	Α	В	С	D	E	F	G	Н	I
1			Nationa	I Co	mpany	Law 7	Γribuna	al	
2			OBJ	ECT	ION LIS	ST DA	TED		
3	S No	Diary No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	Date
4	1	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private	,	Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020
5	2	710102062292020	Debashis Nanda		Application under any other provisions - IBC	IB/590/PB/2018		Pgs Not Clear- 446,447,453,498,4 99,501,502,503 - 507,519,521,522,5 34,543,544,545,55 6,594,607,608,613 -615,616- 625,626,627,630,6 75,721	
6	3	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/201 9	Shweta Dhingra	Page NO .11 to 15 Not Clear	02/05/2020
7	4	0710102/06085/2020	Anant Overseas Pvt ltd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,4	18/05/2020
8	5	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	05/06/2020
9	6	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)	CA/159/252/ND/ 2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
10	7	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3) - By Government Body		Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
11	8	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED		Application under any other provisions - IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21/03/2020
12	9	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited		22(3)(b)	IB/2380/ND/201 9	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020
13	10	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation		Sec. 59	NIL	NIL	Wrong Document / Case Type	07.06.2020
14	11	0710102/06297/2020	RAKESH KUMAR SINGALA		Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	06/03/2020

	Α	В	С	D	E	F	G	Н	I
15	12	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro		Application under any other provisions - IBC	ib/197/pb/2017	anand Shankar	Wrong File	13/06/2020
16	13	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India		IBC Under Sec 9	IB/2184/ND/201 9	Manorath Rathi	Wrong Section	13/06/2020
17	14	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD		Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No	17/06/2020
18	15	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government	CA/1032/252/20 19	Lakshmi Gurung	Wrong Section	17/06/2020
19	16	710102/06499/2020	Rakesh Kumar Jain		Sec 60(5)	IB/2161/ND/201	MOHIT	Proof Of Service	17/06/2020
20	17	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
21	18	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022
22	19	710102036032020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs,	Uncompleted documents	23/04/2020
23	20	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs,	•	23/04/2020
24	21	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs,	•	23/04/2020
25	22	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED		Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	13/06/2020
26	23	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa		Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	06/12/2020
27	24	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.		Sec 241 (2)	NIL	Shubho Jana	Wrong Document	06/08/2020
28	25	710102/06448/2020	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited		Sec. 230-232 - Second Motion	CA/CAA/126/PB /2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis /	15/06/2020
29	26	0710102/03483/2020	Richa gupta Vs. hotel zodiac		Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents /	19/03/2020
30	27	0710102/03481/2020	ACL Components Limited		Sub-section (I) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear	19/03/2020

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31	28	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies		Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020
32	29	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS		Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED	13/06/2020
33	30	710102064232020	SHILPI CABLES PVT. LTD.		Application under any other provisions - IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE- 25-27 NOT	12/06/2020
34	31	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA		Sec 60(5)	C.Pc NO. IB- 248/ND of 2019	ANGAD MEHTA	Case type wrong	06/12/2020
35	32	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED		Sec 60(5)	CP NO/IB/272/PB/2 019	DEEPAK	Case type wrong/Pages Not Clear-19 /	21/03/2020
36	33	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited		Application under any other provisions - IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	19/04/2020
37	34	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	24/04/2020
38	35	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA		Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent	09/06/2020
39	36	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT	14/04/2020
10	37	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD		IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	19/06/2020
11	38	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.		IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63	11/03/2020
42	39		Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	Company Petition (Companies	Bharat Arora	Proof of Service & List of Date And Events &	23/06/2020
43	40	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE		Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO 145,180,181,242 TRANSLATE	02/06/2020
44	41	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited		Sec. 12A	IB/1121/ND/201 9	ARVIND KUMAR	case type wrong	21/05/2020

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45	42	0710102/06065/2020	uttam galva metalics		Application under	COMPANY	MISHA	case type wrong	
45			limited Vs. pricewater		any other	PETITION			
			house coopers		provisions - IBC	(IB)-2054(MB)/2			
	43	0710102/06064/2020	uttam value steel Vs.		Application under	(IB)-2054(MB)/2	MISHA	Wrong Section	15/05/2020
46			pricewater house coopers		any other	018			
			professional services		provisions - IBC				
	44		precitech enclousures		Sec. 241(1)		SANYAM JAIN	Pgs Not Clear-	24/06/2020
			system pvt. Itd Vs.					46,59,62,75,76,88,	
			precitech enclousures					89,93,95,99,100,1	
47			system pvt. Itd					01,102,103,105,11	
								1,112,113,114,116	
								,120,121,123,163,	
								164,165,170,173,1	
								80,182,200,201,20	
	45	710102/06261/2020	PANKAJ KUMAR RUSTAGI		Sec 425		Shubho Jana	List Of Date &	06/03/2020
48			Vs. PEE AAR EXIM PVT.					Events / Brief	
40			LTD.					Synopsis / Pg Not	
								Clear19 /	
49	46	710102/03548/2020	Pushpa Shrikant Kulkarni		Sec. 73(4)		NIL	Document Not	28/03/2020
70			Vs. Unitech Limited					Properly	
	47	710102/03586/2020	Balasubramanian		Sec. 131(1)		NIL	Not Properly	16/04/2020
50			Enterprises Private					Upload	
			Limited Vs. ANDY NADAR					Document	
51	48	0710102/06581/2020	IDBI Bank Limited		Application under	CP/IB	Harshit Khare	Proof of Service	23/06/2020
31					any other	NO/3/ND/2019			
52	49	0710102/06586/2020	Ms. Priyanshi Arora Vs.		Application under	СР	NILESH SHARMA	Case Type Wrong	23/06/2020
52			Dream Procon Projects		any other	NO/IB/1771/ND/			
	50	0710102/03423/2020	Global Autotech Limited		Application under	CP	ROHIT GANDHI	Case Type Wrong	18/03/2020
53			Vs. Maini Constructions		any other	NO/1236/2016		& Pg No 114,181	
			Private Limited		provisions - IB				
54	51	0710102/06394/2020	MUKESH KUMAR GUPTA		60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE	
54								WRONG PAGE	
	52	0710102/06298/2020	Jagat Pal Paliwal &		APPLICATION	IB/1756/PB/201	SAPAN MOHAN	CASE TYPE	
55			Anothers Vs. Jassum			8	GARG	WRONG	
			Propcon Projects Pvt. Ltd.						
56	53	1	Punjlloyd Ltd Vs. Indian		60(5)	IB/731/PB/2018	Meharia &	CASE TYPE	
90			Oil Corporation Limited				Compaby	WRONG	
	54	0710102/06299/2020	Jagat Pal Paliwal &		APPLICATION	IB/1756/PB/201	SAPAN MOHAN	CASE TYPE	
57			Anothers Vs. Jassum			8	GARG	WRONG	
			Propcon Projects Pvt. Ltd.						
	55		M/ s NUPUR FINVEST PVT.		Sec 60(5)	IB-45(PB)/2018	RAJANSH	WRONG CASE	20/06/2020
58			LTD. V/S M/s UNNATI				THUKRAL	TYPE ,TRUE	
			FORTUNE HOLDINGS					COPY SIGN	
	56		M/S STRESSED ASSESTS		Application under	IB-244(PB)/2019	MANISH	Matter Format	24/06/2020
59	-		STABILIZATION FUND V/S		any other	_ = 1 1(1 _ //010	AGARWAL	Wrong / Index	
			M/S JAIN STUDIOS LTD.		provisions - IBC			Not Properly /	
	57	710102/06269/2020	Alfatech Private Limited		Sec 252 (1) - By	NIL	Kajal Goyal	Case Type Wrong	06/04/2020
60]		Vs. The Registrar of		Government Body		jui Oojui	/ STK-7 Missing	O O TI E O E O
	l	L	to. The Neglocal Of	ļ	Covernment body	Į.	l .	r orn-r missing	1

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61	58	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear- 41,118,134 / All Pgs Blur	02.06.2020
62	59	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA		Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	25/06/2020
63	60	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED		Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78- 79,81-88,91 / Pg Not Clear-69,89 /	18/03/2020
64	61	710102/03383/2020	Navneet Kumar Gupta		Application under any other	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear- 80	17/03/2020
65	62	710102/03252/2020	Anil Tayal		Application under any other provisions - IBC	IB/2240/ND/201 9	NIL	Case Type Wrong / Pages Blur-3- 7,15 / Missing-16	13/03/2020
66	63	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels		Application under any other	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong	13/03/2020
67	64	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case	02/03/2020
68	65	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL		Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	02/03/2020
69	66	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case	02/03/2020
70	67	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case	02/03/2020
71	68	710102/06670/2020	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.		Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	28/06/2020
72	69	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD		Application under any other provisions - IBC	CP/IB/1756/PB/ 2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	26/06/2020
73	70	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions - IBC	Case no/IB/2845/ND/2 019	Sushil Aggarwal	Document not properly	01.07.2020
74	71	710102/06730/2020	INCOM WIRES AND CABLES LTD.		Application under any other provisions - IBC	+	Rakesh Jindal	Pg Not Clear-10- 13,15-17,19- 21,23,25,28,29,31,	30/06/2020
75	72	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions - IBC	IB- 2845/ND/2019	NA	Document not uploaded properly no index	07/01/2020
76	73	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs		Sec 60(5)	CP/IB/2122/ND/ 2019	ANAND PRAKASH		03.07.2020
77	74	0710102/02595/2020	PUNEET SACHDEV VS BHARATIYA ROADLINES PRIVATE LIMITED		Application under any other provisions - IBC	CA/779/C- III/ND/2020	Puneet sachdev		03.07.2020
78	75	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd		Section 9		Yogesh Kumar Jagia	objection- claim amount less then	04.07.2020
79	76	710102/06796/2020	K.K GOLYAN Vs nulon		Sec. 242(4)	NIL	RANJANA ROY	Fees Isue	07/03/2020

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80	77	710102/06906/2020	Stup Consultants Vs		Application under	IB/748/ND/2019	priyadarshi		07/08/2020
			Vardhman Infradevelopers		any other			Properly	
	78	0710102/06369/2020	GAUTAM BUILDERS Vs		Sec 60(5)	IB/272/PB/2019	SOMA	Case Type Wrong	
31							SAMANTARAI	/ PAGE NOT	
								CLEAR	
								21,22,25,26,28,29,	
	79	0710102068482020	JAGDISH SINGH NAIN Vs.		• •	COMPANY		OBJECTION	
					any other	PETITION (IB)		Pagination Not	
32					provisions - IBC	NO.1359		Done & amp; amp;	
						/ND/2019		Index Missing	
								& Proof	
	80	0710102/03487/2020	Three C Universal		section 7		Maya Gupta	Case Type is IA	20/03/2020
			Developers Pvt Ltd Vs.					instead of	
			Gulshan Homz Pvt Ltd					company petition	
33								and documents	
								are not complete	
								only vakalatnama	
	81	0710102/04263/2020	GAUTAM BUILDERS		Sec 60(5)	IB/272/PB/2019			07/05/2020
	•				(0)			Wrong , page no.	0170072020
34								53 is missing, pg	
								no.	
	82	0710102/02826/2020	M/S AADHYA ENGEERING		Rule 11 of NCLT,	381/2014	CHANDRA	PAGE 18-20	10.07.2020
35	02	07 10 102/02020/2020	SERVICES Vs. KARAN		2016	001/2014	SHEKHAR YADAV	,39,43 NOT	10.07.2020
,,			MOTORS PRIVATE		2010			CLEAR	
	83		GURUANSH REALTECH		Rule 11 of NCLT,	94/PB/2020		pagination	10.07.2020
	03		PRIVATE		2016	34/F B/2020	VENKET KAO	pagination	10.07.2020
86			LIMITED Vs. AARCITY		2010				
			BUILDERS PRIVATE						
	84		JAKSON		Rule 11 of NCLT,	2581/2019	UTTAM DATT	PAGE NO 8-	10.07.2020
	04	07 10 102/02340/2020	ENGINEERING Vs. UM		2016	2301/2019	OTTAW DATE	28,36,64,65,66	10.07.2020
37			GREEN LIGHTING PVT.		2010			NOT CLEAR	
			LTD.					PAGE 70,72,73,74	
	85	0740402/06244/2020	SUPER TENT HOUSE		Rule 11 of NCLT	APPEAL/203/ND		CASE TYPE IS	30/05/2020
38	05	0710102/06214/2020			Rule 11 OF NCL1				30/05/2020
00			PRIVATE LTD Vs.			/2020	SINGHAL	WRONG	
	00		REGISTRAR OF		A 11 (1 1	ID (070 / NID (00 40	K K 001011 0	0405 7/05 10	00/05/0000
	86	0710102/06217/2020	SANJIV KUMAR ARORA		Application under	IB/879/ND/2019		CASE TYPE IS	30/05/2020
39			Vs. CVIEW INNOVATIONS		any other		KRISHNA MISHRA	WRONG	
			PVT. LTD		provisions - IBC		0		10/07/0000
	87		ARIVOICE TELENET		Sec 252 (3),Sec			Case Type Wrong	13/07/2020
90			PRIVATE LIMITED Vs		252 (3) - By		SINGH	/ Pages Blur-85-	
			REGISTRAR OF		Government Body			97 After Pages all	
	88		Pawan Garg Vs PUMA		Sec 60(5	IB/934/PB/2018			13/07/2020
91			REALTORS PRIVATE					signature /	
			LIMITED					Affidavit wrong	
	89		GRANITE GATE SOCIAL		Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020
92			WELFARE						
_			SOCIETY Vs. M/S						
			GRANITE GATE						

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93	90	0710102015642020	APADANA TECHNOLOGIES IMPORTS	D	Rule 154, NCLT 2016	CA/CAA/44/ND/ 2019	K K R DAS	Case Type Wrong	10.07.2020
94	91	710102/07060/2020	LIMITED Vs. DEPARTME Registrar of Companies Vs M/S LOTUS REALCON LLP		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear- 211,215- 216,219,220,235,2	15/07/2020
95	92		Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear- 103,220-221,225- 226,230,245,274- 279,491,514,515,5 24,525,526,589,61 8 / No Pages	15/07/2020
96	93	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.		IBC under Sec 7			page 6, (list of dates & pamp; amp; events missed) breif of synopsis missed page 28- 31 cut, no record	10/07/2020
97	94		HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED		IBC Under Sec 9		Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate	15/05/2020
98	95		SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD		IBC Under Sec 9		YOGESH K. JAGIA		04/07/2020
99	96	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	10/06/2020	88511 67622	debt amount less than 1 cr	08/06/2020
100	97		PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.		IBC under Sec 7	15/07/2020	9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588- 594 wrong	06/07/2020
101	98	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd		Rule 11 of NCLT			No Document Uploaded	14/07/2020
102	99		Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of		Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	20/07/2020
103	100		AN Infracom Pvt Ltd Vs AN Infracon Pvt Ltd		Sec 60(5)	IB/45/PB/2018		Wrong Arrange-6- 7 / Page Not	17/07/2020
104	101		Promila Ahuja Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/ 2018	Sunil K Goel	Index not uploaded & not	21/07/2020

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15	102	0710102/07138/2020	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR		Sec 252 (3) - By Government Body	120/252/ND/202 0		Case Type Wrong / Index Not Upload	22/07/2020
			OF COMPANIES NCT OF					opiouu.	
	103	0710102/03630/2020	EVAN MULTISPECIALITY		Sec 60(5)			pagination not	22/07/2020
	1.00	07 10 102/00000/2020	HOSPITAL & RESEARCH		000 00(0)			Done	22/01/2020
6			CENTRE PRIVATE						
			LIMITED Vs. STATE OF						
			UTTAR PRADESH						
	104	0710102/03659/2020	CANARA BANK Vs. MR.		Rule 11 of NCLT,	1705/B/2018		Pg No 40,41 Not	22/07/2020
07			AASHISH GUPTA		2016			Clear Document	
								And Index Not	
	105	0710102/03209/2020	NORTHERN ARC CAPITAL		Application under	1671/ND/2019		No Supporting	22/07/2020
80			LTD. Vs. FIVE CORE		any other			Affidavit and E	
			ELECTRONICE LTD		provisions - IBC			Stamp	
	106	0710102/06442/2020	OM PRAKASH VIJAY-		Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020
09			LIQUIDATOR Vs. FANTA						
			STIC BUILDCON PVT LTD						
	107	0710102/06439/2020	MOBIINNOVATION			44/252/2020		SELECT WRONG	22/07/2020
10			SOFTWARE PRIVATE					SECTION AND	
			LIMITED Vs. REGISTRA					PAYMENT	
			R OF COMPANIES						
	108	0710102/03114/2020	M/S ANJUSHREE		Application under		Krishna Kumar	Application Sign	
11			ENTERPRISES Vs. M/S		any other	879(ND)/2019	Mishra	Missed & True	
			C VIEW INNOVATIONS		provisions - IBC			Copy Signature	
	400	0740400/00044/0000	PVT. LTD		Dula 44 af NOLT	00/044)440/00	Africa and Obstational	Missed	07/04/0000
12	109	0710102/03614/2020	BEST AGOLIFE LIMITED		Rule 11 of NCLT	/2018	Afnaan Siddiqui	Pagination Not Done & Main	27/04/2020
	110	0710102/03606/2020	Vs. ANEESHA DUTT Vs.		Application under	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT	23/04/2020
13	110	07 10 102/03606/2020	NORTHBRIDGE		any other	I P/03/PB/2020	Aneesna Dull	MISSED &	23/04/2020
10			CONSULTING PVT LTD		provisions			VAKALATANAM	
	111	710102/07239/2020	BLUELEMON		Sec 252 (3)		HEMANT KUMAR	Case Type Wrong	21/07/2020
		7 10 102/07233/2020	TECHNOLOGIES PRIVATE		060 202 (0)		TILWANT KOWAK	/ Not Properly	21/07/2020
14			LIMITED Vs REGISTRAR					Document	
			OF COMPANIES NCT OF					Arrange / Income	
			DELHI AND HARYANA					Tax Service	
	112	0710102/07254/2020	M/S BRAND REALTY		Rule 11 of NCLT,	IB	pankaj agarwal		21/07/2020
		0.10102.01202020	SERVICES LTD. Vs M/S		2016	/IB/1677/ND/201	panna, againai	not	
15			SIR JOHN BAKERIES			9		signature).pages	
			INDIA PVT. LTD					not sign 1 to	
16	113	0710102/07269/2020	Rajiv Khanna Vs Earth		Sec 60(5)	CP/IB/I747/PB/2	Sunil K Goel	Page not clear	22/07/2020
16			Buildprop Pvt Ltd		,	018		120	
17	114	710102/06715/2020	K.K GOLYAN Vs. NULON		Sec. 241(1)		RANJANA ROY	Wrong Index	30/06/2020
17			INDIA				GAWAI		
	115	710102/10147/2019	ALANKAR CHEMICALS		Sec. 230-232 -	CA/CAA/13/ND/	ANIL SINGH	Case Type Wrong	07/09/2020
18			PRIVATE LIMITED Vs.		Second Motion	2019		/ Document Not	
			MD. NAZIM KHAN					Properly	
19	116	0710102/07076/2020	USHA BRECO LIMITED		Caveat Application	Caveat	RAKESH	Case Type Wrong	15/07/2020
ı			Vs. ANIL KUMAR LADHA			Application	WADHWA		

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120	117	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.		Application under any other	Nil	Jaskaran Singh	Document Not Properly	21/07/2020
121	118	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates & amp; amp; event , breif of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client	
122	119	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.		IBC Under Sec 9		Atul Sahi	-	17/03/2020
123	120	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06/08/2020
124	121	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020
125	122	0710102/07332/2020	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Page No. 16 to 18 Hindi	24/07/2020
126	123	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN		Sec 42	706/2018	K. ENATOLI SEMA		24/07/2020
127	124	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.		Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39, 42,43,44,46-49 NOT CLEAR	24/07/2020
128	125	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)		Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000
129	126	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	Incomplete Document	12/05/2020
130	127	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	12/05/2020
131	128	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private		Sec. 241(1)		Prashant Jain	Translate-102- 111,133-146,	24/07/2020
132	129	0710102064702020/3	Arunav Pankaj		ADDITIONAL DOCUMENT	IB- 1367/PB/2019	PULKIT DEORA	page- 11,12,16,23,24,28, 30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-	27/07/2020

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	A	B	C Amurau Bankai	D	E		G	91-94 135-144	I
133	130	710102064702020/4	Arunav Pankaj		Sec 60(5)	ib/1367/pb/2019	puikita deora		
133						& :-/2224/-f/2020		174-179 207-209	
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	131	710102064922020	Rakesh Kumar Jain		Sec 60(5)	(IB)-917(ND) /	MOHIT	AFTER PAGE	23/07/2020
34						2019	NANDWANI	NUMBER 23	
								PAGE	
								NUMBERING	
	132	0710102/07520/2020	Straight Edge Contracts		Rule 11 of NCLT,	(IB) NO.272	Aviral Kapoor	signature	30/07/2020
35			Pvt. Ltd. Vs Three C		2016	(ND) OF 2019		missing IN	
			Shelters Pvt. Ltd.					application & true	
	133	0710102/07556/2020	M/S KADYAN		Sec 252 (1) - By		Depaish	Income Tax	31/07/2020
			ENTERPRISES INDIA		Government Body		Tangoriya	Service & Page	
00			PRIVATE LIMITED Vs					Not Clear	
36			PRINCIPAL CHIEF					50,54,55&60,75,7	
			COMMISSIONER OF					7,98,109& Master	
			INCOME-TAX DELHI					Data & Fees Not	
	134	0710102/07539/2020	ICICI BANK LIMITED Vs		Sec 60(5)	Diary No.	MISHA	Case Type Wrong	30/07/2020
37		0.10102/01000/2020	ESSAR POWER MP		333 33(3)	0710102/ 03620/		& Main Case No	00/01/2020
	135	0710102/07516/2020	NOIDA PAINTS AND		Sec 252 (3)	07 10 10 27 000207	ABHAY BANSAL	Case Type Wrong	30 07 2020
	133	07 10 102/07 5 10/2020	HARDWARE PRIVATE		Jec 232 (3)		ADITAT DANGAL	/ Index Advocate	30.07.2020
			LIMITED Vs Registrar of					Detail / Blur Pg-	
			Companies Delhi &					56,99 / Page Not	
00			Haryana					Clear-	
38								67,78,82,83,86,89,	
								91,93,94,98,101,1	
								06,109,110,111,11	
								5,118-123,124 /	
								Prayer Applicant	
								Signature	
	136	0710102/07560/2020	KADYAN ENTERPRISES		Sec 252 (1)		Depaish	Income Tax	31.07.2020
			INDIA PRIVATE LIMITED				Tangoriya	Service DCIT Cell	
39			Vs Registrar of Companies					/ Page Not Clear-	
								55,57,59,60,75-	
								77,79,84,85,89,91,	
	137	0710102/07569/2020	Dharmendra Kumar Vs IAP		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in	31/07/2020
40			COMPANY PRIVATE					Application and	
			LIMITED					No True Copy	
	138	0710102/07564/2020	Forgings Private Limited		Application under	IB/455/PB/2017	Sanjeev Bhushan	Page No. 121 &	31/07/2020
41			Vs Indiabulls Housing		any other		Deora	131 Not Clear	
			Finance limited		provisions - IBC				
	139	0710102/07566/2020	Dharmendra Kumar Vs IAP		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in	31/07/2020
42			COMPANY PRIVATE					Application and	
			LIMITED					No True Copy	
	140	0710102/07570/2020	Dharmendra Kumar Vs IAP		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in	31/07/2020
43		0. 10 102/010/10/2020	COMPANY PRIVATE		330 00(0)	15/770/115/2017	NOTHI INATHI	Application and	3.7077E3E0
			LIMITED					No True Copy	
	1.11	0740402/06042/2020			Application under	ID	NA	Index Missing ,	07/03/2020
44	141	0710102/06812/2020	Manohar Lal Vij Vs		Application under		INA	• .	07/03/2020
					any other	1874/ND/2019		Proof of Service	

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45	142	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy	31/07/2020
46	143	0710102/01482/2020	ANIL AGARWAL Vs. INTERPA RTS MARKETING PRIVATE LIMITED		Application under any other provisions-IBC	IB-569/2019	NA	case type wrong	08/05/2020
47	144	0710102/07521/2020	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWAL PULP AND BOARD MILLS PRIVATE LIMITED		Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08/05/2020
48	145	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS		IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08/05/2020
49	146	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA PRIVATE LIMITED		IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08/05/2020
50	147	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED		Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on	08/05/2020
51	148	0710102076272020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD		Rule 11 of NCLT	CP(IB)364/ND/2 019	Amresh Kumar	Case Type Wrong	08/05/2020
52	149	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited		Application under any other	IB-228/PB/2018	NA	True Copy and Sign Missed	08/02/2020
53	150		M L Gupta Vs Lifestyle Fitness Private Limited		Sec 60(5)		Manashwy Jha	True Copy and Sign Missed in all	
54	151		DEVENDRA KUMAR SHARMA VS JBB- EVEREST BUILDTECH PRIVATE LIMITED		Sec 60(5)	IB- 1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08/04/2020
55	152	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRA R OF COMPANIES		Sec 252 (1) - By Government Body		ANAND BAJPAI	Wrong case type chose	08/07/2020
56	153	0710102/07434/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication		IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	
57	154	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private		Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020

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158	155	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI	Sec 252 ((1)	RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Councel Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax	
159	156	0710102/07765/2020	SAPAN MOHAN GARG Vs.	Application any other		NA	TRUE COPY MISSED	08/11/2020
160	157	0710102/07695/2020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT.	Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekaran	Unsign pages-2 to 10,13. Pages not clrear-52 to 54,57,63,101 to	08/07/2020
161	158	0710102/07788/2020	Rakesh Sareen Vs	Sec 60(5)	C.P.	Ravi Krishan	pg-	10/Aug/20
162	159	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED	Sec 60(5)	(IB)/1731(ND)20 19	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
163	160	0710102/07739/2020	vishnu dutt Vs	Interlocu Applicati	tory CP/IB/1753/ND/ on (I.B.C) 2019	Dilip kumar Niranjan	Pages not clear- 1,6 to 13,26 to 36. Proof of service	13/08/2020
164	161	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs	Application any other provision	r 1887/ND/2019	NA	Pages - 34 to 41 & 43,44,46 and 47 are not clear	13/08/2020
165	162	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED VS	Sec 60(5)	IB- 2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020
166	163	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED	APPLICA ANY UNE PROVISIO	DER 19	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615- 627 not clear, vol7-1391-1394 not clear vol15- 2845-2849, vol18- 3401-3404, pages cut 3583- 3599, vol24-4601- 4615 not clear	08/04/2020

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1	164		davendra kumar Vs deltos		Sec. 213,Sec.		RAHUL AHUJA		13/08/2020
			infra private limited		241(1),Sec. 242(4)			Missed Rs 5,000,	
								Master index	
								Missed, Master	
167								Data Missed, Vol	
								2 to 5 not in	
								Sequence, Page	
								308A, 505, 776,	
								910 not Clear,	
1	165	0710102/07873/2020	M/S REGAL METAL &		Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and	13/08/2020
168			FERRO ALLOYS Vs M/S					sign missed	
			SANDEEP AXLES PVT						
169 1	166	710000074832020	IDBI Bank Limited Vs.		Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance	29/07/2020
109			Resolution					Service & No	
1	167	0710102/07852/2020	VEDURUMUDI BUILDERS		Sec 252 (3)		VINOD SINGH	Case Type Wrong	13/08/2020
			PRIVATE LIMITED Vs		\ ,			/ Memo Of Parties	
			REGISTRAR OF					(advocate sign	
			COMPANIES					missing) & Page-	
170								14 / Detail not fill	
								page-24 / Page	
								Cut-39 / Income	
								Tax Service DCIT	
								Cell / Petition &	
	168	0710102/07856/2020	RAJINDER		Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020
	100	07 10 102/07 030/2020	KUMAR Vs. DELHI		Kule II OI NOLI	GF/31/2020	Tanuj Kilurana	Memo of party	1770072020
171			DISTRICT CRICKET						
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	169	0710102/07801/2020	ASSOCIATION SOUGAT SINHA IRP OF		Rule 11 of NCLT,	CD/ID/2022/204	Manai Kumar	acce time wrong	17/08/2020
	109	07 10 102/07 60 1/2020	LEXUS INDIA		2016	CP/IB/2932/201	Manoj Kumar	case type wrong	17/00/2020
172					2016	9			
			LIMITED Vs. PRAMOD						
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1	170	0710102/07884/2020	SAPAN MOHAN		` '	CP/IB/1756/201	Mukund Rawat	Pages not clear-	17/08/2020
173			GARG Vs. ABW TOWER			8		124 to 129,141 to	
			CONDOMINIUM					148,413	
			ASSOCIATION						
1	171	0710102/07681/2020	GOODRE PRIVATE			NA	Sandeep Kumar	Wrong case type	17/08/2020
174			LIMITED Vs. INDIRAPUR		Second Motion			chose / Main	
			AM HABITAT CENTRE					case no / index	
			PRIVATE LIMITED					not mention /	
	172		APAVARGA TRADING			C.P.	RAJENDRA	Pages not clear-	17/08/2020
175			COMPANY Vs. CAARA			(IB)/587(ND)201	BENIWAL	31,33 to 37	
			INDIA PRIVATE LIMITED			9			
1	173	710102018152020	Rishabh Buildwell Pvt.		Rule 11 of NCLT,	C.P.		case type wrong	
176			Ltd. Vs. Compliance		2016	(IB)/913(ND)201		view recipet	
			Construction Contracts			9		payment not	
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1	174	710102080142020	PUMA REALTORS		Sec 60(5)	C.P.	41354354	e-stamp paper	
177	174		PUMA REALTORS PRIVATE LIMITED Vs.		` '	(IB)/934(PB)201	41354354	missed	

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178	175		ELLORA COMMOSALES PRIVATE LIMITED Vs		Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear- 595-602,605- 611,741,1479,147	31/07/2020
179	176	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD		Application under any other	C.P. (IB)/1388(ND)20	Sanyam goel	77 AND 78 NOT	28-07-2020
180	177	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24/07/2020
181	178	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies		Sec 252 (3)		ANJALI YADAV	income tax service DCIT	17/07/2020
182	179	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit veryfying date	18/08/2020
183	180	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2 018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof	
184	181	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED Vs ROC Delhi		Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong	21/08/2020
185	182	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	
86	183	0710102/08166/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Application(C ompanies Act)	Rule 11 of NCLT	Appeal no. 206/252/ND/202 0	ANAND BAJPAI	Advance service to income tax (DCIT)	22/08/2020
187	184	710102069192020	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal/44(ND)2 020	Narayan Kumar Jha	supporting affidavit	24-08-2020
188	185	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	
189	186	0710102/07725/2020		Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection- jurisdiction(regist ered office	
190	187	0710102/03587/2020	ORATOR MARKETING	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F		
91	188	0710102/08190/2020	SIDHANT SHARMA VS AKASH KHILWANI	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/305/241/242/ ND/2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020

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192	189	0710102/07755/2020		Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no.	10.8.2020
193	190	0710102148962019/7		IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
194	191	0710102/08231/2020	Vs. JBB-EVEREST	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT	25/08/2020
195	192	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020
196	193	0710102/08264/2020	Supritendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/2 018	Rohit Sehgal	Proof of service	27.08.2020
197	194	0710102/08243/2020	Overseas Courier Service India Pvt Ltd	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
198	195	0710102/08241/2020	Overseas Courier Service India Pvt Ltd	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
199	196	0710102/08258/2020	Metaphor Exports Pvt. Ltd	Company Application(C ompanies Act)	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	27.08.2020
200	197	0710102/08265/2020	TEK TRAVELS PRIVATE	Interlocutory Application	Sec 60(5)	COMPANY APPLICATION NO. IB- 2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every	27.08.2020
201	198	0710102/07786/2020	Vs. M/S INDO ALUSYS	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	
202	199		(India) Limited Vs Gian	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	
203	200		PVT. LTD. Vs REGISTRAR OF COMPANIES	Company Application(C ompanies Act)	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/202 0	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020

	Α	В	С	D	Е	F	G	Н	ı
204	201	0710102/08278/2020	THIRD EYE HARKHABAR PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI &	Company Application(C ompanies Act)	any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	
205	202	0710102/07903/2020 Refiled	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No,	14/08/2020
206	203	0710102/07559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED VS	Company Appeal(Comp anies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	31/07/2020
207	204	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs	Company Application(C ompanies Act)	Application under any other provisions	APPEAL no. 839/252/ND/201 9	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing	27/08/2020
208	205	0710102/08330/2020	Sunrays Properties and Investments Company Private Limited Vs	Company Application(C ompanies Act)	Application under any other provisions	C.A.(CAA)/52(P B)2019	MANOJ SHARMA	TRUE COPY SING MISSED	28/08/2020
209	206	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Interlocutory Application (I.B.C)	19(2)	C.P. (IB)/432(ND)201 9	Atul Sharma	Pg-15,40 not clear	28/02/2020
210	207	0710102/07646/2020	IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB- 1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise	08/05/2020
211	208	0710102/07759/2020			Application under any other provisions - IBC		NA	case type wrong & document not upload properly	10/08/2020
212	209	0710102/07723/2020	Pawan Vs Supertech		Rule 11 of NCLT,	IB/904/ND/2019	Rajiv Shukla		07/08/2020
213	210	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional (Ortel Communications	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/761(ND)201 8	NIPUN GAUTAM	pg-51 missed	
214	211	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Interlocutory Application(IB C)	Sec. 12A	C.P. (IB)/404(ND)201 8	VIVEK KUMAR	wrong proof of service in Proof of service	
215	212	0710102/08312/2020	AKHILESH KUMAR GUPTA VS EASYTECH GLOBAL PRIVATE LIMITED	Application	Regulation 44(2), Liquidation process	CP/IB/794/ND/2 018	Surabhi Sinha	Proof of service	28/08/2020
216	213	0710102/08358/2020	MUKESH KUMAR GROVER Vs Uttarakhand		Sec 60(5)	CP/IB- 2375/(ND)/ 2019	PARTHO BHATTACHARYA	Application every pages sign-2 to 4	29/08/2020

	Α	В	С	D	E	F	G	Н	I
217	214	0710102/07437/2020	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Comp anies Act)	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index	28/07/2020
218	215		RAJESH RAJPAL VS RAJPAL POLYTEX PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)			Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,3 06 not clear, Annexure 6 no	22/05/2020
219	216		AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)	Company Appeal(Comp anies Act)	Sec 252 (1)			Translate-86,88 / Page Not Clear- 90,94,95,97 / Blur Pg-33,80 /	24/08/2020
220	217	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Company Application(C ompanies Act)	Sec 252 (3)		CS AVINASH	Case Type Change	19/08/2020
221	218		CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			pages 430,434,436,438,4 40,442 not clear	21/08/2020
222	219	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09/01/2020
223	220		VEER BHAN Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1 crore	09/02/2020
224	221	0710102/06283/2020	Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Haryana	Company Application(Companies Act)	Sec 252 (3)	CA/149/252/ND/ 2020	-	Case Type Wrong / Every Pgs Signed	06/04/2020
225	222	0710102/08403/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1392(ND)20 19	Jatin S Sethi	TRUE COPY MISSED	31/08/2020
226	223	0710102/07845/2020	Woolways India Limitd Vs Standard Chartered Bank	Application	Application under any other provisions - IBC	IB)/29(ND)2018	•	WRONG SCRUTINY	13/08/2020
227	224		M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED	Intervention Petition	Sec 60(5)	IB-3171 OF 2019		APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG	
228	225	0710102/08573/2020	SANJAY GUPTA Vs.	Application(IB	Application under any other provisions - IBC	(IB)/132(PB)201 7		PAGE 53-56 FONT SMALL	09/05/2020
229	226		Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD	•	IBC Under Sec 9		debopriyo moulik	page:77-88, 126- 132 note clear	

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220	227	0710102/08297/2020	,	Interlocutory	IBC Under Sec 9		BALAJI	Wrong section	
230			Developers Pvt Ltd	Application (I.B.C)			SRINIVASAN	(wrong e-file)	
	228	0710102/08178/2020	PCL IT Solutions Private	Company	IBC Under Sec 10		sonal mashankar	page:173-175,	
231			Limited Vs	Petition IB			8109308340	200 missed and	
				(IBC)				claim less than 1	
	229	0710102/08450/2020	GOENKA ENTERPRISES	Interlocutory	Sec 42	CP/IB/	DIVYANSHU	(AFFIDAVIT	09/01/2020
232			Vs KULDEEP VERMA	Application		418/ND/2018	AGRAWAL	DATE)	
				(I.B.C)					
	230	0710102/07233/2020				Application	ANIL KUMAR	pg-21 repeated.	REFILE
233				Application(IB	_	under any other			
				C)	provisions - IBC	provisions - IBC			
	231	0710102/08629/2020	Sanjib Kumar Dey Vs	•	Rule 11 of NCLT,	IB-911/2020	Srijan Sinha	No Index, No	07/09/2020
234			Concept Capital Infra	Application	2016			pagination, No e-	
			Projects Pvt. Ltd.	(I.B.C)				Stamp, Brief	
	000	0740400/00740/007	DEVICEDA IOSAT	lasta ala contra	0 00(5)	0.0	ANIAND DA IDAI	Synopsis, memo	00/00/0000
	232	0710102/08510/2020	DEVKRIPA ISPAT	•	Sec 60(5)	C.P.	ANAND BAJPAI	PG-18,45 NOT	09/02/2020
225				Application		(IB)/985(ND)201		CLEAR	
235			LAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE	(I.B.C)		8			
			LIMITED						
	233	0710102/08470/2020	Manoj Giri Vs Ansal	Interlocutory	Rule 11 of NCLT,	C.P.	ROHIT	SELECT	09/02/2020
236	233	07 10 102/0047 0/2020	_	Application	2016		CHOUDHRY	CORRECT	03/02/2020
===			Limited	(I.B.C)	2010	19	OHOODHIK!	DOCUMENT	
	234	0710102/08486/2020		Company			ROHIT KRISHAN	affidavit back	application
237			PROJECTS LIMITED	Application		, , ,	NAGPAL	date sign missing	
				••				and section	
238	235	710000085722020	Neeraj Aggarwala		Cavet				05/09/2020
	236	710102086282020	MASQ BUSINESS	Company	Rule 11 of NCLT	Appeal-280 of	Sameer Sidhar	page numbering	
239			SOLUTION PVT. LTD Vs.	Application		2020		missed,income	
			Registrar of Companies					tax service	
	237	0710102/00024/2020		Company	Sec 252 (3)	NA	YOGITA BHATIA	83 not clear 50	09/09/2020
240				Appeal				soft 68 73 missed	
			LIMITED Vs. REGISTRA					etc and case type	
			R OF COMPANIES					wrong	20/20/2025
044	238	0710102/03278/2020		Company	Sec 252 (1) - By	NA	SAMAKSH GOYAL	, , , , , , , , , , , , , , , , , , ,	09/09/2020
241			LTD Vs. REGISTRAR OF	Appeal	Government Body			WRONG AND	
	220		COMPANIES NCT AND	Intomontion	Application under	NA	Aditus Duelle	DOC NOT	00/00/2020
1	239	0710102/03560/2018		Intervention Petition	Application under	INA	Aditya Puglia	case type wrong document not	09/09/2020
			DIMANOND PRIVATE	Fennon	any other provisions			properly upolad	
242			LIMITED FIRESTAR		hi originis			property upotad	
L			DIMANOND						
			INTERNATIONAL PRIVATE						
			LIMITED NIRAV MODI						
	240	0710102/03576/2018	MR. NAVNEET KUMAR	Company	Sec 60(5)	NA	J SAGAR	case type	09/09/2020
243				Petition IB				wrong/SECTION	
			STEEL LIMITED	· · · · · · · · · · · ·				3	
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	241		DR.SEEMA	Company		NA	Vishnu PS	case type wrong	09/09/2020
244		0.10102/001/0/2010	BAJAJ Vs. EMBRYO		any other			sing missed in	00/00/2020
			HEALTH PRIVATE		provisions		_anganat	application	
	242	0710102/14108/2019	STATE BANK OF	Company	Rule 11 of NCLT,	C.P.	AYUSH	CASE TYPE	09/09/2020
245		07 10 102/14 100/2013	INDIA Vs. SHRI LAL		2016			WRONG	03/03/2020
			MAHAL LTD.	Application	2010	9	AOARWAL	Mitorio	
	243	0710102/00084/2020	SINGLA BUILDERS AND	Company	Sec 60(5)	C.P.	PALLAVI SINGH	CASE TYPE	09/09/2020
246	240	07 10 102/0000-72020	PROMOTERS	Application	000 00(0)	(IB)/934(PB)201		WRONG	03/03/2020
	244	0710102/00059/2020	SHIV DYAL SHARMA Vs	Company	Sec 60(5)	C.P.	Jatin S Sethi	case type wrong	09/09/2020
247		07 10 102/00003/2020	OTHE STAR STARMA	Application	000 00(0)	(IB)/1718(PB)20	oddin o oddin	case type wrong	03/03/2020
	245	0710102/01303/2020	KALIBER ASSOCIATES	Company	Application under	CP/228(ND)2018	Δnirhan	Pg Not Clear-24-	09/09/2020
248	240	07 10 102/01000/2020	PVT. LTD Vs. INCOME		any other	01 /220(110)2010		28,29-38,36,37	03/03/2020
			TAX OFFICER		provisions		_	and case type	
	246	0710102/02479/2020	AXYKNO CAPITAL	Cross	Application under	NΔ	Vikram Hegde	case type wrong	09/09/2020
	240	07 10 102/0247 3/2020	SERVICES PVT.		any other		Vikiaiii ilegae	case type wrong	03/03/2020
249			LTD. Vs. RATTANINDIA		provisions - IBC				
			POWER LTD		provisions- ibo				
	247	0710102/03191/2020	SHRI	Review	Rule 11 of NCLT,	C.P.	Mohit Singhal	CASE TYPE	09/09/2020
		07 10 10 27 00 10 17 20 20	SOURABHAGGARWAL			(IB)/2126(ND)20		WRONG	00/00/2020
250			SOLE PROPRIETOR M/S.	, the mountain		19			
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			ENTERPRISES Vs. SHRI						
	248	0710102/02618/2020	THE CASA ROYALE	Interlocutory	Sec 60(5)	C.P.	URFEE HAIDER	Pg-40-43 ,49,68-	09/09/2020
		01.10.102/02010/2020	ALLOTTEES WELFARE	Application(IB	000 00(0)	(IB)/1348(ND)20		70,71 not clear	00/00/2020
251			ASSOCIATION Vs. NISU			19		10,11100000	
			S FINANCE AND						
			INVESTMENT MANAGERS						
	249	0710102/03083/2020	BHISHAM	Company	Application under	C.P.	NA	EVERY 2 PAGE	09/09/2020
		0.1010=/0000/=020	INFRASTRUCTURE			(IB)/192(PB)201		BLANK	00.00.2020
			PRIVATE		provisions - IBC	9			
252			LIMITED Vs. UDAYRAJ						
			PATWARDHAN - INTERIM						
			RESOLUTION						
	250	0710102/03069/2020	SUPERLATIVE	Company	Application under	NA	NA	EVERY PAGE	09/09/2020
			INFRASTRUCTURE		any other			BLANK	
			PRIVATE		provisions - IBC				
253			LIMITED Vs. UDAYRAJ						
			PATWARDHAN -						
			RESOLUTION						
	251	0710102/02736/2020	CANBANK FACTORS	Company	Section 42 -	NA	VIJAY KUMAR	Wrong	09/09/2020
254			LIMITED Vs. CANBANK		Submitted by			Document(Affida	
			FACTORS LTD		Government Body			vit filed) and main	
	252	0710102/08672/2020	Haryana Carbon Private	Company	Sec 252 (1) - By	Appeal no.	SAMAKSH GOYAL	Application not	09/09/2020
			Limited Vs Registrar of		Government Body			linked with main	· · · ·
255			Companies	ompanies				case no./Index	
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	253	710102076952020	M/S AMPLE		Sec 60(5)	C.P.	upasana	worng main case	
			INFRASTRUCTURE PVT.	Application(IB		(IB)/17(ND)2019	chandrashekaran	number in file	
256				C)				and affidavit,pg-	
			BUSINESS PARK PVT.					52-54,57 not	
			LTD		_			clear,volume	
	254	710102064042020	Mrs Sarika Somvanshi and		Sec 60(5)	C.P.	Jatin S Sethi	sign missed on	
			Ors. Vs. R S Stone Pvt Ltd	Application(IB		(IB)/1788(PB)20		application,pg-	
				C)		18		130,139 black,pg-	
								131-133,203-	
257								210,432-	
								434,461,465A,556	
								,557,811not	
								clear,pg-355 font	
								small,pg-	
								473,474,478,479,4	
	255	0710102/06621/2020	INDIAN OVERSEAS		• •	C.P.		e-stamp paper	refile
			BANK Vs. PIXION MEDIA		-	(IB)/438(PB)201		not notarized Pg-	
258			PRIVATE LIMITED	C)	provisions - IBC	8		288,289, need to	
								break volume	
								mention volume	
								index volume not	
	256	0710102/07816/2020	Kiran Chopra Vs Arvind	Company	Rule 32	CP/64(PB)2019	VARUN	Pg-71 72 73 74 75	08/11/2020
259			Chopra	Application(C			KATHURIA	76 NOT CLEAR	
				ompanies					
				Act)					
	257	0710102/08614/2020	IDBI Bank Limited Vs		Application under		Harshit Khare	wrong filing	09/07/2020
260			Amzen Transportation		any other	(IB)/3(ND)2020		rejoinder file as a	
					provisions - IBC			application	
	258	0710102/03519/2020	Shane Haryana Finlease		Sec 252 (3)		ZZ	NCLT Form 12	21/03/2020
261				Appeal(Comp				Missed	
			Companies Delhi and	anies Act)					
	259	710102081952020	BHARAT BHUSHAN			CP/25(ND)2020	Pratishtha	True Copy Sign	
262			AGARWAL Vs. BHARAT	Application	any other			missed	
			NIDHI LIMITED	_	provisions		_		
1.	260	0710102/08554/2020	CUSHMAN AND	Company	IBC Under Sec 9		sandeep phogat	page:95-97, 98,	
263			WAKEFIELD INDIA	Petition IB			9873687595	105, 108, 111,	
			PRIVATE LIMITED Vs	(IBC)				135-139, page not	
1	261	0710102/08714/2020	ARUN ANAND Vs.	_	APPLICATION	(IB)/55(ND)2018	Rohit Naagpal	ALL PAGES ARE	
264			HARIKRISHAN SHARMA	Application(IB				BLURE	
<u> </u>				,	PROVISION IBC			_	
	262	0710000080072020	Hem Singh Bharana Vs.	CAVEAT				•	17/08/2020
265								Desk Technical	
								Issue 011-	
								24363846 e-	
	263	0710000080602020		CAVEAT				•	19/08/2020
266			Limited					Desk Technical	
								Issue 011-	
								24363846 e-	

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267	264	710000084682020	Green Channel publications (India) Pvt Itd					Plz Contact Help Desk Technical Issue 011- 24363846 e-	09/02/2020
268	265	0710102/08777/2020	SHOBHIT ESTATES PRIVATE LIMITED VS Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Comp anies Act)	Sec 252 (1)		RANJAN KUMAR JHA	in Index Pagination Not Done &	09/12/2020
269	266	710102080052020			Rule 11 of NCLT, 2016	IB- 1601/ND/2019	Ankur kashyap	ONLY VAKALATNAMA, Filed WRONG	refile
270	267	710102079782020	Mohan Aggarwal Vs. JAI PRAKASH GUPTA	Review Application	Rule 11 of NCLT, 2016		RAJENDRA GUPTA	CASE TYPE WRONG	refile
271	268	0710102/08695/2020	SVAS ARC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		RANJAN KUMAR JHA	Page Cut- 11,13,14,15- 21,25,28 / list of date & mp; amp; amp; events / Board	09/09/2020
272	269	0710102/08636/2020	INDUSTRIES Vs M/S	Interlocutory Application(IB C)	Sec 60(5)	IB/862/ND/2019	Gautam Singh	True copy is missing on annexures	
273	270	0710102/08665/2020	V.N. PROPERTIES PRIVATE LIMITED	Company Application	Sec. 230-232 - Second Motion	CAA/15/PB/2019	Sanjeev Choudhhry	Wrong Section	09/09/2020
274	271	0710102/08692/2020	DEVENDRA KUMAR SHARMA Vs JBB- EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions-IBC	IB/1006/ND/201 9	Anil Kumar	PG no. 4-11 cut	09/09/2020
275	272	0710102/08761/2020	Vasilis CityScapes Pvt. Ltd Vs SONI INFRATECH PVT LTD	Application	Application under any other provisions - IBC	IB/2239/ND/201 9	Aseem Talwar	Service is missing	09/11/2020
276	273	710102036232020	Rajaraman Balachandran	Company Petition IB	Application under	COMPANY PETITION (IB) NO. 1665/(PB)/2018	Shweta Dubey	CASE TYPE IS WRONG,prayer missed,supportin g affidavit missed,proof of	

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	274		Oswal exports pvt ltd Vs			Г	_	* *	08/07/2020
	2/4	0710102/07728/2020	• •	` '	Sub-section (I) of section 230		aaryan sharma	Translate Page-	06/07/2020
277			roc		Section 230			161,164	
211				Amalgamatio					
				n(Companies Act)					
	275	0710102/08767/2020	D.C. Aiit Cinab and		Application under	C.P.		True Comy	12/09/2020
	2/5	0710102/0676772020	R.S. Ajit Singh and	Interlocutory Application	any other		na	True Copy Signature	12/09/2020
278			Company (Automotives)		provisions - IBC	(IB)/1499(PB)20 19		Missing in	
			Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt.	(1.6.0)	provisions- IBC	19		Annexures	
	276	0710102/01885/2020	RAJEEV LOCHAN Vs.	Company	Sec. 12A	C.P.	981803467	CASE TYPE	11.09.2020
279	276	07 10 102/0 1005/2020	RAJEEV LOCHAN VS.	Application	3ec. 12A	(IB)/2166(ND)20	301003407	WRONG	11.09.2020
	277	0710102/08854/2020	UMAN CHADHA Vs.		SECTION -9	C.P.	NIRAJ YADAV	PAGE -17 NOT	15-09-2020
280	211	07 10 102/00054/2020	LIFESTYLE FITNESS	_		(IB)/310(ND)201	NIKAJ TADAV	CLEAR AND	15-05-2020
200			PRIVATE LIMITED	Application(IB C)		9		WRONG	
	278	0710102/06531/2020	Olympia Electronics	,	IBC Section 59	3	Soma Samantarai	uncompleted	
	270	07 10 102/00331/2020	Private Limited Vs	Petition IB	ibo dection 33		Joina Jamantarai	document , final	
			I Tivate Limited V3	(IBC)				report, 2 year	
				(120)				balance sheet,	
281								ibbi report,	
								master data ,	
								challance, BR,	
								Special BR etc	
	279	0710102/08720/2020	J. M. TECH SOLUTION	Company	Application under	Appeal/187(ND)	Depaish	7-9 not clear	refile
282		0.10102/00120/2020	PRIVATE LIMITED Vs.		any other	2020	Tangoriya	page	100
			REGISTRAR OF	, ipplication	provisions		i ungonyu	pugo	
	280	0710102/08837/2020	Proprietor Of Seemro	Company	IBC Under Sec 9		upasana	claim amount	14/09/2020
283			Cargo Movers Vs	Petition IB			chandrashekaran	less than 1 crore	
			TRIUMPH REALITY PVT	(IBC)					
	281	0710102/08364/2020	Rapipay Fintech Holding	CP(AA)	Sec. 230-232 -		KARAN	Missing-311 /	31/08/2020
					Second Motion		MALHOTRA	Delay Application	
284				Amalgamatio				'	
				n(Companies					
				Act)					
	282	0710102/08884/2020	FARHEEN ARSHAD Vs.	Intervention	Sec 60(5)		SANJEEV	Page cut-34	16/09/2020
285			M/S OVERSEAS PRIVATE	Petition (IBC)			KATARIA	/Wrong section	
			LIMITED					choose	
	283	0710102061192020/1	Mr. Ravindra Loonkar Vs.		Sec 60(5)	INTERLOCUTO		document not	
286			Kotak Mahindra Bank			RY		upload	
			Limited			APPLICATION			
	284	0710102139162019/9	MR. NIKHIL RAI AND		Sec. 241(1),Sec.	COMPANY		document not	
287			ANOTHER v/s M/S VCARE		\ //	PETITION		upload	
			TECHNOLOGIES PVT LTD		under any other	(COMPANIES			
	285	0710102173432019/7	MCCORMICK SUPPORT		Sec. 230-232, Sec	CA(A) MERGER		DOCUMENT NOT	
288			SERVICES PRIVATE		234	AND		UPLOAD	
			LIMITED			AMALGAMATIO			
	286		SREI EQUIPMENT	_	Rule 11 of NCLT,			Advance Service	16/09/2020
289			FINANCE LIMITED Vs	• •	2016			Missing-60	
			WIANXX IMPEX PRIVATE	(I.B.C)					

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	287	0710102/08930/2020	SSMP INDUSTRIES	Interlocutory	Application under	C.P.	H P BHARDWAJ	PAGE NO 7 ,12	17-09-2020
290		0.10102.0000.2020	LIMITED Vs. SSMP	Application(IB	1	(IB)/495(ND)201		NOT CLEAR	
			INDUSTRIES LIMITED	C)	provisions - IBC	7			
	288	0710102/08622/2020	IL&FS FINANCIAL	Company	Section 95(1)		asa legal	proof of service	
291			SERVICES LTD Vs MR.	Petition IB	,			missed	
			AMIT MITTAL	(IBC)					
	289	0710102/08814/2020	Sunil Parmanand	, ,	Rule16(d),NCLT		purti marwaha	case type wrong	
292			Kewalramani Vs REG.		Rules,2016 IBC		gupta	in Company act	
			Medilux Laboratories	, ,	,				
	290	0710102/06277/2020	Cowgill Holloway Support	Company	Sec. 59		ASHISH SINGH	Page no 96 and	
			(India) Pvt Ltd. Vs	Petition			LIQUIDATOR	135 Missed CASE	
293				(Companies				TYPE WRONG	
				Act)				YOUR MATTER	
								IS IB BUT YOU	
	291	0710102/08944/2020	A.V. COMPUTERS	Company	Rule 11 of NCLT		ISWAR	Wrong Case Type	17/09/2020
294		Fresh	PRIVATE LIMITED Vs	Petition			MOHAPATRA		
294				(Companies					
				Act)					
	292	710102088932020	Nandita Sharma		CAVEAT			Plz Contact Help	16/09/2020
295								Desk Technical	
200								Issue 011-	
								24363846 e-	
	293	710102088912020	Nandita Sharma		CAVEAT			Plz Contact Help	16/09/2020
296								Desk Technical	
200								Issue 011-	
								24363846 e-	
	294	710102088892020	Nandita Sharma		CAVEAT			Plz Contact Help	16/09/2020
297								Desk Technical	
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					_			24363846 e-	
	295	710102088872020	Nandita Sharma		CAVEAT			Plz Contact Help	16/09/2020
298								Desk Technical	
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								24363846 e-	
	296		M/S CRAYON SOFTWARE	COMPANY				document not	09/04/2020
299		5	EXPERTS INDIA PVT. LTD	PETITION IB				upload	
			Vs. M/S VAS DATA	(IBC)/1683					
	297		SERVICES PVT. LTD M/S CRAYON SOFTWARE	(ND)2018				document not	00/40/2020
	291		EXPERTS INDIA PVT. LTD	COMPANY DETITION IB				document not upload	09/10/2020
300								upioau	
			Vs. M/S VAS DATA SERVICES PVT. LTD	(IBC)/1683 (ND)2018					
	298		SUNIL KUMAR JAIN Vs.	INTERLOCUT				document not	09/12/2020
	290		SANDEEP SHARMA	ORY				upload	U3/ 12/2U2U
			JANDEEF SHARIVIA	APPLICATION				μρισαυ	
301				(I.B.C)/3774(N					
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302	299	0710102/08969/2020	Commissioner(State Tax-	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 20	Prabhu	Index missed /Merge into one PDF / Wrong Pagination /Not	17/09/2020
303	300	0710102/08968/2020	SMS PARYAVARAN LIMITED VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	CP/IB/1935/PB/ 2019	Sajeve Bhushan Deora	Proof of service	17/09/2020
304	301	0710102/08902/2020	Patents Talgo S.L. Vs Skylark Warehousing Soluitions P. LTd		IBC Under Sec 9		amit kapur	pages not clear- 51,118, true copy missed on every page, signature missed on few pages	
305	302	0710102/08906/2020	, ,	Restoration Application (Companies Act)	Rule16(d),NCLT Rules,2016	IB-1389-2019	Amarjit Singh	SECTION CHOOSE WRONG	
306	303	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE	-	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			document not upload	25/06/2020
307	304	0710102009632020/1	PRASAD vs PUMA	COMPANY APPLICATION (IBC)/684(ND) 2020	Application under any other provisions - IBC			document not upload	16/09/2020
308	305	0710200000062017/1 0	IMPEX SERVICES INDIA PRIVATE LIMITED VS SSMP INDUSTRIES LIMITED		Application under any other provisions			document not upload	16/09/2020
309	306	0710102002052020/4		COMPANY APPLICATION (IBC)/253(ND) 2020	Sec 60(5)			document not upload	18/09/2020
310	307	0710102009742020/2		COMPANY PETITION IB (IBC)/128(ND) 2020	IBC Under Sec 9			document not upload	18/09/2020
311	308	0710102023082020/8	LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/206(ND) 2020	Sec 252 (1)			document not upload	18/09/2020
312	309	0710102068392020/4	Vs NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2 020	Sec. 241(1)			document not upload	18/09/2020

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313	310	_	GURNEET SINGH SETHI VS COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD	INTERLOCUT ORY APPLICATION (I.B.C)/3092(P B)2020		·		document not upload	18/09/2020
314	311	0710102077152020/4	MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJV ATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(PB) 2020	Sec. 241(1			document not upload	18/09/2020
315	312	0710120012082018/3 9	SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248 (PB)2018	IBC under Sec 7			document not upload	18/09/2020
316	313	0710200000062017/1 2	IMPEX SERVICES INDIA PRIVATE LIMITED VS SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND) 2017	Application under any other provisions			document not upload	18/09/2020
317	314	0710102/09010/2020	Assistant Commissioner(State Tax- GST) Vs Gain Chand	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/706(PB)201 8		PG-13,14,TRUE COPY MISSED AND PROOF OF	19/09/2020
318	315	0710102/08999/2020		Interlocutory Application (I.B.C)	Sec 60(5)	IB)/559(PB)2017	PANKAJ BHAGAT	Page 41 not clear	18/09/2020
19	316	0710102/09001/2020	Nitin gupta Vs SK Bhatt	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/742(ND)201 8	KARAN GANDHI	Wrong Main Case no mentioned in Application	18/09/2020
320	317	0710102/08997/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)201 7	Pankaj Bhagat	Wrong File Application and progress Report	18/09/2020
321	318	0710102/09036/2020	Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED	Company Application(C ompanies Act)	Sec 252 (1) - By Government Body		Lakshmi Gurung	Case Type Wrong	20/09/2020
322	319	0710102/09002/2020	NAMITA CHOUDHWRY VS ALCHEMIST INFRA REALTY LIMITED	Company Appeal(Comp anies Act)	Section 420		NIL	MAIN CASE NUMBER WRONG	18/09/2020
323	320		BRISK COMMUNICATIONS Vs LEMON ELECTRONICS LIMITED	Company	IBC under Sec 7		rajb 7 associates	form 1 part 3 not fill, form 2 missed, and	02/03/2020
324	321	0710102/02887/2020	ICICI Bank Limited Vs Avantha Holdings Limited	Company Petition IB (IBC)	IBC under Sec 7		sng & partners	page:236-244 missed	04/03/2020

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325	322	0710102/02908/2020	SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited	Company Petition IB (IBC)	IBC Under Sec 9		prashant bhushan	page:84, 86, 93- 95, 98, 108, 116, 126, 134-135, 138, 139, 142-144, 147- 148, 164, not clear and page	05/03/2020
326	323	0710102/03014/2020	Burlington Finance Limited Vs Vipul Limited	Company Petition IB (IBC)	IBC under Sec 7		shailender kishore singh	payment not received , index page numbering missed, irp form 2 missed, and	07/03/2020
327	324	0710102/03237/2020	Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC	Company Petition IB (IBC)	Sec 30		singh & singh law firm LLP	case type wrong (companies Act)	13/03/2020
328	325	0710102/03265/2020	turtle books pvt ltd Vs aditya birla finance ltd	Company Petition IB (IBC)	Application under any other provisions - IBC		siddharth tandon	wrong section	13/03/2020
329	326	0710102/08982/2020	ONESOURCE INDIA PRIVATE LIMITED Vs	Company Petition IB (IBC)	IBC Section 59		girish singhania	jurisdiction gurugram	18/09/2020
330	327	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)			document not upload	16/09/2020
331	328	0710102007012019/9	DOLPHIN INVESTMENT MANAGEMENT PVT LTD VS ANANT SOURCING		Sec. 230-232 - Second Motion			document not upload	27/07/2020
332	329	0710102014892020/2	PRECISE LABORATORIES PRIVATE LIMITED VS ET		Sec. 230-232, Sec 234			document not upload	19/03/2020
333	330	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			document not upload	07/10/2020
334	331	0710102022452020/5			Sec. 230-232 - Second Motion			document not upload	19/08/2020
335	332	0710102026152020/4	HIND POCKET BOOKS PRIVATE LIMITED		Sec. 230-232 - Second Motion			document not upload	07/10/2020
336	333	0710200418032018/1			252			document not upload	18/06/2020
337	334	0710102165942019/6			SECOND MOTION 230-232			document not upload	27/06/2020
338	335	0710102/09046/2020	Aman deep Saxena Vs tusliani construction and developers pvt ltd	Company Petition IB (IBC)	IBC under Sec 7	centrik ligalistic IIp 9811421253		page:139. 140 not clear and petitioner is	18/09/2020

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339	336	0710102/07642/2020	Sondhi Travels Vs Naveen Tours Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	RAKESH WADHWA		default amount less than 1 crore	05/08/2020
340	337	0710102/08206/2020	Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9	ROHIT BANSAL		default amount less than 1 crore	23/07/2020
341	338	0710102/03022/2020	DR. B.M ABROL AND DR. SUNITA ABROL VS UNIVERSAL BUILDWELL PVT. LTD.	Company Petition IB (IBC)	Sec 60(5)	prerna arora 9910800018		Pg-46,52,56 in hindi Pg-105 not clear section not mention in soft	03/07/2020
342	339	0710102/08488/2020	JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad	(IBC)	Rule 87 A of the Companies (Transfer of Pending Proceedings)	Rahul Kumar, Advocate, C- 136, Basement, Defence Colony, New		case type wrong (file is application)	09/02/2020
343	340	0710102/08934/2020	Tusharr Vs Mawkin	Company Petition IB (IBC)	(2), Liquidation process Regulation, 2016	company 9999195702		wrong case type, section wrong , affidavit missed, court fee missed,	17/09/2020
344	341	0710102/08730/2020	Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD	Intervention Petition (IBC)	Sec 60(5)	Siddharth Seem 9999019270;		case type wrong file is IA	09/10/2020
345	342	710000090422020	M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited	CAVEAT				PIz Contact Help Desk Technical Issue 011- 24363846 e-	
346	343	710102028442020	SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED	Company Petition	Sec 241 (2)	C.P26/2019	Ritesh Singh	Wrong case type and Wrong section,payment	
347	344	710102029752020	sdsd Vs. dfdf	Company Appeal	Sec. 140(5)			wrong case type,document not properly	
348	345	710102031762020	VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED	Company Petition	Cavet Application		AKANKSHA KAUL	Wrong section	
349	346	710102032722020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies	Company Petition	Sec 252 (3)		Sheetal	Wrong case type	
350	347	710102033552020	DPS Management Consultants Pvt Ltd Vs. ROC Gov of India	Company Petition	Application under any other provisions		vanadana sharma	Wrong section	
351	348	710102033712020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND	Company Appeal	Sec 252 (1) - By Government Body		SAMAKSH GOYAL	Wrong section	
352	349	710102033902020	UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF	Company Petition	Sec 252 (1) - By Government Body		SANJEEV CHOUDHARY	wrong case type,wrong sectiion	

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353	350	710102034542020	ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING	Company Petition	Application under any other provisions	F	SHANKARI MISHRA	H wrong section	I
354	351	710102034162020	UJJAWAL GARMENTS PRIVATE LIMITED	Company Petition	Sec 252 (3)		SANJEEV CHOUDHARY	Wrong case type	
355		3	UCO BANK Vs. SASI POWER PVT. LTD.	COMPANY PETITION IB (IBC)/1790 (ND)2019	IBC under Sec 7			document not upload	22/09/2020
356	353		APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION (COMPANIES ACT)/470(ND) 2020	Rule 11 of NCLT			document not upload	23/09/2020
357	354	0710102/08958/2020	Pravin R Navandar- IRP (Interim Resolution Professional)) Vs	Interlocutory Application (I.B.C	Application under any other provisions-IBC			INDEX MISSED PAGE NUMBERING MISSED	27/02/2020
358	355	0710102/09158/2020	-	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/959(ND)202 0	Prashant Tripathi	affidavit missed e-stamp missed	23/09/2020
359	356	0710102/09176/2020	<u> </u>	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (I.B.) No.of 20	SE PRABHU	Company formet Missing / index Page numbering wrong formet /Blur page-14 to	23/09/2020
360	357	0710102/09198/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(C ompanies Act)	Sec. 213	CP/434(ND)2018	AMIT PRABHAT DESHPANDE	Wrong Section	24/09/2020
361	358	0710102090782020/1	LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUT ORY APPLICATION (I.B.C)/4092()2 020	, ,			document not upload	22/09/2020
362	359		POWER PROJECTS BALARGHA PVT. LTD. Vs.	COMPANY PETITION IB (IBC)/885(ND) 2020	IBC Under Sec 9,Rule 11 of NCLT, 2016			document not upload	25/09/2020
363	360	4		COMPANY PETITION IB (IBC)/418(ND) 2018	IBC Under Sec 9			document not upload	25/09/2020

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364	361	0710102066772020/2	KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS.	INTERLOCUT ORY APPLICATION (I.B.C)/2723(N D)2020	Sec 60(5)			document not upload	24/09/2020
365	362	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions			document not upload	24/09/2020
366	363		L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	ORY	Application under any other provisions - IBC			document not upload	24/09/2020
367	364	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUT ORY APPLICATION (I.B.C)/2495(N D)2020	Sec 12(2)			document not upload	25/09/2020
368	365	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUT ORY APPLICATION (I.B.C)/3521(N D)2020	Sec. 12A			document not upload	25/09/2020
369	366		M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141 (ND)2019	IBC under Sec 7			document not upload	25/09/2020
370	367	0710102083942019/8	` '	` '	IBC under Sec 7			document not upload	25/09/2020
371	368	0710102090782020/1	MR. HARISH TANEJA VS. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUT ORY APPLICATION (I.B.C)/4092()2 020	Sec 60(5)			document not upload	25/09/2020

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372	369	0710102/09269/2020	DHARM DEVELOPERS AND ASSOCIATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		Rahul Jogi	Councel Detail Missing & Detail Missing & Detail & Detail	
373	370	710102089962020	GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/559(PB)201 7	PANKAJ BHAGAT	Application and progress report both file	
374	371	710102091012020		Interlocutory Application(IB C)	Rule 11 of NCLT, 2016	C.P. (IB)/1373(ND)20 19	Inder Paul Singh Oberoi	pg-9-14 missed	
375	372	0710102/09123/2020	MOHAN LAL JAIN Vs. MOHAN LAL JAIN	Interlocutory Application(IB C)	Sec 60(5)			sign missing	
376	373	710000092402020	Bank of Baroda VS					Plz Contact Help Desk Technical Issue 011- 24363846 e-	
377	374	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/292(ND) 2020	Sec 252 (3)			document not upload	
378	375	0710102082812020/2	AMIT GEONKA Vs.		Rule 11 of NCLT, 2016			document not upload	
379	376	0710102083942019/8		COMPANY PETITION IB (IBC)/1141 (ND)2019	IBC under Sec 7			document not upload	
380	377		MR. NIKHIL RAI AND ANOTHER VS. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION				document not upload	
381	378		LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			document not upload	

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382	379		SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCAT	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	•		document not upload	
383	380			COMPANY PETITION (COMPANIES ACT)/100(ND) 2020	Sec. 73(4)			document not upload	
384	381		PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUT ORY APPLICATION (I.B.C)/4050(N D)2020	Sec 60(5)			document not upload	
385	382		INDIA PRIVATE LIMITED Vs. EXCLUSIFE	COMPANY PETITION IB (IBC)/2694 (ND)2019	IBC Under Sec 9			document not upload	
386	383		ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	(COMPANIES	Sec. 241(1),Sec. 242(4),Application under any other provisions			document not upload	
387	384		ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions			document not upload	
388	385		MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS		Rule 11 of NCLT, 2016,Section 74			document not upload	
389	386		MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH	(IBC)/985(ND) 2018	IBC Under Sec 9			document not upload	
390	387		SARAWGI	INTERLOCUT ORY APPLICATION (I.B.C)/3758()2 020				document not upload	

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	388	0710102160992019/6	IDBI BANK LIMITED vs	COMPANY				document not	
			AMZEN	PETITION IB				upload	
391				(IBC)/3(ND)20					
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	389	0710102417442018/6	REGISTRAR OF	COMPANY				document not	
				PETITION				upload	
392			-	(COMPANIES				'	
			RKG FINVEST LIMITED	ACT)/302(ND)					
				2018					
	390	0710102421442018/5	REGISTRAR OF	COMPANY				document not	
			COMPANIES, NCT OF	PETITION				upload	
393			DELHI & HARYANA vs M/S	(COMPANIES					
			AVAIL FINANCIAL	ACT)/135(ND)					
			SERVICESRKG FINVEST	2018					
	391	0710102032752018/1	MONTEREAUX RESORTS	COMPANY				document not	
		1		PETITION				upload	
394				(COMPANIES					
				ACT)/144(ND)					
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	392			COMPANY				document not	
				PETITION				upload	
395				(COMPANIES					
				ACT)/144(ND)					
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397	334	07 10 102/07 3 1 1/2020							23/03/2020
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	395	0710102/08170/2020					Akhil Sachar		
398	333				Dec 00(3)		Akiiii Gaciiai		
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	396	710102093152020			Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Sign missed in	
399	-								
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	397	0710102/08485/2020	INDIABULLS HOUSING	Company	IBC under Sec 7		i. sagar		09/02/2020
400				Petition IB			associates	1-	
								to registry)	
	398				IBC under Sec 7		j. sagar		09/01/2020
				Petition IB			associates	missed page 420-	
401				(IBC)				421, 437-440, 581-	
								595, 597-603 not	
397 398 399 400	394 395 396 397	0710102/07311/2020 0710102/08170/2020 710102093152020 0710102/08485/2020	PVT. LTD. Vs SURESH KUMAR JAIN RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG Kashyap Sikdar & Co INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD INDIABULLS HOUSING FINANCE LTD Vs RAJ	ORY APPLICATION (I.B.C)/4050(N D)2020 Interlocutory Application(IB C) Interlocutory Application(IB C) Company Application Company Petition IB (IBC) Company Petition IB	provisions - IBC Sec 60(5) Rule 11 of NCLT IBC under Sec 7	C.P. (IB)/1270(ND)20 19 C.P. (IB)/281(PB)201 9 CP/01(ND)2018	j. sagar	Every pages signature.suporting Affidavit 31-36,39,40 not clear page Sign missed in application,true copy sign and proof of service missed (contact to registry) proof of service missed page 420-421, 437-440, 581-	09/01/2020

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	399	0710102/08462/2020	Indiabulls Housing	Company	IBC under Sec 7		j. sagar	page:312-319,	09/02/2020
				Petition IB			associates	323, 608, 611,	
402			Private Limited	(IBC)				694, 697- 699,	
								612, 613, 617, 833	
								not clear and	
	400	0710102/08489/2020	INDIABULLS HOUSING	Company	Section 95(1)		j. sagar	page:331-353 not	09/02/2020
403			FINANCE LTD Vs RAJ	Petition IB			associates	clear and proof of	
			SINGH GEHLOT	(IBC)				service missed	
	401	0710102/08467/2020	INDIABULLS HOUSING	Company	IBC under Sec 7		j. sagar	proof of service	09/02/2020
104			FINANCE LTD Vs R.S.G.	Petition IB			associates	missed	
404			HOUSING & FINANCE PVT	(IBC)					
			LTD	,					
	402	0710102/08474/2020	INDIABULLS HOUSING	Company	IBC under Sec 7		j. sagar	page:42, 43,	09/02/2020
			FINANCE LTD Vs	Petition IB			associates	44,not clear ,	
405			AMBIENCE PROJECTS	(IBC)				page 307- 364	
			AND INFRASTRUCTURE	(150)				pages missed	
			PVT LTD					page 676-684 font	
	403	0710102/02818/2020	Faye and Dean	Company	Sec 252 (1)		NIRAJ BOBBY	Registered Office	
406	703	01 10 102/020 10/2020	International Private	Appeal(Comp	060 232 (1)		PAONAM	Gurgaon	03/03/2020
-00							FAUNAIVI	Gurgaon	
	404	0710102/09371/2020	·	anies Act) Interlocutory	Application under	C.P.		MEMO OF PARTY	20/00/2020
407	404	0710102/09371/2020		_					30/09/2020
407			Hotline CPT Limited Vs	Application	any other	(IB)/33(ND)2019		MISSED PG -	
	40.5	0740400/00074/0000		(I.B.C)	provisions - IBC	OD#D#4440/DD#		41,42,46, NOT	20/20/2022
	405	0710102/09354/2020	Hem singh Bharana Vs	Interlocutory	Sec 60(5)		Apoorv Agarwal	main case bench	29/09/2020
408			SHAILESH VERMA	Application		2018		wrong stamp	
				(I.B.C)				paper missed Pg-	
1	406	0710102/09339/2020	1	Interlocutory	19(2)		Bhavana Duhoon	1.5	29/09/2020
409			Ajukumar Baskaran	Application		2019		clear-10	
				(I.B.C)					
	407	0710102/09364/2020	Oriental Bank of		Application under	C.P. No. IB-	Umesh garg	PAGE	30/09/2020
410			Commerce Vs M/s Piyush	Application	any other	449(PBII2019		NUMBERING	
			Colonisers Ltd.	(I.B.C)	provisions - IBC			MISSES TRUE	
	408	0710102035742020/2	ENVITECH	COMPANY	IBC Under Sec 9			Document Not	
111			CONSULTANTS INDIA	PETITION IB				Uplaod	
411			PRIVATE LIMITED Vs.	(IBC)/822(ND)					
			RUDRABHISHEK	2020					
	409	0710102068592020/7	CHANCHAL DUA Vs.	INTERLOCUT	19(2)			Document Not	
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				APPLICATION					
412				(I.B.C)/2622(N					
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	410	0710102073612020/1	SHIV DAYAL SHARMA Vs.	INTERL OCUT	Sec 60(5)			Document Not	
	710	0. 101020/3012020/1		ORY	355 00(3)			Uplaod	
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413				(I.B.C)/2993(P					
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414	411	0710102077112020/1	Vs. SOUTHERN POWER DISTRIBUTION COMPANY	INTERLOCUT ORY APPLICATION (I.B.C)/3728(P B)2020	Sec 60(5)			Document Not Uplaod	
415	412	0710102077862020/3	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB) 2020	IBC under Sec 7			Document Not Uplaod	
416	413	0710102078792020/2	VS. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	PETITION (COMPANIES	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			Document Not Uplaod	
417	414	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND) 2020	IBC Under Sec 9			Document Not Uplaod	
418	415	0710102035742020/3	CONSULTANTS INDIA	COMPANY PETITION IB (IBC)/822(ND) 2020	IBC Under Sec 9			Document Not Uplaod	
419	416	0710102061222020/3	SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2 020	Sec. 59,Sec. 241(1),Sec. 242(4)			Document Not Uplaod	
420	417	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/296(ND) 2020	Sec 252 (3)			Document Not Uplaod	
421	418	0710102062862020/2	PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI	COMPANY APPEAL(COM PANIES ACT)/264(ND) 2020	Sec 252 (3)			Document Not Uplaod	
422	419	0710102157202019/2	DR. LAL PATH LABS LIMITED Vs. AAPKA	COMPANY PETITION IB (IBC)/3478 (ND)2019	IBC Under Sec 9			Document Not Uplaod	
423	420	0710200014262017/9		COMPANY PETITION IB (IBC)/575(ND)	Sec. 7(7)			Document Not Uplaod	
424	421	0710102/08521/2020	YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF	Company Application	Application under any other provisions	Appeal/388(ND) 2019	SANJIV KUMAR JHA	service missing roc and income tax	

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425	422		GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB	IBC under Sec 7		-	Document Not Uplaod	02.09.2020
426	423	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)			Document Not Uplaod	02.09.2020
427	424	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3520(N D)2020	Sec 60(5)			Document Not Uplaod	02.09.2020
428	425	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND) 2017	IBC Under Sec 9			Document Not Uplaod	02.09.2020
429	426	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK	COMPANY PETITION IB (IBC)/822(ND) 2020	IBC Under Sec 9			Document Not Uplaod	02.09.2020
430	427	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION (IBC)/1093()20 20	19(2)			Document Not Uplaod	02.09.2020
431	428	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/60(ND)2 019	Sec. 230-232, Sec 234			Document Not Uplaod	08/01/2020
432	429	0710102089232020/1	Vs. REGISTRAR OF COMPANIES NCT OF	ORY	Application under any other provisions - IBC			Document Not Uplaod	10/01/2020
433	430	0710102035252020/1	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE	COMPANY PETITION IB (IBC)/821(ND) 2020	IBC Under Sec 9			Document Not Uplaod	10/02/2020

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434	431	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH	COMPANY APPLICATION (IBC)/200(PB) 2020	Application under any other provisions - IBC			Document Not Uplaod	10/02/2020
435	432		UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS	COMPANY APPLICATION (IBC)/202(PB) 2020	Application under any other provisions - IBC			Document Not Uplaod	10/02/2020
436	433		JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.	COMPANY APPLICATION (COMPANIES ACT)/333(PB) 2020	Rule 11 of NCLT			Document Not Uplaod	10/03/2020
437	434		GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	ORY	Application under any other provisions - IBC			Document Not Uplaod	10/03/2020
438	435	0710102/09427/2020	GYANESHWAR SAHAI Vs.	Interlocutory Application(IB C)	APPLICATION ANY OTHER PROVISION IBC	C.P. (IB)/597(ND)201 8	GAYNESHVER	PLEASE FILE IN REPORT AND PAY FEES FOR REPORT, FILE DONT IN IA. YOUR PRIMARY	01/010/2020
139	436		APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.	nterlocutory Application(IB C)	• •	C.P. (IB)/1238(ND)20 19	VINAY KUMAR JAIRATH	9,11,18,42,43 IN HINDI	10/03/2020
440	437		DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/98(ND)2020	aaryan sharma	SIGN MISSED on application	
441	438		N RATHORE BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		Gursat Singh Vachher	Wrong Section Choose / Income Tax Service DCIT Cell / Wrong Scan-103	10/03/2020
442	439		GE INDIA INDUSTRIAL PRIVATE LIMITED VS	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/117/ND /2019	Anuradha Dutt	33 to 64 in hindi translate.	28/02/2020
443	440		VIKAS KUMAR GARG Vs. MAHESH TANEJA	Interlocutory Application(IB C)	Sec 60(5)		RAKESH KUMAR	true copy missing	online payment

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444	441	0710102005032019/2 7	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND) 2019	IBC under Sec 7	·		Document Not Uplaod	·
445	442	0710102005032019/2 8	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	PETITION IB (IBC)/613(ND) 2019	IBC under Sec 7			Document Not Uplaod	
446	443	0710102006262020/2	&OTHERS Vs. M/S AADHAR STUMBH TOWNSHIP PRIVATE	COMPANY PETITION (COMPANIES ACT)/23(PB)2 020	Sec. 241(1)			Document Not Uplaod	
447	444	0710102079582019/3		COMPANY APPEAL(COM PANIES ACT)/367(ND) 2019	Sec 252 (3)			Document Not Uplaod	
448	445	0710102080642020/1	COMMERCE Vs. CASE COLD ROLL FORMING LTD	ORY	Application under any other provisions - IBC			Document Not Uplaod	
449	446	0710102061222020/2	SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2 020	Sec. 59,Sec. 241(1),Sec. 242(4)			Document Not Uplaod	
450	447	0710102066122020/5	PROACTIVE PLAST PVT LTD	INTERLOCUT ORY APPLICATION (I.B.C)/2782(N D)2020	Sec 60(5)			Document Not Uplaod	
451	448	0710102076762020/1	LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/3168(P B)2020	Sec 60(5)			Document Not Uplaod	
452	449		PUMA REALTORS PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3478()2 020	Sec 60(5)			Document Not Uplaod	06/10/2020

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153	450	0710102091382020/1	COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUT ORY APPLICATION (I.B.C)/4068()2 020	Sec 60(5)			Document Not Uplaod	06/10/2020
154	451	0710102091462020/1	COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUT ORY APPLICATION (I.B.C)/4141()2 020	Sec 60(5)			Document Not Uplaod	06/10/2020
455	452	0710102417442018/7	COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED		Application under any other provisions			Document Not Uplaod	06/10/2020
456	453	0710102421442018/6	COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL		Application under any other provisions			Document Not Uplaod	06/10/2020
457	454	0710200431502018/9	Vs.	COMPANY PETITION IB (IBC)/1022 (ND)2018	IBC under Sec 7			Document Not Uplaod	15/09/2020
458	455	0710100409592017/2 6	RECONSTRUCTION CO PRIVATE LIMITED		IBC under Sec 7			Document Not Uplaod	06/10/2020
459	456	0710102034702020/1		ORY APPLICATION (I.B.C)/2245(N	Application under any other provisions - IBC			Document Not Uplaod	06/10/2020
460	457	0710102061222020/4	Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 59,Sec. 241(1),Sec. 242(4)			Document Not Uplaod	06/10/2020
461	458	0710102070542020/1	Vs. FLORENCE RESIDENTS WELFARE SOCIETY	INTERLOCUT ORY APPLICATION (I.B.C)/2795(P B)2020	Sec 60(5)			Document Not Uplaod	06/10/2020

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62	459	0710102/09520/2020	Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD	_	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)201 8	Sanjiv Dagar	Pg-37 to 49 cut & not clear/supporting	10/06/2020
463	460	710000094692020	Amazon.com NV Investment Holdings LLC VS Future Corporate Resources Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited ,Future Coupons Limited,Kishore Biyani,Ashni Kishore Biyani,Anil Biyani,Lakshminarayan Biyani,Rakesh Biyani,Sunil						10/04/2020
164	461	0710102/09145/2020	M/S PADIA TIMBER		Sec 60(5)			25,88 not clear 28 translate page	
465	462	0710102076762020/1		INTERLOCUT ORY APPLICATION (I.B.C)/3168(P B)2020	, ,			Document Not Uplaod	06/10/2020
466	463	0710102091462020/1	COMPANY PVT. LTD. Vs.	INTERLOCUT ORY APPLICATION (I.B.C)/4141()2 020	, ,			Document Not Uplaod	06/10/2020
467	464	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUT ORY APPLICATION (I.B.C)/4068()2 020	. ,			Document Not Uplaod	06/10/2020

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	465		DEVENDRA SINGH & ORS.		IBC under Sec 7		Somya Singh	volume wise	
		01 10 10 20 20 10 10 20 20	Vs M/S KV DEVELOPERS					index not upload	
			PRIVATE LIMITED					pages cut and	
								not clear, 4791-	
								4802,4809,4813,4	
								874,4910-	
								4918,4925-4936	
								after 4992and	
								4994 page	
								numbering not	
								mention on one	
								page,5054-	
468								5060,5114,5121 -	
								5122, not clear	
								5072,5079 page	
								cut 5247	
								repeated, page	
								no -	
								5255,5256,5300 -	
								5304,5308,not	
								clear 5345 page	
								cut 5413,5423,	
								5503,5530,5546 -	
								5549,5532, not	
								clear 5417	
								5556,5578,5672 -	
	466	0710102/09499/2020	AXYKNO CAPITAL	Interlocutory	Rule 11 of NCLT,	C.P.	Vikram Hegde	True copy sign	
469			SERVICES PRIVATE		2016	(IB)/1464(PB)20		missed	
409			LIMITED VS RATTANINDIA	(I.B.C)		18			
			POWER LIMITED						
	467	0710102/08475/2020	aadhaar group limited Vs	Company	Sec 252 (1) - By		deepti grover	Two different	02/09/2020
470			REGISTRAR OF		Government Body		khanna	petition	
470			COMPANIES	anies Act)				uploaded, upload	
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	468	0710102/09182/2020	Madhu bhaskar Vs	Company	Sec 425		aaryan sharma		24/09/2020
				Petition			•	List Of Date	
				(Companies				&a	
471				Act)				mp;amp;amp;am	
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								Events / Proof Of	
								Service / MOA /	
	469	0710102/09567/2020	JAGAT PAL PALIWAL AND	Interlocutory	Application under	C.P. NO. (IB)-		Unsign pages-13	10/07/2020
472			ANR Vs JASSUM		any other	1756/(PB)/2018		to 19,21 to	
				(I.B.C)	provisions - IBC			35,38,39	
	470	0710102/09555/2020	FRANCO SYSTEMS	Company	Sec 252 (3) - By	NIL	Amit Kumar	wrong section	10/07/2020
		J. 10102/0000/2020	PRIVATE LIMITED Vs		Government Body		, i vailiui	choose/service	
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474	471		AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM	Sec 252 (3)		-	document not upload	10/06/2020
475	472	0710102090192020/2	ESTATE OFFICER	INTERLOCUT ORY APPLICATION (I.B.C)/4005()2 020	Sec 60(5)			document not upload	10/06/2020
476	473	6	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND) 2018	IBC Under Sec 9			document not upload	10/06/2020
477	474	7	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND) 2018	IBC Under Sec 9			document not upload	10/06/2020
478	475		RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRATECH PVT. LTD.	COMPANY APPLICATION (IBC)/192()202 0	22(3)(b)			document not upload	10/07/2020
479	476		ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT LTD	INTERLOCUT ORY APPLICATION (I.B.C)/2422()2 020	Sec 60(5)			document not upload	10/07/2020
480	477	3	Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2 020	Sec. 241(1)			document not upload	10/07/2020
481	478		COMPANIES	COMPANY APPEAL(COM PANIES ACT)/316(ND) 2020	Sec 252 (3)			document not upload	10/07/2020
482	479	6	LIMITED	COMPANY PETITION IB (IBC)/1206 (ND)2019	IBC under Sec 7			document not upload	10/07/2020
483	480		DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206 (ND)2019	IBC under Sec 7			document not upload	10/07/2020

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484	481	0710102090402020/1	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/4025(N D)2020	19(2)	-	G	document not upload	10/07/2020
485	482		BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/4025(N D)2020	19(2)			document not upload	10/07/2020
486	483	0710200117292019/5	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND) 2019	IBC under Sec 7			document not upload	10/07/2020
487	484	5	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248 (PB)2018	IBC under Sec 7			document not upload	08/10/2020
488	485	710000096052020	Shailendra Aggarwal VS Mr Debashis Nanda					Plz Contact Help Desk Technical Issue 011- 24363846 e-	10/08/2020
489	486	710000096042020	Pradeep Arora VS Mr Debashis Nanda					Plz Contact Help Desk Technical Issue 011- 24363846 e-	10/07/2020
490	487	710000096032020	Piya Puri VS Mr Debashis Nanda					Plz Contact Help Desk Technical Issue 011- 24363846 e-	10/07/2020
491	488	710000095922020	Satyadeep Bishnoi VS Mr Debashis Nanda					Plz Contact Help Desk Technical Issue 011- 24363846 e-	10/07/2020
492	489	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			document not upload	18/09/2020
493	490	0710102017952020/4			Sec. 230-232 - Second Motion			document not upload	18/09/2020
494	491		RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT, 2016	Not found	JASPAL SINGH PANNU	Main case no. Not mentioned	10/08/2020

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495	492	0710102073352020/1	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD.	INTERLOCUT ORY	Application under any other provisions - IBC	Г	G	document not upload	08/10/2020
496	493	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUT ORY APPLICATION (I.B.C)/4005()2 020	Sec 60(5)			document not upload	08/10/2020
497	494	0	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/173(PB) 2019	IBC Under Sec 9			document not upload	08/10/2020
498	495		NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi		Sec 252 (1)		RANJEET KUMAR VERMA	Page Not Clear- 58, Page Missing- 77-86 / Income Tax Service Wrong / Merge Into One PDF /	07/03/2020
499	496	0710102093792020/1	KATHURIA Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	ORY	Application under any other provisions - IBC			document not upload	08/10/2020
500	497			COMPANY PETITION IB (IBC)/2371 (ND)2019	IBC Under Sec 9			document not upload	08/10/2020
501	498	0710102/09495/2020	.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF	Application	Application under any other provisions		Mohit	,APPEAL HEADING WRONG.	
502	499		Vs JAGRITI PLASTICS	Application	• •	CP/IB/742/ND/2 018	Sandeep Kr Bhatt	Blur page-6,7	10/07/2020
503	500		SP TOWNPLANNER PRIVATE LIMITED Vs VRP		Rule 11 of NCLT,	C.P. (IB)/2765(ND)20 19	Rohan Gupta	PAGE NO 7 TO 18 NOT CLEAR 11,21-25 MISSING, 26-63	10/08/2020
504	501		AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404 (ND)2019	IBC under Sec 7			document not upload	08/10/2020

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05	502		K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371 (ND)2019	IBC Under Sec 9			document not upload	08/10/2020
506	503		M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND) 2017	IBC Under Sec 9			document not upload	08/10/2020
607	504	0710102/02636/2020	Maulana Textiles Private Limited Vs	Company Petition (Companies Act)	Sec 252 (3)		NIL	Page Missing- 159-161	OFFLINE PAYMENT DD NOT SUBMIT
808	505		SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registar of Companies New Delhi	Company Petition (Companies Act)	Sec. 441		Shashwat Bajpai	Roc Report Missed/ AoA Missed	OFFLINE PAYMENT
09	506		NIDHI REKHAN Vs. M/S	•	IBC under Sec 7			document not upload	10/08/2020
10	507				IBC under Sec 7,Rule 11 of NCLT, 2016			document not upload	10/08/2020
11	508		INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371 (ND)2019	IBC Under Sec 9			document not upload	10/08/2020
12	509	0710102006922019/1 0	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COM PANIES ACT)/233(ND) 2019	Sec 252 (3)			document not upload	10/09/2020
513	510		APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND) 2020	Section 95(1)			document not upload	10/09/2020
514	511		BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF	COMPANY APPEAL(COM PANIES ACT)/272(ND) 2020	Sec 252 (3)			document not upload	10/09/2020

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15	512	0710102068722020/5	RITU RASTOGI Vs.	INTERLOCUT ORY APPLICATION (I.B.C)/2626(N D)2020	, ,			document not upload	10/09/2020
516	513	0710102084222020/2		COMPANY PETITION IB (IBC)/937(ND) 2020	Section 95(1)			document not upload	10/09/2020
517	514	0710102118802019/9		COMPANY PETITION IB (IBC)/2218 (ND)2019	IBC Under Sec 9			document not upload	10/09/2020
18	515	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY	IBC under Sec 7			document not upload	10/09/2020
19	516	0710102/09637/2020	-	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	jurisdiction gurugram	10/08/2020
20	517	0710102/09639/2020		Intervention Petition (IBC)	Sec 60(5)		priyaranjan dubey	wrong application	25/09/2020
21	518			Contempt Petition (IBC)	Rule 11 of NCLT, 2016		ADV. NIKSHUBHA SETHI	main case not link Pg-8 not	09/09/2020
22	519	0710102/09703/2020	HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/1140(ND)20 18	APOORV AGARWAL	signature missed in apllication	11-10-2020
23	520	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	APPLICATION	Application under any other provisions-IBC			document not upload	15/06/2020
24	521	5	BUILDCON PVT. LTD. &	COMPANY PETITION IB (IBC)/37(PB)2 018	IBC under Sec 7			document not upload	10/05/2020
25	522	6	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. &		IBC under Sec 7			document not upload	10/08/2020
26	523		ANS APARTMENTS PVT	APPLICATION	Application under any other provisions-IBC			document not upload	10/09/2020

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527		0710102028842020/1	SHAILENDRA SINGH VS. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/1784(P B)2020		Г	G	document not upload	10/09/2020
528	525	0710102087182020/2	UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)	INTERLOCUT ORY APPLICATION (I.B.C)/3790(N D)2020	Sec 60(5)			document not upload	10/09/2020
529	526		SEED SUSTAINABILITY SERVICES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/60(ND)2 020	Sub-section (I) of section 230			document not upload	10/10/2020
530	527		UTTAR DEVELOPMENT	CONTEMPT PETITION(CO MPANIES ACT)/3(ND)20 20	Sec 425			document not upload	10/10/2020
531	528		LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/3711()2 020				document not upload	10/10/2020
532	529	0710102090312020/3	SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND) 2020	Sec. 241(1),Sec. 242(4)			document not upload	10/10/2020
533	530		GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION	Sec. 241(1),Sec. 242(4)			document not upload	10/10/2020
534	531		FUSIBLE METALS PRIVATE LIMITED	ORY	Application under any other provisions - IBC			document not upload	10/10/2020

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35	532	2	SOLVEN POWER	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9			document not upload	10/10/2020
36	533	0710102161222019/5	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			document not upload	10/10/2020
37	534	0710102076312019/1	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	COMPANY PETITION IB	IBC Under Sec 9			document not upload	10/11/2020
38	535		HITESH BHARDWAJ Vs.	COMPANY	Sec. 59			document not upload	10/11/2020
39	536			ļ~	IBC under Sec 7			document not upload	10/12/2020
40	537				IBC under Sec 7			document not upload	10/12/2020
41	538	1		COMPANY PETITION IB (IBC)/432(ND) 2019	IBC under Sec 7			document not upload	10/12/2020
42	539		REGISTRAR OF COMPANIES	MERGER	Application under any other provisions			document not upload	10/12/2020
43	540	0710102068602020/1	PRASAD Vs. KAPIL GUPTA & ANR.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			document not upload	10/12/2020
544	541	0710102075362020/2	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/306(ND) 2020	Sec 252 (3)			document not upload	10/12/2020

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	542	B 0710102075952020/3		INTERLOCUT ORY	Sec 66(1)	F	G	document not upload	10/12/2020
545				APPLICATION (I.B.C)/3135(N D)2020				uploud	
546	543	0710102076972020/2	MR. SHAKEEL AHMAD	INTERLOCUT ORY APPLICATION (I.B.C)/3175(N D)2020	, ,			document not upload	10/12/2020
547	544	0710102090312020/5		COMPANY PETITION (COMPANIES ACT)/119(ND) 2020	Sec. 241(1),Sec. 242(4)			document not upload	10/12/2020
548	545	0710102098902019/1 9	SUSHIL AGGARWAL &	COMPANY PETITION (COMPANIES ACT)/112(ND) 2019	Sec. 241(1)			document not upload	10/12/2020
549	546	0710102155722019/4		COMPANY PETITION IB (IBC)/3398 (ND)2019	IBC Under Sec 9			document not upload	10/12/2020
550	547	0710102/03140/2020	LIMITED Vs Registrar of	Company Appeal(Comp anies Act)	Sec 252 (1)		pankaj agarwal	Income Tax Service DCIT Cell / Index Numbering Missing / Page	03/11/2020
551		0710102/02962/2020	Waseem Ahmed Khan	Company Petition (Companies Act)	Sec. 241(1)		Prashant Katara	Registered Office Uttar Pradesh / Page Not Clear- 67,69,71,73,76,78, 79,80,83,84,134,1 53,154,183- 186,193- 200,212,218,243- 244,259,301,315- 333,348,362- 373,397- 409,419,446,450, /	
552	549	0710102/02846/2020	FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS VS REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (3)		Gursat Singh Vachher		03/03/2020

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553	550		ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD.	Petition (Companies Act)	E Sec. 213	F		54,59,83,86,87,89 - 92,120,121,138,17 6,177,179,	
554			William Flint Vs IPROF Learning Solutions India Pvt. Ltd.	Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI	Unsign Page- 35,87-251 / Page Not Clear-86 / Merge Into One	10/05/2020
555	552		Brahm Datt Verma Vs Four Coins Global India Private Limited	Interlocutory Application(IB C)	19(2)	C.P. (IB)/741(ND)201 9	9811443244	Sign is missing on index	13/10/2020
556	553		RAJAT MITRA Vs. PERFACT COLOR DIGITAL PRINTS PVT. LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/3419()2 020	Sec 12(2)			document not upload	13/10/2020
557	554		ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE	COMPANY PETITION IB (IBC)/976(ND) 2020	IBC Under Sec 9			document not upload	13/10/2020
558	555	0710102129312019/1 1	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION (COMPANIES ACT)/380(ND) 2019	Rule 11 of NCLT			document not upload	09/12/2020
559	556		MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/644(ND) 2019	Sec 60(5)			document not upload	13/10/2020
560	557	1	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB) 2018	IBC under Sec 7			document not upload	13/10/2020
561	558	3	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB) 2018	IBC under Sec 7			document not upload	13/10/2020
562	559		EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB) 2018	IBC under Sec 7			document not upload	13/10/2020
563	560		Anand Engineering Limited VS Prasad & Company (Projects Works)	Caveat				document not upload	10/10/2020

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564	561		MUKESH AGGARWAL Vs sanjay choudhary	Company Application(C	Application under	CP/41/ND/2015	_		14/10/2020
565	562	0710102/09829/2020	ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		pankaj yadav	page:70-89, 102- 105 not clear &	14/10/2020
566	563	0710102/09515/2020	AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Rajiv Malik	case type wrong	10/05/2020
567	564	0710102/09864/2020	Moods Hospitality Private Limited Vs	Application	Application under any other provisions - IBC	CP/IB/189/PB/2 018	Akhil goel	sign mis-16 to 25	15/10/2020
568	565	0710102/09854/2020	Assistant Commissioner(ST) Valluvarkottam	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/378(PB)201 7	Nil	File not properly uploaded	15/10/2020
569	566	0710102/09873/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		AVTAAR SINGH	Wrong Section	15/10/2020
570	567	0710102035732020/1	YOGESH NAYAK Vs. STATE BANK OF INDIA	INTERLOCUT ORY APPLICATION (I.B.C)/2199(N D)2020	, ,			document not upload	13/10/2020
571	568	0710102169962019/8	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7			document not upload	13/10/2020
572	569	0710102410822018/1 6	BANK OF BARODA Vs. BRYS INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB) 2018	IBC under Sec 7			document not upload	13/10/2020
573	570	0710102424522018/2 7	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE	COMPANY PETITION IB (IBC)/936(PB) 2018	IBC under Sec 7			document not upload	13/10/2020
574	571		PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions			document not upload	13/10/2020
575	572	0710102073632019/2 7	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9			document not upload	14/10/2020

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	573	0710102086152020/1		INTERLOCUT ORY		r	<u> </u>	document not upload	14/10/2020
576			OF INDIA AND ORS	(I.B.C)/4041(N D)2020					
577	574	0710102168932019/1	AKHIL GOEL Vs.	ORY	Application under any other provisions - IBC			document not upload	14/10/2020
578	575	0710120001492018/1 1	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB) 2017	IBC Under Sec 9			document not upload	14/10/2020
579	576	0710102/06301/2020	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	Company Petition IB (IBC)	IBC Section 59			document not upload	05/06/2020
580	577	0710102/09950/2020	Rajesh Kumar Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Rajesh Kumar Gupta	Small font-9	16/Oct/20
581	578	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)20 19	Shashwat Parihar	No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE	
582	579	0710102/09880/2020	ANIL KOHLI Vs	_	Application under any other provisions - IBC	CP/IB/144/PB/2 017	ABHISHEK Anand	Blur page-104	15/Oct/20
583	580	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	CP/IB/904/PB/2 018	KOMAL ABROL	Memo of party/supporting Affidavait	15/Oct/20
584	581	0710102/09902/2020	Niil Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2 018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	15/Oct/20
585	582	0710102/02686/2020	ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED	Company Petition IB	IBC under Sec 7	NA		uncompleted document only form 1 upload	19/Oct/20
586	583	0710102/09264/2020	RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE	Company Appeal	Sec 252 (1)	NA		Income Tax Service DCIT Cell / STK-7 Company list missing / Pages Missing- 111-114 / After- 119 Wrong	19/Oct/20

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587	584	0710102/08103/2020		Company Petition	Sec. 73(4)			Council Detail Missed in Index	19/Oct/20
588	585		LIMITED UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD.	Application	Application under any other provisions - IBC	CP/IB/386/PB/2 018	Rohit sehgal	Every pages sign mis-1 to 14/Blur Page-	17/Oct/20
589	586		DENA BANK Vs RATHI	Interlocutory Application	Application under any other provisions - IBC	CP/IB/1446/PB/ 2018		Blur Page-29 to 39	17/Oct/20
590	587	0710102/09949/2020	GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI	Application(IB		C.P. (IB)/597(ND)201 8	Gyaneshwar Sahai	Index missing/docume nts not proper	17/Oct/2020
591	588	0710102/09985/2020	Sanjay Gupta Vs	Application	Application under any other provisions - IBC	CP/IB/132/PB/2 017	NIPUN GAUTAM	Small font-73,74	19/Oct/20
592	589	0710102/09989/2020	Sanjay Gupta Vs	Application (I.B.C)	Application under any other provisions - IBC	CP/IB/597/PB/2 017	NIPUN GAUTAM	Blur Page-21 to 29,33 to 38	19/Oct/20
593	590	0710102/09986/2020	Ranjan Khanna Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2354/ND/ 2019	Pushkar Taimni	Blur page- 20/Merge into one pdf	19/Oct/20
594	591	0710102094212019/9	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG	COMPANY APPLICATION (IBC)/1161 (PB)2019	Sec 60(5)			document not upload	22/09/2020
595	592		JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/349(ND) 2020	Sec 252 (1)			document not upload	14/10/2020
596	593	0	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions			document not upload	15/10/2020
597	594	0710102003762019/1 1	GREEN EDGE BUILDTECH		IBC Under Sec 9			document not upload	15/10/2020
598	595		STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	APPLICATION	Application under any other provisions - IBC			document not upload	15/10/2020
599	596		SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD	COMPANY APPLICATION (IBC)/1117 (PB)2020	Sec 60(5)			document not upload	15/10/2020

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600		0710102061132020/2	BHANDARI Vs. ALCOBEX METALS LIMITED	(IBC)/874(PB) 2020	IBC under Sec 7			document not upload	15/10/2020
601	598		PROACTIVE PLAST PVT LTD	INTERLOCUT ORY APPLICATION (I.B.C)/2782(N D)2020				document not upload	15/10/2020
602	599	0710102068082020/3	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB) 2020	IBC under Sec 7,Rule 11 of NCLT, 2016			document not upload	15/10/2020
603	600	0710102081932020/1		CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/7(ND)20 20	Sec. 230-232, Sec 234			document not upload	15/10/2020
604	601	0710102090162020/1	Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/4038(N D)2020				document not upload	15/10/2020
605	602	0710102094632020/1	Vs. AJAY KUMAR BISHNOI	INTERLOCUT ORY APPLICATION (I.B.C)/4280()2 020				document not upload	15/10/2020
606	603	0710102096132020/1		ORY	Application under any other provisions - IBC			document not upload	15/10/2020
607	604	0710120007932018/2		COMPANY PETITION IB (IBC)/1082 (PB)2018	IBC under Sec 7			document not upload	15/10/2020
608	605	0710120008412018/1 2	EXCLUSIVE OVERSEAS	COMPANY PETITION IB (IBC)/1106 (ND)2018	IBC Under Sec 9			document not upload	15/10/2020

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609	606	4	PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	(IBC)/495(ND) 2017	Application under any other provisions			document not upload	15/10/2020
610	607		Vs. M/S. A TO Z BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/643(ND) 2018	IBC Under Sec 9			document not upload	15/10/2020
611	608	0710200411282018/1 4	Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND) 2018	IBC Under Sec 9			document not upload	15/10/2020
612	609	0710200411282018/1 5	Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND) 2018	IBC Under Sec 9			document not upload	15/10/2020
613	610	0710200411282018/1 6	Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND) 2018	IBC Under Sec 9			document not upload	15/10/2020
614	611	0710200411862017/7	COOPERATIVE BANK LTD. Vs. M/S SHIVKALA	COMPANY PETITION IB (IBC)/525(ND) 2017	IBC under Sec 7			document not upload	15/10/2020
615	612	0710200412652017/1 2	Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND) 2017	IBC Under Sec 9			document not upload	15/10/2020
616	613	0710200412802017/8	LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB) 2017	IBC Under Sec 9			document not upload	15/10/2020
617	614	0710200423482018/3 1		COMPANY PETITION IB (IBC)/334(ND) 2018	IBC under Sec 7			document not upload	15/10/2020
618	615		PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COM PANIES ACT)/233(ND) 2019	Sec 252 (3)			document not upload	16/10/2020
619	616		GOODWILL APARTMENTS PVT. LTD.	COMPANY APPLICATION (COMPANIES ACT)/153()202 0	1 -			document not upload	16/10/2020

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	617	0710102073342020/1	RAJASTHAN STATE	INTERLOCUT				document not	16/10/2020
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620			INVESTMENT	(I.B.C)/2975()2					
525			CORPORATION LIMITED	020					
			AND ORS. Vs. UTTAR	020					
			DEVELOPMENT PRIVATE						
	618		SONAL ANAND Vs. M/S	COMPANY	IBC Under Sec 9			document not	16/10/2020
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621			TRENCHING PVT LTD	(IBC)/889(ND)				apiouu	
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	619	0710102082802019/6	VISHAL SETHI Vs.		IBC Under Sec 9			document not	16/10/2020
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622			INFRASTRUCTURE PVT.	(IBC)/1108					
			LTD.	(ND)2019					
	620	0710102082872020/1	SIMRAN KAUR Vs.	· · · · · · · · · · · · · · · · · · ·	IBC under Sec 7			document not	16/10/2020
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623			LIMITED	(IBC)/965(PB)					
				2020					
	621	0710120007932018/3	KIRAN MALHOTRA Vs.	COMPANY	IBC under Sec 7			document not	16/10/2020
624			M/S. ALCHEMIST	PETITION IB				upload	
024			TOWNSHIP INDIA LTD.	(IBC)/1082					
				(PB)2018					
	622		Girish Kumar Sahni Vs	_	Application under		Girish Kumar	Page no 44-45	17/Oct/2020
625			R.S. Ajit Singh & Co.		any other	(IB)/1499(PB)20	Sahni IRP	not clear	
			(Automotives) Pvt. Ltd.		provisions - IBC	19			
	623	0710102/10015/2020	Seema Buildtech Private	Company	Sec 252 (3) - By		Prashant Gupta	section wrong	20/Oct/20
626			Limited Vs REGISTRAR		Government Body				
			OF COMPANIES NEW	ompanies					
			DELHI	Act)					
627	624	710000098402020	VIKAS BISHNOI VS	Caveat				document not	
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628	625	710000096452020	Nexgen Fluoropolymers	Caveat				document not	
	626		Pvt. Ltd VS Sanjeev Jain STANFORD PARK	Company	Soc 252 (2)		Nitin Grayer	upload	10/12/2020
	020	0710102/09719/2020		Company Petition	Sec 252 (3)		Nitin Grover	section wrong	10/12/2020
629			INFRATECH PRIVATE	(Companies					
			LIMITED Vs Registrar Of Companies Delhi	Act)					
	627				Sec. 73(4)		Sandeep Mishra	Brief	29/07/2020
	321	07 10 102/07 400/2020		Petition	JUGO. 13(4)		Canacep Misina	synopsis/list of	25/01/2020
630			Ltd	(Companies				dates	
				Act)				&	
	628	0710102/08302/2020	Zlato Business Solutions	Company	Sec 252 (1)		NIL	Case Type Wrong	28/08/2020
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632	629	0710102/06591/2020		Company Petition IB	IBC under Sec 7		PSL ADVOCATES AND SOLICITORS	page:49-51, 57,	24/06/2020
032			PVT LTD Vs VIPUL LTD	(IBC)			AND SOLICITORS	copy)	
	630	0710102/10014/2020	RKACA & Associates LLP	Company	IBC Under Sec 9		Karan Valecha	claim amount	20/10/2020
		0.10102,10012020	Vs TFM FASHION AND	Petition IB	in the state of th		raidir valoona	less than 1 crore	
633			ENTERTAINMENT INDIA	(IBC)					
			PRIVATE LIMITED	` ,					
	631	0710102/09951/2020	REKHA SHARMA Vs.	Interlocutory	Application under	C.P.		Registered Office	offline pay
634				Application(IB		(IB)/364(ND)201		Harayana	
				C)	provisions - IBC	9			
	632		IMPERIAL FASTNERS	COMPANY	IBC Under Sec 9			document not	24/09/2020
635		3	PRIVATE LIMITED Vs.	PETITION IB				upload	
			SOLVEN POWER	(IBC)/2413					
	633	0710200418112018/1	SYSTEMS PRIVATE	(ND)2019 COMPANY	IBC under Sec 7			document not	16/10/2020
	033	5		PETITION IB	ibo under sec i			upload	10/10/2020
636			LTD Vs. MARGRA	(IBC)/866(PB)				apiouu	
			INDUSTRIES LIMITED	2018					
	634	0710102017952020/1	DAKSHNESHWAR	CP(AA)	Sec. 230-232 -			document not	19/10/2020
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l			OTHERS Vs.	AND					
637				AMALGAMATI					
				ON(COMPANI					
				ES ACT)/36(ND)2					
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	635	0710102069102020/1	ZICO ENVIRONMENTAL	COMPANY	Rule 32			document not	20/10/2020
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638			SHIKHA SINGHAL	(COMPANIES					
030				ACT)/379(ND)					
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	636	074040207725004074	A C COEL BARER	COMPANY	IDC Under Co. C			de eumer t	20/40/2020
	636	0710102077352019/1 5		COMPANY PETITION IB	IBC Under Sec 9			document not	20/10/2020
639		3	LTD. Vs. WEBTECH	(IBC)/984(ND)				upload	
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	637	0710102090942020/2	MANSIJ ARYA Vs.		Application under			document not	20/10/2020
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640					provisions - IBC				
040				(I.B.C)/4054(N					
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	620	074040000000000000	DA INIATU CINICU V-	INTERLOCUE	#NIA 84E2			de europe est t	24/40/2020
	638	0710102085072020/1	RAJNATH SINGH Vs. VIVEK RAHEJA	INTERLOCUT ORY	#NAME?			document not	21/10/2020
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641				(I.B.C)/4097()2					
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642	639	0710102088532020/1		ORY	Application under any other provisions - IBC			document not upload	21/10/2020
643	640	0710102093662020/1	LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	ORY	Application under any other provisions - IBC			document not upload	21/10/2020
644	641	0710102113592019/9	HOMES AND	COMPANY PETITION IB (IBC)/2130 (ND)2019	IBC Under Sec 9			document not upload	21/10/2020
645	642	0710120004512018/1 9			Application under any other provisions			document not upload	20/10/2020
646	643	0710102012202020/4	M (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/33(ND)2 020	Sec. 230-232 - Second Motion			document not upload	21/10/2020
647	644	0710102034682018/1 2	S3 ELECTRICAL &	COMPANY PETITION IB (IBC)/206(ND) 2019	IBC under Sec 7			document not upload	21/10/2020
648	645	0710102093662020/2	LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	ORY	Application under any other provisions - IBC			document not upload	21/10/2020
649	646	0710102/10010/2020		Interlocutory Application (I.B.C)	Sec 60(5)	cp/117(PB)2019	TSN RAJA	CASE TYPE WRONG PLEASE SELECT COMPANY APPLICATION YOUR MAIN	20/Oct/20

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650	647	0710102/10047/2020	HCK INFRATECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA	Company Application(C ompanies Act)	Rule 11 of NCLT	Appeal/126(ND) 2020	ANAND VARMA	sign missed in application page no 12 not clear 29-31 page numbering not clear affidavit date and	20/Oct/2020
651	648		KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	21/10/2020	Prashant Jain	affidavit verification back date	21/Oct/2020
652	649	0710102/06629/2020	Anil Tayal Vs	Application	Application under any other provisions - IBC	C.P. (IB)/2380(ND)20 19	Anil Tayal	Page. 49 not clear	19/June/2020
653	650		Nilesh Sharma Vs		provisions - IBC		Nilesh Sharma	Main case not link and case type wrong	10/Mar/2020
654	651	0710102/10019/2020	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	Application(IB	Application under any other provisions-IBC	C.P. (IB)/547(PB)201 8	NA	MAIN CASE NO WRONG PLEASE CORRECT ARRANEGE	
655	652	0710102/09584/2020	SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE		Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)20 19	PRIYOJEET CHATTERJEE	INDEX WRONG PAGINATION MISSED PAGE NO 7 TO 13,15 -	
656	653	710102/09216/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/1935(PB)20 19	MADHURIMA DAS	due payment other section and page number	online pay
657	654	0710102/10093/2020	kashyap sikdar & co Vs	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22/10/2020
658	655	0710102/10094/2020	kashyap sikdar & co Vs		Rule 11 of NCLT	CP/84(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22/10/2020
659	656	0710102/10022/2020	Ms. Deepika Bhugra Prasad Vs	Application	Application under any other provisions - IBC	IB- 1372/ND/2018	NA	PG-27 to 40/54 to 56 not clear	20/10/2020
660	657	0710102/02323/2020	Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited	Company Application(IB	Application under	(IB)/846(ND)201 8	Anurag Bhatt	Wrong case type/proof of service	20/10/2020
661	658	0710102/10018/2020	RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt.		IBC Under Sec 9		himesh thakur	claim amount less than 1 Cr	20/10/2020
662	659	0710102/10095/2020	kashyap sikdar & co Vs	· · · · · · · · · · · · · · · · · · ·	Rule 11 of NCLT	CP.No.427/2017	Aditi Sharma	Case Type Wrong	22/10/2020

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663	660	0710102/10096/2020	Registrar of Companies	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		PAWAN SHARMA	Wrong Section / Page Cut-64	22/10/2020
664	661	0710102001362019/2 4	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD vs JOT IMPEX PVT. LTD.	ames Acty	IBC Under Sec 9			document not upload	15/10/2020
665	662	0710102084802019/1 1	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRITOR- VIJAY KUMAR GUPTA vs SAURABH (INDIA)		IBC Under Sec 9			document not upload	12/10/2020
666	663	0710102151742019/1	YOGESH KUMAR GUPTA		Application under any other			DOCUMENT NOT UPLOAD	14/10/2020
667	664	0710120007702018/3 7	STATE BANK OF INDIA vs M/S. SHREE SHYAMJI AGRICO EXPORTS PVT.		IBC under Sec 7			DOCUMENT NOT UPLOAD	12/10/2020
668	665	0710200445342018/3	BAL PRATAP SRIKENT vs INTEGRATED CAPS PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			DOCUMENT NOT UPLOAD	10/10/2020
669	666	0710102/02656/2020	PAISALO DIGITAL LIMITED VS CHAHAL PARIVAHAN PRIVATE	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		harshal	SECTION WRONG	28/02/2020
670	667	0710102/10035/2020	BETA INFRTECH P LTD Vs NCLT	•	Sec 60(5)	IB-117/PB/2019	TSN RAJA	PG- 7 wrong arranged/pg-9 translation/Pg- 35,36 not clear/main case	20/10/2020
671	668	0710102/10087/2020	Assistant Commissioner(ST) Valluvarkottam	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/378(PB)201 7	NA	NO index/NO pagination/No Affidevit/ No	21/10/2020
672	669	0710102021062020/1	HANDLING EQUIPMENTS PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/567(ND) 2020	IBC Under Sec 9			document not upload	22/10/2020
673	670	0710102071312020/2	INTERNATIONAL LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/53(ND)2 020	Sec. 230-232 - Second Motion			document not upload	22/10/2020
674	671	0710102092202020/1	WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION (COMPANIES ACT)/571(ND) 2020	Rule 11 of NCLT			document not upload	22/10/2020

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	A 672	B 0710102096132020/2	C Khem Chand Gupta Vs.	D INTERLOCUT	E Application under	F	G	H document not	22/10/2020
675	672	0710102096132020/2	KHEW CHAND GUPTA VS.	ORY	any other provisions - IBC			upload	22/10/2020
676	673		GROUP INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2253 (ND)2019	IBC Under Sec 9			DOCUMENT NOT UPLOAD	22/10/2020
677	674	0710200714362018/1 5	SURINDER MANCHANDA Vs. NOSOLAR	MISCELLANE	Application under any other provisions			DOCUMENT NOT UPLOAD	22/10/2020
678	675	0710102/10212/2020	Care Security Private Limited Vs Registrar of Companies	Company Application(C ompanies Act)	Rule 11 of NCLT		RAKESH WADHWA	PGAES: 26,87,92,115,116 NOT CLEAR	26/Oct/2020
679	676	0710102/10089/2020	RAM NIWAS GUPTA Vs	Application(IB	Application under any other provisions - IBC	(IB)/894(ND)201 9	ARVIND KUMAR	Wrong case type/ true copy sign missed	21/10/2020
680	677	0710102/10132/2020	Supertech Limited Vs VIJAY STEEL CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/984(ND)201 8	RISHI KAPOOR	True copy sign missed	23/10/2020
681	678		sanju kumar Vs Satyam Drugs Private Ltd	Application	Application under any other provisions - IBC	(IB)/1177(ND)20 19	NA	NO pagination	23/10/2020
682	679	0710102/10098/2020	SANDEEP KUMAR BHATT Vs. RAMIT RASTOG	Application	Interlocutory Application(IBC)			22 to 27,18,19 not clear page	online pay
683	680		LLP Vs Aqualite Industries Pvt. Ltd.	· 1 · 3		COMPANY PETITION NO. (IB) 113 of 2020	Anurag Bhatt	Case Type Wrong	24/10/2020
684	681		CORE BUILDWELL PRIVATE LIMITED Vs.		` '	C.P. (IB)/834(PB)202 0	SUMESH DHAWAN	Blur Page-1 to 4	online pa
685	682		MEHTA SYNTHETIC PRIVATE LIMITED Vs.	COMPANY APPEAL(COM PANIES ACT)/313(ND) 2020	Sec 252 (3)			Pagination not done in index/Volume wise index miss/pages not	17/08/2020

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686	683		MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY APPLICATION (COMPANIES ACT)/459(ND) 2020	Rule 11 of NCLT			document not upload	10/06/2020
687	684		RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE	INTERLOCUT ORY APPLICATION (I.B.C)/2975()2 020	Sec 52 (5)			document not upload	16/10/2020
688	685	0710102090312020/7	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND) 2020	Sec. 241(1),Sec. 242(4)			document not upload	23/10/2020
689	686	0710102000452020/1	J V RESTAURANT PRIVATE LIMITED Vs.	COMPANY APPLICATION (IBC)/169(ND) 2020	Application under any other provisions - IBC			document not upload	26/10/2020
690	687	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574 (ND)2019	IBC Under Sec 10			DOCUMENT NOT UPLOAD	26/10/2020
691	688		B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/799(ND) 2020	IBC Under Sec 9			document not upload	27/10/2020
692	689		SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND) 2019	IBC Under Sec 9			document not upload	27/10/2020
693	690		BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/826(ND) 2019	IBC Under Sec 9			document not upload	27/10/2020
694	691		V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COM PANIES ACT)/367(ND) 2019	Sec 252 (3)			document not upload	27/10/2020
695	692		PANKAJ KHETAN Vs. EMPLOYEE PROVIDENT FUND ORGANISATION	INTERLOCUT ORY APPLICATION (I.B.C)/3837(N D)2020	Sec 60(5)			document not upload	27/10/2020

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	693	0710102084392019/8	MAGANTA SERVICES	` '	Sec. 230-232 -			document not	27/10/2020
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696				AMALGAMATI					
			TECHNOLOGIES PVT LTD	•					
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	694	0710102087072020/3			IBC Under Sec 9			document not	27/10/2020
697				PETITION IB				upload	
			PVT. LTD Vs. AMRITSAR	(IBC)/940(ND)					
	005		MSW LIMITED	2020	IDO 04' 50			-l	07/40/0000
	695	0710102091312020/1			IBC Section 59			document not	27/10/2020
698			PRIVATE LIMITED Vs. M/S	_				upload	
			VIPUL LIMITED	(IBC)/994(ND)					
	696	0710102098482020/1	CUNII MALII COLE	2020	See CO/E)			deeumert t	27/10/2020
	090		PROPRIETOR M/S	INTERLOCUT ORY	Sec 60(5)			document not	27/10/2020
			MAHESHWARI TRADERS	APPLICATION				upload	
699				(I.B.C)/4682()2					
			KUNDRA RP FOR M/S CLC						
			INDUSTRIES	020					
	697	0710102099832020/1		INTERLOCUT	Soc 60/5)			document not	27/10/2020
	031	07 10 102099032020/1	BUILDERS PVT. LTD.	ORY	Sec 60(3)			upload	2111012020
			BOILDERS FVI. LID.	APPLICATION				иріоац	
700				(I.B.C)/4554()2					
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	698	0710120007932018/4	KIRAN MALHOTRA Vs.	COMPANY	IBC under Sec 7			DOCUMENT NOT	27/10/2020
				PETITION IB				UPLOAD	
701			TOWNSHIP INDIA LTD.	(IBC)/1082					
				(PB)2018					
	699	0710200417362018/3	STANDAR CHARTERED	` '	IBC under Sec 7			DOCUMENT NOT	27/10/2020
		1	BANK Vs. WOOLWAYS	PETITION IB				UPLOAD	
702			INDIA LIMITD	(IBC)/29(ND)2					
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	700	0710200417362018/3	STANDAR CHARTERED	COMPANY	IBC under Sec 7			DOCUMENT NOT	27/10/2020
703		2	BANK Vs. WOOLWAYS	PETITION IB				UPLOAD	
103			INDIA LIMITD	(IBC)/29(ND)2					
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	701	0710102032622020/4	M/S SYSTEM OVERSEAS	COMPANY	IBC Under Sec 9			document not	28/10/2020
704			Vs. BOBIERI CREAZON	PETITION IB				upload	
0-			FASHION ACCESSORIES	(IBC)/797(ND)					
			PVT/ LTD.	2020					
	702	0710102032622020/5	M/S SYSTEM OVERSEAS	COMPANY	IBC Under Sec 9			document not	28/10/2020
705				PETITION IB				upload	
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706	703	0710102064462020/1	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND) 2020	IBC Under Sec 9	·	J	document not upload	28/10/2020
707	704		ASHENDER ENTERPRISES Vs.	COMPANY PETITION IB (IBC)/952(ND) 2020	IBC Under Sec 9			document not upload	28/10/2020
708	705	0710102/07485/2020		Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Brief synopsis/list of dates &e	29/07/2020
709	706	0710102/09084/2020		Application(IB	Sec 60(5)	C.P. (IB)/694(PB)201 8	SIDHARTH SHANKAR PADHY	please merge in one pdf please upload proper pdf Reminder 3/5	online pay
710	707	0710102065632020/2	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI	COMPANY APPEAL(COM PANIES ACT)/341(ND) 2020	Sec 252 (3)			document not upload	25/10/2020
711	708	0710102002732020/5	RECONSTRUCTION ENTERPRISES LTD Vs.	COMPANY PETITION IB (IBC)/300(PB) 2020	IBC under Sec 7			document not upload	11/02/2020
712	709	0710102028322020/4	REVELATION UNIQUE RETAIL AND MARKETING	COMPANY PETITION IB (IBC)/764(ND) 2020	IBC under Sec 7			document not upload	11/02/2020
713	710	0710102065542020/3	SOLUTIONS LIMITED Vs. SHIKHA JAIN	COMPANY PETITION (COMPANIES ACT)/79(ND)2 020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			document not upload	11/02/2020
714	711	0710102065942020/3	UTTAR DEVELOPMENT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/81(ND)2 020	Sec. 241(1)			document not upload	11/02/2020
715	712	0710102097372019/1 3	Vs. M/S AJIT AUTOMOTIVE SERVICES	COMPANY PETITION IB (IBC)/1525 (ND)2019	IBC Under Sec 9			document not upload	11/02/2020

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716	713	0710102098602020/1	MOHIT CHAWLA LIQUIDATOR Vs.	INTERLOCUT ORY	Application under any other provisions - IBC	·	Ţ.	document not upload	11/02/2020
717	714		MODERN CREDIT PVT LTD Vs. DEE ESS BUHIN PVT LTD	COMPANY PETITION IB (IBC)/1158 (ND)2018	IBC under Sec 7			DOCUMENT NOT UPLOAD	11/02/2020
718	715		M (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/33(ND)2 020	Sec. 230-232 - Second Motion			document not upload	11/02/2020
719	716		Vs. INDIA CHOICE	APPLICATION	Application under any other provisions - IBC			document not upload	11/02/2020
720	717				Rule 11 of NCLT, 2016			document not upload	11/02/2020
721	718		BALLARPUR INDUSTRIES	Application	Application under any other provisions - IBC			Main case no. pertains to NCLT Mumbai (Wrong e-filed)	27/10/2020
722	719	710102102912020	TELSHA TOOLS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF		Sec 252 (3) - By Government Body				28/10/2020
723	720		SPRINT CONSYS PRIVATE LIMITED VS AKONA ENGINEERING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	11/03/2020

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724	721		MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(C ompanies	Sec 252 (3)			Wrong section,Wrongly upload additional document in	29/10/2020
725	722	710102104282020	PRAVEER CONSTRUCTIONS PVT LTD VS UTTAR DEVELOPMENT PRIVATE	Application	Application under any other provisions - IBC			pg-105-107 not clear	11/01/2020
726	723	710102104302020	ROHIT PRASAD VS M/S. S AND N LIFESTYLE	Application	Application under any other provisions - IBC			PLEASE LINK YOUR APPLICATION	11/02/2020
727	724	710102103602020	SYNAPSICA TECHNOLOGIES PVT. LTD. VS GANDHARV GOYAL		Rule 11 of NCLT			PG-14 to 77 missed/381to 608/700/706 to 708/710,711,713,7 16,718,721/723 to 732,734,736 to 744,746 to 752/754 to 756/790,791/794 to 1015/1019 to 1031/1034 to 1046/1103/1119 to 1345,1346,1347,1 349,1350/1352 to 1565/1567 to	
728	725		PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Application(C	Sec 60-62 LLP Act 2008			WRONG SECTION , Main case is not linked with company	31/10/2020
729	726		PASCHIMANCHAL VIDYUT	Application	Application under any other provisions - IBC			Pg-15 to 18,47/56 to 58 not clear	29/10/2020
730	727		G.S.C. INDUSTRIES PVT.	Company Application		CP/1022(PB)201 6	SUJOY DATTA	sign missing application	
731	728			Company Application(C ompanies Act)		Company Appeal- 727/2018	ASHISH MIDDHA	document not upload	05/Nov/20
732	729	0710102000662018/4	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED		IBC under Sec 7			document not upload	11/03/2020
733	730	0710102139992019/8		IBC under Sec 7				DOCUMENT NOT UPLOAD	24/10/2020

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734			ELECTRONICS LIMITED	other				иріоци	
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	732	0710102101012020/1	KIRAN MALHOTRA Vs.	Sec 60(5)				DOCUMENT NOT	29/10/2020
735			M/S. ALCHEMIST	000 00(0)				UPLOAD	
			TOWNSHIP INDIA LTD.					0. 20/12	
	733	0710102168702019/1		Sec 43(1) r/w				DOCUMENT NOT	29/10/2020
736			Vs. INDIA CHOICE PIVATE					UPLOAD	
			LIMITED	(1)					
	734	0710102174012019/4	NARMADA CEREALS PVT.	IBC Under				DOCUMENT NOT	29/10/2020
737			LTD. Vs. ORIENTAL BANK	Sec 10				UPLOAD	
			OF COMMERCE						
	735	0710102426702018/1		IBC Under				DOCUMENT NOT	29/10/2020
738		5	SOLUTIONS BUSINESS	Sec 9				UPLOAD	
			CENTE PVT. LTD.						
	736	0710102035282020/1	JANKI VALLABH TRADING	Sec. 230-232,				document not	30/10/2020
720			PRIVATE LIMITED Vs.	Sec 234				upload	
739			JNC CONSTRUCTIONS						
			PRIVATE LIMITED						
740	737	0710102068862020/1	PRABHAKAR BHARDWAJ	Sec 60(5)				document not	30/10/2020
740			Vs. MR. CHANDER					upload	
	738	0710102079022019/2	MOSER BAER	Sec 42				document not	30/10/2020
741			KARAMCHARI UNION Vs.					upload	
			MOSER BAER INDIA LTD						
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742			1 '	(I) of section				upload	
			PRIVATE LIMITED Vs.	230					
			BANK OF BARODA						
	740	0710102092372020/2	MANAB DATTA & ORS. Vs.					document not	31/10/2020
743			GRANDSTAR REALTY	Sec 7				upload	
			PVT. LTD.	_					
	741		ALLAHABAD BANK Vs.	IBC Under				DOCUMENT NOT	03/11/2020
744			M/S RUNEECHA	Sec 10				UPLOAD	
			TEXTILES LIMITED						
	742		ORIENTAL BANK OF	Application				document not	04/11/2020
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746	143		ICICI BANK	366 60(3)				upload	U-7/11/2U2U
	744		AQUIL AHMAD RAHI Vs.	Sec 252 (1)				document not	04/11/2020
747	,	07 10 102037 232020/1	REGISTRAR OF	060 202 (1)				upload	0-7/11/2020
	745	0710102100922020/2		Sec 12(2)				DOCUMENT NOT	04/11/2020
748	. 40		PVT LTD. Vs. CLASSIC	333 12(2)				UPLOAD	U-7/11/2020
5			BOTTLE CAPS PVT. LTD.					OI LOAD	
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749	746		ADONIS ELECTRONICS PVT LTD Vs. SAKA	IBC Under Sec 9	<u> </u>	1	9		04/11/2020
750	747	0710102033342020/2	NIMIT SONI Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED		IBC Under Sec 9			document not upload	05/11/2020
751	748	0710102063842020/1 3	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)			document not upload	05/11/2020
752	749	0710102063872020/7	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE		IBC under Sec 7			document not upload	05/11/2020
753	750	0710102065502020/1	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			document not upload	05/11/2020
754	751	0710102065502020/2	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			document not upload	05/11/2020
755	752	0710102079592020/3	DAYA PRAKASH Vs. ANI MEDIA PVT LTD.		Sec. 241(1),Sec. 242(4)			document not upload	05/11/2020
756	753	0710102/10363/2020	K B BOARD MILLS LLP Vs. CLC INDUSTRIES LIMITED	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/933(PB)201 9	ADV AMIT AGRAWAL	sign missing application	
757	754	0710102/09638/2020	Amarpal Vs Ansal properties and Infrastructure Ltd.	_	Application under any other provisions-IBC	C.P. (IB)/2584(ND)20 19	Shohit Chaudhry	sign missing on every pagr of application, file need to merge	10/09/2020
758	755	0710102/09731/2020	U H V EQUIPMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application	Rule 11 of NCLT	Appeal/668(ND) 2019	Bhupendra Kaushik	Sign is missing on application , true copy and sign is missing on annexures	10/12/2020
759	756	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	114 missed [age 120 repeated	19/10/2020
760	757	710102090172020	shiv shankar seth Vs. City union Bank	Interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/2144(ND)20 19	ohit kumar Bimal	wrong section, case type wrong, wrong e-file etc	
761	758	710102087342020		Application(IB	Application under any other provisions - IBC	C.P. (IB)/997(ND)201 9	ASHISH VIRMANI		
762	759	0710102072662020/1	PRIDE INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED Vs. HEMA ENGINEERING	Sec 9	COMPANY PETITION IB (IBC)/918(ND)2020			document not upload	31/10/2020

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	760	0710102072672020/2	PRIDE INDIA	IBC Under	COMPANY			document not	31/10/2020
763			ENGINEERING SOLUTION	Sec 9	PETITION IB			upload	
03			Vs. HEMA ENGINEERING		(IBC)/934(ND)2020				
			INDUSTRIES LIMITED						
	761	0710102026902020/1	PRIESTLEY DUGAL AND	IBC Section	COMPANY			document not	02/11/2020
64			CO. (INDIA) PRIVATE	59	PETITION IB			upload	
			LIMITED Vs. AMIT BASIA		(IBC)/740(ND)2020			ap.ou.	
	762	0710102026982020/1	GREEN PROPERTIES	IBC Section	COMPANY			document not	02/11/2020
	1 02	07 1010202030202071	INDIA PRIVATE LIMITED	59	PETITION IB			upload	02/11/2020
765			Vs. OVERNITE EXPRESS	39	(IBC)/730(ND)2020			иріоац	
			LIMITED		(IBC)//30(ND)2020				
	700	0710102028702018/1		IDC Hadan	COMPANY			d = == = = 4 = = 4	00/44/0000
, c.c	763			IBC Under				document not	02/11/2020
'66		8	PROJECTS LTD. Vs.	Sec 9	PETITION IB			upload	
			DIGNITY BUILDCON		(IBC)/1689(ND)201			1	
	764	0710102031582020/1	EDS TECHNOLOGIES	IBC Under	COMPANY			document not	02/11/2020
767			PRIVATE LIMITED Vs. PL	Sec 9	PETITION IB			upload	
			ENGINEERING LIMITED.		(IBC)/768(ND)2020				
	765	0710102146182019/7	NEHA JAIN Vs. VENESSA	IBC Under	COMPANY			DOCUMENT NOT	02/11/2020
768			METALS AND ALLOYS	Sec 9	PETITION IB			UPLOAD	
			PVT. LTD.		(IBC)/2970(ND)201				
	766	0710102069782020/1	SMS PARYARAN LIMITED	Sec 60(5)	INTERLOCUTORY			document not	03/11/2020
769			Vs. SPML INFRA LIMITED	, ,	APPLICATION			upload	
					(I.B.C)/2704(PB)20			'	
	767	0710102072282020/2	CA MAHESH BANSAL Vs.	Sec 66(1)	INTERLOCUTORY			document not	03/11/2020
770			SUBHASH CHAND GOEL	333 33(1)	APPLICATION			upload	
			AND OTHERS		(I.B.C)/3510(ND)20			ap.ou.	
	768	0710102078282020/1	SPIRITED AUTO CARS (I)	Sec. 230-232 -	CP(AA) MERGER			document not	03/11/2020
771	. ••	0.101020.0202020.	LIMITED Vs.	Second	AND			upload	00,11,2020
				Motion	AMALGAMATION(артоци	
	769	0710102079192020/5	VIKAS GARG - INTERIM	19(2)	INTERLOCUTORY			document not	03/11/2020
	103	07 10 10207 9 19202073	RESOLUTION	19(2)	APPLICATION			upload	03/11/2020
772			PROFESSIONAL Vs. MR					иріоац	
					(I.B.C)/3297(ND)20 20				
		0740400044000044	CHANDAN KUMAR	0 050 (0)					00/44/0000
	770	0710102081182020/1	JASBIR SINGH KAPOOR	Sec 252 (3)	COMPANY			document not	03/11/2020
			FOR M/S UTTAM LAND		APPEAL(COMPAN			upload	
773			DEVELOPERS Vs.		IES				
			REGISTRAR OF		ACT)/342(ND)2020				
			COMPANIES NEW DELHI						
	771	0710102088262020/2	K.GOGIA SERVICES	Sec 252 (1)	COMPANY			document not	03/11/2020
774			PRIVATE LIMITED Vs.		APPEAL(COMPAN			upload	
			REGISTRAR OF		IES				
	772	0710102091962020/1	M/S. PREMSONS SUPER	Application	INTERLOCUTORY			document not	03/11/2020
			STEEL PVT. LTD. Vs. M/S	under any	APPLICATION			upload	
775				other	(I.B.C)/4100()2020			-	
			COMPANY LTD	provisions-					
				IBC					
	773	0710102093502020/1	ANIL KUMAR Vs. PUNJAB		INTERLOCUTORY			document not	03/11/2020
776		J. 1010E0000E0E0/1	NATIONAL BANK AND	230 00(0)	APPLICATION			upload	371172020
			ORS.		(I.B.C)/4201(ND)20			apiouu	
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	774	0710102100632020/1	ROYAL STAR TRADING	Sec 60(5)	INTERLOCUTORY			document not	03/11/2020
777			CO. Vs. M/S. J.L. KNIT		APPLICATION			upload	
			INDIA LTD.		(I.B.C)/4614(ND)20				
	775	0710102136612019/3		IBC under	COMPANY			DOCUMENT NOT	
778				Sec 7	PETITION IB			UPLOAD	
			AND INFRASTRUCTURE		(IBC)/3164(ND)201				
	776	0710102138172019/1		Rule 11 of	INTERLOCATORY			DOCUMENT NOT	
779				NCLT, 2016	APPLICATION			UPLOAD	
			INDIA PVT. LTD.		(IBC)/69(ND)2019				
	777	0710102158162019/1		Application	COMPANY			DOCUMENT NOT	
				under any	APPLICATION			UPLOAD	
780			PRIVATE LIMITED	other	(IBC)/2744(PB)201				
				provisions-	9				
				IBC					
	778	0710102166002019/4	ASIAN SOCIETY OF FILMS	Sec 60(5)	COMPANY			DOCUMENT NOT	
781			AND TELEVISION Vs.		APPLICATION			UPLOAD	
			BOULEVARD PROJECTS		(IBC)/2877(PB)201				
			PVT. LTD		9				
	779	0710102030052020/2		Sec 252 (3)	COMPANY			document not	
782			ACADEMY PRIVATE		APPEAL(COMPAN			upload	
. 02			LIMITED Vs. REGISTRAR		IES				
			OF COMPANIES		ACT)/227(ND)2020				
	780	0710102066122020/8		Sec 60(5)	INTERLOCUTORY			document not	
783			PROACTIVE PLAST PVT		APPLICATION			upload	
			LTD		(I.B.C)/2782(ND)20				
	781	0710102075542020/3	MELANGE SYSTEMS PVT.	IBC Under	COMPANY			document not	
784			LTD. Vs. PALMOHAN	Sec 9	PETITION IB			upload	
			ELECTRONICS PRIVATE		(IBC)/907(ND)2020				
			LIMITED						
	782	0710102077352019/1		IBC Under	COMPANY			document not	
785		6		Sec 9	PETITION IB			upload	
, 00			LTD. Vs. WEBTECH		(IBC)/984(ND)2019				
			PACKAGING (INDIA) PVT.						
	783	0710102087892020/3		19(2)	INTERLOCUTORY			document not	
786			AGARWAL Vs. NANDINI		APPLICATION			upload	
			CHAUDHRY		(I.B.C)/3875(ND)20				
	784	0710102089652020/1	MELANGE SYSTEMS	Application	INTERLOCUTORY			document not	
				under any	APPLICATION			upload	
787			PALMOHAN	other	(I.B.C)/4001(ND)20				
				provisions-	20				
				IBC					
	785	710102104452020	RUBY JAIN VS SMR		Rule 11 of NCLT			Please link your	11/02/2020
788			ENTERTAINMENT PVT.					application with	
			LTD. & ORS.					main petition.	
	786	710102105612020	MR. HEMANT SURANA VS		Sec 30			JURIDICTION	11/05/2020
789			SMR ENTERTAINMENT					WRONG	
			PVT. LTD. & ORS.						
790	787	710102060842020	ICC WORLDWIDE		IBC Under Sec 9			jurisdiction	18/05/2020
. 55	<u> </u>		PRIVATE LIMITED VS DA					Chandigarh	

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)1	788		B.R. INDUSTRIES LTD VS MAHASHAKTI ENERGY LIMITED	IBC Under Sec 9			jurisdiction punjabpunjab	05/11/2020
2	789	710102029712020	YOUNGMAN INDIA PRIVATE LIMITED VS FALL ARREST SYSTEMS & TECHNOLOGIES	IBC Under Sec 9			payment	03/06/2020
)3	790		HINDKUSH BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3) - By Government Body			Wrong case type and wrong section select, Page missed 61,62, Not sign in every page of petition, Page not clear 43 to 49, 59, According to	29/10/2020
94	791		SANJEEV JAIN VS NEXGEN FLUOROPOLYMERS PVT .LTD	Sec. 241(1)			242 mentioned in petition and fees missed, No sign in every page of petition, MoA and AoA missed,	
95	792	710102104042020	KDS HOMES AND HOUSES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF	Sec 252 (3) - By Government Body			Wrong section select	31/10/2020
96	793		AASHIYANA STEELFEB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (NCT OF	Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/322(ND)20		document not upload	29/10/2020
97	794	0710102062262020/2		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATIO		document not upload	11/02/2020
98	795	0710120004072018/8 9	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)20		DOCUMENT NOT UPLOAD	11/05/2020
99	796	0	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)20		DOCUMENT NOT UPLOAD	11/05/2020
00	797	0710120004072018/9 1	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)20		DOCUMENT NOT UPLOAD	11/06/2020
01	798	2	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)20		DOCUMENT NOT UPLOAD	11/06/2020
02	799	3	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)20		DOCUMENT NOT UPLOAD	11/06/2020

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303	800	0710102072472020/1	INFRASTRUCTURE PRIVATE LIMITED Vs. DHANVERSHA BUILDERS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/915(ND)20 20		document not upload	11/02/2020
304	801	0710102079582019/5	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		document not upload	11/02/2020
05	802	0710102080582020/2	NEERAJ BHATIA Vs. VINOD COTTON CORP. PVT. LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTO RY APPLICATION		document not upload	11/02/2020
306	803	0710102077402020/1	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/3200(ND)		document not upload	11/05/2020
07	804	0710102077402020/2	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/3200(ND)		document not upload	11/05/2020
808	805	0710102091942020/1			Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		document not upload	11/02/2020
09	806	0710102022462020/7	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)20 20		document not upload	11/05/2020
10	807		RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/764(ND)20 20		document not upload	11/05/2020
11	808	710102098552020	SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC			case type wrong	14/10/2020
12	809	710102106182020	SUVIDHA POLYMERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	ompanies Act)	Sec 252 (1) - By Government Body			wrong section/merge into one PDF/Proof of	11/07/2020
13	810	0	DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/470(ND) 2017	IBC under Sec 7			DOCUMENT NOT UPLOAD	
314	811		OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728 (ND)2019	IBC Under Sec 9			DOCUMENT NOT UPLOAD	10/09/2020

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815	812	0710102088732020/2	BUYERS WELFARE ASSOCIATION Vs. TODAY HOMES AND	INTERLOCUT ORY APPLICATION (I.B.C)/3951(N D)2020				document not upload	25/10/2020
816	813	0710102095022020/1	PRIVATE LIMITED Vs.	COMPANY APPEAL(COM PANIES ACT)/402(ND) 2020	Sec 252 (3)			document not upload	27/10/2020
817	814	0710102082632020/2		COMPANY PETITION IB (IBC)/923(ND) 2020	IBC Under Sec 9			document not upload	11/06/2020
818	815	0710102114692019/7		COMPANY PETITION IB (IBC)/2036 (ND)2019	IBC Under Sec 9			DOCUMENT NOT UPLOAD	11/09/2020
819	816	0710102000452020/2	J V RESTAURANT PRIVATE LIMITED Vs.		Application under any other			document not upload	27/10/2020
820	817	0710120004492018/3 7	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7			DOCUMENT NOT UPLOAD	11/09/2020
821	818	0710102013352019/8	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES		IBC Under Sec 9			document not upload	11/09/2020
822	819	0710102102792020/1	MANOHAR LAL VIJ Vs. COMMISSIONER OF INCOME TAX		Rule 11 of NCLT, 2016			DOCUMENT NOT UPLOAD	11/05/2020
823	820	0710102073632019/3 4	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9			document not upload	11/09/2020
824	821	0710102087462020/1	AMIT GUPTA Vs. M/S. SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED		Sec. 97(1)			document not upload	11/09/2020
825	822		ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED		Sec. 241(1)			document not upload	11/10/2020
826	823	0710102022462020/8			IBC under Sec 7			document not upload	11/10/2020
827	824	0710102075852020/1	SPIKE ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND		Sec 252 (1)			document not upload	11/10/2020

828	A 25	0710102076442019/1		D	Е	•	G		-
			PUNJAR NATIONAL RANK I		IBC under Sec 7			document not	11/10/2020
			Vs. GUPTA MARRIAGE					upload	
			HALL PRIVATE LIMITED					apiouu	
82	26		1.M/S S.S.REALTECH PVT.		Application under			document not	11/10/2020
			LTD. Vs. SMT. BINA		any other			upload	11/10/2020
			MITTAL		provisions			артоци	
829			IIII IAL		,Application under				
					any other				
					provisions				
82	77	0710102096132020/3	KHEM CHAND GUPTA Vs.		Application under			document not	11/10/2020
830		07 10 102030 10202070	TATIENT OTTAKE COL TA VS.		any other			upload	11/10/2020
82	28	0710102103572020/3	M/S B K MUDGAL & ORS		Rule 11 of NCLT			DOCUMENT NOT	11/10/2020
831	-0		Vs. M/S APEX TUBES		Rule II OI NOLI			UPLOAD	11/10/2020
001			PRIVATE LIMITED & ORS					OI LOAD	
829	20	0710102166522019/2			Application under			DOCUMENT NOT	11/09/2020
832	23		CORPORATION Vs.		any other			UPLOAD	11/03/2020
002			SUPERTECH LIMITED		provisions - IBC			OI LOAD	
83	30	0710102016252018/2			IBC Under Sec 9			document not	11/10/2020
833			PRIVATE LIMITED Vs.		IDO Officer Sec 3			upload	11/10/2020
			INDIANROOTS SHOPPING					иріови	
83	21		GOLDEN HOMELAND		IBC Under Sec 9			document not	11/10/2020
03	'		AGENCIES LLP Vs.		ibo onder sec s			upload	11/10/2020
834			INDIABULLS REAL					upioau	
			ESTATE LIMITED						
83	32		SUVIDHA POLYMERS		Application under			DOCUMENT NOT	11/10/2020
835	_		PRIVATE LIMITED Vs.		any other			UPLOAD	11/10/2020
			REGISTRAR OF		provisions			O. LOAD	
83	33		PRAMOD GOEL VS		Application under			Pages not clear-6	11/07/2020
836			GAYATRI POLYRUB		any other			to 8/Wrong	11/0//2020
			PRIVATE LIMITED		provisions - IBC			Pagination before	
834	34		AGGI EXPORTS PRIVATE		Sec 252 (3)			Wrong case type,	
			LIMITED VS EASYPOLICY		000 202 (0)			wrong income	11/02/2020
837			INSURANCE WEB					tax service kindly	
			AGGREGATORS PVT.					service to DCIT	
			LTD.					Cell Delhi High	
83	35		SYNOPSIS SOLUTIONS		Sec 252 (1)	COMPANY		document not	11/06/2020
838			INDIA PRIVATE LIMITED		(.,	APPEAL(COMP		upload	
			Vs. THE REGISTRAR OF			ANIES			
83	36	0710102153232019/3			Sec 60(5)	COMPANY		DOCUMENT NOT	11/07/2020
839			EARTH			APPLICATION(UPLOAD	
			INFRASTRUCTURE			COMPANIES			
83	37		AIR SHAGOON NETWORK		IBC Under Sec 9	COMPANY		DOCUMENT NOT	11/07/2020
840			PVT. LTD. Vs.			PETITION IB		UPLOAD	
			ASSOCIATED TRADE			(IBC)/183(ND)20			
83	38		MONTEREAUX RESORTS		Section 420	COMPANY		document not	11/09/2020
			PVT. LTD. Vs. ASCOT			PETITION		upload	
841			HOTELS AND RESORTS			(COMPANIES		'	
J			PRIVATE LIMITED			ACT)/144(ND)20			

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842	839	0710102061262019/1 0	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	_	IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)20 19	Ü	document not upload	11/09/2020
843	840	1	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)20 19		document not upload	11/09/2020
844	841		STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)20		document not upload	11/06/2020
845	842		ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/923(ND)20		document not upload	11/06/2020
846	843	0710102093592020/1	MONITORING COMMITTEE OF UNNATI FORTUNE INDUSTRIES PVT. LTD. Vs. PRINCIPAL COMMISSIONER OF		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION (I.B.C)/4205(PB) 2020		document not upload	11/06/2020
847	844		CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7()2020		document not upload	11/06/2020
848	845		BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTO RY APPLICATION		DOCUMENT NOT UPLOAD	11/11/2020
849	846	710102082312020	MANJU KALGAONKAR VS JBB-EVEREST BUILDTECH PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)			12,14-20,53,65 not clear page	25/08/2020
850	847	710102103382020	MR SARTHAK BATHLA VS MR.SUGAM BATHLA	Company Application(C ompanies Act)	Sec. 59			section wrong and roc and incometax service missing	29/10/2020
851	848	710102106572020	HDFC BANK VS M.K. OVERSEAS PVT. LTD.	Company Application(C ompanies Act)				Party name miss/section miss	11/09/2020
852	849			Company Appeal(Comp anies Act)	Sec 252 (3)			Councel Signature In Index / Index Page Numbering Wrong / File Not Properly / Petition & Description	28/09/2020

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853	850		ALCHEMIST ASSETS RECONSTRUCTION PVT. LTD. Vs. NIIL INFRASTRUCTURE PVT. L	interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/560(PB)201 7	Anurag Bhatt	pg,9-11 sign missed and pg- 9,11 not clear	11/11/2020
854	851		VISHNU DUTT Vs. INDOSTAR CAPITAL FINANCE LTD	interlocutory Application(IB C)	Sec 60(5)	C.P. (IB)/1752(ND)20 18	vishnu dutt	pg 34-37 not clear	11/11/2020
855	852	710102024952020	S.E INVESTMENT LIMITED VS SONI REALTORS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions - IBC			Consent affidavit missed and payment due	25/02/2020
856	853		MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions - IBC			case type wrong (call registry)	03/09/2020
857	854	710102031192020	JAMVANT ESTATES	Company Appeal (IBC)	Application under any other provisions - IBC			case type wrong (call registry)	03/11/2020
858	855		ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(C ompanies Act)	Sec 252 (3)			please file to one pdf in complete documents and your case type is wrong, your file is company appeal but you file in company	15/09/2020
859	856	710102093672020	DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			please file to one pdf in complete documents and your case type is wrong, your file is company appeal but you file in company	30/09/2020
860	857		ANKUR ENTERPRISES VS PANTEL TECHNOLOGIES PRIVATE LIMITED	_	IBC Under Sec 9			Wrong Section	11/10/2020
861	858	710102107782020	INDIAN BANK VS CS VIKAS KUMAR GARG	· · · · · · · · · · · · · · · · · · ·	Sec 60(5)			Sign miss Page- 32 to 38,48 to 52,67,69,71,73,75, 96,98/Page cut- 64,66,68,70,72,74, 76,91,95,97,99/BI ur Page-428 to	11/12/2020
862	859		NAYAN NAVIN RAHEJA VS CATALYST TRUSTEESHIP LIMITED		Rule 11 of NCLT, 2016			SIGN MISSED WITH TRUE COPY	19/11/2020

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863	860	710102027512020	MANIKA GARG VS GENESIS INFRATECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			docs not upload properly	03/02/2020
864	861	710102030182020	SUBHISH KUMAR TYAGI	Company Petition IB (IBC)	IBC under Sec 7			FEES	03/07/2020
365	862	710102030172020		Company Petition IB (IBC)	IBC under Sec 7			FEES	03/07/2020
366	863	710102089922020	DH LIMITED VS SPLENDOR BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			Docs not uploadproperly	18/09/2020
367	864	710102101852020		Company Appeal(Comp anies Act)	Sec 252 (3)			Jurdiction is Haryana according to master data	30/06/2020
68	865	710102102982020	M/S ONLINE REPUTATION MANAGEMENT PRIVATE LIMITED VS M/S CARMA CREATIVE PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	27/10/2020
69	866	710102106822020	ABDULHADI ALMAILEM	Company Petition IB (IBC)	IBC Under Sec 9			page:54 not clear	11/09/2020
370	867	710102107452020	M/S BHUSHAN TRADING	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1 Cr, and form 5 part 4	11/11/2020
71	868	0710102151312019/2 4	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		Doc Not Upload properly	10/09/2020
72	869	0710102023952020/3	DR PARMAR CONSULTANTS INDIA PVT LIMITED Vs. REGISTRAR		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		WRONG DOCUMENT	12/11/2020
73	870	0710102029922018/1	VIJAY KUMAR SURI Vs. M/S EARTH BUILDPROP		IBC under Sec 7	COMPANY PETITION IB		need to upload saperate files	12/11/2020
374	871	0710102034682018/1 3	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)20		NEED TO IA FILE	12/11/2020
75	872	0710102063052020/3	RETRO CONSULTANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI &		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/371(ND)20		DOCUMENT INCOMPLETE	11/11/2020
376	873	0710102067552020/2	CHANDRA PRAKASH Vs. SUJIT KUMAR SINGH AND SANGEETA SINGH		Sec 66(1)	INTERLOCUTO RY APPLICATION		true copy sign missed	12/11/2020

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	874	0710102085402020/2	ASSOCIATED BUILDTECH		Sec 252 (1)	COMPANY		Wrong	12/11/2020
77			PRIVATE LIMITED Vs.			APPEAL(COMP		pagination/No	
'			REGISTRAR OF			ANIES		index	
			COMPANIES NCT OF			ACT)/328(ND)20			
	875	0710102105072020/1	S3 ELECTRICAL &		Application under	INTERLOCUTO		DOCUMENT	12/11/2020
8			ELECTRONICS PRIVATE		any other	RY		INCOMPLETE	
			LIMITED Vs. POOJA		provisions - IBC	APPLICATION			
	876	0710120001472018/2	NEELAM SINGH Vs.		IBC under Sec 7	COMPANY		NEED TO IA FILE	12/11/2020
79		0	MEGA SOFT			PETITION IB			
			INFRASTRUCTURE			(IBC)/260(ND)20			
	877	0710200404622018/7	MACRO LEAFIN PRIVATE		IBC under Sec 7	COMPANY		NEED TO IA FILE	12/11/2020
			LIMITED Vs. PRADEEP			PETITION IB			
80			DOWNHOLD			(IBC)/589(PB)20			
			EQUIPMENTS PVT. LTD.			18			
	878	0710102001622020/3	M/S. STERLING PEST		IBC Under Sec 9	COMPANY		NEED TO IA FILE	12/11/2020
			CONTROL SERVICES PVT.		5 0	PETITION IB			
81			LTD. Vs. M/S. CBRE			(IBC)/432(ND)20			
			SOUTH ASIA PVT. LTD.			20			
	879	0710102086452020/4	PINKKU CHITS PRIVATE		Sec 252 (3)	COMPANY		INDEX MISSED	12/11/2020
82	013	07 10 10 20 00 4 3 2 0 2 0 / 4	LTD Vs. REGISTRAR OF		3ec 232 (3)	APPEAL(COMP		INDEX WIISSED	12/11/2020
02			COMPANY DELHI			ANIES			
	880	0710102102732019/7			IBC under Sec	COMPANY		Wrong filing	22/40/2020
	880	0/10102102/32019//						Wrong filing	22/10/2020
83			COMMERCE Vs. AMAN		7,IBC under Sec 7	PETITION IB			
			HOSPITALITY PRIVATE			(IBC)/2494(PB)2			
	004	0740400444000040/5	LIMITED		0 000 000 0	019		\A(40/44/0000
	881	0/10102111232019/5	VISTARA-I TECHNOLOGY		Sec. 230-232, Sec	CA(A) MERGER		Wrong filing	13/11/2020
84			SERVICE LTD. AND		234	AND			
			NUCLES SOFTWARE			AMALGAMATIO			
	000		EXPORTS Vs.		0 00(4) (5) (5) 4 -	N(COMPANIES		\A(40/44/0000
	882	0/10102119692019/2	R.J PACKWELLS PVT.		Sec 33(1) (b) (i) to	COMPANY		Wrong filing	13/11/2020
85			LTD. Vs. NIBULA PRINT &		(iii) r/w Sec 33(3)	APPLICATION(I			
			PACK PVT. LTD.			BC)/1175(ND)20			
	883	0710102027722020/1			Application under			PROOF OF	17/11/2020
86			LIMITED Vs. SONI		any other	RY		SERVICE	
			REALTORS PRIVATE		provisions - IBC	APPLICATION		MISSED	
	884	0710102034352020/3	AFC WORLD WIDE INC.		IBC Under Sec 9	COMPANY		TWO SAME	17/11/2020
87			Vs. PRG INTERNATIONAL			PETITION IB		CASES FILE IN /4	
			ELECTRICALS PVT. LTD.			(IBC)/815(ND)20			
	885		SUPER MANAGEMENT &		Sec. 230-232 -	CP(AA)		NEED TO IA FILE	18/11/2020
88		1	PORTFOLIO PVT. LTD. Vs.		Second Motion	MERGER AND			
						AMALGAMATIO			
89	886	0710102004752019/4	UNION ROADWAYS LTD		IBC Under Sec 9	COMPANY		Pagination	17/11/2020
55			Vs. ICON CABLES			PETITION IB		missed	
	887	0710102410412017/1	ANIL MAHINDROO Vs.		IBC under Sec 7	COMPANY		missing index	17/11/2020
90		4	EARTH ICONIC			PETITION IB		and paging	
			INFRASTRUCTURES			(IBC)/16(PB)201			
	888		ANIL MAHINDROO Vs.		IBC under Sec 7	COMPANY		missing index	17/11/2020
91		5	EARTH ICONIC			PETITION IB		and paging	
		-	INFRASTRUCTURES			(IBC)/16(PB)201			

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	889	0710102013472020/2	GAURAV TANEJA Vs.		Sec 60(5)	COMPANY		Index missing	18/11/2020
92			BRYS INTERNATIONAL			APPLICATION(I			
			PVT LTD			BC)/1036(PB)20			
	890	0710102016252018/2	AS TECHNOSOFT		IBC Under Sec 9	COMPANY		Page no 7 misse	17/11/2020
93			PRIVATE LIMITED Vs.			PETITION IB		as proof of	
			INDIANROOTS SHOPPING			(IBC)/1411(ND)2		service	
	891		SANJAY Vs. ADVANCE		IBC Under Sec 9	COMPANY		Index Missing	18/11/2020
94	001	07 10 10 200 47 7 20 20 70	METERING TECHNOLOGY		IBO Onaci occ s	PETITION IB		mack imissing	10/11/2020
5 4			LIMITED			(IBC)/819(ND)20			
	892	0740402060462020/4	SHRI ISHWAR CHAND		Sec. 241(1),Sec.	COMPANY		E STAMP DATE	18/11/2020
395	092	07 10 102005402020/1							10/11/2020
95			JINDAL Vs. MAGNUM		242(4)	PETITION		NOT VALID	
			STEELS LIMITED			(COMPANIES			
	893	0710102071552020/1			IBC Under Sec 9	COMPANY		Page 13,32,33,34	18/11/2020
396			CONTRACTORS PVT LTD			PETITION IB		cut	
			Vs. SHIPRA LEASING PVT			(IBC)/981(ND)20			
	894	0710102090322020/4	RADIUS INFRATEL PVT.		Sec 60(5)	INTERLOCUTO		NOT found	18/11/2020
397			LTD. Vs. UNION BANK OF			RY			
			INDIA			APPLICATION			
	895	0710102401402016/1	MR. NITIN KHANDELWAL		Application under	COMPANY		True copy signe	17/11/2020
		3	Vs. MAINI		any other	PETITION		missed every	
			CONSTRUCTION		provisions	(COMPANIES		pages and	
98			EQUIPMENTS PVT. LTD.			ACT)/1236(PB)2		pagination	
						016		missed and main	
								case not	
	896	0740420000322048/4	ICICI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		NOT found	17/11/2020
399	090				ibc under Sec /			NOT Tourid	17/11/2020
99			M/S. GWALIOR BYPASS			PETITION IB			
			PROJECTS LIMITED			(IBC)/1140(ND)2			1=11110000
	897		ICICI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		NOT found	17/11/2020
900			M/S. GWALIOR BYPASS			PETITION IB			
			PROJECTS LIMITED			(IBC)/1140(ND)2			
	898	0710102073882020/2	MADAN KUMAR GOEL Vs.		Sec 60(5)	INTERLOCUTO		Uncomplete file	18/11/2020
901			BHUSHAN POWER AND			RY		upload	
,01			STEEL LIMITED			APPLICATION			
			THROUGH MONITORING			(I.B.C)/3020(PB)			
	899	0710102076072020/2	AGNI DEVICES PRIVATE		Sec. 230-232, Sec	CA(A) MERGER		Index Missing	18/11/2020
902			LIMITED Vs. HIL (INDIA)		234	AND			
			LIMITED			AMALGAMATIO			
	900	0710102159482019/1	RANJEET KUMAR VERMA		19(2)	COMPANY		NEED TO IA FILE	18/11/2020
	300		Vs. VISHNU AGRO		13(2)	APPLICATION(I		INCLED TO IATTICE	10/11/2020
903			INDUSTRIES PRIVATE			,			
						BC)/1617(ND)20			
	004	074040000000000000000000000000000000000	LIMITED AND OTHERS		10011 1 0 5	19		101 105 100 100	44446000
	901	0/10102060392020/4	PEE AAR EXIM PRIVATE		IBC Under Sec 9	COMPANY		194 195 196 197	11/11/2020
	i		LIMITED Vs. PEE AAR			PETITION IB		198 200 201 202	
						(IBC)/814(PB)20		203 NOT CLEAR	
904			AUTOMOTIVE						
			TECHNOLOGIES PRIVATE			20			
						20			
	902		TECHNOLOGIES PRIVATE		Sec 252 (1) - By	20 COMPANY		ONLY PROOF OF	02/09/2020
	902	0710102105522019/4	TECHNOLOGIES PRIVATE LIMITED		Sec 252 (1) - By Government			ONLY PROOF OF SERVICE	02/09/2020

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	903		AS TECHNOSOFT Vs.		Sec 60(5)	COMPANY	, , ,	TRUE COPY	19/11/2020
906	300	07 10 1020007 0202070	INDIAN ROOTS		000 00(0)	APPLICATION(I		SIGN MISSED	13/11/2020
			SHOPPING LIMITED			BC)/182(ND)202		Ololy Miloold	
	904	0710102024012020/1	YASH INFRATECH Vs.		Rule 11 of NCLT	COMPANY		TRUE COPY	19/11/2020
907	304		REGISTRAR OF		Ruic II of NoE1	APPLICATION(SIGN MISSED	13/11/2020
			COMPANIES DELHI &			COMPANIES		OIGH MIGGED	
	905	0710102035252020/3			IBC Under Sec 9	COMPANY		page-39 missed	19/11/2020
	303	07 10 102033232020/3	ASSOCIATES COMPANY		ibc dilder Sec 3	PETITION IB		page-33 illisseu	19/11/2020
80			PRIVATE LIMITED Vs.			(IBC)/821(ND)20			
			PLUTO SOFTWARE			20			
	906	0710102016252018/2			IBC Under Sec 9	COMPANY		E- STAMP	19/11/2020
909	900	7	PRIVATE LIMITED Vs.		IBC Ulider Sec 9	PETITION IB		MISSED	19/11/2020
103		-	INDIANROOTS SHOPPING			(IBC)/1411(ND)2		WIIOGED	
	907				Coo 244 (2)	COMPANY		TRUE COPY	19/11/2020
910	907	0710102036092020/1	DELHI GYMKHANA CLUB		Sec 241 (2)	PETITION		SIGN MISSED	19/11/2020
10		4						SIGN WISSED	
	000	0710102036092020/1	LIMITED		0 044 (0)	(COMPANIES		TRUE CORV	40/44/0000
	908				Sec 241 (2)	COMPANY		TRUE COPY	19/11/2020
911		6	DELHI GYMKHANA CLUB			PETITION		SIGN MISSED	
			LIMITED			(COMPANIES			40/44/0000
	909	0710102065762020/1	SUMIT KUMAR BINDAL &		Application under	INTERLOCUTO			19/11/2020
912			SURINDER KUMAR		any other	RY		NOT CLEAR	
			BINDAL Vs.		provisions - IBC	APPLICATION			
	910	0710102069462020/2	SHRI ISHWAR CHAND		Sec. 241(1),Sec.	COMPANY		18 19 22 23	19/11/2020
913			JINDAL Vs. MAGNUM		242(4)	PETITION		NEED TO	
			STEELS LIMITED			(COMPANIES		TRANSLATE	
	911		ASSOCIATED BUILDTECH		Sec 252 (1)	COMPANY		NEED TO FILE IN	19/11/2020
914			PRIVATE LIMITED Vs.			APPEAL(COMP		ONE PDF	
			REGISTRAR OF			ANIES			
			COMPANIES NCT OF			ACT)/328(ND)20			
	912	0710102085402020/4	ASSOCIATED BUILDTECH		Sec 252 (1)	COMPANY		NEED TO FILE IN	19/11/2020
915			PRIVATE LIMITED Vs.			APPEAL(COMP		ONE PDF	
			REGISTRAR OF			ANIES			
			COMPANIES NCT OF			ACT)/328(ND)20			
916	913	0710102086962019/7	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		INDEX MISSING	19/11/2020
			Vs. FOZAL POWER PVT.			PETITION IB			
	914		EDELWEISS ASSET		Application under			wrong section	26/08/2020
917			RECONSTRUCTION COM	Application	any other			and main case no	
			LTD VS CLC INDUSTRIES	, ,	provisions - IBC			is wrong	
	915				Rule 11 of NCLT			Page -18 not	11/09/2020
918			VS BTM EXPORTS	Application(C				clear /Wrong	
,10			LIMITED	ompanies				section/case type	
				Act)					
_	916	710102108632020	SYNDICATE BANK VS	Interlocutory	Application under			Translated page-	18/11/2020
919			VALLEY IRON & STEEL	Application	any other			2/Page not clear-	
			CO. LIMITED	(I.B.C)	provisions - IBC			11 to 14,28	
	917	710102108672020	SHYAM ARORA VS	Interlocutory	Sec 12(2)			Page not clear-21	18/11/2020
920			VALLEY IRON & STEEL	Application				_	
			CO. LIMITED	(I.B.C)					

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921	918	710102108722020		Company Application(C ompanies Act)				Proof of service	18/11/2020
922	919	710102109022020	KHISTI VS SHIKHA JAIN	•	Sec 60(5),Rule 11 of NCLT, 2016			PAGE 1-9 SIGN MISSED WITH TRUE COPY	19/11/2020
923	920	710102109002020	DEVELOPERS LIMITED	Application (I.B.C)	Application under any other provisions - IBC,Regulation 44(2), Liquidation			MAIN CASE NUMBER WRONG	19/11/2020
924	921	710102108942020	VS M/S C.K	Company Application(C ompanies Act)	Rule 11 of NCLT			Page not clear-17	19/11/2020
925	922	710102106882020	UPADHYAY VS MR. ANIL	Company Petition IB (IBC)	Sec 60(5)			wrong caste type /main case not mention in	11/09/2020
926	923	710102107212020	REGISTRAR OF COMPANIES NCTOF	Company Petition (Companies Act)	Rule 11 of NCLT			Main case is not linked with application,uploa d only one file	11/10/2020
927	924	0710200422432018/4 7	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL	COMPANY PETITION IB (IBC)/761(ND) 2018	IBC Under Sec 9			Only proof of service uploaded	18/11/2020
928	925	0710102010182020/2	EARTH INFRASTRUCTURE	COMPANY APPLICATION (IBC)/721(ND) 2020	Sec 60(5)			Sign missed on rejoinder,true copy sign and stamp missed	19/11/2020
929	926	0710102016252018/2 8	PRIVATE LIMITED Vs. INDIANROOTS SHOPPING	COMPANY PETITION IB (IBC)/1411 (ND)2018	IBC Under Sec 9			Index not match with file	19/11/2020
930	927	0710102021082020/2	LIMITED Vs. VIVID IT SOLUTIONS PRIVATE	APPLICATION	Application under any other provisions - IBC			Need to IA file	19/11/2020
931	928	0710102021082020/3	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE	` '	Application under any other provisions - IBC			Need to IA file	19/11/2020
932	929	0710102023762020/3	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY	Sec. 241(1),Sec. 242(4)			Sign on reply,pg- 45-48,51- 56,121,126- 127,129,130,136,1 57,160-162,171- 175,178-181,184-	19/11/2020

	Α	В	С	D	Е	F	G	Н	l
933	930	0710102023762020/4	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2 020	Sec. 241(1),Sec. 242(4)		Ü		19/11/2020
934	931		PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/250(ND) 2020	Sec 252 (1)			Document incomplete only 1 page uploaded	19/11/2020
935	932	0710102086262020/3	Vs. M/S ABIR	INTERLOCUT ORY APPLICATION (I.B.C)/3685(N D)2020	Rule 11 of NCLT, 2016			Index page numbering missed	19/11/2020
936	933	0710102087802020/3	INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE	COMPANY PETITION IB (IBC)/976(ND) 2020	IBC Under Sec 9			Index missed,true copy sign stamp and sign missed	19/11/2020
937	934		LTD. Vs. UNION BANK OF INDIA	INTERLOCUT ORY APPLICATION (I.B.C)/4052(P B)2020	Sec 60(5)			Index missed	19/11/2020
938	935		LTD. Vs. UNION BANK OF INDIA	INTERLOCUT ORY APPLICATION (I.B.C)/4052(P B)2020				INDEX MISSING	19/11/2020
939	936		CAREWAY AGRO	COMPANY PETITION IB (IBC)/238(ND) 2019	IBC under Sec 7			PAGE-56 57 59 64 65 66 NOT CLEAR	20/11/2020
940	937	7	LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2 020	Sec 241 (2)			Page numbering missed after page-10,Index not match to file	20/11/2020
941	938		M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA	COMPANY APPEAL(COM PANIES ACT)/164(ND) 2020	Sec 252 (3)			Only proof of service uploaded	20/11/2020

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942	939		INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED Vs. SWASTIK FRUITS PRODUCTS	COMPANY PETITION IB (IBC)/871(ND) 2019	IBC under Sec 7			page numbering missed in file	20/11/2020
943	940		PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	PETITION (COMPANIES	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	20/11/2020
)44	941		Vs. MORPHEUS	COMPANY APPEAL(COM PANIES ACT)/367(ND) 2019	Sec 252 (3)			In pg-3,4 Index repeated	20/11/2020
945	942	0710102084792020/1	M.S. LIFE SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/399(ND) 2020	Sec 252 (3)			pg-4 cut	20/11/2020
)46	943		LTD Vs. REGISTRAR OF	COMPANY APPEAL(COM PANIES ACT)/319(ND) 2020	Sec 252 (3)			true copy sign missed	20/11/2020
)47	944	0710102093102020/1	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/401(ND) 2020	Sec 252 (1)			DOCUMENT NOT IN PROPER	20/11/2020
948	945		COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016		HARISH CHANDER ARORA	Main case is not linked with the applicaton	29/10/2020
949	946		DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Rule 11 of NCLT	,	ANURAG BHATT	wrong case type file is IA but file in ca	20/11/2020
950	947	710102109452020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Sec 60(5)			document not upload only proof of service	
951	948		SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI &		Sec 252 (3)		CHEITANYA	document not upload only proof of service uploaded	23/11/2020
952	949		BLUELEMON TCHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)		SHARAD TYAGI	memo of parties, brief synompis and list of date missed and proper index and	10/08/2020

	Α	В	С	D	Е	F	G	Н	1
953	950	710102103342020	RAVI KAKLASARIA VS SPRINGPEOPLE SOFTWARE PRIVATE		Sec. 241(1)			document not upload only proof of service	29/10/2020
954	951		SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. VAYAM TECHNOLOGIES LIMITED		Sub-Section (1) 0f Section 66.			NEED TO APPLICATION FILE	20/11/2020
955	952		SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	ORY	Application under any other provisions - IBC			PAGE-17 152 NOT CLEAR	20/11/2020
956	953	0710102074752020/1	ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/962(ND) 2020	IBC Under Sec 10			PAGE- 11 12 17 18 47 48 66 81 82 84 98 NOT CLEARPAGE-68	20/11/2020
957	954		HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 59			page-37 38 39 not clear	20/11/2020
958	955		MAHABIR PRASAD AGARWAL Vs. ACTION ISPAT & POWER PVT. LTD.	COMPANY PETITION IB (IBC)/794(PB) 2020	IBC Under Sec 9			PG-3 PAGE CUT	21/11/2020
959	956		IL&FS FINACIAL SERVICES LIMITED Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7,IBC under Sec 7			Index missing	21/11/2020
960	957		CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUT ORY APPLICATION (I.B.C)/2622(N D)2020	19(2)			NEED TO IA FILE	21/11/2020
961	958			COMPANY PETITION IB (IBC)/1104 (ND)2019	IBC under Sec 7			INDEX MISSING	21/11/2020
962	959	0710102069162020/4		` '	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	22/11/2020

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963	960	0710102091242020/2	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/356(ND) 2020	Sec 252 (3)			INDEX MISSING	22/11/2020
964	961	0710102065952020/1 3		COMPANY PETITION (COMPANIES ACT)/77(ND)2 020	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	23/11/2020
965	962	0710102083542020/2	COMPUAGE INFOCOM LTD Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/961()202 0	IBC Under Sec 9			need to ia file	23/11/2020
966	963	0710102091032019/1 3	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404 (ND)2019	IBC under Sec 7			TRUE COPY SIGN MISSING	23/11/2020
967	964	0710102103372020/1	ACREAGE PROPERTIES PRIVATE LTD Vs. AMIT AGARWAL	INTERLOCUT ORY APPLICATION (I.B.C)/4775(P B)2020				E-STAMP	23/11/2020
968	965	0710102105862020/1	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION (COMPANIES ACT)/705(PB) 2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
969	966	0710102105862020/2	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION (COMPANIES ACT)/705(PB) 2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
970	967	0710102006422019/4		COMPANY APPEAL(COM PANIES ACT)/180(ND) 2019	Sec 252 (1)			PG-2 6 14 16 26 30 NOT CLEAR	23/11/2020
971	968	0710102010422019/5	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB) 2019	IBC under Sec 7			E STAMP DATE MISSMATCH	23/11/2020
972	969	0710102015102020/2	LTD. Vs. RESOLUTION	COMPANY APPLICATION (IBC)/959(PB) 2020	Sec 60(5)			PG-166 173 NOT CLEAR	23/11/2020

	Α	В	С	D	Е	F	G	Н	I
973	970	0710102016252018/2 9	PRIVATE LIMITED Vs. INDIANROOTS SHOPPING	COMPANY PETITION IB (IBC)/1411 (ND)2018	IBC Under Sec 9			AFFIDAVIT E- STAMP MISSING	23/11/2020
974	971	0710102027462020/4	NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(CO MPANIES ACT)/9(PB)20 20	Application under any other provisions			TRUE COPY SIGN MISSING	23/11/2020
975	972	0710102036092020/1 9	DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2 020	Sec 241 (2)			affidavit back date	23/11/2020
976	973	0710102061122020/1	INDUSTRIES PRIVATE	COMPANY PETITION IB (IBC)/812(ND) 2020	IBC Under Sec 9			index missing	23/11/2020
977	974	0710102063682020/2	COMMITTEE OF CREDITORS	INTERLOCUT ORY APPLICATION (I.B.C)/2609(P B)2020				sign missing	23/11/2020
978	975	0710102065952020/1 4	SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2 020	Sec. 241(1),Sec. 242(4)			PG-222 223 224- 230 NOT CLEAR	23/11/2020
979	976	0710102069322020/3	LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/271(ND) 2020	Sec 252 (3)			INDEX MISSING	23/11/2020

	Α	В	С	D	E	F	G	Н	I
980	977	710102102032020	RAJEEV RANJAN VS SUPERTECH LIMITED	Application	Application under any other provisions - IBC			true copy missing 20,205,207,217,25 8,261,285,288,293 ,296,386,389,395, 397,411 translate page 1792- 1794,1982- 1990,275,316,495- 516,518-548,586- 601,606,690- 692,749,751,753- 761,764- 780,990,991,992- 1005,1128- 1131,1173,1189- 1236,1336- 1361,1663-	25/10/2020
981	978	0710102/11033/2020	Abhishek Garg & Ors Vs Ireo Residences Company Private Limited	_	Rule 11 of NCLT, 2016	(IB)/635(ND)202 0	PIYUSH SINGH	True copy sign missed/Affidavit not Notazised	25/11/2020
982	979	0710102009212020/1	SUDERSHAN GUPTA Vs.	(1.5.0)	Application under any other			NEED TO IA FILE	24/11/2020
983	980	0710102011212020/1	NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED		IBC Under Sec 9			INDEX MISSING	24/11/2020
984	981	0710102024942020/3			Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	24/11/2020
985	982	0710102035712020/2	ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED		IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
986	983	0710102068942020/5			Sec. 213,Sec. 241(1),Sec. 242(4)			PAGE-95-106 182 NOT CLEAR	24/11/2020
987	984		T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)			INDEX MISSING	24/11/2020
988	985		ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED					need to upload in additional document type	
989	986	0710102091032019/1 4	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404 (ND)2019	IBC under Sec 7			True copy sign missed	

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990	987	0710102103982020/1	COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/5057()2 020				Wrong Document (Application filed)	
991	988	710102110442020		_	Rule 11 of NCLT, 2016		MANOJ	PROOF OF SERVICE MISSED	25/11/2020
992	989		EVEREST BUILDTECH PVT. LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/2722(N D)2020	Sec 60(5),Rule 11 of NCLT, 2016			true copy sign missing	11/03/2020
993	990	0710102065762020/2	SURINDER KUMAR BINDAL Vs.	ORY	Application under any other provisions - IBC			Page-17 18 not clear	19/11/2020
994	991	0710102034652020/2	INDIA LIMITED Vs.	COMPANY PETITION IB (IBC)/818(ND) 2020	IBC Under Sec 9			NEED TO IA FILE	23/11/2020
995	992	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUT ORY APPLICATION (I.B.C)/3135(N D)2020	, ,			EVERY PAGES SIGN	23/11/2020
996	993	0710102076112020/1	LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/54(ND)2 020	Sec. 230-232 - Second Motion			PAGE-32 NEED TO TRANSLATE	23/11/2020
997	994	0710102076282020/4	MASQ BUSINESS SOLUTION PVT. LTD Vs.		Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020
998	995	0710102077062020/3	SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020

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999	996	3	PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	PETITION IB (IBC)/1164 (ND)2019	IBC Under Sec 9			MISSMATCH	23/11/2020
1000	997	0710102085322020/2	RBL BANK Vs. GEM BATTERIES PVT. LTD.		Rule 11 of NCLT, 2016			TRUE COPY SIGN MISSED	23/11/2020
1001	998	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUT ORY APPLICATION (I.B.C)/4052(P B)2020	, ,			PAGE- 1-6 PAGES NEED TO SIGN	23/11/2020
1002	999		GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA	COMPANY APPLICATION (COMPANIES ACT)/573(PB) 2020	Rule 11 of NCLT			NEED TO IA FILE	23/11/2020
1003	1000	0710102094332020/1	VIJENDER SHARMA Vs.	ORY	Application under any other provisions - IBC			NEED TO IA FILE	23/11/2020
1004	1001		MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/4881(P B)2020	Sec 30			NEED TO IA FILE	23/11/2020
1005	1002	0710102134622019/5	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574 (ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020
1006	1003	0710102134622019/6	TAIPACK LTD Vs.		IBC Under Sec 10			NEED TO IA FILE	23/11/2020
1007	1004		DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	· · ·	IBC under Sec 7			NEED TO IA FILE	24/11/2020

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1008	1005	0710102010422019/7	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB) 2019	IBC under Sec 7	·	J	NEED TO IA FILE	
1009	1006	0710102028672020/3		COMPANY PETITION IB (IBC)/971(ND) 2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1010	1007	0710102061152020/2	AMALENDU MUKHERJEE	INTERLOCUT ORY APPLICATION (I.B.C)/2158(N D)2020	Sec 25(j)			TRUE COPY SIGN MISSING	24/11/2020
1011	1008	0710102087892019/1	SANJAY MALIK & ORS Vs. CELESTIAL ESTATE PRIVATE LIMITED	COMPANY APPLICATION (COMPANIES ACT)/623(ND) 2019	Sec 60(5)			INDEX MISSING	24/11/2020
1012	1009	0710102091242020/3	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND	COMPANY APPEAL(COM PANIES ACT)/356(ND) 2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1013	1010	0710102093872020/2	PRIVATE LIMITED Vs.	COMPANY APPEAL(COM PANIES ACT)/375(ND) 2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1014	1011	0710102102082020/1	PVT. LTD. Vs. AMIT AGARWAL	INTERLOCUT ORY APPLICATION (I.B.C)/4800(P B)2020	Sec 47 (1)			PAGE-1 -21 TRUE COPY SIGN MISSING	24/11/2020
1015	1012	0710102103642020/1	INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB) 2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
1016	1013	0710102103642020/2	INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB) 2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020

	Α	В	С	D	Е	F	G	Н	I
1017			REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/465(ND) 2020	Sec 252 (3)			INDEX MISSING PROPER FILE	24/11/2020
1018	1015	0710102113592019/1 0	HOMES AND	COMPANY PETITION IB (IBC)/2130 (ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1019	1016	0710102113592019/1 1	HOMES AND	COMPANY PETITION IB (IBC)/2130 (ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1020	1017	0710102113592019/1 2	HOMES AND	COMPANY PETITION IB (IBC)/2130 (ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1021	1018	0710102123392019/3		INTERLOCAT ORY APPLICATION (IBC)/1991 (ND)2019	2016			PAGE-1 6 NOT CLEAR	24/11/2020
1022	1019	0710102134622019/7	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574 (ND)2019	IBC Under Sec 10			NEED TO IA FILE	24/11/2020
1023	1020	0710102159752019/3	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/2778 (PB)2019	Sec 30			E-STAMP FEE	24/11/2020
1024	1021	0710120004492018/3 8	Vs. BOULEVARD	COMPANY PETITION IB (IBC)/967(PB) 2018	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1025	1022	7	VS. NIBULA PRINT AND PACK PVT LTD	COMPANY PETITION IB (IBC)/1138 (ND)2018	IBC Under Sec 9			NEED TO SAPERATE FILLING	24/11/2020
1026	1023	0710102063682020/3		INTERLOCUT ORY APPLICATION (I.B.C)/2609(P B)2020	, ,			NO index/True copy sign missed	25/11/2020
1027	1024	0710102068522020/4	CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/911(PB) 2020	IBC under Sec 7			Proof of Service	26/11/2020

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1028	1025	0710102088472020/2	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	INTERLOCUT ORY APPLICATION (I.B.C)/4047(N D)2020	Sec 60(5)			Wrong Doc.(status report filed)	26/11/2020
1029	1026		COSMIC INFRASOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/969(ND) 2020	IBC under Sec 7			True copy sign missed	26/11/2020
1030	1027		ARCHANA DWIVEDI VS M/S EARTH GRACIA BUILDCON PVT LTD	Contempt Petition (IBC)	Sec 60(5)		Mohit Singh	wrong section (rule 11)	03/04/2020
1031	1028		DINESH RAI HUF VS ROHTAS PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Parth	47,49,51 translate	11/05/2020
1032	1029		DEVENDRA SINGH VS M/S. CROWN REALTECH	Interlocutory Application	Application under any other provisions - IBC		DEVENDRA	file with main case number AND YOU MENTION IN APPLICATION	19/11/2020
1033	1030		M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M /S PARAMOUNT PROPBUILD PVT. LTD.	Company Appeal (IBC)	IBC under Sec 7		Rohit	Main cese no. not mention/Small font & Blur Page-23 to	26/11/2020
1034	1031	710102104232020	VEKAS KUMAR GARG VS SANDEEP GARG		Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/281(PB)20	RAKESH KUMAR	section wrong	31/10/2020
1035	1032		PRIVATE LIMITED VS	Interlocutory Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/831(ND)20 20	Sameer	pryer missing	23/11/2020
1036	1033	710102111432020	SUCHITA SHARMA VS INDIA INFOLINE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1006(ND)2	Indresh	Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to	28/11/2020
1037	1034		SAFE MOVERSPACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Application(C ompanies Act)	Rule 11 of NCLT		Pankaj Kumar Jha	10-18 not clear page	26/11/2020
1038	1035	710102111182020	ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/14(PB)201	Nithin	Sign miss Page-2	27/11/2020
1039	1036			Company Petition (Companies Act)	Sec. 131(1)		SHASHI	counscel detail missed in index,pg-1,6,8 and 11 double	08/07/2020

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1040	1037	710102102972020	AMIT GOEL VS CMYK PRINTECH LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		K GAURAV & CO.	Pg-113 missed,pg- 114,115,147,160,2 78,288-294 not clear,pg-286 cut,service to all respondent,court fee and welfare	28/10/2020
1041	1038		ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (3)		Manish	No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed	21/11/2020
1042	1039		ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3131(P B)2020					15/09/2020
1043	1040		M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434 (ND)2019	IBC under Sec 7			NEED TO IA FILE	02/10/2020
1044	1041		BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			NEED TO IA FILE	24/11/2020
1045	1042		JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/175(ND) 2020	Sec 252 (1)			NEED TO IA FILE	25/11/2020
1046	1043		FIREFLYE-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION (COMPANIES ACT)/472()202 0	Rule 11 of NCLT			NEED TO FILLING SEPARATE AFFIDAVIT	26/11/2020

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1047	1044	0710102150482019/4	UTTAM STRIPS LIMITED	COMPANY APPLICATION (IBC)/1608 (ND)2019	Application under			TRUE COPY SIGN MISSING	26/11/2020
1048	1045		JONES LANG LASALLE BUILDING OPERATIONS		IBC Under Sec 9			E STAMP AFFIDAVIT MISSING	26/11/2020
1049	1046	0710120003842018/2 6		COMPANY PETITION IB (IBC)/938(PB) 2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26/11/2020
1050	1047	0710120003842018/2 7		COMPANY PETITION IB (IBC)/938(PB) 2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26/11/2020
1051	1048		CONSULTANCY	COMPANY PETITION IB (IBC)/710(ND) 2020	IBC Under Sec 9			E STAMP MISSING	27/11/2020
1052	1049		SRI GANESH PLATES AND GLASSES PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/370(ND) 2020	Sec 252 (1)			E STAMP MISSING	27/11/2020
1053	1050		LTD Vs. OSWAL EXPORTS PVT LTD		Sub-section (I) of section 230			NEED TO CA FILE	27/11/2020
1054	1051		SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3639(N D)2020	Sec 60(5)			TRUE COPY SIGN MISSING	27/11/2020
1055	1052	0710102087542020/3	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	PETITION (COMPANIES	Sec. 241(1),Application under any other provisions			INDEX MISSING	27/11/2020

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56	1053		HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions			INDEX MISSING	27/11/2020
)57	1054	0710102105862020/3	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION (COMPANIES ACT)/705(PB) 2020	Rule 11 of NCLT			NEED TO IA FILE	27/11/2020
058	1055				Sub-section (I) of section 230			PG-21 TRANSLATE	28/11/2020
059	1056				Sub-section (I) of section 230			21 TYPE COPY	28/11/2020
060	1057		SOLUTION PVT. LTD Vs.	COMPANY APPEAL(COM PANIES ACT)/281(ND) 2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28/11/2020
061	1058		SOLUTION PRIVATE	COMPANY APPEAL(COM PANIES ACT)/280(ND) 2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28/11/2020
062	1059		CONTINUITY SERVICES		IBC Under Sec 9			INDEX MISSING	28/11/2020
063	1060	0710102100462020/2	SAM BUSINESS CONTINUITY SERVICES		IBC Under Sec 9			INDEX MISSING	28/11/2020

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	1061	0710102074682020/1		COMPANY	Sec 252 (3)			NEED TO IA FILE	29/11/2020
			Vs. REGISTRAR OF	APPEAL(COM					
1064			COMPANIES NCT OF	PANIES					
			DELHI AND HARYANA	ACT)/289(ND)					
				2020					
	1062	0710102085972020/4	ANSAL PROPERTIES &	INTERLOCUT	Rule 11 of NCLT,			22 23 25 37 52	29/11/2020
				ORY	2016			NEED TO TYPE	
			Vs. ASIAN AGRO	APPLICATION				COPY	
1065								COFI	
				(I.B.C)/3726()2					
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	1000	074040000404040040		001104111/	100 1 0 7			NEED TO LA EU E	00/44/0000
	1063	0710102024212018/2		COMPANY	IBC under Sec 7			NEED TO IA FILE	30/11/2020
1066				PETITION IB					
				(IBC)/1591					
			PRIVATE LIMITED	(PB)2018					
	1064	0710102061262019/1	IBM INDIA PRIVATE	COMPANY	IBC under Sec 7			NEED TO IA FILE	30/11/2020
1067		2	LIMITED Vs. GLOBAL	PETITION IB					
1007			INFONET DISTRIBUTION	(IBC)/712(ND)					
				2019					
	1065	0710102100092019/8	UTSAV SECURITIES	COMPANY	IBC under Sec 7			NEED TO	30/11/2020
			PRIVATE LIMITED Vs.	PETITION IB				APPLICATION	
1068				(IBC)/1593				FILE	
			PRIVATE LIMITED	(ND)2019					
	1066		SHIVRAJ GUPTA Vs.	COMPANY	Rule 11 of NCLT			TRUE COPY	30/11/2020
	1000		DESHRAJ GUPTA	APPLICATION	Rule 11 Of NOE1			SIGN MISSED	30/11/2020
			DESHRAS GUPTA	_				SIGIN WIISSED	
1069				(COMPANIES					
				ACT)/660(PB)					
				2020					
<u> </u>				001174111/	2 272 (1)				
	1067		VRR ENGINEERING &		Sec 252 (1)			INDEX MISSING	01/12/2020
			CONSTRUCTIONS	APPEAL(COM					
1070				PANIES					
			REGISTRAR OF	ACT)/141(ND)					
				2020					
	1068	0710102001372019/8	CENTRAL BANK OF INDIA	COMPANY	IBC under Sec 7			INDEX MISSING	01/12/2020
1071			Vs. ABHINAV STEELS	PETITION IB					
1071			AND POWER LIMITED	(IBC)/275(ND)					
				2019					
	1069	0710102007592019/1	SUMAN CHADHA Vs.		IBC Under Sec 9			AFFIDAVIT	01/12/2020
				PETITION IB				STAMP	
1072			PRIVATE LIMITED	(IBC)/310(ND)					
				2019					
\vdash	1070	0710102016252018/3	AS TECHNOSOFT	COMPANY	IBC Under Sec 9			NEED TO	01/12/2020
				PETITION IB	DO Officer Sec 3			SAPERATE E	0 1/ 12/2020
1073									
				(IBC)/1411				FILLING	
			LIMITED	(ND)2018					

	Α	В	С	D	E	F	G	Н	I
1074	1071	0710102023802018/1 4		COMPANY PETITION IB (IBC)/1600 (ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01/12/2020
1075	1072	0710102023802018/1 5	LIMITED Vs. AMBIENCE	COMPANY PETITION IB (IBC)/1600 (ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01/12/2020
1076	1073	0710102024112020/1		COMPANY PETITION IB (IBC)/606(ND) 2020	Section 95(1)			NEED TO IA FILE	01/12/2020
1077	1074	0710102026352020/1		INTERVENTIO N PETITION (IBC)/4(ND)20 20	Sec 60(5)			NEED TO IA FILE	01/12/2020
1078	1075	0710102027062020/2	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA)	Sec. 230-232 - Second Motion			INDEX MISSING	01/12/2020
1079	1076	0710102073402020/4		ORY	Application under any other provisions - IBC			AFFIDAVIT MISSING	01/12/2020
1080	1077	0710102101452020/1	PRIVATE LIMITED Vs.	COMPANY APPLICATION (COMPANIES ACT)/646(PB) 2020	Rule 11 of NCLT			index is missing	01/12/2020
1081	1078	1	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)			pagination is missing	01/12/2020
1082	1079	0710102063262020/1	ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL	COMPANY PETITION IB (IBC)/903(ND) 2020	IBC Under Sec 9			Index is missing	02/12/2020

	А	В	С	D	E	F	G	Н	I
1083	1080	710102072132020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED	Company Petition	Sec. 131(1)		Ramesh Chandra Mishra	Council Detail missed in Index,pg-103 not mention in index,pg102 is different in file	
1084	1081	0710102082132020/2	RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PVT LTD Vs. DIAMOND TRAEXIM PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3463(P B)2020	Sec 60(5)			pg no. 20-77 are blur	01/12/2020
1085	1082	0710102097362019/1 1	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.	COMPANY PETITION IB (IBC)/1499 (PB)2019	IBC under Sec 7			pg no 22-25 are not clear	01/12/2020
1086	1083	0710102002272019/1 9	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/27(PB)2 019	Sec. 230-232 - Second Motion			E stamp is of back date	02/12/2020
1087	1084	0710102061222020/5	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2 020	Sec. 241(1),Sec. 242(4),Sec. 59			Index missing	02/12/2020
1088	1085	0710102061222020/6	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 59			Sign missing	02/12/2020
1089	1086	0710102/11210/2020	niho construction Vs Hemant Khandelwal	Company Application(C ompanies Act)	Rule 11 of NCLT	CP/89/2020	Ishaan Mukherjee	Blur Page- 78,79,81	02/Dec/20
1090	1087	0710102100462020/5	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023 (ND)2020	IBC Under Sec 9			NEED TO UPLOAD IN ONE PDF	28/11/2020

	Α	В	С	D	E	F	G	Н	I
1091	1088	0710102002272019/2 0	_	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/27(PB)2 019	Sec. 230-232 - Second Motion			NO INDEX	12/02/2020
1092	1089	0710102022482018/7	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520 (ND)2018	IBC Under Sec 9			NO INDEX	12/02/2020
1093	1090	6	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600 (ND)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	12/02/2020
1094	1091	0710102063262020/1	ENTERPRISE LIMITED Vs.	COMPANY PETITION IB (IBC)/903(ND) 2020	IBC Under Sec 9			NO INDEX	12/02/2020
1095	1092	0710102072202020/2	ADITYA GUPTA Vs. GAURAV KATIYAR	INTERLOCUT ORY APPLICATION (I.B.C)/3046(N D)2020	Sec 60(5)			NEED TO SAPERATE FILLING	12/02/2020
1096	1093	0710102077602020/3	MARKETING PRIVATE	COMPANY APPEAL(COM PANIES ACT)/343(ND) 2020	Sec 252 (1)			NO INDEX	12/02/2020
1097	1094	0710102088742020/2	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/404(ND) 2020	Rule 11 of NCLT,Sec 252 (3)			INCOME TAX SERVICE	12/02/2020
1098	1095	0710102092852020/2	RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/417(ND) 2020	Sec 252 (1)			pagination is missing	02/12/2020
1099	1096		PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/402(ND) 2020	Sec 252 (3)			Pagination and true copy on annexure is missing	02/12/2020

	Α	В	С	D	Е	F	G	Н	I
	1097	0710102097382020/5	CELLPAP INDIA PVT LTD	COMPANY	Sec 42			wrong e-filing	02/12/2020
		0.1010200100202010	Vs. THE GRS ISPAT	APPEAL					
1100			COMPANY PVT LTD	(IBC)/7(ND)20					
				20					
	1098	0710102101002020/1	PRIME LT WORKS		Sec 252 (1)			pagination is	02/12/2020
	1030	07 10 102 10 100202071	PRIVATE LIMITED Vs.	APPEAL(COM	000 202 (1)			missing	02/12/2020
1101			REGISTRAR OF	PANIES				iiii33iiig	
' ' ' '			COMPANIES	ACT)/421(ND)					
			COMI AITIES	2020					
	1099	0710102174012019/6	NARMADA CEREALS PVT.		IBC Under Sec 10			wrong e-filing	02/12/2020
	1033	07 10 102 17 40 120 1070	LTD. Vs. ORIENTAL BANK		IBO Officer Occ 10			wrong c-ming	02/12/2020
1102			OF COMMERCE	(IBC)/138(ND)					
			or commerce	2020					
	1100	0710102061152020/3	POOJA BAHRY Vs	INTERLOCUT	Sec 25(i)			wrong e-filing	03/12/2020
		07 10 10 20 20 110 20 20 70	AMALENDU MUKHERJEE	ORY	500 2 0(j)			mong o ming	00/12/2020
			/	APPLICATION					
1103				(I.B.C)/2158(N					
				D)2020					
				-,===					
	1101	0710102091032019/1	AXIS BANK LTD. Vs.	COMPANY	IBC under Sec 7			sign ,index and	03/12/2020
		5	PRIUS COMMERCIAL	PETITION IB				pagination is	
1104			PROJECTS PRIVATE	(IBC)/1404				missing	
			LIMITED	(ND)2019				9	
	1102	0710000111292020	Mankind Pharma Limited	1 Caveat-			27/11/2020	Court fee &	
				Application				welfare missed	
1105				2 Caveat-				on vakalatnama	
				Order					
	1103	0710000111282020	Magnet Labs Private	1 Caveat-			27/11/2020	Court fee &	
			Limited	Application				welfare missed	
1106				2 Caveat-				on vakalatnama	
				Order					
	1104	0710000111272020	Lifestar Pharma Private	1 Caveat-			27/11/2020	Court fee &	
4407			Limited	Application				welfare missed	
1107				2 Caveat-				on vakalatnama	
				Order					
	1105	0710000111262020	Mankind Pharma Limited	1 Caveat-			27/11/2020	Court fee &	
4400				Application				welfare missed	
1108				2 Caveat-				on vakalatnama	
				Order					
	1106	0710000111252020	Magnet Labs Private	1 Caveat-			27/11/2020	Court fee &	
4400			Limited	Application				welfare missed	
1109				2 Caveat-				on vakalatnama	
				Order					
	1107	0710000111232020	Lifestar Pharma Private	1 Caveat-			27/11/2020	Court fee &	
1110			Limited	Application				welfare missed	
1110				2 Caveat-				on vakalatnama	
				Order					

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1111	1108	0710000111032020	Western Hotels Private Limited	1 Caveat- Order 2 Caveat- Application		·	25/11/2020	NCLT Form 3C missed	
1112	1109	0710102085402020/5	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/328(ND) 2020	Sec 252 (1)			pdf need to merge into one pdf	22/11/2020
1113	1110	0710102084392020/1	SANJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/359(ND) 2020	Sec 252 (3)			OBJECTIONS	12/03/2020
1114	1111	0710102117872019/1 2	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2115 (ND)2019	IBC under Sec 7			sign is missing on every page of written submission	12/03/2020
1115	1112	0710102150482019/5	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	APPLICATION	Application under any other provisions - IBC			Page no. 8 ae two time, pg no. 13- 17,18, 28 are not clear	12/03/2020
1116	1113	0710102019112020/4	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND) 2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	12/04/2020
1117	1114	0710102076072020/4	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED		Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	12/04/2020
1118	1115	6	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	_	IBC Under Sec 9			Wrong Document (application filed)	12/04/2020
1119	1116	0710102097382020/6	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42			NO INDEX	12/04/2020
1120	1117	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12/04/2020

	Α	В	С	D	Е	F	G	Н	I
1121	1118		MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12/04/2020
1122	1119		RAKESH KUMAR GUPTA VS HAZOORILAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2582 (ND)2019	Sec 66(1)		ABHISHEK	SOFT COPY NOT UPLOD PROPERLY	12/04/2020
1123	1120		PREET SHUTTERING STORE VS M L BUILDTECH PRIVATE LIMITED		IBC Under Sec 9		Gursat	page:78, 83, 86, 87, 216-313, 336- 342, 356-362, 415- 416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506,	
1124	1121	0710102001372019/9	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND) 2019	IBC under Sec 7			INDEX MISSING	04/12/2020
1125	1122	0710102088852020/3	HAPTIK INFOTECH PRIVATE LIMITED Vs.	\ <i>,</i>	Sec. 230-232 - Second Motion			NEED TO IA FILE	04/12/2020
1126	1123	0	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD	COMPANY PETITION IB (IBC)/45(PB)2 018	IBC under Sec 7			Reply is OK (but along-with application also filed)	05/12/2020
1127	1124	0	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUT ORY APPLICATION (I.B.C)/4052(P B)2020	Sec 60(5)			PG-5 not clear /pagination missing after Pg- 8/ No INDEX/True copy sign missed in some pages	06/12/2020
1128	1125		MARIN AGRO PRIVATE LIMITED Vs. 1. REGISTRAR OF COMPANY	COMPANY APPEAL(COM PANIES ACT)/410(ND) 2020	Sec 252 (1)			PG-8,16,17 translation/Supp orting affidavit missed	07/12/2020
1129	1126	0710102134072019/5	ANKIT AGARWAL Vs. VISTA INVERT SUGARS LIMITED		Sec. 271-273			affidavit missing	07/12/2020

		_	_	_	_	_			
	A	B	C C	D	E	F	G	H	07/40/0000
1130	1127	4	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	PETITION IB (IBC)/547(PB)	IBC under Sec 7			index missing	07/12/2020
1131	1128		M/S BULLAND BUILDTECH PVT LTD.	2018 COMPANY PETITION IB (IBC)/838(ND) 2020	IBC Under Sec 9			service missing	07/12/2020
1132	1129		ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/434(ND) 2020	Sec 252 (3)			affidavit missing	07/12/2020
1133	1130	710102113102020		COMPANY PETITION IB (IBC)/1064 (PB)2018	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		APOORV AGARWAL	Sign miss-21 to 34,58,60,62,64,66, 68,70,72,74 to 78,80,84,128,129, 137,139,712 to 746,784 to 788,790,792,817 to 823/Page not clear-127/small font-143,144,229,230,2 64,265,293,324,37	04/12/2020
1134	1131		RESOLUTION PROFESSIONAL IN THE	COMPANY PETITION IB (IBC)/1083 (PB)2018	Application under any other provisions - IBC		UDAYRAJ	Pagination not done	05/12/2020
1135	1132	0710102078842020/1	ABW TOWER CONDOMINIUM ASSOCIATION	INTERLOCUT ORY APPLICATION (I.B.C)/3585(P B)2020	Sec 60(5)			pg no. 217-220 typed copy, pg no 230	21/11/2020
1136	1133			PETITION (COMPANIES ACT)/122(ND) 2020	Sec. 241(1)			Index is missing	07/12/2020
1137	1134		INTELLICITY BUSINESS	INTERLOCUT ORY APPLICATION (I.B.C)/4356(N D)2020				wrong e-filing	07/12/2020

	Α	В	С	D	Е	F	G	Н	I
138	1135		ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED		Rule 11 of NCLT, 2016			pg missing after pg no. 180 and all hand written documents need to be typed	08/12/2020
139	1136	3	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	COMPANY PETITION IB (IBC)/609(ND) 2017	IBC under Sec 7			Index is missing	08/12/2020
140	1137		ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED	PETITION (COMPANIES ACT)/148(PB) 2020	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions			NEED TO IA FILE	05/12/2020
141	1138		S. S. STEELS Vs. SHAHI INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9			INDEX MISSING	07/12/2020
142	1139		MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A)	Sub-section (I) of section 230			INDEX not signed	05/12/2020
143	1140		MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/45(PB)2 020	Sub-section (I) of section 230			INDEX not signed	05/12/2020
144	1141		UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS	Application	Application under any other provisions - IBC		UDAYRAJ	sign miss-3 to 60 /Page not clear- 4/smallfont-5 to 56,	12/07/2020
145	1142	710102113372020	SHALU KHANNA VS M/S SBS AGROTECH PVT LTD		Rule16(d),NCLT Rules,2016		eMinds	wrong case type	12/05/2020
146	1143		BEACON TRUSTEESHIP LIMITED VS EMPEROS INFRASTRUCTURE PVT	Interlocutory Application	Application under any other provisions - IBC		Abhay Singh	Proof of service	12/08/2020

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1147	1144		LTD. VS AARCITY BUILDERS PRIVATE	Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	document not upload only proof of service	21/10/2020
1148	1145	0710102079942020/3	Vs. SITI VISION DIGITAL MEDIA PVT. LTD.		Sec. 213,Sec. 241(1),Sec. 242(4)			INDEX MISSING	08/12/2020
1149	1146	0710102084982019/1 0	TECHNOLOGIES PRIVATE LIMITED Vs. ROC		Sec 252 (3)			NO Supporting affidavit	08/12/2020
1150	1147		GRANDSTAR REALTY PVT. LTD.	COMPANY PETITION IB (IBC)/995(PB) 2020	IBC under Sec 7			Index pagination not matching with DOC.	08/12/2020
1151	1148		LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COM PANIES ACT)/437(ND) 2020	Sec 252 (3)			NO Supporting affidavit	08/12/2020
1152	1149	0710102140782019/2	FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029 (ND)2019	IBC Under Sec 9			Wrong Doc (application filed)	08.12.2020
1153	1150	5	PROCESSORS PVT LTD	COMPANY PETITION IB (IBC)/1493 (PB)2018	IBC under Sec 7			PG- 3,6,12,13,15,17,18 ,20,22,24,25,26 is CUT/ 46 not clear & true copy sign missed/ 221 Wrongly pagination & not clear /pg- 123,129,130,133,1 36,137,144 to	08.12.2020
1154	1151		INDIA PVT LTD Vs. ASHWINI MEHRA	INTERLOCUT ORY APPLICATION (I.B.C)/5052(P B)2020	Sec 42				08.12.2020

	Α	В	С	D	Е	F	G	Н	I
155	1152	0710102112812020/1	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUT ORY APPLICATION (I.B.C)/5366(P B)2020	Sec 60(5)			two files need to merge or need to file separately	08.12.2020
156	1153	0710102033942020/2	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/241(ND) 2020	Sec 252 (3)			PG-15 to 55 Hindi translation	08.12.2020
157	1154		UNION BANK OF INDIA (UK) LIMITED Vs. GAURAV JAIN	COMPANY PETITION IB (IBC)/991(ND) 2020	Section 95(1)			Index Blank/true copy sign missed	08.12.2020
158	1155		PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		Shraddha	document not upload only proof of service uploaded	14/09/2020
159	1156		FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (1)		Mohammad	NCLT heading missed on cover page, Pages wrong arrange 145,146,147,148,	18/11/2020
160	1157	710102110212020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	PETITION IB	Application under any other provisions - IBC		MUKESH	PGAES: 26,87,92,115,116 NOT CLEAR	24/11/2020
161	1158		PRASHANT BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/446(ND) 2020	Sec 252 (1)		SACHIN	wrong section choose	08/12/2020
162	1159	710102114222020	SUMIT KAMBOJ VS JITESH GUPTA	COMPANY PETITION IB (IBC)/1591 (PB)2018	Sec 60(5)		Shivangi Shukla	Small font-47,57 to 59,278 to 280/Blur Page-76 to 97,99 to 136,141,154,244	09/12/2020
163	1160		Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/840(PB)201 8	Davesh Bhatia	Sign miss-1,2,7,8	09/Dec/20
164	1161	0710102/11450/2020	Pallavi Joshi Bakhru Vs Universal Buildwel Pvt Itd	Interlocutory Application	Application under any other provisions - IBC	C.P. (IB)/456(ND)201 8	SRISHTI KAPOOR	Sign miss-1 to 13/Page not clear-34 to 55	09/Dec/20
165	1162	0710102/11466/2020	LALIT KUMAR GUPTA Vs			CP/10(ND)2016	LALIT GUPTA	No Index/documents not prpoper upload/Paginatio	10/Dec/20

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1166	1163	0710102/11359/2020		Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		ARTI SAHU	Kindly file in Chandigarh, Wron g section select, Council sign missed in index, Memo of parties missed, Page wrong arrange 25, pages not clear 28 to 50,57,88,105,116,	07/12/2020
1167	1164	0710102/11364/2020	PRIVATE LIMITED Vs	Intervention Petition(Com panies Act)	Sec 252 (1)		SUNNY CHOPRA	Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07	07/12/2020
1168	1165	0710102/11022/2020	Companies Delhi and	Company Petition (Companies Act)	Sec. 441		ANUP VIJAY KULKARNI	Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193, 194 to 237	24/11/2020
1169	1166		MENDIRATTA Vs. STATE BANK OF INDIA	Application(IBC)	Sec 60(5)		Sumit Virmani	Translated Page- 14,18,49	
1170	1167	0710102116512019/4	Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375 (ND)2019	IBC Under Sec 9			acceptable in document & wrong efiling	27/06/2020
1171	1168		COC Vs. SAURABH BANSAL & ORS.	INTERLOCUT ORY APPLICATION (I.B.C)/2511(N D)2020				document not in proper	10/07/2020
1172			BALDEO METALS	COMPANY PETITION IB (IBC)/1808 (ND)2019	IBC under Sec 7			application not acceptable in document	02/11/2020

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		0710102090322020/9	The state of the s	INTERLOCUT			3	15 16 translate	23/11/2020
1173				APPLICATION (I.B.C)/4052(P B)2020					
1174	1171		SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	APPLICATION (IBC)/1480 (ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			application not acceptable in ADDTIONAL document	04/12/2020
1175	1172		INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED		Rule 11 of NCLT, 2016			419 420 559 TRANSLATE	08/12/2020
1176	1173	5	Vs. SU KAM POWER SYSTEM LTD.	COMPANY PETITION IB (IBC)/540(PB) 2017	IBC under Sec 7			AFFIDAVIT STAMP	08/12/2020
1177	1174		SYSTEMS LIMITED Vs. AON CONSULTING	COMPANY PETITION IB (IBC)/497(ND) 2020	IBC Under Sec 9			NEED TO FILE IN ONE PDF	09/12/2020
1178	1175	3	Vs. M/S. CROWN REALTECH PRIVATE	COMPANY PETITION IB (IBC)/1565 (PB)2018	IBC under Sec 7			NEED TO IA FILE	09/12/2020
1179	1176		Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND) 2020	IBC Under Sec 9			true copy sign missing	09/12/2020
1180	1177	0710102033212020/3	Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND) 2020	IBC Under Sec 9			true copy sign missing	09/12/2020
1181	1178		PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI	COMPANY APPEAL(COM PANIES ACT)/252(ND) 2020	Sec 252 (3)			NEED TO APPEAL FILE	09/12/2020
1182	1179		LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION (COMPANIES ACT)/472()202 0	Rule 11 of NCLT			MANY TIMES PDF UPLOAD NEED TO ONE TIME	09/12/2020

	Α	В	С	D	Е	F	G	Н	I
1183	1180		PARK NETWORK PVT. LTD Vs. PP TELECELL	COMPANY PETITION IB	IBC Under Sec 9			PAGE 9 10 CUT	09/12/2020
1100			MARKETING PRIVATE LIMITED	(IBC)/1717 (ND)2019					
1184	1181		PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/2677	IBC Under Sec 9			Pg no 10,12-14 is not clear, sign is missing on reply	10/12/2020
	4400		GROUP INDIA PRIVATE	(ND)2019	A li a adi a da				40/40/0000
1185	1182	0710102161552019/5	LTD. Vs. ADVANCE HOME	APPLICATION	Application under any other provisions - IBC			21 27 not clear page	10/12/2020
1186	1183		MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT.	PETITION IB	IBC under Sec 7			8, 6 translate page	10/12/2020
1187	1184		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE	COMPANY PETITION IB (IBC)/160(PB) 2018	IBC under Sec 7			second volume double page numbering	10/12/2020
1188	1185	0710200001942016/8		COMPANY PETITION (COMPANIES ACT)/131(ND) 2016	Sec. 241(1),Sec. 242(4)			proof service missing	10/12/2020
1189	1186		DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1190	1187			COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1191	1188		DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1192	1189		DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT		Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020

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	1190	0710200413922017/1	M/S AUDE PRIYA	COMPANY	Sec. 242(4),Sec.			wrong efiling	10/12/2020
		5	DONATELLE WACZIARG	PETITION	241(1)				
1193			EP ENGEL Vs.	(COMPANIES					
			NEEMRANA HOTEL PVT	ACT)/401(ND)					
			LTD	2017					
	1191	0710200413922017/1		COMPANY	Sec. 242(4),Sec.			wrong efiling	10/12/2020
		7	DONATELLE WACZIARG	PETITION	241(1)				
1194			EP ENGEL Vs.	(COMPANIES					
			NEEMRANA HOTEL PVT	ACT)/401(ND)					
	4400	0740000440000047/4	LTD	2017	0 040(4) 0				40/40/0000
	1192	0710200413922017/1		COMPANY	Sec. 242(4),Sec.			wrong efiling	10/12/2020
1195		8	DONATELLE WACZIARG EP ENGEL Vs.	PETITION (COMPANIES	241(1)				
1195			NEEMRANA HOTEL PVT	ACT)/401(ND)					
			LTD	2017					
	1193	0710200413922017/1		COMPANY	Sec. 242(4),Sec.	+		wrong efiling	10/12/2020
	1100	9	DONATELLE WACZIARG	PETITION	241(1)			Wrong onling	10/12/2020
1196			EP ENGEL Vs.	(COMPANIES	(.,				
			NEEMRANA HOTEL PVT	ACT)/401(ND)					
			LTD	2017					
	1194	0710200413922017/2	M/S AUDE PRIYA	COMPANY	Sec. 242(4),Sec.			wrong efiling	10/12/2020
			DONATELLE WACZIARG	PETITION	241(1)				
1197			EP ENGEL Vs.	(COMPANIES					
			NEEMRANA HOTEL PVT	ACT)/401(ND)					
			LTD	2017					
	1195	0710200413922017/2		COMPANY	Sec. 242(4),Sec.			wrong efiling	10/12/2020
			DONATELLE WACZIARG		241(1)				
1198			EP ENGEL Vs.	(COMPANIES					
			NEEMRANA HOTEL PVT	ACT)/401(ND)					
			LTD	2017				_	
	1196	0710200413922017/2		COMPANY	Sec. 242(4),Sec.			wrong e filing	10/12/2020
4400		1	DONATELLE WACZIARG		241(1)				
1199			EP ENGEL Vs.	(COMPANIES					
			NEEMRANA HOTEL PVT	ACT)/401(ND)					
	1197	0710200413922017/2	LTD	2017 COMPANY	Sec. 242(4),Sec.			wrong efiling	10/12/2020
	119/	2	DONATELLE WACZIARG		Sec. 242(4),Sec. 241(1)			wrong ening	10/12/2020
1200			EP ENGEL Vs.	(COMPANIES	<u> </u>				
1200			NEEMRANA HOTEL PVT	ACT)/401(ND)					
			LTD	2017					
	1198	0710200413922017/2		<u> </u>	Sec. 242(4),Sec.			wrong efiling	10/12/2020
		3	DONATELLE WACZIARG		241(1)				
1201		_	EP ENGEL Vs.	(COMPANIES	= - · (· /				
			NEEMRANA HOTEL PVT	ACT)/401(ND)					
			LTD	2017					
		1	l	· -	1	1		1	1

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1202	1199		DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1203	1200		DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1204	1201		DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1205	1202		DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1206	1203		DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			affidavit missing	10/12/2020
1207	1204		DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1208	1205		DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1209	1206			COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1210	1207		DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1211	1208		LTD Vs. VSM VENTURE CONTROL SYSTEMS	COMPANY PETITION IB (IBC)/939(ND) 2020	IBC Under Sec 9			page number 15 after missing	11/12/2020

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1212	1209	0710102089012020/1	KMQ ENGINEERING & TOOLS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR	COMPANY APPEAL(COM PANIES ACT)/397(ND) 2020	Sec 252 (1)			page number missing	11/12/2020
1213	1210	0710102095952020/4	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB) 2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			sign Missing	11/12/2020
1214	1211	0710200428752018/2 2	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE	COMPANY PETITION IB (IBC)/794(ND) 2018	IBC Under Sec 9			wrong efiling	11/12/2020
1215	1212	0710200428752018/2 3	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE	COMPANY PETITION IB (IBC)/794(ND) 2018	IBC Under Sec 9			wrong efiling	11/12/2020
1216	1213	0710102079942020/4		COMPANY PETITION (COMPANIES ACT)/121(PB) 2020	Sec. 213,Sec. 241(1),Sec. 242(4)			index NOT SIGNED/ Supporting Affidavit	12/08/2020
1217	1214	0710102015232019/2	SCIENCES LIMITED & ORS. Vs. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/49(PB)2 019	Rule 11 of NCLT			Sign missing on report	12/09/2020
1218	1215	0710102024812020/5	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB) 2020	IBC under Sec 7			index is missing	12/09/2020
1219	1216	0710102024812020/6	LTD. Vs. GLOBAL	COMPANY PETITION IB (IBC)/610(PB) 2020	IBC under Sec 7			File need to merge in one pdf and index is missing	12/09/2020
1220	1217	0710102036082020/2	PIRAMAL ENTERPRISES	COMPANY PETITION IB (IBC)/899(ND) 2020	IBC under Sec 7			sign on reply and true copy and sign on annexureses are	12/09/2020
1221	1218	0710102067622020/5	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND) 2020	IBC under Sec 7			handwritten is not allowed,type copy of index	12/09/2020

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1222	1219		ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/116(ND) 2020	Sec. 169(4)			Pg no. 65-81, 148- 162 tanslation pg no. 116,123- 137,141,146,230 are not clear, pg no 241 type copy,	
1223	1220	0710102108322020/2	M/S KENDRIYA BHANDAR Vs. ANIL KOHLI	INTERLOCUT ORY APPLICATION (I.B.C)/5408()2 020	,			Index is missing	12/09/2020
1224	1221	0710102112812020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUT ORY APPLICATION (I.B.C)/5366(P B)2020				volume need to divide after pg no. 200	12/09/2020
1225	1222		ORTEL COMMUNICATIONS LTD. VS SONY PICTURES NETWORKS INDIA P		Rule 11 of NCLT, 2016		Bharat	wrong e filing	12/05/2020
1226	1223	710102114852020	MOHAN LAL JAIN VS ROC		Rule 11 of NCLT, 2016		Inder Paul Singh Oberoi	Merge into PDF	12/10/2020
1227	1224		UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS		Application under any other provisions - IBC		UDAYRAJ	Small font-3 to 57	12/10/2020
1228	1225	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Application under any other provisions- IBC			ROHIT GANDHI	case type in companies act and wrong section	18/03/2020
1229	1226		syndicate interglobe v/s global fragrances pvt ltd	ibc contempt petition	sec-9		vivek sharma	wrong section ,case type wrong	
1230	1227	0710102/11502/2020	Tennant Cleaning System	1	IBC Section 59		goel & associates	petition uncompleted, final report, ibbi missing. balance sheet missed 2	12/11/2020
1231	1228		Orient Links Co. LLC Vs Ram Kishore Nagarmal Marketing Pvt. Ltd.	_	2016	C.P. (IB)/1882(ND)20 19	Dhiraj Philip	Merge into one PDF	11/Dec/20

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1232	1229	0710102/11520/2020	JITENDER ARORA Vs	Interlocutory	Application under any other provisions - IBC	C.P. (IB)/104(PB)201 8	Jitender Arora	small font-144 to 157,161 to 164,168,174,181,1 82,186,187,215,22 5 to 236,240 to 245,251,287,293 to 298,302 to 304,309,313,317,3 21,323,354,444 to 454,459,469,481,4 86,496 to 507,511,519 to 530,535,624 to 651,687 to 702/Page cut- 297,235,354,Page	11/Dec/20
1233	1230	0/10102/1113//2020	PRIVATE LIMITED Vs.	Application(IB C)	Sec 60(5)	(IB)/934(PB)201 8	Anurag Bhatt	Blur Page- 56,57,67	
1234	1231	0710102/11413/2020		Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		Abhishek Puri	Wrong section select, Page not clear 49,95 to 105, 107,302,303 Pages cut 127,128,147,148,1 67,168,187,188,20 7,208,275,278,279	08/12/2020
1235	1232	0710102/11539/2020	Private Limited Vs Registrar of Companies	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY APPEAL /252ND 2O2O	HARISH DAMANI	Main case no. not metion	12/Dec/20
1236	1233	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/43(PB)2 020	Sec. 241(1)			PG 34-36,47-53 ,61,62,72 NOT CLEAR	06/11/2020
1237	1234	0710102701602018/8	RECONSTRUCTION COMPANY (INDIA)	COMPANY PETITION IB (IBC)/160(PB) 2018	IBC under Sec 7			NUMBERING NOT CORRECT	09/12/2020
1238	1235	0710102012502020/1	PROPRIETOR R-CUBE CORPORATION) Vs.	COMPANY PETITION IB (IBC)/423(ND) 2020	IBC Under Sec 9			WRONG FILING FILE AS A APPLICATION	10/12/2020

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1239	1236	0710102021342018/1 1	NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			NEED TO IA FILE	
1240	1237	0710102021342018/1 2	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			APPLICATION AND ADDESTIONAL DOCS FILE SEPRATE	10/12/2020
1241	1238	0710102021342018/1 3	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			AFFIDAVIT BACK DATE & APPLICATION AND REPLY FILE BOTH ARE	10/12/2020
1242	1239	0710102021342018/1 4	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1243	1240	0710102021342018/1 5	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			WRONG FILING FILE AS A FRESH APPLICATION	10/12/2020
1244	1241	0710102021342018/1 6	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1245	1242	0710102021342018/7	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			NEED TO PETITION FILE	10/12/2020
1246	1243	0710102021342018/8	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	10/12/2020
1247	1244	0710102021342018/9	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	10/12/2020
1248	1245	0710102032072018/5	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES	COMPANY PETITION IB (IBC)/5(ND)20 19	IBC Under Sec 9			INDEX MISSING	10/12/2020

	Α	В	С	D	Е	F	G	Н	
1249	1246		SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED		IBC under Sec 7		J	True copy and sign are missing on annexures	10/12/2020
1250	1247		ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB) 2019	IBC under Sec 7			INDEX MISSING	22/09/2020
1251	1248	0710102016052019/1 5	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND) 2019	IBC under Sec 7			NEED TO IA FILE	19/11/2020
1252	1249	0710102073262020/3	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUT ORY APPLICATION (I.B.C)/3149(N D)2020	Sec 60(5)			Affidavit of service is missing	10/12/2020
1253	1250	0710102076072020/5	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	` '	Sec. 230-232, Sec 234			Affidavit of service and index is missing	10/12/2020
1254	1251	0710102082602020/3	SUMRIDHI ALUMINIUM PRIVATE LIMITED Vs. KIRAN UDYOG PRIVATE LIMITED	COMPANY PETITION IB (IBC)/946(ND) 2020	IBC Under Sec 9			Additional file need to merge in reply or file it seprately	10/12/2020
255	1252	0710102103842020/1	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/4780(N D)2020	Sec 60(5)			sign is missing on reply and true copy is missing on annexures	10/12/2020
1256	1253		DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD		Sec. 242(4),Sec. 241(1)			need to not filling ca in additional	10/12/2020
1257	1254	0710200413922017/1 6	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD		Sec. 242(4),Sec. 241(1)			wrong efile	10/12/2020

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1258			Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND) 2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	11/12/2020
1259	1256	0710102034302020/3		CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/91(ND)2 020	Sub-section (I) of section 230			NEED TO SAPERATE FILLING	11/12/2020
1260	1257		LIMITED Vs. PEE AAR	COMPANY PETITION IB (IBC)/814(PB) 2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	11/12/2020
1261	1258	0710102093812020/3	LIFESTYLE INFRAVENTURES PVT	COMPANY PETITION IB (IBC)/1026 (PB)2020	IBC under Sec 7			pg not are 49- 51,55-59,70,71,77- 80,86-90,91-97 are not clear	11/12/2020
1262	1259	0710102135262019/6	ADVERTISING PVT LTD Vs. SN CINEMA	COMPANY PETITION IB (IBC)/2646 (ND)2019	IBC under Sec 7			Index is missing	11/12/2020
1263	1260	0710102151182019/2	ALCHEMIST LIMITED	COMPANY PETITION IB (IBC)/3238 (ND)2019	IBC Under Sec 9			hand written on index and sign is missing on rejoinder	11/12/2020
1264	1261		WARD 16 (1) Vs. REGISTRAR OF COMPANIES &MAA BERI		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e-filing	11/12/2020
1265	1262		WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS	COMPANY PETITION (COMPANIES ACT)/927(ND) 2019	Sec 252 (1) - By Government Body			wrong efiling	11/12/2020
1266	1263		COMMSSIONER OF INCOME TAX Vs. REGISTRAR OF	COMPANY PETITION (COMPANIES ACT)/1039 (ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	11/12/2020

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	1264	0710102159872019/2		COMPANY	Sec 252 (1) - By			pagination is	11/12/2020
			COMMSSIONER OF	PETITION	Government			missing on index	
67			INCOME TAX CIRCLE		Body,Sec 252 (3) -				
			14(2) Vs. REGISTRAR OF	, , ,	_				
			COMPANIES SARAH	2019	Body				
	1265		BIJAN DASH Vs. MIST	COMPANY	IBC Under Sec 9			Index is missing	11/12/2020
268			DIRECT SALES PRIVATE	PETITION IB					
-00			LIMITED	(IBC)/3363					
				(ND)2019					
	1266		M/S INDIAN DELCO PVT.	COMPANY	IBC under Sec 7			TRUE COPY	11/12/2020
269			LTD. Vs. SN JEE BUILD	PETITION IB				SING MISSED IN	
			WELL PVT. LTD.	(IBC)/3434				FILE	
				(ND)2019					
	1267		INCOME TAX OFFICER	COMPANY	Sec 252 (1) - By			wrong efiling	11/12/2020
			WARD 8(2) Vs.	APPEAL(COM					
270			REGISTRAR OF	PANIES	Body,Sec 252 (3) -				
			COMPANIES & ELEVEN	ACT)/1040	By Government				
			BUILDCON PVT LTD	(ND)2019	Body				
	1268	0710102016052020/5	AMRITA GUJRAL Vs.	COMPANY	Sec. 241(1),Sec.			Index and	12/12/2020
			HYPERHIRE INDIA	PETITION	242(4),Sec. 244(1)			pagination is	
271			PRIVATE LIMITED	(COMPANIES				missing	
				ACT)/38(PB)2					
				020					
	1269	0710102029322020/2	VIKRAM JHUNJHUNWALA	INTERLOCUT	Application under			wrong e-filing	12/12/2020
			Vs. M/S XECUTE HR	ORY	any other				
272			SOLUTIONS PVT. LTD.	APPLICATION	provisions - IBC				
212				(I.B.C)/1787(N					
				D)2020					
	1270	0710102031892020/2	ALMONDZ GLOBAL	CA(A)	Sec. 230-232, Sec			Wrong e-filing	12/12/2020
			INFRA-CONSULTANT	MERGER	234			Wrong o ming	12/12/2020
			LIMITED Vs. REGISTRAR	AND					
			OF COMPANIES	AMALGAMATI					
273			OI GOIM AIRIEG	ON(COMPANI					
				ES ES					
				ACT)/49(PB)2					
				020					
	1271	0710102089732020/2	DMI FINANCE PRIVATE	COMPANY	IBC under Sec 7			Volume need to	12/12/2020
	.2.1		LIMITED Vs. RAHEJA	PETITION IB	is a under dec /			divide after page	12/12/2020
274			DEVELOPERS LIMITED	(IBC)/970(PB)				no. 200	
			DETECTION ENGINEE	2020					
	1272	0710102168502019/3	ARMOUR SECURITY INDIA		IBC Under Sec 9			sign on reply is	12/12/2020
	1212		PRIVATE LIMITED Vs.	PETITION IB	IDO Olluel 366 3			missing, affidavit	12/12/2020
275			AMBIENCE TOWER	(IBC)/124(ND)				date is missing	
			PRIVATE LIMITED	2020				uale is iilissiiig	
	1273			COMPANY	IBC Under Sec 9			index is missing	12/12/2020
	12/3	0110102112302019/2	MS.ANJALI Vs. EDUJOIN	PETITION IB	IBC Ulluer Sec 9			index is missing	12/12/2020
276			TRAINING FOUNDATION						
				(IBC)/130(ND)					
				2020					

	Α	В	С	D	E	F	G	Н	I
277	1274	0710200433802018/1 2	LOGICAL JEWELLERS PVT. LTD.	PETITION IB (IBC)/111(ND) 2018	IBC Under Sec 9			service and true copy signature are missing	12/12/2020
278	1275	0710102097492020/3	ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD.	PETITION IB (IBC)/1008 (ND)2020	IBC Under Sec 9			page no. 31, 32 are cut	13/12/2020
?79	1276	0710102099972020/2	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/4639(N D)2020	Sec. 12A			Index is missing	13/12/2020
!80	1277	0710102086782020/1	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	ORY	Application under any other provisions - IBC			wrong efiling	14/12/2020
81	1278	0710102167802019/2	WARD 20.1 Vs. ROC. PRIYA TISSUE PVT. LTD.		Sec 252 (1) - By Government Body			wrong efiling	14/12/2020
282	1279	0710102171852019/2	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.)	COMPANY APPEAL(COM PANIES ACT)/72(ND)2	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
83	1280	0710102173172019/1	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES & REAL VENTURE EXIM PVT LTD	COMPANY APPEAL(COM PANIES ACT)/63(ND)2	Sec 252 (1) - By			wrong efiling	14/12/2020
84	1281		COMPANIES(VSERVE	ACT)/100(ND)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
285	1282	0710200001942016/8			Sec. 241(1),Sec. 242(4)			Affidavit of service is missing	14/12/2020
286	1283	710102115632020	VS MANSAROVER HERITAGE INN PVT. LTD.	COMPANY PETITION IB (IBC)/360(PB) 2016	Sec 54(1)		Manoj Kulshrestha	Index Missed	14/12/2020

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1287	1284	710102115712020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375 (ND)2019	Application under any other provisions - IBC		MUKESH	Blur Page-26 to 59,64 to 82	14/12/2020
1288	1285		ACIT CIRCLE -17(2) NEW DELHI VS REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COM PANIES ACT)/615(ND) 2019	Rule 11 of NCLT		HIMANSHU	Blur Page- 12/Sign miss-12A to 12C/Merge into one PDF	14/12/2020
1289	1286	710102115902020	NIKHIL TANDON VS SANJEEV BINDAL	COMPANY PETITION IB (IBC)/1825 (PB)2019	Sec 60(5)		Akhil	True copy sign missed	15/12/2020
1290	1287	0710102093552020/2	PRASAD & COMPANY (PROJECTS WORKS) LIMITED Vs. ANAND ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/1003 (ND)2020	IBC Under Sec 9			pages from 46- 51,54,58 are dark pages, sign missing on reply	12/11/2020
1291	1288	0710102063552020/1	COSLIGHT INDIA TECHNOLOGY PVT. LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/2664()2 020	Sec 30			NEED TO IA FILE	12/12/2020
1292	1289	0710102092292020/2	MAHAJAN Vs. AMBASSADOR TRAVELS		Sec. 241(1),Sec. 242(4),Sec. 244(1)			NEED TO UPLOAD ONE PDF INDEX MISSING	12/12/2020
1293	1290	0710102075722020/5	FORTUM INDIA PRIVATE LIMITED Vs. IAP COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/97(ND)2 020	Sub-Section (1) 0f Section 66.			Index is missing	14/12/2020
1294	1291	0710102082242020/1	HOTELS & TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/450(ND) 2020	Sec 252 (3)			wrong efiling	14/12/2020
1295	1292	0710102108512020/2	DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM	ORY	Application under any other provisions - IBC			sign missing on every page and true copy on annexures	14/12/2020

	Α	В	С	D	E	F	G	Н	I
1000	1293	0710102108932019/6	FLOURISH FINCAP PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI	Sec. 230-232, Sec 234			pages from 1-6 are not clear	14/12/2020
296				ON(COMPANI ES ACT)/158(ND) 2019					
297	1294	0710102111032019/6	PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA		IBC Under Sec 9			index is missing	14/12/2020
298	1295		PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA	_	IBC Under Sec 9			sign is missing	14/12/2020
299	1296		INCOME TAX OFFICER WARD 15(2) Vs. REGISTRAR OF COMPANIES (LEMON TOUR AND TRAVEL PVT.	PETITION (COMPANIES ACT)/851(ND)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
300	1297		INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES (RAMA KRISHNA CATERING	COMPANY PETITION (COMPANIES ACT)/849(ND)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
301	1298		INCOME TAX OFFICER WARD 24 (3) Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	ACT)/850(ND)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
302	1299	0710102151922019/2	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS	COMPANY PETITION IB (IBC)/153(ND) 2020	IBC Under Sec 9			Index is missing and court fees, welafare	14/12/2020
303	1300		INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI		Sec 252 (1) - By Government Body			wrong efiling	14/12/2020
304	1301		INCOME TAX OFFICER	PETITION (COMPANIES ACT)/1009	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			index pagination is wrong and pagination is also missing	14/12/2020

	Α	В	С	D	E	F	G	Н	I
1305	1302		REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/1013 (ND)2019	Sec 252 (1) - By Government Body			wrong efiling	14/12/2020
1306	1303		INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/1015 (ND)2019	Sec 252 (1) - By Government Body			wrong efiling	14/12/2020
1307	1304	0710102/11591/2020	SANJAY GUPTA Vs. JITESH GUPTA	Interlocutory Application(IB C)	,	C.P. (IB)/1591(PB)20 18	Shivangi Shukla	vPG-101 to 198 missed in VOL- I/Draft written on each page	
1308	1305		ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Application(IB C)	any other provisions- IBC	C.P. (IB)/63(ND)2020	Parveen Kumar Aggarwal	27,29 NOT CLEAR	
1309	1306	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1304 (ND)2020	Sec 60(5)			only proof of service uploaded	11/06/2020
1310	1307	0710102006172020/5	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1304 (ND)2020	Sec 60(5)			only proof of service uploaded	08/07/2020
1311	1308	0710102075952020/1	MR. SHAKEEL AHMAD	INTERLOCUT ORY APPLICATION (I.B.C)/3135(N D)2020	Sec 66(1)			only proof of service uploaded	28/08/2020
1312	1309	0710102079132020/3	LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3309(N D)2020	Sec 60(5)			NEED TO IA FILE	19/09/2020
1313	1310	0710102079132020/4	LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3309(N D)2020	Sec 60(5)			only proof of service uploaded	22/09/2020

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1314	1311	0710102077112020/1	Vs. SOUTHERN POWER DISTRIBUTION COMPANY	INTERLOCUT ORY APPLICATION (I.B.C)/3728(P B)2020	Sec 60(5)			INDEX MISSING	29/09/2020
1315	1312	0710102075952020/6	MR. SHAKEEL AHMAD	INTERLOCUT ORY APPLICATION (I.B.C)/3135(N D)2020	Sec 66(1)			index missing	23/11/2020
1316	1313	0710102085972020/5	Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3726()2 020	Rule 11 of NCLT, 2016			need to file in one pdf	14/12/2020
1317	1314	0710102093102020/3		COMPANY APPEAL(COM PANIES ACT)/401(ND) 2020	Sec 252 (1)			Index is missing	15/12/2020
1318	1315	0710102111032019/8	PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA	COMPANY PETITION IB (IBC)/2135 (ND)2019	IBC Under Sec 9			Index is missing	15/12/2020
1319	1316	0710102153892019/1	INCOME TAX OFFICER WARD 24.1 Vs.	COMPANY	Sec 252 (1) - By Government Body			wrong efiling	15/12/2020
1320	1317	0710200428752018/2 5	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE	COMPANY PETITION IB (IBC)/794(ND) 2018	IBC Under Sec 9			wrong e-filing	15/12/2020
1321	1318		PVT LTD Vs THREE C	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/849(PB)202 0	Kartavya Batra	pg-9,32 NOT CLEAR/true copy sign missed/wrong	15/12/2020
1322	1319	0710102/11612/2020	Mukendra Singh Vs Subhkamna Buildtech Private Limited	Intervention Petition (IBC)	Application under any other provisions - IBC		durgesh kumar ahuja	wrong section	15/12/2020
1323	1320	0710102/10883/2020	Raheja Towers PVT Vs RIYASAT TOWERS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT,		karanjawala & co	case type wrong	19/11/2020
1324	1321	0710102/12687/2019	ATUL KUMAR KANSAL Vs. MR. SANDEEP SOOD	Company Petition IB	Application under any other provisions - IBC			Case Type Wrong	

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	1322	0710102059952020/3	CITRON STRAEGIES PVT	COMPANY	IBC under Sec 7		-	Hand written on	15/12/2020
		0.1010200002020.0		PETITION IB				index is not	
1325			(NORTH) LTD	(IBC)/1052				allowed (Typed	
			(,	(ND)2020				copy Required)	
	1323	0710102059952020/4	CITRON STRAEGIES PVT	` '	IBC under Sec 7			Hand written on	15/12/2020
	.020			PETITION IB	120 ando: 000 :			index is not	
1326			(NORTH) LTD	(IBC)/1052				allowed (Typed	
			(,	(ND)2020				copy Required)	
	1324	0710102099972020/3	SHYAM ARORA Vs. C-TEL		Sec. 12A			Pg no. 7 is not	15/12/2020
				ORY				clear	
			LIMITED	APPLICATION					
1327				(I.B.C)/4639(N					
				D)2020					
	1325	0710102103502020/1	RENAISSANCE	COMPANY	IBC under Sec 7			Index is missing	15/12/2020
			INFRATECH PRIVATE	PETITION IB				g	
1328			LIMITED Vs. ANTARCTICA	_					
				(ND)2020					
	1326		VIVEK RAHEJA Vs Kailash		Sec 60(5)	C.P.	Vivek Raheja	Page not clear-34	15/Dec/20
1329			Jain (Suspended Board of	_	` '	(IB)/2924(ND)20		to 36	
			Directors)	(I.B.C)		19			
	1327	0710102/11195/2020	,		Rule 11 of NCLT,	C.P.	UPASANA	page number	
			SERVICES THROUGH CS	Application(IB	,	(IB)/694(ND)202		missing	
			NIKITA SHUKLA SOLE	C) (o , , , ,		J 3	
1330			PROPRIETOSHIP Vs.	,					
			M/S. PLUS CORPORATE						
			VENTURES PRIVATE						
			LIMITED						
	1328	710102108172020	SKY VISION PROMOTERS	Company	Sec 252 (1)		HIMANSHU	Remove the	16/11/2020
1001			PRIVATE LIMITED VS	Appeal(Comp	()			defected file	
1331			REGISTRAR OF	anies Act)					
			COMPANIES NCT OF	,					
	1329	710102101572020	MACQUIRE BANK	COMPANY	Application under		Huzefa F.	Please Submit	23/10/2020
4000			LIMITED VS SHILPI CABLE		any other		Sitabkhan	DD	
1332			TECHNOLOGIES LIMITED	(IBC)/64(PB)2	provisions - IBC				
				017					
	1330	710102023822020	M/S. VISHAKARMA TOOL	COMPANY	Application under		Prashant	Document Not	22/02/2020
4000			WORKS VS MOR MUKAT	PETITION IB	any other			Upload	
1333			MARKETING PVT.LTD.	(IBC)/3017	provisions - IBC				
				(ND)2019					
	1331	710102106332020	RAHUL JAIN VS M/S RAVE	COMPANY	Sec 60(5)		RAKESH KUMAR	Please submit DD	07/11/2020
1334			SCANS PVT. LTD.	PETITION IB					
1004				(IBC)/01(PB)2					
				017					
	1332	710102107102020	AJAY KUMAR	COMPANY	Sec 60(5)		kundanlatwal	Please Submit	10/11/2020
1335			CHOUDHARY VS	PETITION IB				DD	
1000			SUBHASH KUMAR	(IBC)/933(PB)					
			KUNDRA	2019					

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1336	1333	710102107312020	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED & ORS.	COMPANY PETITION (COMPANIES ACT)/128(ND) 2019	Application under any other provisions		Smriti Dua	please submit dd	
1337	1334	710102116402020	PVT. LTD. VS REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/149(ND) 2017	Rule 11 of NCLT		PRABHAKAR KUMAR	Blur page-12	16/12/2020
1338	1335	0710102002542020/3	PRAVEEN KUMAR SINGHAL Vs.	COMPANY APPLICATION (IBC)/283(ND) 2020	Sec 12(2)			wrong efiling	15/12/2020
1339		0710102023422020/2	PRIVATE LIMITED Vs. MAGGPIE INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/662(ND) 2020	IBC Under Sec 9			wrong efiling	15/12/2020
1340	1337	0710102032332020/2		COMPANY APPEAL(COM PANIES ACT)/381(ND) 2020	Sec 252 (1)			pg no.1-13 are not clear and cut	15/12/2020
1341	1338	0710102033012020/2	TECHNOLOGY LIMITED Vs. QI NETWORK	COMPANY PETITION IB (IBC)/986(ND) 2020	IBC Under Sec 9			Index and affidavit of service is missing	15/12/2020
1342	1339	0710102094282020/1		COMPANY PETITION (COMPANIES ACT)/173(ND) 2020	Sec. 213			NEED TO IA FILE	16/12/2020
1343	1340	0710102094282020/2	RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND) 2020	Sec. 213			NEED TO IA FILE	16/12/2020
1344	1341	0710102107562019/4	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/554(ND) 2019	Sec 252 (3)			NEED TO UPLOAD IN ONE PDF	16/12/2020
1345	1342	0710102133392019/2	TECHNOLOGY PVT.LTD	COMPANY PETITION IB (IBC)/2612 (ND)2019	IBC Under Sec 9			NEED TO IA FILE	16/12/2020

	Α	В	С	D	Е	F	G	Н	1
1346	1343	4	PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES	COMPANY PETITION IB (IBC)/607(ND) 2018	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
1347	-	0	ENTERPRISES vs M/S TALWAR AGENCIES PVT.	IBC Under Sec 9				Wrong Document (Progress report filed)	
1348			PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary	
1349	1346		PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	09/11/2020
1350	1347		PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary	09/11/2020
1351	1348	0710102077242019/1 1		IBC under Sec 7				Wrong Document (Progress report	
1352	1349	0710102077242019/1 1		IBC under Sec 7				Wrong Document (Progress report	09/04/2020
1353	1350	0710102406262018/1 2		IBC under Sec 7				Wrong Document (Progress report filed)	07/12/2020
1354	1351	5		IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1355	1352	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary	14/10/2020
1356	1353		PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	14/10/2020
1357	1354	0710200411452018/1 1		IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1358	1355	0710102/11570/2020		Intervention Petition(Com panies Act)	Intervention Application		KIRTIKAR SUKUL	wrong section and case type wrong	14/12/2020
1359	1356			IBC Under Sec 9	COMPANY PETITION IB (IBC)/477(ND)2020			wrong efiling	16/12/2020
1360	1357		ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/531(ND)2020			Notarized date is missing on affidavit and sign on every page of	16/12/2020
1361	1358	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	Sec 252 (1)	COMPANY APPEAL(COMPAN IES			merge into one pdf file or file separately	16/12/2020

	Α	В	С	D	E	F	G	Н	I
1362	1359		REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD		COMPANY PETITION IB (IBC)/1047(ND)202			Index is missing	16/12/2020
1363	1360	0710102029322020/2	Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)20 20			Wrong efiling	16/12/2020
1364	1361		CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/252(ND)2020			Petition is need to be filed separately	16/12/2020
1365	1362		KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)20			pg no 31-33 are blur, pg. no. 23 not translated	16/12/2020
1366	1363		SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)20			NEED TO IA FILE	16/12/2020
1367	1364	0710102059952020/3		IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)202			two files are uploaded need to file it seprately	17/12/2020
1368	1365	0710102059952020/4		IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)202 0			two files are uploaded that need to be file separately or	17/12/2020
1369	1366	0710102104772020/1	DONJIN TECHNOLOGY INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/447(ND)2020			INCOME TAX SERVICE MISSING	17/12/2020
1370	1367	0710102105082020/1	NAVKAR EXPORT AGENCIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPAN IES ACT)/448(ND)2020			ONYL PROOF OF ERVICE UPLOAD	17/12/2020
1371	1368	0710102105422020/1	EXCEL MEDIA PVT. LTD. Vs.	Rule 11 of NCLT	COMPANY APPLICATION(CO MPANIES			need to petition file	17/12/2020
1372	1369		VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (3)	COMPANY APPEAL(COMPAN IES			NEED TO UPLOAD IN ONE PDF	17/12/2020
1373	1370	0710102108342020/2		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)20 20			true copy sign missing	17/12/2020
1374	1371		LOVENI MARKETING &	IBC under Sec 7	COMPANY PETITION IB (IBC)/2646(ND)201			TRUE COPY SIGN MISSING	17/12/2020

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	A	B 0740402440622040/4	C C	D IDC Under	COMPANY	F	G	H H	47/42/2020
	1372	0/10102149632019/4	LUXMI ELECTRICALS &	IBC Under	COMPANY			INDEX MISSING	17/12/2020
1375			ENGINEERING WORKS Vs. M/S SNG TECHNO	Sec 9	PETITION IB				
			BUILD PRIVATE LIMITED		(IBC)/370(ND)2020				
	1373	0740402406832020/4	ALLWIN FOOTWEAR	Sub-section	CA(A) MERGER			index missing	18/12/2020
	13/3	07 10 102 100032020/1			AND			index inissing	10/12/2020
1376				230	AMALGAMATION(
			CONSTRUCTION		COMPANIES				
	1374	0710102/11629/2020	UNIQUE PROPMART	Company	Sec 252 (1)		Robin Sen Giri	53 page wrong	16/12/2020
				Appeal(Comp	,			arrange, pages	
			REGISTRAR OF	anies Act)				not clear	
1377			COMPANIES NCT OF	,				136,151,152,153	
			DELHI					Wrong income	
								tax advance	
								service kindly	
	1375	0710102080222020/4		INTERLOCUT	Sec 60(5)			ONLY INDEX	16/12/2020
			SHREE BALAJI	ORY				UPLOAD	
1378			_	APPLICATION					
			LIMITED	(I.B.C)/3639(N					
				D)2020					
	1376	0740402002572020/2	J. M. TECH SOLUTION	COMPANY	Rule 11 of NCLT			NEED TO	16/12/2020
	13/6	07 10 10209297202072	PRIVATE LIMITED Vs.	APPLICATION	Rule II OI NCLI			UPLOAD	10/12/2020
			REGISTRAR OF	(COMPANIES				SAPERATLY	
1379			COMPANIES	ACT)/576(ND)				OAI EIGAIEI	
				2020					
	1377	0710102075702019/5	SUDHIR SALES &	COMPANY	IBC Under Sec 9			INDEX MISSING	17/12/2020
1380			SERVICES LTD Vs.	PETITION IB					
1360			VALAYA CLOTHING PVT	(IBC)/905(ND)					
				2019					
	1378	0710102/11552/2020	VMS EQUIPMENT PVT	_	Sec 60(5)			23 page missing	ONLINE
1381			LTD Vs. PRIMROSE	Application(IB					
	1070			C)					
	1379	0710102/10728/2020	VISHAL SETHI Vs.	Application	Interlocutory	C.P.	Shashwat Parihar		online
1382			COLLAGE GROUP	under any	Application(IBC)	(IB)/1108(ND)20		service blur	
1302			INFRASTRUCTURE PVT. LTD.	other provisions-		19			
				IBC					
	1380	0710102/11691/2020			Application under	C.P.	RANJANA ROY	Blur Page-81,85	18/Dec/20
1383			AFFINITY BEAUTY SALON	_	any other	(IB)/786(PB)201		to 98/Sign miss-	
				(I.B.C)	provisions - IBC	8		110/Page cut-188	
	1381	0710102059952020/3		COMPANY	IBC under Sec 7			NEED TO	15/12/2020
				PETITION IB				UPLOAD ONE	
1384			(NORTH) LTD	(IBC)/1052				TIME	
				(ND)2020					

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385		0710102073262020/4	YOGESH SETHI	INTERLOCUT ORY APPLICATION (I.B.C)/3149(N D)2020	Sec 60(5)			Wrong Doc. (court order missing)	16/12/2020
386	1383		AGENCIES LLP Vs. INDIABULLS REAL	COMPANY PETITION IB (IBC)/993(ND) 2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	17/12/2020
387	1384		Vs. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS	INTERLOCUT ORY APPLICATION (I.B.C)/3795(P B)2020	Sec 60(5)			TRUE COPY SIGN MISSING	17/12/2020
388	1385		WORLD PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COM PANIES ACT)/439(ND) 2020				INCOME TAX SERVICE MISSING	17/12/2020
389	1386	0710102091522020/1	LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/454(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	17/12/2020
390	1387	0710102096492020/2	LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/385(ND) 2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	17/12/2020
391	1388	0710102027332020/4	KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND) 2020	IBC Under Sec 9			No index,no pagination, not uploaded properly	18/12/2020
392	1389		PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/381(ND) 2020	Sec 252 (1)			Only proof of service uploaded	18/12/2020
393	1390		INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED		Rule 11 of NCLT, 2016			ble page numbering in file,pg-713 not clear	21/12/2020

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1394	1391	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/554(ND) 2019	Sec 252 (3)			true copy stamp and sign missed	18/12/2020
1395	1392		M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB) 2020	IBC Under Sec 9			Need to file as IA	21/12/2020
1396	1393		URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COM PANIES ACT)/215(ND) 2020	Sec 252 (1)			In Index pg-140- 147 it is mention proof of service but in pg-140-147 proof of service	21/12/2020
1397	1394		MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/45(PB)2 020	Sub-section (I) of section 230			pg numbering missed after pg- 10	21/12/2020
1398	1395		MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/45(PB)2 020	Sub-section (I) of section 230			pg numbering missed after pg- 10	21/12/2020
1399	1396				Sub-section (I) of section 230			pg numbering missed after pg- 10	21/12/2020
1400	1397		PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/45(PB)2 020	Sub-section (I) of section 230			pg numbering missed after pg- 10	21/12/2020

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1401	1398			CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/45(PB)2 020	Sub-section (I) of section 230			pg numbering missed after pg- 10	21/12/2020
1402	1399		PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/45(PB)2 020	Sub-section (I) of section 230			page numbering missed after pg-6	21/12/2020
1403	1400	0710102026492020/1 7	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/45(PB)2 020	Sub-section (I) of section 230			pg numbering missed after pg- 10	21/12/2020
1404	1401	0710102033942020/3	AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COM PANIES ACT)/241(ND) 2020	Sec 252 (3)			pg-16-62 translate,write true copy not t.c.	12/09/2020
1405	1402	0710102065422020/3	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/889(ND) 2020	IBC under Sec 7			sign missed on rejoinder	21/12/2020
1406	1403		LTD Vs. ROC					pg-25 cut,proof of service missed	21/12/2020
1407	1404		PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COM PANIES ACT)/292(ND) 2020	Sec 252 (3)			Advance service missed	21/12/2020
1408	1405		LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY	Sec 252 (3)			Advance service missed	21/12/2020

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409	1406	0710102082152020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPLICATION (COMPANIES ACT)/447(ND) 2020				affidavit missed	21/12/2020
1410	1407	0710102093062019/5	RAJESH MITTAL Vs. EARTH WATER LTD.	COMPANY PETITION IB (IBC)/1542 (ND)2019	IBC Under Sec 9			affidavit missed	21/12/2020
1411	1408		R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB) 2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			2 different document upload in one number	21/12/2020
1412	1409	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646 (ND)2019	IBC under Sec 7			affidavit missed	18/12/2020
1413	1410	0710102002622019/1 6	INTERNATIONAL PVT LTD	COMPANY PETITION IB (IBC)/248(ND) 2019	IBC Under Sec 9			7-15 NOT CLEAR	21/12/2020
1414	1411	0710102020352020/5	SUDERSHAN GUPTA Vs.	COMPANY APPLICATION (IBC)/1364 (PB)2020	Sec 30			INDEX MISSING	21/12/2020
415	1412	4	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565 (PB)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	21/12/2020
1416	1413				Sec 252 (1)			pg-11,12 translate,proof of service missed	18/12/2020
1417	1414		Vs. REGISTRAR OF	COMPANY APPEAL(COM PANIES ACT)/427(ND) 2020	Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	21/12/2020
1418	1415	0710102076442019/2 1	HALL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/979(ND) 2019	IBC under Sec 7			INDEX MISSING	21/12/2020
1419	1416		BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND) 2020	IBC Under Sec 9			Only proof of service uploaded	12/03/2020

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1420	1417	0710200411182017/8	INDIAN VS. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND) 2017	IBC under Sec 7			Proof of service missed	21/12/2020
1421			DEMWE POWER LIMITED	PETITION IB (IBC)/244(ND) 2017	IBC under Sec 7			service uploaded	21/12/2020
1422	1419			COMPANY PETITION IB (IBC)/204(ND) 2019	IBC under Sec 7			pg-3 missed	21/12/2020
1423	1420			COMPANY PETITION IB (IBC)/204(ND) 2019	IBC under Sec 7			Index missed	21/12/2020
1424	1421		COMPANIES DELHI	COMPANY APPEAL(COM PANIES ACT)/225(ND) 2020	Sec 252 (3)			page numbering missed	21/12/2020
1425	1422		DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	` '	Sec. 230-232 - Second Motion			Proof of service missed	21/12/2020
1426	1423		PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.		Rule 11 of NCLT, 2016			123 124 129-131 134-145 152 NOT CLEAR	21/12/2020
1427	1424			COMPANY PETITION IB (IBC)/3478 (ND)2019	IBC Under Sec 9			PROOF OF SERVICE	21/12/2020
1428	1425		AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A)	Sec. 230-232, Sec 234			Only efile receipt uploaded	21/12/2020

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1429	1426		SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/495(ND) 2020	Sec 252 (1)			Only affidavit uploaded	21/12/2020
1430	1427		RAMAN RAJ SUD Vs. RIDHIMA OVERSEAS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/140(ND) 2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Need to file as IA	21/12/2020
1431	1428	0710102102752020/1	MZ INDIA PRIVATE LIMITED Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY APPEAL(COM PANIES ACT)/452(ND) 2020	Sec 252 (3)			Only affidavit uploaded	21/12/2020
1432	1429	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COM PANIES ACT)/215(ND) 2020	Sec 252 (1)			affidavit missed,index not match with file	21/12/2020
1433	1430	0710102033942020/5	AGROFARMS PRIVATE	COMPANY APPEAL(COM PANIES ACT)/241(ND) 2020	Sec 252 (3)			14-62 TRANSLATE	21/12/2020
1434	1431	710102115992020	RAJ LAXMI REALTORS PRIVATE LIMITED VS INCOME TAX DEPARTMENT	COMPANY APPEAL(COM PANIES ACT)/292(ND) 2020	Rule 11 of NCLT		Kushal Gupta	SEPRATE FILE AFFIDAVIT AND INCOME TAX ROC SERVICE MISSING	15/12/2020
1435	1432		M/S RAJDHANI PRIVATE LIMITED VS M/S SHIV SAI METAL PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	1	amit goel	not in delhi (patna)	19/12/2020
1436	1433	0710102/11756/2020	Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited	Company Petition IB (IBC)	IBC under Sec 7	1	vijyant nigam	claim amount less than 1 Cr	19/12/2020
1437			JMA MARKETING LIMITED Vs		Sec. 230-232 - Second Motion		Afnaan Siddiqui	Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,16 8,170,172,203,341	18/12/2020
1438	1435		Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Comp anies Act)	Sec 252 (3)		Narender	Pages missed 55,57,59,61,63,65, 67,69	18/12/2020

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1439	1436	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/554(ND) 2019	Sec 252 (3)	·		affidavit missed	21/12/2020
1440	1437			COMPANY PETITION IB (IBC)/370(ND) 2020	IBC Under Sec 9			6 7 NOT CLEAR	18/12/2020
1441	1438			COMPANY PETITION IB (IBC)/1481 (PB)2018	IBC under Sec 7			Index not match with file(Power of Attorney missed)	22/12/2020
1442	1439		ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	PETITION IB (IBC)/531(ND) 2020	IBC Under Sec 9			pg-33,40 missed,pg-45 translate	22/12/2020
1443	1440		P.L.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Index missed	22/12/2020
1444	1441	0710102027332020/5		COMPANY PETITION IB (IBC)/671(ND) 2020	IBC Under Sec 9			Index counsil sign missed	22/12/2020
1445	1442	0710102032742020/3	VISHAL GUPTA Vs. KRF LIMITED	COMPANY PETITION IB (IBC)/770(ND) 2020	IBC Under Sec 9			Upload file in one pdf and maintain one index	22/12/2020
1446	1443		M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COM PANIES ACT)/384(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
1447	1444		LIMITED Vs. REGISTRAR		Sec 252 (1)			INCOME TAX SERVICE MISSING	22/12/2020
1448	1445		HOUSING DEVELOPMENT	COMPANY APPEAL(COM PANIES ACT)/420(ND) 2020	Sec 252 (3)			advance service to all respondent	21/12/2020

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1449	1446		MANSIJ ARYA Vs. AMIT AIRY	INTERLOCUT ORY APPLICATION (I.B.C)/4752(N D)2020			-	INDEX MISSING	22/12/2020
1450	1447	0710102106482020/1	UMBRELLA AEGIS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COM PANIES ACT)/462(ND) 2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22/12/2020
1451	1448	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COM PANIES ACT)/458(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
1452	1449	0710102/11530/2020	Raj Nandini Buildtech Limited Vs Registrar of Companies	Company Application(C ompanies Act)	Sec 252 (3)		Kushal Gupta	Wrong section choose/small font-19	12/12/2020
1453	1450	710102105982020	M/S GAYATRI TRADEX PVT. LTD. Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (3)		ROHIT GOEL	service to income tax,wrong case type	
1454	1451	710102088982020	KMQ Engineering & Tools Private Limited Vs. 1. Union of India Ministry of Corporate Affairs through Registrar of Companies	Company Petition	Sec 252 (1) - By Government Body		NARESH KUMAR SJVANI	Service to Income Tax (DCIT) High court is missing, MOA and AOA misssing, NCLT	
1455	1452	0710102/11799/2020	M/s. Nivedan Fin Invest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/892(PB)201 8	pankaj agarwal	Sign miss-6,37 to 58/Pagination not done after page no.58/Affidavit	
1456	1453	0710102/11800/2020	Nivedan Fininvest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/892(PB)201 8	pankaj agarwal	affidavit missing/Paginati on not done after	22/Dec/20
1457	1454	0710102/11810/2020	Mahesh Yadav Vs Registrar of Companies	Company Application(C ompanies Act)	Rule 11 of NCLT	Appeal/493(ND) 2020	Alok Yadav	ROC Income Tax service missing	22/Dec/20
1458	1455		astral energy systems pvt ltd Vs Registrar Of Companies (RoC Delhi)		Sec 252 (3)		AMRISH GANDHI	Index missed, no advance service of roc and income tax, no pagination in annexures, no power of attorney	

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159	1456		MORGAN BEVERAGES PRIVATE LIMITED VS KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhiren R. Dave	claim amount less than 1 Cr	12/11/2020
160	1457		RDC Concrete (India) Private Limited Vs Jalesh Kumar Grover	Intervention Petition (IBC)	Sec 60(5)		siddharth shankar dev	page:46, 61, 62, ,advocate welfare court fee missed, proof of service	12/11/2020
1 61	1458		Erican Enterprise Limited Vs Super Seal Flexible Hose Limited	Company Petition IB (IBC)	IBC Under Sec 9		legal knights law firm	claim amount less than 1 Cr	08/08/2020
462	1459		ANIL KUMAR Vs. G.K.DAIRY AND MILK PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/441(ND) 2020	IBC Under Sec 9			rejoinder sign missed,true copy sign and stamp missed	
163	1460		OM SHREE HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/459(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
164	1461		RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.					2 different document upload in one file	22/12/2020
465	1462	0710102028912020/1	WEB TECHMEDIA PRIVATE LIMITED Vs.					service missed of roc	22/12/2020
166	1463		JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD					Need to file as IA	22/12/2020
467	1464	0710102066472020/1						Wrong file	22/12/2020
468	1465		SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF					service missed to roc	22/12/2020
469	1466	0710102090982020/2						Index missed	22/12/2020
470	1467	0710102091262020/2	VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF					Index missed,file not properly uploaded	22/12/2020
471	1468		ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL					Need to file as IA	22/12/2020
172	1469		MANSIJ ARYA Vs. AMIT AIRY					True copy sign and stamp	22/12/2020
473	1470	0710102102492019/5	PROGFIN TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF					Wrong page numbering in index and in file	22/12/2020

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	1471	***************************************	ICICI BANK LIMITED Vs.					TRUE COPY	23/12/2020
			MR. SANJAY GUPTA					SIGN MISING	
1474			RESOLUTION						
			PROFESSIONAL OF						
			UNNATI FORTUNE						
			HOLDINGS LIMITED						
	1472	0710102109692020/2						true copy sign	23/12/2020
1475			RESOLUTION					missing	
			PROFESSIONAL Vs.						
			JITESH GUPTA						
	1473	0710102111332020/1	RYAN HEALTH CARE					INCOME TAX	22/12/2020
1476			PRIVATE LIMITED Vs.					SERVICE	
			REGISTRAR OF					MISSING	
			COMPANIES NCT OF						
	1474		NBC HEALTH & HOTELS					INCOME TAX	22/12/2020
1477			PRIVATE LIMITED Vs.					SERVICE	
			REGISTRAR OF					MISSING	
	1475	0710102033182020/3	B.K.M.METAL & ALLOYS					INDEX MISSING	23/12/2020
1478			PVT LTD Vs. AMAN						
			HOSPITALITY PRIVATE						
1479	1476	0710102093912020/1	ICICI BANK LIMITED Vs.					NEED TO IA FILE	23/12/2020
1473			M/S PRIME GOLD-SAIL						
	1477	0710102105402019/1	ANUPAM ENTERPRISES					PROOF OF	23/12/2020
1480		1	Vs. AARCITY					SERVICE	
			INFRASTRUCTURE					MISSING	
	1478	0710102028452020/3	ASHOKA CREATIONS					need to true copy	23/12/2020
1481			LTD. Vs. TRAFIGURA					sign all pages	
			INDIA PVT. LTD.						
	1479	0710102101032019/3	M.R INDUSTRIAL					need to ia file	23/12/2020
			SERVICES THROUGH						
1482			PROPRIETOR MRS.						
			MEENA SAKARIA Vs. HI						
			RISE INFRATECH						
	1480	710102033932020	BINDU RAI & NILABH AND	Company	IBC under Sec 7		Rituraj Choudhary	page:140 not	23/12/2020
1483			ORS. VS MORPHEUS	Petition IB				clear	
1400			DEVELOPERS PRIVATE	(IBC)					
			LTD AND ANR						
	1481	710102114972020	ASHU GUPTA VS AKASH	COMPANY	Sec 60(5)		SHASHANK	Page not clear-	11/12/2020
1484			SINGHAL	PETITION IB			RAGHAV	24,sign miss-26	
1404				(IBC)/401(ND)				to 65 /Small font-	
				2017				53 Merge in	
	1482	710102116552020	PANKAJ NARANG VS MR.	COMPANY	19(2)		PANKAJ NARANG		17/12/2020
1/105			SURESH KUMAR JAIN	PETITION IB					
1485				(IBC)/236(ND)					
				2020					
	1483	0710102078282020/2	SPIRITED AUTO CARS (I)	Sec. 230-232 -				Index not signed	11/11/2020
1486	-		LIMITED	Second					
1486				Second Motion					

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1487	1484	0710102150982019/6		IBC Under				Wrong DOC	23/11/2020
1407			SHRI BALAJI BETEL NUTS	Sec 9				(Preliminary	
	4.405		PRIVATE LIMITED	IDO Harden				report filed)	07/44/0000
1488	1485			IBC Under				•	07/11/2020
	4.400			Sec 10				(Progress report	00/40/0000
1489	1486			Sec 252 (3)					20/12/2020
	4.407		STEEL PRIVATE	0 050 (0)				missed	07/40/0000
1490	1487			Sec 252 (3)				not showing	07/12/2020
	4.400	0710102062342020/4	ROC	COMPANY	0 050 (0)			issue raised	40/00/0000
	1488		-	COMPANY	Sec 252 (3)			wrong filing file	12/09/2020
1491				APPEAL(COM				as a application	
1491				PANIES					
				ACT)/252(ND)					
	4400	0740402062242020/4		2020 COMPANY	Coo 252 (2)			was filing file	46/40/0000
	1489	0710102062342020/4		APPEAL(COM	Sec 252 (3)			wrong filing file	16/12/2020
1492				PANIES				as a application	
1432				ACT)/252(ND)					
				2020					
	1490				Application under			pg 18,19,22.25	18/12/2020
	1430	07 10 10 20 7 0 7 0 2 0 2 0 7 2		APPLICATION				cut	10/12/2020
				(COMPANIES				Cut	
1493				ACT)/492(ND)	provisions				
				2020					
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	1491	0710102032072018/7	ASHTBHUJ OCEAN	COMPANY	IBC Under Sec 9			Wrong Document	23/12/2020
				PETITION IB				(application filed)	
1494				(IBC)/5(ND)20				(appround)	
				19					
	1492			COMPANY	IBC Under Sec 9			volume wise	23/12/2020
		0		PETITION IB				index missed	
1495				(IBC)/814(PB)					
			TECHNOLOGIES PRIVATE						
			LIMITED	-					
	1493	0710102065612020/2	JITESH GUPTA Vs.	INTERLOCUT	Application under			Need to file as IA	23/12/2020
					any other				
1400					provisions - IBC				
1496				(I.B.C)/2399(P	-				
				B)2020					
	1494	0710102092762020/4	PRAETORIAN BUSINESS	CA(A)	Sec. 230-232, Sec			Wrong Document	23/12/2020
			VENTURES PRIVATE	MERGER	234			(2nd motion joint	
			LIMITED Vs. ARMIS	AND				petition filed as	
1497				AMALGAMATI				additional)	
1497			PRIVATE LIMITED	ON(COMPANI					
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				ACT)/89(PB)2					
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1498	1495	0710102103162020/1	THE REGISTRAR OF	COMPANY APPEAL(COM PANIES ACT)/484(ND) 2020	Sec 252 (1)			Pagination Missing	23/12/2020
1499	1496	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/490(ND) 2020	Sec 252 (1)			pg-5 missed	24/12/2020
1500	1497	710102113252020	RESOLUTION	•	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/193(PB)20 19		Main case number not match in link and pdf	05/12/2020
1501	1498	710102113192020	RESOLUTION	Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/190(ND)20 19		Main case number not match please check the case number	05/12/2020
1502	1499	710102100322020	DEBASHIS NANDA VS SUPERTECH LIMITED	_	Application under any other provisions - IBC		Debashis	Wrong main case number in file,wrong case	20/10/2020
1503	1500	710102108232020	LIMITED	Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/564(ND)20	KESHAV SAINI	Wrong file	17/11/2020
1504	1501	710102118672020	VS ELEGANT INFRACON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2840(ND)2	MAREESH	sign miss-2 to 4,6 to 8/small font- 271,272/Proof of	24/12/2020
1505	1502	710102118902020	CHERIAN VS GANDHARV GOYAL	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/119(ND)20	Aastha Bhardwaj	as a additional	25/12/2020
1506	1503	710102117652020		Company Petition IB (IBC)	IBC Under Sec 9		ATUL NAGARAJAN	form-1 wrong mention index, and affidavit on	20/12/2020

	^	P	C					11	,
	A 1504	В 710102118812020	C BASE BUILDCON	D Company	E Sec 252 (3)	F	G RAJEEV	H Case type wrong	24/12/2020
1507	1504		PRIVATE LIMITED VS REGISTRAR OF	Petition (Companies Act)	360 232 (3)		IVAGELY	select, memo of parties/synopsis/l ist of dates & amp; amp; events missed, Company master data missed, income tax advance service	24/12/2020
1508	1505				Sec 252 (1) - By Government Body		VIDEH VAISH	Wrong section select, Index missed, no sign in every page of petition, STK 07 missed, Roc and Income tax advance service	25/12/2020
1509	1506		PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI	COMPANY APPEAL(COM PANIES ACT)/252(ND) 2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1510	1507	0710102062342020/4	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI	COMPANY APPEAL(COM PANIES ACT)/252(ND) 2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1511	1508	0710102076702020/2	LTD Vs. ROC	COMPANY APPLICATION (COMPANIES ACT)/492(ND) 2020				pg 18,19,22.25 cut	21/12/2020
1512	1509		MOVERS PRIVATE LIMITED Vs. SARASH	COMPANY PETITION IB (IBC)/5(ND)20 19	IBC Under Sec 9			Wrong Document (application filed)	24/12/2020
1513	1510	0	LIMITED Vs. PEE AAR	PETITION IB (IBC)/814(PB)	IBC Under Sec 9			volume wise index missed	23/12/2020
1514	1511	0710102065612020/2	GOLDEN PEACOCK RESIDENCE PVT. LTD	ORY	Application under any other provisions - IBC			Need to file as IA	23/12/2020

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	Α	В	С	D	E	F	G	Н	l
	1512	0710102066472020/3		COMPANY	Sec 252 (3)			TRUE COPY	24/12/2020
			SYSTEMS PRIVATE	APPEAL(COM				SING MISSED	
1515			LIMITED Vs. REGISTRAR	PANIES					
			OF COMPANIES NCT OF	ACT)/268(ND)					
			DELHI & HARYANA	2020					
	1513	0710102092762020/4	PRAETORIAN BUSINESS	CA(A)	Sec. 230-232, Sec			Wrong Document	24/12/2020
				MERGER	234			(2nd motion joint	
				AND				petition filed as	
			BUSINESS VENTURES	AMALGAMATI				additional)	
1516			PRIVATE LIMITED	ON(COMPANI				,	
				ES					
				ACT)/89(PB)2					
				020					
	1514	0740402402462020/4	N RATTHORE BUILDCON	COMPANY	Sec 252 (1)			Pagination	24/12/2020
	1314			APPEAL(COM	` '			Missing	24/12/2020
1517				PANIES				wiissing	
1517				_					
				ACT)/484(ND)					
	4545	0740400444000000		2020	0 050 (4)				0.4/4.0/0000
	1515		RYAN HEALTH CARE	COMPANY	Sec 252 (1)			pg-5 missed	24/12/2020
4540				APPEAL(COM					
1518				PANIES					
			COMPANIES NCT OF	ACT)/490(ND)					
			DELHI & HARYANA	2020			_		
	1516	710102119452020		Restoration	Rule 11 of NCLT,		SHREY YADAV	Blur page-	29/12/2020
1519			PRIVATE LIMITED VS	Application	2016		AND ASSOCIATES		
			THREE C INFRA PRIVATE	(IBC)				&	
	1517	710102119482020	GOINDI INDUSTRIES	Restoration	Rule 11 of NCLT		SANCHIT	Blur Page-6 to	29/12/2020
1520			PRIVATE LIMITED VS	Application				11,16,22/Wrong	
1020			REGISTRAR OF	(Companies				section mention	
			COMPANIES	Act)				in index	
	1518	710102113202020	AJI INTERNATIONAL	Company	Sec. 441		MOHIT	RoC advance	05/12/2020
			PRIVATE LIMITED VS	Petition				service missed,	
1521			FLEISHCHHACKER	(Companies				Roc report	
			MANUFACTURING	Act)				missed Pages	
			COMPANY INDIA PRIVATE	-				not clear	
	1519	710102115262020	i	Contempt	Sec 425		AMEET	No pagination	12/12/2020
1,500			POOJA GOELA	Petition(Com				after page no 32,	-
1522				panies Act)				kindly upload	
								only final petition	
	1520	710102117632020	FERN PROJECTS	CP(AA)	Sec. 230-232 -		ISWAR	Section 66	20/12/2020
					Second Motion			mentioned in	
1523			UNIPACK MULTIPRODUCT	_	2200.12 1/1001011			petition kindly	
			PRIVATE LIMITED	n(Companies				removed it	
				Act)				. J. II O TOU IL	
	1521	0710102065502020/4	SALOM ELECTRONICS	COMPANY	IBC Under Sec 9			sign on reply	23/12/2020
	1321	01 10 1020000002020/4		PETITION IB	IDO OHUEL SEC 3			missed,pg-	2011212U2U
1524									
			INTERNATIONAL LIMITED	(IBC)/851(ND)				32,59,60 not clear	
				2020	1				

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1525	1522	0710102098132019/2 7	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896 (ND)2019	IBC under Sec 7			NEED TO IA FILE	
1526			CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023 (ND)2020	IBC Under Sec 9				24/12/2020
1527	1524			COMPANY APPEAL(COM PANIES ACT)/474(ND) 2020	Sec 252 (3)			NO INDEX	24/12/2020
1528	1525	0710102107532020/1	MODERN CREDIT PRIVATE LIMITED Vs. SHIVI JAIN	COMPANY PETITION IB (IBC)/1112 (ND)2020	Section 95(1)			ONLY PROOF OF SERVICE	24/12/2020
1529	1526		COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED	CA(A)	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	25/12/2020
1530	1527		MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COM PANIES ACT)/229(ND) 2020	Sec 252 (3)			Only proof of service uploaded	28/12/2020
1531	1528		SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file as IA	28/12/2020
1532	1529	0710102021342018/1 2	SH. AMAN NATH VS. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file as IA	28/12/2020
1533	1530		SH. AMAN NATH VS. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal	28/12/2020

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1534	1531		NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal	28/12/2020
1535	1532		SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal	28/12/2020
1536	1533	0710102021342018/2 0	NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal	28/12/2020
1537	1534		SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal	28/12/2020
1538	1535	<u> </u>	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal	28/12/2020
1539	1536	0710102021342018/2 3	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal	28/12/2020
1540	1537	0710102021342018/2 4	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal	28/12/2020
1541	1538	0710102021342018/2 5	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal	28/12/2020
1542	1539		SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal	28/12/2020

	Α	В	С	D	Е	F	G	Н	I
1543	1540		NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	ORY	Application under any other provisions - IBC			Only proof of service uploaded	28/12/2020
1544	1541	0710102090942020/3	MANSIJ ARYA Vs.	ORY	Application under any other provisions - IBC			NEED TO IA FILLING	28/12/2020
1545	1542		M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD		Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1546	1543		M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD		Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1547	1544		M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD		Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1548	1545	0710200413922017/3 1	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD		Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1549	1546		DONATELLE WACZIARG EP ENGEL Vs.		Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020
1550	1547		M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD		Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020

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	1548	0710200413922017/3	M/S AUDE PRIYA	COMPANY	Sec. 242(4),Sec.			NEED TO FILE	28/12/2020
			DONATELLE WACZIARG	PETITION	241(1)			ONLY REPLY CA	
1551			EP ENGEL Vs.	(COMPANIES				NOT CONSIDER	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				IN ADDTIONAL	
			LTD	2017				DOCUMENT	
	1549	0710200413922017/3	M/S AUDE PRIYA	COMPANY	Sec. 242(4),Sec.			NEED TO FILE	28/12/2020
			DONATELLE WACZIARG	PETITION	241(1)			ONLY REPLY CA	
1552			EP ENGEL Vs.	(COMPANIES				NOT CONSIDER	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				IN ADDTIONAL	
			LTD	2017				DOCUMENT	
	1550	0710200413922017/3	M/S AUDE PRIYA	COMPANY	Sec. 242(4),Sec.			NEED TO FILE	28/12/2020
		6	DONATELLE WACZIARG	PETITION	241(1)			ONLY REPLY CA	
1553			EP ENGEL Vs.	(COMPANIES				NOT CONSIDER	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				IN ADDTIONAL	
			LTD	2017				DOCUMENT	
	1551	0710200413922017/3	M/S AUDE PRIYA	COMPANY	Sec. 242(4),Sec.				28/12/2020
		7	DONATELLE WACZIARG	PETITION	241(1)			ONLY REPLY CA	
1554			EP ENGEL Vs.	(COMPANIES				NOT CONSIDER	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				IN ADDTIONAL	
			LTD	2017				DOCUMENT	
	1552	0710200413922017/3	M/S AUDE PRIYA	COMPANY	Sec. 242(4),Sec.			NEED TO FILE	28/12/2020
		8	DONATELLE WACZIARG	PETITION	241(1)			ONLY REPLY CA	
1555			EP ENGEL Vs.	(COMPANIES				NOT CONSIDER	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				IN ADDTIONAL	
			LTD	2017				DOCUMENT	
	1553	0710200413922017/3	M/S AUDE PRIYA	COMPANY	Sec. 242(4),Sec.			NEED TO FILE	28/12/2020
		9	DONATELLE WACZIARG	PETITION	241(1)			ONLY REPLY CA	
1556			EP ENGEL Vs.	(COMPANIES				NOT CONSIDER	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				IN ADDTIONAL	
			LTD	2017				DOCUMENT	
	1554	0710200413922017/4	M/S AUDE PRIYA	COMPANY	Sec. 242(4),Sec.			NEED TO FILE	28/12/2020
		0	DONATELLE WACZIARG	PETITION	241(1)			ONLY REPLY CA	
1557			EP ENGEL Vs.	(COMPANIES				NOT CONSIDER	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				IN ADDTIONAL	
			LTD	2017				DOCUMENT	
	1555	0710200413922017/4		COMPANY	Sec. 242(4),Sec.			NEED TO FILE	28/12/2020
		1	DONATELLE WACZIARG	PETITION	241(1)			ONLY REPLY CA	
1558			EP ENGEL Vs.	(COMPANIES				NOT CONSIDER	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				IN ADDTIONAL	
			LTD	2017				DOCUMENT	
	1556	0710200413922017/4	M/S AUDE PRIYA	COMPANY	Sec. 242(4),Sec.			NEED TO FILE	28/12/2020
		2	DONATELLE WACZIARG	PETITION	241(1)			ONLY REPLY CA	
1559			EP ENGEL Vs.	(COMPANIES				NOT CONSIDER	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				IN ADDTIONAL	
			LTD	2017				DOCUMENT	

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	1557	0710200413922017/4		COMPANY	Sec. 242(4),Sec.	Г		NEED TO FILE	28/12/2020
	1557							ONLY REPLY CA	20/12/2020
1560			DONATELLE WACZIARG EP ENGEL Vs.		241(1)			NOT CONSIDER	
1300			NEEMRANA HOTEL PVT	(COMPANIES				IN ADDTIONAL	
			LTD	ACT)/401(ND)				_	
	4550			2017	0 040(4) 0			DOCUMENT	00/40/0000
	1558	0710200413922017/4		COMPANY	Sec. 242(4),Sec.			NEED TO FILE	28/12/2020
1501		4	DONATELLE WACZIARG		241(1)			ONLY REPLY CA	
1561			EP ENGEL Vs.	(COMPANIES				NOT CONSIDER	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				IN ADDTIONAL	
	4550		LTD	2017	0 040(4) 0			DOCUMENT	00/40/0000
	1559	0710200413922017/4		COMPANY	Sec. 242(4),Sec.			NEED TO FILE	28/12/2020
1500		5	DONATELLE WACZIARG		241(1)			ONLY REPLY CA	
1562			EP ENGEL Vs.	(COMPANIES				NOT CONSIDER	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				IN ADDTIONAL	
	4.500	074000044000004744	LTD	2017	0 040(1) 0			DOCUMENT	00/40/0000
	1560	0710200413922017/4		COMPANY	Sec. 242(4),Sec.			NEED TO FILE	28/12/2020
1500		T	DONATELLE WACZIARG		241(1)			ONLY REPLY	
1563			EP ENGEL Vs.	(COMPANIES				NOT CA	
			NEEMRANA HOTEL PVT	ACT)/401(ND)					
	4=04	074000044000004744	LTD	2017	0 040(1) 0			NEED TO EU E	00/40/0000
	1561	0710200413922017/4		COMPANY	Sec. 242(4),Sec.			NEED TO FILE	28/12/2020
4504			DONATELLE WACZIARG		241(1)			ONLY REPLY CA	
1564			EP ENGEL Vs.	(COMPANIES				NOT CONSIDER	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				IN ADDTIONAL	
	4.500	074040045004004040	LTD	2017	100 1 0 7			DOCUMENT	2014.010000
	1562	0/10102150942019/3	PRATIM KABIRAJ Vs.	_	IBC under Sec 7			true copy sign	29/12/2020
1505			BENGAL UNITECH	PETITION IB				and stamp	
1565			UNIVERSAL INFRASTRUCTURE	(IBC)/3243				missed,proof of service missed	
			PRIVATE LIMITED	(ND)2019				service illisseu	
	1563		PRATIM KABIRAJ Vs.	COMPANY	IBC under Sec 7			Only proof of	29/12/2020
	1303	07 10 102 1303420 13/4	BENGAL UNITECH	PETITION IB	ibe under sec /			service uploaded	29/12/2020
1566			UNIVERSAL	(IBC)/3243				service aproaueu	
.000			INFRASTRUCTURE	(ND)2019					
			PRIVATE LIMITED	(145)2013					
	1564		PALLAVI JOSHI BAKHRU	COMPANY	IBC under Sec 7			page 14 26 not	29/12/2020
		9	CREDITOR Vs.	PETITION IB				clear	
1567		-	UNIVERSAL BUILDWELL	(IBC)/456(ND)					
			PVT. LTD.	2018					
	1565	0710102025642020/3			IBC under Sec 7			NEED TO IA FILE	29/12/2020
. =			PRIVATE LIMITED Vs.	PETITION IB					
1568			FLYWHEEL LOGISTICS	(IBC)/651(ND)					
			SOLUTIONS PVT LTD	2020					
	1566	0710102025642020/4	i	1	IBC under Sec 7			NEE TO IA	29/12/2020
4500			PRIVATE LIMITED Vs.	PETITION IB				FILLING	
1569			FLYWHEEL LOGISTICS	(IBC)/651(ND)				-	
			SOLUTIONS PVT LTD	2020					
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1570	1567	0710102026062020/3	SWARUP MITTAL BUILDERS AND	COMPANY PETITION (COMPANIES ACT)/145(ND) 2020	Sec. 241(1),Sec. 242(4)			NEED TO IA FILE	29/12/2020
1571	1568		ELECTRONICS LIMITED	COMPANY PETITION IB (IBC)/1671 (PB)2019	IBC under Sec 7			NEED TO IA FILE	30/12/2020
1572	1569	0710102104312020/1	HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF	COMPANY APPEAL(COM PANIES ACT)/456(ND) 2020	Sec 252 (3)			NEED TO IA FILE	12/02/2020
1573	1570	0710102105492020/1	PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	INTERLOCUT ORY APPLICATION (I.B.C)/4931(N D)2020	()			TRUE COPY SIGN MISSING	29/12/2020
1574	1571	0710102080222020/6	SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3639(N D)2020	, ,			TRUE COPY SIGN MISSING	29/12/2020
1575	1572	0710102080932020/1	VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/3614(N D)2020	19(2)			NEED TO IA FILE	18/12/2020
1576	1573		STEELS ROLLING MILLS	COMPANY PETITION IB (IBC)/1295 (ND)2019	IBC under Sec 7			NEED TO IA FILE	29/12/2020
1577	1574	0710102150272019/4	CORPORTATION Vs.	COMPANY APPLICATION (IBC)/1606 (ND)2019	Application under any other provisions - IBC			PAGE 19 27 28 31 32	30/12/2020

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1578	1575	710102097412020		Company Petition (Companies Act)	Sec. 245		SHIVRAM	English Translation 67 to 69, 996 to 1003, 1006 to 1013, 1016 to 1023, 1026 to 1033, Pages not clear 229 to 234, 245,249,254,259,2 69 to 273,301,302,312 to 313,357 to 363, 383,388 to 396,470 to 478,487,488,518,5	
1579	1576		LIMITED VS WELLINGTON TRANSPORTATION	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	list of dates & events missed, Brief synopsis missed, no	21/12/2020
1580	1577		PRIVATE LIMITED VS WELLINGTON	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	List of dates & Damp; amp; amp; event, Brief synopsis missed, no advance service, Company name not matched in	21/12/2020
1581	1578	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy	23/12/2020
1582	1579	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy	25/11/2020
1583	1580		ANSAL PROPERTIES AND INFRASTRUCTURE		Application under any other provisions - IBC		priyadarshi chaitanyashil	wrong file	25/10/2020
1584	1581		SALES PRIVATE LIMITED VS RAKESH KUMAR SINGALA	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/65(PB)2	Sec. 230-232 - Second Motion		RAJEEV	Wrong Case type	19/12/2020
1585	1582			Company Petition IB (IBC)	IBC Under Sec 9		SHASHI BHUSHAN PRASAD	claim less than 1 cr	24/03/2020

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1586	1583	0710102021342018/2 7	NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1587	1584		SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1588	1585	0710102021342018/2 9	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1589	1586	0710102021342018/3 0	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1590	1587	=	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1591	1588	0710102021342018/3 2	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1592	1589		SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1593	1590	0710102021342018/3 4	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1594	1591		SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND) 2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020

	Α	В	С	П	E	F	G	Н	1
1595	1592	0710102021342018/3 6	-	COMPANY PETITION (COMPANIES	Sec. 242(4)		0	Application will be file as IA and reply will be file	30/12/2020
	1593	0710102021342018/3	SH AMAN NATH Vs	ACT)/348(ND) 2017 COMPANY	Sec. 242(4)			as additional document Application will	30/12/2020
1596		7	NEEMRANA HOTELS PRIVATE LIMITED	PETITION (COMPANIES ACT)/348(ND) 2017	333.212(1)			be file as IA and reply will be file as additional document	· · · · · · · · · · · · · · · · · · ·
1597	1594	0710102069592020/2	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011 (ND)2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1598	1595		PANTEL TECHNOLOGIES PRIVATE LIMITED	PETITION IB (IBC)/923(ND) 2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1599	1596		ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND) 2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1600	1597	0710102116702019/2	ARTIMPIANTI INDIA PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/2104 (ND)2019	IBC Under Sec 10			Index missed	30/12/2020
1601	1598		M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1602	1599		M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1603	1600			COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1604	1601		M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020

	Α	В	С	D	Е	F	G	Н	I
1605	1602		DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file	30/12/2020
	1603		NEEMRANA HOTEL PVT LTD	ACT)/401(ND) 2017 COMPANY	Sec. 242(4),Sec.			as additional document Application will	30/12/2020
1606	1003	3	DONATELLE WACZIARG EP ENGEL Vs.	PETITION (COMPANIES ACT)/401(ND) 2017	241(1)			be file as IA and reply will be file as additional document	30/12/2020
1607	1604	4	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1608			DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1609	1606		M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1610	1607		M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1611			DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1612	1609		DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1613	1610		DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES ACT)/401(ND) 2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020

	Α	В	С	D	Е	F	G	Н	1
	1611	0710200413922017/6	-	COMPANY	Sec. 242(4),Sec.	·		Application will	30/12/2020
		3	DONATELLE WACZIARG		241(1)			be file as IA and	00/12/2020
1614		_	EP ENGEL Vs.	(COMPANIES	241(1)			reply will be file	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				as additional	
			LTD	2017				document	
	1612	0710200413922017/6			Sec. 242(4),Sec.			Application will	30/12/2020
	1012		DONATELLE WACZIARG		241(1)			be file as IA and	30/12/2020
1615			EP ENGEL Vs.	(COMPANIES	241(1)			reply will be file	
1010			NEEMRANA HOTEL PVT	ACT)/401(ND)				as additional	
			LTD	2017				document	
	1613	0710200413922017/6		COMPANY	Sec. 242(4),Sec.			Application will	30/12/2020
	1010	5	DONATELLE WACZIARG		241(1)			be file as IA and	00/12/2020
1616		-	EP ENGEL Vs.	(COMPANIES	241(1)			reply will be file	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				as additional	
			LTD	2017				document	
	1614	0710200413922017/6		COMPANY	Sec. 242(4),Sec.			Application will	30/12/2020
			DONATELLE WACZIARG		241(1)			be file as IA and	00/12/2020
1617			EP ENGEL Vs.	(COMPANIES	(.,			reply will be file	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				as additional	
			LTD	2017				document	
	1615	0710200413922017/6	M/S AUDE PRIYA	COMPANY	Sec. 242(4),Sec.			Application will	30/12/2020
			DONATELLE WACZIARG		241(1)			be file as IA and	
1618			EP ENGEL Vs.	(COMPANIES	, ,			reply will be file	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				as additional	
			LTD	2017				document	
	1616	0710200413922017/6	M/S AUDE PRIYA	COMPANY	Sec. 242(4),Sec.			Application will	30/12/2020
		8	DONATELLE WACZIARG	PETITION	241(1)			be file as IA and	
1619			EP ENGEL Vs.	(COMPANIES				reply will be file	
			NEEMRANA HOTEL PVT	ACT)/401(ND)				as additional	
			LTD	2017				document	
	1617	0710102008512020/1	TIRUPATI	COMPANY	Sec 252 (1)			Index missed	31/12/2020
			VENKATESHWAR	APPEAL(COM					
1620			RASAYAN PRIVATE	PANIES					
			LIMITED Vs. THE	ACT)/527(ND)					
			REGISTRAR OF	2020					
	1618	0710102094842020/2		_	IBC Section 59			pg-23 not	31/12/2020
1621			TRANSPORTATION	PETITION IB				clear,true copy	
				(IBC)/1030				written in	
			Vs. REGISTRAR OF	(ND)2020				full,service to	
	1619	0710102101712020/3			IBC Under Sec 9			Need to file as IA	31/12/2020
1622			CORPORATION Vs.	PETITION IB					
			OLIVER ENGINEERING	(IBC)/1073					
	4000		PRIVATE LIMITED	(ND)2020	2 272 (1)				044404000
	1620	0710102148202019/4	M/S A B EDUVENTURE		Sec 252 (1)			service missed to	31/12/2020
1000			PRIVATE LIMITED Vs.	APPEAL(COM				roc and income	
1623			REGISTRAR OF	PANIES				tax	
			COMPANIES NCT OF	ACT)/949(ND)					
			DELHI AND HARYANA	2019					

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1624	1621		CRAYON SOFTWARE EXPERT INDIA PVT LTD Vs. HEALTHFORE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/3294 (ND)2019	IBC Under Sec 9			wrong docs	01/01/2021
1625	1622		KRITA ENGINEERING PRIVATE LIMITED VS AN GASLINES PROJECTS PRIVATE LIMITED		IBC Under Sec 9		Pallav Palit	jurisdiction upup	01/04/2021
1626	1623		BANK OF INDIA VS DIRECTOR OF COMPANY		Application under any other provisions - IBC		Arun Saxena	no index	01/04/2021
1627	1624	710102116082020	TECHNO ELECTRIC & ENGINEERING CO. LTD. VS MCLEOD RUSSEL		Rule16(d),NCLT Rules,2016		UDIT KISHAN &	Wrong documents uploaded	15/12/2020
1628	1625	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			ONLY INDEX UPLOADED	12/09/2020
1629	1626		BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			document Not Upload	12/09/2020
1630	1627	0710102099732020/3	GLOSTER LIMITED Vs.	INTERLOCUT ORY APPLICATION (I.B.C)/4542(N D)2020	Rule 11 of NCLT, 2016			Supporting affidavit missed	30/12/2020
1631	1628			COMPANY PETITION IB (IBC)/833(ND) 2020	IBC Under Sec 9			sign missed on reply	01/02/2021
1632	1629	0710102064462020/3	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI	COMPANY PETITION IB (IBC)/833(ND) 2020	IBC Under Sec 9			sign missed on reply	01/02/2021
1633	1630	0710102010062020/2	i	COMPANY PETITION IB (IBC)/339(ND) 2020	IBC Under Sec 9			Index missed	01/03/2021

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1634	1631		UTSAV SECURITIES PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/2420(N D)2020	Sec 60(5)			TRUE COPY SIGN MISSING	01/03/2021
1635	1632	0710102007102020/5	AMIT BASIA	COMPANY APPLICATION (IBC)/884(PB) 2020	Sec 66(1)			Pg-618 translation/Pg- 657 to 659 not clear/volume	01/04/2021
1636	1633		PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH	COMPANY PETITION IB (IBC)/833(ND) 2020	IBC Under Sec 9			sign on rejoinder,pg-24 repeated	01/04/2021
1637	1634	0710102075702019/6	SERVICES LTD Vs. VALAYA CLOTHING PVT	COMPANY PETITION IB (IBC)/905(ND) 2019	IBC Under Sec 9			INDEX MISSING	01/04/2021
1638	1635	0710102078232020/2 0	ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL	TRANSFER PETITION (IBC)/38(PB)2 020	Rule16(d),NCLT Rules,2016 IBC			Supporting affidavit missed	01/04/2021
1639	1636	0710102080922020/1	LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071 (ND)2020	IBC Under Sec 9			pg-3 cut	01/04/2021
1640	1637	0710102092602019/1 0	BUILDCON PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	01/04/2021
1641	1638	1	PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE	COMPANY PETITION IB (IBC)/1625 (ND)2019	IBC Under Sec 9			document Not Upload	01/04/2021
1642	1639		LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL	INTERLOCUT ORY APPLICATION (I.B.C)/5364(N D)2020				back date affidavit,sign missed on reply,true copy sign and stamp missed	01/04/2021
1643	1640		SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004 (ND)2019	IBC Under Sec 9			True copy sign and stamp missed	01/04/2021
1644	1641	0710102165542019/1	SATYA PRAKASH GUPTA Vs. DESEIN PRIVATE LIMITED		IBC Under Sec 9			Pg-7 to 43 not clear/Wrong proof of Service attached	01/04/2021

	Α	В	С	D	Е	F	G	Н	I
645	1642	0710102426212018/4 9	COMMERCE Vs. BINDALS SPONNGE INDUSTRIES LIMITED	(IBC)/60(PB)2 018	IBC under Sec 7			, and the second	01/04/2021
646	1643	0710120005452018/1 1	BANK OF INDIA Vs. TIRUPATI INFRAPROJECTS PVT. LTD.		Application under any other provisions			PG-83 to 98/110 to 118/185 to 193not clear pg- 237 to 248 is Cut/volume wise	01/04/2021
647	1644	2	RELIANCE COMMERCIAL FINANCE LTD Vs. ROSEWOOD TREXIM PVT LTD	COMPANY PETITION IB (IBC)/413(PB) 2019	IBC under Sec 7			document Not Upload	01/05/2021
648	1645	0710102073952020/1		COMPANY APPLICATION (COMPANIES ACT)/359()202 0	provisions			True copy sign and stamp	01/05/2021
649	1646	0710102075702019/7	SERVICES LTD Vs.	COMPANY PETITION IB (IBC)/905(ND) 2019	IBC Under Sec 9			Index missed	01/05/2021
650	1647		MANAGEMENT SERVICES Vs. EVAN		IBC Under Sec 9			pg-16,17,23 not clear,back date affidavit pg- 36,pg-42 translate	01/05/2021
651	1648		ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH	_	IBC Under Sec 9			pg- 16,17,23,59,60,61 not clear,back date affidavit pg- 36,pg-42	01/05/2021
652	1649	710102114762020	COMMERCIAL TAX DEPARTMENT VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1138(ND)2	Ritesh Khare	Section not mention in soft copy	10/12/2020
653	1650		REAL GROWTH	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SINGH HORA	claim amount less than 1 Cr	23/12/2020
654	1651		MR. SURESH KUMAR JAIN	Application (I.B.C)	Sec 60(5),Sec 30	PETITION IB (IBC)/1731(ND)2 019	NEERAJ	Page no. 230, 283, 284, 286 not clear Please choose proper	14/12/2020
655	1652		INDUSTRIES LIMITED VS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2617(ND)2 019	Amit Keswani	Please mention section in soft copy.	01/01/2021

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1656	A 1653	710102000242021	FEEDBACK INFRA	Interlocutory Application	Sec 60(5)	r	ADITI SHARMA	please link with main case	01/03/2021
1657	1654			Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/581(ND)20	Abhirup	Merge into one PDF	01/05/2021
1658	1655			_	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/639(PB)20	Surendra Raj Gang	No index/wrong pagination/etc	01/06/2021
1659	1656		SERVICES PVT. LTD. Vs. WELLOGO SERVICES	COMPANY PETITION IB (IBC)/2886 (ND)2019	IBC Under Sec 9			Wrong Documen	01/05/2021
1660	1657	0710102143462019/1	TRUSTWORTHY GEMS & JEWELLERY PRIVATE LIMITED	INTERLOCAT ORY APPLICATION (IBC)/812(ND) 2019	, ,			Wrong	01/05/2021
1661	1658		Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB) 2017	IBC under Sec 7			INDEX NOT SIGNED	01/05/2021
1662	1659		PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE	COMPANY PETITION IB (IBC)/893(ND) 2018	IBC Under Sec 9			ONLY PROOF OF SERVICE	01/05/2021
1663	1660		PRIVATE LIMITED Vs. ANIL KOHLI	COMPANY APPLICATION (IBC)/719(PB) 2020	Rule 11 of NCLT, 2016			pg- 73,74,78,79,193 not	01/06/2021
1664	1661		PRIVATE LIMITED Vs. LOTUS GREEN	COMPANY PETITION IB (IBC)/682(ND) 2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01/06/2021
1665	1662		THROUGH: ITS	COMPANY PETITION IB (IBC)/681(ND) 2019	IBC Under Sec 9			3 rs court fee missed in	01/06/2021
1666	1663	0710102015842020/1		COMPANY APPLICATION (COMPANIES ACT)/139(ND) 2020	Rule 11 of NCLT			Not found	01/06/2021

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1667	1664		SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED	(IBC)/819(ND) 2020	IBC Under Sec 9			Not found	01/06/2021
1668	1665	0710102069592020/1	SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011 (ND)2020	IBC Under Sec 9			NEED TO IA FILLING	01/06/2021
1669	1666	0710102075702019/8	SERVICES LTD Vs. VALAYA CLOTHING PVT	COMPANY PETITION IB (IBC)/905(ND) 2019	IBC Under Sec 9			NO INDEX	01/06/2021
1670	1667	0710102102172019/6	Vs. KAGAZ PRINT-N-	COMPANY PETITION IB (IBC)/1712 (ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	01/06/2021
1671	1668	0710102103172020/1	PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COM PANIES ACT)/479(ND) 2020	Sec 252 (3)			Index missed	01/06/2021
1672	1669	0710102083842020/2	PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			executive sheet index missing	28/11/2020
1673	1670	0710102083842020/2	PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			Need to file as IA	12/09/2020
1674	1671	0710102077772020/2	PRIVATE LIMITED Vs. SPM AUTOMOTIVE	COMPANY PETITION IB (IBC)/892(ND) 2020	IBC Under Sec 9			need to IA file	29/12/2020
1675	1672	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB	IBC Under Sec 9			Index missed,page numbering not mention in file	29/12/2020
1676	1673	0710102016452020/3		COMPANY APPLICATION (IBC)/1139 (ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILE	01/02/2021

	Α	В	С	D	E	F	G	Н	I
677	1674		KING RUBBER PRODUCTS PRIVATE LIMITED	COMPANY APPLICATION (COMPANIES ACT)/178(PB) 2020	Rule 11 of NCLT			Pg-45 TO 48 NOT CLEAR	01/05/2021
678	1675		Vs. LOTUS GREENS DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2300 (ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01/06/2021
679	1676		CHAUHAN Vs. TRIM INDIA PVT. LTD.		IBC Under Sec 9			file as a petition	01/07/2021
680	1677		DMC	COMPANY PETITION IB (IBC)/804(ND) 2020	IBC under Sec 7			Proof of Service	01/07/2021
681	1678		SUBSTRATAL SOLUTIONS PVT LTD	COMPANY APPLICATION (COMPANIES ACT)/367(ND) 2020	Sec. 242(4)			Page numbering missed in index and in file,true copy sign and stamp missed	01/07/2021
582	1679		PRIVATE LIMITED Vs. EARTH WATER LIMITED		Sec. 230-232, Sec 234			INDEX MISSED	01/07/2021
683	1680		LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COM PANIES ACT)/531(ND) 2020	Sec 252 (1)			service missed to income tax	01/07/2021
684	1681	0710102135102019/6	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS		IBC under Sec 7			Need to file as IA	01/07/2021
685	1682	0710102097622020/1	KHUSHBOO SINGHLA Vs. ELIXIR TRADING PVT. LTD.	COMPANY PETITION (COMPANIES	Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1)			25 to 35/43 to 56/63,72 to 80 not clear/True copy sign missed	01/08/2021

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1686	1683	0710102105692020/1	SANJEEV JAIN Vs. SANJEEV JAIN	COMPANY PETITION (COMPANIES ACT)/156(PB) 2020	Sec. 241(1),Sec. 242(4)			True copy sign missed	01/08/2021
1687	1684		SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	COMPANY PETITION IB (IBC)/1005 (ND)2018	IBC Under Sec 9			NEED TO IA FILE	01/09/2021
1688	1685		SERVICES PRIVATE	COMPANY APPLICATION (IBC)/349(PB) 2020	Application under any other provisions - IBC			Wrong filing file as a application	01/11/2021
1689	1686			COMPANY PETITION IB (IBC)/661(ND) 2019	IBC under Sec 7			upload file	01/11/2021
1690	1687			COMPANY PETITION IB (IBC)/297(ND) 2019	IBC under Sec 7			DOCUMENT NOT IN PROPER	01/11/2021
1691	1688	0710200410842017/10	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA	COMPANY PETITION IB (IBC)/419(ND) 2017	IBC Under Sec 9			NEED TO IA FILLING	01/11/2021
1692	1689		ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)20 17	JAYA S	41-49 not clear page	01/09/2021
1693	1690		ADYAR ANAND BHAVAN	Company Petition IB (IBC)	IBC Under Sec 9		Hassan Zubair Waris	claim amount less than 1Cr	11/03/2020
1694	1691			Company Petition IB (IBC)	IBC Under Sec 9		Mrinal Ranjan Pramanik	Merge into one PDF/Petition not in formet (Where is filled) /Memo of parties/Brief of synopsis/List of Dates and events/Vkalatnam a client sign & mp; amp; amp; Advocate sign miss/Pagination	01/09/2021

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-	Α	В	C	D	E	F	G	Н	1
1	1692	710102022372020	DEEPAK KHANNA VS	Company	Application under	COMPANY	Anurag Bhatt	case type wrong	19/02/2020
1695				Application(IB	_	PETITION IB			
			INFRASTRUCTURE	C)	provisions - IBC	(IBC)/401(ND)20			
	1693	710102111532020	HARSHIT VS JITESH	Interlocutory	Sec 60(5)	COMPANY	Shivangi Shukla	WRONG	29/11/2020
1696			GUPTA	Application		PETITION IB		SECTIONS	
				(I.B.C)		(IBC)/1591(PB)2		CHOOSE	
	1694	710102111542020	i	•	Sec 60(5)	COMPANY	Shivangi Shukla	Page not clear-56	29/11/2020
		. 10102111012020		Application	000 00(0)	PETITION IB	om rung. omanu	to 58,68/Blur	
				(I.B.C)		(IBC)/1591(PB)2		Page-118 to	
1697				(1.0.0)		018		130,149/small	
1037						010		font-238,239	
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								Please delete	
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1	1695	710102117132020		•	Sec 60(5)	COMPANY	NARESH	Wrong filing need	18/12/2020
1698				Application		PETITION IB		to file as a	
			PRIVATE LIMITED	(I.B.C)		(IBC)/1563(ND)2		documents .	
	1696	710102001822021	RANCHI MUNICIPAL	Interlocutory	Sec 60(5)	COMPANY	Kumar Anurag	Pg-47,49,51,53	01/11/2021
1699			CORPORATEION VS	Application		PETITION IB		cut	
			JYOTI BUILDTECH PVT	(I.B.C)		(IBC)/1362(PB)2			
	1697	710102002092021	SURENDER KUMAR	Company	Rule 11 of NCLT	COMPANY	PRADEEP K	section wrong	01/12/2021
4=00				Application(C		PETITION	MITTAL	soft copy in index	
1700				ompanies		(COMPANIES			
				Act)		ACT)/133(ND)20			
	1698	710102002172021	<u> </u>	,	Application under	COMPANY	Pranshu Goel	service missing	01/12/2021
	.000	7 10 10 200 2 17 20 2 1		•	any other	PETITION IB	i iuliona Gooi	corvice inicomig	01/12/2021
1701				• •	provisions - IBC	(IBC)/946(ND)20			
			LIMITED	(1.0.0)	provisions- IDC	20			
	1699	710102113552020		Compony	Rule 11 of NCLT	20	SUBHASH	www.main.co.co	07/40/2020
	1099	710102113552020		Company	Rule 11 OF NCL1		SUBHASH	wrong main case	07/12/2020
1702				Application(C				link	
				ompanies					
				Act)					
	1700	710102117732020	LINGUS PERSONAL CARE		Rule 11 of NCLT		NITIN KUMAR		21/12/2020
			AND HYGIENE PRODUCTS				MISHRA	service missing	
1703				ompanies				Case not link	
			REGISTRAR OF	Act)				upload proper file	
			COMPANIES NCT OF					and mention	
	1701	710102117712020	VISHWANIRMAL	Company	Rule 11 of NCLT		NITIN KUMAR	roc service	21/12/2020
				Application(C			MISHRA	missed main	
				ompanies				case not mention	
1704				Act)				in soft copy	
			REGISTRAR OF					5511 5563	
			COMPANIES NCT OF						
	4700	74040000040004	DELHI AND HARYANA	lusta ula conte co	Dula 44 af NOLT		CHAMBO MANEY		40/04/0004
1	1702	710102002422021		_	Rule 11 of NCLT,		SHAMBO NANDY	main case not	12/01/2021
1705					2016			link case type	
			MOHAN SINGH & ORS	(I.B.C)				wrong	

	Α	В	С	D	Е	F	G	Н	I
1706	1703	0710102098222019/10		COMPANY PETITION IB (IBC)/1563 (ND)2019	IBC Under Sec 9			wrong efiling	23/07/2020
1707	1704	0710102029262018/9	AGARWAL Vs. M/S CHD	COMPANY PETITION IB (IBC)/1775 (PB)2018	IBC under Sec 7			22 page missing	23/11/2020
1708	1705	0710102083842020/1	PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			file proparly not upload	25/11/2020
1709	1706	0710102083842020/2	PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/107(ND) 2020	Sec. 230-232, Sec 234			file proparly not upload	28/11/2020
1710	1707	0710102117572019/3	LTD. Vs. FIREFLY BUILDTECH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/131(PB) 2019	Sec. 241(1)			WRONG DOCS	14/12/2020
1711	1708	0710102136682019/7	INDIA PRIVATE LIMITED Vs. EXCLUSIFE	COMPANY PETITION IB (IBC)/2694 (ND)2019	IBC Under Sec 9			NEED TO IA FILE	15/12/2020
1712	1709	0710102128642019/4	DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2699 (ND)2019	IBC Under Sec 9			sign missing	21/12/2020
1713		0710102412382017/1	CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND) 2017	IBC Under Sec 9			Wrong Document(Progre ss report filed) need to file as IA	01/08/2021
1714	1711	0710102013372020/8	PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE	COMPANY PETITION IB (IBC)/414(PB) 2020	IBC Under Sec 9			True copy sign missed	01/11/2021

	Α	В	С	D	Е	F	G	Н	I
1715	1712		ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	ORY	Application under any other provisions - IBC			TRUE COPY SIGN MISSING	01/12/2021
1716	1713		ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/434(ND) 2020	Sec 252 (3)			income tax service missing	01/12/2021
1717	1714		HINDKUSH BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/469(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01/12/2021
1718	1715	0710102104312020/2	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COM PANIES ACT)/456(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01/12/2021
1719	1716	0710102111092020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1720	1717	0710102111092020/4	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1721	1718	0710102111122020/2	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1722	1719		ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021

	Α	В	С	D	E	F	G	Н	
1723	1720	0710102114682020/2	SIRSA JUTE MILLS PRIVATE LIMITED AND ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/504(ND) 2020	Sec 252 (3)		J	INCOME TAX SERVICE MISSING	01/12/2021
1724	1721	0710102116942020/1		COMPANY APPLICATION (COMPANIES ACT)/800(ND) 2020	Rule 11 of NCLT			E-STAMP MISSING	01/12/2021
1725	1722	0710102130252019/6	ALTICO CAPITAL INDIA LTD. Vs. VATIKA ONE INDIA NEXT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2500 (ND)2019	IBC under Sec 7			IB NUMBER NOT MENTION IN DOCUMENT	01/12/2021
1726	1723	0710102150482019/7		APPLICATION	Application under any other provisions - IBC			NEED TO IA FILE	01/12/2021
1727	1724		CHEM PVT LTD Vs. M/S	COMPANY PETITION IB (IBC)/343(ND) 2017	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1728	1725	0710102080262020/7		CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/66(ND)2 020	Sec. 230-232 - Second Motion			NEED TO IA FILE	13/01/2021
1729	1726		BUILDWELL PVT. LTD.	PETITION(CO MPANIES ACT)/2(PB)20	provisions ,Rule			INDEX MISSING	13/01/2021
1730	1727			COMPANY PETITION IB	IBC Under Sec 9			AFFIDAVIT MISSING	13/01/2021
1731	1728	0710102097182020/2	ASHWANI KUMAR GUPTA		Rule 11 of NCLT, 2016			NEED TO IA FILLING	13/01/2021

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	1729	0710102097712020/1	-		Sec 252 (3)	Г		E-STMAP	13/01/2021
	1729	07 10 1020977 12020/1	PRODUCTS PRIVATE	APPEAL(COM	Sec 252 (3)			MISSING	13/01/2021
1732			LIMITED Vs. REGISTRAR	PANIES				IVIIOSIING	
1732			OF COMPANIES	ACT)/438(ND)					
			OF COMPANIES	2020					
	1730	710102002802021	RESOLUTION		Sec 60(5)	COMPANY	VINEET	sign missing	13/01/2021
	1730		PROFESSIONAL VS UTM	Application	` '	PETITION IB	AGGARWAL	Sign inissing	13/01/2021
1733			PACKAGING (INDIA)	(I.B.C)		(IBC)/2552(ND)2	AGGARTIAL		
			PRIVATE LIMITED	(1.5.0)		019			
	1731	710102003432021	ALOK KUMAR AGARWAL	Interlocutory		COMPANY	ABHISHEK	146 not clear	14/01/2021
1734			VS AISHWARYA MOHAN	_		PETITION IB		page	
			GAHRANA	• •	provisions - IBC	(IBC)/816(PB)20			
	1732	710102002642021	RAJESH KAPOOR VS	Company	Sec. 241(1),Sec.	()()	Anurag Bhatt	Brief synopsis/	13/01/2021
			KAPCO ANTI VIBRATIONS		242(4)			list of dates	
			PVT. LTD	(Companies	,			&	
				Act)				events missed,	
				,				Company master	
1735								data missed,	
								after 57 one page	
								is without serial	
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								from page no	
	1733	710102101212020	GAURAV KUMAR VS	Interlocutory	Sec 60(5)	COMPANY	Nithin	e-stamp /affidavit	21/10/2020
1736			PARSVNATH	Application		PETITION IB		back date	
			DEVELOPERS LTD	(I.B.C)		(IBC)/65(ND)201			
	1734	710102022232020	CENTURY		• •	COMPANY	Gaurav Joshi	case type wrong	18/02/2020
1737			COMMUNICATION	Application(IB	_	PETITION IB			
			LIMITED VS STATE BANK		provisions - IBC	(IBC)/263(PB)20			
	1735		MS. DEEPIKA BHUGRA	_	Application under		Deepika	case not connect/	16/01/2021
1738			PRASAD VS SKC	• •	any other			wrong filing file	
			INFRATECH PVT. LTD.	, ,	provisions - IBC			in CA	
	1736	710102003662021	IAP COMPANY PRIVATE	_	• •	COMPANY	Dharmendra	3,4,5,9 blur page	15/01/2021
1739			LIMITED VS STATE BANK	• •	,	PETITION IB	Kumar		
	4=0-		OF INDIA		provisions - IBC	(IBC)/446(ND)20		0	4=1041000:
4740	1737	710102004032021	ROHIT SEHGAL VS STATE	_	• •	COMPANY	ROHIT SEHGAL	85,86,90 not clear	15/01/2021
1740			BANK OF INDIA			PETITION IB		page	
	4720	74040200402024	DOUIT SELICAL VS	·		(IBC)/786(PB)20	DOUIT CELLOAL	E2 E6 60 C0 NOT	4 5 10 4 12 0 2 4
1741	1738	710102004022021	ROHIT SEHGAL VS		Application under		ROHIT SEHGAL	53-56,68-69 NOT CLEAR PAGE	15/01/2021
1741			APOGEE ENTERPRISES			PETITION IB		CLEAR PAGE	
	1739		PRIVATE LIMITED	•		(IBC)/547(PB)20	RAMIT RASTOGI	true convicina	15/01/2021
1742	1739	710102004092021	RAMIT RASTOGI - LIQUIDATOR VS GTHS			COMPANY PETITION IB	RAWITI KASTUUI	true copy sing missed	13/01/2021
1142			RETAILS PRIVATE		provisions - IBC	(IBC)/210(ND)20		IIII338U	
	1740		ARTI BALUJA Vs.	COMPANY	Sec 60(5)	(150)/2 10(ND)20		Index m	13/01/2021
	1740	07 10 1020 13022020/1	RANDSTAD INDIA	APPLICATION	0 0 0 00(3)			IIIUGA III	13/01/2021
1743			PRIVATE LIMITED	(IBC)/1013					
			I KIVAIL LIMITED	(ND)2020					
				(14D)ZUZU			l	1	

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1744		0710102016152019/6	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED		IBC Under Sec 9		9	Wrong document	13/01/2021
1745	1742		ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED		Sec 60(5)			Page numbering missed in file,Index missed in file	13/01/2021
1746	1743	0710102025802018/2 0	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA		IBC Under Sec 9			Sign missed in reply,Proof of service missed	13/01/2021
1747	1744	0710102060722020/2	AGRAWAL Vs. PUNEET GOEL	INTERLOCUT ORY APPLICATION (I.B.C)/2089(N D)2020	19(2)			pg-8 not clear	13/01/2021
1748	1745	4	PRIVATE LIMITED Vs. SOLVEN POWER	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1749	1746	0710102128042019/1 5	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER		IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1750	1747		MS. SANTOSH BHASIN Vs. RTC RESTAURANTS INDIA LIMITED	COMPANY	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	14/01/2021
1751	1748	0710102090662020/1	ISPAT LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/4030(P B)2020	Sec 60(5)			INDEX MISSING	14/01/2021
1752	1749		BUILDWELL PVT. LTD.	PETITION(CO MPANIES ACT)/2(PB)20	provisions ,Rule			NEED TO UPLOAD ONE PDF AND NO INDEX	14/01/2021
1753	1750		Vs. STATE BANK OF INDIA	INTERLOCUT	Rule 11 of NCLT, 2016		_	ONLY ORDER UPLOAD	14/01/2021

	Α	В	С	D	Е	F	G	Н	I
1754			LIMITED	COMPANY PETITION IB (IBC)/88(ND)2 020	IBC Under Sec 9			INDEX MISSING	14/01/2021
1755	1752	0710120001492018/1 5	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB) 2017	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1756	1753	0710200410842017/1 6		COMPANY PETITION IB (IBC)/419(ND) 2017	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1757	1754	0	PVT. LTD. Vs. ASSOCIATED TRADE	COMPANY PETITION IB (IBC)/183(ND) 2018	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1758	1755	0710102018372020/2	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND) 2020	IBC Under Sec 9			pg-17 not clear	15/01/2021
1759	1756	0710102092342020/1	GRANDSTAR REALTY PVT. LTD.	ORY	Application under any other provisions - IBC			Wrong Document (Progress report filed)	15/01/2021
1760	1757	0710102113542020/1	BAJAJ	INTERLOCUT ORY APPLICATION (I.B.C)/5688(P B)2020	Sec 60(5)			Wrong Document(applic ation filed)	15/01/2021
1761	1758	0710102118152020/4	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)20 21	IBC Under Sec 9			Wrong Document(no vakalatnama)	15/01/2021
1762	1759	7	BUILDCON PVT. LTD. &	COMPANY PETITION IB (IBC)/37(PB)2 018	IBC under Sec 7			need to ia filling	15/01/2021
1763	1760	0710200412802017/9	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9			NEED TO IA FILE	15/01/2021
1764	1761		TRAVELS & TOURS PVT.	COMPANY PETITION (COMPANIES ACT)/3(ND)20 16	Sec 272 of the Companies Act , 2013			NEED TO SIGN EVERY PAGES	15/01/2021

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1765	1762	0710102018372020/3	DESINZ PRIVATE LIMITED	2020	IBC Under Sec 9			TRUE COPY SING MISSING	17/01/2021
1766	1763		CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/4454(N D)2020	()			NEED TO IA FILE	18/01/2021
1767	1764	0710102096542020/2	CORPORATION LIMITED Vs. N. S. CONCRETES	INTERLOCUT ORY APPLICATION (I.B.C)/4454(N D)2020	Sec 60(5)			need TO IA FILE	18/01/2021
1768	1765			COMPANY PETITION IB (IBC)/5(ND)20 21	IBC under Sec 7			only proof of service upload	18/01/2021
1769	1766			COMPANY PETITION (COMPANIES ACT)/165(ND) 2020	Sec. 241(1),Sec. 242(4)			pg-49,50 not clear,pg-299-301 cut	13/01/2021
1770	1767	0710200421652018/6	ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL	COMPANY PETITION IB (IBC)/492(ND) 2018	IBC Under Sec 9			Need to file as IA	14/01/2021
1771	1768		CONSTRUCTIONS PVT.	APPLICATION	Application under any other provisions - IBC			Need to file as IA	15/01/2021
1772	1769		HANDLING EQUIPMENTS PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/567(ND) 2020	IBC Under Sec 9			Need to file as IA	15/01/2021
1773	1770	0710102023802018/19	VISTRA ITCL INDIA	COMPANY PETITION IB (IBC)/1600 (ND)2018	IBC under Sec 7			Need to file as IA	15/01/2021
1774	1771	0710102028362020/2	LOGISTICS PRIVATE LIMITED Vs. STOCKFLOW EXPESS	INTERLOCUT ORY	Application under any other provisions - IBC			Need to file as IA	15/01/2021

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	1772		ANURUTAN TEXTILES		IBC Under Sec 9	•	- J	Application will	15/01/2021
	1772			PETITION IB	ibo officer dec 3			be file separately	13/01/2021
1775			AMAIRA INTERNATIONAL	(IBC)/782(ND)				and file as IA	
			PRIVATE LIMITED	2020				and me as iA	
	1773				IBC under Sec 7			Court fee and	15/01/2021
	1773		INVESTMENT LIMITED Vs.		ibc under sec /			welfare missed	15/01/2021
1776			VIBRANT BUILDWELL					wellare illissed	
			PRIVATE LIMITED	(IBC)/983(ND) 2020					
	4774				IBC under Coo 7			Court foe and	45/04/2024
	1774	0/101020/5082020/2		_	IBC under Sec 7			Court fee and	15/01/2021
1777			INVESTMENT LIMITED Vs. VIBRANT BUILDWELL					welfare missed	
				(IBC)/983(ND)					
	4		PRIVATE LIMITED	2020	0.00(5)			N 14 61 1A	45/04/0004
	1775	0710102103842020/2		INTERLOCUT	Sec 60(5)			Need to file as IA	15/01/2021
				ORY					
1778			RGTL INDUSTRIES	APPLICATION					
			LIMITED	(I.B.C)/4780(N					
				D)2020					
	4770	0740400400070040/5	OUDUA OU KUMA D	OOMBANY	0 00(4) (5) (5) 4 -			NEED TO IA EU E	45/04/0004
	1776	0710102120372019/5			Sec 33(1) (b) (i) to			NEED TO IA FILE	15/01/2021
1779			KUNDRA Vs. TAURUS		(iii) r/w Sec 33(3)				
			AGILE TECHNOLOGY	(IBC)/1833					
	4	07404004000400404	OTATE DANK OF INDIA V	(PB)2019	A 11 (1 1			NEED TO LA EU E	45/04/0004
	1777		STATE BANK OF INDIA Vs.		Application under			NEED TO IA FILE	15/01/2021
1780			CENTURY	APPLICATION					
			COMMUNICATION	` '	provisions - IBC				
	4770			(PB)2019	A !! 4!			NEED TO 14 EU E	45/04/0004
	1778				Application under			NEED TO IA FILE	15/01/2021
1781			EXPORTS PVT. LTD.		any other				
				(IBC)/560(ND)	provisions				
	4==0	0740000000004744		2018	A 11 41 1			NEED IA EILE	45/04/0004
	1779	0710200000062017/17			Application under			NEED IA FILE	15/01/2021
1782					any other				
				(IBC)/495(ND)	provisions				
	4700	0740400044000000	LIMITED	2017	IDO Harden Oce O			NEED TO IA EU E	45/04/0004
	1780	0710102014932020/5			IBC Under Sec 9			NEED TO IA FILE	15/01/2021
1783			LUBRICANTS Vs.	PETITION IB					
			GODAWRI MOTORS	(IBC)/500(ND)					
	4704		PRIVATE LIMITED	2020	A		Abbinbal O		40/04/0004
	1781			_	Application under		Abhishek Garg	•	18/01/2021
1784			ALANKIT FINSEC LIMITED		any other			stamp paper 100	
	4700	740400004040004	LIDD FINANCIAL CEDICAT		provisions - IBC		Minima On 1	rupees	40/04/0004
	1782	710102004842021	HDB FINANCIAL SERVICE	_	Sec 60(5)		Nidhi Saini	Pg-101 to 103 not	18/01/2021
1785			VS DELHI BARODA ROAD					clear	
	4700	74040040070000	CARRIER PRIVATE	(I.B.C)	000(5)		\(\text{C}\)	Davida E CO	04/40/0000
	1783	710102100792020			Sec 60(5)		Vikrant	Double E filling	21/10/2020
1786				Petition (IBC)			Pachnanda		
			BUILDERS PRIVATE						

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1787	1784		AJI INTERNATIONAL PRIVATE LIMITED VS AARCITY BUILDERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	Roc report missed	02/12/2020
1788	1785		ANNAY RELATORS PRIVATE LIMITED VS SANYA REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	kindly serve the petition to all respondents, Page in hindi 136 to 140, Company	18/12/2020
1789	1786	710102004642021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT		Akash Panwar	main case number not link	18/01/2021
1790	1787		POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT		Akash Panwar	main case not link	18/01/2021
1791	1788		ALLURI SITARAMA RAJU VS CHIRON INFRATECH PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(ND)202	Eshna Kumar	e-stamp missed	19/01/2021
1792	1789		INGRAM MICRO INDIA PVT LTD. Vs. WORXPACE CONSULTING PVT. LTD		Rule 11 of NCLT, 2016	COMPANY APPLICATION(I BC)/579(ND)202		Wrong Doc.(application filed)	15/01/2021
1793	1790	0710102118212020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTO RY APPLICATION		Proof of Service	20/01/2021
1794	1791	0710102157232019/6	M/S BALIKA AIR SERVICES Vs. M/S		IBC Under Sec 9	COMPANY PETITION IB		Wrong Doc.(application	20/01/2021
1795	1792		VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	12/01/2021
1796	1793	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	13/01/2021
1797	1794		CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED		IBC Under Sec 10			Wrong Document (Quarterly report filed) should be file as IA	16/01/2021
1798	1795			COMPANY PETITION IB (IBC)/1974 (ND)2019	IBC Under Sec 9			Wrong Doc.(should be filed as application)	16/01/2021

	Α	В	С	D	Е	F	G	Н	I
1799	1796	0710102116312019/3	COMMERCE Vs. VALLABH STEEL WEST	COMPANY APPLICATION (IBC)/1665 (PB)2019	Sec 43(1) r/w Sec 44 (1)			INDEX MISSING	16/01/2021
1800	1797		COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND	COMPANY PETITION IB (IBC)/297(PB) 2018	IBC under Sec 7			BLANK DOCUMENTS	16/01/2021
1801	1798		CREDITOR Vs.	COMPANY PETITION IB (IBC)/456(ND) 2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1802	1799		CREDITOR Vs.	COMPANY PETITION IB (IBC)/456(ND) 2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1803	1800	0710102001782019/5	EVENTALES DESIGNS PVT. LTD. Vs. LIBRA AUTOMOTIVES PVT. LTD.	COMPANY PETITION IB (IBC)/157(ND) 2019	IBC Under Sec 9			NEED TO IA FILE	17/01/2021
1804	1801	0710102002262020/2	VIVEK RAHEJA Vs. SUNRAYS ENGINEERS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/519(PB) 2020	Rule 11 of NCLT, 2016			Wrong Doc.(Status report filed) Wrong	18/01/2021
1805	1802	0710102009342020/2	COMMUNICATIONS PVT	COMPANY APPLICATION (IBC)/958(ND) 2020	Sec 54(1)			Proof of Service	18/01/2021
1806	1803	0710102022622020/2	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1412 (ND)2020	Sec 60(5)			pg-19 not clear,true copy stamp missed	18/01/2021
1807	1804			COMPANY PETITION IB (IBC)/1683 (ND)2018	IBC Under Sec 9			pg-34,35 not clear	18/01/2021
1808	1805		B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752 (ND)2018	IBC Under Sec 9			Need to file as IA	18/01/2021
1809	1806		JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7			Index missed	18/01/2021
1810	1807	0710102081192019/5	OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/372(ND) 2019	Sec 252 (3)			INDEX MISSING	18/01/2021

	Α	В	С	D	E	F	G	Н	I
1811	1808		BRIGHTSUN TECHNOCRAFT PVT. LTD.	(ND)2019	IBC Under Sec 9			NEED TO IA FILE	
1812	1809	0710102094922020/1	DISTRIBUTION COMPANY LIMITED Vs. HINDUSTAN	INTERLOCUT ORY APPLICATION (I.B.C)/173 (ND)2021	Regulation 33			True copy sign and stamp missed	18/01/2021
1813	1810	0710102109222020/1		COMPANY APPEAL(COM PANIES ACT)/494(ND) 2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	18/01/2021
1814	1811	0710102111552020/1	ADITY THAKRAN Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/2(ND)20 21	Sec. 73(4)			ONLY PROOF OF SERVICE	18/01/2021
1815	1812	0710102113582020/4	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)20 21	IBC under Sec 7			Wrong document	18/01/2021
1816	1813	0710120004442018/6	M/S. C & S ELECTRIC LTD. Vs. M/S. UNILEC ENGINEERS LTD.	COMPANY PETITION IB (IBC)/1340 (ND)2018	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSING	18/01/2021
1817	1814	0710120004512018/20	POWER COMPANY PVT.		Application under any other provisions			NEED TO IA FILE	18/01/2021
1818	1815	0710200412652017/14		COMPANY PETITION IB (IBC)/546(ND) 2017	IBC Under Sec 9			NEED TO IA FILE	18/01/2021
1819	1816	0710102016252018/3		COMPANY PETITION IB (IBC)/1411 (ND)2018	IBC Under Sec 9			e-stamp missed	19/01/2021
1820	1817	0710102027062020/3	PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/45(ND)2	Sec. 230-232 - Second Motion			PAGE 11-13 NOT CLEAN	19/01/2021

	Α	В	С	D	E	F	G	Н	I
1821	1818		LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	ORY	Application under any other provisions - IBC			NEED TO IA FILE	19/01/2021
1822	1819	0710102095682019/1	SHALU KHANNA Vs. SAUBHAGYA ORNAMENTS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/410(ND) 2019	Sec 60(5)			NEED TO IA FILE	19/01/2021
1823	1820		NANGALIA BROS. PVT. LTD. Vs. SACHIN ELECTRICALS	COMPANY PETITION IB (IBC)/2069 (ND)2019	IBC Under Sec 9			E-STAMP PAPER OF RUPEES 100	19/01/2021
1824	1821	0710102112562019/1	FE (INDIA) LTD Vs. FE (INDIA) LTD	COMPANY PETITION IB (IBC)/1074 (ND)2019	Application under any other provisions - IBC			NEED TO IA FILE	19/01/2021
1825	1822		S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COM PANIES ACT)/529(ND) 2020	Sec 252 (3)			income tax service missing	19/01/2021
1826	1823	0710102120122019/6		COMPANY PETITION (COMPANIES ACT)/132(ND) 2019	Sec. 58(3),Sec. 241(1),Sec. 242(4)			NEED TO IA FILE	19/01/2021
1827	1824		IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9			NEED TO IA FILE	19/01/2021
1828	1825	0710102131602019/5		COMPANY PETITION IB (IBC)/3017 (ND)2019	IBC Under Sec 9			NEED TO IA FILE	19/01/2021
1829	1826	0710102136342019/9		COMPANY PETITION IB (IBC)/2626 (ND)2019	IBC Under Sec 9			E-STAMP PAPER OF RUPEES 100	19/01/2021
1830	1827		DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/966(ND) 2019	Sec 252 (1)			SERVICE MISSING	19/01/2021
1831	1828		ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON		Sec 60(5)			PROOF OF SERVICE MISSING	19/01/2021

	Α	В	С	D	Е	F	G	Н	1
1832	1829	0710102172392019/5	PREMIER FOOT STEPS Vs. JJ TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/426(ND) 2020	IBC Under Sec 9	٢		PAGE 8 TYPE COPY	19/01/2021
1833			INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE	PETITION IB (IBC)/136(ND) 2019	IBC Under Sec 10			NEED TO IA FILE	20/01/2021
1834	1831		Vs. STATE BANK OF INDIA	INTERLOCUT ORY APPLICATION (I.B.C)/337()20 21	Sec. 12A			NEED TO IA FILE	20/01/2021
1835	1832		CONSTRUCTIONS PVT.	APPLICATION	Application under any other provisions - IBC			NEED TO IA FILE	20/01/2021
1836	1833			COMPANY PETITION IB (IBC)/117(PB) 2019	IBC under Sec 7			NEED TO IA FILE	20/01/2021
1837	1834		PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH	COMPANY PETITION IB (IBC)/833(ND) 2020	IBC Under Sec 9			NEED TO IA FILE	20/01/2021
1838	1835		ORS.Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)20 21	IBC Under Sec 9			AFFIDAVIT MISSING	20/01/2021
1839	1836		ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)20 21	IBC Under Sec 9			INDEX MISSING	20/01/2021
1840	1837		PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552 (ND)2019	IBC Under Sec 9			72-76 88 NOT CLEAR 77 TRANSLATE	20/01/2021
1841	1838	0710102150482019/8	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION	Application under any other provisions - IBC			NEED TO IA FILE	20/01/2021
1842	1839		M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC	` '	IBC Under Sec 9			not found	20/01/2021

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	1840	0710102166352019/2	PCR INFRATECH PRIVATE		IBC Under Sec 9			INDEX MISSING	20/01/2021
1843			LIMITED Vs. ELEGANT	PETITION IB					
			INFRACON PRIVATE	(IBC)/3403					
			LIMITED	(ND)2019					
	1841	0710120003962018/5		COMPANY	Application under			NEED TO	20/01/2021
			PRINTOGRAPHICS	APPEAL(COM				PETITION FILE	
1844				PANIES	provisions				
			REGISTRAR OF	ACT)/768(ND)					
			COMPANIES NCT OF	2018					
	1842	0710200410952018/19		COMPANY	IBC Under Sec 9			NO INDEX	20/01/2021
1845			PRODUCTS PVT. LTD. Vs.						
				(IBC)/893(ND)					
			PVT. LTD.	2018				1	
	1843	0710200410952018/20		COMPANY	IBC Under Sec 9			not found	20/01/2021
1846			PRODUCTS PVT. LTD. Vs.						
				(IBC)/893(ND)					
			PVT. LTD.	2018					
	1844	0710102009772020/2		COMPANY	IBC Under Sec 9			e-stamp missing	21/01/2021
1847			_	PETITION IB					
				(IBC)/327(ND)					
	4045		LIFESTYLE PVT. LTD.	2020					20/20/202
	1845	710102085812020	RITESH SPINNING MILLS	Company	Rule 11 of NCLT		NIRAJ PREET	Wrong case type	09/06/2020
1848			LIMITED VS ELLY	Petition				select	
			REALCON PRIVATE	(Companies					
	10.10		LIMITED	Act)					10/04/0004
4040	1846		ENGINEERS	Company	IBC Under Sec 9		Nithin	Pages not clear-	19/01/2021
1849			CONSORTIUM VS	Petition IB				30,31/Claim	
	4047		BULLAND BUILDTECH	(IBC)	D I 40(I) NOL T		DANIJANIA BOY	amount less than	40/04/0004
	1847		MACHINO TRANSPORT	Company	Rule16(d),NCLT		RANJANA ROY		18/01/2021
			PVT LTD VS MACHINO	Petition IB	Rules,2016 IBC		GAWAI	to31/Wrong case	
4050			FINANCE LTD	(IBC)				type/wrong	
1850								pagination after	
								page	
								no.124/Advocate	
	10.10							welfare	04/04/0004
	1848		ARUMANI TRADERS VS	Company	IBC Under Sec 9		SHAILENDER	Claim amount	21/01/2021
1851			SARU INTERNATIONAL	Petition IB			KUMAR	less than 1	
			PVT. LTD.	(IBC)				Cr/Page not	
	40.40	740400004040004	D O DEOMAL MO 14/0	l4l	A	OOMBANN/	D 0 D '	clear-32,34,36,93	04/07/0004
I	1849		B S DESWAL VS M/S	•	Application under		B S Deswal	document Not	01/07/2021
1852				• •	any other	PETITION IB		Upload	
	4050			(I.B.C)	provisions - IBC	(IBC)/645(ND)20	Dabit Kuman	d	04/00/0004
	1850		M/S MOTHERS PRIDE	Cross	Sec 49(2)		Rohit Kumar		01/08/2021
				Application		PETITION IB		rule 11, or you	
1853				(IBC)		(IBC)/71(ND)202		can write read	
			MOTHERS PRIDE			U		with rule-11	
			EDUCATION PERSONNA						
			PRIVATE LIMITED]			

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	Α	В	С	D	E	F	G	Н	<u> </u>
	1851				` ''	COMPANY	CA ANIL KUMAR		20/01/2021
1854				• •	•	PETITION IB		and section	
			PRIVATE LIMITED	(I.B.C)	process	(IBC)/438(PB)20		wrong	
	1852	710102005022021	PASCHIMANCHAL VIDYUT	-	` '	COMPANY	PRADEEP MISRA	wrong e stamp	19/01/2021
1855			VITRAN NIGAM LTD VS	Application		PETITION IB		paperss	
			DEVKRIPA ISPAT	(I.B.C)		(IBC)/985(ND)20			
	1853	0710102005132020/4	LEASEPLAN INDIA	IBC Under	COMPANY			Wrong file upload	21/01/2021
1856			PRIVATE LIMITED Vs.	Sec 9	PETITION IB			in rejoinder	
1000			ANSAL PROPERTIES AND		(IBC)/255(ND)2020			corner	
			INFRASTRUCTURE						
4057	1854	0710102101302020/4	STATE BANK OF INDIA Vs.	Section 95(1)	COMPANY			E stamp paper	21/01/2021
1857			ARVIND DHAM		PETITION IB			and affidavit	
	1855	0710102104842019/1	PARK NETWORK PVT.	IBC Under	COMPANY			Index missed	21/01/2021
		3	LTD Vs. PP TELECELL	Sec 9	PETITION IB				
1858			MARKETING PRIVATE		(IBC)/1717(ND)201				
			LIMITED		9				
	1856	0710102105952019/7	CONTINENTAL CARRIERS	IBC Under	COMPANY			Court fee and	21/01/2021
1859			PRIVATE LIMITED Vs.	Sec 9	PETITION IB			welfare missed	
			DELTRONIX INDIA		(IBC)/1861(ND)201				
	1857		AJAY GOYAL Vs. RAJESH	19(2)	INTERLOCUTORY			Stamp paper not	21/01/2021
1860			MAHAJAN [SUSPENDED	10(2)	APPLICATION			notrized	
			DIRECTOR]		(I.B.C)/5012(ND)20				
	1858		GULSHAN KUMAR RAMAN		COMPANY			Welfare missed	21/01/2021
1861	1000		KUMAR Vs. GROMET		PETITION IB			of Rs15	21/01/2021
1001			INDIA PRIVATE LIMITED	000 3	(IBC)/2001(ND)201			011(310	
	1859			IBC under	COMPANY			Index missed and	21/01/2021
1862	1000		Vs. MAC ROOF INDIA		PETITION IB			page numbering	21/01/2021
1002			PRIVATE LIMITED		(IBC)/355(ND)2020			not mention	
	1860		BLUE STAR LTD. Vs.		INTERLOCATORY			True copy sign	21/01/2021
	1000			• •	APPLICATION(CO			and stamp	21/01/2021
1863			LTD.	-	MPANIES			missed	
1000			LID.					iiiisseu	
				IBC	ACT)/107(ND)2019				
	1061	0740402465942040/2	NARESH CHOUDHARY Vs.	IBC Under	COMPANY			Need to file as IA	21/01/2021
1864	1861							Need to lile as IA	21/01/2021
	1060		MEDEOR HOSPITAL INDIAN OVERSEAS BANK		PETITION IB			oian missed of	24/04/2024
1865	1862				COMPANY			sign missed of	21/01/2021
	4000	9			PETITION IB			advocate in index	04/04/0004
				IBC Under	COMPANY			Stamp paper	21/01/2021
1866				Sec 9	PETITION IB			missed	
	1001		PETROLUBE INDIA LTD.	10011	(IBC)/343(ND)2017			01	04/04/0004
4007				IBC Under	COMPANY			Stamp paper	21/01/2021
1867				Sec 9	PETITION IB			missed	
			PETROLUBE INDIA LTD.		(IBC)/343(ND)2017				
	1865		M/S COLUMBIA PETRO	IBC Under	COMPANY			Stamp paper	21/01/2021
1868				Sec 9	PETITION IB			missed	
			PETROLUBE INDIA LTD.		(IBC)/343(ND)2017				

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	1866	0710120005022018/1	ENGINEERED FACILITY	IBC Under	COMPANY			Worng document	21/01/2021
		0	MANAGEMENT SERVICES	Sec 9	PETITION IB				
1869			Vs. EVAN		(IBC)/985(ND)2018				
			MULTISPECIALITY						
			HOSPITAL & RESEARCH						
	1867	0710200014262017/1	M/S SMALL INDUSTRIES	Sec. 7(7)	COMPANY			Need to file as IA	21/01/2021
1870		1	DEVELOPMENT BANK OF		PETITION IB				
1070			INDIA Vs. M/S		(IBC)/575(ND)2017				
			DELICIOUS COCO WATER						
	1868	0710102003522020/5	INTEC CAPITAL LIMITED	IBC under	COMPANY			pg-13,17,20,21	22/01/2021
1871			Vs. SHAKUN SOCKET	Sec 7	PETITION IB			not clear	
			INDUSTRIES PVT. LTD.		(IBC)/216(ND)2020				
	1869	0710102150482019/9	RAM BHAWAN Vs.	Application	COMPANY			need to ia file	24/01/2021
			UTTAM STRIPS LIMITED	under any	APPLICATION				
1872				other	(IBC)/1608(ND)201				
				provisions-	9				
				IBC					
	1870	0710102154292019/2	PARMOD KUMAR ANAND	IBC Under	COMPANY			47-52 54 56 NOT	23/01/2021
1873			Vs. MBL		PETITION IB			CLEAR	
			INFRASTRUCTURES		(IBC)/3144(ND)201				
	1871	0710120006752018/1		IBC under	COMPANY			NEED TO IA FILE	23/01/2021
1874		1	(INTERNATIONAL) BANK	Sec 7	PETITION IB				
			Vs. M/S.SUPERIOR		(IBC)/1032(ND)201				
			INDUSTRIES LTD.		8				
	1872	0710102077352019/1		IBC Under	COMPANY			TRUE COPY	24/01/2021
1875		7	DISTRIBUTING CO. PVT.	Sec 9	PETITION IB			SIGN MISSING	
			LTD. Vs. WEBTECH		(IBC)/984(ND)2019				
			PACKAGING (INDIA) PVT.						
	1873	0710102116312019/4		Sec 43(1) r/w				NEED TO IA FILE	24/01/2021
1876			COMMERCE Vs.	Sec 44 (1)	APPLICATION				
			VALLABH STEEL WEST		(IBC)/1665(PB)201				
	4074		PRIVATE LIMITED		9	001101111	NI: 1 :	44 40 40	04/04/0004
1077	1874	710102006132021	NISHANT GAURAV GUPTA		• •	COMPANY	Nishi	41-43,46-	21/01/2021
1877			VS M/S ISHWAR	• •	,	PETITION IB		49,86.115,116,135	
	4075		INDUSTRIES LTD	(I.B.C)	-	(IBC)/818(ND)20	Ol	not clear page	00/04/0004
1878	1875	710102006502021	IIFL FINANCE LIMITED VS AVJ DEVELOPERS (INDIA)		•	COMPANY PETITION IB	Shreeya Tandon	SIGN MISSING	22/01/2021
1070									
	1876		PRIVATE LIMITED VIJAY KUMAR SIROHI	(I.B.C) Company	IBC Under Sec 9	(IBC)/654(PB)20	Pankaj Paliwal	Claim amount	20/01/2021
	10/6		PROPRIETOR M/S. P. V.	Petition IB	IDC Under Sec 9		ralikaj raliwal	less than 1	20/0 1/202 I
1879			ENGINEERS &	(IBC)				Cr/Advocate	
1010			CONTRACTOR VS HSK	(150)				welfare	
			INFRA PRIVATE LIMITED					&	
	1877	710102005902021	VM WEBCLUSION PVT.	Company	IBC Under Sec 9		chirag deswal	Claim amount	21/01/2021
	1077		LTD. VS CONNECTIONS	Petition IB	Do onder Sec 3		omay ueswai	less than 1	Z 1/0 1/202 1
1880			INFRATECH SOLUTIONS	(IBC)				Cr./Jurisdiction	
			PVT. LTD.	(,				in Gurgaon	
								HR/Advocate	
	L	<u> </u>	l .	l	1			IIIVAGVOCALE	L

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1881	1878	710102006172021	YUDHISHTER PAL VS VERINDER KUMAR CHHABRA	Intervention Petition (IBC)	Sec 60(5)		Malak Bhatt		21/01/2021
1882	1879	710102006642021	INDUS INTELLIRISK & INTELLISENCE SERVICE PVT. LTD. VS PDS MULTINATIONAL FASHION LTD.	Company Petition IB (IBC)	IBC Under Sec 9		PARDEEP DAHIYA	Claim amount less than 1 Cr./Jurisdiction in Bangalore/Blur page- 42,53,70,72,74,80,	23/01/2021
1883	1880	710102071612020	VIJAY KUMAR VS	Company Application(C ompanies Act)			Nishi	Main case not link	17/07/2020
1884	1881	710102006822021	VIPUL LTD. VS TURNKEY INFRASTRUCTURE PVT. LTD.	_	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/180(ND)20	shreya kohli	wrong section please mention properly	23/01/2021
1885	1882	710102006942021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT, 2016	COMPANY PETITION (COMPANIES ACT)/70(PB)202	Atul Singh	Payment Not Done	25/01/2021
1886	1883	710102004152021	LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION VS REGISTRAR OF		Sec 60(5)	COMPANY PETITION IB (IBC)/1071(ND)2 018	SANJAY	please choose section any other provision please call us 24363846	15/01/2021
1887	1884	710102007172021	RISHAB KOHLI VS JEY KAY PRIVATE LIMITED	Company Application(C ompanies Act)	Sec. 59	COMPANY APPEAL(COMP ANIES ACT)/31(PB)201 8	Sanjeev Mahajan	sign missing and true copy missing and section wrong service missing	26/01/2021
1888	1885	710102007502021	SHYAM ARORA VS UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2011(PB)2	SHYAM	wrong filing	27/01/2021
1889	1886	710102007422021	RAJESH RAMNANI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9		RAJESH RAMNANI	sign missing and section wrong	27/01/2021
1890	1887	710102117532020	RAJ KUMAR VS KKSPUN INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			index not fill, counsil sign missed, petition not sign on every pages , page numbering missed, bank statement not	19/12/2020
1891	1888	710102005762021	ANANYA MARKETING AND DISTRIBUTORS VS PP TELECELL MARKETING PRIVATE	Intervention Petition (IBC)	Sec 60(5)		TUSHAR	Court fees & 100 Rs. Missing of Affidavit/sign	20/01/2021

	Α	В	С	D	Е	F	G	Н	ı
1892			KANTI MOHAN RUSTAGI Vs. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD	INTERLOCUT ORY APPLICATION (I.B.C)/2428(N D)2020				AFFIDAVIT MISSING	25/01/2021
1893	1890		MIST DIRECT SALES PRIVAET LIMITED	COMPANY PETITION IB (IBC)/1771 (ND)2019	IBC Under Sec 9			NEED TO SIGN ALL PAGES	25/01/2021
1894	1891	0710102132372019/1 2	LIMITED Vs.	COMPANY PETITION (COMPANIES ACT)/155(ND) 2019	Sub-Section (1) 0f Section 66.			100 RUPPEE E STAMP MISSED	25/01/2021
1895	1892		FACILITY SERVICES PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/545(ND) 2020	IBC Under Sec 9			INDEX MISSING	27/01/2021
1896	1893		CONSULTANCY	COMPANY PETITION IB (IBC)/696(ND) 2020	IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
1897	1894		FINEX CONSULTANCY	COMPANY PETITION IB (IBC)/694(ND) 2020	IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
1898	1895		PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/50(ND)2 020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021
1899	1896		MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	CP(AA)	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021

	Α	В	С	D	E	F	G	Н	I
1900	1897	0710102121362019/7	BURDA DRUCK INDIA PRIVATE LIMITED Vs. DYNAMIC TEXTBOOKS PRINTERS PRIVATE	COMPANY PETITION IB (IBC)/2223 (ND)2019	IBC Under Sec 9		J	NEED TO IA FILE	27/01/2021
1901	1898	8	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9			ONLY ORDER UPLOAD	27/01/2021
1902	1899	0710102151312019/3 7	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB) 2019	Sec. 241(1)			PAGE-50-88 NOT CLEAR	27/01/2021
1903	1900		INTERNATIONAL COIL	INTERLOCUT ORY APPLICATION (I.B.C)/394 (ND)2021	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			PAGE-14 NOT CLEAR	28/01/2021
1904	1901	0710102091572020/2	ANUPAM GUPTA Vs. OVERSEAS COURIER SERVICE INDIA PVT LTD	COMPANY APPLICATION (COMPANIES ACT)/561(ND) 2020	Rule 11 of NCLT			PG-403 cut/808,867,919 not clear/Pg-1396 to 1398,1418 Japanese translation/true	01/08/2021
1905	1902			COMPANY PETITION IB (IBC)/271(ND) 2018	IBC Under Sec 9			Wrong Document(Petitio n/IA/Reply/written Submissions all	19/01/2021
1906	1903		M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	PETITION IB (IBC)/271(ND) 2018	IBC Under Sec 9			Wrong Document(Petitio n/IA/Reply/written Submissions all	19/01/2021
1907	1904	0710102104842019/1 2	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717 (ND)2019	IBC Under Sec 9			Stamp paper missed & true copy sign missed	20/01/2021
1908	1905			PETITION IB (IBC)/2262 (ND)2019	IBC Under Sec 9			Wrong Document(Applic ation filed)	20/01/2021
1909	1906		DESWAL Vs. POOJA ROLLER FLOOR MILLS PRIVATE LTD	COMPANY PETITION (COMPANIES ACT)/84(ND)2 020	Sec. 271-273			Index not signed/e-stamp missing	21/01/2021

1	Α	В	С	D	Е	F	G	Н	ı
			IMAGE ESTATS PRIVATE			Г	<u> </u>		21/01/2021
	1907			_	Sec 252 (3)			Pg-2 is cut	21/01/2021
1010				APPEAL(COM					
1910				PANIES					
			DELHI & HARYANA	ACT)/9(ND)20					
				21					
	1908				Rule 11 of NCLT,			Index not signed	22/01/2021
1911				_	2016				
			PROTOTYPING INDIA PVT.	` '					
			LTD	(ND)2018					
	1909			_	IBC under Sec 7			e-stamp missing	22/01/2021
1912			DMC	PETITION IB					
				(IBC)/804(ND)					
				2020					
	1910				IBC Section 59			Pg-28 to 32 not	22/01/2021
1913				PETITION IB				clear	
			REHANI	(IBC)/904(ND)					
				2020					
	1911		PUNJAB NATIONAL BANK		19(2)			Wrong	22/01/2021
			Vs. M/S GENERAL	ORY				Document(Applic	
1914			POWER COMPANY PVT.	APPLICATION				ation filed)	
1014			LTD.	(I.B.C)/3711(P					
				B)2020					
	1912	0710102114752020/1	RITA GUPTA Vs. MR.	INTERLOCUT	Sec 60(5)			e-	16/01/2021
			INDER PAL SINGH	ORY				stamp,Supportin	
1915				APPLICATION				g affidavit missed	
1010				(I.B.C)/5484(N					
				D)2020					
	1913	0710102033012020/4			IBC Under Sec 9			Pg-	18/01/2021
1916				PETITION IB				5,7,14,15,19,21,23	
			Vs. QI NETWORK	(IBC)/986(ND)				,33,35,37 not	
			ENTERPRISE PRIVATE	2020				clear	
	1914				IBC Under Sec 9			Wrong	18/01/2021
				PETITION IB				Document(Applic	
				(IBC)/990(ND)				ation/Rejoinder/R	
1917			LIMITED	2018				eply/Affidavit/Pro	
								of of	
								service/order. All	
								filed with same	
Ţ	1915	0710102007022020/1	SIDDHI VINAYAK POWER		Application under			Wrong Document	19/01/2021
			GENERATION &	APPLICATION	any other			(progress report	
1918			DISTRIBUTORS PVT. LTD.	(IBC)/539(ND)	provisions - IBC			filed)	
1910			Vs. SIDDHI VINAYAK	2020					
			POWER GENERATION &						
		1	DISTRIBUTORS PVT. LTD.	1				1	I

	Α	В	С	D	Е	F	G	Н	I
1919	1916	0710102016152019/7	VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND) 2019	IBC Under Sec 9			No index/Stamp paper missed & not uploaded in one	19/01/2021
1920	1917	0710102128042019/1 7	PRIVATE LIMITED Vs. SOLVEN POWER	COMPANY PETITION IB (IBC)/2413 (ND)2019	IBC Under Sec 9			Wrong Document(Incom plete Docs.)	21/01/2021
1921	1918	0710102031632020/3	M/S SEVEN HILLS PROJECT PVT. LTD. Vs. M/S ORIENTAL	COMPANY PETITION IB (IBC)/808(ND) 2020	IBC Under Sec 9			Proof of service and its pagination is missing	26/01/2021
1922	1919	0710102137062019/6	BANK (SINGAPORE) LIMITED Vs. RCI	COMPANY PETITION IB (IBC)/2688 (ND)2019	IBC Under Sec 9			NEED TO IA FILE	20/03/2020
1923	1920		ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND) 2020	IBC under Sec 7			true copy sign missing	10/12/2020
1924	1921	0710102113782019/5	LTD. Vs. KPG INTERNATIONAL PRIVATE	COMPANY PETITION IB (IBC)/2083 (ND)2019	IBC under Sec 7			need to ia file	12/12/2020
1925	1922	0710102098132019/2 7	M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896 (ND)2019	IBC under Sec 7			e stemp miss	24/12/2020
1926	1923	0710102029882020/4	PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL	COMPANY PETITION IB (IBC)/782(ND) 2020	IBC Under Sec 9			sign miss	15/01/2021
1927	1924	0710120003962018/5	PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF	COMPANY APPEAL(COM PANIES ACT)/768(ND) 2018	Application under any other provisions			NEED TO [PETITION FILE	20/01/2021
1928	1925	0710102111042020/2	AMAN AGARWAL	INTERLOCUT ORY APPLICATION (I.B.C)/5251(N D)2020				50 RUPEES E STAMP MISSED	22/01/2021
1929	1926	0710102114492020/1	Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/5487(N D)2020	Sec 60(5)			50 rupee stamp missed	22/01/2021

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	1927	0710102117152019/7	APEX ELECTRO DEVICES	INTERLOCAT	Application under	r		need to saperate	22/01/2021
1930			PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD		any other provisions - IBC			filling	
1931	1928		APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	ORY	any other			need to saperate filling	22/01/2021
1932	1929		ERECTORS LIMITED Vs.	COMPANY PETITION IB (IBC)/3428 (ND)2019	IBC Under Sec 9			STAMP MISSING	22/01/2021
1933	1930		INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403 (ND)2019	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSED	22/01/2021
1934	1931		Vs. M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	PETITION IB (IBC)/71(ND)2 020	IBC under Sec 7			need to saperate pdf after 200 pages	22/01/2021
1935	1932	1	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH		IBC Under Sec 9			index missing	22/01/2021
1936	1933		Vs. SUN GANGA	APPLICATION	Application under any other provisions - IBC			NEED TO IA FILE	23/01/2021
1937	1934		PVT. LTD.	ORY	Application under any other provisions - IBC		_	affidavit missed	23/01/2021
1938	1935	0710102067622020/6	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	_	IBC under Sec 7			NEED TO UPLOAD ONE TIME	28/01/2021
1939	1936	4	Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2 020	Sec. 241(1)			INDEX MISSED IN AFFIDAVIT	28/01/2021

	Α	В	С	D	E	F	G	Н	
	1937		CAPARO ENGINEERING INDIA LTD. Vs. CAPARO	COMPANY	Sec. 241(1),Sec. 244(1)	·		INDEX MISSING	28/01/2021
1940			PROCAM INFRASTRUCTURE LIMITED	(COMPANIES ACT)/179(PB) 2020	244(1)				
1941	1938	0710102111042020/3	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUT ORY APPLICATION (I.B.C)/5251(N D)2020				50 RUPEES E STAMP MISSING	28/01/2021
1942	1939		M/S DHIMAN INDUSTRIES Vs. M/S ABIR INFRASTRUCTURE PVT. LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/5717(N D)2020	, ,			TRUE COPY SIGN MISSING	28/01/2021
1943	1940	0710102148542019/1 0	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND) 2020	IBC Under Sec 9			NEED TO SAPERATE FILLING	28/01/2021
1944	1941	0710102159262019/1	SEEMA GUPTA Vs. SHOURYA TOWERS PRIVATE LIMITED	COMPANY APPLICATION (IBC)/946(ND) 2019	Sec 60(5)			E STAMP MISSING	28/01/2021
1945	1942		KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/460(ND) 2020	IBC Under Sec 9			e-stamp missed	29/01/2021
1946	1943	0710102033212020/6	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND) 2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	29/01/2021
1947	1944		STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186 (ND)2019	IBC Under Sec 9			E-STAMP MISSED	29/01/2021
1948	1945		STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD		IBC Under Sec 9			index missing	29/01/2021
1949	1946		POONAM GUPTA VS DAMONT DEVELOPERS PRIVATE LIMITED	,	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/310(ND)20	Akash Panwar	WRONG EFILE	25/01/2021
1950	1947	710102008012021	ABIR INFRASTRUCTURE PVT. LTD. VS SANDEEP GARG HUF	•	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/893(ND)20	RAKHI RAY	e-stamp missed	29/01/2021

	Α	В	С	D	Е	F	G	Н	I
1951	1948	710102007692021	RUPESH DAS VS GAURAV KATIYAR RP	Interlocutory Application	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1348(ND)2	Dhruv Gupta	section wrong and sign missing	28/01/2021
1952	1949	710102008612021	M/S GREEN FACADE SOLUTIONS PVT. VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT		R N Karanjawala	section wrong and main case not link	31/01/2021
1953	1950	710102008552021	JBB-EVEREST BUILDTECH PRIVATE LIMITED VS DEVENDRA	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1006(ND)2	CA ANIL KUMAR	44-45,51 not clear page	30/01/2021
1954	1951	710102033682020	ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB LTD	Company Petition IB (IBC)	IBC Under Sec 9		HARSHAL KUMAR	page:103, 113, 116, 165-172 etc pages not clear	17/03/2020
1955	1952	710102034952020	BINGE CAFE CONCEPT PVT. LTD. VS NAYATI HELTHCARE & RESERCH	Company Petition IB (IBC)	IBC Under Sec 9		Pallav Mongia	wrong e-file	20/03/2020
1956	1953	710102115442020	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (3)		SHANTANU KUMAR	kindly make one pdf after that upload petition	13/12/2020
1957	1954	710102005782021	CHD DEVELOPERS LIMITED VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	Petition (Companies Act)	Sec. 74(2)		Alok Kumar Tripathi	Small font 30,31,128 to 149, Company master data missed, Pages not clear 37,62,64,72,74,81, 90,92,95,189,198, 218,325,326,344,3 88,417,478,479,50 4 to 506,508,509 to 514,517,523,527,5 36, Vol 1 & amp; amp; amp; 2 divide after 200 pages	
1958	1955	710102006592021	_	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	Company master data missed, kindly divide volume from page no 307,	23/01/2021
1959	1956	710102007782021	RAM RATNA INFRASTRUCTURE PRIVATE LIMITED VS MAHAGUN REAL ESTATE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SIDDHARTH ACHARYA	Blur & Cut page- 26,27,29 to 58,62 to 71,88,90,93/Sign missing in	28/01/2021

	Α	В	С	D	Е	F	G	Н	I
	1957	710102007592021	KULBHUSHAN KHANNA VS JAIPRAKASH ASSOCIATES INDIA	Company Appeal(Comp anies Act)	Sec. 73(4)		MANOJ KUMAR PATHY	Form 11 missed, wrong caser type select, brief	28/01/2021
1960				,				synopsis/list of dates missed, e stamp missed with affidavit, Page 10	
1961	1958	710102007272021	UNIONE INFOTECH PRIVATE LIMITED VS REGISTRAR OF THE COMPANY NCT DELHI & HARYANA	Company Appeal(Comp anies Act)	Sec 252 (3)		TARUN MADAN	NCLT heading missed in cover page, synopsis missed, Page 23,64,86,87,88,11 7,118,missed page 113 repeated, STK 07 missed, court fess and welfare	27/01/2021
1962	1959		RGTL INDUSTRIES LIMITED VS COMMISSIONER OF	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/431(ND)20	RISHI	79,83,78,26,29,41, 43-46 not clear page and 28 page	
1963	1960	710102002112021	RAJINDER WALI VS TIGER CAMP PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Rajinder	main case not link	12/01/2021
1964	1961	710102006222021	SUMIT BANSAL VS GAURAV HOTA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1048(ND)2	Abhishek Garg	up stamp paper needed of Rs100 not vailid 10 rs	22/01/2021
1965	1962		M/S SARVOTTAM GRANITE & MARBLE VS MAHAGUN INDIA PRIVATE	Application	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1042(ND)2	SOHAIB	RS 100 E-STAMP PAPER REQUIRED	30/01/2021
1966	1963	710102008662021	KARAMCHAND REALTECH PRIVATE LIMITED VS SOLITAIRE	Company Appeal(Comp anies Act)	Sec. 421		renugupta	Wrong e file	01/02/2021
1967	1964		OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)20		NF	21/09/2020
1968	1965		STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL		Sec 66(1)	INTERLOCUTO RY APPLICATION		ONLY PROOF OF SERVICE UPLOAD	12/10/2020
1969	1966		PARVESH KUMAR Vs. DESEIN PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		ONLY PROOF OF SERVICE	
1970	1967		KISHORE KUMAR SINGH Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2667(PB)2		STAMP MISSING	31/12/2020
1971	1968		ICICI BANK LIMITED Vs. M/S. ESSAR POWER JHARKHAND LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/25(PB)201		NEED TO ALL PAGES SIGN	01/05/2021

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	1969	0710102009812020/2	PACKET DESIGN INDIA	Sec. 230-232 -	CP(AA)	NEED TO IA FILE	23/01/2021
72			PRIVATE LIMITED Vs.	Second Motion	MERGER AND		
					AMALGAMATIO		
	1970	0710102013352019/1	SHREE BALAJI	IBC Under Sec 9	COMPANY	NEED TO IA FILE	23/01/2021
73		0	REFRACTORIES CO Vs.		PETITION IB		
			RGTL INDUSTRIES		(IBC)/431(ND)20		
	1971	0710102013352019/1		IBC Under Sec 9	COMPANY	INDEX MISSING	23/01/2021
974	.07.	1	REFRACTORIES CO Vs.	iso onder occo	PETITION IB	INDEX INICOING	20/01/2021
		•	RGTL INDUSTRIES		(IBC)/431(ND)20		
	1972	0710102013582020/2	HEMANT SHARMA Vs.	Application under		NEED TO IA FILE	23/04/2024
975	1912		MOSER BAER	any other	APPLICATION(I	NEED TO IATTLE	23/01/2021
313							
	4070		ELECTRONICS LTD.	provisions - IBC	BC)/919(ND)202	NEED TO 14 EU E	00/04/0004
976	1973	0/1010201/9/2020/3	SUNFISH ELECTRONICS	IBC Under Sec 9	COMPANY	NEED TO IA FILE	23/01/2021
976			Vs. CPC ELECTRICAL		PETITION IB		
	40= :		PRIVATE LIMTED		(IBC)/493(ND)20		0010415555
977	1974		FOSECO INDIA LTD Vs. D	IBC Under Sec 9	COMPANY	sign on reply	23/01/2021
			C M LIMITED		PETITION IB	missed,pg-26,30-	
	1975		VOLKSWAGEN FINANCE	Section 95(1)	COMPANY	Supporting	24/01/2021
978			PRIVATE LIMITED Vs.		PETITION IB	affidavit and	
			TARUN KAPOOR		(IBC)/1097(ND)2	stamp paper	
	1976	0710102005532021/1	HONEST MACHINERY PVT	Sec. 12A	INTERLOCUTO	Wrong document	25/01/2021
20			LTD Vs. VSM VENTURE		RY		
979			CONTROL SYSTEMS		APPLICATION		
			PRIVATE LIMITED		(I.B.C)/365(ND)2		
	1977		HARI RAM Vs. SHILPA	Sec 424 (3)	COMPANY	sign missed on	25/01/2021
980		1	GARMENTS PVT. LTD	(1)	PETITION	reply,stamp	
					(COMPANIES	paper of Rs100 of	
	1978	0710102016252018/3	AS TECHNOSOFT	IBC Under Sec 9	COMPANY	Sign missed on	25/01/2021
981	.0.0		PRIVATE LIMITED Vs.	120 011401 000 0	PETITION IB	reply,pg-11	
			INDIANROOTS SHOPPING		(IBC)/1411(ND)2	repeated,true	
	1979		BHAVYA PRAKASH Vs.	IBC Under Sec 9	COMPANY	True copy sign	25/01/2021
982	1373		DD MOTORS LIMITED	ibo onder dec 3	PETITION IB	and stamp	25/01/2021
	1980	0710102062102020/3		IBC Under Sec 9	COMPANY	sign missed on	25/01/2021
983	1900	07 10 102002 102020/3	SAROHA PRINTING AND	ibc officer Sec 9	PETITION IB	reply,pg-5 not	25/01/2021
903			PACKAGING PRIVATE			clear,separately	
	4004	074040000000000000		IDO H	(IBC)/825(ND)20	· · · · · · · · · · · · · · · · · · ·	05/04/0004
	1981	0710102063262020/2		IBC Under Sec 9	COMPANY	pg-33 not	25/01/2021
984			ENTERPRISE LIMITED Vs.		PETITION IB	clear,stamp	
			ORIENTAL STRUCTURAL		(IBC)/903(ND)20	paper page	
			ENGINEERS PVT. LTD.		20	number missed	
	1982		AAG STEELS PRIVATE	Sub-section (I) of	CA(A) MERGER	Separately file all	25/01/2021
985			LIMITED Vs. ATUL	section 230	AND	document	
			KUMAR KANSAL		AMALGAMATIO		
	1983	0710102117842020/1	BPTP LIMITED Vs.	Application under	COMPANY	sign missed of	25/01/2021
986				any other	APPLICATION(councel in	
				provisions	COMPANIES	index,true copy	
	1984	0710200410432018/4	M/S. KANWAR	IBC Under Sec 9	COMPANY	Neeed to file as	25/01/2021
			ENTERPRISES PVT. LTD.		PETITION IB	IA	
987			Vs. M/S. HINDUSTAN		(IBC)/774(ND)20		
		1		i e	· · · · · · · · · · · · · · · · · · ·		1

	Α	В	С	D	E	F	G	Н	I
988	1985		PACKET DESIGN INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND		Need to file as IA	27/01/2021
						AMALGAMATIO			
	1986	0710102014492020/1	NOBLE BUILDCON		Sec. 230-232 -	CP(AA)		Need to file as IA	27/01/2021
989			PRIVATE LIMITED Vs.		Second Motion	MERGER AND			
			BENLON INDIA LIMITED			AMALGAMATIO			
	1987	0710102023802018/2	VISTRA ITCL INDIA		IBC under Sec 7	COMPANY		Stamp paper of	27/01/2021
		0	LIMITED Vs. AMBIENCE			PETITION IB		Rs50,vakalatnam	
990			PVT LTD			(IBC)/1600(ND)2		a advocata and	
						018		client sign	
								missed,true copy	
	1988	0710102029922020/3	ANURUTAN TEXTILES		IBC Under Sec 9	COMPANY		sign missed on	27/01/2021
		0.101020202070	PRIVATE LIMITED Vs.		120 011401 000 0	PETITION IB		reply,pg-15,16	
991			METAPHOR EXIM			(IBC)/760(ND)20		worng	
			PRIVATE LIMITED			20		arrange,pg-	
	1989	0710102003382020/2			IBC Under Sec 9	COMPANY		sign on reply	28/01/2021
	1303	0. 10 102003302020/2	PROPRIETOR M/S ONE		ibo Olidel Sec 3	PETITION IB		missed,stamp	20/01/2021
992			STOP SOLUTIONS Vs.			(IBC)/206(ND)20		=	
			M/S KOPAL COMPUTERS			20		paper missed,true copy	
	1990		DEEP ELECTROPLTERS		IBC Under Sec 9	COMPANY		Need to file as IA	20/04/2024
1993	1990	07 10 102004052020/4	Vs. MADVAK		IBC Ulider Sec 9	PETITION IB		Need to life as IA	20/01/2021
995			ENGINEERING INDIA PVT			(IBC)/340(ND)20			
	1991		JAYASHREE SHUKLA		Application under	, , , , , , , , , , , , , , , , , , , 		Need to file as IA	20/04/2024
1994	1991					RY		Need to life as IA	26/01/2021
994			DASGUPTA Vs.		any other	1			
	1000		INDIABULLS HOUSING		provisions - IBC	APPLICATION		0 15	00.04.0004
	1992	0710102020462018/1			Application under	COMPANY		3 court fee	28-01-2021
1995			BANARAS HOUSE		any other	PETITION		missed in	
			LIMITED		provisions	(COMPANIES		vakalatanama	22 24 2224
	1993	0710102022752020/1			Sec 252 (1)	COMPANY		E stamp paper	28-01-2021
996			CHOUDHARY Vs. ROC			APPEAL(COMP		missed	
						ANIES			
997	1994		BHAVYA PRAKASH Vs.		IBC Under Sec 9	COMPANY		true copy sign	28-01-2021
			DD MOTORS LIMITED			PETITION IB		and stamp	
	1995	0710102033212020/5	SHRI RIZWAN KHALEEL		IBC Under Sec 9	COMPANY		Sign missed on	28-01-2021
998			Vs. SPICEJET LIMITED			PETITION IB		reply,court fee	
						(IBC)/791(ND)20		and welfare	
						20		missed in	
	1996	0710102061262019/1			IBC under Sec 7	COMPANY		Need to file as IA	28-01-2021
999			LIMITED Vs. GLOBAL			PETITION IB			
200			INFONET DISTRIBUTION			(IBC)/712(ND)20			
			PRIVATE LIMITED			19			
	1997	0710102082222020/5	INDERJIT MONGIA PROP :		IBC Under Sec 9	COMPANY		True copy sign	28-01-2021
2000			ASHENDER			PETITION IB		and stamp	
.000			ENTERPRISES Vs.			(IBC)/952(ND)20		missed	
			MEDEOR HOSPITAL			20			
	1998	0710102029152020/2	M/S AGGARWAL		IBC Under Sec 9	COMPANY		page numbering	29-01-2021
0004			ADVERTISING AGENCY			PETITION IB		missed	
2001			Vs. M/S NAV GRIH			(IBC)/1084(ND)2			
	l		DEVELOPERS PRIVATE			020		1	1

\neg	Α	В	С	D	E	F	G	Н	
	1999	0710102030772018/6	STRESSED ASSTES		IBC under Sec 7	COMPANY	-	Upload all reply	29-01-2021
002			STABILIZATION FUND			PETITION IB		separately	
002			(SASF) Vs. HOTLINE CPR			(IBC)/33(ND)201		Separatory	
\rightarrow	2000	0710102031072018/9	MR. K BABU VARGHESE		Rule 11 of NCLT,	COMPANY		pg-106	29-01-2021
003	2000	07 10 10203 10720 10/9			·			. •	29-01-2021
003			Vs. SCHNEIDER		2016	PETITION IB		missed,pg-200	
			PROTOTYPING INDIA PVT.			(IBC)/1518(ND)2		not clear	
	2001	0710102036292020/1	BHARAT ALUMINIUM		Sec 60(5)	INTERLOCUTO		Wrong document	29-01-2021
004			CO.LTD Vs.			RY			
						APPLICATION			
ļ	2002	0710102083162019/8	OSWAL MINERALS		IBC Under Sec 9	COMPANY		Index missed	29-01-2021
005			LIMITED Vs. SATELLITE			PETITION IB			
ļ			CABLES PRIVATE			(IBC)/1185(ND)2			
	2003	0710102100462020/1	SAM BUSINESS		IBC Under Sec 9	COMPANY		Index missed	29-01-2021
006	2003	1	CONTINUITY SERVICES		ibo olidei oec 3	PETITION IB		illuex Illisseu	23-01-2021
,00		1							
	2004	0740400404000004	Vs. JSP PROJECTS		0 (1 05(4)	(IBC)/1023(ND)2		0, 1	00.04.0004
007	2004	0710102101302020/5	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		Stamp paper and	29-01-2021
			ARVIND DHAM			PETITION IB		affidavit missed	
	2005	0710102118552020/1	SAKSHI FINCAP PVT.LTD		Rule 11 of NCLT,	INTERLOCUTO		true copy sign	29-01-2021
800			Vs. CELEBRATION CITY		2016	RY		and stamp	
ļ			PROJECTS PVT. LTD.			APPLICATION		missed	
	2006	0710102119242020/1	YOGESH SETHI Vs.		Application under	INTERLOCUTO		Court fee and	29-01-2021
009			PUNJAB NATIONAL BANK		any other	RY		welfare missed	
ļ					provisions-	APPLICATION			
	2007	0710102120182020/2	RITZY CHEMICALS PVT.		IBC Under Sec 9	COMPANY		Court fee and	29-01-2021
010	2007	07 10 102 120 10202072	LTD. Vs. H R POLYCOATS		ibo onder occ s	PETITION IB		welfare missed	23-01-2021
310								wellare Illisseu	
	2000	074040044040404040	PVT. LTD.		IDOU I O O	(IBC)/4(ND)2021		0, ,	00.04.0004
ļ	2008	0/10102140402019/2	M/S WELLDONE ESTATES		IBC Under Sec 9	COMPANY			29-01-2021
ļ			PROJECTS PRIVATE			PETITION IB		Rs100	
)11			LIMITED Vs. M/S REIN			(IBC)/2836(ND)2			
ļ			CONSTRUCTIONS			019			
			PRIVATE LIMITED						
	2009	0710102160992019/7	IDBI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		stamp paper and	29-01-2021
			AMZEN			PETITION IB		affidavit missed	
012			TRANSPORTATION			(IBC)/3(ND)2020			
ļ			INDUSTRIES PRIVATE			(,,,			
\rightarrow	2010	0710102002222021/1	MANJIT RAJAIN Vs.		Sec 60(5)	INTERVENTION		Wrong document	30-01-2021
013	2010	01 10 102002222021/1	SAPAN MOHAN GARG		080 00(3)	PETITION		Tribing document	30-01-2021
	0044	074040000000000000			IDO Harden Ocea			04	00.04.0004
014	2011		B.E.C INDIA PVT. LTD Vs.		IBC Under Sec 9	COMPANY		Stamp paper	30-01-2021
11/1			CROSS ROADS INDIA			PETITION IB		missed and sign	
714			ASSISTANCE PRIVATE			(IBC)/268(ND)20		missed in	
					Application under	INTERLOCUTO		need to ia file	30-01-2021
	2012	0710102065612020/3	JITESH GUPTA Vs.		1				
	2012	0710102065612020/3	JITESH GUPTA Vs. GOLDEN PEACOCK		any other	RY			
	2012	0710102065612020/3			1	RY APPLICATION			
)15			GOLDEN PEACOCK RESIDENCE PVT. LTD		any other provisions - IBC	APPLICATION		need to ia file	30-01-2021
015	2012		GOLDEN PEACOCK		any other			need to ia file	30-01-2021

	Α	В	С	D	E	F	G	Н	I
2017	2014		KASHI VISWANATHAN SIVARAMAN Vs. PTC ENGINEERING (INDIA) PVT. LTD. & ORS.		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION (I.B.C)/3750(ND)		Stamp paper missed	30-01-2021
2018	2015		TERAWISE CONSULTANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/512(ND)20		Index missed	30-01-2021
2019	2016	0710102119242020/3	YOGESH SETHI Vs. PUNJAB NATIONAL BANK		Application under any other provisions-	INTERLOCUTO RY APPLICATION		page numbering missed in file	30-01-2021
2020	2017		AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/4298(PB) 2020		page numbering missed	31-01-2021
2021	2018	0710102107642020/1	NORDMECCANICA S.P.A. Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1068(ND)2		Councel signature missed in index	31-01-2021
2022	2019	0710102107652020/1	BANCO BPM S.P.A Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1069(ND)2		Councel signature missed in index	31-01-2021
2023	2020	0710102118152020/8	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/7(ND)2021		stamp paper and affidavit missed	31-01-2021
2024	2021	0710102146352019/3	AKHILESH KUMAR GUPTA Vs. ADVAYA TRADERS		Rule 11 of NCLT, 2016	COMPANY APPLICATION(I BC)/1532(ND)20		sign missed on reply	31-01-2021
2025	2022	0710102011972019/4	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1487(ND)2 018		Wrong page numbering after pg-209	02/01/2021
2026	2023		VINTRON INFORMATICS LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/470(ND)20 20		True copy sign and stamp missed in some pages	02/01/2021
2027	2024	0710102024412020/3	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)20		Stamp paper of Rs 50	02/01/2021
2028	2025	0710102075122019/6			IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)20 19		Need to file as IA	02/01/2021
2029	2026		MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.		Sec 60(5)	INTERLOCUTO RY APPLICATION		True copy stamp missed in some pages	02/01/2021

	Α	В	С	D	E	F	G	Н	I
2030	2027	0710102078882020/4	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.		Sec 60(5)	INTERLOCUTO RY		True copy stamp missed	02/01/2021
						APPLICATION			
	2028	0710102080192020/5	RAJ LAXMI REALTORS		Sec 252 (3)	COMPANY		Supporting	02/01/2021
2031			PRIVATE LIMITED Vs.			APPEAL(COMP		affidavit and	
			REGISTRAR OF			ANIES		stamp paper	
	2029	0710102093752020/4	ENVITECH		Sec 252 (3)	COMPANY		Wrong document	02/01/2021
			CONSULTANTS INDIA		. ,	APPEAL(COMP		only 1 page	
2032			PRIVATE LIMITED Vs.			ANIES		uploaded	
			REGISTRAR OF			ACT)/379(ND)20			
			COMPANIES NCT OF			20			
	2030	0710102104292020/1	ENVITECH		Application under	COMPANY		DOCUMENT	02/01/2021
			CONSULTANTS INDIA		any other	APPLICATION(INCOMPLETE	
2033			PRIVATE LIMITED Vs.		provisions	COMPANIES			
			REGISTRAR OF			ACT)/700()2020			
			COMPANIES OF NCT OF			, 110, 110			
	2031	0710102109512020/1	RAJ KUMAR RAHLAN Vs.		Sec 60(5)	INTERLOCUTO		NEED TO ONE	02/01/2021
2034			STATE BANK OF INDIA			RY		TIME FILE	
						APPLICATION			
	2032	0710102137062019/8	STANDARD CHARTERED		IBC Under Sec 9	COMPANY		STAMP MISSING	02/01/2021
		01.10.102.10.10020.1070	BANK (SINGAPORE)		120 011401 000 0	PETITION IB		01741111 11111001110	02/01/2021
2035			LIMITED Vs. RCI			(IBC)/2688(ND)2			
			INDUSTRIES &			019			
	2033	0710102005352021/1	ORRIS INFRASTRUCTURE		Sec 60(5)	INTERLOCUTO		pg-	02/02/2021
2036		07 10 10 20 00 00 20 2 17 1	PVT. LTD. Vs. THREE C		000 00(0)	RY		188,190,192,194	02/02/2021
			SHELTERS PVT. LTD.			APPLICATION		196,,198,201,202,	
	2034	0710102011322020/3	AHUJA HOSPITALITY		Sec 252 (1)	COMPANY		Index and court	02/02/2021
		01.10.10201102202070	PRIVATE LIMITED Vs.		(.,	APPEAL(COMP		fee and welfara	02/02/2021
2037			REGISTRAR OF			ANIES		missed	
			COMPANIES DELHI			ACT)/166(ND)20			
	2035	0710102119312020/1			Sec 60(5)	INTERLOCUTO		50 RUPEE E	02/02/2021
2038		07 10 102 1 100 120207 1	SERVICES PVT LTD Vs.		000 00(0)	RY		STAMP MISSING	02/02/2021
			GOLDEN GLOW ESTATES			APPLICATION		OTAMI MICONTO	
	2036	0710102142642019/4	WEALTHCORP HEALTH		IBC Under Sec 9	COMPANY		STAMP MISSING	02/02/2021
	_000	J. 10 102 1-120-120 13/4	SERVICES PVT. LTD. Vs.		ibo olidoi oec a	PETITION IB		CIAMI MIOONIG	OZIOZIZUZ I
2039			WELLOGO SERVICES			(IBC)/2886(ND)2			
			PRIVATE LIMITED			019			
	2037	0710102144842019/3	RAM SWARUP NATHI MAL		Sec 33(1) (b) (i) to	COMPANY		ONLY PROOF OF	02/02/2021
2040	_00,	J. 10 102 1-1-10-120 19/3	Vs. KHAIRWALA		(iii) r/w Sec 33(3)	APPLICATION(I		SERVICE	V = 1 V = 1 E V = 1
_0+0			INTERNATIONAL LTD		(, 1/# Oec oo(o)	BC)/518(ND)201		MISSING	
	2038	0710102144842010/4	RAM SWARUP NATHI MAL		Sec 33(1) (b) (i) to	COMPANY		18-23 NOT	02/02/2021
2041	2030	07 10 102 1440420 13/4	Vs. KHAIRWALA		(iii) r/w Sec 33(3)	APPLICATION(I		CLEAR	UZIUZIZUZ I
_0-71			INTERNATIONAL LTD		(III) I/W 386 33(3)	BC)/518(ND)201		CLLAIN	
	2039	0710102150482019/1			Application under	COMPANY		NEED TO IA FILE	02/02/2024
2042	2033	0710102150462019/1	UTTAM STRIPS LIMITED		any other	APPLICATION(I		INCED TO IA FILE	02/02/2021
ZU4Z		U	OTTAW STRIPS LIMITED			•			
	2040	0740420042792049/9	APDOS DOLVMEDS		provisions - IBC	BC)/1608(ND)20		17 10 NOT	02/02/2024
2043	2040	0710120013782018/2			IBC Under Sec 9	COMPANY		17 19 NOT	02/02/2021
∠∪43			LIMITED Vs. M/S CALLINA			PETITION IB		CLEAR	
			CARE OVERSEAS PVT			(IBC)/1294(ND)2]

			•		_	_	1		
	A	B	C C	D	E	F	G	H	00/00/0004
	2041	0/10200401392016/2	RAJEEV BEHL Vs. M/S		Application under	COMPANY		NEED TO SIGN	02/02/2021
044			REALTECH		any other	PETITION		ALL PAGES	
			INFRASTRUCTURE LTD &		provisions	(COMPANIES			
			ORS		0 04440	ACT)/28(ND)201		4====	22/22/22/
	2042	0710200424652018/1	DR. SEEMA BAJAJ Vs.		Sec. 241(1),Sec.	COMPANY		AFFIDAVIT	02/02/2021
045			EMBRYO HEALTH PVT.		242(4)	PETITION		MISSING	
			LTD.			(COMPANIES			
	2043	0710102095442020/3	SRIKALAHASTHI PIPES		Application under				02/03/2021
046			LIMITED Vs. UNIVERSAL		any other	PETITION(COM		uploaded, please	
			BUILDWELL PVT. LTD.		provisions ,Rule	PANIES		upload all	
					11 of	ACT)/2(PB)2021		documents	
	2044	0710120005102018/8	MICROMAX INFORMATICS		IBC Under Sec 9	COMPANY		NEED TO	02/03/2021
047			LIMITED Vs. KUMAR			PETITION IB		SAPERATE	
0			DISTRIBUTORS PRIVATE			(IBC)/990(ND)20		FILLING	
			LIMITED			18			
	2045		M/S. WESTERN IMPEX		Sub-section (I) of	CA(A) MERGER		NEED TO IA FILE	02/03/2021
048			PVT. LTD. Vs. RENUKA		section 230	AND			
			INFRATECH PVT. LTD			AMALGAMATIO			
	2046	0710120009092018/6	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		50 RUPEE	02/03/2021
040			Vs. M/S. SHREE AMBICA			PETITION IB		STAMP MISSING	
049			INTERNATIONAL FOOD			(IBC)/1342(ND)2		AND TRUE COPY	
			COMPANY PVT. LTD.			018		SIGN MISSING	
	2047	0710120009092018/7	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		TRUE COPY	02/03/2021
050			Vs. M/S. SHREE AMBICA			PETITION IB		SIGN ALL PAGES	
050			INTERNATIONAL FOOD			(IBC)/1342(ND)2			
			COMPANY PVT. LTD.			018			
	2048	0710120009092018/8	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		50 RUPEE	02/03/2021
			Vs. M/S. SHREE AMBICA			PETITION IB		STAMP MISSING	
051			INTERNATIONAL FOOD			(IBC)/1342(ND)2			
			COMPANY PVT. LTD.			018			
	2049	0710120009092018/9	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		50 RUPEE	02/03/2021
			Vs. M/S. SHREE AMBICA			PETITION IB		STAMP MISSING	
052			INTERNATIONAL FOOD			(IBC)/1342(ND)2			
			COMPANY PVT. LTD.			018			
	2050	0710200410822017/3	M/S AMRISH GUPTA &		Sec. 241(1),Sec.	COMPANY		AFFIDAVIT	02/03/2021
053	2000	07 1020041002201770	ORS. Vs. M/S BLUE ICE		242(4)	PETITION		MISSING	02/00/2021
000			FARMS PVT. LTD.		272(7)	(COMPANIES		MISSINS	
	2051	0710102412382017/1	M/S COLUMBIA PETRO		IBC Under Sec 9	COMPANY		INDEX MISSING	02/04/2021
054	2031		CHEM PVT LTD Vs. M/S		IBC Ulluel Sec 9	PETITION IB		INDEX MISSING	02/04/2021
004		0	PETROLUBE INDIA LTD.			(IBC)/343(ND)20			
	2052	710102035402020	M/S JMS STEEL & POWER	Company	IBC Under Sec 9	(100)/343(ND)20	Kartik	missing page	25/03/2020
	2032	1 10102033402020		Petition IB	ibo oliuer sec 9		rvai lik	missing page-	23/03/2020
055								11/Page not	
UUU			VINAYAK RATHI STEELS	(IBC)				clear-22 to	
			ROLLING MILLS PVT LTD.					219/Wrong	
					.			section/wrong	1010110555
	2053	710102113042020	JADE E SERVICES	Transfer	Rule16(d),NCLT		ANUBHAV	Main case no	12/04/2020
056				•	Rules,2016		RASTOGI	missed, wrong	
			PINE & PEAK	panies Act)				case type select	

	Α	В	С	D	Е	F	G	Н	I
	2054	710102118942020	KOREA TRADE	Company	IBC Under Sec 9		Nikhil Palli	Please Don\'t	25/12/2020
2057			INSURANCE	Petition IB				Refile this your	
2031			CORPORATION VS	(IBC)				same matter is	
			EMPIRE HOME					ongoing other	
	2055	710102118952020	KOREA TRADE	Company	IBC Under Sec 9		Nikhil Palli	Please Don\'t	25/12/2020
			INSURANCE	Petition IB				Refile this your	
2058			CORPORATION VS	(IBC)				same matter is	
			EMPIRE HOME					ongoing other	
	2056	710102006972021	M/S. NIPMAN FASTENER	Company	IBC Under Sec 9		Harshit	brief of synopsis	25/01/2021
			INDUSTRIES PRIVATE	Petition IB				missed, form 5	
0.50			LIMITED VS M/S. MAKINO	(IBC)				corporate debtor	
059			AUTO INDUSTRIES	()				addresss in up ,	
			PRIVATE LIMITED					true copy sign	
								missed,	
	2057	710102008592021	T.S.S ENTERPRISES VS	Company	Rule 11 of NCLT		R N Karanjawala	main case	30/01/2021
			M/S RAHEJA	Application(C			- Contracting	number not link	00/01/2021
2060			DEVELOPERS LIMITED	ompanies				Transcor Hot IIII	
				Act)					
	2058	710102008762021	MADHUVAN TIE UP		Rule 11 of NCLT,	COMPANY	Siddharth Bhatli	WRONG CASE	02/01/2021
	2000	7 10 10 20 00 7 0 20 2 1	PRIVATE LIMITED VS	_	2016	PETITION IB	Oldanarin Briain	NO CONNECT/	02/01/2021
061			NARENDER KUMAR	(I.B.C)	2010	(IBC)/1397(PB)2		PAGE 6 NOT	
			SHARMA	(1.5.0)		019		CLEAR /E-STAMP	
	2059	710102009282021	JITENDER AHUJA VS	Interlocutory	Rule 11 of NCLT,	COMPANY	Sandeep Bajaj	sign missing	02/02/2021
2062	2033	7 10 10 200 3 20 20 21	ARCH CONCEPT PVT.	-	2016	PETITION IB	Sandeep Bajaj	Sign inissing	02/02/2021
.002			LTD.	(I.B.C)	2010	(IBC)/133(ND)20			
	2060	710102008672021	SANJAY AGGARWAL VS	· ,	Rule 11 of NCLT	(100)/100(ND)20	ISHA BHALLA	Application not	02/01/2021
	2000	7 10 10 20 000 7 20 2 1	SAKSHI FINCAP PVT. LTD.		Ruic II of NoE1		IONA BINALLA	linked with main	02/01/2021
2063			CAROTH FIREAL FULL ETD.	Application(C				case no./Index	
				ompanies				not signed/True	
				Act)				copy sign	
	2061	710102009532021	KASHI VISWANATHAN	· ·	Application under	COMPANY	kashi viswansthan		02/03/2021
064	2001	7 10 10 200 3 3 3 2 0 2 1	SIVARAMAN VS	_	any other		si	page	02/03/2021
.00.			SRIGOPAL CHOUDHARY		provisions - IBC	(IBC)/564(ND)20	31	page	
	2062	710102009512021	SHARAD AGGARWAL VS		Rule 11 of NCLT	(100)/304(140)20	Jitesh	Wrong Section	02/03/2021
	2002	7 10 10 200 33 1202 1	RAJESH BUILDCON &	Application(C	Rule II OI NOLI		Jitesii	Chosen/Applicati	02/03/2021
2065			INFRASTRUCTURE PVT	ompanies				on not linked	
			LTD	Act)				with main case	
	2063	710102008032021	NOBLE CO-OPERATIVE		Sec 60(5),Rule 11		GOVIND		28/01/2021
	2003	7 10 10 2000032021	BANK LIMITED VS	_	of NCLT, 2016		GOVIND	estamp paper need to 100 rps	20/01/2021
066					OI NCL1, 2016				
			PANTEL TECHNOLOGIES	(I.B.C)				for Uttar Pradesh	
	2064	740402000402004	PRIVATE LIMITED	Intorio cutore	Dule 44 of NOLT		HEMAL DATECT	main case not	02/02/2024
	2064	710102009182021	SUNIL AVDHUT	_	Rule 11 of NCLT,		HEMAL RAJESH	NCLAT	02/02/2021
2067			DEVDHARKAR VS PRINT		2016		PATEL		
	0067	2 4040004000000000000000000000000000000	HOUSE INDIA PVT. LTD	(I.B.C)	A 11 41 7	001104:57	AUTIN 845		00/05/055/
	2065	710102010202021	SUNDER AGROMILLS	_	Application under	COMPANY	NITIN MEHTA	E-stamp	02/05/2021
2068			PRIVATE LIMITED VS		any other	PETITION IB		missing/True	
			SUNDER AGROMILLS	(I.B.C)	provisions - IBC	(IBC)/1175(ND)2		copy sign	
			PRIVATE LIMITED			019		missing	

	Α	В	С	D	E	F	G	Н	I
2069	2066		M/S ANSHUL PRINT SOLUTION VS M/S GREEN CHANNEL PUBLICATIONS PVT LTD		IBC Under Sec 9		Kshitij	Board Resolution/Advoc ate welfare & court fees missed/Paginatio	13/10/2020
2070	2067	710102118522020	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED VS UNILEC ENGINEERS LIMITED	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		PRAVEEN SEHRAWAT	Kindly file separate condonation delay application, Kindly link with	23/12/2020
2071	2068		INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES		pg-2 not clear	04/02/2021
2072	2069	0710102020982018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES		pg-6,7 not clear	04/02/2021
2073	2070		KASHI VISWANATHAN SIVARAMAN Vs. PARAMJIT GANDHI &		Sec 66(1)	INTERLOCUTO RY APPLICATION		Main case number not correct in file	04/02/2021
2074	2071		MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2		PG-1 NOT CLEAR	05/02/2021
2075	2072		JAIN FLORICULTURE LTD Vs. ARIES TRAVELS PRIVATE LIMITED & ORS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/88(ND)201 9		Sign missed on reply,pg- 105,113,139,141,1 83-192,193- 211,219,223,225,2 28,560-572,582	05/02/2021
2076	2073		INFOZONE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		index missing	02/08/2021
2077	2074	0710102008332020/1	AMIT BASIA Vs.		Section 94(1)	COMPANY PETITION IB		Wrong Document (IA filed)	01/06/2021
2078	2075	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA		Sec 66(1)	COMPANY APPLICATION(I BC)/884(PB)202		pg-618 translation/Pg- 657 to 659 not	01/06/2021
2079	2076	0710102005122020/5	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB			22/01/2021
2080	2077		ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTO RY APPLICATION		NEED TO ALL PAGES SIGN	02/08/2021
2001	2078	0710102074272020/1	HARI SINGH Vs. DYNAMIC AURA LLP		IBC Under Sec 9	COMPANY PETITION IB		NEED TO IA FILE	02/08/2021
2082	2079	3	MERCKENS KARTON- UND-PAPPENFABRIK GMBH Vs. FRANCO		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)20		NEED TO FILE SAPERATE	02/09/2021

	Α	В	С	D	E	F	G	Н	1
	2080	710102005742021	ASHOK KRIPLANI VS		Sec 60(5)	COMPANY	A Mahesh	stamp paper of	20/01/2021
	2000	7 10 10 200 57 4 20 2 1	TANGENCE SOLUTIONS	Interlocutory	Sec 60(5)	PETITION IB	A Wallesii	Rs100,volume	20/01/2021
2083				Application		_			
2003			INDIA P. LTD	(I.B.C)		(IBC)/2694(ND)2		break after 200	
						019		pages,true copy	
								stamp and sign	
	2081	710102009152021	SYNDICATE BANK VS M/S			COMPANY	RAKESH KUMAR	WRONG CASE	02/02/2021
2084					any other	PETITION IB	JAIN	LINKED please	
			PVT. LTD.	(I.B.C)	provisions - IBC	(IBC)/1456(PB)2		check your case	
	2082	710102009132021		Interlocutory	Application under	COMPANY	RAKESH KUMAR	WRONG CASE	02/02/2021
2085			INCOM WIRES & CABLES	Application	any other	PETITION IB	JAIN	LINKED PLEASE	
			PVT. LTD.	(I.B.C)	provisions - IBC	(IBC)/1456(PB)2		CHECK	
	2083	710102010882021	MOSER BAER	Miscellaneou	Sec 60(2)	COMPANY	Fidel Sebastian	Index Blank/No	07/02/2021
			KARAMCHARI UNION VS	s Application		PETITION IB		pagination/True	
2086			MOSER BAER INDIA	(IBC)		(IBC)/378(PB)20		copy sign	
			LIMITED	` ,		17		missed/No	
								stamp/Annexure -	
	2084	710102010872021	MANIK SINGH VS INDU	Interlocutory	Sec 60(5)	COMPANY	MALLIKA	No index/no	08/02/2021
			KUMAR AND ORS	Application	000 00(0)	PETITION IB	PARMAR	pagination/No	00,02,2021
2087			TOMPAC PARE ONE	(I.B.C)		(IBC)/1781(ND)2	- Futurat	Stamp,	
				(1.5.0)		018		Affidavit/True	
	2085	710102010332021	SYNDICATE BANK VS M/S	Interlocutory	Application under	COMPANY	RAKESH KUMAR	main case	05/02/2021
2088	2003	7 10 10 20 10 3 3 2 0 2 1		Application	any other	PETITION IB	JAIN	number wrong	03/02/2021
2000				(I.B.C)		_	JAIN	number wrong	
	2006	740402040262024	PVT. LTD. MARINAINDIA TRAEXIM	` '	provisions - IBC	(IBC)/1456(PB)2 COMPANY	Mahit Cath	otomo nonor	05/02/2024
	2086	710102010362021		Interlocutory	Sec 60(5)		Mohit Seth	stamp paper	05/02/2021
2089			PRIVATE LIMITED VS	Application		PETITION IB		missing and sign	
				(I.B.C)		(IBC)/343(PB)20		missing	
			PRIVATE LIMITED		0 00/5	19			20/20/2024
	2087	710102010892021	ADITI JAIN VS INDU	-	Sec 60(5)	COMPANY	MALLIKA	No index/no	08/02/2021
2090			KUMAR AND ORS	Application		PETITION IB	PARMAR	pagination/No	
				(I.B.C)		(IBC)/1781(ND)2		Stamp,	
						018		Affidavit/True	
	2088	710102010652021		_	Rule 11 of NCLT,	COMPANY	LOKESH	10-37 not clear	06/02/2021
2091			JASMINE BUILDMART	Application	2016	PETITION IB		page and sign	
			PRIVATE LIMITED	(I.B.C)		(IBC)/1722(ND)2		missing	
	2089	710102010442021	CBRE SOUTH ASIA PVT.	-	IBC Under Sec 9	COMPANY	Smriti	section wrong	05/02/2021
2092			LTD. VS M/S. GAURSONS	Application		PETITION IB			
			INDIA PVT. LTD.	(I.B.C)		(IBC)/3199(ND)2			
	2090	710102010622021	LIQUIDATOR OF LANCO	Interlocutory	Sec 60(5)	COMPANY	MISHA	wrong filing, file	06/02/2021
2093			INFRATECH LTD. VS	Application		PETITION IB		link from	
2093			REGIONAL PROVIDENT	(I.B.C)		(IBC)/3199(ND)2		Hyderabad bench	
			FUND COMMISSIONER-I			019			
	2091	710102011092021	OM LOGISTICS LIMITED	Interlocutory	Application under	COMPANY	ARUN	main case	08/02/2021
2094					any other	PETITION IB	AGGARWAL	number missing	
				(I.B.C)	provisions - IBC	(IBC)/3098(ND)2			
	2092	710102113032020	MINTKART INDIA PVT.	Transfer	Rule16(d),NCLT		ANUBHAV	no main case no.	09/02/2021
			LTD. VS BHUMISAGAR		Rules,2016		RASTOGI		
2095				panies Act)	1.00,2010				
			LTD.	pariles Act,					
	<u> </u>	1	LID.		1	I .	l .	I .	

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2096	2093	710102001582021	THE DIAL SOLUTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Appeal(Comp anies Act)	Sec 252 (3)		SUMIT	kindly upload final pdf in proper index with sequence and proper numbering in all	
2097	2094	710102008132021	EMBEE SOFTWARE PVT.LTD VS ANSAL HOUSING LTD	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		LZAFEER AHMAD B F	Wrong case type, memo of parties/ list of dates/ synopsis missed,	09/02/2021
2098	2095	710102008422021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Shantanu	Blur page-142 to 170,196,198,215,2 16,418/etc	
2099	2096	710102011222021	OMSAI NATH ENTERPRISES VS SOLVEN POWER	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2413(ND)2	Pratik Malik	sign missing and e-stamp paper missing	09/02/2021
2100	2097	710102011492021	HARI SINGH VS RESHMA MITTAL	Miscellaneou s Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)202	BHARAT	case type wrong	09/02/2021
2101	2098	710102011372021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Miscellaneou s Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3199(ND)2	Smriti	CASE TYPE WRONG	09/02/2021
2102	2099	710102011692021	M/S INDRAPRASTHA GAS LIMITED VS M/S SHAVINI CONSTRUCTION PVT LTD	Application	Sec 60(5)	COMPANY PETITION IB (IBC)/1487(ND)2	Sai	e-stamp paper missing	10/02/2021
2103	2100	710102011502021	HARI SINGH VS TRADING ENGINEERS (INTERNATIONAL) LTD	Miscellaneou s Application (IBC)	. ,	COMPANY PETITION IB (IBC)/30(PB)202	BHARAT	case type wrong	09/02/2021
2104	2101	710102032312020	DAPEL INVESTMENTS LLP VS	CA(A) Merger and Amalgamatio n(Companies Act)	Sec 60-62 LLP Act 2008		Prashant Jain	Page missed 72,page not clear 118,	13/03/2020
2105	2102	710102119042020	VAIBHAV FARMS PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	No vakaltnama, kindly link with first motion	25/12/2020
2106	2103	710102010472021	PALM COURT MAINTENANCE AGENCY VS UNITY AUTOMATION SERVICES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	Send with objection the claim/default amount less than 1 Cr/Advocate welfare	05/02/2021

	Α	В	С	D	Е	F	G	Н	1
2107	2104	710102011082021	RAJINDER KUMAR VS EDFORA INFOTECH PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		RAJINDER	Send with objection the claim/default amount less than 1 Cr./Pagination not done after page no-19 & mp; amp; amp; True copy Sign	08/02/2021
2108	2105	0710102097082020/3	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013 (ND)2020	IBC Under Sec 9			STAMP MISSING	05/02/2021
2109	2106	0710102101922020/1	TAURUS PACKAGING PRIVATE LIMITED Vs. ARVIND GARG	CA(A)	Sec. 230-232, Sec 234			INDEX MISSING	05/02/2021
2110	2107	0710102107492020/2	MODERN CREDIT PRIVATE LIMITED Vs. SHACHI JAIN	COMPANY PETITION IB (IBC)/1111 (ND)2020	Section 95(1)			NEED TO IA FILE	05/02/2021
2111	2108	0710102116002020/1	PJS ENERGY PRIVATE LIMITED Vs.	COMPANY	Rule 11 of NCLT,Rule 154, NCLT 2016			50 RUPEE STAMP MISSING	05/02/2021
2112	2109	0710102136162019/1 2	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2113		0710102136162019/1 3	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2114	2111	0710102136162019/1 4	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2115	2112	0710102170612019/2	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANSARI INFRASTRUCTURE PVT	APPEAL(COM PANIES ACT)/7(ND)20	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			PAGE 7 NOT CLEAR	05/02/2021

	Α	В	С	D	Е	F	G	Н	ı
2116		1	PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE	(IBC)/449(PB) 2018	IBC under Sec 7			100 RUPEES STAMP MISSING	05/02/2021
2117	2114	0710102406072018/1 2	PRIVATE LIMITED Vs. M/S UNNATI FORTUNE	COMPANY PETITION IB (IBC)/449(PB) 2018	IBC under Sec 7			100 RUPEES STAMP MISSING	05/02/2021
2118	2115	0710120005102018/9	DISTRIBUTORS PRIVATE	COMPANY PETITION IB (IBC)/990(ND) 2018	IBC Under Sec 9			Wrong Doc.(Application, Rejoinder,affidavi t All are filed with same slash no.)	05/02/2021
2119	2116	0710120009092018/1 0	Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD	COMPANY PETITION IB (IBC)/1342 (ND)2018	IBC under Sec 7			50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISIING	05/02/2021
2120	2117	0710102087232020/6	BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND) 2020	Sec. 241(1)			PG-99 100 NOT CLEAR	06/02/2021
2121	2118	0710102103152020/2	SEALING PRODUCTS LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/4810(N D)2020	Rule 11 of NCLT, 2016			AFFIDAVIT WITH STAMP MISSING	06/02/2021
2122	2119	0710102105632020/2	LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/471(ND) 2020	Sec 252 (3)			INDEX MISSING	06/02/2021
2123	2120		LIMITED Vs. JINDAL REALCON PRIVATE	COMPANY PETITION IB (IBC)/1120 (PB)2020	IBC under Sec 7			INDEX MISSING	06/02/2021
2124			AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485 (ND)2019	IBC Under Sec 9			NEED TO FILE SAPERATE WITH INDEX	06/02/2021
2125	2122	0710102129472019/1 1	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485 (ND)2019	IBC Under Sec 9			NEED TO FILE SAPERATE WITH INDEX	06/02/2021
2126	2123	0710120013612018/2	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR	COMPANY PETITION IB (IBC)/1282 (ND)2018	IBC Under Sec 9			IN REJOINDER SHOULD BE SIGN EVERY PAGES	06/02/2021

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2127	A 2124	B 0710102001502021/1	SRINIVAS IYENGAR Vs. AKASH SINGHAL	INTERLOCUT ORY APPLICATION (I.B.C)/113 (ND)2021	, ,	F	No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2128	2125		RAJIV MUKUL VS. AKASH SINGHAL	INTERLOCUT ORY APPLICATION (I.B.C)/119 (ND)2021	Sec 60(5)		No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2129	2126		BIPUL VIVEK Vs. AKASH SINGHAL	INTERLOCUT ORY APPLICATION (I.B.C)/99()202 1			No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2130	2127		JBF PETROCHEMICALS LIMITED Vs. DIVYA ROOPA INFRACON PRIVATE LIMITED		Rule16(d),NCLT Rules,2016 IBC		page-13 14 15 17 18 23 24 NOT CLEAR	07/02/2021
2131	2128		SUNIL GUPTA Vs. AKASH SINGHAL	INTERLOCUT ORY APPLICATION (I.B.C)/179 (ND)2021	, ,		IA not required in written submission	07/02/2021
2132	2129		JAIN Vs. AKASH SINGHAL	INTERLOCUT ORY APPLICATION (I.B.C)/197 (ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
2133	2130	0710102003442021/1	AKASH SINGHAL	INTERLOCUT ORY APPLICATION (I.B.C)/236 (ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
2134	2131		AKASH SINGHAL	INTERLOCUT ORY APPLICATION (I.B.C)/181 (ND)2021	, ,		IA not required in written submission	07/02/2021

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2135			AKASH SINGHAL	INTERLOCUT ORY APPLICATION (I.B.C)/199 (ND)2021				IA not required in written submission	07/02/2021
2136	2133	0710102003502021/1	AKASH SINGHAL	INTERLOCUT ORY APPLICATION (I.B.C)/191 (ND)2021	. ,			IA not required in written submission	07/02/2021
2137	2134		AKASH SINGHAL	INTERLOCUT ORY APPLICATION (I.B.C)/548()20 21				IA not required in written submission	07/02/2021
2138	2135		COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/23(ND)2 020	Sec. 230-232 - Second Motion			PAGE-46 47 53 NOT CLEAR	07/02/2021
2139	2136	0710102114972020/1	SINGHAL	INTERLOCUT ORY APPLICATION (I.B.C)/89(ND) 2021	. ,			IA not required in written submission	07/02/2021
2140	2137			INTERLOCUT ORY APPLICATION (I.B.C)/127 (ND)2021	, ,			NEED TO IA FILE	07/02/2021
2141	2138	0710102004652021/1	SANDEEP KUMAR BHATT	INTERLOCUT ORY APPLICATION (I.B.C)/265 (ND)2021	. ,			NEED TO ALL PAGES SIGN	08/02/2021

	Α	В	С	D	Е	F	G	Н	I
	2139	0710102073502020/3	LIQUIDATOR OF HINDUSTAN PAPER	INTERLOCUT ORY APPLICATION	Sec 60(5)			NEED TO EVERY PAGES SIGN	08/02/2021
2142				(I.B.C)/3150(N D)2020					
2143	2140		PRIVATE LIMITED Vs.	COMPANY APPEAL(COM PANIES ACT)/292(ND) 2020	Sec 252 (3)			NEED TO ALL PAGES SIGN	08/02/2021
2144	2141	0710102087232020/7		COMPANY PETITION (COMPANIES ACT)/122(ND) 2020	Sec. 241(1)			PAGE 99 100 NOT CLEAR	08/02/2021
2145	2142	0710102100462020/1 0	CONTINUITY SERVICES	COMPANY PETITION IB (IBC)/1023 (ND)2020	IBC Under Sec 9			Sign missing on Both index (Arguments &	08/02/2021
2146	2143	0710102100462020/1 2		COMPANY PETITION IB (IBC)/1023 (ND)2020	IBC Under Sec 9			Sign missing on Both index (Arguments &	08/02/2021
2147	2144			PETITION (COMPANIES	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			Wrong Document(applic ation Filed)	08/02/2021
2148	2145	0710102142742019/3		COMPANY PETITION IB (IBC)/174(PB) 2020	IBC under Sec 7			UP stamp paper should be of RS. 100/	08/02/2021
2149	2146		INTERNATIONAL Vs. AARCITY	COMPANY PETITION IB (IBC)/58(ND)2 020	IBC Under Sec 9			No index/No memo of Parties/No affidavit	08/02/2021
2150	2147		PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COM PANIES ACT)/53(ND)2 020	Sec 252 (3)			Stamp/Affidavit missing	08/02/2021
2151	2148	0710102411722017/1	FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH &	COMPANY PETITION IB (IBC)/437(PB) 2017	IBC Under Sec 9			NEED TO DELETE	08/02/2021

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	A 2149	В 0710102411722017/2	C M/S MECASA	COMPANY	IBC Under Sec 9	F	G	H Wrong	08/02/2021
2152	2143		FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH &	PETITION IB	ibe officer Sec 9			Doc.(Application, Reply,Rejoinder, Counter affidavit,affidavit All are filed with	08/02/2021
2153	2150	0	LTD	COMPANY PETITION IB (IBC)/1718 (PB)2018	IBC under Sec 7				09/02/2021
2154	2151		COMPANIES M/S TANIKA FINANCE AND LEASING		Sec 252 (1) - By Government Body			Pg-5 not clear	09/02/2021
2155	2152	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE		IBC Under Sec 9			main case not metion and true copy sign missing	09/02/2021
2156	2153	1	LTD. Vs. UNION BANK OF INDIA	INTERLOCUT ORY APPLICATION (I.B.C)/4052(P B)2020	Sec 60(5)			UP stamp should be of 100/-Rs.	09/02/2021
2157	2154		PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016			UP stamp should be of 100/-Rs./Pg- 24,26,27 translation	09/02/2021
2158	2155	0710102109832020/2	LIMITED Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Sub-section (I) of section 230			Wrong Doc.(Joint Petition Filed)	09/02/2021
2159	2156	0710102114232020/1	SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)			stamp paper missing/true copy sign missing/PG- 84,85/146 to 156	09/02/2021
2160	2157		DESEIN PRIVATE LIMITED		IBC Under Sec 9			Pg-7,22 not clear	09/02/2021

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	Α	В		D		F	G		1
	2158			_	IBC Under Sec 9			Index Blank	09/02/2021
2161			INDURE PRIVATE LIMITED	PETITION IB					
2101				(IBC)/2666					
				(PB)2019					
	2159	0710102135102019/7	TECHZONA BUILDCON	·	IBC under Sec 7			UP stamp should	09/02/2021
				PETITION IB	ibo undor oco r			be of 100/-Rs./Pg-	
2162				_				_	
				(IBC)/2759				27,29,30,Translati	
				(ND)2019				on/Pg-35 to	
	2160	0710102140412019/9		_	IBC Under Sec 9			No pagination	09/02/2021
2163			MARKETING LIMITED Vs.	PETITION IB					
2103			THE KAGAZ PRINT N	(IBC)/2806					
				(ND)2019					
	2161	0710102145872019/6			IBC Under Sec 9			need to file IA	09/02/2021
	2101		DELTRONIX INDIA	PETITION IB	ibo onaci occ s			nicea to me iA	OS/OZ/ZOZ I
2164				_					
			LIMITED	(IBC)/2963					
				(ND)2019					
	2162		PUNJAB NATIONAL BANK	_	IBC under Sec 7			•	09/02/2021
2165			Vs. WORLDWIDE	PETITION IB				service uploaded	
2103			METALS PRIVATE	(IBC)/3185					
			LIMITED	(ND)2019					
	2163	0710102163412019/4	MANMOHAN WADHWA Vs.		Sec 252 (1)			counsel sign	09/02/2021
				APPEAL(COM	(.)			missed on index,	00,02,2021
2166				PANIES				rejoinder sign	
2100				_					
			DELHI AND HARYANA	ACT)/115(ND)				missed on every	
				2020				page, true copy	
	2164				Sec 252 (1) - By			page:20-21	09/02/2021
			WARD 2(4) Vs.	APPEAL(COM	Government			translation eng	
2167			REGISTRAR OF	PANIES	Body,Sec 252 (3) -				
			COMPANIES & ANNEX	ACT)/13(ND)2	By Government				
			FACILITY MANAGEMENT		Body				
	2165	0710102411722017/4	M/S MECASA		IBC Under Sec 9			supporting	09/02/2021
	2100			PETITION IB	ibo onaci occ s			affidavit missed	OS/OZ/ZOZ I
2168				_				amuavit iiiisseu	
				(IBC)/437(PB)					
			INFRASTRUCTURE PVT.	2017				_	
	2166	0710102007342019/2	RANJEET RAMAKRISHNA	COMPANY	IBC under Sec 7			need to IA file	10/02/2021
2169		2	YADAV Vs. JNC	PETITION IB					
2103			CONSTRUCTION PRIVATE	(IBC)/272(PB)					
			LIMITED	2019					
	2167	0710102011972019/5	M/S SHAVINI		IBC Under Sec 9			NEED TO IA FILE	10/02/2021
			CONSTRUCTION PVT LTD						
2170				(IBC)/1487					
	0400			(ND)2018	10011 1 0 6				40/00/005
	2168		HERO SOLAR ENERGY		IBC Under Sec 9			sign missing on	10/02/2021
2171				PETITION IB				rejoinder	
			TEXTILE CORPORATION	(IBC)/452(ND)					
			LTD.	2020				1	

	Α	В	С	D	Е	F	G	Н	I _
2172			Vs. DEVENDRA GOYAL	COMPANY APPLICATION (IBC)/1135 (ND)2020	Sec 25(j)			page:14-15, 39 not clear	10/02/2021
2173	2170		AND WAKEFIELD INDIA	COMPANY PETITION IB (IBC)/521(ND) 2020	IBC Under Sec 9			Index is missing	10/02/2021
2174	2171	0710102077032020/6	TECHNOLOGIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/58(ND)2 020	Sec. 230-232 - Second Motion			Index is missing	10/02/2021
2175	2172	0710102085552019/1 0	SINGH SPRINGS PVT. LTD.	COMPANY PETITION IB (IBC)/1189 (ND)2019	IBC Under Sec 9			page numbering missed on pages and index, reply not sign	10/02/2021
2176	2173	0710102114322019/6	SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2078 (ND)2019	IBC Under Sec 9			Reply and rejoinder need to file seprately	10/02/2021
2177	2174			COMPANY PETITION IB (IBC)/1141 (ND)2020	IBC Under Sec 9			page:40-43, 48- 53, 65, 77, 80, 84, 87, 89 not clear	10/02/2021
2178	2175	0710200001852016/5	LIMITED Vs. MANILA RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/78(ND)2 016	Application under any other provisions			need to file application	10/02/2021
2179	2176	0710102090982020/3	LIMITED Vs. ROC DELHI	COMPANY APPEAL(COM PANIES ACT)/432(ND) 2020	Sec 252 (1)			filed in one pdf, index missing, translation eng, document missed, etc	11/02/2021
2180	2177		BANQUETS	INTERLOCUT ORY APPLICATION (I.B.C)/5362(N D)2020	, ,			Affidavit is of back date	14/02/2021

	Α	В	С	D	Е	F	G	Н	I
2181	2178	0710102110302020/2	KG SOMANI Vs. RPM BANQUETS	INTERLOCUT ORY APPLICATION (I.B.C)/5362(N D)2020				Affidavit is of back date	14/02/2021
2182	2179	2	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	PETITION IB (IBC)/575(ND)	Sec. 7(7)			Index and pagination is missing	14/02/2021
2183	2180		PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS M/S NEHA EXPORTS LTD		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMP ANIES ACT)/830(ND)20	VIBHOOTI MALHOTRA	section wrong section wrong	29/01/2021
2184	2181	710102008172021	PR. COMMISSIONER OF INCOME TAX-2 VS M/S BIG ZONE MARKETING PVT. LTD	Company	Sec 252 (1) - By Government Body	COMPANY	VIBHOOTI MALHOTRA	section wrong	29/01/2021
2185	2182	710102008162021	INCOME TAX OFFICER VS M/S HALDHAR ARGO TECH PVT. LTD	Company	Sec 252 (1) - By Government Body	COMPANY	VIBHOOTI MALHOTRA	section wrong	29/01/2021
2186	2183	710102011892021	ROHIT SEHGHAL VS ANJU KHURANA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1499(PB)2	shivani kadam	82-83 not clear page	11/02/2021
2187	2184	710102012242021	GITA TALWAR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)20	SAURABH	stamp paper missing and ib not mention in	12/02/2021
2188	2185		S. JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSER BAER INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)20 17	JAYA S	payment	11/02/2021
2189	2186	710102012252021	VIPIN KAPOOR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)20	SAURABH	e-stamp paper missing and ib number not	12/02/2021
2190	2187		CHANDRAPRKASH VS SANDEEP MEHNDIRATTA		Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2	Sanju Kumar	due payment other section and supporting	14/02/2021
2191	2188		DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Prasouk	main case not link application blank upload	15/02/2021

	Α	В	С	D	E	F	G	Н	I
2192	2189		M/S AP TRADING COMPANY VS M/S KANODIA TECHNOPLAST LTD	Petition(Com panies Act)	Sec 425		Shadman Ahmed Siddiqui	Wrong case type, Please Link with main case no , Kindly server the petition to all respondents, E	
2193	2190		M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE	COMPANY PETITION IB (IBC)/3458 (ND)2019	IBC Under Sec 9			Wrong Document(applic ation Filed)	08/02/2021
2194	2191	0710102411722017/3	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.	COMPANY PETITION IB (IBC)/437(PB) 2017	IBC Under Sec 9			wrongdoc	09/02/2021
2195	2192	0710102004672020/5	B.E.C. CONDUITS PRIVATE LIMITED Vs. SACHIN ELECTRICALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND) 2020	IBC Under Sec 9			UP stamp should be of Rs.100/-	10/02/2021
2196	2193	0710102006532020/4	VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/418(ND) 2020	IBC Under Sec 9			E-stamp missing/True copy sign &	10/02/2021
2197	2194	0710102018302020/1	SUMAN NIRWAL Vs. ANSAL LANDMARKS TOWNSHIPS PVT LTD	COMPANY APPLICATION (IBC)/1195 (PB)2020	Rule 11 of NCLT, 2016			Wrong Docs. (IA uploaded)	10/02/2021
2198	2195	0710102077862020/9	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB) 2020	IBC under Sec 7			e-Stamp missing	10/02/2021
2199	2196	0710102087492020/1	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/21(ND)2 021	Sec 252 (3)			Pg-14 translation/Pg-17 to 21 not clear	10/02/2021
2200	2197		SOLUTIONS LIMITED Vs. BGM	COMPANY PETITION IB (IBC)/998(ND) 2020	IBC Under Sec 9			Index not filled Properly/index not attached in 2nd Voll./True copy sign	10/02/2021
2201	2198	0710102114302019/6	RENU CHAUHAN Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2079 (ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLLING	10/02/2021
2202	2199		EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	T' '	IBC Under Sec 9			40 41-43 45 48 65 77 NOT CLEAR	10/02/2021

	Α	В	С	D	E	F	G	Н	I
2203	2200		FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH &	COMPANY PETITION IB (IBC)/437(PB) 2017	IBC Under Sec 9			Wrong Docs.(Application /Add. affidavit,counter affidavit,Rejoinde	10/02/2021
2204	2201	0710102061532019/2	INDIAN STEEL AND POWER PRIVATE LIMITD Vs. PUSHP STEELS AND MINING PVT. LTD.	COMPANY APPLICATION (COMPANIES ACT)/485(ND) 2019	Rule 11 of NCLT			r,Submissions all NEED TO SAPERATE FILLING	11/02/2021
2205	2202	0710102004832020/2	Vs. SHRI BANKE BIHARI	COMPANY PETITION IB (IBC)/258(ND) 2020	IBC Under Sec 9			No Index/no Pagination	12/02/2021
2206	2203	0710102026682020/1	TECHNOLOGIES PRIVATE		IBC Under Sec 9			Remove Extra files or file it seprately	13/02/2021
2207	2204		WORXPACE CONSULTING PRIVATE LIMITED	ORY	Application under any other provisions - IBC			Affidavit is of back date	13/02/2021
2208	2205	0710102104312020/4	HOUSES PRIVATE LIMITED Vs. OFFICE OF	COMPANY APPEAL(COM PANIES ACT)/456(ND) 2020	Sec 252 (3)			Supporting affidavit is missing	13/02/2021
2209	2206	0710102138742019/3	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745 (ND)2019	IBC Under Sec 9			E stamp date is wrong	13/02/2021
2210	2207		WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNCRAFT PRIVATE	COMPANY	IBC Under Sec 9			pg no. 23-33 are not clear	13/02/2021
2211	2208		J.D. SONS STEELS PVT. LTD. Vs. CENTURY AUTO ENGINEERING PVT. LTD.	COMPANY	IBC Under Sec 9			E stamp is missing	13/02/2021
2212	2209	0710102113952019/7	CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004 (ND)2019	IBC Under Sec 9	_	_	Proof of Service	15/02/2021

	Α	В	С	D	E	F	G	Н	
2213	2210	0710102114232020/2	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	PETITION (COMPANIES ACT)/177(PB) 2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Wrong Docs.(Application Uploaded)	15/02/2021
2214	2211		THROUGH ITS DIVISION	COMPANY PETITION IB (IBC)/2917 (ND)2019	IBC Under Sec 9			No Index/no Pagination/No stamp, affidavit	15/02/2021
2215	2212	0710102413022017/4	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	AND	Sub-section (I) of section 230,Application under any other provisions			Wrong Docs.(Merger petition Uploaded)	15/02/2021
2216	2213				Application under any other provisions			Wrong Docs.(petition Uploaded)	15/02/2021
2217	2214		LTD.		Sec. 241(1),Sec. 242(4)			STAMP AND SUPPORTING AFFIDAVIT MISSING	15/02/2021
2218	2215			Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	index title, estamp paper miseed, court fee missed, page, 64- 65, 68, 71, 72, 83-	
2219	2216	710102013282021	JAGJIT SINGH SURI VS REGISTRAR OF COMPANIES		Sec 252 (3) - By Government Body		ANJALI SHARMA	113-124 not clear 68 not clear Stk 7 missed This is not govt	
2220	2217		AGRO PRIVATE LIMITED	COMPANY PETITION IB (IBC)/777(ND) 2019	IBC Under Sec 9			NEED TO IA FILE	13/01/2021
2221	2218			COMPANY PETITION IB (IBC)/1265 (ND)2019	IBC Under Sec 9			NEED TO IA FILE	02/11/2021

	Α	В	С	D	E	F	G	Н	I
2222	2219	_	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	_			<u> </u>	Wrong Proof of Service	15/02/2021
2223	2220	0710102448572018/17	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/922(PB) 2018	IBC under Sec 7			Need to file as IA	15/02/2021
2224	2221	0710200410432018/5	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.	COMPANY PETITION IB (IBC)/774(ND) 2018	IBC Under Sec 9			Wrong Document(Applic ation uploaded)	15/02/2021
2225	2222	0710102006792021/1	SATISH KUMAR SETHI Vs. PCL CONTAINERS LIMITED	COMPANY PETITION (COMPANIES ACT)/29(ND)2 021	Sec. 241(1),Sec. 242(4)			DOCUMENT Not Upload	16/02/2021
2226	2223	0710102011782021/1	AGGARWAL STEEL INDUSTRIES PVT.LTD Vs. RESHMA MITTAL	INTERLOCUT ORY APPLICATION (I.B.C)/817()20 21	Sec 60(5)			WRONG E FILE	16/02/2021
2227	2224	0710102096832020/2	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2 021		IBC Under Sec 9		ONLY PROOF OF SERVICE UPLOAD	02/11/2021
2228	2225	0710200431502018/1 1	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022 (ND)2018		IBC under Sec 7		pg. no. 21, 43,72- 74 not clear pg. no. 27,37-39, 54- 57 translation	16/02/2021
2229	2226	0710102007082021/1	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT.	COMPANY PETITION IB (IBC)/77(ND)2 021		IBC Under Sec 9		E stamp paper is missing	17/02/2021
2230	2227		M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND) 2020		IBC Under Sec 9		Remove extra files or file it separately	17/02/2021
2231	2228	0710102108762019/1 0	SUDHIR HORO Vs. IDEAWORKS DESIGN & STRATEGY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/118(ND) 2019		Sec. 59,Sec. 241(1),Sec. 242(4)		Sign missing on every page of written submission	17/02/2021

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2232			PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)2 012		Application under any other provisions		Wrong pagination after page number 15	17/02/2021
2233	2230		M/S ANSAL API INFRASTRUCTURE LTD VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)		Sec 60(5)	kundanlatwal	DOCUMENT Not Upload	15/01/2021
2234	2231	710102006872021	RAJNATH SINGH VS VIVEK RAHEJA	Company Appeal (IBC)		Sec 42	Shivank Pratap Singh	Pagination not done from page no-104 to 115/Cut Line page no-	25/01/2021
2235	2232		SANJAY GUPTA VS VIVEK RAHEJA	Interlocutory Application (I.B.C)		Application under any other provisions - IBC	Sanjay Gupta	DOCUMENT Not Upload	22/01/2021
2236	2233		DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Sec 60(5)	Prasouk	document not showing blank page	15/02/2021
2237	2234		VS M/S. STAR MINERAL	Interlocutory Application (I.B.C)		Application under any other provisions - IBC	Naresh Kumar Bansal	sign missing	15/02/2021
2238	2235		INDIA PVT LTD VS	Interlocutory Application (I.B.C)		Sec 60(5)	Ritesh Khare	section not mention in soft copy and 42 page -translate	16/02/2021
2239	2236		PVT. LTD. VS STELLAR	Interlocutory Application (I.B.C)		Application under any other provisions - IBC	Kumar Anurag	sign missing	16/02/2021
2240	2237			COMPANY PETITION IB (IBC)/140(ND) 2019	IBC under Sec 7			supporting affidavit with 10rs stamp paper missed	22/01/2021
2241	2238		OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/80(ND)2 020	Sub-section (I) of section 230			NEED TO IA FILE	11/02/2021

	Α	В	С	D	Е	F	G	Н	1
-						'			44/02/2024
	2239	0710102105992020/1	ASAS TEC PRIVATE	CP(AA)	Sec. 230-232 -			NEED TO	11/02/2021
				MERGER	Second Motion			APPLICATION	
			INFRASTRUCTURE LTD	AND				FILE	
0040				AMALGAMATI					
2242				ON(COMPANI					
				ES					
				ACT)/88(ND)2					
				020					
	2240	0710102113072019/5		COMPANY	IBC Under Sec 9			Index is missing	16/02/2021
2243			PRIVATE LIMITED Vs.	PETITION IB					
2243			RALHAN CONSTRUCTION	(IBC)/1976					
			PRIVATE LIMITED	(ND)2019					
	2241	0710102113072019/6		COMPANY	IBC Under Sec 9			Sign missing on	16/02/2021
			PRIVATE LIMITED Vs.	PETITION IB				every page of	
2244									
				(IBC)/1976				written	
			PRIVATE LIMITED	(ND)2019				submission	
	2242	0710102114702020/1	M/S KALIBER	COMPANY	IBC under Sec 7			E stamp paper is	16/02/2021
2245			ASSOCIATES PVT. LTD.	PETITION IB				missing	
2245			Vs. M/S DIAMOND IT	(IBC)/1103				_	
				(ND)2020					
	2243		KUSH KOCHGAWAY &	COMPANY	IBC under Sec 7			E stamp paper is	16/02/2021
	2243			PETITION IB	ibo under dec /			missing	10/02/2021
2246				_				iiiissiiig	
			PRIVATE LIMITED	(IBC)/18(ND)2					
				021					
	2244	0710102116762020/2	MAKEWELL POLYMERS	COMPANY	Sec 252 (1)			E stamp paper is	16/02/2021
			PRIVATE LIMITED Vs.	APPEAL(COM				missing	
2247			REGISTRAR OF	PANIES					
			COMPANIES	ACT)/515(ND)					
				2020					
	2245	0740402426462040/4	RELAN BUILDWELL PVT	COMPANY	Sec. 45 (1),Sec			Cupporting	16/02/2021
								Supporting	10/02/2021
2248			LTD Vs. KALIBER		43(1) r/w Sec 44			affidavit with E	
				(IBC)/1342	(1),Sec 66(1)			stamp paper	
				(ND)2019					
	2246	0710102136162019/1	RELAN BUILDWELL PVT	COMPANY	Sec. 45 (1),Sec			Index is missing	16/02/2021
00.40		7	LTD Vs. KALIBER	APPLICATION	43(1) r/w Sec 44				
2249				(IBC)/1342	(1),Sec 66(1)				
				(ND)2019	,,,				
	2247	0710102133062010/6	SAMEEKSHA INFRATEL	COMPANY	Sec 252 (3)			wrong	25/01/2021
	££41				366 232 (3)			- 3	23/01/2021
				APPEAL(COM				document(Kindly	
2250				PANIES				upload all	
			COMPANIES	ACT)/722(ND)				document	
				2019				separately	
	2248	0710102077662020/1	RADHE CONSTRUCTION	COMPANY	IBC Under Sec 9			Notary date not	10/02/2021
005.				PETITION IB				show	
2251				(IBC)/1019				-	
				(ND)2020					
	L			(140)2020					

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2252	2249		MAHINDRA FINANCIAL SERVICES LIMITED Vs.	COMPANY PETITION IB (IBC)/1665 (PB)2018	IBC under Sec 7			NEED TO ALL PAGES SIGN	11/02/2021
2253	2250	5	PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES	COMPANY PETITION IB (IBC)/607(ND) 2018	IBC Under Sec 9			NEED TO IA FILE	11/02/2021
2254	2251		M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PE	IBC Under Sec 9			DOCUMENT NOT IN NUMBERING	12/02/2021
2255	2252		VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS	COMPANY PE	IBC Under Sec 9			pg no 22 is not clear and pg no 38 is missing	16/02/2021
2256	2253		WARD 20(3) Vs. REGISTRAR OF COMPANIES	APPEAL(COM	Sec 252 (1),Sec 252 (3) - By Government Body			Pg. no. 13-14 are not clear	16/02/2021
2257	2254		LTD. Vs. TYBROS INDIA TOURS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2081 (ND)2019	IBC under Sec 7			numbering missed in document and blank pages	11/02/2021
2258	2255		BUILDWELL PVT. LTD. Vs. WIANXX IMPEX PRIVATE LIMITED	ORY	Application under any other provisions - IBC			II volume index missed 202-208 not clear	11/02/2021
2259	2256	5	HAAMID REAL ESTATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2270 (ND)2019	IBC under Sec 7			Kindly application file to separately with fee and	11/02/2021
2260			DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2697 (ND)2019	IBC Under Sec 9			paper missed advance service missed	11/02/2021
2261			AERENS GOLDSUK INTERNATIONAL LTD.	PETITION IB (IBC)/2908 (ND)2019	IBC under Sec 7			stamp paper and affidavit missed	
2262	2259		WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS	PETITION (COMPANIES ACT)/1001	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Roc service missed	11/02/2021

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	2260	0710102003422020/4	MAA MUNDESHWARI	COMPANY	Sec 252 (3)			kindly application	12/02/2021
			SECURITY SERVICES	APPEAL(COM				filed separately	
2263				PANIES				with fee	
			ROC NCT OF DELHI	ACT)/229(ND) 2020					
	2261	0710102028682018/1	SHIV DAYAL SHARMA Vs.		IBC under Sec 7			26 page not clear	12/02/2021
		1	THREE C PROJECTS PVT		ibo unuoi oco i			44 page missed	12/02/2021
2264			LTD	(IBC)/1718					
				(PB)2018					
	2262	0710102157272019/2			IBC Under Sec 9			No index	12/02/2021
2265			CO. PVT. LTD. Vs. FACOR						
			POWER LIMITED	(IBC)/3253					
	2263	0710102158172019/5		(ND)2019 COMPANY	IBC under Sec 7			No index	12/02/2021
	2203	07 10 102 136 1720 19/3		PETITION IB	ibo under Sec /			No muex	12/02/2021
2266			LIMITED	(IBC)/3386					
				(ND)2019					
	2264	0710102169212019/1			Sec 252 (1) - By			Page no 9 missed	12/02/2021
				APPEAL(COM					
2267			- ()		Body,Sec 252 (3) -				
			COMPANIES & OTHERS (M/S. FELICITY ESTATES		By Government Body				
	2265	0710120004642018/1	SHARAD VEDEHRA Vs.		IBC under Sec 7			Pages not clear	12/02/2021
	2200			PETITION IB	ibo unaci occ i			62 to 67 Page no	12/02/2021
2268				(IBC)/1018				103 repeated, No	
			DEVELOPMENT PVT. LTD	(ND)2018				sign in every	
								pages of reply,	
	2266	0710200410572018/7	M/S SYNERGY PROPERTY		IBC Under Sec 9			NEED TO ALL	12/02/2021
2269			DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE	PETITION IB				PAGES SIGN	
			HOTEL LTD.	(IBC)/271(ND) 2018					
	2267			CP(AA)	Sec. 230-232 -			ONLY PROOF OF	15/02/2021
				` ,	Second Motion			SERVICE	
			IRON & ISPAT ROLLNG	AND				UPLOAD	
2270			LTD.	AMALGAMATI					
				ON(COMPANI					
				ES ACT)/20(ND)2					
				021					
	2268	0710102028682018/1	SHIV DAYAL SHARMA Vs.		IBC under Sec 7			NEED TO	15/02/2021
		2		PETITION IB				UPLOAD IN ONE	-
2271			LTD	(IBC)/1718				PDF	
			-	(PB)2018					
	2269		SHIV DAYAL SHARMA Vs.		IBC under Sec 7			NEED TO	15/02/2021
2272		3		PETITION IB				UPLOAD IN ONE	
			LTD	(IBC)/1718 (PB)2018				PDF	
	L		L	(1 D)2010					

		P.		_				11	,
-	A 2270	B	C TATA CAPITAL FINANCIAL	COMPANY	Section 95(1)	F	G	H NEED TO IA FILE	15/02/2024
2273			SERVICES LIMITED Vs. BHAVNESH KANWAR	PETITION IB (IBC)/722(ND) 2020	.,			-	
2274	2271		PRIVATE LIMITED Vs. MMR METALS PRIVATE	COMPANY PETITION IB (IBC)/2(ND)20 21	IBC Under Sec 9			NEED TO IA FILE	15/02/2021
2275	2272		TRANSPORT COMPANY PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)			50 RUPEE E STAMP MISSING	15/02/2021
2276	2273		PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	ORY	Application under any other provisions - IBC			PAGE-11-15 17 23 32 56-59 NOT CLEAR	15/02/2021
2277	2274		PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	ORY	Application under any other provisions - IBC			PAGE-17 23 32 56-59 NOT CLEAR	15/02/2021
2278	2275		S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2 021	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOADED	15/02/2021
2279	2276	0710102101312020/4	COMPONENTS PRIVATE LIMITED Vs. HEMA	COMPANY PETITION IB (IBC)/1055 (ND)2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	15/02/2021
2280	2277	0710102105662020/1	ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090 (ND)2020	IBC under Sec 7			PAGE-4 5 6 NOT CLEAR	15/02/2021
2281	2278	0710102105662020/2	ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090 (ND)2020	IBC under Sec 7			STAMP MISSING	15/02/2021
2282			NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUT	43(1) r/w Sec 44			affidavit on back date	16/02/2021

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2283	2280	0710102111102020/3	BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/5253(N D)2020	Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			vaffidavit on back date	16/02/2021
2284	2281	0710102111102020/4	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUT ORY APPLICATION (I.B.C)/5253(N D)2020	Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	16/02/2021
2285	2282	0710102134752019/6	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE	COMPANY PETITION IB (IBC)/2677 (ND)2019	IBC Under Sec 9			wrong document upload(sec-9 + written submission)	16/02/2021
2286	2283	0710102006682021/1	MANOJ KULSHRESTHA Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/821()20 21	Sec 12(2)			need to file IA	17/02/2021
2287	2284	0710102016862020/4	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/529(PB) 2020	IBC under Sec 7			estamp paper missed	17/02/2021
2288	2285	0710102017362020/2	DEEPAK SOLANKI Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/554(ND) 2020	IBC Under Sec 9			page:114, 115, 119-128, 138-146 dim, 154, page:161-175 dim, page:218, 219, 254, 255-261,	17/02/2021
2289	2286	0710102073662020/2	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	PETITION (COMPANIES ACT)/12(ND)2 021	Sec. 241(1),Sec. 242(4)			page numbering missed, true copy sign missed, etc	17/02/2021
2290	2287	0710102093562020/1	INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE	ORY	Application under any other provisions - IBC			need to IA filled	17/02/2021

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	2288	0710102102572020/2	SURESH KUMAR BANSAL	INTERLOCUT	Application under			e-stamp paper	17/02/2021
			LIQUIDATOR OF GAGAN	ORY	any other			missed and	
			DISTILLERS AND	APPLICATION	_			affidavit not	
2291					IBC,Application			verified	
				D)2020	under any other			70111104	
			AND OTHERS	•	provisions -				
			SUSPENDED DIRECTOR		IBC,Sec 43(1) r/w				
	2289	0710102112722020/2			IBC Under Sec 9			DOCUMENT Not	17/02/2021
	2203	07 10 102 1 127 22020/2		PETITION IB	ibe officer sec 9			Upload	17/02/2021
2292			INDUSTRIES LIMITED	(IBC)/1087				Opioau	
			INDUSTRIES LIMITED	(ND)2020					
	2290	0710102114492020/1	LALIT MOHAN AGARWAL	INTERLOCUT	Soc 60/5)			affidavit not	17/02/2021
	2290	07 10 102 1 144 9 2 0 2 0 / 1	Vs. FRANCIS REMEDIES	ORY	Sec 60(5)				17/02/2021
								notary	
2293			(INDIA) PRIVATE LIMITED	APPLICATION					
				(I.B.C)/5487(N					
				D)2020					
	2291	0740402447622022	VISTRAT REAL ESTATES	COMPANY	IBC under Sec 7			oupporting.	17/02/2021
	2291			PETITION IB	IBC under Sec /			supporting affidavit missed	17/02/2021
2294								amidavit missed	
			HOTELS (NORTH LIMITED						
	2222	0740400450000040/7	MANUCII CUDTA Va	021	IBC Under Sec 9			none:477 400	47/00/0004
	2292	0710102152262019/7			IBC Under Sec 9			page:177, 180-	17/02/2021
2295			FIITJEE LIMITED	PETITION IB				183, 185-188	
				(IBC)/3230					
	0000	074040040007004044	M/O MUDUD FINIVEOT	(ND)2019	IDO d O 7			-ff: -llt 400	47/00/0004
	2293		M/S NUPUR FINVEST		IBC under Sec 7			affidavit on 100	17/02/2021
2296		1	PRIVATE LIMITED Vs. M/S	_				rs and affidavit	
			UNNATI FORTUNE	(IBC)/449(PB)				on back date	
	0004		HOTMART PRIVATE	2018	A I! 4!	OOMBANY	NI 4	V-1	47/00/0000
1	2294	710102033832020		_		COMPANY	Navneet	Volume wise	17/03/2020
2297			VS ANIL MATTA	• •	,	PETITION IB		index is	
	200=	7404000700000	041041111111111111111111111111111111111	•		(IBC)/1038(PB)2	0 1 1 5 1	Compulsory	00/00/0000
	2295	710102027362020	CANBANK FACTORS	_	Section 42 -		Canbank Factors	Wrong	02/03/2020
2298			LIMITED VS CANBANK		Submitted by		Limited	Document(Affida	
-	2222		FACTORS LTD		Government Body	COMPANY	Candaan Balat	vit filed) and main	
2299	2296	710102009282021		•	•	COMPANY	Sandeep Bajaj	Old Document	02/02/2021
2299			ARCH CONCEPT PVT.	1.1		PETITION IB		Not Delete	
-	2207		LTD.	(I.B.C)		(IBC)/133(ND)20	AUTINI BATUTA		05/00/0004
	2297				Application under		NITIN MEHTA	sign missing and	U5/U2/2U21
				s Application	_	PETITION IB		stamp paper	
2300			PROPRITOR - VIJAY	(IBC)	-	(IBC)/1175(ND)2		missing case	
			KUMAR GUPTA VS			019		type wrong	
			SUNDER AGROMILLS						
			PRIVATE LIMITED			001174::::			44/00/000
	2298	710102012522021		_		COMPANY	Mahavir Parshad	e-stamp paper	11/02/2021
2301			VS HARYANA STATE		-	PETITION IB	Jain	missing please	
	1		POLUTION CONTROL	(I.B.C)	provisions - IBC	(IBC)/845(ND)20		document upload	

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2302	A 2299	710102012522021		Interlocutory Application (I.B.C)	E Application under any other provisions - IBC	F COMPANY PETITION IB (IBC)/578(ND)20	G Ankush Soni	H affidavit back date	12/02/2021
2303	2300	710102013642021	INDIA REAL ESTATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2 018	kundanlatwal	section not mention in soft copy	16/02/2021
2304	2301	710102013952021	INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Application(C ompanies Act)	Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/26(ND)202	Anant Ram Mishra	sign missing and stamp paper missing section wrong	17/02/2021
2305	2302	710102013942021	SHAPOORJI SHAPOORJI	Company Petition (Companies Act)	Sec 241 (2)			fees missed, document missed , no petition uploaded	17/02/2021
2306	2303	710102014122021	BANK OF MAHARASHTRA VS GRID INDIA POWER CABLE	Company Petition IB (IBC)	IBC under Sec 7			Translated page- 326,328/Paginatio n cut after page no.318 to 320,371 to 373/Blur	17/02/2021
2307	2304	0710102006742019/1 4	SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/252(ND) 2019	IBC Under Sec 9			NEED TO SAPERATE FILLING	16/02/2021
2308	2305	0710102077172020/2	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT	COMPANY PETITION IB (IBC)/913(ND) 2020	IBC under Sec 7			page:222-293, 355	16/02/2021
2309	2306	0710102080192020/7	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COM PANIES ACT)/292(ND) 2020	Sec 252 (3)			affidavit on 100 each	16/02/2021
2310	2307	0710102086362019/5		COMPANY PETITION IB (IBC)/1205 (ND)2019	IBC Under Sec 9			advocate welfare and court fee missed	16/02/2021
2311	2308	0710102088442020/2	MOHINDER JAIN	INTERLOCUT ORY APPLICATION (I.B.C)/3899(N D)2020	Sec 66(1)			estamp paper missed	16/02/2021

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2312			GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE	INTERLOCUT ORY APPLICATION (I.B.C)/4386(N D)2020			9	need to File IA	16/02/2021
2313	2310		METALIKS LIMITED	INTERLOCUT ORY APPLICATION (I.B.C)/5034(N D)2020	Sec 60(5)			wrong file	16/02/2021
2314	2311	0710102107402020/2	CORPORATION Vs. ALLIANCE INTEGRATED	INTERLOCUT ORY APPLICATION (I.B.C)/5034(N D)2020	Sec 60(5)			need to file fresh(ibc 9)	16/02/2021
2315	2312	0710102004772021/1	SAJEVE BHUSHAN DEORA	INTERLOCUT ORY APPLICATION (I.B.C)/298 (PB)2021	Sec 60(5)			NEED TO IA FILE	17/02/2021
2316	2313	0710102080922020/3	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071 (ND)2020	IBC Under Sec 9			NEED TO SIGN ALL PAGES	02/12/2021
2317	2314	0710102092152020/1	MR. ASHWANI ARYA		Sec 43(1) r/w Sec 44 (1)			STAMP MISSING	02/12/2021
2318	2315	0710102078022019/7		COMPANY PETITION IB (IBC)/976(ND) 2019	IBC under Sec 7			NEED TO FILE SAPERATE	02/09/2021
2319	2316		MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE	PETITION IB	IBC under Sec 7			50 STAMP MISSING	02/12/2021

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	A 2317	0710102116522020/1	FIREFLY E-VENTURES	CP(AA)	Sec. 230-232 - Second Motion		<u> </u>	NEED TO IA FILE	02/12/2021
2320				AMALGAMATI ON(COMPANI ES ACT)/9(ND)20 21					
2321	2318	0710102123842019/4	JAGPIN BREWERIES LTD	COMPANY PETITION IB (IBC)/2818 (ND)2019	IBC Under Sec 9			nf	02/12/2021
2322	2319		DR. JOHNS LAB PHARMA	COMPANY PETITION IB (IBC)/25(ND)2 020	IBC Under Sec 9			NEED TO IA FILE	02/12/2021
2323	2320		M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND) 2018	IBC Under Sec 9			NEED TO ONE TIME UPLOAD	02/12/2021
2324			BHAGATSINGH Vs. M/S DCM LIMITED	PETITION IB (IBC)/759(ND) 2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	16/02/2021
2325	2322		SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7			11-19 NEED TO TRANSLATE	16/02/2021
2326	2323		METTALIKS Vs. RATHI STEEL AND POWER LTD	COMPANY PETITION IB (IBC)/906(ND) 2020				Page No. 52,57 are not clear, page no. 71 is repeated and	18/02/2021
2327	2324		IIFL PRIVATE EQUITY FUND Vs. THREE C GREEN DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT, 2016			Page no. 18-19 translation	18/02/2021
2328	2325		PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/920(ND) 2020	IBC Under Sec 9			INDEX MISSING	16/02/2021
2329	2326		PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/920(ND) 2020	IBC Under Sec 9			INDEX MISSING AND NEED TO UPLOAD ONE TIME	16/02/2021

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2330	2327		NILESH SHARMA		Rule 11 of NCLT, 2016			Index and affidavit is missing	18/02/2021
2331	2328		NILESH SHARMA		Rule 11 of NCLT, 2016			Index and affidavit is missing	18/02/2021
2332	2329		PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/150(ND) 2020	Sec 252 (3)			Index missing	18/02/2021
2333	2330		SUPER RESTAURANT PRIVATE LIMITED		Sec. 242(4),Sec. 241(1)			NEED TO SIGN ALL PAGES	18/02/2021
2334	2331	0710102004652021/3	SANDEEP KUMAR BHATT	INTERLOCUT ORY APPLICATION (I.B.C)/265 (ND)2021	Sec 60(5)			Pagination from pg no. 33-36, 39- 41 are missing	18/02/2021
2335	2332		LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA	COMPANY PETITION IB (IBC)/521(ND) 2020	IBC Under Sec 9			Affidavit is of back date	18/02/2021
2336	2333		PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs.	CA(A)	Sec. 230-232, Sec 234			E stamp is missing	18/02/2021
2337	2334	0710102084922019/14	INFRASTRUCTURE LTD. Vs. INDO ARYA CENTRAL	PETITION IB	IBC Under Sec 9			VOLUME 1 UPLOADED ONLY	18/02/2021
2338	2335		PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED	COMPANY	Sec. 241(1),Sec. 242(4)			Index is missing	18/02/2021

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2339	2336		TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759 (ND)2019	IBC under Sec 7			pg no. 8,26,27,29- 30 translation, double pagination is not	18/02/2021
2340	2337	0710102166592019/4	UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED	COMPANY PETITION (COMPANIES ACT)/30(ND)2 020	Sec. 271-273			E stamp paper is missing	18/02/2021
2341	2338		RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND) 2019	Sec. 140(5)			Index and affidavit is missing	19/02/2021
2342	2339		RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND) 2019	Sec. 140(5)			pg .no. 8 is missing	19/02/2021
2343	2340		INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	APPEAL(COM PANIES ACT)/70(ND)2	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Pg no. 4 is not clear	19/02/2021
2344	2341		INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN	COMPANY APPEAL(COM PANIES ACT)/29(ND)2	Sec 252 (1) - By			Merge in one pdf	19/02/2021
2345	2342	710102011962021	OUTOTEC INDIA PRIVATE LIMITED VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	CP(AA)	Sec. 230-232 - Second Motion		DHRITIMAN	kindly link with first motion, file condonation delay application in 2nd motion	11/02/2021
2346	2343		JSSI HYDRAULICS PVT. LTD. VS AKASH EQIPMENT		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/405(ND)20		sign missing stamp paper missing	18/02/2021
2347	2344		MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/150(ND)20		INDEX MISSING	19/02/2021
2348	2345		RAKESH BHATIA VS M/S SANTOSH OVERSEAS LIMITED		Sec 60(5),Regulation 44(2), Liquidation process Regulation, 2016		SHITAL KHATRI	DUE PAYMENT 44 (2) FOR PLEASE CHECK SECTION IN MAOIN APPLICATION	30/10/2020

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	A 2346	710102008852021	SANJAY AGGARWAL VS	ט	Rule 11 of NCLT,	F	ISHA BHALLA	†	01/02/2021
2349	2346	710102000052021			-		ISHA BHALLA	case type wrong	01/02/2021
2349			CELEBRATION CITY		2016				
			PROJECTS PVT. LTD.						11/20/2001
	2347	710102012002021	MAHAVIR PARSHAD JAIN		Application under		Mahavir Parshad	e-stamp paper	11/02/2021
2350			VS HARYANA STATE		any other		Jain	missing please	
			POLUTION CONTROL		provisions - IBC		_	document upload	
	2348	710102012752021	A. Y. TRADERS PRIVATE		Rule 11 of NCLT		Sanjay	MAIN CASE NOT	14/02/2021
			LIMITED VS CGST AND					LINK	
2351			CENTRAL EXCISE						
			DIVISION - X SILVASSA						
			DAMAN						
	2349		OCS GROUP (INDIA)		Application under		Bhushan M Oza	Wrong case type/	16/02/2021
2352			PRIVATE LIMITED VS		any other			PG- 7 to 11,13not	
			KARVY DIGIKONNECT		provisions - IBC			clear remindr 3/5	
	2350	710102013542021	OCS GROUP (INDIA)		Application under		Bhushan M Oza	Wrong case	16/02/2021
2353			PRIVATE LIMITED VS		any other			type/Pg-7 to 11	
2000			KARVY DIGIKONNECT		provisions - IBC			not clear case	
			LTD.					type may be	
2354	2351	710102015212021	METAL TECH		Application under		MADHAV	Proof of Service	21/02/2021
2334			CORPORATION VS AVL		any other		DADHICH	missing	
	2352	0710102001962019/13	YS MARCHANDISE		IBC Under Sec 10	COMPANY		need to ia file	20/04/2020
0055			INTERNATIONAL PVT.			PETITION IB			
2355			LTD. Vs. YS			(IBC)/136(ND)20			
			MARCHANDISE			19			
	2353	0710102001962019/1	YS MARCHANDISE		IBC Under Sec 10	COMPANY		NEED TO IA FILE	23/07/2020
			INTERNATIONAL PVT.			PETITION IB			
2356			LTD. Vs. YS			(IBC)/136(ND)20			
			MARCHANDISE			19 ′ ` ′			
	2354	0710102001962019/10	YS MARCHANDISE		IBC Under Sec 10	COMPANY		NEED TO IA FILE	22/10/2020
			INTERNATIONAL PVT.			PETITION IB			
2357			LTD. Vs. YS			(IBC)/136(ND)20			
			MARCHANDISE			19			
	2355	0710102105782020/3	ELEGANT IT SOLUTIONS		Rule 11 of NCLT,	INTERLOCUTO		NEED TO SIGN	18/02/2021
			PRIVATE LIMITED Vs.		2016	RY		ALL PAGES	
2358			TECHZONA BUILDCON			APPLICATION			
			PRIVATE LIMITED			(I.B.C)/4925(ND)			
	2356		SUNTRUST ALUMINIUM		IBC Under Sec 9	COMPANY		STAMP MISSING	18/02/2021
2359			PRIVATE LIMITED Vs.		in a cinaci coo c	PETITION IB			10/02/2021
			AMZEM MACHINES			(IBC)/1816(ND)2			
	2357		INDSAO INTRATECH Vs.		IBC Under Sec 9	COMPANY		Pg. no. 14-23 are	18/02/2021
2360			MARS BUILDMART		is some sec s	PETITION IB		not clear	I STORIEGE I
			PRIVATE LIMITED			(IBC)/251(ND)20		inot olear	
	2358		INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		all files merge	18/02/2021
	2000		WARD 6(2) Vs.		Government	APPEAL(COMP		into one pdf, pdf	10/02/2021
2361			REGISTRAR OF		Body,Sec 252 (3) -	ANIES		need to divide	
2001			COMPANIES)(M/S.		By Government	ACT)/29(ND)202		into another	
			COMPETENT INFRACOMN		Body	0		volume after pg	
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	2359	0710102171382019/4	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		all files merge	18/02/2021
			WARD 6(2) Vs.		Government	APPEAL(COMP		into one pdf, pdf	
2362			REGISTRAR OF		Body,Sec 252 (3) -	ANIES		need to divide	
			COMPANIES)(M/S.		By Government	ACT)/29(ND)202		into another	
			COMPETENT INFRACOMN		Body	0 ′ ` ′		volume after pg	
	2360	0710102171382019/5	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		all files merge	18/02/2021
			WARD 6(2) Vs.		Government	APPEAL(COMP		into one pdf, pdf	
2363			REGISTRAR OF		Body,Sec 252 (3) -	-		need to divide	
			COMPANIES)(M/S.		By Government	ACT)/29(ND)202		into another	
			COMPETENT INFRACOMN		Body	0		volume after pg	
	2361	0710102001332020/8	MILLENNIUM REALTECH		Sec 252 (3)	COMPANY		PETITION	19/02/2021
0004			PVT LTD Vs. REGISTRAR		, ,	APPEAL(COMP		ALLREADY	
2364			OF COMPANIES NCT OF			ANIES			
			DELHI AND HARYANA			ACT)/150(ND)20			
	2362	0710102013402020/1	MAHENDER KUMAR Vs.			COMPANY		INDEX MISSING	19/02/2021
2365			REGISTRAR OF			APPEAL(COMP			
			COMPANIES			ANIES			
	2363	0710102068222020/1	OWC APAC PRIVATE		IBC Section 59	COMPANY		DOCUMENT NOT	19/02/2021
2366			LIMITED Vs. KAPIL DEV			PETITION IB		IN PROPER	
			REHANI			(IBC)/904(ND)20		INDEX MISSING	
	2364	0710102115282020/1			Sec 252 (3)	COMPANY		Remove extra	19/02/2021
2367			PRIVATE LIMITED Vs.		, ,	APPEAL(COMP		files or file it	
			REGISTRAR OF			ANIES		separately	
	2365		FIREFLY E-VENTURES		Sec. 230-232 -	CP(AA)		Remove extra	19/02/2021
2368			LTD Vs. HT MOBILES		Second Motion	MERGER AND		files or file it	
			SOLUTIONS LTD			AMALGAMATIO		separately	
	2366	0710102118912020/1	SEBRO MACHINE TOOLS		Sec 252 (3)	COMPANY		supporting	19/02/2021
2369			PRIVATE LIMITED Vs.			APPEAL(COMP		affidavit is	
2309			REGISTRAR OF			ANIES		missing	
			COMPANIES DELHI			ACT)/536(ND)20			
	2367	0710102165752019/7	INTEC CAPITAL LIMITED		IBC under Sec 7	COMPANY		NEED TO IA FILE	19/02/2021
2370			Vs. SUVIDHA INFRACON			PETITION IB			
			PRIVATE LIMITED			(IBC)/93(ND)202			
	2368	0710102165752019/8	INTEC CAPITAL LIMITED		IBC under Sec 7	COMPANY		NEED TO IA FILE	19/02/2021
2371			Vs. SUVIDHA INFRACON			PETITION IB			
			PRIVATE LIMITED			(IBC)/93(ND)202			
	2369		KOTAK MAHINDRA BANK		IBC under Sec 7	COMPANY		NEED TO IA FILE	18/02/2021
2372			LIMITED Vs. M/S.			PETITION IB			
			SHOBHA CARDS PRIVATE			(IBC)/2322(ND)2			
	2370	0710102020662020/1			Application under	COMPANY		NEED TO IA FILE	19/02/2021
2373			ORIENTAL BANK OF		any other	APPLICATION(I			
			COMMERCE		provisions - IBC	BC)/1380(PB)20			
	2371	0710102025202020/2	ASHOK KUMAR JUNEJA		Sec 60(5)	INTERLOCUTO		INDEX MISSING	19/02/2021
2374			Vs. LAXMI DIA JEWEL			RY		AND DOCUMENT	
			PRIVATE LIMITED			APPLICATION		NOT IN PROPER	
	2372	0710102025202020/3	ASHOK KUMAR JUNEJA		Sec 60(5)	INTERLOCUTO		INDEX MISSING	19/02/2021
2375			Vs. LAXMI DIA JEWEL			RY		AND DOCUMENT	
			PRIVATE LIMITED			APPLICATION		NOT IN PROPER	

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	2373	0710102025202020/4	ASHOK KUMAR JUNEJA		Sec 60(5)	INTERLOCUTO	-	INDEX MISSING	19/02/2021
2376		0.101020202020.	Vs. LAXMI DIA JEWEL		000 00(0)	RY		AND DOCUMENT	.0,02,202.
			PRIVATE LIMITED			APPLICATION		NOT IN PROPER	
	2374		CHOWDHRY RUBBER &		IBC Under Sec 9	COMPANY		PAGE- 5 6 NOT	19/02/2021
		0. 10.10202.022020.1	CHEMICALS PRIVATE		in the state of th	PETITION IB		CLEAR 11 IN	.0,02,202.
2377			LIMITED Vs. A.M. VINYLE			(IBC)/703(ND)20		TRANSLATE	
			PVT. LIMITED			20			
	2375	0710102029102020/3	UTTAM SINGHAL Vs.		IBC under Sec 7	COMPANY		STAMP RUPEE	19/02/2021
2378		0.1010202010202070	ANUSHREE HOME		les andor soo .	PETITION IB		SHOULD BE	10/02/2021
			DEVELOPERS PVT LTD			(IBC)/762(ND)20		RUPEE 50	
	2376	0710102083932019/18	M/S. ADVANCE CARGO		IBC Under Sec 9	COMPANY		NEED TO SIGN	19/02/2021
	20.0	07 10 10 20 00 00 20 107 10	MOVERS (INDIA) PVT Vs.		IBO Chach Coo C	PETITION IB		ALL PAGES	10/02/2021
2379			SBS TRASPOLE			(IBC)/1373(ND)2		ALLIAGES	
			LOGISTICS PVT LTD			019			
	2377	0710102083932019/19	M/S. ADVANCE CARGO		IBC Under Sec 9	COMPANY		NEED TO SIGN	19/02/2021
	2011		MOVERS (INDIA) PVT Vs.		ibo onaci occ s	PETITION IB		ALL PAGES	13/02/2021
2380			SBS TRASPOLE			(IBC)/1373(ND)2		ALL I AGEG	
			LOGISTICS PVT LTD			019			
	2378		SADEEP CHANDNA Vs.		Application under	INTERLOCUTO		STAMP RUPEE	19/02/2021
2381	2070	07 10 10 20 30 40 20 20 71	OADEEL GHANDINA VS.		any other	RY		50	13/02/2021
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2382	2075	07 10 102 10007 20207 1	ASSOCIATION Vs.		000 00(0)	RY		MISSING	13/02/2021
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	2380	0710102108532020/2	Vs		Rule 11 of NCLT	COMPANY		NEED TO IA FILE	19/02/2021
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2384	2001	07 10 102 10000202070	V 3.		Ruic II of NoE1	APPLICATION(MISSING	13/02/2021
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	2382	0710102116192020/1	ASHOK KRIPLANI Vs.		Application under	INTERLOCUTO		50 RUPEE E	19/02/2021
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			I SIGN BANK		provisions - IBC	APPLICATION		OTAMI MICOING	
	2383	0710102118332020/1	SATISH KUMAR Vs		Sec. 213,Sec.	COMPANY		INDEX MISSING	19/02/2021
2386			VENUSSTAR		241(1),Sec.	PETITION			
			HOSPITALITY PRIVATE		242(4),Application				
	2384	0710102171592019/4	HALWASIYA ESTATES		Sec. 230-232 -	COMPANY		SECOND	19/02/2021
			LIMITED Vs. WELLDONE		Second Motion	APPLICATION(MOTION NOT	
2387			TECHNOLOGY PARKS			COMPANIES		CONSIDER IN	
			DEVELOPMENT PRIVATE			ACT)/38(ND)202		ADDITIONAL	
			LIMITED			0		DOCUMENT AND	
	2385	0710102011832021/1	AMIT NAGAR Vs. M/S		Sec 60(5)	INTERLOCUTO		100 RUPEE	20/02/2021
2388			INTELLICITY BUSINESS			RY		STAMP MISSING	
			PARK PVT. LTD			APPLICATION			
	2386		CMYK PRINTECH LIMITED		Application under	INTERLOCUTO		DOCUMENT NOT	20/02/2021
2389			Vs. MINISTRY OF		any other	RY		IN PROPER	
			CORPORATE AFFAIRS		provisions - IBC	APPLICATION		INDEX MISSING	
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2395	2397			Vs. VARDHMAN ROLLER		242(4)	PETITION		Rs100	
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				Vs. VARDHMAN ROLLER		242(4)				
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		2401				Sec. 241(1).Sec.	,		Stamp paper of	22/02/2021
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	2402	0710200000062017/19	IMPEX SERVICES INDIA		Application under	COMPANY		Index missed	22/02/2021
2405			PRIVATE LIMITED Vs.		any other	PETITION IB			
L	<u></u>		SSMP INDUSTRIES		provisions	(IBC)/495(ND)20			
2406	2403	0710200412522017/2	P K SALES COMPANY		IBC Under Sec 10	COMPANY	_	Page numbering	22/02/2021
2400			PVT. LTD. Vs.			PETITION IB		missed in index	
	2404	710102009262021	PRINCE KUMAR VS RTC	Company	Application under		Prince Kumar	Dont refile your	02/02/2021
2407			RESTAURANTS INDIA	Application(C	any other			new file same	
2407			LIMITED	ompanies	provisions			filed in new diary	
				Act)				no	
	2405	710102014002021		•	Sec 60(5)	COMPANY	Om Pal	section wrong	17/02/2021
2408				Application		PETITION IB		please choose	
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1	2406	710102014202021		•	Sec 12(2)	COMPANY	SATYA	stamp paper	18/02/2021
2409				Application		PETITION IB		missing	
				(I.B.C)		(IBC)/2422(ND)2			
	2407	710102014582021			Application under		DEPAISH	10-11 not clear	19/02/2021
2410				s Application		PETITION IB		page and section	
				(IBC)	provisions - IBC	(IBC)/276(ND)20		n wrong	
	2408	710102015352021			Application under		Gaurav	, memo of parties	22/02/2021
2411					any other	PETITION IB		missed	
				(I.B.C)	provisions - IBC	(IBC)/596(ND)20			
	2409	710102014632021		•	Sec 60(5)	COMPANY	abhay gupta	section wrong	19/02/2021
2412				Application		PETITION IB		wrong doc on	
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	2410	710102001402021		Company	Sec 252 (3)		PAWAN KUMAR	Pages wrong	08/01/2021
			PRIVATE LIMITED VS DRG				GUPTA	arrange 24,22,23,	
0440			WELLNESS PVT LTD ?S	anies Act)				pages missed 21	
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	2411	710102014762021		Company	Sec 252 (3)		Komal	Judication	19/02/2021
2414				Petition				Haryana	
				(Companies					
	0440	74040004540004		Act)	Coo. 044(4)		Ashish	iundiation IID	22/02/2024
	2412	710102015432021		Company	Sec. 241(1)		Ashish	jurdiction UP	22/02/2021
2415				Petition					
				(Companies Act)					
	2413	0740402005602024/4		ACI)	Soc 60(E)	INTERLOCUTO		NEED TO IA FILE	13/03/3034
	2413	0110102005682021/1	HARIBHAKTI & CO LLP THROUGH MAHESH		Sec 60(5)	RY		NEED TO IA FILE	13/02/2027
2416						APPLICATION			
			AGARWAL Vs. ORTEL COMMUNICATIONS LTD.						
	2414	0710102093102019/7			Application under	(I.B.C)/550(ND)2 COMPANY		NEED TO IA FILE	22/02/2024
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2417			SCHNEIDER		provisions - IBC				
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	2415	710102033332020	CHIRAG SHAH VS ANIL	Interlocutory	Application under	COMPANY	CHIRAG	need index for	16/03/2020
2418			MATTA	Application	any other	PETITION IB		every volume	
				(I.B.C)	provisions - IBC	(IBC)/33(ND)201			
	2416	710102008752021	MADHUVAN TIE UP	Interlocutory	Rule 11 of NCLT,	COMPANY	Siddharth Bhatli	affidavit back	01/02/2021
2419			PRIVATE LIMITED VS	Application	2016	PETITION IB		date	
			NARENDER KUMAR	(I.B.C)		(IBC)/1397(PB)2			
	2417	710102012462021	MUKTESH CHABRA VS	Interlocutory	Sec 60(5)	COMPANY	SINHA SHREY	stamp paper	12/02/2021
			SATYA PRAKASH GUPTA	Application		PETITION IB		missing	
2420			RESOLUTION	(I.B.C)		(IBC)/375(PB)20			
			PROFESSIONAL (FOR			18			
			ABW INFRASTRUCTURE						
	2418	710102015392021	TATA CAPITAL FINANCIAL	Interlocutory	Application under	COMPANY	SHASHWAT	section wrong	22/02/2021
2421			SERVICES LIMITED VS	Application	any other	PETITION IB	PANDA	and sign missing	
			BHAVNESH KANWAR	(I.B.C)	provisions - IBC	(IBC)/722(ND)20			
	2419	710102015512021	SANJIV MARWAH VS S.K.	Interlocutory	Sec 60(5)	COMPANY	Akul Mehandru	FILE SEPRATELY	23/02/2021
2422			MATHUR	Application		PETITION IB		BOTH FILE	
				(I.B.C)		(IBC)/543(ND)20			
	2420	710102015312021	JAKSON LIMITED VS	Company	Rule 11 of NCLT		MAHJABEEN	main case not	22/02/2021
2423			JURISTICA LEGAL	Application(C				link kindly	
.720			SERVICES LLP	ompanies				changed basic	
				Act)				detail in parties	
	2421	710102015682021	SUVIDHA INFRACON	Interlocutory	Sec 60(5)	COMPANY	ANOOP DAWAR	vakalatnama	23/02/2021
424			PRIVATE LIMITED VS	Application		PETITION IB		missing and	
			INTEC CAPITAL LIMITED	(I.B.C)		(IBC)/93(ND)202		stamp paper u.p.	
	2422	710102015722021	CBRE SOUTH ASIA		Rule 11 of NCLT,	COMPANY	Smriti	true copy	23/02/2021
2425			PRIVATE LIMITED VS	s Application	2016	PETITION IB		missing case	
0			EDIFICE MANAGEMENT	(IBC)		(IBC)/801(ND)20		type wrong	
			PRIVATE LIMITED			20		memo parties	
	2423	710102015712021	BTM EXPORTS LIMITED	_	Sec 60(5)	COMPANY	SIDDHARTH	section wrong	23/02/2021
2426			VS DRIVE INDIA	Application		PETITION IB	DUTTA	and memo	
			ENTERPRISE SOLUTIONS			(IBC)/933(ND)20		parties and	
	2424	710102015622021	BTM EXPORTS LIMITED	-	Sec 60(5)	COMPANY	SIDDHARTH	section wrong	23/02/2021
2427			VS DRIVE INDIA	Application		PETITION IB	DUTTA		
			ENTERPRISE SOLUTIONS			(IBC)/933(ND)20			
	2425	710102016282021			Application under	COMPANY	Neeraj	case type wrong	24/02/2021
2428			PRIVATE LIMITED VS		any other	PETITION IB			
				(IBC)	provisions - IBC	(IBC)/2781(ND)2			
	2426	710102016302021	FUTURE POWER		Rule 11 of NCLT,		Prasouk	memo parties	24/02/2021
			TECHNOLOGIES PRIVATE		2016	PETITION IB		missing and	
429			LIMITED VS SMR	(I.B.C)		(IBC)/269(ND)20		vakaltnama	
			ENTERTAINMENT			20		missing	
			PRIVATE LIMITED				_		
	2427	710102016152021	SWASTIK PIPE LIMITED		Rule 11 of NCLT,	COMPANY	SANJAY JAIN	memo parties	24/02/2021
2430			VS EMKAY	• •	2016	PETITION IB		missing and	
			AUTOMOBILES	(I.B.C)	-	(IBC)/3173(ND)2		vakaltnama	
	2428	0710102159212019/1	BHANDARI FIBRETECH		Sec 252 (3)	COMPANY		stamp paper	24/06/2020
2431			PVT LTD Vs. REGISTRAR			APPEAL(COMP		missing	
			OF COMPANIES			ANIES			

	Α	В	С	D	E	F	G	Н	I
	2429	0710102421352018/3	REGISTRAR OF		Application under	COMPANY		need to IA file	22/07/2020
0400			COMPANIES, NCT OF		any other	PETITION			
2432			DELHI & HARYANA Vs.		provisions	(COMPANIES			
			M/S EURO ASIA VENTURE			ACT)/309(ND)20			
	2430	0710102076942020/1	UJJAWAL GARMENTS		Sec 252 (3)	COMPANY		stamp paper	09/10/2020
2433			PRIVATE LIMITED Vs.		, ,	APPEAL(COMP		missing	
						ANIES			
	2431	0710102009232020/1	SWEDISH LANGUAGE		Sec. 7(7)	COMPANY		supporting	15/09/2020
			TRAINING (OPC) PRIVATE			PETITION		affidavit missing	
2434			LIMITED Vs. REGISTRAR			(COMPANIES			
			OF COMPANIES NCT			ACT)/29(ND)202			
			DELHI AND HARYANA			0			
	2432	0710102105652020/2	VAGABOND INFRATEL		Sec 252 (3)	COMPANY		supporting	17/12/2020
			PRIVATE LIMITED Vs.			APPEAL(COMP		affidavit missing	
2435			REGISTRAR OF			ANIES			
			COMPANIES NCT OF			ACT)/465(ND)20			
			DELHI AND HARYANA			20			
	2433	0710102108242020/1	MONTAGE DISTILLERS		Sec 252 (3)	COMPANY		supporting	17/12/2020
2436			AND VINTNERS PVT. LTD.			APPEAL(COMP		affidavit missing	
2430			Vs. REGISTRAR OF			ANIES			
			COMPANIES NCT DELHI &			ACT)/483(ND)20			
	2434	0710102092902020/1	LEISURE SPORTS		Sec 252 (1)	COMPANY		supporting	21/12/2020
			ERETAIL PRIVATE			APPEAL(COMP		affidavit missing	
2437			LIMITED Vs. REGISTRAR			ANIES			
			OF COMPANIES NCT OF			ACT)/467(ND)20			
			DELHI AND HARYANA			20			
	2435	0710102104252020/1	A J ASSOCIATES		Sec 252 (3)	COMPANY		supporting	21/12/2020
2438			PRIVATE LIMITED Vs.			APPEAL(COMP		affidavit missing	
			REGISTRAR OF			ANIES			
	2436	0710102108472020/1	SYNC IN DESIGN PRIVATE		Sec 252 (3)	COMPANY		supporting	21/12/2020
2439			LIMITED Vs. REGISTRAR			APPEAL(COMP		affidavit missing	
			OF COMPANIES			ANIES			
	2437	0710102096312020/1	RAM GHANSHYAM		Sec 252 (1)	COMPANY		supporting	22/12/2020
			DEVELOPERS PRIVATE			APPEAL(COMP		affidavit missing	
			LIMITED Vs. UNION OF			ANIES			
2440			INDIA MINISTRY OF			ACT)/433(ND)20			
			CORPORATE AFFAIRS			20			
			THROUGH REGISTRAR						
			OF COMPANIES NEW						
	2438	0710102100972020/2	MS. SHWETA SINGH Vs.		Sec 252 (3)	COMPANY		supporting	22/12/2020
2441			REGISTRAR OF			APPEAL(COMP		affidavit missing	
			COMPANIES NCT OF			ANIES			
			DELHI AND HARYANA			ACT)/419(ND)20			
	2439	0710102078412020/2	TODAY RESORTS AND		Sec 252 (1)	COMPANY		supporting	23/12/2020
2442			RECREATION PRIVATE			APPEAL(COMP		affidavit	
			LIMITED Vs. REGISTRAR			ANIES			
			OF COMPANIES			ACT)/477(ND)20			

	Α	В	С	D	E	F	G	Н	
	2440	0710102076562020/1			Sec 252 (1)	COMPANY		E-STAMP	01/01/2021
443			PRIVATE LIMITED Vs.			APPEAL(COMP		MISSED	
			ROC DELHI			ANIES			
	2441	0710102088332020/1	RP SUNIL KUMAR		Sec 60(5)	INTERLOCUTO		PG NO 55	16/02/2021
444			AGRAWAL Vs. NEW			RY		,134,TRANSLATE	
444			OKHLA INDUSTRIAL			APPLICATION		PAGE 93,105,	
			DEVELOPMENT			(I.B.C)/3883(ND)		NOT CLEAR	
	2442	0710102060712020/3	P.R. ROLLING MILLS PVT.		IBC Under Sec 9	COMPANY		Index is missing	23/02/2021
445			LTD. Vs. HEMA			PETITION IB			
445			ENGINEERING			(IBC)/900(ND)20			
			INDUSTRIES LIMITED			20			
	2443	0710102101702020/5	GIAN CHAND NARANG Vs.		Sec 60(5)	INTERLOCUTO		file to file in one	23/02/2021
446			SPV UMAIZA INFRACON			RY		pdf file not	
			LLP			APPLICATION		upload properly	
	2444	0710102115312020/1			Rule 11 of NCLT	COMPANY		Pg. no. 19 is	23/02/2021
447			SECURITIES LIMITED Vs.			APPLICATION(missing, pg. no.	
••			REGISTRAR OF			COMPANIES		40,41-49 is not	
	2445		MRS. NISHTHA NIGAM Vs.		IBC under Sec 7	COMPANY		Affidavit and	23/02/2021
	5	0. 10 102 117 002020/2	MOTHERS PRIDE		is and of the	PETITION IB		index is missing	
448			EDUCATION INSTITUTION			(IBC)/31(ND)202		index is imposing	
			PRIVATE LIMITED			1			
	2446		INCOME TAX OFFICER		Sec 252 (3) - By	COMPANY		E stamp paper is	23/02/2024
	2440		WARD 6 (1) Vs.		Government Body	APPEAL(COMP		missing	23/02/2021
449			REGISTRAR OF		Government Body	ANIES		iiiissiiig	
449									
			COMPANIES DELHI (IN			ACT)/817(ND)20 19			
	0447	0740400450200040/4	THE MATTER OF :M/ S.		IDC Hades Coc O	COMPANY		DETITION NOT	22/02/2024
	2447	0710102152382019/4			IBC Under Sec 9			PETITION NOT	23/02/2021
450			BRIGHTSTAR			PETITION IB		CONSIDER	
			INFRACONSTRUCTION			(IBC)/90(ND)202			
	2442		PRIVATE LIMITED			0			
451	2448		AK SINGH Vs. M/S MALS		IBC Under Sec 9	COMPANY		PETITION NOT	23/02/2021
			CARGO PRIVATE LIMITED			PETITION IB		CONSIDER	
	2449		AK SINGH Vs. M/S RBT		IBC Under Sec 9	COMPANY		PETITION NOT	23/02/2021
452			EXPORTS PRIVATE			PETITION IB		CONSIDER IN	
			LIMITED			(IBC)/177(ND)20		ADDITIONAL	
	2450	0710102152492019/4			IBC Under Sec 9	COMPANY		PETITION NOT	23/02/2021
453			GENIUS EXPORTS			PETITION IB		CONSIDER IN	
			PRIVATE LIMITED			(IBC)/176(ND)20		ADDITIONAL	
	2451		DAMANI SHIPPING		Application under	COMPANY	ANKIT ANANDRAJ		01/02/2021
454					any other	PETITION IB	SHAH	other diary no	
				(I.B.C)	provisions - IBC	(IBC)/2549(ND)2		please dont refile	
	2452				Rule 11 of NCLT	COMPANY	SANDEEP	stamp paper	24/02/2021
455			MOBILE INDIA PVT LTD	Application(C		PETITION	CHOUDHARY	missing and	
,00				ompanies		(COMPANIES		vakalatnama and	
				Act)		ACT)/377(PB)20		memo parties	
	2453	710102016022021	SUVIDHA PARKLIFT	Company	Rule 11 of NCLT		VIPUL	main case not	24/02/2021
456			LIMITED VS REGISTRAR	Application(C				link	
400				ompanies					
				Act)					

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2457	2454	710102016392021	ROHIT GUPTA & ORS. VS S N GUPTA AND VINOD GUPTA	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/115(ND)20	Mohit Seth	section wrong	25/02/2021
2458	2455	710102016512021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2414(ND)2	KARMA LAW	sign missing and stamp paper missing date not	25/02/2021
2459	2456		BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (3)		Mohit	same matter file is new diary no	05/03/2020
2460	2457	710102015672021	ANJANA SANGHI VS KMS CONSTRUCTIONS PVT. LTD.	Transfer Petition(Com panies Act)	Rule16(d),NCLT Rules,2016		Lakshya Kampani	Fees missed of rule 70(4)(a),E stamp missed with supporting affidavit, Welfare and court fees missed in vakaltnama, Kindly serve the petition to all respondent, List	23/02/2021
2461	2458		M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2		file as a application	17/02/2021
2462	2459		REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MAXSELL FINSERV PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/652(ND)20 20		NEED TO IA FILE	18/02/2021
2463	2460	0710102015662020/2	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(I BC)/1044(ND)20		NEED TO ALL PAGES SIGN	20/02/2021
2464	2461	0710204000282017/3	ZILLION INFRA. PVT. LTD. Vs. INDURE PVT. LTD		IBC under Sec 7	COMPANY PETITION IB		contact to court officer	20/02/2021
2465	2462	0710102152482019/3	AK SINGH Vs. M/S BRIGHTSTAR LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/89(ND)202		contact to court officer	23/02/2021
2466	2463		AK SINGH Vs. VAIBHAV EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/202(ND)20 20		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2467	2464		PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT. LTD.		Sec. 242(4)	COMPANY PETITION (COMPANIES		E stamp paper is missing	23/02/2021
2468	2465		CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)20		Sign missing on written submissions	23/02/2021

	۸	В	С	D	E	F	G	ы	ı
	A 2466		INCOME TAX OFFICER	ט	Sec 252 (1) - By	COMPANY	<u> </u>	E stamp paper is	23/02/2021
	2400	07 10 102 17 16020 19/1	WARD 10(4) Vs.		Government Body			missing	23/02/2021
			REGISTRAR OF			ANIES		iiiissiiig	
2469			COMPANIES DELHI â"S.			ACT)/45(ND)202			
			(IN THE MATTER OF:M/ S			AC1)/43(ND)202			
			GUJRALBUILDTECHPVT.			0			
	2467	0710102174012010/7	NARMADA CEREALS PVT.		IBC Under Sec 10	COMPANY		wrong efiling	23/02/2021
2470	2407	07 10 102 1740 120 19/7	LTD. Vs. ORIENTAL BANK		IBC Ulider Sec 10	PETITION IB		wrong enling	23/02/2021
2470			OF COMMERCE			(IBC)/138(ND)20			
	2468	0710120005022018/1	ENGINEERED FACILITY		IBC Under Sec 9	COMPANY		E stamp- paper is	23/02/2024
	2400	3	MANAGEMENT SERVICES		IBC Ulluel Sec 9	PETITION IB		missing, pg. no.	23/02/2021
2471		3	Vs. EVAN			_		7,9,11 are not	
24/1			MULTISPECIALITY			(IBC)/985(ND)20 18		clear	
			HOSPITAL & RESEARCH			10		Clear	
	2469	074040000000400004	BALAJI THOTADRI Vs.		IBC Under Sec 9	COMPANY		INDEX MISSING	24/02/2021
2472	2469				IBC Under Sec 9			INDEX MISSING	24/02/2021
2412		0	SLKILLAR ENTERPRISE INDIA PVT LTD			PETITION IB			
	2470	0740402005042020/5	BALAJI THOTADRI Vs.		IBC Under Sec 9	(IBC)/294(ND)20 COMPANY		INDEX MISSING	24/02/2021
2473	2470	0710102005012020/5			IBC Under Sec 9			INDEX MISSING	24/02/2021
24/3			SLKILLAR ENTERPRISE			PETITION IB			
	0.474	07404000004700000	INDIA PVT LTD		0 00(5)	(IBC)/294(ND)20		0	04/00/0004
2474	2471	0/101020061/2020/6	SURESH KUMAR JAIN Vs.		Sec 60(5)	COMPANY		Supporting	24/02/2021
24/4			DREAM PROCON			APPLICATION(I		affidavit and	
	0.470	074040000044000444	PRIVATE LIMITED		0 00(5)	BC)/1304(ND)20		service is	04/00/0004
0475	2472	0/10102008412021/1	SURESH KUMAR JAIN Vs.		Sec 60(5)	INTERLOCUTO		Supporting	24/02/2021
2475			M/S ADRIATIC SEA			RY		affidavit and	
	0.470	0740400044000007	FOODS PVT. LTD.		IDOU I O O	APPLICATION		service is	0.4/0.0/0.04
2476	2473	0710102011982020/5			IBC Under Sec 9	COMPANY		INDEX MISSING	24/02/2021
2470			TEXTILE MILLS PRIVATE			PETITION IB			
	0.47.4	0740400045000000	LIMITED Vs. LAJ		0 00/5)	(IBC)/409(ND)20		DAOE 40 45 00	0.4/0.0/0.04
0477	2474	0710102015662020/3	SARVESH KASHYAP Vs.		Sec 60(5)	COMPANY		PAGE-13-15 23	24/02/2021
2477			CHANDRAKANT			APPLICATION(I		NOT CLEAR	
	0.477	07404000400700044	CHAUDHARY		0 050 (4) D	BC)/1044(ND)20		07440 04050	0.4/0.0/0.04
	2475	0/10102018952020/1	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		STAMP PAPER	24/02/2021
0.470			WARD 19(2) Vs.		Government Body	-		MISSING	
2478			REGISTRAR OF			ANIES			
			COMPANIES DELHI &			ACT)/194(ND)20			
			ORS. (IN THE MATTER OF:			20		0=1115 111001110	0.4/0.0/0.04
	2476		THREE C PROJECTS PVT		IBC under Sec 7	COMPANY		STAMP MISSING	24/02/2021
2479			LTD Vs. M/S THREE C			PETITION IB			
			GREEN DEVELOPERS			(IBC)/97(ND)202			
	0.455	0240400000010000	PVT LTD		0 40441	1		B 4314	0.4/0.0/0.05 1
	2477	0710102030042020/2	VARDAN ASSOCIATES		Sec. 131(1)	COMPANY		Document Not	24/02/2021
2480			PRIVATE LIMITED Vs.			PETITION		Uplaod	
	0.470	074040000407000	REGISTRAR OF		IDOU L C C	(COMPANIES		40 4	0.4/0.0/0.05 1
	2478	0/10102031352020/2	DINESH KUMAR DEORA		IBC Under Sec 9	COMPANY		10rs stamp paper	24/02/2021
2481			Vs. WITS AGRI FOODS			PETITION IB		missed	
	L	<u> </u>	PRIVATE LIMITED			(IBC)/761(ND)20			

	Α	В	С	D	Е	F	G	Н	
	2479	0710102075662019/1	COMPLIANCE		IBC Under Sec 9	COMPANY	-	kindly application	24/02/2021
		5	CONSTRUCTION		120 011401 000 0	PETITION IB		file separately	
2482			CONTRACTS PVT LTD Vs.			(IBC)/913(ND)20		and pay the fee	
			RISHABH BUILDWELL			19		with choose the	
			PVT LTD					section	
	2480		AVBODH MEDICARE LLP		IBC Under Sec 9	COMPANY		Wrong efiling	24/02/2021
2483			Vs. FELIX HEALTHCARE		120 011401 000 0	PETITION IB		l trong oming	
			PVT. LTD.			(IBC)/403(ND)20			
	2481		INTEGRATED BATTERIES		IBC Under Sec 9	COMPANY		pg. no. 95,96	25/02/2021
			INDIA PVT. LTD. Vs.		120 011401 000 0	PETITION IB		typed copy	
2484			MAINFRAME ENERGY			(IBC)/177(ND)20		lypou copy	
			SOLUTIONS PRIVATE			19			
			LIMITED						
	2482	0710102092372020/4	MANAB DATTA & ORS. Vs.		IBC under Sec 7	COMPANY		PAGE NO 26 NOT	25/02/2021
2485	0_		GRANDSTAR REALTY		in the second second	PETITION IB		CLEAR	
			PVT. LTD.			(IBC)/995(PB)20			
	2483	0710102104462020/2			Sec. 230-232, Sec	CA(A) MERGER		file as application	25/02/2021
2486			LIMITED Vs. SMR		234	AND		По по принамен	
			ENTERTAINMENT PVT.			AMALGAMATIO			
	2484	0710102106292019/4	GRASSROOTS SKILL		Sec 252 (3)	COMPANY		NEED TO IA FILE	25/02/2021
			DEVELOPMENT		(-,	APPEAL(COMP			
2487			INITIATIVE PVT LTD Vs.			ANIES			
			REGISTRAR OF			ACT)/639(ND)20			
			COMPANIES NCT OF			19 ′ ` ′			
	2485	0710102004572021/1	RUPESH DAS Vs.		Sec 60(5)	INTERLOCUTO		STAMP PAPER	26/02/2021
2488			GAURAV KATIYAR RP		. ,	RY		MISSING	
						APPLICATION			
	2486	0710102105992020/3	ASAS TEC PRIVATE		Sec. 230-232 -	CP(AA)		NEED TO IA FILE	26/02/2021
2489			LIMITED Vs. M/S ABW		Second Motion	MERGER AND			
			INFRASTRUCTURE LTD			AMALGAMATIO			
	2487	0710102152292019/5	PROCESS ENGINEERS		IBC Under Sec 9	COMPANY		e-stamp paper	26/02/2021
2490			AND ASSOCIATES Vs.			PETITION IB		missed	
2490			JKR TECHNO ENGINEERS			(IBC)/3332(ND)2			
			PVT. LTD.			019			
	2488	710102029192020	NUPUR FINVEST PRIVATE	Interlocutory	Sec 43(1) r/w Sec	COMPANY	Prateek	don't refile	05/03/2020
2491			LIMITED VS UNNATI	Application	44 (1)	PETITION IB	Kushwaha		
			FORTUNE INDUSTRIES	(I.B.C)		(IBC)/452(PB)20			
	2489				Application under		Gulshan Gaba	submit DD	11/01/2021
2492			RAJIV MALIK		any other	PETITION IB			
					provisions - IBC	(IBC)/622(ND)20			
	2490	710102010412021	OM LOGISTICS LIMITED		Application under	COMPANY	ARUN	Document Not	05/02/2021
2493			VS SIL AUTOFAB LIMITED	• •	any other	PETITION IB	AGGARWAL	Uplaod	
					provisions - IBC	(IBC)/3098(ND)2			
	2491	710102012642021	SURAJ MIGLANI VS		Application under	COMPANY	RANJANA ROY	Document Not	13/02/2021
2494			SHANTI NATH	Application(C	any other	PETITION	GAWAI	Uplaod	
273 4			BUILDWELL PVT LTD	•	provisions	(COMPANIES			
				Act)		ACT)/413(PB)20			

	Α	В	С	D	E	F	G	Н	I
2495	2492	710102012312021	SURAJ MIGLANI VS VIVA WORLD VENTURES PVT. LTD.	ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/436(ND)20	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021
2496	2493	710102011762021	SANGUNITY EXIM INDIA LTD VS SANGUNITY EXIM INDIA LTD	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)201	Animesh Sinha	Document Not Uplaod	10/02/2021
2497	2494	710102012292021	DEVI AADHKANI	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/403(ND)20	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021
2498	2495	710102012342021	SURAJ MIGLANI VS SAMBHAV BUILDWELL PVT. LTD.	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/420(ND)20	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021
2499	2496	710102012672021	SURAJ MIGLANI VS SUPER CITY CONSTRUCTION PRIVATE LIMITED	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/440(ND)20	RANJANA ROY GAWAI	Document Not Uplaod	13/02/2021
2500	2497	710102013132021	FUND COMMISSIONER VS		Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2 018	NARESH GUPTA	need to sign every pages of application	15/02/2021
2501	2498	710102012632021	SURAJ MIGLANI VS SUPER CITY INFRATECH PVT LTD	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/412(ND)20	RANJANA ROY GAWAI	Document Not Uplaod	13/02/2021
2502	2499	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/51(ND)202 0	Kumar Anurag	Please delete previous document and need to every	16/02/2021
2503	2500	710102016332021		Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/899(ND)20	Vijay Kaundal	sign missing and stamp paper up 100 rs.	25/02/2021
2504	2501	710102016712021	M/S FINE GROUP CORPORATION LIMITED VS VICTRONIC COMMUNICATION PVT	Company Petition IB (IBC)	IBC Under Sec 9		ABHISHEK	Page not clear- 43,44,52,53/Board resolution missed/	26/02/2021
2505	2502	710102016802021	COMMANDER RAJIV SARDANA VS AMR INFRASTRUCTURE	Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/02(PB)201	Mohit Singh	40 to 85 not clear page	
2506	2503	710102017032021		Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2721(ND)2		translate 118-122 not clear page	27/02/2021
2507	2504	710102016882021	PRIVATE LIMITED VS	Restoration Application (Companies Act)	Rule 11 of NCLT		DILIP	main case not link wrong filing	26/02/2021

	Α	В	С	D	Е	F	G	Н	ı
	2505	710102016642021	RABINDRA KUMAR	Interlocutory	19(2)	COMPANY	APOORV	stamp paper	25/02/2021
2508			MINTRI VS MSA	Application	10(2)	PETITION IB	AGARWAL	missed	
			DEVELOPERS	(I.B.C)		(IBC)/806(PB)20	7.07.11.11.12		
	2506	710102017452021	JITENDER SINGLA VS	Company	Sec. 241(1)	(SIDDHARTH	jurisdiction	
			AGM MANAGEMENT	Petition	()		ACHARYA	faridabad	
2509			SERVICES LIMITED	(Companies					
				Act)					
	2507	0710102085852020/1	PVM INNVENSYS		Sec 60(5)	INTERLOCUTO		STAMP MISSING	20/02/2021
2510			PRIVATE LIMITED Vs.			RY			
			SHYAM ARORA			APPLICATION			
	2508	0710102026332020/1	GUNJIT KALRA Vs.		Sec 60(5)	INTERVENTION		NEED TO FILE	28/02/2021
2511			ROHTAS PROJECTS LTD			PETITION		SAPERATLY	
2311						(IBC)/7(ND)2020		kindly separately	
								file any other	
	2509	0710102026342020/1	SWAPNIL AGARWAL Vs.		Sec 60(5)	INTERVENTION		kindly separately	28/02/2021
2512			ROHTAS PROJECTS LTD			PETITION		all file in any	
						(IBC)/3(ND)2020		other document	
	2510	0710102026502020/2	SWAPNIL AGARWAL Vs.		Sec 60(5)	INTERLOCUTO			28/02/2021
2513			ROHTAS PROJECTS LTD			RY		all file any other	
						APPLICATION		document	
	2511	0710102026552020/2			Sec 60(5)	INTERLOCUTO		NEED TO FILE	28/02/2021
2514			ROHTAS PROJECTS LTD			RY		SAPERATLY	
						APPLICATION			
	2512	0710102033012018/2			IBC under Sec 7	COMPANY		sign missing	28/02/2021
2515		7	INFRASTRUCTURE PVT.			PETITION IB		every pages	
			LTD Vs. M/S INTELLICITY			(IBC)/17(ND)201			
	0540	0740400070000000	BUSINESS PARK PVT.		0 (; 04/4)	9		14 . 61	00/00/0004
2516	2513	0710102070032020/2	NARESH BASIA Vs.		Section 94(1)	COMPANY		need to ia file	28/02/2021
	2514	0740400450000040/7	DDOCECC ENGINEEDS		IBC Under Sec 9	PETITION IB		Decument Not	20.00.0004
	2514	0710102152292019/7	PROCESS ENGINEERS AND ASSOCIATES Vs.		IBC Under Sec 9	COMPANY PETITION IB		Document Not	28-02-2021
2517			JKR TECHNO ENGINEERS					Uplaod	
			PVT. LTD.			(IBC)/3332(ND)2 019			
	2515	0710102171122019/5	TSG INDIA IMPEX PVT		IBC Under Sec 9	COMPANY		contact to court	28-02-2021
2518	2313	07 10 102 17 1 1220 19/3	LTD Vs. NS CONCRETES		ibo dilder Sec 9	PETITION IB		officer	20-02-2021
2010			PVT LTD			(IBC)/64(ND)202		Officer	
	2516	0710120011352018/1	DR. AMIT SACHEDEVA Vs.		IBC Under Sec 9	COMPANY		Document Not	28-02-2021
2519		8	AXISS DENTAL PRIVATE		120 011401 000 0	PETITION IB		Uplaod	
			LIMITED			(IBC)/1218(PB)2		o piuo u	
	2517	0710200417922018/1			IBC Under Sec 9	COMPANY		17,23,25-	28-02-2021
		7	PRIVATE LIMITED Vs. M/S			PETITION IB		26,29,32,34,35-	
2520			REOM INFRASTRUCTURE			(IBC)/945(ND)20		49,51-105,111-120	
			AND CONSTRUCTIONS			18		not clear	
	2518	0710102002302021/1	BOSTON SCIENTIFIC		Sec. 230-232 -	CP(AA)		stamp paper	03/01/2021
			SERVICES PRIVATED		Second Motion	MERGER AND		missed	
2521			LIMITED Vs. BOSTON			AMALGAMATIO			
			SCIENTIFIC SERVICES			N(COMPANIES			
			PRIVATED LIMITED			ACT)/17(PB)202			

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	2519	0710102003332021/1	RAKESH SAXENA Vs.		Sec 60(5)	INTERLOCUTO		affidavit with	03/01/2021
2522			AISHWARYA MOHAN			RY		stamp paper	
			GAHRANA			APPLICATION		missed	
2522	2520	0710102004122021/1	EPL LIMITED Vs. VLCC		IBC Under Sec 9	COMPANY		need to file	03/01/2021
2523			PERSONAL CARE			PETITION IB		petition	
	2521	0710102004442020/7	STATE BANK OF INDIA Vs.		IBC under Sec 7	COMPANY		affidavit with	03/01/2021
2524			M/S WORLDS WINDOW			PETITION IB		stamp paper	
			IMPEX INDIA PVT. LTD.			(IBC)/376(ND)20		missed	
	2522	0710102005122021/1	RANJIT KAPOOR Vs.		Sec 60(5)	INTERLOCUTO		proof of service	03/01/2021
2525			WHITE METALS LIMITED			RY		missed	
						APPLICATION			
	2523	0710102007372021/1	M/S GRADIANT WTT O&M		Rule16(d),NCLT	TRANSFER		stamp paper	03/01/2021
2526			SERVICES PRIVATE		Rules,2016 IBC	PETITION		missed	
2320			LIMITED Vs. M/S. SRG			(IBC)/8(PB)2021			
			APPARELS LIMITED						
	2524	0710102007962021/2	RAHUL KHILNANI & ANR.		Sec 30,Application	INTERLOCUTO		sign and true	03/01/2021
2527			Vs. SOLVEN POWER		under any other	RY		copy missed	
			SYSTEMS PRIVATE		provisions - IBC	APPLICATION		stamp paper and	
	2525	0710102033492018/4	INCOME TAX OFFICER Vs.		Sec 252 (1) - By	COMPANY		NEED TO	03/01/2021
2528			REGISTRAR OF		Government Body	APPEAL(COMP		APPLICATION	
2020			COMPANIES M/S INDO			ANIES		FILE	
			NUCLEOMET PVT LTD			ACT)/18(ND)201			
	2526	0710102033512020/1	ANIL KHETERPAL Vs.		Application under	INTERLOCUTO		PAGE FIRST NOT	03/01/2021
2529			INNOVARI		any other	RY		IN FILE	
			TECHNOLOGIES PRIVATE		provisions - IBC	APPLICATION			
	2527	0710102033512020/2	ANIL KHETERPAL Vs.		Application under	INTERLOCUTO		INDEX MISSING	03/01/2021
2530			INNOVARI		any other	RY			
			TECHNOLOGIES PRIVATE		provisions - IBC	APPLICATION			
	2528	0710102035922020/5	DHANLAXMI BANK		IBC under Sec 7	COMPANY		NEED TO IA FILE	03/01/2021
2531			LIMITED Vs. REAL VIDEO			PETITION IB			
			IMPACT PRIVATE LIMITED			(IBC)/861(ND)20			
	2529	0710102060562020/1	BAGRECHA		IBC under Sec 7	COMPANY		NEED TO IA FILE	03/01/2021
2532			ENTERPRISES LIMITED			PETITION IB			
2002			Vs. UNITECH ADVISORS			(IBC)/106(ND)20			
			(INDIA) PRIVATE LIMITED			21			
	2530	0710102100592020/1	PARTHA SARATHY		Application under	INTERLOCUTO		NEED TO FILE IN	03/01/2021
2533			SARKAR Vs. INNOVARI		any other	RY		ONE PDF AND	
2000			TECHNOLOGIES PRIVATE		provisions - IBC	APPLICATION		FILE NOT IN	
			LIMITED			(I.B.C)/4650(ND)		PROPER	
	2531	0710102102572020/3	SURESH KUMAR BANSAL		Application under	INTERLOCUTO		23 A NEED TO	03/01/2021
			LIQUIDATOR OF GAGAN		any other	RY		TRANSLATE	
			DISTILLERS AND		provisions-	APPLICATION			
2534			BEVERAGES PVT. LTD.		IBC,Application	(I.B.C)/5228(ND)			
			Vs. MR. GAGAN DODA		under any other	2020			
			AND OTHERS		provisions-				
			SUSPENDED DIRECTOR		IBC,Sec 43(1) r/w				
	2532	0710102107432020/3	VOLKSWAGEN FINANCE		Section 95(1)	COMPANY		NEED TO SIGN	03/01/2021
2535			PRIVATE LIMITED Vs.			PETITION IB		EVERY PAGES	
			TARUN KAPOOR			(IBC)/1097(ND)2			

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	2533	0710102108082020/1			Application under	INTERLOCUTO		INDEX MISSING	03/01/2021
536			SARKAR Vs. SH. CH.		any other	RY			
			MOHD. SHARIEF TARIQ		provisions - IBC	APPLICATION			
	2534	0710102111312020/2	MR AMIT MAVI Vs. INDIA		Sec 60(5)	INTERLOCUTO		PAGE-225-230	03/01/2021
537			INFOLINE LIMITED			RY		276 NOT CLEAR	
						APPLICATION			
	2535	0710102126052019/1	SHAPOORJI PALLONI		IBC Under Sec 9	COMPANY		ALREADY SHOW	03/01/2021
538		0	AND CO. PVT LTD. Vs.			PETITION IB			
			RATTAN INDIA PVT			(IBC)/2558(ND)2			
	2536	0710102147062019/1	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		STAMP MISSING	03/01/2021
			WARD- 20(1) Vs.		Government Body				
539			REGISTRAR OF			ANIES			
			COMPANIES DELHI &			ACT)/844(ND)20			
			ORS. M/S PREETSIMS			19			
	2537	0740402450762040/4	PACKET DESIGN INDIA		Sec. 230-232, Sec	COMPANY		INDEX MISSING	03/01/2021
	2557	07 10 102 1507 620 15/1			-	PETITION		INDEX MISSING	03/01/2021
540			PRIVATE LIMITED Vs. GRANITE GATE		234	(COMPANIES			
						•			
			PROPERTIES PVT. LTD.			ACT)/174(ND)20			201001001
	2538		ELEGANT IT SOLUTIONS		Rule 11 of NCLT,	INTERLOCUTO		PAGE-22-25	03/02/2021
2541			PRIVATE LIMITED Vs.		2016	RY		TRANSLATE	
			TECHZONA BUILDCON			APPLICATION			
			PRIVATE LIMITED			(I.B.C)/4925(ND)			
	2539	0710120006752018/1			IBC under Sec 7	COMPANY		stamp missing	03/02/2021
2542		2	(INTERNATIONAL) BANK			PETITION IB			
.072			Vs. M/S.SUPERIOR			(IBC)/1032(ND)2			
			INDUSTRIES LTD.			018			
	2540	0710120006752018/1	PUNJAB NATIONAL		IBC under Sec 7	COMPANY		stamp missing	03/02/2021
) F 4 O		3	(INTERNATIONAL) BANK			PETITION IB			
2543			Vs. M/S.SUPERIOR			(IBC)/1032(ND)2			
			INDUSTRIES LTD.			018			
	2541	710102032712020	SUDHIR POWER	Interlocutory	Rule 11 of NCLT,	COMPANY	YASHMEET	Please check	14/03/2020
2544			PROJECTS LIMITED VS	Application	2016	PETITION IB	KAUR-601	section /wrong	
				(I.B.C)		(IBC)/1385(ND)2		section call	
	2542	710102017252021	JURISTICA LEGAL		Rule 11 of NCLT,	COMPANY	MAHJABEEN	stamp paper	01/03/2021
		7 10 10 20 11 20 20 21	SERVICES LLP VS THREE	•	2016	PETITION IB	MAIOABLEN	missing	01/00/2021
2545				(I.B.C)	2010	(IBC)/2582(ND)2		iiiissiiig	
			DEVELOPERS PRIVATE	(1.6.0)		019			
	2542			Interlegantem	Con CO(E)	COMPANY	Anionava	02 not clear nego	27/02/2024
2546	2543		SANJAY JULKA &ANR. VS		Sec 60(5)		Anjaneya	93 not clear page	21/02/2021
2546				Application		PETITION IB			
	0=44			(I.B.C)	A 1: (: 1	(IBC)/1565(PB)2		0.5.00.04.00.00	04/00/0004
	2544	710102017222021		Interlocutory	Application under	COMPANY	Harish	85-86,91-93,96-	01/03/2021
			ZILLION INFRAPROJECTS		any other	PETITION IB		103	
2547			PVT LTD	(I.B.C)	provisions - IBC	(IBC)/694(PB)20		,105,107,109,111 -	
						18		112 translate	
								page	
	2545	710102017502021	INTERGLOBE	Interlocutory	Application under	COMPANY	D KISHORE	document	01/03/2021
2548				Application	any other	PETITION IB		properly upload	
-U - U			PVT LTD VS BUSINESS	(I.B.C)	provisions - IBC	(IBC)/48(ND)202			
	1		TRAVELS PRIVATE			1			

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2549	2546	710102017242021	JAKSON LIMITED VS THREE C UNIVERSAL DEVELOPERS PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2	MAHJABEEN	sign missing and stamp paper missing	01/03/2021
2550	2547	710102015742021	ASHISH SHAH LIQUIDATOR OF GALANTA PHARMA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition IB (IBC)	IBC Section 59		Ashish	haryanamemo of parties, list date of events and brief of synopsis missed, estamp paper missed	23/02/2021
2551	2548	0710102112542020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		NEED TO SAPERATE FILLING	22/02/2021
552	2549	0710102016372021/1			Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		NEED TO IA FILE	25/02/2021
553	2550	0710120013612018/3	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2 018		CONTACT TO COURT OFFICER	01/03/2021
554	2551	0710102000342020/2	SRI RADHAA VALLABH ENTERPRISE Vs. INTERNATIONAL PRINT-O- PAC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)20 20		Affidavit applicant name overwriting	02/03/2021
555	2552	0710102012472020/5	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)20		100 RUPEE STAMP MISSING	02/03/2021
2556	2553	0710102013402021/1	ASHOK KUMAR Vs. MAHESH KUMAR SINGH		Sec 60(5)	INTERLOCUTO RY APPLICATION		NEED TO IA FILE	02/03/2021
:557	2554	0710102014692019/1 3	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)20 19		notary missing	02/03/2021
558	2555	0710102015382021/1	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR		Sec 49(2)	INTERLOCUTO RY APPLICATION		need to ia file	02/03/2021
:559	2556	0710102018642020/5	ASCORP GLOBAL LIMITED Vs. SUN AND SAND TOURS & TRAVELS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)20		NEED TO IA FILE	02/03/2021
560	2557	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)20 20		PETITION NOT CONSIDER	02/03/2021
2561	2558	0710102020852020/2	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)20 20		PETITION NOT CONSIDER	02/03/2021

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2562	2559	0710102070032020/3	NARESH BASIA Vs.		Section 94(1)	COMPANY		NEED TO IA FILE	02/03/2021
						PETITION IB			
	2560	0710102085852020/2			Sec 60(5)	INTERLOCUTO		Only proof of	02/03/2021
2563			PRIVATE LIMITED Vs.			RY		service uploaded	
			SHYAM ARORA			APPLICATION			
	2561	0710102090972019/6	BULWARK FACILITIES		IBC Under Sec 9	COMPANY		Index missed	02/03/2021
			MANAGEMENT PRIVATE			PETITION IB			
2564			LIMITED Vs. GENESIS			(IBC)/1356(ND)2			
			FACILITIES			019			
			MANAGEMENT PRIVATE						
	2562	0710102090972019/7	BULWARK FACILITIES		IBC Under Sec 9	COMPANY		Index missed and	02/03/2021
			MANAGEMENT PRIVATE			PETITION IB		sign missed	
2565			LIMITED Vs. GENESIS			(IBC)/1356(ND)2			
			FACILITIES			019			
			MANAGEMENT PRIVATE						
	2563	0710102093852019/2	SOLITAIRE CAPITAL		Sec. 241(1),Sec.	COMPANY		sign missed on	02/03/2021
2566			INDIA AND ANOTHER Vs.		242(4),Sec. 213	PETITION		reply	
			VIPUL SEZ DEVELOPERS			(COMPANIES			
			PVT LTD AND OTHERS			ACT)/94(PB)201			
	2564	0710102115682020/1	FEEDBACK INFRA		IBC Under Sec 9	COMPANY		Stamp paper	02/03/2021
2567			PRIVATE LIMITED Vs.			PETITION IB		missed	
2001			LOGIX INFRASTRUCTURE			(IBC)/1134(ND)2			
			PRIVATE LIMITED			020			
	2565	0710102117092020/2	KVD WINDPARK BUYERS		Sec 60(5)	INTERLOCUTO		Stamp paper	02/03/2021
2568			WELFARE ASSOCIATION			RY		missed	
2000			Vs. LIC HOUSING			APPLICATION			
			FINANCE PRIVATE			(I.B.C)/5634(ND)			
	2566	0710102161132019/4	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		pg-5 not	02/03/2021
2569			Vs. RAJ SNEH AUTO			PETITION IB		clear,proof of	
			INDIA PVT. LTD.			(IBC)/135(ND)20		service missed	
	2567	0710102161152019/4	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		pg-5 not	02/03/2021
2570			Vs. VARDHMAN ROLLER			PETITION IB		clear,proof of	
			FLOUR MILLS P LTD			(IBC)/136(ND)20		service missed	
	2568	0710102161192019/3	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		pg-5 not	02/03/2021
2571			Vs. RAJ-SNEH AUTO			PETITION IB		clear,proof of	
			WHEELS PVT. LTD.		-	(IBC)/134(ND)20		service missed	
	2569	0710102406212018/6			Sec. 241(1),Sec.	COMPANY		sign missed on	02/03/2021
2572			DONATELLE WACZIARG		242(4)	PETITION		reply,volume not	
			EP ENGEL Vs. DELHI			(COMPANIES		more than	
			WAREHOUSING PVT LTD			ACT)/123(PB)20		200pages	
	2570	0710120006752018/1			IBC under Sec 7	COMPANY		Financial creditor	
2573		4	(INTERNATIONAL) BANK			PETITION IB		name incorrect in	
			Vs. M/S.SUPERIOR			(IBC)/1032(ND)2		index	
	ļ		INDUSTRIES LTD.			018			
	2571	0710120006752018/1	PUNJAB NATIONAL		IBC under Sec 7	COMPANY		Financial creditor	
2574		5	(INTERNATIONAL) BANK			PETITION IB		name incorrect in	
			Vs. M/S.SUPERIOR			(IBC)/1032(ND)2		index	
			INDUSTRIES LTD.			018			

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	2572	0710120013122018/8	BHAWANA GUPTA Vs.		IBC Under Sec 9	COMPANY	-	page numbering	02/03/2021
2575			M/S INVEST CARE PVT			PETITION IB		missed and	
			LTD			(IBC)/1280(ND)2		stamp paper and	
	2573	0710200117292019/9	R. TARKESHWAR		IBC under Sec 7	COMPANY		106 107 114	02/03/2021
			NARAYAN Vs. HORIZON			PETITION IB		18261827 1829	
			BUILDCON PRIVATE			(IBC)/266(ND)20		1830 1832 1835	
			LIMITED			19		NOT CLEAR	
2576								287 322 354 355	
25/6								402 435 649-655	
								998-1115 1118	
								1133-1163 1713	
								TRANSLATE	
								ALL HINDI	
	2574	0710200411852018/5	HVR INDUSTRIES PVT.		IBC Under Sec 9	COMPANY		Petition will be	02/03/2021
2577			LTD. Vs. BINDAL &			PETITION IB		filled as Petition	
			BINDAL BATTERIES P.			(IBC)/199(PB)20		and separtaely	
	2575	0710102001282021/2	MR. PRADEEP KUMAR Vs.		Sec. 213,Sec.	COMPANY		Index missed	03/03/2021
2578			1.BUOYANT LOGISTICS		241(1),Sec. 242(4)	PETITION			
			SERVICES PRIVATE			(COMPANIES			
	2576	0710102004872021/1			Application under	COMPANY		Merged into one	03/03/2021
2579			GOKHALE Vs. GAURAV		any other	APPLICATION(pdf	
			HOTA		provisions	COMPANIES			
2580	2577	0710102004872021/2			Application under	COMPANY		Merged into one	03/03/2021
2560			GOKHALE Vs. GAURAV		any other	APPLICATION(pdf	
	2578	0740402042522020/7	HOTA THOMAS AND COMPANY		provisions IBC Under Sec 9	COMPANIES		Index missed	03/03/2021
2581	25/8		PVT LIMITED Vs. THAPAR		IBC Under Sec 9	PETITION IB		inaex missea	03/03/2021
2001			BUILDERS PVT LIMITED			(IBC)/494(ND)20			
	2579		NEW INDIA COLOUR		IBC Under Sec 9	COMPANY		sign missed on	03/03/2021
2582		07 10 1020 1007 202074	COMPANY Vs. SAMTEX		Bo onder occ o	PETITION IB		reply,pg-21	00/00/2021
			DESINZ PRIVATE LIMITED			(IBC)/535(ND)20		overwriting,pg-	
	2580	0710102028672020/1	K.C. SHARMA Vs. SUKU		IBC Under Sec 9	COMPANY		NEED TO ALL	03/03/2021
2583			CONTROLS PVT. LTD.			PETITION IB		PAGES SIGN	
	2581		DHARAM SINGH Vs.		Sec 252 (3)	COMPANY		INDEX MISSING	03/03/2021
2584			REGISTRAR OF			APPEAL(COMP			
			COMPANIES			ANIES			
	2582	0710102064462020/8	BINGE CAFE CONCEPT		IBC Under Sec 9	COMPANY		NEED TO SIGN	03/03/2021
2585			PVT. LTD. Vs. NAYATI			PETITION IB		EVERY PAGES	
2000			HELTHCARE & RESERCH			(IBC)/833(ND)20			
			NCR PVT. LTD			20			
	2583		ARUN GOEL Vs. D. V.		Sec. 241(1),Sec.	COMPANY		NEED TO IA FILE	03/03/2021
2586			EXPORTS PVT. LTD.		242(4),Sec. 244(1)	PETITION			
						(COMPANIES			
	2584	0710102104312020/6			Sec 252 (3)	COMPANY		ALLREADY FILE	03/03/2021
0505			HOUSES PRIVATE			APPEAL(COMP			
2587			LIMITED Vs. OFFICE OF			ANIES			
			THE REGISTRAR OF			ACT)/456(ND)20			
			COMPANIES NCT OF			20			

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	2585	0710102092072020/1	POOJA BAHRY Vs. NTL		Sec. 45 (1),Sec	INTERLOCUTO		100 rupees E	04/03/2021
588			ELECTRONICS INDIA		43(1) r/w Sec 44	RY		stamp is missing	
			LIMITED		(1),Sec 66(1)	APPLICATION			
	2586	0710102093642019/2	SOLITAIRE CAPITAL		Sec. 241(1)	COMPANY		E stamp of 50 is	04/03/2021
		7	INDIA AND ANOTHER Vs.		, ,	PETITION		required	
589			VIPUL SEZ DEVELOPERS			(COMPANIES		'	
			PVT LTD AND OTHERS			ACT)/94(ND)201			
	2587		TDT COPPER LTD Vs.		Rule 11 of NCLT,	COMPANY		Remove extra	04/03/2021
590		071010214201201071	SUPERTECH LIMITED		2016	APPLICATION(I		files or file them	0-4/00/2021
300			OUI EIGITEOIT EIMITED		2010	BC)/1440(ND)20		Separately	
	2588	0710102160042010/5	ND SPICES PRIVATE		IBC Under Sec 9	COMPANY		kindly file	04/03/2021
591	2300	07 10 102 1609420 19/5	LIMITED Vs. YES SIR		IBC Ulluel Sec 9	PETITION IB		separately with	04/03/2021
ופנ									
	0500	074040040440004044	CATERING SERVICES		10011 1 0 0	(IBC)/276(ND)20		choose section	0.4/0.0/0.004
	2589		K M FINCORP LLP Vs. MS		IBC Under Sec 9	COMPANY		Document Not	04/03/2021
592		2	SUPPORTSERVICES			PETITION IB		Uplaod	
			PRIVATE LIMITED			(IBC)/3420(ND)2			
	2590	0710200417362018/4	STANDAR CHARTERED		IBC under Sec 7	COMPANY		Affidavit is of	04/03/2021
593		1	BANK Vs. WOOLWAYS			PETITION IB		back date	
			INDIA LIMITD			(IBC)/29(ND)201			
	2591	0710200429542018/1	M/S. SRS LTD. Vs. M/S.		IBC Under Sec 9	COMPANY		kindly file	04/03/2021
594		7	SAUBHAGYA			PETITION IB		separately with	
			ORNAMENTS PVT. LTD.			(IBC)/114(ND)20		pay the fee	
	2592	710102069442020	ELANGBAM	Restoration	Sec 252 (3)		Shivangi Jain	jurisdiction in	10/07/2020
			INFRASTRUCTURES &	Application	(-,		3	guwahati	
95			CONSTRUCTION PRIVATE					gananaa	
			LIMITED VS	Act)					
	2593	710102018512021	VINAY VS PUNJAB AND		IBC Under Sec 9		vinay	Documents not	04/03/2021
	2000	7 10 10 20 10 3 12 02 1		Petition IB	ibo onder dec 3		Villay	uploaded	04/03/2021
596			MANAGING					-	
90				(IBC)				properly	
			DIRECTOR/OFFICER IN					(uploaded pdf per	
			CHARGE ASSET					200 page with	
	2594	0710102018162020/7		_	IBC under Sec 7			NO index, No true	16/02/2021
597				PETITION IB				copy sign	
551			GUJARAT	(IBC)/571(ND)					
			HYDROCARBONS AND	2020					
	2595	0710102149292019/5	NUVISION (DELHI)	COMPANY	IBC under Sec 7			Need to file as IA	25/02/2021
-00			PRIVATE LIMITED Vs.	PETITION IB					
598			FLPL LOGISTICS PRIVATE	(IBC)/2976					
			LIMITED	(ND)2019					
	2596				IBC Under Sec 9			Wrong Document	03/01/2021
				PETITION IB				(petition	
599			INSURANCE TPA PVT.	(IBC)/1025				Uploaded	
			LTD.	(ND)2018				Opioaded	
					Application under			Wrong Efiling	03/04/2021
	2507	1074040204 <i>4E</i> 02024 <i>1</i> 4		IIIVIEKLUUUI					03/04/2021
	2597	0710102014582021/1		OBY	any other				
	2597		LIMITED Vs. YES SIR		any other			(file it as IA)	
	2597		LIMITED Vs. YES SIR CATERING SERVICES	APPLICATION	any other provisions - IBC			(file it as IA)	
	2597		LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED					(file it as IA)	

	Α	В	С	D	Е	F	G	Н	l
2601			LIMITED Vs. M/S KARE PARTNERS GROUP INDIA	COMPANY PETITION IB (IBC)/574(ND) 2020	IBC Under Sec 9			E stamp is missing	03/04/2021
2602			LLP Vs. BOYAPATI SATYA SRINIVAS	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/19(ND)2 021	Sec 60-62 LLP Act 2008			Pagination not done	03/04/2021
2603	2600	0710102036172020/8	PLANT SERVICES PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/827(ND) 2020	IBC Under Sec 9			E stamp is missing	03/04/2021
2604			PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/349(ND) 2020	Sec 252 (1)			E stamp paper is missing	03/04/2021
2605	2602	0710102079162020/3	CONDOMINIUM	COMPANY PETITION IB (IBC)/936(ND) 2020	IBC under Sec 7			E stamp is missing	03/04/2021
2606	2603	0710102089872020/1	PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/86(ND)2 021	IBC Under Sec 9			Index and e stamp paper is missing	03/04/2021
2607	2604	0710102075822020/4	REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COM PANIES ACT)/388(ND) 2020	Sec 252 (1)			E-stamp missing	03/05/2021
2608	2605		SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB) 2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Pagination missing after Pg no.56 till 61/Pg-86 to 101 not clear(No typed Copy)/Pg-172 not	
2609	2606		PERSONAL CARE LIMITED	COMPANY PETITION IB (IBC)/81(ND)2 021	IBC Under Sec 9				03/09/2021
2610	2607			Company Appeal (IBC)	IBC Under Sec 9		Rashmi Chopra	Document Not Uplaod	13/01/2021

	Α	В	С	D	E	F	G	Н	I
	2608	710102018212021	M/S. JAY ACE	Miscellaneou	Application under	COMPANY	KARUNESH	sign missing and	03/03/2021
2611			TECHNOLOGIES LTD. VS	s Application	any other	PETITION IB		stamp paper	
			M/S. MICROMAX ENERGY	(IBC)	provisions - IBC	(IBC)/330(ND)20		missing	
	2609	710102102822020	SANJEEV AHUJA VS	Interlocutory	Application under	COMPANY	KARAN	wrong filing you	27/10/2020
612				Application	any other	PETITION IB	MALHOTRA	can file as	
				(I.B.C)	provisions - IBC	(IBC)/530(ND)20		additional	
	2610	710102019042021	IMPERISH	Interlocutory	Sec 60(5)	COMPANY	PRANAV	index not	06/03/2021
613			CONSTRUCTION PVT.	Application	, ,	PETITION IB		signed/True copy	
			LTD. VS GAURAV	(I.B.C)		(IBC)/1348(ND)2		sign missing in	
	2611	710102019062021	WIZARD CONSTRUCTION	Interlocutory	Sec 60(5)	COMPANY	PRANAV	index not	06/03/2021
044			CO. VS GAURAV KATIYAR	Application		PETITION IB		signed/True copy	
614			RP OF EARTHCON	(I.B.C)		(IBC)/1348(ND)2		sign missing in	
			UNIVERSAL INFRATECH	` '		019		some pages	
	2612	710102018892021	SHIVA ENGINEERING	Interlocutory	Sec 60(5)	COMPANY	PRANAV		06/03/2021
			SERVICES VS MR.	Application	, ,	PETITION IB		missing	
			GAURAV KATIYAR	(I.B.C)		(IBC)/1348(ND)2			
615			RESOLUTION	, ,		019			
			PROFESSIONAL						
			EARTHCON UNIVERSAL						
	2613	710102019232021	STATE BANK OF INDIA VS	Interlocutory	Application under	COMPANY	ARV CHAMBERS	Wrong File	08/03/2021
616			INDO ALUSYS	Application		PETITION IB	LAW		
			INDUSTRIES LTD	(I.B.C)	provisions - IBC	(IBC)/925(PB)20			
	2614	710102019052021	SANGHA INFRATECH VS	Interlocutory	Sec 60(5)	COMPANY	PRANAV	index not	06/03/2021
617			GAURAV KATIYAR	Application		PETITION IB		signed/True copy	
				(I.B.C)		(IBC)/1348(ND)2		sign missing in	
	2615	710102019902021	RAVI BANSAL VS M K S	Interlocutory	Application under	COMPANY	Ravi	wrong filing	10/03/2021
618			OIL PRIVATE LIMITED	Application	any other	PETITION IB			
				(I.B.C)	provisions - IBC	(IBC)/1164(ND)2			
	2616	0710200410882018/8	SUPER PRINT SERVICES	,	IBC Under Sec 9	COMPANY		Wrong File Need	01/02/2021
			Vs. M/S XALTA FOOD			PETITION IB		To File IA	
619			AND BEVERAGES			(IBC)/702(ND)20			
			PRIVATE LIMITED			18			
	2617		SANJAY KUMAR JAIN Vs.		Sec 60(5)	INTERLOCUTO		index wrong	05/03/2021
620			SUNIL KUMAR AGRAWAL			RY		arrange	
			RP			APPLICATION		J	
	2618				Sec 60(5)	INTERLOCUTO		stamp paper	05/03/2021
621			SUNIL KUMAR AGRAWAL		· · ·	RY		missed and index	
			RP			APPLICATION		wrong arrange	
	2619		BULWARK FACILITIES		IBC Under Sec 9	COMPANY		* * * * * * * * * * * * * * * * * * * *	05/03/2021
			MANAGEMENT PRIVATE			PETITION IB		sign missed	
622			LIMITED Vs. GENESIS			(IBC)/1356(ND)2			
			FACILITIES			019			
			MANAGEMENT PRIVATE						
	2620	0710102093742020/6	BANDHU SHARMA Vs.		Sec 252 (3)	COMPANY		sign missed	05/03/2021
623			REGISTRAR OF			APPEAL(COMP			-
			COMPANIES DELHI			ANIES			
		i e			+		 	1	
	2621	0710102150092019/5	SOHAM POLYMERS		IBC Under Sec 9	COMPANY		pagination is not	05/03/2021
624	2621	0710102150092019/5	SOHAM POLYMERS PRIVATE LIMITED Vs.		IBC Under Sec 9	COMPANY PETITION IB		pagination is not done	05/03/2021

	Α	В	С	D	Е	F	G	Н	l
2625	2622	0710102003282021/1	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)202		Stamp paper is missing	06/03/2021
2626	2623	0710102003322020/2			Rule 11 of NCLT, 2016	COMPANY APPLICATION(I BC)/384(ND)202 0		Wrong Documents	06/03/2021
2627	2624	0710102005122020/6			IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)20		Stamp paper is missing and sign is missing on	06/03/2021
2628	2625	0710102012092021/1	TWENTY FIRST CENTURY WIRE RODS LIMITED VS. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/1014()20 21		Need to file as IA	06/03/2021
2629	2626	0710102012652020/6			IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)20		Pg-60 to 63 not clear/Proof of Service missing	06/03/2021
2630	2627	0710102066822020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTO RY APPLICATION		Affidavit Verified Date Missing	06/03/2021
2631	2628	0710102080942020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTO RY APPLICATION		E Stamp Paper Missing	06/03/2021
2632	2629	0710102080952020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTO RY APPLICATION		E STAMP paper Missing	06/03/2021
2633	2630	0710102080962020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTO RY APPLICATION		E STAMP paper Missing	06/03/2021
2634	2631	0710102123702019/1	SHIV RAJ SINGH Vs. KEMPTY KONSTRUCTIONS PVT.		Application under any other provisions	TRANSFER PETITION(COM PANIES		Page No 102,103,104,116	08/03/2021
2635	2632		RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2 019		E-Stamp Paper Missing & True Copy Signature	08/03/2021
2636	2633		PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)20		Page No 10 Not CLEAR	08/03/2021
2637	2634	0710200401392016/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions			e- stamp/Supportin g Affidavit missing/True copy sign	08/03/2021

	Α	В	С	D	Е	F	G	Н	ļ
	2635	0710102007042020/8	ABHISHEK GUPTA Vs.		IBC Under Sec 9	COMPANY		pg-161-	09/03/2021
638			FIITJEE LIMITED			PETITION IB		164,179,182,207,2	
						(IBC)/335(ND)20		08,214,330,334,33	
						20		6,338-341 not	
	2636	0710102090712020/1	DIGILIFE DISTRIBUTION		Sub-section (I) of	CA(A) MERGER		Need to file as CA	09/03/2021
			AND MARKETING		section 230	AND			
639			SERVICES LIMITED Vs.			AMALGAMATIO			
			M/S. FARTHCON			N(COMPANIES			
			UNIVERSAL INFRATHECH			ACT)/90(ND)202			
	2637	0710102161182019/1	K M FINCORP LLP Vs. MS		IBC Under Sec 9	COMPANY		No index	09/03/2021
2640		3	SUPPORTSERVICES			PETITION IB		attached	
			PRIVATE LIMITED			(IBC)/3420(ND)2			
	2638	0710200401392016/4	RAJEEV BEHL Vs. M/S		Application under	COMPANY		Wrongly e-	09/03/2021
			REALTECH		any other	PETITION		filed(Petition,	
641			INFRASTRUCTURE LTD &		provisions	(COMPANIES		Amended	
			ORS		ľ	ACT)/28(ND)201		petition, Reply,	
						6		rejoinder.	
	2639	0710102003292020/3	KUNTI COLD STORAGE		Sec 252 (3)	COMPANY		Proof of Service	10/03/2021
2642			PRIVATE LIMITED Vs.			APPEAL(COMP		missing	
			REGISTRAR OF			ANIES			
	2640	0710102004302020/3			IBC Under Sec 9	COMPANY		Need to file as IA	10/03/2021
		0.1010200100202010	LOGISTICS PRIVATE			PETITION IB			10/00/2021
2643			LIMITED Vs. TESCOS			(IBC)/260(ND)20			
			LIFE CARE PRIVATE			20			
	2641	0710102004942021/2	INDIABULLS HOUSING		IBC under Sec 7	COMPANY		E-stamp missing	10/03/2021
	2041	07 10 10 200 43 42 02 172	FINANCE LTD. Vs.		IBO under occ 7	PETITION IB		L-stamp imasing	10/00/2021
2644			AMBIENCE PROJECTS			(IBC)/133(ND)20			
-011			AND INFRASTRUCTURE			21			
			PRIVATE LIMITED			21			
	2642	0710102026062020/4	RAJNI MITTAL Vs. JYOTI		Sec. 241(1),Sec.	COMPANY		Proof of Service	10/03/2021
	2042	07 10 10202000202074	SWARUP MITTAL		242(4)	PETITION		missing	10/03/2021
2645			BUILDERS AND		272(7)	(COMPANIES		iiiissiiig	
			CONTRACTORS PRIVATE			ACT)/145(ND)20			
	2643	0710102027922020/3	JUST JOBS INTERNET		Sec 252 (3)	COMPANY		Proof of Service	10/03/2021
	2040	0. 10 102021 322020/3	SERVICES PRIVATE		300 202 (3)	APPEAL(COMP		missing	10/03/2021
2646			LIMITED Vs. REGISTRAR			ANIES		iiiissiiig	
			OF COMPANIES			ACT)/237(ND)20			
	2644	0710102022222020/9	M/S SYSTEM OVERSEAS		IBC Under Sec 9	COMPANY		Not unleaded in	10/03/2021
2647	2044	01 10 102032022020/0	Vs. BOBIERI CREAZON		DO Officer Sec 9	PETITION IB		•	10/03/2021
.U+1			FASHION ACCESSORIES					single PDF	
	2645	0710102080062020/7			Sec. 241(1),Sec.	(IBC)/797(ND)20		Need to file as CA	10/03/2024
2648	2045	07 10 102000002020//			• • •	COMPANY PETITION		iveed to life as CA	10/03/2021
.0+0			GUPTA Vs. J.M. HOUSING		242(4)				
	2646	074040200057004070	LTD.		IDC under Coo 7	(COMPANIES		C otomor missis :	40/02/2024
	2646	0710102089572019/9	CATALYST TRUSTEESHIP		IBC under Sec 7	COMPANY		E-stamp missing	10/03/2021
2649			LIMITED Vs. RIYASAT			PETITION IB			
	00.4=	074040046700055	TOWERS PRIVATE		0 044/00	(IBC)/1392(ND)2			40/00/000
	2647	0710102105692020/3			Sec. 241(1),Sec.	COMPANY		E-stamp missing	10/03/2021
650			SANJEEV JAIN		242(4)	PETITION			
						(COMPANIES			

	Α	В	С	D	T E	F	G	Н	l I
	2648		P.R. ROLLING MILLS PVT.		Rule 11 of NCLT,	INTERLOCUTO		Need to file asIA	10/03/2021
			LTD. Vs. HEMA		2016	RY			
351			ENGINEERING			APPLICATION			
			INDUSTRIES LIMITED			(I.B.C)/172(ND)2			
	2649	0710102111092020/7			Rule 11 of NCLT,	INTERLOCUTO		Wrong file	10/03/2021
552			COMMUNICATIONS LTD.		2016	RY			
			Vs. SONY PICTURES			APPLICATION			
	2650	0710102116522020/1	FIREFLY E-VENTURES		Sec. 230-232 -	CP(AA)		pg-9 missed in	10/03/2021
53		1	LTD Vs. HT MOBILES		Second Motion	MERGER AND		index	
			SOLUTIONS LTD			AMALGAMATIO			
	2651	0710102118122020/3	NEEV INFRASTRUCTURE		IBC Under Sec 9	COMPANY		Stamp paper	10/03/2021
554			PRIVATE LIMITED Vs.			PETITION IB		missed	
			EARTH WATER LIMITED			(IBC)/1116(ND)2			
	2652	0710102124952019/3			IBC under Sec 7	COMPANY		Need to file as IA	10/03/2021
355			KRRISH REALTECH			PETITION IB			
	2653	0710102136992019/3	MANOJ SRIVASTAVA		IBC Under Sec 9	COMPANY		Index missed	10/03/2021
			MEDIA CORPS PRIVATE			PETITION IB			
556			LIMITED Vs. INDIA			(IBC)/2693(ND)2			
			SPORTS FLASHES			019			
	2654	0710102142722019/1	AMREX MARKETING		Sec.	COMPANY		Volume 2 will be	10/03/2021
		0	PRIVATE LIMITED Vs.		59,Application	PETITION		upload	10/00/2021
			UNIVERSAL CONVEYOR		under any other	(COMPANIES		separately,pg-203	
57			BELTINGS LIIMTED		provisions	ACT)/879(ND)20		copulatoly,pg 200	
					Application under	, , ,			
					any other				
	2655	0710102150942019/6	PRATIM KABIRAJ Vs.		IBC under Sec 7	COMPANY		Only proof of	10/03/2021
		0.10102100012010/0	BENGAL UNITECH		in a contract contrac	PETITION IB		service uploaded	10,00,2021
58			UNIVERSAL			(IBC)/3243(ND)2		остино причина	
			INFRASTRUCTURE			019			
			PRIVATE LIMITED						
	2656	0710102150942019/7	PRATIM KABIRAJ Vs.		IBC under Sec 7	COMPANY		Need to file as IA	10/03/2021
		0.10102100012010//	BENGAL UNITECH		in a contract contrac	PETITION IB			10,00,2021
559			UNIVERSAL			(IBC)/3243(ND)2			
			INFRASTRUCTURE			019			
			PRIVATE LIMITED						
	2657	0710102166032019/6	OM LOGISTICS LIMITED		IBC Under Sec 9	COMPANY		Index missed	10/03/2021
660			Vs. JINDAL RETAIL			PETITION IB			
			(INDIA) PRIVATE LIMITED			(IBC)/3466(ND)2			
	2658	0710102172312019/1	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		service missed	10/03/2021
			WARD- 10(2) Vs.		Government Body				
61			REGISTRAR OF			ANIES			
			COMPANIES DELHI â "S			ACT)/81(ND)202			
			(IN THE MATTER OF:M/S			0			
	2659	0710102407172018/9	INDIAN OVERSEAS BANK		IBC under Sec 7	COMPANY		sign missed on	10/03/2021
662		3. 10.102.137 172010/0	Vs. M/S PIXION MEDIA		0	PETITION IB		reply	. 3.00.2021
	2660	0710120005622018/1	SWASTIK INTERCHEM		IBC Under Sec 9	COMPANY		page numbering	10/03/2021
663		J. 1012000022010/1	PVT. LTD. Vs. A M VINYT		0 0.1001 000 0	PETITION IB		missed in index	. 5/55/2021
55			PVT. LTD. VS. A W VINTT			(IBC)/1005(ND)2		iiii33ca iii iiiuex	
	<u> </u>	1	I V I. L I D.	L	1	(IDC)/ IOUS(ND)2			L

	Α	В	С	D	E	F	G	Н	I
	2661		PAWAN KUMAR & ANR		Sec. 241(1),Sec.	COMPANY	<u> </u>	sign missed on	10/03/2021
	2001	07 10200701132010/1	Vs. M/S RAHEJA MALL		242(4)	PETITION		reply	10/00/2021
2664			MANAGEMENTS PRIVATE		272(7)	(COMPANIES		Гергу	
			LIMITED			ACT)/137(ND)20			
	2662	0710102003732020/4			IBC Under Sec 9	COMPANY		back date	11/03/2021
	2002		PRIVATE LIMITED Vs.		ibo officer Sec 9	PETITION IB		affidavit	11/03/2021
2665			GOOD VALUE			(IBC)/215(ND)20		amaavit	
			CHEMICALS PRIVATE			20			
	2663		AASHISH KATHURIA & M.		IBC under Sec 7	COMPANY		Stamp paper	11/03/2021
2666	2003		K. GAUTAM Vs.		IDO under Sec 7	PETITION IB		missed	11/03/2021
			PARSVNATH			(IBC)/294(ND)20		IIII330u	
	2664		PRADEEP KALRA Vs.		IBC Under Sec 9	COMPANY		pg-10 missed	11/03/2021
2667	2004	07 10 10 2007 22202 171	KAAMA BREWERIES PVT.		Bo onaci occ s	PETITION IB		pg-10 misseu	11/00/2021
			LTD.			(IBC)/87(ND)202			
	2665	0710102015112020/2	1		Sec 252 (1)	COMPANY		Stamp paper	11/03/2021
2668			REGISTRAR OF		000 202 (1)	APPEAL(COMP		missed	11/00/2021
			COMPANIES			ANIES			
	2666	0710102018502021/1			Application under			Need to file as IA	11/03/2021
2669			AGARWAL Vs.		any other	RY			
			NARENDER KUMAR		provisions - IBC	APPLICATION			
	2667		GAV DEVELOPERS PVT		Sec. 241(1)	COMPANY		Wrong file	11/03/2021
2670			LTD Vs. SHUBH		()	PETITION			
			ADVISORS PVT LTD			(COMPANIES			
	2668	0710102022832020/1			Sec 252 (3)	COMPANY		Stamp paper	11/03/2021
			CORPORATION PRIVATE		, ,	APPEAL(COMP		missed	
2671			LIMITED Vs. REGISTRAR			ANIES			
			OF COMPANIES NCT OF			ACT)/209(ND)20			
			DELHI & HARYANA			20			
	2669	0710102077172020/3	SREI INFRASTRUCTURE		IBC under Sec 7	COMPANY		Written with pen	11/03/2021
2672			FINANCE LIMITED Vs.			PETITION IB		in vakalatnama	
2012			ALSTRONG			(IBC)/913(ND)20			
			ENTERPRISES INDIA PVT			20			
	2670	0710102080922020/2	MOTHER LAM PRIVATE		IBC Under Sec 9	COMPANY		Need to file as IA	11/03/2021
2673			LIMITED Vs. 3 ACES			PETITION IB			
			WOOD PRIVATE LIMITED			(IBC)/1071(ND)2			
	2671	0710102091752020/6			Sec 252 (1)	COMPANY		stamp paper	11/03/2021
2674			UNION OF INDIA			APPEAL(COMP		missed	
						ANIES			
	2672		NAVEEN KUMAR JAIN		Sec 60(5)	INTERLOCUTO		true copy sign	11/03/2021
2675			(RP) Vs. KIAN ING &			RY		and stamp	
			COMPANY & ORS			APPLICATION		missed	
	2673	0710102097382020/8	CELLPAP INDIA PVT LTD		Sec 42	COMPANY		Stamp paper	11/03/2021
2676			Vs. THE GRS ISPAT			APPEAL		missed	
			COMPANY PVT LTD			(IBC)/7(ND)2020			
	2674	0710102101542020/3	FEATHERLITE OFFICE		IBC Under Sec 9	COMPANY		Stamp paper of	11/03/2021
2677			SYSTEMS PRIVATE			PETITION IB		Rs100	
			LIMITED Vs. XPANDR			(IBC)/1115(ND)2			
	<u> </u>		VENTURES INDIA		<u> </u>	020		<u> </u>	

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	A 2675		SUMA HOLDING PRIVATE	ט	Sec 252 (1)	COMPANY		Stamp paper	11/03/2021
2678	20/5	07 10 102 103922020/2	LIMITED Vs. REGISTRAR		Sec 252 (1)	APPEAL(COMP		missed	1 1/03/2021
2076						•		missea	
	2676	07404004044000004	OF COMPANIES		Co. 040(4) Co.	ANIES		44C	44/02/2024
2679	26/6		AJAY SINGHAL Vs. SITA		Sec. 242(4),Sec.			pg-146	11/03/2021
2079			RAM AND COMPANY		241(1)	PETITION		missed,proof of	
			LIMITED			(COMPANIES		service missed	
	2677	0710102111092020/8			Rule 11 of NCLT,	INTERLOCUTO		page numbering	11/03/2021
2680			COMMUNICATIONS LTD.		2016	RY		missed after pg-9	
			Vs. SONY PICTURES			APPLICATION			
	2678	0710102111782020/1	KESHAV MADHAV HOMES		Sec 252 (1)	COMPANY		Stamp paper	11/03/2021
2681			PRIVATE LIMITED Vs.			APPEAL(COMP		missed	
2001			REGISTRAR OF			ANIES			
			COMPANIES NCT OF			ACT)/34(ND)202			
	2679	0710102114232020/5	VINOD SHANKER SHRINGI		Sec. 241(1),Sec.	COMPANY		Pagination	11/03/2021
0000			Vs. MCONVERGE		242(4),Sec. 244(1)	PETITION		missing after pg-	
2682			SERVICES PRIVATE			(COMPANIES		56 (till 61)/Pages	
			LIMITED			ACT)/177(PB)20		not clear-62 to 67	
	2680	0710102114232020/6	VINOD SHANKER SHRINGI		Sec. 241(1),Sec.	COMPANY		page missed	11/03/2021
2683		07 10 102 11420202070	Vs. MCONVERGE		242(4),Sec. 244(1)	PETITION		after pg	11/00/2021
			SERVICES PRIVATE		242(4),000. 244(1)	(COMPANIES		85,155,156,pg-	
	2681	0740402447622020/2	VISTRAT REAL ESTATES		IBC under Sec 7	COMPANY		Index missed	11/03/2021
2684	2001		PVT LTD Vs. ASIAN		ibo under sec /	PETITION IB		IIIUEX IIIISSEU	11/03/2021
2004						_			
	0000		HOTELS (NORTH LIMITED		IDO Harden Ores 40	(IBC)/89(ND)202			44/00/0004
	2682	0710102117882020/1			IBC Under Sec 10	COMPANY		pg-2,3 missed	11/03/2021
2685			INTERNATIONAL PRIVATE			PETITION IB			
			LIMITED Vs. KINDLE			(IBC)/92(ND)202			
			DEVELOPERS PRIVATE			1			
	2683		MAYOR SPORTS PVT.		IBC Under Sec 9	COMPANY		page numbering	11/03/2021
2686			LTD. Vs. EMPHASIS			PETITION IB		missed in file	
			INNOVATIONS PVT. LTD.			(IBC)/2854(ND)2			
	2684	0710102172412019/1	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY			11/03/2021
			WARD- 10(2) Vs.		Government Body	APPEAL(COMP		affidavit not	
2687			REGISTRAR OF			ANIES		notrized and true	
2001			COMPANIES DELHI &ANR.			ACT)/83(ND)202		copy sign and	
			(IN THE MATTER OF: M/S			0		stamp missed	
			GLOWLINE BUILDCON						
	2685	0710200412002017/5	PR COMMISSIONER OF		Application under	COMPANY		pg-9-11 not clear	11/03/2021
			THE INCOME TAX -6 Vs.		any other	APPEAL(COMP			
2688			REGISTRARA OF		provisions	ANIES			
			COMPANIES M/S MCS		-	ACT)/246(ND)20			
			EXIM PVT LTD			17			
	2686	0710200413652018/9			IBC Under Sec 9	COMPANY		Stamp paper	11/03/2021
			ELECTROTECH PRIVATE			PETITION IB		missed	
2689			LIMITED Vs. M/S SHREE			(IBC)/391(ND)20			
			BALAJI PRINTOPACK			18			
	2687	0710102065042020/2	GOKALDAS EXPORTS		Sec 60(5)	INTERLOCUTO		Index missed	12/03/2021
2690	2001				060 00(3)			IIIUEA IIIISSEU	12/03/2021
2030			LTD. Vs. VAS DATA			RY			
		ļ	SERVICES PRIVATE		<u> </u>	APPLICATION			

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0007	2688	710102019912020	GAURAV KATIYAR VS	Company	Application under	COMPANY	Gaurav Katiyar	case type wrong	10/01/2020
2691			THREE C HOMES	Application(IB	_	PETITION IB		and section	
			PRIVATE LIMITED	C)	provisions - IBC	(IBC)/432(ND)20		wrong	
	2689	710102030282020	KAVYA TRADERS VS ANIL	•	Application under		Kartik	page 24 not clear	07/03/2020
2692			MATTA	Application	any other	PETITION IB			
				(I.B.C)	provisions - IBC	(IBC)/995(ND)20			
	2690	710102084252020	DARA SINGH ESTATES	Company	Rule 11 of NCLT,		Prateek Gangwani	Wrong section	01/09/2020
2693			PVT LTD VS THE	Appeal (IBC)	2016				
			REGISTRAR OF						
	2691	710102119982020	PROFESSIONAL IMPEX	Company	Sec 42	COMPANY	Sunil Shukla	Page miss-	30/12/2020
			PVT. LTD. VS GLOBAL	Appeal (IBC)		PETITION IB		48,85/Application	
2694			INFONET DISTRIBUTION	、 ,		(IBC)/712(ND)20		60 (5) file	
			PRIVATE LIMITED			19		seperately/merge	
	2692	710102019952021	M/S WISHWA MITTAR	Interlocutory	Rule 11 of NCLT,	COMPANY	RAGHAVENDRA	section wrong	10/03/2021
2695		7 10 10 20 10 00 20 21	BAJAJ & SONS VS	Application	2016	PETITION IB	MOHAN BAJAJ	occion wrong	10/00/2021
			REGISTRAR OF	(I.B.C)	2010	(IBC)/3190(ND)2	MOTAN BAGAG		
	2693	710102020582021		•	Application under		Neeraj@1996	13-14 not clear	12/03/2021
2696	2033	7 10 10 20 20 20 20 21	PRIVATE LIMITED VS		any other	PETITION IB	iveeraja 1550	page and section	12/03/2021
2000				(I.B.C)	provisions - IBC	(IBC)/160(PB)20			
	2694	740402020442024	M/S SYNERGY PETRO	Miscellaneou	Rule 11 of NCLT,	` , ` ,	Priya Soni	wrong page	12/03/2021
	2094	710102020442021			•		Priya Soni	sign missing	12/03/2021
2007					2016	PETITION IB			
2697			NATIONAL	(IBC)		(IBC)/1106(PB)2			
			AGRICULTURAL			020			
			COOPERATIVE						
	2695	710102020152021	AMARPAL VS SHILENDRA	•	Sec 60(5)	COMPANY	Sonal Alagh	sing missing and	11/03/2021
2698				Application		PETITION IB		stamp paper and	
			& ORS.	(I.B.C)		(IBC)/2721(ND)2		affidavit missing	
	2696	710102020272021	SAGAR BUSINESS	Interlocutory	• •		Rahul	section wrong	11/03/2021
2699				• •	any other	PETITION IB			
			CONSTRUCTION PRIVATE	(I.B.C)	provisions - IBC	(IBC)/2572(ND)2			
			LIMITED			019			
	2697	710102020632021	RKG FINVEST LIMITED VS		Rule 32	COMPANY	RAKTIM GOGOI	sign missing	12/03/2021
2700			REGISTRAR OF	Application(C		PETITION			
2/00			COMPANIES NCT OF	ompanies		(COMPANIES			
			DELHI & HARYANA	Act)		ACT)/302(ND)20			
	2698	710102020692021	JAWAHAR SINGH	•	Sec 60(5)		rohit	sign missing	12/03/2021
2701				Application	` ` ′	PETITION IB		stamp date	
			OF INDIA	(I.B.C)		(IBC)/2590(ND)2		missing	
	2699	710102016852021		•	Intervention		SARTHAK		26/02/2021
			VS CHD DEVELOPERS		Application			case from main	'
			LTD	panies Act)	4-1-1-1-1-1-1-1-1-1-1-1-1-1-1-1-1-1-1-1			case no.,Brief	
2702				pariioo Aoty				synopsis/list of	
02								dates	
								&	
	2702	740402040402024	HITECH BHADDWA LVO	Conton	Dula 44 of NOLT		Atul Cinal	events missed,no	00/03/3034
0700	2700	710102019492021	HITESH BHARDWAJ VS	Contempt	Rule 11 of NCLT		Atul Singh		09/03/2021
2703			DELHI APARTMENTS PVT.	•				select,Vakaltnam	
			LTD.	panies Act)				a missed,	

	Α	В	С	D	Е	F	G	Н	ı
2704	2701	710102010902021	VIJAY KUMAR & ORS VS SARE GURUGRAM PRIVATE LINITED	Company Petition IB (IBC)	IBC under Sec 7	·	Ranjan	471, 524, 1166, 1784, 1792, 1844- 1846, 2401, 2409, 2493, 2495, 2501, 2503, 2505, 3564, not clear and	08/02/2021
2705	2702	710102018832021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S STAR VACATIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare & mp; amp; amp; court fees miss/client signature	05/03/2021
2706	2703	710102018862021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S TRAVELONN TOURISM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare & amp; amp; amp; court fees miss/client signature miss/Notary back date brief of synopsis missed, list of date & amp; amp; amp; amp; amp; amp; amp; amp;	
2707	2704	710102019852021	LOGISTICS PRIVATE	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/260(ND)20 20	Astha Nigam	case type wrong	10/03/2021
2708	2705	710102020252021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/173(PB)20	BINDU DAS	Section Not Mention in Soft Copy	11/03/2021
2709	2706	710102021352021	VINEET AGGARWAL VS KOTAK MAHINDRA BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1226(ND)2	VINEET AGGARWAL	section wrong please choose sec 35	16/03/2021
2710	2707	710102021142021	CGST AND CENTRAL EXCISE DIVISION - X SILVASSA VS KOTAK	Company	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	15/03/2021
2711	2708	710102021092021	ARCH FINANCE LIMITED	Company Application(C ompanies Act)	Application under any other provisions	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES	Mr. Suman Jyoti Khaitan	section wrong	15/03/2021
2712	2709	710102093892020	M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MD ZUNAID	wrong arrange-23 to 25/Advocate welfare miss	30/09/2020

	Α	В	С	D	E	F	G	Н	I
2713	2710	710102013972021	AMODA IRON AND STEEL LIMIETD VS SHAKTI INTERNATIONAL PRIVATE LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Shyam sunder	memo party, brief synopsis ,list of dates, vakalatnama, service missed all need to	17/02/2021
2714	2711		SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		BCG & CO LLP		16/03/2021
2715	2712		CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS REGISTRAR	Company Petition IB (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	15/03/2021
2716		7	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(I BC)/1342(ND)20		Supporting affidavit is missing	23/02/2021
2717	2714	0710102102772019/6	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO. Vs. MAGNUM AVIATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1666(ND)2 019		Wrong Document uploaded	15/03/2021
2718			NEMIUM HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/481(ND)20		Wrong Doc. Uploaded only proof of service is there	15/03/2021
2719		0710102109442020/4	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/509(ND)20 20		Index is blank & mp; amp; not signed/ no pagination/no stamp paper/Affidavit	15/03/2021

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	2717	0710102114232020/3	VINOD SHANKER SHRINGI	Sec. 241(1),Sec.	COMPANY		pagination	15/03/2021
720			Vs. MCONVERGE	242(4),Sec. 244(1)	PETITION		missing after	
			SERVICES PRIVATE		(COMPANIES		page 56 till 61	
	2718	0710102116582020/2	FLUIDMASTER INDIA	Sub-Section (1) 0f	COMPANY		Affidavit Missing	15/03/2021
721			PRIVATE LIMITED Vs.	Section 66.	PETITION			
					(COMPANIES			
	2719	0710102163862019/4	RELIANCE HOME	IBC under Sec 7	COMPANY		Need to file as IA	15/03/2021
			FINANCE LIMITED Vs.		PETITION IB			
722			AARCITY		(IBC)/3423(ND)2			
			INFRASTRUCTURE		019			
	2720	0710102171602019/1	INCOME TAX OFFICER	Sec 252 (1) - By	COMPANY		PAGE No 15,16	01/03/2021
	2120		WARD 10(4) Vs.	Government Body	_		nOT CLEAR	01/00/2021
			REGISTRAR OF	Government Body	ANIES		IIOT OLLAR	
723					_			
			COMPANIES DELHI â S.		ACT)/45(ND)202			
			(IN THE MATTER OF:M/ S		0			
			GUJRALBUILDTECHPVT.					
	2721	0710200410952018/2		IBC Under Sec 9	COMPANY		No index, NO	15/03/2021
724		1	PRODUCTS PVT. LTD. Vs.		PETITION IB		pagination	
			ABIR INFRASTRUCTURE		(IBC)/893(ND)20			
	2722	0710102087802020/5	ARSHIYA RAIL	IBC Under Sec 9	COMPANY		Stamp	15/03/2021
725			INFRASTRUCTURE		PETITION IB		missing/true	
123			LIMITED Vs. MAPLE		(IBC)/976(ND)20		copy sign	
			LOGISTICS PRIVATE		20		missing in some	
	2723	0710102116722020/1	ABDULHADI ALMAILEM	IBC Under Sec 9	COMPANY		Index	16/03/2021
			TRADING COMPANY		PETITION IB		missing/stamp	
726			W.L.L Vs. JAY ACE		(IBC)/1140(ND)2		missing	
			TECHNOLOGIES LIMITED		020		9	
	2724	0710102010632021/1	JBF PETROCHEMICALS	Rule16(d),NCLT	TRANSFER		Wrongly	16/03/2021
		07 10 10 20 10 00 20 217 1	LIMITED Vs. TYCOFIRE &	Rules,2016 IBC	PETITION		uploaded(Reply,a	10/00/2021
			SECURITY INDIA PVT.	Kules,2010 IBC	(IBC)/6(PB)2021		ffidavit,	
727			LTD.		(100)/0(10)2021		vakalatnama all	
			LID.					
							uploaded with	
\rightarrow							same slash no.)	4010010004
	2725	0710102068402020/1	CHANDRA PRAKASH Vs.	Sec 66(1)	INTERLOCUTO		Pg-25 to 28/41,69	16/03/2021
728			KAPIL DEV REHANI		RY		to 72 not clear	
					APPLICATION		& not	
					(I.B.C)/4878(PB)		uploaded in	
	2726		STATE BANK OF INDIA Vs.	IBC under Sec 7	COMPANY		Need to file as IA	16/03/2021
729			M/S INDO ALUSYS		PETITION IB			
			INDUSTRIES LTD.		(IBC)/925(PB)20			
	2727	0710102085632020/2	STAR MAXX PROPERTIES	Sec 60(5)	INTERLOCUTO		Proof of Service	08/02/2021
730			Vs. NILESH SHARMA RP		RY		missing	
					APPLICATION			
	2728	0710102172012019/1	INCOME TAX OFFICER	Sec 252 (1) - By	COMPANY		Stamp missing	16/03/2021
i i			WARD- 10(2) Vs.	Government Body	APPEAL(COMP			
		i e	• •		-		1	1
			REGISTRAR OF		ANIES			
731			REGISTRAR OF COMPANIES DEI HI &ANR.		ANIES ACT)/84(ND)202			
			REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S		ACT)/84(ND)202			

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	2729	0710102412382017/2	M/S COLUMBIA PETRO		IBC Under Sec 9	COMPANY	-	Need to file as IA	16/03/2021
2732		4	CHEM PVT LTD Vs. M/S			PETITION IB			
			PETROLUBE INDIA LTD.			(IBC)/343(ND)20			
0700	2730		DREAM LAND REALTOR		IBC Under Sec 10	COMPANY		Need to file as IA	16/03/2021
2733		5	PRIVATE LIMITED Vs.			PETITION IB			
	2731	0710200412002017/4	PR COMMISSIONER OF		Application under	COMPANY		Wrongly filed (too	16/03/2021
			THE INCOME TAX -6 Vs.		any other	APPEAL(COMP		many affidavit	
2734			REGISTRARA OF		provisions	ANIES		&	
			COMPANIES M/S MCS			ACT)/246(ND)20		petition uploaded	
			EXIM PVT LTD			17		with same slash	
	2732	0710102007702020/3	OLYMPUS METAL PVT.		IBC Under Sec 9	COMPANY		STAMP AND	15/03/2021
2735			LTD. Vs. KAY EM			PETITION IB		AFFIDAVIT	
			COPPER PVT. LTD.			(IBC)/288(ND)20		MISSED	
	2733	0710102020852020/1	HELLMANN WORLDWIDE		IBC Under Sec 9	COMPANY		Application(Need	09/03/2021
			LOGISTICS INDIA PVT LTD			PETITION IB		to file as IA)	
2736			Vs. SEA AIR			(IBC)/632(ND)20		&	
			CONSOLIDATORS INDIA			20		affidavit cannot	
		I .	PVT LTD					filed together	
	2734		THREE -C PROJECTS PVT		IBC under Sec 7	COMPANY		FILE AS	15/03/2021
2737			LTD Vs. CLOUD 9			PETITION IB		APPLICATION	
	0705		PROJECTS PVT. LTD		0 050 (0)	(IBC)/96(ND)202		FU F AO A EDEAU	40/00/0004
2738	2735	0/10102081192019/5	TGS WATER PRIVATE		Sec 252 (3)	COMPANY		FILE AS A FREAH	10/02/2021
2130			LIMITED Vs. REGISTRAR OF COMPANIES			APPEAL(COMP ANIES		APPLICATION	
	2736		B.P. AGENCY (DELHI) Vs.		IBC Under Sec 9	COMPANY		FILE AS FRESH	15/03/2021
2739	2130		BRIGHTSUN		ibc officer Sec 9	PETITION IB		I ILL AS I KLSII	13/03/2021
2,00			TECHNOCRAFT PVT. LTD.			(IBC)/1198(ND)2			
	2737	0710102117092020/3	KVD WINDPARK BUYERS		Sec 60(5)	INTERLOCUTO		file as fresh	15/03/2021
	2,0,	07 10 102 117 03202070	WELFARE ASSOCIATION		000 00(0)	RY		application	10/00/2021
2740			Vs. LIC HOUSING			APPLICATION		approution.	
			FINANCE PRIVATE			(I.B.C)/5634(ND)			
	2738	0710102157222019/4			IBC Under Sec 9	COMPANY		page 122,123, not	15/03/2021
2741			FIITJEE LIMITED			PETITION IB		clear	
	2739	0710102007572020/4	RAJNIKANT NANUBHAI		IBC Under Sec 9	COMPANY		INDEX MISSING	15/03/2021
2742			KAPADI Vs. SAMTEX			PETITION IB		AND FILE IN TWO	
			DESINIZ PRIVATE LIMITED			(IBC)/286(ND)20		PARTS	
	2740	0710102013372020/9	MACK STAR MARKETING		IBC Under Sec 9	COMPANY		Index and	15/03/2021
2743			PRIVATE LTD Vs.			PETITION IB		supporting	
			ORIFLAME INDIA PRIVATE			(IBC)/414(PB)20		affidavit is	
	2741	0710102018812021/1	VIKRAM BAJAJ Vs. NET		Sec 60(5)	INTERLOCUTO		Pg no. 1,2 and 3	15/03/2021
2744			4 INDIA LTD.			RY		are missing	
						APPLICATION			
	2742	0710102026682020/2	VIKAS SONI Vs. WFX		IBC Under Sec 9	COMPANY		Merge pdf or file	15/03/2021
2745			TECHNOLOGIES PRIVATE			PETITION IB		them separately	
			LTD.			(IBC)/674(ND)20			
	2743	0710102027572020/2	INDIA GLYCOLS LIMITED		IBC Under Sec 9	COMPANY		Affidavit date is	15/03/2021
2746			Vs. YOGI CROP			PETITION IB		missing	
			SCIENCES PRIVATE			(IBC)/756(ND)20			

	Α	В	С	D	E	F	G	Н	I
	2744	0710102032622020/1	M/S SYSTEM OVERSEAS		IBC Under Sec 9	COMPANY		Index and	15/03/2021
2747		0	Vs. BOBIERI CREAZON			PETITION IB		supporting	
			FASHION ACCESSORIES			(IBC)/797(ND)20		affidavit missing	
	2745	0710102033152020/3	JAMMU & KASHMIR BANK		IBC under Sec 7	COMPANY		page	15/03/2021
2748			Vs. AMAN HOSPITALITY			PETITION IB		318,417,420,425-	
			PRIVATE LIMITED			(IBC)/1086(PB)2		428, not clear	
	2746		LORDS ABN LIMITED Vs.		Sec 252 (1)	COMPANY		Remove extra	09/03/2021
2749			REGISTRAR OF		(-,	APPEAL(COMP		files or file them	
			COMPANIES DELHI AND			ANIES		separately	
	2747	0710102082872020/3	SIMRAN KAUR Vs.		IBC under Sec 7	COMPANY		Stamp paper is	28/12/2020
2750			ENTERTAINMENT CITY			PETITION IB		missing	
			LIMITED			(IBC)/965(PB)20		3	
	2748	0710102087232020/6			Sec. 241(1)	COMPANY		pg. no.	15/02/2021
2751			BALI & CO. PVT. LTD.			PETITION		70,72,99,100 are	
						(COMPANIES		not clear and	
	2749	0710102091752020/7	SACHIN GUPTA Vs.		Sec 252 (1)	COMPANY		Supporting	16/03/2021
2752			UNION OF INDIA		(.,	APPEAL(COMP		affidavit is issing	
						ANIES			
	2750	0710102103722020/2	NK JAIN & CO Vs. EMAAR		IBC Under Sec 9	COMPANY		stamp paper is	16/03/2021
2753			INDIA LIMITED			PETITION IB		missing	
	2751	0710102111512020/3	NBC HEALTH & HOTELS		Sec 252 (1)	COMPANY		Affidavit	16/03/2021
2754			PRIVATE LIMITED Vs.		(.,	APPEAL(COMP		notarized date is	
			REGISTRAR OF			ANIES		missing	
	2752		DEEPAK KHANNA Vs.		Sec 60(5)	INTERLOCUTO		Stamp missing	16/03/2021
2755			EARTH		000 00(0)	RY		g	
			INFRFASTRUCTURES			APPLICATION			
	2753	0710102119462020/3			Sec 252 (3)	COMPANY		Supporting	16/03/2021
			LEASING PRIVATE		(0)	APPEAL(COMP		affidavit is	
2756			LIMITED Vs. REGISTRAR			ANIES		missing	
			OF COMPANIES NCT OF			ACT)/7(ND)2021]	
	2754	0710102137722019/5	MAYOR SPORTS PVT.		IBC Under Sec 9	COMPANY		Index is missing	16/03/2021
2757			LTD. Vs. EMPHASIS			PETITION IB			
			INNOVATIONS PVT. LTD.			(IBC)/2854(ND)2			
	2755		RUDRA BUILDWELL CITY		Sec. 140(5)	COMPANY		Pg. no. 8 is	19/02/2021
2758			PVT. LTD Vs. M/S		(-,	PETITION		missing	
			TANDON & MAHENDRA			(COMPANIES]	
	2756	0710102150902019/6			Sec 252 (3)	COMPANY		Stamp paper is	03/09/2020
2759			COVERING (DELHI)		(-,	APPEAL(COMP		missing	
			PRIVATE LIMITED Vs.			ANIES]	
	2757		HEMANT KUMAR Vs.		IBC Under Sec 9	COMPANY		Affidavit is of	16/03/2021
2760			EDUCOMP-RAFFLES			PETITION IB		back date	
			HIGHER EDUCATION			(IBC)/31(PB)202			
0701	2758		ICICI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		Remove extra	16/03/2021
2761			PUNJ LLYOD LIMITED			PETITION IB		files or file them	
	2759	0710102701602018/1			IBC under Sec 7	COMPANY		Wrong Efiling	16/03/2021
2762			RECONSTRUCTION			PETITION IB			
			COMPANY (INDIA)			(IBC)/160(PB)20			
	ļ	!	COM ANT (MDIA)	!	!	1.20/. 100(1 2/20	<u>L</u>	l .	!

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2763	2760		DEV TRAXIM PRIVATE LIMITED Vs. SEHGAL PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/8(ND)2021		Page no. 5 - 11 not clear	16/03/2021
2764	2761	0710102002622019/1 8	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)20		page numbering missed in index	15/03/2021
2765	2762	0710102014882021/1	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		Sec 60(5)	INTERLOCUTO RY APPLICATION		page no. 103-104 page cut	16/03/2021
2766	2763	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTO RY APPLICATION		Index Missing, Page no. missing, True	16/03/2021
2767	2764		MANJULA TRIPATHI Vs. CLARION TOWNSHIPS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/638(ND)20		Stamp paper Should be of Rs 100 in UP	16/03/2021
2768	2765	0710102033922020/1	ASIAN GRANITO INDIA LIMITED Vs. ATS HOUSING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/820(ND)20		Document Not Uplaod	16/03/2021
2769	2766	0710102062802020/4	RISHU AGENCIES PRIVATE LIMITED & ANR Vs. SAFEX COMPLEX		Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATIO		No Pagination	16/03/2021
2770	2767		COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)20 19		Wrong e-filing, need file in IA	12/03/2021
2771	2768		VANDANA RAHEJA AND ORS. Vs. SPAZE TOWER PRIVATE LIMITED & ANR.		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION		True Copy sign Missing	16/03/2021
2772	2769	0710102082542020/1	SUNIL KUMAR JAIN Vs. METAPHOR EXPORTS PVT. LTD		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		Index Missing, No Pagenation, True Copy Sign	16/03/2021
2773	2770	0710102105442020/1	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/724(ND)20		Wrong E-filing	16/03/2021
2774	2771		BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE		Sec. 97(1)	COMPANY PETITION (COMPANIES		page numbering missed in affidavit	15/03/2021
2775	2772		ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD		Sec 60(5)	COMPANY APPLICATION(I BC)/2518(PB)20		Court fee missed in vakalatnama	15/03/2021
2776	2773		ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD		Sec 60(5)	COMPANY APPLICATION(I BC)/2517(PB)20		Court fee missed in vakalatnama	15/03/2021

	Α	В	С	D	E	F	G	Н	I
777	2774		DEPUTY COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES DELHI â S APPELLANT (IN THE MATTER OF: M/S		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES ACT)/23(ND)202 0		service missed to income tax and roc	15/03/2021
778	2775	0710102173792019/5	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)20 20		sign missed on reply	15/03/2021
779	2776		S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)20 18		Page no. 61-63, 78-105, 112-116, 123-124, 128-132 true copy sign missing	16/03/2021
780	2777	0710102410282017/2 1	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)20 17		true copy sign and stamp missed	15/03/2021
781	2778	0710204000262017/1 0	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK		Application under any other	COMPANY PETITION IB		back date affidavit	15/03/2021
782	2779		SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)20		Need to file as IA	15/03/2021
783	2780	0710102073672020/5	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CARE LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/3388(ND)		Supporting affidavit missed and stamp paper missed	15/03/2021
784	2781		JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/349(ND)20		page number missed after page 12,back date affidavit	09/03/2021
785	2782		DREAMLAND REALTORS PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/162(ND)202 0		Court fee missed in vakalatnama	16/03/2021
786	2783		P K SALE COMPANY PVT LTD Vs. GENERAL GARMENTS DELHI		Sec 60(5)	COMPANY APPLICATION(I BC)/166(ND)202		Court fee missed in vakalatnama	16/03/2021
787	2784	0710102001152021/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)202		wrong file report fee 1000	16/03/2021
788	2785		VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)202		wrong file report fee 1000	16/03/2021
789	2786		MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/150(ND)20		WRONG EFILE	22/02/2021

	Α	В	С	D	Е	F	G	Н	
	2787	<u> </u>	TUBEROSE PRODUCTS	D	Rule 154 (1)	INTERLOCUTO	<u> </u>	WRONG EFILE	16/03/2021
	2101	07 10 10 200 27 6 20 2 17 1	INDIA PRIVATE LIMITED		Kule 154 (1)	RY		WRONG EFILE	10/03/2021
2790			Vs. MAK MEDICALS			APPLICATION			
			PRIVATE LIMITED			(I.B.C)/1098(ND)			
	2788				0 50 0			Decument Not	46/02/2024
2791	2/88		ASHUTOSH GUPTA Vs.		Sec. 59,Sec.	COMPANY		Document Not	16/03/2021
2/91			MODERN PLANNERS		213,Sec.	PETITION		Uplaod	
			PRIVATE LIMITED		241(1),Sec.	(COMPANIES		0.00.1.1.00==	1=1001001
	2789	0/1010200/962021/2	RAHUL KHILNANI & ANR.		Sec 30,Application			SIGN MISSED	15/03/2021
2792			Vs. SOLVEN POWER		under any other	RY		WITH TRUE	
			SYSTEMS PRIVATE		provisions - IBC	APPLICATION		COPY	
	2790	0710102008592020/2	SRA STEELS PRIVATE		Sec 252 (1)	COMPANY		PAGE 1 TO 30 IN	12/03/2021
2793			LIMITED Vs. REGISTRAR			APPEAL(COMP		HINDI AND SIGN	
			OF COMPANIES			ANIES		MISSED	
	2791	0710102009442021/1	SHALINI KHURANA Vs.		Sec. 241(1),Sec.	COMPANY		STAMP PAPER	16/03/2021
2794			JNR HOTELS PRIVATE		242(4),Rule 11 of	PETITION		MISSED	
			LIMITED		NCLT	(COMPANIES			
	2792	0710102012122019/3	P.R. ROLLING MILLS PVT.		IBC Under Sec 9	COMPANY		TRUE COPY	16/03/2021
2795			LTD Vs. JAYCEE			PETITION IB		SIGN MISSED	
			AUTOFAB PRIVATE			(IBC)/542(ND)20			
	2793	0710102012472020/8	SYNDICATE BANK Vs.		IBC under Sec 7	COMPANY		STAMP PAPER	16/03/2021
2796			CLARION TOWNSHIPS			PETITION IB		WRONG UP	
			PVT. LTD.			(IBC)/410(ND)20		100RS NOT 50RS	
	2794	0710102013752021/1			19(2)	INTERLOCUTO		STAMP PAPER	16/03/2021
2797	2134	07 10 10 20 10 7 0 20 2 17 1	ENFORCEMENT		13(2)	RY		MISSED	10/00/2021
2101			DIRECTORATE LUCKNOW			APPLICATION		WIIOGED	
	2705		GEOKNO INDIA LTD Vs.		IBC Under Sec 9	COMPANY		54 not clear	16/03/2021
2798	2795				IBC Under Sec 9			54 not clear	16/03/2021
	0700		WAPCOS LTD		IDO Harden Ores O	PETITION IB		50 504	40/00/0004
2799	2796	0/10102024402020/2	GEOKNO INDIA PVT LTD		IBC Under Sec 9	COMPANY		page 52-56 not	16/03/2021
			Vs. WAPCOS LTD			PETITION IB		clear	
	2797	0710102027262020/2	NEW PEARL VITRIFIED		IBC Under Sec 9	COMPANY		index missed	16/03/2021
2800			PVT. LTD Vs. WAAMAN			PETITION IB			
			PRODUCTS PVT. LTD			(IBC)/1048(ND)2			
	2798	0710102027272020/3	REXSONA TILES PVT. LTD		IBC Under Sec 9	COMPANY		supporting	16/03/2021
2801			Vs. WAAMAN PRODUCTS			PETITION IB		affidavit missend	
			PVT. LTD			(IBC)/1047(ND)2		and index missed	
	2799	0710102032052020/1	AASHISH GUPTA Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		index missed	12/03/2021
2802			UNNATI FORTUNE		44 (1)	RY			
			HOLDINGS LIMITED			APPLICATION			
	2800	0710102035252020/8	ANP ATELIER &		IBC Under Sec 9	COMPANY		sign missed	16/03/2021
0000			ASSOCIATES COMPANY			PETITION IB			
2803			PRIVATE LIMITED Vs.			(IBC)/821(ND)20			
			PLUTO SOFTWARE			20			
	2801	0710102035562020/1	AASHISH GUPTA Vs.		Application under	INTERLOCUTO		index missed	12/03/2021
2804			VALAYA CLOTHING PVT.		any other	RY			
			LTD.		provisions - IBC	APPLICATION			
	2802	0710102065422020/4	VANDANA RAHEJA Vs.		IBC under Sec 7	COMPANY		sign missed	16/03/2021
2805	2002	01 10 102000422020/4	SPAZE TOWERS PRIVATE		ibo unuel sec /	PETITION IB		aigii iiiiaaeu	10/03/2021
2000									
			LIMITED		1	(IBC)/889(ND)20			

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2806	2803	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/402(ND)20		E Stamp Paper Missing	03/12/2020
2807	2804	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		E Stamp Paper Missing	18/12/2020
2808	2805	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		E Stamp Paper Missing	15/03/2021
2809	2806	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/458(ND)20		E Stamp Paper Missing	22/12/2020
2810	2807	0710102107232020/1	MAZDA CABLES PRIVATE LIMIED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/461(ND)20		E Stamp Paper Missing	26/02/2021
2811	2808	0710102107252019/6	ALMET CASTINGS PRIVATE LIMITED Vs. AMZEN MACHINES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2059(ND)2		Index Missing	16/03/2021
2812	2809	0710102107282019/7	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2		Index Missing	16/03/2021
2813	2810	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI &		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/483(ND)20		E Stamp PAPER mISSING	26/02/2021
2814	2811	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		wrong File	22/02/2021
2815	2812	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		Wrong Pages Done	25/02/2021
2816	2813	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/34(ND)202		E Stamp Paper Missing	15/03/2021
2817	2814	710102075432020		Contempt Petition(Com panies Act)	Rule 11 of NCLT		SONAL ANAND	Wrong case & wrong section select, kindly link with main case no. Wrong	31/07/2020

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	2815	710102011312021	NO FRILLS DEAL REALITY SERVICES PVT. LTD VS THREE C GREEN		IBC Under Sec 9		Shubham Bhatia	petition form 5 uncomplete, stamp paper	09/02/2021
2818			DEVELOPERS PVT. LTD.					missed with affidavit, 28 not clear, 37, 38, 45, 46 not clear advocate welfare	
2819	2816	710102016752021	PREET SHUTTERING STORE VS M I BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	9 (3)b certificate missed/Master index[new objection vol 2 missed and proof of service missed(documen	26/02/2021
2820	2817	710102022772021	REXEL INDIA PRIVATE LIMITED VS GBH ELECTRICALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshad S Deshpande	counsil details missed on index, page:5 blur, page:23, 34-35, 37, 39-43, 45, 47- 48, 50-53, 56, 58-	20/03/2021
2821	2818	710102021442021	ROYAL HOMETOWN PLANNERS PRIVATE LIMITED VS AJAY LOGANI AND NEERU LOGANI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2121(ND)2 019	alok kumar	true and sign missing and stamp paper up 100 rupees	16/03/2021
2822	2819	710102021762021	JAYASHREE SHUKLA DASGUPTA VS MM AQUA TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/36(ND)201	Jayashree Shukla	Wrong File	17/03/2021
2823	2820	710102022042021	DIVYA SINGH SHANKHLA VS M/S NEWGEN SPECIALTY PLASTICS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1251(ND)2 018	Milind Garg	true copy stamp and sign missed,court fee and welfare	18/03/2021
2824	2821	710102022002021	KINOBEO SOFTWARE PRIVATE LIMITED VS PRACHARNAMA MEDIA PRIVATE LIMITED		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/45(ND)202 0	NITTIN BHATIA	Wrong case type	18/03/2021
2825	2822	710102022072021	WAAMAN PRODUCTS PVT. LTD VS REXSONA TILES PVT. LTD		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1047(ND)2	RAKESH AGRAWAL	main case not match with file,proof of	18/03/2021
2826		710102022732021	ARVIND GARG VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	PETITION IB (IBC)/138(ND)20	Arvind Garg	Wrong section chosen	20/03/2021
2827	2824	710102022392021	DGRC AND STPL VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1665(PB)2 018	Manish kumar	page number missing affidavit date in over writing	19/03/2021

	Α	В	С	D	Е	F	G	Н	I
2828	2825	710102005852021	PENTAGON INTERNATIONAL FREIGHT SOLUTIONS PVT. LTD. VS WOVEN GOLD ACRYLIC	(IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2741(ND)2 019	AMIT	fluid index	21/01/2021
2829	2826	710102018572021	INFRASTRUCTURE PVT.	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/452(PB)20	Ashutosh	case type wrong	05/03/2021
2830	2827	710102019402021	VS RAJASTHAN STATE	Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5)	COMPANY PETITION IB (IBC)/1075(ND)2 018	s k bhatt and associates	Please delete Previous Document	08/03/2021
2831	2828	710102019752021	THREE C PROJECTS PVT	•	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1718(PB)2	Jatin S Sethi	due payment for other section	09/03/2021
2832	2829	710102020012021	MAHINDRA FINANCIAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2 018	Jatin S Sethi	Index Pagination Not Done Properly Last Two Serial Number Fluding	10/03/2021
2833	2830	710102020232021		•	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/998(ND)20 20	Pranaya	section wrong	11/03/2021
2834	2831	710102021802021	UPI POLYMERS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3210(ND)2	Pradeep	stamp paper missing	17/03/2021
2835	2832	710102021622021	LTD. VS ENERGY INFRATECH PVT. LTD.	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(PB)201 9	ANGAD MEHTA	Wrong case type/Wrong section please call us regarding you objection	17/03/2021
2836	2833	710102023412021	VS ASHUTOSH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5),19(2)	COMPANY PETITION IB (IBC)/455(ND)20	NARESH	section wrong	23/03/2021
2837	2834	710102023172021	STATE BANK OF INDIA	Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1226(ND)2	VINEET AGGARWAL	23,25,27,28 translate page	22/03/2021
2838	2835	710102023082021			Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/964(ND)20	Nithin	stamp paper missing and section wrong	22/03/2021
2839	2836	710102013882021	CONTROL THROUGH ITS	Company Petition IB (IBC)	IBC Under Sec 9		SACHIN DHAMA	9 (3)b certificate missed/Form 3 miss/Blur page- 48	17/02/2021

	Α	В	С	D	Е	F	G	Н	I
2840	2837	710102022652021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		BINDU DAS	Blur page-20 to 24/Vakalatnama/ Brief of synopsis/List dates of	20/03/2021
2841	2838		NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2		NEED TO IA FILE	20/01/2021
2842	2839	0710102149292019/5	i		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2		NEED TO IA FILE	25/02/2021
2843	2840	0710102025642020/5			IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)20 20		NEED TO IA FILE	08/03/2021
2844	2841	2	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2 018		7 8 NOT CLEAR	15/03/2021
2845	2842		GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/118(ND)20		E Stamp Paper Missing	15/03/2021
2846	2843	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION		INDEX MISSING	16/03/2021
2847	2844		PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)20		NEED TO IA FILE	16/03/2021
2848	2845		PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION		NEED TO ALL PAGES SIGN	16/03/2021
2849	2846	0710102080062020/9	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Document Not Uplaod	16/03/2021
2850	2847	0710102097652020/1	GANGA RAM AGARWAL Vs. DAYANAND & ORS.		Sec 60(5)	INTERLOCUTO RY APPLICATION		NEED TO SIGN ALL PAGES	16/03/2021
2851	2848	0710102102262019/4	MANEESH GOEL Vs. ANAND DIVINE DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1675(PB)2		NEED TO IA FILE	16/03/2021
2852	2849	0710102111312020/5	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION		NEED TO IA FILE	16/03/2021
2853	2850		CAPRI GLOBAL CAPITAL LIMITED Vs. AL NAFEES FROZEN FOOD EXPORTS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2128(ND)2 019		NEED TO IA FILE	16/03/2021

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	2851		M/S NIMIT BHILDERS PVT	D	IBC under Sec 7	COMPANY	G	INDEX NOT IN	16/03/2021
	2031	07 10 102 1303620 19/4	LTD Vs. M/S AIMS GOLF		IBC under Sec 7	PETITION IB		PROPER	16/03/2021
2854						_		PROPER	
			TOWN DEVELOPERS PVT			(IBC)/2469(ND)2			
			LTD			019			
	2852	0710102154132019/5	ZEN AIR TECH PVT. LTD.		IBC Under Sec 9	COMPANY		STAMP MISSING	16/03/2021
2855			Vs. ECO WATER			PETITION IB			
			SOLUTION			(IBC)/3101(ND)2			
	2853	0710102161722019/7	SATISH MITTAL Vs.		IBC under Sec 7	COMPANY		NEED TO IA FILE	16/03/2021
2856			OZONE BUILDER &			PETITION IB			
			DEVELOPERS PVT. LTD.			(IBC)/3372(ND)2			
	2854	0710102410382017/4	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		True Copy Sign	16/03/2021
2857		6	Vs. SU KAM POWER			PETITION IB		Missing on every	
			SYSTEM LTD.			(IBC)/540(PB)20		page	
	2855	0710102417442018/7			Application under			Wrong E-filing	16/03/2021
2858	2000		COMPANIES, NCT OF		any other	PETITION		Wiong L-ining	10/00/2021
_000			DELHI & HARYANA Vs.		provisions	(COMPANIES			
	2856	0710120005482018/3			IBC Under Sec 9	COMPANY		NEED TO	16/03/2021
	2000				IBC Under Sec 9	_		_	16/03/2021
2859		3	PRIVATE LIMITED Vs.			PETITION IB		SEPARATE	
			PRIMOSE INFRATECH			(IBC)/995(ND)20		FILLING	
			PRIVATE LIMITED			18			
	2857	0710120006322018/7	MODEL LOGISTICS PVT		IBC Under Sec 9	COMPANY		pages are	16/03/2021
2860			LTD Vs. ADVANCE HOME			PETITION IB		missing and	
2000			& PERSONAL CARE			(IBC)/1023(ND)2		application is not	
			LIMITED			018		need to file as	
	2858	0710120006322018/8	MODEL LOGISTICS PVT		IBC Under Sec 9	COMPANY		Wrong E-filing	16/03/2021
2861			LTD Vs. ADVANCE HOME			PETITION IB			
			& PERSONAL CARE			(IBC)/1023(ND)2			
	2859	0710102026592020/2	i		IBC Under Sec 9	COMPANY		True Copy sign	17/03/2021
		01101020202020	CONSULTANCY		in a chiaci coc c	PETITION IB		Missing	
2862			SERVICES THROUGH			(IBC)/695(ND)20		Missing	
2002			PROPRIETOR NIKITA			20			
						20			
			SHUKLA Vs. M/S			001174187			4=1001001
	2860	0710102026642020/2	M/S. FINEX		IBC Under Sec 9	COMPANY		True Copy sign	17/03/2021
2863			CONSULTANCY			PETITION IB		Missing	
			SERVICES Vs. PRANIDHI			(IBC)/697(ND)20			
			COMMERCE PRIVATE			20			
	2861		HEMANT KHANDELWAL		Sec. 241(1)	COMPANY		Wrong E-Filing	17/03/2021
2864		2	Vs. NIHO			PETITION			
			CONSTRUCTION			(COMPANIES			
	2862	0710102075822020/4	LORDS ABN LIMITED Vs.		Sec 252 (1)	COMPANY		Back Date	17/03/2021
2865			REGISTRAR OF			APPEAL(COMP		Affidavit	
			COMPANIES DELHI AND			ANIES `			
	2863	0710102080062020/1	SURENDER KUMAR		Sec. 241(1),Sec.	COMPANY		NEED TO SIGN	17/03/2021
2866		1	GUPTA Vs. J.M. HOUSING		242(4)	PETITION		ALL PAGES	
		-	LTD.		(.,	(COMPANIES			
	2864	0710102080062020/1			Sec. 241(1),Sec.	COMPANY		NEED TO SIGN	17/03/2021
2067	2004				• • •				17/03/2021
2867			GUPTA Vs. J.M. HOUSING		242(4)	PETITION		ALL PAGES	
	L		LTD.			(COMPANIES			

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	2865	0710102092602019/1	ARUN GOEL Vs. SPG		Sec. 241(1),Sec.	COMPANY		True Copy sign	17/03/2021
2868		1	BUILDCON PVT. LTD.		242(4),Sec. 244(1)	PETITION		missing	
						(COMPANIES			
	2866	0710102095932020/3	SHALU KHANNA Vs.		19(2)	INTERLOCUTO		No Pagination,	17/03/2021
2869			PARAMJEET SINGH			RY		Court fess and	
			SEHRA & ORS			APPLICATION		welfare missing	
	2867	0710102099052020/7	MAPLE GARMENTS PVT		Sec. 230-232 -	CP(AA)		STAMP MISSING	17/03/2021
2870			LTD Vs. BRIGHTSUN		Second Motion	MERGER AND			
			TECHNOCRAFT PVT. LTD.			AMALGAMATIO			
	2868	0710102102622019/4	SYNDICATE BANK Vs.		IBC under Sec 7	COMPANY		Proof Of Service	17/03/2021
2871			BULLAND BUILDTECH			PETITION IB		Missing	
			PRIVATE LIMITED			(IBC)/1744(ND)2			
	2869	0710102107582020/7	INTEC CAPITAL LIMITED		IBC under Sec 7	COMPANY		Wrong	17/03/2021
2872			Vs. R. B. M.			PETITION IB		Pagination	
			DEVELOPERS PRIVATE			(IBC)/1061(ND)2			
	2870	0710102109252019/3	GANESHA ECOSPHERE		IBC Under Sec 9	COMPANY		Stamp paper is	17/03/2021
2873			LIMITED Vs. INNOVATIVE			PETITION IB		missing	
			TEXTILES LIMITED			(IBC)/254(PB)20			
	2871	0710102113152020/3	SH. RAJ KUMAR JULKA		Sec. 241(1),Sec.	COMPANY		True Copy Sign	17/03/2021
2874			Vs. VIJAY KUMAR JULKA		242(4),Application	PETITION		Missing on	
					under any other	(COMPANIES		Everypage	
2875	2872	0710102118222020/1	VIRENDER SINGH Vs.		Sec 42	COMPANY		Page no. 10 is	17/03/2021
2013			THEME EXPORT PVT LTD			APPEAL		missing(Proof of	
	2873	0710102125842019/7	AAISHWARY		IBC Under Sec 9	COMPANY		True Copy Sign	17/03/2021
2076			CONSTRUCTIONS Vs.			PETITION IB		missing	
2876			SUNTECH PETRO			(IBC)/2355(ND)2			
			PRIVATE LIMITED			019			
	2874	0710102125842019/8	AAISHWARY		IBC Under Sec 9	COMPANY		True Copy sign	17/03/2021
2877			CONSTRUCTIONS Vs.			PETITION IB		Missing	
2011			SUNTECH PETRO			(IBC)/2355(ND)2			
			PRIVATE LIMITED			019			
	2875	0710102150942019/7	PRATIM KABIRAJ Vs.		IBC under Sec 7	COMPANY		Wrong E-filing	17/03/2021
			BENGAL UNITECH			PETITION IB			
2878			UNIVERSAL			(IBC)/3243(ND)2			
			INFRASTRUCTURE			019			
			PRIVATE LIMITED						
2879	2876	0710200412612017/3	M/S MIDITECH PVT LTD		IBC Under Sec 10	COMPANY		Affidavite Miss	17/03/2021
2019			Vs. CANARA BANK &			PETITION IB			
	2877	0710200421992018/2	MANISH TRADERS		Application under	COMPANY		Wrong E-filing	17/03/2021
2880			PRIVATE LIMITED Vs. M/S		any other	APPEAL(COMP			
2000			ALTERNATIVE VENTURE		provisions	ANIES			
			PVT LTD			ACT)/272(ND)20			
	2878	0710102002302021/3	BOSTON SCIENTIFIC		Sec. 230-232 -	CP(AA)		Wrong e-filing	18/03/2021
			SERVICES PRIVATED		Second Motion	MERGER AND			
2881			LIMITED Vs. BOSTON			AMALGAMATIO			
			SCIENTIFIC SERVICES			N(COMPANIES			
			PRIVATED LIMITED			ACT)/17(PB)202			

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	2879		RAHUL KHILNANI & ANR.	В	Sec 30,Application	·	9	Page no. 11 - 99	18/03/2021
2882	2019	07 10 10 2007 30 20 2 17 2	Vs. SOLVEN POWER		under any other	RY		true copy sign	10/03/2021
2002			SYSTEMS PRIVATE		provisions - IBC	APPLICATION		missing	
	2880	0740402049942024/4	VIKRAM BAJAJ Vs. NET		Sec 60(5)	INTERLOCUTO		NEED TO	18/03/2021
2883	2000	07 10 1020 100 1202 174	4 INDIA LTD.		Sec 60(3)	RY		SAPARATE	10/03/2021
2000			4 INDIA ETD.			APPLICATION		FILLING	
	2881	0740402049922020/3	SAHAJANAND MEDICAL		IBC Under Sec 9	COMPANY		ONLY PROOF OF	19/03/2021
	2001	07 10 1020 10022020/3	TECHNOLOGIES PVT LTD		IDC Officer Sec 9	PETITION IB		SERVICE	10/03/2021
2884			Vs. KARE PARTNERS			(IBC)/515(ND)20		UPLOAD	
			GROUP INDIA PVT LTD			20		OI LOAD	
	2882	0710102026682020/2	VIKAS SONI Vs. WFX		IBC Under Sec 9	COMPANY		INDEX MISSING	18/03/2021
2885	2002	07 10 102020202072	TECHNOLOGIES PRIVATE		IBO Officer occ 3	PETITION IB		INDEX IIIIOOIIIO	10/00/2021
			LTD.			(IBC)/674(ND)20			
	2883	0710102028682018/1	SHIV DAYAL SHARMA Vs.		IBC under Sec 7	COMPANY		NEED TO	18/03/2021
2886	2000	0	THREE C PROJECTS PVT		ibo unaci occ i	PETITION IB		SEPARATE	10/00/2021
			LTD			(IBC)/1718(PB)2		FILLING	
	2884	0710102028792018/7	SARIKA SOMVANSHI Vs.		IBC under Sec 7	COMPANY		NEED TO IA FILE	18/03/2021
2887	2004	07 10 10202070201077	R S STONE			PETITION IB		NEED TO IATTEE	10/00/2021
	2885	0710102063902020/1			Sec 252 (3)	COMPANY		INDEX MISSING	18/03/2021
			INFRAPROJECTS		(0)	APPEAL(COMP			10.00.2021
2888			PRIVATE LIMITED Vs.			ANIES			
			EMTEX ENGINEERING			ACT)/455(ND)20			
	2886	0710102068222020/1	OWC APAC PRIVATE		IBC Section 59	COMPANY		NEED TO	18/03/2021
2889			LIMITED Vs. KAPIL DEV			PETITION IB		SAPARATE	
	2887	0710102075662019/1			IBC Under Sec 9	COMPANY		NEED TO IA FILE	18/03/2021
		5	CONSTRUCTION			PETITION IB			
2890			CONTRACTS PVT LTD Vs.			(IBC)/913(ND)20			
			RISHABH BUILDWELL			19			
			PVT LTD						
	2888	0710102076562020/2	GDS VALUETECH		Sec 252 (1)	COMPANY		ONLY PROOF OF	18/03/2021
2891			PRIVATE LIMITED Vs.			APPEAL(COMP		SERVICE	
			ROC DELHI			ANIES		UPLOAD	
	2889	0710102080062020/1	SURENDER KUMAR		Sec. 241(1),Sec.	COMPANY		Only Volume 2	18/03/2021
2892		3	GUPTA Vs. J.M. HOUSING		242(4)	PETITION		Uploaded	
			LTD.			(COMPANIES			
	2890	0710102080062020/1	SURENDER KUMAR		Sec. 241(1),Sec.	COMPANY		Wrong	18/03/2021
2893		4	GUPTA Vs. J.M. HOUSING		242(4)	PETITION		documents	
			LTD.			(COMPANIES		uploaded	
	2891		MAPLE GARMENTS PVT		Sec. 230-232 -	CP(AA)		ONLY PROOF OF	18/03/2021
2894			LTD Vs. BRIGHTSUN		Second Motion	MERGER AND		SERVICE	
			TECHNOCRAFT PVT. LTD.			AMALGAMATIO		UPLOAD	
	2892	0710102115852019/7	3G GRUPPE GEOTECHNIK		IBC Under Sec 9	COMPANY		ONLY PROOF OF	18/03/2021
2895			GRAZ ZT GMBH Vs.			PETITION IB		SERVICE	
			VAYAM TECHNOLOGIES			(IBC)/2107(ND)2		UPLOAD	
	2893	0710102146862019/7			Sec. 230-232 -	CP(AA)		INDEX MISSING	18/03/2021
2896			INVESTMENT AND		Second Motion	MERGER AND			
			PROPERTIES PRIVATE			AMALGAMATIO			
			LIMITED Vs. ORRIS			N(COMPANIES			

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	2894	0710200413772017/4	INCOME TAX OFFICER		Sec 252 (1),Sec	COMPANY		PAGE-7 NOT	18/03/2021
897			WARD 10 3 Vs. ROC-M/S		252 (3)	APPEAL(COMP		CLEAR	
			GRIFFIN SHIPPING LINES			ANIES			
	2895	0710200431842018/6	INCOME TAX OFFICER		Application under	COMPANY		wrong filing	18/03/2021
200			WARD Vs. REGISTRAR		any other	APPEAL(COMP			
398			OF COMPANIES - M/S GRS		provisions	ANIES			
			PRINTERS PRIVATE			ACT)/802(ND)20			
	2896	0710200432722018/2	WORXPACE CONSULTING		IBC Under Sec 9	COMPANY		Document Not	18/03/2021
399		3	PVT. LTD. Vs. IREO			PETITION IB		Uplaod	
			FIVERIVER PVT. LTD.			(IBC)/408(ND)20			
	2897	0710102000822021/2	ALCATEL-LUCENT INDIA		Sec. 230-232 -	CP(AA)		STAMP MISSING	19/03/2021
900			LIMITED Vs. HARIDWAR		Second Motion	MERGER AND		50	
			IRON & ISPAT ROLLING			AMALGAMATIO			
	2898	0710102005882021/1	SAVITRI JAIN Vs. ANSAL		Sec. 73(4)	COMPANY		NEED TO IA FILE	19/03/2021
901		07101020000202171	PROPERTIES AND		G00. 70(4)	PETITION		NEED TO IATTEE	10/00/2021
			INFRATSRUCTURE			(COMPANIES			
	2899	0710102008722021/4	SYNDICATE STEEL		Application under	INTERLOCUTO		NEED TO	19/03/2021
902		J. 10102000122021/7	TRADER Vs. WALL ROCK		any other	RY		SAPRATE	. 5, 55, 252
			INFRAHOME PRIVATE		provisions - IBC	APPLICATION		FILLING	
	2900	0710102020202020//	RAMA TENT HOUSE Vs.		IBC Under Sec 9	COMPANY		Page no. 1 - 14	19/03/2021
903	2300	07 10 10202033202074	UNISONS HOTELS		ibe officer Sec 3	PETITION IB		true Copy sign	19/03/2021
00			PRIVATE LIMITED			(IBC)/596(ND)20		missing	
	2901	0710102021062020/7			IBC Under Sec 9	COMPANY		NEED TO IA FILE	10/03/2021
	2901	07 10 10202 1002020/7	HANDLING EQUIPMENTS		IBC Ulluel Sec 9	PETITION IB		NEED TO IA FILE	19/03/2021
904			PRIVATE LIMITED Vs.						
,			RDEVIS ENGINEERS			(IBC)/567(ND)20 20			
			PRIVATE LIMITED			20			
	2902	0740402022422049/2	M/S. P K ENTERPRISES		IBC Under Sec 9	COMPANY		Welfare and	19/03/2021
905	2902	07 10 1020224220 10/3	Vs. M/S. FOUR FRESH		IBC Ulider Sec 9	PETITION IB		Court Fess	19/03/2021
903			RETAIL PVT. LTD.						
	2903	0740402022020204			IBC Under Sec 9	(IBC)/1651(ND)2 COMPANY		missing on	19/03/2021
	2903	0710102020922020/1	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S.		IBC Under Sec 9	PETITION IB		True Copy sign	19/03/2021
906						_		Missing	
			PROMINENT POLYMERS			(IBC)/741(ND)20			
	0004	07404000770700047	PRIVATE LIMITED		A 11 (1 1	20		147 (**)	40/00/0004
	2904	0/101020//2/2020/5	GAC SHIPPING (INDIA)		Application under	INTERLOCUTO		Wrong e-filing,	19/03/2021
907			PVT. LTD. Vs. CLASSIC		any other	RY		Additional and	
			BOTTLE CAPS PVT. LTD.		provisions - IBC	APPLICATION		application	
						(I.B.C)/3316(ND)		should be filed	
	2905	0710102095932020/4			19(2)	INTERLOCUTO		Page no. 15 - 18,	19/03/2021
808			PARAMJEET SINGH			RY		20 not clear,	
			SEHRA & ORS			APPLICATION		Welfare and court	
						(I.B.C)/4346(ND)		fees missing on	
	2906		COMFORT FOOTWEARS		IBC Under Sec 9	COMPANY		True Copy sign	19/03/2021
909			PVT LTD Vs. M/S RS			PETITION IB		MissingTrue	
			SEVEN LIFESTYLE PVT			(IBC)/1531(ND)2		Copy sign	
	2907	0710102096682020/2	DEVINDER YADAV & ORS		IBC under Sec 7	COMPANY		Master index and	19/03/2021
910			Vs. GRJ DISTRIBUTORS			PETITION IB		volume wise	
-			AND DEVELOPERS			(IBC)/1066(ND)2		index should be	
			PRIVATE LIMITED			020		separate, volume	

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	2908	0710102100562019/7			IBC under Sec 7	COMPANY		Page no. 4 not	19/03/2021
911			SERVICES LIMITED Vs.			PETITION IB		clear	
• •			M/S ANSAL PROPERTIES			(IBC)/1649(ND)2			
			AND INFRASTRUCTURE			019			
	2909	0710102104182020/1	AJAY SINGHAL Vs. SITA		Sec. 242(4),Sec.	COMPANY		Page no. 102 not	19/03/2021
12			RAM AND COMPANY		241(1)	PETITION		clear,	
			LIMITED			(COMPANIES			
	2910	0710102104182020/2	AJAY SINGHAL Vs. SITA		Sec. 242(4),Sec.	COMPANY		Welfare missing	19/03/2021
913			RAM AND COMPANY		241(1)	PETITION			
			LIMITED		, ,	(COMPANIES			
	2911	0710102104182020/3	AJAY SINGHAL Vs. SITA		Sec. 242(4),Sec.	COMPANY		Welfare missing	19/03/2021
914			RAM AND COMPANY		241(1)	PETITION			
			LIMITED		, ,	(COMPANIES			
	2912	0710102110142020/4			IBC Under Sec 9	COMPANY		true copy	19/03/2021
915			PRIVATE LIMITED Vs.			PETITION IB		missing on every	
			VASISHT AGENCIES			(IBC)/28(ND)202		page	
	2913	0710102110482020/4	TRANS ASIAN SHIPPING		IBC Under Sec 9	COMPANY		Page no. 1 - 41	19/03/2021
		0.10102110102020,1	SERVICES PRIVATE		in the second second	PETITION IB		True copy sign	1070072021
916			LIMITED Vs. BLUE BIRD			(IBC)/1126(ND)2		missing	
			LOGISTICS PRIVATE			020		ioog	
	2914	0710102117252020/2	HEMANT SHARMA Vs.		Sec 60(5)	INTERLOCUTO		True Copy	19/03/2021
917	2317	07 10 102 117 23202072	SANDEEP TYAGI		Jec 00(3)	RY		missing on every	13/03/2021
0 1 7			OANDEEL TTAGE			APPLICATION		_	
	2915	0740402449552020/2	SAKSHI FINCAP PVT.LTD		Rule 11 of NCLT,	INTERLOCUTO		page Page no. 1 - 8	19/03/2021
918	2915	07 10 102 1 10552020/2	Vs. CELEBRATION CITY		2016	RY		. •	19/03/2021
910			PROJECTS PVT. LTD.		2016	APPLICATION		True Copy sign	
	2046		1		IDC Under Coc 40			missing More than 200	19/03/2021
919	2916	0710102119382020/2			IBC Under Sec 10	COMPANY			19/03/2021
	0047	0740400450440040/0	SOLUTION PRIVATE		IDO	PETITION IB		Pages in single	40/00/0004
000	2917		AJAY RAI Vs. ANSAL		IBC under Sec 7	COMPANY		Index missing in	19/03/2021
920			PHALAK			PETITION IB		vol-2, True Copy	
			INFRASTRUCTURE PVT		0 000 (4) 0	(IBC)/3206(ND)2		sign missing on	40/00/0004
	2918	0710102171622019/1			Sec 252 (1) - By	COMPANY		Page no. 11	19/03/2021
			COMMISSIONER OF		Government Body			missing	
			INCOME TAX CIRCLE-			ANIES			
921			12(2) Vs. REGISTRAR OF			ACT)/22(ND)202			
			COMPANIES DELHI &ANR.			0			
			(IN THE MATTER OF: M/S						
			INTELLUTIONS FINANCE						
	2919	0710102411722017/8			IBC Under Sec 9	COMPANY		need to file only	19/03/2021
922			FURNISHINGS PVT. LTD.			PETITION IB		respondents	
			Vs. BHASIN INFOTECH &			(IBC)/437(PB)20		document	
			INFRASTRUCTURE PVT.			17			
	2920	0710200000812018/3	BRIJ ASSOCIATES Vs.		IBC Under Sec 9	COMPANY		Index Missing	19/03/2021
923			ASSOCIATED LIGHTING			PETITION IB			
			SYSTEM PVT LTD			(IBC)/342(ND)20			
	2921	0710102019362021/1	CFM ASSET		Rule 11 of NCLT,	INTERLOCUTO		True Copy Sign	20/03/2021
004			RECONSTRUCTION PVT		2016	RY		Missing On every	
924			LTD Vs. M/S ACTION			APPLICATION		Page	
			ISPAT AND POWER			(I.B.C)/1243(PB)			

	Α	В	С	D	E	F	G	Н	I
	2922	0710102001552021/1	SACHIN KUMAR SINGHAL		Sec. 241(1),Sec.	COMPANY		STAMP FEE 50	22/03/2021
2925			Vs. JANKI JEWELLERS		242(4)	PETITION		MISSING	
			PRIVAT LIMITED		, ,	(COMPANIES			
	2923	0710102002772020/4	BHARAT BHUSHAN		Sec. 58(3)	COMPANY		STAMP MISSING	22/03/2021
2926			AGARWAL Vs. BHARAT		,	PETITION			
			NIDHI LIMITED			(COMPANIES			
	2924		GYANESHWAR SAHAI Vs.		19(2)	COMPANY		INDEX MISSING	22/03/2021
2927			AMAN PREET SINGH			APPLICATION(I			
			BAWA			BC)/674(ND)202			
	2925	0710102007412020/2	GYANESHWAR SAHAI Vs.		Sec 60(5)	COMPANY		INDEX MISSING	22/03/2021
			COMMITTEE OF		, ,	APPLICATION(I			
2928			CREDITORS OF THE			BC)/642(ND)202			
			CORPORATE DEBTOR			0			
			M/S. SATKAR TERMINALS						
	2926	0710102065422020/5	VANDANA RAHEJA Vs.		IBC under Sec 7	COMPANY		Page no. 1- 5 true	22/03/2021
2929			SPAZE TOWERS PRIVATE			PETITION IB		copy sign	
			LIMITED			(IBC)/889(ND)20		missing	
	2927	0710102067522020/1			Sec 66(1)	INTERLOCUTO		No index, No	22/03/2021
			KHANDELWAL		,	RY		pagination, no	
2930			(RESOLUTION			APPLICATION		welfare and court	
			PROFESSIONAL) Vs.			(I.B.C)/2540(PB)		fees	
			FINSERVE SHARED			2020			
	2928	0710102076312019/1	SANTOSH ASSOCIATES		IBC Under Sec 9	COMPANY		wrong e-filing	22/03/2021
2931		1	Vs. PARAMEX			PETITION IB			
			TRANSFORMERS LIMITED			(IBC)/1125(ND)2			
	2929	0710102088862020/3	TULSI NANDAN KANT		IBC under Sec 7	COMPANY		true copy	22/03/2021
2932			BANSAL Vs. M/S			PETITION IB		missing on every	
2932			PRABHATAM			(IBC)/996(ND)20		page	
			ADVERTISING PRIVATE			20			
	2930	0710102093492020/1	INABENSA BHARAT PVT.		IBC Under Sec 10	COMPANY		True Copy sign	22/03/2021
2933			LTD. Vs. JBB-EVEREST			PETITION IB		missing on every	
2933			BUILDTECH PRIVATE			(IBC)/1041(ND)2		page	
			LIMITED			020			
	2931	0710102093512020/2	SHIV DAYAL SHARMA Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		stamp paper	22/03/2021
2934			THREE C PROJECTS PVT		44 (1)	RY		missing	
			LTD			APPLICATION			
	2932	0710102093812020/4	ROHIT PRASAD Vs. S&N		IBC under Sec 7	COMPANY		No Index, No	22/03/2021
2935			LIFESTYLE			PETITION IB		pagination,docu	
			INFRAVENTURES PVT			(IBC)/1026(PB)2		ment not properly	
	2933	0710102095932020/5	SHALU KHANNA Vs.		19(2)	INTERLOCUTO		15-19 blur page	22/03/2021
2936			PARAMJEET SINGH			RY		and stamp paper	
2000			SEHRA & ORS			APPLICATION		missing ,no	
						(I.B.C)/4346(ND)		Welfare and rs 3	
	2934		MUKESH AGGARWAL Vs.		Application under	RESTORATION		stamp and	22/03/2021
2937			WAVE BUILDCON PVT.		any other	APPLICATION		affidavit missing	
			LTD.		provisions	(COMPANIES			
						ACT)/6(ND)2020			

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	A 2935		BANK OF INDIA Vs. WEST	ט	IBC under Sec 7	COMPANY	G	Court fees	22/03/2021
	2333	1	FACE HOSPITALITY AND		inc under sec /	PETITION IB		missing in	ZZ/U3/ZUZ I
2938		'	MANAGEMENT PRIVATE					vakalatnama	
			LIMITED			(IBC)/1572(ND)2 019		vakaiailiailia	
	2936	0740402442552040/4	GULSHAN KUMAR RAMAN		IBC Under Sec 9	COMPANY		STAMP FEE 50	22/03/2021
2939	2936		KUMAR Vs. GROMET		IBC Under Sec 9	PETITION IB		MISSING	22/03/2021
1909			INDIA PRIVATE LIMITED			(IBC)/2001(ND)2		IVIIOSIING	
	2937		GULSHAN KUMAR RAMAN		IBC Under Sec 9	COMPANY		STAMP FEE 50	22/03/2021
2940	2931	2	KUMAR Vs. GROMET		ibc officer Sec 9	PETITION IB		MISSING	22/03/2021
2940			INDIA PRIVATE LIMITED			(IBC)/2001(ND)2		IVIIOSIING	
	2938	0710102138062019/9	i		IBC Under Sec 9	COMPANY		STAMP MISSING	22/03/2021
	2930	07 10 102 1360620 19/9	CONTRACTS PVT. LTD.		IBC Ulluel Sec 9	PETITION IB		STAINE INISSING	22/03/2021
2941			Vs. THREE C SHELTERS			(IBC)/2721(ND)2			
			PVT. LTD.			019			
	2939	0740402442442040/5	VJE INDIA PVT. LTD. Vs.		IBC Under Sec 9	COMPANY		TRUE COPY	22/03/2021
	2333		ZIAZ ENGINEERING &		De Oliuel Sec 9	PETITION IB		SIGN MISSING	ZZ/U3/ZUZ I
2942			CONSTRUCTIONS			(IBC)/2848(ND)2		CIGIN MISSING	
			PRIVATE LIMITED			019			
	2940		RUDRA BUILDWELL CITY		Sec. 140(5)	COMPANY		SIGN IN ALL	22/03/2021
2943	2940		PVT. LTD Vs. M/S		Sec. 140(5)	PETITION		PAGES	22/03/2021
.545			TANDON & MAHENDRA			(COMPANIES		PAGES	
	2941	0710102170012019/9	KONE ELEVATOR INDIA		IBC Under Sec 9	COMPANY		PAGE- 18-19 NOT	22/03/2024
	2341	07 10 102 17 00 120 13/3	PRIVATE LIMITED Vs.		ibe officer sec 9	PETITION IB		CLEAR	22/03/2021
944			THREE C FACILITY			(IBC)/237(ND)20		CLLAIN	
			MANAGEMENT PRIVATE			20			
	2942	0710102173792019/6			IBC Under Sec 9	COMPANY		NEED TO ALL	22/03/2021
	2372		PETRICHOR PRIVATE		ibo onder sec s	PETITION IB		PAGES SIGN	22/03/2021
2945			LIMITED Vs. PACK N			(IBC)/424(ND)20		I AGEO GIGIT	
			PACK PACKAGING			20			
	2943		MR SUNIL CHOPRA Vs.		Sec. 241(1),Sec.	COMPANY		NEED TO IA FILE	22/03/2021
		0.10102100012010/0	M/S RADHA BALLABH		242(4)	PETITION			
2946			PROPERTIES PRIVATE		(. /	(COMPANIES			
			LIMITED			ACT)/101(PB)20			
	2944	0710102409372018/4	MR SUNIL CHOPRA Vs.		Sec. 241(1),Sec.	COMPANY		NEED TO IA FILE	22/03/2021
			M/S RADHA BALLABH		242(4)	PETITION			· · · · · · · · · · · · · · · · · · ·
2947			PROPERTIES PRIVATE		(- /	(COMPANIES			
			LIMITED			ACT)/101(PB)20			
	2945	0710120013122018/6	BHAWANA GUPTA Vs.		IBC Under Sec 9	COMPANY		DOCUMENT	22/03/2021
2948			M/S INVEST CARE PVT			PETITION IB		INCOMPLETE	
	2946	0710120013612018/5			IBC Under Sec 9	COMPANY		CONTACT TO	22/03/2021
			SYSTEMS PRIVATE			PETITION IB		COURT OFFICER	
2949			LIMITED Vs. DHIR			(IBC)/1282(ND)2		,	
			GLOBAL INDUSTRIA PVT.			018		,	
	2947	0710200412002017/6	PR COMMISSIONER OF		Application under	COMPANY		CONTACT TO	22/03/2021
			THE INCOME TAX -6 Vs.		any other	APPEAL(COMP		COURT OFFICER	
			REGISTRARA OF		provisions	ANIES		,	
2950			1			i contract of the contract of		1	i
2950			COMPANIES M/S MCS			ACT)/246(ND)20			

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	2948		EXPORT CREDIT BANK	D		COMPANY	G	CONTACT TO	22/03/2021
	2940	07 102007 10042010/7	OF TURKEY Vs. DHIR		any other	PETITION IB		COURT OFFICER	22/03/2021
2951			GLOBAL INDUSTRIES		provisions	(IBC)/1606(ND)2		COURT OFFICER	
			PRIVATE LIMITED		provisions	018			
	2949		MILLENNIUM REALTECH		Sec 252 (3)	COMPANY		PETITION NOT	23/03/2021
	2949		PVT LTD Vs. REGISTRAR		Sec 252 (3)	_		REQUIRED IN	23/03/2021
2952			OF COMPANIES NCT OF			APPEAL(COMP ANIES		ADDITIONAL	
			DELHI AND HARYANA					DOCUMENT	
	2950		SS BUILDWORTH PVT		Sec 252 (3)	ACT)/150(ND)20 COMPANY		PETITION NOT	23/03/2021
	2950	07 10 10200 1342020/1	LTD Vs. REGISTRAR OF		Sec 252 (3)	APPEAL(COMP		CONSIDER IN	23/03/2021
2953			COMPANIES NCT OF			ANIES		ADDITIONAL	
			DELHI AND HARYANA			ACT)/170(ND)20		ADDITIONAL	
	2951		SS BUILDWORTH PVT		Sec 252 (3)	COMPANY		PETITION NOT	23/03/2021
	2951	0710102001342020/2	LTD Vs. REGISTRAR OF		Sec 252 (3)	APPEAL(COMP		CONSIDER IN	23/03/2021
2954			COMPANIES NCT OF			ANIES		ADDITIONAL	
			DELHI AND HARYANA			ACT)/170(ND)20		ADDITIONAL	
	2952	0710102001402021/1			Sec 252 (3)	COMPANY		ONLY PROOF OF	22/02/2024
2955	2932		PRIVATE LIMITED Vs.		Sec 252 (5)	APPEAL(COMP		SERVICE	23/03/2021
2000			PRIVATE LIMITED VS.			ANIES		UPLOAD	
	2953	0710102014502010/1	HARI RAM Vs. SHILPA		Sec 424 (3)	COMPANY		Documents	23/03/2021
2956	2333		GARMENTS PVT. LTD		Jec 424 (3)	PETITION		Wrong arrange	25/05/2021
			CARMENTO I VI. EIB			(COMPANIES		Wrong arrange	
	2954	0710102014622021/1	INTEC CAPITAL LIMITED		IBC under Sec 7	COMPANY		True copy sign	23/03/2021
		07 10 10 20 140 220 2 17 1	Vs. EASTERN		ibo andor oco r	PETITION IB		missing on every	20/00/2021
2957			EMBROIDERY			(IBC)/161(ND)20		page	
			COLLECTIONS PRIVATE			21		pugo	
	2955	0710102014702018/4	ICICI BANK LIMITED Vs. C		IBC under Sec 7	COMPANY		Document Not	23/03/2021
2958			&C CONSTRUCTION			PETITION IB		Uplaod	
	2956		NARESH KUMAR BANSAL		Sec 60(5)	INTERLOCUTO		no index, no	23/03/2021
2959			Vs. M/S. NSP			RY		pagination	
			ASSOCIATES (INDIA) PVT.			APPLICATION			
	2957	0710102033012018/2			IBC under Sec 7	COMPANY		NEED TO	23/03/2021
0000		8	INFRASTRUCTURE PVT.			PETITION IB		APPLICATION	
2960			LTD Vs. M/S INTELLICITY			(IBC)/17(ND)201		FILE	
			BUSINESS PARK PVT.			9			
	2958	0710102082682020/5	CLP WIND FARMS (INDIA)		Sub-Section (1) 0f	COMPANY		NEED TO	23/03/2021
2961			PRIVATE LIMITED Vs.		Section 66.	PETITION		SAPARATE	
						(COMPANIES		FILLING	
	2959	0710102096162020/2	RAVINDER SINGH		Application under			NEED TO IA FILE	23/03/2021
2962			KATHURIA Vs. DIGNITY		any other	RY			
			BUILDCON PRIVATE		provisions - IBC	APPLICATION			
	2960	0710102103232020/2	SATISH KUMAR NARANG		Sec 60(5)	INTERLOCUTO		true copy sign	23/03/2021
2963			Vs. DREAM PROCON			RY		missing on every	
			PVT. LTD.			APPLICATION		page	
	2961	0710102105662020/3	PANKAJ SABHARWAL &		IBC under Sec 7	COMPANY		Page no. 57,	23/03/2021
2964			ORS Vs. SUPERTECH			PETITION IB		notary date not	
_ 004			LIMITED			(IBC)/1090(ND)2		mention, welfare	
						020		and court fees	

	Α	В	С	D	Е	F	G	Н	I
965	2962	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2		Index missing, no pagnation	23/03/2021
966	2963	0710102124042019/5	JAYDEV PHARMA DISTRIBUTORS Vs. ALNICHE LIFESCIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2299(ND)2 019		STAMP MISSING OF RUPEE 50	23/03/2021
967	2964		HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2661(ND)2 019		NEED TO IA FILE	23/03/2021
968	2965		SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)20		No Index, No pagination	23/03/2021
969	2966		ASSET RECONSTRUCTION COMPANY (INDIA)		IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)20		NEED TO IA FILE	23/03/2021
970	2967	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		Page no. not mention on vakalatnama	24/03/2021
971	2968	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)202		stamp papar missing	24/03/2021
972	2969	0710102142722019/1 0	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other	COMPANY PETITION (COMPANIES ACT)/879(ND)20		documents incomplete, not properly arranged	24/03/2021
973	2970		ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)20		Page no. 116 page cut, Page no. 120 not	24/03/2021
974	2971		EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2 018		NO index, no pagination	24/03/2021
975	2972		PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2 019		INDEX MISSING	17/02/2021
976	2973	2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)20		342 344 345 357 358 359 370-376 not clear	06/03/2021

	Α	В	С	D	E	F	G	Н	I
	2974	0710102080062020/8	SURENDER KUMAR		Sec. 241(1),Sec.	COMPANY		Page no. 164-167,	12/03/2021
			GUPTA Vs. J.M. HOUSING			PETITION		344, 428-471	
			LTD.			(COMPANIES		page not clear,	
2977						ACT)/133(ND)20		Page no. 391-393,	
						20		403-405,	
								translation copy	
								missing, Page	
	2975	0710102116142020/9	AAG STEELS PRIVATE		Sub-section (I) of	CA(A) MERGER		pg-7 missed	13/03/2021
2978	2370	07 10 102 110 142 020/3	LIMITED Vs. ATUL		• • •	AND		pg-7 IIII33Cu	10/00/2021
			KUMAR KANSAL			AMALGAMATIO			
	2976	0710102077862020/1	STATE BANK OF INDIA Vs.			COMPANY		Page no. 7-11	15/03/2021
2979	2370	3	M/S INDO ALUSYS			PETITION IB		true copy sign	10/00/2021
20.0			INDUSTRIES LTD.			(IBC)/925(PB)20		missing	
	2977	0710102080062020/7			Sec. 241(1),Sec.	COMPANY		Wrong E-filing	15/03/2021
2980	2311		GUPTA Vs. J.M. HOUSING		* * *	PETITION		TTOING E-IIIIING	13/03/2021
2000			LTD.		` '	(COMPANIES			
	2978	0740402092442020/4	PK SALES COMPANY			INTERLOCUTO		Rs 3 court fees	15/03/2021
2981	2310	07 10 102003 1 12020/1	PRIVATE LIMITED Vs.			RY		missing in	13/03/2021
2301			KARNATAKA BANK LTD.		\ <i>\'</i>	APPLICATION		Vakalatnama	
	2979	0740402002442020/2	PK SALES COMPANY			INTERLOCUTO		Rs 3 Court fees	15/03/2021
2982	2919	07 10 102063 1 12020/2	PRIVATE LIMITED Vs.		` ,	RY			15/03/2021
2902			KARNATAKA BANK LTD.			APPLICATION		missing	
	2980	0740402002442020/2	PK SALES COMPANY			INTERLOCUTO		Vakalatnama	15/03/2021
2983	2900				\ <i>\</i>	RY			15/03/2021
2903			PRIVATE LIMITED Vs.		44 (1),Sec 66(1)			Missing	
	2004	07404004400000004	KARNATAKA BANK LTD.		IBC under Sec 7	APPLICATION		CTAMD DUDEE	45/02/2024
2984	2981	0710102112882020/1	V R ASHOK RAO Vs. TDT					STAMP RUPEE	15/03/2021
	0000	07404004407000404	COPPER LIMITED			PETITION IB		50 MISSING	45/00/0004
	2982		AMREX MARKETING			COMPANY		wrong File	15/03/2021
		0	PRIVATE LIMITED Vs.		,	PETITION			
2985			UNIVERSAL CONVEYOR		•	(COMPANIES			
			BELTINGS LIIMTED			ACT)/879(ND)20			
					,Application under	19			
	2002	074040045400004044	TUREROSE PROPULCES		any other IBC Under Sec 9	COMBANY		CED Contificate	4.5/02/2024
	2983	0710102154632019/4	TUBEROSE PRODUCTS			COMPANY		65B Certificate	15/03/2021
2986			INDIA PRIVATE LIMITED			PETITION IB		File as a Affidavit	
			Vs. MAK MEDICALS			(IBC)/3154(ND)2		FORM	
	2004		PRIVATE LIMITED			019		E Ctomp Donor	15/03/2021
2987			DHANOLTI RESORTS PRIVATE LIMITED Vs.		` '	COMPANY		E Stamp Paper	15/03/2027
2901						APPEAL(COMP		Missing	
	2005		REGISTRAR OF			ANIES		Decument Net	45/02/2004
	2985	0710102168862019/3	GIRBAU INDIA PRIVATE		` '	COMPANY		Document Not	15/03/2021
2988			LIMITED Vs. REGISTRAR			APPEAL(COMP		Uplaod	
			OF COMPANIES NCT OF			ANIES			
	0000		DELHI & HARYANA			ACT)/118(ND)20		E 04 D	4 5 (0.0 (0.0 0.4
l	2986		DPN MARITIME ACADEMY		` '	COMPANY		E Stamp Paper	15/03/2021
2989			PRIVATE LIMITED Vs.			APPEAL(COMP		Missing	
			REGISTRAR OF			ANIES			

	А	В	С	D	Е	F	G	Н	I
	2987	0710102421352018/3	REGISTRAR OF		Application under	COMPANY		Wrong File	15/03/2021
			COMPANIES, NCT OF		any other	PETITION			
2990			DELHI & HARYANA Vs.		provisions	(COMPANIES			
			M/S EURO ASIA VENTURE			ACT)/309(ND)20			
	2988	0710120009092018/6	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Volume Wise	15/03/2021
		0.1012000002010/0	Vs. M/S. SHREE AMBICA			PETITION IB		Index Missing	10/00/2021
2991			INTERNATIONAL FOOD			(IBC)/1342(ND)2		mack imcomig	
			COMPANY PVT. LTD.			018			
	2989		STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Volume Wise	15/03/2021
	2000	07 10 1200030320 10/7	Vs. M/S. SHREE AMBICA		IDO UNIGO OCC 7	PETITION IB		Index Missing	10/00/2021
2992			INTERNATIONAL FOOD			(IBC)/1342(ND)2		illuex Wilssing	
			COMPANY PVT. LTD.			018			
	2990		STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Volume Wise	15/03/2021
	2990	0710120009092016/6			ibc under Sec /	PETITION IB			15/03/2021
2993			Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD			_		Index Missing	
						(IBC)/1342(ND)2			
	0004		COMPANY PVT. LTD.		10011 1 0 0	018		D N 4.0	4 = (0.0) (0.0) 4
	2991		WORXPACE CONSULTING		IBC Under Sec 9	COMPANY		Page No 1-2	15/03/2021
2994		=	PVT. LTD. Vs. IREO			PETITION IB		Missing	
			FIVERIVER PVT. LTD.			(IBC)/408(ND)20			
	2992	0710102004302020/3			IBC Under Sec 9	COMPANY		Wrong Efiling	16/03/2021
2995			LOGISTICS PRIVATE			PETITION IB			
			LIMITED Vs. TESCOS			(IBC)/260(ND)20			
			LIFE CARE PRIVATE			20			
	2993	0710102008452021/1	APEX HIGHTS PVT. LTD.		Sec 60(5)	INTERLOCUTO		True Copy and	16/03/2021
2996			Vs. GREATER NOIDA			RY		sign is missing	
			INDUSTRIAL			APPLICATION		on annexures	
			DEVELOPMENT			(I.B.C)/866(ND)2			
	2994	0710102008992021/1	ANIL KUMAR MITTAL Vs.		Sec 60(5)	INTERLOCUTO		Document Not	16/03/2021
2997			INDUSIND BANK LIMITED			RY		Uplaod	
			& ORS.			APPLICATION			
	2995	0710102010322021/2	MR. SURESH GOEL		Sec. 241(1),Sec.	COMPANY		NEED TO SIGN	16/03/2021
2998			MANOHAR LAL Vs. M/S		242(4)	PETITION		ALL PAGES	
2990			PHOTON			(COMPANIES			
			INFRASTRUCTURE PVT.			ACT)/40(ND)202			
	2996	0710102010542021/1	KUNWER SACHDEV Vs.		Sec 60(5)	INTERLOCUTO		Document Not	16/03/2021
2999			SU KAM POWER SYSTEM			RY		Uplaod	
			LIMITED			APPLICATION		_	
	2997	0710102010542021/2	KUNWER SACHDEV Vs.		Sec 60(5)	INTERLOCUTO		Document Not	16/03/2021
3000			SU KAM POWER SYSTEM		, ,	RY		Uplaod	
			LIMITED			APPLICATION		-	
	2998	0710102014672020/2			IBC Under Sec 9	COMPANY		Index is missing	16/03/2021
3001			SHARMA Vs. M/S			PETITION IB			
			RANGRAJ REALTORS			(IBC)/481(ND)20			
	2999	0710102018812021/3	VIKRAM BAJAJ Vs. NET		Sec 60(5)	INTERLOCUTO		Index is missing	16/03/2021
3002			4 INDIA LTD.			RY			
						APPLICATION			
	1	L	L .	l	L	, I EIGATION	l .	1	

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3003	3000	0710102023352020/3	SMOTEX CABLES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/218(ND)20		Wrong efiling	16/03/2021
3004	3001	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/237(ND)20		Notarized date is missing on affidavit	16/03/2021
3005	3002	0710102064842020/3	SURAJ MAL YADAV & ANR Vs. VEKAS KUMAR GARG RP NINEX		Sec 60(5)	INTERLOCUTO RY APPLICATION		NEED TO IA FILE	16/03/2021
3006	3003	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE		Sec 60(5)	INTERLOCUTO RY APPLICATION		Remove extra files or file them separately	16/03/2021
3007	3004	0710102078022019/8	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)20		need to sign all pages	16/03/2021
3008	3005	0710102078022019/9	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)20		need to sign all pages	16/03/2021
3009	3006	0710102080062020/1 0	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		NEED TO SIGN ALL PAGES	16/03/2021
3010	3007	0710102093642019/2 8	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)201 9		669 682 NOT CLEAR 728-751 753-935 NEED TO TRANSLATE	16/03/2021
3011	3008	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2 019	Prasouk	e-stamp paper need to 100 rps for tamilnadu	02/02/2021
3012	3009	710102018072021	S.JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUVARKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSERBAER	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)20 17	JAYA S	41-47 not clear page , pagination not done after pg no. 52	03/03/2021
3013	3010	710102023262021	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS MSA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/806(PB)20 19	Aditya Nayyar	50-54,58-66,78- 81,93-96,108- 110,122-125,137- 140,153-157,169- 172,184-187,197- 216,355-358,370-	23/03/2021

	Α	В	С	D	E	F	G	Н	l I
3014	3011	710102023712021	K I C FOOD PRODUCTS PRIVATE LIMITED VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SUNIL KUMAR GANDHI	Page not clear- 74,91,111,112 to 117,123,140,144,1 46,150,152,183,19 6,212,213,227,228 /Small font- 107,164,180/Cut page-149,151,153 to 155,157,159,161,1 63,165,167,189,19	
3015	3012	710102022562021	PAWAN TRIVEDI VS MR. P GURUPRASAD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3383(ND)2 019	Aman	due payment other section PG- 64 TO 108 115 TO 117 please mention true type	
3016	3013	710102023962021	DAIICHI SANKYO COMPANY LIMITED VS PAWAN KUMAR GOYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1396(PB)2	Sameer Kumar	wrong filing	25/03/2021
3017	3014	710102024092021	DALMIA FAMILY OFFICE TRUST VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Miscellaneou s Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1077(PB)2 020	Wamika Trehan	Two sections mentioned in application(one section fees is missed), Wrong case type, Sign and true copy are missing on	25/03/2021
3018	3015	710102028402020	DILER SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Comp anies Act)	Sec 252 (1)		Charu Sangwan	Memo of parties,brief synopsis, list of date and event,	03/03/2020
3019	3016	710102019602021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Comp anies Act)	Sec 252 (3)		ANKIT AGGARWAL	index not in proper kindly proper numbering with heading full form NCLT add and index last advocate detail missed advance service missed with add index numbering are	03/09/2021
								same to sequence and kindly merge all document in	

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3020	3017	710102024782021	SYNERGY WASTE MANAGEMENT PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1717(ND)2	Aditya Nayyar	due payment other section	27/03/2021
3021	3018	710102024432021	DEVELOPMENT	Interlocutory Application (I.B.C)	Sec 60(5)		Manoj Kumar Malik	CASE NOT LINK, PAGE NO 24,25,29,31,32,34, 37,38,40,50-	26/03/2021
3022	3019	710102022362021	PLASTICS LMT VS M/S.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/741(ND)20 20	KARMA LAW	affidavit back date	19/03/2021
3023	3020	710102025252021	TRADING LIMITED VS	Company Petition IB (IBC)	IBC under Sec 7		Sumesh	file ok but payment not received	30/03/2021
3024	3021	710102119732020	TECHNOLOGIES PVT. LTD VS REGISTRAR OF	Company Petition (Companies Act)	Sec 252 (3)		RajBalaSaroha	Wrong section, please check your document need to upload proper file AOA missed vakaltnama	30/12/2020
3025	3022	710102025152021	(RETD.) VS ORIOR	Company Petition IB (IBC)	IBC under Sec 7		Siddharth Rajkonwar	page wrong arrange after 33- A,	29/03/2021
3026	3023	710102024902021	PVT LTD VS SBE RENEWABLES TEN PVT	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Shree Sinha	Two times files are uploaded with different e file no.071010202491	27/03/2021
3027	3024	710102021482021	LTD VS REGISTRAR OF	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		GAURAV KUMAR	case type wrong	16/03/2021
3028	3025	710102024272021	SUPERTECH REALTORS	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	brief of synopsis missed and payment not	25/03/2021
3029	3026	710102025592021	PRIVATE LIMITED VS P.P. JEWELLERS PRIVATE	Company Petition (Companies Act)	Sec. 241(1)		RAHUL GUPTA	sec 242 fee not paid, petition not sign, index and every page not numbering, stamp paper missed and affidavit not notraize, vakaltanama or	31/03/2021

	Α	В	С	D	E	F	G	Н	I
3030	3027	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2 019	Prasouk	Payment due	02/02/2021
3031	3028	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2	Ritesh Khare	E-STAMP PAPER MISSED	16/02/2021
3032	3029	710102025482021		Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/311(ND)20	Rahul Shrma	Back date Affidavit attached/cannot	31/03/2021
3033	3030	710102025752021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/17(ND)201 9	Arpit Mishra	back date in affidavit	31/03/2021
3034	3031	710102025712021	CNX CORPORATION LTD VS MONITORING AGENCY VEKAS KUMAR GARG	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1117(ND)2	RAKESH KUMAR	Main case no. not mentioned on IA	31/03/2021
3035	3032	710102025802021	RAVINDER VOHRA & ORS. VS IREO GRACE REALTECH PRIVATE LIMITED PRIVATE		Rule 11 of NCLT, 2016		Nithin	Stamp missing	31/03/2021
3036	3033	710102025372021	VEKAS KUMAR GARG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)20 19	SINHA SHREY	stamp paper missing	30/03/2021
3037	3034	710102025792021	PANKAJ SABHARWAL & ORS VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1090(ND)2	Nithin	true copy missing and stamp paper	31/03/2021
3038	3035	710102025762021	SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/965(PB)20 20	Nithin	Index blank & not signed/Paginatio n & true copy sign missing sign missing and	31/03/2021
3039	3036	710102026612021	DEEPIKA BHUGRA PRASAD VS TGB REALITY PVT. LTD.	_	Sec 60(5)	COMPANY PETITION IB (IBC)/867(PB)20	aditya gauri	Payment due	04/03/2021
3040	3037	710102027332021	M/S. ADVANCE CARGO MOVERS (INDIA) PVT VS		Sec 60(5)		Sameer	Upload proper document and payment due	04/06/2021
3041	3038	710102027272021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Application	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2 018	kundanlatwal	Wrong section chosen	04/06/2021

	Α	В	С	D	Е	F	G	Н	I
3042	3039	710102026952021	COMFORT FOOTWEAR PVT. LTD. VS M/S RS SEVEN LIFESTYLE PVT	Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1531(ND)2	RAJIV KUMAR VIRMANI	affidavit back date and wrong section in	04/05/2021
3043	3040	710102026882021	PNEN VS INDIRAPURAM HABITAT CENTRE	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2 019	Abhishek Yadav	case type wrong and sign missing main case no not mention in soft	04/05/2021
3044	3041	710102027952021	MR. K BABU VARGHESE VS SCHNEIDER PROTOTYPING INDIA PVT.	Application	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2	Ribhu	Affidavit is back dated	04/08/2021
3045	3042	710102027812021	M/S. MAGPPIE INTERNATIONAL LTD VS SCHNEIDER PROTOTYPING INDIA PVT.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2924(ND)2 019	Ichchha Kalash	Payment due	04/08/2021
3046	3043	710102028152021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS M/S MAHAMAYA EXPORTS PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/687(PB)20 20	REEMA KHORANA	Affidavit is of back date and section is not mentioned in	04/09/2021
3047	3044	710102027932021	GUANGZHOU SEAL LASER RAPID PROTOTYPE CO. LTD. VS SCHNEIDER PROTOTYPING INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1947(ND)2 019	Ribhu	affidavit back date 6 page cut	04/08/2021
3048	3045	710102027962021	MR JAGBIR SINGH NAGAR VS SCHNEIDER PROTOTYPING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1656(ND)2 018	Ribhu	affidavit back date	04/08/2021
3049	3046	710102027972021	MR SHAKTI SHARMA VS SCHNEIDER PROTOTYPEING INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1624(ND)2	Ribhu	affidavit back date	04/08/2021
3050	3047	710102027892021	MR. PAVAN GAUR VS SCHNEIDER PROTOTYPING INDIA		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1007(ND)2	Ribhu	affidavit back date	04/08/2021
3051	3048	710102028622021	M/S OMWAY BUILDESTATE PVT. LTD. VS SATYENDRA JAIN	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/3498(PB)2 019	Anuj Bhandari	Index is missing,stamp paper required with affidavit and	04/09/2021
3052	3049	710102011152021	INFINITY PUMPS & SYSTEMS PVT. LTD VS PATANJALI AYURVED LTD.		IBC Under Sec 9		SHREY ASHAT	Page miss- 145,157,185,214,2 35,263/Blur page- 213/Court fees miss/Stamp paper with notary/Volume wise index/Both	02/08/2021

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	A 3050	710102025162021	COL. C.D. SHARMA	ט	IBC under Sec 7	Г	Siddharth	Pagination not in	29/03/2021
	3030	7 10 10 20 23 10 20 21	(RETD.) VS ORIOR		ibo under oec i		Rajkonwar	sequence/Please	23/03/2021
3053			DEVELOPERS AND				- Tajkonwai	contact to	
			INFRASTRUCTURE					Registry/Payment	
			PRIVATE LIMITED					not received	
	3051	710102024942021	SBE RENEWABLE		Sec. 230-232, Sec		Shree Sinha	Consent affidavit	27/03/2021
			SEVENTEEN PVT LTD. VS		234			missed and	
3054			SBE RENEWABLE					payment due	
			TWENTY THREE					paymont ado	
	3052	710102024932021	SBE RENEWALES		Sec. 230-232, Sec		Shree Sinha	Consent affidavit	27/03/2021
0055			SIXTEEN PVT LTD. VS		234			missed and	
3055			SBE RENEWABLES					payment due	
			SIXTEEN PROJECTS PVT						
	3053	710102024952021	SBE RENEWABLE		Sec. 230-232, Sec		Shree Sinha	Consent affidavit	27/03/2021
3056			FIFTEEN PVT LTD VS SBE		234			missed and	
3036			RENEWABLES TWENTY					payment due	
			FOUR PROJECTS PVT						
	3054	710102024912021	SBE RENEWABLES TEN		Sec. 230-232, Sec		Shree Sinha	Consent affidavit	27/03/2021
3057			PVT LTD VS SBE		234			missed and	
			RENEWABLES TEN					payment due	
	3055	710102026992021	MAGNOLIA TEXTILES		Sub-section (I) of		SANJEEV	Council detail	04/05/2021
			PRIVATE LIMITED VS		section 230			missed in	
			IREO PRIVATE LIMITED					index,page no	
3058								163	
								missed,Pages	
								not clear	
								215,248,256,257,2	
1	3056	710102027602021	SHRI ANIL KUMAR		Sec. 213		Puneet Goel	-	04/07/2021
3059			SINGHAL VS M/S.					page not sign, 10	
			SUPREME STRUCTURE		_			rs stamp paper	
	3057	710102027662021	GSJ INVO LTD VS GOOD		Sec. 230-232 -		Jitesh	, ,	04/07/2021
			WILL APARTMENTS		Second Motion			page of	
			PRIVATE LIMITED					petition,Page no	
3060								105,109,110,121,	
								202 to	
								206,341,344,355,3	
								57,477,missed,	
	0050	740400007040004	M/O MPO INIEDADIIII B		IDOdo . C		A dia Oire	Main case no.	0.4/0.0/0.004
	3058	710102027942021	M/S. MRG INFRABUILD		IBC under Sec 7		Adit Singh	jurisdiction	04/08/2021
3061			PRIVATE LTD VS M/S.					haryana	
			MURLIWALA REALCON						
-	2050	74040202222224	PRIVATE LTD ROLTA DEFENCE		Dulo46(d) NOLT		DA IEE\/	Diago menties	04/00/2024
	3059	710102028222021	TECHNOLOGY SYSTEMS		Rule16(d),NCLT		RAJEEV	Please mention	04/09/2021
3062			PVT. LTD. VS BARKHA		Rules,2016 IBC			full IB no. on	
								every heading	
			PRANAV SHAH				<u> </u>	1	<u> </u>

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3063	3060	710102028832021	NISHANT JOSHI VS DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7		Chaitanyashil	Please upload all Volume only vol- 1 is uploaded please check and ensure all volumes	04/10/2021
3064	3061	710102028732021	AMIT SHARMA VS SATISH SHARMA	Company Application(C ompanies Act)		COMPANY PETITION (COMPANIES ACT)/408(ND)20	Shrey	UP stamp should be of Rs 100/-	04/10/2021
3065	3062	710102028752021	MUKESH KUMAR GROVER VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2375(ND)2 019	PARTHO	Wrong section chosen/Index Blank/True copy sign missing/No stamp.affidavit not notarised/no pagination/Vol. wise Index is	04/10/2021
3066	3063		MANAV CHAWLA VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		SANJAY JAIN	Brief of synopsis/List dates of events/Wrong	29/01/2021
067	3064		RAJKUMAR VINOD VACHHER VS CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions - IBC		Rajkumar Vinod Vachh	need to file IA, wrong section	13/04/2021
068	3065		MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED			TRANSFER PETITION(COM PANIES ACT)/3(PB)2021		True Copy sign missing on every page	31/03/2021
069	3066	0710102008142021/1	SEED SUSTAINABILITY SERVICES PRIVATE LIMITED Vs.			COMPANY PETITION IB (IBC)/75(ND)202		Wrong e-filing	31/03/2021
070	3067	0710102018082021/1	M/S. ATLAS CYCLES (HARYANA) LTD. & ORS. Vs. SH. VIKARAM KAPUR			COMPANY APPLICATION(COMPANIES		Page no. 118 not clear , mention page no. on proof	
3071	3068		BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY		59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/69(ND)202		INDEX MISSING	31/03/2021
3072	3069		ANIL RUSTGI Vs. HARISH GOPALANI		Application under any other	INTERLOCUTO RY APPLICATION		Stamp Paper missing	31/03/2021
3073	3070	0710102022452021/2	KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT.		Sec 60(5)	INTERLOCUTO RY APPLICATION		True Copy sign missing on every page	31/03/2021
074	3071		AVANI MINING PRIVATE LIMITED Vs.			COMPANY PETITION IB		True Copy sign missing on every	31/03/2021

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	3072	0710102078142020/1	SANJEEV AGGARWAL &		Rule 11 of NCLT,	INTERLOCUTO		wrong e-filing	31/03/2021
075			ORS Vs. SUPERTECH		2016	RY			
			TOWNSHIP PROJECT			APPLICATION			
	3073	0710102099922020/5	SUDHIR GUPTA & ANR Vs.		Sec. 213	COMPANY		stamp paper	31/03/2021
076			EDWARD KEVENTER			PETITION		missing, page no.	
076			(SUCCESSORS) PRIVATE			(COMPANIES		4 not clear	
			LIMITED			ACT)/167(ND)20			
	3074	0710102105442020/2	NIHO CONSTRUCTION Vs.		Rule 11 of NCLT	COMPANY		Wrong e-filing	31/03/2021
077			HEMANT			APPLICATION(
077			KHANDELWALHEMANT			COMPANIES			
			KHANDEWAL			ACT)/724(ND)20			
	3075	0710102109462020/3	DALMIA FAMILY OFFICE		IBC under Sec 7	COMPANY		Wrong e-filing	31/03/2021
070			TRUST Vs. ANAND			PETITION IB			
078			DIVINE DEVELOPERS			(IBC)/1077(PB)2			
			PRIVATE LIMITED			020			
	3076	0710102117352020/5	PHYSIO CONTROL INDIA		Sec. 230-232 -	CP(AA)		NEED TO IA FILE	31/03/2021
079			SALES PRIVATE LIMITED		Second Motion	MERGER AND			
			Vs. JITESH GUPTA			AMALGAMATIO			
	3077	0710102411722017/1			IBC Under Sec 9	COMPANY		Remove extra	31/03/2021
		1	FURNISHINGS PVT. LTD.			PETITION IB		files or file them	
080			Vs. BHASIN INFOTECH &			(IBC)/437(PB)20		separately	
			INFRASTRUCTURE PVT.			17		,	
	3078	0710102411722017/1			IBC Under Sec 9	COMPANY		Service is	31/03/2021
		2	FURNISHINGS PVT. LTD.			PETITION IB		missing	000.2021
081			Vs. BHASIN INFOTECH &			(IBC)/437(PB)20		9	
			INFRASTRUCTURE PVT.			17			
	3079	0710102411722017/1			IBC Under Sec 9	COMPANY		Index, pagination	31/03/2021
		3	FURNISHINGS PVT. LTD.			PETITION IB		and service is	
082			Vs. BHASIN INFOTECH &			(IBC)/437(PB)20		missing	
			INFRASTRUCTURE PVT.			17		3	
	3080	0710102411722017/1			IBC Under Sec 9	COMPANY		Remove extra	31/03/2021
		4	FURNISHINGS PVT. LTD.			PETITION IB		files or file them	
083			Vs. BHASIN INFOTECH &			(IBC)/437(PB)20		separately with	
			INFRASTRUCTURE PVT.			17		proper index and	
	3081	0710102411722017/1			IBC Under Sec 9	COMPANY			31/03/2021
		5	FURNISHINGS PVT. LTD.			PETITION IB		J	
084			Vs. BHASIN INFOTECH &			(IBC)/437(PB)20			
			INFRASTRUCTURE PVT.			17			
	3082	0710120006752018/1			IBC under Sec 7	COMPANY		STAMP MISSING	31/03/2021
	0002	7	(INTERNATIONAL) BANK		Be under eee 7	PETITION IB		OTALLI ILLICOLITO	01/00/2021
085		•	Vs. M/S.SUPERIOR			(IBC)/1032(ND)2			
			INDUSTRIES LTD.			018			
	3083	0710102001542021/1			Application under	INTERLOCUTO		Wrong e-filing	04/01/2021
	3000	J. 10102001072021/1	COMPANY LIMITED Vs.		any other	RY			U A U II EVE I
086			UTM PACKAGING (INDIA)		provisions - IBC	APPLICATION			
			PRIVATE LIMITED		p. 541010110 - 100	(I.B.C)/345(ND)2			
	3084	0710102005302010/4	RITA MALHOTRA Vs.		IBC under Sec 7	COMPANY		Page no. 1 stamp	04/01/2021
087	3004	0. 10 1020033020 13/4	ORRIS INFRASTRUCTURE		ibo under oec /	PETITION IB		paper missing in	0-7/0 1/202 I
501			PRIVATE LIMITED					affidavit	
	l		PRIVATE LIMITED		J	(IBC)/234(PB)20		ailluavit	

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	3085		SATYA NARAIN GARG Vs.		IBC under Sec 7	COMPANY		Page no. 5 not	04/01/2021
3088	3003	07 10 102009942021/1	FERROUS TOWNSHIP		ibo under sec /	PETITION IB		clear	04/01/2021
3000			PRIVATE LIMITED			_		Cleai	
	2000	0710102022362020/3			IDC Haday Coo 0	(IBC)/180(ND)20		4C 44	04/01/2021
	3086	0/10102022362020/3			IBC Under Sec 9	COMPANY		page no. 16-41,	04/01/2021
3089			THERAPEUTICS PRIVATE			PETITION IB		True copy sign	
			LIMITED Vs. M/S KARE			(IBC)/574(ND)20		missing	
			PARTNERS GROUP INDIA			20			
	3087	0710102087802020/6			IBC Under Sec 9	COMPANY		more than 200	04/01/2021
3090			INFRASTRUCTURE			PETITION IB		pages in single	
0000			LIMITED Vs. MAPLE			(IBC)/976(ND)20		volume, master	
			LOGISTICS PRIVATE			20		index and volume	
	3088	0710102093642019/3	SOLITAIRE CAPITAL		Sec. 241(1)	COMPANY		Wrong e-filing	04/01/2021
2004		1	INDIA AND ANOTHER Vs.			PETITION			
3091			VIPUL SEZ DEVELOPERS			(COMPANIES			
			PVT LTD AND OTHERS			ACT)/94(ND)201			
	3089	0710102093642019/3			Sec. 241(1)	COMPANY		Wrong e-filing	04/01/2021
		2	INDIA AND ANOTHER Vs.			PETITION			
3092		_	VIPUL SEZ DEVELOPERS			(COMPANIES			
			PVT LTD AND OTHERS			ACT)/94(ND)201			
	3090	0710102094302020/8			Sec. 230-232 -	CP(AA)		Need Rs 10	04/01/2021
	3030	07 10 102034302020/0	TECHNOLOGY SERVICES		Second Motion	MERGER AND		welfare fees on	04/01/2021
3093			INDIA PRIVATE LIMITED		Second Motion	AMALGAMATIO		vakalatnama	
								vakaiailiailia	
	0004	0740400004000000	Vs. B NAGA BHUSAN		0 000 000	N(COMPANIES		Nord Do 40	0.4/0.4/0.004
	3091	0710102094302020/9	WARRENDALE		Sec. 230-232 -	CP(AA)		Need Rs 10	04/01/2021
3094			TECHNOLOGY SERVICES		Second Motion	MERGER AND		welfare fees on	
			INDIA PRIVATE LIMITED			AMALGAMATIO		vakalatnama	
			Vs. B NAGA BHUSAN			N(COMPANIES			
	3092	0710102099772019/1	RELAN BUILDWELL PVT.		Application under			No Pagination	04/01/2021
3095			LTD. Vs. KALIBER		any other	APPLICATION(I			
			ASSOCIATES PRIVATE		provisions - IBC	BC)/857(ND)201			
			LIMITED			9			
	3093	0710102099922020/6	SUDHIR GUPTA & ANR Vs.		Sec. 213	COMPANY		True Copy Sign	04/01/2021
3096			EDWARD KEVENTER			PETITION		missing on every	
0000			(SUCCESSORS) PRIVATE			(COMPANIES		page	
			LIMITED			ACT)/167(ND)20			
	3094	0710102113742020/1	LURGI INDIA		Sub-section (I) of	CA(A) MERGER		Stamp paper	04/01/2021
0007			INTERNATIONAL		section 230	AND		missing in	
3097			SERVICES PRIVATE			AMALGAMATIO		affidavit, true	
			LIMITED Vs. IDEA			N(COMPANIES		copy sign	
	3095		NEW SMART INDIA		Rule 11 of	COMPANY		Stamp paper	04/01/2021
			MAINTENANCE SERVICES		NCLT,Sec 252 (1)	APPEAL(COMP		missing	
3098			PRIVATE LIMITED Vs.		(1)	ANIES		5	
			REGISTRAR OF			ACT)/43(ND)202			
	3096	0710102143432019/6	RADHE SHYAM SHARMA		IBC Under Sec 9	COMPANY		Welfare missing	04/01/2021
3099	3030	07 10 102 1-34320 13/0	Vs. GOKUL POLYMERS		DO Officer Sec 9	PETITION IB		on vakalatnama,	0-7/0 1/202 I
5099								•	
	<u> </u>	1	PVT LTD			(IBC)/3077(ND)2		page no. 12 not	

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	3097		INCOME TAX OFFICER	В	Sec 252 (1) - By	COMPANY	<u> </u>	Pg. no. 20 is not	04/01/2021
	3097	07 10 102 1407 020 19/2	WARD- 20(1) Vs.		Government Body			clear	04/01/2021
3100			REGISTRAR OF		Government Body	ANIES		Cieai	
0100			COMPANIES DELHI &			ACT)/848(ND)20			
			ORS. M/S PRACHI			19			
	3098	0710102147062019/2	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		Pg. no. 22 is not	04/01/2021
	3030		WARD- 20(1) Vs.		Government Body			clear	04/01/2021
3101			REGISTRAR OF		Government Body	ANIES		oloui	
0.0.			COMPANIES DELHI &			ACT)/844(ND)20			
			ORS. M/S PREETSIMS			19			
	3099	0710102153752019/3	YUDHVEER MALHOTRA		IBC under Sec 7	COMPANY		Page no. not	04/01/2021
3102		0.1010210010201070	Vs. ANSAL URBAN			PETITION IB		mention in index	0 110 112021
			CONDOMINIUMS PVT.			(IBC)/3476(ND)2			
	3100		RITA MALHOTRA Vs.		Rule 11 of NCLT,	COMPANY		Page no. 21 page	04/01/2021
3103			ORRIS INFRASTRUCTURE		2016	APPLICATION(I		not clear	
			PRIVATE LIMITED			BC)/2767(PB)20			
	3101	0710200411212018/3			IBC under Sec 7	COMPANY		No index, no	04/01/2021
		8	PRIVATE LIMITED Vs.			PETITION IB		pagination	
3104			KALIBER ASSOCIATES			(IBC)/228(PB)20			
			PRIVATE LIMITED			18			
	3102	0710200411212018/3	RELAN BUILDING		IBC under Sec 7	COMPANY		No index, no	04/01/2021
3105		9	PRIVATE LIMITED Vs.			PETITION IB		pagination, no	
3105			KALIBER ASSOCIATES			(IBC)/228(PB)20		true copy sign	
			PRIVATE LIMITED			18			
	3103	0710200411212018/4	RELAN BUILDING		IBC under Sec 7	COMPANY		No index, no	04/01/2021
3106		0	PRIVATE LIMITED Vs.			PETITION IB		pagination, no	
3100			KALIBER ASSOCIATES			(IBC)/228(PB)20		true copy sign	
			PRIVATE LIMITED			18			
	3104	0710200411212018/4			IBC under Sec 7	COMPANY		No index, no	04/01/2021
3107			PRIVATE LIMITED Vs.			PETITION IB		pagination, no	
			KALIBER ASSOCIATES			(IBC)/228(PB)20		true copy sign	
			PRIVATE LIMITED			18			
	3105	0710200411212018/4			IBC under Sec 7	COMPANY		No index, no	04/01/2021
3108		2	PRIVATE LIMITED Vs.			PETITION IB		pagination, no	
			KALIBER ASSOCIATES			(IBC)/228(PB)20		true copy sign	
	0400		PRIVATE LIMITED		0 70(4)	18		M/ 6:1:	04/05/0004
3109	3106	0710102002452020/3	P.VENU GUPAL VS.		Sec. 73(4)	COMPANY		Wrong filing	04/05/2021
3109						APPLICATION(COMPANIES			
	3107	074040200205202044	RUBY JAIN Vs. SMR		Soc 73(4)	COMPANY		Index is missing	04/05/2021
3110	3107	01 10 102032032020/4	ENTERTAINMENT PVT.		Sec. 73(4)	PETITION		index is illissing	U-1/U3/ZUZ I
5.10			LTD. & ORS.			(COMPANIES			
	3108		SYNDICATE BANK Vs.		IBC under Sec 7	COMPANY		NEED TO IA FILE	04/02/2021
3111	3.30		M/S INCOM WIRES &		is a under dec /	PETITION IB		THE TOTALLE	V-IVEIEVE I
			CABLES PVT. LTD.			(IBC)/1456(PB)2			
	3109		STATE BANK OF INDIA Vs.		Application under	COMPANY		NEED TO FILE	04/03/2021
3112			PRAVEER		any other	APPLICATION(I		ONE TIME	
			CONSTRUCTIONS PVT.		provisions - IBC	BC)/159(PB)201			
	1	1	20.1011(0011011011011111		P. 011010110 - 1D0	123/1:00(1:0)201	ļ	L	l

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	3110	0710102029572020/3	MS. BARKHA AGARWAL		COMPANY		NEED TO	04/03/2021
13			Vs. KUNAL STRUCTURAL		PETITION IB		TRANSLATE	
			DEVELOPERS &		(IBC)/723(ND)20		HINDI PAGES	
			INDUSTRIES PVT. LTD.		20			
	3111	0710102093642019/2	SOLITAIRE CAPITAL	Sec. 241(1)	COMPANY		Volume 2	04/05/2021
		8	INDIA AND ANOTHER Vs.		PETITION		uploaded 2 times,	
14			VIPUL SEZ DEVELOPERS		(COMPANIES		incomplete docs	
			PVT LTD AND OTHERS		ACT)/94(ND)201		uploaded	
	3112		B.P. AGENCY (DELHI) Vs.		COMPANY		No Pagination	04/06/2021
115			BRIGHTSUN		PETITION IB		J	
			TECHNOCRAFT PVT. LTD.		(IBC)/1198(ND)2			
	3113	0710102091072019/9		IBC under Sec 7	COMPANY		True Copy sign	04/06/2021
116			PAWAN IMPEX PRIVATE		PETITION IB		missing on every	0 0 0 20 2 1
	3114		VOLKSWAGEN FINANCE	•	COMPANY		Wrong e-filing	04/06/2021
117		3. 10.102.101.442020/1	PRIVATE LIMITED Vs.	. ,	PETITION IB			
•			SMT. PAVAN KAPOOR		(IBC)/1109(ND)2			
	3115	0710102111552020/4	ADITY THAKRAN Vs. CHD	Sec. 73(4)	COMPANY		True copy sign	04/06/2021
118	3.13	0. 10 102 11 1002020/4	DEVELOPERS	* *	PETITION		missing on every	3-7/00/2021
					(COMPANIES		page	
	3116	0740402442882020/4	V R ASHOK RAO Vs. TDT	IBC under Sec 7			Page no. not	04/06/2021
119	3116	07 10 102 1 12002020/1	COPPER LIMITED		PETITION IB		_	
	3117	07404024440720204	ASHU GUPTA Vs. AKASH		INTERLOCUTO		mention on proof	04/06/2021
120	3117	0710102114972020/1		, ,			Wrong e-fling,	04/06/2021
120			SINGHAL		RY		need to file	
	0440	0740400440070000	NADIMADA DIIII DOON		APPLICATION		separately	0.4/0.0/0.004
	3118	0/10102116652020/2	NARMADA BUILDCON	. ,	COMPANY		Notary Date	04/06/2021
121			PRIVATE LIMITED Vs.		APPEAL(COMP		missing	
	2442		REGISTRAR OF	0.00(5)	ANIES			
	3119	0710102116752020/1	RAJ KAPOOR Vs. AKASH	Sec 60(5)	INTERLOCUTO		Wrong e-filing	04/06/2021
122			SINGHAL		RY			
					APPLICATION			
	3120		RELAN BUILDWELL PVT		COMPANY		Notary date	04/06/2021
123		4	LTD Vs. KALIBER		APPLICATION(I		missing on	
			ASSOCIATES PVT. LTD.	(1),Sec 66(1)	BC)/1342(ND)20		affidavit, welfare	
					19		and court fees	
	3121		AJAY RAI Vs. ANSAL		COMPANY		Need to file	04/06/2021
124			PHALAK		PETITION IB		separately	
			INFRASTRUCTURE PVT		(IBC)/3206(ND)2			
	3122	0710200411212018/3			COMPANY		True Coy Sign	04/06/2021
125		8	PRIVATE LIMITED Vs.		PETITION IB		Missing on every	
120			KALIBER ASSOCIATES		(IBC)/228(PB)20		Page	
			PRIVATE LIMITED		18			
	3123	0710200411212018/3	RELAN BUILDING	IBC under Sec 7	COMPANY		True Copy Sign	04/06/2021
100			PRIVATE LIMITED Vs.		PETITION IB		Missing on every	
126			KALIBER ASSOCIATES		(IBC)/228(PB)20		page	
			PRIVATE LIMITED		18			
	3124	0710200411212018/4	· · · · · · · · · · · · · · · · · · ·	IBC under Sec 7	COMPANY		True Copy Sign	04/06/2021
			PRIVATE LIMITED Vs.		PETITION IB		Missing on every	
		1 =		1			1 2 2 2 3	1
127			KALIBER ASSOCIATES		(IBC)/228(PB)20		page	

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	3125	0710200411212018/4	RELAN BUILDING		IBC under Sec 7	COMPANY		True Copy Sign	04/06/2021
		1	PRIVATE LIMITED Vs.			PETITION IB		Missing on every	
3128		-	KALIBER ASSOCIATES			(IBC)/228(PB)20		page	
			PRIVATE LIMITED			18		 9-	
	3126	0710200411212018/4			IBC under Sec 7	COMPANY		True Copy Sign	04/06/2021
	0120		PRIVATE LIMITED Vs.		ibo unaci occ i	PETITION IB		Missing on every	04/00/2021
3129			KALIBER ASSOCIATES			(IBC)/228(PB)20		page	
			PRIVATE LIMITED			18		page	
	3127		STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Volume wise	04/07/2021
	3121	07 10 12000 90 920 10/7	Vs. M/S. SHREE AMBICA		ibc under sec /	PETITION IB		index missing,	04/07/2021
3130			INTERNATIONAL FOOD			_		true copy sign	
			COMPANY PVT. LTD.			(IBC)/1342(ND)2 018			
	0400				IDO	<u> </u>		missing on every	0.4/07/0004
	3128		PALLAVI JOSHI BAKHRU		IBC under Sec 7	COMPANY		Stamp paper	04/07/2021
3131		5	CREDITOR Vs.			PETITION IB		missing in	
			UNIVERSAL BUILDWELL		2 42443	(IBC)/456(ND)20		affidavit	
ı	3129	0710200423452018/1			Sec. 131(1)	COMPANY		Wrong e-filing	04/07/2021
3132			GUARDING PVT LTD Vs.			PETITION			
						(COMPANIES			
ı	3130		EXA POWERFLOW INDIA		Sub-section (I) of	CA(A) MERGER		wrong index	04/07/2021
3133			PRIVATE LIMITED Vs.		section 230	AND		format	
			AKASH SINGHAL			AMALGAMATIO			
1	3131	0710102019942021/1	WORXPACE CONSULTING		Sec 60(5)	INTERLOCUTO		Rs 3 court fees	04/07/2021
3134			PVT. LTD. Vs. IREO			RY		and welfare is	
			FIVERIVER PVT. LTD.			APPLICATION		missing in	
	3132	0710102021372018/1	AMIT SHARMA Vs. CAPT.		Sec. 241(1),Sec.	COMPANY		Wrong e-filing	04/07/2021
3135		0	SATISH SHARMA		242(4),Sec. 244(1)	PETITION			
						(COMPANIES			
	3133	0710102022232021/1	PURVI CREDIT AND		Sub-section (I) of	CA(A) MERGER		Proof of service	04/07/2021
3136			HOLDINGS PRIVATE		section 230	AND		missing	
			LIMITE Vs. SANDIP			AMALGAMATIO			
	3134	0710102024742021/1	ANIL KUMAR Vs. M/S		Section 94(1)	COMPANY		Index missing, no	04/07/2021
3137			SIEMENS FINANCIAL			PETITION IB		pagination	
0107			SERVICES LTD (SOLE			(IBC)/202(ND)20			
			COC MEMBER)			21			
	3135	0710102061392019/8	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		True Copy Sign	04/07/2021
3138			Vs. DHIR GLOBAL			PETITION IB		missing on every	
			INDUSTRIA PVT. LTD.			(IBC)/699(ND)20		page	
	3136	0710102073192019/6	SANGHVI MOVERS		IBC Under Sec 9	COMPANY		Wrong e-filing	04/07/2021
			LIMITED Vs.			PETITION IB			
3139			PREDOMINANT			(IBC)/1991(ND)2			
			ENGINEERS AND			019			
			CONTRACTORS PRIVATE						
	3137	0710102083582020/3			Sec 60(5)	INTERLOCUTO		True Copy sign	04/07/2021
			GROVER Vs.			RY		missing on every	
3140			UTTARAKHAND POWER			APPLICATION		page	
			CORPORATION LIMITED			(I.B.C)/3591(ND)		. •	
			THROUGH ITS			2020			
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	3138	0710102083582020/4	MUKESH KUMAR		Sec 60(5)	INTERLOCUTO		True copy sign	04/07/2021
			GROVER Vs.		, ,	RY		missing on every	
3141			UTTARAKHAND POWER			APPLICATION		page, proof of	
			CORPORATION LIMITED			(I.B.C)/3591(ND)		service not	
			THROUGH ITS			2020		mention in index	
	3139	0710102084232020/1	MANTRA MICROTEL		Sec 252 (1)	COMPANY		No index, no	04/07/2021
0440			SYSTEMS PRIVATE		, ,	APPEAL(COMP		pagination	
3142			LIMITED Vs. REGISTRAR			ANIES			
			OF COMPANIES			ACT)/457(ND)20			
	3140	0710102087542020/5	HANSRAJ GUPTA AND		Sec.	COMPANY		Page no. 89, 90	04/07/2021
3143			CO. PVT LTD. Vs.		241(1),Application	PETITION		stamp paper	
			DESHRAJ GUPTA		under any other	(COMPANIES		missing	
	3141	0710102093582020/1	UNION OF INDIA		Sec. 140(5)	COMPANY		Stamp paper	04/07/2021
3144			THROUGH SFIO Vs.			PETITION		missing, true	
3144			PEEYUSH AGGARWAL			(COMPANIES		copy sign on	
			AND COMP.			ACT)/33(ND)202		every page is	
	3142	0710102099772019/1	RELAN BUILDWELL PVT.		Application under	COMPANY		Wrong	04/07/2021
3145			LTD. Vs. KALIBER		any other	APPLICATION(I		Pagination	
3145			ASSOCIATES PRIVATE		provisions - IBC	BC)/857(ND)201			
			LIMITED			9			
	3143	0710102104442020/1	NIKHILMEHTA & SONS		Sec 60(5)	INTERLOCUTO		True Copy sign	04/07/2021
3146			(HUF) Vs. M/S. AMR			RY		missing on every	
			INFRATRUCTURES			APPLICATION		page	
	3144	0710102111032019/6	M/S A/2 INTERIORS		IBC Under Sec 9	COMPANY		True Copy sign	04/07/2021
3147			PRODUCTS PVT. LTD. Vs.			PETITION IB		missing on every	
3147			M/S AHLUWALIA			(IBC)/2135(ND)2		page	
			CONTRACTS INDIA LTD.			019			
	3145	0710102112492020/2	ONLINE MICRO SERVICES		Sec. 230-232 -	CP(AA)		true copy sign	04/07/2021
3148			PRIVATE LIMITED Vs.		Second Motion	MERGER AND		missing on every	
0140			TRADING ENGINEERS			AMALGAMATIO		page	
			(INTERNATIONAL)			N(COMPANIES			
	3146	0710102113742020/1	LURGI INDIA		Sub-section (I) of	CA(A) MERGER		Stamp paper	04/07/2021
3149			INTERNATIONAL		section 230	AND		missing, true	
0110			SERVICES PRIVATE			AMALGAMATIO		copy sign	
			LIMITED Vs. IDEA			N(COMPANIES		missing on every	
	3147	0710102116742020/3	KUSH KOCHGAWAY &		IBC under Sec 7	COMPANY		Index missing,	04/07/2021
3150			ORS Vs. BESTECH INDIA			PETITION IB		Rs 3 court fees	
			PRIVATE LIMITED			(IBC)/18(ND)202		missing on	
	3148	0710102116742020/4	KUSH KOCHGAWAY &		IBC under Sec 7	COMPANY		Wrong e-filing	04/07/2021
3151			ORS Vs. BESTECH INDIA			PETITION IB			
			PRIVATE LIMITED			(IBC)/18(ND)202			
	3149		HELPLINE HOSPITALITY		Application under	COMPANY		wrong e-filing,	04/07/2021
3152			PRIVATE LIMITED Vs.		any other	APPLICATION(I		Need to file in IA	
					provisions - IBC	BC)/1384(ND)20			
	3150	0710102139062019/2	ULTRATECH CEMENT LTD		IBC Under Sec 9	COMPANY		index Missing	04/07/2021
3153			Vs. OKAMURA HOMES			PETITION IB			
			PRIVATE LIMITED			(IBC)/2739(ND)2			

	А	В	С	D	E	F	G	Н	I
	3151	0710102146212019/6	M/S JAY PACKAGING Vs.		IBC Under Sec 9	COMPANY		Rs 3 court fee	04/07/2021
3154			MAGPPIE			PETITION IB		missing on	
			INTERNATIONAL LTD			(IBC)/2924(ND)2		vakalatnama	
	3152	0710102147182019/1	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		Page no. 11, 13	04/07/2021
			WARD- 20(1) Vs.		Government Body	APPEAL(COMP		not clear	
3155			REGISTRAR OF			ANIES			
			COMPANIES DELHI &			ACT)/856(ND)20			
			ORS. M/S PREMIER			19			
	3153	0710102166742019/3	SATYENDRA JAIN Vs. M/S		IBC under Sec 7	COMPANY		Application need	04/07/2021
3156			OMWAY BUILDESTATE			PETITION IB		to file separately	
			PVT. LTD.			(IBC)/3498(PB)2			
	3154	0710102166742019/4	SATYENDRA JAIN Vs. M/S		IBC under Sec 7	COMPANY		application need	04/07/2021
3157			OMWAY BUILDESTATE			PETITION IB		to file separately	
			PVT. LTD.			(IBC)/3498(PB)2			
	3155	0710102166742019/6	SATYENDRA JAIN Vs. M/S		IBC under Sec 7	COMPANY		Index missing	04/07/2021
3158			OMWAY BUILDESTATE			PETITION IB			
			PVT. LTD.			(IBC)/3498(PB)2			
	3156		M/S COLUMBIA PETRO		IBC Under Sec 9	COMPANY		Wrong e-filing,	04/07/2021
3159		8	CHEM PVT LTD Vs. M/S			PETITION IB		need to file in IA	
			PETROLUBE INDIA LTD.			(IBC)/343(ND)20			
	3157		M/S COLUMBIA PETRO		IBC Under Sec 9	COMPANY		Wrong e-filing,	04/07/2021
3160		9	CHEM PVT LTD Vs. M/S			PETITION IB		need to file in IA	
			PETROLUBE INDIA LTD.			(IBC)/343(ND)20			
	3158	0710120009092018/6	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Volume wise	04/07/2021
3161			Vs. M/S. SHREE AMBICA			PETITION IB		index missing,	
			INTERNATIONAL FOOD			(IBC)/1342(ND)2		need master	
			COMPANY PVT. LTD.			018		index and volume	
	3159	0710102066962020/7	PAWAN BUILDWELL		Sec 43(1) r/w Sec	INTERLOCUTO		No Pagination,	04/08/2021
3162			PRIVATE LIMITED Vs. MR.		44 (1)	RY		True Copy sign	
			RAMESH KUMAR SUNEJA			APPLICATION		Missing on every	
	0400	0740000440500047/5	DEEDAIK KUANNA V		IDO	(I.B.C)/2499(ND)		page, Stamp	0.4/0.0/0.04
3163	3160		DEEPAK KHANNA Vs.		IBC under Sec 7	COMPANY		Proof of service	04/08/2021
3103		3	EARTH			PETITION IB		missing	
	3161	0740402002052020/4	INFRFASTRUCTURES MAHENDER KUMAR		Sec 30	(IBC)/401(ND)20 INTERLOCUTO		True convicien	04/09/2021
	3101	0110102093852020/1			3ec 30	RY		True copy sign	04/09/2027
3164			KHANDELWAL Vs. REGISTRAR OF			APPLICATION		missing on every	
			COMPANIES					page, both written	
	3162	0710120008172018/2			IBC under Sec 7	(I.B.C)/5264(PB)		True copy sign	04/09/2021
3165		0710120008172018/2	METALLURGICAL PVT.		inc under sec /	PETITION IB		missing on every	
5,05			LTD. Vs. M/S. ALBUS			(IBC)/1089(ND)2		page	
	3163	710102000132021.00			IBC Under Sec 9	COMPANY		DELETED BY	01/04/2021
3166		1 10 102000 13202 1.00	INDUSTRIES Vs. JAY ACE		DO Officer Sec 3	PETITION IB		USER	01/04/2021
*.55			TECHNOLOGIES LIMITED			(IBC)/9(ND)2021		JOLIN	
	3164	0710102025642020/5			IBC under Sec 7	COMPANY		Need to file as IA	02/10/2021
		0.10102020072020/3	PRIVATE LIMITED Vs.		is a under dec /	PETITION IB		I TOOK TO THE AS IA	02/10/2021
3167			FLYWHEEL LOGISTICS			(IBC)/651(ND)20			
			SOLUTIONS PVT LTD			20			
	J		SOLUTIONS FULLID		ļ	123	ļ	<u> </u>	Į

168	165	0710102025642020/5	NUVISION (DELHI)	IBC under Sec 7	COMPANY	Nanda Cilara IA	20/20/2024
31				ibe under sec i	COMPANY	Need to file as IA	03/08/2021
31		i l	PRIVATE LIMITED Vs.		PETITION IB		
			FLYWHEEL LOGISTICS		(IBC)/651(ND)20		
			SOLUTIONS PVT LTD		20		
169	166	7.10102E+14	SHER SINGH ESTATES	Sec 252 (1)	COMPANY	DELETED BY	26/03/2021
169			PRIVATE LIMITED Vs.		APPEAL(COMP	USER	
1			THE REGISTRAR OF		ANIES `		
			COMPANIES DELHI		ACT)/75(ND)202		
31	167		NASEEM VOHRA Vs. IIHT	IBC Under Sec 9	COMPANY	Vakalatnama not	04/02/2021
170			SYSTEMS LIMITED		PETITION IB	attached	
31	168	0710102089332019/9		IBC Under Sec 9	COMPANY	NEED TO IA FILE	04/02/2021
	.00		INDUSTRIES PVT LTD Vs.	Bo onder occ o	PETITION IB	NEED TO IATTEE	0-7/02/2021
171			MOSERBAER		(IBC)/1265(ND)2		
			ELECTRONICS LTD		019		
21	169	0710102011872021/1		IBC under Sec 7	COMPANY	File not	04/06/2021
31	109		LIMITED Vs. ANSAL	ibc under sec i	PETITION IB	opening,please	04/06/2021
172			PROPERTIES AND			Refile	
					(IBC)/111(ND)20	Keille	
0.4	470	0710120006752018/1	INFRASTRUCTURE	IBC under Sec 7	21	T 0 !	04/07/0004
31	170			IBC under Sec /	COMPANY	True Copy sign	04/07/2021
173			(INTERNATIONAL) BANK		PETITION IB	missing on every	
			Vs. M/S.SUPERIOR		(IBC)/1032(ND)2	page	
			INDUSTRIES LTD.		018		
31	171		SIEMENS FINANCIAL	Section 95(1)	COMPANY	NEED TO IA FILE	04/02/2021
			SERVICES PVT. LTD Vs.		PETITION IB		
174			VINOD SEHWAG		(IBC)/116(ND)20		
			(PERSONAL		21		
			GUARANTOROF XALTA				
			FOOD & BEVERAGES				
	172	0710102012642019/9	PUNJAB NATIONAL BANK	IBC under Sec 7	COMPANY	No index, no	04/02/2021
175			Vs. M/S SHIVANSH		PETITION IB	pagination	
			DIAMOND PVT. LTD.		(IBC)/455(ND)20		
31	173	0710102149292019/6	NUVISION (DELHI)	IBC under Sec 7	COMPANY	NEED TO IA FILE	04/02/2021
176			PRIVATE LIMITED Vs.		PETITION IB		
			FLPL LOGISTICS PRIVATE		(IBC)/2976(ND)2		
31	174	0710200411852018/7	HVR INDUSTRIES PVT.	IBC Under Sec 9	COMPANY	CONTACT TO	04/02/2021
177			LTD. Vs. BINDAL &		PETITION IB	COURT OFFICER	
			BINDAL BATTERIES P.		(IBC)/199(PB)20		
31	175	0710102021902020/1	ASHOK KUMAR	Sec 241 (2)	COMPANY	CONTACT TO	04/03/2021
			AGRAWAL Vs.		APPLICATION(COURT OFFICER	
178			INTEGRATED		COMPANIES `		
			ELECTROMECH PRIVATE		ACT)/169(ND)20		
31	176		P.R. ROLLING MILLS PVT.	IBC Under Sec 9	COMPANY	STAMP MISSING	04/03/2021
			LTD. Vs. HEMA		PETITION IB		
179			ENGINEERING		(IBC)/900(ND)20		
			INDUSTRIES LIMITED		20		
21	177	0710102068592020/8		19(2)	INTERLOCUTO	NEED TO IA FILE	04/03/2021
180			NARESH KUMAR MITTAL		RY		O MOOIEUE I
. 55			MARCOII ROMAR MITTAL		APPLICATION		

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	3178	0710102068592020/9	CHANCHAL DUA Vs.		19(2)	INTERLOCUTO	-	NEED TO IA FILE	04/03/2021
3181			NARESH KUMAR MITTAL		(-)	RY			
						APPLICATION			
	3179	0710102104762020/1	MS. PUNITA KHATTER		Rule 11 of NCLT	COMPANY		123-143 NOT	04/03/2021
			Vs. MS. EXPLORERS			APPLICATION(CLEAR	
3182			TRAVELS & TOURS PVT.			COMPANIES			
			PVT. LTD. & ORS.			ACT)/675(ND)20			
	3180		KASHI VISWANATHAN		Sec 43(1) r/w Sec	INTERLOCUTO		PAGE 6 NOT	04/03/2021
3183			SIVARAMAN Vs. AKL		44 (1)	RY		CLEAR	0 00
			IMPEX PRIVATE LIMITED		(.)	APPLICATION			
	3181	0710102116522020/2	FIREFLY E-VENTURES		Sec. 230-232 -	CP(AA)		NEED TO FILE	04/04/2021
3184	0.0.	011010211002202072	LTD Vs. HT MOBILES		Second Motion	MERGER AND		SAPERATLY	0 0 2021
			SOLUTIONS LTD			AMALGAMATIO		07.11.21.21	
	3182	0710102125782019/7	BANK OF MAHARASHTRA		IBC under Sec 7	COMPANY		True copy sign	04/04/2021
3185	0.02		Vs. NEWTECH		in the second second	PETITION IB		missing on every	0 0 202 .
			PROMOTERS AND			(IBC)/2465(ND)2		page	
	3183	0710102002732020/6	i		IBC under Sec 7	COMPANY		Wrong e-filing	04/05/2021
			RECONSTRUCTION			PETITION IB			0 0 0 20 2 .
3186			ENTERPRISES LTD Vs.			(IBC)/300(PB)20			
			SARE GURUGRAM PVT			20			
	3184	0710102008102020/3			IBC Under Sec 9	COMPANY		Stamp paper	04/05/2021
			INFRAENGINEERS			PETITION IB		missing	
3187			LIMITED Vs. M/S LG			(IBC)/358(ND)20			
			ELECTRONICS INDIA PVT.			20			
	3185	0710102012642019/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		NEED TO IA FILE	04/05/2021
3188		0	Vs. M/S SHIVANSH			PETITION IB			
			DIAMOND PVT. LTD.			(IBC)/455(ND)20			
	3186	0710102014722021/3	RACHNA AGGARWAL		Sec. 241(1),Sec.	COMPANY		INDEX MISSING	04/05/2021
3189			AND ANR Vs. HILL		• • •	PETITION			
			HEIGHT HOTELS PVT LTD			(COMPANIES			
	3187	0710102014722021/5	RACHNA AGGARWAL		Sec. 241(1),Sec.	COMPANY		INDEX MISSING	04/05/2021
3190			AND ANR Vs. HILL		• • •	PETITION			
			HEIGHT HOTELS PVT LTD			(COMPANIES			
	3188	0710102154132019/6	ZEN AIR TECH PVT. LTD.		IBC Under Sec 9	COMPANY		No Index, no	04/05/2021
3191			Vs. ECO WATER			PETITION IB		pagination	
			SOLUTION			(IBC)/3101(ND)2			
	3189	0710102156442019/5	MOHAMMAD ABBAS Vs.		IBC under Sec 7	COMPANY		Wrong e-filing	04/05/2021
3192			SUNCITY PROJECTS			PETITION IB		-	
			PRIVATE LIMITED			(IBC)/3328(ND)2			
	3190	0710102161182019/1	K M FINCORP LLP Vs. MS		IBC Under Sec 9	COMPANY		True copy sign	04/05/2021
3193		4	SUPPORTSERVICES			PETITION IB		missing on every	
			PRIVATE LIMITED			(IBC)/3420(ND)2		page, proof of	
	3191	0710102173902019/1	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		True copy sign	04/05/2021
			WARD 10(2) Vs.		Government Body	APPEAL(COMP		missing on every	
3194			REGISTRAR OF			ANIES		page	
0184			COMPANIES DELHI &			ACT)/79(ND)202			
			ORS. (IN THE MATTER OF:			0			
			M/S GOLDEN EYE						

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	3192	0710120007302018/7	-	U	IBC Under Sec 9	COMPANY	G	Proof of service	04/05/2021
	3192	0	INFRASTRUCTURE PVT.		ibc officer Sec 9	PETITION IB		missing	04/05/2021
3195		-	LTD. Vs. M/S.			(IBC)/1059(ND)2		illissing	
			SHUBHKAMNA			018			
	3193	0740200442642047/4	M/S MIDITECH PVT LTD		IBC Under Sec 10	COMPANY		Both affidavit	04/05/2021
3196	3133	071020041261201774	Vs. CANARA BANK &		IBC Ulider Sec 10	PETITION IB		need to file	04/05/2021
	3194	0710200413592018/1	M/S GLOBUS INVESTORS		Application under			True copy sign	04/05/2021
	3134	07 102004 133320 10/1	WELFARE ASSOCIATION		any other	PETITION		missing on every	04/03/2021
3197			Vs. M/S ARN		provisions	(COMPANIES		page	
			INFRASTRUCTURE INDIA		provisions	ACT)/277(ND)20		page	
	3195	0710204000262017/1	P.K INDUSTRIES PVT LTD		Application under	COMPANY		Rs 3 court fees	04/05/2021
3198	0130	1	Vs. KARNATAKA BANK		any other	PETITION IB		missing	04/00/2021
	3196	0710204000262017/1	P.K INDUSTRIES PVT LTD		Application under	COMPANY		Rs 3 court fees	04/05/2021
3199	0130	2	Vs. KARNATAKA BANK		any other	PETITION IB		missing	04/00/2021
	3197	0710102000792021/2	SCHABLONA INDIA LTD		Sec. 230-232 -	CP(AA)		Proof of service	04/06/2021
3200	0107	07 10 10 20 00 7 3 2 0 2 17 2	Vs.		Second Motion	MERGER AND		missing	04/00/2021
			• • • • • • • • • • • • • • • • • • • •		Goodiia iliotioii	AMALGAMATIO		IIIIOOIIIG	
	3198	0710102001502021/1	KRISHNASWAMY		Sec 60(5)	INTERLOCUTO		Wrong e-filing,	04/06/2021
3201			SRINIVAS IYENGAR Vs.			RY		need to file	0 0 0 0
			AKASH SINGHAL			APPLICATION		application	
	3199	0710102001752021/1	RAJIV MUKUL Vs. AKASH		Sec 60(5)	INTERLOCUTO		Wrong e-filing,	04/06/2021
3202			SINGHAL		(1)	RY		need to file	
						APPLICATION		application	
	3200	0710102001842021/1	BIPUL VIVEK Vs. AKASH		Sec 60(5)	INTERLOCUTO		Wrong e-filing,	04/06/2021
3203			SINGHAL		, ,	RY		need to file	
						APPLICATION		application	
	3201	0710102003402021/1	SUNIL GUPTA Vs. AKASH		Sec 60(5)	INTERLOCUTO		Wrong e-filing,	04/06/2021
3204			SINGHAL			RY		need to file	
						APPLICATION		application	
	3202	0710102011872021/1	VISTRA ITCL (INDIA)		IBC under Sec 7	COMPANY		wrong e-filing,	04/08/2021
3205			LIMITED Vs. ANSAL			PETITION IB		need to file in IA	
3203			PROPERTIES AND			(IBC)/111(ND)20			
			INFRASTRUCTURE			21			
	3203	0710102015852020/2	KDH TRAVELS PRIVATE		IBC Under Sec 9	COMPANY		Index should be	04/08/2021
3206			LIMITED Vs. INDIA			PETITION IB		put on the top	
			SPORTS FLASHES			(IBC)/460(ND)20			
	3204		ANJANA SANGHI Vs. KMS		Rule16(d),NCLT	TRANSFER		NO Index, no	04/08/2021
3207			CONSTRUCTIONS PVT.		Rules,2016	PETITION(COM		pagination	
			LTD.			PANIES			
	3205	0710102079222020/4			IBC Under Sec 9	COMPANY		Stamp paper	04/08/2021
3208			SERVICES INDIA PRIVATE			PETITION IB		missing	
			LIMITED Vs. SITI VISION			(IBC)/980(ND)20			
			DIGITAL MEDIA PVT. LTD.			20			
	3206	0710102087802020/6			IBC Under Sec 9	COMPANY		Master index and	04/08/2021
0000			INFRASTRUCTURE			PETITION IB		volume wise	
3209			LIMITED Vs. MAPLE			(IBC)/976(ND)20		index need to put	
			LOGISTICS PRIVATE			20		separately, true	
			LIMITED					copy sign	

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210	3207	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		True copy sign missing on every page	04/08/2021
211	3208	8	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)201 9		Page no. 615, 707,708, 709, 711, 723-727, 800-803, 816-819, 1004- 1012, 2281-2282, not clear , need true type copy of	04/08/2021
212	3209	0710102101102020/1	RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		Index missing	04/08/2021
213	3210		SPLENDID ENTERPRISES PVT LTD Vs. CLC INDUSTRIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Wrong e-filing	04/08/2021
214	3211		INTEC CAPITAL LIMITED Vs. SRD MANAGEMENT COMPANY PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1058(PB)2		True copy missing on every page	04/08/2021
215	3212	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTO RY APPLICATION		Wrong e-filing, application need to file separately	04/08/2021
216	3213		RAGHUDHA PROPERTIES PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Wrong e-filing	04/08/2021
217	3214	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTO RY APPLICATION		Wrong e-filing, applicationNeed to file separately	04/08/2021
218	3215		RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(I BC)/1342(ND)20		True copy sign missing on every page	04/08/2021
219	3216	8	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(I BC)/1342(ND)20		True copy sign missing on every page	04/08/2021
220	3217	0710102136162019/2 9	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(I BC)/1342(ND)20		True copy sign missing on every page	04/08/2021
221	3218		RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2 019		Page no. 1 - 5 true copy sign missing	04/08/2021
222	3219		PALLAVI JOSHI BAKHRU Vs. UNIVERSAL BUIDWELL PVT LTD		Sec 30	COMPANY APPLICATION(I BC)/1550(ND)20		True Copy sign missing on every page	04/08/2021
223	3220		PUNJAB SHUTTERING STORE THROUGH ITS PROPRIETOR MS. HARBHAJAN KAUR Vs. JMD LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/208(ND)20 20		No Pagination	04/08/2021

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	3221	0710200411212018/4	-			COMPANY	9	True copy sign	04/08/2021
	3221	9	PRIVATE LIMITED Vs.			PETITION IB			04/06/2021
3224		9				_		missing on every	
			KALIBER ASSOCIATES			(IBC)/228(PB)20		page	
			PRIVATE LIMITED			18			
	3222	0710200411212018/5				COMPANY		True Copy sign	04/08/2021
3225		0	PRIVATE LIMITED Vs.			PETITION IB		missing on every	
			KALIBER ASSOCIATES			(IBC)/228(PB)20		page	
			PRIVATE LIMITED			18			
	3223	0710200411212018/5	RELAN BUILDING		IBC under Sec 7	COMPANY		True Copy Sign	04/08/2021
3226		1	PRIVATE LIMITED Vs.			PETITION IB		missing on every	
3220			KALIBER ASSOCIATES			(IBC)/228(PB)20		page	
			PRIVATE LIMITED			18			
	3224	0710200412202017/1	SH OMVEER SINGH Vs.		Sec. 241(1),Sec. 59	COMPANY		Rs 3 court fees	04/08/2021
3227			M/S ACCURATE			PETITION		missing	
			CONTAINERS PVT LTD &			(COMPANIES			
	3225	0710102003412021/1	RANEY KULBHUSHAN		1	INTERLOCUTO		Wrong e-filing,	04/06/2021
3228			JAIN Vs. AKASH			RY		need to file	
			SINGHAL			APPLICATION		application	
	3226	0710102003442021/1				INTERLOCUTO		Wrong e-filing,	04/06/2021
3229			AKASH SINGHAL			RY		need to file	
						APPLICATION		application	
	3227	0710102003472021/1	RATNESH VERMA Vs.			INTERLOCUTO		Wrong e-filing,	04/06/2021
3230	U	07 10 10 20 00 47 20 217 1	AKASH SINGHAL			RY		need to file	0-7/00/2021
			AIGHOILAE			APPLICATION		application	
	3228	0710102003492021/1	POSELINE LIIKE Ve			INTERLOCUTO		Wrong e-filing,	04/06/2021
3231	3220	07 10 10200343202171	AKASH SINGHAL			RY		need to file	04/00/2021
0201			ARASII SINGIIAL			APPLICATION		application	
	3229	0710102003502021/1	SHAIL V NICAM Vo			INTERLOCUTO		Wrong e-filing,	04/06/2021
3232	3229		AKASH SINGHAL			RY		need to file	04/06/2021
3232			AKASH SINGHAL			APPLICATION		application	
	2020	074040000070004044	PUNJAB NATIONAL BANK						04/06/2024
3233	3230	0/10102003/92019/1				COMPANY		Proof of service	04/06/2021
	0004	7	Vs. RATHI ISPAT LIMITED			PETITION IB		\A/	0.4/0.0/0.04
	3231	0710102005662021/1	SHARAD SOLANKI Vs.			INTERLOCUTO		Wrong e-filing,	04/06/2021
3234			AKASH SINGHAL			RY		need to file	
						APPLICATION		application	24/22/224
	3232	0710102006452020/2	KULDEEP SHARMA Vs.			COMPANY		Stamp paper	04/06/2021
3235			OFFICE OF REGISTRAR			APPEAL(COMP		missing	
			OF COMPANIES NCT OF			ANIES			
			DELHI & HARYANA			ACT)/152(ND)20			
	3233		RACHNA AGGARWAL			COMPANY		No Index, No	04/06/2021
3236			AND ANR Vs. HILL			PETITION		pagination,	
			HEIGHT HOTELS PVT LTD			(COMPANIES		welfare and court	
	3234	0710102014722021/7	RACHNA AGGARWAL			COMPANY		No Index, No	04/06/2021
3237			AND ANR Vs. HILL			PETITION		pagination,	
			HEIGHT HOTELS PVT LTD			(COMPANIES		welfare and court	
	3235		SHITAL MANISH PATEL			TRANSFER		Rs 3 court fees	04/06/2021
3238			Vs. NEEETABEN			PETITION(COM		missing, true	
			PRABHUBHAI PATEL &			PANIES		copy sign	

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	3236	0710102064502020/2	DEPARTMENT OF			COMPANY		Wrong e-filing	04/06/2021
239			TELECOMMUNICATION			APPLICATION(
00			Vs. TATA			COMPANIES			
			TTELESERVICES LIMITED			ACT)/342(PB)20			
	3237	0710102070162020/1	ATUL KUMAR KANSAL Vs.			INTERLOCUTO		Page no. 25 page	04/06/2021
40			MIS AMOLIK RESIDENCY			RY		cut, Translate	
240			LLP			APPLICATION		copy of hindi	
						(I.B.C)/2738(ND)		pages missing, rs	
	3238	0710102070722020/3	DEPARTMENT OF			COMPANY		Wrong e-filing	04/06/2021
			TELECOMMUNICATION			APPLICATION(
241			Vs. TATA TELESERVICES			COMPANIES			
			(MAHARASHTRA) LIMITED			ACT)/341(PB)20			
	3239	0710102074472019/7	M/S ASHWANI INFOCOM			COMPANY		Index missing, no	04/06/2021
242			PVT LTD Vs. M/S			PETITION IB		pagination	
			SPECTACULAR MEDIA			(IBC)/868(ND)20			
	3240	0710102108582020/5	ICICI BANK LIMITED Vs.			COMPANY		Wrong e-filing	04/06/2021
243			SHARDA MA			PETITION IB			· · · · · · · · · · · · · · · · · · ·
			ENTERPRISES PRIVATE			(IBC)/1113(ND)2			
	3241	0710102001302019/4				COMPANY		Wrong e-filing	04/07/2021
244	02	011010200100201071	ENTERPRISES PVT LTD			PETITION IB		Triong o ming	0 1101112021
			Vs. R M H HOSIERY PVT			(IBC)/90(ND)201			
	3242	0710102003322020/2				COMPANY		Wrong	04/07/2021
	0 2 -72	07 10 10 20 00 00 22 02 07 2	(JINJIANG) AIRCRAFT			APPLICATION(I		documents	04/01/2021
245			TYRES CO.LIMITED Vs.			BC)/384(ND)202		uploaded	
			MAGNUM AVIATION			0		иргодаса	
	3243	0710102013242019/6	ETERNITY FOOTWEAR			COMPANY		Page no. 25 - 36,	04/07/2021
	0240	07 10 1020 102420 1070	LIMITED Vs. MAYOR			PETITION IB		91 not clear,	04/01/2021
246			SPORTS PRIVATE			(IBC)/428(ND)20		court fees and	
			LIMITED			19		welfare missing	
	3244	0710102015422021/1	ANIL KUMAR SHARMA Vs.			INTERLOCUTO		Proof of service	04/07/2021
247	3277	07 10 10 20 13 42 20 2 17 1	BHAVNESH KANWAR			RY		missing	04/01/2021
			BIAVILEOII IVAIVVAIV			APPLICATION		iiiissiiig	
	3245	0710102001932021/1	AGRIM CORPORATE			CP(AA)		Proof of service	04/08/2021
	3243	07 10 10200 193202 1/1	SERVICES LIMITED Vs.			MERGER AND		missing	04/00/2021
248			EUROTAS			AMALGAMATIO		illissing	
			INFRASTRUCTURE			N(COMPANIES			
	3246	0710102004462021/5				INTERLOCUTO		Proof of service	04/08/2021
	3240		SHARMA Vs. JBB-			RY		missing	04/06/2021
249			EVEREST BUILDTECH			APPLICATION		iiiissiiig	
			PRIVATE LIMITED						
	3247	0740402005272024/2				(I.B.C)/263(ND)2		Page no 90 00	04/08/2021
	3241	07 10 102005272021/3	PUNJAB NATIONAL BANK Vs. GOPAL LAL BASHER			INTERLOCUTO RY		, ,	
250								101, 102, 103, 104 not clear	
			RESOLUTION			APPLICATION		not clear	
	00/0	07404000070007	PROFESSIONAL			(I.B.C)/403(PB)2		147	0.410.010.00.1
	3248	0/10102007882021/4	SURENDRA KANAIYALAL			COMPANY		Wrong e-filing	04/08/2021
054			SHAH (PROPRIETOR OF			PETITION IB			
251			SHAH PHOTO FILM			(IBC)/101(ND)20			
			COMPANY) Vs. MAGICON			21			
			IMPEX PRIVATE LIMITED						

	Α	В	С	D	E	F	G	Н	ı
3252	3249	0710102008512021/4	KADIMI SPECIAL STEELS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST LIMITED	J		CP(AA) MERGER AND AMALGAMATIO N(COMPANIES	<u> </u>	Index missing. no pagination	
3253			SKC INFRATECH PRIVATE LIMITED Vs. EOS HOSPITALITY PRIVATE LIMITED			COMPANY PETITION IB (IBC)/356(ND)20 20		No index, no pagination. proof of service missing	04/08/2021
3254			JSSI HYDRAULICS PVT. LTD. Vs. AKASH EQIPMENT &MACHINERIES PVT.			COMPANY PETITION IB (IBC)/405(ND)20 20		True copy sign missing on every page	04/08/2021
3255	3252		SANJEETA THAPA Vs. REGISTRAR OF COMPANIES			COMPANY APPEAL(COMP ANIES		Stamp paper missing	04/08/2021
3256	3253		M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.			COMPANY PETITION IB (IBC)/411(ND)20 20		Need to file both documents separately	04/08/2021
3257	3254		MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHINE BUILDWELL PVT LIMITED			INTERLOCUTO RY APPLICATION (I.B.C)/860(PB)2 021		Court fees missing on vakalatnama	04/08/2021
3258			RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.			COMPANY PETITION IB (IBC)/630(ND)20		True copy sign missing, index should be acc. to	04/10/2021
3259			P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED			COMPANY PETITION IB (IBC)/900(ND)20 20		Page no. 14-21 true copy sign missing	04/05/2021
3260	3257	0710102103302020/1	ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL LIMITED			INTERLOCUTO RY APPLICATION	-	Page no. 5 not clear	04/05/2021
3261	3258		BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI			COMPANY APPEAL(COMP ANIES ACT)/526(ND)20 20		Page no. 4 - 5 true copy sign missing	04/05/2021

	Α	В	С	D	E	F	G	Н	ı
		0710102111712020/4	ELLORA COMMOSALES PRIVATE LIMITED AND			CP(AA) MERGER AND		True copy sign missing on every	04/05/2021
3262			OTHERS Vs. ASST. PROVIDENT FUND			AMALGAMATIO N(COMPANIES		page	
			COMMISSIONER & RECOVERY OFFICER & ANR. FUND			ACT)/93(ND)202 0			
3263	3260		ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS			CP(AA) MERGER AND AMALGAMATIO		True copy sign missing on every page	04/05/2021
3264	3261	0710102113782019/9	(INTERNATIONAL) MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE			COMPANY PETITION IB (IBC)/2083(ND)2		True copy sign missing on every	04/05/2021
3265	3262	0710102115422020/1	BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH LNFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)			INTERLOCUTO RY APPLICATION (I.B.C)/5656(ND) 2020		page Need stamp paper of Rs 100, true copy sign missing on every page	04/05/2021
3266	3263	0710102116452020/1	GALLANTT METAL LIMITED Vs.			CA(A) MERGER AND AMALGAMATIO		True copy sign missing on every page	04/05/2021
3267	3264		OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD			COMPANY PETITION IB (IBC)/2612(ND)2		No index, no pagination	04/05/2021
3268	3265		OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD			COMPANY PETITION IB (IBC)/2612(ND)2		No Index, no pagination	04/05/2021
3269	3266		PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED			INTERLOCUTO RY APPLICATION		Rs 3 court fees missing on vakalatnama	04/08/2021
3270	3267		INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT			COMPANY PETITION IB		Wrong e-filing	04/08/2021
3271	3268		VISHAL ENGINEERING COMPANY (PARTNERSHIP FIRM) Vs. LEXUS INDIA LIMITED			COMPANY PETITION IB (IBC)/181(PB)20 20		True copy sign missing on every page, welfare and court fees	04/09/2021
3272	3269		OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.			COMPANY PETITION IB (IBC)/288(ND)20		True copy sign missing on every page	04/09/2021
3273	3270	0710102008422021/1	VISTRA ITCL LIMITED Vs. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/113(ND)20 21		Stamp paper missing in affidavit	04/09/2021

	Α	В	С	D	Е	F	G	Н	I
	3271	0710102008512020/1	TIRUPATI			COMPANY		Proof of service	04/09/2021
			VENKATESHWAR			APPEAL(COMP		missing	
74			RASAYAN PRIVATE			ANIES			
			LIMITED Vs. THE			ACT)/527(ND)20			
			REGISTRAR OF			20			
	3272	0710102008512020/4	TIRUPATI			COMPANY		Proof of service	04/09/2021
			VENKATESHWAR			APPEAL(COMP		missing	
275			RASAYAN PRIVATE			ANIES			
			LIMITED Vs. THE			ACT)/527(ND)20			
			REGISTRAR OF			20			
	3273	0710102014802021/1	ANIL TAYAL Vs. RUDRA			INTERLOCUTO		True copy sign	04/09/2021
276	02.0		BUILDWELL			RY		missing on every	
			CONSTRUCTION PVT LTD			APPLICATION		page, proof of	
	3274		ADITYA MARINE PRIVATE			TRANSFER		Stamp paper	04/09/2021
277	32/4	07 10 1020 1007 202 1/1	LTD. Vs. NARESH			PETITION(COM		missing	U-1/U3/ZUZ I
- 1 1			HANSRAJ BULCHANDANI			PANIES		iiiissiiiy	
	3275	0740402024562040/4				_		Proof of service	04/00/2024
278	32/5		CORPORATION BANK Vs.			COMPANY			04/09/2021
۷۱۵			M/S ANSAL API			PETITION IB		missing	
			INFRASTRUCTURE LTD			(IBC)/1641(PB)2			
	3276		ALLAHABAD BANK Vs.			COMPANY		True copy sign	04/09/2021
279			M/S MAHAMAYA			PETITION IB		missing on every	
			EXPORTS PRIVATE			(IBC)/687(PB)20		page	
	3277	0710102033272018/2	M/S. BANARAS MARBLES			COMPANY		Wrong e-filing	04/09/2021
280			AND GRANITES LIMITED			APPEAL(COMP			
			Vs. REGISTRAR OF			ANIES			
	3278	0710102063902020/3	ARIHANT			COMPANY		No Index	04/09/2021
201			INFRAPROJECTS			APPEAL(COMP			
281			PRIVATE LIMITED Vs.			ANIES			
			EMTEX ENGINEERING			ACT)/455(ND)20			
	3279	0710102077292020/2	DHIRAJ GOEL Vs. ANIL			INTERLOCUTO		Wrong e-filing	04/09/2021
282			MATTA			RY			
						APPLICATION			
	3280	0710102081822019/5	M/S ASHI FY			COMPANY		Stamp paper	04/09/2021
283	0200	07 10 10 200 10 220 1070	ENTERPRISES Vs. REAL			PETITION IB		missing	0-4/00/2021
			ELEVATORS LIMITED			(IBC)/1150(ND)2		imoonig	
	3281		B.P. AGENCY (DELHI) Vs.			COMPANY		True copy sign	04/09/2021
284	3201	07 10 1020003020 13/0	BRIGHTSUN			PETITION IB			04/09/2021
207								missing	
	2000	07404000040000000	TECHNOCRAFT PVT. LTD.			(IBC)/1198(ND)2		Ctown none	0.4/0.0/0.004
	3282		M/S. DALPATPUR R E			COMPANY		Stamp paper	04/09/2021
205			INFRASTRUCTURES			APPEAL(COMP		missing	
285			PRIVATE LIMITED Vs.			ANIES			
			REGISTRAR OF			ACT)/384(ND)20			
			COMPANIES NCT OF			20		-	
	3283	0710102095932020/6				INTERLOCUTO		Stamp paper	04/09/2021
286			PARAMJEET SINGH			RY		missing	
			SEHRA & ORS			APPLICATION			
_	3284	0710102097682020/2	SANDEEP DUTTA Vs.			INTERLOCUTO		Stamp paper	04/09/2021
287			AGRANTE REALTY			RY		missing	
			LIMITED			APPLICATION			

	Α	В	С	D	E	F	G	Н	I
288	3285		DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1077(PB)2 020		True copy sign missing on every page, welfare and court fees missing on vakalatnama,	04/09/2021
289	3286		BHARTI AIRTEL LIMITED VS	Company Application(C ompanies Act)	Sec. 230-232 - Second Motion	CA(A) MERGER AND AMALGAMATIO N(COMPANIES	Tanmay	doc wrong	07/10/2020
290	3287	710102026962021	M/S ORIENTAL STRUCTURES ENGINEERS LTD. VS M/S SEVEN HILLS PROJECT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/808(ND)20 20	Ravi Krishan Chandna	main case not link	04/05/2021
291	3288		J.R. BUILDWAY CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth	Jurisdiction in Gurgaon/Affidavit back date/Blur page- 51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,261 to 317,326 to 331,290,291,326,3 82,403,429 to 432,434 to 441,445 to 487/document not uploaded	17/02/2021
292	3289		AVANA HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (1)		SANKET GUPTA	Synopsis missed,Pages cut 56,57,63,	04/12/2021
293	3290		GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD	Company Petition IB (IBC)	IBC Under Sec 9		PREM NARAYAN KHANDELWAL	Page 13,15,20 to 30,33,36,37,44,45, 46,47,51,52 to 66, Please verify BR.	14/04/2021
294	3291		GANGOOLY Vs. NUGREEN ENERGY		Sec. 241(1)	COMPANY PETITION (COMPANIES		Back date affidavit	
295	3292	0710102111092020/9	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION		50 RUPEE STAMP FEE MISSING	
296	3293	0710102153612019/5	PLANNERS GROUP PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3168(ND)2 019		Documrnt Not Upload	

	Α	В	С	D	E	F	G	Н	l
	3294	0710200426542018/1	REGISTRAR OF		Application under	COMPANY		CONTACT	
297			COMPANIES Vs. EAGLE		any other	PETITION		COURT OFFICER	
1297			RENEWABLE POWER		provisions	(COMPANIES			
			SOLUTION PRIVATE		·	ACT)/291(ND)20			
	3295	0710102008252019/1	DIVYA SHARMA Vs.		IBC under Sec 7	COMPANY		50 RUPEE	
3298		2	EFFERENT REAL ESTATE			PETITION IB		STAMP MISSING	
		_	PVT.LTD			(IBC)/297(ND)20			
	3296	0710102009272021/1	NOBLE CO-OPERATIVE		Sec 60(5)	INTERLOCUTO		46-65 NOT	
			BANK LTD. Vs. PANTEL			RY		CLEAR	
299			TECHNOLOGIES PRIVATE			APPLICATION			
			LIMITED			(I.B.C)/720(ND)2			
	3297	0710102015182021/2	INTEC CAPITAL LIMITED		Section 95(1)	COMPANY		need to ia file	
300	020.	07 10 10 20 10 10 20 2 17 2	Vs. PRABAL PRATAP		00011011 00(1)	PETITION IB		nood to id ino	
	3298	0710102025082021/1			IBC under Sec 7	COMPANY		MAIN CASE	
	0200	07101020200202171	RECONSTRUCTION AND		ibo anaoi oco i	PETITION IB		NUMBER NOT	
301			SECURITIZATION AND			(IBC)/199(ND)20		MENTION	
			CO. LTD. Vs. CYBER			21		III. EKTIOK	
			MEDIA (INDIA) LTD.						
	3299	0710102131542019/5	ASHOK ROADLINES Vs.		IBC Under Sec 9	COMPANY		STAMP OF 100	
302	0233	07 10 102 10 10 420 10/0	THE INDURE PRIVATE		IDO OHACI OCC O	PETITION IB		RUPEE MISSING	
	3300	0710102131542019/6	ASHOK ROADLINES Vs.		IBC Under Sec 9	COMPANY		STAMP OF 100	
303	3300	07 10 102 13 13 420 13/0	THE INDURE PRIVATE		ibo olidei dec 3	PETITION IB		RUPEE MISSING	
	3301	0710102005122020/1			IBC Under Sec 9	COMPANY		NEED TO SIGN	
304	3301	07 10 10 2003 12 20 20/1	SUPERTECH LIMITED		ibe dilder sec 9	PETITION IB		ALL PAGES	
	3302	0710102062082020/3	RITESH SPINNING MILLS		Sub-section (I) of	CA(A) MERGER		NEED TO	
	3302	07 10 10200200202073	LIMITED Vs. SAROHA		section 230	AND		SAPERATLY	
305			PRINTING AND		Section 230	AMALGAMATIO		FILLING	
			PACKAGING PRIVATE			N(COMPANIES		I ILLINO	
	3303	0710102108502020/2	VISOULIA ELECTRONICS		Sec 252 (1)	COMPANY		NEED TO	
	3303	07 10 102 10030202072	PRIVATE LIMITED Vs.		Jec 232 (1)	APPEAL(COMP		SAPRATELY	
			REGISTRAR OF			ANIES		FILLING	
306			COMPANIES NCT OF			ACT)/19(ND)202		I ILLING	
,000			DELHI & HARYANA			1			
			MINISTRY OF			'			
			CORPORATE AFFAIRS						
	3304	0710102108502020/6	VISOULIA ELECTRONICS		Sec 252 (1)	COMPANY		NEED TO	
	3304	07 10 102 100302020/0	PRIVATE LIMITED Vs.		060 202 (1)	APPEAL(COMP		SAPERATLY	
			REGISTRAR OF			ANIES		FILLING	
307			COMPANIES NCT OF			ACT)/19(ND)202		FILLING	
307			DELHI & HARYANA			AC1)/19(ND)202			
			MINISTRY OF			'			
			CORPORATE AFFAIRS						
	3305	07404020002420204			Soc. 244/4) Soc.	COMPANY		Dogo no 4 O	
308		_	GANDHARV GOYAL Vs.		Sec. 241(1),Sec.	COMPANY PETITION		Page no. 1 - 9	
JJU0		3	SYNAPSICA		242(4)			true copy sign	
	2200	074040200045000040	TECHNOLOGIES PRIVATE		Con 252 /2\	(COMPANIES		missing	
	3306	0710102006452020/3	KULDEEP SHARMA Vs.		Sec 252 (3)	COMPANY		stamp missing	
3309			OFFICE OF REGISTRAR			APPEAL(COMP			
			OF COMPANIES NCT OF			ANIES			
			DELHI & HARYANA			ACT)/152(ND)20			

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310	3307		UMANG CO-DEVELOPERS PVT. LTD. VS UMANG CO- DEVELOPERS PVT. LTD.	Application(C	Sec. 55(3)	COMPANY PETITION (COMPANIES	amar	section wrong	04/02/2021
			DEVELOPERS PVI. LID.	ompanies Act)		ACT)/18(PB)201			
	3308	710102026442021	UMANG NOIDA SEZ PVT.	Company	Sec. 55(3)	COMPANY	amar	section wrong	04/02/2021
			LTD. VS UMANG NOIDA	Application(C		PETITION		occuent mong	0 11 0 2 / 2 0 2 1
311			SEZ PVT. LTD.	ompanies		(COMPANIES			
				Act)		ACT)/19(PB)201			
	3309	710102029152021	NITIN JAIN VS PRIYANKA	Interlocutory	Sec 33(1) (b) (i) to	COMPANY	Mrinali	66 not clear page	04/12/2021
312			CHAHAL		(iii) r/w Sec 33(3)	PETITION IB		and ib not	
				(I.B.C)		(IBC)/2095(ND)2		mention in soft	
	3310	710102028312021	SRA STEELS PVT LTD VS	Restoration	Rule 11 of NCLT		shivam shukla	main case not	04/09/2021
313			REGISTRAR OF	Application				link sign missing	
0010			COMPANY	(Companies				and income tax	
				Act)				service missing	
	3311	710102030372021	KKR INDIA FINANCIAL	Interlocutory	Application under	COMPANY	Sanjay Bhatt	Sign is missing	15/04/2021
3314			SERVICES PVT.LTD. VS	Application	any other	PETITION IB		on Report	
			KWALITY LIMITED	(I.B.C)	provisions - IBC	(IBC)/1440(ND)2			
	3312	710102029092021	RAJ KUMAR GUPTA VS	Interlocutory	Application under	COMPANY	Raj	, , , , ,	04/12/2021
3315			KWALITY LIMITED	Application	any other	PETITION IB		not clear page	
				(I.B.C)	provisions - IBC	(IBC)/258(ND)20			
	3313		MAGMA AUTOLINKS PVT.	Interlocutory	Sec 60(5)	COMPANY	GOVIND RISHI	wrong filing	04/12/2021
3316			LTD. VS NA	Application		PETITION			
				(I.B.C)		(COMPANIES			
	3314	710102029872021	SARGODHA PLASTS		Application under	COMPANY	Sonali Malhotra	case type wrong	14/04/2021
3317			INDIA PVT LTD VS M/S		any other	PETITION IB		True copy and	
			LEEL ELECRICALS & ANR	(IBC)	provisions - IBC	(IBC)/57(ND)202		sign missed on	
						0		every pages and	
	3315	710102029752021	ENKAY INDIA RUBBER CO	_	Application under	COMPANY	RAJIV MALIK	True copy and	14/04/2021
3318			PVT LTD VS NILESH	Application	any other	PETITION IB		sign missed,	
			SHARMA	(I.B.C)	provisions - IBC	(IBC)/1493(PB)2		prayer missed	
	3316	710102030612021	INTERGLOBE	Company	IBC Under Sec 9		VIVEK SARIN	Blur page-32 to	15/04/2021
3319			· ·					38,81 to 84,111 to	
			PRIVATE LIMITED VS	(IBC)				114	
			JUSTCLICK TRAVELS		0 000 (0)	001174174		011111111111111111111111111111111111111	
	3317	0710102116512020/2	S.S.V.N. DEVELOPRES &		Sec 252 (3)	COMPANY		ONLY PROOF OF	04/10/2021
2270			PROMOTERS PRIVATE			APPEAL(COMP		SERVICE	
3320			LIMITED Vs. THE			ANIES		UPLOADED	
			REGISTRAR OF			ACT)/529(ND)20 20			
	3318	074040202054204070	COMPANIES NCT OF		IBC under See 7	COMPANY		NEED TO IA FILE	04/42/2024
321	3318		ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU		IBC under Sec 7	PETITION IB		NEED TO IA FILE	04/12/2021
,UZ I						(IBC)/1493(PB)2			
	3319		PROCESSORS PVT LTD VINEET AGGARWAL Vs.		Application under	 		need to file	04/12/2021
	3318		ATC TELECOM		any other	RY			04/12/2021
3322			INFRASTRUCTURE		provisions - IBC	APPLICATION		separately	
			PRIVATE LIMITED		higaions- IDC	(I.B.C)/1489(ND)			
	3320		NARINDER SINGH AZAD		Section 94(1)	COMPANY		DOCUMENT	04/12/2021
3323	3320	01 10 102033432020/2			34(1)				U4/ 12/2U2 I
	<u> </u>		Vs. BANK OF BARODA			PETITION IB	Ĺ	INCOMPLETE	

	Α	В	С	D	E	F	G	Н	I
3324	3321		M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		any other provisions ,Application under any other	COMPANY PETITION (COMPANIES ACT)/81(ND)201 9		87-93 NOT CLEAR	04/12/2021
3325	3322	0710102086712020/1	BALBIR MOTORS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES			RESTORATION APPLICATION (COMPANIES ACT)/1(ND)2020		INDEX MISSING	04/12/2021
3326	3323	0710102088942019/1 5	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2 019		STAMP 100 MISSING	04/12/2021
3327	3324	0710102090302020/1	NARMDESHWAR SINGH & ORS. Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED			INTERLOCUTO RY APPLICATION (I.B.C)/4252(PB)		STAMP MISSING	04/12/2021
3328	3325	0710102092132020/3	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/998(ND)20 20		702 721 NOT CLEAR	04/12/2021
3329	3326	0710102002452020/4			,	COMPANY APPLICATION(COMPANIES		NEED TO IA FILE	13/04/2021
3330	3327	0710102002452020/5	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES		NEED TO IA FILE	13/04/2021
3331	3328	0710102009372020/4	RESBIRD TECHNOLOGIES PRIVATE LIMITED Vs. M/S TRAVEL PLANNERS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/325(ND)20		STAMP MISSING	13/04/2021
3332	3329	0710102010582021/1	M V IMPEX PRIVATE LIMITED Vs. CHANDRALEKHA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		INDEX MISSING	13/04/2021
3333	3330	0710102090982020/4			Sec 252 (1)	COMPANY APPEAL(COMP ANIES		MENTION THE NUMBER OF TRANSLATED	16/04/2021
3334	3331			Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	CASE TYPE WRONG,ONLY PROOF OF	05/10/2021
3335	3332		PUNJLLOYD LTD VS	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	" CASE TYPE WRONG,ONLY PROOF OF SERVICE&a	05/10/2021

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3336	3333	710102022122021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/315(ND)20	Arvind Bansal	sign missed of deponent	18/05/2021
3337	3334	710102026602021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Company Appeal (IBC)	Sec 42		Prajapati Savan	Memo of party/Brief of synopsis/List dates of events/Company Appeal Sec-42	17/05/2021
3338	3335	710102026642021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/418(ND)20 18	Prajapati Savan	affidavit back date	19/04/2021
3339	3336	710102029762021	RISHABH CHAND LODHA VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2976(ND)2	RISHABH CHAND LODHA	page 4 translate a	20/04/2021
3340	3337	710102030212021	ROHIT SEHGAL VS PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/786(PB)20 18	ROHIT SEHGAL	55-59,74 blur page	22/04/2021
3341	3338	710102030192021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)20	SANDEEP CHOUDHARY	sign missing in application and pb not mention in main case soft	20/04/2021
3342	3339	710102030942021	TALWAR AGENCIES PVT LTD VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/627(ND)20	Maya Gupta	Page No 22 Missing	22/04/2021
3343	3340	710102030302021	GULSHAN KUMAR GUPTA VS DO MOBILE INDIA PVT LTD	Interlocutory	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/627(ND)20	GULSHAN KUMAR GUPTA	wrong efiling	20/04/2021
3344	3341	710102030622021	HARISH CHANDER MANCHANDA VS DO MOBILE INDIA PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/16(PB)201	RAKESH KUMAR	section wrong	22/04/2021
3345	3342	710102030742021	BETA INFRTECH P LTD VS BETA INFRTECH P LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)20	RAJA	section wrong	20/04/2021
3346	3343	710102030752021	ROHIT SEHGAL VS BETA INFRTECH P LTD	Interlocutory Application	Application under any other provisions - IBC		ROHIT SEHGAL	main case not link	22/04/2021
3347	3344	710102031042021	SUNCITY PROJECTS PRIVATE LIMITED VS MOHAMMAD ABBAS		Sec 60(5)	COMPANY PETITION IB (IBC)/3328(ND)2 019	Siddharth	SIGN MISSED ON APPLICATION AND PAGE NO 10 IS NOT CLEAR	
3348	3345	710102029272021	QUICKCALLS PVT. LTD. VS MOHAMMAD ABBAS	Company Application(C ompanies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATIO N(COMPANIES	Vikrant	Wrong section	18/05/2021

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3349	3346	710102029922021	INFRATECH PVT.LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2354(ND)2		please separately file report and application	
3350	3347	710102031562021	PRIVATE LIMITED VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Application under any other provisions-IBC		RAJIV MALIK	Application is not linked with main case, sign on every page of	22/04/2021
3351	3348	710102031542021	ALOK JAIN VS PAWAN KUMAR SINGAL	Company Application(C ompanies Act)	Application under any other provisions			Application is not linked with main case, sign on every page of	22/04/2021
3352	3349	710102031282021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2414(ND)2		PAGE 1 TO 8 SIGN MISSED	22/04/2021
3353	3350	710102031062021	ABHISHEK ANAND VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/260(ND)20		PAGE 11-19 IN HINDI	22/04/2021
3354	3351	710102031612021	REGENCY ISPAT PVT. LTD. VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)2 019		Overwriting on index, sign is missing on application and	22/04/2021
3355	3352	710102031442021	PARVEEN BANSAL VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/818(ND)20 18		HYDRABAD BENCH MATTER THIS CASE NOT FILE IN ND	05/04/2021
3356	3353	710102032382021		Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1362(PB)2	Vijender	Pg-23 to 30,71,79 not clear/Wrong section chosen	28/04/2021
3357	3354	710102032972021	SHALU KHANNA VS MR. CHARANJEET SINGH	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/114(ND)20	Shalu	Wrong File	05/05/2021
3358	3355	710102032532021	CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/717(ND)20		8 TO 22 SIGN MISSED	20/05/2021
3359	3356	710102033372021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)20	RAGHAV CHADHA	pg. no. 16 translate	05/03/2021
3360	3357	710102033892021	SAURABH GUPTA VS APOLLO TRICOAT TUBES LIMITED	Company Appeal (IBC)	Application under any other provisions - IBC		SAURABH GUPTA	Wrong section/No Index	05/06/2021
3361	3358	710102033932021	CLASSIC TIMBER VS M/S RUNEECHA TEXTILES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/451(PB)20		proof of service missing	05/06/2021
3362	3359	710102034312021	SUMI SHARMA VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/77(PB)201		23-26,47-50 not clear page	05/10/2021

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3363	A 3360	710102034962021	BEACON TRUSTEESHIP LIMITED VS EARTHCON INFRACON PVT LTD	Miscellaneou s	Application under any other	F	Omar Hoda	section and case type wrong	21/05/2021
3364	3361	710102034972021	AMIT GOENKA VS EARTHCON INFRACON PVT LTD	Miscellaneou s Application(C ompanies Act)	Application under any other provisions		Omar Hoda	Case type is wrong, application is not linked with main case, wrong	21/05/2021
3365	3362	710102035022021			Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1251(ND)2	Sandeep	wrong file file as addtional main petition	19/05/2021
3366	3363	710102099172020	SUMAN SEHGAL VS SUMAN SEHGAL	Contempt Petition(Com panies Act)	Application under any other provisions		Sudeep Dey	Brief synopsis, list of dates & Description amp; events missed, wrong section select,e stamp & Description amp; affidavit dates	06/05/2020
3367	3364	710102106992020	HITCHKI CREATIONS PRIVATE LIMITED VS REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (3)		Shivani Jain	Page no 60,100,101,116,13 7, not clear,page	17/11/2020
3368	3365	710102010002021	CELESTIAL FINHOLD PRIVATE LIMITED VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		MOHD AKBAR	wrong serial no after p. no. 300	04/03/2021
3369	3366	710102017512021		CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		ASHISH	Fess missed of condonation delay application, Kindly select 2nd motion and rule	04/08/2021
3370	3367	710102019762021	UTTAM SINGHAL VS ANUSHREE HOME DEVELOPERS PVT LTD	Intervention Petition (IBC)	Sec 60(5)		ALOK	Wrong section choose/Please mention in index-intervene case	15/04/2021
3371	3368	710102022162021	RAJ KUMAR CAPRIHAN VS DELHI GYMKHANA CLUB	Company Petition (Companies Act)	Rule 11 of NCLT		Sanyam	Wrong case type select	15/04/2021
3372	3369	710102025862021		Company Petition IB (IBC)	IBC Section 59		Anand Mohan Mishra	document repeated multiple time (delete old document and	16/04/2021

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3373	3370	710102026382021	CHEMICALS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Adv	need to file in volume wise (200 page per volume), etc	16/04/2021
3374	3371	710102029612021	TECHNOLOGY QUOTIENT	Company Petition IB (IBC)	Sec 60(2)	D KISHORE	Wrong section/Index miss/Blank paper	17/04/2021
3375	3372	710102030802021		Intervention Petition (IBC)	Rule 11 of NCLT, 2016	SAIKRISHNA ASSOCIATES	Case type wrong/List of dates &	16/04/2021
3376	3373	710102031472021	ENGINEERS PRIVATE	Company Appeal(Comp anies Act)	Sec 252 (3)	PRATEEK	Jurisdiction is Haryana according to Master data	19/04/2021
3377	3374	710102031492021	LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	CA(A) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion	NIRAJ PREET	Wrong case type select,Index missed,no sign in every pages of petition,1 to 86 pages missed,no volumewise index,original nclt certified order copy missed. Account	22/04/2021
3378	3375	710102032082021	HANDS ON HANDS	Contempt Petition(Com panies Act)	Rule 11 of NCLT	Shubhankar	select, link with main case no.	17/04/2021
3379	3376	710102032232021	THERMOPLASTICS PRIVATE LIMITED VS HANDS ON HANDS VENTURES PRIVATE	CP(AA) Merger and Amalgamatio n(Companies Act)	Rule 11 of NCLT	TILAK RAJ	WRONG AND MAIN CASE NOT LINK	23/04/2021
3380	3377	710102033042021	SANKAR VS LEXUS TECHNOLOGIES PRIVATE		Rule16(d),NCLT Rules,2016	Ichchha Kalash	cut line page-112 to 114,119,123,125,1 27,134,135,136,13 7,140/Vakalatnam a/Supporting Affidavit notary with E stamp paper/Mention Transfer	27/04/2021

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3381	3378	710102032652021	UMESH KUMAR AGGARWAL & ORS VS KASHI VISHWANATHAN SIVARAMAN	Contempt Petition (IBC)	Sec 60(5)		KESHAV SAINI	CASE TYPE WRONGWrong section choose/Memo of party/Brief of synopsis/List of dates &	25/04/2021
3382	3379	710102024332021	BONY POLYMERS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sanyam Goel	Blur page-46 to 104	05/11/2021
3383	3380	710102025992021	CANBANK FACTORS LIMITED VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		KAPIL GOEL	Volume Wise Index Missing	13/05/2021
3384	3381	710102030722021	BALWANT SINGH VS ABHISHEK GARG	Company Application(C ompanies Act)	Rule 65, NCLT 2016		Zeba Khair	IA not linked with main case no./wrong case type/wrong section/proof of service missed/Sign	15/04/2021
3385	3382	710102029142021	STRAIGHT EDGE CONTRACTS LIMITED VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2712(ND)2 019	Sanjay Bhatt	main case not link section wrong	04/12/2021
3386	3383	710102032172021	PARK NETWORK PVT. LTD. VS SHALEEN JAIN	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/1717(ND)2 019	TUSHAR	payment due sec- 47 according index section wrong according to application	22/04/2021
3387	3384	710102036012021	VARDHMAN LANDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA &	Company Application(C ompanies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES ACT)/496(ND)20 20	Depaish	wrong file need to addtional document	20/05/2021
3388	3385	710102036182021	DEVELOPMENT	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)20 21	Sourav Roy	WRONG E FILING , PLEASE FILE ASA DOCUMENT NOT AN IA	21/05/2021
3389	3386	710102036672021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2 018	Shweta Dubey	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	25/05/2021
3390	3387	710102036322021		Interlocutory Application (I.B.C)	Sec 60(5),Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2 019	Vaibhav Gaggar	PAGE 96-104 NOT CLEAR AND TRUE COPY MISSED	21/05/2021

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3391	3388	710102036412021	VS LAKSH FOODS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1181(ND)2	NARESH	Technically Section 54 Not Select	22/05/2021
3392	3389	710102036562021	LIC HOUSING FINANCE LIMITED VS DURHA VITRAK PRIVATE LIMITED	Application (I.B.C)	Rule 11 of NCLT, 2016		Anurag Bhatt	main case not link	24/05/2021
3393	3390	710102036492021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF M/S THREE C HOMES PRIVATE LIMITED VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/432(ND)20 19	RISHABH JAIN	Page no. 28 missing	22/05/2021
3394	3391	710102037102021	ANSHU SARAN VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Miscellaneou s Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)20	Rakesh Taneja	Case type and section are wrong	27/05/2021
3395	3392	710102036882021	GOLDEN BRICKS WEEKEND HOMES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT		MOHIT SINGH KHARAYAT	Case type is wrong, application is not linked with main case	26/05/2021
3396	3393	710102037202021	COOPERATIVE BANK	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/525(ND)20	TANIA SHARMA	Wrong section chosen	28/05/2021
3397	3394	710102036602021	DELHI DIAMONDS PRIVATE LIMITED VS DELHI DIAMONDS	Miscellaneou s Application (IBC)	Application under any other provisions - IBC		DEEPA GUPTA	worng main case number link	24/05/2021
3398	3395	710102036972021	KUNDAN MAL ROOP CHAND JEWELLERS PVT. LTD. VS DELHI DIAMONDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2612(ND)2 019	DEEPA GUPTA	MAIN CASE NUMBER WRONG	26/05/2021
3399	3396	710102036782021	SHUBH ADVISOR PRIVATE LIMITED VS GAV DEVELOPERS PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/224(ND)20	RAHUL MALHOTRA	SERVICE TO ALL RESPONDENT	25/05/2021
3400	3397	710102037542021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1373(ND)2	Inder Paul Singh Oberoi	main case year wrong please check linked and	30/05/2021
3401	3398	710102037152021	RG JAN KALYAN SAMITI VS RAJESH PROJECTS (INDIA) PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/710(PB)20	Gautam	page no.11 to 13 translation missing	28/05/2021
3402	3399	710102038132021	CHANDRA PRAKASH VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/921(ND)20	Sanju Kumar	Pagination is missing on index and as well as on	06/02/2021

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3403	3400	710102038272021	IDBI BANK LIMITED VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/77(PB)201 7	Sanjay Bhatt	true copy sign and stamp missed,volume wise index missed,volume break after 200 pages and upload the	06/02/2021
3404	3401	710102038502021	M/S THE HAMLIN TRUST VS RATTANINDIA FINANCE PRIVATE LIMITED	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/92(ND)202 1	vijay kumar singh	case type wrong and nd not mention in main case	06/04/2021
3405	3402	710102038842021	ORRIS INFRASTRUCTURE PVT. LTD VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2721(ND)2 019	Jyoti Taneja	106-117,120- 126,409-416 not clear page and section wrong and nd not	06/06/2021
3406	3403	710102038852021	REENA RATHORE VS MAHESH EDIBLE OIL INDUSTRIES LIMITED	Company Application(C ompanies Act)	• •	COMPANY PETITION (COMPANIES ACT)/102(PB)20	Jyoti Taneja	section wrong and due payment other section	06/06/2021
3407	3404	710102038762021	NEERAJ BHATIA VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1295(ND)2	Ashutosh	affidavit missed,prayer missed	06/06/2021
3408	3405	710102039132021	SHRUTY SAINI VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2	CHAHAT AGGARWAL	main case type wrong in pdf	06/08/2021
3409	3406	710102038982021	CHANDRA PRAKASH VS RATTANINDIA FINANCE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2039(ND)2	Sanju Kumar	SECTION NOT MENTION IN INDEX	06/07/2021
3410	3407	710102026662021	TARUN RASTOGI VS CHARMS INDIA PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		RAHUL MALHOTRA	Date of incorporation mismatch/Page miss-6,7/Please delete old file/Hand Written	04/03/2021
3411	3408	710102032902021	RAKESH TANEJA VS BHUSHAN AVIATION LIMITED	Petition (IBC)	Application under any other provisions - IBC,Application		Rakesh Taneja	Wrong Section Select Technically Plz Select 60(5) in	27/04/2021
3412	3409	710102038822021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VISHAL GOSWAMI	Intervention	Application under any other provisions - IBC		EKANSH AGARWAL	CASE TYPE WRONG AND SIGN MISSED ON	06/06/2021
3413	3410	710102082752020	SHRI DRONA HOTELS PVT. LTD. VS REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES	SANKET GUPTA	wrong Section please file in Rule -11 and Pay Fees	27/08/2020

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3414	3411	710102013662021	BALRAJ SINGH MEJIE VS RAHEJA DEVELOPERS LIMITED		Rule 11 of NCLT, 2016			Main case not link section wrong, page 32	16/02/2021
3415	3412	710102026392021	DYNACON PROJECTS PVT. LTD. VS TODAY HOMES AND		Sec 60(5)	COMPANY PETITION IB (IBC)/2130(ND)2	Atul Sharma	Payment Not Received	02/04/2021
3416	3413	710102028542021	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED VS MAK MEDICALS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3154(ND)2 019	RAKSHITA GOYAL	Section Not Mentioned in Index	09/04/2021
3417	3414	710102031572021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS HOTEL AND RESTAURANT FEDERATION		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/437(PB)20 18		Payment Not Received	19/04/2021
3418	3415	710102033762021	ICICI BANK LIMITED VS M/S. ESSAR POWER JHARKHAND LIMITED		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/25(PB)201		Payment Not Received	04/05/2021
3419	3416	710102035472021	SANDEEP KUMAR BHATT VS AKSHAY SHARMA SUSPENDED DIRECTOR		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		wrong file(you should file as additional	17/05/2021
3420	3417	710102039872021	INDICO MOTORS PRIVATE LIMITED VS NET 4 INDIA		Sec 60(5)	COMPANY PETITION IB	_	PAGE NO 6,7, NOT CEAR	10/06/2021
3421	3418	710102039902021	VISION INFOTEL INDIA PVT LTD VS SITI VISION DIGITAL MEDIA PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1031(ND)2 020		spelling miss match in technically and pdf Technically Written (VISION INFRACON INDIA PVT LT Vs. SITI VISION DIGITAL MEDIA PVT LTD)	10/06/2021
3422	3419	710102039632021	INCOME TAX OFFICER VS M/S RSA ESTATE PVT. LTD.		Rule 11 of NCLT	COMPANY APPEAL(COMP ANIES ACT)/91(ND)202	Zoheb	Main Case Not Link & Technically	09/06/2021
3423	3420	710102017012021	PRIVATE LIMITED VS THE		Sec 252 (1)		Prateek Gangwani	Payment Not Received	10/06/2021
3424	3421	710102038162021	LANDBASE ESTATE MANAGEMENT SERVICES	Company	Sec 252 (3)			income tax service wrong kindly serve dcit cell delhi high	09/06/2021
3425	3422	710102035282021	BALDEO METALS PRIVATE LIMITED VS	Application	Application under any other provisions-IBC		Prabhat	Main Case Also Not Link Reminder 5/5	16/05/2021

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3426	3423	710102039542021	THE STATE BANK OF INDIA VS M/S ACTION	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1096(PB)2	RAGHAVENDRA MOHAN BAJAJ	application not upload	8/6/2021
3427	3424	710102039492021	VIJAYA PUROHIT VS TRADING ENGINEERS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1416(ND)2	Astha	section wrong	27/05/2021
3428	3425	710102019472020	NAVRAN ADVANCED NANO PRODUCTS	Company Petition IB (IBC)	Application under any other provisions - IBC		9888003303	Plz Contact Help Desk Technical Issue 011- 24363846 e-	12/2/2020
3429	3426	710102011052019	MSWIPE TECHNOLOGIES	Company Petition IB (IBC)	IBC Under Sec 9			Payment Not Received	13/02/2019
3430	3427	710102035792021	VASHISHTH VS HARPAL SINGH SAINI	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/84(ND)202	9311010090	case type wrong need to notarized case type wrong need to notarized	19/05/2021
3431	3428	710102041412021	RESOLUTION	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/256(ND)20 19	9015332650	stamp paper notary missing	16/06/2021
3432	3429	710102041342021	VS M/S NORTH	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/512(ND)20	9731821307	page 1 cut and true copy missing	16/06/2021
3433	3430	710102040562021	LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9867444044	main case not linked	12/6/2021
3434	3431	710102041622021	DEORA VS STANDARD	_	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/29(ND)201	9811903450	158-160,313- 315,318-319 not clear page	17/06/2021
3435	3432	710102023332021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE	Company Petition (Companies Act)	Sec. 441		8076508282	kindly make one pdf after that upload the petition, , Upload only final petition	23/03/2021
3436	3433	710102038362021	LIMITED VS WORLDS WINDOW WARDHA INFRASTRUCTURE	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		9654277409	Wrong Documents upload	3/6/2021
3437	3434	710102039362021	COMPONENTS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		9560480489	Advocate welfare & amp; amp; amp; court fees miss/Page not clear-25 to 61/Supporting	8/6/2021

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3438	3435	710102041712021	PAWFECT PET FOODS PRIVATE LIMITED VS PAWFECT PET FOODS	Company Petition (Companies Act)	Sec. 241(1)		9910445771	Section 242 fees not paid,list of dates and event missed	18/06/2021
3439	3436		RESOLUTION	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1348(ND)2 019	RISHABH JAIN	true copy sign missedtrue copy sign missed , need to every pages and please short title name , reminder 5/5 affidavit back date	22/05/2021
3440	3437		DEORA LIQUIDATOR VS THE ASSESSING OFFICER CIRCLE 9(2)	,	Sec 60(5)	COMPANY PETITION IB (IBC)/455(PB)20 17	Sajeve Bhushan Deora	STAMP PAPER MISSED NOTARY MISSED	12/6/2021
3441	3438		DEORA VS INDIABULLS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/455(PB)20 17	Sajeve Bhushan Deora	Pg- 58,60,77,78,79,90, 91,95 to102 207- 211 ,272,274,277,280, 283,284, not clear page need to typed copy and	16/06/2021
3442	3439		VS SUNCITY PROJECTS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)20	RAKESH KUMAR	Page No 74& 75 Missing	18/06/2021
3443	3440		GUARDIAN LIFECARE PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Dhruv	Plz Contact Help Desk Technical Issue 011- 24363846 e-	14/04/2021
3444	3441		PRIVATE LIMITED VS REGISTRAR OF COMPANIES	CA(A) Merger and Amalgamatio n(Companies Act)	Sec. 230-232, Sec 234		Sanjay	small font page no. 358,359, page 576, 633 to 635 missed,	2/6/2021
3445	3442		ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2		Page Nos 54 to 63 Not Clear,Pages size	15/06/2021
3446	3443		AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/182(ND)202		Affidavit is missing, Sign is missing in each	17/06/2021

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3447	3444		GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/65(ND)202		E-stamp missing, Service to ROC missing	
3448	3445		VIKRAM DUTTA Vs. LOOKS SALON PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		NEED TO IA FILE	21/06/2021
3449	3446	0710102023172021/1	VINEET AGGARWAL Vs. STATE BANK OF INDIA		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		Notarisation missing in E- stamp	22/06/2021
3450	3447	710102038722021	LAWMAX MERCHANT SERVICES PRIVATE LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATI ON(COMPANI ES ACT)/18(ND)2 021	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/18(ND)202 1	Kamal	E-stamp is missing	5/6/2021
3451	3448	710102041162021	UTSAV SECURITIES PRIVATE LIMITED VS SNS DIAGNOSTICS LIMITED		Application under any other provisions - IBC		Kamal	application is not linked with main case and wrong	15/06/2021
3452	3449	710102041992021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/731(PB)20 18	Tishampati Sen	sign missing and affidavit back date and notary missing	20/06/2021
3453	3450	710102027142021	THREE C PROJECTS PVT. LTD. VS THREE C HOSPITALITY VENTURES PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Board of Resolution and Vakalatnama missed court	6/4/2021
3454	3451	710102027152021	THREE C PROJECTS PVT. LTD. VS M/S VISTAR CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Advocate welfare & court fees missed /Board	6/4/2021
3455	3452	710102027132021	THREE C PROJECTS PVT. LTD. VS M/S THREE C INFRA PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	same File in diary no 071010202714202 1 please contact	6/4/2021
3456	3453	710102042032021	VIKRAM KUMAR VS SEVEN SEAS HOSPITALITY PRIVATE		IBC Section 59		Rohan Jaitley	brief of synopsis and list of dates and events	21/06/2021
3457	3454	710102042152021	MAHABIR SINGH (SHAREHOLDER OF NEXT GENERATION ADVISORY SERVICES PRIVATE LIMITED) VS REGISTRAR OF COMPANIES		Sec 252 (3) - By Government Body		Mukund Rawat	wrong case type(its not a govt. body)	21/06/2021

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3458	3455		M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2 019		Sign missing in each pages	13/06/2021
3459	3456		NIKHIL HASIJA & ANR. Vs. MR. VINEET AGGARWAL RESOLUTION		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/1736(ND)		upload retry	18/06/2021
3460	3457	0710102013912019/1 4	LIC HOUSING FINANCE LIMITED Vs. DURHA VITRAK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)20		Blank document	22/06/2021
3461	3458		ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		50 rupee stamp missing	23/06/2021
3462	3459	0710102007332019/2 6	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)20		COURT FEE AND WELFARE MISSING	
3463	3460	0710102024292021/6	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)20		NEED TO IA FILE	23/06/2021
3464	3461		DEVVRAT RANA VS FRANCHISE INDIA BRANDS LIMITED	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/3029(ND)2 019	RHEA LUTHRA	please delete extra document prar ,missed stamp paper, affifavit missed need to notarized	8/3/2020
3465	3462	710102031282020	SINGH PROPERTIES AND CONSTRUCTIONS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/995(ND)20 18	Kartik	stamp paper need to Rs100 for uttar pradesh court fee and welfare missed in vakalatnama	11/3/2020
3466	3463	710102033702020	HARMILAP MEDIA PRIVATE LIMITED VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/381(ND)20	RAJUL	document Not Upload	17/03/2020
3467	3464		DEVENDRA SINGH VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1672(ND)2 019	DEVENDRA	STAMP PAPER & NOTARY MISSED	23/06/2021
3468	3465		ASCORP GLOBAL LIMITED VS IREO VICTORY VALLEY	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Nithin	STAMP PAPER & NOTARY MISSED	23/06/2021
3469	3466		NATIONAL POLYPLAST (INDIA) PRIVATE LIMITED Vs. VHV BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2401(ND)2 019		E-stamp missing, Defective Proof of service	24/06/2021

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3470	3467		M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE	D	IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)20	g	E-stamp missing	15/02/2021
3471	3468	9	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2		NEED TO IA FILE	24/06/2021
3472	3469	0710102003072021/2	KCS SOLAR POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/55(ND)202		CONTACT TO COURT OFFICER	24/06/2021
3473	3470	0710102019662021/2	NC HOSPITALS PRIVATE LIMITED Vs. THE REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		APPEAL NO NOT MENTION	24/06/2021
3474	3471		SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/627(PB)2 021		Page no. 78 - 81, 96-98 pages not clear, page no. 102 english translation copy missing, page no.	
3475	3472	0710102157872019/5	PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		Wrong e-filing	
3476	3473	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2		True copy sign missing on every page, page no. 32	
3477	3474		G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/85(ND)202		Wrong e-filing	
3478	3475	0710102005412021/6	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/85(ND)202		Wrong e-filing	
3479	3476		AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2		Wrong e-filing	
3480	3477	0710102156952019/6	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2 019		Documents not found	
3481	3478		KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Wrong e-filing	
3482	3479	0710102030272020/4	TARUN KUMAR Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB		True copy sign missing on every	

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	3480	0710102033952020/2	NOIDA POWER COMPANY		Sec 60(5)	INTERLOCUTO		Index missing,	
3483			LIMITED Vs. REGISTRAR			RY		true copy sign	
			OF COMPANIES NCT OF			APPLICATION		missing on every	
			DELHI & HARYANA			(I.B.C)/941(ND)2		page	
	3481	0710120005482018/3	VMS EQUIPMENT		IBC Under Sec 9	COMPANY		True copy sign	
3484		5	PRIVATE LIMITED Vs.			PETITION IB		missing on every	
3404			PRIMOSE INFRATECH			(IBC)/995(ND)20		page	
			PRIVATE LIMITED			18			
	3482	0710102011362021/2	KPL INTERNATIONAL		Sec. 230-232, Sec	CA(A) MERGER		Wrong e-filing	
3485			LIMITED Vs. M/S.		234	AND			
			GAURSONS INDIA PVT.			AMALGAMATIO			
	3483		KPL INTERNATIONAL		Sec. 230-232, Sec	CA(A) MERGER		Wrong e-filing	
3486			LIMITED Vs. M/S.		234	AND		9	
			GAURSONS INDIA PVT.			AMALGAMATIO			
	3484	0710102012082021/1			Sec 60(5)	INTERLOCUTO		True copy sign	
	0404		INVESTMENT MANAGERS		000 00(0)	RY		missing on every	
3487			LLP Vs. EARTHCON			APPLICATION			
3407			UNIVERSAL INFRATECH			(I.B.C)/929(ND)2		page	
			PRIVATE LIMITED			(I.B.C)/929(ND)2 021			
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	3485		MR.VINOD SEHWAG Vs.		Sec 49(2)	INTERLOCUTO		True copy sign	
3488			M/S SIEMENS FINANCIAL			RY		missing on every	
			SERVICES PVT LTD			APPLICATION		page	
3489	3486	0710102023802018/2			IBC under Sec 7	COMPANY		Wrong e-filing,	
			LIMITED Vs. AMBIENCE			PETITION IB		need to file in IA	
3490	3487		SARIKA SOMVANSHI Vs.		IBC under Sec 7	COMPANY		Page no. 30 - 44,	
			R. S. STONES PRIVATE			PETITION IB		60 - 63 true copy	
	3488		MEKASTER FINLEASE		IBC under Sec 7	COMPANY		Wrong e-filing,	
3491			LIMITED Vs. ARIHANT			PETITION IB		need to file in IA,	
0401			INFRRA REALTORS			(IBC)/226(ND)20		No Index, No	
			PRIVATE LIMITED			21		Pagination	
	3489	0710102116452020/1	GALLANTT METAL		Sec. 230-232, Sec	CA(A) MERGER		Wrong e-filing	
3492			LIMITED Vs.		234	AND			
						AMALGAMATIO			
	3490	0710102086692020/2	M/S. ANSAL HOUSING &		Rule 11 of	INTERLOCUTO		Wrong e-filing	
			CONSTRUCTION LTD. Vs.		NCLT, 2016	RY			
3493			M/S. SAMYAK PROJECTS			APPLICATION			
			PVT. LTD.			(I.B.C)/3721(PB)			
	3491		B.P. AGENCY (DELHI) Vs.		IBC Under Sec 9	COMPANY		Wrong e-filing	
3494			BRIGHTSUN		is a clider occ a	PETITION IB		Tribing Calling	
5,557			TECHNOCRAFT PVT. LTD.			(IBC)/1198(ND)2			
	3492		B.P. AGENCY (DELHI) Vs.		IBC Under Sec 9	COMPANY		Wrong e-filing	
3495	3432		BRIGHTSUN		IBC Ulluer Sec 9	PETITION IB		winding e-ining	
3493		1							
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3496			BRIGHTSUN			PETITION IB			
			TECHNOCRAFT PVT. LTD.			(IBC)/1198(ND)2			

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	3494		KSUBHRA NARAYAN		Rule 34	INTERLOCUTO		Wrong e-filing	•
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3497			BRIGHTSUN			APPLICATION			
			TECHNOCRAFT PVT. LTD.			(I.B.C)/5524(ND)			
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400	3495		M/S NUPUR FINVEST PVT		IBC under Sec 7	COMPANY		True copy sign	
498		2	LTD Vs. M/S UNNATI			PETITION IB		missing on	
			FORTUNE HOLDING LTD			(IBC)/45(PB)201		everypage	
	3496		PUNJAB NATIONAL BANK		Application under			Wrong e-filing	
3499		9	Vs. M/S GENERAL		any other	PETITION IB			
			POWER COMPANY PVT.		provisions	(IBC)/637(PB)20			
	3497	0710102026982021/3	AJIT GYANCHAND JAIN		Application under	INTERLOCUTO		Wrong e-filing	
			INTERIM RESOLUTION		any other	RY			
			PROFESSIONAL OF SARE		provisions - IBC	APPLICATION			
500			GURUGRAM PVT. LTD. Vs.			(I.B.C)/1785(PB)			
			TATA POWER WESTERN			2021			
			ODISHA DISTRIBUTION						
			LIMITED						
	3498	0710200410952018/2			IBC Under Sec 9	COMPANY		Proof of service	
501	3430	4	PRODUCTS PVT. LTD. Vs.		ibo onder dec 3	PETITION IB		missing	
,001		7	ABIR INFRASTRUCTURE			(IBC)/893(ND)20		iiiissiiig	
	3499	0710102000252021/1	PRO SPORTIFY PVT. LTD.		Application under	INTERLOCUTO		Wrong e-filing	
3502	3499	07 10 10200025202 1/1	Vs. VIVID IT SOLUTIONS		any other	RY		wrong e-ming	
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	0.500	0740400040770000	PVT. LTD.		provisions - IBC	APPLICATION		P 1 4	
	3500	0710102012752020/2	M/S CSII INDIA PVT. LTD.		IBC Under Sec 9	COMPANY		align documents	
			(FORMERLY KNOWN AS			PETITION IB		according to the	
503			CSDC INDIA PVT. LTD.)			(IBC)/411(ND)20		index	
			Vs. M/S TELEXCELL			20			
			INFORMATION SYSTEMS						
			LTD.						
	3501	0710102026222021/1	AKHIL AHUJA Vs. BSES		Sec 60(5)	INTERLOCUTO		NO index , no	
504			RAJDHANI POWER LTD.			RY		pagination	
						APPLICATION			
	3502	0710120009092018/6	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Page no. 3 - 62	
			Vs. M/S. SHREE AMBICA			PETITION IB		true copy sign	
3505			INTERNATIONAL FOOD			(IBC)/1342(ND)2		missing	
			COMPANY PVT. LTD.			018			
	3503	0710120009092018/7	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Page no. 3 - 62	
			Vs. M/S. SHREE AMBICA			PETITION IB		true copy sign	
506			INTERNATIONAL FOOD			(IBC)/1342(ND)2		missing	
			COMPANY PVT. LTD.			018		9	
	3504	0710102008572021/1	MV IMPEX PRIVATE		Sec. 230-232 -	CP(AA)		Index missing	
507	3304	01 10 102000312021/1	LIMITED Vs. MAHAGUN		Sec. 230-232 - Second Motion	MERGER AND		muck imponing	
307					Second Wouldn				
		1	INDIA PRIVATE LIMITED			AMALGAMATIO			

	Α	В	С	D	Е	F	G	Н	I
	3505	0710102012882021/2	MUKTA GOEL AND ANNU		Sec 60(5)	INTERLOCUTO		Wrong e-filing	
			CHAND MITTAL THROUGH			RY			
			AUTHORISED			APPLICATION			
3508			REPRESENTATIVE VIVEK			(I.B.C)/860(PB)2			
			KUMAR GOEL Vs.			021			
			EVERSHINE BUILDWELL						
			PVT LIMITED						
	3506	0710102012892021/2	PRIYANKA AGGAWAL Vs.		Sec 60(5)	INTERLOCUTO		Wrong e-filing	
3509			EVERSHINE BUILDWELL			RY			
			PVT LIMITED			APPLICATION			
	3507	0710102016972021/1	HIGHORBIT CAREERS		Rule 11 of NCLT	COMPANY		Wrong e-filing	
3510			PRIVATE LIMITED Vs.			APPLICATION(
3310			NEXTRA TELESERVICES			COMPANIES			
			PVT LTD			ACT)/109(PB)20			
	3508	0710102016972021/2	HIGHORBIT CAREERS		Rule 11 of NCLT	COMPANY		Wrong e-filing	
3511			PRIVATE LIMITED Vs.			APPLICATION(
3311			NEXTRA TELESERVICES			COMPANIES			
			PVT LTD			ACT)/109(PB)20			
	3509	0710102016972021/3	HIGHORBIT CAREERS		Rule 11 of NCLT	COMPANY		Wrong e-filing	
3512			PRIVATE LIMITED Vs.			APPLICATION(
00.2			NEXTRA TELESERVICES			COMPANIES			
			PVT LTD			ACT)/109(PB)20			
	3510	0710102110632019/5	YOKOGAVA INDIA PVT		Sec 60(5)	COMPANY		True copy sign	
3513			LTD. Vs. ABRI			APPLICATION(missing on every	
			INFRASTRUCTURE			COMPANIES		page	
	3511	0710120009092018/1	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		True copy sign	
3514		0	Vs. M/S. SHREE AMBICA			PETITION IB		missing on every	
			INTERNATIONAL FOOD			(IBC)/1342(ND)2		page	
			COMPANY PVT. LTD.			018			
	3512	0710102002452020/6	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY		Wrong e-filing	
3515						APPLICATION(
						COMPANIES			
0=10	3513	0710102024822021/1	PIYUSH MOONA Vs.		Application under	INTERLOCUTO		Wrong e-filing	
3516					any other	RY			
	0.744	074040007700004044	D444 NIII444		provisions - IBC	APPLICATION		<u> </u>	
2547	3514		RAM NIWAS & SONS Vs.		IBC Under Sec 9	COMPANY		volume wise	
3517			PALM DEVELOPERS			PETITION IB		index missing,	
	2545		PRIVATE LTD.		000 70(4)	(IBC)/894(ND)20 COMPANY		page no. 1 - 20	
3518	3515	0710102002452020/7	P.VENU GOPAL VS.		Sec. 73(4)			Wrong e-filing	
3310						APPLICATION(
	2546	0710102002452020/8	D VENU CODAL Vo		Soc 72(4)	COMPANY		Wrong o filing	
3519	3516	0110102002452020/8	P.VENU GUPAL VS.		Sec. 73(4)	COMPANY		Wrong e-filing	
3019						APPLICATION(
	3517	071010202012202414	MR.VINOD SEHWAG Vs.		Sec 49(2)	COMPANIES INTERLOCUTO		True convision	
3520	3517		M/S SIEMENS FINANCIAL		366 43(4)	RY		True copy sign missing on every	
5520			SERVICES PVT LTD			APPLICATION			
			OLIVICES FVI LID		I .	AFFLICATION	1	page	<u>, </u>

	Α	В	С	D	E	F	G	Н	I
	3518	0710102012872021/1	VIVEK GARG Vs.		Sec 60(5)	INTERLOCUTO		Page no. 42 - 50	
3521			EVERSHINE BUILDWELL			RY		true copy sign	
			PVT LIMITED			APPLICATION		missing	
	3519	0710102012882021/1	MUKTA GOEL AND ANNU		Sec 60(5)	INTERLOCUTO		Page no. 43 - 51	
	00.0		CHAND MITTAL THROUGH		333 33(0)	RY		true copy sign	
			AUTHORISED			APPLICATION		missing	
3522			REPRESENTATIVE VIVEK			(I.B.C)/860(PB)2		moomg	
OOLL			KUMAR GOEL Vs.			021			
			EVERSHINE BUILDWELL			021			
			PVT LIMITED						
	3520	0740402042802024/4	PRIYANKA AGGAWAL Vs.		Sec 60(5)	INTERLOCUTO		Page no. 42 - 50	
3523	3320	07 10 1020 1209202 1/1	EVERSHINE BUILDWELL		Sec 60(5)	RY			
3323			PVT LIMITED					true copy sign	
	0.504	07404004407004040			0 00(4) (1) (2) (APPLICATION		missing	
0504	3521	0/10102149/22019/8	SATKAR TERMINALS		Sec 33(1) (b) (i) to	INTERLOCATO		Wrong e-filing	
3524			LIMITED Vs. REGISTRAR		(iii) r/w Sec 33(3)	RY			
			OF COMPANIES		1	APPLICATION			
	3522	0710200431842018/7	INCOME TAX OFFICER		Application under			DOCUMENT NOT	
3525			WARD Vs. REGISTRAR		any other	APPEAL(COMP		UPLOAD	
			OF COMPANIES - M/S GRS		provisions	ANIES			
			PRINTERS PRIVATE			ACT)/802(ND)20			
	3523	0710102034582021/2			Sec 60(5)	INTERLOCUTO		Master index	
3526			CONTRACTS PVT. LTD.			RY		missing, Page	
0020			Vs. THREE C SHELTERS			APPLICATION		no. 1 - 36 true	
			PVT. LTD.			(I.B.C)/2232(ND)		copy sign	
	3524	0710200432722018/2	WORXPACE CONSULTING		IBC Under Sec 9	COMPANY		No Index	
3527		6	PVT. LTD. Vs. IREO			PETITION IB			
			FIVERIVER PVT. LTD.			(IBC)/408(ND)20			
	3525	0710200432722018/2	WORXPACE CONSULTING		IBC Under Sec 9	COMPANY		Written synopsis	
3528		7	PVT. LTD. Vs. IREO			PETITION IB		and status report	
			FIVERIVER PVT. LTD.			(IBC)/408(ND)20		should be file	
	3526	0710102000652021/2	GDR HOMESTLES		Sec. 230-232 -	CP(AA)		True copy sign	
3529			PRIVATE LIMITED & ORS		Second Motion	MERGER AND		missing on every	
			Vs. MRS. PRETTY KUMAR			AMALGAMATIO		page	
	3527	0710102032192018/1	INDU KUMAR AND ORS		IBC under Sec 7	COMPANY		Page no. 1 - 24,	
3530		5	Vs. SAHA INFRATECH			PETITION IB		106 - 117 true	
			PRIVATE LTD			(IBC)/1781(ND)2		copy sign	
	3528	0710102011362021/5	KPL INTERNATIONAL		Sec. 230-232, Sec	CA(A) MERGER		Wrong e-filing	
3531			LIMITED Vs. M/S.		234	AND			
			GAURSONS INDIA PVT.			AMALGAMATIO			
	3529	0710102012642019/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Index missing,	
3532		3	Vs. M/S SHIVANSH			PETITION IB		volume does not	
			DIAMOND PVT. LTD.			(IBC)/455(ND)20		contain more	
	3530	0710102016972021/1	HIGHORBIT CAREERS		Rule 11 of NCLT	COMPANY		Wrong e-filing	
			PRIVATE LIMITED Vs.			APPLICATION(
3533			NEXTRA TELESERVICES			COMPANIES			
	<u> </u>		PVT LTD			ACT)/109(PB)20			

	Α	В	С	D	Е	F	G	Н	
	3531		HIGHORBIT CAREERS		Rule 11 of NCLT	COMPANY		Wrong e-filing	·
			PRIVATE LIMITED Vs.			APPLICATION(
3534			NEXTRA TELESERVICES			COMPANIES			
			PVT LTD			ACT)/109(PB)20			
	3532	0710102016972021/3	HIGHORBIT CAREERS		Rule 11 of NCLT	COMPANY		Wrong e-filing	
	0002		PRIVATE LIMITED Vs.		Naic 11 of NoE1	APPLICATION(Wrong c-ming	
3535			NEXTRA TELESERVICES			COMPANIES			
			PVT LTD			ACT)/109(PB)20			
	3533	0710102018032020/1			IBC under Sec 7	COMPANY		Wrong e-filing	
3536	0000	07 10 1020 1000202071	ALAKNANDA BUILDTECH		Bo ander occ 7	PETITION IB		Wrong c-ming	
			PRIVATE LIMITED			(IBC)/566(PB)20			
	3534	0710102026982021/4	AJIT GYANCHAND JAIN		Application under	INTERLOCUTO		Wrong e-filing	
	3334	07 10 10202030202174	INTERIM RESOLUTION		any other	RY		Wrong e-ming	
			PROFESSIONAL OF SARE		provisions - IBC	APPLICATION			
3537			GURUGRAM PVT. LTD. Vs.		provisions- ibo	(I.B.C)/1785(PB)			
0007			TATA POWER WESTERN			2021			
			ODISHA DISTRIBUTION			2021			
			LIMITED						
	3535	0710102032192018/4	INDU KUMAR AND ORS		IBC under Sec 7	COMPANY		True copy sign	
3538		07 10 10 2002 10 20 10/4	Vs. SAHA INFRATECH		Be under coor	PETITION IB		missing on every	
			PRIVATE LTD			(IBC)/1781(ND)2		page	
	3536	0710102061262019/1			IBC under Sec 7	COMPANY		Wrong e-filing	
	0000	4	LIMITED Vs. GLOBAL		Bo under occ 7	PETITION IB		Wrong c-ming	
3539		T	INFONET DISTRIBUTION			(IBC)/712(ND)20			
			PRIVATE LIMITED			19			
	3537		CHITRANJAN GUPTA Vs.		Rule 11 of NCLT,	INTERLOCUTO		Index missing	
3540	0007	071010202770202171	ORRIS INFRASTRUCTURE		2016	RY		mack missing	
			PRIVATE LIMITED			APPLICATION			
	3538		ARM DIGITAL MEDIA		IBC Under Sec 9	COMPANY		No index, no	
		0.10102110002020.0	PRIVATE LIMITED Vs.			PETITION IB		pagination	
3541			ICRI CORPORATE			(IBC)/1123(ND)2		pg	
			SERVICES PRIVATE			020			
	3539	0710120005622018/1	SWASTIK INTERCHEM		IBC Under Sec 9	COMPANY		Wrong e-filing	
3542		8	PVT. LTD. Vs. A M VINYT			PETITION IB			
		-	PVT. LTD.			(IBC)/1005(ND)2			
	3540		KPL INTERNATIONAL		Sec. 230-232, Sec	CA(A) MERGER		Wrong e-filing	
3543		0.10102011002021/2	LIMITED Vs. M/S.		234	AND		in ong o ming	
			GAURSONS INDIA PVT.			AMALGAMATIO			
	3541	0710102011362021/3	KPL INTERNATIONAL		Sec. 230-232, Sec			Wrong e-filing	
3544			LIMITED Vs. M/S.		234	AND			
			GAURSONS INDIA PVT.			AMALGAMATIO			
	3542	0710102011362021/4	KPL INTERNATIONAL		Sec. 230-232, Sec	CA(A) MERGER		Wrong e-filing	
3545	3072	J. 10102011002021/4	LIMITED Vs. M/S.		234	AND			
			GAURSONS INDIA PVT.			AMALGAMATIO			
	3543	0710102011452021/1			Rule 11 of NCLT	COMPANY		Wrong e-filing,	
3546			PROTECTION PRIVATE			APPLICATION(need to file in IA	
			LIMTED Vs. ICICI BANK			COMPANIES			
	<u> </u>	l .	LIMITED VS. ICICI DAIN		1	COM ANILO	l .		

	Α	В	С	D	Е	F	G	Н	ı
	3544		KULDEEP SHARMA Vs.		Sec 252 (3)	COMPANY		In index it is	'
	3344	07 10 102000452020/5	OFFICE OF REGISTRAR		3ec 232 (3)	APPEAL(COMP		mention as report	
3547						-		-	
			OF COMPANIES NCT OF			ANIES		but it is reply,	
			DELHI & HARYANA			ACT)/152(ND)20		please do	
	3545	0710102017052021/1	PJS ENERGY PRIVATE		Sec. 230-232 -	CP(AA)		File both affidavit	
3548			LIMITED Vs. RAJIV MALIK		Second Motion	MERGER AND		separately	
					_	AMALGAMATIO			
	3546	0710102118042020/1	CASPER CONSUMER		Sec. 230-232 -	CP(AA)		Page no. 17 - 37	
			ELECTRONICS PRIVATE		Second Motion	MERGER AND		page font very	
3549			LIMITED Vs.			AMALGAMATIO		light	
			WELLINGTON			N(COMPANIES			
			TRANSPORTATION			ACT)/48(ND)202			
	3547	0710102118042020/2	CASPER CONSUMER		Sec. 230-232 -	CP(AA)		Page no. 17 - 37	
			ELECTRONICS PRIVATE		Second Motion	MERGER AND		page font light	
3550			LIMITED Vs.			AMALGAMATIO			
			WELLINGTON			N(COMPANIES			
			TRANSPORTATION			ACT)/48(ND)202			
	3548	0710200432722018/2	WORXPACE CONSULTING		IBC Under Sec 9	COMPANY		Written synopsis	
3551		7	PVT. LTD. Vs. IREO			PETITION IB		and status report	
			FIVERIVER PVT. LTD.			(IBC)/408(ND)20		should be file	
	3549		SBS LOGISTICS		Sec 42	COMPANY		Page no. 88 page	
3552			SINGAPORE PTE. LTD. Vs.			APPEAL		cut,	
			MR. MOHAN LAL JAIN			(IBC)/14(ND)202		,	
	3550		GOBIND SUGAR MILLS		Sub-section (I) of	CA(A) MERGER		Need to file all	
3553			LIMITED Vs. IIFL HOME		section 230	AND		reports	
			FINANCE		333	AMALGAMATIO		separately	
	3551	0710102017062021/6	GOBIND SUGAR MILLS		Sub-section (I) of	CA(A) MERGER		Need to file all	
3554		0.1010201100202170	LIMITED Vs. IIFL HOME		section 230	AND		reports	
			FINANCE		5551.511 255	AMALGAMATIO		separately	
	3552	0710102083582020/5			Sec 60(5)	INTERLOCUTO		Wrong e-filing	
	0002	07 10 10200000202070	GROVER Vs.		000 00(0)	RY		Wrong c-ming	
3555			UTTARAKHAND POWER			APPLICATION			
			CORPORATION LIMITED			(I.B.C)/3591(ND)			
			THROUGH ITS			2020			
	3553	0710102013462024/2	NARESH KUMAR BANSAL		Application under	INTERLOCUTO		Volume wise	
3556	3333	07 10 1020 1340202 1/3	Vs. M/S. STAR MINERAL		any other	RY			
3330					_			index missing,	
	2554	0740400000007004044	RESOURCES PVT. LTD.		provisions - IBC	APPLICATION		M/mamar a filim m	
3557	3554	0710120005072018/1 7	ENTERPRISES Vs.		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing	
3557		'							
	0555	0740400004070001	AASTHA SURGIMED		40(0)	(IBC)/991(ND)20		D 40 01	
	3555		REKHA SHARMA Vs. RAJ		19(2)	INTERLOCUTO		Page no. 18 - 31,	
3558			KISHORE			RY		35, 41 - 49, 56 -	
-	0===	0.24040000010001010	NIDILIZINAD AND COS		100 1 0 -	APPLICATION		76, 85 not clear,	
1	3556	0/10102032192018/5	INDU KUMAR AND ORS		IBC under Sec 7	COMPANY		True copy sign	
3559			Vs. SAHA INFRATECH			PETITION IB		missing on every	
			PRIVATE LTD			(IBC)/1781(ND)2		page	

	А	В	С	D	Е	F	G	Н	I	
	3557	0710102115552019/1	TATA CAPITAL FINANCIAL		IBC under Sec 7	COMPANY		No Index, No		
3560		1	SERVICES LIMITED Vs.			PETITION IB		pagination		
3300			KAY EM COPPER			(IBC)/2027(ND)2				
			PRIVATE LIMITED			019				
	3558	0710102025332021/2			Sec 60(5)	INTERLOCUTO		Need to file both		
			INVESTMENT MANAGERS			RY		documents		
0504			LLP Vs. MR. GAURAV			APPLICATION		separately		
3561			KATIYAR RESOLUTION PROFESSIONAL OF			(I.B.C)/1606(ND)				
			EARTHCON UNIVERSAL			2021				
			INFRATECH PVT. LTD.							
	3559	0710102005942019/6	BHUPINDRA AGRO		IBC Under Sec 9	COMPANY		Page no. 1-11, 78		
2502			PRIVATE LIMITED Vs.			PETITION IB		- 97 true copy		
3562			SHRI VARDHMAN RICE			(IBC)/241(ND)20		sign missing		
			MILLS PRIVATE LIMITED			19				
	3560	0710102022802021/1	GAURAV KATIYAR Vs.		Sec 33(1) (b) (i) to	INTERLOCUTO		True copy sign		
3563			UNIVERSAL BUILDWEL		(iii) r/w Sec 33(3)	RY		missing		
	2504	07404020027220207	PVT LTD		IDC under Coo 7	APPLICATION		Decuments not		
	3561	0710102002732020/7	ASSET CARE AND RECONSTRUCTION		IBC under Sec 7	COMPANY PETITION IB		Documents not available		
3564			ENTERPRISES LTD Vs.			(IBC)/300(PB)20		available		
			SARE GURUGRAM PVT			20				
	3562	0710102083612020/8	REENA RATHORE Vs.		Sec. 241(1),Sec.	COMPANY		True copy sign		
3565			MAHESH EDIBLE OIL		242(4),Sec. 244(1)	PETITION		missing on every		
3303			INDUSTRIES LIMITED			(COMPANIES		page, both		
						ACT)/102(PB)20		documents		
0500	3563	0710102097212020/2	M/S. LATIKA HOTELS		Sec 252 (3)	COMPANY		NO Index, No		
3566			PRIVATE LIMITED Vs. REGISTRAR OF			APPEAL(COMP ANIES		pagination		
	3564	0710102097742020/1	VANYA EDIBLE OILS &		Sec. 131(1)	COMPANY		No Pagination		
3567	0004	07 10 10 20 37 7 4 20 20 7 1	REFINERIES PRIVATE		000. 101(1)	PETITION		No r agmation		
			LIMITED Vs.			(COMPANIES				
	3565	0710102106542020/2	TARUN GULATI Vs.		Sec. 241(1),Sec.	COMPANY		Index missing,		
3568			SAARANYA HOSPITALITY		242(4)	PETITION		documents		
5500			TECHNOLOGIES PRIVATE			(COMPANIES		should be upload		
			LIMITED AND ORS			ACT)/171(ND)20		in single pdf		
	3566	0710102108202020/2	ORBIT MANUFACTURING		Sec 252 (3)	COMPANY		Index missing		
3569			PRIVATE LIMITED Vs. THE REGISTRAR OF			APPEAL(COMP ANIES				
			COMPANIES NCT OF			ACT)/500(ND)20				
	3567	0710102115422020/1	BANSAL SUPPLIERS		Rule 11 of NCLT,	INTERLOCUTO		Need stamp		
			PRIVATE LIMITED Vs.		2016	RY		paper of Rs 100		
			RESOLUTION			APPLICATION		for UP affidavit		
3570			PROFESSIONAL EARTH			(I.B.C)/5656(ND)				
			LNFRASTRUCTURES			2020				
			LIMITED (MR. AKASH							
			SHINGHAL)							

	Α	В	С	D	Е	F	G	Н	1
	3568	0710102116452020/2			Sec. 230-232, Sec	CA(A) MERGER		Master index	·
3571		07 10 102 110 40202072	LIMITED Vs.		234	AND		missing, volume	
"			LIMITED V3.		204	AMALGAMATIO		wise index	
	3569	0710102139162019/1	MR. NIKHIL RAI AND		Sec. 241(1),Sec.	COMPANY		Index missing	
3572	3303		ANOTHER Vs. M/S VCARE		242(4),Application			index inissing	
00.2			TECHNOLOGIES PVT LTD		under any other	(COMPANIES			
	3570	0710102148942019/3			IBC under Sec 7	COMPANY		Stamp paper	
3573	3370	07 10 102 1403420 13/3	BRAHMA CITY PRIVATE		ibo under sec 7	PETITION IB		missing	
	3571	0710102157872019/4			Sec 252 (3)	COMPANY		NO index, no	
3574	337 1	07 10 102 137 07 20 13/4	PRIVATE LTD Vs. EMAAR		Jec 232 (3)	APPEAL(COMP		pagination	
007 1			MGF LAND LIMITED			ANIES		pagination	
	3572	0710102165262019/2	NEETU CHANDAK Vs.		IBC Under Sec 9	COMPANY		Notary missing	
3575	3372		FUTEC SHELTERS PVT.		ibo onder sec s	PETITION IB		on affidavit	
	3573		DINESH CHAND JAIN &		IBC under Sec 7	COMPANY		Documents not	
3576	3373	8	ORS. Vs. FANTASTIC		ibe under Sec 7	PETITION IB		available	
00/0			BUILDCON PVT. LTD. &			(IBC)/37(PB)201		available	
	3574		P K SALES COMPANY		IBC Under Sec 10	COMPANY		Court fees	
3577	3374		PVT. LTD. Vs.		IDO Officer Sec 10	PETITION IB		missing	
	3575		P K SALES COMPANY		IBC Under Sec 10	COMPANY		Court fees	
3578	3373		PVT. LTD. Vs.		ibo onder sec 10	PETITION IB		missing	
	3576		DEEPAK KHANNA Vs.		IBC under Sec 7	COMPANY		Proof of service	
3579	3370	4	EARTH		ibo under dec /	PETITION IB		missing	
]	INFRFASTRUCTURES			(IBC)/401(ND)20		IIII33IIIg	
	3577	0710200422432018/5			IBC Under Sec 9	COMPANY		No Index, no	
3580	3311		NETWORKS INDIA PVT.		ibo onder sec s	PETITION IB		pagination	
			LTD. Vs. ORTEL			(IBC)/761(ND)20		pagmation	
	3578	0710200422432018/5			IBC Under Sec 9	COMPANY		No index, no	
3581	0070		NETWORKS INDIA PVT.		ibo ondor occ c	PETITION IB		pagination	
			LTD. Vs. ORTEL			(IBC)/761(ND)20		paga.	
	3579		M/S BARU MAL VINOD		IBC Under Sec 9	COMPANY		NO pagination	
3582	00.0	7	KUMAR Vs. M/S AMIRA		in a chiaci coc c	PETITION IB		no pagmation	
			PURE FOODS PVT LTD			(IBC)/846(ND)20			
	3580		RAM KUMAR TYAGI Vs.		IBC under Sec 7	COMPANY		Page no. 48 - 50,	
			RMS BUILDERS PVT. LTD.		les andor soo r	PETITION IB		54 - 59 english	
3583						(IBC)/238(PB)20		translation	
						21		missing, page no.	
								51-52, 70 page	
	3581	0710120007812018/1	M/S. STRESSED ASSETS		IBC under Sec 7	COMPANY		No Index, No	
3584			STABILIZATION FUND Vs.			PETITION IB		pagination	
			M/S. J.L. KNIT INDIA LTD.			(IBC)/1075(ND)2		ga	
	3582		ASHU GUPTA (RP) Vs.		Sec 60(5)	INTERLOCUTO		True copy sign	
			M/S SIEMENS FINANCIAL			RY		missing on every	
3585			SERVICES LTD (SOLE			APPLICATION		page, page no. 26	
			COC MEMBER)			(I.B.C)/1571(ND)		- 27 page cut,	
	3583		ABHISHEK JAIN Vs.		Rule 11 of NCLT	COMPANY		Wrong e-filing	
3586			PURETO LIFESCIENCE			APPLICATION(
			PRIVATE LIMITED			COMPANIES			
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	Α	В	С	D	Е	F	G	Н	ı
	3584	0710102412382017/2	M/S COLUMBIA PETRO		IBC Under Sec 9	COMPANY	-	Page no. 54, 56,	
		1	CHEM PVT LTD Vs. M/S			PETITION IB		343 - 346, 356 -	I
			PETROLUBE INDIA LTD.			(IBC)/343(ND)20		359, 368-373, 424,	
			FETROLOGIC INDIA LTD.			17			I
						17		435, 440, 446,	I
								448, 465,467, 490,	I
								492, 494, 498,	I
								500, 536, 538,	ı
								544, 546, 548,	ı
3587								550, 552, 554,	1
								558, 560, 562,	I
								760, 934, 947,	I
								948, 954, 1140-	I
								1144, Page not	I
								Clear, Page no.	
								342, 355, 390,	ı
								394, 401	
								translation copy	ı
	3585	0710102093852019/3	SOLITAIRE CAPITAL		Sec. 241(1),Sec.	COMPANY		1-23, 93-94, True	
3588			INDIA AND ANOTHER Vs.		242(4),Sec. 213	PETITION		Copy Sign	ı
			VIPUL SEZ DEVELOPERS			(COMPANIES		missing missing	
			PVT LTD AND OTHERS			ACT)/94(PB)201			
	3586	0710102074512019/4	SRIJAN MOVIDA		IBC Section 59	COMPANY		Page no. 1-2 true	
2500			TECHNOLOGIES PRIVATE			PETITION IB		copy sign	
3589			LIMITED Vs. TECHNOPAK			(IBC)/876(ND)20		missing, Page	
			ADVISORS PRIVATE			19		no. 7-10, 15-18,	
	3587	0710102080062020/8			Sec. 241(1),Sec.	COMPANY		Page no. 164-167,	
			GUPTA Vs. J.M. HOUSING		242(4)	PETITION		344, 428-471	
			LTD.		(- /	(COMPANIES		page not clear,	ı
3590						ACT)/133(ND)20		Page no. 391-393,	ı
0000						20		403-405,	
						20		translation copy	
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	0.500	0740400077000004	OTATE DANK OF BURLAN		100 1 0 -	001101111		missing, Page	
	3588		STATE BANK OF INDIA Vs.		IBC under Sec 7	COMPANY		Page no. 7-11	
3591		3	M/S INDO ALUSYS			PETITION IB		true copy sign	
			INDUSTRIES LTD.			(IBC)/925(PB)20		missing	
	3589	0710102080062020/7	SURENDER KUMAR		Sec. 241(1),Sec.	COMPANY		Wrong E-filing	
3592			GUPTA Vs. J.M. HOUSING		242(4)	PETITION			
			LTD.			(COMPANIES			
	3590	0710102083112020/1	PK SALES COMPANY		Sec 43(1) r/w Sec	INTERLOCUTO		Rs 3 court fees	
3593			PRIVATE LIMITED Vs.		44 (1),Sec 66(1)	RY		missing in	
			KARNATAKA BANK LTD.			APPLICATION		Vakalatnama	
	3591	0710102083112020/2	PK SALES COMPANY		Sec 43(1) r/w Sec	INTERLOCUTO		Vakalatnama	
3594			PRIVATE LIMITED Vs.		44 (1),Sec 66(1)	RY		Missing	
			KARNATAKA BANK LTD.		(1),000 00(1)	APPLICATION		9	
	3592	0710102083112020/3	PK SALES COMPANY		Sec 43(1) r/w Sec	INTERLOCUTO		Rs 3 Court fees	
3595	3032	0. 10 102000 112020/0	PRIVATE LIMITED Vs.		44 (1),Sec 66(1)	RY		missing in	
5555					++ (1),3ec 66(1)			-	
		1	KARNATAKA BANK LTD.	L		APPLICATION		Vakalatnama	,

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	A 2502	B	C C	D	E Sec. 244(4) Sec.	F	G	H Only Volume 2	I
3596	3593	0710102080062020/1 3	GUPTA Vs. J.M. HOUSING		Sec. 241(1),Sec. 242(4)	COMPANY PETITION		Only Volume 2 Uploaded	
3330		3	LTD.		242(4)	(COMPANIES		Opioaded	
	3594	0710102080062020/1			Sec. 241(1),Sec.	COMPANY		Wrong	
3597	3334	4	GUPTA Vs. J.M. HOUSING		242(4)	PETITION		documents	
		7	LTD.		242(4)	(COMPANIES		uploaded	
	3595	0710102020852020/1	HELLMANN WORLDWIDE		IBC Under Sec 9	COMPANY		Wrong E-filing	
		07 10 102020202071	LOGISTICS INDIA PVT LTD		ibo ondor occ c	PETITION IB		Wrong L ming	
3598			Vs. SEA AIR			(IBC)/632(ND)20			
			CONSOLIDATORS INDIA			20			
			PVT LTD						
	3596	0710102026592020/2	M/S FINEX		IBC Under Sec 9	COMPANY		True Copy sign	
			CONSULTANCY			PETITION IB		Missing	
3599			SERVICES THROUGH			(IBC)/695(ND)20			
			PROPRIETOR NIKITA			20			
			SHUKLA Vs. M/S						
	3597	0710102026642020/2	M/S. FINEX		IBC Under Sec 9	COMPANY		True Copy sign	
3600			CONSULTANCY			PETITION IB		Missing	
0000			SERVICES Vs. PRANIDHI			(IBC)/697(ND)20			
			COMMERCE PRIVATE			20			
	3598		HEMANT KHANDELWAL		Sec. 241(1)	COMPANY		Wrong E-Filing	
3601		2	Vs. NIHO			PETITION			
			CONSTRUCTION		2 //	(COMPANIES			
0000	3599		LORDS ABN LIMITED Vs.		Sec 252 (1)	COMPANY		Back Date	
3602			REGISTRAR OF			APPEAL(COMP		Affidavite	
	3600	0710102080062020/1	COMPANIES DELHI AND		Coo 244/4) Coo	ANIES		True Conv Sign	
3603	3600	4	GUPTA Vs. J.M. HOUSING		Sec. 241(1),Sec. 242(4)	PETITION		True Copy Sign Missing	
3003		1	LTD.		242(4)	(COMPANIES		wiissiiig	
	3601	0710102080062020/1	SURENDER KUMAR		Sec. 241(1),Sec.	COMPANY		True Copy sign	
3604	3001	2	GUPTA Vs. J.M. HOUSING		242(4)	PETITION		Missing	
		I=	LTD.		242(4)	(COMPANIES		Missing	
	3602		ARUN GOEL Vs. SPG		Sec. 241(1),Sec.	COMPANY		True Copy sign	
3605		1	BUILDCON PVT. LTD.		242(4),Sec. 244(1)	PETITION		missing	
					(),	(COMPANIES			
	3603	0710102095932020/3	SHALU KHANNA Vs.		19(2)	INTERLOCUTO		No Pagination,	
3606			PARAMJEET SINGH		. ,	RY		Court fess and	
			SEHRA & ORS			APPLICATION		welfare missing	
	3604	0710102102622019/4	SYNDICATE BANK Vs.		IBC under Sec 7	COMPANY		Proof Of Service	
3607			BULLAND BUILDTECH			PETITION IB		Missing	
			PRIVATE LIMITED			(IBC)/1744(ND)2			
· <u> </u>	3605	0710102107582020/7	INTEC CAPITAL LIMITED		IBC under Sec 7	COMPANY		Wrong	
3608			Vs. R. B. M.			PETITION IB		Pagination	
			DEVELOPERS PRIVATE			(IBC)/1061(ND)2			
	3606	0710102113152020/3	SH. RAJ KUMAR JULKA		Sec. 241(1),Sec.	COMPANY		True Copy Sign	
3609			Vs. VIJAY KUMAR JULKA		242(4),Application			Missing on	
					under any other	(COMPANIES		Everypage	

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	3607	0710102125842019/7			IBC Under Sec 9	COMPANY	i i	True Copy Sign	'
	3007	07 10 102 1230 420 13/1	CONSTRUCTIONS Vs.		IDO Officer Sec 3	PETITION IB		missing	
3610			SUNTECH PETRO			(IBC)/2355(ND)2		illissing	
			PRIVATE LIMITED			019			
	3608	0710102125842019/8			IBC Under Sec 9	COMPANY		True Copy sign	
	3606	07 10 102 1250420 15/0	CONSTRUCTIONS Vs.		IBC Ulider Sec 9	PETITION IB		Missing	
3611			SUNTECH PETRO			(IBC)/2355(ND)2		Wiissing	
			PRIVATE LIMITED			019			
	3609	0710102128142019/2			IBC Under Sec 9	COMPANY		True Copy Sign	
	3009	1	PRIVATE LIMITED Vs.		IBC Ulluel Sec 9	PETITION IB		Missing On Every	
3612		'	WHOLLY JOY PRODUCTS			_			
			PRIVATE LIMITED			(IBC)/2391(ND)2 019		page	
	3610	0710102146862019/5			Sec. 230-232 -	CP(AA)		Index Missing	
	3610	07 10 102 1400020 19/5	INVESTMENT AND		Sec. 230-232 -	MERGER AND		index wissing	
3613			PROPERTIES PRIVATE		Second Motion	AMALGAMATIO			
			LIMITED Vs. ORRIS			N(COMPANIES			
	3611	0710102150042010/7	PRATIM KABIRAJ Vs.		IBC under Sec 7	COMPANY		Wrong E-filing	
	3011	07 10 102 150 942 0 1977	BENGAL UNITECH		ibc under sec /	PETITION IB		Wilding E-Illing	
3614			UNIVERSAL			(IBC)/3243(ND)2			
0011			INFRASTRUCTURE			019			
			PRIVATE LIMITED			013			
	3612	0710200411562018/1	JAGRITI PLASTICS LTD.		IBC Under Sec 9	COMPANY		No Documents	
3615	0012	2	Vs. PROACTIVE PLAST		IBO Officer occ 3	PETITION IB		Found by /12	
	3613	0710200412612017/3	M/S MIDITECH PVT LTD		IBC Under Sec 10	COMPANY		Affidavite Miss	
3616	3013	07 1020041201201773	Vs. CANARA BANK &		IDO Officer Sec 10	PETITION IB		Allidavite Wilss	
	3614	0710200421992018/2			Application under	COMPANY		Wrong E-filing	
	0014	07 10200421332010/2	PRIVATE LIMITED Vs. M/S		any other	APPEAL(COMP		Wilding E-illing	
3617			ALTERNATIVE VENTURE		provisions	ANIES			
			PVT LTD		providence	ACT)/272(ND)20			
	3615	0710102002302021/3	BOSTON SCIENTIFIC		Sec. 230-232 -	CP(AA)		Wrong e-filing	
			SERVICES PRIVATED		Second Motion	MERGER AND			
3618			LIMITED Vs. BOSTON			AMALGAMATIO			
			SCIENTIFIC SERVICES			N(COMPANIES			
			PRIVATED LIMITED			ACT)/17(PB)202			
	3616	0710102007962021/2	RAHUL KHILNANI & ANR.		Sec 30,Application	INTERLOCUTO		Page no. 11 - 99	
3619			Vs. SOLVEN POWER		under any other	RY		true copy sign	
			SYSTEMS PRIVATE		provisions - IBC	APPLICATION		missing	
	3617	0710102001232021/3	SARDAR JI DI HATTI		Sec 60(5)	INTERLOCUTO		Documents not	
			DEPARTMENTAL STORE		, ,	RY		available	
3620			PVT. LTD. Vs. SUNIL			APPLICATION			
			KUMAR AGRAWAL			(I.B.C)/143(ND)2			
	3618	0710102015222021/1	RAJNISH JHA Vs. VINEET		Sec 60(5)	INTERLOCUTO		Documents not	
3621			AGGARWAL			RY		open	
	<u></u>					APPLICATION			
	3619	0710102100562019/1	IL&FS FINANCIAL		IBC under Sec 7	COMPANY		True copy sign	
2622		0	SERVICES LIMITED Vs.			PETITION IB		missing on every	
3622			M/S ANSAL PROPERTIES			(IBC)/1649(ND)2		page	
			AND INFRASTRUCTURE			019		-	

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	3620	0710102105602020/3	PANKAJ SABHARWAL &		Sec. 213	COMPANY		Documents not	
3623			ORS. Vs. SUPERTECH			PETITION		available	
			LIMITED & ORS.			(COMPANIES			
	3621	0710102106542020/3			Sec. 241(1),Sec.	COMPANY		Need Rs 100	
			SAARANYA HOSPITALITY		242(4)	PETITION		stamp paper in	
3624			TECHNOLOGIES PRIVATE			(COMPANIES		affidavit for UP	
			LIMITED AND ORS			ACT)/171(ND)20			
	3622	0710102113742020/2			Sub-section (I) of	CA(A) MERGER		Wrong e-filing	
0005			INTERNATIONAL		section 230	AND			
3625			SERVICES PRIVATE			AMALGAMATIO			
			LIMITED Vs. IDEA			N(COMPANIES			
	3623	0710102118562020/1	BSAF INDIA LTD Vs.		IBC Under Sec 9	COMPANY		Page no. 17 not	
3626			MEGHAAARIKA			PETITION IB		clear	
			INTERNATIONAL PVT LTD			(IBC)/65(ND)202			
	3624	0710102118572020/1	BASF INDIA LTD Vs.		IBC Under Sec 9	COMPANY		Page no. 17 not	
3627			MEGHAAARIKA			PETITION IB		clear	
			INTERNATIONAL PVT LTD			(IBC)/66(ND)202			
	3625	0710102118692020/1	NARENDRA SINGH		IBC under Sec 7	COMPANY		No Index	
3628			RAWAT & ORS. Vs. M/S			PETITION IB			
			ELEGANT INFRACON PVT.			(IBC)/69(ND)202			
	3626	0710102155612019/1	SAHAL FOOD PRODUCTS		Sec. 241(1)	COMPANY		No index in	
3629		5	PRIVATE LIMITED Vs.			PETITION		written	
5525			RANCY CONSTRUCTION			(COMPANIES		submission, file	
			PRIVATE LIMITED			ACT)/170(ND)20		both documents	
	3627	0710102156952019/5			IBC Under Sec 9	COMPANY		Documents not	
			BUILDING OPERATIONS			PETITION IB		available	
3630			PRIVATE LIMITED Vs.			(IBC)/3213(ND)2			
			CITY MART			019			
			MAINTENANCE SERVICES						
3631	3628		INDIAN OVERSEAS BANK		IBC under Sec 7	COMPANY		Wrong e-filing	
	0000	0	Vs. M/S JMD OILS PVT.		0 7/7)	PETITION IB		D ()	
	3629	0710200014262017/1	M/S SMALL INDUSTRIES		Sec. 7(7)	COMPANY		Documents not	
3632		5	DEVELOPMENT BANK OF			PETITION IB		available	
			INDIA Vs. M/S			(IBC)/575(ND)20			
	3630		VINAYAK ADVERTISING		IBC Under Sec 9	17 COMPANY		Wrong ofiling	
3633	3630	5	Vs. RAJESH GEMS AND		IBC Under Sec 9	PETITION IB		Wrong efiling	
3033		5	JEWELS PVT LTD			(IBC)/546(ND)20			
	3631	0710200417362018/4	STANDAR CHARTERED		IBC under Sec 7	COMPANY		Back date	
3634	3031		BANK Vs. WOOLWAYS		ibo unuei sec /	PETITION IB		affidavit,	
			INDIA LIMITD			(IBC)/29(ND)201		ainaavit,	
	3632		SUNFLAG IRON & STEEL		IBC Under Sec 9	COMPANY		Index should be	
3635	3002	J. 10200713322010/3	CO LTD Vs. RAJAT		DO OHACI OCC 9	PETITION IB		put on top of the	
			WIRES PVT LTD			(IBC)/622(ND)20		file	
	3633		SCHABLONA INDIA LTD		Sec. 230-232 -	CP(AA)		Proof of service	
3636			Vs.		Second Motion	MERGER AND		missing	
						AMALGAMATIO			
	1	1	I	I .	1	,	1	1	

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	3634	0710102009642021/3	DR. DINESH MOHAN		Sec 60(5),Rule 11	INTERLOCUTO		Need Rs 100	
			SHARMA & OTHERS Vs.		of NCLT, 2016	RY		stamp paper for	
3637			EARTHCON UNIVERSAL		,	APPLICATION		uttar pradesh,	
			INFRATECH PRIVATE			(I.B.C)/796(ND)2		Court fees	
			LIMITED			021		missing on	
	3635	0710102010102021/1	MR. VISHAL SWARA &		Sec. 241(1),Sec.	COMPANY		Index missing, no	
3638			ANR Vs. SLV SECURITY		242(4)	PETITION		welfare and court	
			SERVICES PRIVATE		(-)	(COMPANIES		fees	
	3636	0710102013972020/2	ATISHAY JEWELLERS		Sec. 230-232, Sec	CA(A) MERGER		Wrong e-filing	
		07 10 1020 1007 202072	PRIVATE LIMITED Vs.		234	AND		Wrong o ming	
3639			RURAL BROADBAND		204	AMALGAMATIO			
			PRIVATE LIMITED			N(COMPANIES			
	3637	0710102020802021/1	EXPERION DEVELOPERS		Sec 60(5)	INTERLOCUTO		Page no. 90 - 93	
3640	3037	07 10 102020032021/1	PVT LTD Vs. CHANDRA		Sec 60(3)	RY		not clear	
0040			PRAKASH			APPLICATION		not clear	
	3638	0710102022332021/1	BAGH KOTHI		Sec. 230-232, Sec			No index, no	
3641	3030	07 10 10202233202 1/1	INVESTMENT AND		234	CA(A) MERGER AND		· ·	
3041			FINANCE PRIVATE		234	AMALGAMATIO		pagination	
	3639	0740402026502024/4	SANTOSH SHARMA Vs.		40/2)	INTERLOCUTO		Wrong o filing	
3642	3039	0710102026592021/1			19(2)			Wrong e-filing	
3042			KAPIL GUPTA			RY			
	2040	0740400040040004/5	VIIZDAM DA IA I V. NET		C C0(5)	APPLICATION		Dana no 4 44	
3643	3640	0710102018812021/5	VIKRAM BAJAJ Vs. NET		Sec 60(5)	INTERLOCUTO		Page no. 1 - 11	
3043			4 INDIA LTD.			RY		true copy sign	
	0044	07404000000000004	DAMA TENT HOUSE V		IDO Harden Occo	APPLICATION		missing	
	3641	0/10102020992020/4	RAMA TENT HOUSE Vs.		IBC Under Sec 9	COMPANY		Page no. 1 - 14	
3644			UNISONS HOTELS			PETITION IB		true Copy sign	
	0040	074040000040004040	PRIVATE LIMITED		IDOU I O O	(IBC)/596(ND)20		missing	
0045	3642	0/10102022422018/3	M/S. P K ENTERPRISES		IBC Under Sec 9	COMPANY		Welfare and	
3645			Vs. M/S. FOUR FRESH			PETITION IB		Court Fess	
	2010	0740400000000004	RETAIL PVT. LTD.			(IBC)/1651(ND)2		missing on	
	3643	0/10102028922020/1	M/S NEWGEN SPECIALTY		IBC Under Sec 9	COMPANY		True Copy sign	
3646			PLASTICS LMT Vs. M/S.			PETITION IB		Missing	
			PROMINENT POLYMERS			(IBC)/741(ND)20			
			PRIVATE LIMITED			20		111	
	3644	0710102077272020/5	GAC SHIPPING (INDIA)		Application under	INTERLOCUTO		Wrong e-filing,	
3647			PVT. LTD. Vs. CLASSIC		any other	RY		Additional and	
			BOTTLE CAPS PVT. LTD.		provisions - IBC	APPLICATION		application	
			-			(I.B.C)/3316(ND)		should be filed	
	3645	0710102095932020/4			19(2)	INTERLOCUTO		Page no. 15 - 18,	
3648			PARAMJEET SINGH			RY		20 not clear,	
			SEHRA & ORS			APPLICATION		Welfare and court	
						(I.B.C)/4346(ND)		fees missing on	
	3646		COMFORT FOOTWEARS		IBC Under Sec 9	COMPANY		True Copy sign	
3649			PVT LTD Vs. M/S RS			PETITION IB		Missing	
			SEVEN LIFESTYLE PVT		_	(IBC)/1531(ND)2			
	3647	0710102096682020/2	DEVINDER YADAV & ORS		IBC under Sec 7	COMPANY		Master index and	
3650			Vs. GRJ DISTRIBUTORS			PETITION IB		volume wise	
			AND DEVELOPERS			(IBC)/1066(ND)2		index should be	
			PRIVATE LIMITED			020		separate, volume	

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	3648	0710102096802019/6	COL. C.D. SHARMA		IBC under Sec 7	COMPANY		Wrong E-filing	
651			(RETD.) Vs. ORIOR			PETITION IB			
051			DEVELOPERS AND			(IBC)/1529(ND)2			
			INFRASTRUCTURE			019 ´ ` ´			
	3649	0710102100562019/7			IBC under Sec 7	COMPANY		Page no. 4 not	
			SERVICES LIMITED Vs.			PETITION IB		clear	
652			M/S ANSAL PROPERTIES			(IBC)/1649(ND)2		oloui	
			AND INFRASTRUCTURE			019			
	3650	0740400404400000/4	AJAY SINGHAL Vs. SITA		Co. 040(4) Co.	COMPANY		Dama na 400 nat	
653	3650	0710102104162020/1			Sec. 242(4),Sec.			Page no. 102 not	
000			RAM AND COMPANY		241(1)	PETITION		clear	
			LIMITED		_	(COMPANIES		_	
	3651	0710102104182020/2	AJAY SINGHAL Vs. SITA		Sec. 242(4),Sec.	COMPANY		Welfare missing	
654			RAM AND COMPANY		241(1)	PETITION			
			LIMITED			(COMPANIES			
	3652	0710102104182020/3	AJAY SINGHAL Vs. SITA		Sec. 242(4),Sec.	COMPANY		Welfare missing	
655			RAM AND COMPANY		241(1)	PETITION			
			LIMITED			(COMPANIES			
	3653	0710102110142020/4	TREND FLOORING		IBC Under Sec 9	COMPANY		true copy	
656			PRIVATE LIMITED Vs.			PETITION IB		missing on every	
			VASISHT AGENCIES			(IBC)/28(ND)202		page	
	3654	0710102110482020/4	TRANS ASIAN SHIPPING		IBC Under Sec 9	COMPANY		Page no. 1 - 41	
	3034	07 10 102 1 10 402 0 2074	SERVICES PRIVATE		ibo onder dec 3	PETITION IB		True copy sign	
657			LIMITED Vs. BLUE BIRD			_			
						(IBC)/1126(ND)2		missing	
			LOGISTICS PRIVATE		2 22/5	020			
	3655	0710102117252020/2	HEMANT SHARMA Vs.		Sec 60(5)	INTERLOCUTO		True Copy	
658			SANDEEP TYAGI			RY		missing on every	
						APPLICATION		page	
	3656	0710102118552020/2	SAKSHI FINCAP PVT.LTD		Rule 11 of NCLT,	INTERLOCUTO		Page no. 1 - 8	
659			Vs. CELEBRATION CITY		2016	RY		True Copy sign	
			PROJECTS PVT. LTD.			APPLICATION		missing	
660	3657	0710102119382020/2	BALAJI DIGITAL		IBC Under Sec 10	COMPANY		More than 200	
000			SOLUTION PRIVATE			PETITION IB		Pages in single	
	3658	0710102152112019/3	AJAY RAI Vs. ANSAL		IBC under Sec 7	COMPANY		Index missing in	
661			PHALAK			PETITION IB		vol-2, True Copy	
			INFRASTRUCTURE PVT			(IBC)/3206(ND)2		sign missing on	
	3659	0710102171622019/1			Sec 252 (1) - By	COMPANY		Page no. 11	
	3000		COMMISSIONER OF		Government Body			missing	
			INCOME TAX CIRCLE-		Soveriment Body	ANIES		iiii33iiig	
662									
002			12(2) Vs. REGISTRAR OF			ACT)/22(ND)202			
			COMPANIES DELHI &ANR.			0			
			(IN THE MATTER OF: M/S						
			INTELLUTIONS FINANCE		_				
	3660	0710200000812018/3	BRIJ ASSOCIATES Vs.		IBC Under Sec 9	COMPANY		Index Missing	
663			ASSOCIATED LIGHTING			PETITION IB			
			SYSTEM PVT LTD			(IBC)/342(ND)20			
	3661	0710102019362021/1	CFM ASSET		Rule 11 of NCLT,	INTERLOCUTO		True Copy Sign	
CC 4			RECONSTRUCTION PVT		2016	RY		Missing On every	
664			LTD Vs. M/S ACTION			APPLICATION		Page	
	1	1	ISPAT AND POWER			(I.B.C)/1243(PB)			

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	A	В	С	D	E	F	G	H	I
0005	3662	0710102076342019/8	M/S CHT INDIA PRIVATE		IBC Under Sec 9	COMPANY		Page no. 52 not	
3665			LIMITED Vs. INNOVATIVE			PETITION IB		clear	
			TEXTILES LIMITED			(IBC)/1184(ND)2			
0000	3663		GAC SHIPPING (INDIA)		Application under	INTERLOCUTO		Page no. 11 - 15,	
3666			PVT. LTD. Vs. CLASSIC		any other	RY		17, 23, 32, 34 - 59	
			BOTTLE CAPS PVT. LTD.		provisions - IBC	APPLICATION		page not clear	
	3664	0710102083582020/2			Sec 60(5)	INTERLOCUTO		Page no. 1 - 8, 11	
0007			GROVER Vs.			RY		- 57 true copy	
3667			UTTARAKHAND POWER			APPLICATION		sign missing	
			CORPORATION LIMITED			(I.B.C)/3591(ND)			
			THROUGH ITS		17011 1 0 0	2020			
	3665	0710102086982019/8	B.P. AGENCY (DELHI) Vs.		IBC Under Sec 9	COMPANY		Index Missing,	
3668			BRIGHTSUN			PETITION IB		No Pagination,	
			TECHNOCRAFT PVT. LTD.		2 222 (2)	(IBC)/1198(ND)2		Documents not	
0000	3666	0710102108042020/2	AKANKSHA GARTEX		Sec 252 (3)	COMPANY		No Pagination	
3669			PRIVATE LIMITED Vs.			APPEAL(COMP			
	000=	07404004000004040	REGISTRAR OF			ANIES			
0070	3667	0710102109962019/3	CARGO PLANNERS LTD		IBC Under Sec 9	COMPANY		Index Missing,	
3670			Vs. AAKRITI INFO-MEDIA			PETITION IB		No pagination,	
	2222	0740400440000004	PVT LTD		D I 44 (NOLT	(IBC)/1899(ND)2		court fees	
2674	3668	0710102113662020/1	J C ENTERPRISES		Rule 11 of NCLT,	INTERLOCUTO		Index Missing,	
3671			PRIVATE LIMITED Vs. M K		2016	RY		No Pagination,	
	3669	0740402425042040/6	S OIL PRIVATE LIMITED DRESIER COMMODITIES		IDC under See 7	APPLICATION COMPANY		No welfare, Rs 3	
3672	3009	0710102125042019/6			IBC under Sec 7	PETITION IB		Index missing,	
3072			PVT LDT Vs. JAIPURIA BUILDCON PVT LDT					True copy sign	
	3670	0740402420462040/4	MR. NIKHIL RAI AND		Sec. 241(1),Sec.	(IBC)/2480(PB)2 COMPANY		missing on True Copy sign	
3673	3670	5	ANOTHER Vs. M/S VCARE		242(4),Application				
3073		3	TECHNOLOGIES PVT LTD		under any other	(COMPANIES		missing on every page	
	3671	0710102130162010/1	MR. NIKHIL RAI AND		Sec. 241(1),Sec.	COMPANY		True Copy Sign	
3674	3071	6	ANOTHER Vs. M/S VCARE		242(4),Application	PETITION		Missing on	
007 1			TECHNOLOGIES PVT LTD		under any other	(COMPANIES		everypage	
	3672	0710102161032019/4	VIKAS MITTAL Vs. M/S		IBC Under Sec 9	COMPANY		Wrong e-filing	
	3072	07 10 102 10 10320 13/4	ODEON BUILDERS PVT.		ibo onder sec s	PETITION IB		Wrong e-ming	
3675			LTD. (THROUGH ITS			(IBC)/162(ND)20			
00.0			DIRECTOR MR. RAM			20			
			NIWAS BANSAL) & ORS.						
	3673	0710102065422020/5	VANDANA RAHEJA Vs.		IBC under Sec 7	COMPANY		Page no. 1- 5 true	
3676		01 10 10 20 00 12 20 20 10	SPAZE TOWERS PRIVATE			PETITION IB		copy sign	
			LIMITED			(IBC)/889(ND)20		missing	
	3674	0710102067522020/1	MAHENDER KUMAR		Sec 66(1)	INTERLOCUTO		No index, No	
			KHANDELWAL			RY		pagination, no	
3677			(RESOLUTION			APPLICATION		welfare and court	
			PROFESSIONAL) Vs.			(I.B.C)/2540(PB)		fees	
			FINSERVE SHARED			2020			
	3675	0710102076312019/1	SANTOSH ASSOCIATES		IBC Under Sec 9	COMPANY		wrong e-filing	
3678		1	Vs. PARAMEX			PETITION IB		3 :9	
			TRANSFORMERS LIMITED			(IBC)/1125(ND)2			
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	3676	0710102088862020/3	TULSI NANDAN KANT		IBC under Sec 7	COMPANY		true copy	
		0.1010200002020.0	BANSAL Vs. M/S			PETITION IB		missing on every	
3679			PRABHATAM			(IBC)/996(ND)20		page	
			ADVERTISING PRIVATE			20		 9-	
	3677	0710102093492020/1	INABENSA BHARAT PVT.		IBC Under Sec 10	COMPANY		True Copy sign	
	0011		LTD. Vs. JBB-EVEREST		IBO Olidor Odo 10	PETITION IB		missing on every	
3680			BUILDTECH PRIVATE			(IBC)/1041(ND)2		page	
			LIMITED			020		pugo	
	3678	II.	ROHIT PRASAD Vs. S&N		IBC under Sec 7	COMPANY		No Index, No	
3681	00.0		LIFESTYLE			PETITION IB		pagination	
			INFRAVENTURES PVT			(IBC)/1026(PB)2		paga.	
	3679	0710102095932020/5			19(2)	INTERLOCUTO		no Welfare and rs	
3682		0.1010200002020.0	PARAMJEET SINGH		10(=)	RY		3 court fess	
			SEHRA & ORS			APPLICATION			
	3680	0710102098942019/1	BANK OF INDIA Vs. WEST		IBC under Sec 7	COMPANY		Court fees	
			FACE HOSPITALITY AND			PETITION IB		missing in	
3683			MANAGEMENT PRIVATE			(IBC)/1572(ND)2		vakalatnama	
			LIMITED			019			
	3681	0710102103232020/2	SATISH KUMAR NARANG		Sec 60(5)	INTERLOCUTO		true copy sign	
3684			Vs. DREAM PROCON			RY		missing on every	
			PVT. LTD.			APPLICATION		page	
	3682		PANKAJ SABHARWAL &		IBC under Sec 7	COMPANY		Page no. 57,	
			ORS Vs. SUPERTECH			PETITION IB		notary date not	
3685			LIMITED			(IBC)/1090(ND)2		mention, welfare	
						020		and court fees	
	3683	0710102106742019/6	ASHISH GUPTA Vs.		IBC Under Sec 9	COMPANY		Index missing, no	
3686			DELAGUA HEALTH INDIA			PETITION IB		pagnation	
			PRIVATE LIMITED			(IBC)/1840(ND)2			
	3684	0710102423672018/2	SBPL INFRASTRUCTURE		Application under	COMPANY		No Index, No	
0007			LTD. & ORS Vs. M/S DLF		any other	PETITION		pagination	
3687			SBPL DEVELOPERS PVT		provisions	(COMPANIES			
			LTD			ACT)/145(ND)20			
	3685	0710102014622021/1	INTEC CAPITAL LIMITED		IBC under Sec 7	COMPANY		True copy sign	
0000			Vs. EASTERN			PETITION IB		missing on every	
3688			EMBROIDERY			(IBC)/161(ND)20		page	
			COLLECTIONS PRIVATE			21			
	3686	0710102015692021/2	NARESH KUMAR BANSAL		Sec 60(5)	INTERLOCUTO		no index, no	
3689			Vs. M/S. NSP			RY		pagination	
			ASSOCIATES (INDIA) PVT.			APPLICATION			
	3687	0710102062852020/3	ASHWINI MEHRA Vs.		Sec 60(5)	INTERLOCUTO		Need master	
			INDIAN OIL			RY		index and volume	
3690			CORPORATION LIMITED			APPLICATION		wise index	
						(I.B.C)/2184(PB)		volume	
						2020		separately,	
	3688	0710102086982019/1	B.P. AGENCY (DELHI) Vs.		IBC Under Sec 9	COMPANY		Wrong e-filing	
3691		1	BRIGHTSUN			PETITION IB			
			TECHNOCRAFT PVT. LTD.			(IBC)/1198(ND)2			

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2000	3689		ANUPAM ENTERPRISES		IBC Under Sec 9	COMPANY		Wrong e-filing	
3692		2	Vs. AARCITY			PETITION IB			
			INFRASTRUCTURE		0 04440	(IBC)/1812(ND)2			
0000	3690	0710102107732020/2			Sec. 241(1),Sec.	COMPANY		Index missing	
3693			SINGLA INFRABUILD PVT.		242(4)	PETITION			
			LTD.			(COMPANIES			
	3691		RAGHUDHA PROPERTIES		Sec. 230-232 -	CP(AA)		Wrong e-filing	
3694			PVT LTD Vs.		Second Motion	MERGER AND			
						AMALGAMATIO			
3695	3692	0710102147832019/3	PARAS ENTERPRISES Vs.		IBC Under Sec 9	COMPANY		Index missing	
			ARISU PACKAGING PVT.		0 00(4) (1) (1)	PETITION IB		127	
	3693	0710102149722019/7	SATKAR TERMINALS		Sec 33(1) (b) (i) to	INTERLOCATO		Wrong e-filing	
3696			LIMITED Vs. REGISTRAR		(iii) r/w Sec 33(3)	RY			
			OF COMPANIES			APPLICATION			
0007	3694		PUNJAB NATIONAL BANK		Application under			Wrong e-filing	
3697		1	Vs. M/S GENERAL		any other	PETITION IB			
			POWER COMPANY PVT.		provisions	(IBC)/637(PB)20			
	3695		M/S. PLATINA BULKERS		IBC Under Sec 9	COMPANY		Wrong e-filing	
3698			PVT. LTD. Vs. M/S. STAR			PETITION IB			
			MINERAL RESOURCES			(IBC)/607(ND)20			
			PVT. LTD.			18			
3699	3696		MUSADDI LAL KISHAN		IBC Under Sec 9	COMPANY		Wrong e-filing	
		0	LAL Vs. RAM DEV PVT			PETITION IB			
	3697	0710102021902020/1			Sec 241 (2)	COMPANY		Wrong e-filing	
3700			AGRAWAL Vs.			APPLICATION(
			INTEGRATED			COMPANIES			
			ELECTROMECH PRIVATE			ACT)/169(ND)20			
0704	3698		ORIENTAL BANK OF		IBC under Sec 7	COMPANY		Wrong e-filing	
3701		3	COMMERCEOF Vs.			PETITION IB			
			VALLABH STEEL WEST			(IBC)/107(PB)20			
0700	3699	0710102080762019/3	MORELLE DEALERS LLP		Sec. 230-232 -	CP(AA)		No stamp paper,	
3702			Vs.		Second Motion	MERGER AND		Affidavit not	
						AMALGAMATIO		notarised	
0700	3700	0/10102080762019/4	MORELLE DEALERS LLP		Sec. 230-232 -	CP(AA)		No stamp paper,	
3703			Vs.		Second Motion	MERGER AND		Affidavit not	
	0764	0740400000700045	MODELLE DEVLESS : : 5		0 000 000	AMALGAMATIO		notarised	
2704	3701		MORELLE DEALERS LLP		Sec. 230-232 -	CP(AA)		No stamp paper,	
3704			Vs.		Second Motion	MERGER AND		Affidavit not	
	2700	074040200070204070	MODELLE DEALERS LIS		Co. 220 020	AMALGAMATIO		notarised	
3705	3702	0710102080762019/6	MORELLE DEALERS LLP		Sec. 230-232 -	CP(AA)		No stamp paper,	
3103			Vs.		Second Motion	MERGER AND		Affidavit not	
-	2702	074040200204000040	DI LIE CTAD DI III DODGO		000 000 000 000	AMALGAMATIO		notarised	
2706	3703		BLUE STAR BUILDPROP		Sec. 230-232, Sec	CA(A) MERGER		No Index, no	
3706			PRIVATE LIMITED Vs.		234	AND		pagination	
-	2704		EARTH WATER LIMITED		40(2)	AMALGAMATIO		Two comes since	
3707	3704		SHALU KHANNA Vs.		19(2)	INTERLOCUTO		True copy sign	
3/0/			PARAMJEET SINGH			RY		missing on every	
			SEHRA & ORS			APPLICATION		page	

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	3705	0710102106542020/4	TARUN GULATI Vs.		Sec. 241(1),Sec.	COMPANY		No Index	
708			SAARANYA HOSPITALITY		242(4)	PETITION			
100			TECHNOLOGIES PRIVATE			(COMPANIES			
			LIMITED AND ORS			ACT)/171(ND)20			
	3706	0710102018812021/2	VIKRAM BAJAJ Vs. NET		Sec 60(5)	INTERLOCUTO		No Index, No	
709			4 INDIA LTD.		. ,	RY		pagination, True	
						APPLICATION		copy sign	
	3707	0710102077422020/7	GULLIVERS TRAVEL		IBC Under Sec 9	COMPANY		Master index	
740			ASSOCIATES Vs. FORE			PETITION IB		missing, True	
710			REPRESENTATIONS &			(IBC)/922(ND)20		copy sign	
			TRAVEL PVT. LTD.			20		missing on every	
	3708	0710102029162020/5	AMRIT KUMAR PATEL Vs.		Section 94(1)	COMPANY		Documents not	
711			PHEONIX ARC PRIVATE			PETITION IB		showing	
			LIMITED			(IBC)/773(ND)20		3	
	3709	0710102098132019/3	INTEC CAPITAL LTD Vs.		IBC under Sec 7	COMPANY		Documents not	
712		1	M/S GSS PROCON PVT			PETITION IB		showing	
	3710	0710102009442021/3	SHALINI KHURANA Vs.		Sec. 241(1),Sec.	COMPANY		Court fees	
713	07.10	07 10 10 2000 44 20 2 170	JNR HOTELS PRIVATE		242(4),Rule 11 of	PETITION		missing on	
0			LIMITED		NCLT	(COMPANIES		vakalatnama	
	3711	0710102012532020/8	THOMAS AND COMPANY		IBC Under Sec 9	COMPANY		Page no. 42, 58,	
	3711	07 10 1020 12332020/0	PVT LIMITED Vs. THAPAR		ibc officer Sec 9	PETITION IB		59, 62, 65, 66, 68	
714			BUILDERS PVT LIMITED			(IBC)/494(ND)20		,69, 70- 80, 83- 92,	
			BUILDERS FVT LIMITED			20		122, 156, 166,	
	3712	07404020202020204	GRAPHISADS PRIVATE		IBC Under Sec 9	COMPANY		Proof of service	
	3/12	0/10102020292020/1			IBC Under Sec 9	_			
715			LIMITED Vs. ANSAL			PETITION IB		missing	
			PROPERTIES &			(IBC)/563(ND)20			
	0740	074040000400004	INFRASTRUCTURE		0 044 (0)	20			
	3713	0710102021902020/1			Sec 241 (2)	COMPANY		Page no. 5 - not	
716			AGRAWAL Vs.			APPLICATION(clear, volume	
			INTEGRATED			COMPANIES		wise index	
			ELECTROMECH PRIVATE			ACT)/169(ND)20		missing	
	3714	0710102077862020/1	STATE BANK OF INDIA Vs.		IBC under Sec 7	COMPANY		Page no. 8 not	
717		4	M/S INDO ALUSYS			PETITION IB		clear, welfare and	
		1	INDUSTRIES LTD.			(IBC)/925(PB)20		court fees	
	3715	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY		Wrong e-filing	
718						APPLICATION(
						COMPANIES			
	3716	0710102154292019/4	PARMOD KUMAR ANAND		IBC Under Sec 9	COMPANY		Need to file	
719			Vs. MBL			PETITION IB		separately	
			INFRASTRUCTURES			(IBC)/3144(ND)2			
	3717	0710102166592019/5	UNION OF INDIA Vs. P.D.		Sec. 271-273	COMPANY		Stamp Paper	
720			AGROPROCESSORS			PETITION		missing	
			LIMITED			(COMPANIES			
	3718	0710102173902019/1	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		True Copy sign	
	_		WARD 10(2) Vs.		Government Body			missing	
			REGISTRAR OF			ANIES			
721			COMPANIES DELHI &			ACT)/79(ND)202			
			ORS. (IN THE MATTER OF:			0			
			M/S GOLDEN EYE						

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		0710102001742020/2	-	Ь	Rule 11 of NCLT	COMPANY	G	Page no. not	ı
3722	3/ 19	07 10 10200 1742020/2	NIKKO AUTO LIMITED		Rule II OI NCLI	_		_	
3122			NIKKO AUTO LIMITED			APPLICATION(mention on	
-			0			COMPANIES		vakalatnama	
1	3720	0710102007642021/1			IBC Under Sec 9	COMPANY		stamp papar	
3723			ENTERPRISES Vs. TRN			PETITION IB		missing	
			ENERGY PRIVATE			(IBC)/76(ND)202			
	3721		ICICI BANK LIMITED Vs. C		IBC under Sec 7	COMPANY		Volume contain	
		2	&C CONSTRUCTION			PETITION IB		more than 200	
3724			LIMITED			(IBC)/1367(PB)2		pages, true copy	
						018		sign missing on	
								every page, page	
	3722	0710102142722019/1	AMREX MARKETING		Sec.	COMPANY		documents	
		0	PRIVATE LIMITED Vs.		59,Application	PETITION		incomplete, not	
			UNIVERSAL CONVEYOR		under any other	(COMPANIES		properly	
3725			BELTINGS LIIMTED		provisions	ACT)/879(ND)20		arranged	
					,Application under			J	
					any other				
	3723	0710200425572018/1	ALLAHABAD BANK Vs.		IBC Under Sec 10	COMPANY		Page no. 116	
3726	0720		M/S RUNEECHA		IBO Officer Occ 10	PETITION IB		page cut, Page	
0,20		U	TEXTILES LIMITED			(IBC)/451(PB)20		no. 120 not	
	3724	0740402042422040/2	P.R. ROLLING MILLS PVT.		IBC Under Sec 9	COMPANY		Proof of service	
3727	3124	07 10 1020 12 1220 19/3	LTD Vs. JAYCEE		IBC Ulider Sec 9	PETITION IB			
3121						_		missing	
	2705	074040000000000000	AUTOFAB PRIVATE		Cub Castian (4) Of	(IBC)/542(ND)20		Tuus sanu sinn	
0700	3725		CLP WIND FARMS (INDIA)		Sub-Section (1) 0f	COMPANY		True copy sign	
3728			PRIVATE LIMITED Vs.		Section 66.	PETITION		missing	
			0			(COMPANIES			
1	3726		CLP WIND FARMS (INDIA)		` '	COMPANY		True Copy Sign	
3729			PRIVATE LIMITED Vs.		Section 66.	PETITION		missing on every	
						(COMPANIES		page	
	3727	0710102099202019/6	M/S EMGREEN IMPEX		IBC Under Sec 9	COMPANY		True Copy sign	
			LTD. (EARLIER KNOWN			PETITION IB		missing on every	
3730			AS M/S EMGREEN IMPEX			(IBC)/1623(ND)2		page	
0.00			PVT. LTD.) Vs. M/S ANR			019			
			INTERNATIONAL PVT.						
			LTD. & OTHERS						
	3728	0710102116102020/3	RAJEEV BEHL Vs. M/S		Rule 11 of NCLT	COMPANY		True Copy Sign	
3731			REALTECH			APPLICATION(missing	
3131			INFRASTRUCTURE LTD &			COMPANIES			
			ORS			ACT)/807(ND)20			
	3729	0710102118302020/3	RAJEEV BEHL Vs. M/S		Rule 11 of NCLT	COMPANY		True Copy Sign	
			REALTECH			APPLICATION(Missing	
3732			INFRASTRUCTURE LTD &			COMPANIES			
			ORS			ACT)/825(ND)20			
	3730	0710102146782019/2	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		Back Date	
	3.00		WARD- 20(1) Vs.			APPEAL(COMP		affidavit	
3733			REGISTRAR OF		23.0one Body	ANIES			
5.55			COMPANIES DELHI &			ACT)/848(ND)20			
			ORS. M/S PRACHI			19			
			UNG. WIG FRAUTI		l	13		l	

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	3731		INCOME TAX OFFICER	_	Sec 252 (1) - By	COMPANY	-	Back date	
		0. 10 1021 11 0020 10/2	WARD- 20(1) Vs.		Government Body			affidavit , page	
3734			REGISTRAR OF		Government Body	ANIES		no. 15 not clear	
			COMPANIES DELHI &			ACT)/844(ND)20		nor ro not oroar	
			ORS. M/S PREETSIMS			19			
	3732	0710102174042019/3	MAHESH KUMAR MITTAL		IBC Under Sec 9	COMPANY		No Index, No	
3735	0702	07 10 102 17 40 420 10/0	Vs. GOLDMAX TRADE N		Bo onder occ 3	PETITION IB		pagination	
0,00			BIZ PVT LTD			(IBC)/139(ND)20		pagination	
	3733	0710102412382017/2	M/S COLUMBIA PETRO		IBC Under Sec 9	COMPANY		Stamp paper	
3736	0,00	7	CHEM PVT LTD Vs. M/S		Bo onder occ 3	PETITION IB		missing, page no.	
0.00		'	PETROLUBE INDIA LTD.			(IBC)/343(ND)20		4 not clear	
	3734	0710120011332018/3	BRIJESH SAHU Vs. KDP		IBC under Sec 7	COMPANY		Stamp paper	
3737	0,04	07 10 1200 1 10020 10/0	BUILDWELL PVT. LTD.		Bo under occ r	PETITION IB		missing	
	3735	0710200421402018/1			Application under			Court fees	
	3733	07 1020042 14020 10/1	COMPANIES NCT OF		any other	PETITION		missing on	
3738			DELHI & HARYANA Vs.		provisions	(COMPANIES		vakalatnama	
			M/S. INTELLECTUAL		provisions	ACT)/228(ND)20		vakalatilailla	
	3736	0710102070282020/2	USHA DEVI Vs. PRAVEER		Sec 42,Sec 60(5)	INTERLOCUTO		File rejoinder and	
3739	3730	07 10 10207 020202072	CONSTRUCTION PVT LTD.		Sec 42,Sec 00(3)	RY		application	
0100			CONSTRUCTION TVT ETD.			APPLICATION		separately	
	3737	0710200410882018/1	SUPER PRINT SERVICES		IBC Under Sec 9	COMPANY		True copy sign	
	3737	1	Vs. M/S XALTA FOOD		IDO Officer Sec 3	PETITION IB		missing on every	
3740		•	AND BEVERAGES			(IBC)/702(ND)20		page, more than	
			PRIVATE LIMITED			18		200 pages in	
	3738	0710102021202021/1	RAKESH GUPTA Vs. M/S		Application under	INTERLOCUTO		True copy sign	
3741	3730	07 10 10202 129202 171	STRAIGHT EDGE		any other	RY		missing on every	
0, 11			CONTRACTS PVT LTD		provisions - IBC	APPLICATION		page	
	3739	0710200412592017/5	DEEPAK KHANNA Vs.		IBC under Sec 7	COMPANY		single volume	
	3733	6	EARTH		IDO under Sec 7	PETITION IB		contain more	
3742			INFRFASTRUCTURES			(IBC)/401(ND)20		than 200 pages,	
01 12			LTD.			17		page no. 19 page	
			215.			.,		not clear, page	
	3740	0710102031522021/1	DEVENDRA BHATI Vs.		Sec 60(5)	INTERLOCUTO		True copy sign	
	0740	07 10 10 200 10 22 02 17 1	GAURAV KATIYAR RP OF		000 00(0)	RY		missing on every	
3743			EARTHCON UNIVERSAL			APPLICATION		page	
			INFRATECH PRIVATE			(I.B.C)/1994(ND)		pago	
			LIMITED			2021			
	3741	0710102115552019/1	TATA CAPITAL FINANCIAL		IBC under Sec 7	COMPANY		Wrong e-filing	
		2	SERVICES LIMITED Vs.			PETITION IB			
3744		_	KAY EM COPPER			(IBC)/2027(ND)2			
			PRIVATE LIMITED			019			
	3742	0710102133062019/6	SAMEEKSHA INFRATEL		Sec 252 (3)	COMPANY		Wrong e-filing	
3745	3172	0. 10 102 100020 19/0	PRIVATE LIMITED Vs.		200 202 (0)	APPEAL(COMP			
0. 10			REGISTRAR OF			ANIES			
	3743	0710102019842021/1	GIRWAR SINGH JAKHAR		Sec 60(5)	INTERLOCUTO		Volume wise	
3746	3.40	J. 10102010072021/1	Vs. EARTH		230 00(0)	RY		index missing,	
5			INFRFASTRUCTURES			APPLICATION		true copy sign	
	L		IN IN ACTIVOCIONES		1	AT FLICATION	l	lu ne coby sign	

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	3744	0710102069572020/1	INDIAN DUROBUILD PVT.		Sec. 131(1)	COMPANY		Need to file	
3747			LTD. Vs. KINDLE		, ,	PETITION		documents	
			INFRAHEIGHTS PVT. LTD.			(COMPANIES		separately	
	3745	0710102034512018/3	INCOME TAX OFFICER Vs.		Sec 252 (1) - By	COMPANY		Wrong e-filing	
0740			REGISTRAR OF		Government Body	APPEAL(COMP			
3748			COMPANIES M/S ISHWAR			ANIES			
			EXPTRADE PVT LTD			ACT)/20(ND)201			
	3746	0710102060922020/5	SURAJ KUMAR KAUSHAL		IBC under Sec 7	COMPANY		Index missing,	
3749			& OTHERS Vs.			PETITION IB		true copy sign	
			SARVOTTAM REALCON			(IBC)/901(ND)20		missing	
	3747	0710102063012020/4	ELLIMETAL INDIA		IBC Section 59	COMPANY		Page no. 7, page	
2750			PRIVATE LIMITED Vs.			PETITION IB		cut	
3750			REGISTRAR OF			(IBC)/1043(ND)2			
			COMPANIES NCT OF			020			
	3748	0710102086612020/3	HORIZON BUILDCON		19(2)	INTERLOCUTO		Notary date	
0754			PRIVATE LIMITED Vs.			RY		missing on	
3751			HORIZON BUILDCON			APPLICATION		affidavit	
			PRIVATE LIMITED			(I.B.C)/3960(ND)			
	3749	0710102095282019/5	SYNDICATE BANK Vs.		IBC under Sec 7	COMPANY		Wrong e-filing	
3752			M/S INCOM WIRES &			PETITION IB			
			CABLES PVT. LTD.			(IBC)/1456(PB)2			
	3750	0710102097692019/2	ATUL KUMAR KANSAL Vs.		Sec. 45 (1)	COMPANY		Page no. not	
3753			SAMYAK PROJECT			APPLICATION(I		mention in index,	
3733			PRIVATE			BC)/891(ND)201		volume contain	
						9		more than 200	
	3751	0710102100592020/2	PARTHA SARATHY		Application under	INTERLOCUTO		Index Missing	
3754			SARKAR Vs. INNOVARI		any other	RY			
3734			TECHNOLOGIES PRIVATE		provisions - IBC	APPLICATION			
			LIMITED			(I.B.C)/4650(ND)			
	3752	0710102102412020/3	VENKATA NAGESWARA		IBC under Sec 7	COMPANY		No pagination	
3755			THRINATH ITIKA Vs. SITI			PETITION IB			
3733			VISION DIGITAL MEDIA			(IBC)/1031(ND)2			
			PVT LTD			020			
	3753	0710102109342020/2	DALMIA FAMILY OFFICE		IBC under Sec 7	COMPANY		wrong e-filing	
3756			TRUST Vs. ALMOND			PETITION IB			
0,00			INFRABUILD PRIVATE			(IBC)/1079(PB)2			
			LIMITED			020			
	3754	0710102109342020/3	DALMIA FAMILY OFFICE		IBC under Sec 7	COMPANY		Wrong e-filing	
3757			TRUST Vs. ALMOND			PETITION IB			
3,3,			INFRABUILD PRIVATE			(IBC)/1079(PB)2			
			LIMITED			020			
	3755	0710102109462020/3	DALMIA FAMILY OFFICE		IBC under Sec 7	COMPANY		True Copy sign	
			TRUST Vs. ANAND			PETITION IB		missing on every	
3758			DIVINE DEVELOPERS			(IBC)/1077(PB)2		page, Page no.	
0,00			PRIVATE LIMITED			020		190, 241, 293	
								stamp paper	
								missing, welfare	

	Α	В	С	D	E	F	G	Н	<u> </u>
3759	3756	0710102109462020/4	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2 020	J	Wrong e-filing	·
3760	3757	0710102109962019/3	CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1899(ND)2		Rs 3 court fees missing	
3761	3758	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED VS. IDEA		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		Stamp paper missing, true copy sign missing on every	
3762	3759	0710102116822020/1	PUNAM MAKHNI Vs. DIWAKAR COMMERCIAL PVT LTD		Sec. 59	COMPANY PETITION (COMPANIES		Proof of service missing	
3763	3760	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/5634(ND)		Stamp paper missing, notary missing	
3764	3761	0710200410782018/1	M+R LOGISTICS INDIA PVT LTD Vs. THE INDURE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/898(ND)20		Wrong e-filing	
3765	3762	0710102005832021/2						Need to add separate volume 1 index after master index, Stamp paper missing, true copy sign	
3766	3763		RAYALA WIND POWER COMPANY PVT. LTD. Vs. MR. ASHISH CHOPRA SUSPENDED DIRECTOR OF CD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/311(ND)20 20		Wrong e-filing	
3767	3764	0710102007882021/1	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)20 21		Wrong e-filing	
3768		0710102007882021/3	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)20 21		Wrong e-filing	
3769	3766	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/452(ND)20		True copy sign missing on every page	

	Α	В	С	D	Е	F	G	Н	1
	3767	<u> </u>	DR. RAJEEV KUMAR		Sec. 241(1),Sec.	COMPANY		Rs 100 stamp	'
	3707	07 10 1020 1999202 1/1	SHARMA Vs. NAYATI		242(4)	PETITION		paper needed	
3770			HEALTHCARE &		242(4)	(COMPANIES		paper needed	
			- ·			,			
	0700	0740400004000004	RESEARCH NCR PVT.		0 0.44 (0)	ACT)/65(ND)202		V-1	
	3768	0710102021902020/1			Sec 241 (2)	COMPANY		Volume wise	
3771			AGRAWAL Vs.			APPLICATION(index missing	
			INTEGRATED			COMPANIES			
			ELECTROMECH PRIVATE			ACT)/169(ND)20			
	3769	0710102156952019/5	JONES LANG LASALLE		IBC Under Sec 9	COMPANY		Proof of service	
			BUILDING OPERATIONS			PETITION IB		missing	
3772			PRIVATE LIMITED Vs.			(IBC)/3213(ND)2			
			CITY MART			019			
			MAINTENANCE SERVICES						
	3770		M/S SMALL INDUSTRIES		Sec. 7(7)	COMPANY		Wrong e-filing	
3773		5	DEVELOPMENT BANK OF			PETITION IB			
" " "			INDIA Vs. M/S			(IBC)/575(ND)20			
			DELICIOUS COCO WATER			17			
1	3771	0710102012142021/1	RAJESH RAMNANI Vs.		Application under	INTERLOCUTO		Wrong e-filing	
3774			BANGA ELECTRONICS		any other	RY			
			PRIVATE LIMITED		provisions - IBC	APPLICATION			
	3772	0710102023802021/2	GREEN FUTURE		IBC Under Sec 9	COMPANY		No index	
			FOUNDATION Vs.			PETITION IB			
3775			INNOVATIVE FINANCIAL			(IBC)/212(ND)20			
			ADVISORS PRIVATE			21			
			LIMITED (FIINOVATION)						
3776	3773	0710102410042018/2	INDIAN OVERSEAS BANK		IBC under Sec 7	COMPANY		True copy sign	
3110		1	Vs. M/S JMD OILS PVT.			PETITION IB		missing on every	
	3774	0710102012642019/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Wrong e-filing	
3777		1	Vs. M/S SHIVANSH			PETITION IB			
			DIAMOND PVT. LTD.			(IBC)/455(ND)20			
	3775	0710102012642019/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Wrong e-filing	
3778		2	Vs. M/S SHIVANSH			PETITION IB			
			DIAMOND PVT. LTD.			(IBC)/455(ND)20			
	3776	0710102017062021/2	GOBIND SUGAR MILLS		Sub-section (I) of	CA(A) MERGER		Volume have	
3779			LIMITED Vs. IIFL HOME		section 230	AND ´		more than 200	
			FINANCE			AMALGAMATIO		pages	
	3777	0710102029242020/3	TATA CAPITAL FINANCIAL		Section 95(1)	COMPANY		Wrong e-filing	
3780			SERVICES LIMITED Vs.		` '	PETITION IB			
			RAKESH BHATNAGAR			(IBC)/726(ND)20			
	3778		SIDDHI VINAYAK POWER		Application under			Wrong e-filing	
			GENERATION &		any other	APPLICATION(I			
0701			DISTRIBUTORS PVT. LTD.		provisions - IBC	BC)/539(ND)202			
3781			Vs. SIDDHI VINAYAK			0			
			POWER GENERATION &						
			DISTRIBUTORS PVT. LTD.						
	3779	0710102007072020/1			Application under	COMPANY		Wrong e-filing	
3782	1		AGENCY Vs. FE (INDIA)		any other	APPLICATION(I		. 5 :	
			LTD		provisions - IBC	BC)/538(ND)202			
	1	ļ	 	!	IP. 51.0.0.0		ļ	1	ļ

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			KASHI VISWANATHAN		Sec 43(1) r/w Sec	INTERLOCUTO		Documents not	'
3783	3700	0. 10 102 1000 12020/2	SIVARAMAN Vs. AKL		44 (1)	RY		available	
0,00			IMPEX PRIVATE LIMITED		 (1)	APPLICATION		available	
	3781		DEEPA SHARMA Vs.		Sec. 71(10)	COMPANY		Index missing,	
3784	3701	07 10 10 200 402 202 17 1	TRANSASIA AUTO AND		066. 7 1(10)	PETITION		welfare and court	
0,0,			GENERAL FINANCE LTD			(COMPANIES		fees missing	
	3782	0710102026592021/2	SANTOSH SHARMA Vs.		19(2)	INTERLOCUTO		Stamp paper	
3785	3702	07 10 10 20 20 33 20 2 17 2	KAPIL GUPTA		13(2)	RY		missing	
0,00			IVALIE GOLIA			APPLICATION		illissing	
	3783	0710102090272019/1	TATA TELESERVICES		Rule 11 of NCLT	COMPANY		Stamp paper	
3786	0,00	07 10 10 20 00 27 20 107 1	LIMITED Vs. REHEJA		Ruio II oi IIo	APPLICATION(missing, notary	
			DEVELOPERS M-LIMITED			COMPANIES		missing, proof of	
	3784		BHARTI AIRTEL LIMITED		Rule 11 of NCLT	COMPANY		Stamp paper	
3787	0704	07 10 10 20 30 23 20 13/1	Vs. MR. VENTAKESAN		Ruic II of NoE1	APPLICATION(missing, notary	
0.0.			SANKARANARAYANAN			COMPANIES		missing, proof of	
	3785	0710102169962019/1	LIC HOUSING FINANCE		IBC under Sec 7	COMPANY		Documents not	
	0700		PRIVATE LIMITED Vs. K V		ibo unaci occ i	PETITION IB		available	
3788			DEVELOPERS PRIVATE			(IBC)/236(ND)20		avanasio	
			LIMITED			20			
	3786	0710102022452021/4	KOTAK MAHINDRA BANK		Sec 60(5)	INTERLOCUTO		Welfare and court	
3789	0700	07 10 10 20 22 40 20 2 17 4	Vs. ORRIS		000 00(0)	RY		fees missing	
			INFRASTRUCTURE PVT.			APPLICATION		loco illicomig	
	3787	0710102025612021/1	PANKAJ KHETAN Vs.		Application under	INTERLOCUTO		Back date	
3790			ATUL TANDON		any other	RY		affidavit	
					provisions - IBC	APPLICATION			
	3788	0710102087232020/1	SMT. ASHA BALI Vs. M/S.		Sec. 241(1)	COMPANY		Index missing	
3791			BALI & CO. PVT. LTD.			PETITION			
						(COMPANIES			
	3789	0710102118362020/6	SANT ANAND		Sec 60(5)	INTERLOCUTO		Translation copy	
0700			INDUSTRIES PRVATE		, ,	RY		missing of hindi	
3792			LIMITED Vs.			APPLICATION		documents	
			DAKSHINANCHAL			(I.B.C)/5689(ND)			
	3790	0710102141282019/1	INCOME TAX OFFICER		Sec 252 (3) - By	COMPANY		Stamp paper	
			WARD 6 (1) Vs.		Government Body	APPEAL(COMP		missing, notary	
3793			REGISTRAR OF			ANIES		missing	
			COMPANIES DELHI (IN			ACT)/817(ND)20			
			THE MATTER OF :M/ S.			19			
	3791	0710102024292021/1	WAVE MEGACITY		IBC Under Sec 10	COMPANY		Stamp paper	
3794			CENTRE PRIVATE LTD.			PETITION IB		missing, notary	
3194			Vs. T3HOLIDAYS PVT LTD			(IBC)/197(PB)20		missing , true	
						21		copy sign	
	3792	0710102026982021/2	AJIT GYANCHAND JAIN		Application under	INTERLOCUTO		Proof of service	
			INTERIM RESOLUTION		any other	RY		missing	
			PROFESSIONAL OF SARE		provisions - IBC	APPLICATION			
3795			GURUGRAM PVT. LTD. Vs.			(I.B.C)/1785(PB)			
			TATA POWER WESTERN			2021			
			ODISHA DISTRIBUTION						
			LIMITED						
			-		•	•		•	

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	3793	0710102117242020/4	KALIBER ASSOCIATES		IBC under Sec 7	COMPANY		Volume wise	
3796			PVT. LTD Vs. J. R. MODI			PETITION IB		index missing	
			ASSOCIATES LTD.			(IBC)/1122(ND)2		g	
	3794	0710102410382017/4	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Wrong e-filing	
3797		8	Vs. SU KAM POWER			PETITION IB		9	
			SYSTEM LTD.			(IBC)/540(PB)20			
	3795		STATE BANK OF INDIA Vs.		Application under			Wrong e-filing	
3798	0.00		M/S CENTURY		any other	RY		Triong o ming	
			COMMUNICATION LTD.		provisions - IBC	APPLICATION			
	3796		PNB HOUSING FINANCE		IBC under Sec 7	COMPANY		True copy sign	
3799			LTD. Vs. RAHEJA			PETITION IB		missing on every	
			DEVELOPERS LIMITED			(IBC)/215(PB)20		page	
	3797	0710102027582021/1			Sec. 241(1),Sec.	COMPANY		Master index	
3800	0.0.	07 10 10 20 27 00 20 217 1	INVESTMENTS S.Ã R.L.		242(4),Section	PETITION		missing	
			Vs. RATTANINDIA		339,Sec. 244(1)	(COMPANIES		linicomy	
	3798	0710102062082020/4	RITESH SPINNING MILLS			CA(A) MERGER		Wrong e-filing	
	0.00	07 10 10 20 0 20 20 20 7 4	LIMITED Vs. SAROHA		section 230	AND		Triong o ming	
3801			PRINTING AND		Socion 200	AMALGAMATIO			
			PACKAGING PRIVATE			N(COMPANIES			
	3799	0710102086692020/2	M/S. ANSAL HOUSING &		Rule 11 of	INTERLOCUTO		True copy sign	
	0.00	07 10 10 20 00 00 20 20 72	CONSTRUCTION LTD. Vs.		NCLT, 2016	RY		missing on every	
3802			M/S. SAMYAK PROJECTS		11021, 2010	APPLICATION		page	
			PVT. LTD.			(I.B.C)/3721(PB)		pago	
	3800		ANUJ PARASHAR Vs.		Sec 252 (3)	COMPANY		Page no. 4 - 5	
3803		07 10 102 10207 202070	REGISTRAR OF		000 202 (0)	APPEAL(COMP		True copy sign	
			COMPANIES NCT OF			ANIES		missing	
	3801	0710102105662020/4	PANKAJ SABHARWAL &		IBC under Sec 7	COMPANY		True copy sign	
3804			ORS Vs. SUPERTECH		in the second second	PETITION IB		missing on every	
	3802	0710102105992020/3			Sec. 230-232 -	CP(AA)		Proof of service	
3805			LIMITED Vs. M/S ABW		Second Motion	MERGER AND		missing	
			INFRASTRUCTURE LTD			AMALGAMATIO		9	
	3803	0710102114622019/1			Sec. 241(1)	COMPANY		Wrong e-filing	
3806		2	GANGOOLY Vs.			PETITION			
			NUGREEN ENERGY			(COMPANIES			
	3804		ARM DIGITAL MEDIA		IBC Under Sec 9	COMPANY		True copy sign	
			PRIVATE LIMITED Vs.			PETITION IB		missing on every	
3807			ICRI CORPORATE			(IBC)/1123(ND)2		page	
			SERVICES PRIVATE			020		- 3 ·	
	3805	0710102122452019/7			IBC under Sec 7	COMPANY		Documents not	
3808			PRIVATE LIMITED Vs.			PETITION IB		available	
			SNS DIAGNOSTICS			(IBC)/2260(ND)2			
	3806	0710102129912019/4			Sec. 241(1)	COMPANY		Wrong e-filing	
3809			PRIVATE LIMITED Vs.		,	PETITION		9	
			ISITH PRAKASH			(COMPANIES			
	3807	0710102427572018/1	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		Wrong e-filing	
3810		9	COMMERCE Vs. LOTUS			PETITION IB			
		-	AUTO ENGINEERING LTD.			(IBC)/31(PB)201			
			, C ENGINEERING EID.		l .	11.20,011 0,201	l .	1	

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	3808		HIGHORBIT CAREERS	Ь	Rule 11 of NCLT	COMPANY	9	Wrong e-filing	ı
	3000	07 10 1020 1097 202 1/1	PRIVATE LIMITED Vs.		Rule II OI NCLI			wrong e-ming	
3811						APPLICATION(
			NEXTRA TELESERVICES			COMPANIES			
	2000	0740400040070004/0	PVT LTD		D 1 44 (NOLT	ACT)/109(PB)20		147 6:1:	
	3809		HIGHORBIT CAREERS		Rule 11 of NCLT	COMPANY		Wrong e-filing	
3812			PRIVATE LIMITED Vs.			APPLICATION(
			NEXTRA TELESERVICES			COMPANIES			
			PVT LTD			ACT)/109(PB)20			
	3810	0710102016972021/3	HIGHORBIT CAREERS		Rule 11 of NCLT	COMPANY		Wrong e-filing	
3813			PRIVATE LIMITED Vs.			APPLICATION(
0010			NEXTRA TELESERVICES			COMPANIES			
			PVT LTD			ACT)/109(PB)20			
	3811	0710102068312020/4	ESSJAY ERICSSON PVT.		IBC Under Sec 9	COMPANY		No index, no	
3814			LTD. Vs. FRONTLINE			PETITION IB		pagination	
3014			(NCR) BUSINESS			(IBC)/878(ND)20			
			SOLUTIONS PVT. LTD			20			
	3812	0710102096442020/1	M/S CSII INDIA PVT. LTD.		Sec 60(5)	INTERLOCUTO		File documents	
			(FORMERLY KNOWN AS			RY		in single pdf with	
			CSDC INDIA PVT. LTD.)			APPLICATION		proper index	
3815			Vs. M/S TELEXCELL			(I.B.C)/4399(ND)			
			INFORMATION SYSTEMS			2020			
			LTD.						
	3813	0710102109462020/5	DALMIA FAMILY OFFICE		IBC under Sec 7	COMPANY		True copy sign	
			TRUST Vs. ANAND			PETITION IB		missing on every	
3816			DIVINE DEVELOPERS			(IBC)/1077(PB)2		page	
			PRIVATE LIMITED			020		pago	
	3814	0710102410282017/2			IBC under Sec 7	COMPANY		True copy sign	
	3017	1	RECONSTRUCTION		ibo under dec 7	PETITION IB		missing on every	
3817		•	COMPANY LIMITED Vs.			(IBC)/409(PB)20			
			NET 4 INDIA LTD.			17		page	
	3815		ID SERVE SOLUTIONS Vs.		Application under	INTERLOCUTO		Wrong a filing	
3818	3013		PCI LTD		Application under any other	RY		Wrong e-filing	
3010			PCILID						
	0040	07404000050400004	LUTEOU BUADDIA LV-		provisions - IBC	APPLICATION		Ella hathananha	
l I	3816		HITESH BHARDWAJ Vs.		Sec. 213,Sec.	COMPANY		File both reply	
3819		4	DELHI APARTMENTS PVT.		241(1)	PETITION		separately	
	004=	074040040040000000	LTD.		IDO	(COMPANIES		-	
	3817	0/10102109462020/3	DALMIA FAMILY OFFICE		IBC under Sec 7	COMPANY		True copy sign	
3820			TRUST Vs. ANAND			PETITION IB		missing on every	
			DIVINE DEVELOPERS			(IBC)/1077(PB)2		page	
			PRIVATE LIMITED			020			
	3818		IMPEX SERVICES INDIA		Application under	COMPANY		Wrong e-filing	
3821		3	PRIVATE LIMITED Vs.		any other	PETITION IB			
			SSMP INDUSTRIES		provisions	(IBC)/495(ND)20			
	3819	0710102012872021/2			Sec 60(5)	INTERLOCUTO		Wrong e-filing	
3822			EVERSHINE BUILDWELL			RY			
			PVT LIMITED			APPLICATION			

	Α	В	С	D	E	F	G	Н	_
823	3820		MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/860(PB)2 021		Wrong e-filing	
824	3821		PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION		Wrong e-filing	
825	3822	0710102087232020/1 1	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Index missing	
826	3823		SUNITA ABROL VS	Application	COMPANY PETITION IB (IBC)/456(ND)2018	Sec 60(5)	Prerna	Pg-46,52,56 in hindi Pg-105 not clear section not mention in soft	7/3/2020
827	3824	710102042922021	VIJAY KUMAR GUPTA VS ESSAR POWER M.P	Miscellaneou s Application (IBC)	COMPANY PETITION IB (IBC)/699(ND)2019	Sec 60(5)	Rahul	File affidavit separately or remove extra file(file need to divide into	25/06/2021
828	3825		M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)20		Document filed four times Same document	23/06/2021
829	3826	0710102036022021/1	BHABANI PIRVATE LTD Vs. EMERGENT TRADERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/273(PB)20		E-stamp is missing	22/06/2021
830	3827	0710102090312020/1 4	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Sign is missing from Page Nos. 3 to 12	25/06/2021
831	3828		MAXIMAL INFRASTRUCTURE PRIVATE LIMITED VS GANGA RAM AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/755(PB)20 18	TANIA SHARMA	section not match pdf and technically Pg- 36 to 45 hindi and not clear Pg- 54 to 64 hindi and not clear Pg- 77	22/06/2021
	2000	27404000444000470	LENA PUR DOON BYT LED		0 000 000	OD(AA)		to 85 hindi and not clear Pg- 94 to 103 hindi and	00/00/0004
832	3829		LENA BUILDCON PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Proof of service missing	26/06/2021
833	3830		GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED Vs. WASEEM AHMAD		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION (I.B.C)/1025(ND) 2021		Sign missing in Page Nos. 3 to 14, 28 to 82 and 89 to 95	26/06/2021

	Α	В	С	D	E	F	G	Н	I
	3831	0710102035812020/1	HITESH BHARDWAJ Vs.		Sec. 213,Sec.	COMPANY		true copy sign	
3834			DELHI APARTMENTS PVT.		241(1)	PETITION		missed in all	
			LTD.			(COMPANIES		pages	
	3832	0710102080192020/2	RAJ LAXMI REALTORS		Sec 252 (3)	COMPANY		incompelete	
3835			PRIVATE LIMITED Vs.			APPEAL(COMP		document	
			REGISTRAR OF			ANIES			
	3833	0710102082812020/2	AMIT GEONKA Vs.		Rule 11 of NCLT,	INTERLOCUTO		true copy missed	
3836					2016	RY		in all pages	
						APPLICATION			
	3834	0710102083942019/8	M/S. SAFE CAPITAL		IBC under Sec 7	COMPANY		wrong e fill	
3837			SERVICES (P) LTD. Vs.			PETITION IB			
3007			M/S. TECHNOPAK			(IBC)/1141(ND)2			
			ADVISORS (P) LTD.			019			
	3835	0710102139162019/1	MR. NIKHIL RAI AND		Sec. 241(1),Sec.	COMPANY		need to file in	
3838		0	ANOTHER Vs. M/S VCARE		242(4),Application	PETITION		one volume	
			TECHNOLOGIES PVT LTD		under any other	(COMPANIES			
1	3836	0710102149722019/5	SATKAR TERMINALS		. , . , . ,	INTERLOCATO		wrong e fill	
3839			LIMITED Vs. REGISTRAR		(iii) r/w Sec 33(3)	RY			
			OF COMPANIES			APPLICATION			
	3837	0710102149722019/6	SATKAR TERMINALS			INTERLOCATO		wrong e fill	
3840			LIMITED Vs. REGISTRAR		(iii) r/w Sec 33(3)	RY			
			OF COMPANIES			APPLICATION			
	3838	0710102072952020/2	ANKITA MITHAL Vs. CHD		Sec. 73(4)	COMPANY		not complete	
3841			DEVELOPERS			PETITION		document	
						(COMPANIES			
	3839		M/S EXCLUSIVE MOTORS		Sec 60(5)	INTERLOCUTO		No Pagination,	
3842			PVT. LTD. Vs. SURESH			RY		No Index	
			KUMAR JAIN			APPLICATION			
	3840	0710102136682019/6	GUPSHUP TECHNOLOGY		IBC Under Sec 9	COMPANY		wrong e fill	
3843			INDIA PRIVATE LIMITED			PETITION IB			
			Vs. EXCLUSIFE			(IBC)/2694(ND)2			
	0044	0740400400400404	TECHNOSOFT PRIVATE		0 04444	019			
0044	3841	0710102139162019/1			Sec. 241(1),Sec.	COMPANY		true copy missed	
3844		1	ANOTHER Vs. M/S VCARE		\ // II	PETITION		in all pages	
	0040	0740400400400404	TECHNOLOGIES PVT LTD		under any other	(COMPANIES		4	
2045	3842		MR. NIKHIL RAI AND		` ''	COMPANY		true copy missed	
3845		2	ANOTHER Vs. M/S VCARE		242(4),Application				
	20.42	0740400074700000/F	TECHNOLOGIES PVT LTD		under any other	(COMPANIES		a s e fill	
	3843		M/S APPLIED ELECTRO		-	INTERLOCUTO		wrong e fill	
3846			MAGNETICS PVT. LTD. Vs.		2016,Section 74	RY APPLICATION			
			PARVINDER KUMAR						
	2044		BHATT & ORS		IDC Under Coo C	(I.B.C)/3047(ND)		na E nood to	
	3844	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES		IBC Under Sec 9	COMPANY		pg 5 need to	
3847	1		Vs. EVAN			PETITION IB (IBC)/985(ND)20		translate	
5547	1		MULTISPECIALITY			18			
	1		HOSPITAL & RESEARCH			10			
	L		IIOGFIIAL & RESEARUT		<u> </u>	<u> </u>		ļ	

	Α	В	С	D	E	F	G	Н	I
	3845	0710102063852020/1	POOJA BAHRY vsBINAY			INTERLOCUTO		True copy sign	
848			SARAWGI			RY		missed	
						APPLICATION			
	3846	0710102160992019/6	IDBI BANK LIMITED vs			COMPANY		True copy sign	
0.40			AMZEN			PETITION IB		missed	
849			TRANSPORTATION			(IBC)/3(ND)2020			
			INDUSTRIES PRIVATE						
	3847	0710102417442018/6				COMPANY		Wrong e-filed	
850			COMPANIES, NCT OF			PETITION		Document	
			DELHI & HARYANA vs			(COMPANIES		(Application filed)	
	3848	0710102421442018/5	i e			COMPANY		Wrong e-filed	
			COMPANIES, NCT OF			PETITION		Document	
851			DELHI & HARYANA vs M/S			(COMPANIES		(Application filed)	
			AVAIL FINANCIAL			ACT)/135(ND)20		(сфризация пост,	
			SERVICESRKG FINVEST			18			
	3849	0710102032752018/1	MONTEREAUX RESORTS			COMPANY		True copy sign	
	30-70	1	PVT. LTD. Vs ASCOT			PETITION		missed	
852			HOTELS AND RESORTS			(COMPANIES		missea	
			PRIVATE LIMITED			ACT)/144(ND)20			
	3850		MONTEREAUX RESORTS			COMPANY		True copy sign	
	3030		PVT. LTD. Vs ASCOT			PETITION		missed	
853			HOTELS AND RESORTS			(COMPANIES		IIIISSEU	
						`			
	3851		PRIVATE LIMITED			ACT)/144(ND)20		No Designation	
854	3851	0/10102091162020/3	M/S EXCLUSIVE MOTORS			INTERLOCUTO		No Pagination,	
804			PVT. LTD. Vs SURESH			RY		No Index	
	0050	0740400044400004	KUMAR JAIN		10011 1 0 0	APPLICATION		D 00 T0 (
	3852	0710102011492020/1	INDIABULLS		IBC Under Sec 9	COMPANY		Pg: 69,72,not	
855			DISTRIBUTION SERVICES			PETITION IB		clear ,true copy	
			LIMITED Vs. PRATEEK			(IBC)/465(ND)20		signe missed	
			REALTORS INDIA			20			
856	3853		INTEC CAPITAL LTD Vs.		IBC under Sec 7	COMPANY		Index, paging	
			M/S GSS PROCON PVT			PETITION IB		sign missed true	
857	3854	0710102152502019/4			IBC Under Sec 9	COMPANY		Pg: 16 not clear ,	
			GENEXIS INDIA PRIVATE			PETITION IB		some true copy	
	3855	0710200400532012/3			Application under			Wrong doc (IA)	
858			AGARWAL Vs. M/S		any other	PETITION			
			GALAXY NIRMAAN		provisions	(COMPANIES			
	3856	0710102017922020/1	R.R. DISTRIBUTERS PVT.		IBC Under Sec 9	COMPANY		Index missed	
859			LTD Vs. M/S KANODIA			PETITION IB		paging missed	
			TECHNOPLAST LTD.			(IBC)/548(ND)20			
860	3857	0710102024492018/8	CORPORATION BANK Vs.		IBC under Sec 7	COMPANY		Wrong file	
550			M/S EXCLUSIVE FIBRES			PETITION IB		Application	
_	3858	0710102140122019/6	ADITYA KUMAR Vs.		IBC under Sec 7	COMPANY		Pg 165 small font	
861			GLOBAL ENERGY			PETITION IB			
	<u> </u>		TALENT PRIVATE LIMITED			(IBC)/2734(ND)2			
	3859	0710102003752020/4	MN VENTURES PRIVATE		IBC under Sec 7	COMPANY		Wrong file	
060			LIMITED Vs. HFCL			PETITION IB		Application	
862			SATELLITE			(IBC)/220(ND)20			
			COMMUNICATION			20			

	Α	В	С	D	Е	F	G	Н	I
	3860	0710102012792020/1	TAIPACK LIMITED Vs.		Application under	COMPANY		incomplete	
3863					any other	APPLICATION(I		document	
					provisions - IBC	BC)/869(ND)202			
	3861	0710102076582019/4	MORGAN ASIA LIMITED		Application under	COMPANY		wrong file	
3864			Vs. PARAMOUNT		any other	APPLICATION(I		consent letter	
			PROPBUILD PRIVATE		provisions - IBC	BC)/118(ND)201		form filed By Irp	
	3862	0710102145102019/5	ANUSH FINLEASE AND		Application under	COMPANY		Wrong Doc	
3865			CONSTRUCTION Vs.		any other	APPLICATION(I		Upload	
					provisions - IBC	BC)/2483(PB)20			
	3863	0710120007702018/2	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Wrong file	
3866		0	Vs. M/S. SHREE			PETITION IB		Application	
			SHYAMJI AGRICO			(IBC)/1071(ND)2			
	3864	0710120007702018/2	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Wrong file	
3867		1	Vs. M/S. SHREE			PETITION IB		Application	
			SHYAMJI AGRICO			(IBC)/1071(ND)2			
	3865		M/S JAY PACKAGING Vs.		IBC Under Sec 9	COMPANY		Wrong file	
3868			MAGPPIE			PETITION IB		Application	
			INTERNATIONAL LTD			(IBC)/2924(ND)2			
	3866	0710102001962019/1	YS MARCHANDISE		IBC Under Sec 10	COMPANY		Wrong file	
3869		2	INTERNATIONAL PVT.			PETITION IB		Application	
			LTD. Vs. YS			(IBC)/136(ND)20			
			MARCHANDISE			19			
	3867	0710120007702018/2	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Wrong file	
3870		2	Vs. M/S. SHREE			PETITION IB		Application	
			SHYAMJI AGRICO			(IBC)/1071(ND)2			
	3868		LOYZ OIL PTE LTD Vs.		IBC under Sec 7	COMPANY		Wrong file	
3871			INTERLINK PETROLEUM			PETITION IB		Application	
			LIMITED			(IBC)/661(PB)20			
	3869	0710102412382017/2	M/S COLUMBIA PETRO		IBC Under Sec 9	COMPANY		Wrong file	
3872			CHEM PVT LTD Vs. M/S			PETITION IB		Application	
			PETROLUBE INDIA LTD.			(IBC)/343(ND)20			
3873	3870	0710200412802017/6	MUSADDI LAL KISHAN		IBC Under Sec 9	COMPANY		Wrong file	
			LAL Vs. RAM DEV PVT			PETITION IB		Application	
0074	3871	0710102134582019/7	MR. ASHOK TRIPATHI Vs.		IBC under Sec 7	COMPANY		Index Missing Etc	
3874			ANSAL PROPERTIES AND			PETITION IB			
	0070		INFRASTRUCTURE LTD.		0 00(5)	(IBC)/2584(ND)2		M/ Ell.	
	3872	0710102002242020/4			Sec 60(5)	COMPANY		Wrong File	
3875			BALACHANDER Vs.			APPLICATION(I			
			DELHI BARODA ROAD			BC)/274(PB)202			
	2072		CARRIER PRIVATE		IDC Under Co. 40	0 COMPANY		Muana fila	
	3873	0710102001962019/1	INTERNATIONAL PVT.		IBC Under Sec 10	COMPANY PETITION IB		Wrong file	
3876		3	LTD. Vs. YS			(IBC)/136(ND)20		Application	
			MARCHANDISE			19			
	3874		RAJIV BHATNAGAR Vs.		Sec 60(5)	MISCELLANEO		wrong File	
3877	3074	07 10 1020 1 13420 19/4	ENFORCEMENT		3ec 60(3)	US		WIDING FIRE	
55, 1			DIRECTORATE LUCKNOW			APPLICATION			
	l		DIRECTORATE LUCKNOW			AFFLICATION		1	

	Α	В	С	D	E	F	G	Н	I
	3875	0710102146272019/2	TRENDS REMEDIES		IBC Under Sec 9	COMPANY		Wrong file	
3878			PRIVATE LIMITED Vs.			PETITION IB		Application	
			LEXUS INDIA LIMITED			(IBC)/2932(ND)2		, deprioudion	
0070	3876	0710102158502019/2			Application under	EXECUTION		Wrong file	
3879			UNITECH LIMITED		any other	PETITION/144(N		Application	
	3877	0710200404622018/6	MACRO LEAFIN PRIVATE		IBC under Sec 7	COMPANY		Wrong file	
			LIMITED Vs. PRADEEP			PETITION IB		Application	
3880			DOWNHOLD			(IBC)/589(PB)20			
			EQUIPMENTS PVT. LTD.			18			
	3878	0710102027462020/2	ANEESHA DUTT Vs.		Application under	TRANSFER		Wrong file	
3881			NORTHBRIDGE		any other	PETITION(COM		Application	
			CONSULTING PVT LTD		provisions	PANIES			
	3879	0710102027462020/3	ANEESHA DUTT Vs.		Application under	TRANSFER		Wrong file	
3882			NORTHBRIDGE		any other	PETITION(COM		Application	
			CONSULTING PVT LTD		provisions	PANIES			
	3880	0710102149722019/4	SATKAR TERMINALS		Sec 33(1) (b) (i) to	INTERLOCATO		Uncomplete doc	
3883			LIMITED Vs. REGISTRAR		(iii) r/w Sec 33(3)	RY			
			OF COMPANIES			APPLICATION			
	3881	0710102013952019/2	STATE BANK OF INDIA Vs.		Application under	COMPANY		Wrong file	
3884			PRAVEER		any other	APPLICATION(I		Application	
			CONSTRUCTIONS PVT.		provisions - IBC	BC)/159(PB)201			
	3882	0710102141882019/8	BEST AGROCHEM PVT		Sec. 230-232 -	CP(AA)		Wrong file	
3885			LTD Vs. TURTLE BOOKS		Second Motion	MERGER AND		Application	
			PVT LTD			AMALGAMATIO			
	3883	0710102003692020/3	KUMARI ANKITA & ORS.		Sec 252 (1)	COMPANY		Uncomplete doc	
3886			Vs. REGISTRAR OF			APPEAL(COMP			
			COMPANIES			ANIES			
	3884	0710102035962020/1	APARNA CHOUDHRIE		Sec 241 (2)	COMPANY		sign,true copy	
3887			KALA Vs. AQUA TERRA			PETITION		missed	
0001			ADVENTURES INDIA			(COMPANIES			
			PRIVATE LIMITED			ACT)/68(PB)202			
	3885	0710102035962020/2	APARNA CHOUDHRIE		Sec 241 (2)	COMPANY		sign,true copy	
3888			KALA Vs. AQUA TERRA			PETITION		missed	
0000			ADVENTURES INDIA			(COMPANIES			
			PRIVATE LIMITED			ACT)/68(PB)202			
	3886	0710102107222019/3	IDEMITSU LUBE INDIA		IBC Under Sec 9	COMPANY		Wrong Doc	
3889			PVT. LTD Vs. NATH			PETITION IB		Upload	
			MOTORS PVT LTD			(IBC)/1794(ND)2			
	3887	0710102107222019/4	IDEMITSU LUBE INDIA		IBC Under Sec 9	COMPANY		Wrong Doc	
3890			PVT. LTD Vs. NATH			PETITION IB		Upload	
			MOTORS PVT LTD			(IBC)/1794(ND)2			
3891	3888	0710102412262017/4	M/S VEDIKA NUT CRAFTS		IBC Under Sec 10	COMPANY		Wrong file	
			PVT. LTD. Vs.			PETITION IB		Application	
	3889		STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Wrong file	
3892		3	Vs. M/S. SHREE			PETITION IB		Application	
			SHYAMJI AGRICO			(IBC)/1071(ND)2			
	3890	0710120007702018/2	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Wrong file	
3893		3	Vs. M/S. SHREE			PETITION IB		Application	
			SHYAMJI AGRICO			(IBC)/1071(ND)2			

	Α	В	С	D E	F	G H	I
	3891	0710102001962019/1		IBC Under Sec 10	COMPANY	Wrong file	
894		4	INTERNATIONAL PVT.		PETITION IB	Application	
004			LTD. Vs. YS		(IBC)/136(ND)20		
			MARCHANDISE		19		
	3892	0710102004382020/8	JALSA CLOTHINGLINE	Sec. 230-232 -	CP(AA)	Paging true copy	
895			LIMITED Vs. JALSA	Second Motion	MERGER AND	sign missed,	
			CLOTHINGLINE LIMITED		AMALGAMATIO	index missed	
	3893	0710102013222020/9	ECLEAR LEASING AND	Sec. 230-232 -	CP(AA)	Paging true copy	
000			FINANCE PRIVATE	Second Motion	MERGER AND	sign missed,	
896			LIMITED Vs. ECLEAR		AMALGAMATIO	index missed	
			LEASING AND FINANCE		N(COMPANIES		
	3894	0710102021862020/2	SONY FINANCIAL	Sec. 230-232, Sec	CA(A) MERGER	Paging true copy	
897			SERVICES LIMITED Vs.	234	AND	sign missed,	
			UPFRONT TRADING		AMALGAMATIO	index missed	
	3895	0710102031572020/1	WBT-INDIA PRIVATE	Sec. 230-232, Sec	CA(A) MERGER	Paging true copy	
		0.1010200101202011	LIMITED Vs.	234	AND	sign missed,	
898			ANNALAKSHMI		AMALGAMATIO	index missed	
			TRADELINKS PRIVATE		N(COMPANIES	mask missea	
	3896	0710102130862019/9	ADECCO INDIA PVT. LTD.	IBC Under Sec 9	COMPANY	inedx missed	
899	0000	07 10 102 1000020 10/3	Vs. AVENTURA	ibo onder occ s	PETITION IB	medx missed	
000			COMPONENTS PVT. LTD.		(IBC)/2484(ND)2		
	3897	0710102412262017/5	M/S VEDIKA NUT CRAFTS	IBC Under Sec 10	COMPANY	Wrong file	
900	3091	07 10 1024 122620 17/5	PVT. LTD. Vs.	IBC Officer Sec 10	PETITION IB	Application	
	2000	0740402442262047/6	M/S VEDIKA NUT CRAFTS	IBC Under Sec 10	COMPANY		
901	3898	0/10102412262017/6		IBC Under Sec 10		Wrong file	
	0000	07404000050400004	PVT. LTD. Vs.	0 040 0	PETITION IB	Application	
000	3899	0/10102035812020/1	HITESH BHARDWAJ Vs.	Sec. 213,Sec.	COMPANY	Some pages true	
902			DELHI APARTMENTS PVT.	241(1)	PETITION	copy sing missed	
			LTD.		(COMPANIES		
	3900	0710102147942019/7	ENGINEERED FACILITY	Sec 30	COMPANY	Paging true copy	
			MANAGEMENT SERVICES		APPLICATION(I	sign missed	
903			PVT. LTD. Vs. EVAN		BC)/856(ND)201		
			MULTISPECIALITY		9		
			HOSPITAL & RESEARCH				
			CENTER PVT. LTD.				
	3901	0710102036092020/1	UNION OF INDIA Vs.	Sec 241 (2)	COMPANY	Some pages true	
904			DELHI GYMKHANA CLUB		PETITION	copy sing missed	
			LIMITED		(COMPANIES		
	3902		MAPLE GARMENTS PVT	Sec. 230-232, Sec		POS not upload	
			LTD Vs. REGISTRAR OF	234	AND		
905			COMPANIES DELHI â "S.		AMALGAMATIO		
			(IN THE MATTER OF: M/S		N(COMPANIES		
			P. P. AVIATION PVT. LTD.)		ACT)/31(PB)202		
	3903	0710102119142019/5	ULTRATECH CEMENT LTD	IBC Under Sec 9	COMPANY	Wrong file	
906			Vs. CROSS ROAD		PETITION IB	Application	
			BUILDCON PVT. LTD.		(IBC)/2157(ND)2		
	3904	0710102004682019/1	VOLKSWAGEN	IBC under Sec 7	COMPANY	Uncomplete doc	
007		0	FINANCIAL PVT. LTD. Vs.		PETITION IB		
907			KHULLAR HOSPITALITY		(IBC)/332(ND)20		
			PRIVATE LIMITED		19 ` ` `		

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	Α	В	C	D	E	F	G	H	I
	3905	0710102036092020/4			Sec 241 (2)	COMPANY		index and	
3908			DELHI GYMKHANA CLUB			PETITION		pagination is	
			LIMITED		2 2 4 4 4 4 2 3	(COMPANIES		missing	
	3906	0710102036092020/5			Sec 241 (2)	COMPANY		index and	
3909			DELHI GYMKHANA CLUB			PETITION		pagination is	
			LIMITED			(COMPANIES		missing	
	3907		HIND POCKET BOOKS		Sec. 230-232 -	CP(AA)		index is missing	
3910			PRIVATE LIMITED Vs.		Second Motion	MERGER AND			
						AMALGAMATIO			
	3908	0710102036092020/6			Sec 241 (2)	COMPANY		documents are	
3911			DELHI GYMKHANA CLUB			PETITION		not completed	
			LIMITED			(COMPANIES		and index is	
	3909	0710102091722019/9	SURYAVANSHI		Sec. 230-232 -	CP(AA)		index and	
3912			MERCANTILE PRIVATE		Second Motion	MERGER AND		pagination is	
			LIMITED Vs. S.P.			AMALGAMATIO		missing	
	3910	0710102169762019/1	PARAMJIT SINGH SAINI		Sec 60(5)	COMPANY		index missing	
3913		2	Vs. PUMA REALTORS			APPLICATION(I			
			PRIVATE LIMITED			BC)/36(PB)2020			
	3911	0710200411492017/6	STATE BANK OF INDIA Vs.		IBC under Sec 7	COMPANY		pg no.	
0044			M/S NAMDHARI FOOD			PETITION IB		13,15,17,19,21,23,	
3914			INTERNATIONAL PRIVATE			(IBC)/189(ND)20		25,27 are not	
			LIMITED			17		clear	
	3912	0710102020202020/1	LUNEXA ADVANTAGE		IBC Section 59	COMPANY		pagination is	
			KNOWLEDGE			PETITION IB		missing on index	
3915			PROCESSING SERVICES			(IBC)/564(ND)20		and as well as	
			PRIVATE LIMITED Vs.			20		every page of	
			FUTEC SHELTERS PVT.					service	
	3913	0710102003192020/3	M/S D. LIGHT ENERGY		IBC Under Sec 9	COMPANY		pagination is	
	00.0	01.1010200010202070	PRIVATE LIMITED Vs. M/S		120 011401 000 0	PETITION IB		missing	
3916			BENCHMARK SUPPLY			(IBC)/223(ND)20		IIII33IIIg	
			CHAIN SOLUTION			20			
	3914	0710102105272019/4	STALLION ADVISORS PVT		Sec. 230-232 -	CP(AA)		all pages are not	
3917	3314	07 10 102 10327 2013/4	LTD Vs. CHANDA		Second Motion	MERGER AND		clear	
0017			EXPORTS PRIVATE		Second Wildigin	AMALGAMATIO		Clear	
	3915	0710102035812020/2	HITESH BHARDWAJ Vs.		Sec. 213,Sec.	COMPANY		translation	
3918	3313	07 10 1020330 12020/2	DELHI APARTMENTS PVT.		241(1)	PETITION		747,75,76,77,82	
3310			LTD.		241(1)	(COMPANIES		141,15,16,11,62	
	2016				Sub-section (I) of	1		ng no 1 2 are not	
	3916	0710102130692019/7			Sub-section (I) of section 230	CA(A) MERGER		pg no. 1-3 are not	
3919			TRANSFORMERS LTD Vs.		section 230	AND		clear	
			VICTORY INFRATECH			AMALGAMATIO			
	004=		PRIVATE LIMITED		0 044/4	N(COMPANIES		!	
	3917		SOLITAIRE CAPITAL		Sec. 241(1)	COMPANY		index and	
3920		1	INDIA AND ANOTHER Vs.			PETITION		pagination is	
			VIPUL SEZ DEVELOPERS			(COMPANIES		missing	
			PVT LTD AND OTHERS			ACT)/94(ND)201			
	3918		PD ADVISORY SERVICES		Sec 25(j)	INTERLOCUTO		index is missing	
3921			LLP Vs. DEVENDRA			RY			
			TANEJA			APPLICATION			

	Α	В	С	D	E	F	G	Н	Į.
	3919	0710102017952020/1	DAKSHNESHWAR		Sec. 230-232 -	CP(AA)		Volume need to	
3922			INFRASTRUCTURE AND		Second Motion	MERGÉR AND		divide after page	
			OTHERS Vs.			AMALGAMATIO		200	
	3920	0710102061252020/1	MUKESH KUMAR		Sec. 241(1)	COMPANY		pg no 8,9,10 are	
3923			SHARMA Vs. NANDI		,	PETITION		missing and pg	
			INFRATECH PVT LTD			(COMPANIES		no 18-25 are not	
	3921	0710102169732019/1	V.N. PROPERTIES		Sec. 230-232 -	CP(AA)		pdf need to	
3924			PRIVATE LIMITED Vs.		Second Motion	MERGER AND		merge into one	
						AMALGAMATIO			
	3922	0710102151312019/2	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		wrong efiling	
3925		0	EMAAR MGF LAND			PETITION			
			LIMITED			(COMPANIES			
	3923	0710102151312019/2	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		wrong efiling	
3926		1	EMAAR MGF LAND			PETITION			
			LIMITED			(COMPANIES			
	3924	0710102169732019/2	V.N. PROPERTIES		Sec. 230-232 -	CP(AA)		pdf need to	
3927			PRIVATE LIMITED Vs.		Second Motion	MERGER AND		merge in one	
						AMALGAMATIO			
	3925	0710102031332020/1	NEERAJ PARMAR Vs.		Application under	INTERLOCUTO		index is missing	
3928			EARTH		any other	RY			
			INFRASTRUCTURE		provisions - IBC	APPLICATION			
	3926	0710102074202019/9	JACHANA ESTATE		Sub-section (I) of	CA(A) MERGER		wrong efiling	
3929			PRIVATE LIMITED Vs.		section 230	AND			
						AMALGAMATIO			
	3927	0710102151312019/2	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		index missing	
3930		2	EMAAR MGF LAND			PETITION			
			LIMITED			(COMPANIES			
	3928	0710102003752020/5	MN VENTURES PRIVATE		IBC under Sec 7	COMPANY		wrong efiling	
3931			LIMITED Vs. HFCL			PETITION IB			
3331			SATELLITE			(IBC)/220(ND)20			
			COMMUNICATION			20			
	3929	0710102093642019/1	SOLITAIRE CAPITAL		Sec. 241(1)	COMPANY		Index missing	
3932		8	INDIA AND ANOTHER Vs.			PETITION			
3332			VIPUL SEZ DEVELOPERS			(COMPANIES			
			PVT LTD AND OTHERS			ACT)/94(ND)201			
	3930	0710102165752019/2	INTEC CAPITAL LIMITED		IBC under Sec 7	COMPANY		wrong efiling	
3933			Vs. SUVIDHA INFRACON			PETITION IB			
			PRIVATE LIMITED			(IBC)/93(ND)202			
	3931	0710120008462018/5	G TANS LOGISTICS INDIA		IBC Under Sec 9	COMPANY		rejected wrong	
3934			PRIVATE LIMITED Vs.			PETITION IB		file	
JJJ-1			EMTEX ENGINEERING			(IBC)/1093(ND)2			
			PRIVATE LIMITED			018			
3935	3932	0710200412522017/1	P K SALES COMPANY		IBC Under Sec 10	COMPANY		wrong index,file	
5555		9	PVT. LTD. Vs.			PETITION IB		not according	
	3933	0710102002242020/7	RAJARAMAN		Sec 60(5)	COMPANY		written	
			BALACHANDER Vs.			APPLICATION(I		submission sign	
3936			DELHI BARODA ROAD			BC)/274(PB)202		missed,true copy	
			CARRIER PRIVATE			0		sign and stamp	
			LIMITED					missed,serivce to	

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-	Α		-	D	E	· '	G	Н	I
0007	3934	0710102009192020/1	TOTAL AIRPORT SERVICE		Sec 252 (3)	COMPANY		wrong document	
3937			(INDIA) PRIVATE LIMITED			APPEAL(COMP			
			Vs. REGISTRAR OF		0 000 (0)	ANIES			
1	3935	0710102009192020/2	TOTAL AIRPORT SERVICE		Sec 252 (3)	COMPANY		true copy sign	
3938			(INDIA) PRIVATE LIMITED			APPEAL(COMP		and stamp	
			Vs. REGISTRAR OF		_	ANIES		missed,Income	
	3936	0710102039702020/1	RAKESH KUMAR GUPTA		Sec 60(5)	INTERLOCUTO		Only proof of	
3939			Vs. RUPINDER SINGH			RY		service	
			GILL			APPLICATION			
	3937	0710102131702019/3	STELLAR CORPORATION		IBC Under Sec 9	COMPANY		Wrong filing	
3940			Vs. SUMANGLAM IMPEX			PETITION IB			
			PRIVATE LIMITED			(IBC)/2580(PB)2			
	3938	0710102422882018/8	SUNIL HANDA AND ORS		IBC under Sec 7	COMPANY		Index	
			Vs. TODAY HOMES			PETITION IB		missed,sign on	
3941			NOIDA PVT LTD			(IBC)/923(PB)20		reply missed,pg-	
						18		42,47,49,51,52,55,	
								56,64,67 cut,true	
	3939	0710102422882018/9	SUNIL HANDA AND ORS		IBC under Sec 7	COMPANY		Index	
			Vs. TODAY HOMES			PETITION IB		missed,sign on	
3942			NOIDA PVT LTD			(IBC)/923(PB)20		reply missed,pg-	
						18		42,47,49,51,52,55,	
								56,64,67 cut,true	
	3940	0710102031812020/1	SUNIL KUMAR GUPTA Vs.		Application under	INTERLOCUTO		wrong	
3943					any other	RY		document,Index	
					provisions - IBC	APPLICATION		missed,documen	
	3941	0710102062252020/1	NARMADA CEREALS		Sec 60(5)	INTERLOCUTO		Only vakalatnama	
3944			LIMITED Vs. ORIENTAL			RY		,	
			BANK OF COMMERCE			APPLICATION			
	3942		INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		Pg-5,7,9 not	
			WARD 25(4) Vs.		Government Body			clear,service	
3945			REGISTRAR OF			(COMPANIES		missed	
			COMPANIES & TRIP			ACT)/709(ND)20			
	3943	0710102151312019/2	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		wrong document	
3946		3	EMAAR MGF LAND			PETITION			
			LIMITED			(COMPANIES			
	3944		INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		Pg-3,4,14,15 not	
	3377		WARD 20(2) Vs.		Government	PETITION		clear,pg-17,18	
3947			REGISTRAR OF		Body,Sec 252 (3) -			translate,service	
0011			COMPANIES & OTHERS			ACT)/1017(ND)2		missed	
			(M/S. PUNJAB		Body	019		iiiisseu	
	3945	0710102017202019/5	DR PURSHOTAM LAL Vs.		Sec. 241(1),Sec.	COMPANY		wrong page	
	3740		METRO SPECIALITY		, ,	PETITION		wrong page	
3948			HOSPITALS PRIVATE		242(4)			numbering	
						(COMPANIES			
	20.40	07404020470004040	LIMITED DD DUDGHOTAM I AL VO		Con 244/4) Con	ACT)/395(PB)20		complete water and	
	3946		DR PURSHOTAM LAL Vs.		Sec. 241(1),Sec.	COMPANY		service missed	
3949			METRO SPECIALITY		242(4)	PETITION			
			HOSPITALS PRIVATE			(COMPANIES			
]		LIMITED			ACT)/395(PB)20			

	Α	В	С	D	E	F	G	Н	
	3947	0710102024492018/9	CORPORATION BANK Vs.		IBC under Sec 7	COMPANY	-	wrong file	
3950			M/S EXCLUSIVE FIBRES			PETITION IB		application	
	3948		SUNIL HANDA AND ORS		IBC under Sec 7	COMPANY		document not	
3951	00.0	0	Vs. TODAY HOMES			PETITION IB		upload properly	
			NOIDA PVT LTD			(IBC)/923(PB)20		aprodu proporty	
	3949	0710200411352018/2	M/S BARU MAL VINOD		IBC Under Sec 9	COMPANY		wrong file	
3952		7	KUMAR Vs. M/S AMIRA			PETITION IB		application	
			PURE FOODS PVT LTD			(IBC)/846(ND)20			
	3950	0710200411352018/2	M/S BARU MAL VINOD		IBC Under Sec 9	COMPANY		wrong file	
3953		8	KUMAR Vs. M/S AMIRA			PETITION IB		application	
			PURE FOODS PVT LTD			(IBC)/846(ND)20			
	3951	0710200411352018/2	M/S BARU MAL VINOD		IBC Under Sec 9	COMPANY		wrong file	
3954		9	KUMAR Vs. M/S AMIRA			PETITION IB		application	
			PURE FOODS PVT LTD			(IBC)/846(ND)20			
	3952		M/S BARU MAL VINOD		IBC Under Sec 9	COMPANY		wrong file	
3955		0	KUMAR Vs. M/S AMIRA			PETITION IB		application	
			PURE FOODS PVT LTD			(IBC)/846(ND)20			
	3953	0710102007062020/1	VEDIKA NUT CRAFTS		Application under	COMPANY		wrong file	
3956			PRIVATE LIMITED Vs.		any other	APPLICATION(I		application	
					provisions - IBC	BC)/548(PB)202			
	3954	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under	INTERLOCUTO		wrong file	
3957					any other	RY		application	
					provisions - IBC	APPLICATION			
	3955	0710102062262020/1	ASAS TEC PRIVATE		Sub-section (I) of	CA(A) MERGER		wrong document	
3958			LIMITED Vs. ORIENTAL		section 230	AND			
			BANK OF COMMERCE			AMALGAMATIO			
	3956	0710102062392020/1	ASHOK KUMAR GULLA		Sec 60(5)	INTERLOCUTO		document not	
3959			Vs. PRIYANKA CHAHAL &			RY		properly	
			ANR			APPLICATION		uploaded	
	3957	0710102115222019/4			IBC under Sec 7	COMPANY		Wrong file	
3960			LIMITED Vs. CHAHAL			PETITION IB		applcation	
			PARIVAHAN PVT LTD.			(IBC)/2095(ND)2			
	3958	0710102161222019/2			Sec 252 (1)	COMPANY		roc service	
3961			PRIVATE LIMITED Vs.			APPEAL(COMP		missed	
			REGISTRAR OF			ANIES		_	
3962	3959		M/S VEDIKA NUT CRAFTS		IBC Under Sec 10	COMPANY		wrong file	
			PVT. LTD. Vs.			PETITION IB		application	
1	3960		PARAMJIT SINGH SAINI		IBC under Sec 7	COMPANY		Wrong document	
3963			Vs. PUMA REALTORS			PETITION IB			
	225		PRIVATE LIMITED			(IBC)/934(PB)20			
	3961	0710200722442018/2	INCOME TAX OFFICER,		Sec 252 (1) - By	COMPANY		service missed	
3964			WARD-1 NEW DELHI Vs.		Government Body	•			
			ROC-AURA EARTH			ANIES			
	2000		ENERGY PVT LTD		A	ACT)/992(ND)20		T	
1	3962	0710102000802020/1	MUKUL KUMAR Vs. A M		Application under	COMPANY		True copy stamp	
3965			VINYL PVT. LTD.		any other	APPLICATION(I		missed	
		<u> </u>	<u> </u>		provisions - IBC	BC)/209(ND)202			

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	3963	<u> </u>	BHARAT ALUMINIUM		Sec 60(5)	INTERLOCUTO	0	true copy sign	ı ı
3966	3903	07 10 102030292020/1	CO.LTD Vs.		Sec 60(5)	RY			
3300			CO.LID VS.					and stamp	
	0004	074040000444004040	INDIAN OTEEL AND		0 000 000 0	APPLICATION		missed	
	3964	0710102094442019/3			Sec. 230-232, Sec	CP(AA)		Wrong file	
3967			POWER PRIVATE LIMITED		234	MERGER AND		application	
			Vs. PUSHP STEELS AND			AMALGAMATIO			
			MINING PRIVATE LIMITED			N(COMPANIES			
	3965	0710102096182019/4	AUGITE ESTATE PRIVATE		Sec. 230-232 -	CP(AA)		wrong document	
3968			LIMITED Vs. INDIA INK		Second Motion	MERGER AND		case type.	
0000			DEVELOPERS AND			AMALGAMATIO			
			REALTORS PRIVATE			N(COMPANIES			
	3966	0710102106352019/3	R.H.PRASAD & CO.		Sec. 230-232 -	CP(AA)		Document not	
3969			PRIVATE LIMITED Vs.		Second Motion	MERGER AND		properly	
			REGISTRAR OF			AMALGAMATIO		uploaded,Index	
	3967	0710102131712019/5	PARAMJIT SINGH SAINI		Sec 30	COMPANY		Wrong file	
3970		0.10102101112010/0	Vs. PUMA REALTORS			APPLICATION(I		application	
00.0			PRIVATE LIMITED			BC)/2083(PB)20		арриосион	
	3968	0740402459472040/4	FACOR ALLOYS LIMITED		IBC under Sec 7	COMPANY		wrong documnet	
3971	3900	07 10 102 130 17 20 13/4	Vs. FACOR POWER		ibc under sec i	PETITION IB		wrong documet	
	0000	0740400450700040/4			0 000 000				
0070	3969	0710102159702019/1			Sec. 230-232 -	CP(AA)		wrong document	
3972		1	LIMITED Vs. REGISTRAR		Second Motion	MERGER AND		type	
			OF COMPANIES			AMALGAMATIO			
	3970	0710102173502019/2	MUFIN FINANCE LIMITED		Sec. 230-232 -	CP(AA)		Wrong file	
3973			Vs.		Second Motion	MERGER AND		application	
						AMALGAMATIO			
	3971	0710102415722018/3	DINESH CHAND JAIN &		IBC under Sec 7	COMPANY		Wrong file	
3974		0	ORS. Vs. FANTASTIC			PETITION IB		application	
			BUILDCON PVT. LTD. &			(IBC)/37(PB)201			
	3972	0710102025292020/3	PRECISE LABORATORIES		Sec. 230-232 -	CP(AA)		uncomplete	
0075			PRIVATE LIMITED Vs.		Second Motion	MERGER AND		document	
3975			ORIENTAL BANK OF			AMALGAMATIO			
			COMMERCE			N(COMPANIES			
	3973	0710102031452020/1	DR ASHOK SETH AND		Sec. 241(1),Sec.	COMPANY		pg-	
			OTHERS Vs. PANASONIC		244(1)	PETITION		18,20a,70,76,91	
3976			AVC NETWORKS INDIA		2(1)	(COMPANIES		blank,pg-	
00.0			CO LTD			ACT)/61(ND)202		27,87,88,90,93,11	
			GO EID			0		8,129,131,135,137	
	2074	0740400004450000/0	DD ACHOK CETH AND		Coo 244/4\ Coo	COMPANY			
	3974		DR ASHOK SETH AND		Sec. 241(1),Sec.	COMPANY		pg-15,18	
0077			OTHERS Vs. PANASONIC		244(1)	PETITION		blank,pg-	
3977			AVC NETWORKS INDIA			(COMPANIES		23,83,84,86,88,13	
			CO LTD			ACT)/61(ND)202		4-136,138 not	
						0		clear,pg-100	
	3975	0710102101192019/1	ADFUSION MEDIA Vs. BIZ		IBC Under Sec 9	COMPANY		page numbering	
3978		1	AD OPTIMISER PRIVATE			PETITION IB		not	
			LIMITED			(IBC)/1651(ND)2		mention,docume	
	3976	0710102105692019/3	SIMBA LOGISTICS PVT.		IBC Under Sec 9	COMPANY		Wrong file	
3979			LTD. Vs. HINDUSTAN			PETITION IB		application	
			ONLINE TRADE PVT. LTD.			(IBC)/1753(ND)2			

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	3977	0710102115902019/5	-		Rule 11 of NCLT	COMPANY		Wrong file	
3980	0077	07 10 102 1 100020 1070	JYOTINDRA SHANTILAL		Italo III ol Itozi	APPLICATION(application	
			PATEL			COMPANIES		аррисаціон	
	3978	0710120007302018/5			IBC Under Sec 9	COMPANY		Sign missed on	
	0070	7	INFRASTRUCTURE PVT.		Bo onder occ 3	PETITION IB		reply,Proof of	
3981		'	LTD. Vs. M/S.			(IBC)/1059(ND)2		service missed	
			SHUBHKAMNA			018		Scr vice illissed	
	3979	0710102006172020/4	SURESH KUMAR JAIN Vs.		Sec 60(5)	COMPANY		Only proof of	
3982	3373	07 10 10 20 00 17 20 20 74	DREAM PROCON		Jec 00(3)	APPLICATION(I		service	
0002			PRIVATE LIMITED			BC)/1304(ND)20		Service	
	3980		MSTAR SEMICONDUCTOR		Sub-section (I) of	CA(A) MERGER		Wrong document	
	3300	07 10 10 20 00 23 20 20 74	INDIA PRIVATE LIMITED		section 230	AND		Wrong document	
3983			Vs. MEADITEK INDIA		Section 250	AMALGAMATIO			
3303			TECHNOLOGY PRIVATE			N(COMPANIES			
			LIMITED			ACT)/13(ND)202			
	3981	0710102063842020/1			Sec 60(5)	INTERLOCUTO		Wrong file	
3984	3901		RAMBHAJ JAIN		Sec 60(5)	RY		application	
3304			RAWBHAJ JAIN			APPLICATION		аррисации	
	3982	0710102126352010/4	BHAVYAM FABTRADING		Sec. 230-232, Sec	CP(AA)		true copy sign	
3985	3902	07 10 102 1203320 19/4	LIMITED Vs.		234	MERGER AND		and stamp	
			LIMITED VS.		234	AMALGAMATIO		missed	
	3983	0740402420702040/0	SANDARBH FOOD PVT		Sub-section (I) of	CP(AA)		page numbering	
3986	3903	07 10 102 1207 020 19/9	LTD Vs.		section 230	MERGER AND		missed	
3300			LID VS.		Section 230	AMALGAMATIO		IIIISSEU	
	3984	0710102145852010/5	NITEO TECHNOLOGIES		Sec. 230-232, Sec	CA(A) MERGER		Only index	
	3304		PRIVATE LIMITED Vs.		234	AND		Only muex	
3987			NEW WAY STAFFING		234	AMALGAMATIO			
			SOLUTIONS PRIVATE			N(COMPANIES			
	3985	0710102145852019/6	NITEO TECHNOLOGIES		Sec. 230-232, Sec	CA(A) MERGER		pg-3 not clear	
	0300	07 10 102 1400020 15/0	PRIVATE LIMITED Vs.			AND		pg-o not cicui	
3988			NEW WAY STAFFING		204	AMALGAMATIO			
			SOLUTIONS PRIVATE			N(COMPANIES			
	3986	0710102155412019/3	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		service missed of	
3989	0300	07 10 102 1004 120 15/0	WARD 20.1 Vs.			_		roc	
			REGISTRAR OF		Government Body	ANIES			
	3987		SARVESH KASHYAP Vs.		Sec 12(2)	COMPANY		Wrong document	
3990	0001	07 10 102 107 2020 107 1	O-ZONE NETWORKS (P)		000 12(2)	APPLICATION(I		Wrong accamon	
			LTD			BC)/1672(ND)20			
	3988		INCOME TAX OFFICER-		Sec 252 (1) - By	COMPANY		pg-4,proof of	
3991			WARD20(3) Vs.		Government	APPEAL(COMP		service roc	
""			REGISTRAR OF		Body,Sec 252 (3) -			missed	
	3989		INCOME TAX OFFICER-			COMPANY		Proof of service	
3992			WARD20(3) Vs.		Government	APPEAL(COMP		missed of roc	
			REGISTRAR OF			ANIES			
	3990		INCOME TAX OFFICER-		Sec 252 (1) - By	COMPANY		proof of service	
3993			WARD20(3) Vs.		Government	APPEAL(COMP		missed	
			REGISTRAR OF		Body,Sec 252 (3) -	•			
	L		INEGIOTINAN OI		Dody, 3ec 232 (3) -	AITILU		<u> </u>	

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3994	3991		NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/2(ND)2020		page numbering missed after pg-8	
3995	3992	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/2(ND)2020		page numbering missed after pg- 8,pg-9,10,11 not clear	
3996	3993	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/141(ND)20		Proof of service to income tax	
3997	3994	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ		Sec 60(5)	COMPANY APPLICATION(I BC)/418(PB)202		Wrong document	
3998	3995	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/13(ND)202		pg-6 not clear	
3999	3996	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/336(ND)20		page numbering missed,income tax service missed	
4000	3997	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		Proof of service missed	
4001	3998	0710102022262018/2 2	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1528(PB)2		Wrong file application	
4002	3999	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		page numbering missed,service missed of income	
4003	4000		BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT.		Sec 60(5)	COMPANY APPLICATION(I BC)/1151(PB)20		Index missed,wrong file	
4004	4001	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE		Sec 30	COMPANY APPLICATION(I BC)/1526(ND)20 19		sign on reply,pg- 7,8 wrong arrange	

	Α	В	С	D	Е	F	G	Н	Ι
	4002	0710102149262019/2	AMIT GUPTA		Sec 30	COMPANY		sign on reply	
			RESOLUTION			APPLICATION(I		missed,true copy	
			PROFESSIONAL OF			BC)/1526(ND)20		sign missed in	
005			ASTONFIELD SOLAR			19		some pages,after	
			(GUJARAT) PVT.LTD Vs.					pg-42 double	
			KUNDAN CARE					page numbering	
	4000	0740400474000040/2			0 050 (0)	COMPANY			
	4003	0710102171922019/3			Sec 252 (3)	COMPANY		page numbering	
006			HOSPITALITY SERVICES			APPEAL(COMP		missed,income	
			PRIVATE LIMITED Vs.			ANIES		tax service	
			REGISTRAR OF			ACT)/58(ND)202			
	4004	0710200410622018/3	M/S BLS POLYMERS		IBC Under Sec 9	COMPANY		Wrong file	
007			LIMITED Vs. M/S			PETITION IB		application	
			SHREEOM WIRES			(IBC)/645(ND)20			
	4005	0710102091372019/4	EXPORT-IMPORT BANK		Sec 60(5)	COMPANY		Sign missed in	
			OF INDIA Vs. SURENDER			APPLICATION(I		index of	
			KUMAR SINGHAL/ RAJAT			BC)/700(ND)201		advocate,True	
800			SINGHAL/ RAMAN			9		copy sign and	
						9			
			AGARWAL JOINTLY AS					stamp	
			RESOLUTION APPLICANT					missed,wrong	
	4006	0710102151642019/1			Application under			Wrong file	
009			MOVERS PRIVATE		any other	APPLICATION(I		application	
000			LIMITED Vs. SARASH		provisions - IBC	BC)/545(ND)201			
			EXPORTS SERVICES			9			
	4007	0710102423592018/1	M/S ASTONEFIELD		IBC Under Sec 10	COMPANY		TRUE COPY	
010		0	SOLAR GUJARAT PVT			PETITION IB		SING MISSED	
			LTD Vs. PRIME MEIDEN			(IBC)/940(ND)20			
	4008	0710102117612019/8	SHALINI CHOUDHARY Vs.		IBC under Sec 7	COMPANY		PG 151-153 NOT	
011	7000	07 10 102 117 0120 1370	MOTHERS PRIDE DAIRY		ibo under dec /	PETITION IB		CLEAR	
011								CLLAIN	
	4000	074040000000000004	INDIA PRIVATE LIMITED		IDO	(IBC)/2122(ND)2		<i>E</i> :1:	
	4009	0/10102003822020/4	VOLKSWAGEN FINANCE		IBC under Sec 7	COMPANY		wrong filing	
012			PRIVATE LIMITED Vs.			PETITION IB			
			AVG LOGISTICS LIMITED			(IBC)/363(ND)20			
	4010	0710102027322020/1	SATYADEVI ALAMURI Vs.		19(2)	INTERLOCUTO		INDEX MISSING	
013			AJAY KUMAR BISNOI			RY		PAGE NUMBER	
						APPLICATION		NOT MENTION	
	4011	0710102150242019/2	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		Pg 5,7,8,10,11 cut	
014			WARD 24.4 Vs.		Government Body			15-20 not clear	
			REGISTRAR OF		Coroninion Doug	ANIES		10 20 1101 01041	
	4012	•	JAIPUR MAHUA TOLLWAY		Sub-Section (1) 0f			wrong filing	
	4012	07 10 102 1303 120 13/4	LIMITED Vs. RISE		Section 66.	PETITION		wrong ming	
015					Section 66.				
			PROJECTS PRIVATE			(COMPANIES			
			LIMITEDRISE PROJECTS			ACT)/176(ND)20		_	
	4013	0710102168442019/1	SHREE BANKEY BEHARI		Application under			wrong filing	
016			LAL ENTERPRISES Vs.		any other	APPLICATION(I			
			PALIKA TOWNS LLP		provisions - IBC	BC)/2857(PB)20			
	4014	0710102136992019/3	MANOJ SRIVASTAVA		IBC Under Sec 9	COMPANY		UPLOAD AGAIN	
			MEDIA CORPS PRIVATE			PETITION IB		CLEARLY	
017			LIMITED Vs. INDIA			(IBC)/2693(ND)2			
			SPORTS FLASHES						
	1		SPURIS FLASHES			019			

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	4015	0710102142572019/1	MOHD NAZIM KHAN Vs.		Application under	COMPANY		NCOMPLETE	
018			INTERNATIONAL		any other	APPLICATION(I		DOC	
1010			TRENCHING PRIVATE		provisions - IBC	BC)/76(ND)2019			
			LIMITED		•	, , ,			
	4016	0710102413022017/3	AJAY FINCAP		Application under	CP(AA)		PG-19,(20 NOT	
			CONSULTANTS PVT LTD		any other	MERGER AND		CLEAR AND	
019			Vs. M/S DYNAMIC		provisions ,Sub-	AMALGAMATIO		TRANSLATE	
			SHELLS INDIA PVT. LTD.		section (I) of	N(COMPANIES		49,52,59,	
	4017	0710102001842020/1	ANAND ENTERPRISES		Sec 252 (1)	COMPANY		page numbering	
		0.1010200101202071	PRIVATE LIMITED Vs.		(.,	APPEAL(COMP		not mention and	
1020			REGISTRAR OF			ANIES		all pages cut	
			COMPANIES NCT OF			ACT)/119(ND)20		an pages cat	
	4018	0740402003492020/4	GLADE DEVELOPERS		Sec 252 (1)	COMPANY		page 6,7 cut	
1021	4010	07 10 102003492020/1	PRIVATE LIMITED Vs.		3ec 232 (1)	APPEAL(COMP		page 6,7 cut	
021			REGISTRAR OF			ANIES			
	4040	074040000700000/4			0 020 020			TRUE CORY	
	4019	0710102027082020/1	GE INDIA INDUSTRIAL		Sec. 230-232 -	CP(AA)		TRUE COPY	
1022			PRIVATE LIMITED Vs.		Second Motion	MERGER AND		SING MISSED	
			FOURTH DIMENSION			AMALGAMATIO			
			SOLUTIONS LIMITED			N(COMPANIES		_	
	4020	0710102028082020/1	MONK MEDISOLUTIONS		Sec 252 (3)	COMPANY		PG-59-71, 73-	
023			PRIVATE LIMITED Vs.			APPEAL(COMP		79,180192,193,19	
			SHAHI INFRASTRUCTURE			ANIES		6,206	
			PVT. LTD.			ACT)/224(ND)20		208,220,221,	
	4021	0710102158302019/3	TRIOS DEVELOPMENT		IBC Under Sec 9	COMPANY		WRONG DOCS	
024			SUPPORT PRIVATE			PETITION IB			
024			LIMITED Vs. TARU			(IBC)/3369(ND)2			
			LEADING EDGE PRIVATE			019			
	4022	0710102036292020/2	BHARAT ALUMINIUM		Sec 60(5)	INTERLOCUTO		TRUE COPY	
025			CO.LTD Vs.		()	RY		SING MISSED	
						APPLICATION			
	4023	0710102104432019/1	PARISI GRAND SMOOTH		IBC Under Sec 9	COMPANY		WRONG FILING	
		1	LOGISTICS LIMITED Vs.			PETITION IB			
026		•	AGILE INTERNATIONAL			(IBC)/1799(ND)2			
			LOGISTICS LIMITED			019			
	4024	0710102039702020/2	RAKESH KUMAR GUPTA		Sec 60(5)	INTERLOCUTO		UPLOAD	
027	4024	07 10 1020397 0202072			Sec 60(5)	RY		PROPERLY	
1021			Vs. RUPINDER SINGH					PROPERLI	
	4005	0740400007700040/0	GILL STATE BANK OF INDIA		IDCdon Coo 7	APPLICATION		WDONG EILING	
	4025		STATE BANK OF INDIA		IBC under Sec 7	COMPANY		WRONG FILING	
028		5	Vs. M/S. SHREE			PETITION IB			
			SHYAMJI AGRICO			(IBC)/1071(ND)2		2000 1121 042	
	4026	0/10102012172020/6	R.G. LUTHRA & CO. Vs.		IBC Under Sec 9	COMPANY		DOCS UPLOAD	
029			ABAG HI-TECH			PETITION IB		PROPERLY	
			EDUCATION LIMITED			(IBC)/413(ND)20			
	4027	0710102019032020/1	SCOOP CONSTRUCTIONS		Sec. 230-232 -	CP(AA)		TRUE COPY	
			PRIVATE LIMITED Vs.		Second Motion	MERGER AND		MISSED	
030			REGISTRAR OF			AMALGAMATIO			
000			COMPANIES DELHI â~S.			N(COMPANIES			
			(IN THE MATTER OF: M/S			ACT)/37(ND)202			
			P. P. AVIATION PVT. LTD.)			0			

	А	В	С	D	Е	F	G	Н	
	4028	_	HIND POCKET BOOKS	Ь	Sec. 230-232 -	CP(AA)	9	•	'
4031	4020	07 10 10202013202072	PRIVATE LIMITED Vs.		Sec. 230-232 -	MERGER AND		page numbering not mention and	
4031			PRIVATE LIMITED VS.		Second Motion				
	4000	0740400000450000/0	LIND BOOKET BOOKS		0 000 000	AMALGAMATIO		INDEX MISSED	
	4029		HIND POCKET BOOKS		Sec. 230-232 -	CP(AA)		page numbering	
4032			PRIVATE LIMITED Vs.		Second Motion	MERGER AND		not mention and	
			_			AMALGAMATIO		INDEX MISSED	
	4030	0710102035812020/3	HITESH BHARDWAJ Vs.		Sec. 213,Sec.	COMPANY		WRONG FILING	
4033			DELHI APARTMENTS PVT.		241(1)	PETITION			
			LTD.			(COMPANIES			
	4031	0710102061552020/1	RAJARAMAN		Regulation 30,	INTERLOCUTO		TRUE COPY	
4034			BALACHANDRAN Vs.		CIRP Regulations,			SING MISSED	
1001			DELHI BARODA ROAD		2016	APPLICATION			
			CARRIERS PRIVATE			(I.B.C)/2072(PB)			
	4032	0710102159672019/4	GURVINDER PAL & ORS		IBC under Sec 7	COMPANY		WRONG FILING	
4035			Vs. MGF			PETITION IB			
			DEVELOPMENTS LIMITED			(IBC)/2(ND)2020			
	4033	0710102172492019/1	JAIHIND STONES		Sec 252 (1)	COMPANY		PAGE NUMBER	
4000			PRIVATE LIMITED Vs.			APPEAL(COMP		NOT MENTION	
4036			REGISTRAR OF			ANIES		AND SONE	
			COMPANIES NCT OF			ACT)/69(ND)202		PAGES CUT	
	4034	0710102429652018/2	A B MEDICOS PRIVATE		Sub-section (I) of	CP(AA)		STAMP PAPER	
4037			LIMITED Vs.		section 230	MERGER AND		AND	
						AMALGAMATIO		VERIFICATION	
	4035	0710102079552019/9	KUTCH CHEMICAL		IBC Under Sec 9	COMPANY		WRONG FILING	
4038	1000	07 10 10207 00020 1070	INDUSTRIES LTD Vs. VMA		Be chack doo's	PETITION IB		WINGING FILLING	
.000			ENTERPRISES PVT LTD			(IBC)/1136(ND)2			
	4036	0710102085512019/7	SUNDER LAL GOEL Vs.		Sec. 241(1),Sec.	COMPANY		WRONG FILING	
4039	7030		MEDIPLUS (INDIA) LTD.		242(4),Sec. 244(1)	PETITION		WINDING FILING	
+000			WEDIFEOS (INDIA) ETD.		242(4),360. 244(1)	(COMPANIES			
	4037	0740402450242040/4	BHANDARI FIBRETECH		Con 252 (2)	COMPANY		PAGES CUT	
4040	4037	07 10 102 1592 120 19/1	PVT LTD Vs. REGISTRAR		Sec 252 (3)			PAGES CUI	
4040						APPEAL(COMP			
	4000	074000040400004044	OF COMPANIES		Annlingting under	ANIES		DDOOF OF	
4044	4038	0710200421002016/1	FORCE BUILDCON PVT.		Application under	CP(AA)		PROOF OF	
4041			LTD. Vs. M/S. SPM AUTO		any other	MERGER AND		SERVICE	
			PVT. LTD.		provisions ,Sub-	AMALGAMATIO		MISSED	
10.10	4039	0710102008392020/1	ANG INDUSTRIES LIMITED		Application under	COMPANY		PAGE 21 CUT	
4042			Vs. AMEREX PRIVATE		any other	APPLICATION(I			
			LIMITED		provisions - IBC	BC)/624(ND)202			
	4040		MEZBAAN HOTELIERS		Sec. 230-232, Sec			AFFIDAVIT	
4043			PRIVATE LIMITED Vs.		234	AND		MISSED	
			MEZBAAN HOLDINGS			AMALGAMATIO			
			PRIVATE LIMITED			N(COMPANIES			
	4041	0710102061192020/1	MR. RAVINDRA LOONKAR		Sec 60(5)	INTERLOCUTO		PG-29 CUT PG	
4044			Vs. KOTAK MAHINDRA			RY		32-41 NOT	
			BANK LIMITED			APPLICATION		CLEAR	
	4042	0710102061192020/2	MR. RAVINDRA LOONKAR		Sec 60(5)	INTERLOCUTO		PG-29 CUT PG	
4045			Vs. KOTAK MAHINDRA			RY		32-41,48 ,49,43 -	
			BANK LIMITED			APPLICATION		45 NOT CLEAR	

	Α	В	С	D	Е	F	G	Н	1
	4043	0710102098132019/1	INTEC CAPITAL LTD Vs.		IBC under Sec 7	COMPANY		WRONG FILING	·
4046			M/S GSS PROCON PVT		libo undor oco r	PETITION IB			
	4044		SUNRISE CEMENT PVT		Sec 252 (1) - By	COMPANY		DOCS UPLOAD	
4047	7077		LTD Vs. DIGITAL		Government	PETITION		PROPERLY	
1011			ENTERPRISE			_		I KOI LKLI	
	4045	0710102105522019/5	SUNRISE CEMENT PVT		Sec 252 (1) - By	COMPANY		DOCS UPLOAD	
4048	7073		LTD Vs. DIGITAL		Government	PETITION		PROPERLY	
7070			ENTERPRISE		Body,Sec 252 (3) -			I KOI LIKLI	
	4046	0740402440262047/2	UNION BANK OF INDIA		IBC under Sec 7	COMPANY		TRUE COPY	
4049	4040	1	Vs. ERA INFRA		IBC under Sec 7	PETITION IB		SING MISSED &	
4040		'	ENGINEERING LIMITED			(IBC)/190(PB)20		AFFIDAVIT	
	4047	0710102061552020/2			Regulation 30,	INTERLOCUTO		UPLOAD IN ONE	
	4047	07 10 10206 1552020/2	BALACHANDRAN Vs.		CIRP Regulations,			FOLDER	
4050								POLDER	
			DELHI BARODA ROAD		2016	APPLICATION			
	40.40	074040040405004044	CARRIERS PRIVATE		Dula 44 af NOLT	(I.B.C)/2072(PB)		ABBUIGATION	
4051	4048		LIFESTYLE MAGAZINES		Rule 11 of NCLT	COMPANY		APPLICATION	
4051			PRIVATE LIMITED Vs.			APPLICATION(FILED IN	
	10.10	07404004004004040	COCCE CONCEDUCTIONS		0 000 000 0	COMPANIES		ADDESTIONAL	
	4049		SCOOP CONSTRUCTIONS		Sec. 230-232, Sec	CP(AA)		document	
4052			PRIVATE LIMITED Vs.		234	MERGER AND		properly not	
	10.50	07404004500004044	EMAAR MGF LAND		0 11 74	AMALGAMATIO		upload	
	4050	0710102150832019/1	SANDEEP CHANDNA Vs.		Section 74	COMPANY		wrong document	
4053			PUNJAB NATIONAL BANK			APPLICATION(I		upload	
						BC)/2614(PB)20			
	4051		SANDEEP CHANDNA Vs.		Section 74	COMPANY		wrong doc	
4054			PUNJAB NATIONAL BANK			APPLICATION(I		upload	
						BC)/2614(PB)20			
	4052	0710102021332020/2	GREEN LINE LAMINATES		Sec. 230-232, Sec	CA(A) MERGER		index missing	
4055			PRIVATE LIMITED Vs.		234	AND			
			EUROBEARINGS INDIA			AMALGAMATIO			
			PVT LTD			N(COMPANIES			
	4053	0710102027262018/4	JAGAT PAL PALIWAL AND		IBC under Sec 7	COMPANY		sign missing and	
4056			ANR Vs. JASSUM			PETITION IB		affidavit missing	
			PROPCON PROJECTS		_	(IBC)/1756(PB)2			
	4054	0710102031732020/1			Sec 252 (3)	COMPANY		wrong doc	
4057			PROMOTIONS PRIVATE			APPEAL(COMP		upload	
			LIMITED Vs. ROC			ANIES			
	4055		ASHWINI MEHRA Vs.		Sec 60(5)	INTERLOCUTO		sign missing	
4058			INDIAN OIL			RY			
			CORPORATION LIMITED			APPLICATION			
	4056		STATE BANK OF INDIA		IBC under Sec 7	COMPANY		document	
4059		3	Vs. ASIAN COLOUR			PETITION IB		properly not	
			COATED ISPAT LTD			(IBC)/50(PB)201		upload	
	4057	0710102000912020/4	VRR ENGINEERING &		Sec 252 (1)	COMPANY		document	
4060			CONSTRUCTIONS			APPEAL(COMP		properly not	
			PRIVATE LIMITED Vs.			ANIES		upload	
			REGISTRAR OF			ACT)/141(ND)20			

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	A	B	C C	D	E 242(4)	F	G	H	I
4061	4058	0/101020050/2020//	EMAAR MGF LAND LTD		Sec. 242(4)	COMPANY		sign missing	
4001			Vs. EMAAR MGF LAND			APPLICATION(
	4050	07404000004000004	SANDEEP KR BHATT Vs.		Con CO(F)	COMPANIES		dee incommiste	
4062	4059				Sec 60(5)	INTERLOCUTO RY		doc incomplete	
4002			PROACTIVE PLAST PVT			APPLICATION			
	4060	0740400445070040/4	RAJIV CHAKRABORTY Vs.		Con CO(F)	COMPANY		SIGN MISSED	
	4060	0710102145072019/4	RAJESH KUMAR JAIN		Sec 60(5)	APPLICATION(I		SIGN MISSED	
4063			DEPUTY DIRECTOR			BC)/2576(PB)20			
4000			DIRECTORATE OF			19			
			ENFORCEMENT			13			
	4061	0710102151312010/2	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		SIGN MISSING	
4064	7001	4	EMAAR MGF LAND		Jec. 241(1)	PETITION		ON EVERY PAGE	
7007		7	LIMITED			(COMPANIES		ON EVERT I AGE	
	4062	0710102151312019/2	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		SIGN MISSING	
4065	7002	5	EMAAR MGF LAND		JCC. 241(1)	PETITION		Ololy Miloonyo	
			LIMITED			(COMPANIES			
	4063	0710102151312019/2	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		SIGN MISSING	
4066	1.000	6	EMAAR MGF LAND		000.2(.)	PETITION			
			LIMITED			(COMPANIES			
	4064	0710102008612020/1	INFOGAIN INDIA PRIVATE		Sec. 230-232, Sec	CA(A) MERGER		WRONG EFILE	
4067			LIMITED Vs. REGISTRAR		234	AND			
			OF COMPANIES			AMALGAMATIO			
	4065	0710102011472020/2	SYNDICATE BANK Vs.		IBC under Sec 7			INDEX AND	
4068			SAVFAB DEVELOPERS			PETITION IB		SIGNMISSED	
			PVT. LTD.			(IBC)/382(ND)20			
	4066	0710102012472020/3	SYNDICATE BANK Vs.		IBC under Sec 7	COMPANY		INDEX AND	
4069			CLARION TOWNSHIPS			PETITION IB		SIGNMISSED	
			PVT. LTD.			(IBC)/410(ND)20			
	4067	0710102013582020/1	HEMANT SHARMA Vs.		Application under	COMPANY		WRONG EFILE	
4070			MOSER BAER		any other	APPLICATION(I			
			ELECTRONICS LTD.		provisions - IBC	BC)/919(ND)202			
	4068	0710102028992020/1	SAKET BHATIA Vs. SH.		Sec 60(5)	INTERLOCUTO		SIGN MISSED	
			PANKAJ KHETAN			RY			
4071			LIQUIDATOR OF			APPLICATION			
			INTEGRATED CAPS PVT.			(I.B.C)/1764(ND)			
			LTD. UNDER LIQUIDATION			2020			
4072	4069		SYNDICATE BANK Vs.		IBC under Sec 7	COMPANY		INDEX , PAGE	
			M/S. SUPREME ALLOYS			PETITION IB		NUMBER, SIGN	
	4070		STATE BANK OF INDIA		IBC under Sec 7	COMPANY		INCORRECT DOC	
4073		5	Vs. ASIAN COLOUR			PETITION IB			
			COATED ISPAT LTD			(IBC)/50(PB)201			
	4071	0710102007092020/1	GEMINI SOLUTIONS		Sec. 230-232 -	COMPANY		incomplete doc	
4074			PRIVATE LIMITED Vs.		Second Motion	APPLICATION(
						COMPANIES			
	4072	0710102007092020/2			Sec. 230-232 -	COMPANY		incomplete doc	
4075			PRIVATE LIMITED Vs.		Second Motion	APPLICATION(
						COMPANIES			

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	4073	0710102022342020/1	-		Sec. 230-232, Sec	CA(A) MERGER		WRONG EFILE	
4076	4070	07 10 10202204202071	PRIVATE LIMITED Vs.		234	AND		WINGING EITIEE	
			SAFEX COMPLEX		204	AMALGAMATIO			
	4074	0710102121532019/2	PANKAJ KUMAR RUSTAGI		Sec. 241(1)	COMPANY		sign missed	
4077	7077	5	Vs. PEE AAR EXIM		000. 241(1)	PETITION		Sign inissed	
			PRIVATE LIMITED			(COMPANIES			
	4075	0710102006592019/6	RATAN SINGH Vs. THEME		IBC Under Sec 9	COMPANY		SIGN MISSED	
4078	4070	07 10 10 20 00 00 52 0 10 70	EXPORT PVT LTD		Bo officer occ o	PETITION IB		OIOIT MIIOOLD	
	4076	0710102029532020/1			Sec. 230-232, Sec	CA(A) MERGER		vol break	
4079	7070	07 10 10 20 20 20 20 20 7 1	INTERNATIONAL LIMITED		234	AND		voi biouk	
			Vs. M/S RAHEJA		204	AMALGAMATIO			
	4077	0710102064032020/1	HDFC BANK LTD. Vs.		Sec 60(5)	INTERLOCUTO		index missed	
4080	4077	07 10 10 200 400 20 20 71	KANTI MOHAN RUSTAGI		000 00(0)	RY		IIIdex IIII33ed	
			TOTAL MOTIVAL			APPLICATION			
	4078	0710102066832020/1	LOKCHAND MEMBER		22(3)(b)	INTERLOCUTO		index missed and	
4081	4070	07 10 10 20 00 00 20 20 7 1	COC Vs. SAURABH		22(0)(0)	RY		incomplete doc	
			BANSAL & ORS.			APPLICATION		incomplete doc	
	4079		M/S WISHWA MITTAR		IBC Under Sec 9	COMPANY		sign miss in	
	4075	07 10 102 1022 020 1070	BAJAJ & SONS Vs. M/S		Bo officer occ o	PETITION IB		rejoinder	
4082			JAIKRISHAN ESTATES			(IBC)/3231(ND)2		rejoinaci	
			DEVELOPERS PVT LTD			019			
	4080	0710102722542018/1	DENA BANK Vs. RATHI		IBC under Sec 7	COMPANY		sign missing in	
4083	7000	6	SUPER STEEL LIMITED		IBO dilaci occ i	PETITION IB		reply	
	4081	-	DENA BANK Vs. RATHI		IBC under Sec 7	COMPANY		sign missing in	
4084	7001	7	SUPER STEEL LIMITED		Bo andor oco r	PETITION IB		reply	
	4082	0710120007702018/3	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		true copy	
4085	1.002	2	Vs. M/S. SHREE		is a unuoi ooo i	PETITION IB		missing page 12	
			SHYAMJI AGRICO			(IBC)/1071(ND)2		not clear and	
	4083	0710120007702018/3	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		true copy	
4086		3	Vs. M/S. SHREE			PETITION IB		missing page 12	
			SHYAMJI AGRICO			(IBC)/1071(ND)2		not clear and	
	4084	0710120007702018/3	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		progress report	
4087		5	Vs. M/S. SHREE			PETITION IB		wrong document	
			SHYAMJI AGRICO			(IBC)/1071(ND)2		upoad	
	4085	0710200412652017/8	VINAYAK ADVERTISING		IBC Under Sec 9	COMPANY		progress report	
4088			Vs. RAJESH GEMS AND			PETITION IB		wrong doc	
			JEWELS PVT LTD			(IBC)/546(ND)20		upload	
	4086	0710102028682018/6	SHIV DAYAL SHARMA Vs.		IBC under Sec 7	COMPANY		sign missing	
4089			THREE C PROJECTS PVT			PETITION IB		every page	
			LTD			(IBC)/1718(PB)2		7 7 7 3	
	4087		TCM-UTM (JV) Vs. MR.		Sec 60(5)	INTERLOCUTO		application file	
4000			RAJESH JANGRA			RY		53-	
4090						APPLICATION		55,70,103,201,203	
						(I.B.C)/2219(ND)		-212,222-253,326-	
	4088	0710102127602019/7	AARGUS GLOBAL		IBC Under Sec 9	COMPANY		sign missing in	
4091			LOGISTICS PVT. LTD. Vs.			PETITION IB		reply and affdavit	
			STOCKFLOW EXPRESS			(IBC)/2414(ND)2		missing	
		1		ļ	1	11.20,2111(1.12)2	ı	1	

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	4089	0710102410362017/2	UNION BANK OF INDIA		IBC under Sec 7	COMPANY		89-100, 107-180	
)92		4	Vs. ERA INFRA			PETITION IB		,405 not clear	
			ENGINEERING LIMITED			(IBC)/190(PB)20		page	
	4090	0710120001492018/7	DISH TV INDIA LIMITED		IBC Under Sec 9	COMPANY		wrong doc	
93			Vs. MACRO COMMERCE			PETITION IB		upload	
			PRIVATE LIMITED			(IBC)/398(PB)20		apioaa	
	4091	0710102024662020/2			Application under	INTERLOCUTO		application file	
)94	4031	07 10 10202400202072	AGARWAL Vs. OSWAL		any other	RY		wrong doc	
737					-	APPLICATION			
	4000	07404000000000000	INDUSTRIES PVT. LTD.		provisions - IBC			upload	
	4092	0710102060932020/1			Sec 25(j)	INTERLOCUTO		application	
095			BHAGWAN SINGH RAWAT			RY		wrong doc	
						APPLICATION		upload	
	4093	0710102063532020/3	MR. WANG XINGCHUN Vs.		Rule 11 of	COMPANY		wrong doc	
096			COSLIGHT INDIA		NCLT,Rule 11 of	APPLICATION(upload	
			TECHNOLOGY PVT. LTD.		NCLT,Rule 11 of	COMPANIES			1
	4094	0710102064702020/1	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTO		wrong doc	
097						RY		upload	
						APPLICATION			
	4095	0710102065272020/1	AJAY SHRIVASTAVA Vs.		Sec 60(5)	INTERLOCUTO		wrong doc	
098	7033	07 10 10 20 00 27 20 20 7 1	MANISH KUMAR GUPTA		Sec 60(3)	RY		upload	
000			WANISH KUWAK GUPTA			APPLICATION		upioau	
	4000	07404000050000000	AFFINITY DEALITY OAL ON		0 00(5)				
	4096	0/10102065922020/2	AFFINITY BEAUTY SALON		Sec 60(5)	INTERLOCUTO		wrong doc	
099			Vs. ROHIT SEHGAL			RY		upload	
						APPLICATION			
	4097	0710102070532020/1	AJAY SRIVASTAVA Vs.		Sec 60(5)	INTERLOCUTO		wrong doc	
100			MANISH KUMAR GUPTA			RY		upload	
						APPLICATION			
	4098	0710102098562019/8	ALLIANCE LUMIERE		IBC Under Sec 10	COMPANY		wrong doc	
			LIMITED Vs. SHREE			PETITION IB		upload	
101			AMBICA INTERNATIONAL			(IBC)/1573(ND)2		'	
			FOOD COMPANY			019			
	4099	0710102422882018/1	SUNIL HANDA AND ORS		IBC under Sec 7	COMPANY		affidavit and	
102	1.000	5	Vs. TODAY HOMES			PETITION IB		estamp paper	
			NOIDA PVT LTD			(IBC)/923(PB)20		missiing	
	4400	0740200442902047/7	MUSADDI LAL KISHAN		IBC Under Sec 9	COMPANY		wrong document	
103	4100	071020041200201777			IBC Ulluer Sec 9	PETITION IB		_	
	4404	07404000470004044	LAL Vs. RAM DEV PVT		A 1: 4: 1			upload 	
	4101	0710102015832018/1			Application under	COMPANY		service missing	
104			SATRAMDAS GEHRIMAL		any other	PETITION			
			JEWELLERS PRIVATE		provisions	(COMPANIES			
			LIMITED			ACT)/48(ND)201			
	4102	0710102017832020/1	J. M. TECH SOLUTION		Sec 252 (1)	COMPANY		numer missing	
105			PRIVATE LIMITED Vs.			APPEAL(COMP		and cut page	
			REGISTRAR OF			ANIES			
	4103	0710102117612019/1	SHALINI CHOUDHARY Vs.		IBC under Sec 7	COMPANY		in annexure true	
106		0	MOTHERS PRIDE DAIRY			PETITION IB		copy missing	
			INDIA PRIVATE LIMITED			(IBC)/2122(ND)2		- 567508	
	4104	0710102166522040/5	SANDARBH FOODS PVT		Sec. 230-232 -	CP(AA)		1-6 not clear	
107	+ 104	07 10 102 1000320 19/5							
10/			LTD Vs.		Second Motion	MERGER AND		page	
						AMALGAMATIO			

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	4105	0710102023002020/1	SAWARMAL TIWARI Vs.		IBC Under Sec 9	COMPANY	-	service and e-	
4108			AIMTECH INFRA LTD			PETITION IB		stamp missing	
	4106	0710102025802018/1	M/S CRAYON SOFTWARE		IBC Under Sec 9	COMPANY		1-20 page	
		5	EXPERTS INDIA PVT. LTD		in a chiaci coc c	PETITION IB		missing and	
4109			Vs. M/S VAS DATA			(IBC)/1683(ND)2		properly	
			SERVICES PVT. LTD			018		document upload	
	4107	0710102063712020/1	VERIZON INDIA PRIVATE		Application under	COMPANY		1-5 page missing	
	7107	07 10 10 20 00 7 12 02 07 1	LIMITED Vs. ASSOTECH		any other	APPLICATION(1-5 page imasing	
4110			MOONSHINE URBAN		provisions	COMPANIES			
			DEVELOPERS PVT. LTD.		provisions	ACT)/286(PB)20			
	4108	0710102141832019/4			Sec 30	INTERLOCATO		wrong document	
4111	4100	07 10 102 14 10320 19/4	TURTLE BOOKS PVT LTD		Sec 30	RY		_	
4111			TURILE BOOKS PVI LID					upload	
	4400	0740400000000040/0	DI LIO ENEDOLA DONATE		0 050 (0)	APPLICATION		to don only also a	
	4109	0710102006892019/3	PLUG ENERGIA PRIVATE		Sec 252 (3)	COMPANY		index missing	
4112			LIMITED Vs. REGISTRAR			APPEAL(COMP			
			OF COMPANIES NCT OF			ANIES			
	4440		DELHI & HARAYANA		0 00/5	ACT)/236(ND)20			
	4110	0710102069012020/1	MAHESH BANSAL Vs.		Sec 60(5)	INTERLOCUTO		wrong document	
4113			SUBHASH CHAND GOEL			RY		upload	
						APPLICATION			
	4111	0710102117612019/1	SHALINI CHOUDHARY Vs.		IBC under Sec 7	COMPANY		true copy	
4114		1	MOTHERS PRIDE DAIRY			PETITION IB		missing	
			INDIA PRIVATE LIMITED			(IBC)/2122(ND)2			
	4112		SUNIL HANDA AND ORS		IBC under Sec 7	COMPANY		true copy and	
4115		6	Vs. TODAY HOMES			PETITION IB		affidavit missng	
			NOIDA PVT LTD			(IBC)/923(PB)20			
	4113	0710102064692020/1	STATE BANK OF INDIA Vs.		Sec 60(5)	INTERLOCUTO		true copy and	
4116			MOTHERS PRIDE DAIRY			RY		sign missing	
			INDIA PRIVATE LIMITED			APPLICATION			
	4114	0710102070482020/1	ICICI BANK LIMITED Vs.		Sec 60(5)	INTERLOCUTO		sign missing	
4117			RALCO FINANCE AND			RY			
			INVESTMENT PRIVATE			APPLICATION			
			LIMITED			(I.B.C)/2793(ND)			
	4115	0710102130002019/7	M.M. VACATIONS & TOUR		Sub-section (I) of	CA(A) MERGER		sign and true	
4118			PRIVATE LIMITED Vs.		section 230	AND		copy missing and	
						AMALGAMATIO		index missing	
	4116	0710102132562019/2	VASU CROP SCIENCE		Sec 252 (1)	COMPANY		index missing	
4119			PRIVATE LIMITED Vs.			PETITION			
7110			REGISTRAR OF			(COMPANIES			
			COMPANIES DELHI &			ACT)/765(ND)20			
	4117	0710102132562019/3	VASU CROP SCIENCE		Sec 252 (1)	COMPANY		service missing	
4120			PRIVATE LIMITED Vs.			PETITION			
4120			REGISTRAR OF			(COMPANIES			
			COMPANIES DELHI &			ACT)/765(ND)20			
	4118	0710102012172020/7	R.G. LUTHRA & CO. Vs.		IBC Under Sec 9	COMPANY		wrong document	
4121			ABAG HI-TECH			PETITION IB		upload	
			EDUCATION LIMITED			(IBC)/413(ND)20			

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	4119	0710102022662020/2	GAV DEVELOPERS PVT		Sec. 241(1)	COMPANY		24 25 26 27 NOT	
1122			LTD Vs. SHUBH			PETITION		CLEAR	
			ADVISORS PVT LTD			(COMPANIES			
	4120	0710102033012018/1	M/S AMPLE		IBC under Sec 7	COMPANY		PAGE	
		9	INFRASTRUCTURE PVT.			PETITION IB		NUMBERING	
1123			LTD Vs. M/S INTELLICITY			(IBC)/17(ND)201		NOT MENTION	
			BUSINESS PARK PVT.			9		AND PROOF OF	
	4121	0710102089482019/1	JAMMU & KASHMIR BANK		IBC under Sec 7	COMPANY		PAGE 14 15 NOT	
		1	LTD. Vs. VINAYAK RATHI		ibo andor oco r	PETITION IB		CLEAR	
1124		•	STEELS ROLLING MILLS			(IBC)/1295(ND)2		OLLAR	
			PRIVATE LIMITED			019			
	4122	0740402404502040/5	E N SAKTHIDHARAN		IBC Under Sec 9	COMPANY		NEED TO	
1125	4122	07 10 102 1045020 19/5	_		ibc officer Sec 9	PETITION IB		VOLUME	
123			MENON Vs. TECPRO					PARTITION	
	4400	07404004007004044	INFRA-PROJECTS		0 000 000 0	(IBC)/1721(PB)2			
	4123	0/10102166562019/4	JALSA CLOTHINGLINE		Sec. 230-232, Sec	CA(A) MERGER		PROOF OF	
1126			LIMITED Vs. DIBANKAR		234	AND		SERVICE	
			CLOTHING LIMITED			AMALGAMATIO		MISSED	
	4124	0710102168402019/7	SYREX INFOSERVICES		IBC Under Sec 10	COMPANY		13 14 15 16 17 18	
1127			INDIA PRIVATE LIMITED			PETITION IB		19 not clear	
			Vs. KANAK RESOURCE			(IBC)/115(ND)20			
			MANAGEMENT LIMITED			20			
	4125	0710102424672018/1	ANURAG CHANDRA Vs.		IBC under Sec 7	COMPANY		page 19 24 25 30	
4128		8	AFFINITY BEAUTY SALON			PETITION IB		not clear	
			PRIVATE LIMITED			(IBC)/786(PB)20			
	4126	0710102003422020/1	MAA MUNDESHWARI		Sec 252 (3)	COMPANY		all pages cut	
4400			SECURITY SERVICES		, ,	APPEAL(COMP			
4129			PRIVATE LIMITED Vs.			ANIES			
			ROC NCT OF DELHI			ACT)/229(ND)20			
	4127	0710102003642020/3	JSB INFRATECH LIMITED		Sec 252 (1)	COMPANY		all pages cut	
4130			Vs. REGISTRAR OF		(1)	APPEAL(COMP		and progressions	
			COMPANIES			ANIES			
	4128	0710102006122019/9	PROPERTY SOLUTION		IBC Under Sec 9	COMPANY		PROOF OF	
	7.20	07 10 10 20 00 12 20 10 70	(INDIA) PRIVATE LIMITED		ibo olidoi oco o	PETITION IB		SERVICE	
4131			Vs. M/S IMPERIAL			(IBC)/385(ND)20		MISSED	
			FASTNERS PVT. LTD.			19		WIIGGED	
	4129	0740402009052020/2	VANSH INFRASOLUTION		Soc 252 (2)	COMPANY		PROOF OF	
	4129	07 10 102000952020/2	PRIVATE LIMITED Vs.		Sec 252 (3)	APPEAL(COMP		SERVICE	
4132						•			
			REGISTRAR OF			ANIES		MISSED	
	4400	074040004744000040	COMPANIES DELHI		0 050 (4)	ACT)/138(ND)20		ALL DAGES OUT	
4400	4130	U110102015112020/2	NAVEEN GUPTA Vs.		Sec 252 (1)	COMPANY		ALL PAGES CUT	
4133			REGISTRAR OF			APPEAL(COMP			
	445:		COMPANIES		0 000 (5)	ANIES		111 545-5 51-	
	4131	0710102015772020/1	COMPETENT INFRACON		Sec 252 (3)	COMPANY		ALL PAGES CUT	
1134			PRIVATE LIMITED Vs.			APPEAL(COMP			
			REGISTRAR OF			ANIES			
			COMPANIES DELHI &			ACT)/182(ND)20			
	4132	0710102016812020/1	l l		Sec 252 (1)	COMPANY		ALL PAGES CUT	
4135			REGISTRAR OF			APPEAL(COMP			
			COMPANIES			ANIES			

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	4133	0710102017042020/3	-		19(2)	COMPANY		52 53 54 55 NOT	
	7100	07 10 10 20 17 0 42 02 07 0	MAINFRAME ENERGY		13(2)	APPLICATION(I		CLEAR	
4136			SOLUTIONS PRIVATE			BC)/1164(ND)20		OLLAN	
			LIMITED			20			
	4134	0710102146712019/2			Sec 252 (1)	COMPANY		ALL PAGE CUT	
	4134	07 10 102 1467 120 19/2	DEVELOPERS PRIVATE		Sec 252 (1)			ALL PAGE CUT	
4137						APPEAL(COMP ANIES			
			LIMITED Vs. REGISTRAR						
	4405	0740400470040040	OF COMPANIES DELHI &		0 050 (0)	ACT)/127(ND)20		ALL DAGES OUT	
4138	4135	0/101021/2912019/2	DPN MARITIME ACADEMY		Sec 252 (3)	COMPANY		ALLPAGES CUT	
4138			PRIVATE LIMITED Vs.			APPEAL(COMP		AND LINE	
			REGISTRAR OF			ANIES			
	4136		STATE BANK OF INDIA		IBC under Sec 7	COMPANY		PAGINATION	
4139		6	Vs. ASIAN COLOUR			PETITION IB		NOT MENTION	
			COATED ISPAT LTD			(IBC)/50(PB)201			
	4137	0710102008382019/2			Sec 60(5)	COMPANY		PAGE 1	
4140			FACTORS LIMITED Vs.			PETITION IB		TRANSLATION	
			M/S. NOESIS INDUSTRIES			(IBC)/110(PB)20			
	4138	0710102012792020/2	TAIPACK LIMITED Vs.		Application under			INDEX MISSING	
4141					any other	APPLICATION(I			
					provisions - IBC	BC)/869(ND)202			
	4139	0710102013802020/2	SHRI DRONA HOTELS		Sec 252 (1)	COMPANY		ALL PAGES CUT	
4142			PVT. LTD. Vs.			APPEAL(COMP			
			REGISTRAR OF			ANIES			
	4140	0710102013932020/1	DELHI DESIGN TECH		Sec 252 (3)	COMPANY		ALL PAGES CUT	
4143			PRIVATE LIMITED Vs. M/S			APPEAL(COMP			
4143			ONE CITY LEISURE			ANIES			
			REALTECH PVT. LTD.			ACT)/220(ND)20			
	4141	0710102015812020/1	SUBH LAXMI		Sec 252 (1)	COMPANY		ALL PAGES CUT	
4144			COLONIZERS PRIVATE			APPEAL(COMP			
			LIMITED Vs.			ANIES			
	4142	0710102016762020/1	LLYOD LOGIC SYSTEMS		Sec 252 (1)	COMPANY		ALL PAGES CUT	
4145			PRIVATE LIMITED Vs.		()	APPEAL(COMP			
			REGISTRAR OF			ANIES			
	4143	0710102024912020/1	PINAKI MAINTENANCE		Sec 252 (3)	COMPANY		PAGINATION	
4146			PRIVATE LIMITED Vs.		(1)	APPEAL(COMP		NOT	
			REGISTRAR OF			ANIES		MENTION,TRUE	
	4144	0710102025062020/1			Sec 252 (3)	COMPANY		PAGINATION	
			PRIVATE LIMITED Vs.		000 202 (0)	APPEAL(COMP		NOT	
4147			REGISTRAR OF			ANIES		MENTION,TRUE	
			COMPANIES NCT OF			ACT)/214(ND)20		COPY MISSED	
	4145	0710102061312020/1	MRS. POOJA BAHRY Vs.		Sec 30	INTERLOCUTO		WRONG E FILL	
4148	1	0. 10 1020010 12020/1	LINKSTAR INFOSYS		330 00	RY		THORSE FILE	
5			PRIVATE LIMITED			APPLICATION			
	4146		GLOBAL COURIERS		Sec 252 (3)	COMPANY		ALL PAGES CUT	
4149	7170		PVT.LTD Vs. REGISTRAR		33C 232 (3)	APPEAL(COMP		ALL I AGEG GOT	
7143			OF NCT OF DELHI &			ANIES			
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	4147	0710102421352018/3	REGISTRAR OF		Application under	COMPANY		ALL PAGES CUT	
4450			COMPANIES, NCT OF		any other	PETITION			
4150			DELHI & HARYANA Vs.		provisions	(COMPANIES			
			M/S EURO ASIA VENTURE			ACT)/309(ND)20			
	4148	0710120003722018/1	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		PG-56-65 NOT	
4151		0	COMMERCE Vs. SIKKA			PETITION IB		CLEAR	
			PAPERS LTD.			(IBC)/939(PB)20			
	4149	0710120003722018/7	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		TRUE COPY	
4152			COMMERCE Vs. SIKKA			PETITION IB		MISSED	
			PAPERS LTD.			(IBC)/939(PB)20			
	4150	0710120003722018/8	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		PG-56-65 NOT	
4153			COMMERCE Vs. SIKKA			PETITION IB		CLEAR	
			PAPERS LTD.			(IBC)/939(PB)20			
	4151	0710120003722018/9	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		FILE NOT IN	
4154			COMMERCE Vs. SIKKA			PETITION IB		PROPER INDEX	
			PAPERS LTD.			(IBC)/939(PB)20		ETC	
	4152	0710200410172018/1	M/S. PLATINA BULKERS		IBC Under Sec 9	COMPANY		FILE NOT	
		5	PVT. LTD. Vs. M/S. STAR			PETITION IB		UPLOAD IN	
4155			MINERAL RESOURCES			(IBC)/607(ND)20		PROPER	
			PVT. LTD.			18			
	4153	0710200410172018/1	M/S. PLATINA BULKERS		IBC Under Sec 9	COMPANY		E FILL WRONG	
		6	PVT. LTD. Vs. M/S. STAR			PETITION IB			
4156			MINERAL RESOURCES			(IBC)/607(ND)20			
			PVT. LTD.			18			
	4154	0710200410172018/1	M/S. PLATINA BULKERS		IBC Under Sec 9	COMPANY		DOCUMENT NOT	
		7	PVT. LTD. Vs. M/S. STAR			PETITION IB		UPLOADED	
4157		·	MINERAL RESOURCES			(IBC)/607(ND)20		PROPER	
			PVT. LTD.			18			
	4155	0710200410172018/1	M/S. PLATINA BULKERS		IBC Under Sec 9	COMPANY		WRONG E FILL	
		9	PVT. LTD. Vs. M/S. STAR			PETITION IB			
4158			MINERAL RESOURCES			(IBC)/607(ND)20			
			PVT. LTD.			18			
	4156	0710200410172018/2	M/S. PLATINA BULKERS		IBC Under Sec 9	COMPANY		WRONG E FILL	
		0	PVT. LTD. Vs. M/S. STAR			PETITION IB			
4159			MINERAL RESOURCES			(IBC)/607(ND)20			
			PVT. LTD.			18			
	4157	0710102001962019/1			IBC Under Sec 10	COMPANY		WRONG E FILL	
			INTERNATIONAL PVT.			PETITION IB			
4160			LTD. Vs. YS			(IBC)/136(ND)20			
			MARCHANDISE			19			
	4158	0710102022462020/2			IBC under Sec 7	COMPANY		WRONG E FILL	
			CORPORATION OF INDIA			PETITION IB			
4161			LTD. Vs. ARYAVIR			(IBC)/581(ND)20			
			BUILDCON PVT. LTD.			20			
	4159	0710102027802020/1	AJEET KUMAR SAXENA		Rule 11 of NCLT,	INTERLOCUTO		INDEX MISSED	
4162			Vs. ANAND SONBHADRA		2016	RY			
						APPLICATION			
		+							

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	4160	0710102086512019/6	RAMJAN KHAN Vs.		IBC Under Sec 9	COMPANY		TRUE COPY	
163			INDIGLOBAL			PETITION IB		MISSED	
			TRADELINKS PRIVATE			(IBC)/1270(ND)2			
	4161	0710102098222019/1	PARSVNATH		IBC Under Sec 9	COMPANY		WRONG E FILL	
164		0	DEVELOPERS LIMITED			PETITION IB			
			Vs. FAST TRAX FOOD			(IBC)/1563(ND)2			
	4162	0710102117612019/1	SHALINI CHOUDHARY Vs.		IBC under Sec 7	COMPANY		PAGE 3 TO 9 IN	
165		2	MOTHERS PRIDE DAIRY			PETITION IB		HINDI	
			INDIA PRIVATE LIMITED			(IBC)/2122(ND)2			
	4163	0710102151312019/2	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		PAGE 31 32 35	
166		9	EMAAR MGF LAND		()	PETITION		NOT CLEAR	
			LIMITED			(COMPANIES			
	4164	0710102151402019/4			IBC Under Sec 10	COMPANY		TRUE COPY	
	7.04	07 10 102 101 4020 1074	TALENT PRIVATE LIMITED		ibo ondor oco ro	PETITION IB		MISSED	
167			Vs. PIONEER URBAN			(IBC)/3055(ND)2			
			LAND AND			019			
	4165	0710102158902019/7	BHARTI AIRTEL LIMITED		Sec. 230-232, Sec	CA(A) MERGER		NEED TO	
168	7100	07 10 102 1003020 13/1	Vs. ANSAL HI-TECH		234	AND		VOLUME BREAK	
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.00			POWER COMPANY PVT.		provisions	(IBC)/637(PB)20			
	4167	0710102064572020/1	CHANDRA PRAKASH Vs.		Sec 60(5)	INTERLOCUTO		PAGE NUMBER	
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			BOLI GITAND			APPLICATION		INDEX.	
	4168	0740402022022020/4	EXCELLION CAPITAL		Sec 252 (1)	COMPANY		DOCUMENT NOT	
	4100	07 10 102023062020/1	VENTURES PRIVATE		Sec 252 (1)	APPEAL(COMP		clear and index	
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			OF COMPANIES			ACT)/206(ND)20		not mentioned	
	4169	0710102063032020/2	SANTOSH SHARMA Vs.		19(2)	INTERLOCUTO		index not	
172	4103	07 10 10 200 30 32 0 20 72	KEWAL KRISHAN KUMAR		13(2)	RY		mention	
112			REWAL KKISHAN KOWAK			APPLICATION		mention	
	4170	0740402066342020/2	PRABHAKAR NANDIRAJU		Sec 60(5)	INTERLOCUTO		index not	
	4170	07 10 1020003 1202072	Vs. SOUTHERN POWER		Sec 60(5)	RY		mention	
173			DISTRIBUTION COMPANY			APPLICATION		mention	
			OF A.P. LTD.			(I.B.C)/2477(PB)			
	4171	0740402066402020/2			Coo 242	COMPANY		decument	
174	4171	0710102066492020/2			Sec. 213	_		document	
1/4			KHATTRI Vs. MR.			APPLICATION(COMPANIES		incomplete	
	4472		CHANDER PRAKASH		Coo 242			decument	
175	4172	0710102066492020/3			Sec. 213	COMPANY		document	
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	4470	07404020257500027	CHANDER PRAKASH		Application	COMPANIES		INDEX NOT	
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	4174	U/10102128042019/7	IMPERIAL FASTNERS		IBC Under Sec 9	COMPANY		index not	
177			PRIVATE LIMITED Vs.			PETITION IB		mentioned.	
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			SYSTEMS PRIVATE			019		1	

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	41/5	07 10 102002242020/6	BALACHANDER Vs.		Sec 60(5)	APPLICATION(I		not clear	
4178			DELHI BARODA ROAD			•		not clear	
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	4176	0740402440462040/4	BHAWANI SHANKAR Vs.		Soc 60/5)	COMPANY		Fluid In Index	
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4102			MANOJ KUMAR		any other	APPLICATION(I			
	4400	074040004000000000	GUDDU INVESTMENT		provisions - IBC	BC)/397(PB)202		Desiretion Not	
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4103			(DELHI) PRIVATE LIMITED		234	AMALGAMATIO			
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	4400	0740402020702040/7	SARIKA SOMVANSHI Vs.		IDC under Coo 7	APPLICATION		Dama Nat Class	
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	4185	0740402072002020/2	INTERUPS INC. Vs. K.K.		Sec 60(5)	INTERLOCUTO		Wrong Document	
4188	4100	07 10 10207209202072	BASSI		Sec 60(5)	RY		wrong Document	
4100			BASSI			APPLICATION			
	4186	0710102007092010/6	SMC CORPORATION(IBC Under Sec 9	COMPANY		Wrong Document	
	4100	07 10 102097 0020 19/0	INDIA) PRIVATE LIMITED		IBC Ulluer Sec 9	PETITION IB		wrong Document	
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-T 13U			ONLINE TRADE PVT. LTD.			(IBC)/1753(ND)2		5,16,	
	4188	0710120006752018/9			IBC under Sec 7	COMPANY		Wrong Document	
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4191			Vs. M/S.SUPERIOR			(IBC)/1032(ND)2			
			INDUSTRIES LTD.			018			
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4192		0.10102034342020/1	INTERNATIONAL		any other	RY		8-84	
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	4190	0710102063742020/1	SCILLA		Sec 252 (3)	COMPANY		Wrong Document	
193			BIOTECHNOLOGIES LTD.			APPEAL(COMP			
193			Vs. REGISTRAR OF			ANIES			
			COMPANIES NCT DELHI			ACT)/272()2020			
	4191	0710102067482020/1	RAMKRISHNA FORGINGS		Sec 60(5)	INTERLOCUTO		Proof of Service	
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195	4192	07 10 102007 40202072			Sec 60(5)				
195			LIMITED Vs. ACIL			RY		pages sign	
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	4193	0710102068942020/1			Sec. 213,Sec.	COMPANY		Wrong Document	
196			PUERTO LIFE SCIENCES		241(1),Sec. 242(4)	PETITION			
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	4194	0710102068942020/3	ABHISHEK JAIN Vs.		Sec. 213,Sec.	COMPANY		Wrong Document	
197			PUERTO LIFE SCIENCES		241(1),Sec. 242(4)	PETITION			
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	4195	0710102407892018/3	IDBI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		Reply every	
198			ACIL LIMITED			PETITION IB		pages sign	
	4196	0710200117292019/3			IBC under Sec 7	COMPANY		Wrong Document	
199	7130	07 1020011723201370	NARAYAN Vs. HORIZON		IDO UNACI OCC 7	PETITION IB		Wrong Bocument	
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	4407	074040000000000000	BUILDCON PRIVATE		0 050 (0)	(IBC)/266(ND)20		A CC: -I: L NI - L	
	4197	0/10102008962020/1	AMFIZ INFRASOLUTION		Sec 252 (3)	COMPANY		Affidavit Not	
200			PRIVATE LIMITED Vs.			APPEAL(COMP		Upload	
			REGISTRAR OF			ANIES			
			COMPANIES DELHI			ACT)/136(ND)20			
	4198	0710102011792019/5	LEGAL AVENUES Vs.		Sec. 230-232, Sec	CP(AA)		Wrong Document	
201			WELLDONE		234	MERGER AND			
201			TECHNOLOGY PARKS			AMALGAMATIO			
			DEVELOPMENT PRIVATE			N(COMPANIES			
	4199	0710102156132019/2	SPY INFRASTRUCTURE		Rule 153, NCLT	CP(AA)		Incomplete	
202			PRIVATE LIMITED Vs.		2016	MERGER AND		Document	
						AMALGAMATIO			
	4200	0710102067062020/2	K.K GOLYAN Vs. NULON		Sec 241 (2)	COMPANY		Every Pages Not	
203	7200	07 10 102007 00202072	INDIA		Jec 241 (2)	PETITION		Signature	
200			INDIA			(COMPANIES		Signature	
	4004	07404000057500000	ING CONCEDUCTIONS		A			W D	
	4201	0/10102035/52020/3	JNC CONSTRUCTIONS		Application under			Wrong Document	
204			PVT LTD Vs.		any other	RY			
			RUDRABHISHEK		provisions - IBC	APPLICATION			
	4202	0710102036152020/1	ASHISH SHARMA & ORS.		Application under			Pages Missing-	
205			Vs. RESOLUTION		any other	RY		57-129	
_00			PROFESSIONAL OF		provisions - IBC	APPLICATION			
			TODAY HOMES NOIDA			(I.B.C)/2065(PB)			
	4203	0710102036152020/2	ASHISH SHARMA & ORS.		Application under			Wrong Document	
			Vs. RESOLUTION		any other	RY			
206			PROFESSIONAL OF		provisions - IBC	APPLICATION			
			TODAY HOMES NOIDA			(I.B.C)/2065(PB)			
	4204	0710102071082020/1	M/S GEE ISPAT PRIVATE		Sec 54(1)	INTERLOCUTO		Wrong Document	
	4204	01 10 10201 1002020/1			366 34(1)			wrong bocument	
207			LIMITED Vs. M/S GEE			RY			
			ISPAT PRIVATE LIMITED			APPLICATION			

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	4205	0710102422882018/1	SUNIL HANDA AND ORS		IBC under Sec 7	COMPANY	-	Seprate Filling	
4208		7	Vs. TODAY HOMES			PETITION IB		Reply & Affidavit	
			NOIDA PVT LTD			(IBC)/923(PB)20			
	4206		SUNIL HANDA AND ORS		IBC under Sec 7	COMPANY		Seprate Filling	
4209		9	Vs. TODAY HOMES		libe under eee :	PETITION IB		Reply & Affidavit	
		-	NOIDA PVT LTD			(IBC)/923(PB)20		riopiy a ranaavii	
	4207	0710120007302018/5			IBC Under Sec 9	COMPANY		Proof of Service	
	7207	9	INFRASTRUCTURE PVT.		IBO GIIGGI GGG G	PETITION IB		1 1001 01 001 1100	
4210			LTD. Vs. M/S.			(IBC)/1059(ND)2			
			SHUBHKAMNA			018			
	4208	0710100409382017/3	SETH THAKURDAS		IBC Under Sec 9	COMPANY		Index Missing	
4211		0.1010010000000000000000000000000000000	KHINVRAJ RATHI Vs. M/S		in a cinaci coo c	PETITION IB		mack imponing	
			CALS REFINERIES			(IBC)/447(ND)20			
	4209	0710102002732020/4			IBC under Sec 7	COMPANY		Wrong Document	
	7203	07 10 10 200 27 0 20 20 7 4	RECONSTRUCTION		IBO unaci occ i	PETITION IB		Wrong Bocament	
4212			ENTERPRISES LTD Vs.			(IBC)/300(PB)20			
			SARE GURUGRAM PVT			20			
	4210	0710102012462020/1			Sec 252 (3)	COMPANY		Wrong Document	
4213	7210	07 10 1020 12402020/1	SOLUTION SERVICES PVT		000 202 (0)	APPLICATION(Wrong Bocament	
.2.0			LTD. Vs. REGISTRAR OF			COMPANIES			
	4211		M/S SUPER TENT HOUSE		Sec 252 (1)	COMPANY		Wrong Document	
	7211	07 10 1020207 0202072	PRIVATE LIMITED Vs.		000 202 (1)	APPEAL(COMP		Wrong Bocament	
4214			REGISTRAR OF			ANIES			
			COMPANIES NCT OF			ACT)/203(ND)20			
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	4212	0710102039662020/1	RAKESH KUMAR GUPTA		Sec 60(5)	INTERLOCUTO		Wrong Document	
4215		0.10102000020207.	Vs. RUPINDER SINGH			RY		Trong Document	
			GILL			APPLICATION			
	4213	0710102039702020/3	RAKESH KUMAR GUPTA		Sec 60(5)	INTERLOCUTO		wrong file	
4216		01.10.1020001.0202070	Vs. RUPINDER SINGH		000 00(0)	RY		mrong mo	
			GILL			APPLICATION			
	4214		M/S RENU PROPTECH		IBC under Sec 7	COMPANY		Index No Page	
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	4215	0710102061312020/3	MRS. POOJA BAHRY Vs.		Sec 30	INTERLOCUTO		Incomplete	
4218		0.1010200101202070	LINKSTAR INFOSYS			RY		Document	
			PRIVATE LIMITED			APPLICATION		Boodinone	
	4216		MRS. POOJA BAHRY Vs.		Sec 30	INTERLOCUTO		Incomplete	
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	4217	0710102068972020/1			Sec 60(5)	INTERLOCUTO		Wrong Document	
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4220			ASSOCIATION Vs.			APPLICATION			
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	4218	0710102069092020/1	G.R . BATHLA Vs.		Rule 11 of NCLT	COMPANY		Wrong E-Filling	
4221		J. 1010200002020/1	VISHWANATH BATHLA		Talo II SI NOLI	APPLICATION(
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	4219	0710102069712020/1	MOHD NAZIM KHAN Vs.		Application under	INTERLOCUTO	-	Wrong Page	
4222		0.10102007.120207.	NAVNEET JAIN		any other	RY		Numbering	
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	4220	0710102072092020/3	INTERUPS INC. Vs. K.K.		Sec 60(5)	INTERLOCUTO		Every Pages Not	
4223	7220		BASSI		000 00(0)	RY		Signature	
1220			BAGGI			APPLICATION		Oignature	
	4221	0710102002402010/3	ELITE STEELS PRIVATE		IBC under Sec 7	COMPANY		Wrong Document	
4224	4221	07 10 1020934920 19/3	LIMITED Vs.		ibe under sec /	PETITION IB		Wrong Document	
7227			GROWTHWAYS TRADING			(IBC)/1443(ND)2			
	4222	0710102108442010/2	DILIP BUILDCON LIMITED		Application under	COMPANY		Reply every	
4225	4222	07 10 102 1004420 19/2	Vs. NISHA MALPANI		any other	APPLICATION(I			
7220			VS. NISHA WALFANI		provisions - IBC	•		pages sign	
	4223	0740402444702040/5	TEK TRAVELS PVT LTD.		IBC Under Sec 9	BC)/1630(PB)20 COMPANY		Dank aven	
4226	4223	0710102111762019/5			IBC Under Sec 9			Reply every	
4220			VS. SHIVANTIKA BON			PETITION IB		pages sign	
	1001	07404004000004044	VOYAGE PVT. LTD.		000(5)	(IBC)/1937(ND)2		M/	
4227	4224	0710102129092019/1	GITANJALI KAPOOR Vs.		Sec 60(5)	COMPANY		Wrong Document	
	4005	07404004400004044	ANAND SONBHADRA		0 00	PETITION IB		D ((0 :	
ľ	4225	0710102143992019/4			Sec 30	INTERLOCATO		Proof of Service	
			RESOLUTION			RY			
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4228			PELLET ENERGY			(IBC)/2435(PB)2			
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4229			SOLUTION SERVICES			APPEAL(COMP			
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	4227	0710102166482019/3	AGRAWAL SCAFFOLDING		Sec 252 (3)	COMPANY		Wrong Document	
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	4230	0710102014682020/1	VAGABOUND TRADEX		Sec 252 (3)	COMPANY		Annexure every	
4233			PRIVATE LIMITED Vs.			APPEAL(COMP		pages sign-6 to	
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Ţ	4231	0710102016842020/1	SARITA VISHWAKARMA		Sec 252 (1)	COMPANY		Affidavit &	
4234			Vs. REGISTRAR OF			APPEAL(COMP		Pagination	
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4005			PRIVATE LIMITED Vs.			APPLICATION(I		67,36,39,40,41,10	
4235			TODAY HOMES &			BC)/1411(PB)20		0 to 154,166	
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	4233	0710102028082020/2	MONK MEDISOLUTIONS		Sec 252 (3)	COMPANY		Affidavit missing	
236			PRIVATE LIMITED Vs.		, ,	APPEAL(COMP		/pagination/page	
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	4234	0710102029102020/1	UTTAM SINGHAL Vs.		IBC under Sec 7	COMPANY		Pages not clear-	
237			ANUSHREE HOME			PETITION IB		39,41,42,113,114	
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	4235	0710102035372020/1	SUSHEEL KUMAR GUPTA		Sec 30	INTERLOCUTO		Index missed	
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4239			MORE RETAIL LIMITED			RY		maox miooca	
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	4237	0710102108652019/9	ANURUTAN TEXTILES		IBC Under Sec 9	COMPANY		Index missed	
	7237	07 10 102 1000320 13/3	PRIVATE LIMITED Vs.		ibo onder dec 3	PETITION IB		ilidex illissed	
4240			SARVESHWAR			(IBC)/1874(ND)2			
			CREATIONS PRIVATE			019			
	4238	0710102168402019/8	SYREX INFOSERVICES		IBC Under Sec 10	COMPANY		Application every	
	4230	07 10 102 1004020 19/0	INDIA PRIVATE LIMITED		IBC Officer Sec 10	PETITION IB		pages sign-1 to 4	
1241			Vs. KANAK RESOURCE			(IBC)/115(ND)20		pages sign-1 to 4	
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+242		4						pages sign-1 to	
	40.40	0740400000700000	COATED ISPAT LTD		0 050 (0)	(IBC)/50(PB)201		19	
4243	4240	0710102003072020/6			Sec 252 (3)	COMPANY		Application filed	
4243			PRIVATE LIMITED Vs.			APPEAL(COMP		in Additional	
	4044	074040004005004044	REGISTRAR OF		IDO do O 7	ANIES		document	
	4241		VOLKSWAGEN FINANCE		IBC under Sec 7	COMPANY		INdex missed &	
4244		0	PRIVATE LIMITED Vs.			PETITION IB		Page not clear	
	10.10		UNJ IMPORT PRIVATE			(IBC)/659(ND)20			
	4242	0710102035372020/2	SUSHEEL KUMAR GUPTA		Sec 30	INTERLOCUTO		INdex missed &	
4245			Vs. RAYAN			RY		Page not clear	
			LABORATORIES PVT LTD			APPLICATION			
	4243	0710102062852020/3	ASHWINI MEHRA Vs.		Sec 60(5)	INTERLOCUTO		Application every	
4246			INDIAN OIL			RY		pages sign-1 to	
			CORPORATION LIMITED			APPLICATION		23,29 to 171,181	
	4244	0710102068592020/3			19(2)	INTERLOCUTO		Pages not clear-	
4247			NARESH KUMAR MITTAL			RY		93 to 125	
						APPLICATION			
	4245	0710102105962019/6	SANJAY MENDIRATTA Vs.		Sec. 241(1),Sec.	COMPANY		pages not sign-	
			FRIENDS AUTO INDIA		244(1)	PETITION		155,156, 36-	
			LIMITED`			(COMPANIES		38,124,155 to	
4248						ACT)/110(PB)20		207,214 to	
0						19		229,234 to 447 to	
								911 /Pages not	
								clear-	
								177,178,240,245	
	4246	0710102065052020/1	SUDERSHAN GUPTA Vs.		Sec 60(5)	INTERLOCUTO		Wrong document	
4249			AVANSE FINANCIAL			RY		uploaded	
			SERVICES LTD. & ORS.			APPLICATION			

	Α	В	С	D	E	F	G	Н	ı
4050	4247	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTO RY		Index Missing , Pagination	
4250						APPLICATION (I.B.C)/2407(ND) 2020		Missing , Stamp Paper of 100 Rupees missing	
4251	4248	0	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY		Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2		signature missing on every pages at bottom	
4252	4249	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)20 18		Document Incomplete	
4253	4250	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)20		Wrong Document Uploaded (Application)	
4254	4251		HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES		Wrong Document Uploaded (Application)	
4255	4252		GMS AHMED SYED Vs. EICHER LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES		Incomplete Document	
4256	4253		UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/2746(PB)20		Four Pages Missed according to Court Login	
4257	4254		UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/2747(PB)20		Four Pages Missed according to Court Login	
4258	4255		UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/202(PB)202 0		Wrong Document	
4259	4256		UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/203(PB)202 0		Wrong Document	
4260	4257	5	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)201		No Index	
4261	4258		RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/478(ND)202		Supporting Affidavit Missed	

	Α	В	С	D	Е	F	G	Н	I
	4259	0710102007032020/1	BLACKIE & SON		Sec. 230-232, Sec	CA(A) MERGER		No Index	
		3	(CALCUTTA) PVT LTD Vs.		234	AND			
4262			SIDDHI VINAYAK POWER			AMALGAMATIO			
			GENERATION &			N(COMPANIES			
			DISTRIBUTORS PVT. LTD.			ACT)/12(ND)202			
	4260	0710102022652018/8	MR. MOHAN AGARWAL		IBC under Sec 7	COMPANY		Wrong Document	
4263			Vs. M/S. CROWN			PETITION IB		and a second	
			REALTECH PRIVATE			(IBC)/1565(PB)2			
	4261	0710102032742020/1	VISHAL GUPTA Vs. K R F		IBC Under Sec 9	COMPANY		Wrong	
4264	7201	01 10 1020027 4202071	LIMITED		ibo onder occ o	PETITION IB		Documents	
	4262	0710102064662020/1	ARGOSY OVERSEAS		Sec 252 (3)	COMPANY		No Number in	
	7202	01 10 10200 4002020/1	PRIVATE LIMITED Vs.		000 202 (0)	APPEAL(COMP		Index and no	
4265			REGISTRAR OF			ANIES		Pagination No	
7200			COMPANIES NCT OF			ACT)/251(ND)20		sign In	
			DELHI & HARYANA			20		annexurres no	
	4263	0710102068752020/1	MINOSHA INDIA LIMITED		Coo CO(E)	INTERLOCUTO			
	4203	01 10 1020001 52020/1	Vs. MS. POOJA BAHRY		Sec 60(5)	RY		Page 75 to 86,89,90,91 Not	
						APPLICATION			
4266			RESOLUTION					Clear	
			PROFESSIONAL FOR			(I.B.C)/2668(ND)			
			FOURTH DIMENSION			2020			
	1001		SOLUTIONS LIMITED			001174111/			
	4264	0710102157942019/2	UDAYRAJ PATWARDHAN		Application under			wrong	
4267			Vs. MEHAK REALTECH		any other	APPLICATION(I		Documents	
			PRIVATE LIMITED		provisions - IBC	BC)/2746(PB)20			
	4265	0710102171132019/1	UDAYRAJ PATWARDHAN		Application under			Wrong Document	
			- RESOLUTION		any other	APPLICATION(I			
4268			PROFESSIONAL FOR		provisions - IBC	BC)/200(PB)202			
			MEHAK REALTECH			0			
			PRIVATE LIMITED Vs.						
			MEHAK REALTECH						
	4266	0710102171142019/2	UDAYRAJ PATWARDHAN		Application under			Wrong	
			- RESOLUTION		any other	APPLICATION(I		Documents	
4269			PROFESSIONAL FOR		provisions - IBC	BC)/202(PB)202			
.200			MAGAD REALTECH			0			
			PRIVATE LIMITED Vs.						
			MAGAD REALTORS						
	4267	0710102171152019/2	UDAYRAJ PATWARDHAN		Application under	COMPANY		Wrong	
			- RESOLUTION		any other	APPLICATION(I		Documents	
			PROFESSIONAL FOR		provisions - IBC	BC)/203(PB)202			
4270			SACHET			0			
			INFRASTRUCTURE						
			PRIVATE LIMITED Vs.						
			SACHET						
	4268	0710102415722018/3	DINESH CHAND JAIN &		IBC under Sec 7	COMPANY		Page 12,20 Not	
4271		1	ORS. Vs. FANTASTIC			PETITION IB		Clear & No Sign	
			BUILDCON PVT. LTD. &			(IBC)/37(PB)201		in every Pages	
	4269	0710102415722018/3	DINESH CHAND JAIN &		IBC under Sec 7	COMPANY		Page 19 not	
4272	-	2	ORS. Vs. FANTASTIC			PETITION IB		clear, No Sign in	
			BUILDCON PVT. LTD. &			(IBC)/37(PB)201		every Pages	
					1	1 1 1 1 1 1 1 1.		wgoo	

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	A 4270	=	BANK OF INDIA Vs. M/S	D D	IBC under Sec 7	COMPANY	G	Wrong	I
4273	4270	0/1010242/912010/0	ADVANCE NAVOTPAD		ibc under Sec /	PETITION IB		_	
4213						_		Document	
	4271	0740402004242020/6	SURFACTANTS LIMITED SS BUILDWORTH PVT		Coo 252 (2)	(IBC)/441(PB)20 COMPANY		No Ciam in reals	
	42/1	0710102001342020/6	LTD Vs. REGISTRAR OF		Sec 252 (3)			No Sign in reply,	
4274			COMPANIES NCT OF			APPEAL(COMP ANIES		No supporting Affidavit & No	
	4070		DELHI AND HARYANA		0 050 (4)	ACT)/170(ND)20 COMPANY		Income Tax and	
	4272	0/10102011322020/2	AHUJA HOSPITALITY		Sec 252 (1)			No Sign in reply,	
4275			PRIVATE LIMITED Vs. REGISTRAR OF			APPEAL(COMP ANIES		No supporting Affidavit & No	
						_			
	4070	0740400044000004	COMPANIES DELHI		0 050 (4)	ACT)/166(ND)20		Income Tax and	
	4273	0710102011862020/1	MASCOT BUILDWELL		Sec 252 (1)	COMPANY		No Sign in reply,	
4276			PRIVATE LIMITED Vs.			APPEAL(COMP		No supporting	
4270			REGISTRAR OF			ANIES		Affidavit & No	
			COMPANIES OF NCT OF			ACT)/157(ND)20		Income Tax and	
	4074	07404000405400004	DELHI & HARYANA		0 050 (0)	20		Roc Service	
	4274	0710102016512020/1			Sec 252 (3)	COMPANY		No Sign in reply,	
4277			REGISTRAR OF			APPEAL(COMP		No supporting	
			COMPANIES NCT OF			ANIES		Affidavit & No	
	4075		DELHI & HARYANA		10011 1 0 0	ACT)/204(ND)20		Income Tax and	
4070	4275	0/10102022482018/6	METENERE LIMITED Vs.		IBC Under Sec 9	COMPANY		Wrong	
4278			NOVELTY TREASURE			PETITION IB		Documents	
	4076		METALS PRIVATE		IDC Under Co. 0	(IBC)/1520(ND)2		Dama 04, 00 to 22	
4279	4276	6	SONAL ANAND Vs. M/S		IBC Under Sec 9	COMPANY		Page 21, 28 to 33	
4219		٥	INTERNATIONAL			PETITION IB		not clear	
	4277	07404020740220204	TRENCHING PVT LTD LOTUS BOULEVARD		Con CO(F)	(IBC)/889(ND)20 INTERLOCUTO		\A/=====	
	4211	0710102074032020/1	APARTMENT OWNERS,		Sec 60(5)	RY		Wrong Doucuments	
4280			ASSOCIATION Vs.			APPLICATION		Doucuments	
			CHANDRA PRAKASH			(I.B.C)/3072(PB)			
	4278	0710102076482020/1	REKHA SHARMA Vs.		Sec 60(5)	INTERLOCUTO		Document not	
	4210	07 10 10207 0402020/1	NATIONAL SMALL		Sec 60(3)	RY		uploaded	
4281			INDUSTRIES			APPLICATION		properly	
			CORPORATION LIMITED			(I.B.C)/3139(ND)		property	
	4279		VNM COMPONENTS PVT.		Application under	COMPANY		Wrong	
4282	4213	07 10 10 20 00 7 9 20 20 7 1	LTD. Vs. VNM		any other	APPLICATION(I		Documents	
1202			COMPONENTS PVT. LTD.		provisions - IBC	BC)/492(ND)202		Documents	
	4280	0710102069162020/1	VINOD KUMAR & ORS Vs.		IBC under Sec 7	COMPANY		Wrong	
	4200		M/S SARE GURUGRAM		ibc under Sec 7	PETITION IB		Documents	
4283			PVT. LTD (EARLIER			(IBC)/887()2020		Documents	
.200			KNOWN AS M/S			(120)/00/ ()2020			
			RAMPRASTHA SARE						
	4281	+	MOHD NAZIM KHAN Vs.		Application under	INTERLOCUTO		Main case no.	
4284	7201	0. 10 1020007 12020/2	NAVNEET JAIN		any other	RY		wrong	
0,			NAVILLI VAII		provisions - IBC	APPLICATION		in one	
	4282	0710102160632019/3	ANSHUMALI DIPANKAR		Application under	INTERLOCATO		No Supporting	
4285	7202	0. 10 102 1000020 19/0	Vs. UNIVERSAL		any other	RY		Affidavit	
00			BUILDWELL PVT. LTD.		provisions - IBC	APPLICATION		Allwarit	
	l	1	DOLLD TTLLL VI. LID.	L	Provisions- IDO	ALL LICATION	l	1	ļ

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	A 4202	В 0710200411282017/1	C SH AMIT KUMAR MALIK	D	IBC under Sec 7	COMPANY	G	H No Ciam in reply	I
4286	4283	0/10/200411/8/2017/1	Vs. M/S KINDLE		IBC under Sec /	PETITION IB		No Sign in reply	
4200		U	DEVELOPERS PRIVATE			(IBC)/470(ND)20			
	4284	0710102061252020/2			Sec. 241(1)	COMPANY		Wrong	
4287	4204	07 10 10206 123202072	SHARMA Vs. NANDI		Sec. 241(1)	PETITION		Document	
1201			INFRATECH PVT LTD			(COMPANIES		Document	
	4285	0710102064902020/1			Sec 60(5)	INTERLOCUTO		No True Copy	
4288	7203	07 10 10 200 4 30 20 20 7 1	PUNJABI ACCESSORIEZZ		Jec 00(3)	RY		sign in	
1200			PRIVATE LIMITED			APPLICATION		Annexuress	
	4286	0710102065802020/3	AAKASH SINGHAL Vs.		Sec 60(5)	INTERLOCUTO		No Index, No	
4289		0.101020000202020	MORE RETAIL LIMITED			RY		Supporting	
						APPLICATION		Affidavit	
	4287	0710102067232020/1	MAHESH BANSAL Vs.		Sec 12(2)	INTERLOCUTO		Wrong	
4290					333 12(2)	RY		Doucument	
						APPLICATION			
	4288	0710102070772020/1	VIVEK PARTI Vs. PREM		Sec 66(1)	INTERLOCUTO		Main Case Wrong	
4291	-		CHAND GUPTA			RY			
						APPLICATION			
	4289	0710102070772020/2	VIVEK PARTI Vs. PREM		Sec 66(1)	INTERLOCUTO		Wrong Main Case	
4292			CHAND GUPTA		, ,	RY			
						APPLICATION			
	4290	0710102408922018/7	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		No Index, No sign	
4293		6	Vs. ASIAN COLOUR			PETITION IB		in Written	
			COATED ISPAT LTD			(IBC)/50(PB)201		Submission	
4294	4291	0710102412722018/2	BANK OF INDIA Vs. M/S		IBC under Sec 7	COMPANY		Page No.	
4294		5	BASIC INDIA LTD.			PETITION IB		27,28,56,57 cut	
	4292	0710120001322018/4	SHREE SIYARAM		IBC under Sec 7	COMPANY		Document not	
4295			AUTOMATIONS PVT. LTD.			PETITION IB		uploaded	
4233			Vs. BEANS & MORE			(IBC)/512(ND)20		properly	
			HOSPITALITY PVT. LTD.			17			
	4293	0710120006752018/1	PUNJAB NATIONAL		IBC under Sec 7	COMPANY		Wrong	
4296		0	(INTERNATIONAL) BANK			PETITION IB		Document	
1 4230			Vs. M/S.SUPERIOR			(IBC)/1032(ND)2			
			INDUSTRIES LTD.			018			
	4294	0710120009092018/3	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Wrong	
4297			Vs. M/S. SHREE AMBICA			PETITION IB		Documents	
-20.			INTERNATIONAL FOOD			(IBC)/1342(ND)2			
			COMPANY PVT. LTD.			018			
1	4295	0710102010962020/3			Sec. 230-232 -	CP(AA)		Page 14 Missed,	
4298			COMPANY PRIVATE		Second Motion	MERGER AND		page 22, 23 Not	
			LIMITED Vs. METALLICZ			AMALGAMATIO		Clear	
	4296	0710102017792020/1	MS. SANDHYA SETHI Vs.		IBC under Sec 7	COMPANY		Page No. 28,29,74	
4299			M/S INTECO SPECIAL			PETITION IB		are not clear ,	
			MELTING TECHNOLOGIES			(IBC)/549(ND)20		Page 75 cut and	
	100-		(INDIA) PVT. LTD.			20		Page 40-44, 53-57	_
ı	4297	0710102070072020/1	STATE BANK OF INDIA		Application under	INTERLOCUTO		65-B Certificate	
4300			Vs. ASIAN COLOUR		any other	RY		missed	
			COATED ISPAT LIMITED		provisions - IBC	APPLICATION			

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			HEMANT KHANDELWAL		Application under	COMPANY	<u> </u>	E stamp missed	'
4301	7230	5. 10 10 E0 1 000 E0 E0 / E	Vs. NIHO		any other	APPLICATION(with affidavit	
			CONSTRUCTION		provisions	COMPANIES		with amaavit	
	4299		HEMANT KHANDELWAL		Application under	COMPANY		E stamp missed	
4302	7200	07 10 10 20 7 000 20 20 70	Vs. NIHO		any other	APPLICATION(with affidavit	
			CONSTRUCTION		provisions	COMPANIES		With amazin	
	4300		OM LOGISTICS LIMITED		Application under	INTERLOCUTO		wrong e-filing	
4303			Vs. NTL ELECTRONICS		any other	RY			
			INDIA LIMITED		provisions - IBC	APPLICATION			
	4301	0710102117612019/1	SHALINI CHOUDHARY Vs.		IBC under Sec 7	COMPANY		65- B certificate	
4304		4	MOTHERS PRIDE DAIRY			PETITION IB		missed with	
			INDIA PRIVATE LIMITED			(IBC)/2122(ND)2		affidavit	
	4302	0710102128042019/8	IMPERIAL FASTNERS		IBC Under Sec 9	COMPANY		wrong e-filing	
4305			PRIVATE LIMITED Vs.			PETITION IB			
4305			SOLVEN POWER			(IBC)/2413(ND)2			
			SYSTEMS PRIVATE			019			
	4303	0710102408922018/7	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		wrong efiling	
4306		7	Vs. ASIAN COLOUR			PETITION IB			
			COATED ISPAT LTD			(IBC)/50(PB)201			
	4304	0710120006752018/1	PUNJAB NATIONAL		IBC under Sec 7	COMPANY		wrong document	
4307		1	(INTERNATIONAL) BANK			PETITION IB		uploaded	
1307			Vs. M/S.SUPERIOR			(IBC)/1032(ND)2			
			INDUSTRIES LTD.			018			
	4305	0710102069782020/1	SMS PARYARAN LIMITED		Sec 60(5)	INTERLOCUTO		Proof of service	
4308			Vs. SPML INFRA LIMITED			RY		missed	
						APPLICATION			
	4306		PUNJABI ACCESSORIEZZ		IBC Under Sec 9	COMPANY		index missed,	
4309			PVT. LTD. Vs. KREDO			PETITION IB		page numbering	
			BEAUTY PVT. LTD.		_	(IBC)/1164(ND)2		missing.	
	4307	0710102084772019/4	LEE FININVEST PRIVATE		Sec 252 (3)	COMPANY		wrong e-filing	
4310			LIMITED Vs. ROC			APPEAL(COMP			
	1000				IDA 1 2 -	ANIES			
	4308		STATE BANK OF INDIA Vs.		IBC under Sec 7	COMPANY		Scanned	
		5	M/S KANNU ADITYA INDIA			PETITION IB		documents like	
			LIMITED			(IBC)/1275(PB)2		annexures or	
4311						018		affidavit etc.	
								Should be	
								clubbed together,	
								page no. 30 is	
	4000	07404000000000000000	DANKA LIZUATAN Y		0 00(5)	INTERLOCUES		missed, page 35-	
	4309	0/10102035242020/3	PANKAJ KHAITAN Vs.		Sec 60(5)	INTERLOCUTO		Sign on reply	
			LIFE INSURANCE			RY		(every pages)	
4312			CORPORATION OF INDIA			APPLICATION		missed, Page no.	
4312			PENSION GROUP SCHEMES DEPARTMENT			(I.B.C)/2210(ND) 2020		9 missed, E-	
			SCHEWIES DEPARTIMENT			2020		stamp missed	
								with affidavit, Page 13-14 not	
								raye 13-14 1101	

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	4310		SANJAY SINGHAL Vs.		Sec 60(5)	INTERLOCUTO		wrong e-filing	•
4313	7010	07 10 10 20 00 10 20 20 72	MINISTRY OF		000 00(0)	RY		Wrong o ming	
			CORPORATE AFFAIRS			APPLICATION			
	4311	0710102129312019/9	LM MEDIA SERVICES PVT		Rule 11 of NCLT	COMPANY		Supporting	
4314	1011	07 10 102 1200 120 1070	LTD Vs. VIKRAM BAJAJ		Nuio II oi Noei	APPLICATION(affidavit missed	
			LIB VO. VIII VIIII BAOAG			COMPANIES		amaavit iiilooda	
	4312	0710102007032020/1	BLACKIE & SON		Sec. 230-232, Sec	CA(A) MERGER		wrong document	
	.0.2	4	(CALCUTTA) PVT LTD Vs.		234	AND		uploaded	
4315		•	SIDDHI VINAYAK POWER			AMALGAMATIO		иріошиои	
			GENERATION &			N(COMPANIES			
			DISTRIBUTORS PVT. LTD.			ACT)/12(ND)202			
	4313	0710102015452020/4			Sec. 241(1),Sec.	COMPANY		sign on reply and	
4316			ROADGODS AUTOGEAR		242(4)	PETITION		proof of service,	
			PRIVATE LIMITED			(COMPANIES		and true copy	
	4314	0710102018752020/1	PARAMJEET SINGH SAINI		Sec 60(5)	COMPANY		Sign on rejoinder	
			Vs. PUMA REALTORS		(1)	APPLICATION(I		missed (every	
4047			PVT. LTD.			BC)/1208(PB)20		pages, E-stamp	
4317						20		missed with	
								affidavit	
								(applicant no. 2),	
	4315	0710102034682018/1	MR. NEERAJ PANDITA Vs.		IBC under Sec 7	COMPANY		wrong efiling	
1210		0	S3 ELECTRICAL &			PETITION IB			
4318			ELECTRONICS PRIVATE			(IBC)/206(ND)20			
			LIMITED			19			
	4316	0710102066472020/1	RUKMANI MEDICAL		Sec 252 (3)	COMPANY		wrong efiling	
			SYSTEMS PRIVATE			APPEAL(COMP			
4319			LIMITED Vs. REGISTRAR			ANIES			
			OF COMPANIES NCT OF			ACT)/268()2020			
			DELHI & HARYANA						
	4317	0710102076232020/1	ICICI BANK LIMITED Vs.		Sec 60(5)	INTERLOCUTO		E-stamp missed	
			MR. SANJAY GUPTA			RY		with affidavit and	
4320			RESOLUTION			APPLICATION		65-B certificate	
			PROFESSIONAL OF			(I.B.C)/3131(PB)		missed with	
			UNNATI FORTUNE			2020		proof of service.	
	4045	00404004000400	HOLDINGS LIMITED		IDOU L O C	0040455		6	
	4318	0710102128042019/9	IMPERIAL FASTNERS		IBC Under Sec 9	COMPANY		wrong e-filing	
4321			PRIVATE LIMITED Vs.			PETITION IB		and sign on	
			SOLVEN POWER			(IBC)/2413(ND)2		report every	
	4240	07404024225522424	SYSTEMS PRIVATE		Con 252 (4)	019		pages and	
	4319		VASU CORP SCIENCE		Sec 252 (1)	COMPANY		Page numbering	
			AND PRIVATE LIMITED VS			PETITION		missing,	
			ROC DELHI AND			(COMPANIES		Annexure-II cut,	
4322			HARYANA			ACT)/765(ND)20		E-stamp papers missed with	
4322						19		affidavits,	
								affidavits are also	
								not notorized,	
								Income Tax	
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	4320		RAJIV CHAKRABORTY Vs.	D	Sec 66(1)	COMPANY	G	65-B Certificate	1
4323	4320	07 10 102 1337 120 13/3	HEM SINGH BHARANA		Sec 66(1)	_			
4323			HEW SINGH BHARANA			APPLICATION(I		missed and all	
	4004	074040040074004074	DA IIV OLIAKDADODTV V-		0 00(4)	BC)/2184(PB)20		respondents	
	4321	0/10102133/12019/4	RAJIV CHAKRABORTY Vs.		Sec 66(1)	COMPANY		65-B Certificate	
4324			HEM SINGH BHARANA			APPLICATION(I		missed and all	
					0 00(4)	BC)/2184(PB)20		respondents	
4005	4322	0/10102133/12019/5	RAJIV CHAKRABORTY Vs.		Sec 66(1)	COMPANY		65-B Certificate	
4325			HEM SINGH BHARANA			APPLICATION(I		missed and all	
						BC)/2184(PB)20		respondents	
	4323	0710102133712019/6	RAJIV CHAKRABORTY Vs.		Sec 66(1)	COMPANY		65-B Certificate	
4326			HEM SINGH BHARANA			APPLICATION(I		missed and all	
						BC)/2184(PB)20		respondents	
	4324	0710102133712019/7	RAJIV CHAKRABORTY Vs.		Sec 66(1)	COMPANY		65-B Certificate	
4327			HEM SINGH BHARANA			APPLICATION(I		missed and all	
						BC)/2184(PB)20		respondents	
	4325		RAJIV CHAKRABORTY Vs.		Sec 66(1)	COMPANY		Page 26,28 not	
4328			HEM SINGH BHARANA			APPLICATION(I		clear, 65-B	
.020						BC)/2185(PB)20		certificate missed	
						19		and service to	
4329	4326	0710102134502019/1	CANARA BANK Vs. M/S		IBC under Sec 7	COMPANY		wrong efiling	
1020			RAJAT WIRES PVT. LTD			PETITION IB			
	4327	0710102151062019/3	PRISTINE GLOBAL PVT		IBC under Sec 7	COMPANY		Supporting	
			LTD Vs. US CLOTHING			PETITION IB		affidavit missed	
4330			INDIA PVT LTD			(IBC)/3074(ND)2		with document	
						019		and 65-B	
								certificate missed	
	4328	0710102427912018/9	BANK OF INDIA Vs. M/S		IBC under Sec 7	COMPANY		wrong efilling or	
4331			ADVANCE NAVOTPAD			PETITION IB		wrong document	
			SURFACTANTS LIMITED			(IBC)/441(PB)20		uploaded.	
	4329	0710102034682018/1	MR. NEERAJ PANDITA Vs.		IBC under Sec 7	COMPANY		wrong efiling	
4000		1	S3 ELECTRICAL &			PETITION IB			
4332			ELECTRONICS PRIVATE			(IBC)/206(ND)20			
			LIMITED			19			
	4330	0710102064702020/8	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTO		volume break	
4333					, ,	RY		pages 280	
						APPLICATION			
	4331	0710102067942020/3	M/S SUKHMANI		Sec 60(5)	INTERLOCUTO		Proof of service	
4334			POLYMERS PVT. LTD Vs.		,	RY		missed	
			SH. RAKESH KUMAR			APPLICATION			
	4332		HEMANT KHANDELWAL		Application under			wrong efiling	
4335	1		Vs. NIHO		any other	APPLICATION(39	
			CONSTRUCTION		provisions	COMPANIES			
	4333	0710102072902020/1	MANOHAR LAL VIJ Vs.		Sec 60(5)	INTERLOCUTO		True copy and	
			THE DIRECTORATE OF			RY		sign missed,	
4336			ENFORCEMENT			APPLICATION		453,457,462-	
						(I.B.C)/3058(ND)		463,465,466,470 -	
	L	ļ		<u> </u>	 	(b.c),5000(11b)	ļ	,,,	

	Α	В	С	D	Е	F	G	Н	ı
4337	4334	0710102075182020/1	CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION (I.B.C)/3079(ND)		wrong efiling	
4338	4335	0710102075182020/2	CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION (I.B.C)/3079(ND)		wrong e-file	
4339	4336	0710102121532019/2 7	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)20 19		sign on reply missed every pages, page 165- 166 not clear and true copy stamp	
4340	4337	0710102131302019/1	ANKUR KASHYAP Vs.		Rule 154 (1)	COMPANY APPLICATION(I BC)/1326(ND)20		wrong file	
4341	4338	0710102170642019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL		Application under any other provisions - IBC			wrong e-file	
4342	4339	0710102170642019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/196(PB)202 0		wrong e-filing	
4343	4340	0710102722332018/1 2			IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2 018		Supporting affidavit missed with the documents and proof of service	
4344	4341	0710102004222020/1 1	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		sign missed on the affidavit in the deponant	
4345	4342	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/197(ND)20 20		Sign on reply, e- stamp paper missed with affidavit, affidavit is not notorized, Income Tax Service missed.	
4346	4343	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/2477(PB)		no document upload	

	Α	В	С	D	Е	F	G	Н	1
	4344	0710102066922020/1	M/S BRICK WALL		Sec 60(5)	INTERLOCUTO		page:41 not	
			THROUGH PROPRIETOR		, ,	RY		clear, rejoinder	
4347			ROHIT AHOOJA Vs.			APPLICATION		sign missed and	
			SANJAY GUPTA			(I.B.C)/2671(PB)		true copy sign	
			RESOLUTION			2020		missed	
	4345	0710102084982019/6			Sec 252 (3)	COMPANY		wrong case type,	
4348			TECHNOLOGIES PRIVATE		(0)	APPEAL(COMP		(as a fresh	
			LIMITED Vs. ROC			ANIES		application filed)	
	4346	0710102123862019/3	1		IBC under Sec 7	COMPANY		wrong e-filing	
4349	10.0	0.1010212002010/0	CHOWDHURY Vs. UPPAL		libo undor occi.	PETITION IB		(prayer 1000rs)	
			HOUSING PVT. LTD.			(IBC)/2297(ND)2		(p. a.) o	
	4347	0710102135032019/2	SAMHITA NEHRU Vs.		Application under			true copy sign	
4350	10-17	07 10 102 1000020 1072	CAMILITA NETITO VO.		any other	APPLICATION(I		missed	
.000					provisions - IBC	BC)/2000(ND)20		mooda	
	4348	0710102154852019/5	NEW ERA TIMES PRIVATE		Sec 252 (3)	COMPANY		page:17-53 not	
4351	7370	07 10 102 1040320 13/3	LIMITED Vs. REGISTRAR		Jec 232 (3)	PETITION		clear	
- 1001			OF THE COMPANIES			(COMPANIES		Cieai	
	4349	0710102170642010/4	UDAYRAJ PATWARDHAN		Application under	COMPANY		page:4-155 not	
	4349	07 10 102 17 00420 19/4	- RESOLUTION			APPLICATION(I		clear	
4352			PROFESSIONAL FOR		any other	•		Clear	
4332					provisions - IBC	BC)/196(PB)202			
			ADEL LANDMARKS			U			
	4250	074040047004040	LIMITED Vs. ADEL		Ammliantiam condan	COMPANY		4 455 mot	
	4350	0/101021/0642019/5	UDAYRAJ PATWARDHAN		Application under			page:4-155 not	
4050			- RESOLUTION		any other	APPLICATION(I		clear ,file same	
4353			PROFESSIONAL FOR		provisions - IBC	BC)/196(PB)202		as above and file	
			ADEL LANDMARKS			0		pass by mistake	
	4054	07404000000000000	LIMITED Vs. ADEL		0 00(0)	INITEDI COLITO		000	
	4351	0710102066302020/1	M/S. ASCENT		Sec 60(2)	INTERLOCUTO		200rs estam-	
4354			CONSTRUCTIONS			RY		paper missed	
			PRIVATE LIMITED Vs. M/S			APPLICATION			
	40.50	0740400074400004	MSX MALL PVT LTD		A 11 (1 1	(I.B.C)/2475(ND)		61	
4055	4352	0/101020/4162020/1	CHANDRA PRAKASH Vs.		Application under	INTERLOCUTO		wrong file	
4355			M/S. NOIDA MEDICARE		any other	RY		(application)	
			CENTRE LIMITED		provisions-	APPLICATION			
	4353	0710102074682020/1	T.P.S BUILDCON LIMITED		Sec 252 (3)	COMPANY		Wrong document	
4356			Vs. REGISTRAR OF			APPEAL(COMP			
			COMPANIES NCT OF			ANIES			
			DELHI AND HARYANA			ACT)/289()2020			
	4354	0710102097182019/5	ECO DRILLING FLUIDS		IBC Under Sec 9	COMPANY		pages not sign	
4357			PRIVATE LIMITED Vs.			PETITION IB			
			M/S DSTR			(IBC)/1584(ND)2			
	ļ		INFRASTRUCTURE AND		-	019			
	4355	0710102026142020/2	BHARAT BHUSHAN Vs.		Sec 60(5)	INTERLOCUTO		document not	
4358			SAMTEX DESINZ PRIVATE			RY		properly	
			LIMITED			APPLICATION		uploaded	
	4356	0710102036112020/1	SYNERGY PROPERTY		IBC Under Sec 9	COMPANY		wrong efile (case	
4359			DEVELOPMENT			PETITION IB		type change)	
.000			SERVICES PVT LTD Vs.			(IBC)/883()2020			
			LOGIX CITY DEVELOPERS					<u> </u>	

	Α	В	С	D	Е	F	G	Н	1
	4357		ASHISH SHARMA & ORS.		Application under	INTERLOCUTO	<u> </u>	reply sign cut	'
	4337	07 10 102030 132020/3	Vs. RESOLUTION		any other	RY		page:, 85, 88, 89	
4360			PROFESSIONAL OF		provisions - IBC	APPLICATION		not clear etc	
			TODAY HOMES NOIDA		provisions- IBC	(I.B.C)/2065(PB)		not clear etc	
	4358	0710102063842020/7			Sec 60(5)	INTERLOCUTO		ronly not sign on	
4361	4350	07 10 102063642020/7	RAMBHAJ JAIN		Sec 60(5)	RY		reply not sign on	
4301			RAWBHAJ JAIN			APPLICATION		every pages and date of file in	
	4359	0710102072512020/1	RAKESH KUMAR JAIN Vs.		Application under	INTERLOCUTO		page:74, 76,	
4362	4339	07 10 1020725 12020/1	ORCHID SALON		any other	RY		translate	
4302			SERVICES PRIVATE		provisions - IBC	APPLICATION		liansiale	
	4360	0740402424522040/2	PANKAJ KUMAR RUSTAGI		Sec. 241(1)	COMPANY		page:47, 49, not	
4363	4360	8	Vs. PEE AAR EXIM		Sec. 241(1)	PETITION		clear and	
4303		0	PRIVATE LIMITED						
	4004	0740400404060040/2			IDC Haday Coo O	(COMPANIES		supporting	
4364	4361	0/10102134962019/3	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs.		IBC Under Sec 9	COMPANY PETITION IB		document not	
4304						_		found	
	4362	0740402442442040/5	MACOR PACKAGING BHARAT BHUSHAN Vs.		IBC Under Sec 9	(IBC)/2560(ND)2 COMPANY		document not	
4365	4362	0710102143442019/5	SAMTEX DESINZ PRIVATE		IBC Under Sec 9	PETITION IB			
4303			LIMITED					properly upload	
	4363	0710102012862020/5			IDC Under Coc 0	(IBC)/3171(ND)2 COMPANY		www.m.m.a.file	
4366	4363	0710102012062020/5	COMPANY Vs. M/S.		IBC Under Sec 9	PETITION IB		wrong e-file	
4300			MAHAVIR STONE			_			
	4364	0710102024942020/1			Soc 252 (4)	(IBC)/419(PB)20 COMPANY		wrong o filo	
4367	4304	07 10 102024542020/1	INFRASTRUCTURE		Sec 252 (1)	APPEAL(COMP		wrong e-file	
4007			LIMITED Vs. R.O.C.			ANIES			
	4365	0740402075972020/4	HATBUSHA FRAGRANCE		Sec 252 (1)	COMPANY		wrong e-file	
	4303	07 10 10207 307 2020/1	PRIVATE LIMITED Vs.		3ec 232 (1)	APPEAL(COMP		wrong e-me	
4368			REGISTRAR OF			ANIES			
			COMPANIES DELHI AND			ACT)/284()2020			
	4366	0710200411582018/6	SH BRIJ MOHAN SAHNI		IBC under Sec 7	COMPANY		wrong e-file	
4369	4300	07 10200411302010/0	Vs. PAWAN BUILDWELL		ibo dildei oec i	PETITION IB		Wrong e-me	
			PRIVATE LIMITED			(IBC)/197(ND)20			
	4367	0710102014692019/8	VOLKSWAGEN FINANCE		IBC under Sec 7	COMPANY		wrong e-file	
	1001	07 10 1020 140020 1070	PRIVATE LIMITED Vs.		ibo unaci oco i	PETITION IB		Wrong o mo	
4370			KELVIN RECRUITERS			(IBC)/671(ND)20			
			PRIVATE LIMITED			19			
	4368	0710102035962020/3	APARNA CHOUDHRIE		Sec 241 (2)	COMPANY		reply sign missed	
			KALA Vs. AQUA TERRA			PETITION		on every page	
4371			ADVENTURES INDIA			(COMPANIES		and true copy	
			PRIVATE LIMITED			ACT)/68(PB)202		sign missed	
	4369	0710102064102020/2	APARNA CHOUDHRIE		Sec 425	COMPANY		reply sign missed	
			KALA Vs. AQUA TERRA			APPLICATION(on every page	
4372			ADVENTURES INDIA			COMPANIES		and true copy	
			PRIVATE LIMITED			ACT)/297(PB)20		sign missed	
	4370	0710102126622019/4			Sec. 230-232, Sec	CA(A) MERGER		document not	
4373			ESERVICES PRIVATE		234	AND		found	
			LIMITED Vs. MVL LIMITED			AMALGAMATIO			
	·	1		I .	I .	(20,) (110	l .	1	

	Α	В	C	D E	F	G H I
	4371	0710102008962020/2	AMFIZ INFRASOLUTION	Sec 252 (3)	COMPANY	page 10 -13
1374			PRIVATE LIMITED Vs.		APPEAL(COMP	translate
13/4			REGISTRAR OF		ANIES	
			COMPANIES DELHI		ACT)/136(ND)20	
	4372	0710102012862020/6	M/S. J.N. BEHURA &	IBC Under Sec 9	COMPANY	wrong e-file
375			COMPANY Vs. M/S.		PETITION IB	
l			MAHAVIR STONE		(IBC)/419(PB)20	
	4373		PANKAJ NARANG Vs.	Sec 43(1) r/w Sec	COMPANY	affidavit verified
1376			SUDHANSH AGARWAL	44 (1)	APPLICATION(I	date wrong
l					BC)/1025()2020	
	4374	0710102022652018/9	MR. MOHAN AGARWAL	IBC under Sec 7	COMPANY	proof of service
377			Vs. M/S. CROWN		PETITION IB	missed and true
l			REALTECH PRIVATE		(IBC)/1565(PB)2	copy sign missed
	4375		LOOKS SALON PRIVATE	Sec 60(5)	INTERLOCUTO	page:34, 36, 38,
378			LIMITED Vs. RAKESH		RY	40, 42, 44, 46 etc
l			KUMAR JAIN		APPLICATION	pages not clear
	4376	0710102121532019/2	PANKAJ KUMAR RUSTAGI	Sec. 241(1)	COMPANY	page:146, 171,
379		9	Vs. PEE AAR EXIM	,	PETITION	178, etc page not
l			PRIVATE LIMITED		(COMPANIES	clear please
	4377	0710102121532019/3	PANKAJ KUMAR RUSTAGI	Sec. 241(1)	COMPANY	page:146A, 159,
1380		0	Vs. PEE AAR EXIM		PETITION	178 etc pages not
l		-	PRIVATE LIMITED		(COMPANIES	clear
	4378	0710102133012019/1	i	Sec 60(5)	INTERLOCATO	signature missed
381			PUMA REALTORS PVT.		RY	on ever pages
l			LTD.		APPLICATION	an ever puger
	4379	0710102133012019/3		Sec 60(5)	INTERLOCATO	signature missed
382			PUMA REALTORS PVT.		RY	on ever pages
l			LTD.		APPLICATION	an ever puger
	4380	0710102140202019/4	APOLLO FINANCE	Sec. 230-232 -	COMPANY	reply sign missed
			LIMITED Vs. RISE	Second Motion	PETITION	on ever pages,
383			PROJECTS PRIVATE		(COMPANIES	true copy sign
l			LIMITED		ACT)/146(ND)20	missed, and page
ļ					19	numbering not
	4381	0710102150902019/6	PREMIER ROLLS	Sec 252 (3)	COMPANY	page 5, 7
1384			COVERING (DELHI)	555 =5= (5)	APPEAL(COMP	translate
ļ			PRIVATE LIMITED Vs.		ANIES	11.0.000
	4382	0710120006412018/2		IBC Under Sec 9	COMPANY	wrong e-file
1385			MERCHANDISE Vs.	120011111111111111111111111111111111111	PETITION IB	meng o mo
l			MAPLE REALCON PVT		(IBC)/496(ND)20	
	4383	0710102133012019/4		Sec 60(5)	INTERLOCATO	True copy sign
1386	.000	3. 10.102.1000.120.10/4	PUMA REALTORS PVT.	255 55(5)	RY	missed
			LTD.		APPLICATION	
	4384	0710102064602020/1	VED CONTRACTS PVT	Application under	INTERLOCUTO	Wrong document
	.004		LTD Vs. RG INFRA-BUILD	any other	RY	The state of the s
387			PRIVATE LIMITED	provisions - IBC	APPLICATION	
387					A. I LIVATIVIT	1
	4385	i	i			no sign on
	4385	i	M/S ASHUTOSH STEELS	Sec 60(5)	INTERLOCUTO	no sign on
387	4385	0710102066722020/1	i			no sign on index/true copy sign missed/ no

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	4386	0710102076492019/9	-		IBC Under Sec 9	COMPANY		Wrong Document	·
4389	1000	07 10 10 20 10 10 10 10 10 10 10 10 10 10 10 10 10	PRIVATE LIMITED Vs. RG		ibo ondor oco o	PETITION IB		Wrong Booumont	
			INFRABUILD PRIVATE			(IBC)/917(ND)20			
	4387	0710102011722020/2			IBC Under Sec 9	COMPANY		Wrong Filing	
4390	1007	07 10 10 20 117 22 02 07 2	INDO LAMINATES		ibo ondor oco o	PETITION IB		Wilding I ming	
			PRIVATE LIMITED			(IBC)/384(ND)20			
	4388		KKR INDIA FINANCIAL		IBC under Sec 7	COMPANY		Uncomplete Doc	
4391	7300	0	SERVICES PRIVATE		ibo under sec i	PETITION IB		Officonipiete Doc	
			LIMITED Vs. KWALITY			(IBC)/1440(ND)2			
	4389	0710102019202020/2	NITIN GUPTA Vs. ILD		IBC Under Sec 9	COMPANY		Wrong Filing	
4392	1000	07 10 1020 1020202072	MILLENNIUM PRIVATE		ibo ondor oco o	PETITION IB		Wilding I ming	
			LIMITED			(IBC)/508(ND)20			
	4390	0710102100092019/6			IBC under Sec 7	COMPANY		Wrong Filing	
	7550	07 10 102 1000320 13/0	PRIVATE LIMITED Vs.		ibo under sec i	PETITION IB		Wrong rilling	
4393			VOGUE CLOTHIERS			(IBC)/1593(ND)2			
			PRIVATE LIMITED			019			
	4391		VAIBHAV JALAN Vs. JKM		Sec. 243(1) (b)	COMPANY		Uncomplete Doc	
4394	7001	07 10 102 100 4020 1070	INFRA PROJECTS		000. 240(1) (b)	PETITION		Oncomplete Boc	
			LIMITED & ORS			(COMPANIES			
	4392	0710102136162019/1	RELAN BUILDWELL PVT		Sec. 45 (1),Sec	COMPANY		Wrong Filing	
4395	703 <u>2</u>		LTD Vs. KALIBER		43(1) r/w Sec 44	APPLICATION(I		Wrong rining	
			ASSOCIATES PVT. LTD.		(1),Sec 66(1)	BC)/1342(ND)20			
	4393	0710102141892019/6	TOPNOTCH TRADING		IBC Under Sec 9	COMPANY		Wrong Filing	
			CORPORATION PRIVATE			PETITION IB			
4396			LIMITED Vs. INDO			(IBC)/2975(ND)2			
			LAMINATES PRIVATE			019			
			LIMITED						
	4394	0710102147412019/6	MAHAJAN PROMOTERS		Sec. 230-232 -	CP(AA)		Paging Not	
			AND DEVELOPERS		Second Motion	MERGER AND		Mention	
4397			PRIVATE LIMITED Vs.			AMALGAMATIO			
			ANURAG CHANDRA			N(COMPANIES			
1000	4395	0710102148652019/2	BIZ AD OPTIMIZER PVT		Application under	COMPANY		True Copy Sign	
4398			LTD Vs. AIR INDIA		any other	PETITION IB		Missed	
	4396		RAJIV TIWARI Vs. M/S		IBC Under Sec 9	COMPANY		Uncomplete Doc	
4399			UMANG TOWN PLANNER			PETITION IB			
			(P) LTD.			(IBC)/170(ND)20			
	4397	0710102015452020/1	ASHISH KUMAR Vs.		Sec. 241(1),Sec.	COMPANY		Uncomplete Doc	
4400			ROADGODS AUTOGEAR		242(4)	PETITION			
			PRIVATE LIMITED			(COMPANIES			
	4398	0710102078022019/5	PEE JAY FINANCE		IBC under Sec 7	COMPANY		wrong Filing	
4401			COMPANY LIMITED Vs. V			PETITION IB			
			S MATRIX PRIVATE			(IBC)/976(ND)20			
	4399	0710102091012019/1	SACHIN JAIN Vs.		Sec. 241(1)	COMPANY		Uncomplete Doc	
4402		2	SCIETIFIC CERTIFICATION		. ,	PETITION			
]		SYSTEMS (INDIA) PVT.			(COMPANIES			
	4400	0710102102712019/3	MRS. CHHÀMA JÁIN Vs.		IBC Under Sec 9	COMPANY		Wrong Filing	
4403			MR PROVIEW REALTECH			PETITION IB			
			PRIVATE LIMITED			(IBC)/1685(ND)2			

	Α	В	С	D	Е	F	G	Н	I
	4401	0710102108652019/8	ANURUTAN TEXTILES		IBC Under Sec 9	COMPANY		Wrong Filing	
			PRIVATE LIMITED Vs.			PETITION IB			
4404			SARVESHWAR			(IBC)/1874(ND)2			
			CREATIONS PRIVATE			019 ° ` ´			
	4402	0710102112142019/8	RAVINDER SINGH & ANR.		Sec 252 (3)	COMPANY		Page 4,5,6 not	
4405			Vs. REGISTRAR OF		(0)	APPEAL(COMP		clear	
			COMPANIES			ANIES			
	4403	0710102150692019/2	DENA BANK (NOW BANK		Sec 43(1) r/w Sec	COMPANY		Page	
4406			OF BARODA Vs. M/S		44 (1)	APPLICATION(I		22,24,27,35,39,40	
			RUBION MARKETING PVT.			BC)/2588(PB)20		to 91,101 not	
	4404	0710102150692019/3	DENA BANK (NOW BANK		Sec 43(1) r/w Sec	COMPANY		Page 27,29,35, 38	
4407			OF BARODA Vs. M/S		44 (1)	APPLICATION(I		to 86, 102, 101	
			RUBION MARKETING PVT.			BC)/2588(PB)20		not clear	
	4405	0710200117292019/1			IBC under Sec 7	COMPANY		wrong Filing	
4408			NARAYAN Vs. HORIZON			PETITION IB			
			BUILDCON PRIVATE			(IBC)/266(ND)20			
	4406	0710102003162020/1	MAJ VIVEK PASRICHA Vs.		Rule 11 of NCLT	COMPANY		sign missed of	
4409			AXISS DENTAL PVT LTD &			APPLICATION(advocate in index	
			ORS			COMPANIES			
	4407	0710102006982020/3	KAPILA COLOURS		IBC Under Sec 9	COMPANY		reply sign	
			PRIVATE LIMITED Vs.			PETITION IB		missed,pg-	
4410			SAMTEX DESINZ PRIVATE			(IBC)/283(ND)20		19,22,25,26 not	
			LIMITED			20		clear,pg-30	
	4408	0710102061452019/3	KAMAL KUMAR NEWAR		Application under	COMPANY		volume break	
4411			Vs. NEWAR STEELS LTD.		any other	APPLICATION(after 200	
					provisions	COMPANIES `		pages,Index not	
	4409	0710102091342019/2	ANAND SONBHADRA Vs.		Sec 12(2)	COMPANY		Proof of service	
4412					, ,	APPLICATION(I		missed,pg-11-13	
						BC)/176(ND)201		not clear and font	
	4410	0710102109082019/2	ANAND SONBHADRA Vs.		Application under	COMPANY		pg-14,15 blur	
4413			DEPUTY COMMISSIONER		any other	APPLICATION(I			
			OF INCOME TSX & ANR.		provisions - IBC	BC)/256(ND)201			
	4411	0710102112142019/9	RAVINDER SINGH & ANR.		Sec 252 (3)	COMPANY		Income tax	
4414			Vs. REGISTRAR OF			APPEAL(COMP		service missed	
			COMPANIES			ANIES			
	4412	0710102122082019/3	MANHAR SABHARWAL		Sec. 241(1),Sec.	COMPANY		Wrong file	
4415			Vs. SABHARWAL FOOD		242(4)	PETITION		application	
4413			INDUSTRIES PRIVATE			(COMPANIES			
			LIMITED			ACT)/138(ND)20			
4416	4413	0710102123522019/2	BALRAM SINGH Vs. SONI		IBC under Sec 7	COMPANY		Wrong file	
44 10			INFRATECH PVT LTD			PETITION IB		application	
1117	4414	0710102134492019/1	RAJAN KAPIL Vs.		IBC Under Sec 9	COMPANY		wrong file	
441/			MEDEOR HOSPITAL			PETITION IB		application	
	4415	0710102424522018/1	SANJEEV MEMORIAL		IBC under Sec 7	COMPANY		Only 1 volume	
4440		9	FOUNDATION Vs.			PETITION IB			
4418			KAMRUP HOUSING			(IBC)/936(PB)20			
			PROJECTS PRIVATE			18			

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	4416	0/10102424522016/2	FOUNDATION Vs.		ibc under Sec /	PETITION IB		_	
4419		1	KAMRUP HOUSING			_		application	
						(IBC)/936(PB)20 18			
	4447	074040000700040/5	PROJECTS PRIVATE		IDO Hardan Osa O			44 45 bb	
	4417	0710120007302018/5			IBC Under Sec 9	COMPANY		pg-14,15 blur	
4420		5	INFRASTRUCTURE PVT.			PETITION IB			
			LTD. Vs. M/S.			(IBC)/1059(ND)2			
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1,,,,,	4418		IFCI LIMITED Vs. ERA		IBC under Sec 7	COMPANY		Document not	
4421		2	HOUSING AND			PETITION IB		properly	
			DEVELOPERS INDIA			(IBC)/489(PB)20		uploaded	
	4419	0710102016972020/2			IBC under Sec 7	COMPANY		Wrong document	
4422			PRIVATE LIMITED Vs.			PETITION IB		type	
			OVERNITE EXPRESS			(IBC)/475(ND)20			
1	4420	0710102021292020/1	SUNGIL INDIA PVT LTD		Application under	INTERLOCATO		no supporting	
4423			Vs.		any other	RY		affidavit	
					provisions - IBC	APPLICATION			
	4421	0710102023762020/1			Sec. 241(1),Sec.	COMPANY		Wrong file	
4424			PRIVATE LIMITED Vs. L.		242(4)	PETITION		application	
			R. BUILDERS PRIVATE			(COMPANIES			
	4422	0710102079752019/9	K&A ORGANICS Vs.		IBC Under Sec 9	COMPANY		Wrong file	
4425			TAMTA CONSTRUCTION			PETITION IB		application	
			CO-PRIVATE LIMITED			(IBC)/1121(ND)2			
	4423	0710102140272019/4	CHIRAAG SHARMA Vs. E-		IBC Under Sec 9	COMPANY		no supporting	
4426			MEDITEK INSURANCE			PETITION IB		affidavit	
			LIMITED			(IBC)/2752(ND)2			
	4424	0710200417922018/1	M/S CHRYSO INDIA		IBC Under Sec 9	COMPANY		Only proof of	
4427		5	PRIVATE LIMITED Vs. M/S			PETITION IB		service	
4421			REOM INFRASTRUCTURE			(IBC)/945(ND)20			
			AND CONSTRUCTIONS			18			
	4425	0710102014622020/1	PANKAJ KUMAR SINGHAL		Application under	COMPANY		Wrong file	
4428			Vs. VGA DEVELOPERS		any other	APPLICATION(I		application	
			PRIVATE LIMITED		provisions - IBC	BC)/962(ND)202			
	4426	0710102014622020/2	PANKAJ KUMAR SINGHAL		Application under	COMPANY		Wrong file	
4429			Vs. VGA DEVELOPERS		any other	APPLICATION(I		application	
			PRIVATE LIMITED		provisions - IBC	BC)/962(ND)202		' '	
	4427		INDIA INFOLINE FINANCE		Rule 11 of NCLT,	COMPANY		Wrong file	
			LIMITED Vs. AVJ		2016	APPLICATION(I		application	
4430			DEVELOPERS (INDIA)			BC)/1261(PB)20			
			PRIVATE LIMITED			20			
	4428	0710102079752019/7			IBC Under Sec 9	COMPANY		Wrong file	
4431			TAMTA CONSTRUCTION			PETITION IB		application	
			CO-PRIVATE LIMITED			(IBC)/1121(ND)2			
	4429	0710102079752019/8			IBC Under Sec 9	COMPANY		Wrong file	
4432	7720	0. 10 102010102010/0	TAMTA CONSTRUCTION		ibo onder occ y	PETITION IB		application	
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	4430	0710102105712019/4			IBC under Sec 7	COMPANY		only proof of	
4433			PRIVATE LIMITED Vs.			PETITION IB		service	
			NEELANCHAL HOLDINGS			(IBC)/1905(ND)2			
			PRIVATE LTD			019			
	4431	0710102117992019/3	M/S DINESH SANITARY		IBC Under Sec 9	COMPANY		sign missed on	
			STORE Vs. KRISHNA			PETITION IB		reply	
4434			ESTATE DEVELOPERS			(IBC)/2131(PB)2			
			PRIVATE LIMITED			019			
	4432		POWER2SME PVT. LTD.		IBC Under Sec 9	COMPANY		wrong document	
4435	4432	07 10 102 1465420 19/7			IBC Ulluer Sec 9	_		_	
4435			Vs. PSR AQUA AND			PETITION IB		upload	
			ENGINEERS PVT. LTD.			(IBC)/248(ND)20			
	4433	0710102156512019/5	HARSHIT INFO		IBC Under Sec 9	COMPANY		Wrong e fill	
4436			SOLUTIONS PVT. LTD. Vs.			PETITION IB			
			ADACTS DIGITAL PVT.			(IBC)/3194(ND)2			
	4434	0710200417922018/2			IBC Under Sec 9	COMPANY		wrong e fill	
			PRIVATE LIMITED Vs. M/S			PETITION IB			
4437			REOM INFRASTRUCTURE			(IBC)/945(ND)20			
			AND CONSTRUCTIONS			18			
	4405	074040000470004			0 00(5)				
	4435	0710102008172020/1	ASHOK KUMAR GUPTA		Sec 60(5)	COMPANY		wrong e fill	
4438			IRP OF ANJANA STRONG			APPLICATION(I			
			DOORS PVT LTD Vs.			BC)/601(ND)202			
			REGISTRAR OF			0			
	4436	0710102022332020/1	SUNLARGE INDUSTRIES		Application under	COMPANY		wrong e fill	
4439			PVT LTD Vs. H.L. TECH		any other	APPLICATION(I			
			FABRICS LTD.		provisions - IBC	BC)/1387(ND)20			
	4437		S K ENTERPRISES Vs.		IBC Under Sec 9	COMPANY		Incomplete	
4440		01.10.10202.11.120207.1	TRIKALP LAMINATES		in a cinati coo c	PETITION IB		document no	
			INDIA PRIVATE LIMITED			(IBC)/623(ND)20		index	
	4438		SUNLARGE INDUSTRIES		IBC Under Sec 9	COMPANY		Wrong e fill and	
	4430				IBC Under Sec 9				
4441			PVT. LIMITED Vs. M/S			PETITION IB		incomplete	
			H.L. TECH FABRICS LTD			(IBC)/1617(ND)2		documents	
	4439	0710102114592019/8	KKALPANA INDUSTIES		Application under	COMPANY		Document not in	
4442			(INDIA) LIMITED Vs.		any other	PETITION IB		proper no index	
2			WINDSOR CABLES		provisions - IBC	(IBC)/2025(ND)2			
			PRIVATE LIMITED			019			
	4440		PCR BUILTECH PRIVATE		IBC Under Sec 9	COMPANY		wrong e fill	
4443			LIMITED Vs. ELEGANT			PETITION IB			
			INFRACON PRIVATE			(IBC)/3132(ND)2			
	4441	0710102007742019/6			IBC Under Sec 9	COMPANY		Only proof of	
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4444			AGGARWAL PROP. M/S					service	
			RL ENTERPRISES Vs.			(IBC)/340(ND)20			
			FLORA DYEING HOUSE			19			
	4442	0710102076412019/1	ADITYA ESTATES PVT.		Sec 60(5)	COMPANY		Wrong e fill	
4445		1	LTD. Vs. ADITYA			APPLICATION(I			
			ESTATES PVT. LTD.			BC)/658(PB)201			
	4443	0710102079752019/1			IBC Under Sec 9	COMPANY		wrong e fill	
4446		0	TAMTA CONSTRUCTION			PETITION IB			
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	4444	0710102143202019/4	-		IBC under Sec 7	COMPANY		index missed	·
		0.1010211020201071	MANUFACTURERS &		in a contract contrac	PETITION IB		maox mooda	
4447			TRADERS PVT. LTD AND			(IBC)/2902(ND)2			
			ANR. Vs. M/S MAGUS			019			
			CONSORTIUM ORCHID						
	4445	0710102408922018/5	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		proof of service	
4448	1110	5	Vs. ASIAN COLOUR		ibo undor oco r	PETITION IB		missed	
			COATED ISPAT LTD			(IBC)/50(PB)201			
	4446	0710102008632020/5			IBC Under Sec 9	COMPANY		wrong e fill	
4449		01.10102000202070	PRIVATE LIMITED Vs.		120 011401 000 0	PETITION IB			
			CALZINI FASHIONS			(IBC)/321(ND)20			
	4447	0710102009942020/5	RJ PACKWELLS PVT.		IBC Under Sec 9	COMPANY		wrong e fill	
4450		0.10102000 1202070	LTD. Vs. KARN		in the second second	PETITION IB			
			LAMINATORS PVT. LTD.			(IBC)/433(ND)20			
	4448	0710102015602020/1	SPJ CARGO PVT LTD Vs.		IBC Under Sec 9	COMPANY		Page 81 82 83 not	
4451			AL-DUA FOOD		120 011401 000 0	PETITION IB		clear	
			PROCESSING PVT LTD			(IBC)/453(ND)20		orda.	
	4449		YOGESH SHARMA Vs.		IBC Under Sec 9	COMPANY		page 102-112 not	
4452			AL-DUA FOOD			PETITION IB		clear	
			PROCESSING PVT LTD			(IBC)/519(ND)20		orda.	
	4450	0710102024632020/2	RAKESH KUMAR JAIN Vs.		Regulation 33	INTERLOCUTO		proof of service	
4453		0.10102021002072	OSWAL INDUSTRIES PVT.		rtoguiution oo	RY		missed	
			LTD.			APPLICATION			
	4451	0710102029202020/1			Application under	INTERLOCUTO		Wrong e fill	
4454			VACHHER Vs. M/S.		any other	RY			
			MODERN CREDIT PVT.		provisions - IBC	APPLICATION			
	4452	0710102075122019/6			IBC Under Sec 9	COMPANY		wrong e fill	
			ENTERPRISES			PETITION IB			
4455			(PROPRIETORSHIP)			(IBC)/879(ND)20			
			THROUGH AUTHORISED			19			
			SIGNATORY Vs. C VIEW						
	4453	0710102075122019/7			IBC Under Sec 9	COMPANY		wrong e fill	
			ENTERPRISES			PETITION IB			
4456			(PROPRIETORSHIP)			(IBC)/879(ND)20			
			THROUGH AUTHORISED			19			
			SIGNATORY Vs. C VIEW						
	4454	0710102424522018/2	SANJEEV MEMORIAL		IBC under Sec 7	COMPANY		161-181,202-	
4457			FOUNDATION Vs.			PETITION IB		207not lear	
4457			KAMRUP HOUSING			(IBC)/936(PB)20			
			PROJECTS PRIVATE			18			
	4455		RAJESH BUILDCON &		Rule 11 of NCLT,	COMPANY		page 34-44,53-62	
			INFASTRUCTURE		2016	APPLICATION(not clear.	
4458			PRIVATE LIMITED Vs. MR			COMPANIES			
			RAJESH GUPTA			ACT)/242()2020			
	4456	0710102116932019/2	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		pg 6 not clear	
4459			WARD 17(4) Vs.		` ,			and true copy	
			REGISTRAR OF			ANIES		missed	
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A467 0710102125672019/9 NOIDA TOLL BRIDGE COMPANY UMITED Vs. BAYA WEAVER LIMITED COMPANY VIMITED Vs. BESTARD VS. COMPANY VIMITED Vs. BAYA WEAVER LIMITED COMPANY VIMITED Vs. COMPANY V	 Н	G	F	E	D	С	В	Α	
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4470 M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED 4468 0710102139062019/2 ULTRATECH CEMENT LTD VS. OKAMURA HOMES ADDESTIONAL 019 BC Under Sec 9 COMPANY PETITION IB ADDESTIONAL ON PRIVATE	APPLICATION		,			i	0710102135052019/2	4467	
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ENGINEERING PRIVATE LIMITED 019 019 019 019 019 019 019 019 019 019	ADDESTIONAL		(IBC)/2617(ND)2			M/S GLOBE NOBLE			4470
4468 0710102139062019/2 ULTRATECH CEMENT LTD Vs. OKAMURA HOMES IBC Under Sec 9 COMPANY PETITION IB APPLICATION FILED IN						ENGINEERING PRIVATE			ļ
Vs. OKAMURA HOMES PETITION IB FILED IN						LIMITED			Į.
Vs. OKAMURA HOMES PETITION IB FILED IN	 APPLICATION		COMPANY	IBC Under Sec 9		ULTRATECH CEMENT LTD	0710102139062019/2	4468	
	FILED IN								
PRIVATE LIMITED (IBC)/2739(ND)2 ADDESTIONAL	ADDESTIONAL		(IBC)/2739(ND)2			PRIVATE LIMITED			,
4469 0710102001332020/7 MILLENNIUM REALTECH Sec 252 (3) COMPANY PAGES CUT							0710102001332020/7	4469	
PVT LTD Vs. REGISTRAR APPEAL(COMP			APPEAL(COMP			PVT LTD Vs. REGISTRAR			4470
OF COMPANIES NCT OF ANIES			ANIES			OF COMPANIES NCT OF			4412
DELHI AND HARYANA ACT)/150(ND)20	 		ACT)/150(ND)20			DELHI AND HARYANA			L

	Α	В	С	D	Е	F	G	Н	I
	4470	0710102011422020/4	HARMILAP MEDIA PVT.		IBC Under Sec	COMPANY	-	APPLICATION	
4473	•		LTD. Vs. RAMA KRISHNA		9	PETITION IB		FILE	
			BUILDWELL PVT. LTD.			(IBC)/381(ND)20		INADDESTIONAL	
	4471		GAURAV KATHURIA Vs.		IBC Under Sec 9	COMPANY		REPLY'S	
4474			RG RESIDENCY PRIVATE			PETITION IB		FORMAT WRONG	
			LIMITED			(IBC)/401(PB)20			
	4472	0710102027852020/1			IBC Under Sec 9	COMPANY		PAGE 5,6 NOT	
			MINERALS PRIVATE			PETITION IB		CLEAR	
4475			LIMITED Vs. MIDEAST			(IBC)/677(PB)20			
			INTEGRATED STEELS			20			
	4473		ORIENT LINKS CO. LLC		IBC Under Sec 9	COMPANY		APPLICATION	
4476			Vs. RAM KISHORE			PETITION IB		FILE IN AS A	
			NAGARMAL MARKETING			(IBC)/1882(ND)2		ADDESTIONAL	
	4474		SPJ CARGO PVT LTD Vs.		IBC Under Sec 9	COMPANY		APPLICATION	
4477			SANYA EXIM PRIVATE			PETITION IB		FILED AS A	
			LIMITED			(IBC)/2745(ND)2		ADDESTIONAL	
	4475	0710102154282019/5	MANISH SAINI Vs. JMD		IBC under Sec 7	COMPANY		NO DOCS	
4478	•		LIMITD			PETITION IB			
	4476	0710102166182019/2	AMARJIT SINGH CHATHA		Sec. 241(1),Sec.	COMPANY		WRONG EFILE	
4479			Vs. THREE C INFRATECH		242(4),Sec. 244(1)	PETITION			
			PVT LTD		(),	(COMPANIES			
	4477		RAJIV BAJAJ Vs. ANNIES		Application under	COMPANY		PG 54-55 NOT	
4480			APPAREL PVT LTD		any other	APPLICATION(I		CLEAR	
					provisions - IBC	BC)/81(PB)2020			
	4478	0710120004492018/1	SGM WEBTECH PVT. LTD.		IBC under Sec 7	COMPANY		WRONG EFILE	
4481		6	Vs. BOULEVARD			PETITION IB			
			PROJECTS PVT. LTD.			(IBC)/967(PB)20			
	4479	0710102005642020/2	SWASTIK PIPE LIMITED		IBC Under Sec 9	COMPANY		WRONG EFILE	
4482			Vs. FARIDABAD			PETITION IB			
			STAMPINGS PVT. LTD			(IBC)/261(ND)20			
	4480	0710102006902019/5	STONEX INDIA PRIVATE		IBC Under Sec 9	COMPANY		SIGN MISSED	
4483			LIMITED Vs. ZAVITSA			PETITION IB			
			REALTORS LLP			(IBC)/365(ND)20			
	4481	0710102023752020/1	CANDY ENTERPRISES		IBC Under Sec 9	COMPANY		PG-4MISSED	
4484			PVT. LTD. Vs. FUNBARS			PETITION IB			
			HOSPITALITY PVT. LTD.			(IBC)/642(ND)20			
	4482	0710102024812020/1	ZOOM COOMUNICATIONS		IBC under Sec 7	COMPANY		WRONG EFILE	
1105			LTD. Vs. GLOBAL			PETITION IB			
4485			EMERGING MARKETS			(IBC)/610(PB)20			
			INDIA LIMITED			20			
	4483	0710102024812020/2	ZOOM COOMUNICATIONS		IBC under Sec 7	COMPANY		WRONG EFILE	
4486			LTD. Vs. GLOBAL			PETITION IB			
++00			EMERGING MARKETS			(IBC)/610(PB)20			
			INDIA LIMITED			20			
	4484	0710102030852020/1	RENZON TECH PRIVATE		IBC Under Sec 9	COMPANY		index missed	
4487			LIMITED Vs. RADICAL			PETITION IB			
			SOLAR PRIVATE LIMITED			(IBC)/750(ND)20			

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	A	B	C CONTINENTAL CARRIERO	D	E	· ·	G	H	<u> </u>
1100	4485	0/10102105952019/4	CONTINENTAL CARRIERS		IBC Under Sec 9	COMPANY		sign missed on	1
4488			PRIVATE LIMITED Vs.			PETITION IB		annexure	1
	4400	07404004400004040	DELTRONIX INDIA		0 050 (4) D	(IBC)/1861(ND)2			
4400	4486	0/10102116932019/3	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		pg 6-7 not clear	1
4489			WARD 17(4) Vs.		Government Body	-			1
			REGISTRAR OF			ANIES			
	4487	0710102122482019/3			IBC Under Sec 9	COMPANY		WRONG EFILE	1
4490			PRIVATE LIMITED Vs.			PETITION IB			1
			RYSN INFRA LLP			(IBC)/2866(ND)2			
	4488	0710102150902019/5			Sec 252 (3)	COMPANY		incomplete doc	1
4491			COVERING (DELHI)			APPEAL(COMP			1
			PRIVATE LIMITED Vs.			ANIES			<u> </u>
	4489	0710102170832019/7	INNOVATIVE FACILITY		IBC Under Sec 9	COMPANY		wrong index	1
			SOLUTIONS PVT. LTD Vs.			PETITION IB			1
4492			REAL CARE BUILDING			(IBC)/150(ND)20			1
			MAINTENANCE SERVICE			20			1
			PVT. LTD						
	4490	0710120006832018/1	IL&FS FINANCIAL		IBC under Sec 7	COMPANY		incomplete doc	1
4493		4	SERVICES PVT LTD Vs.			PETITION IB			1
			GOLDEN GLOW ESTATES			(IBC)/1038(PB)2			l
	4491	0710200426982018/5	M/S RANDSTAD INDIA		IBC Under Sec 9	COMPANY		index missed and	
4494			PVT. LTD Vs. BASHAR			PETITION IB		pg no 1 not cleatr	1
			TECHNOLOGIES PVT. LTD			(IBC)/20(ND)201			1
	4492	0710204174062019/1	NIBEDITA PATRA AND		Sec. 241(1),Sec.	COMPANY		sign missed on	
			ANR. Vs. TOSHALI		242(4)	PETITION		every page	1
4495			HOLIDAYS SERVICES PVT			(COMPANIES		7 7 7 3	1
			LTD AND ORS.			ACT)/179(ND)20			1
	4493	0710102004032020/1			Sec. 230-232 -	CP(AA)		pg 16 not clear	
4496			PRIVATE LIMITED Vs.		Second Motion	MERGER AND		P9 10 1101 0104	1
			111711 = 111111 = 101		occona monon	AMALGAMATIO			1
	4494	0710102005012020/5	BALAJI THOTADRI Vs.		IBC Under Sec 9	COMPANY		index missed	
4497		0.101020001202070	SLKILLAR ENTERPRISE		in a chiaci coc c	PETITION IB		maox miooca	1
			INDIA PVT LTD			(IBC)/294(ND)20			1
	4495	0710102071502019/3			Sec 252 (1)	COMPANY		Pg Not 1 &	
	7733	07 10 10 207 130 20 13/3	HOTELS AND RESORTS		Jec 232 (1)	APPEAL(COMP		Income Tax	1
4498			PRIVATE LIMITED Vs.			ANIES		Service Missing	1
			REGISTRAR OF			ACT)/300(ND)20		Service Wilssing	1
	4496	0740402092542040/4			Soc 252 (4)			Cianatura	
	4430		RAJ KUMAR DUBEY Vs. REGISTRAR OF		Sec 252 (1)	COMPANY PETITION		Signature Missing in Index	
4499		2							1
			COMPANIES NCT OF			(COMPANIES		& Reply & Income	1
	446=	0740400400050040	DELHI & HARYANA		IDO Harda O C	ACT)/403(ND)20		Tax Service	
	4497	0/10102122952019/7	SUSHIL ENTERPRISES		IBC Under Sec 9	COMPANY		Wrong File /	į
4500			PRIVATE LIMITED Vs.			PETITION IB		Application	į
			UNIQUE PUBLISHERS			(IBC)/2269(ND)2			
	1		(INDIA) PRIVATE LIMITED		-	019			
	4498	0710102133412019/1	SHAIKH NAFIS ANJUM Vs.		Sec 60(5)	COMPANY		Wrong File /	
4501			GHAZIABAD			APPLICATION(I		Report	
			DEVELOPMENT			BC)/2100(PB)20			

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	4499		AMIT MADAN Vs. ANSAL	D	IBC under Sec 7	COMPANY	9	wrong file	'
4502	4433	07 10 102 1340020 19/3	HI-TECH TOWNSHIPS		IBC under Sec 7	PETITION IB		wrong me	
	4500	0740400450400040/0			Con 050 (4) Dec			Das 9 Income	
	4500	0710102158122019/2			Sec 252 (1) - By	COMPANY		Roc & Income	
			COMMSSIONER OF		Government	PETITION		Tax Service	
4503			INCOME TAX Vs.		Body,Sec 252 (3) -				
			REGISTRAR OF		By Government	ACT)/947(ND)20			
			COMPANIES		Body	19			
			&OTHERS(M/S.						
4504	4501	0710102160562019/1	ADITYA AHALAWAT Vs.		IBC Under Sec 9	COMPANY		Index Missing/	
			FIITJEE LIMITED			PETITION IB		Reply	
	4502	0710102005182020/5	DELHI MEDIART PRIVATE		IBC Under Sec 9	COMPANY		Affidavit And	
4505			LIMITED Vs. SANYOG			PETITION IB		Estamp Date	
			HEALTHCARE LIMITED			(IBC)/304(ND)20		Paper Not Match	
4506	4503	0710102006592019/4	RATAN SINGH Vs. THEME		IBC Under Sec 9	COMPANY		reply every pages	
4500			EXPORT PVT LTD			PETITION IB		signature	
	4504	0710102008952020/1	VANSH INFRASOLUTION		Sec 252 (3)	COMPANY		incomplete	
			PRIVATE LIMITED Vs.		, ,	APPEAL(COMP		documents &	
4507			REGISTRAR OF			ANIES		index missing	
			COMPANIES DELHI			ACT)/138(ND)20			
	4505	0710102009742020/3	GARG FINANCIAL		IBC Under Sec 9	COMPANY		Signature	
	4000	07 10 10 20 00 7 4 20 20 70	MANAGEMENT		IBO GIIGGI GGG G	PETITION IB		Missing In Reply	
4508			CONSULTANTS PVT LTD.			(IBC)/128(ND)20		& Page 4 Not	
.000			Vs. VISION PLUS			20		Clear	
			SECURITY CONTROL PVT			20		Oleai	
	4506	0740402000002020/2	LIC HOUSING FINANCE		IBC under Sec 7	COMPANY		Signature	
	4500	07 10 10200990202072	LIMITED Vs. M/S IREO		IBC under Sec 7	PETITION IB		Missing in Reply	
4509			WATERFRONT PRIVATE			_		&Main Case No	
			LIMITED			(IBC)/332(ND)20 20		Missing	
	4507	07404020420620204	M/S. J.N. BEHURA &		IBC Under Sec 9	COMPANY		•	
4510	4507	0710102012062020/4	COMPANY Vs. M/S.		IBC Under Sec 9	PETITION IB		wrong e-file	
4510									
	4500	0740400040000000	MAHAVIR STONE		IDC under Co. 7	(IBC)/419(PB)20			
4511	4508	0710102018032020/3	LAKHAN SINGH Vs.		IBC under Sec 7	COMPANY		wrong document	
4511			ALAKNANDA BUILDTECH			PETITION IB			
			PRIVATE LIMITED			(IBC)/566(PB)20			
4=45	4509	0710102022332020/2	SUNLARGE INDUSTRIES		Application under	COMPANY		Index Missing &	
4512			PVT LTD Vs. H.L. TECH		any other	APPLICATION(I		Pagination Not	
			FABRICS LTD.		provisions - IBC	BC)/1387(ND)20		Done	
	4510		VIKAS SHUTTERING		IBC Under Sec 9	COMPANY		Signature	
4513			STORE PVT. LTD. Vs.			PETITION IB		Missing In Index	
			BHAVAYTECH INFRA			(IBC)/618()2020			
	4511	0710102024532020/2	VIKAS SHUTTERING		IBC Under Sec 9	COMPANY		Signature	
4514			STORE PVT. LTD. Vs.			PETITION IB		Missing In Index	
			BHAVAYTECH INFRA			(IBC)/618()2020			
4515	4512	0710102025332020/1	RAVI IRON LIMITED Vs.		IBC Under Sec 9	COMPANY		wrong	
4010			JIA LAL KISHORI LAL P.L.			PETITION IB		application	
	4513	0710102028502020/1	MR. LAVAKESH Vs.		22(3)(b)	INTERLOCUTO		Page No Clear 1	
4516						RY		to 3,6 to 7	
						APPLICATION			
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	4514	0710102079752019/1	~		IBC Under Sec 9	COMPANY		Document Not	
4517	7017	1	TAMTA CONSTRUCTION		IDO Offact Occ 3	PETITION IB		Upload Properly	
		-	CO-PRIVATE LIMITED			(IBC)/1121(ND)2		Opioda i roperty	
	4515	0710102095082019/3			IBC Under Sec 9	COMPANY		Pagination Not	
4518	7313		PRIVATE LIMITED Vs. M K		Do onder dec 3	PETITION IB		Done & Wrong	
1010			S OIL PRIVATE LIMITED			(IBC)/1587(ND)2		File	
	4516	0710102095082019/4			IBC Under Sec 9	COMPANY		Pagination Not	
4519	4510		PRIVATE LIMITED Vs. M K		IDC Officer Sec 9	PETITION IB		Done & Wrong	
1010			S OIL PRIVATE LIMITED			(IBC)/1587(ND)2		File	
	4517		KOTAK MAHINDRA BANK		IBC under Sec 7	COMPANY		wrong File	
4520	7317	1	LIMITED Vs. M/S.		ibo under dec i	PETITION IB		wrong rile	
1020		'	SHOBHA CARDS PRIVATE			(IBC)/2322(ND)2			
	4518	0710102144522019/2			IBC Under Sec 9	COMPANY		14, 15 not clear	
	4510	07 10 102 144 3220 13/2	PROJECTS PVT. LTD. Vs.		ibo olidei sec s	PETITION IB		· ·	
4521			LAFYCON ENGINEERING			(IBC)/2949(ND)2		page	
			SERVICES PRIVATE			019			
	4519	0710102146192019/7	NEHA JAIN Vs. PEBBLE		IBC Under Sec 9	COMPANY		wrong doc	
4522	7313	07 10 102 140 1320 13/1	GLOSSY METALS PVT.		ibo onder sec s	PETITION IB		upload	
	4520	0710102152382019/3			IBC Under Sec 9	COMPANY		page numer	
	7320	07 10 102 1323020 13/3	BRIGHTSTAR		ibo onder sec s	PETITION IB		missing	
4523			INFRACONSTRUCTION			(IBC)/90(ND)202		iiiissiiig	
			PRIVATE LIMITED			0			
	4521		SGM WEBTECH PRIVATE		Sec 30	COMPANY		wrong doc	
4524	7021	07 10 102 1037 020 1371	LIMITED Vs. BOULEVARD			APPLICATION(I		upload	
.02.			PROJECTS PRIVATE			BC)/2778(PB)20		upiouu	
	4522	0710102159752019/2	SGM WEBTECH PRIVATE		Sec 30	COMPANY		wrong doc	
4525	7022	07 10 102 1037 020 1372	LIMITED Vs. BOULEVARD			APPLICATION(I		upload	
			PROJECTS PRIVATE			BC)/2778(PB)20		upiouu	
	4523	0710102166652019/6			Sec. 271-273	COMPANY		service missing	
4526	1020	07 10 102 1000020 1070	THROUGH SFIO Vs.		000. 27 1 270	PETITION		corvice imaging	
			TAVISHI ENTERPRISES			(COMPANIES			
	4524	0710102170992019/7	NORTH EAST GARMENTS		Sec. 230-232 -	CP(AA)		document not	
	.02.	0.10102110002010/1	PRIVATE LIMITED Vs.		Second Motion	MERGER AND		properly upload	
4527			RAJESH PROJECTS			AMALGAMATIO		proporty aprodu	
			(INDIA) PRIVATE LIMITED			N(COMPANIES			
	4525	0710102137062019/6	STANDARD CHARTERED		IBC Under Sec 9	COMPANY		wrong document	
	.020	0.1010210100201070	BANK (SINGAPORE)		120 011401 000 0	PETITION IB		upload	
4528			LIMITED Vs. RCI			(IBC)/2688(ND)2		артоши	
			INDUSTRIES &			019			
	4526		STATE BANK OF INDIA		IBC under Sec 7	COMPANY		document wrong	
4529		0	Vs. M/S. SHREE			PETITION IB		upload	
			SHYAMJI AGRICO			(IBC)/1071(ND)2			
	4527	0710120007702018/2	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		document wrong	
4530		1	Vs. M/S. SHREE			PETITION IB		upload	
		-	SHYAMJI AGRICO			(IBC)/1071(ND)2		-1	
	4528	0710102406262018/9	LOYZ OIL PTE LTD Vs.		IBC under Sec 7	COMPANY		wrong document	
4531			INTERLINK PETROLEUM			PETITION IB		upload	
-			LIMITED			(IBC)/661(PB)20		-p	
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	4529	0710120004132018/3	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		wrong document	
4532		0	Vs. CARNATION AUTO			PETITION IB		upload	
			INDIA PVT. LTD.			(IBC)/302(ND)20			
	4530	0710102169762019/1	PARAMJIT SINGH SAINI		Sec 60(5)	COMPANY		wrong doc	
1533		1	Vs. PUMA REALTORS			APPLICATION(I		upload	
			PRIVATE LIMITED			BC)/36(PB)2020			
	4531	0710102107222019/3	IDEMITSU LUBE INDIA		IBC Under Sec 9	COMPANY		wrong doc	
4534			PVT. LTD Vs. NATH			PETITION IB		upload	
			MOTORS PVT LTD			(IBC)/1794(ND)2			
	4532	0710102028082020/1	MONK MEDISOLUTIONS		Sec 252 (3)	COMPANY		document	
4535			PRIVATE LIMITED Vs.			APPEAL(COMP		properly upload	
			SHAHI INFRASTRUCTURE			ANIES			
	4533	0710102028092018/2	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		Reject (wrong file	
4536			WARD 4 2 Vs. ROC-		Government Body	APPEAL(COMP		name)	
			BARTER CARD PRIVATE			ANIES		-	
	4534	0710102035812020/4	HITESH BHARDWAJ Vs.		Sec. 213,Sec.	COMPANY		wrong E-filing	
4537			DELHI APARTMENTS PVT.		241(1)	PETITION		(application)	
			LTD.			(COMPANIES			
	4535	0710102062592020/1	RAJNISH GUPTA Vs.		Sec 60(5)	INTERLOCUTO		wrong E-filing	
4538					. ,	RY			
						APPLICATION			
	4536	0710102035812020/5	HITESH BHARDWAJ Vs.		Sec. 213,Sec.	COMPANY		wrong E-filing	
4539			DELHI APARTMENTS PVT.		241(1)	PETITION			
			LTD.		, ,	(COMPANIES			
	4537	0710102006902019/7	STONEX INDIA PRIVATE		IBC Under Sec 9	COMPANY		wrong E-filing	
4540			LIMITED Vs. ZAVITSA			PETITION IB			
			REALTORS LLP			(IBC)/365(ND)20			
	4538	0710102063532020/1	MR. WANG XINGCHUN Vs.		Rule 11 of	COMPANY		sign on reply	
			COSLIGHT INDIA		NCLT,Rule 11 of	APPLICATION(missed, true copy	
4541			TECHNOLOGY PVT. LTD.		NCLT,Rule 11 of	COMPANIES		and sign missed.	
					NCLT,Sec 425	ACT)/281(ND)20		exemption	
					·	20		application also	
	4539	0710102115422019/9	ACIT CIRCLE -17(2) NEW		Sec 252 (1) - By	COMPANY		page no. 11-12	
			DELHI Vs. REGISTRAR		Government	APPEAL(COMP		missed i.e. proof	
4542			OF COMPANIES &		Body,Sec 252 (1) -	ANIES		of service and 65-	
			MODGIL		By Government	ACT)/615(ND)20		B Certificate	
			CONSTRUCTIONS &		Body	19			
	4540	0710102031902020/4	OM LOGISTICS LIMITED		Application under			wrong E-filing	
			Vs. MICRO POWER		any other	RY		3 =9	
4543			TECHNOLOGY PRIVATE		provisions - IBC	APPLICATION			
			LIMITED			(I.B.C)/1990()20			
	4541	0710102077242019/8	BHARART CHUGH Vs. PD		IBC under Sec 7	COMPANY		Page 363, 365-	
			ADVISORY SERVICES			PETITION IB		367 missed and	
4544			L.L.P			(IBC)/1096(PB)2		page 364, 368,	
						019		378 and 384 are	
	4542	0710102098562019/5	ALLIANCE LUMIFRF		IBC Under Sec 10	COMPANY		wrong e-filing	
	70-7 <u>2</u>	J. 101020002010/0	LIMITED Vs. SHREE			PETITION IB		ong ommig	
4545			AMBICA INTERNATIONAL			(IBC)/1573(ND)2			
			FOOD COMPANY			019			
			. COD COMI ANT			10.0		1	

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	4543	0710102169762019/1	PARAMJIT SINGH SAINI		Sec 60(5)	COMPANY		sign on reply and	
4546		5	Vs. PUMA REALTORS			APPLICATION(I		index not	
			PRIVATE LIMITED			BC)/36(PB)2020		numbered (fill).	
	4544	0710102062852020/1	ASHWINI MEHRA Vs.		Sec 60(5)	INTERLOCUTO		proof of service	
4547			INDIAN OIL			RY		missed, true copy	
			CORPORATION LIMITED			APPLICATION		and sign missed	
	4545	0710102171852019/1	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		Service MISSING/	
4548			WARD 22(4) Vs.		Government	APPEAL(COMP		(Vakalatnama &	
4040			REGISTRAR OF		Body,Sec 252 (3) -	ANIES		Memo Parties)	
			COMPANIES(SVP		By Government	ACT)/72(ND)202			
	4546	0710102412382017/3	M/S COLUMBIA PETRO		IBC Under Sec 9	COMPANY		Wrong File /	
4549			CHEM PVT LTD Vs. M/S			PETITION IB		Report Filed By	
			PETROLUBE INDIA LTD.			(IBC)/343(ND)20		Liquidtor	
	4547	0710102021332020/3	GREEN LINE LAMINATES		Sec. 230-232, Sec	CA(A) MERGER		Wrong File /Joint	
4550			PRIVATE LIMITED Vs.		234	AND		Petition	
4550			EUROBEARINGS INDIA			AMALGAMATIO			
			PVT LTD			N(COMPANIES			
	4548	0710102001212020/7	SHIV DYAL SHARMA Vs.		Sec 60(5)	COMPANY		Page Not Clear	
4551			CONCEPT CAPITAL INFRA			APPLICATION(I		54,55,125, Page	
4001			PROJECTS PRIVATE			BC)/207(PB)202		No 67 Hindi	
			LIMITED			0		Translate Missing	
	4549	0710102070532020/1	AJAY SRIVASTAVA Vs.		Sec 60(5)	INTERLOCUTO		Index Missing &	
4552			MANISH KUMAR GUPTA			RY		Affidavit Missing	
- 1002						APPLICATION		& Signature	
						(I.B.C)/2775(PB)		Missing / Short	
	4550	0710120007702018/3	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		wrong File /	
4553		6	Vs. M/S. SHREE			PETITION IB		Report Filed By	
			SHYAMJI AGRICO			(IBC)/1071(ND)2		irp	
4554	4551	0710102023002020/1	SAWARMAL TIWARI Vs.		IBC Under Sec 9	COMPANY		Affidavit Missing	
			AIMTECH INFRA LTD			PETITION IB			
	4552		M.M. VACATIONS & TOUR		Sub-section (I) of	CA(A) MERGER		Pagination	
4555			PRIVATE LIMITED Vs.		section 230	AND		Missing IN index	
						AMALGAMATIO			
	4553	0710102061312020/2	MRS. POOJA BAHRY Vs.		Sec 30	INTERLOCUTO		Written	
			LINKSTAR INFOSYS			RY		Submissions	
4556			PRIVATE LIMITED			APPLICATION		Every Pages	
						(I.B.C)/2159(ND)		signature	
						2020		Missing & True	
	4554	0710102078142019/1			19(2)	COMPANY		One Page upload	
4557			DAMONT DEVELOPERS			APPLICATION(I		Only / Written	
			PRIVATE LIMITED			BC)/703(PB)201		Sumission	
	4555	0710102158902019/7	BHARTI AIRTEL LIMITED		Sec. 230-232, Sec	CA(A) MERGER		Voume Will	
4558			Vs. ANSAL HI-TECH		234	AND		Divided After 200	
			TOWNSHIPS LIMITED &			AMALGAMATIO		Pages True Copy	
	4556	0710102014502020/2	VEKAS KUMAR GARG Vs.		Rule 11 of NCLT,	COMPANY		True Copy	
4559			REDTOPAZ REAL ESTATE		2016	APPLICATION(I		Missing	
			PVT. LTD.			BC)/955(ND)202			

	Α	В	С	D	E	F	G	Н	I
	4557	0710102096972019/5	AMRITVANI EXIM PRIVATE		IBC under Sec 7	COMPANY		True Copy	
1500			LIMITED Vs. AJANTA			PETITION IB		Signature	
1560			OFFSET AND PACKAGING			(IBC)/1526(ND)2		Missing &	
			LIMITED			019 ` ` ´		Volume Will Be	
	4558	0710102159692019/4	GLOBAL GATE		Sec 252 (1)	COMPANY		Wrong Filed&	
	1000	07 10 102 1000020 1074	CORPORATE SOLUTIONS		000 202 (1)	PETITION		Index missing &	
1561			PRIVATE LIMITED Vs.			(COMPANIES		Pagination	
			REGISTRAR OF			ACT)/973(ND)20		Missing /Urgent	
	4559	0710102117612019/1	SHALINI CHOUDHARY Vs.		IBC under Sec 7	COMPANY		Page No Clear	
1562	4555	3	MOTHERS PRIDE DAIRY		ibe under Sec 1	PETITION IB		150 To 165 Not	
1002		3						Clear File Have	
	4500	0740400000400004	INDIA PRIVATE LIMITED		IDO	(IBC)/2122(ND)2			
	4560	0/10102029102020/1	UTTAM SINGHAL Vs.		IBC under Sec 7	COMPANY		court log Also	
1563			ANUSHREE HOME			PETITION IB		But Documents	
			DEVELOPERS PVT LTD			(IBC)/762()2020		Not Match Fully	
								wrong	
	4561	0710102065852020/1	ADHARSHILA COUNTRY		Sec 60(5)	INTERLOCUTO		Every Pages	
4564			HOMES PVT. LTD. Vs. 00			RY		Signature	
						APPLICATION		Missing / Minutes	
	4562	0710102105962019/7	SANJAY MENDIRATTA Vs.		Sec. 241(1),Sec.	COMPANY		Volume Wise	
			FRIENDS AUTO INDIA		244(1)	PETITION		Index Missing &	
			LIMITED`		. ,	(COMPANIES		Pg No 208 To 333	
1565						ACT)/110(PB)20		Pages Missing	
						19		Pg No 418 To 447	
								Pages Are	
	4563	0710102030762018/3	B CHOKSHI CHEM PVT		IBC Under Sec 9	COMPANY		wrong File /	
1566	4000	07 10 10 20 00 7 0 20 10 70	LTD Vs. M/S KEMAC		ibo offact occ o	PETITION IB		Report Filed By	
.000			CHEM PVT LTD			(IBC)/1752(ND)2		IRP	
	4564	0710102075772020/1	M/S. SSMP INDUSTRIES		Rule 11 of NCLT,	INTERLOCUTO		wrong File /	
1567	4304	07 10 10 20 7 37 7 20 20 7 1	LTD Vs. IAP COMPANY		2016	RY		Report Filed By	
+501			PRIVATE LIMITED		2010	APPLICATION		liquidtor	
	4505	0740402000072040/5			IDCdox Coo 7			•	
	4565	0/101020908/2019/5	ASHOKSING L RAJAPUT		IBC under Sec 7	COMPANY		True Copy	
1568			& OTHERS Vs. HBN			PETITION IB		Signature	
			FOODS LIMITED			(IBC)/1359(ND)2		Missing in	
	4566		M/S CRAYON SOFTWARE		IBC Under Sec 9	COMPANY		wrong File	
1569		6	EXPERTS INDIA PVT. LTD			PETITION IB			
			Vs. M/S VAS DATA			(IBC)/1683(ND)2			
			SERVICES PVT. LTD			018			
	4567	0710102117612019/1	SHALINI CHOUDHARY Vs.		IBC under Sec 7	COMPANY		Index Missing	
4570		6	MOTHERS PRIDE DAIRY			PETITION IB			
			INDIA PRIVATE LIMITED			(IBC)/2122(ND)2			
	4568	0710200411582018/6	SH BRIJ MOHAN SAHNI		IBC under Sec 7	COMPANY		Reply Every	
			Vs. PAWAN BUILDWELL			PETITION IB		Pages Signature	
			PRIVATE LIMITED			(IBC)/197(ND)20		missing & True	
1571						18		Copy Signature	
						.5		Missing & Two	
								Reply Filed In	
	4500	074040202742204274	IEEVANTIKA ODGANIG		Con 220 220 C	CD(AA)			
	4569	0710102027422018/4	JEEVANTIKA ORGANIC		Sec. 230-232, Sec	CP(AA)		Index Missing &	
1572			FARMING LLP Vs.		234	MERGER AND		Pagination	
						AMALGAMATIO		Missing	

	Α	В	С	D	E	F	G	Н	I
	4570	0710102158532019/3	M/S RELIANCE		22(3)(b)	COMPANY		wrong e-file	
4573			COMMERCIAL FINANCE			APPLICATION(I			
4573			LTD Vs. VARDHMA			BC)/2782(PB)20			
			ESTATES & DEVELOPERS			19			
	4571	0710102016872020/1	COLLEGEDUNIA WEB		IBC Under Sec 9	COMPANY		reply sign missed	
			PRIVATE LIMITED Vs.			PETITION IB		on every pages	
4574			COMPARE POLICY			(IBC)/572(ND)20			
4574			INSURANCE WEB			20			
			AGGREGATORS PRIVATE						
			LIMITED						
	4572	0710102105962019/8	SANJAY MENDIRATTA Vs.		Sec. 241(1),Sec.	COMPANY		true copy sign	
4575			FRIENDS AUTO INDIA		244(1)	PETITION		missed	
			LIMITED`			(COMPANIES			
	4573	0710102105962019/9	SANJAY MENDIRATTA Vs.		Sec. 241(1),Sec.	COMPANY		true copy sign	
4576			FRIENDS AUTO INDIA		244(1)	PETITION		missed Same file	
			LIMITED`			(COMPANIES			
	4574	0710102142612019/3	AVINEESH MATTA Vs.		Sec 30	COMPANY		wrong document	
4577			KRISHAN BANSAL			APPLICATION(
						COMPANIES			
	4575	0710102067062020/3	K.K GOLYAN Vs. NULON		Sec 241 (2)	COMPANY		wrong efile	
4578			INDIA			PETITION			
						(COMPANIES			
	4576	0710102000722018/9	RAVINDER PAL SINGH		Application under	COMPANY		wrong File	
4579			LAMBA Vs. SATKAR AIR		any other	PETITION IB		Report Filed By	
1070			CARGO SERVICES		provisions	(IBC)/361(PB)20		Liquidtor	
			PRIVATE LIMITED			18			
	4577	0710102029062020/5	ICICI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		true copy sign	
4580			DEHRADUN HIGHWAYS			PETITION IB		missed	
			PROJECT LIMITED			(IBC)/725(ND)20			
	4578	0710102035762020/2			Sec 60(5)	INTERLOCUTO		proof of service	
4581			MOHINDER JAIN			RY		missed	
						APPLICATION			
	4579	0710102066952020/3			Sec 60(5)	INTERLOCUTO		repy , and true	
4582			CONTRACTS PVT. LTD.			RY		copy sign missed	
			Vs. THREE C SHELTERS			APPLICATION			
			PVT. LTD.		_	(I.B.C)/2470(ND)			
	4580	0710102006892019/4	PLUG ENERGIA PRIVATE		Sec 252 (3)	COMPANY		Document not	
4583			LIMITED Vs. REGISTRAR			APPEAL(COMP		uploaded proper	
			OF COMPANIES NCT OF			ANIES			
			DELHI & HARAYANA		_	ACT)/236(ND)20			
	4581	0710102034502018/2	DY. COMMISSIONER OF		Sec 252 (3) - By	COMPANY		Page 2 Missed	
4584			INCOME TAX Vs.		Government Body	•			
			REGISTRAR OF			ANIES			
	4865		COMPANIES M/S INDUS		2 22/4)	ACT)/53(ND)201			
	4582	0710102067862020/1	CHANDRA PRAKASH Vs.		Sec 66(1)	INTERLOCUTO		Page 116,117 not	
4585			JAI DRINKS PRIVATE			RY		clear, page 120	
			LIMITED			APPLICATION		Repeat	

	Α	В	С	D	Е	F	G	Н	
	4583		CHANDRA PRAKASH Vs.	D	Sec 66(1)	INTERLOCUTO	G	Main Case Type	I
4586	4503	0710102066432020/1	MONEY OPTIONS		Sec 66(1)	RY			
4300								Wrong	
	4584	074040007000000/5	SERVICES PVT LTD ALLURI SITARAMA RAJU		0 044(4)	APPLICATION COMPANY		Wasan Dagumant	
4587	4504	0710102076032020/5	Vs. CHIRON INFRATECH		Sec. 241(1)	PETITION		Wrong Document	
4307			PRIVATE LIMITED			(COMPANIES			
	4505	07404020044020204			C CO(E)	T'		Mana Main Cook	
4588	4585	0/10102081402020/1	SHIV DAYAL SHARMA Vs.		Sec 60(5)	INTERLOCUTO		Wrong Main Case	
4000			THREE C PROJECTS PVT			RY APPLICATION		No.	,
	4586	0740402094402020/2	SHIV DAYAL SHARMA Vs.		See CO/E)	1		Wrong Main Cook	
4589	4500	071010206140202072	THREE C PROJECTS PVT		Sec 60(5)	INTERLOCUTO RY		Wrong Main Case	,
4309								No. & No sign on	
	4507	07404000044000000	LTD		0 00(5)	APPLICATION		Written	
4590	4587	0/10102081402020/3	SHIV DAYAL SHARMA Vs.		Sec 60(5)	INTERLOCUTO		Wrong Main Case	
4590			THREE C PROJECTS PVT			RY		No. & no sign on	
	4500	0740400000000000000	LTD		A	APPLICATION		Written	
4504	4588	0/10102082352020/1	HEMANT KHANDELWAL		Application under			page no 43,44,47	
4591			Vs.		any other	APPLICATION(not clear	
	4500	0740400000000000000	LIERANIT KUANDELMAI		provisions	COMPANIES		D 40.47	
4592	4589	0/10102082352020/2	HEMANT KHANDELWAL		Application under	COMPANY		Page no. 43,47	,
4592			Vs.		any other	APPLICATION(not clear, no true	
	4500	07404000005400000	OTATE DANK OF INDIA		provisions	COMPANIES		сору	
4500	4590	0/10102082512020/2	STATE BANK OF INDIA		Sec 60(5)	INTERLOCUTO		Documents not	,
4593			Vs. KARAN GANDHI/			RY		uploaded proper	
	4504	0740400447450040/0	SUDIKSHA SAINI		0 000 000 0	APPLICATION		D	
4594	4591	0710102147452019/3			Sec. 230-232, Sec	CA(A) MERGER		Document not	,
4594			SERVICES LTD. Vs.		234	AND		uploaded proper	
	4500	0740400402402040/0	STATE BANK OF INDIA		IDCdox Coo 7	AMALGAMATIO		Advance Comice	
4595	4592	0/10102423182018/2			IBC under Sec 7	COMPANY PETITION IB		Advance Service Missed	
	4500	07404004004004044	Vs. M/S. METENERE		IDC under Coo 7				
4596	4593	0/10102423182018/4	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Page no. 307 to	
4590			Vs. M/S. METENERE LIMITED			PETITION IB		312 not clear, No	
	4504	0710200000622018/3			IDC Haday Coo 0	(IBC)/639(PB)20		sign in every	
4597	4594	0710200000622018/3			IBC Under Sec 9	COMPANY		not sign in reply	,
4597			PARDEEP KUMAR Vs.			PETITION IB			,
	4505	0740400040000004	DASH EXPORT PVT LTD		04! 05(4)	(IBC)/1388(ND)2		\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\	
4598	4595	0/10102019332020/1	APOGEE ENTERPRISES		Section 95(1)	COMPANY		Wrong Document	,
4590			PRIVATE LIMITED Vs.			PETITION IB			,
	4506	0740402027262049/5	ANIL NANDA		IDC under See 7	(IBC)/514(ND)20		No Indov	
4599	4596	0/1010202/262016/5	JAGAT PAL PALIWAL AND		IBC under Sec 7	COMPANY PETITION IB		No Index	
4599			ANR Vs. JASSUM						
	4597	07404020642220222	PROPCON PROJECTS PRIYANKA UPPAL Vs.		Soc 50 Soc	(IBC)/1756(PB)2 COMPANY		Proof of service	
4600	4597	07 10102061222020/3	SUBSTRATAL		Sec. 59,Sec.	_			
+000			SOLUTIONS PVT LTD		241(1),Sec. 242(4)	PETITION		not clear, No sign	
	4500	07404020662020202			Soc 60(2)	(COMPANIES		in reply	
	4598	0710102066302020/2	CONSTRUCTIONS		Sec 60(2)	INTERLOCUTO RY		no index	
4601			PRIVATE LIMITED Vs. M/S			APPLICATION			
		1	MSX MALL PVT LTD		<u> </u>	(I.B.C)/2475(ND)			

	Α	В	С	D	E	F	G	Н	
	4599	0710102067862020/2	CHANDRA PRAKASH Vs.		Sec 66(1)	INTERLOCUTO		No Index	
4602			JAI DRINKS PRIVATE			RY			
			LIMITED			APPLICATION			
4000	4600	0710102068442020/2	CHANDRA PRAKASH Vs.		Sec 66(1)	INTERLOCUTO		no index	
4603			JAI DRINKS PRIVATE			RY			
	1001	0740400070700004	LIMITED		0.00(5)	APPLICATION			
4604	4601	0/101020/3/62020/1	VIKRAM TULI Vs. ONE		Sec 60(5)	INTERLOCUTO		no sign in reply	
4004			GROUP (CONSORTIUM)			RY APPLICATION			
	4602	0740402076492020/2	REKHA SHARMA Vs.		Soc 60(5)			Paga na	
	4602	0710102076462020/3	NATIONAL SMALL		Sec 60(5)	INTERLOCUTO RY		Page no. 41,43,45,71,108,1	
4605			INDUSTRIES			APPLICATION			
4005			CORPORATION LIMITED					09,113,159,160 to 166,169 to	
			CORPORATION LIMITED			(I.B.C)/3139(ND) 2020		172,204 not clear,	
	4000	0740402070042020/4	M/C AUULIA CONCRETE		Amaliantian conden			· · · · · · · · · · · · · · · · · · ·	
4606	4603	0/101020/6912020/1	M/S AHUJA CONCRETE		Application under	INTERLOCUTO RY		Wrong Document	
4000			Vs. SGK PROJECTS PVT		any other provisions - IBC	APPLICATION			
	4604	0740402092542020/2	STATE BANK OF INDIA		Sec 60(5)	INTERLOCUTO		no Sign in written	
4607	4604	07 10 1020025 12020/3	Vs. KARAN GANDHI/		Sec 60(5)	RY		submission	
4007			SUDIKSHA SAINI			APPLICATION		Subillission	
	4605	0710102124112019/2	i		IBC under Sec 7	COMPANY		page 95-99,101	
4608	4005	07 10 102 124 1 120 19/2	BESTECH INDIA PRIVATE		ibc under sec /	PETITION IB		not clear	
4000			LIMITED			(IBC)/2321(ND)2		not clear	
	4606	0710102162062019/4			IBC under Sec 7	COMPANY		true copy sign	
4609	7000	07 10 102 1020020 13/4	PUSHPA PRASHARA Vs.		ibo under dec r	PETITION IB		missed	
1000			PARSVNATH			(IBC)/3385(ND)2		IIII33Cu	
	4607	0710102165052019/4	BALWANT SINGH Vs. M/S		IBC under Sec 7	COMPANY		true copy sign	
4610	1007	07 10 102 1000020 1074	AMB INFRABUILD		ibo undor oco r	PETITION IB		missed	
			PRIVATE LIMITED			(IBC)/190(ND)20			
	4608	0710102009892019/4			Sec 252 (3)	COMPANY		index missing	
			TECHNOLOGIES PRIVATE		(0)	APPEAL(COMP			
4611			LIMITED Vs. REGISTRAR			ANIES			
			OF COMPANIES DELHI			ACT)/336(ND)20			
	4609	0710102032072018/4	ASHTBHUJ OCEAN		IBC Under Sec 9	COMPANY		true copy sign	
4040			MOVERS PRIVATE			PETITION IB		missed	
4612			LIMITED Vs. SARASH			(IBC)/5(ND)2019			
			EXPORTS SERVICES						
	4610	0710102065952020/1	DEEPAK KHERA Vs. M/S		Sec. 241(1),Sec.	COMPANY		Pg- 4 to 13 / 26 to	
4613		1	SWIFT LUBRICANTS PVT.		242(4)	PETITION		29 not clear	
			LTD.			(COMPANIES			
	4611	0710120012082018/3	SHINOJ KOSHY Vs. M/S		IBC under Sec 7	COMPANY		true copy missed	
4614		7	GRANITE GATE			PETITION IB		& Reply With	
			PROPERTIES PVT LTD			(IBC)/1248(PB)2		Final Report Also	
4615	4612	0710102134492019/1	RAJAN KAPIL Vs.		IBC Under Sec 9	COMPANY		wrong file	
4013			MEDEOR HOSPITAL			PETITION IB		application	
	4613	0710102173792019/3			IBC Under Sec 9	COMPANY		Document Not	
4616			PETRICHOR PRIVATE			PETITION IB		Clear	
1310			LIMITED Vs. PACK N			(IBC)/424(ND)20			
ı			PACK PACKAGING			20			

	Α	В	С	D	E	F	G	Н	l
4617	4614	0710102014522020/1	RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/482(ND)20 20		Index Missing	
4618	4615	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ ALAM		19(2)	COMPANY APPLICATION(I BC)/1093()2020		wrong File	
4619	4616	0710102023502018/1 2	ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1644(PB)2 018		Annexes Not Clear (Bank Statement Cut in Light Side)	
4620	4617	0710102126262019/1 1	VINDAL STEEL Vs. FLEXO FOAM PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB		Index Missing	
4621	4618		VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)20 20		Incomplete Document	
4622	4619	0710102004722019/2 2	ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/479(ND)20 19		wrong File	
4623	4620		GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/118(ND)20		PG NUMBERING MISSED	
4624	4621	0710102007952020/2	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT.		Rule 11 of NCLT, 2016	COMPANY APPLICATION(I BC)/574(ND)202		wrong file	
4625	4622		ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2		APPLICATION FILED IN ADDITIONAL	
4626	4623	0710102173552019/3	BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(I BC)/115(ND)202		Pagination Missing In Index	
4627	4624		BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/300(ND)20		Page No 1 Not Clear & Income Tax Service Missing	
4020	4625		ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA		IBC under Sec 7	COMPANY PETITION IB		hard and soft amount cut 93-96	
4629	4626		M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2028(ND)2		PAGE NUMBERNING MISED AND	

	Α	В	С	D	Е	F	G	Н	I
	4627	0710102147942019/6	ENGINEERED FACILITY		Sec 30	COMPANY		Index page	
			MANAGEMENT SERVICES			APPLICATION(I		numbering not	
			PVT. LTD. Vs. EVAN			BC)/856(ND)201		mention,Page	
630			MULTISPECIALITY			9 ` ` `		number not	
			HOSPITAL & RESEARCH					mention,affidavit	
			CENTER PVT. LTD.					missed,vakalatna	
								ma missed,index	
	4628	0710120011462018/2	VIKRAM KAPUR & ORS.		Application under	COMPANY		wrong filing	
631			Vs. ATLAS CYCLES		any other	APPLICATION(
			HARYANA LTD. & ORS		provisions	COMPANIES			
	4629	0710102030122020/1	PANKAJ BATRA Vs. MR.		Application under			wrong efiling	
1632	7020	07 10 10 20 00 12 20 20 7 1	ADITYA AGARWAL		any other	RY		wrong oming	
			A STITICAL TO A STATE OF THE ST		provisions - IBC	APPLICATION			
	4630	0710102030122020/2	PANKAJ BATRA Vs. MR.		Application under	INTERLOCUTO		wrong efiling	
633	4030	07 10 102030 12202072	ADITYA AGARWAL		any other	RY		wrong ening	
000			ADITTA AGARWAL		provisions - IBC	APPLICATION			
	4631	0740402440072040/2	MOHD NAZIM KHAN Vs.		Sec. 45 (1)	COMPANY		www.mar.file	
1634	4631	0/101021499/2019/3			Sec. 45 (1)			wrong file	
034			GUNEET BHASIN			APPLICATION(I			
	4000	07404004700404040	MATANAIC TAIRING		0 050 (0)	BC)/872(ND)201		6-11-	
	4632	0710102170342019/2			Sec 252 (3)	COMPANY		wrong efiling	
1635			REGISTRAR OF NCT OF			APPEAL(COMP			
			DELHI			ANIES			
	4633	0710102119722019/1	CORPORATION BANK Vs.		Sec 60(5)	INTERLOCATO		wrong efiling	
1636			EXCLUSIVE FIBERS			RY			
			LIMITED			APPLICATION			
	4634	0710102119722019/2	CORPORATION BANK Vs.		Sec 60(5)	INTERLOCATO		wrong efiling	
637			EXCLUSIVE FIBERS			RY			
			LIMITED			APPLICATION			
	4635	0710102119722019/3	CORPORATION BANK Vs.		Sec 60(5)	INTERLOCATO		wrong efiling	
638			EXCLUSIVE FIBERS			RY			
			LIMITED			APPLICATION			
	4636	0710102021392020/1	JAYRCON BUILDERS		Sec 60(5)	COMPANY		wrong efiling	
620			PRIVATE LIMITED Vs.			APPLICATION(I			
639			TODAY HOMES NOIDA			BC)/1328(PB)20			
			PRIVATE LIMITED			20			
	4637	0710200412522017/1	P K SALES COMPANY		IBC Under Sec 10	COMPANY		wrong index,file	
640		9	PVT. LTD. Vs.			PETITION IB		not according to	
	4638	0710102168612019/3			Sec 252 (1)	COMPANY		wrong file	
			SOFTWARE PRIVATE			APPEAL(COMP		5	
1641			LIMITED Vs. REGISTRAR			ANIES			
			OF COMPANIES			ACT)/44(ND)202			
	4639	0710200411352018/2	M/S BARU MAL VINOD		IBC Under Sec 9	COMPANY		wrong file	
642	1000	9	KUMAR Vs. M/S AMIRA			PETITION IB		application	
			PURE FOODS PVT LTD			(IBC)/846(ND)20		application	
	4640	0710102031562020/4	RAKESH KUMAR JAIN Vs.		Application under			wrong file	
643	4040	07 10102031562020/1	NANESH NUWAR JAIN VS.			RY		_	
1040					any other			application	
	4044	074040045047004014	FACOR ALLOYS LIMITES		provisions - IBC	APPLICATION			
644	4641	0710102158172019/4	FACOR ALLOYS LIMITED		IBC under Sec 7	COMPANY		wrong documnet	
			Vs. FACOR POWER			PETITION IB			

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	A	B	-	D	E	· ·	G	H	ı
4045	4642		DINESH CHAND JAIN &		IBC under Sec 7	COMPANY		Wrong file	
4645		0	ORS. Vs. FANTASTIC			PETITION IB			
			BUILDCON PVT. LTD. &			(IBC)/37(PB)201			
	4643	0710102115902019/5			Rule 11 of NCLT	COMPANY		wrong file	
4646			JYOTINDRA SHANTILAL			APPLICATION(
			PATEL			COMPANIES			
	4644	0710102000042020/1	SATYA JEET PANDA Vs.		Application under	COMPANY		STATUS REPORT	
4647			ANS APARTMENTS PVT		any other	APPLICATION(I		FILLED IN	
			LTD		provisions - IBC	BC)/109(PB)202		ADDITIONAL	
	4645	0710120004072018/8	PARAMJIT SINGH SAINI		IBC under Sec 7	COMPANY		Index Missing	
4648		1	Vs. PUMA REALTORS			PETITION IB		and Pagination	
			PRIVATE LIMITED			(IBC)/934(PB)20		Missing	
	4646		GLADE DEVELOPERS		Sec 252 (1)	COMPANY		page 6,7 cut	
4649	7070		PRIVATE LIMITED Vs.		Jec 232 (1)	APPEAL(COMP		page 0,7 cut	
7070			REGISTRAR OF			ANIES			
	4047				0 000 000			DDOOF OF	
	4647	0710102097112019/1			Sec. 230-232 -	CP(AA)		PROOF OF	
4650		_	PRIVATE LIMITED Vs.		Second Motion	MERGER AND		SERVICE	
			DECENT SURVEYORS			AMALGAMATIO		MISSED	
			PRIVATE LIMITED			N(COMPANIES			
	4648	0710120001682018/7	BDR BUILDERS &		IBC under Sec 7	COMPANY		wrong file	
4651			DEVELOPERS PRIVATE			PETITION IB			
4031			LIMITED Vs. SHILPI			(IBC)/461(PB)20			
			CABLES PRIVATE			17			
	4649	0710102096652019/5	GURUANSH REALTECH		Sub-section (I) of	CA(A) MERGER		WRONG FILE IA	
			PRIVATE LIMITED Vs. HOI		section 230	AND			
4652			FOOD CONCEPTS			AMALGAMATIO			
			PRIVATE UMITED			N(COMPANIES			
	4650	0710102010492020/1			IBC Under Sec 9	COMPANY		INDEX MISSING	
	4030	07 10 1020 10492020/1	ENGINEERS &		ibo olidei sec s	PETITION IB		INDEX WISSING	
4653			CONSULTANTS PRIVATE						
						(IBC)/473(ND)20			
	40-4		LIMITED Vs. B L			20		400 400 440 447 4	
40= :	4651	0/10102013372020/4	MACK STAR MARKETING		IBC Under Sec 9	COMPANY		138,139,146,147,1	
4654			PRIVATE LTD Vs.			PETITION IB		72,180,183,187	
			ORIFLAME INDIA PRIVATE			(IBC)/414(PB)20		NOT VISIBLE	
	4652	0710102024812020/3	ZOOM COOMUNICATIONS		IBC under Sec 7	COMPANY		index missing	
4655			LTD. Vs. GLOBAL			PETITION IB			
4000			EMERGING MARKETS			(IBC)/610(PB)20			
			INDIA LIMITED			20			
	4653	0710102109702019/9			IBC under Sec 7	COMPANY		WRONG FILE	
			DEVELOPMENT BANK OF			PETITION IB			
4656			INDIA Vs. SURYA DESIGN			(IBC)/1894(ND)2			
			LINE PRIVATE LIMITED			019			
	4654	0710200400962016/5			Application under	COMPANY		WRONG DOC	
4657	4034				• •			WINDING DUC	
+007		8	GOLYAN Vs. M/S.		any other	PETITION			
			GALLUS CHATTELS PVT.		provisions	(COMPANIES			
	4655	0710200401412016/5			Application under	COMPANY		WRONG DOC	
4658		7	GOLYAN Vs. M/S		any other	PETITION			
			COLORADO CHATTELS		provisions	(COMPANIES			

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	A	0710200401412016/5	~	D		·	G		I
4659	4656				Application under	COMPANY		WRONG DOC	
4009		8	GOLYAN Vs. M/S		any other	PETITION			
	40==		COLORADO CHATTELS		provisions	(COMPANIES		WDONG DOG	
1	4657	0710200401412016/5			Application under			WRONG DOC	
4660		*	GOLYAN Vs. M/S		any other	PETITION			
			COLORADO CHATTELS		provisions	(COMPANIES		_	
l	4658	0710200401442016/5			Application under			wrong doc	
4661		8	GOLYAN Vs. M/S.		any other	PETITION			
			GALLUS CHTTELS		provisions	(COMPANIES			
	4659	0710200401442016/5			Application under	COMPANY		wrong doc	
4662		9	GOLYAN Vs. M/S.		any other	PETITION			
			GALLUS CHTTELS		provisions	(COMPANIES			
	4660	0710102000902020/1	AMIT AGRAWAL Vs.		19(2)	COMPANY		INDEX MISSING	
4663			SURINDER VASUDEVA			APPLICATION(I			
						BC)/183(PB)202			
	4661	0710102014352020/1	DASHMESH IMPEX		Sec 252 (1)	COMPANY		2,3,4 NOT CLEAR	
4664			PRIVATE LIMITED Vs.			APPEAL(COMP		AND PAGE	
			REGISTRAR OF			ANIES		NUMBERING	
	4662	0710102028142020/1	DURGA MOVIES PRIVATE		Sec 252 (1)	COMPANY		1,2 PAGE CUT	
4005			LIMITED Vs. REGISTRAR			APPEAL(COMP		AND PAGE	
4665			OF COMPANIES OF NCT			ANIES		NUMBERING	
			OF DELHI			ACT)/222(ND)20		MISSING	
	4663	0710102013802020/2	SHRI DRONA HOTELS		Sec 252 (1)	COMPANY		ALL PAGES CUT	
4666			PVT. LTD. Vs.		, ,	APPEAL(COMP			
			REGISTRAR OF			ANIES			
	4664	0710102013932020/1	DELHI DESIGN TECH		Sec 252 (3)	COMPANY		ALL PAGES CUT	
			PRIVATE LIMITED Vs. M/S		(0)	APPEAL(COMP			
4667			ONE CITY LEISURE			ANIES			
			REALTECH PVT. LTD.			ACT)/220(ND)20			
	4665	0710102015812020/1			Sec 252 (1)	COMPANY		ALL PAGES CUT	
4668			COLONIZERS PRIVATE		(.,	APPEAL(COMP			
			LIMITED Vs.			ANIES			
	4666	0710102016762020/1	LLYOD LOGIC SYSTEMS		Sec 252 (1)	COMPANY		ALL PAGES CUT	
4669		0. 10.1020.10.102020, 1	PRIVATE LIMITED Vs.		000 202 (1)	APPEAL(COMP		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
.000			REGISTRAR OF			ANIES			
	4667		PINAKI MAINTENANCE		Sec 252 (3)	COMPANY		TRUE COPY,	
4670	4007		PRIVATE LIMITED Vs.		Jec 232 (3)	APPEAL(COMP		PAGINATION	
4070			REGISTRAR OF			ANIES		AND P[AGES	
	4668	0710102025062020/1			Sec 252 (3)	COMPANY		PAGINATION	
	+000		PRIVATE LIMITED Vs.		060 202 (3)	APPEAL(COMP		NOT	
4671			REGISTRAR OF			ANIES		MENTION,TRUE	
	4660	0740420002702042/7	COMPANIES NCT OF		IDC under Coo 7	ACT)/214(ND)20		COPY MISSED	
	4669	0710120003722018/7	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		TRUE COPY	
4672			COMMERCE Vs. SIKKA			PETITION IB		MISSED	
	4077		PAPERS LTD.		0 040	(IBC)/939(PB)20			
	4670	0710102066492020/3			Sec. 213	COMPANY		document	
4673			KHATTRI Vs. MR.			APPLICATION(incomplete	
			CHANDER PRAKASH			COMPANIES			

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4674	4671	0710102091932019/2	GAIL (INDIA) LTD. Vs.		Sec 60(5)	COMPANY		page number	
4674			ASIAN COLOUR COATED			APPLICATION(I		missing	
			ISPAT LIMITED			BC)/39(ND)2019		document not	
	4672	0710102120822019/7			Sec 43(1) r/w Sec	COMPANY		Wrong E-Filling	
4675			JASJIT SINGH SAWJNEY		44 (1)	APPLICATION(I			
						BC)/1756(PB)20			
	4673	0710102064702020/5	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTO		91-94 135-144	
4676						RY		158-163 207-209	
						APPLICATION		not clear page	
	4674	0710102016512020/1	KULDEEP KAUR Vs.		Sec 252 (3)	COMPANY		No Sign in reply,	
			REGISTRAR OF			APPEAL(COMP		No supporting	
4677			COMPANIES NCT OF			ANIES `		Affidavit	
			DELHI & HARYANA			ACT)/204(ND)20		& No	
						20		Income Tax and	
	4675	0710102066472020/1	DIIKMANI MEDICAI		Sec 252 (3)	COMPANY		wrong e-filing	
	4073	07 10 10 20 00 47 20 20 71	SYSTEMS PRIVATE		Jec 232 (3)	APPEAL(COMP		wrong e-ming	
4678			LIMITED Vs. REGISTRAR			ANIES			
4070						_			
			OF COMPANIES NCT OF			ACT)/268()2020			
			DELHI & HARYANA		0 00/4)	001174107			
	4676	0710102133712019/6	RAJIV CHAKRABORTY Vs.		Sec 66(1)	COMPANY		65-B Certificate	
4679			HEM SINGH BHARANA			APPLICATION(I		missed and all	
						BC)/2184(PB)20		respondents	
	4677		VOLKSWAGEN FINANCE		IBC under Sec 7	COMPANY		19-34,37,46,65-	
4680		1	PRIVATE LIMITED Vs.			PETITION IB		83,102-104 not	
			UNJ IMPORT PRIVATE			(IBC)/659(ND)20		clear page	
	4678	0710102722332018/1	MAHINDRA AND		IBC under Sec 7	COMPANY		Supporting	
		2	MAHINDRA FINANCIAL			PETITION IB		affidavit missed	
4681			SERVICES LIMITED Vs.			(IBC)/1665(PB)2		with the	
			DELHI BARODA ROAD			018		documents and	
			CARRIER PRIVATE					proof of service	
	4679	0710102074682020/1	T.P.S BUILDCON LIMITED		Sec 252 (3)	COMPANY		Wrong document	
			Vs. REGISTRAR OF		(0)	APPEAL(COMP		l and a second	
4682			COMPANIES NCT OF			ANIES			
			DELHI AND HARYANA			ACT)/289()2020			
	4680		ARGOSY OVERSEAS		Sec 252 (3)	COMPANY		e-stamp paper	
	4000	07 10 102004002020/2			Sec 252 (3)				
4683			PRIVATE LIMITED Vs.			APPEAL(COMP		uttar pradesh 100	
			REGISTRAR OF			ANIES		rupees	
		<u> </u>	COMPANIES NCT OF			ACT)/251(ND)20			
	4681		SCOOP CONSTRUCTIONS		Sec. 230-232 -	CP(AA)		Pag 125 to 128	
			PRIVATE LIMITED Vs.		Second Motion	MERGER AND		not clear	
4684			REGISTRAR OF			AMALGAMATIO			
.557			COMPANIES DELHI â~S.			N(COMPANIES			
			(IN THE MATTER OF: M/S			ACT)/37(ND)202			
			P. P. AVIATION PVT. LTD.)			0			
	4682	0710102062212020/1	CHATURANAN		Sec. 230-232, Sec	CA(A) MERGER		index missing	
1005			INDUSTRIES LIMITED Vs.		234	AND		and document	
4685			NCJ INFRASTRUCTURE			AMALGAMATIO		properly upload	
								, . i	
		<u> </u>	PRIVATE LIMITED	<u> </u>		N(COMPANIES			

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	4683	0/10102035962020/2	APARNA CHOUDHRIE		Sec 241 (2)	COMPANY		SIGN MISSED	
4686			KALA Vs. AQUA TERRA			PETITION			
			ADVENTURES INDIA			(COMPANIES			
			PRIVATE LIMITED			ACT)/68(PB)202			
	4684	0710102062852020/2	ASHWINI MEHRA Vs.		Sec 60(5)	INTERLOCUTO		SIGN MISSED	
4687			INDIAN OIL			RY		1ST VOL AND	
			CORPORATION LIMITED			APPLICATION		VOL 221-269	
	4685		EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		PG 19-20 NOT	
4688		4	EMAAR MGF LAND			PETITION		CLEAR	
			LIMITED			(COMPANIES			
	4686	0710200410462018/2	M/S. JAY ACE		IBC Under Sec 9	COMPANY		Wrong	
4689		1	TECHNOLOGIES LTD. Vs.			PETITION IB		Documents	
4009			M/S. MICROMAX ENERGY			(IBC)/330(ND)20			
			LTD.			18			
	4687	0710102075952020/1	SURESH KUMAR JAIN Vs.		Sec 66(1)	INTERLOCUTO		Documents not	
4690			MR. SHAKEEL AHMAD			RY		uploaded proper	
						APPLICATION			
	4688	0710102076972020/1	SURESH KUMAR JAIN Vs.		Sec. 45 (1)	INTERLOCUTO		Document not	
4691			MR. SHAKEEL AHMAD		, ,	RY		uploaded proper	
						APPLICATION			
	4689	0710102105962019/9	SANJAY MENDIRATTA Vs.		Sec. 241(1),Sec.	COMPANY		Document not	
4692			FRIENDS AUTO INDIA		244(1)	PETITION		uploaded proper	
			LIMITED'		(.)	(COMPANIES		apionaca propor	
	4690	0710102142612019/3	AVINEESH MATTA Vs.		Sec 30	COMPANY		Wrong	
4693	4000	07 10 102 1420 120 1070	KRISHAN BANSAL		000 00	APPLICATION(Documents	
.000			THIOTIAN BANGAE			COMPANIES		Documents	
	4691	0710102035762020/2	SLIMIT BANSAL Vs		Sec 60(5)	INTERLOCUTO		Wrong Document	
4694	4 031		MOHINDER JAIN		Sec 66(3)	RY		Wrong Document	
7007			MOTHINDER SAIN			APPLICATION			
	4692	0710102076912020/1	M/S AHUJA CONCRETE		Application under	INTERLOCUTO		Wrong	
4695	4032	07 10 10 20 7 0 3 1 2 0 2 0 / 1	Vs. SGK PROJECTS PVT		any other	RY		Documents	
+033			LTD		provisions - IBC	APPLICATION		Documents	
	4693	0710102082512020/3	STATE BANK OF INDIA		† *			no Ciam in	
4696	4033	01 10 1020025 12020/3			Sec 60(5)	INTERLOCUTO RY		no Sign in Written	
4090			Vs. KARAN GANDHI/						
	1001	074040044000040/5	SUDIKSHA SAINI		0 00(5)	APPLICATION		Submisson	
	4694	0/10102143292019/5	HEM SINGH BHARANA Vs.		Sec 60(5)	COMPANY		Supporting	
4697			ERA INFRA ENGINEERING			APPLICATION(I		Affidavit Missed	
			LTD		2 22(7)	BC)/2448(PB)20		601 1 1/	
	4695	0/10102067482020/2	RAMKRISHNA FORGINGS		Sec 60(5)	INTERLOCUTO		affidavit and	
4698			LIMITED Vs. ACIL			RY		index is missing	
			LIMITED		_	APPLICATION			
	4696	0710102081362020/1	ALD INFRATECH PRIVATE		Sec 252 (1)	COMPANY		index is missing	
4699			LIMITED Vs. REGISTRAR			APPEAL(COMP			
			OF COMPANIES NCT OF			ANIES			
			DELHI AND HARYANA			ACT)/298()2020			
	4697	0710102001722020/5	SANTOSH KAPOOR Vs.		Sec. 59,Sec.	COMPANY		True copy sign	
4700			SUPERIOR RUBBER		213,Sec.	PETITION		missed	
			LIMITED		241(1),Sec. 242(4)	(COMPANIES			

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	4698	0710102005122020/4	UTPAL KANT Vs.		IBC Under Sec 9	COMPANY	-	Wrong filing	
4701			SUPERTECH LIMITED			PETITION IB		gg	
	4699	0710102019032020/2	SCOOP CONSTRUCTIONS		Sec. 230-232 -	CP(AA)		Pag 125 to 128	
			PRIVATE LIMITED Vs.		Second Motion	MERGÉR AND		not clear	
			REGISTRAR OF			AMALGAMATIO			
4702			COMPANIES DELHI â "S.			N(COMPANIES			
			(IN THE MATTER OF: M/S			ACT)/37(ND)202			
			P. P. AVIATION PVT. LTD.)			0			
	4700	0710102030212020/1	SUNLARGE INDUSTRIES		Application under	INTERLOCUTO		Only one page	
4703			PVT LTD Vs. H.L. TECH		any other	RY		wrong document	
			FABRICS LTD.		provisions - IBC	APPLICATION			
	4701	0710102030212020/2	SUNLARGE INDUSTRIES		Application under	INTERLOCUTO		Only one page	
4704			PVT LTD Vs. H.L. TECH		any other	RY		wrong document	
			FABRICS LTD.		provisions - IBC	APPLICATION		_	
	4702	0710102135052019/2	M/S JAYASWAL NECO		IBC Under Sec 9	COMPANY		Wrong file	
			INDUSTRIES LIMITED Vs.			PETITION IB		application	
4705			M/S GLOBE NOBLE			(IBC)/2617(ND)2			
			ENGINEERING PRIVATE			019			
			LIMITED						
	4703	0710102009742020/2	GARG FINANCIAL		IBC Under Sec 9	COMPANY		Wrong file	
			MANAGEMENT			PETITION IB		application	
4706			CONSULTANTS PVT LTD.			(IBC)/128(ND)20			
			Vs. VISION PLUS			20			
			SECURITY CONTROL PVT						
	4704	0710102009742020/3			IBC Under Sec 9	COMPANY		sign on	
			MANAGEMENT			PETITION IB		reply,proof of	
4707			CONSULTANTS PVT LTD.			(IBC)/128(ND)20		service not clear	
			Vs. VISION PLUS			20			
			SECURITY CONTROL PVT						
	4705	0710102061192020/1	MR. RAVINDRA LOONKAR		Sec 60(5)	INTERLOCUTO		PAGE 40,58 NOT	
4708			Vs. KOTAK MAHINDRA			RY		CLEAR	
			BANK LIMITED			APPLICATION			
4700	4706	0710102061192020/2	MR. RAVINDRA LOONKAR		Sec 60(5)	INTERLOCUTO		PAGE 40,58 NOT	
4709			Vs. KOTAK MAHINDRA			RY		CLEAR	
			BANK LIMITED		0	APPLICATION			
4740	4707	0710102146102019/5	GMS AHMED SYED Vs.		Sec. 58(3)	COMPANY		INCOMPLETE	
4710			EICHER LTD			PETITION		DOC	
	4700	074040007700000014	DDALIM DATT VEDMA V		Ammliantia a a a a a	(COMPANIES		INDEX MICCES	
1744	4708	0/101020//362020/1	BRAHM DATT VERMA Vs.		Application under			INDEX MISSED	
4711			SAMRIDHI AUTOMATIONS		any other	RY			
	4700	07404020700400004	PRIVATE LIMITED		provisions - IBC	APPLICATION		www.ne.of:1-	
4712	4709	0770102076912020/1	M/S AHUJA CONCRETE		Application under	INTERLOCUTO		wrong efile	
4/12			Vs. SGK PROJECTS PVT		any other	RY			
	4710	07404020094720204	ASHOK KUMAR GUPTA		provisions - IBC Sec 60(5)	APPLICATION COMPANY		progress report	
	47 10	07 10 102000172020/1			3ec 60(3)	APPLICATION(I		progress report	
4713			IRP OF ANJANA STRONG DOORS PVT LTD Vs.			BC)/601(ND)202		wrong efile	
			REGISTRAR OF			1			
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	4711	0710102076922020/1	KUNAL SINGH Vs.		Rule 11 of NCLT,	INTERLOCUTO		index missed	
4714			AMEREX PRIVATE		2016	RY		incomplete doc	
			LIMITED			APPLICATION			
	4712	0710102001172020/3	SINGHAL PIPES PRIVATE		IBC Under Sec 9	COMPANY		index missed	
			LIMITED Vs. LA			PETITION IB			
4715			RESIDENTIA			(IBC)/188(ND)20			
			DEVELOPERS PRIVATE			20			
	4713		SHIV DYAL SHARMA Vs.		Sec 60(5)	COMPANY		sign missed with	
4716			CONCEPT CAPITAL INFRA		, ,	APPLICATION(I		true copy	
			PROJECTS PRIVATE			BC)/207(PB)202			
	4714	0710102008612020/1	INFOGAIN INDIA PRIVATE		Sec. 230-232, Sec	CA(A) MERGER		index missed	
4717			LIMITED Vs. REGISTRAR		234	AND			
			OF COMPANIES			AMALGAMATIO			
	4715	0710102022662020/4	GAV DEVELOPERS PVT		Sec. 241(1)	COMPANY		true copy sign	
4718			LTD Vs. SHUBH			PETITION			
			ADVISORS PVT LTD			(COMPANIES			
	4716	0710102025252020/2	GAV DEVELOPERS PVT		Application under	COMPANY		wrong e fill	
4719			LTD Vs. SHUBH		any other	APPLICATION(
			ADVISORS PVT LTD		provisions	COMPANIES			
	4717	0710102083112019/1	PUNJABI ACCESSORIEZZ		IBC Under Sec 9	COMPANY		WRONG E FILL	
4720		1	PVT. LTD. Vs. KREDO			PETITION IB			
			BEAUTY PVT. LTD.			(IBC)/1164(ND)2			
	4718	0710102137862019/4			Sec. 230-232, Sec	CA(A) MERGER		DOC NOT	
			HEALTHCARE PRIVATE		234	AND		PROPER INDEX	
4721			LIMITED Vs. REGISTRAR			AMALGAMATIO			
			OF COMPANIES			N(COMPANIES			
			(GEOGICAL			ACT)/160(ND)20			
	4719	0710102139162019/6	MR. NIKHIL RAI AND		Sec. 241(1),Sec.	COMPANY		TRUE COPY	
4722			ANOTHER Vs. M/S VCARE		\ // !!	PETITION		SIGN MISSED	
			TECHNOLOGIES PVT LTD		under any other	(COMPANIES			
4700	4720	0710200412652017/3	VINAYAK ADVERTISING		IBC Under Sec 9	COMPANY		Progress Report-	
4723			Vs. RAJESH GEMS AND			PETITION IB		wrong efiling	
	4704	074000044007004744	JEWELS PVT LTD		10011 1 0 0	(IBC)/546(ND)20		D D (
4704	4721	0/1020041265201//4	VINAYAK ADVERTISING		IBC Under Sec 9	COMPANY		Progress Report-	
4724			Vs. RAJESH GEMS AND			PETITION IB		wrong efiling	
	4722	0740200442652047/5	JEWELS PVT LTD		IDC Under Coc 0	(IBC)/546(ND)20 COMPANY		nuanuasa vanaut	
4725	4/22	0710200412652017/5	VINAYAK ADVERTISING Vs. RAJESH GEMS AND		IBC Under Sec 9	PETITION IB		progress report - wrong e-filing	
4723								wrong e-ming	
	4723	0710102002242020/1	JEWELS PVT LTD		Sec 60(5)	(IBC)/546(ND)20 COMPANY		Brief facts of	
		0710102002242020/1	BALACHANDER Vs.		3ec 60(3)	APPLICATION(I		written	
4726			DELHI BARODA ROAD			BC)/274(PB)202		submission index	
			CARRIER PRIVATE			0		is missing	
	4724	0710102002242020/9	RAJARAMAN		Sec 60(5)	COMPANY		Sign is missing	
	7124	01 10 102002242020/9	BALACHANDER Vs.		060 00(3)	APPLICATION(I		on every page of	
4727			DELHI BARODA ROAD			BC)/274(PB)202		written	
			CARRIER PRIVATE			0		submission	
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	4725	0710102002622019/1	ARGENTIUM		IBC Under Sec 9	COMPANY		pagination is	
1728		5	INTERNATIONAL PVT LTD			PETITION IB		missing	
			Vs. UTM ENGINEERING			(IBC)/248(ND)20			
	4726	0710102009432019/8	STRESSED ASSETS		IBC under Sec 7	COMPANY		Index is missing	
			STABILISATION FUND Vs.			PETITION IB			
1729			SHREE BHOMIKA			(IBC)/324(ND)20			
			INTERNATIONAL LIMITED			19			
	4727	0710102021202020/2	SUNGIL INDIA PVT LTD		Application under	INTERLOCATO		Valuation Report	
1730	4121	07 10 10202 123202072	Vs.		any other	RY		have to file as IA,	
1 30			vs.		1				
	4700	0740400070000000	A JEET KUMAD GAVENA		provisions - IBC	APPLICATION		Wrong e-filing	
704	4728	0/1010202/802020/3	AJEET KUMAR SAXENA		Rule 11 of NCLT,	INTERLOCUTO		True copy and	
731			Vs. ANAND SONBHADRA		2016	RY		signature is	
						APPLICATION		missing	
	4729	0710102033412020/1	RAJIV BAJAJ Vs. ANNIES		Application under	INTERLOCUTO		Report have to	
732			APPAREL PRIVATE		any other	RY		file as IA, Wrong	
			LIMITED		provisions - IBC	APPLICATION		e-filing	
	4730	0710102066012020/1	DEVENDRA KUMAR		Application under	INTERLOCUTO		wrong e-filing	
700			SHARMA Vs. JBB-		any other	RY			
733			EVEREST BUILDTECH		provisions - IBC	APPLICATION			
			PRIVATE LIMITED		•	(I.B.C)/2449(ND)			
	4731	0710102078142019/1			19(2)	COMPANY		Doc not showing	
734		7	DAMONT DEVELOPERS		10(2)	APPLICATION(I		200 not onothing	
		1	PRIVATE LIMITED			BC)/703(PB)201			
	4732	0710102079052019/3	ATS SERVICES PVT. LTD.		Application under	COMPANY		Page 3 not clear	
735	4/32	07 10 10207 90320 19/3	Vs. N.A		any other	PETITION		rage 3 not clear	
1 00			VS. N.A		provisions	(COMPANIES			
	4722	0740400000400000/4	ALLURI SITARAMA RAJU		•	1.		Umaamalata daa	
1700	4733	0/10102080182020/1			Rule 11 of NCLT	COMPANY		Uncomplete doc	
1736			Vs. CHIRON INFRATECH			APPLICATION(
			PRIVATE LIMITED			COMPANIES			
	4734	0710102133212019/5	CREATIVE INFRAHEIGHTS		IBC Under Sec 9	COMPANY		Wrong filing	
1737			PVT. LTD. Vs. JBK			PETITION IB			
			DEVELOPERS PVT. LTD.			(IBC)/2552(ND)2			
	4735	0710102009192020/3	TOTAL AIRPORT SERVICE		Sec 252 (3)	COMPANY		Income Tax	
738			(INDIA) PRIVATE LIMITED			APPEAL(COMP		Service Missed,	
7 30			Vs. REGISTRAR OF			ANIES		Affidavit Missed,	
			COMPANIES			ACT)/149(ND)20		Page Nubering	
	4736	0710102018082020/1	ARUN BHARTI Vs. THE		Sec 252 (3)	COMPANY		Income Tax	
			REGISTRAR OF		, ,	APPEAL(COMP		Service Missed,	
1739			COMPANIES			ANIES		Affidavit Missed,	
						ACT)/228(ND)20		Page Numbering	
	4737	0710102035812020/2	HITESH BHARDWAJ Vs.		Sec. 213,Sec.	COMPANY		Page 81,82,84	
1740	7,31	07 10 1020330 12020/2	DELHI APARTMENTS PVT.		241(1)	PETITION		Cut	
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	4720	074040202504000270	LTD.		Coo 242 Coo	(COMPANIES		Decument and	
	4738	0710102035812020/3	HITESH BHARDWAJ Vs.		Sec. 213,Sec.	COMPANY		Document not	
741			DELHI APARTMENTS PVT.		241(1)	PETITION		uploaded proper	
			LTD.			(COMPANIES			
	4739	0710102035812020/4	HITESH BHARDWAJ Vs.		Sec. 213,Sec.	COMPANY		Document not	
742			DELHI APARTMENTS PVT.		241(1)	PETITION		uploaded proper	
			LTD.			(COMPANIES			

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4743	4740		HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES		Document not uploaded proper	
4744	4741	0710102063842020/1 0	RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTO RY APPLICATION		no Sign in written submission	
4745	4742	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS		Sec 60(5)	INTERLOCUTO RY APPLICATION		Page No 83,84,92,93,96,97, 98,99 not Clear	
4746	4743	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR		Sec 60(5)	INTERLOCUTO RY APPLICATION		File not uploaded proper	
4747	4744	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/2647(ND)		File not uploaded proper	
4748	4745	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		Sec 60(5)	INTERLOCUTO RY APPLICATION		Page No. 32,34,36,38,40 in Hindi	
4749	4746	0710102071362020/1	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/279(ND)20 20		File not upload proper	
4750	4747	0710102071762020/1	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION		Supporting Affidavit Missed	
4751	4748	0710102083112019/1 2	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2		Document not upload proper	
4752	4749	0710102083192020/1	REETESH KUMAR AGARWAL Vs. MICRO POWER TECHNOLOGY		19(2)	INTERLOCUTO RY APPLICATION		Wrong Document	
4753	4750	0	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		No sign in annexures	
4754	4751	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		TRUE COPY SING MISSED	
4755	4752	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTO RY APPLICATION		INDEX MISSED UPLOAD PROPERLY	

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	4753	0710102073502020/3			Sec 60(5)			TRUE COPY	
			LIQUIDATOR OF			RY		SING MISSED	
			HINDUSTAN PAPER			APPLICATION			
4756			CORPORATION LIMITED			(I.B.C)/3150(ND)			
			Vs. UNION OF INDIA			2020			
			THROUGH SECRETARY						
			DEPARTMENT OF HEAVY						
	4754	0710102076942020/1	UJJAWAL GARMENTS		Sec 252 (3)	COMPANY		TRUE COPY	
4757			PRIVATE LIMITED Vs.			APPEAL(COMP		SING MISSED	
						ANIES			
	4755	0710102091032019/8	AXIS BANK LTD. Vs.		IBC under Sec 7	COMPANY		INDEX MISSED	
4758			PRIUS COMMERCIAL			PETITION IB			
			PROJECTS PRIVATE			(IBC)/1404(ND)2			
	4756	0710102112472019/1			IBC Under Sec 9	COMPANY		PG 20,21,22,24,25	
	7730	071010211247201371	GOPALAKRISHANA		ibo officer dec 3	PETITION IB		NOT CLEAR	
4759		U	NAYAK PROP OF M/S					NOT CLEAR	
4133			VINAYAKA ENTERPRISES			(IBC)/2013(ND)2			
						019			
			Vs. SOLO METALS			22222			
	4757	0710102112472019/9			IBC Under Sec 9	COMPANY		PG 20,21,22,24,25	
			GOPALAKRISHANA			PETITION IB		NOT CLEAR	
4760			NAYAK PROP OF M/S			(IBC)/2013(ND)2			
			VINAYAKA ENTERPRISES			019			
			Vs. SOLO METALS						
	4758	0710102129312019/1	LM MEDIA SERVICES PVT		Rule 11 of NCLT	COMPANY		TRUE COPY	
4761		1	LTD Vs. VIKRAM BAJAJ			APPLICATION(MISSED &	
						COMPANIES		VOLUME BREAK	
4700	4759	0710120005252018/1	GROMAX INDIA Vs. SBO		Application under	COMPANY		ALPPLICATION	
4762		5	EXPORTS PVT. LTD.		any other	PETITION IB		FILE IN	
	4760	0710102071962020/1	MGSHAHANI AND CO		Sec. 230-232 -	CP(AA)		true copy sign	
			DELHI PRIVATE LIMITED		Second Motion	MERGER AND		missed	
4763			Vs. NTL ELECTRONICS			AMALGAMATIO			
			INDIA LIMITED			N(COMPANIES			
	4761	0710102083202020/1	SATENDRA SINGH		Sec. 213	COMPANY		wrong file	
	4/61	0/10102063202020/1			Sec. 213	_		wrong file	
4764			TOMAR Vs. KRISHNA			PETITION			
			SAHIL CONSTRUCTIONS			(COMPANIES			
	4865		PRIVATE LTD.		IBA II I A -	ACT)/107()2020		eu.	
	4762	0710102135052019/3	M/S JAYASWAL NECO		IBC Under Sec 9	COMPANY		wrong file	
			INDUSTRIES LIMITED Vs.			PETITION IB			
4765			M/S GLOBE NOBLE			(IBC)/2617(ND)2			
			ENGINEERING PRIVATE			019			
			LIMITED						
	4763	0710102171192019/9	SUPER MANAGEMENT &		Sec. 230-232 -	CP(AA)		different	
4766			PORTFOLIO PVT. LTD. Vs.		Second Motion	MERGER AND		document wrong	
						AMALGAMATIO		file	
	4764	0710200404622018/6	MACRO LEAFIN PRIVATE		IBC under Sec 7	COMPANY		wrong file	
			LIMITED Vs. PRADEEP			PETITION IB			
4767			DOWNHOLD			(IBC)/589(PB)20			
			EQUIPMENTS PVT. LTD.			18			
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	4765	0710102407942018/1	-	_	IBC under Sec 7	COMPANY		no doc	9/14/2020
	47.00	8	PRIVATE LIMITED Vs. PAL		Be under dee ?	PETITION IB		110 400	0/14/2020
4768			INFRASTRUCTURE &			(IBC)/755(PB)20			
			DEVELOPERS PRIVATE			18			
			LIMITED						
	4766	0710102015092018/7	MS. PRIYANSHI ARORA		IBC under Sec 7	COMPANY		Sign is missing	9/15/2020
4769	47.00	07 10 1020 100020 1077	Vs. M/S VARDHMAN		Be under dee ?	PETITION IB		on written	0/10/2020
			BUILDTECH PRIVATE			(IBC)/1383(PB)2		submission	
	4767	0710102132562019/7	VASU CROP SCIENCE		Sec 252 (1)	COMPANY		All pages are not	9/15/2020
	4101	07 10 102 1020020 13/1	PRIVATE LIMITED Vs.		000 202 (1)	PETITION		clear	3/10/2020
4770			REGISTRAR OF			(COMPANIES		oloui	
			COMPANIES DELHI &			ACT)/765(ND)20			
	4768		VINAYAK ADVERTISING		IBC Under Sec 9	COMPANY		Wrong e-filing	9/12/2020
4771	4700	07 1020041203201770	Vs. RAJESH GEMS AND		IDO Officer Sec 3	PETITION IB		Wrong e-ming	3/12/2020
			JEWELS PVT LTD			(IBC)/546(ND)20			
	4769	0710102002242020/1			Sec 60(5)	COMPANY		Index is missing	9/11/2020
	7103	0710102002242020/1	BALACHANDER Vs. DELHI		300 00(0)	APPLICATION(I		IIIUGA IS IIIISSIIIY	5,11/2020
4772			BARODA ROAD CARRIER			BC)/274(PB)202			
			PRIVATE LIMITED			0			
	4770	0710102002242020/7	RAJARAMAN		Sec 60(5)	COMPANY		True copy is	9/3/2020
	4770	07 10 102002242020/7	BALACHANDER Vs. DELHI		Sec 60(3)	APPLICATION(I		missing on	3/3/2020
4773			BARODA ROAD CARRIER			BC)/274(PB)202		annexures	
			PRIVATE LIMITED			0		dillicxures	
	4771	0710102008172020/1	ASHOK KUMAR GUPTA		Sec 60(5)	COMPANY		Wrong efiling	9/12/2020
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4774			DOORS PVT LTD Vs.			BC)/601(ND)202			
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	4772	0710102014352020/2			Sec 252 (1)	COMPANY		wrong e-filing	9/15/2020
4775		07 10 1020 1400202072	PRIVATE LIMITED Vs.		000 202 (1)	APPEAL(COMP		Wrong o ming	0/10/2020
			REGISTRAR OF			ANIES			
	4773	0710102015752019/2	SURINDER KUMAR Vs.		Application under	COMPANY		True copy is	9/15/2020
4776		0.1010201010201072			any other	APPLICATION(I		missing on	0,10,2020
					provisions - IBC	BC)/148(ND)201		annexures	
	4774	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under			File report as an	9/10/2020
4777					any other			IA, wrong e-filing	
	4775	0710102066382020/2	CANARA BANK Vs. M/S		IBC under Sec 7	COMPANY		Pagination is	9/15/2020
4778			JINDAL INDIA THERMAL			PETITION IB		missing on index	
			POWER LTD			(IBC)/857(PB)20		3 3 3 3 3 3 3 3 3 3 3 3 3 3 3 3 3 3 3 3	
	4776		CANARA BANK Vs. M/S		IBC under Sec 7	COMPANY		Pagination is	9/15/2020
4779			JINDAL INDIA THERMAL			PETITION IB		missing on index	
			POWER LTD			(IBC)/857(PB)20			
	4777	0710102068972020/4			Sec 60(5)	INTERLOCUTO		Index is missing	9/12/2020
			CONDOMINIUM		, ,	RY			
4780			ASSOCIATION Vs.			APPLICATION			
			RAKESH K. JAIN			(I.B.C)/2647(ND)			
	4778	0710102069912020/1	INTEC CAPITAL LTD Vs.		Sec 60(5)	INTERLOCUTO		NOT FOUND	9/12/2020
4781			M/S GSS PROCON PVT		, ,	RY			
			LTD			APPLICATION			

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4786 0710200408562018/1 VISHWANATH BATHLA VS. GR BATHL	4788	4705				ibc under sec /	_			9/15/2020
4787 0		4786				Sec. 241(1).Sec.				9/15/2020
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THROUGH SECRETARY DEPARTMENT OF HEAVY 4789 0710102075132020/2 JITENDER ARORA VS. NISUS FINANCE & INVESTMENT MANAGER 4790 0710102076232020/4 ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED 4791 0710102078142019/1 7 SANDEEP GOEL VS. DAMONT DEVELOPERS THROUGH SECRETARY DEPARTMENT MANAGER Sec 60(5) INTERLOCUTO RY APPLICATION (I.B.C)/3131(PB) 2020 1010102076232020/4 ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION (I.B.C)/3131(PB) 2020 1010102076232020/4 ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION (I.B.C)/3131(PB) 2020 1010102078142019/1 SANDEEP GOEL Vs. DAMONT DEVELOPERS	4791			CORPORATION LIMITED			(I.B.C)/3150(ND)			
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4790 0710102076232020/4 ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED 4794 794 0710102078142019/1 7 SANDEEP GOEL Vs. DAMONT DEVELOPERS Sec 60(5) INTERLOCUTO RY APPLICATION (I.B.C)/3131(PB) 2020 FG-17, 62,124, NOT CLEAR 352 CUT , VICT (CUT) RY NOT CLEAR 352 CUT , 19(2) COMPANY APPLICATION(I SING MISSED	7732									
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4791 0710102078142019/1 SANDEEP GOEL Vs. 19(2) COMPANY APPLICATION(I SING MISSED 9/11/2020							2020			
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	4794	4/31	7			19(2)				9/11/2020
			•	PRIVATE LIMITED			BC)/703(PB)201		CC IIIIOCLD	

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	4792	0710102080082020/1	AAY PEE EDUCATIONAL		Sec 252 (3)	COMPANY		PG-	9/15/2020
4705			SERVICES PRIVATE			APPEAL(COMP		6,8,10,14,16,18,20	
4795			LIMITED Vs. REGISTRAR			ANIES		,22,24,26,28,30,32	
			OF COMPANIES			ACT)/296(ND)20		,34 NOT CLEAR ,	
					2 -2(2) 2 -2	20		WRONG	0/4=/000
	4793		MITTAL PORTFOLIOS		Sec. 58(3),Sec. 59	COMPANY		TRUE COPY	9/15/2020
4796		1	PVT. LTD Vs. CAMAC			PETITION IB		SING MISSED	
			COMMERCIAL COMPANY			(IBC)/1696(ND)2			
	4794		NITIN SRIVASTAVA Vs.		Sec 60(2)	COMPANY		TRUE COPY	9/15/2020
4797			MANISH GUPTA			APPLICATION(I		SING MISSED	
						BC)/2773(PB)20			2//2/222
	4795		IMPEX SERVICES INDIA		Application under	COMPANY		wrong e-filing	9/16/2020
4798		0	PRIVATE LIMITED Vs.		any other	PETITION IB			
			SSMP INDUSTRIES		provisions	(IBC)/495(ND)20			
	4796	710102019112020	SUNLAND ALLOYS Vs.		IBC Under Sec 9	COMPANY		wrong filing	9/21/2020
4799			KIRAN UDYOG PVT			PETITION IB			
			LTDKIRAN UDYOG PVT			(IBC)/528(ND)20			24474222
	4797		ORATOR MARKETING		IBC under Sec 7	COMPANY		TRUE COPY	9/17/2020
1000			PVT .LTD Vs. SAMTEX			PETITION IB		SING EVERY	
4800			DESINZ PVT LTD			(IBC)/908(ND)20		PAGE	
						20		&	
					2			DEPONENT SING	
	4798	0710102079492020/1	CHANDRA PRAKASH Vs.		Sec 66(1)	INTERLOCUTO		TRUE COPY	9/17/2020
4801			RAVINDER KUMAR			RY		SING EVERY	
						APPLICATION		PAGE	
	4799		M/S. ESS AAR PACK Vs.		IBC Under Sec 9	COMPANY		PG 51 NOT	9/17/2020
4802			M/S. RAYBAN FOODS			PETITION IB		CLEAR SAME	
	1000		PRIVATE LIMITED			(IBC)/3433(ND)2		DOC UPLOAD IN	0/4=/000
	4800	0710102163342019/3	BRITE PAPER PRODUCTS		IBC Under Sec 9	COMPANY		PG 51 NOT	9/17/2020
4803			Vs. RAYBAN FOODS			PETITION IB		CLEAR	
	1001	074040044070004047	PRIVATE LIMITED		0 00(4) (1) (1) ((IBC)/3430(ND)2		INDEX MOSED	0/40/0000
	4801	0710102149722019/5	SATKAR TERMINALS		Sec 33(1) (b) (i) to	INTERLOCATO		INDEX MISSED	9/18/2020
4804			LIMITED Vs. REGISTRAR		(iii) r/w Sec 33(3)	RY			
	1000	0740400000000004	OF COMPANIES		A 11 41 1	APPLICATION		WDONG FEU F	0/04/0000
4805	4802	0710102023592020/1			Application under	COMPANY		WRONG EFILE	9/21/2020
4805			INTERPARTS MARKETING		any other	APPLICATION(I			
	1000		PRIVATE LIMITED		provisions - IBC	BC)/1502(ND)20		INDEX MOSED	0/04/0000
	4803	0710102061532020/2			Sec 252 (3)	COMPANY		INDEX MISSED	9/21/2020
4000			TECHNOLOGIES PRIVATE			APPEAL(COMP			
4806			LIMITED Vs. REGISTRAR			ANIES			
			OF COMPANIES NCT OF			ACT)/246(ND)20			
	4004		DELHI & HARYANA		C CO(F)	20		VOL 2 DEFAI	0/04/0000
	4804	0710102068862020/1	PRABHAKAR BHARDWAJ		Sec 60(5)	INTERLOCUTO		VOL-2 BREAK	9/21/2020
4807			Vs. MR. CHANDER			RY			
	4005		PRAKASH		0 00(5)	APPLICATION			0/04/0000
	4805		YES BANK LIMITED Vs.		Sec 60(5)	INTERLOCUTO		wrong efiling	9/21/2020
4808			M/S OVERSEAS PRIVATE			RY			
			LIMITED			APPLICATION]	

	Α	В	С	D	Е	F	G	Н	
	4806		MINOSHA INDIA LIMITED	D D	Sec 60(5)	INTERLOCUTO			9/21/2020
	4000	07 10 1020667 5202072	Vs. MS. POOJA BAHRY		Sec 60(5)	RY		sign miss07101020687	9/21/2020
			RESOLUTION			APPLICATION		52020/2	
4809			PROFESSIONAL FOR			(I.B.C)/2668(ND)		32020/2	
			FOURTH DIMENSION			2020			
			SOLUTIONS LIMITED			2020			
	4807	0710102117932019/2			IBC under Sec 7	COMPANY		SIGN MISSED	9/21/2020
4810	4007	07 10 102 1 17 9320 19/2	SUPERTECH LIMITED		ibc under Sec /	PETITION IB		SIGN MISSED	9/21/2020
	4808	0710200400052018/6	SH HARI KISHAN SHARMA		IBC Under Sec 9	COMPANY		index missed	9/21/2020
4811	4000	07 10200409952016/6	Vs. AKME PROJECTS		IBC Officer Sec 9	PETITION IB		ilidex illissed	3/21/2020
4011			LIMITED			(IBC)/55(ND)201			
	4809		SH HARI KISHAN SHARMA		IBC Under Sec 9	COMPANY		index missed	9/21/2020
4812	4003	07 10200409932010/7	Vs. AKME PROJECTS		ibo officer Sec 9	PETITION IB		IIIUEX IIIISSEU	3/21/2020
7012			LIMITED			(IBC)/55(ND)201			
	4810	0740402020442020/4	CHANDRA PRAKASH Vs.		Sec 60(5)	INTERLOCUTO		Page end	9/22/2020
4813	4010		MR. MAHENDER KUMAR		Sec 60(5)	RY		signature	3/22/2020
4010			KHANDELWAL			APPLICATION		missing	
	4811	710102079052019	ATS SERVICES PVT. LTD.		Application under	COMPANY		Wrong e-filing	9/22/2020
4814	4011		Vs. N.A		any other	PETITION		wrong e-ming	3/22/2020
7017			VS. N.A		provisions	(COMPANIES			
	4812	0710102093852019/1	SOLITAIDE CADITAL		Sec. 213,Sec.	COMPANY		PAGE	9/22/2020
	4012		INDIA AND ANOTHER Vs.		241(1),Sec. 242(4)	PETITION		NUMBERING	3/22/2020
4815			VIPUL SEZ DEVELOPERS		241(1),360. 242(4)	(COMPANIES		MISSED TRUE	
			PVT LTD AND OTHERS			ACT)/94(PB)201		COPY SING	
	4813		TEK TRAVELS PRIVATE		IBC Under Sec 9	COMPANY		APPLICATION	9/22/2020
	4013	07 10 102 120 1220 19/1	LIMITED Vs. TED TRAVEL		ibo olidei sec s	PETITION IB		FILE IN	3/22/2020
4816			& EXPERIENCES PRIVATE			(IBC)/2417(ND)2		ADDESTIONAL	
			LIMITED			019		WRONG FILING	
	4814		MR. NIKHIL RAI AND		Sec. 241(1),Sec.	COMPANY		INDEX MISSED	9/22/2020
4817	7017	0	ANOTHER Vs. M/S VCARE		242(4),Application	PETITION		INDEX MIGGED	JIZZIZOZO
			TECHNOLOGIES PVT LTD		under any other	(COMPANIES			
	4815	0710102139162019/9	MR. NIKHIL RAI AND		Sec. 241(1),Sec.	COMPANY		PG-45,47-50 NOT	9/16/2020
4818	4010	07 10 102 100 1020 1070	ANOTHER Vs. M/S VCARE		242(4),Application	PETITION		CLEAR	0/10/2020
			TECHNOLOGIES PVT LTD		under any other	(COMPANIES		OLL/III	
	4816	0710102146482019/5	TEK TRAVELS PRIVATE		IBC Under Sec 9	COMPANY		APPLICATION	9/22/2020
	.0.0	0.1010211010201070	LIMITED Vs. PCM		in the second second	PETITION IB		FILE IN	0.22.2020
4819			WORLDWIDE FLIGHTS			(IBC)/2968(ND)2		ADDESTIONAL	
			PRIVATE LIMITED			019		WRONG FILING	
	4817		UMESH GARG Vs. BANK		Sec 60(5)	COMPANY		AFFIDAVIT	9/22/2020
4820			OF BARODA			APPLICATION(I		VERIFIED DATE	
						BC)/2861(PB)20		MISSED	
	4818	0710102007572019/9	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		INDEX MISSED	9/22/2020
4821			COMMERCE Vs. M/S			PETITION IB			
			PIYUSH COLONISERS			(IBC)/449(PB)20			
	4819	0710102007612020/3			Sec. 230-232, Sec			TRUE COPY	9/22/2020
			PRIVATE LIMITED Vs.		-	, ,		SING MISSED	
4822			PRIVATE LIMITED VS.		234	AND		ISING MISSED	

	Α	В	С	D E	F	G	Н	I
	4820	0710102018582020/2	AXIS INTEGRATED	IBC Under Sec 9	COMPANY		INDEX MISSED	9/22/2020
323			SYSTEMS LIMITED Vs.		PETITION IB		SERVICE	
023			AON CONSULTING		(IBC)/497(ND)20		MISSED	
			PRIVATE LIMITED		20			
	4821	0710102028842020/1	SHAILENDRA SINGH Vs.	Sec 60(5)	INTERLOCUTO		NOT UPLOAD	9/22/2020
			HOUSING DEVELOPMENT	` '	RY		PROPERLY	
324			FINANCE CORPORATION		APPLICATION			
			LTD.		(I.B.C)/1784(PB)			
	4822		YES BANK LIMITED Vs.	Sec 60(5)	INTERLOCUTO		wrong e-fill	9/22/2020
325	.022		M/S OVERSEAS PRIVATE	335 35(3)	RY		mong o m	0,22,2020
			LIMITED		APPLICATION			
	4823	0710102409572018/4	USHA DEVI Vs. PRAVEER	IBC under Sec 7	COMPANY		pg 14-18 not	9/22/2020
326	7020	07 10 102 40307 20 1074	CONSTRUCTION PVT LTD.	ibo unaci occ i	PETITION IB		clear	S/LL/LULU
	4824	0710102033072020/1		IBC under Sec 7	COMPANY		Wrong e-file	9/24/2020
327	4024	07 10 102033072020/1	LIMITED Vs. PARSVNATH	ibc under Sec /	PETITION IB		Document	3/24/2020
)_1					_			
	4005	074040000000000000	DEVELOPERS LIMITED	0 044(4)	(IBC)/959(ND)20		(Application	0/04/0000
000	4825	0/10102068392020/5	HEMANT KHANDELWAL	Sec. 241(1)	COMPANY		No index, true	9/24/2020
828			Vs. NIHO CONSTRUCTION		PETITION		copy sign missed	
					(COMPANIES			
	4826	0710102082882020/1	AKHILESH KUMAR GUPTA	Sec. 12A	INTERLOCUTO		NO Index , NO	9/24/2020
329			Vs. KABITA BARIK & ORS.		RY		Pagination	
					APPLICATION			
	4827	0710102107652019/7	TATA CAPITAL FINANCIAL	IBC under Sec 7	COMPANY		No documents	9/24/2020
830			SERVICES LIMITED Vs.		PETITION IB		uploaded	
000			BALDEO METALS		(IBC)/1808(ND)2			
			PRIVATE LIMITED		019			
	4828	0710102160992019/5	IDBI BANK LIMITED Vs.	IBC under Sec 7	COMPANY		True copy sign	9/24/2020
331			AMZEN		PETITION IB		missed	
001			TRANSPORTATION		(IBC)/3(ND)2020			
			INDUSTRIES PRIVATE					
	4829	0710102009832019/5	M/S JASMEET	IBC Under Sec 9	COMPANY		NO Index , NO	9/24/2020
			ASSOCIATES Vs. M/S		PETITION IB		Pagination, No	
332			SHRI GANESH FIRE		(IBC)/364(ND)20		affidavit, no	
			EQUIPMENTS PVT. LTD.		19		memo of parties,	
							Brief Synopsis,	
	4830	0710102025572018/6	FLEXITUFF VENTRUES	IBC Under Sec 9	COMPANY		page no. 16 to 35	9/24/2020
	7000	3. 10 1020200120 10/0	INDERNATIONAL LIMITED	ibo onder dec 9	PETITION IB		page cut	J, 2-7, 2020
833			Vs. TREND FLORRING		(IBC)/1694(ND)2		page cut	
			PRIVATE LIMITED		018			
	4831			Section 420	COMPANY		True Conv Sign io	0/24/2020
	+03 I		MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT	Section 420	PETITION		True Copy Sign is missing in whole	312412020
334							_	
			HOTELS AND RESORTS		(COMPANIES		documents	
	4000		PRIVATE LIMITED	IDO :: 1 O O	ACT)/144(ND)20		T	0/04/0000
00-	4832	0/10102033472020/2	GAYATRI STEELS Vs.	IBC Under Sec 9	COMPANY		True copy sign	9/24/2020
835			ASPG		PETITION IB		missing	
			INFRASTRUCTURES		(IBC)/795(ND)20			
	4833	0710102036082020/1	PIRAMAL ENTERPRISES	IBC under Sec 7	COMPANY		True copy sign	9/24/2020
336			LIMITED Vs. M/S LOGIX		PETITION IB		missed on	
			SOFT-TEL PRIVATE		(IBC)/899(ND)20		annexure	

	Α	В	С	D	Е	F	G	Н	I
	4834	0710102063872020/2	CORE BUILDWELL		IBC under Sec 7	COMPANY	-	True Copy sign	9/24/2020
			PRIVATE LIMITED Vs.			PETITION IB		missing	0.22020
4837			NEW INDIA CITY			(IBC)/834(PB)20		9	
			DEVELOPERS PRIVATE			20			
	4835	0710102068392020/6	HEMANT KHANDELWAL		Sec. 241(1)	COMPANY		Index is missing,	9/24/2020
4838	4000	07 10 10 20 00 00 20 20 70	Vs. NIHO CONSTRUCTION		000. 241(1)	PETITION		True copy sign is	
.000			V3. NIIIO GONOTROGTION			(COMPANIES		missing in whole	
	4836	0710102068942020/4	ARHISHEK JAIN Vs		Sec. 213,Sec.	COMPANY		Wrong e-filing	9/24/2020
4839	4000		PUERTO LIFE SCIENCES		241(1),Sec. 242(4)	PETITION		Triong o ming	0/24/2020
.000			PRIVATE LIMITED		241(1),000. 242(4)	(COMPANIES			
	4837		SURESH KUMAR JAIN Vs.		Sec 66(1)	INTERLOCUTO		page no. 25 to 42	9/24/2020
4840	4007		MR. SHAKEEL AHMAD		000 00(1)	RY		small fonts and	3/24/2020
			INIC. OFFACELE AFINIAB			APPLICATION		data is not	
	4838	0710102070052019/3	ATS SERVICES PVT. LTD.		Application under	COMPANY		Wrong	9/24/2020
4841	4030	07 10 10207 90320 19/3	Vs. N.A		any other	PETITION		application filed ,	3/24/2020
7071			V3. N.A		provisions	(COMPANIES		small fonts and	
	4839	0710102081722020/1	KHOOBSURAT CRAFTS		Rule 11 of NCLT	COMPANY		cument not	9/24/2020
4842	4033		PVT. LTD. Vs. REGISTRAR		Kule II OI NCLI	APPLICATION(properly upload	3/24/2020
7072			OF COMPANIES			COMPANIES		property upload	
	4840	0710102100492019/3			Sec 252 (3)	COMPANY		page no. 18 to 20	0/24/2020
4843	4040		PRIVATE LIMITED Vs.		Sec 252 (5)	APPEAL(COMP		translate missing	3/24/2020
7070			REGISTRAR OF			ANIES		liansiale illissing	
	4841	0710102108652010/1	ANURUTAN TEXTILES		IBC Under Sec 9	COMPANY		Wrong filed	9/24/2020
	4041		PRIVATE LIMITED Vs.		IDC Under Sec 9	PETITION IB		application, true	3/24/2020
4844		0	SARVESHWAR			(IBC)/1874(ND)2		copy sign	
			CREATIONS PRIVATE			019		missing	
	4842		KRAFTERS TELECOM		Sec 252 (3)	COMPANY		Wrong filed	9/24/2020
	4042	7 10 102 1233020 19	SERVICES PRIVATE		Sec 232 (3)	APPEAL(COMP		Wrong mea	3/24/2020
4845			LIMITED Vs. REGISTRAR			ANIES			
1010			OF COMPANIES NCT OF			ACT)/666(ND)20			
			DELHI AND HARYANA			19			
	4843	0710102161722019/6			IBC under Sec 7	COMPANY		page no. 13	9/24/2020
4846	7075	07 10 102 10 17 220 13/0	OZONE BUILDER &		ibo under sec 7	PETITION IB		unreadable data,	3/24/2020
			DEVELOPERS PVT. LTD.			(IBC)/3372(ND)2		page no. 16	
	4844		ORIENTAL BANK OF		IBC under Sec 7	COMPANY		page no. 30, 31.	9/3/2020
	7077	0	COMMERCE Vs. SIKKA		IBO under occ 7	PETITION IB		35,41,48,53,55,56,	3/0/2020
4847			PAPERS LTD.			(IBC)/939(PB)20		57,58,59,60 to 65,	
			TAI ERO ETD.			18		90,99,116,124	
	4845	0710120003722018/7	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		True Copy Sign	9/10/2020
4848	7073	07 10 1200037 220 10/7	COMMERCE Vs. SIKKA		ibo dilder dec /	PETITION IB		Missing	5, 10, 2020
10 10			PAPERS LTD.			(IBC)/939(PB)20		Missing	
	4846		ORIENTAL BANK OF		IBC under Sec 7	COMPANY		page no. 116 is	9/3/2020
4849	7070	07 10 1200037 220 10/0	COMMERCE Vs. SIKKA		ibo dilder dec /	PETITION IB		not clear.	3/3/2020
.010			PAPERS LTD.			(IBC)/939(PB)20		not olcar.	
	4847		ORIENTAL BANK OF		IBC under Sec 7	COMPANY		True Copy Sign	9/3/2020
4850	7071	07 10 1200037 220 10/3	COMMERCE Vs. SIKKA		ibo dilder dec /	PETITION IB		missing in whole	3/3/2020
1000			PAPERS LTD.			(IBC)/939(PB)20		documents	
		1	I AI LING LID.	l	ļ	[(150)/333(FB)20	l .	Laccaments	1

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	4848	0710200404622018/6	MACRO LEAFIN PRIVATE		IBC under Sec 7	COMPANY		Wrong filed	9/12/2020
851			LIMITED Vs. PRADEEP			PETITION IB		application	
001			DOWNHOLD			(IBC)/589(PB)20			
			EQUIPMENTS PVT. LTD.			18			
	4849	0710200420362018/5	PALLAVI JOSHI BAKHRU		IBC under Sec 7	COMPANY		Page no. 3, 4, 5	9/1/2020
352		1	CREDITOR Vs.			PETITION IB		are missing	
			UNIVERSAL BUILDWELL			(IBC)/456(ND)20			
	4850	710102007222019	Punjab National Bank V/s.				Dhir & Dhir	[Hard+Soft]-	30-Jan-19
353			General Power Company				Associates	Advance Service	
			Pvt. Ltd.					/ Application Not	
054	4851	710102009802019	APPL Industries Ltd. V/s.			IB/530/ND/2018	M.P SAHAY	[Hard+Soft]-	8-Feb-19
854			Auto Décor Pvt. Limited					Advance Service	
	4852	710102004572019	Rameshwar Petrol Centre			Section-9	Subhash	E-Stamp Paper	23-Jan-19
			V/s. Brahmaputra				Mahangare	With Affidavit /	
855			Infrastructure Limited				J	MOA With E-	
								Stamp / 3Rs.	
	4853	710102013072019	Standard Chartered Bank			IB/29/ND/2018	Yogesh Goyal	[Hard+Soft]-Sign	19-Feb-19
	1000	110102010012010	V/s. Woolways (India)			15/20/115/2010	l ogcon ocyan	On Application /	10 1 05 10
356			Limited					True Copy Sign /	
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								Not Clear-15-	
	4854	0740402024652049/4	MADHUMEET KAUR VS LA			APPLICATION	CHHANDA DAS	OBJECTION-	6-Mar-19
357	4054		MARCA KNOWLADGE			APPLICATION	CHHANDA DAS	1000/- DD	0-IVIAI-19
551			AND SERVICES PVT.LTD						
	4855	710102012332019/1	Mohit Kalkhande V/s. Set			IB/461/2019	Amit Srivastava	MISSED, PAGE	11-Mar-19
358	4055	710102012332019/1				10/401/2019	Amii Srivastava	[Hard+Soft]-	11-War-19
000			Sanayi Elektrik Tesisat					Advance Service	
	4050	7404000000000	Taahut VE Ticaret India			ID/407/ND/0040	0	/ E-Stamp Paper	45 M 40
	4856	710102062032019	Power2SME Pvt. Ltd. V/s.			IB/137/ND/2018	Sunder Khatri	[Hard+Soft]-A4	15-Mar-19
359			Gandhi Springs Pvt. Ltd.					Size Pg-16-130 /	
								Pg Not Clear-37-	
								47,58-65,117 /	
	4857	710102060902019/1	Liz Investments Pvt. Ltd.			CP. No.44/2005	Mahesh Agarwal	[Hard+Soft]-	28-Mar-19
360			V/s. Far Pavilions Tours &					Wrong Arrange-	
			Travels Pvt. Ltd.					28,41,43,76,130 /	
								True Copy Sign /	
	4858	710102078082019	Pallavi Joshi Bhakru &			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Pg	12-Apr-19
861			Ors. V/s. Universal					Not Clear-19-20 /	
			Buildwell Pvt. Limited					Missing Pg-48-	
	4859	710102078102019	Pallavi Joshi Bhakru &			IB/456/ND/2018	Himanshu Kapoor		12-Apr-19
362			Ors. V/s. Universal					Missing Pg-114 /	
			Buildwell Pvt. Limited					Repeated Pg-120	
	4860	710102078092019	Pallavi Joshi Bhakru &			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-	12-Apr-19
363			Ors. V/s. Universal					Translate Pg-	
			Buildwell Pvt. Limited					48,65,69	
364	4861	710102006732019	Technologies Plus India			Section-252	Nitika Goel	Two Volumes	29-Jan-19
504			Pvt. Ltd. V/s. ROC					Missing	
oe.	4862	710102093752019	SICOM Ltd. V/s. Udayraj			IB/1083/PB/201	Rajpal Singh	Document Not	4-Jun-19
865			Patwardhan			8		Upload	

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	4863	710102097202019	GJ Lifestyle Management	5		IB/1792/ND/18	Rohit Sharma	[Soft]-Index Not	20-Jun-19
4866	7003	7 10 10 20 37 20 20 13	Pvt. Ltd. V/s. Adone Hotels			15/17/32/145/10	North Gharma	Properly /	20-5411-15
4000			& Hospitality Ltd.					Document Not	
	4004	74040007000040				Castian	Mani Bhushan		16-Jul-19
	4864	710102076632019	Delifresh Foods India Pvt.			Section-		[Hard+Soft]-Pg	16-Jui-19
4867			Ltd. V/s. Vemalatha & Ors.			245/242/447	Sinha	Not Clear-224-	
								241,104-	
								109,112,114,116-	
4868	4865	710102104172019	Aditi Engineering V/s.			IB/300/PB/17	S.K Sharma	Document Not	17-Jul-19
+000			Tecpro Engineers Ltd.					Upload	
	4866	710102092532019/1	BL Kashyap & Sons Ltd.			IB/401/ND/17	Rakesh Kumar	[Hard+Soft]-Pg	31-Jul-19
			V/s. Earth Infrastructure					Not Clear-	
4869			Ltd.					52,54,55,58,72,89 -	
								94, / Missing-65 /	
	4867	710102107992019	Great India Creative Pvt			1st Motion	Ashish Middha	[Hard]-Missing-	7-Aug-19
	4007	7 10 102 107 9 9 2 0 1 9				Section-230-232	ASIIISII WIIUUIIa	277-503 /	1-Aug-19
4870			Ltd			Section-230-232			
								Vakalatnama / Pg	
								Cut-167,226 /	
	4868	710102079912019/4	JMS Steel & Power			IB/1049/ND/19	Adarsh Kumar	[Hard+Soft]-Pg	29-Aug-19
			Corporation V/s. S.T				Tiwari	Not Clear-	
			Constructions Pvt. Ltd.					345,355,358,368,3	
4871								73,382,393,399,40	
								4,409,414,471,477	
								,484,493,502,506,	
								513,516 / Wrong	
	4869	710102096432019/2	Anurag Chandra V/s.			IB/786/PB/18	Ranjana Roy	[Hard]-Missing-48	20 Aug 10
4872	4003	7 10 10 20 30 4 3 2 0 1 3 / 2	_			10//00/20/10	Gawai	[i lai u]-wiissiiig-40	30-Aug-19
	4070	74040044000040	Affinity Beauty Salon Pvt.			04: 0		[] [5 O 40
	4870	710102119962019	Timex Group India Ltd.			Section-9	Suwarn Rajan	[Hard+Soft]-	5-Sep-19
			V/s. A.K Landcon Pvt. Ltd.				Chauhan	Missing-40 / Pg	
4873								Not Clear-	
								164,177,187,188,1	
								90,192-	
	4871	710102003222019	Elvi Corporation India Pvt.			Section-9	Ayush Sharma	Case Withdrawl	16-Jan-19
4874			Ltd. V/s. Shiva Auto Car					By Advocate	
			India Pvt. Ltd.					1	
	4872	710102122362019	Shrey Enterprises V/s. 23,			Section-9	Dr. Sarvam Khare	Jurisdiction	12-Sep-19
4875	7072	1 10102122002010	Infomedia Pvt. Ltd.			Gootion o	Dr. Garvani Kilaro	Gurugram	12 00p 10
	4873	710102116962019	Ajit Srivastava & Ors. V/s.			IB/288/ND/19	Raj Kamal	[Hard]-Sign On	16-Sep-19
4876	40/3	7 10 102 1 103020 13	1 -			ID/200/ND/19	Kaj Kalilai		16-3ep-19
40/0			Gayatri Hospitality &					Reply / Pg Cut-64	
			Realcon Ltd.					/ Pg Not Clear-80	
	4874	710102124182019	Sugal & Damani Utility			Section-9	Siddharth Mittal	Registered Office	16-Sep-19
4877			Services Pvt. Ltd. V/s.					Gujarat	
			Bytesun Softwares Pvt.						
4070	4875	710102124252019	Gulshan Mehta & Or. V/s.			Section-7	PSP Legal	[Hard+Soft]-Pg	17-Sep-19
4878			Emaar MGF Land Ltd.					Not Clear-94,107-	•
	4876	710102119512019	Padmini Industries Ltd.			Section-9	NIL	[Hard+Soft]-Pg	17-Sep-19
4879	10.0		V/s. AM Vinyl Pvt. Ltd.					Not Clear-	500 .0
1010			VIS. AW VIII F VI. LIU.						
		ļ				<u> </u>		13,58,50,48,72,56-	

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	4877	710102112152019/2	Nitin Bindlish & Anr. V/s.			IB/1958/PB/19		[Hard+Soft]-Pg	18-Sep-19
880			Orris Infrastructure Pvt.				Gawai	Not Clear-	
			Ltd.					32,34,35,38,82 /	
	4878	710102081982019/1	Vidyavathsal Annupragada			IB1055/PB/19		[Hard+Soft]-Pg	18-Sep-19
381			& Anr. V/s. Orris				Gawai	Not Clear-	
			Infrastructure Pvt. Ltd.					32,34,35,38,40,82	
	4879	710102074022019/1	Sorab Aggarwal V/s.			IB/818/PB/19	Mayank Sharma	[Hard+Soft]-Pg	19-Sep-19
			Landmark Apartments Pvt.					Cut-48-64,67-	
			Ltd.					69,75-	
382								76,78,80,82,86,88,	
								90,95 / Index	
								Missing / Sign On	
								Reply / DD-1000/-	
	4880	710102125032019	Allahabad Bank V/s.			IB/451/PB/18	Nalini	[Hard+Soft]-Pg	18-Sep-19
883			Runeecha Textiles Pvt.					Not Clear-89-	
303			Ltd.					92,95,105,145,146	
								,148,154,159,160,	
884	4881	710102118182019	Ankur Asthana V/s.			Section-9	Manish Kumar	Jurisdiction West	19-Sep-19
004			Dadhech Infrastructure					Bengal	-
	4882	710102090922019/4	Ritu Investment Pvt. Ltd.			IB/1361/2019	Ranajana Roy	[Hard+Soft]-Pg	23-Sep-19
005			V/s. Green Bay					Not Clear-93,95 /	•
885			Infrastructure Pvt. Ltd.					Missing-22,106 /	
								Translation-	
	4883	710102085372019/6	Future Equity Consultants			CAA/60/PB/18	Pankaj Jain	Wrong Document	24-Sep-19
886			Pvt. Ltd. V/s. Modern				-		•
			Chemtech Pvt. Ltd.						
	4884	710102128072019	Oriental Bank Of			IB/76/PB/2018	Videh Vaish	[Hard+Soft]-	24-Sep-19
887			Commerce V/s. Pellet					Original Order	•
			Energy Systems Pvt.						
	4885	710102106552019/6	Madhu Raj @ Madhu Sinha			IB/1811/ND/19	Sudeep Singh	[Hard+Soft]-Pg	25-Sep-19
000			& Anr. V/s. Prateek					Not Clear-	•
888			Realtors India Pvt. Ltd.					47,48,57,61,99 -	
								108 / Translation-	
	4886	710102097842019/3	State Bank Of India V/s.			IB/1693/ND/19	UKCA & Partners	[Hard+Soft]-	27-Sep-19
			JKM Infra Projects Ltd.					Wrong Arrange-	
			_					58,72,73,100,114,	
								117,119,110,127,1	
								28,131,132,745,74	
889								6,783,454,803,491	
								,813,553,609,678,	
								745,746,813,817,8	
								20,822,823-	
								831,483,488-	
	4887	710102131102019	Arjun Vitthal Pawar V/s.			IB/547/PB/2018	Priyaranjan Dubey		1-Oct-19
890			Bhanu Ram & Ors.					Upload	
	4888	710102075872019/2	Pawan V/s. Supertech			IB/904/ND/2019		[Hard+Soft]-Pg	3-Oct-19
891			Township Project Ltd.					Not Clear-33 /	
								Translation-30-32	

	A	B	C Ashish Bankan V/s All Tak	D	E	F	G Amora Jaina	H Decument Not	0.0-4.40
392	4889		Ashish Bankar V/s. NU Tek India Ltd.			IB/1226/ND/19	Arun Jain	Document Not Upload	9-Oct-19
893	4890		R.L Buildtech V/s. Kindle Developers Pvt. Ltd.			IB/470/ND/2017	Naveen Bhardwaj	[Hard+Soft]- Missing-55 / Sign On Application / Pg Not Clear- 42,43,56- 64,94,109,119-120	14-Oct-19
394	4891	710102087572019/1	Ashok Kumar Verma V/s. Baver Suspension Pvt.			CP.No.365/ND/1 9	Pratibha Sinha	Document Not Upload / Pg Not	15-Oct-19
895	4892		Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd.			IB/1405/2019	Rachit Aggarwal	[Hard+Soft]-Pg Not Clear-21- 32,34,43,44,66,53/ All Paper A4 Size , True Copy Sign	3-Oct-19
1896	4893	710102139382019	Income Tax V/s. Omni Commotrade Pvt Ltd Ors			Section-252	Laxmi gurung		21-Oct-19
1897	4894	0710102126262019/2	Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd			IB/2440/ND/ 2019	Rakesh Kumar	[Hard+Soft]-Pg not clear-5-15, 18-22, 22-29, 40- 41,56-56(Wrong	21-Oct-19
1898	4895		Intellicity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd.			CP.No.217/ND/1 7	Sarevesh Kashyap		22-Oct-19
1899	4896	710102139632019	Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd.			IB/452/ND/2017	Debashis Nanda	[Hard+Soft]- Original Order Copy / Pg Not	22-Oct-19
1900	4897		Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd.			IB/2347/2019	PSP Legal	[Hard]-Original Affidavit & E-	22-Oct-19
901	4898		Sanjay Kapoor V/s. TDI Infrastructure Ltd.			IB/134/ND/2019	Rajnish Singh	Document Not Properly	23-Oct-19
902	4899		Suresh Kumar Arora V/s. BPTP Ltd.			Section-7	Pawan Kumar Ray	Registered Office Haryana	24-Oct-19
1903	4900	710102134642019	Toolika Bhargava & Ors. V/s. BPTP Ltd			Section-7	Pawan Kumar Ray	Registered Office Haryana	24-Oct-19
1904	4901	710102140552019	Arihant Evergreen Agro Plast And Textiles Pvt. Ltd.			IB/329/ND/2019	Rajendra K. Salecha	[Hard+Soft]-65-B Certificate / Advance Service	23-Oct-19
1905	4902		Uttrakhand Projects Pvt. Ltd. V/s. ROC			CA.No.288/252/ ND/2018	M. Yadunhushana Rao	Appellate Tribunal File / [Hard]-Missing-7 /	31-Oct-19
1906	4903	710102142672019	Greenopolis Welfare Association V/s. Three C- Shelters Pvt. Ltd.			IB/1751/ND/201 9	Kapoor & Company	[Hard+Soft]-Pg Not Clear- 107,110- 112,113,115,152- 162,118-119,122-	31-Oct-19
1907	4904		Deepak Khurana V/s. Earth Infrastructure Ltd.			CP No. (IB) 401 (ND) 2017	Anurag Bhatt/Ishita Srivastava	[Hard+Soft]-Pg Not Clear- 15- 26,57,67 / proof	5-Nov-19

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	Α	В	С	D	E	F	G	Н	I
4908	4905	710102143942019	Pr. Commissioner of			Section 252		[Hard]-All	5-Nov-19
4908			Income Tax-6 V/s Navis					Respondents	
	4906	710102118802019/5	Exim Pvt. Ltd.& Ors. Ghan Shyam Sharma V/s.			IB/2218/ND/201	Vishal Mishra	Services / ROC	6-Nov-19
1909	4906	710102110002019/5	Anurag Kumar Sinha			9	VISHAI WISHFA	[Hard]-Pg Not Clear-21-25,28-	6-NOV-19
1303			Andrag Kumar Sinna			3		50,52,53 /	
	4907	710102143022019	Pratima Duggal V/s.			Section-9	Kamlesh Mahajan		5-Nov-19
1910	4907	7 10 102 1430220 19	Parsvnath Buildwell Pvt.			Section-9	_	Wrong Format	3-NOV-19
	4908	710102017202019/5	Sunil Kumar Pathak & Ors.			IB/588/ND/2019		[Hard+Soft]-	7-Nov-19
911	4300	7 10 10 20 17 20 20 19/3	V/s. Green Bay			IB/300/ND/2019	Gawai	Translate-	7-1404-13
•			Infrastructure Pvt. Ltd.				Gawai	35,53,60 / Pg Not	
	4909	710102136622019	Padia Timber Company			IB/559/ND/2017	Pankaj Bhagat	[Hard+Soft]-	6-Nov-19
912	4000	7 10 102 1000220 10	Pvt. Ltd. V/s. Bank Of			15/000/115/2017	Turnaj Briagat	Translate-60 /	0 1107 10
	4910	710102135612019/1	Gwalior Bypass Project			IB/1140/ND/201	Madhu Singhania	[Hard+Soft]-True	13-Nov-19
913	.0.10		Ltd. V/s. National Highway			8	_	Copy Sign /	10 1101 10
			Authority Of India					Translate-109	
	4911	710102148252019	Sanjay Roy Chowdhary			IB/2297/ND/201	Singh &	Document Not	14-Nov-19
914			V/s. Uppal Housing Pvt.			9	_	Upload	
	4912	710102143642019	Aggcon Equipments			Section-9		Document Not	14-Nov-19
			Internationla Pvt. Ltd. V/s.				_	Upload	
915			Oriental Structural					•	
			Engineers Pvt. Ltd.						
916	4913	710102149412019	Amit Kumar Malik V/s.			IB/470/ND/2017	Kashi	Wrong Document	18-Nov-19
910			Kindle Developers Pvt.				Viswanathan		
917	4914	710102148902019	Mayukh Hazarika & Anr.			Section-7	Ananyaa	Jurisdiction	15-Nov-19
017			V/s. BPTP Ltd.				Mazumdar	Chandigarh	
	4915	710102150332019	JMD Oils Pvt. Ltd. V/s.			IB/373/PB/2018	-	[Soft]-	18-Nov-19
918			Sandeep Kumar Gupta				-	Uncomplete	
								Document /	
	4916	710102149622019	Luxmi Electricals			Section-9	Ashish Chauhan &		18-Nov-19
			Engineering Works				_	Not Clear-	
919			Through Its Sole					48,49,53,54,84,90	
			Proprietor Sh Varinder					Etc/ [Soft]-	
			Arora V/s. SNG					48,50,51,55,59,60,	
000	4917	710102002812019/2	Neeru Kapoor & Anr. V/s.			IB/165/ND/2019	Vijay Nair	[Hard+Soft]-	20-Nov-19
920			Parsvnath Developers Ltd.					Translate-	
	1010	74040047040040				0 " -		60,62,63,64,66,17	00.11 40
	4918	710102150492019	Hemant Khatri Ors V/s.			Section 7		[Hard+Soft]-Pg	20-Nov-19
921			Raheja Developers Ltd					No Clear-267/ Pg	
								No 171 Missed	
	4040	74040045050040	Continue Constitut But I I I			Continu C		Etc [Soft]-211 To	00 Nov. 40
	4919	710102156562019	Sentinels Security Pvt Ltd			Section-9		[Hard+Soft]-	29-Nov-19
922			V/s. Cardio Fitness India					Demand Notice	
			Pvt Ltd					Form-3 & Form 5	
	4920	740402455052040	Atlan Electric Industries			IB/1374/ND/201	Vikas Chhabra	Performa Issue ,	2 Doc 10
1923	4520	710102155952019	Atlas Electric Industries Pvt. Ltd. V/s. Anuhi					Document Not	2-Dec-19
1020						8		Upload	
			Technology IMP. EXP. Co.				1		

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1924	4921		Deepraj Investmen Ltd.			IB/2845/ND/201	Sudhir Sinha	[Hard+Soft]-Pg	2-Dec-19
			V/s. Sai Precious Traexim			9		Not Clear-33-40	
	4922	710102156732019	Capt.Samual Tarig Omar			Section-9	Sohaib Alam	[Hard+Soft]-	29-Nov-19
925			Ahmed V/s. Zexus Air					Demand Notice	
			Services Pvt. Ltd.					Not In Legal	
	4923		Anshul Uppal V/s.			IB/2148/ND/201	CS Gupta	[Hard+Soft]-Pg	2-Dec-19
			Newtech Promoters &			9		Not Clear-96 /	
1926			Developers Pvt. Ltd.					[Soft]-Not Clear-	
								79-	
								86,96,99,101,104,	
927	4924		Ashu Agencies V/s. Al-Dua			IB/2405/ND/201	NIL	Document Not	3-Dec-19
			Food Processing Pvt. Ltd.			9		Upload	
	4925	710102158572019	Supreme Packaging			IB/1803/ND/201	NIL	Document Not	3-Dec-19
1928			Industries V/s. AL-Dua			8		Upload	
			Food Processing Pvt. Ltd.						
	4926	710102138592019/1	SRS Pvt. Ltd. V/s. Lucra			IB/112/ND/2018	Anurag Nirbhaya	[Hard+Soft]-Pg	3-Dec-19
1929			Jewels Pvt. Ltd.					Not Clear-	
								31,76,83-87 /	
	4927	710102159122019	Sameer Dhanrajani V/s.			IB/932/PB/2019	Pardeep Dhingra	[Hard+Soft]-Soft	4-Dec-19
930			Anand Divine Developers				& Praveen Kumar	Not Upload Etc	
			Pvt Ltd & Ors				_		
	4928	0710102009132019/3				IB/349/ND/2019	KNM & Partners	[Hard+Soft]-Pg	4-Dec-19
			Parsvnath Developers Pvt				Law Offices	Not Clear-	
1931			Ltd					65,66,85,86,87,95,	
								96,221,227,231,24	
								3,244,227,243,245	
	4929		SPY Infrastructure Pvt.				Anjani Kumar	[Hard+Soft]-Pg	5-Dec-19
			Ltd. V/s. Enakshi Towers			(CAA/167/ND/20		Not Clear-	
1932			Pvt. Ltd.			18)		111,112,114,167,1	
								70,230,231,232,12	
								9,178,234,296,473	
			_					,476,477,478,479,	
1933	4930		Shinoj Koshy V/s. Granite			IB/1248/PB/201	Nitin Mishra	[Hard+Soft]-	9-Dec-19
			Gate Properties Pvt. Ltd.			8		Translate-9	
934	4931		S.Kapoor V/s. Unitech Ltd.			` '	NIL	Uncomplete	6-Dec-19
	4932	710102124272019/2	Sumit Nagpal & Anr. V/s.			IB/2317/PB/201	Ranjana Roy	[Hard+Soft]-Pg	11-Dec-19
1935			Orris Infrastructure Pvt.			9	Gawai	Not Clear-	
			Ltd.					32,79,90 /	
1936	4933		Soni Sharma V/s. Orris			IB/2842/2019	Ranjana Roy	[Hard+Soft]-Pg	11-Dec-19
			Infrastructure Pvt. Ltd.				Gawai	Not Clear-33-80 /	
	4934	710102411582017/28				IB/22/ND/2018	Pranav Verma	[Hard+Soft]-	11-Dec-19
937			Commerce V/s. Shekhar					Translate-196-	
			Resorts Ltd.					208,209,210,211,2	
								12,223,268-	
	4935	710102165102019	Glocot Chemicals Pvt. Ltd.				Ravinder Sharma	[Hard+Soft]-	11-Dec-19
1938			V/s. Glocot Industries Pvt.			/2018 2nd		Cover Pg Format	
			Ltd.			Motion		/ Accounting	
								Treatment	

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939	4936	710102165452019	Shri Tek Chand V/s. Premia Projects Ltd.			IB/104/PB/2018	Jitender Arora	[Hard+Soft]-Pgs Cut- 164,166,170,171,1 74,540-541 /	12-Dec-19
940	4937	710102152862019/1	RQS Engineering Pvt. Ltd. V/s,. Reliable Insupacks Pvt. Ltd.			CA No.1117/2018	Abhishek Garg	[Hard+Soft]-Pg Not Clear-31- 34,64- 69,74,75,83,84,88,	12-Dec-19
941	4938	7710102161562010	Prism Johnson Ltd. V/s. Vivek Contracts Pvt. Ltd.			Section-9	Abhijeet Gupta	[Hard+Soft]-Pg Not Clear-26-43	12-Dec-19
942	4939	710102142642019/1	Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt. Ltd.			IB/2886/ND/201 9	KNM & Partners Law Offices	Original File Missing	12-Dec-19
943	4940	710102165462019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	Document Not Upload / Missing-	13-Dec-19
944	4941	710102165662019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	[Hard+Soft]- Missing-53-56,65	13-Dec-19
945	4942	710102165652019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	[Hard+Soft]- Missing- 12,53,54,85,87 /	13-Dec-19
946	4943	710102109082019/2	Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd.			IB/1059/ND/201 8	hossain	[Hard+Soft]-Pg Not Clear- 11,13,15,22 / Sign	13-Dec-19
947	4944	710102157862019	Bajrang Traders V/s. Raipur Power & Steel			Section-9	Tanmay Mishra	[Hard+Soft]-Pg Not Clear-80- 81,114-116 / Missing-146 /	13-Dec-19
948	4945	710102008742019/3	Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd.			IB/315/ND/2019	KNM & Partners Law Offices	[Hard+Soft]- Translation- 60,62,63,64,66,72, 74,76,78,80,190 /	16-Dec-19
949	4946	710102145992019/2	JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd.			IB/565/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-412- 418,461-464,304- 309,315,149- 150,159-163 /	16-Dec-19
950	4947	710102166772019	Shri Amit Kumar Malik v/s Kindle Developer pvt ltd			IB/470/ND/2017	Kashi Viswanathan	Soft Copy Not Properly	16-Dec-19
951	4948	710102114242019/3	Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Goel			IB/2015/ND/201 9	Mukesh Kumar Gupta	Document Not Upload	16-Dec-19
952	4949	710102128932019/3	Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd.			IB/2573/ND/201 9	Akshat Kumar	[Hard+Soft]- Translation- 103,149-150 / Pg	17-Dec-19
953	4950	710102060262019/1	Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd.			IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 / Wrong E-Filling	18-Dec-19

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954	4951	710102168242019	Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd.			Section-7	Anup Kumar D Sayare	[Hard+Soft]-Pg Not Clear-146,83- 89,178-184,204- 205,310,256 /	18-Dec-19
955	4952	710102169032019	Dr. P.L. Agrawal V/s. Unitech Ltd.			CP.No.54/73(4)/ ND/2019	Amit Agarwal	Document Not Upload	24-Dec-19
956	4953	710102169002019	Usha Agarwal V/s. Unitech Pvt Ltd			CP/53/73(4)/201 9	Amit Aggarwal	[Hard+Soft]-Index Wroong / Soft Not Upload Etc	24-Dec-19
957	4954	710102172702019	Income Tax Officer V/s. Pal Logistics Pvt. Ltd.			Section-252	Zoheb Hossain	Registered Office Haryana	27-Dec-19
958	4955	710102172352019	Income Tax Officer V/s. Goldcastle Homes Pvt.			Section-252	Zoheb Hossain	[Hard+Soft]-STK- 7 Missing	27-Dec-19
959	4956	710102166002019/1	SGM Webtech Pvt. Ltd. V/s. Boulevard Projects			IB/967/PB/2018	Preetika Mishra	Soft Copy Wrong	31-Dec-19
960	4957	710102169322019	Income Tax Officer V/s. Banana Marketing Pvt. Ltd.			Section-252	Ajit Sharma	[Hard]-Flueding Index / Original Proof Of Service /	30-Dec-19
961	4958	710102173732019	Standard Chartered Bank V/s. Woolways (India)			IB/29/ND/2018	Sajeve Bhushan Deora	[Hard+Soft]-Pg Not Clear-126-	31-Dec-19
962	4959	710102173572019	Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman Rice Mills Pvt. Ltd.			IB/241/2019	Vikas Garg	Document Not Upload	31-Dec-19
963	4960	710102172742019	Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries			IB/866/PB/2018	Rajender Kumar Girdhar	[Hard]-Back To Back- 31,32,33,46,789-	27-Dec-19
964	4961	710102141602019/2	Deepak Khanna V/s. Earth Infrastructures Ltd.			IB/401/ND/2017	Ishita Srivastava	[Hard+Soft]-Pg Not Clear-9- 15,176-187,315-	3-Jan-20
965	4962	710200410462018/18	Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd.			IB/330/2018	GP Madaan	[Hard+Soft]-Pg Not Clear- 20,21,33-38,40	2-Jan-20
966	4963	710102143442019/2	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/ND/201 9	Mayuri Nayyar	[Hard+Soft]-Pg Not Clear- 61,64,80,81,91,13 2- 134,37,39,45,49,5	6-Jan-20
967	4964	710102170932019	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks			IB/1083/PB/201 8	Udayraj Patwardhan	[Hard]-Duplicate Set Missing	3-Jan-20
968	4965	710102426702018/7	Renu Kumar V/s. Solutions Business Centre			IB/475/ND/2018	M Yadubhushan Rao	Wrong Document	9-Jan-20
969	4966	710102002672020	Income Tax Officer V/s. RSA Estate Pvt. Ltd.			Section-252	Zoheb Hossain	[Hard+Soft]-Pg Not Clear-	9-Jan-20
970	4967	710102088232019/9	RBCL Projects Pvt. Ltd. V/s. BPTP Ltd.			IB/1316/ND/201 9	NIL	[Hard+Soft]-Pg Not Clear-6-7 / Translate-13 / Proof Of Service /	10-Jan-20

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4971	4968		AP Trading Company V/s.	_	_	IB/2353/ND/201	Vineet Arora	Document Not	10-Jan-20
7371			Kanodia Technoplast Ltd.			9		Upload	
4972	4969	710102003262020	L&T Finance Ltd. V/s.			IB/694/PB/2018	Harish Taneja	[Soft]-Pg	10-Jan-20
7312			Zillion Infraprojects Pvt.					Numbering Not	
4973	4970	0710102026712018/5	Sanjay Goel Anr V/s. Puri			IB/1662/PB/201		[Hard+Soft]- 1 To	13-Jan-20
4973			Contruction Pvt Ltd			8		3 & 5 Not	
	4971	0710102128572019/2	Concord Additives			IB/2408/ND2019	Ayush Negi	[Hard+Soft]- Pg	14-Jan-20
4974			Chemicals Pvt Ltd V/s.					Not Clear 4 to 12,	
4974			Red Brick Consulting Pvt					22 TO 34,	
			Ltd					42,45,49,64-	
	4972	0710102125112019/5	Billam Ranga Reddy Ors			IB/2349/PB/201	M Sruthi P.S	[Hard+Soft]-Pg	13-Jan-20
			V/s. Alchemist Townships			9	Sridhar Raj	Not Clear	
4975			India Ltd					290,240,238,239,3	
								67,369, Second	
								Vol Will Be Break	
	4973	0710102082042019/2	Ritu Tandon V/s. Rain			IB/1095/ND/201	J L J Law Offices	[Hard+Soft]-Pg	14-Jan-20
4976		4	Automotive India Pvt Ltd			9		Not Clear 18-26,	
	4974	0710102130722019/1	SHAMS Professional Pvt			CA(CAA)110		[Hard+Soft]-	15-Jan-20
4977			Ltd V/s. ASHVINS Agro			(ND) 2019		Wrong Document	10 04.11 20
			Peroducts Pvt Ltd			(112) 2010		Wrong Boodmont	
	4975		Anant Overseas Pvt. Ltd.			IB/73/PB/2017	Harsh Sinha	Document Not	16-Jan-20
4978	4373	7 10 102 1330320 13/0	V/s. Global Houseware			IB/73/1 B/2017		Upload	10-5411-20
	4976	710102151012019	Chandrabhushan vs			IB/3045/ND/201	Sidharth Joshi	(Soft)-	17-Jan-20
4979	4370	7 10 102 13 10 120 13	Gaursons Realtech Pvt.			9		Uncomplete	17-3411-20
	4977	0740402424092040/4	Hyatt Petrochemical Pvt					[Hard+Soft]-	16-Jan-20
4980	4911	07 10 102 13 19020 19/4	Ltd V/s. Roc			9		Wrong E File	10-Jaii-20
	4978	710200412992017/6	Indus Container Lines Pvt.			~		[Hard+Soft]-	20-Jan-20
	49/0		Ltd. V/s. Geo Express Pvt.			ID/023/ND/2017	Alluray Ojlia	Missing-	20-Jan-20
4981			Ltd.					36,38,48,50,52,73	
4301			Ltu.					/ Pg Not Clear-	
								7 Pg Not Clear- 154,155,170,171,1	
	4070	740400000000000000000000000000000000000	Chir. Dung and Assuranced Wa			ID/4000/ND/004	Dainiah Cinah		00 0-4 40
4000	4979	710102090252019/3	Shiv Prasad Aggarwal V/s.			IB/1292/ND/201	_	(Soft)-Pagination	23-Oct-19
4982			TDI Infrastructure Ltd.			9		Not Mention / Not	
	4000	07404000000004040	V. (1701 11 14 14			ID / 4 000 (NID /00 4		Properly	00.1.00
4000	4980	0710102023802018/6	Vistra ITCL India Ltd V/s.					[Hard+Soft] - Soft	23-Jan-20
4983			Ambinece Pvt Ltd			8		Not Matching	
								With Hard Copy	
4984	4981	710102010542020	Ranjeet Ramkrishan			IB/272/PB/2019		[Hard+Soft]-	23-Jan-20
			Yadav V/s. JNC				•	Document Not	
	4982	710102108632019/3	Chakarvoty Enterprsies			IB/1983/PB/201	Ashish Chauhan &		23-Jan-20
4985			V/s. Supercity Developers			9	Kushagra Bansal	-	
			Pvt Ltd Ors					56-58,59-60/ Pg	
								No 1-4 Wrong	
	4983	710102011092020	Prism Johnson Ltd V/s.			Section-9		[Hard+Soft]-Pg	27-Jan-20
4986			Delhi Buildtech Pvt Ltd					No-57,68-73,79-	
.000								81,93-104,107-	
								112,116-117,312-	

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4007	4984		Neesa Leisure Ltd. V/s.			IB/127/NCLT/AH	NIL	To Be Returned	19-Feb-19
1987			Assets Reconstruction			M/2017			
			Company (India) Limited						
	4985		State Bank of India V/s.			IB/201/PB/2017	Tushar Thareja	[Hard+Soft]-Pg	15-Feb-19
			Bhushan Steel Pvt Ltd					Not Clear-12,	
988								Sign on	
								Application /	
								Estamp Paper	
	4986	0710102138332019/8	Metenere Ltd V/S. Baddi			IB/2680/2019	Shalini Kapoor	[Hard+Soft]-Pg	28-Jan-20
			Foils Pvt Ltd					Not	
989								Clear3,6,12,24,27,	
909								29-31,50,54,77,5-	
								11,13-24,35-	
								38,40-46,48-	
	4987	710102103012019	BSA Polyconatiner Pvt Ltd			IB/89/ND/2019	Mangaljit	[Hard+Soft]-	26-Aug-19
990			V/s. Advanced Surfacanats				Mukherjee	Wrong Document	_
			India Ltd					Upolad	
	4988	0710102061182019/1				IB/777/PB/2018	Shankari Mishra	[Hard+Soft]-Pg	28-Jan-20
991			Industries V/s. JIYA Agro					Not Clear-17-30 /	
			Pvt Ltd					Index Missing	
	4989		Govind Mutha Huf Ors V/s.			СР	Sanya Lamba	[Hard+Soft]-	21-Oct-19
992	4303		Sumanglam Cold Storage			/116/241/242/19	Ouriya Lamba	Original Order	21-001-13
-			Pvt Ltd Ors			/110/241/242/13		Copy Etc	
	4990		Accelerated IT Solutions			IB/2912/ND/201	Avdhesh Bairwa	[Hard+Soft]-Pg	29-Jan-20
993	4990		Pvt Ltd			9	Avuilesii baliwa		29-Jaii-20
333			PVI LIU			9		Not Clear-3,4,6-	
	4004	710102013132020	Power2sme Pvt Ltd V/s.			ID/427/ND/2049	Caniau Cunta	9,8-9,54-101, Etc	20. Jan 20
994	4991					IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77	29-Jan-20
	4000		Uttam Strips Pvt Ltd			ID/200C/DD/204	Land Ontions		20 Jan 20
995	4992		Pradeep Kumar & 454 Ors			IB/3086/PB/201	Legal Options	[Hard+Soft]-Pg	30-Jan-20
995			V/s. Alchemist Townhsips			9		Not Clear-47/ Pg	
			Pvt Ltd Ors			17/77/17/2014		No 22 Wrong	. =
996	4993		Shruti Sud V/s. Jalesh			IB/55/ND/2018	Achal Gupta /	[Hard+Soft]-	3-Feb-20
			Kumar Grover				Annie Rais	Document Not	
997	4994		Anil Kum ar Aggarwal V/s.			IB/569/ND/2019	Rajiv Malik	[Hard+Soft]-	4-Feb-20
			Interparts Marketing Pvt					Document Not	
	4995		Jay Ace Technologies Pvt			IB/330/ND/2018	Tandon Law	[Hard+Soft]- Pg	6-Feb-20
998			Ltd V/s. Micromax Energy				Assocaites	No 141,149-	
			Ltd					151,168-171	
	4996	0710102414062017/1				IB/455/PB/2017	Karan Gandhi	[Hard+Soft] - Pg	7-Feb-20
			Finance Ltd V/s. Forgings					No Clear-31-	
999			Pvt Ltd					36,35-	
								41,52,53,59,67,51/	
								Pg No 57 Missing	
000	4997	0710102132892019/3	HCL Eagle Ltd			CA(CAA)138	Vaish Assocaites	[Hard+Soft]-	21-Nov-19
000						(ND)2019		Original File	
	4998	0710102156602019/8	Sharda Motor Industries			CA(CAA)164/PB	Sunil Agarwal	[Hard+Soft]-E	10-Feb-20
001			Ltd V/s. NDR Auto			/2019		Stamp Paper	
			Components Ltd					With Affidavit	

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	4999		IDBI Bank Ltd V/s. Jaypee	, <u>, , , , , , , , , , , , , , , , , , </u>	<u> </u>	IB/77/PB/2017	Kesar Dass B And		11-Feb-20
5002	4999	07 10200000 1020 1779	Infratech Ltd			16/11/19/2011	Assocaites	Not Clear-29-	11-Feb-20
3002			innatech Ltu				ASSOCATION	39,59/ Index Not	
	5000	710102017802020	J .H Jewls Pvt Ltd And			Section-230-232	Aroni Cubo	·	11-Feb-20
	5000	7 10 10 20 17 80 20 20	Shivshakti Commercial			1st Motion	Aram Guna	[Hard+Soft]-Pg Not Clear-	11-Feb-20
			Pvt Ltd			15t WOUGH		120,142,143,181,1	
5003			PVI LIU					82,185,186,229	
3003								231,242,240,241,2	
								50,251,260-262 /	
								Pg No 240,241	
	5001	710102018222020	S.P Builders V/s. Adore			IB/2731/ND/201	Bohan Cunto	[Hard+Soft]-Pg	11-Feb-20
5004	5001	710102016222020	o			1B/2/31/ND/201	Rohan Gupta		11-Feb-20
	5000	74040004700000	Realtech Pvt Ltd			Santian 244	C I Maana	No 6-14 Not	42 Feb 20
	5002	710102017622020	Union If India V/s. Sunart Hotels Ltd SHL Ors			Section-241	G.L Meena	[Hard+Soft]-Pg	13-Feb-20
5005			noters Ltd SHL Ors					Not Clear-105-	
5005								110,131,132,139,1	
								73-177 Estamp	
	5000	0740400044470000/2	Riyal Packers V/s. Benlon			IB/1612/ND/201	Ankur Mittal	Paper Missed [Hard+Soft]-Main	7 Fab 00
5006	5003	0710102014472020/3	•			-	Ankur Mittai		/-Feb-20
	5004	07404000000000040/0	India Ltd Arun Goel SPG Buildcon			8 CP/91/241/242/2	Dunahant lain	Have Objection	40 Fab 00
5007	5004	0710102092602019/9					Prasnant Jain	[Hard+Soft]-Pg	13-Feb-20
5007			Pvt Ltd Ors			019		Not Clear-	
	5005	0740400004070040/0	Dank Of India VIa Dava			ID/020/ND/0040	Edua Law	182,354,355,/ Pg	40 Fab 00
	5005	0/101020343/2018/6	Bank Of India V/s. Brys			IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear-22-	13-Feb-20
5008			Agro Procurement Pvt Ltd				Partners		
								24,30,31,35,36,45,	
	5006	07404000024070040/0	Dank Of India VIa Dava			IB/238/ND/2019	Edua Law	46,52-55,57 Etc	42 Feb 20
	5006	0/101020343/2010/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd			ID/230/ND/2019	Edge Law	[Hard+Soft]-Pg Not Clear-	13-Feb-20
5009			Agro Procurement Pvt Ltd				Partners		
								24,30,35,38,45,46, 49,59,60 Etc	
	5007	710102118132019	Sun Control Systems V/s.			IB/2185/ND/201	Pawan Kumar	[Hard+Soft]-Pg	17-Feb-20
	5007	7 10102110132019	Aarcity Infrastrturte Pvt			0		Not Clear-1 /	17-Feb-20
5010			Ltd			9	Choudhary	Order Copy	
3010			Ltd					Missed / Estamp	
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	5008	0740402452022040/5	UPI Polymers Pvt Ltd V/s.			IB/3210/ND/201	Pradeep Gupta	[Hard+Soft]-Pg	17-Feb-20
	3000	01 10 102 1323320 13/3	SPML Infra Ltd			0	Fraueep Gupta	Not Clear-	11-160-20
			OI WIE IIIII a Etu			"		79,82,94,97,100,1	
								03,106,	
5011								109,128,131,134,1	
								46,147, 159-	
								179,181,184,187,2	
								13,216,220,223,22	
	5009	710102020982020	Dynamic Security V/s. Ajit			IB/1525/ND/201	Nipun Gautam	[Hard+Soft]-Pg	17-Feb-20
	3003	1 10 102020302020	Automotive Services Pvt			9	Tapun Gautam	Not Clear-195-	11-1 GD-20
5012			Ltd					180,187-191,166,-	
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								180,183,184,185,1	
							1	100, 103, 104, 105, 1	

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	5010		Choice Clothing Company		<u> </u>	CP/07/441/ND/2	Alishan Naqvee	[Hard+Soft]-	17-Feb-20
			Pvt Ltd Ors V/s. Roc			019		Wrong Binding/	
								Application No	
5013								Payment , No	
								Supporting	
								Affidavit/ No	
	5011	710102021442020	Jupiter Power			Section-9	Nilesh Deep	[Hard+Soft]-Pg	18-Feb-20
F044			Transmission Pvt Ltd V/s.					Not Clear-120-	
5014			Naffco India Pvt Ltd					125,52-	
								59,63,65,67,70,72,	
5015	5012	710102022002020	Anil Traders V/s. Great			Section-9	Rakesh Kumar	[Hard+Soft]-Pg	18-Feb-20
30 15			Indian Nautanaki Company					No 22 Missed /	
5016	5013	0710102128072019/2	OBC V/s Pellet Energy			IB/76/PB/2018	Videsh Vaish	[Hard+Soft]-	18-Feb-20
3010			System Pvt Ltd					Wrong E File	
	5014	071020000002002/12	Manjeet Singh Bast Ors			CP/44/2002	Ashim Vachher	[Hard+Soft]-Pg	19-Feb-20
5017			V/s. Continetal					Not Clear-21 / Pg	
			Constructions Ors					No 2 Missed Etc	
	5015	0710102133062019/1	Sameeksha Infrateci Pvt			CP/722/252/201	Rohit Sharma	[Hard+Soft]-	19-Feb-20
5018			Ltd			9		Document Not	
3010								Upload Proeprly	
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	5016	710102020372020	Dikshit Aqua Pvt Ltd V/s.			Section-252	Ajai Kumar	[Hard+Soft]-Pg	19-Feb-20
5019			Roc				Assocaites	Not Clear-	
3013								41,46,49,59,71,72,	
								85,86,87 Etc	
	5017	710102023482020	Pashupati Jewellers V/s.			IB/1458/PB/201	Sanyan Jain	[Hard+Soft]-Pg	21-Feb-20
5020			Marigold Overseas Ltd			9		Not Clear-	
								8,18,20,22,23,31	
5021	5018		Somany Ceramics Ltd V/s.			IB/1662/ND/201	Anchit Sharma	[Hard+Soft]-	20-Feb-20
			Indo Tech Projects Pvt Ltd			9		Wrong Doucment	
	5019		Platina Bulkers Pvt Ltd			IB/607/ND/2018	Arvind Kumar	[Hard+Soft]-	24-Feb-20
5022		2	V/s. Star Mineral					Estamp Paper	
			Resources Pvt Ltd					Not Show in Soft	
5023	5020	0710102016972020/1	Gleam Finance Pvt Ltd			IB/475/OF/2020	Sandeep Bajaj	[Hard+Soft]-	24-Feb-20
			V/s. Overnite Express Ltd					Wrong Document	
	5021	0710102105272019/2	Avni Securities Pvt Ltd			CA/CAA/97/ND/	Saurabh Kalia	[Hard+Soft]-Pg	24-Feb-20
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5025	5022	710102024152020	Nikhil Rai V/s. V CARE				Hrishikesh Baruh	[Hard+Soft]-Pg	24-Feb-20
	=000	7 4040000001000	Technolofgies Pvt Ltd			2019	001 4"	Not Clear-7-12	04.5.1.00
	5023	710102023912020	Three c Projects Pvt Ltd			Section-7	GS Law Attorney	[Hard+Soft]-Pg	24-Feb-20
F000			V/s. Three c Green					Not Clear-62-	
5026			Developers Pvt Ltd					66,108,118,120 -	
								129,170-177,178-	
								179,180,181,188,1	

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27	5024		K N Sampark Pvt Ltd V/s. Roc		CA/677/2 9	52/201 Kripa Nan Prasad	[Hard+Soft]-Pg Not Clear- 152,153,154,155,1 56,158,19- 162,166,169,174,1	25-Feb-20
28	5025		Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd		IB/1718/F 8	PB/201 Tannya Baranwal Gupta	[Hard+Soft]-Pg Not Clear- 181,102/ Application Soft	25-Feb-20
29	5026		Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd		CA(CAA) /2019	151/ND Deepak Anand	[Hard+Soft]- Estamp Paper Etc	25-Feb-20
30	5027		Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd Ors		CP/175/N	ID/2019 UKCA & Partners	[Hard+Soft]-Pg Not Clear-33-83 Etc	26-Feb-20
31	5028		Raj Hardware Electricals V/s. Jangid Interior Décor Pvt Ltd		Section-	Ravinder Kumar	[Hard+Soft]-Pg Not Clear- 50,51,52,57,61 -	26-Feb-20
)32	5029		Tarun Ahuja Ors V/s. Puri Contruction Pvt Ltd		Section-	7 Psp Legal	[Hard+Soft]-Pg Not Clear-127- 129,155,156,186- 190,238,239- 246,659,661,662,6 64-667,783,798- 804,807,808,813,8 32,849-850,853-	
33	5030		Cloud 9 Projects Pvt Ltd Ors		Section-	7 GS Law Attorney	[Hard+Soft]-Pg Not Clear-60- 68,99-102,104- 108,112-129,168-	24-Feb-20
34	5031		Arcee Trading Corporation V/s. Dev Landon Pvt Ltd		IB/1238/N 9	Vinay Kumar Jairath	[Hard+Soft]-Pg Not Clear- 9,12,14,16,18,19,2 4,25 Etc	27-Feb-20
35	5032		Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd		Section-	9 Vishal Ranjan	[Hard+Soft]-Pg Not Clear-46 / Original File &	28-Feb-20
36	5033		Amit Bawa Anr V/s. Om Ganesha Garments Pvt Ltd V/s. Roc		CA/180/2 0	52/202 Ankit Sharama	[Hard+Soft]- Wrong E Filing Etc	21-Feb-20
31			Janki Parshad Company V/s. Sunder Agromills Pvt		IB/1175/N 9	Kushwaha	[Hard+Soft]-Pg Not Clear-62-66	28-Feb-20
38	5035		Truform Engineers V/s. Technofab Engineering Ltd		Section-	9 Arun S Agarwal	[Hard+Soft]-Pg Not Clear- 50,55,90,112,113- 120,137 Pg No 77,78 Missed /	28-Feb-20
39	5036		Usha Devi V/s. Praveer Constructions Pvt Ltd		IB/486/PI	3.2019 Alok Kashik	[Hard+Soft]-Case Type Wrong Etc	27-Feb-20

	Α	В	C	D	E	F	G	H	
)40	5037	710102026082020	AGI Cargo Pvt Ltd V/s. Toll Global Forwarding India			IB/519/PB/2017		Not Clear-58-	28-Feb-20
			Pvt Ltd					65,77,83,85,86/	
41	5038		Deepak Walia Ors V/s Amil Matta			IB/995/ND/2018		[Hard+Soft]-Soft Not Uplaoded	3-Mar-20
	5039	710102026232020	Balak Ram Nehra Ors V/s.			CP/255/241/242/	Rakesh Kumar	[Hard+Soft]-All	2-Mar-20
42			Mansha Builders			2018		Respondent	
			Contractors Pvt Ltd Ors					Service Missed	
	5040	710102027572020	India GLYCOLS Ltd V/s.		(Section-9	Siddharth Nath	[+Soft]-59-	2-Mar-20
)43			Yogi Crop Sceinces Pvt					62,63,81-85,89-	
			Ltd					102,144-157,158-	
044	5041	0710102139832019/1	Income Tax Officer V/s.			CA/798/252/ND/	Laxmi gurung	[Hard+Soft]-Proof	2-Mar-20
044			Mukim Infotech Pvt Ltd			2019		of Service Etc	
	5042	710102023182020	Balak Ram Nehra Ors V/s.			CP/252/241/242/	Rakesh Kumar	[Hard+Soft]-All	2-Mar-20
045			Mansha Builders			2018		Respondents	
045			Contractors Pvt Ltd Ors					Service Missed	
								Total 11 Only	
0.40	5043	0710102007572020/2	Rajnikant Nanubhai		ı	B/286/ND/2020	Aniruddha	[Hard+Soft]-	3-Mar-20
046			Kapadi				Deshmukh	Proof of Service	
	5044	7.10102E+14	Endless Services Pvt Ltd					[Hard+Soft]- Pg	4-Mar-20
			V/s. SLR Contruction Pvt					Not Clear-	
047			Ltd					116,117,187/ Pg	
								No 104 Translate	
	5045	0710102136702019/2	Maxwell V/s ASP Sealing			IB/296/ND/2019		[Hard+Soft]-	3-Mar-20
048			Products Ltd					Wrong Document	
	5046		SCSL Buildwell Pvt Ltd			IB/755/PB/2018			4-Mar-20
049			V/s. Pal Infgrastrture					ment Not Upload	
			Developers Pvt Ltd						
	5047	0710102163592019/1			i i	IB/2934/ND/201	Mareesh Pravir	[Hard+Soft]-	3-Mar-20
5050			Supertech Ltd		وا			Document Not	
	5048	0710102146712019/1	Kishor Shriram Ghar Ors			CA/127252/2019		[Hard+Soft]-Pg	4-Mar-20
051			V/s. Roc					No 3 Missed Etc	
	5049	071010213652019/3	Himalyan Packagings Pvt					[Hard+Soft]-Pg	4-Mar-20
5052			Ltd Ors V/s. Lexus India					No 1 To 3 Missed	
	5050	0710102017412020/1	DewDROPS Mercantile Pvt					[Hard+Soft]-E	4-Mar-20
5053			Ltd V/s. Metro					Stamp Paper	
			Management Services Pvt					Missed Etc	
	5051	i	Exel Media Pvt Ltd Ors			CP/727/252/201	Yadubhushan Rao		4-Mar-20
5054			V/s. Roc			8		of Service	
	5052	710102026292020	Sanjeev Memorial				Yogesh Kumar	[Hard+Soft]-Pg	4-Mar-20
			Foundation V/s. Kamrup					Not Clear- 168-	
 -			Hosuing Projects Pvt Ltd					199,200-214,225-	
055			5 1,2222					235,237-239,241-	
								257,289,299-	
								304,212,313,319 -	
	5053	0710102149872019/4	Syndicate Bank V/s		<u> </u>	IB/3059/ND/201		[Hard+Soft]-	5-Mar-20
056		3. 10.102.170012010/4	Supreme Alloys Ltd			9		Document Not	
	-0-4	0740402042402020/2	Navair International Pvt						6-Mar-20
5057	5054								

	Α	В	С	D	Е	F	G	Н	ı
	5055		State Bank Of India V/s.			IB/50/PB/2018	Vikas Mishra	[Hard+Soft]-Soft	6-Mar-20
5058	3033	7	Asian Colour oated Ispat			1B/30/1 B/2010	VIKAS IVIISIII A	Not Upload Etc	0-IVIAI -20
	5056	0710102072752019/4	Best Healthcare P Ltd V/s.			IB/1589/ND/201	Gaurav	[Hard+Soft]-	6-Mar-20
5059	3030	07 10 10 20 7 27 320 13/4	HFCL Satellite			9	Choudhary	Estamp Paper	0-IVIAI -20
3033			Communications Pvt Ltd			3	Ciloudilary	Missed / 65-B	
	5057	710102027272020	Rexsona Tiles Pvt Ltd V/S.			Section-9	Dharmik Barot	[Hard+Soft]-Pg	6-Mar-20
5060	3037		Waaman Products Pvt Ltd			Section-9	Dilaillik Balot	Not Clear-30-3g,	0-IVIAI -20
	5058	710102029022020	L&T Finance Ltd V/s.			Section-7	Trimph Legal	[Hard+Soft]-	5-Mar-20
	3036		Neeraj Singhal			Section-7	Trillipii Legai	Section Not	3-IVIAI -20
5061			Neeraj Siligilai					Verify Clearly /	
0001								Sign On Petition/	
								Case Type	
	5059	710102027262020	New Pearl Vitrified Pvt Ltd			Section-9	Dharmik Barot	[Hard+Soft]-Pg	6-Mar-20
5062	5055	7 10 10 20 27 26 20 20	V/s Waaman Products Pvt			Section-9	Dilaffilik Barot	Not Clear-39-50	0-IVIAI -20
	5060	710102029672020	Punjab National Bank V/s.			Section-7	Jitendra Sharma		6-Mar-20
5063	5060		Radico Trading Ltd			Section-7	Jilenara Sharma	[Hard+Soft]-Pg Not Clear-38-	6-IVIAT-20
3003			Radico Trading Ltd					42,76,79-86,90-	
	5061	710102027292020	Infoodes Colutions Dat Ltd.			Section-252	Ashutosh Senger	<u> </u>	5-Mar-20
	5061		Infoedge Solutions Pvt Ltd V/s. Roc			Section-252	Ashutosh Senger	[Hard+Soft]-Pg Not Clear-	5-Mar-20
5064			V/S. ROC					19,20,49-	
	5062	0740402022402020/2	Armour Coourity India Dut			IB/600/ND/2020	Ocean Law Firm	51,64,88,98,134 -	C May 20
5065	5062	0710102023192020/3	Armour Security India Pvt Ltd V/s. Tower			IB/600/ND/2020	Ocean Law Firm	-	6-Mar-20
3003			International Pvt Ltd					Not Upload Etc	
	FOCO					Coation 0	Maniah Daghay	[Lloyd Coft]	11-Mar-20
5066	5063		Rajeev Kumar V/s. Kee			Section-9	Manish Raghav	[Hard+Soft]- Uncomplete	11-Mar-20
	E064	0710102166692019/1	Projects Ltd			IB/449/PB/2019	Ankit Raj	[Hard+Soft]-	11-Mar-20
5067	5064	07 10 102 1000 320 13/1	Colonisers Ltd			10/443/70/2013	Alikit Kaj	Wrong Document	
	5065	0740402472702040/2	Green Fields Petrichor Pvt			IB/424/2020	Sachit Kumar		5-Mar-20
5068	3003	07 10 102 17 37 920 19/3	Ltd V/s. Pack N Pack			16/424/2020	Sahijpal	Not Upload Etc	3-IVIAI -20
3000			Packaging Pvt Ltd				Sampai	Not opioau Etc	
	5066	710102029192020	Nupur Finvest Pvt Ltd V/s.			IB/452/ND/2018	Nipun Gautam	[Hard+Soft]-Pg	6-Mar-20
	3000	7 10102023132020	Unnati Fortune Industries			15/432/145/2010	Mipuli Gautain	Not Clear-97-	0-IVIAI -20
5069			Pvt Ltd Ors					157,166,167,187,1	
			I VI LIU OIS					81,188,189,185	
	5067	710102031302020	Tejas Mahesh Doshi V/s.			Section-9	Tejas Mohan	[Hard+Soft]-Soft	12-Mar-20
5070	3007	7 10102031302020	Imeco Mcahines Pvt Ltd			Section-3	Doshi	Not Upload Etc	12-Wai-20
	5068	710102029642020	Agarwal Marketing And			IB/48/PB/2017	Anil Kohil	[Hard+Soft]-Pg	6-Mar-20
	0000		Services Energy Pvt Ltd			B/40/1 B/2017	Aiii Koiiii	Not Clear-96-	0-1VIQI -20
5071			Corvices Energy 1 vt Eta					98,626-	
								631,639,640,642,6	
								82-686,787-	
	5069	710102028972020	Punjabi Accessoriezz Pvt			Section-9	Ravi Bansal	[Hard+Soft]-Pg	12-Mar-20
			Ltd V/s Kredo Beauty Pvt			-5500011-0	Baileal	Not Clear-	
5072			Ltd					151,154,157 -	
JJ								163,165,170-	
								171,173,281,282,2	
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5073	5070	710102018292020	Sprint Consys Pvt Ltd V/S. Akona Engineering Pvt Ltd			Section-9	Santosh Pandey	[Hard+Soft]-Pg Not Clear-39,54- 56,58,59,73,75,77, 78,79,80,81,82,84,	11-Mar-20
074	5071	0710102107562019/3	Veronica Fashions Pvt Ltd Ors			CA/554/252/202 0	Ajit Sharama	[Hard+Soft]-Soft Copy Not Match With Hard File	5-Mar-20
075	5072		ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd			Section-7	Sanjeev Kumar	[Hard+Soft]-Pg Not Clear- 36,271,272 / Volume 1 Not	12-Mar-20
076	5073	710102028662020	Lalit Grover V/s. CVC Opticals OPC Pvt Ltd			Section-9	Mimansa Law	[Hard+Soft]- Document Not	12-Mar-20
077	5074	0710102019142020/3	Yogesh Sharama V/s. Al Dua Food Processinbg Pvt			IB/519/2020	R Sundar Ramanathan	[Hard+Soft]-Pg NoT Clear-94-	12-Mar-20
6078	5075	0710102082052019/7	IHC Shops Owners Assocaition V/s. Narender Kumar Sharma Anr			IB/1397/PB/201 9	Kanti Mohan Rustagi	[Hard+Soft]-Pg Not Clear- 116,118,120,182,1 83,184/ Pg No 125,146-147	12-Mar-20
079	5076	710102030502020	Tuf Metallurgical P Ltd V/s. Albus India Ltd			IB/1089/ND/201 8	Sandeep Kumar Bhatt	[Hard+Soft]-Pg Not Clear-85- 89,96- 101,105,106,108,1 11,112,114,118,12 4,127,131,134,136	12-Mar-20
080	5077		Venessa Metals And Alloys Pvt Ltd v/S. Terence Alloys Pvt Ltd			IB/2262/ND2019	Nitesh Kumar Sinha	[Hard+Soft]-Case Type Wrong Etc	13-Mar-20
081	5078	710102032292020	Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors			IB/543/PB/2018	Niti Arora Sachar	[Hard+Soft]-Pg No 155 Missed / Estamp Paper	13-Mar-20
082	5079	0710102025972020/1	Edelwess Asset Recontruction Company Ltd V/s. Tecpro Systems Ltd			IB/197/PB/2017	India Law LLP	[Hard+Soft]-Pg Not Clear- 306,494-507,484- 489,490-	13-Mar-20
083	5080		Vishal Fabrics Ors V/s AVJ Developers India Pvt Ltd			IB/654/PB/2019	Abhishek Anand	[Hard+Soft]-Pg Not Clear-243- 244,273- 274,294,292,172,2	13-Mar-20
084	5081	5	Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd			IB/1493/PB/201 8	Law Intellect Harish Katyal	[Hard+Soft]-Pg Not Clear- 193,142-144,165- 169,	16-Mar-20

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	A	B	C	D	E	F	G	H	40.15
	5082	710102031482020	Pallavi Joshi Bakhru V/s.			IB/456/2018	Swapnil Gupta	[Hard+Soft]-Pg	12-Mar-20
005			Universal Buildwell Pvt					No-	
085			Ltd Ors					2,4,6,8,10,12,14,1	
								6,18,20,22,24,28,3	
								1,32,34,36,38,40,4	
086	5083	710102032262020	Dinesh Kumar Goel V/s.			Section-9	Kartickay Mathur	[Hard+Soft]-Pg	13-Mar-20
000			Nice Projects Ltd					No-30-33,46 Etc	
	5084	710102030972020	Welfare Assocaition			Section-9	KSA Law Offices	[Hard+Soft]-Pg	13-Mar-20
087			Garwa V/s. IREO Pvt Ltd					Not Clear-	
								232,523-524/ Pg	
	5085	710102030942020	A.G Assoacites V/s.			Section-9	A.G Assocaites	[Hard+Soft]-Pg	13-Mar-20
380			Trading Intenational Ltd					No 5 Missed /	
								Soft Copy Not	
	5086	710102030952020	Piyush Engineering PSL			Section-9	A.G Assocaites	[Hard+Soft]-Pg	13-Mar-20
089			Engineering Pvt Ltd			-5000011-0	, a S Addoduited	No 5 Missed /	10 11101 20
			Linginicoling i Vi Liu					Soft Copy Not	
	E097	710102030452020	Double Stra Buildwers Pvt			Section-252	Laymi gurung	[Hard+Soft]-Pg	16-Mar-20
090	5087					Section-252	Laxmi gurung		10-War-20
	5000		Ltd V/s. Roc			04' 0	1/OA I Off	No 23,27 Missed /	40 M CC
	5088	710102030992020	Grand Arch Resident			Section-9	KSA Law Offices	[Hard+Soft]-Pg	13-Mar-20
091			Welfare Assocaition					Not Clear-314-	
			Garwa V/s. IREO Vt Ltd					315,50/ Pg	
								No143-144	
	5089	710102031792020	Shivam Enterprises V/s.			Section-9	Tushar Parashar	[Hard+Soft]-Pg	13-Mar-20
			GRV Kreations Pvt Ltd					Not Clear-20-	
092								26,35,36,45,46,53,	
192								68-76,78-86,Pg	
								No 106 Missed /	
								True Copy & Sign	
	5090	710102030432020	Viprender Aggarwal Ors			Section-7	Sharma	[Hard+Soft]-Pg	13-Mar-20
93				1				Not Clear-94-100	
			IV/S. Shreelee Wetaba Lto					INOL Clear-94-100	
	5091	710102031412020	V/s. Shreejee Metapa Ltd Bharat Jatropha Garden			Section-252	Chetana I aw		16-Mar-20
	5091	710102031412020	Bharat Jatropha Garden			Section-252	Chetana Law	[Hard+Soft]-Pg	16-Mar-20
	5091		Bharat Jatropha Garden Estates Pvt Ltd Ors V/s.			Section-252	Chetana Law Solutions	[Hard+Soft]-Pg Not Clear-	
	5091		Bharat Jatropha Garden			Section-252		[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No	
)94			Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc				Solutions	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317-323,381-390	
)94	5091		Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc APIS Natural Products Pvt			Section-230-232	Solutions	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317-323,381-390 [Hard+Soft]-Pg	
)94			Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc				Solutions	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317-323,381-390 [Hard+Soft]-Pg Not Clear-Pg Not	
094			Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc APIS Natural Products Pvt			Section-230-232	Solutions	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317-323,381-390 [Hard+Soft]-Pg Not Clear-Pg Not Clear-	
094			Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc APIS Natural Products Pvt			Section-230-232	Solutions	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317-323,381-390 [Hard+Soft]-Pg Not Clear-Pg Not Clear- 38,62,64,72,74,78,	
094			Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc APIS Natural Products Pvt			Section-230-232	Solutions	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317-323,381-390 [Hard+Soft]-Pg Not Clear-Pg Not Clear- 38,62,64,72,74,78, 173-179,198,204-	
094			Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc APIS Natural Products Pvt			Section-230-232	Solutions	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317-323,381-390 [Hard+Soft]-Pg Not Clear-Pg Not Clear- 38,62,64,72,74,78, 173-179,198,204- 217,229,236,245,2	
094			Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc APIS Natural Products Pvt			Section-230-232	Solutions	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317-323,381-390 [Hard+Soft]-Pg Not Clear-Pg Not Clear- 38,62,64,72,74,78, 173-179,198,204-	
094			Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc APIS Natural Products Pvt			Section-230-232	Solutions	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317-323,381-390 [Hard+Soft]-Pg Not Clear-Pg Not Clear- 38,62,64,72,74,78, 173-179,198,204- 217,229,236,245,2	
094		710102032552020	Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc APIS Natural Products Pvt			Section-230-232	Solutions	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317-323,381-390 [Hard+Soft]-Pg Not Clear-Pg Not Clear- 38,62,64,72,74,78, 173-179,198,204- 217,229,236,245,2 46,247,248,251,25	
094	5092	710102032552020	Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc APIS Natural Products Pvt Ltd and APIS India Ltd			Section-230-232 1st Motion	Solutions Sameer Gupta	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317-323,381-390 [Hard+Soft]-Pg Not Clear-Pg Not Clear- 38,62,64,72,74,78, 173-179,198,204- 217,229,236,245,2 46,247,248,251,25 3,255,257,259,266 [Hard+Soft]-Pg	16-Mar-20
094	5092	710102032552020	Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc APIS Natural Products Pvt Ltd and APIS India Ltd Bharat Bhushan V/s.			Section-230-232 1st Motion	Solutions Sameer Gupta Aniruddha	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317-323,381-390 [Hard+Soft]-Pg Not Clear-Pg Not Clear- 38,62,64,72,74,78, 173-179,198,204- 217,229,236,245,2 46,247,248,251,25 3,255,257,259,266 [Hard+Soft]-Pg No 148,150,172	16-Mar-20
094 095 096	5092 5093	710102032552020 0710102030982020/1	Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc APIS Natural Products Pvt Ltd and APIS India Ltd Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			Section-230-232 1st Motion	Solutions Sameer Gupta Aniruddha Deshmukh	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317-323,381-390 [Hard+Soft]-Pg Not Clear-Pg Not Clear- 38,62,64,72,74,78, 173-179,198,204- 217,229,236,245,2 46,247,248,251,25 3,255,257,259,266 [Hard+Soft]-Pg No 148,150,172 Translation etc	16-Mar-20 16-Mar-20
094 095 096	5092	710102032552020 0710102030982020/1 0710102161722019/5	Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc APIS Natural Products Pvt Ltd and APIS India Ltd Bharat Bhushan V/s.			Section-230-232 1st Motion	Solutions Sameer Gupta Aniruddha	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317-323,381-390 [Hard+Soft]-Pg Not Clear-Pg Not Clear- 38,62,64,72,74,78, 173-179,198,204- 217,229,236,245,2 46,247,248,251,25 3,255,257,259,266 [Hard+Soft]-Pg No 148,150,172	16-Mar-20

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5098	5095	0710102007042020/6	Abhishek Gupta V/s.			IB/332/OF/2020	Govind Rishi	[Hard+Soft]-Soft	17-Mar-20
			Fiitjee Ltd					Copy Incomplete	
5099	5096	710102031982020	Worxspace Pvt Ltd V/s.			CP	Zeba Khair	[Hard+Soft]-Soft	13-Mar-20
0000			IREO Fiverivers Pvt Ltd			/408/ND/2018		Copy Incomplete	
	5097	0710102012472020/2	Clarion Township Pvt Ltd			IB/410/2020	Dhruv Mathur	[Hard+Soft]-Index	16-Mar-20
5100								Not Match From	
								Hard & Wrong	
5101	5098	710102031422020	Modern Credit Pvt Ltd V/s.			IB/2082/ND/201	Sunil Kumar	[Hard+Soft]-	16-Mar-20
3101			KPG International Pvt Ltd			9	Agarwal	Wrong Document	
	5099	710102031432020	Elite Steels Pvt Ltd V/s.			IB/1443/ND/201	Sunil Kumar	[Hard+Soft]-	16-Mar-20
5102			Growthways Trading Pvt			9	Agarwal	Wrong Document	
			Ltd Ors					Etc	
-400	5100	710102032822020	Vishal Fabrics Ors V/s.			IB/654/PB/2018	u n Singh	[Hard+Soft]-Pg	16-Mar-20
5103			AVJ Developers India Pvt				_	No 40-62 Not	
	5101	0710102007572020/2	Kapila Colours Pvt Ltd V/s.			IB/283/2020		[Hard+Soft]-	5-Mar-20
5104			Samtex Desinz Pvt Ltd				Deshmukh	document Not	
	5102	710102033152020	Jammu & Kashmir Bank			Section-7	Khaitan & Khaitan		16-Mar-20
			Ltd V/s. Aman Hospitality					No Clear-56-	
5105			Pvt Ltd					57,331,470-	
			1 77 214					479,490,492-	
	5103	710102033102020	Bizlife Property Buyers			Section-7		[Hard+Soft]-Pg	16-Mar-20
	3103	7 10 10 20 33 10 20 20	Welfare Assocation V/s.			Oection-7		No Clear-	10-Wai -20
106			HSL Software Pvt Ltd Anr				Services LLP	1424,1426,1827,1	
100			HSL Software PVI LIU AIII						
								828,1005,2655,22 4-	
	F404	740400000000	Min Half India Dot Ltd			ID/4700/ND/004			47 May 20
5107	5104	710102033352020	Win Holt India Pvt Ltd			IB/1782/ND/201		[Hard+Soft]-	17-Mar-20
	-40-	T40400000TT0000	010 5			9		document Not	0/47/0000
	5105	710102033572020	SNS Engineering Pvt. Ltd.			Section-9	-	[Hard]-Pg Not	3/17/2020
			V/s. M-City Infrastructure					Clear-73,75,77,79-	
108			Pvt. Ltd.				I .	80,82,87,88,90,97,	
							I .	99,104-106,124 /	
								Soft Copy Not	
	5106	710102033482020	Rupinder Singh Khurana			Section-9		[Hard+Soft]-Pg	3/17/2020
109			V/s. ICICI Bank Ltd.				Azad	No Clear-165,234-	
109								238,265,166,274,1	
								67,300,313,305-	
	5107	710102033012020	JIL Information			Section-9		[Hard+Soft]-Pg	3/17/2020
5110			Technology Ltd. V/s. QI					No Clear-396	
			Network Enterprise Pvt.						
-444	5108	710102033652020	Jugal Kishore Khetawat			Section-7	Gayatri Verma	[Soft]-Pg Not	3/17/2020
5111			V/s. Ansal Hi-Tech				1	Clear-88-103	
	5109	710102024782020/4	Zoom Communications			IB/616/ND/2020		[Soft]-document	3/17/2020
5112			Ltd. V/s. Par Excellence					Not Upload Etc	
			Real Estate Pvt. Ltd.						
	5110	710102033682020	SKP Buildcon Pvt. Ltd.	+		Section-9	Harshal Kumar	[Hard+Soft]-Pg	3/17/2020
	0110		V/s. Hindustan Prefab Ltd.			Coolion-0	I .	No Clear-103,117	J. 1.1/2020
5113			Lu.					/ Translate-161	
]					[Soft]-document	

	Α	В	С	D	E	F	G	Н	I
5114	5111	710102032352020	ERA Infrastructure India Ltd. V/s. ROC			Section-441	Nakul Bharana	[Hard+Soft]- Translate-	3/17/2020
5115	5112	710102033762020	Victorian Buildwell Pvt. Ltd. V/s. ROC			Section-252	Shashi Bala	[Hard]-Translate- 121,122,127 / Soft Copy Not Match	3/17/2020
5116	5113	710102026142020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/2019	Aniruddha Deshmukh	[Hard+Soft]- Translate- 150,152,174 /	3/16/2020
5117	5114	710102032872020	Dapel Investments LLP V/s. Grandeur Travels And Tours LLP			Section-60		[Hard+Soft]-Pg No Clear-110- 112,115-119 /	3/16/2020
5118	5115	710102033202020	Supreme Packaging Industries V/s. AL-Tabarak Frozen Foods Pvt. Ltd.			Section-9		[Soft]-document Not Upload Etc	3/18/2020
5119	5116	710102034072020	Hulas Rahul Gupta V/s. Union Bank Of India			Section-7		[Hard+Soft]- Missing-25-27	3/18/2020
5120	5117	710102024562020/1	T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd.			IB/615/ND/2020		[Hard+Soft]-Pg Numbering Format Wrong	3/16/2020
5121	5118	710102030512020	Amit Mehta V/s. Franchise India Brands Ltd.			IB/3029/ND/201 9		[Soft]-Missing Pgs-11-15 / Affidavit In E-	3/17/2020
5122	5119	710102033912020	Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd.			Section-9	Arvind Kumar Shukla	Soft Copy Not Match	3/18/2020
5123	5120	710102034302020	ACL Components Ltd. V/s. JMA E-Comm Pvt. Ltd.			Section-230-232 1st Motion	Suman Kumar Jha	[Hard+Soft]-Pg No Clear- 199,202,203,205,2	3/18/2020
5124	5121	710102165652019/1	SVG Media Pvt. Ltd. V/s. Omgen Online Service India Pvt. Ltd.			IB/1432/ND/201 9	Ajit Yadav	Wrong E-Filling	2/10/2020
5125	5122	710102032442020	Cork Products Pvt. Ltd. V/s. OCS Group India Pvt.			Section-9	Ahsan Ahmad	[Soft]- Vakalatnama	3/18/2020
5126	5123	710102034412020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.			Section-425	Swarup	Wrong Document	3/19/2020
5127	5124	710102034422020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.			Section-425	Swarup	Wrong Document	3/19/2020
5128	5125	710102158652019/1	Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd.			IB/1718/2018	R.K Gupta	Wrong E-Filling	3/18/2020
5129	5126	710102148852019/1	Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd.			CP.No.398/ND/2 019		Wrong E-Filling / [Hard]-Original Advance Service	3/6/2020
5130	5127	710102171082019/3	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/201 9	Nishant Awana	Wrong E-Filling	2/14/2020

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5131	5128	710102171082019/2	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/201 9	Nishant Awana	Wrong E-Filling	2/14/2020
5132	5129	710102043712021	SALONI MEHRA VS M/S CONCEPT HORIZON INFRA PVT LTD		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/811(ND)20 19	Preeti singh	Case Type is wrong, sign is missing on application, stamp paper and	29/06/2021
5133	5130	710102084512020		Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	page:22-25 not clear, estamp paper missed, 27- 28, advocate	1/9/2020
5134	5131	710102084562020	VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN		2/9/2020
5135	5132	710102084542020	LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	advocate welfare and court fee missed.	2/9/2020
5136	5133	710102043782021	GAURAV KHURANA VS PUNJAB NATIONAL BANK & ORS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2484(ND)2	Sanjay Bhatt	Main Case Not Linked	29/06/2021
5137	5134	710102043812021	CORPORATION BANK VS CLOVER FORGING & MACHINING PVT. LTD.		Sec 60(5)		AKSHAY	Payment Not Done	29/06/2021
5138	5135	710102025672020	SR FOILS AND HYGIENE	Contempt Petition (IBC)	Sec 60(5)		SHANKARI MISHRA	case type wrong	26/02/2020

	Α	В	С	D	E	F	G	Н	I
5139	5136	710102042382021	MAHABIR SINGH VS REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (3)		Mukund Rawat	pg-79-84,123 not clear,pg-122 cut,welfare of Rs15 missed in	
5140	5137	0710102037802021/1	VIKAS GARG Vs. OSWAL MINERALS LIMITED		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		Sign missing in Page Nos. 3 to 7	30/06/2021
5141	5138	0710102102622019/7	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2		Proof of service missing	30/06/2021
5142	5139	0710102119782020/2	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/5(ND)2021		Wrongly filed and filed twice	28/06/2021
5143	5140	0710102119782020/3	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/5(ND)2021		Wrongly filed	28/06/2021
5144	5141	0710102119782020/5	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/5(ND)2021		Main File document not available	28/06/2021
5145	5142	0710102024322021/6	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTO RY APPLICATION		E-stamp missing, Affidavit missing, Page Nos. 25 to	30/06/2021
5146	5143	0710102016322021/2	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/14(ND)202		Page no. 41 - 323 true copy sign missing	30/06/2021
5147	5144	0710102145932019/2	SBS LOGISTICS SINGAPORE PTE LTD Vs. MR.MOHAN LAL JAIN		Sec 60(5)	INTERLOCATO RY APPLICATION		d	30/06/2021
5148	5145	710102044342021	LALIT KUMAR AND OTHERS VS SIMOVA INDIA LIFESCIENCES PVT.	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/197(PB)20	NCLTAC	PG-14,15 not clear/Sign missing on PAGE	1/7/2021
5149	5146	0710102030102018/5	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. RATTANINDIA POWER		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1464(PB)2 018		Index missing, court fees missing, welfare missing	1/7/2021
5150	5147	0710102036092021/1	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/2422(ND) 2021		Stamp paper wrongly filed, Wrongly arranged Page Nos.from 75 to 102	1/7/2021
5151	5148	0710102077422020/9	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)20 20		E-stamp missing	1/7/2021

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	5149	0710102400532013/1	RODEMADAN HOLDINGS		Application under	COMPANY		Contact Helpdesk	1/7/2021
E 4 E 0			LTD. Vs. M/S.		any other	PETITION		011-24363846 e-	
5152			INTERNATIONAL TRADE		provisions	(COMPANIES		filing@nclt.gov.in	
			EXPOCENTRE LTD		•	ACT)/66(PB)201			
	5150	0710120001442018/2			IBC Under Sec 9	COMPANY		Proof of service	1/7/2021
5153			LIMITED Vs. SHILPI			PETITION IB		missing	
			CABLE TECHNOLOGIES			(IBC)/64(PB)201		3	
	5151		INGRAM MICRO INDIA		IBC Under Sec 9	COMPANY		Affidavit missing,	29/01/2021
			PRIVATE LIMITED Vs. DR			PETITION IB		Wrong Alignment	
5154			JAIN VIDEO ON WHEELS			(IBC)/843(ND)20		done, Same	
			LIMITED			18		document filed	
	5152	0710102012202021/1	KAMLESH SINGH GARIA		Rule 11 of NCLT,	INTERLOCUTO		Proof of service	1/7/2021
5155			Vs. M/S ANSAL HOUSING		2016	RY		missing	
			AND CONSTRUCTION			APPLICATION		J9	
	5153	0710102024292021/8			IBC Under Sec 10	COMPANY		Wrong e-filing ,	1/7/2021
5156			CENTRE PRIVATE LTD.			PETITION IB		need to file in IA	
			Vs. T3HOLIDAYS PVT LTD			(IBC)/197(PB)20			
	5154	0710102026562021/1	HANERY HARISH GUPTA		Application under	· · · · · · · · · · · · · · · · · · ·		Page no. 2-7 true	1/7/2021
5157			Vs. SUPERTECH LTD.		any other	RY		copy sign	
					provisions - IBC	APPLICATION		missing	
	5155	0710102032912018/3	INCOME TAX OFFICER Vs.		Sec 252 (1) - By	COMPANY		Page no. 9-10, 13-	1/7/2021
5158			REGISTRAR OF		Government	APPEAL(COMP		17, 21, Court fees	
			COMPANIES (ONE IS		Body,Sec 252 (3) -	•		and welfare	
	5156		YOGESH KUMAR GUPTA		Application under			Wrong e-filing,	5/11/2020
5159			Vs.		any other	RY		need to file in IA	
					provisions - IBC	APPLICATION			
	5157	0710000044432021	Suraksha Asset					Welfare missing	
5160			Reconstruction limited					on	
								vakalatnama/NCL	
5161	5158	0710000042072021	SLV SECURITY SERVICES					Page No 10	
5101			PVT. LIMITED					Missing	
	5159	0710000041892021	MANINDER PAL SINGH					NCLT form 3C	
5162			AND PAUL COMPONENTS					missing (Not	
			PVT. LTD.					written	
	5160	0710000041522021	M/s C to C Services					Stamp paper &	
5163			Consultants Private					Affidavit	
3103			Limited					missing/Court fee	
								& welfare also	
	5161	0710000037732021	Shridevshri Medicare					NCLT form 3C	
5164			Hospital Pvt. Ltd. (through					and affidavit	
			its Managing Director)					missing	
5165	5162	0710000037392021	BULAT					Index and	
			PHARMACEUTICAL					pagination	
5166	5163	0710000033162021	VINOD KUMAR MITTAL					NCLT form 3C	
								missing & proof	
5167	5164	0710000027772021	Anadi Investments Private					NCLT form 3C	
3101			Limited					missing	

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	5165	0710000027252021	Innotarget Fashalot Retail					Stamp/Supportin	
5168			Private Limited and Ors					g affidavit &	
								Proof of service	
	5166	0710000026172021	TUI India Pvt Ltd					NCLT form 3C	
								missing/court fee	
5169								& welfare	
								missing on	
	5167	0710000024692021	New Okhla Industrial					NCLT form 3C	
			Development Authority					missing/court fee	
5170			2000 opinione / talinone,					& welfare	
								missing on	
	5168	0710000023832021	ASR MARKET VENTURES					Court fee &	
5171	3100	07 10000023032021	PRIVATE LIMITED					welfare missing	
	E160	0710000023812021	ASR MARKET VENTURES					Court fee &	
5172	5169	07 10000023612021							
		074000000070004	PRIVATE LIMITED					welfare missing	
5173	5170	0710000023792021	ASR MARKET VENTURES					Court fee &	
			PRIVATE LIMITED					welfare missing	
	5171	0710000022152021	MANINDER PAL SINGH					NCLT form 3C	
5174			AND PAUL COMPONENTS					missing	
			PVT. LTD.						
5175	5172	0710102016772021	Amakan Overseas Private					E-stamp missing	
			Limited						
	5173	0710000014712021	Lex Sportel Vision Private					NCLT Form 3C	
	5174	0710000008392021	M/s. Super Restaurant Pvt.					NCLT form 3C	
5177			Ltd.					missing/No e-	
3177								stamp,No	
								Affidavit/No true	
F470	5175	0710000004452021	m/s Padmakriti Creations					NCLT FORM 3C	
5178			private limited					MISSED	
	5176	0710000001222021	Roinet Solutions Private					No memo of	
			Ltd					Parties,No	
5179								index,No	
								Supporting	
	5177	0710000118862020	MANINDER PAL SINGH					NCLT form 3C	
5180		0. 10000 1 10002020	AND PAUL COMPONENTS					missed	
			PVT. LTD.					mooda	
	5178	0710000111292020	Mankind Pharma Limited					Court fee &	
5181	3170	0. 10000 111232020	mannia i nama Emilea					welfare missed	
\vdash	5179	0710000111282020	Magnet Labs Private					Court fee &	
5182	5179	07 10000 111202020	Limited					welfare missed	
	E100	0710000111272020	Lifestar Pharma Private					Court fee &	
5183	5180	01 10000111212020							
1		074000044400000	Limited Manufactured Discussion Limited					welfare missed	
5184	5181	0710000111262020	Mankind Pharma Limited					Court fee &	
		0710000111070000	<u> </u>					welfare missed	
5185	5182	0710000111252020	Magnet Labs Private					Court fee &	
1			Limited					welfare missed	
5186	5183	0710000111232020	Lifestar Pharma Private					Court fee &	
]		Limited					welfare missed	

	Α	В	С	D	E	F	G	Н	
	E101	0710000111032020	Western Hotels Private	_	-		-	NCLT Form 3C	·
5187			Limited					missed	
	5185	0710000107122020	Usha Breco Limited					No court fee and	
5188								welfare on	
	5186	0710102105912020	Spire Techpark Private					NCLT Form 3C	
5189	0.00	07 10102100012020	Limited					Missed/No court	
								fee and welfare	
	5187	0710000102922020	M/s. Insilco Merchants Pvt.					No court fee and	
5190		0.10000102022020	Ltd.					welfare on	
								vakalatnama/NCL	
5191	5188	0710102101582020	Ashvar Automobiles Pvt.					NCLT Form 3C	
	5189	0710102101552020	Ashvar Cars India Pvt. Ltd.					NCLT Form 3C	
	5190	0710000101612020	ISGEC Heavy Engineering					NCLT Form 3C	
5193			Ltd					Missed/Service	
5194	5191	0710000098402020	VIKAS BISHNOI					NCLT form 3C	
	5192	0710000096902020	Anand Engineering					No pagination on	
5195			Limited					Demand notice &	
								4 pages not clear	
	5193	0710000096452020	Nexgen Fluoropolymers					NCLT form 3C	
5196			Pvt. Ltd					missed/proof of	
								service missed	
	5194	0710000096052020	Shailendra Aggarwal					proof of	
5197								service/Supportin	
								g Affidavit	
	5195	0710000096042020	Pradeep Arora					proof of	
5198								service/Supportin	
								g Affidavit	
	5196	0710000096032020	Piya Puri					proof of	
5199								service/Supportin	
								g Affidavit	
	5197	0710000095922020	Satyadeep Bishnoi					proof of	
5200								service/Supportin	
								g Affidavit	
5201	5198	0710000094692020	Amazon.com NV					proof of service	
			Investment Holdings LLC						
5202	5199	0710102093822020	IST Green Power Private					NCLT form 3C	
	1		Limited					missed	
5203	5200	0710102093722020	IST Green Power Private					NCLT form 3C	
L	-		Limited			1		missed	
5204	5201	0710000092402020	Bank of Baroda					Form 3C missed,	
								Proof of service	
5205	5202	0710000090422020	M/s Saya Cementation					NCLT FORM 3C	
	5203	0710102088932020	Nandita Sharma					NCLT FORM 3C	
5206								MISSED AND	
								PROOF OF	
	5204	0710102088912020	Nandita Sharma					NCLT FORM 3C	
5207								MISSED AND	
								PROOF OF	

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5208	5205	0710102088892020	Nandita Sharma		_			NCLT FORM 3C MISSED AND PROOF OF	
5209	5206	0710102088882020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF	
5210	5207	0710102088872020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF	
5211	5208	0710102087922020	Aqualite Industries Private Limited					NCLT FORM 3C MISSED AND PROOF OF	
5212	5209	0710000084682020	Green Channel publications (India) Pvt Itd					Supporting Affidavit missed Advance Service Missed ,	
5213	5210	0710102080792020	Sushen Gupta					FORM 3C	
5214	5211	0710000080602020	Trinity Cleantech Private Limited					FORM 3C MISSED	
5215	5212	0710000080072020	Hem Singh Bharana					FORM 3C	
5216	5213	0710000074832020	IDBI Bank Limited					No Advance Service & No	
5217	5214	710102029482021		Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/160(PB)20 17	ADITYA	memo of parties and wrong section please written in the appliaction Rule	13/04/2021
5218	5215	710102044172021	LTD THROUGH	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/863(PB)20 20	Kairav	wrong filing	30/06/2021
5219	5216	710102009532020	TRANSLITE SCAFFOLDING LIMITED VS DSC LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	Separate volume 2 index, amount cut and date cut pages, page not clear please	20/01/2020
5220	5217	710102011312020	SANTAM DYE CHEM INDUSTRIES VS RSM DYECHEM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		CA VIRAL SHAH	page:3, 28,29,31, 34, 37, 39, 72, 73, 81, 91-92, power of attorney with 50rs estamp	24/01/2020
5221	5218	710102002692020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Please upload correct pdf file	7/1/2020
5222	5219	710102004182020	VS MONNET	Company Petition IB (IBC)	IBC Under Sec 9		sanjay sahni	Please upload correct PDF	10/1/2020

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1	5220			Company	IBC Under Sec 9		ARVIND KUMAR	No Documents	15/01/2020
5223			LTD. VS M/S SRS REAL	Petition IB			SHUKLA	uploaded please	
			ESTATE LIMITED	(IBC)				upload correct	
	5221	710102013902020	ARJUN ISPAT INDIA	Company	Application under		Rajneesh Singhvi	need to file IA	30/01/2020
5224				Petition IB	any other		indjiid and and		
"			SRS REAL ESTATE	(IBC)	provisions - IBC				
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	5222			Company	Sec 252 (1)		SHOBHIT	case type wrong	4/2/2020
5225				Petition			RASTOGI		
			REAL ESTATE LIMITED	(Companies					
				Act)					
	5223	710102017592020	PK INDUSTRIES PVT LTD	Company	Application under		rakesh	Wrong section	7/2/2020
5226				Petition IB	any other			3	
			ESTATE LIMITED	(IBC)	provisions - IBC				
	E224			` '	•		Ashutash	Wrong costion	44/0/0000
	5224			Company	19(2)		Ashutosh	Wrong section	11/2/2020
5227				Petition IB					
			PRIVATE LIMITED	(IBC)					
	5225	710102016102020	SHERWIN WILLIAMS	Company	IBC Under Sec 9		PANKHURI	wrong file	5/2/2020
F220			COATINGS INDIA PVT LTD	Petition IB				upload (file as	
5228			VS HARSH SPECIALITY	(IBC)				document)	
			COATING PRIVATE	,				,	
	5226		RAJESH AHLAWAT VS	Company	Sec 66(1)		Rajesh Ahlawat	Wrong section	12/6/2021
5229	3220			Petition IB	Sec 66(1)		Rajesii Ailiawat	wrong section	12/0/2021
3229									
			SERVICES PRIVATE	(IBC)					
	5227			Company	Application under		DIVANSHU	Wrong section	9/2/2020
5230			VS ANSAL HITECH	Petition IB	any other				
			TOWNSHIPS PVT. LTD.	(IBC)	provisions - IBC				
	5228	710102013872020	ARJUN ISPAT INDIA	Company	Application under		Rajneesh Singhvi	need to file IA	30/01/2020
5231				Petition IB	any other		, , , , , ,		
				(IBC)	provisions - IBC				
—	F220		i	· · · · · · · · · · · · · · · · · · ·	1		RITU	nood to file IA	1/7/2021
	5229			Contempt	Rule 11 of NCLT,		KIIU	need to file IA	1///2021
5232			PRIVATE LIMITED VS EDU	Petition (IBC)	2016				
			SMART SERVICES						
			PRIVATE LIMITED						
	5230	0710102027582021/2	LSF10 ROSE	Sec.	COMPANY			Sign missing in	25/06/2021
			INVESTMENTS S.Ã R.L.	241(1),Sec.	PETITION			each pages,	
5233				242(4),Sectio	(COMPANIES			Affidavit missing,	
				n 339,Sec.	ACT)/76(ND)2021			Proof of service	
				,	70 1 Ji i O(14D)202 I				
-	=00 <i>1</i>	AT 4 A 4 A A A A A A A A A A A A A A A A		244(1)	001404107			missing	0/7/0004
5234	5231				COMPANY				2/7/2021
					PETITION IB			Document filed	
	5232	0710102032792018/6	SKOOTR GLOBAL	IBC Under	COMPANY			Affidavit missing,	2/7/2021
			PRIVATE LIMITED Vs.	Sec 9	PETITION IB			Alignment not	
5235			HACXAD INFOTECH		(IBC)/195(ND)2019			done properly in	
			PRIVATE LIMITED					Page Nos	
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5236			ARINDAM PATRANABISH Vs. PAWAN KUMAR SINGAL	Sec 60(5),22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2195(ND)20 21			Same Document filed twice, Sign missing in each pages, Affidavit and Proof of	2/7/2021
5237	5234	0710102001992020/8		IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020			Merge documents in single pdf, wrong pagination, volume wise index missing, mention	2/7/2021
5238	5235	0710102016322021/3	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/14(ND)2021			True copy sign missing on every page	2/7/2021
5239	5236	0710102016582021/2	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/10(ND)2021			True copy sign missing on every page	2/7/2021
5240	5237	0710102017542021/2		IBC Section 59	COMPANY PETITION IB (IBC)/145(ND)2021			Stamp paper missing, affidavit not notarised	2/7/2021
5241	5238	0710102022322020/1	MAHESH KUMAR KEJRIWAL Vs. RAMESH KUMAR KEJRIWAL	Application under any other provisions ,Application under any other provisions ,Sec 425	COMPANY APPLICATION(CO MPANIES ACT)/177(PB)2020			No Index, No pagination, Court fee and welfare missing	2/7/2021
5242	5239	0710102028982018/1 5	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)201 8			Stamp paper missing, affidavit not notarized, True copy sign	2/7/2021
5243	5240	0710102032092021/1	ATISHAY JEWELLERS PRIVATE LIMITED Vs. ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(PB)2021			No Index, No Pagination	2/7/2021
5244	5241	0710102147322019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRINTO (INDIA)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPAN IES ACT)/855(ND)2019			Stamp paper missing, affidavit not notarized,	2/7/2021

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5245		710102039862021	M/S SAMBHAVI ENTERPRISES PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/90(ND)201	ASHISH	section wrong estamp paper missed affidavit and stamp paper not notarized court fee and	10/6/2021
5246	5243	710102044522021	NATH MOTORS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2	Inder Paul Singh Oberoi	stamp and notary missing	2/7/2021
5247	5244	710102044112021	LTD. VS SIMOVA INDIA	_	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/80(ND)202	Praveen Kumar	section wrong	30/06/2021
5248	5245	710102009892020	VS COMT	Company Petition IB (IBC)	IBC Under Sec 9		Abhijeet	petition not sign on every pages, 22, 40-51, 75, 76, 86, 87, 95-117, 132, (all invoice	21/01/2020
5249	5246	710102002682020		Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN	7/1/2020
5250	5247	710102002632020		Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Kindly upload correct pdf	7/1/2020
5251	5248	710102002662020		Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN	7/1/2020
5252	5249	710102001482020	LIMITED VS BHP	Company Petition IB (IBC)	IBC Under Sec 9		Mukesh Kumar	list of dates and events missed, page:24, 26-36 missed, advocate welfare and court fee missed,	5/1/2020
5253	5250	710102019932020		Company Appeal(Comp anies Act)	Sec 252 (1)		DHARMENDRA SHARMA	kindly merge all documents in pdf	13/02/2020
5254	5251	710102020752020		Company Petition IB (IBC)	Sec 60(5)		Bharat	need to file IA	14/02/2020

5255 710102021792020 DURGA CHARA MOHANTY & OI BINDAL SPONG INDUSTRIES LT 5256 710102026782020 MONK MEDISO PRIVATE LIMIT BINDAL SPONG	RS. VS Petition (IBC)	Application under any other provisions - IBC	F	G HITENDRA NATH RATH	H Wrong section/Memo of party/Brief of synossis/list	17/02/2020
5255 MOHANTY & OI BINDAL SPONG INDUSTRIES LT 5256 5253 710102026782020 MONK MEDISO PRIVATE LIMIT BINDAL SPONG	RS. VS Petition (IBC)	any other			section/Memo of party/Brief of	17/02/2020
5255 BINDAL SPONG INDUSTRIES LT 5256 5256 710102026782020 MONK MEDISO PRIVATE LIMIT BINDAL SPONG	D			RATH	party/Brief of	
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5254 710102020392020 SUPER TENT H		Sec 252 (1)		AKSHANSH	65 page missed	14/02/2020
5257 PRIVATE LIMIT	'' '			SINGHAL		
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5255 710102022122020 DURGA CHARA		Application under			Wrong	18/02/2020
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5258 BINDAL SPONG		provisions - IBC			party/Brief of	
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5050 740400044440004 MEDI IN ONA O	(0.00(4.4))	0 000 000		NI	dates	4/7/0004
5256 710102044412021 MERLIN SNACH	` ,	Sec. 230-232 -		Neeraj Arora	Kindly annex e	1/7/2021
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5259 BINDAL SPONG					chairperson	
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5257 0710102002732020/1 ASSET CARE A	Act)	IBC under Sec 7	COMPANY		Wrong o filing	5/7/2021
0 RECONSTRUCT		ibC under Sec /	PETITION IB		Wrong e-filing, need to file in IA	5///2021
5260 RECONSTRUC			_		need to me m iA	
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5258 0710102038142021/1 HDFC BANKLT		Sec 52 (5)	INTERLOCUTO		Stamp paper	5/7/2021
5261 VINEET AGGAR		Sec 52 (5)	RY		missing , true	3///2021
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5259 0710102038472021/1 ERA LABOURE	RINION	Sec 60(5)	INTERLOCUTO			5/7/2021
5262 Vs. APEX BUIL		Sec 60(3)	RY		missing, true	3/1/2021
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5260 0710102041422021/1 IDBI BANK LIM	TFD Vs	Rule 11 of NCLT,	INTERLOCUTO			5/7/2021
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5263 LIMITED			APPLICATION		volume, true	
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5261 0710102088132020/2 JANKI RAWAT	R ORS. Vs.	Sec 60(5)	INTERLOCUTO			5/7/2021
5264 ANIL MATTA			RY		missing, E-stamp	
			APPLICATION		missing	
5262 0710102115602020/6 ARM DIGITAL M	IEDIA	IBC Under Sec 9	COMPANY			5/7/2021
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ICRI CORPORA			(IBC)/1123(ND)2		Index missing in	
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5263 0710102406772018/8 MR ANSHUMAN		Sec. 241(1),Sec.	COMPANY			5/7/2021
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5266 M/S HERITAGE		242(4)	PETITION		need to file in IA	1

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	5264	710102014312021	M/S DRJ CHEMICALS	Interlocutory	Application under	COMPANY	Sameer	ib not mention in	18/02/2021
5267			LIMITED VS NA	_	any other	PETITION IB		soft copy	
			_	(I.B.C)	provisions - IBC	(IBC)/1640(ND)2			
	5265	710102031462021	RAHUL JAIN VS SBI BANK		Sec 60(5)	COMPANY	RAKESH KUMAR	PG 66,68,70 NOT	17/04/2021
5268			SOUTH EX-2	Application		PETITION IB		CLEAR need to	
				(I.B.C)		(IBC)/01(PB)201		sign every pages	
	5266	710102043822021	JAIPRAKASH		Rule 11 of NCLT,	COMPANY	Divyanshu	main case not	29/06/2021
			ASSOCIATES LTD VS	-	2016	PETITION IB		link stamp paper	
5269				(I.B.C)		(IBC)/77(PB)201		need to 100 rs for	
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	5267	710102044882021	PRIYANKA UPPAL VS	Miscellaneou	Sec. 242(4)	COMPANY	MANISH		3/7/2021
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5270			SOLUTIONS PVT LTD	Application(C		(COMPANIES		main case not	
02.0			00201101101101101	ompanies		ACT)/74(ND)202		link	
				Act)		0			
	5268	710102005012021	ENVITECH		IBC Under Sec 9		Envitech	document not	
	0200			Petition IB	IBO Officer occ 3		Consultants	upload properly	
5271			PRIVATE LIMITED VS	(IBC)			Consultants	apioua property	
			RUDRABHISHEK	(150)					
	5269	710102030062021	NAVKAR BUILDERS	Company	IBC Under Sec 9		Rupal Patel	Memo of party	
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5272			LIMITED	(IBC)				index//Vakalatna	
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	5270	0710102028682018/1	SHIV DAYAL SHARMA Vs.		IBC under Sec 7	COMPANY		Proof of service	6/7/2021
	3270	7	THREE C PROJECTS PVT		ibo under dec i	PETITION IB		missing, Page	0///2021
5273		'	LTD			(IBC)/1718(PB)2		Nos are missing	
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	5271	0710102142642019/5	WEALTHCORP HEALTH		IBC Under Sec 9	COMPANY		Sign is missing	6/7/2021
	0271	07 10 102 1420420 15/0	SERVICES PVT. LTD. Vs.		IBO Officer occ 3	PETITION IB		in All the	0///2021
5274			WELLOGO SERVICES			(IBC)/2886(ND)2		Volumes	
			PRIVATE LIMITED			019		Volumes	
	5272		ASST. COMMISSIONER OF		Sec 252 (1) - By	COMPANY		Wrong e-filing	6/7/2021
	3212	07 10 102 1040420 13/3	INCOME TAX CIRCLE		Government	APPEAL(COMP		Wrong e-ming	0/1/2021
5275			26(2) Vs. REGISTRAR OF		Body,Sec 252 (3) -	ANIES			
02.0			COMPANIES & OTHERS		By Government	ACT)/1(ND)2020			
			(M/S. VS TUBE TECH PVT.		Body	A01)/1(ND)2020			
	5273	0710102021842021/1	HAGURU ENGINEERS Vs.		Sec 60(5)	INTERLOCUTO		document not	6/7/2021
5276			CLUTCH AUO			RY		upload	
						APPLICATION		-6.000	
	5274	0710102030302020/1	JBF INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY		Page Nos 32 to	4/12/2020
			Vs. DRJ CHEMICALS			PETITION IB		361 Not Clear and	
5277			LIMITED			(IBC)/747(ND)20		Readable, Index	
						20		missing in the	
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	5275	0710102041272021/2	FUTURESCAPES INFRA		IBC Under Sec 9	COMPANY		True copy sign	6/7/2021
5278			Vs. DTWELVE SPACES			PETITION IB		missing on every	
			PVT. LTD. (STANZA			(IBC)/290(ND)20		page	
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5279	5276	0710102069002020/1	CS SATYADEVI ALAMURI Vs. KERALA WATER AUTHORITY		19(2)	INTERLOCUTO RY APPLICATION		No Pagination	2/7/2021
5280	5277	0710102070802020/9			IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY		True copy sign missing on every page	1/7/2021
5281	5278	0710102131472019/6	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2 019		Wrong e-filing, need to file in IA	6/7/2021
5282	5279		IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		Affidavit is missing, Proof of service Not clear at all	2/7/2021
5283	5280		ANAND SONBHADRA VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION CELL) &	Interlocutory Application (I.B.C)	, ,	COMPANY PETITION IB (IBC)/1059(ND)2 018	NIPUN GAUTAM	Payment not done	28/06/2021
5284	5281		SHEELA SHARMA AND ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	pages: 4755- 4770, 4805A- 4811, 5564, 5565, 5567, 1619, not clear, volume 14	17/03/2021
5285	5282	710102045572021	SONAL ALAGH VS THREE C SHELTERS PVT. LTD.	Contempt Petition (IBC)	Sec 60(5)		Sonal Alagh	wrong section	7/7/2021
5286	5283		BANK OF MAHARASHTRA VS FUTEC SHELTERS PRIVATE LIMITED	· · · · · · · · · · · · · · · · · · ·	IBC under Sec 7		AMIT MAHALIYAN	page:108 hindi translation, 110 , 112, 114, 134, not	7/7/2021
5287	5284		MINDSPARK RETAILS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(C ompanies Act)	Rule 11 of NCLT		Sheetal	main case not link pagination not done in index affidavit and	18/06/2021
5288	5285	710102041362021	SAI COMPUTERS LTD. VS REGISTRAR OF COMPANIES	Company Application(C ompanies Act)	Sec 424 (3)	COMPANY APPEAL(COMP ANIES ACT)/205(ND)20 17	PULKIT MANUJA	section wrong ^& Service Missing please merge pdf Any- Other- Document+. Vakaltnama+	16/06/2021
5289	5286	710102045292021	SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE	Miscellaneou s Application (IBC)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/2039(ND)2 019	Sanju Kumar	Plz Contact Help Desk Technical Issue 011- 24363846 e-	6/7/2021

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	5287	0710102019402021/2	SANDEEP KUMAR BHATT		Application under	INTERLOCUTO		Page no. 3 - 4	2/7/2021
			Vs. RAJASTHAN STATE		any other	RY		true copy sign	
F000			INDUSTRIAL		provisions-	APPLICATION		missing, page no.	
5290			DEVELOPMENT CY PRO		IBC,Sec 60(5)	(I.B.C)/1492(ND)		12-15 translation	
			AND INVESTMENT		, , ,	2021		copy missing of	
			CORPORATION LIMITED					hindi documents	
	5288	0710102029872020/1	AO "METALLON" Vs.		IBC Under Sec 9	COMPANY			8/7/2021
5291			MITTAL PIGMENTS			PETITION IB			
	5289	0710102035922020/6			IBC under Sec 7	COMPANY		Wrongly filed,	8/7/2021
5292	0200	01 101020002202070	LIMITED Vs. REAL VIDEO		ibo andor oco r	PETITION IB		Stamp paper	0/1/2021
			IMPACT PRIVATE LIMITED			(IBC)/861(ND)20		wrongly filed: It	
	5290		MINDA I CONNECT		Sec. 230-232, Sec	CA(A) MERGER		Same Affidavit	8/7/2021
5293	3230		PRIVATE LIMITED Vs.		234	AND		document filed	0/1/2021
0230			FRIVATE ENVITED VS.		234	AMALGAMATIO		twice	
	5291	0740402042252024/4	LIFECTAD DUADMA		Coo 220 222 Coo				2/7/2021
5294	5291	0710102042352021/1			Sec. 230-232, Sec	CA(A) MERGER AND		Document not	2///2021
3294			PRIVATE LIMITED Vs.		234			properly filed	
	=000	074040047407004040	ACULITACIA CURTA V		10011 1 0 0	AMALGAMATIO		.	0/2/0004
	5292		ASHUTOSH GUPTA Vs.		IBC Under Sec 9	COMPANY		No index, no	8/7/2021
5295			PRATHVI COAL PRIVATE			PETITION IB		pagination	
			LIMITED			(IBC)/65(ND)202			
5296	5293	0710102406162018/6	ICICI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		Wrong e-filing,	8/7/2021
			APEX BUILDSYS LIMITED			PETITION IB		need to file in IA	
5297	5294	0710120004922018/1	ICICI BANK UK PLC Vs.		IBC under Sec 7	COMPANY		Affidavit not	8/7/2021
		7	ADITYA ESTATES PVT.			PETITION IB		notarized	
	5295	0710102002732020/1	ASSET CARE AND		IBC under Sec 7	COMPANY		Affidavit is	9/7/2021
5298		1	RECONSTRUCTION			PETITION IB		missing, Proof of	
0230			ENTERPRISES LTD Vs.			(IBC)/300(PB)20		service missing	
			SARE GURUGRAM PVT			20			
	5296	0710102010712021/4	SURESH CHANDRA		Application under	REVIEW		Index missing,	9/7/2021
5299			AGARWAL Vs. RAMPHAL		any other	APPLICATION		Affidavit missing	
5299			BHARADWAJ		provisions - IBC	(IBC)/1(PB)2021			
			RESOLUTION		•	` , ` ,			
	5297	0710102019692021/1	UNION BANK OF INDIA		IBC under Sec 7	COMPANY		Wrong e-filing,	9/7/2021
5300			Vs. SUPERTECH			PETITION IB		need to file in IA	
			REALTORS PRIVATE			(IBC)/209(ND)20			
	5298		M/S CRAYON SOFTWARE		IBC Under Sec 9	COMPANY		E-stamp missing,	9/7/2021
			EXPERTS INDIA PVT. LTD			PETITION IB		Sign is missing	
5301			Vs. M/S VAS DATA			(IBC)/1683(ND)2		in each pages,	
			SERVICES PVT. LTD			018		Proof of service	
	5299	0710102027922021/1			Rule 11 of NCLT	COMPANY			5/7/2021
		07 10 10 20 27 0 22 0 2 17 1	INFRASTRUCTURE		Naio II oi Nozi	APPLICATION(filed twice, Proof	0/1/2021
5302			PRIVATE LIMITED Vs.			COMPANIES		of service	
			KUSH KOCHGAWAY &			ACT)/195(ND)20		missing	
	5300		INDU KUMAR AND ORS		IBC under Sec 7	COMPANY		True copy sign	4/6/2021
5303	3300		Vs. SAHA INFRATECH		ibo under Sec /	PETITION IB			4/0/2021
0303		1						missing on every	
	F204		PRIVATE LTD		IDOdo:: O =	(IBC)/1781(ND)2		page	4/0/0004
E204	5301		INDU KUMAR AND ORS		IBC under Sec 7	COMPANY		True copy sign	4/6/2021
5304			Vs. SAHA INFRATECH			PETITION IB		missing on every	
			PRIVATE LTD			(IBC)/1781(ND)2		page	

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5305	5302		INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD	D	IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2	G	Affidavit missing	9/7/2021
306	5303	0710102034262021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTO RY APPLICATION		Affidavit missing, Sign missing in each pages	18/05/2021
307	5304	0710102133632019/5	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2 019		Stamp paper missing, True copy sign missing on every page, merge	8/7/2021
308	5305	710102036112021	ARIHANT INFRAPROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ORS	Company Application(C ompanies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMP ANIES ACT)/455(ND)20 20	Depaish	case type wrong in pdf need to sign every pages and section wrong in soft and technically service not	20/05/2021
309	5306	710102044322021	SMT SHANTA RAO VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)20	Akshat Shrivastava	case type wrong bench not mention in case	1/7/2021
310	5307	710102045482021	SHALINI KHURANA VS JNR HOTELS PRIVATE LIMITED	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)202	ANKUR	case type wrong	6/7/2021
311	5308	710102045972021	SURAJ MAL & ORS VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/281(PB)20 19	SINHA SHREY	section wrong	8/7/2021
312	5309	710102046162021	MAHAVIR PARSHAD JAIN VS KULDEEP VERMA	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/249(ND)20	Mahavir Parshad Jain	11,9 blur page	8/7/2021
313	5310	710102009602021	TECHNICA ENGINEERS VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dushyant	" Master index miss/Wrong pagination/Doubl e page- 11,126/Page	12/7/2021
314	5311	710102017522021	THREE C SHELTERS PRIVATE LIMITED VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Kumar	E stamp paper missing/Board Resolution/Sign miss in form	12/7/2021

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	5312	710102045872021		Company	Section 95(1)		mital and mital	page:168-176,	9/7/2021
			ARCHANA AGGARWAL	Petition IB			advocates	703, 1952-1953,	
5315				(IBC)				2021, 2165-2166,	
								not clear, true	
								copy sign	
								missed, 25rs	
	5313	0710102012652020/7	RELIANCE HOME		IBC under Sec 7	COMPANY		Stamp paper	5/7/2021
5316			FINANCE LIMITED Vs.			PETITION IB		miss on all	
			JUBILIANT MALLS PVT.			(IBC)/478(ND)20		affidavit	
	5314	0710102035872021/2	INDU KUMAR AND ORS		Sec 60(5)	INTERLOCUTO		Remove blank	9/7/2021
5317			Vs. SAHA INFRATECH			RY		pages from the	
			PRIVATE LTD			APPLICATION		file	
	5315	0710102036122018/3	KANTI BEVERAGES		IBC Under Sec 9	COMPANY		No Index, No	9/7/2021
5318			PRIVATE LIMITED Vs. M/S			PETITION IB		pagination	
			VHV BEVRAGES PVT. LTD			(IBC)/93(ND)201		. •	
	5316	0710102090132020/3	NITESH BHARDWAJ Vs.		Sec. 241(1)	COMPANY		Court fee and	12/7/2021
5319			SAMPARK PROPERTIES		, ,	PETITION		welfare missing	
			PVT. LTD.			(COMPANIES		on vakalatnama	
	5317	0710102098812019/3			IBC under Sec 7	COMPANY		Wrong e-filing,	5/7/2021
		0. 10.102000.20.10.10	DEVELOPMENT BANK OF			PETITION IB		need to file in IA	
5320			INDIA Vs. RATHI PRIVATE			(IBC)/1714(ND)2			
			LIMITED			019			
	5318	0710102106122020/3	RAMESH KUMAR SUNEJA		Rule 11 of NCLT,	INTERLOCUTO		True Copy Sign	12/7/2021
	0010	07 10 102 100 12202070	Vs. PAWAN BUILDWELL		2016	RY		missing in each	12/1/2021
5321			PRIVATE LIMITED		2010	APPLICATION		pages,	
			I KIVATE EIMITED			(I.B.C)/4973(ND)		Notarization	
	5319	0710102171132019/2	UDAYRAJ PATWARDHAN		Application under			True Copy sign	12/7/2021
	3313	07 10 102 17 11 1320 13/2	- RESOLUTION		any other	APPLICATION(I		missing in each	12/1/2021
			PROFESSIONAL FOR		provisions - IBC	BC)/200(PB)202		pages, Proof of	
5322			MEHAK REALTECH		biodisions- IBC	DC)/200(PB)202		service missing	
			PRIVATE LIMITED Vs.			U		service illissing	
			_						
	5000	0740400474440040/0	MEHAK REALTECH		A	COMPANY		\A/ = E #:::	40/7/0004
	5320	0/101021/1142019/3	UDAYRAJ PATWARDHAN		Application under	COMPANY		Wrong E-filing,	12/7/2021
			- RESOLUTION		any other	APPLICATION(I		Need to file in IA	
5323			PROFESSIONAL FOR		provisions - IBC	BC)/202(PB)202			
			MAGAD REALTECH			0			
			PRIVATE LIMITED Vs.						
			MAGAD REALTORS						
	5321	0710102171152019/3	UDAYRAJ PATWARDHAN		Application under			Wrong E-filing,	12/7/2021
			- RESOLUTION		any other	APPLICATION(I		Need to file in IA	
			PROFESSIONAL FOR		provisions - IBC	BC)/203(PB)202			
5324			SACHET			0			
			INFRASTRUCTURE						
			PRIVATE LIMITED Vs.						
			SACHET						
	5322	0710102422882018/2	SUNIL HANDA AND ORS		IBC under Sec 7	COMPANY		E-stamp missing,	12/7/2021
5325		2	Vs. TODAY HOMES			PETITION IB		True Copy sign	
			NOIDA PVT LTD			(IBC)/923(PB)20		missing, Proof of	

							•		
	Α	В	C	D	E	F	G	Н	l l
	5323	710102041902021	SAJEVE BHUSHAN	Interlocutory	Application under	COMPANY	Sajeve Bhushan	260,261,translate	19/06/2021
5326			DEORA LIQUIDATOR VS	Application	any other	PETITION IB	Deora	page	
	5004		SONU TRADING	(I.B.C)	provisions - IBC	(IBC)/1031(ND)2	DA IIV/ MALII/	A 55: -1: 4 O	40/7/0004
5327	5324	710102047022021		Interlocutory	Application under	COMPANY PETITION IB	RAJIV MALIK	Affidavit & amp;	12/7/2021
3321			VS INTERPARTS		any other			e-stamp Paper	
	5005		MARKETING PRIVATE	(I.B.C)	provisions - IBC	(IBC)/569(ND)20	ANIRUTH	Notary Missing	12/7/2021
5328	5325	710102047072021	UNION BANK OF INDIA VS GEOK LAN TAY	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	ANIKUTH	service missing	12///2021
3320			GEOR LAN TAT	(I.B.C)		(IBC)/2311(ND)2			
	5326	710102047082021	AMBIENCE PROJECTS		Rule 11 of NCLT,	COMPANY	Ankit Parhar	sign missing and	12/7/2021
	0020	710102047002021	AND INFRASTRUCTURE	Application	2016	PETITION IB	Ankiti amai	separate file	12///2021
			PRIVATE LIMITED VS	(I.B.C)		(IBC)/133(ND)20		vakalatnama	
5329			AMBIENCE PROJECTS	(2.0)		21		Vantaratriarria	
			AND INFRASTRUCTURE			[
			PRIVATE LIMITED						
	5327		BROOKINGS INDIA VS	Company	Sec. 441		K GAURAV & CO.	Roc advance	25/06/2021
5000			REGISTRAR OF	Petition				service missed,	
5330			COMPANIES NCT OF	(Companies				GLN form missed	
			DELHI & HARYANA	Act)					
	5328	0710200431502018/1	MR. GAUTAM MULLICK		IBC under Sec 7	COMPANY		No Index, No	12/7/2021
5331		2	Vs. M/S ROHTAS			PETITION IB		pagination	
			PROJECTS LTD.			(IBC)/1022(ND)2			
	5329	0710102000062021/1	PANKAJ JAIN Vs.		Application under	COMPANY		Wrong e-filing,	19-04-2021
5332			SUHAGNAGAR BUILDCON		any other	PETITION		need to file in IA	
			PRIVATE LIMITED		provisions ,Sec.	(COMPANIES			
	5330	0710102008442021/1	THYSSENKRUPP MARINE		Sec. 230-232 -	CP(AA)		True copy sign	13-07-2021
5333			SYSTEMS (INDIA)		Second Motion	MERGER AND		missing on every	
			PRIVATE LIMITED Vs. M/S			AMALGAMATIO		page	
			SUPER RESTAURANT PVT			N(COMPANIES			
	5331	0710102018352020/3	M/S SHEETAL IMPEX PVT.		IBC under Sec 7	COMPANY		True copy sign	13-07-2021
5334			LTD. Vs. SHREE			PETITION IB		missing on every	
			SWASTIC SALES			(IBC)/544(ND)20		page	
			CORPORATION PRIVATE		100 1 0 7	20		11 000	40.07.0004
	5332	0710102029572020/4	MS. BARKHA AGARWAL		IBC under Sec 7	COMPANY		More than 200	13-07-2021
5335			Vs. KUNAL STRUCTURAL			PETITION IB		pages in single	
			DEVELOPERS &			(IBC)/723(ND)20		volume,	
	5333	0740402020572020/5	INDUSTRIES PVT. LTD.		IBC under Sec 7	20 COMPANY		More than 200	13-07-2021
ŀ	5 555		MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL			PETITION IB		More than 200 pages in single	13-07-2021
5336			DEVELOPERS &			(IBC)/723(ND)20		volume,	
			INDUSTRIES PVT. LTD.			20		volume,	
	5334		VIKAS GARG Vs. AJAY		Application under	INTERLOCUTO		True copy sign	13-07-2021
5337	5004		KUMAR		any other	RY		missing on every	
					provisions - IBC	APPLICATION		page, stamp	
1	i l	+	M/C CW/ADNIKI A JEWELC		IBC Under Sec 9	COMPANY		No index, no	13-07-2021
	5335	10710102068902020/7	INI/O OWAKN KLA JEWELO						
	5335	0710102068902020/7			Bo onder occ c			,	
5338	5335		PVT. LTD. Vs. M/S IREO HOSPITALITY COMPANY		ibo ondor occ c	PETITION IB (IBC)/848(ND)20		pagination	

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	5336	0710102104502019/7	E N SAKTHIDHARAN		IBC Under Sec 9	COMPANY		Stamp paper	13-07-2021
5339			MENON Vs. TECPRO			PETITION IB		missing	
			INFRA-PROJECTS			(IBC)/1721(PB)2			
	5337	0710102113272020/1	UDAYRAJ PATWARDHAN		Application under	INTERLOCUTO		Wrong e-filing,	13-07-2021
			RESOLUTION		any other	RY		need to file in IA	
			PROFESSIONAL IN THE		provisions - IBC	APPLICATION			
0.40			MATTER OF BHISHAM			(I.B.C)/5548(PB)			
340			INFRASTRUCTURE			2020			
			PRIVATE LIMITED Vs.						
			BHISHAM						
			INFRASTRUCTURE						
	5338	0710102126052019/1	SHAPOORJI PALLONI		IBC Under Sec 9	COMPANY		True copy sign	13-07-2021
341		3	AND CO. PVT LTD. Vs.			PETITION IB		missing on every	
			RATTAN INDIA PVT			(IBC)/2558(ND)2		page	
	5339	0710102139162019/1	MR. NIKHIL RAI AND		Sec. 241(1),Sec.	COMPANY		File proper	21-04-2021
342			ANOTHER Vs. M/S VCARE		242(4),Application	PETITION		documents	
			TECHNOLOGIES PVT LTD		under any other	(COMPANIES			
	5340	0710102016862020/5	G.C. YADAV & ORS. Vs.		IBC under Sec 7	COMPANY		E-stamp missing,	13-07-2021
343			ORRIS INFRASTRUCTURE			PETITION IB		True Copy sign	
			PRIVATE LIMITED			(IBC)/529(PB)20		missing	
	5341	0710102034742021/1	TWENTY FIRST CENTURY		Application under	INTERLOCUTO		True Copy sign	13-07-2021
344			WIRE ROADS LIMITED		any other	RY		missing in Page	
			Vs. MR. CHANDER		provisions - IBC	APPLICATION		Nos 2 to 5	
	5342	0710102039322021/1	VISHWANATH BATHLA		Rule 11 of NCLT	COMPANY		True Copy sign	8/7/2021
345			Vs. SARTHAK MADHUR			APPLICATION(missing in each	
			PUBLICATIONS PVT. LTD.			COMPANIES		pages, Affidavit	
	5343	0710102041272021/3	FUTURESCAPES INFRA		IBC Under Sec 9	COMPANY		True Copy sign	13-07-2021
346			Vs. DTWELVE SPACES			PETITION IB		missing in each	
			PVT. LTD. (STANZA			(IBC)/290(ND)20		pages	
	5344	0710102161722019/9			IBC under Sec 7	COMPANY		Please File Right	7/5/2021
347			OZONE BUILDER &			PETITION IB		Document its	
			DEVELOPERS PVT. LTD.			(IBC)/3372(ND)2		here only Volume	
	5345	0710102400522014/1	LUXMI DUTT GUPTA Vs.		Application under	COMPANY		True copy signed	13-07-2021
348			REGISTRAR OF		any other	PETITION		missed	
			COMPANIES DELHI &		provisions	(COMPANIES		_	
	5346		ORIENTAL BANK OF		IBC under Sec 7	COMPANY		Wrong filing	13-07-2021
349		0	COMMERCE Vs. LOTUS			PETITION IB		please file as a	
			AUTO ENGINEERING LTD.			(IBC)/31(PB)201		application	
	5347		ORIENTAL BANK OF		IBC under Sec 7	COMPANY		Wrong E filing	13-07-2021
350		1	COMMERCE Vs. LOTUS			PETITION IB		Pls File as a	
			AUTO ENGINEERING LTD.			(IBC)/31(PB)201		application.	10.07.0001
	5348		M/S. PLATINA BULKERS		IBC Under Sec 9	COMPANY		wrong E Filing	13-07-2021
351			PVT. LTD. Vs. M/S. STAR			PETITION IB			
			MINERAL RESOURCES			(IBC)/607(ND)20			
	=0.45		PVT. LTD.		10011 1 0 5	18		14/	40/07/065
352	5349		RAJ VIJ. Vs. MARKETING		IBC Under Sec 9	COMPANY		Wrong e-filing,	13/07/2021
		9	TIMES AUTOMOBILES	l		PETITION IB		need to file in IA	<u> </u>

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	5350		SUSHILA LAKHOTIA Vs.		Application under	COMPANY	0	Delete extra	14/07/2021
5353	3330	07 10 102 140 1020 13/2	CELEBRATION CITY		any other	APPLICATION(I		documents which	
0000			PROJECTS PRIVATE		provisions - IBC	BC)/2578(PB)20		are not mention	
	5351		M/S COLUMBIA PETRO		IBC Under Sec 9	COMPANY		Wrong e-filing,	14/07/2021
5354	3331		CHEM PVT LTD Vs. M/S		ibc officer Sec 3	PETITION IB		need to file in IA	14/01/2021
0001			PETROLUBE INDIA LTD.			(IBC)/343(ND)20		liced to lile iii iA	
	5352		PARAMJIT SINGH SAINI		IBC under Sec 7	COMPANY		No pagination,	14/07/2021
5355	3332	10	Vs. PUMA REALTORS		ibe under Sec 7	PETITION IB		court fees	14/01/2021
0000			PRIVATE LIMITED			(IBC)/934(PB)20		missing	
	5353	0710200410952018/2			IBC Under Sec 9	COMPANY		Stamp paper	14/07/2021
5356	0000	7	PRODUCTS PVT. LTD. Vs.		ibo onaci occ s	PETITION IB		missing	14/07/2021
			ABIR INFRASTRUCTURE			(IBC)/893(ND)20		linioomig	
	5354	0710200410952018/2			IBC Under Sec 9	COMPANY		Stamp paper	14/07/2021
5357	0004	8	PRODUCTS PVT. LTD. Vs.		IBO Onaci occ s	PETITION IB		missing	14/01/2021
			ABIR INFRASTRUCTURE			(IBC)/893(ND)20		linioomig	
	5355	0710200410952018/2			IBC Under Sec 9	COMPANY		Stamp paper	14/07/2021
5358		9	PRODUCTS PVT. LTD. Vs.		in a chiaci coc c	PETITION IB		missing	
			ABIR INFRASTRUCTURE			(IBC)/893(ND)20		9	
	5356	0710200410952018/3			IBC Under Sec 9	COMPANY		Stamp paper	14/07/2021
5359		0	PRODUCTS PVT. LTD. Vs.		les onder out	PETITION IB		missing	
			ABIR INFRASTRUCTURE			(IBC)/893(ND)20		9	
	5357	0710200410952018/3			IBC Under Sec 9	COMPANY		Stamp paper	14/07/2021
5360		1	PRODUCTS PVT. LTD. Vs.			PETITION IB		missing	
			ABIR INFRASTRUCTURE			(IBC)/893(ND)20		J9	
	5358	0710102016252018/3			IBC Under Sec 9	COMPANY		document not	14/07/2021
5361			PRIVATE LIMITED Vs.			PETITION IB		upload	
			INDIANROOTS SHOPPING			(IBC)/1411(ND)2		•	
	5359	0710102033412021/2	M/S NIVEDAN FIN-INVEST		Sec 60(5)	INTERLOCUTO		True Copy sign	14/07/2021
			LEASE LTD. Vs. VINEET		. ,	RY		missing from	
			AGGARWAL			APPLICATION		Page Nos 1 to 22	
5362						(I.B.C)/2112(ND)		according to PDF	
						2021		in Vol 1, True	
								Copy sign	
								missing from	
	5360	0710102040112021/1	GLOBAL INFONET		Sec 42	COMPANY		Document not	14/07/2021
5363			DISTRIBUTION PVT LTD			APPEAL		filed properly,	
3303			Vs. VIVID IT SOLUTIONS			(IBC)/24(ND)202		True Copy sign	
			PVT. LTD.			1		missing in each	
	5361	0710102025642020/8			IBC under Sec 7	COMPANY		Documents not	14/07/2021
5364			PRIVATE LIMITED Vs.			PETITION IB		available, please	
5507			FLYWHEEL LOGISTICS			(IBC)/651(ND)20		refile	
			SOLUTIONS PVT LTD			20			
	5362	0710102045822021/1	IDBI BANK LIMITED Vs.		Sec 30	INTERLOCUTO		Documents not	14/07/2021
5365			JAYPEE INFRATECH			RY		available, please	
			LIMITED			APPLICATION		refile	
	5363	0710102105602020/4	PANKAJ SABHARWAL &		Sec. 213	COMPANY		Court fees and	14/07/2021
5366			ORS. Vs. SUPERTECH			PETITION		welfare missing	
			LIMITED & ORS.			(COMPANIES		on vakalatnama	

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	5364	0710102108782020/1	P.K INDUSTRIES PVT LTD		Sec 66(1)	INTERLOCUTO		Back date	17/03/2021
5367			Vs. ARUN KUMAR JAIN			RY		affidavit,	
						APPLICATION			
	5365	0710102120172019/7	HI-TECH RESOURCE		IBC under Sec 7	COMPANY		No index, stamp	14/07/2021
5368			MANAGEMENT LIMITED			PETITION IB		paper missing	
3308			Vs. OVERNITE EXPRESS			(IBC)/2240(ND)2			
			LIMITED			019			
	5366	0710102131472019/7	M/S VAPI CARE PHARMA		IBC Under Sec 9	COMPANY		No index, no	14/07/2021
5369			PVT. LTD. Vs. M/S			PETITION IB		pagination, Rs	
5505			ASTERISM			(IBC)/2528(ND)2		court fees and Rs	
			PHARMACEUTICAL			019		25 welfare	
	5367		M/S. NUEVOSOL ENERGY		IBC Under Sec 9	COMPANY			5/1/2021
			PRIVATE LIMITED Vs.			PETITION IB		missing on	
5370			M/S ARKUN SOLAR			(IBC)/3240(ND)2		welfare, Stamp	
			PRIVATE LIMITED			019		paper missing,	
								True copy sign	
								missing on every	
	5368		INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		Page no. 26, 27	16/06/2021
1			WARD- 20(1) Vs.		Government Body	APPEAL(COMP		not clear,	
5371			REGISTRAR OF			ANIES			
			COMPANIES DELHI &			ACT)/847(ND)20			
			ORS. M/S PRITHVI			19			
	5369		INCOME TAX OFFICER-		Sec 252 (1) - By	COMPANY		True copy sign	24/03/2021
5372			WARD20(3) Vs.		Government	APPEAL(COMP		missing on every	
			REGISTRAR OF		Body,Sec 252 (3) -	ANIES		page .	
	5370		INCOME TAX OFFICER		Sec 252 (1),Sec	COMPANY			6/7/2021
5373			WARD 10 3 Vs. ROC-M/S		252 (3)	APPEAL(COMP		missing, stamp	
	5074		GRIFFIN SHIPPING LINES		000(5)	ANIES		papar missing	4.4107.1000.4
	5371		LARSEN & TOUBRO		Sec 60(5)	INTERLOCUTO		Volume-2 Not	14/07/2021
5374			LIMITED Vs. THREE C			RY		Clear	
			UNIVERSAL			APPLICATION			
	E270		DEVELOPERS PRIVATE		Con 220 020 0cc	(I.B.C)/2596(ND)		Dage Nec 00 to	4.4/07/2024
	5372	0710102093842020/2	NIRJARA ENTERPRISE LIMITED Vs. M/S		Sec. 230-232, Sec 234	CA(A) MERGER AND		Page Nos 90 to	14/07/2021
					234			112 according to PDF in Vol 1 Not	
5375			INTELLICITY BUSINESS PARK PVT. LTD			AMALGAMATIO N(COMPANIES		clear and	
33/3			FAIR EVI. LID			ACT)/5(PB)2021		Readable, Page	
						AO 1 // 3(FB)2021		Nos 114 to 195	
								according to PDF	
	5373	07101020938 <i>42</i> 020/3	NIRJARA ENTERPRISE		Sec. 230-232, Sec	CA(A) MERGER			14/07/2021
	3313		LIMITED Vs. M/S		234	AND		113 according to	17/01/2021
			INTELLICITY BUSINESS		204	AMALGAMATIO		PDF in Vol 1 Not	
			PARK PVT. LTD			N(COMPANIES		clear and	
5376			I AIN FVI. LID			ACT)/5(PB)2021		Readable, Page	
						70 1 J/3(1 D)202 1		Nos 138 to 169,	
								184 to 195	
								according to PDF	
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	5374		NIRJARA ENTERPRISE	D	Sec. 230-232, Sec	CA(A) MERGER	G	Page Nos 91 to	14/07/2021
	53/4	07 10 102093042020/4	LIMITED Vs. M/S		234	AND		_	14/07/2021
					234			113 according to	
F077			INTELLICITY BUSINESS			AMALGAMATIO		PDF in Vol 1 Not	
5377			PARK PVT. LTD			N(COMPANIES		clear and	
						ACT)/5(PB)2021		Readable, Page	
								Nos 138 to 205	
								according to PDF	
	5375		NIRJARA ENTERPRISE		Sec. 230-232, Sec	CA(A) MERGER		Double	14/07/2021
5378			LIMITED Vs. M/S		234	AND		Pagination and	
00.0			INTELLICITY BUSINESS			AMALGAMATIO		Proof of service	
			PARK PVT. LTD			N(COMPANIES		missed	
	5376	0710102093842020/6	NIRJARA ENTERPRISE		Sec. 230-232, Sec	CA(A) MERGER		Page Nos 91 to	14/07/2021
			LIMITED Vs. M/S		234	AND		113 according to	
			INTELLICITY BUSINESS			AMALGAMATIO		PDF in Vol 1 Not	
5379			PARK PVT. LTD			N(COMPANIES		clear and	
						ACT)/5(PB)2021		Readable, Page	
						, , , ,		Nos 162 to 197	
								according to PDF	
	5377	0710102093842020/7	NIRJARA ENTERPRISE		Sec. 230-232, Sec	CA(A) MERGER		double	14/07/2021
	0077		LIMITED Vs. M/S		234	AND		pagination in vol-	14/01/2021
5380			INTELLICITY BUSINESS		234	AMALGAMATIO		2	
			PARK PVT. LTD			N(COMPANIES		_	
	5378	0710102145502019/4			IBC under Sec 7	COMPANY		Dogo Noo 2 to 7	26/03/2021
	5376				ibc under Sec /	PETITION IB		Page Nos 3 to 7 Not Clear, Short	26/03/2021
5381			PRIVATE LIMITED Vs.			_			
			SKPJ INVESTMENT AND			(IBC)/2906(ND)2		form of True	
			FINANCE PRIVATE		10011 1 0 0	019		Copy sign not	4.4/07/0004
	5379		M/S JAY PACKAGING Vs.		IBC Under Sec 9	COMPANY		Pls Merge File In	14/07/2021
5382			MAGPPIE			PETITION IB		two volume 1 vol	
			INTERNATIONAL LTD			(IBC)/2924(ND)2		is upto 200 pages	
	5380		LIC HOUSING FINANCE		IBC under Sec 7	COMPANY		True Copy sign	14/07/2021
5383			PRIVATE LIMITED Vs. K V			PETITION IB		missing in each	
			DEVELOPERS PRIVATE			(IBC)/236(ND)20		pages,	
			LIMITED			20		Vakalatnama Not	
	5381		ARUN MADAAN VS		Application under	COMPANY	MUKESH	wrong filing need	12/7/2021
5384			FRANCIS REMEDIES		any other	PETITION IB		to additional file	
			(INDIA) PRIVATE LIMITED		provisions - IBC	(IBC)/2375(ND)2			
	5382	710102046732021	GOVERNMENT OF	Company	IBC Under Sec 9		SHASHANK	page:51 not	
			ODISHA VS M/S. ACTION	Petition IB				clear, true copy	
			ISPAT AND POWER PVT.	(IBC)				sign missed,	
			LTD.					demand notice	
5385								missed, demand	
								notice	
								reply/compliance	
								affidavit missed.	
								9(3)B	
	5383	710102047262021	RAKESH KUMAR GUPTA	Interlocutory	Application under	COMPANY	ABHISHEK	section wrong	13/07/2021
5386	3000		VS M/S SARTHI	Application	any other	PETITION IB		Joseph Milong	
2000				(I.B.C)	provisions - IBC	(IBC)/2488(PB)2			
	l	1	CONSTRUCTION	וט.ט.ווןן	Thi gaiginis - IBC	1(150)/2400(FB)2	l .		

	_	В	С	D	l E	F	G	Н	1
	5384	710102047942021				COMPANY	Pankaj Khaitan		14/07/2021
5387	5304	710102047942021	PANKAJ KHAITAN VS M/S JAY POLYCHEM INDIA	Interlocutory Application	Application under		Pankaj Knaitan	pg46,47,59-61	14/07/2021
5567			LIMITED		any other	PETITION IB		blur	
	5385			(I.B.C)	provisions - IBC Rule 11 of NCLT,	(IBC)/718(ND)20 COMPANY	HRISHIKESH	proof of service	14/07/2021
5388	5365	710102047742021		Interlocutory	,	PETITION IB	BARUAH	missed	14/0//2021
5500			VS PARTHA SARATHY SARKAR	Application (I.B.C)	2016	(IBC)/569(ND)20	DARUAH		
	5386		ALOK KAUSHIK VS M/S	,	Sec 60(5)	COMPANY	Asive Khan	&	15/07/2021
5389	5300		UNIVERSAL	Interlocutory Application	Sec 60(5)	PETITION IB	Asiya Khan	true copy	15/07/2021
5509			ENTERPRISES	(I.B.C)		(IBC)/991(ND)20		& court fees	
	5387	+	RAJIV BAJAJ VS ELHPL		Application under	COMPANY	RAJIV BAJAJ	notary missed	15/07/2021
5390	3307		PVT. LTD.	Application	any other	PETITION IB	INADIV DAGAG	true copy sign	13/07/2021
0000			FVI. LID.	(I.B.C)	provisions - IBC	(IBC)/508(PB)20		missed	
	5388	710102048212021	K.K.R INDIA FINANCIAL	Interlocutory	Application under	COMPANY	Sanjay Bhatt	back date	14/07/2021
5391	3300	7 10 10 20 40 2 1 20 2 1	SERVICE PVT LTD. VS	Application	any other	PETITION IB	Sanjay Bhatt	affidavit,true	14/01/2021
0001			KWALITY LIMITED	(I.B.C)	provisions - IBC	(IBC)/1440(ND)2		copy sign and	
	5389	710102014682021	JAMMU & KASHMIR BANK		Section 95(1)	(150)/1440(145)2	Ashutosh	page cut, 102,	
5392	0000	7 10102014002021		Petition IB			Adriatodii	142, 158, 160,	
			RAHIM NANDA	(IBC)				191, 192, not	
	5390	0710102065772020/7	ANIL KUMAR MITTAL Vs.	(120)	Sec 25(j)	INTERLOCUTO		Documents not	14-07-2021
5393			SAURABH BANSAL &		200 20()	RY		available, please	
			ORS.			APPLICATION		refile	
	5391	0710102066822020/7	ANIL KUMAR MITTAL Vs.		Sec 66(1)	INTERLOCUTO		Documents not	14-07-2021
5394			SAURABH BANSAL &			RY		available, please	
			ORS.			APPLICATION		refile	
	5392	0710200413412017/3	INCOME TAX OFFICER,		Sec 252 (1),Sec	COMPANY		E-stamp missing	14-07-2021
5005			WARD 16 (4), NEW DELHI		252 (3)	APPEAL(COMP		, ,	
5395			Vs. ROC M/S METREFF			ANIES			
			FERRO ALLOYS PVT. LTD.			ACT)/314(ND)20			
	5393	0710102028682018/1	SHIV DAYAL SHARMA Vs.		IBC under Sec 7	COMPANY		Documents not	15-07-2021
5396		8	THREE C PROJECTS PVT			PETITION IB		available please	
			LTD			(IBC)/1718(PB)2		refile	
	5394	0710102038672021/1	BRAHM DATT VERMA Vs.		Sec 33(1) (b) (i) to	INTERLOCUTO		No Index, No	15-07-2021
5397			NOVELTY TREASURE		(iii) r/w Sec 33(3)	RY		pagination	
			METALS PRIVATE			APPLICATION			
	5395	0710102080192019/1	WORLDWIDE METALS		IBC Under Sec 9	COMPANY		Stamp paper	15-07-2021
5398		4	PVT. LTD Vs. J. P.			PETITION IB		missing, True	
			ENGINEERS PRIVATE			(IBC)/1048(ND)2		copy sign	
	5396	0710102082052019/8			IBC under Sec 7	COMPANY		Stamp paper	15-01-2021
5399			PRIVATE LIMITED Vs.			PETITION IB		missing	
			INDIRAPURAM HABITAT			(IBC)/1397(PB)2			
			CENTRE PRIVATE			019			
	5397		KERRY INDEV LOGISTICS		IBC Under Sec 9	COMPANY		True copy sign	15-07-2021
5400			PVT. LTD. Vs.			PETITION IB		missing on every	
			DIVINESEAIR LOGISTICS			(IBC)/3113(ND)2		page, proof of	
	5398	0710200431362018/3	INCOME TAX OFFICER Vs.		• •	COMPANY		Stamp paper	15-07-2021
5401			REGISTRAR OF		any other	APPEAL(COMP		missing	
			COMPANIES - M/S GC		provisions	ANIES			
			TECHNOLOGY (INDIA)			ACT)/806(ND)20			

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	A	B	C C	D	E Dula 44 of NOLT	F	G	H Ctomm moner	45.07.0004
	5399	0710102018042021/1	PANKAJ CHAWLA SOLE		Rule 11 of NCLT,	RESTORATION		Stamp paper	15-07-2021
			PROP. OF M/S. CHAWLA		2016	APPLICATION		missing, True	
5402			PRINTERS Vs. TIFOSI			(IBC)/11(ND)202		copy sign	
			FOODS PRIVATE LIMITED			1		missing	
			NOW KNOWN AS SHELLZ						
			INDIA PRIVATE LIMITED						
	5400		SREI INFRASTRUCTURE		IBC under Sec 7	COMPANY		No index, no	15-07-2021
5403		0	FINANCE LTD. Vs.			PETITION IB		pagination	
			GUJARAT			(IBC)/571(ND)20			
			HYDROCARBONS AND			20		_	
	5401	0710102033992021/1	MR. SURESH GOEL		Rule 11 of NCLT	COMPANY		88-99 NEED TO	8/7/2021
5404			MANOHAR LAL Vs. M/S			APPLICATION(TRANSLATE	
			PHOTON			COMPANIES			
			INFRASTRUCTURE PVT.			ACT)/217(ND)20			
	5402	0710102037782021/2	CORPORATION BANK Vs.		Sec 60(5)	INTERLOCUTO		NEED TO SIGN	12/7/2021
5405			M/S PATNA HIGHWAY			RY		ALL PAGES	
			PROJECTS LIMITED			APPLICATION			
	5403	0710102016842021/1	DEVENDRA LODHA		Sec 60(5)	INTERLOCUTO		True Copy sign	15/07/2021
			(RESOLUTION			RY		missing in each	
			PROFESSIONAL OF			APPLICATION		pages,	
5406			MAINFRAME ENERGY			(I.B.C)/1133(ND)		Notarization	
3400			SOLUTIONS PVT. LTD.)			2021		missing in E-	
			Vs. JITENDER NARAYAN					stamp,	
			(SUSPENDED BOARD OF					Vakalatnama not	
			DIRECTORS)					filed properly	
	5404	0710102022472021/2	INTARVO TECHNOLOGIES		IBC Under Sec 10	COMPANY		True Copy sign	15/07/2021
5407			PRIVATE LIMITED Vs.			PETITION IB		missing in each	
						(IBC)/228(ND)20		pages, Proof of	
	5405	0710102023172021/2	VINEET AGGARWAL Vs.		Application under	INTERLOCUTO		True Copy sign	15/07/2021
5408			STATE BANK OF INDIA		any other	RY		missing in each	
					provisions - IBC	APPLICATION		pages	
5400	5406	0710102024342020/3	GEOKNO INDIA PVT LTD		IBC Under Sec 9	COMPANY		True Copy sign	15/07/2021
5409			Vs. WAPCOS LTD			PETITION IB		missing in each	
5440	5407	0710102024392020/3	GEOKNO INDIA LTD Vs.		IBC Under Sec 9	COMPANY		True Copy sign	15/07/2021
5410			WAPCOS LTD			PETITION IB		missing in each	
- .	5408	0710102024402020/3	GEOKNO INDIA PVT LTD		IBC Under Sec 9	COMPANY		True Copy sign	15/07/2021
5411	1		Vs. WAPCOS LTD			PETITION IB		missing in each	
	5409	0710102026512021/1	SM MILKOSE LIMITED &		Sec 60(5),Rule 11	INTERLOCUTO		Same Document	15/07/2021
5412	l l		ANR Vs. INCOME TAX		of NCLT, 2016	RY		filed twice, True	
			OFFICER		0. 1.02., 20.0	APPLICATION		Copy sign	
	5410	0710102027682020/3	SPECTRUM TALENT		IBC Under Sec 9	COMPANY		True Copy sign	14/07/2021
5413			MANAGEMENT PVT. LTD			PETITION IB		missing in Page	
			Vs. EARTH WATER			(IBC)/753(ND)20		Nos from 1 to 18	
	5411	0710102032462020/3	MAKWELL ORGANICS		IBC Under Sec 9	COMPANY		True Copy sign	15/07/2021
5414	J-11	07 10 102032402020/3	PVT. LTD. Vs. RELCOM		ibo onder dec 9	PETITION IB		missing in each	15/01/2021
0-1-			TECHNOLOGY PVT. LTD.			(IBC)/771(ND)20		pages, E-stamp	
		1	I ECHNOLOGI PVI. LID.		1	(IDC)////I(ND)20		լµayes, ⊏-staπρ	1

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5415	5412		BASVARAJU G.E. Vs. P.M.E. POWER SOLUTIONS (INDIA) LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/829(ND)20 20		Index missing, True Copy sign missing in each pages, Affidavit	15/07/2021
5416	5413		H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 60(5)	INTERLOCUTO RY APPLICATION		Index missing, E- stamp missing, Proof of service	
5417	5414		INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB		No pagination	16-07-2021
5418	5415		M/S. INTERNATIONAL TRADE EXPOCENTRE LTD Vs. RODEMADAN HOLDINGS LTD.		Sec. 242(4),Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/235(PB)20		Proof of service missing	9/7/2021
5419	5416	0710102036612021/2			Application under any other provisions-IBC	INTERLOCUTO RY APPLICATION		Affidavit not notarized	16-07-2021
5420	5417	0710102036612021/3	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION (I.B.C)/2460(PB) 2021		Page no. 105 - 115 , 184 - 193, Hindi translation copy missing, Page no. 169 -	16-07-2021
5421	5418	0710102089772020/1	MADHU JUNEJA Vs. KOTAK MAHINDRA BANK LIMITED		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		True copy sign missing on every page	16-07-2021
5422	5419		SANDEEP GEOL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION		No pagination,	16-07-2021
5423	5420		GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1499(PB)2		NEED TO IA FILE	15-07-2021
5424	5421		COL. (RETD.) RAM PAL SUHAG Vs. SWETA ESTATES PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1637(ND)2		NEED TO IA FILE	15-07-2021
5425	5422	9	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)201 8		True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court	16-07-2021
5426	5423	0	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)201 8		•	16-07-2021

	Α	В	С	D	Е	F	G	Н	l
5427	5424		ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)201 8		True Copy sign missing in each pages	16-07-2021
5428	5425	0710120005622018/2 5	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2 018		True Copy sign missing in each pages, Affidavit missing, Proof of	16-07-2021
5429	5426	0710120007702018/3 9	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2 018		True Copy sign missing in each pages, E-stamp paper wrongly filed; it should be	16-07-2021
5430	5427	0710200401372016/1	MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		Vakalatnama not Printed properly	16-07-2021
5431	5428	0710200401372016/2	MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		Vakalatnama not Printed properly	16-07-2021
5432	5429	0710200413682017/2	INCOME TAX OFFICER WARD 5(3) Vs. ROC M/S BIO MEDICAL PUBLICATION INDIA		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/301(ND)20		Wrongly filed	16-07-2021
5433	5430	0710200415372018/3	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)20 18		Stamp paper wrongly filed; it should be of Rs.100, Page Nos 1 to 14 Not Filed properly, True Copy sign missing in each	16-07-2021
5434	5431	0710200418572018/3	INCOME TAX OFFICER , WARD Vs. M/S CWS INTEGRATION PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMP ANIES ACT)/681(ND)20		Wrongly Filed	24-03-2021
5435	5432	0710102002422020/3	DANISH IRFAN Vs. M/S SAMIAH INTERNATIONAL BUILDERS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/318(ND)20 20		True Copy sign missing in Page Nos 1 to 5 according to PDF, Page No 6	16-07-2021
5436	5433	0710102002622019/1 9	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)20 19		True Copy sign missing in Page Nos 1 to 13 according to	27-05-2021
5437	5434	0710102013842020/4	JASODA GULLIYA Vs. I- DZIRE HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/445(ND)20		Affidavit missing, True Copy sign missing in each	16-07-2021

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	5435	0710102014352020/4	DASHMESH IMPEX		Sec 252 (1)	COMPANY		Affidavit missing	16-07-2021
5438			PRIVATE LIMITED Vs.		. ,	APPEAL(COMP			
			REGISTRAR OF			ANIES			
	5436	0710102015462021/4	IIFL HOME FINANCE		Sec 60(5)	INTERLOCUTO		True Copy sign	16-07-2021
			LIMITED Vs. KAMAL		. ,	RY		missing in each	
5439			AGGARWAL RESOLUTION			APPLICATION		pages, Affidavit	
			PROFESSIONAL OF SMT.			(I.B.C)/1122(ND)		missing, Proof of	
			PAVAN KAPOOR			2021		service missing,	
	5437	0710102039922021/1	RISHABH CHAND LODHA		Application under	INTERLOCUTO		Short Form of	15-07-2021
			Vs. VOLKSWAGEN		any other	RY		True Copy sign	
5440			FINANCE PVT. LTD.		provisions - IBC	APPLICATION		not applicable,	
						(I.B.C)/2570(ND)		True Copy sign	
						2021		missing in Page	
	5438	0710102042572021/1	STATE BANK OF INDIA Vs.		Sec 60(5)	INTERLOCUTO		Same Document	15-07-2021
E 4 4 4			M/S SHAKTI BHOG		. ,	RY		Filed twice, True	
5441			FOODS LIMITED			APPLICATION		Copy sign	
						(I.B.C)/2656()20		missing, True	
	5439	0710102044092021/1	SINO CREDITS AND		Sec 60(5)	INTERLOCUTO		True Copy sign	16-07-2021
			LEASING LIMITED Vs.		. ,	RY		missing in each	
5442			MONITORING COMMITTEE			APPLICATION		pages	
			OF VIL LIMITED			(I.B.C)/2758(PB)			
			THROUGH SUDERSHAN			2021			
	5440	0710102128702019/5	FIRSTVALUE DIGITAL		IBC Under Sec 9	COMPANY		Page no. 59 - 61,	15-07-2021
			MEDIA PVT. LTD. Vs.			PETITION IB		84 - 85 pages not	
5443			NASCENT			(IBC)/2454(ND)2		clear, Rs 3 court	
			COMMUNICATION PVT.			019		fees and Rs 25	
			LTD.					welfare missing	
	5441	0710102419722018/6	RELIANCE COMMERCIAL		IBC under Sec 7	COMPANY		NEED TO IA FILE	16-07-2021
5444			FINANCE LTD. Vs.			PETITION IB			
J 444			SHREE RAJ MAHAL			(IBC)/818(PB)20			
			JWELLERS PVT. LTD.			18			
	5442	0710102419722018/7	RELIANCE COMMERCIAL		IBC under Sec 7	COMPANY		NEED TO IA FILE	16-07-2021
5445			FINANCE LTD. Vs.			PETITION IB			
0110			SHREE RAJ MAHAL			(IBC)/818(PB)20			
			JWELLERS PVT. LTD.			18			
	5443	0710120004512018/2	PUNJAB NATIONAL BANK		Application under	COMPANY		NEED TO IA FILE	16-07-2021
5446		2	Vs. M/S GENERAL		any other	PETITION IB			
			POWER COMPANY PVT.		provisions	(IBC)/637(PB)20			
	5444	0710120005072018/1			IBC Under Sec 9	COMPANY		NEED TO IA FILE	16-07-2021
5447		8	ENTERPRISES Vs.			PETITION IB			
			AASTHA SURGIMED			(IBC)/991(ND)20			
	5445	0710120007702018/4	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		NEED TO IA FILE	16-07-2021
5448		0	Vs. M/S. SHREE			PETITION IB			
			SHYAMJI AGRICO			(IBC)/1071(ND)2			
	5446	0710102006292021/1	BENNETT Vs. MR. JITESH		Sec 60(5)	INTERLOCUTO		ONLY PROOF OF	16-07-2021
5449			GUPTA RESOLUTION			RY		SERVICE	
			PROFESSIONAL			APPLICATION		UPLOAD	

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	5447	0710102010572021/1	BENNETT COLEMAN &		Sec 60(5)	INTERLOCUTO		ONLY PROOF OF	16-07-2021
5450			CO. LTD. Vs. MR.			RY		SERVICE	
0400			CHANDRA PRAKASH			APPLICATION		UPLOAD	
			RESOLUTION			(I.B.C)/776(PB)2			
	5448	0710102028982018/1	A.B STAINLESS STEEL		IBC Under Sec 9	COMPANY		NOTARY	16-07-2021
5451		7	Vs. INTERNATIONAL			PETITION IB		MISSING	
			COIL LIMITED			(IBC)/1700(ND)2			
	5449	0710200411212018/5			IBC under Sec 7	COMPANY		DOCUMENT NOT	16-07-2021
5452			PRIVATE LIMITED Vs.			PETITION IB		UPLOAD	
			KALIBER ASSOCIATES			(IBC)/228(PB)20			
	-4-0		PRIVATE LIMITED		100 1 0 7	18		477.400.000	40.07.0004
	5450		M/S RANJIT DAS Vs. MSX		IBC under Sec 7	COMPANY		page-175 180 222	16-07-2021
5453		4	MALL PVT. LTD.			PETITION IB		224 226 228 264	
	5451	740400040000004	GAUTAM SINGHAL		Dula 44 of NOLT	(IBC)/334(ND)20 COMPANY	JEET MALA	265 translate in	25/06/2021
	5451	710102042982021	RESOLUTION		Rule 11 of NCLT, 2016	PETITION IB	JEET WALA	Wrong Section Select	25/06/2021
			PROFESSIONAL OF SPM		2010	(IBC)/892(ND)20		Technically Plz	
5454			AUTOMOTIVE			20		Check multiple	
			COMPONENTS PVT LTD					section in	
			VS SANDEEP MAHAJAN &					application	
	5452	710102047912021	ROHIT SEHGAL VS		Application under	COMPANY	ROHIT SEHGAL	main case not	14/07/2021
5455			VINEET AGGARWAL		any other	PETITION IB		link with	
					provisions - IBC	(IBC)/547(PB)20		application and	
	5453	710102048052021	M/S VISHAL BEVERAGES		Rule 11 of NCLT,	COMPANY	CHANDRA	Prayer Missed,	14/07/2021
5456			PVT. LTD VS VHV		2016	PETITION IB			
			BEVRAGES PVT. LTD			(IBC)/94(ND)201			
	5454	710102041142021			Sec 60(5)	COMPANY	ANAND	Technically	15/06/2021
5457			LTD VS APPLE	Application		PETITION IB		Wrong Section	
0101			INDUSTRIES LIMITED	(I.B.C)		(IBC)/204(ND)20		Mention	
						19		pagination not	
	5455	710102047832021		•	Sec 66(1)	COMPANY	Vijender	Please Written in	14/07/2021
5458			CHARANJEET SINGH	Application		PETITION IB		the application	
				(I.B.C)		(IBC)/1362(PB)2		under section	4.44
	5456	710102048172021		_	Rule 11 of NCLT,	COMPANY	Akul Mehandru	Affidavit Notary	14/07/2021
5459			HARISH TANEJA		2016	PETITION IB		back Date	
	5457	710102048842021	PHOENIX GLOBAL DMCC	(I.B.C)	Rule 11 of NCLT	(IBC)/1626(PB)2 COMPANY	J SAGAR	Stamp paper	15/07/2021
	3437		VS PCL FOODS PVT. LTD.	Company Application(C	Nule II OI NCLI	PETITION	ASSOCIATES	missing of	13/01/2021
5460				ompanies			DELHI	Second affidavit	
				Act)		ACT)/170(ND)20	DEE!!!	occona amaavit	
	5458	710102048542021	ROHIT KISHORE VS		Sec 60(5)	COMPANY	Vijay	Wrong Section	15/07/2021
			DHANKALASH	Application		PETITION IB	- 9~9	mentioned in	
5461				(I.B.C)		(IBC)/875(PB)20		application ,	
				<u> </u>		20		Notary	
	5459	710102049432021	FREEPLAY ENERGY INDIA	Company	Rule 11 of NCLT		Adv	Wrong section	19/07/2021
5462			LIMITED VS	Petition				select, Please	
0402			COMMISSIONER OF	(Companies				Brief you filed the	
			INCOME TAX	Act)				petition in which	

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5463	5460	0710102116222020/2	CHOUDHARY AVIATION FACILITES PRIVATE		Sec. 97(1)	COMPANY PETITION (COMPANIES		Page no. 20-21 not clear	19/07/2021
5464	5461		M/S PEXI CHEM PRIVATE LIMITED Vs. TIRUPATI BUILDING & OFFICES PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/3109(ND)2 019		Wrong e-filing , need to file in IA	19/07/2021
5465	5462	0710102161722019/1 0	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2		True copy sign missing on every page	19/07/2021
5466	5463	0710102017002018/3	M/S RAM SWARUP NATHOMAL Vs. KHAIRWALA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1410(ND)2		Documents not available, please refile	19/07/2021
5467	5464		KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD.		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COM PANIES		Documents not available, please refile	19/07/2021
5468	5465		ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION (I.B.C)/2831(ND)		Affidavit missing, Judgement document filed twice	13/07/2021
5469	5466	0710102087542020/6	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)20		Index missing in Notice and Agenda document, True	16/07/2021
5470	5467		EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES DEPOSITORY LTD.		Sec. 59,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/143(PB)20 20		Welfare Fee stamp and COurt Fee stamp are put wrongly on the Vakalatnam	16/07/2021
5471	5468	0710102126942019/2	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/1901(PB)20		True Copy sign missing in each pages	16/07/2021
5472	5469		ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTO RY APPLICATION		True Copy sign missing in each pages	15/03/2021
5473	5470	8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Welfare Fee stamp and Court Fee stamp	19/07/2021
5474	5471		B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2		True Copy sign missing in each pages, Proof of	19/07/2021
5475	5472	0710102100592020/4	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions-IBC		_	True Copy sign missing in Page Nos 1 to 11 according to PDF, Affidavit	19/07/2021

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	5473	0710102400532013/2	RODEMADAN HOLDINGS		Application under	COMPANY		Proof of srvice	12/7/2021
5476			LTD. Vs. M/S.		any other	PETITION		missing	
0470			INTERNATIONAL TRADE		provisions	(COMPANIES			
			EXPOCENTRE LTD			ACT)/66(PB)201			
	5474	0710102421772018/6	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		Stamp paper	19/07/2021
5477			COMMERCE Vs. PELLET			PETITION IB		missing, Page	
J 4 11			ENERGY SYSTEMS			(IBC)/76(PB)201		no. 34 - 62 true	
			PRIVATE LIMITED			8		copy sign	
	5475	0710102448572018/1	STATE BANK OF INDIA Vs.		IBC under Sec 7	COMPANY		Wrong e-filing,	19/07/2021
5478		9	M/S ADVANCE			PETITION IB		progress report	
0470			SURFACTANTS INDIA			(IBC)/922(PB)20		should be file in	
			LIMITED			18		IA	
	5476	0710120005022018/1	ENGINEERED FACILITY		IBC Under Sec 9	COMPANY		Page no. 3,46,47	19/07/2021
		5	MANAGEMENT SERVICES			PETITION IB		not clear	
5479			Vs. EVAN			(IBC)/985(ND)20			
			MULTISPECIALITY			18			
			HOSPITAL & RESEARCH						
	5477	0710200014262017/1	M/S SMALL INDUSTRIES		Sec. 7(7)	COMPANY		Wrong e-filing,	19/07/2021
5480		6	DEVELOPMENT BANK OF			PETITION IB		need to file in IA	
3460			INDIA Vs. M/S			(IBC)/575(ND)20			
			DELICIOUS COCO WATER			17			
	5478	0710200412652017/1	VINAYAK ADVERTISING		IBC Under Sec 9	COMPANY		Wrong e-filing,	19/07/2021
5481		6	Vs. RAJESH GEMS AND			PETITION IB		need to file in IA	
			JEWELS PVT LTD			(IBC)/546(ND)20			
5482	5479	0710200412802017/1	MUSADDI LAL KISHAN		IBC Under Sec 9	COMPANY		Wrong e-filing,	19/07/2021
3462		1	LAL Vs. RAM DEV PVT			PETITION IB		need to file in IA	
	5480	0710102102772020/2	INFO SKY		Sec. 230-232, Sec	CA(A) MERGER		True Copy sign	19/07/2021
5483			TECHNOLOGIES PRIVATE		234	AND		missing in Page	
			LIMITED Vs. JAYPEE			AMALGAMATIO		Nos 1 to 40	
	5481	0710102040922021/1	THE MODI OIL &		IBC Under Sec 9	COMPANY		True Copy sign	16/07/2021
5484			GENERAL MILLS Vs.			PETITION IB		missing in Page	
			TIRUPATI COATINGS PVT			(IBC)/302(ND)20		Nos 1 to 2	
	5482	0710102164542019/3	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		DOCUMENT NOT	9/7/2021
			20(2) Vs. REGISTRAR OF		Government	PETITION		UPLOAD	
5485			COMPANIES & OTHERS		Body,Sec 252 (3) -	(COMPANIES			
			(M/S. PROTECTOR SS		By Government	ACT)/1009(ND)2			
			INVESTIGATIONS PVT.		Body	019			
	5483	710102022192021	GUPTA BIOTECH	Interlocutory	Sec 60(5)	COMPANY	Arvind Bansal	Wrong filing need	18/03/2021
5486			PRIVATE LIMITED VS	Application		PETITION IB		to additional	
			INSECTICIDES INDIA	(I.B.C)		(IBC)/315(ND)20			
	5484	710102022622021	VISHNU DUTT VS B	Interlocutory	Sec 33(1) (b) (i) to	COMPANY	Vishnu Dutt	Pg-	20/03/2021
5487			CHOKSHI CHEM PVT LTD	Application	(iii) r/w Sec 33(3)	PETITION IB		60,61,63,65,87,	
				(I.B.C)		(IBC)/1752(ND)2		not clearPg-	
	5485	710102022842021	RAKESH KUMAR	Interlocutory	Sec 60(5)	COMPANY	ANAND	Stamp Paper	20/03/2021
5488			SINGALA VS APPLE	Application		PETITION IB		Missing section	
			INDUSTRIES LIMITED	(I.B.C)		(IBC)/204(ND)20		wrong	
_	5486	710102023722021	SUNIL KUMAR AGRAWAL	Interlocutory	Rule 11 of NCLT,		MANOJ	section wrong	24/03/2021
5489			(IRP) VS UNIVERSAL	_	2016	PETITION IB		technically	
				(I.B.C)		(IBC)/1443(ND)2		chosse wrong	

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5490	5487	710102024802021	UNIVERSAL BUILDWELL	_	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1748(PB)2	Priya	no document	27/03/2021
5491	5488	710102049142021	FERRO ALLOYS VS M/S	Cross Application (IBC)	Application under any other provisions-	COMPANY PETITION IB (IBC)/420(ND)20	RAJEEV	case type wrong	16/07/2021
5492	5489	710102049062021	PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(PB)202	TANIA SHARMA	not clear page after 6 and due payment other section	16/07/2021
5493	5490	710102049562021	SITABKHAN VS PAWFECT	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/64(PB)201	Huzefa F. Sitabkhan	29-30 not clear page	17/07/2021
5494	5491	710102049232021	PRASAD VS APACE	•	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/299(ND)20 19	Deepika	58-61,64-67 not clear page	16/07/2021
5495	5492	710102049182021	NAVNEET KUMAR GUPTA VS ENERGO ENGINEERING PROJECTS LIMITED	Application	Sec 60(5)	COMPANY PETITION IB (IBC)/1038(PB)2 018	Navneet	after 200 pages volume will be divided AND volume wise	16/07/2021
5496	5493	710102049412021	PRASAD VS TERRENCE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1372(PB)2 018	Deepika	page no. not mention in index 33,34 and pb and ib not mention	17/07/2021
5497	5494	710102049292021	DEORA LIQUIDATOR VS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/455(PB)20	Sajeve Bhushan Deora	main case wrong	17/07/2021
5498	5495	710102049302021	STANDARD CHARTERED	•	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/306(ND)20	Pankaj Jain	page 10 not clear page	17/07/2021
5499	5496	710102049322021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS	Interlocutory	1	COMPANY PETITION IB (IBC)/1031(ND)2	Sajeve Bhushan Deora	156-157 translate page	17/07/2021
5500	5497	710102045402021	RAKESH KUMAR JAIN VS	Contempt Petition (IBC)	Application under any other provisions - IBC		MOHIT NANDWANI	Wrong section choose/List dates & amp; amp; amp; Events/Brief of synopsis/Advocat e welfare & amp; amp; amp;	
5501	5498	0710200420362018/7 9	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)20		Affidavit not notarized, court fees and welfare	1/7/2021
5502	5499	0710200420362018/8 0	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)20 18		Affidavit not notarises, court fees and welfare fees missing on	13/07/2021

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	5500	0710200426542018/2	REGISTRAR OF		Application under	COMPANY		Documents not	19/07/2021
			COMPANIES Vs. EAGLE		any other	PETITION		available, please	
5503			RENEWABLE POWER		provisions	(COMPANIES		refile documents	
			SOLUTION PRIVATE			ACT)/291(ND)20			
	5501	0710200426542018/3			Application under	COMPANY		Documents not	19/07/2021
			COMPANIES Vs. EAGLE		any other	PETITION		available, please	
5504			RENEWABLE POWER		provisions	(COMPANIES		refile	
			SOLUTION PRIVATE			ACT)/291(ND)20			
	5502	0710200431842018/3	INCOME TAX OFFICER		Application under	COMPANY		Wrong e-filing,	16/03/2021
			WARD Vs. REGISTRAR		any other	APPEAL(COMP		appeal and	
5505			OF COMPANIES - M/S GRS		provisions	ANIES		affidavit should	
			PRINTERS PRIVATE		•	ACT)/802(ND)20		be file separately	
	5503	0710102139962019/7	NEERAJ KUMAR GUPTA		IBC under Sec 7	COMPANY		True Copy sign	19/07/2021
5506			Vs. PANCH TATVA			PETITION IB		missing in each	
			PROMOTERS PRIVATE			(IBC)/2740(ND)2		pages, Affidavit	
5507	5504		SYNDICATE BANK Vs.		IBC under Sec 7	COMPANY		NOC document	19/07/2021
5507			M/S. SUPREME ALLOYS			PETITION IB		filed twice	
	5505	0710102152922019/6	CORPORATION BANK Vs.		IBC under Sec 7	COMPANY		True Copy sign	19/07/2021
			SAINOV SPIRITS PRIVATE			PETITION IB		missing in Page	
5508			LIMITED			(IBC)/3383(ND)2		Nos 1 to 10	
						019		according to	
								PDF, Notary	
	5506	0710102157292019/2	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		True Copy sign	19/07/2021
5509			WARD 20.1 Vs.		Government Body	APPEAL(COMP		missing in Page	
3303			REGISTRAR OF			ANIES		Nos 1 and 2	
			COMPANIES			ACT)/1022(ND)2		according to	
	5507	0710102002732020/1	ASSET CARE AND		IBC under Sec 7	COMPANY		Wrong e-filing,	20/07/2021
5510		2	RECONSTRUCTION			PETITION IB		need to file in IA	
0010			ENTERPRISES LTD Vs.			(IBC)/300(PB)20			
			SARE GURUGRAM PVT			20			
	5508		IBM INDIA PRIVATE		IBC under Sec 7	COMPANY		NEED TO IA FILE	20/07/2021
5511		5	LIMITED Vs. GLOBAL			PETITION IB			
			INFONET DISTRIBUTION			(IBC)/712(ND)20			
			PRIVATE LIMITED			19			
	5509	0710102114552020/1	AMEET KHANDEWAL Vs.		Sec. 241(1)	COMPANY		NEED TO SIGN	20/07/2021
5512			POOJA GOELA			PETITION		EVERY PAGES	
						(COMPANIES			
		0710102033212020/9	SHRI RIZWAN KHALEEL		IBC Under Sec 9	COMPANY			20/07/2021
5513			Vs. SPICEJET LIMITED			PETITION IB		missing in each	
			14/0 !! DEA DATASSON		D 1 44 4000 E	(IBC)/791(ND)20		pages, Affidavit	00/07/000/
	5511		M/S ILPEA PARAMOUNT		Rule 11 of NCLT	COMPANY			20/07/2021
 FE44			LTD Vs. M/S ILPEA			APPLICATION(missing in Page	
5514			PARAMOUNT LTD			COMPANIES		Nos 1 to 28	
						ACT)/49(ND)202		according to	
	5512	0740402044772024/4	ULTRATECH CEMENT LTD		IBC Under See C	COMPANY		PDF, E-stamp True Copy sign	20/07/2021
5515	JO 12	01 10 1020 11/12021/1	Vs. UNIVERSAL		IBC Under Sec 9	PETITION IB			20/01/2021
3313								missing in each	
	l		JOURNEYS INDIA PVT		1	(IBC)/170(ND)20		pages	

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516	5513	0710102016412021/1	V M ENGINEERS Vs. Kuldeep verma		Sec 60(5)	INTERLOCUTO RY APPLICATION		True Copy sign missing in each pages	20/07/2021
517	5514	0710102023102021/2	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/207(ND)20 21		True Copy sign missing in Page Nos 1 to 47 according to PDF in Vol 1, Page No 128 and 155	20/07/2021
518	5515	0710102023182021/3	SUKHDEV MADNANI Vs. VISHAL GOEL		Sec. 45 (1),Sec 66(1)	INTERLOCUTO RY APPLICATION		True Copy sign missing in Page Nos 6 to 144	20/07/2021
519	5516	0710102030102021/1	SARANEQUIPMENTS & ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION (I.B.C)/1825(ND)		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021
520	5517		SARANEQUIPMENTS & ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION (I.B.C)/1825(ND)		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021
521	5518	0710102018612021/3	SHREYA SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &			COMPANY APPEAL(COMP ANIES ACT)/67(ND)202 1		true copy sign missing	22/07/2021
522	5519	710102026562020	PAISALO DIGITAL LIMITED VS CHAHAL PARIVAHAN PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HARSHAL KUMAR	SECTION WRONG	28/02/2020
523	5520	710102109532020	AMIT RAJ JAIN VS ASSOTECH MOONSHINE		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/63(ND)202 0		Payment Not Done	21/11/2020
524	5521		SUNDRM CONSULTANTS PVT LTD VS GAURAV KHANDELWAL & ORS	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/849(PB)20		Payment Not Done	6/3/2021
525	5522	710102031742021	SHRI BANKE BIHARI	Interlocutory Application (I.B.C)	Sec 60(5)		-	Payment Not Done	19/04/2021
526	5523	710102047552021	UMESH GARG VS REGISTRAR OF COMPANIES		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/394(ND)20 19		PG-423,424 not clear VOLUME WISE INDEX MUST please	13/07/2021
527	5524	710102049202021	PUNJAB NATIONAL BANK VS K.K. JAJODIA		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/132(PB)20	Sanjay	Payment Not Done	16/07/2021
528	5525	710102050122021	TARUN AHUJA& ORS	Interlocutory	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/755(PB)20 20	Choudhury	notary date not clear,Proof of service page number not	20/07/2021

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5529	5526		RESOLUTION	_	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/192(PB)20 19	UDAYRAJ	6-7 not clear page	20/07/2021
5530	5527		MR. KRISHNA KUMAR AGRAWAL VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1342(PB)2 019	NISHANT	TRUE COPY MISSED	19/07/2021
5531	5528		SURENDRA RAJ GANG VS RAMAN GUPTA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/639(PB)20	MISHA	section wrong	20/07/2021
5532	5529		SHASHI SHARMA- LIQUIDATOR VS M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	Interlocutory	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/274(ND)20 18	SHASHI SHARMA	Council Detail Missing & Detail Notary and Verified Missing	21/07/2021
5533	5530	710102050602021	UDAYRAJ PATWARDHAN RESOLUTION	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1083(PB)2 018	UDAYRAJ	155,157,159 not clear page and page numbering cut	21/07/2021
5534	5531			Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/598(ND)20	RISHI	notary missing in affidavit and stamp paper	21/07/2021
5535	5532	710102050142021			Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)20	Atul Kansal	section wrong	20/07/2021
5536	5533		ANSHUL TEXTILE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Comp anies Act)	Sec 252 (3)		AMIT KUMAR GUPTA	Pages not clear 56,57, 2nd volume index missed,page no. 110,112,114,116,1 19, missed,wrong jurdiction	
5537	5534	710102049602021	VS SHIKHIR PLAST	Company Petition IB (IBC)	IBC under Sec 7		Aabhas	page:58-60, not clear, 25 advocate welfare and 3rs court fee missed page:58- 60, not clear, 25	
5538	5535		SUHARSH MITTAL VS COPAL ART PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANKIT	compliance affidavit missed 9 (3)b or reply	
5539	5536		CITRON STRAEGIES PVT LTD Vs. LEADING		IBC under Sec 7	COMPANY PETITION IB			22-Jul-21

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	5537	B 0710102142642019/6	C WEALTHCORP HEALTH	D	IBC Under Sec 9	COMPANY	G	H NEED TO	6-Jul-21
	3337	07 10 102 1420420 13/0	SERVICES PVT. LTD. Vs.		IDO UIIUEI SEC 3	PETITION IB		NUMBERING ALL	0-Jui-2 i
540			WELLOGO SERVICES			(IBC)/2886(ND)2		PAGES	
			PRIVATE LIMITED			019		PROPERLY	
	5538	0710102017022018/1			IBC Under Sec 9	COMPANY		NOTARY	4-Jun-21
541	3330		INDUSTRIES Vs.		ibc officer Sec 9	PETITION IB		MISSING	4-5u11-21
• • •		•	ASSOCIATED			(IBC)/1413(ND)2		WIIOOIIVO	
	5539	0710102035272021/2			Application under	INTERLOCUTO		Vakalatnama	20-Jul-21
	0000		PUNEET GEOL		any other	RY		missing, Short	20-041-21
542			I GIVEET GEGE		provisions - IBC	APPLICATION		form of True copy	
					provisions- ibo	(I.B.C)/2425(PB)		sign not	
						2021		applicable in	
	5540	0710102038532021/1	DURGA PACKAGING Vs.		Sec 60(5)	INTERLOCUTO			20-Jul-21
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543			GLOBAL			APPLICATION		i nea property	
			INFRASTRUCTURE PVT			(I.B.C)/2480(ND)			
	5541	0710102005582021/2	HARIBHAKTI & CO LLP		Sec 60(5)	INTERLOCUTO		Index missing,	22-Jul-21
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544			AGARWAL Vs. ORTEL			APPLICATION		missing in each	
			COMMUNICATIONS LTD.			(I.B.C)/1242(ND)		pages	
	5542	0710102005582021/3	HARIBHAKTI & CO LLP		Sec 60(5)	INTERLOCUTO		Index missing,	22-Jul-21
	0042	07 10 10 20 00 00 20 2 170	THROUGH MAHESH		000 00(0)	RY		True Copy sign	22 00. 21
545			AGARWAL Vs. ORTEL			APPLICATION		missing in each	
			COMMUNICATIONS LTD.			(I.B.C)/1242(ND)		pages	
	5543	0710102014702018/4	ICICI BANK LIMITED Vs. C		IBC under Sec 7	COMPANY			22-Jul-21
546		8	&C CONSTRUCTION			PETITION IB		filed twice, True	
			LIMITED			(IBC)/1367(PB)2		Copy sign	
	5544	0710102018242020/1			Sec 60(5)	COMPANY		True Copy sign	22-Jul-21
547			FUSEBASE ELTORO PVT		()	APPLICATION(I		missing in each	
			LTD			BC)/1179(ND)20		pages	
	5545	0710102039822021/1	QWIKCILVER SOLUTIONS		Sec. 230-232 -	CP(AA)		WRONG	22-Jul-21
548			PRIVATE LIMITED Vs.		Second	MERGER AND		DOCUMENT	
			PINE LABS PRIVATE		Motion,Sec. 230-	AMALGAMATIO			
549	5546	0710120011332018/3	BRIJESH SAHU Vs. KDP		IBC under Sec 7	COMPANY		STAMP MISSING	25-Mar-21
549			BUILDWELL PVT. LTD.			PETITION IB			
	5547	0710102109252019/4	GANESHA ECOSPHERE		IBC Under Sec 9	COMPANY		Wrongly filed	23-Jul-21
550			LIMITED Vs. INNOVATIVE			PETITION IB			
			TEXTILES LIMITED			(IBC)/254(PB)20			
	5548		DYNACON PROJECTS		IBC Under Sec 9	COMPANY		Rejoinder	23-Jul-21
		4	PVT. LTD. Vs. TODAY			PETITION IB		document filed	
551			HOMES AND			(IBC)/2130(ND)2		twice, True Copy	
JJ 1			INFRASTRUCTURE PVT.			019		sign missing in	
			LTD.					Page Nos 6 and 7	
								according to PDF	
	5549	0710102113632020/1	SOHNA BUILDCON		IBC Section 59	COMPANY		True Copy sign	23-Jul-21
552			RESORTS PRIVATE			PETITION IB		missing in Page	
JJZ			LIMITED Vs.			(IBC)/15(ND)202		Nos 8 to 26	
						1		according to	

	Α	В	С	D	E	F	G	Н	I
5553	5550	0710102113632020/2	SOHNA BUILDCON RESORTS PRIVATE		IBC Section 59	COMPANY PETITION IB		Document not Filed properly	23-Jul-21
5554	5551	0710102116852020/5	M/S SWASTIK FINBUILT INDIA PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES			23-Jul-21
5555	5552		PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2917(ND)2 019		Vakalatnama not filed properly	23-Jul-21
5556	5553		ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)20		index missing	23-Jul-21
5557	5554		REGALIA INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/378(ND)20		Vakalatnama Not filed properly	26/07/2021
5558	5555		SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2		Vakalatnama Not filed properly	26/07/2021
5559	5556	1	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES &		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2 019		Vakalatnama Not filed properly, Index missing	26/07/2021
5560	5557		LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/948(ND)20		True Copy sign missing in Page Nos 3 to 8 according to	26/07/2021
5561	5558		HINDUSTAN AUTOMOTIVE STORE Vs. MIRIC BIOTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3494(ND)2		Index missing	26/07/2021
5562	5559	0710120007302018/7 1	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2 018		missing in Page Nos 14 to 90 according to	26/07/2021
5563	5560	2	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2 018		True Copy sign missing in Page Nos 12 to 210 according to PDF, Vakalatnama	26/07/2021
5564	5561	0710200419762018/2	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)20		missing in Page Nos 4 to 8	23/07/2021
5565		0710102002952020/4	M/S CENTRAL INVESTIGATION AND SECURITY SERVICES LIMITED Vs. M/S SINNAR THERMAL POWER		IBC Under Sec 9	COMPANY PETITION IB (IBC)/349(ND)20 20		Case Number missing, True Copy sign missing in each pages	23/07/2021

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	5563	0710102002952020/5	M/S CENTRAL		IBC Under Sec 9	COMPANY	-	True Copy sign	23/07/2021
		0.10102020202070	INVESTIGATION AND		in the second second	PETITION IB		missing in Page	
5566			SECURITY SERVICES			(IBC)/349(ND)20		Nos 2 to 19	
			LIMITED Vs. M/S SINNAR			20		according to PDF	
			THERMAL POWER						
	5564	0710102013722020/4	M/S INDUSUNO ONLINE		IBC Under Sec 9	COMPANY		Proof of service	23/07/2021
			PRIVATE LIMITED Vs. M/S			PETITION IB		missing	
5567			ARIEN GLOBAL			(IBC)/628(ND)20]	
			LIFESTYLE PRIVATE			20			
	5565	0710102018352020/2	M/S SHEETAL IMPEX PVT.		IBC under Sec 7	COMPANY		Proof of service	4/5/2021
			LTD. Vs. SHREE			PETITION IB		missing	
5568			SWASTIC SALES			(IBC)/544(ND)20			
			CORPORATION PRIVATE			20			
	5566		ASHOK KUMAR JUNEJA		Application under	INTERLOCUTO		Proof of service	23/07/2021
5569			Vs. CLASSIC BOTTLE		any other	RY		missing	
			CAPS PVT. LTD		provisions - IBC	APPLICATION			
	5567	0710102406312018/8	M/S BIPIN INDUSTRIES		IBC under Sec 7	COMPANY		Wrong e-filing,	26/07/2021
5570			PVT LTD Vs. M/S ABW			PETITION IB		need to file in IA	
			INFRASTRUCTURE LTD			(IBC)/375(PB)20			
	5568	0710102406312018/9	M/S BIPIN INDUSTRIES		IBC under Sec 7	COMPANY		Wrong e-filing,	26/07/2021
5571			PVT LTD Vs. M/S ABW			PETITION IB		need to file in IA	
			INFRASTRUCTURE LTD			(IBC)/375(PB)20			
	5569	0710102427572018/2	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		Wrong e-filing,	26/07/2021
5572		2	COMMERCE Vs. LOTUS			PETITION IB		need to file in IA	
			AUTO ENGINEERING LTD.			(IBC)/31(PB)201			
	5570		NIPPON INDIA MUTUAL		IBC under Sec 7	COMPANY		NEED TO	26/07/2021
5573			FUND (NIMF) Vs.			PETITION IB		VOLUME 2	
			AVANTHA HOLDING			(IBC)/536(PB)20		AFTER 200	
	5571		NIPPON INDIA MUTUAL		IBC under Sec 7	COMPANY		NEED TO	26/07/2021
5574			FUND (NIMF) Vs.			PETITION IB		VOLUME 2	
			AVANTHA HOLDING			(IBC)/536(PB)20		AFTER 200	
	5572		NIPPON INDIA MUTUAL		IBC under Sec 7	COMPANY		NEED TO	26/07/2021
5575			FUND (NIMF) Vs.			PETITION IB		VOLUME 2	
			AVANTHA HOLDING			(IBC)/536(PB)20		AFTER 200	10/07/0004
	5573		CONTINUOUS DYEING &		IBC Under Sec 9	COMPANY		DOCUMENT NOT	19/07/2021
5576			PRINTING MILLS Vs.			PETITION IB		UPLOAD	
			BHAVIKA APPARELS PVT			(IBC)/2844(ND)2			
			LTD		0 050 (4)	019		DOCUMENT NOT	00/07/0004
5577	5574		INCOME TEX OFFICER-		Sec 252 (1)	COMPANY		DOCUMENT NOT	26/07/2021
55//			WARD 16(2) Vs. ROC M/S			APPEAL(COMP		UPLOAD	
	5575		MAP MEDICARE PVT LTD		IBC Under See C	ANIES COMPANY		Index missing	16/07/2021
5578	33/3	0/10200429542018/1	M/S. SRS LTD. Vs. M/S. SAUBHAGYA		IBC Under Sec 9	PETITION IB		Index missing	10/0//2027
3378			ORNAMENTS PVT. LTD.			(IBC)/114(ND)20			
	5576		M/S. SRS LTD. Vs. M/S.		IBC Under Sec 9	COMPANY		Index missing	26/07/2021
5579	3376	1	SAUBHAGYA		De Onder Sec 9	PETITION IB		Index missing	20/01/2021
557.5		['	ORNAMENTS PVT. LTD.			(IBC)/114(ND)20			
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5580		=	WORXPACE PVT LTD Vs. M/S IREO FIVERIVER PVT LTD		Sec 60(5)	COMPANY APPLICATION(I BC)/253(ND)202		True Copy sign missing in each pages	15/03/2021
5581		0710102032942021/1	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTO RY APPLICATION		True Copy sign missing in each pages, Same	26/07/2021
5582	5579	0710102033402021/2	VIVEK SHUKLA Vs. MR. MOHAN LAL JAIN		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/2084(ND) 2021		Page No 1 according to PDF Filed wrongly, True Copy sign missing in Page Nos 27 to 101	21/05/2021
5583	5580	0710102033942018/1 4	ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST		IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)20		Index missing, Page No 16 Not clear	26/07/2021
5584	5581		SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/2230(ND)		Wrongly filed	26/07/2021
5585	5582	0710102036792021/4	SANJAY LAMBA Vs. ASHOK KUMAR GUPTA		Sec 60(5)	INTERLOCUTO RY APPLICATION		Vakalatnama Not filed properly	26/07/2021
5586	5583	0710102041032021/2	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)20 21		True Copy sign missing in Page Nos 4 to 6 according to PDF	26/07/2021
5587			BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI		19(2)	INTERLOCUTO RY APPLICATION (I.B.C)/3531(ND) 2020		True Copy sign missing in Page Nos 18 to 34 according to PDF in R-5 document, E-stamp missing in R-5 and R-4, True Copy sign missing in Page Nos 14 to 46	16/02/2021
5588	5585	0710102083052020/7	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI		19(2)	INTERLOCUTO RY APPLICATION		Vakalatnama not Filed properly in R-4 and R-5	26/07/2021
5589	5586		RAKESH KUMAR NIGAM Vs. VARDHMAN ESTATES & DEVELOPERS(P) LTD.		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/956(PB)201		Index missing in both the Affidavit documents	26/07/2021
5590	5587	0710102090092020/4	NITESH BHARDWAJ Vs. GALLANT HOTELS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Welfare fee stamp and Court fees stamp	26/07/2021
5591	5588		NITESH BHARDWAJ Vs. SUMMIT APARTMENTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Welfare fee stamp and Court fees stamp	26/07/2021

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	5589	0/10102095242020/2	SAKHSHAM KNOWLEDGE SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		Vakalatnama	11/6/2021
5592			LIMITED Vs. NFX DIGITAL			_		missing	
			PRIVATE LIMITED			(IBC)/104(ND)20 21			
	5590	0740402044052040/6	MAGICRETE BUILDING		IBC Under Sec 9	COMPANY		Wrong o filing	26/07/2021
5593	5590	0710102014052010/6	SOLUTIONS PVT LTD Vs.		ibc under Sec 9	PETITION IB		Wrong e-filing	26/07/2021
3333			M/S JD CONTRACTS PVT			(IBC)/1329(ND)2			
	5591	0710102046672021/1	SUMESH SOOD Vs.		Application under	COMPANY		Page no. 45 not	26/07/2021
5594	5591	0710102046672021/1	SYSCOM ORGAINC		any other	APPLICATION(clear	26/07/2021
3334			WORLD PRIVATE LIMITED		provisions	COMPANIES		Clear	
	5592	0710102068192020/2			Sec 60(5)	INTERLOCUTO		No index, no	26/07/2021
5595	5552	07 10 102066 19202072	RESOLUTION		Sec 60(5)	RY		pagination,	26/07/2021
3333			PROFESSIONAL OF			APPLICATION		wrong e-filing,	
	5593	0740402088222020/3	M/S APPLIED ELCTRO-		Rule 11 of NCLT,	INTERLOCUTO		True copy sign	26/07/2021
	5555	07 10 102000222020/3	MAGNETICS PVT LTD Vs.		2016,Section 74	RY		missing on every	20/07/2021
5596			M/S ONYX COMPONENTS		2010,3601101174	APPLICATION		page, remove	
			& SYSTEMS PVT. LTD.			(I.B.C)/3927(ND)		duplicate volume	
	5594	0710102090072020/5	NITESH BHARDWAJ Vs.		Sec. 241(1)	COMPANY		Court fees and	26/07/2021
5597	3334	07 10 10203007202073	SULLABH BUILDERS PVT.		Sec. 241(1)	PETITION		welfare missing	20/07/2021
0001			LTD.			(COMPANIES		on vakalatnama	
	5595	0710102090072020/6	NITESH BHARDWAJ Vs.		Sec. 241(1)	COMPANY		Court fees and	26/07/2021
5598	3333	07 10 10203007202070	SULLABH BUILDERS PVT.		Jec. 241(1)	PETITION		welfare missing	20/07/2021
0000			LTD.			(COMPANIES		on vakalatnama	
	5596	710102014802020	ANIL AGARWAL VS	Company	Application under	COMPANY	RAJIV MALIK	prar ,affidavit, e-	1/2/2020
5599	3330	7 10 1020 14002020	INTERPARTS MARKETING			PETITION IB	INACIV WALIK	stamp paper	17272020
0000			PRIVATE LIMITED		provisions - IBC	(IBC)/569(ND)20		missed,	
	5597	710102014832020	ANIL AGARWAL VS		Application under	COMPANY	RAJIV MALIK	prar ,affidavit, e-	1/2/2020
5600	0007	110102014002020	INTERPARTS MARKETING			PETITION IB	I I I I I I I I I I I I I I I I I I I	stamp paper	17272020
			PRIVATE LIMITED		provisions - IBC	(IBC)/569(ND)20		missed,	
	5598	710102025812020	PRAVIN R NAVANDAR-	-,	Application under	COMPANY	Pravin R.	document not	27/02/2020
		110102020012020	IRP-INTERIM	_	any other	PETITION IB	Navandar	openable	
5601			RESOLUTION		provisions - IBC	(IBC)/1782(ND)2			
			PROFESSIONAL VS	(,		019			
			INTERPARTS MARKETING						
	5599	710102016362021	JURISTICA LEGAL	Company	Rule 11 of NCLT		MAHJABEEN	wrong filing	25/02/2021
			SERVICES LLP VS THREE						
5602			C UNIVERSAL	ompanies					
			DEVELOPERS PVT.LTD	Act)					
	5600	710102050962021	ANIL KUMAR VS M/S		Application under	COMPANY	CA ANIL KUMAR	52-54 not clear	23/07/2021
5603			PEARL VISION PVT. LTD.	_	any other	PETITION IB		page	
					provisions - IBC	(IBC)/419(PB)20		1- 1-9 -	
	5601	710102051452021	MANOHAR LAL VIJ VS MS		Application under	COMPANY	Manohar Lal Vij	Technically	24/07/2021
5604			KELVIN BUILDCON PVT		any other	PETITION IB		Wrong Section	
			LTD		provisions - IBC	(IBC)/1045(ND)2		Mention	
	5602	710102051782021	GUPTA BIOTECH		Rule 11 of NCLT,	COMPANY	ASHISH	Prayer missed	25/07/2021
5605			PRIVATE LIMITED VS	_	2016	PETITION IB		,page 21-26	
			INSECTICIDES INDIA	(I.B.C)	-	(IBC)/315(ND)20		translate need	
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606	5603	710102051202021	LOOKS SALON PRIVATE LIMITED VS LOOKS SALON PRIVATE LIMITED	(Companies	Application under any other provisions		vishal gohri	case type wrong and sign missing in application	23/07/2021
607	5604	710102025982020	SANJAY SINGHAL VS AMRAPALI LEISURE VALLEY DEVELOPERS	Act) Company Petition IB (IBC)	IBC Under Sec 9		Prashant Sharma	document uncompleted,(petition not	27/02/2020
08	5605	710102049882021	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD.		Sec. 241(1),Sec. 242(4)		Mayank Wadhwa	Section 242 mentioned in petition and fees missed	19/07/2021
09	5606	710102000592020	SHIV DYAL SHARMA VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1718(PB)2	Jatin S Sethi	case type wrong	2/1/2020
310	5607	710102007332020	RAM DEV INTERNATIONAL LIMITED VS PRABHJIT SINGH SONI	Company Application(IB C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/178(PB)20	PRABHJIT	case type wrong pg no 23-27 not translatedpg no	16/01/2020
611	5608	710102010612020	ROHIT SEGAL VS BOHAR SINGH SRAN	Company Application(IB C)	Sec 66(1)	COMPANY PETITION IB (IBC)/547(PB)20 18	Mrinali	Pg Not Clear- 231,232,242,243,2 54,262,268Pg Not Clear- 231,232,242,243,2	23/01/2020
612	5609	710102010192020	REETESH KUMAR AGARWAL VS BOHAR SINGH SRAN	Company Application(IB C)	• •	COMPANY PETITION IB (IBC)/509(PB)20	Anju Bhushan Gupta	Pg Not Clear-1- 6,65-69,72,73,82	22/01/2020
613	5610	710102003602020	ANURAG SACHDEVA VS KINDLE DEVELOPERS PRIVATE LIMITED	Company Application(IB C)	Sec 60(5)	COMPANY PETITION IB (IBC)/470(ND)20	Sanyam Goel	pg 38-41 44 46 48 49 not clear	9/1/2020
614	5611	710102000982020	LAKSHMI FLOAT GLASS LIMITED VS DURABLE FACADE SERVICES PVT	Company Application(IB C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/902(ND)20	Ashutosh	Page-17 not Clear, Pg nos. mismatch in soft	3/1/2020
615	5612	710102003772020	PARSVNATH DEVELOPERS LIMITED VS PREM CHAND CHANDNA	Company	Rule 11 of NCLT,	COMPANY PETITION IB (IBC)/76(ND)202	Prashant Jain	doc not upload	9/1/2020
616	5613	710102020012020	NITEO TECHNOLOGIES PRIVATE LIMITED VS HI POINT INVESTMENT	Company Application(C ompanies Act)	Rule 154, NCLT 2016	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES	RAJEEV	document not open case type wrong	13/02/2020
617	5614	710102020752021	KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED	Application	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/818(ND)20 20	Rohit Bohra	please delete previous document	13/03/2021
618	5615	710102026232021	SGS TEKNIKS MANUFACTURING PVT. LTD. VS UNIVERSAL BUILDWELL PVT. LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/456(ND)20 18	Gursat	wrong e - filing	1/4/2021
619	5616	710102048832021	GYANESHWAR SAHAI VS CMA SANDEEP GOEL	Interlocutory Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/597(ND)20	Gyaneshwar Sahai	Page No 4 Missing	16/07/2021

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620	5617	710102051442021	ARVIND KUMAR RAY VS VINEET AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2	Dhrubajit Saikia	UP Stamp paper of affidavit minimum duty	24/07/2021
5621	5618	710102002572020	VIVEK RAHEJA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL	Company Application(IB C)	Sec 60(5)	PETITION IB (IBC)/1291(PB)2 018	Vivek	PG 75-80 ARE NOT CLEAR AND PAGE NO. 17- 21,66-71,81-88 ARE NOT TRANSLATED	7/1/2020
5622	5619	710102010532020	RAJ KUMAR GUPTA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL MANAGER	Application(IB		COMPANY PETITION IB (IBC)/558(ND)20 19	Raj	SOFT COPY NOT CLEARSOFT COPY NOT CLEAR case type wrong	22/01/2020
623	5620	710102051942021	PRANAV KUMAR PANDEY VS VARDHMAN BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Sandeep	11-22 not clear page and main case not link	26/07/2021
5624	5621	710102051862021		Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/269(ND)20 20	Kewal Krishan Saini	stamp paper missing	26/07/2021
5625	5622	710102052122021	SAI GR IMPEX PRIVATE LIMITED VS CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	_	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/521(ND)20 20	ABHISHEK KUMAR	51-52 not clear page main case wrong 51-52 not clear page main	26/07/2021
626	5623	710102039802021	PRADEEP KUMAR LAKHANI VS MAJESTIC HOLDINGS PRIVATE LIMITED	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2695(ND)2 019	KUSHAL	WRONG SECTION ,STAMP PAPER &	9/6/2021
627	5624	710102034222020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRCUTIONS	Petition IB	Application under any other provisions - IBC		ROHIT GANDHI	case type in companies act and wrong	18/03/2020
628	5625	710102052162021	VATSAYAN FOOD PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	Company Petition (Companies Act)	Sec 252 (1)		Abhishek Sharma	Wrong section select, Page no 24,122, missed, page 101 cut, Roc & mp; amp; amp;	26/07/2021
629	5626	710102051812021		Company Petition IB (IBC)	IBC Under Sec 9		Mr. Viplav Acharya	page:222-245, 429-452, not clear	26/07/2021
630	5627	0	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED	` '	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1510(ND)2		Page No 28 according to PDF Not clear	26/07/2021

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	5628	0710102101102019/8	STERLING AND WILSON		IBC Under Sec 9	COMPANY		Index missing	26/07/2021
331			PRIVATE LIMITED Vs.			PETITION IB			
			SUPERTECH			(IBC)/1838(ND)2			
			INFRASTRUCTURE PVT.			019			
632	5629	0710102172872019/6	YASIR IQBAL Vs.		IBC Under Sec 9	COMPANY		Index missing	26/07/2021
032			SAKSHAM SIGNS PVT.			PETITION IB			
	5630	0710120011802018/3	TATA STEEL LTD. Vs.		Application under	COMPANY		True Copy sign	9/1/2020
633			NEERAJ SINGAL		any other	APPLICATION(missing in each	
					provisions	COMPANIES		pages	
	5631	0710102032412021/1	RAKESH TANEJA Vs.		Application under	INTERLOCUTO		E-stamp and	20/07/2021
					any other	RY		Vakalatnama	
634					provisions - IBC	APPLICATION		missing in	
						(I.B.C)/2026(PB)		Intervenor	
						2021		Objection and	
	5632	0710102032912021/2	ROBIN MITTAL Vs.		Sec 60(5)	INTERLOCUTO		Same document	26/07/2021
635			TRADING ENGINEERS			RY		filed twice	
			(INTERNATIONAL) LTD			APPLICATION			
	5633	0710102034152021/1	ANIL KUMAR TYAGI Vs.		Sec 60(5)	INTERLOCUTO		Same document	26/07/2021
636			VIVEK RAHEJA		()	RY		filed twice	
						APPLICATION			
	5634	0710102080012020/3	ASHOK KUMAR Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		Affidavit not	27/07/2021
637			VIKRAM SINGH		44 (1)	RY		notarized	
					()	APPLICATION			
	5635	0710102087622020/1	PARAMJIT GANDHI Vs.		Sec 60(5)	INTERLOCUTO		Wrong e-filing,	1/10/2020
638			NARENDER KUMAR			RY		need to file in IA	
			SHARMA			APPLICATION			
	5636	0710102088222020/2	M/S APPLIED ELCTRO-		Rule 11 of NCLT,	INTERLOCUTO		True copy sign	27/07/2021
			MAGNETICS PVT LTD Vs.		2016,Section 74	RY		missing on every	
639			M/S ONYX COMPONENTS		,	APPLICATION		page	
			& SYSTEMS PVT. LTD.			(I.B.C)/3927(ND)		F 5 -	
	5637	0710102096282020/4			Application under	INTERLOCUTO		Affidavit not	27/07/2021
640			NAVNEET RAGHUVANSHI		any other	RY		notarised	
					provisions - IBC	APPLICATION			
	5638	0710102098942019/1	BANK OF INDIA Vs. WEST		IBC under Sec 7	COMPANY		True copy sign	27/07/2021
		2	FACE HOSPITALITY AND			PETITION IB		missing on every	
641			MANAGEMENT PRIVATE			(IBC)/1572(ND)2		page	
			LIMITED			019		p90	
	5639	0710102105962019/1	SANJAY MENDIRATTA Vs.		Sec. 241(1),Sec.	COMPANY		Stamp paper	27/07/2021
642			FRIENDS AUTO INDIA		244(1)	PETITION		missing, True	
			LIMITED`		()	(COMPANIES		copy sign	
	5640	0710102105962019/1	SANJAY MENDIRATTA Vs.		Sec. 241(1),Sec.	COMPANY		File all reply	27/07/2021
643			FRIENDS AUTO INDIA		244(1)	PETITION		separately	
			LIMITED,		(- /	(COMPANIES		,	
	5641	0710102111762019/7	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Wrong e-filing,	12/7/2021
644	[Vs. M/S AMZEN			PETITION IB		need to file in	
			MACHINES PVT. LTD.			(IBC)/2058(ND)2		single pdf	
	5642		RAM NIWAS & SONS Vs.		IBC Under Sec 9	COMPANY		No index, no	27/07/2021
645			PALM DEVELOPERS		3 0	PETITION IB		pagination	
			PRIVATE LTD.			(IBC)/894(ND)20		L~3~	

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5646	5643	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	U	IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2 019	3	Wrong e-filing, need to file in IA	30/06/2021
5647	5644	0710102111002020/1	ADARSH CNC SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/502(ND)20		Short form of True Copy sign not applicable in Page Nos 6 to 14	18/02/2021
5648	5645	0710102166622019/6	UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/31(ND)202 0		E-stamp missing, True Copy sign missing in Page Nos 3 to 5 according to PDF, Affidavit	27/07/2021
5649	5646	0710102167212019/4	MONICA GUPTA Vs. VDOPIA MEDIA AND SOFTWARE SOLUTIONS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3488(ND)2		E-stamp missing, Proof of service missing	27/07/2021
5650	5647	0710102722542018/1 1	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2 018		Page Nos 39 to 64 according to PDF Not clear, Vakalatnama Not	9/1/2020
5651	5648	0710102021452021/2	DEVENDRA SINGH Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT		19(2)	INTERLOCUTO RY APPLICATION (I.B.C)/1398(PB)		Stamp paper missing,	27/07/2021
5652	5649	0710102075392019/1 9	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)20		index missing	27/07/2021
5653	5650	0	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)20		index missing	27/07/2021
5654	5651	0710102137252019/6	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2 019		Wrong e-filing, need to file in IA	24/03/2021
5655	5652	0710102137252019/7	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2 019		Wrong e-filing, need to file in IA	20/07/2021
5656	5653	0710102138062019/1 1	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2 019		True copy sign missing on every page	24/05/2021
5657	5654	0710120011422018/1 1	STATE BANK OF INDIA Vs. VEEKAY POLYCOATS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1291(PB)2		Rs 25 welfare fees missing on vakalatnama	27/07/2021

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	5655		SIDDHI VINAYAK POWER	<u>U</u>	Application under	COMPANY	9	Wrong e-filing ,	27/07/2021
	3033	07 10 102007 022020/3	GENERATION &		any other	APPLICATION(I		need to file in IA	27/07/2021
			DISTRIBUTORS PVT. LTD.		provisions - IBC	•		need to me m iA	
5658			Vs. SIDDHI VINAYAK		provisions- IBC	BC)/539(ND)202			
			POWER GENERATION &			U			
			DISTRIBUTORS PVT. LTD.						
	5656				A	OOMB ANN		M/	07/07/0004
5659	5656	0710102007072020/2			Application under			Wrong e-filing,	27/07/2021
5059			AGENCY Vs. FE (INDIA)		any other provisions - IBC	APPLICATION(I		need to file in IA	
	ECE7	0740402044052040/5	MAGICRETE BUILDING		•	BC)/538(ND)202		Index missing	27/07/2024
5660	5657	0710102014852018/5			IBC Under Sec 9	COMPANY		Index missing	27/07/2021
3000			SOLUTIONS PVT LTD Vs.			PETITION IB			
	5050		M/S JD CONTRACTS PVT		IDO I O 7	(IBC)/1329(ND)2		les desentes est	45/40/0000
	5658		DEEPAK KHANNA Vs.		IBC under Sec 7	COMPANY		Judgement	15/10/2020
E004			EARTH			PETITION IB		document filed	
5661			INFRFASTRUCTURES			(IBC)/401(ND)20		twice, Proof of	
			LTD.			17		service missing,	
								True Copy sign	
	5659	0710200419762018/5	MR. BASANT LAHARIA		IBC Under Sec 9	COMPANY		Index missing in	
5662			Vs. M/S. WOG			PETITION IB		Basant document	
			TECHNOLOGIES PVT.			(IBC)/570(ND)20		_	
	5660	0710200419762018/7	MR. BASANT LAHARIA		IBC Under Sec 9	COMPANY		True Copy sign	27/07/2021
5663			Vs. M/S. WOG			PETITION IB		missing in Page	
			TECHNOLOGIES PVT.			(IBC)/570(ND)20		Nos 3 to 20	
	5661		PALLAVI JOSHI BAKHRU		IBC under Sec 7	COMPANY			14/01/2020
5664		8	CREDITOR Vs.			PETITION IB		Filed properly	
			UNIVERSAL BUILDWELL			(IBC)/456(ND)20			
	5662	0710102002552020/4	VIJENDER SHARMA Vs.		Sec 60(5)	COMPANY		True Copy sign	27/07/2021
5665			GREENLEAF			APPLICATION(I		missing in Page	
			ENVIROTECH PRIVATE			BC)/436(PB)202		Nos 4 to 6	
			LIMITED			0		according to	
	5663	0710102012712021/1	SUNILA CHHABRA Vs.		IBC Under Sec 9	COMPANY		True Copy sign	23/07/2021
5666			AGL TECHNOLOGIES			PETITION IB		missing in Page	
			LIMITED			(IBC)/118(ND)20		Nos 3 to 13	
	5664		ECLEAR LEASING &		IBC under Sec 7	COMPANY		NOTARY	27/07/2021
			FINANCE PVT. LTD. Vs.			PETITION IB		MISSING	
5667			SWATI HEALTH &			(IBC)/1035(PB)2			
			EDUCATION SERVICES			020			
			PVT. LTD.						
	5665	0710102111762019/8	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		NEED TO IA FILE	23/07/2021
5668			Vs. M/S AMZEN			PETITION IB			
			MACHINES PVT. LTD.			(IBC)/2058(ND)2			
	5666	0710102114232020/9	VINOD SHANKER SHRINGI		Sec. 241(1),Sec.	COMPANY		NEED TO IA FILE	27/07/2021
5669			Vs. MCONVERGE		242(4),Sec. 244(1)	PETITION			
			SERVICES PRIVATE			(COMPANIES			
	5667	0710102116922020/1	KR UNOFIN		Sec 252 (1)	COMPANY		STAMP MISSING	27/07/2021
5670			CONSULTANCY			APPEAL(COMP			
3070			SERVICES PRIVATE			ANIES			
			LIMITED Vs. REGISTRAR			ACT)/507(ND)20			

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5671	5668		RISHABH BUILDWELL PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/913(ND)20 19	SHAILESH KUMAR PRASAD	Payment Not Done	12/3/2021
5672	5669		LIMITED	Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/731(PB)20	ANISH GHOSHAL	please upload clear pdf not \\\\\\\\\\\\\\clear	12/6/2021
5673	5670		CARRIER TECHNOLOGIES INDIA LIMITED VS PUNJ LLYOD LIMITED	Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of	COMPANY PETITION IB (IBC)/731(PB)20 18	Divyanshu	SIGN MISSED ON APPLICATION e- stamp paper missed section	17/06/2021
5674	5671	710102046182021	AKHILESH GUPTA VS PAWAN KUMAR SINGAL	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Akhilesh Kumar Gupta	main case not link with application	8/7/2021
5675	5672	710102050422021	C. VITTAL VS TECPRO SYSTEM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)20 17	DIBYADYUTI BANERJEE	file is in doubt about intervention sign missing in application page	20/07/2021
5676	5673	710102052582021	SHAGEER KHAN VS DANISH IRFAN	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/318(ND)20	Kumar Mihir	case type wrong s	27/07/2021
5677	5674	710102052492021	PAWAN ASSOCIATES VS CARGO NAVIGATION SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/863(PB)20	Nithin	pg-43-46,53,54,56 not clear	27/07/2021
5678	5675			Interlocutory	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/956(ND)20	SANGEETA BOHRA	3-4,16-20 cut page	27/07/2021
5679	5676	710102044662021		CP(AA)	Sec. 230-232 - Second Motion		Ahsan Ahmad	Wrong case type select, link 2nd motion with first motion	2/7/2021
5680	5677		COLLEGEDUNIA WEB PRIVATE LIMITED Vs. GUS GLOBAL SERVICES (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/328(ND)20 21		Same Affidavit document filed thrice, True Copy sign missing in Page Nos 4 & mp;amp; 5, Vakalatnama not	27/07/2021
5681	5678		SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)20		Wrongly filed	27/07/2021
5682	5679		DEBASHIS NANDA Vs. SANJAY AGARWAL		Sec 60(5)	INTERLOCUTO RY APPLICATION		Vakalatnama missing	27/07/2021

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		0710102039882021/1	OMANSH ENTERPRISES		IBC under Sec 7	COMPANY	-	Vol I cannot	23/07/2021
			LIMITED Vs. KAYEM			PETITION IB		exceed more	
5683			FOOD INDUSTRIES			(IBC)/291(ND)20		than 200 pages; It	
			PRIVATE LIMITED			21		should be filed in	
	5681		ASHMIT CORPORATION		IBC Under Sec 9	COMPANY			27/07/2021
	0001		PRIVATE LIMITED Vs.		IBO Officer Occ 3	PETITION IB		missing in Page	2770772021
5684			FLEXI INFOTECH PRIVATE			(IBC)/1625(ND)2		No 4 according to	
			LIMITED			019		PDF,	
	5682		ASHMIT CORPORATION		IBC Under Sec 9	COMPANY		,	27/07/2021
	3002		PRIVATE LIMITED Vs.		IBC Ulluel Sec 9	PETITION IB		missing in Page	2110112021
5685			FLEXI INFOTECH PRIVATE			_		No 4 according to	
			LIMITED			(IBC)/1625(ND)2 019		PDF,	
	5000	0740400000000004044			IDC under Coo 7				07/07/0004
5686	5683		ICICI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		E-stamp missing	27/07/2021
3000			M/S. GWALIOR BYPASS			PETITION IB			
	FC0.4		PROJECTS LIMITED		IDO Umda :: O C	(IBC)/1140(ND)2		do a	07/07/0004
	5684		RAMBARAN SINGH APEX		IBC Under Sec 9	COMPANY			27/07/2021
5687			PRIVATE LIMITED Vs.			PETITION IB		upload	
			HARJI ENGINEERING			(IBC)/379(ND)20			
			WORK PRIVATE LIMITED			20		2.	
	5685		BIBHUTI BHUSHAN		IBC under Sec 7	COMPANY		Stamp paper	15/07/2021
5688			BISWAS & ORS Vs. M/S			PETITION IB		missing	
			ANSAL PROPERTIES AND			(IBC)/330(ND)20			
			INFRASTRUCTURE			21			
	5686		BIBHUTI BHUSHAN		IBC under Sec 7	COMPANY		Stamp paper	28/07/2021
5689			BISWAS & ORS Vs. M/S			PETITION IB		missing	
			ANSAL PROPERTIES AND			(IBC)/330(ND)20			
			INFRASTRUCTURE			21			
	5687	0710102033262021/3	BIBHUTI BHUSHAN		IBC under Sec 7	COMPANY		Stamp paper	28/07/2021
5690			BISWAS & ORS Vs. M/S			PETITION IB		missing	
3030			ANSAL PROPERTIES AND			(IBC)/330(ND)20			
			INFRASTRUCTURE			21			
	5688	0710102034622021/2	SAVITA RANI BAKSHI Vs.		Sec 60(5)	INTERLOCUTO		No index, no	20/07/2021
5691			EARTHCON UNIVERSAL			RY		pagination	
3091			INFRATECH PRIVATE			APPLICATION			
			LIMITED			(I.B.C)/2230(ND)			
	5689	0710102035832021/1	INDU KUMAR AND ORS		Sec 60(5)	INTERLOCUTO		Stamp paper	9/7/2021
5692			Vs. SAHA INFRATECH		` ` ′	RY		missing	
			PRIVATE LTD			APPLICATION			
	5690		INDU KUMAR AND ORS		Sec 60(5)	INTERLOCUTO		Page no. 1 - 43,	9/7/2021
			Vs. SAHA INFRATECH			RY		67 - 104, 110 -	-
			PRIVATE LTD			APPLICATION		166, 796 - 803,	
						(I.B.C)/2275(ND)		817 - 926 true	
5693						2021		copy sign	
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								Hindi translation	
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	5691	0710102035832021/3	INDU KUMAR AND ORS		Sec 60(5)	INTERLOCUTO		Page no. 1 - 47,	12/7/2021
			Vs. SAHA INFRATECH			RY		66, 73 -75, 82 -	
			PRIVATE LTD			APPLICATION		117, 975 - 1051	
						(I.B.C)/2275(ND)		true copy sign	
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								no. 46 stamp	
								paper missing,	
5694								page no. 117	
								Hindi translation	
								missing, Page	
								no. 961 - 974	
								pages not clear,	
								Page no. 1012,	
								1050 stamp paper	
	5692	0710204000182016/6	MS. PUNITA KHATTER		Sec 272 of the	COMPANY		Vakalatnama Not	28/07/2021
5695			Vs. MS. EXPLORERS		Companies Act,	PETITION		Filed properly	
3093			TRAVELS & TOURS PVT.		2013	(COMPANIES			
			PVT. LTD. & ORS.			ACT)/3(ND)2016			
	5693	0710102006102020/4	NAVYUG IRON TRADERS		IBC Under Sec 9	COMPANY		Page No 3 Proof	26/07/2021
5696			Vs. AIR MOVEMENT AND			PETITION IB		of service	
0000			CONTROL SYSTEM			(IBC)/504(ND)20		according to PDF	
			PRIVATE LIMITED			20		Not clear	
	5694	0710102006622021/3	VJ INFRATECH PRIVATE		Sec 252 (1)	COMPANY		Index and E-	28/07/2021
5697			LIMITED Vs. REGISTRAR			APPEAL(COMP		stamp missing in	
			OF COMPANIES AND ANR			ANIES		Reply document	
	5695	0710102008572021/2			Sec. 230-232 -	CP(AA)		E-stamp missing,	28/07/2021
5698			LIMITED Vs. MAHAGUN		Second Motion	MERGER AND		Page No 11	
			INDIA PRIVATE LIMITED			AMALGAMATIO		Affidavit	
						N(COMPANIES		according to PDF	
	5696	0710102008572021/3			Sec. 230-232 -	CP(AA)		E-stamp missing,	28/07/2021
5699			LIMITED Vs. MAHAGUN		Second Motion	MERGER AND		Page No 11	
			INDIA PRIVATE LIMITED			AMALGAMATIO		Affidavit	
						N(COMPANIES		according to PDF	
	5697	0710102018462021/1			IBC Under Sec 9	COMPANY		. 3	28/07/2021
F700			INFRASTRUCTURES			PETITION IB		according to PDF	
5700			PRIVATE LIMITED Vs.			(IBC)/233(ND)20		Not clear, True	
			SUPERTECH LIMITED			21		Copy sign	
	5000	074040046045004074	ACLUL CUDTA V. CUN''		Co. 45 (4)	COMPANY		missing in Page	20/07/2024
	5698	0710102168452019/4	ASHU GUPTA Vs. SUNIL		Sec. 45 (1)	COMPANY		NEED TO ONE	28/07/2021
5701			TANGRI			APPLICATION(I		TIME FILE	
	5699	0740402460062040/4	LIC HOUSING FINANCE		IBC under Sec 7	BC)/327(ND)202 COMPANY		index missing	29/07/2024
	2033		PRIVATE LIMITED Vs. K V		IDC under Sec /			index missing	28/07/2021
5702		4	DEVELOPERS PRIVATE			PETITION IB			
			LIMITED			(IBC)/236(ND)20 20			
	5700		PALLAVI JOSHI BAKHRU		IBC under Sec 7	COMPANY		NEED TO ALL	28/07/2021
5703	3700		CREDITOR Vs.		ibo under sec /	PETITION IB		PAGES SIGN	20/01/2021
5.00			UNIVERSAL BUILDWELL			(IBC)/456(ND)20		AGEO SIGN	
	L		DINIVERSAL BUILDWELL		1	[(IBC)/430(ND)20	l	1	1

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5704	5701	0710102017822021/1	TRANS CONSTRUCTION CONSULTANCY PVT LTD Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES		STAMP MISSING	26/07/2021
5705	5702	0710102018242020/3	FUSEBASE ELTORO PVT LTD		Sec 60(5)	COMPANY APPLICATION(I BC)/1179(ND)20		No Index , No pagination	28/07/2021
5706	5703	0710102020922021/1	PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES		STAMP MISSING	26/07/2021
5707	5704	0710102102622019/1 0	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2		INDEX MISSING	28/07/2021
5708	5705	0710102075392019/1 4	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)20		True copy sign missing on every page	19/02/2021
5709	5706	0710102085852020/4	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTO RY APPLICATION		Wrong index, no pagination	23/07/2021
5710	5707	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1693(ND)2		Page no. 657 hindi translation missing	20/07/2021
5711	5708	0710102043922021/1	SHOBHA CARDS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/341(ND)20		Stamp paper missing	28/07/2021
5712	5709	0710102079912019/1 0	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2		No Index , no pagination	28/07/2021
5713	5710	0710102158182019/7	YES BANK LIMITED Vs. TULIP STAR HOTELS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3256(ND)2		True copy sign missing on every page	28/07/2021
5714	5711	0710102002242021/1	ATHENA WEALTH ADVISORS PVT. LTD. Vs. CS SATYADEVI ALAMURI		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION		Stamp paper missing, file both documents	6/7/2021
5715	5712	0710102007482021/1	VIJAY SINGH MANN Vs. KANODIA TECHNOPLAST LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION		Wrong e-filing, need to file in IA	28/07/2021
5716	5713		RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)20 20		No index no pagination in written submission, True copy sign	28/07/2021
5717	5714	0710102014202017/9	LEVCON VALVES PRIVATE LIMITED Vs. ENERGO ENGINEERING PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/160(PB)20 17		Wrong e-filing , need to file in IA	20/07/2021

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	5715		GAV DEVELOPERS PVT		Sec. 241(1)	COMPANY		True Copy sign	28/07/2021
	07.10	0	LTD Vs. SHUBH		000. 241(1)	PETITION		missing in Page	20/07/2021
		0	ADVISORS PVT LTD			(COMPANIES		Nos 10 to 16	
5718			ADVISORS FVI LID			ACT)/49(PB)202		according to	
						AC1)/49(PB)202		PDF, Proof of	
						0			
-	5740	074040000000000000	OAV DEVELOPEDO DVE		0 044(4)	OOMB ANN		service missing,	00/07/0004
	5716	0/10102022662020/9	GAV DEVELOPERS PVT		Sec. 241(1)	COMPANY		True Copy sign	28/07/2021
5719			LTD Vs. SHUBH			PETITION		missing in Page	
			ADVISORS PVT LTD			(COMPANIES		Nos 10 to 16	
-						ACT)/49(PB)202		according to	
1	5717	0710102023782021/1	MANAV CHAWLA Vs.		Rule 11 of NCLT,	CONTEMPT		Wrongly filed	5/7/2021
5720			MAGIC INFO SOLUTIONS		2016,Rule 11 of	PETITION			
			PRIVATE LIMITED		NCLT, 2016,Rule	(IBC)/4(ND)2021			
	5718	0710102157722019/4			IBC Under Sec 9	COMPANY		stamp missing	28/07/2021
5721			FACILITY SERVICES			PETITION IB			
0.2.			PRIVATE LIMITED Vs.			(IBC)/307(ND)20			
			VENICE MAINTENANCE			20			
	5719	710102035672021	UMESH GARG VS		Application under	COMPANY	ABHISHEK	master index	18/05/2021
5722			PUNEET GEOL		any other	PETITION IB		missed master	
3122					provisions - IBC	(IBC)/449(PB)20		index missed	
						19		please delete	
	5720	710102041092021	RAJ KUMAR GUPTA VS		Application under	COMPANY	Raj	Plz Contact Help	15/06/2021
5700			MS.NANDANI SINGH		any other	PETITION IB		Desk Technical	
5723					provisions - IBC	(IBC)/258(ND)20		Issue 011-	
						20		24363846 e-	
	5721	710102043892021	ANIL KUMAR VS PUNJAB		Application under	COMPANY	Yash Agarwal	wrong filing	29/06/2021
5724			NATIONAL BANK & ORS		any other	PETITION IB	Ü		
	5722	710102051002021	ASHOK KUMAR VS		Sec 66(1)	COMPANY	ASHOK KUMAR	if you file in	23/07/2021
			SHYATTO RAHA		,	PETITION IB		section 66(1)	
5725						(IBC)/1411(ND)2		please write	
						018		complete section	
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	5723	710102050812021	M/S A S CONSTRUCTION		Application under		MAHJABEEN		22/07/2021
5726	J. _U		VS AEGIS VALUE HOMES		any other			LINK	
			LIMITED		provisions - IBC				
	5724	0710102106902019/2	UCO BANK Vs. SASI		IBC under Sec 7	COMPANY		Page Nos 76 to	29/07/2021
	3.27	0	POWER PVT. LTD.		is a under dec 7	PETITION IB		82 according to	20,0112021
5727		ľ				(IBC)/1790(ND)2		PDF Not clear,	
7,5,						019		True Copy sign	
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	5725	0710102027902020/2	SHIKHA CABC Va		IBC Undor Soc C	COMPANY			29/07/2021
	37				IBC Under Sec 9	PETITION IB		Page No 18	23/U//2U2/I
			MICROMAX INFORMATICS					Stamp paper	
F700			LIMITED			(IBC)/709(ND)20		according to PDF	
5728						20		Not clear, True	
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	5726	0710102032752018/4	MONTEREAUX RESORTS		Section 420	COMPANY		Vakalatnama	29/07/2021
E700		0	PVT. LTD. Vs. ASCOT			PETITION		missing	
5729			HOTELS AND RESORTS			(COMPANIES			
			PRIVATE LIMITED			ACT)/144(ND)20			
	5727	0710102034202018/3	INCOME TAX OFFICER Vs.		Sec 252 (1) - By	COMPANY		Proof of service	29/07/2021
			REGISTRAR OF		Government Body			missing	
5730			COMPANIES M/S GREY		Coroninion Doug	ANIES		oog	
			HEAVEN HEALTHCARE			ACT)/51(ND)201			
	5728		DREAM PROCON PVT LTD		Sec 60(5)	INTERLOCUTO		Wrongly filed,	29/07/2021
5731	3720		Vs. NILESH SHARMA		Sec 60(3)	RY		Sepearately filed	29/01/2021
3731			VS. NILESH SHARWA			APPLICATION		in Caveat Folder	
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	5729		ABW INFRASTRUCTURE		Sec 60(5)	INTERLOCUTO		Index missing	29/07/2021
5732			LIMITED Vs. ALCHEMIST			RY			
			ASSET			APPLICATION			
			RECONSTRUCTION			(I.B.C)/3067(PB)			
	5730	0710102048432021/2	ABW INFRASTRUCTURE		Sec 60(5)	INTERLOCUTO		Index missing	29/07/2021
5733			LIMITED Vs. ALCHEMIST			RY			
3733			ASSET			APPLICATION			
			RECONSTRUCTION			(I.B.C)/3067(PB)			
	5731	0710102060782020/2	POONAM AGRAWAL Vs.		Sec. 241(1)	COMPANY		Page No 18	23/07/2021
			KURINJI METALS			PETITION		Stamp paper	
5734			PRIVATE LIMITED			(COMPANIES		according to PDF	
0.0.			TRIVATE EINITES			ACT)/75(ND)202		Wrongly filed;it	
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	5732	0740402426052040/4	SHAPOORJI PALLONI		IBC Under Sec 9	COMPANY		Affidavit	29/07/2021
	5/32				IBC Under Sec 9	_			29/07/2021
			AND CO. PVT LTD. Vs.			PETITION IB		document cannot	
			RATTAN INDIA PVT			(IBC)/2558(ND)2		be filed more	
5735			LIMITED			019		than 200	
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								contain 200	
	5733	0710102122482019/4	S.A. EQUIPMENTS		IBC Under Sec 9	COMPANY		NEED TO SIGN	28/07/2021
5736			PRIVATE LIMITED Vs.			PETITION IB		ALL PAGES	
			RYSN INFRA LLP			(IBC)/2866(ND)2			
	5734		R. J. PACKWELLS P. LTD		Sec 30	COMPANY		NOTARY	28/07/2021
5737			Vs. NIBULA PRINT &			APPLICATION(I		MISSING	
			PACK PVT. LTD.			BC)/1512(ND)20			
	5735		NITESH BHARDWAJ Vs.		Sec. 242(4),Rule	COMPANY		CA NO NOT	28/07/2021
5738			SAMITA BHARDWAJ		11 of NCLT	APPLICATION(MENTION	20/01/2021
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	5736		A.B STAINLESS STEEL		IBC Under Sec 9	COMPANY		15 16 NOT	29/07/2021
5739			Vs. INTERNATIONAL			PETITION IB		CLEAR	
			COIL LIMITED		ļ	(IBC)/1700(ND)2	 	 	
	5737	0710102030102020/1			1	INTERLOCUTO		NEED TO IA FILE	23/07/2021
5740			PRIVATE LIMITED Vs.		any other	RY			
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	5738	0710102119042020/2	VAIBHAV FARMS		Sec. 230-232 -	CP(AA)		True copy sign	29/07/2021
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	5739		SHAPOORJI PALLONI	U	IBC Under Sec 9	COMPANY	G	H Wrong e-filing	29/07/2021
5742	3133	07 10 102 12007 20 19/0	AND CO. PVT LTD Vs.		IDO UNICE SEC 3	PETITION IB		TTOING E-IIIIING	23/01/2021
01 12			SINNAR THERMAL			(IBC)/2561(ND)2			
	5740	0710102131602019/7			IBC Under Sec 9	COMPANY		Wrong e-filing,	29/07/2021
5743			WORKS Vs. MOR MUKAT			PETITION IB		need to file in IA	
			MARKITING PVT LTD.			(IBC)/3017(ND)2			
	5741	0710102142782019/3	EULER HERMES		IBC Under Sec 9	COMPANY		True copy sign	29/07/2021
5744			SINGAPORE BRANCH Vs.			PETITION IB		missing on every	
3144			SHARDA MA			(IBC)/2884(ND)2		page	
			ENTERPRISES PRIVATE			019			
	5742	0710102159062019/4	NORVIC SHIPPING NORTH		IBC Under Sec 9	COMPANY		True copy sign	29/07/2021
5745			AMERICA INC. Vs.			PETITION IB		missing on every	
			SHARDA MA			(IBC)/3370(ND)2		page	
	5743		LIC HOUSING FINANCE		IBC under Sec 7	COMPANY		Page no. 125-137,	29/07/2021
5746			PRIVATE LIMITED Vs. K V			PETITION IB		161-165, 168-195	
			DEVELOPERS PRIVATE			(IBC)/236(ND)20		not clear,	
	5744	0740400400000040/0	LIMITED LIC HOUSING FINANCE		IDO	COMPANY		Ni - I I Ni -	00/07/0004
	5/44	0710102169962019/2 4			IBC under Sec 7	PETITION IB		No Index, No	29/07/2021
5747		4	PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE			(IBC)/236(ND)20		pagination	
			LIMITED			20			
	5745	0710200420362018/8	PALLAVI JOSHI BAKHRU		IBC under Sec 7	COMPANY		True copy sign	29/07/2021
5748	0140	4	CREDITOR Vs.		ibo unaci occ i	PETITION IB		missing on every	25/07/2021
		i e	UNIVERSAL BUILDWELL			(IBC)/456(ND)20		page	
	5746	0710102143672019/1	INCOME TAX OFFICER		Sec 252 (3) - By	COMPANY		No Index, No	27/04/2021
5749			WARD 12 (1) Vs.		Government Body			Pagination	
			REGISTRAR OF		•	ANIES			
	5747	0710102165222019/2	ARKAY FABSTEEL		Sub-Section (1) 0f	COMPANY		True Copy sign	29/07/2021
5750			SYSTEMS PRIVATE		Section 66.	PETITION		missing in Page	
0700			LIMITED Vs. THE			(COMPANIES		Nos 14 to 140	
			AMERICAN SWAN			ACT)/181(ND)20		according to PDF	
	5748		M/S NUPUR FINVEST		IBC under Sec 7	COMPANY		True COpy sign	29/07/2021
5751		4	PRIVATE LIMITED Vs. M/S			PETITION IB		missing in Page	
			UNNATI FORTUNE			(IBC)/449(PB)20		Nos 5 to 29	
	5740	0740400007400004/4	HOTMART PRIVATE		IDO	18		according to	00/07/0004
5752	5749		AMIT KUMAR SINHA AND		IBC under Sec 7	COMPANY PETITION IB		document not	29/07/2021
3732			ORS Vs. IREO PRIVATE LIMITED			(IBC)/239(ND)20		upload	
	5750		AMIT KUMAR SINHA AND		IBC under Sec 7	COMPANY		True Copy sign	29/07/2021
	3730	01 10 102021432021/2	ORS Vs. IREO PRIVATE		IDO UNUEL SEC /	PETITION IB		missing in Page	23/01/2021
			LIMITED			(IBC)/239(ND)20		Nos 4	
5753						21		& 5	
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	5751	0710102032912021/1	ROBIN MITTAL Vs.		Sec 60(5)	INTERLOCUTO		23 24 NOT	27/07/2021
5754			TRADING ENGINEERS		` '	RY		CLEAR	
			(INTERNATIONAL) LTD			APPLICATION			

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5755	752	07 10 10 20 32 9 12 02 172	TRADING ENGINEERS		Sec 60(5)	RY		CLEAR	21/01/2021
3733			(INTERNATIONAL) LTD			APPLICATION		CLEAR	
5	753	1	HARJEET SINGH CHADHA		Sec. 241(1),Sec.	COMPANY		NEED TO SIGN	29/07/2021
	7 00		Vs. CHADHA MOTOR		242(4)	PETITION		ALL PAGES	23/07/2021
5756			TRANSPORT COMPANY		Z-12(-1)	(COMPANIES		ALLIAGES	
			PRIVATE LIMITED			ACT)/12(ND)202			
57	754	0710102096832020/4			IBC Under Sec 9	COMPANY		Court fees and	29/07/2021
			S.D.ENGINEERSTECH			PETITION IB		welfare missing	
			PVT. LTD.			(IBC)/16(ND)202		on vakalatnama,	
5757						1 ' ' '		Page no. 1 - 11	
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57	755	0710102102072020/2	ANUJ PARASHAR Vs.		Sec 252 (3)	COMPANY		Stamp paper	21/04/2021
5758			REGISTRAR OF		. ,	APPEAL(COMP		missing	
			COMPANIES NCT OF			ANIES			
57	756	0710102103172020/4	MIDWEST BIOFUEL INDIA		Sec 252 (3)	COMPANY		Merge	29/07/2021
5759			PRIVATE LIMITED Vs.			APPEAL(COMP		documents in	
3733			REGISTRAR OF			ANIES		single pdf with	
			COMPANIES NCT OF			ACT)/479(ND)20		index and	
57	757	0710102103852020/2	DANSN INTERNATIONAL		IBC Under Sec 9	COMPANY		More than 200	29/07/2021
5760			BUILDING MATERIALS			PETITION IB		pages in single	
			(BEIJING) CO. LTD. Vs.			(IBC)/1044(ND)2		volume, need	
			SUPERTECH LIMITED			020		true copy sign on	
₅₇₆₁ 5 7	758		ASHOK SETH Vs. GOLD		IBC Under Sec 9	COMPANY		Index missing	29/07/2021
		1	WINE PRIVATE LIMITED			PETITION IB			
57	759	0710102112472019/1			IBC Under Sec 9	COMPANY		Page no. 40 - 49	29/07/2021
F700			GOPALAKRISHANA			PETITION IB		Pages not clear,	
5762			NAYAK PROP OF M/S			(IBC)/2013(ND)2		True copy sign	
			VINAYAKA ENTERPRISES			019		missing on every	
	760		Vs. SOLO METALS	lataria autam.	Amaliantina wadan	COMPANY		page	0/7/0004
5	760				Application under	COMPANY		e-stamp paper	9/7/2021
5763			KST INFRASTRUCTURE		any other	PETITION IB	Singh	missed pG-	
			LIMITED	(I.B.C)	provisions - IBC	(IBC)/1757(PB)2 018		25,26,56,58,124, hindi 39,44,	
E-	761	710102047582021	SHARP FERRO ALLOYS	Interlocutory	Sec 60(5),Rule 11	COMPANY	Vaibhav	269-270 not clear	14/07/2024
5764	761		LIMITED VS MAHENDER		of NCLT,	PETITION IB		and some page is	
0,04			KUMAR KHANDELWAL	• •	2016,Section 74	(IBC)/202(PB)20		cut right side	
5	762				Application under		B. B. Pradhan Adv		16/07/2021
	702		FUND ORGANISATION VS			PETITION IB		and marge into	10/0//2021
5765					provisions - IBC	(IBC)/160(PB)20		one pdf	
			PROJECTS LIMITED	(.23)	providence in	17		one pai	
57	763		MANORAMA SHANDILYA	Interlocutory	Application under	COMPANY	Nidhi Vardhan	main case not	21/07/2021
5766			VS AASHISH GUPTA	_	any other	PETITION IB		link	
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57	764	710102052972021	PANKAJ NARANG VS	Interlocutory	Application under	COMPANY	PANKAJ NAKANG	isigii allu true	23/U1/2U21
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5768	5765	710102053512021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1493(PB)2	RAJIV MALIK	Notary and Verified Missing in Affidavit and	30/07/2021
5769	5766	710102053952021	BRIJ NANDAN KALRA VS M/S FRESHTECH HOSPITALITY PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2574(ND)2	BRIJ	wrong section and case type wrong	1/8/2021
5770	5767	710102053922021	SUDHANSHU GUPTA VS ANUJ JAIN INTERIM RESOLUTION PROFESSIONAL OF JAYPEE INFRA TECH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2421(ND)2 019	Pankaj	AFFIDAVIT MISSED AND SECTION WRONG	1/8/2021
5771	5768	710102053272021	A J ENTERPRISES VS KADAM DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gagan Chawla	25rs advocate welfare and 3rs court fee missed, affidavit notarized, master	
5772	5769	0710102031642021/1	VISHAL SHARMA Vs. HANDS ON HANDS VENTURES PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Page No 25 and 26 Not Clear, Vakalatnama not	26/07/2021
5773	5770		SHASHI KANT NEMANI Vs. AMIT ARORA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION (I.B.C)/2368(ND) 2021		True Copy sign missing in Page Nos 19 to 84 according to PDF, Vakalatnama not Filed properly, Same R1 Reply document filed by R2 and R3, True Copy sign missing in Page Nos 7 to 16 according to PDF in Reply R4 document, Same R4 document	30/07/2021
5774	5771	0710102037232021/3	GOVINDAM DRESSES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Index missing	29/07/2021
5775			DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/2480(ND)		Index missing	29/07/2021
5776	5773	0710102046292021/1	STANDARD CHARTERED BANK Vs. 1.CHANDRA PRAKASH (RESOLUTION PROFESSIONAL FOR DIGNITY BUILDCON PRIVATE LIMITED)		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION (I.B.C)/2875(ND) 2021		Vakalatnama not Filed properly	30/07/2021

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		_	KRIT NARAYAN MISHRA	U	Sec 60(5)	INTERLOCUTO		Short form of	30/07/2021
	3114	01 10 102032032021/1	Vs. TOPNOTCH TRADING		0ec 00(3)	RY		True Copy sign	30/01/2021
5777			CORPORATION PRIVATE			APPLICATION		not applicable in	
			LIMITED			(I.B.C)/3230(ND)		Page Nos 3 to 5	
	5775	0710102063932020/5	VARDHMAN LANDCON		Sec 252 (3)	COMPANY		True Copy sign	30/07/2021
	0110		PRIVATE LIMITED Vs.		000 202 (0)	APPEAL(COMP		missing in MOA	00/07/2021
5778			EMTEX ENGINEERING			ANIES		document	
			PRIVATE LIMITED			ACT)/496(ND)20			
	5776		RAKESH KUMAR NIGAM		Application under	COMPANY		Affidavit	30/07/2021
5779			Vs. VARDHMAN ESTATES		any other	APPLICATION(I		document filed	
			& DEVELOPERS(P) LTD.		provisions - IBC	BC)/956(PB)201		twice	
	5777	0710102090052020/4	NITESH BHARDWAJ Vs.		Sec. 241(1)	COMPANY		Index Page Not	30/07/2021
			JJV MARKETING &			PETITION		filed properly,	
5780			HOTELS PVT. LTD.			(COMPANIES		True COpy sign	
						ACT)/125(ND)20		missing in Page	
						20		Nos 47 to 61	
	5778	0710102096602020/3	LAXMI STEELS THROUGH		Sec 60(5)	INTERLOCUTO		Wrongly filed	30/07/2021
5781			RAHUL SINGHAL Vs.			RY			
			VIJAY KUMAR GUPTA			APPLICATION			
	5779	0710102098252020/8	ASHMEET SINGH Vs.		Sec. 169(4),Sec.	COMPANY		Vakalatnama	30/07/2021
			MSD TELEMATICS		241(1),Sec.	PETITION		missing	
5782			PRIVATE LIMITED		242(4),Sec. 243(1)	(COMPANIES			
					(b),Application	ACT)/148(PB)20			
					under any other	20			
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i	5/80	0/10102119562020/1	LOGANI HEALTHCARE INTERNATIONAL PRIVATE		Sec 252 (3)	COMPANY APPEAL(COMP		E-stamp missing, Short form of	27/07/2021
5783			LIMITED Vs. REGISTRAR			ANIES		True Copy sign	
3703			OF COMPANIES			ACT)/1(ND)2021		not applicable in	
			OI GOIM AIRIEG			A01)/1(ND)2021		Page Nos 6 to 16	
	5781	0710102120592019/2	DEWESH AUTO CREATIVE		Application under	COMPANY			20/07/2021
	0.0.	0. 10.102.1200020.10/2	SERVICES PVT LTD Vs.		any other	APPLICATION(I		34 and 36	
5784			MORPHEUS		provisions - IBC	BC)/1847(PB)20		according to PDF	
			DEVELOPERS PRIVATE			19		Not Clear, True	
			LIMITED					Copy sign	
	5782	0710102138062019/1	STRAIGHT EDGE		IBC Under Sec 9	COMPANY			30/07/2021
		2	CONTRACTS PVT. LTD.			PETITION IB		filed twice	
5785			Vs. THREE C SHELTERS			(IBC)/2721(ND)2			
			PVT. LTD.			019			
	5783	0710200410572018/1	M/S SYNERGY PROPERTY		IBC Under Sec 9	COMPANY		E-stamp missing	30/07/2021
5786		2	DEVLOPMENT SERVICES			PETITION IB			
3700			PVT. LTD. Vs. PRIDE			(IBC)/271(ND)20			
			HOTEL LTD.			18			
	5784	0710102013302021/1	JAGJIT SINGH SURI Vs.		Sec 252 (3)	COMPANY		E-stamp missing,	26/07/2021
			REGISTRAR OF			APPEAL(COMP		Short form of	
5787			COMPANIES			ANIES		True Copy sign	
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	5797	0710102024162021/2	GEETA ANAND Vs. KIRAN		Sec 42	COMPANY		Vakalatnama Not	8/7/2021
5800			MARTIN GOLLA			APPEAL		filed properly	
	5798		GEETA ANAND Vs. KIRAN		Sec 60(5)	INTERLOCUTO		Page no. 1 - 9	8/7/2021
5801			MARTIN GOLLA			RY		true copy sign	
						APPLICATION		missing	
	5799	0710102042842021/1	KALIBER ASSOCIATES		IBC under Sec 7	COMPANY		Back date	30/07/2021
5802	0.00	0.1010201201202171	PRIVATE LIMITED Vs.		ize ander eee .	PETITION IB		affidavit,	00/01/2021
0002			LVS ESTATES PRIVATE			(IBC)/314(PB)20		arriad vit,	
	5800	0710102102212019/5	NORTHERN ARC CAPITAL		IBC under Sec 7	COMPANY		Page no. 5	30/07/2021
5803	3000	07 10 102 1022 120 13/3	LIMITED Vs. FIVE CORE		ibo dildei dec i	PETITION IB		translation copy	30/01/2021
0000			ELECTRONICS LIMITED			(IBC)/1671(ND)2		missing, true	
	5801	0710102102572020/4	SURESH KUMAR BANSAL		Application under	INTERLOCUTO		Page no. 5	30/07/2021
	3001	07 10 102 102 37 2020/4	LIQUIDATOR OF GAGAN		any other	RY		translation copy	30/01/2021
			DISTILLERS AND		provisions-	APPLICATION			
5804			BEVERAGES PVT. LTD.		IBC,Application			missing, true	
3004			Vs. MR. GAGAN DODA			(I.B.C)/5228(ND)		copy sign	
					under any other	2020		missing	
			AND OTHERS		provisions -				
	5000	07404004404400010	SUSPENDED DIRECTOR		IBC,Sec 43(1) r/w	INITEDI COLITO		0 11	40/4/0004
	5802		STATE BANK OF INDIA		Sec 60(5)	INTERLOCUTO		Court fees and	12/4/2021
5805			Vs. MASTANA FOODS			RY		welfare missing	
			PVT LTD			APPLICATION		on vakalatnama	
	5803	0710102110112020/3	STATE BANK OF INDIA		Sec 60(5)	INTERLOCUTO		Court fees and	12/4/2021
5806			Vs. MASTANA FOODS			RY		welfare missing	
			PVT LTD			APPLICATION		on vakalatnama	
	5804	0710102139912019/2	LESSO BUILDTECH PVT		IBC Under Sec 9	COMPANY		Page no. 1 - 34	30/07/2021
5807			LTD Vs. M/S ALUBUILD			PETITION IB		true copy sign	
			ENGINEERS PRIVATE			(IBC)/2737(ND)2		missing	
			LIMITED			019			
	5805		SAKSHI PINCAP PVT. LTD.		IBC under Sec 7	COMPANY		Wrong e-filing,	28/07/2021
5808		3	Vs. CELEBRATION CITY			PETITION IB		need to file in IA	
			PROJECTS PVT. LTD.			(IBC)/740(PB)20			
	5806	0710102409372018/5	MR SUNIL CHOPRA Vs.		Sec. 241(1),Sec.	COMPANY		Wrong e-filing,	30/07/2021
5809			M/S RADHA BALLABH		242(4)	PETITION		need to file in IA	
3009			PROPERTIES PRIVATE			(COMPANIES			
			LIMITED			ACT)/101(PB)20			
	5807	0710120005622018/2	SWASTIK INTERCHEM		IBC Under Sec 9	COMPANY		True copy sign	30/07/2021
5810		6	PVT. LTD. Vs. A M VINYT			PETITION IB		missing on every	
			PVT. LTD.			(IBC)/1005(ND)2		page	
	5808	0710120005622018/2	SWASTIK INTERCHEM		IBC Under Sec 9	COMPANY		True copy sign	30/07/2021
5811		7	PVT. LTD. Vs. A M VINYT			PETITION IB		missing on every	
			PVT. LTD.			(IBC)/1005(ND)2		page	
	5809		RAMBARAN SINGH APEX		IBC Under Sec 9	COMPANY		More than 200	30/07/2021
		0	PRIVATE LIMITED Vs.			PETITION IB		pages in single	
5812			HARJI ENGINEERING			(IBC)/379(ND)20		volume, true	
			WORK PRIVATE LIMITED			20		copy sign	
								missing on every	
	l	+		<u> </u>	1	1	ļ	imesing on every	ļ

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	5810	0710102091552020/2	RAGHAV CHOUDHARY Vs.		Sec 60(5)	INTERLOCUTO		True copy sign	26/07/2021
5040			SUBHASH KUMAR		, ,	RY		missing on every	
5813			KUNDRA			APPLICATION		page, Make index	
						(I.B.C)/4169(PB)		same as hard	
	5811	0710102119832020/1	COMPETENT		Sec. 230-232 -	CP(AA)		Vakalatnama not	26/07/2021
5814			ELECTRONICS PVT LTD		Second Motion	MERGER AND		Filed properly	
			Vs.			AMALGAMATIO			
	5812	0710102044222021/1	NILESH SHARMA Vs.		Sec. 45 (1)	INTERLOCUTO		True Copy sign	2/8/2021
5815					,	RY		missing in Page	
						APPLICATION		Nos 5 to 41	
	5813	0710102008502020/9	BAJI NATH PRASAD Vs.		IBC Under Sec 9	COMPANY		Same document	2/8/2021
5816			ARIEN GLOBAL			PETITION IB		filed twice	
			LIFESTYLE PRIVATE			(IBC)/407(ND)20			
	5814		BAHL PAPER MILLS LTD.		Rule 11 of NCLT	COMPANY		Page No 172 to	13/07/2021
5817			Vs. MANILA RESORTS			APPLICATION(182 according to	
			PRIVATE LIMITED			COMPANIES		PDF in Vol 1 Not	
	5815		STEAM EQUIPMENTS		IBC Under Sec 9	COMPANY		True Copy sign	2/8/2021
			PRIVATE LIMITED Vs.			PETITION IB		missing in Page	
5818			TECHNISYS			(IBC)/629(ND)20		Nos 15 to 20	
			ENGINEERING PRIVATE			20		according to PDF	
	5816		M. P. DESIGNS PRIVATE		IBC Section 59	COMPANY		Proof of service	28/07/2021
			LIMITED Vs.			PETITION IB		missing	
5819			INSOLVENCY AND			(IBC)/261(ND)20		J 3	
			BANKRUPTCY BOARD OF			21			
	5817		CORPORATION BANK Vs.		Sec 60(5)	INTERLOCUTO		True Copy sign	23/07/2021
5820			M/S PATNA HIGHWAY			RY		missing in Page	
			PROJECTS LIMITED			APPLICATION		Nos 35 to 65	
	5818		CORPORATION BANK Vs.		Sec 60(5)	INTERLOCUTO		Page Nos 35 to	23/07/2021
			M/S PATNA HIGHWAY			RY		42 and 59 to 60	
			PROJECTS LIMITED			APPLICATION		according to PDF	
						(I.B.C)/2443(PB)		Not clear, Page	
5821						2021		No 61,85 and 105	
								according to PDF	
								are Blank, True	
								Copy sign	
	5819	0710102042802021/1	SIX SIGMA SOFT WARE		Sec. 230-232, Sec	CA(A) MERGER		Wrongly filed	2/8/2021
5822	-		PRIVATE LIMITED Vs.		234	AND		Merger petiiton	
			_			AMALGAMATIO		here	
	5820	0710102045052021/1	INDIAN OIL		Sec 60(5)	INTERLOCUTO		Proof of service	2/8/2021
5823			CORPORATION LIMITED			RY		filed twice	
			Vs. PUNJ LLOYD LIMITED			APPLICATION			
	5821	0710102045822021/2	IDBI BANK LIMITED Vs.		Sec 30	INTERLOCUTO		Judgement	15/07/2021
5824			JAYPEE INFRATECH			RY		document Vol 9	
			LIMITED			APPLICATION		filed twice	
	5822		IDBI BANK LIMITED Vs.		Sec 30	INTERLOCUTO		VOLUME 3	2/8/2021
5825			JAYPEE INFRATECH			RY		MISSING IN	
			LIMITED			APPLICATION		HARD COPY	

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	5823	0710102113182020/1	-		Application under	INTERLOCUTO		NEED TO IA FILE	28/12/2020
	3023	07 10 102 1 13 102020/1	OFFICE OF THE		any other	RY		NEED TO IATTEE	20/12/2020
5826			REGISTRAR OF		provisions - IBC	APPLICATION			
			COMPANIES NCT OF		provisions- ibc	(I.B.C)/5436(ND)			
	5824	0740402005502040/4	POORAN TRADING PVT		IBC under Sec 7	COMPANY		NEED TO FILE	8/6/2021
5827	5024		LTD Vs. APPLE		ibc under Sec /	PETITION IB		SAPERATE	0/0/2021
3021			-					FILLING	
	F00F		INDUSTRIES LIMITED		C F0 C	(IBC)/204(ND)20		NEED TO IA FILE	0/0/0004
	5825	0710102034512021/2	HARPAL SINGH SAINI Vs.		Sec. 59,Sec.	COMPANY		NEED TO IA FILE	2/8/2021
5828			HIGHTECH		213,Sec.	PETITION			
			CONSTRUCTION CO.		241(1),Sec. 242(4)	(COMPANIES			
	5826	0710102108222020/2	SUNPOWER SOLAR INDIA		Application under	COMPANY		PAGE-12 NOT	2/8/2021
5829			PRIVATE LIMITED Vs.		any other	APPLICATION(CLEAR STAMP	
			REGISTRAR OF		provisions	COMPANIES		PAPER MISSING	
			COMPANIES DELHI &			ACT)/723(ND)20			
	5827	0710102172372019/4			IBC under Sec 7	COMPANY		stamp paper	2/8/2021
5830			LIMITED Vs. TRIAKSH			PETITION IB		missing	
			CABLES PRIVATE			(IBC)/274(ND)20			
	5828	0710000052012021	Sanjay Jain					Stamp paper	26/07/2021
5831								missing, Proof of	
3001								service missing,	
								Rs 3 court fess	
	5829	0710000047472021	M/s. Craft Infrastructure					Order missing,	13/07/2021
F000			Pvt. Ltd.					Proof of service	
5832								missing, Court	
								fees and welfare	
	5830	0710000046052021	Suraksha Asset					Order copy	08/07/2021
			Reconstruction Ltd.					missing, Form 3C	
								missing,	
5833								Supporting	
								affidavit missing,	
								Court fees and	
5834	5831	0710000043172021	Mr. Narender Kumar					Vakalatnama	25/06/2021
	5832		CLUB SUMAN HOLIDAYS		Sec 252 (3)			Page no. to	
5835			PRIVATE LIMITED Vs. SH.					mention in Index,	
			KAMAL HARJANI(ROC					no pagination	
	5833	710102003222020	CAMP SMA PVT. LTD. Vs.		Sec. 230-232 -	1		Documents not	
5836	-5500		OMA VI. LIB. VS.		Second Motion			available, please	
	5834	710102003422020	MAA MUNDESHWARI		Sec 252 (3)			No index, no	
	3034		SECURITY SERVICES		300 202 (3)			pagination	
5837			PRIVATE LIMITED Vs.					pagination	
	E025		ROC NCT OF DELHI		Coo 252 (2)			No Indox No	
5838	5835		DAWAR BUILDERS		Sec 252 (3)			No Index, No	
	=000		PRIVATE LIMITED Vs.		0 000 000 0			Pagination	
5839	5836		BLACKIE & SON		Sec. 230-232, Sec			Order copy	
			(CALCUTTA) PVT LTD Vs.		234			missing	
5840	5837	710102010112019	INDIA EDUCATION		Sub-section (I) of			No Pagination	
]		SERVICES PRIVATE		section 230				

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	5838	710102011862020	MASCOT BUILDWELL	Sec 252 (1)		No Index, No
			PRIVATE LIMITED Vs.			pagination
841			REGISTRAR OF			
			COMPANIES OF NCT OF			
			DELHI & HARYANA			
5842	5839	710102013582019	ADITI AUTOMATION Vs.	Sec 252 (3)		Wrong
0042			REGISTRAR OF			pagination
5843	5840	710102013872018	RAJ VIJ. Vs. MARKETING	IBC Under Sec 9		Documents not
0043			TIMES AUTOMOBILES			available, please
5844	5841	710102013872018	RAJ VIJ. Vs. MARKETING	IBC Under Sec 9		Documents not
0044			TIMES AUTOMOBILES			available, please
845	5842	710102014522018	BROOK WEALTH	Sub-section (I) of		Documents not
1043			MANAGEMENT PVT LTD	section 230		available, Please
846	5843	710102014522018	BROOK WEALTH	Sub-section (I) of		Documents not
J0 4 0			MANAGEMENT PVT LTD	section 230		available, please
_	5844	710102016952021	M/S SOHAM DWELLING	Sec 252 (3)		No Index, No
847			PRIVATE LIMITED Vs.			pagination
			REGISTRAR OF			
5848	5845	710102017082019	AIRCITY FOOTCARE PVT.	Sec. 230-232, Sec		Documents not
JU - -U			LTD. Vs.	234		available, please
5849	5846	710102017082019	AIRCITY FOOTCARE PVT.	Sec. 230-232, Sec		Documents not
70-13			LTD. Vs.	234		available, please
5850	5847	710102017082019	AIRCITY FOOTCARE PVT.	Sec. 230-232, Sec		Documents not
,000			LTD. Vs.	234		available, please
	5848	710102017952020	DAKSHNESHWAR	Sec. 230-232 -		Index missing
5851			INFRASTRUCTURE AND	Second Motion		
			OTHERS Vs.			
	5849	710102020422021	SAMSUNG SDS INDIA	Sec. 230-232, Sec		Documents not
852			PRIVATE LIMITED Vs.	234		available, please
<u>-</u>			SAMSUNG DATA			refile
			SYSTEMS INDIA PVT			
	5850	710102020792018	MACQUIRIE BANK	Application under		True copy sign
853			LIMITED Vs. SHILPI	any other		missing on every
			CABLE TECHNOLOGIES	provisions - IBC		page, need index
5854	5851	710102027872021	SAMSUNG SDS INDIA	Sec. 230-232 -		Documents not
			PRIVATE LIMITED Vs.	Second Motion		available, please
	5852	710102030072020	M/S A.V. COMPUTERS	Sub-section (I) of		Documents not
855			PRIVATE LIMITED Vs. M/S	section 230		available, please
			MERCURY FABRICS			refile
			PRIVATE LIMITED			1
856	5853	710102031492021	RITESH SPINNING MILLS	Sec. 230-232 -		Documents not
		= 404000 + 2000 + 2	LIMITED Vs.	Second Motion		available, please
	5854	710102034022018	INCOME TAX OFFICER Vs.	Sec 252 (1) - By		Stamp paper
5857			GREEN LINE	Government Body		missing
	=0==	240400000000	AUTOMOTIVES PVT LTD			
5858	5855	710102037232021	GOVINDAM DRESSES	Sec. 230-232 -		Documents not
	-050	7 4040000000000000000000000000000000000	PRIVATE LIMITED Vs.	Second Motion		available, please
5859	5856	710102039952021	ROBUST CAST & GEARS	Sec. 230-232 -		Affidavit not
			PRIVATE LIMITED Vs.	Second Motion		varified

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5860	5857	710102039952021	ROBUST CAST & GEARS		Sec. 230-232 -			Documents not	
			PRIVATE LIMITED Vs.		Second Motion			available, please	
5861	5858	710102061462020	DHARAM SINGH Vs.		Sec 252 (3)			Documents not	
			REGISTRAR OF					available, please	
	5859	710102061892019	NAMAN BROKING		Sec. 230-232, Sec			Documents not	
5862			SOLUTIONS PRIVATE		234			available, please	
			LIMITED Vs.					refile	
	5860	710102062032020	UPFRONT TRADING		Sec. 230-232 -			Documents not	
5863			PRIVATE LIMITED Vs.		Second Motion			available, please	
0000			SONY FINANCIAL					refile	
			SERVICES LIMITED						
5004	5861	710102062232019	UJJWAL REALTORS PVT		Sub-section (I) of			Documents not	
5864			LTD Vs.		section 230			available, please	
	5862	710102062232019	UJJWAL REALTORS PVT		Sub-section (I) of			Documents not	
5865			LTD Vs.		section 230			available, please	
	5863	710102064542020	ARVIV LIFESCIENCES		Sec. 230-232 -			Documents not	
5866			PRIVATE LIMITED Vs.		Second Motion			available, please	
	5864	710102064542020	ARVIV LIFESCIENCES		Sec. 230-232 -			Documents not	
5867	0004	7 10102004042020	PRIVATE LIMITED Vs.		Second Motion			available, please	
	5865	710102069932020	GREEN LINE CHEMICALS		Sec. 230-232 -			Documents not	
5868	3003	7 10 10 200 9 9 3 2 0 2 0	PRIVATE LIMITED Vs.		Second Motion			available, please	
	5866	710102074452019	FAST TRACK		Sub-section (I) of			Documents not	
5869	3000	7 10 10 20 7 44 5 20 19			• • •				
	5007	74040000000000	DIAGNOSTICS ASIA	1-414	section 230	COMPANY	ANIANID	available, please	07/04/0004
5870	5867	710102032892021	SUCCESSFUL	Interlocutory	Sec 60(5)	COMPANY	ANAND	Pg-38 not clear	27/04/2021
5870				Application		PETITION IB		pg- 62 cut Pg-38	
			VS PUNJAB NATIONAL	(I.B.C)		(IBC)/985(ND)20		not clear pg- 62	
	5868	710102052292021	MRS. MADHU VERMA VS	Company	Rule 11 of NCLT	COMPANY	Adv	40-70 not clear	27/07/2021
5871			MAJESTIC HOLDINGS	Application(C		PETITION		page need to type	
			PRIVATE LIMITED	ompanies		(COMPANIES		cop for some	
				Act)		ACT)/41(PB)201		pages b/w 40 to	
	5869	710102054292021	PHOENIX ARC PRIVATE		Rule 11 of NCLT,	COMPANY	KUSHAL	true copy sign	2/8/2021
5872			LIMITED VS VINOD		2016	PETITION IB		missed on	
			UPADHYAY	(I.B.C)		(IBC)/842(ND)20		ANNEXURS	
	5870	710102053562021	MR. MAHESH AGARWAL	Interlocutory	Application under	COMPANY	KUSHAL	due payment	30/07/2021
5873			VS PRITISH GREENS	Application	any other	PETITION IB		other section	
			AGRO PRIVATE LIMITED	(I.B.C)	provisions - IBC	(IBC)/72(ND)202			
	5871	710102053852021	KPL INTERNATIONAL	Company	Rule 32	CA(A) MERGER		sign and true	31/07/2021
			LIMITED VS NCML	Application(C		AND		copy missing and	
5874			INDUSTRIES LIMITED	ompanies		AMALGAMATIO		section wrong or	
				Act)		N(COMPANIES		stamp paper	
	5872	710102054122021	AXIS BANK LTD. VS JMT		Application under	COMPANY	PBA LEGAL	technically wrong	2/8/2021
5875			AUTO LIMITED		any other	PETITION IB	3,, 113,1	section select	
33.3			ACTO EMITED		provisions - IBC	(IBC)/1088(PB)2		Socion Select	
	5873	710102039912021	FAIRAIR ENGINEERS	Company	IBC Under Sec 9	(150)/ 1000(FB)Z	Rishi Sehgal	After 200 Pages	10/6/2021
5876	3073	1 10102033312021	PRIVATE LIMITED VS	Petition IB	IDO Ulluel Sec 3		ixioili oeilyai	Volume Will Be	10/0/2021
3373									
			IREO PRIVATE LIMITED	(IBC)			1	Divided]

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	5874	0710102037782021/9	CORPORATION BANK Vs.		Sec 60(5)	INTERLOCUTO		Page Nos 45 to	23/07/2021
			M/S PATNA HIGHWAY			RY		52 according to	
			PROJECTS LIMITED			APPLICATION		PDF Not clear,	
77						(I.B.C)/2443(PB)		Page No 59 and	
						2021		65 according to	
								PDF are Blank,	
								True Copy sign	
	5875	0710102065222020/3	S N ANJUM Vs. RAJESH		Sec 25(j)	INTERLOCUTO		True Copy sign	2/8/2021
78			KUMAR PATHAK & ORS.			RY		missing in Page	
						APPLICATION		Nos 8 to 31	
	5876	0710102075392019/2	RAM NIWAS & SONS Vs.		IBC Under Sec 9	COMPANY		Index missing	3/8/2021
79	0070		PALM DEVELOPERS		ibo onaci occ s	PETITION IB		mack imaging	0/0/2021
			PRIVATE LTD.			(IBC)/894(ND)20			
	5877				Dula 44 of NCLT			Mara than 200	42/07/2024
80	30//	0710102092592020/2			Rule 11 of NCLT	COMPANY		More than 200	13/07/2021
OU			LIMITED Vs. MANILA			APPLICATION(pages in single	
	5070	0740400440740000	RESORTS PRIVATE		000(5)	COMPANIES		volume	0/0/0004
	5878	0710102118512020/1	-		Sec 60(5)	INTERLOCUTO		DOCUMENT NOT	2/8/2021
381			DEVELOPMENT			RY		UPLOAD	
			AUTHORITY Vs.			APPLICATION			
	5879	0710102139962019/6	NEERAJ KUMAR GUPTA		IBC under Sec 7	COMPANY		True Copy sign	30/07/2021
382			Vs. PANCH TATVA			PETITION IB		missing in Both	
			PROMOTERS PRIVATE			(IBC)/2740(ND)2		the Volumes	
	5880	0710102166622019/5	UNION OF INDIA		Sec. 271-273	COMPANY		Notary missing in	27/07/2021
383			THROUGH SFIO Vs.			PETITION		E-stamp	
			MOHAN INDIA PRIVATE			(COMPANIES			
	5881	0710120007562018/2	M/S. MODI DISTILLERY		IBC Under Sec 9	COMPANY		Page No 57 and	16/04/2019
			LTD. Vs. M/S. GAGAN			PETITION IB		75 according to	
384			DISTILLERS &			(IBC)/1061(ND)2		PDF Not clear,	
			BEVERAGES PVT. LTD.			018		Page No 76	
			DEVELOCIO I VI. EID.			0.10		Vakalatnama	
	5882	0710102031892020/4	ALMONDZ GLOBAL		Sec. 230-232, Sec	CA(A) MERGER		Vakalatnama Not	3/8/2021
385	3002	07 10 10 20 3 10 3 2 0 2 0 / 4	INFRA-CONSULTANT		234	AND			3/0/2021
,00					234	AMALGAMATIO		filed properly	
	5000	0740400045040004/0	LIMITED Vs. REGISTRAR		0 044(4)			D N- 00	0/0/0004
	5883	0/10102045342021/2	PARVEEN KUMAR KALRA		Sec. 241(1)	COMPANY		Page No 98	3/8/2021
886			Vs. C TO C SERVICES			PETITION		according to PDF	
			CONSULTANTS PVT. LTD.			(COMPANIES		Not clear,	
	5884		ADIISH JAIIN Vs. MR.		Sec 60(5)	INTERLOCUTO		True copy sign	23/07/2021
887			VIVEK RAHEJA			RY		missing on every	
			RESOLUTION			APPLICATION		page	
			PROFESSIONAL J.P.			(I.B.C)/2757(ND)			
	5885	0710102045052021/2	INDIAN OIL		Sec 60(5)	INTERLOCUTO		Stamp paper	3/8/2021
888			CORPORATION LIMITED			RY		missing	
			Vs. PUNJ LLOYD LIMITED			APPLICATION			
	5886	0710102045272021/1	BKP ENTERPRISE Vs.		IBC Under Sec 9	COMPANY		Stamp paper	14/07/2021
389			AIR INDIA LIMITED			PETITION IB		missing	
	5887	0710102080662019/5	·		Application under	COMPANY		Wrong e-filing,	29/07/2021
	300,	J. 101020002010/0	GARG(RESOLUTION		any other	APPLICATION(I		need to file in IA	
390			-		_	•		ineed to file iii iA	
			PROFESSION) Vs.		provisions	BC)/777(PB)201			
			WORLD CONSULTING &			9			

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	5888	0710102091302019/3	AVBODH MEDICARE LLP		IBC Under Sec 9	COMPANY	-	Page no. 56 - 57	3/8/2021
5891			Vs. FELIX HEALTHCARE			PETITION IB		hindi translation	
			PVT. LTD.			(IBC)/403(ND)20		missing,	
	5889	0710102097212019/2	SUNLARGE INDUSTRIES		IBC Under Sec 9	COMPANY		True copy sign	3/8/2021
5892		0	PVT. LIMITED Vs. M/S			PETITION IB		missing on every	
			H.L. TECH FABRICS LTD			(IBC)/1617(ND)2		page	
	5890	0710102101842019/2	MODLAND WEARS		IBC under Sec 7	COMPANY		No index, no	3/8/2021
5893			PRIVATE LIMITED Vs.			PETITION IB		pagination, rs 3	
3093			ANNIES APPAREL			(IBC)/1689(ND)2		court fees	
			PRIVATE LIMITED			019		missing and rs 25	
	5891	0710102118472019/2	HARJEET KAUR Vs.		Rule 32	COMPANY		Wrong e-filing,	2/8/2021
5894			FRESHTECH			APPLICATION(file documents	
			HOSPITALITY PVT. LTD.			COMPANIES		separately	
	5892	0710102134582019/9	MR. ASHOK TRIPATHI Vs.		IBC under Sec 7	COMPANY		No Index, no	5/3/2021
5895			ANSAL PROPERTIES AND			PETITION IB		pagination	
			INFRASTRUCTURE LTD.			(IBC)/2584(ND)2			
	5893	0710102400532013/4	RODEMADAN HOLDINGS		Application under	COMPANY		Documents not	3/8/2021
5896			LTD. Vs. M/S.		any other	PETITION		available, please	
			INTERNATIONAL TRADE		provisions	(COMPANIES		refile	
			EXPOCENTRE LTD			ACT)/66(PB)201			
l	5894	0710200401102016/1	MRS HARJEET KAUR &		Sec. 241(1),Sec.	COMPANY		Wrong e-filing,	3/8/2021
5897			ORS Vs. M/S		242(4),Sec. 244(1)	PETITION		file documents	
			FRESHTECH PRIVATE		_	(COMPANIES		separately	
	5895	0710102045342021/1	PARVEEN KUMAR KALRA		Sec. 241(1)	COMPANY		Page No 98	3/8/2021
			Vs. C TO C SERVICES			PETITION		according to PDF	
5898			CONSULTANTS PVT. LTD.			(COMPANIES		Not clear,	
						ACT)/104(ND)20		Vakalatnama	
						21		missing, Reply	
	5896	0710102089292020/2	RAJINDER MEHTA Vs.		IBC Under Sec 9	COMPANY		Page Nos 52 to	3/8/2021
			PROSPER CHANNEL LIFE			PETITION IB		73, 84 to 110 and	
			SCIENCE INDIA			(IBC)/1032(ND)2		113 to 136	
5899						020		according to PDF	
								Not clear, True	
								Copy sign	
								missing in Page Nos 25 to 137	
	5897	0740402004092040/4	CORPORATION BANK Vs.		IBC under Sec 7	COMPANY		NO index, no	3/8/2021
5900	3031		M/S PATNA HIGHWAY		ibc under sec /	PETITION IB		pagination, court	3/0/2021
0300			PROJECTS LIMITED			(IBC)/1504(PB)2		fees and welfare	
	5898		MIDWEST BIOFUEL INDIA		Sec 252 (3)	COMPANY		Page no. 21 hindi	3/8/2021
	3030		PRIVATE LIMITED Vs.		300 202 (0)	APPEAL(COMP		translation	0,0,2021
5901			REGISTRAR OF			ANIES		missing	
			COMPANIES NCT OF			ACT)/479(ND)20		moomig	
	5899	0710102007332019/27	M/S BDR FINVEST PVT		IBC under Sec 7	COMPANY		Wrongly filed	4/8/2021
5902			LTD Vs. M/S NINEX			PETITION IB		here	3, 444 .
			DEVELOPERS LTD			(IBC)/281(PB)20			
	5900	0710102008352021/2			Sec 30	INTERLOCUTO		True Copy sign	3/8/2021
5903			SINGHAL Vs. DEEPAK			RY		missing in each	
			KUMAR AGARWAL AND			APPLICATION		pages	

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5904	5901	0710102011702021/1	DEVINDER ARORA Vs.		Application under a	RY		Affidavit filed	3/8/2021
3904						APPLICATION		twice, Proof of service missing	
	5902	0710102023592021/2	DEETECH KIIMAD		Sec 43(1) r/w Sec 4			Vakalatnama Not	3/8/2021
5905	3302	07 10 10202333202172	AGARWAL Vs. ALOK		• •	RY		filed properly	3/0/2021
0000			KUMAR JAIN			APPLICATION		inea property	
	5903	0710102023802021/4				COMPANY		True Copy sign	3/8/2021
	0000		FOUNDATION Vs.			PETITION IB		missing in Page	0,0,2021
			INNOVATIVE FINANCIAL			(IBC)/212(ND)20		Nos 9 and 10	
5906			ADVISORS PRIVATE			21		according to	
			LIMITED (FIINOVATION)					PDF, Welfare Fee	
			, ,					stamp and COurt	
								fee stamp	
5907	5904	0710102033542020/5	CORPORATION BANK Vs.		IBC under Sec 7	COMPANY		document not	4/8/2021
1060			DMC			PETITION IB		upload	
	5905	0710102033542020/6	CORPORATION BANK Vs.		IBC under Sec 7	COMPANY		True Copy sign	4/8/2021
5908			DMC			PETITION IB		misisng in Page	
0000						(IBC)/804(ND)20		Nos 10 to 38	
						20		according to	
	5906	0710102010682021/2	PHENOM DEVELOPERS		` '	COMPANY			28/07/2021
			PVT. LTD. Vs.			APPEAL(COMP		and Short form of	
5909			REGISTRAR OF			ANIES		True Copy sign	
			COMPANIES			ACT)/49(ND)202		not applicable in	
						1		Page Nos 6 to 13	
	5907	0710102012372021/2	JAGJIT SINGH SURI Vs.		` '	COMPANY		Rejoinder filed	4/8/2021
5910			REGISTRAR OF			APPEAL(COMP		twice	
	5908	0710102012842021/1	COMPANIES DADAC CURTA Vo			ANIES COMPANY		decument not	2/8/2021
5911	5900		PAWAN ASSOCIATES			PETITION IB		document not upload	2/0/2021
5511			PRIVATE LIMITED			(IBC)/232(ND)20		upioau	
	5909		PRIDHVI ASSETS			COMPANY		True Copy sign	4/8/2021
	0303	07 10 10 20 20 20 7 20 2 17 1	RECONSTRUCTION AND			PETITION IB		misisng in Page	70/2021
5912			SECURITIZATION AND			(IBC)/254(PB)20		Nos 4 to 10	
			CO. LTD. Vs. CYBER			21		according to PDF	
			MEDIA RESEARCH &					3	
	5910		CORPORATION BANK Vs.		IBC under Sec 7	COMPANY		True Copy sign	4/8/2021
			DMC			PETITION IB		misisng in Page	
5913						(IBC)/804(ND)20		Nos 10 to 38	
טו פּנ						20		according to	
								PDF, Proof of	
								service missing,	
	5911	0710102142582019/4	GP GLOBAL ENERGY		Rule 11 of NCLT, 20			Affidavit not	4/8/2021
5914			PRIVATE LIMITED Vs.			APPLICATION(I		notarized	
			SANDEEP MAHAJAN			BC)/2357(PB)20			
	5912	0710102028982018/20	A.B STAINLESS STEEL			COMPANY		Stamp paper	4/8/2021
5915			Vs. INTERNATIONAL			PETITION IB		missing	
			COIL LIMITED			(IBC)/1700(ND)2			

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	5913	0710102029662020/4	SILICON PROPERTIES		Sec 252 (1)	COMPANY		Index missing,	4/8/2021
5916			PRIVATE LIMITED Vs.			APPEAL(COMP		pages not clear	
			REGISTRAR OF			ANIES			41010004
	5914		M/S M.M. METACRAFT		IBC Under Sec 9	COMPANY		True copy sign	4/8/2021
			PVT. LTD. Vs. M/S R.M.			PETITION IB		missing on every	
5917			CONTROLS PVT. LTD.			(IBC)/86(ND)202		page, remove	
						1		blank page, court	
								fees and welfare	
	5915	0710102089872020/4	M/S M.M. METACRAFT		IBC Under Sec 9	COMPANY		True copy sign	4/8/2021
			PVT. LTD. Vs. M/S R.M.			PETITION IB		missing on every	
5918			CONTROLS PVT. LTD.			(IBC)/86(ND)202		page, remove	
						1		blank page, court	
								fees and welfare	
	5916	0710102098152019/4	CANARA BANK Vs. M/S		IBC under Sec 7	COMPANY		Wrong e-filing,	2/8/2021
919			GOPALSONS STEELS			PETITION IB		need to file in IA	
			PVT. LTD.			(IBC)/1789(ND)2			
	5917	0710200432722018/28	WORXPACE CONSULTING		IBC Under Sec 9	COMPANY		Written	9/6/2021
5920	0317		PVT. LTD. Vs. IREO		IBO Officer occ 3	PETITION IB		submission	3/0/2021
0020			FIVERIVER PVT. LTD.			(IBC)/408(ND)20		missing	
	5918			Company	Sec 252 (1)	(100)/400(140)/20		E stamp and	7/6/2021
	3910	7 10 10 20 3 9 0 0 2 0 2 1		Appeal(Comp	Sec 252 (1)			affidavit not	11012021
5921									
			COMPANIES	anies Act)				notraize,kindly	
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	5919	710102053542021	D G TRADERS PRIVATE		Sub-section (I) of			Page 83,95	30/07/2021
			LIMITED VS C TO C	and	section 230			missed, after p	
5922			SERVICES	Amalgamatio				no. 282 two	
			CONSULTANTS PVT. LTD.	n(Companies				pages without	
				Act)				serial no. pages	
	5920	710102044622021	JACHANA ESTATE		Rule 154, NCLT		AJIT	main case not	2/7/2021
			PRIVATE LIMITED VS	Application	2016			linked	
5923			AGILE INTERNATIONAL	(Companies					
3020			LOGISTICS & SUPPLY	Act)					
			CHAIN PVT. LTD.						
			THROUGH IRP ANURAG						
	5921	710102054332021	RAM NIWAS & SONS VS	Interlocutory	Application under	COMPANY	Krit Narayan	index missing	3/8/2021
5924			SUBHAS KUMAR KUNDRA	Application	any other	PETITION IB	Mishra	page number	
				(I.B.C)	provisions - IBC	(IBC)/894(ND)20		missing	
	5922	710102054322021	KAMAL AGARWAL VS M/S	Interlocutory	Application under	COMPANY	KAMAL	50-51,53-55 not	3/8/2021
5925					any other	PETITION IB	AGARWAL	clear page	
					provisions - IBC	(IBC)/659(ND)20		'	
	5923	710102054282021	ARIHANT TECHNO PACK	Miscellaneou		· · · · · · · · · · · · · · · · · · ·	ATUL KUMAR	case type wrong	2/8/2021
				s Application				main case not	
5926				(IBC)				link , true copy	
			PRIVATE LIMITED	(.20)				missed, please	
								write section on	
	5924	710102054632021	SHRI RAM GURJAR VS	Interlocutory	Sec 60(5)	COMPANY	Mahima	pg- 31 to 32	4/8/2021
5927	3324			Application	300 00(0)	PETITION IB	Khandelwal	pg- 51 to 52	7,0,2021
,521							IMIAIIUEIWAI		
		1		(I.B.C)		(IBC)/190(PB)20		I .	

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5928	5925	710102049872021	SAAKAR PROJECTS VS LOGIX BUILDTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Kartavya Batra	no index/no pagination	19/07/2021
5929	5926	710102053472021	SIX SIGMA SOFT WARE PRIVATE LIMITED VS LOGIX BUILDTECH PVT. LTD.	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		Alok Kumar Tripathi	Page no. 65,69,77,103,246, missed,divide volume after 200 pages and make separate index of	30/07/2021
5930	5927	710102054552021	NARANG INTERNATIONAL HOTELS PVT LTD VS SPICEJET LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Amol Sinha	•	3/8/2021
5931	5928	710102020302021	KASHI VISWANATHAN SIVARAMAN VS ICICI BANK LIMITED		Application under any other provisions - IBC,Sec 50(1)	COMPANY PETITION IB (IBC)/450(PB)20 18	Prateek Kushwaha	need to service all respondent 12 respondent please service to	11/3/2021
5932	5929		M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/94(ND)201	CHANDRA	Main case wrong link ,	14/07/2021
5933	5930	710102053112021	MRS HARJEET KAUR & ORS VS M/S FRESHTECH PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/117(ND)20	ABHISHEK	sepreat affidavit file check	29/07/2021
5934	5931			Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1799(ND)2	Aishwarya	Notary and Stamp Paper Missing	4/8/2021
5935	5932		SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)20 21		True Copy sign missing in each pages	3/8/2021
5936	5933	0710102038552021/1	M/S PROMPT ENTERPRISES PRIVATE LIMITED Vs. M/S AUTO VISION INDIA PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/289(ND)20 21		Affidavit of service filed twice	4/8/2021
5937	5934	0710102041032021/3	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)20 21		True Copy sign misisng in Page Nos 14 to 63 according to PDF	4/8/2021

	Α	В	С	D	Е	F	G	Н	I
	5935	0710102042962021/3	PAWAN KUMAR		Application under	INTERLOCUTO		Page No 51 and	4/8/2021
5938			AGRAWAL Vs. KUMUD		any other	RY		52 according to	
3936			MISHRA		provisions-	APPLICATION		PDF Not Clear in	
					IBC,Sec 33(1) (b)	(I.B.C)/2716(ND)		Supplementary	
	5936	0710102045822021/4	IDBI BANK LIMITED Vs.		Sec 30	INTERLOCUTO		True COpy sign	2/8/2021
5939			JAYPEE INFRATECH			RY		missing in Page	
1 3939			LIMITED			APPLICATION		Nos 210 to 304	
						(I.B.C)/2836(PB)		according to PDF	
	5937	0710102045822021/6	IDBI BANK LIMITED Vs.		Sec 30	INTERLOCUTO			2/8/2021
5940			JAYPEE INFRATECH			RY		missing in Page	
00.10			LIMITED			APPLICATION		Nos 210 to 304	
						(I.B.C)/2836(PB)		according to PDF	
	5938	0710102046822021/1	BMH CONCARE		Sec. 230-232, Sec	CA(A) MERGER		Proof of service	4/8/2021
5941			TECHNOLOGY INC Vs.		234	AND		missing	
			CANARA BANK			AMALGAMATIO			
			(ERSTWHILE SYNDICATE			N(COMPANIES			
l	5939	0710102071912020/1	PRINCIPAL INFOTECH		Sec. 230-232,	CA(A) MERGER		True Copy sign	2/8/2021
5942			LIMITED Vs. PRINCIPAL		Sec 234	AND		missing in Page	
			INSYS PRIVATE LIMITED			AMALGAMATIO		Nos 6 to 16	
	5940		SURESH KUMAR JAIN Vs.		Sec 60(5)	INTERLOCUTO		Vakalatnama Not	5/8/2021
5943		9	YES BANK & ORS			RY		filed properly	
					2	APPLICATION			
	5941	0710102090112020/2	SURESH KUMAR JAIN Vs.		Sec 60(5)	INTERLOCUTO		Page No 45 Not	5/8/2021
		1	YES BANK & ORS			RY		clear according	
5944						APPLICATION		to PDF, True	
						(I.B.C)/4371(ND)		COpy sign	
						2020		missing in Page	
	5942	0740402407442020/4	INDAL STEEL IMPEY Vo		Con CO(E)	INTERLOCUTO		Nos 48 to 50 and	E/0/2024
5945	J74Z	01 10 102 107412020/4	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED		Sec 60(5)	RY		Wrongly filed here	5/8/2021
1 3943			METALIKS LIMITED			APPLICATION		I I E I E	
	5943	0710102114202020/5	MR. MANU VERMA Vs.		IBC under Sec 7	COMPANY		True Copy sign	5/8/2021
5946	J343	01 10 102 1 14232020/5	M/S. SPLENDOR		under Sec /	PETITION IB		missing in each	3/0/2021
0040			BUILDWELL PRIVATE			(IBC)/47(ND)202		Volumes	
	5944	07102007026Q201 <u>Q</u> /3	ALLOYS & MENTALS		IBC Under Sec 9	COMPANY			5/8/2021
	3377	9	(INDIA) Vs. M/S		ibo onder dec 3	PETITION IB		missing in Page	OI OI EU E I
5947			HINDUSTAN PAPPER			(IBC)/418(ND)20		Nos 6 to 19	
			CORPORATION LTD			18		according to	
	5945	0710102000852021/4			Sec 60(5)	INTERLOCUTO		Index not match	5/8/2021
	30.0		RESOLUTION			RY		with pagination,	
			PROFESSIONAL OF			APPLICATION		court fees and	
5948			INTERNATIONAL COIL			(I.B.C)/147(ND)2		welfare missing	
			LIMITED Vs. M/S BIGUR			021		on vakalatnama	
			FINANCE LIMITED & ORS						
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	5946	0710102002292021/4	SHALU KHANNA		Sec 33(1) (b) (i) to	INTERLOCUTO		Court fees and	5/8/2021
			RESOLUTION		(iii) r/w Sec 33(3)	RY		welfare missing	
			PROFESSIONAL OF			APPLICATION		on vakalatnama	
949			INTERNATIONAL COIL			(I.B.C)/394(ND)2			
			LIMITED Vs. PARAMJEET			021			
			SINGH SEHRA & ORS						
	5947	0710102002732020/1	ASSET CARE AND		IBC under Sec 7	COMPANY		Report document	5/8/2021
	0347	3	RECONSTRUCTION			PETITION IB		filed twice, True	0/0/2021
950		3	ENTERPRISES LTD Vs.			(IBC)/300(PB)20		COpy sign	
			SARE GURUGRAM PVT			20			
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	5948	0710102009722021/3				INTERLOCUTO		Stamp paper	5/8/2021
			RESOLUTION			RY		should be put	
951			PROFESSIONAL OF			APPLICATION		after index, Court	
			INTERNATIONAL COIL			(I.B.C)/678(ND)2		fees and welfare	
			LIMITED Vs. M/S COIL			021		missing on	
			COMPANY PVT LTD &					vakalatnama	
	5949	0710102016052019/1	VOLKSWAGEN FINANCE		IBC under Sec 7	COMPANY		No Index, No	29/12/2020
5952		2	PRIVATE LIMITED Vs.			PETITION IB		pagination	
			UNJ IMPORT PRIVATE			(IBC)/659(ND)20		-	
	5950	0710102024622021/1				INTERLOCUTO		Court fees and	5/8/2021
			RESOLUTION			RY		welfare missing	0.0.2021
			PROFESSIONAL OF M/S		`	APPLICATION		on vakalatnama	
953			INTERNATIONAL COIL			(I.B.C)/2628(ND)		On vakalatilalila	
			LIMITED Vs. PARAMJEET			(I.B.C)/2020(ND) 2021			
						2021			
	5054	07404020004020404	SINGH SEHRA & ORS		IDC Hades Coc O	COMPANY		M/witte ve	E/0/0004
954	5951		WORLDWIDE METALS			COMPANY		Written	5/8/2021
954		6	PVT. LTD Vs. J. P.			PETITION IB		Submission filed	
			ENGINEERS PRIVATE			(IBC)/1048(ND)2		twice	
	5952	710102047892021	ROHIT SEHGAL VS		• •	COMPANY			14/07/2021
955			TODAY HOMES NOIDA	Application	•	PETITION IB		the application	
				(I.B.C)	provisions - IBC	(IBC)/786(PB)20		Proper Main case	
	5953	710102055042021		Restoration	Rule 11 of NCLT			wrong file	5/8/2021
956			ENTERPRISES VS M/S	Application					
,500			DIVYAM DEVELOPERS	(Companies					
			PVT LTD	Act)					
	5954	710102048032021	PREM INDUSTRIES VS	Interlocutory	Application under	COMPANY		section wrong	14/07/2021
957			M/S VSUN MOBILES	Application	any other	PETITION IB			
			PRIVATE LTD			(IBC)/622(ND)20			
	5955	710102052352021				COMPANY		case type wrong,	27/07/2021
			CHANDRA PRAKASH	_		PETITION IB		and wrong	
958				(I.B.C)		(IBC)/1248(PB)2		section (need to	
				\5.5,		018		file IA) (Please	
	5956	710102055182021	M/S EXCLUSIVE MOTORS	Interlocutors		COMPANY		double	6/8/2021
959	3330								0/0/2021
เฮอษ			PRIVATE LIMITED VS YES			PETITION IB		numbering in	
			BANK LIMITED	(I.B.C)		(IBC)/1731(ND)2		application	0/0/005
	5957	710102055372021	REGISTRAR OF	Company	Section 271-272 of			wrong filing	6/8/2021
960			COMPANIES VS			PETITION		please need to	
			CAREWELL EXIM PVT LTD	-	_	(COMPANIES		additional	
	1			Act)	1	ACT)/139(PB)20			

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5961	5958			Company Petition IB (IBC)	IBC Under Sec 9		SHUBHRANSHU	Pagination not done in petition/incomple te documents/etc	19/06/2020
5962	5959	710102034212020		Company Petition IB (IBC)	Application under any other provisions - IBC		ROHIT GANDHI	case type in companies act and wrong	18/03/2020
5963	5960		M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRATECH		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1718(ND)2 019		Page Nos are missing after the Progress report pages, True Copy sign missing in	9/8/2021
5964	5961	0710102101102020/3	RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/506(ND)20 20		E-stamp missing and Short form of True Copy sign not applicable in Page Nos 6 to 13	
5965	5962		ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		Vakalatnama Not filed properly	3/8/2021
5966	5963	0710102014692020/3	DURGESH KUMAR SHARMA Vs. RANGARAJ		IBC Under Sec 9	COMPANY PETITION IB		Index missing	6/8/2021
5967	5964	0710102032192018/2 2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2 018		Claim spelling wrong in Index, Page Nos 11 to 43 and 194 to 212 according to PDF Not filed properly and Not clear, True Copy sign missing in Page Nos 11 to 240 according to	9/8/2021
5968	5965	0710102042242021/1	CLUTCH AUTO LTD Vs. KOTAK MAHINDRA LTD		Sec 60(5)	INTERLOCUTO RY APPLICATION		True Copy sign missing in Pages 4 to 7 according	9/8/2021
5969	5966		THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. GULSHAN HOMZ PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/890(ND)20 20		<u> </u>	9/8/2021
5970	5967	2	M/S GUPTA JI ELECTRIC COMPANY Vs. M/S STRAIGHT EDGE CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2 019		True Copy sign missing in each pages	9/8/2021
5971	5968	0710102078692019/1 3	M/S GUPTA JI ELECTRIC COMPANY Vs. M/S STRAIGHT EDGE CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2 019		True Copy sign missing in each pages	9/8/2021

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	5969	=	DREAM LAND REALTOR		IBC Under Sec 10	COMPANY	Ŭ	NEED TO IA FILE	9/8/2021
5972	3303		PRIVATE LIMITED Vs.		ibo onder dec 10	PETITION IB		NEED TO IATTLE	3/0/2021
	5970		M/S PK INDUSTRIES PVT		IBC Under Sec 10	COMPANY		NEED TO IA FILE	0/8/2021
5973	3370		LTD Vs.		ibe officer sec to	PETITION IB		NEED TO IATTLE	3/0/2021
	5971		M/S PK INDUSTRIES PVT		IBC Under Sec 10	COMPANY		NEED TO IA FILE	0/9/2024
5974	39 <i>1</i> 1		LTD Vs.		IBC Ulider Sec 10	PETITION IB		NEED TO IA FILE	3/0/2021
	5070		M/S PK INDUSTRIES PVT		IBC Under Sec 10	COMPANY		NEED TO IA FILE	0/0/2024
5975	5972		LTD Vs.		IBC Ulider Sec 10	PETITION IB		NEED TO IA FILE	3/0/2021
-	5072		M/S PK INDUSTRIES PVT		IDC Hadas Caa 40	COMPANY		NEED TO IA FILE	0/0/0004
5976	5973				IBC Under Sec 10			NEED TO IA FILE	9/8/2021
	5074		LTD Vs.		IDO IIII 0 40	PETITION IB		NEED TO IA EU E	0/0/0004
5977	5974	0710200014252017/8	M/S PK INDUSTRIES PVT		IBC Under Sec 10	COMPANY		NEED TO IA FILE	9/8/2021
			LTD Vs.			PETITION IB			
5978	5975	0710200014252017/9	M/S PK INDUSTRIES PVT		IBC Under Sec 10	COMPANY		NEED TO IA FILE	9/8/2021
			LTD Vs.			PETITION IB		_	
5979	5976		P K SALES COMPANY		IBC Under Sec 10	COMPANY		NEED TO IA FILE	9/8/2021
			PVT. LTD. Vs.			PETITION IB			
1	5977		DHIRENDER NATH Vs. JC		IBC under Sec 7	COMPANY		stamp paper	9/8/2021
5980			WORLD HOSPITALITY			PETITION IB		missing	
			PRIVATE LIMITED			(IBC)/256(ND)20			
1	5978	0710102036392021/1	SWATI SYNTHETICS Vs.		IBC Under Sec 9	COMPANY		stamp paper	9/8/2021
5981			SUNSHINEIMPEX LACE			PETITION IB		missing	
			AND FABRICS PRIVATE			(IBC)/338(ND)20			
	5979	0710102107072020/1	MR. RP SINGHAL Vs. RP		Sec. 241(1),Sec.	COMPANY		limit 200 pages	9/8/2021
5982			SINGHAL BUILDERS		242(4)	PETITION			
			PRIVATE LIMITED			(COMPANIES			
	5980	0710102044392021/2	SHALU KHANNA		Sec 60(5)	INTERLOCUTO		True Copy sign	9/8/2021
			LIQUIDATOR OF M/S JMD			RY		missing in Pages	
5983			OILS PVT LTD Vs. M/S			APPLICATION		21 to 44	
			BELIEVE SOLUTION			(I.B.C)/2756(PB)		according to PDF	
			SERVICES & ORS			2021			
	5981	710102015092020	NAYAN N RAHEJA VS	Company	Rule 11 of NCLT		R N Karanjawala	main case not	3/2/2020
5004				Application(C			_	link	
5984				ompanies					
				Act)					
	5982	710102072332020	INDIAN OVERSEAS BANK	Interlocutory	Application under	COMPANY	CA ANIL KUMAR	Blur Pages From	20/07/2020
5985			VS M/S PIXION MEDIA	_	any other	PETITION IB		Right Side Page	
			PVT. LTD.		provisions - IBC	(IBC)/438(PB)20		No 10 To 23	
	5983	710102014822021	TECHZONA BUILDCON				Vaibhav Verma	wrong filing	19/02/2021
				_	any other	PETITION IB			
5986					provisions - IBC	(IBC)/2759(ND)2			
			PRIVATE LIMITED	(2.0)	providence in the	019			
	5984			Interlocutory	Rule 11 of NCLT,	COMPANY	AYUSH PURI	section wrong	9/3/2021
5987	2304		LIMITED VS MOTHER LAM	_	2016	PETITION IB	A. John J. O.K.	Joseph Wilding	0,0,2021
			PRIVATE LIMITED	(I.B.C)		(IBC)/1071(ND)2			
	5985	710102029472021		Interlocutory	19(2)		Raj	Page no. , 28,29	13/04/2021
5988	3303	1 10 102023412021	SHRI BANKE BIHARI	Application	15(2)	PETITION IB	i vaj	Not Clear	10/04/2021
5500				(I.B.C)		(IBC)/258(ND)20		ITOL OIGAI	
	<u> </u>		COTTAB FVI.LID	(I.B.C)		(100)/230(ND)20	<u> </u>	<u> </u>	l

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	5986	710102048552021	HARVINDER KUMAR	Interlocutory	Application under		HARVINDER	main case not	15/07/2021
5989				Application	any other			link ,DOCS NOT	
				(I.B.C)	provisions - IBC			UPLOAD ONLY	
			PRIVATE LIMITED					PROOF OF	
	5987	710102055602021	THE REGISTRAR OF	Company	Section 271-272 of		Kamal	•	7/8/2021
5990			COMPANIES VS GEO		the company act	PETITION		to additional	
			LOAN PLANS INDIA PVT	ompanies	2013 - Govt body	(COMPANIES			
			LTD.	Act)		ACT)/294(ND)20			
	5988	710102055562021	THE REGISTRAR OF	Company	Section 271-272 of	COMPANY	Kamal	wrong file need	7/8/2021
5991			COMPANIES VS KDG	Application(C	the company act	PETITION		to additional	
0001			PROPERTIES AND	ompanies	2013 - Govt body	(COMPANIES			
			CONSTRUCTION PVT LTD	Act)		ACT)/183(PB)20			
	5989	710102055572021	THE REGISTRAR OF	Company	Section 271-272 of	COMPANY	Kamal	wrong file need	7/8/2021
5992			COMPANIES VS	Application(C	the company act	PETITION		to additional	
3992			INTELLECTUAL	ompanies	2013 - Govt body	(COMPANIES			
			BUILDERS PVT. LTD.	Act)		ACT)/228(ND)20			
	5990	710102055712021	POOJA NANDA	Interlocutory	Sec 60(5)	COMPANY	Om Pal	page numbering	8/8/2021
5993			PROPRIETOR M/S ONE	Application		PETITION IB		not mention in	
5993			STOP SOLUTIONS VS M/S	(I.B.C)		(IBC)/206(ND)20		index and notary	
			KOPAL COMPUTERS	,		20		missing in stamp	
	5991	710102055662021	B L KASHYAP AND SONS	Interlocutory	Rule 11 of NCLT,	COMPANY	RAKESH KUMAR		7/8/2021
			LIMITED VS HITESH	Application	2016	PETITION IB		application and	
5994			ENVIRO ENGINEERS &	(I.B.C)		(IBC)/473(ND)20		section wrong	
			CONSULTANTS PRIVATE	,		20			
			LIMITED						
	5992	710102008742020	ANIL KUMAR SHARMA VS	Company	Application under	COMPANY	anil Kumar	PG NO 31 AND 32	18/01/2020
5995			DEBASHIS NANDA	Application(IB		PETITION IB	sharma	ARE NOT CLEAR	
				C) (provisions - IBC	(IBC)/398(PB)20		Pagination	
	5993	710102028392020	DARA SINGH ESTATES	Company	Application under	, , ,	Charu	Wrong section	3/3/2020
			PRIVATE LIMITED VS THE	Appeal(Comp				select,Memo of	
			REGISTRAR OF	anies Act)	provisions			parties/brief	
			COMPANIES DELHI		p. c			synopsis	
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1								dates	
5996								&	
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								pages not clear	
	1							22 to 26,28,30 to	
1								32,33,36,Welfare	
	1							missed in	
	5994	710102025912021	ATCO FLEXDUCT	Company	Sub-Section (1) 0f		Anant		1/4/2021
1	3334	1 10 102020312021	PRIVATE LIMITED VS	Petition	Section 66.		Aligiit	Signature	1/7/ 2021
5997			JAGDISH GANGA PRASAD		Gection oo.			Missing and Plz	
				Act)				File sequence	
			FRARASH	ACI)				rne sequence	

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5998	5995	710102055092021		Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		MANISH	Wrong section select fees missed, no sign in every pages of petition,Page not clear 24 to 39,43, page no 106 wrong arrange, page no.117 cut, proof of service without	5/8/2021
5999	5996	0710102112882020/2	V R ASHOK RAO Vs. TDT COPPER LIMITED		IBC under Sec 7	COMPANY PETITION IB		Vakalatnama missing	10/8/2021
6000	5997	0710102145652019/2	SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED Vs. SINNAR THERMAL POWER		any other	COMPANY APPLICATION(I BC)/503.(ND)20 19		Page No 54 and 72 to 85 according to PDF Not clear	21/01/2020
6001	5998	0710102152382019/5				COMPANY PETITION IB (IBC)/90(ND)202 0		Affidavit filed twice	10/8/2021
6002	5999	0710102152492019/6	AK SINGH Vs. M/S GENIUS EXPORTS			COMPANY PETITION IB		Memo of parties document filed	10/8/2021
6003	6000	0710102161112019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. M/S SARE FACILITIES OMR SERVICES PRIVATE			COMPANY PETITION IB (IBC)/3353(ND)2 019		Index missing in Progress report, Page Nos missing, True COpy sign	31/03/2021
6004	6001	0710102011212021/3	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.			INTERLOCUTO RY APPLICATION (I.B.C)/716(ND)2		True COpy sign missing in Page Nos 8 to 33 according to	10/8/2021
6005	6002	0710102132672019/2 0	S.P. BUILDERS Vs. ADORE REALTECH			COMPANY PETITION IB		NEED TO IA FILE	
6006	6003	6	DREAM LAND REALTOR PRIVATE LIMITED Vs.			COMPANY PETITION IB		NEED TO IA FILE	
6007	6004	0710120002042018/1 7	DREAM LAND REALTOR PRIVATE LIMITED Vs.			COMPANY PETITION IB		NEED TO IA FILE	
6008	6005	0710120002042018/1 8	DREAM LAND REALTOR PRIVATE LIMITED Vs.			COMPANY PETITION IB		NEED TO IA FILE	
0009	6006	0710120002042018/1 9	DREAM LAND REALTOR PRIVATE LIMITED Vs.			COMPANY PETITION IB		NEED TO IA FILE	
6010	6007	0710102070882020/9	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT		7,Rule 11 of NCLT, 2016	(IBC)/875(PB)20 20		NEED TO IA FILE	10/8/2021
6011	6008	0710102108852020/4	PATRAM MINES & MINERALS PRIVATE LIMITED Vs. THE			COMPANY APPEAL(COMP ANIES		51 53 55 57 NOT CLEAR	10/8/2021

	Α	В	С	D	E	F	G	Н	I
	6009	0710102085852020/5			Sec 60(5)	INTERLOCUTO		No index, no	10/8/2021
)12			PRIVATE LIMITED Vs.			RY		pagination	
			SHYAM ARORA			APPLICATION			
	6010	0710102100702019/1	LOMASH SLURRYTECH		IBC Under Sec 9	COMPANY		No index	10/8/2021
013		1	PRIVATE LIMITED Vs.			PETITION IB			
013			DSC ENGINEERING			(IBC)/1612(ND)2			
			PRIVATE LIMITED			019			
	6011	0710102102212020/1	GSJ ENVO LIMITED Vs.		Application under	CP(AA)		Stamp paper	10/8/2021
014			GOODWILL APARTMENTS		any other	MERGÉR AND		missing	
			PRIVATE LIMITED		provisions ,Sec.	AMALGAMATIO			
	6012	0710102103172020/6	MIDWEST BIOFUEL INDIA		Sec 252 (3)	COMPANY		True copy sign	10/8/2021
	00.2	0.1010210011202070	PRIVATE LIMITED Vs.		000 202 (0)	APPEAL(COMP		missing on every	. 0, 0, 202 .
015			REGISTRAR OF			ANIES		page	
			COMPANIES NCT OF			ACT)/479(ND)20		page	
	6013	0710102114232020/1	VINOD SHANKER SHRINGI		Soc. 241(1) Soc.	COMPANY		No Indox no	10/8/2021
016	0013				Sec. 241(1),Sec.			No Index , no	10/0/2021
טוט		0	Vs. MCONVERGE		242(4),Sec. 244(1)	PETITION		Pagination	
			SERVICES PRIVATE		 	(COMPANIES			10/0/075
	6014	0710102152772019/4	RAKESH KUMAR KIMAYA		IBC Under Sec 9	COMPANY		No Index, no	10/8/2021
017			Vs. MYSTIC MONK			PETITION IB		pagination	
			DESIGNS PRIVATE			(IBC)/3107(ND)2			
	6015	0710102167242019/3			Sec 252 (1) - By	COMPANY		Page Nos 3 to 20	23/07/2021
			COMMSSIONER OF		Government	APPEAL(COMP		according to PDF	
018			INCOME TAX CIRCILE		Body,Sec 252 (3) -	ANIES		Not filed	
			9(3)(1) Vs. REGISTRAR		By Government	ACT)/4(ND)2020		properly, True	
			OF COMPANIES &		Body			Copy sign	
	6016	0710102722542018/2	DENA BANK Vs. RATHI		IBC under Sec 7	COMPANY		Case No missing,	10/8/2021
019		0	SUPER STEEL LIMITED			PETITION IB		Case title	
						(IBC)/1446(PB)2		missing, Case	
	6017	0710102101762020/1	SANJAY KUMAR JHA Vs.		Sec. 12A	INTERLOCUTO		NEED TO IA FILE	10/8/2021
020		0.10102101102020	INDIABULLS PROPERTIES		0001 1271	RY			
020			PRIVATE LIMITED			APPLICATION			
	6018	710102012332021	SURAJ MIGLANI VS		Application under	COMPANY	RANJANA ROY	Fees Not Paid	12/2/2021
8021	0010	7 10 10 20 12 3 3 2 0 2 1	SURAJ MIGLANI		any other	PETITION	GAWAI	1 665 NOL Falu	12/2/2021
1021			SURAJ WIGLANI		provisions	(COMPANIES	GAWAI		
	6040	740402042052024	CLIDA I MICLANI VO			,	DANIANA DOV	Food Not Boid	13/02/2021
	6019	710102012652021	SURAJ MIGLANI VS		Application under	COMPANY	RANJANA ROY	Fees Not Paid	13/02/2021
022			VANDANA GARG		any other	PETITION	GAWAI		
					provisions	(COMPANIES			
	6020	710102013122021	SURAJ MIGLANI VS		Application under	COMPANY	RANJANA ROY	Fees Not Paid	15/02/2021
6023			SURAJ MIGLANI		any other	PETITION	GAWAI		
					provisions	(COMPANIES			
	6021	710102034902021	SAARASTHAL AG VS M/S		Sec 60(5)	COMPANY	KANTI MOHAN	Wrong e-filing	12/5/2021
024			GOPALSONS STEELS			PETITION IB		(reply on behalf	
	<u></u>		PVT. LTD.			(IBC)/1789(ND)2		of Rp File as	
	6022	710102055032021	STATE BANK OF INDIA VS		Rule 11 of NCLT		ARV CHAMBERS	sign missing and	5/8/2021
025			M/S INDO ALUSYS				LAW	main case not	
								link, wrong	
	6023	710102055832021	VIJAY KUMAR VS		Sec 60(5)	COMPANY	vikas jadon	section wrong	9/8/2021
026	3020		VINAYAK RATHI STEELS		333 33(3)	PETITION IB	Iao jaaon	Socion Wiong	J. 0/ E V E 1
						(IBC)/1748(PB)2			
	<u> </u>	1	ROLLING MILLS PRIVATE			[(15C)/1140(FB)2	1	1	

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	6024	710102056202021	VINAYAK WIRE		Sec 60(5)	COMPANY	Tarun	wrong filing	10/8/2021
6027			PRODUCTS PVT. LTD. VS			PETITION IB			
			ABIR INFRASTRUCTURE			(IBC)/893(ND)20			
	6025	710102023132021	MARAJ ALI RIZVI VS JS	Company	Sec 272 of the		Sheepali Patial	No documents	22/03/2021
6028				Petition	Companies Act ,			show	
			PRIVATE LIMITED	(Companies	2013				
	6026	0740200000062047/2	IMPEX SERVICES INDIA	Act)	Application under	COMPANY		Index missing in	5/4/2021
	0020	0	PRIVATE LIMITED Vs.		any other	PETITION IB		Vol 2 and 3, True	5/4/2021
6029			SSMP INDUSTRIES		provisions	(IBC)/495(ND)20		Copy sign	
			LIMITED		proviolenc	17		msising in each	
								pages in Vol 3,	
	6027	0710102015022020/3	ARTI BALUJA Vs.		Sec 60(5)	COMPANY		True COpy sign	10/8/2021
6030			RANDSTAD INDIA			APPLICATION(I		missing in Page	
			PRIVATE LIMITED			BC)/1013(ND)20		Nos 1 to 8	
	6028	0710102028772021/1	MR. TARUN BATRA Vs.		Application under	INTERLOCUTO		Index Page to	10/8/2021
6031			KAPIL BATRA		any other	RY		Affidavit page	
					provisions - IBC	APPLICATION		Not clear	40/0/004
	6029	0710102029632021/1	SHAILESH DAYAL Vs.		Sec 60(5)	INTERLOCUTO		Short form of	10/8/2021
6032			REGISTRAR OF COMPANY DELHI			RY APPLICATION		True Copy sign not applicable in	
			COMPANT DELHI			(I.B.C)/1911(ND)		Page Nos 4 to 6	
	6030	0710102053432021/1	SYNOKEM		Rule 11 of NCLT	COMPANY			11/8/2021
			PHARMACEUTICALS			APPLICATION(missing in Page	
0000			LIMITED Vs. HERO			COMPANIES		Nos 5 to 85	
6033			MOTOCORP LIMITED			ACT)/347(ND)20		according to	
						21		PDF, Page Nos	
								15 to 19	
	6031	0710102087492020/3			Sec 252 (3)	COMPANY		Case Number	11/8/2021
6034			DEVELOPERS PRIVATE			APPEAL(COMP		missing, Index	
			LIMITED Vs. REGISTRAR			ANIES		missing	
	2222		OF COMPANIES		100 1 0 7	ACT)/21(ND)202		14/ 1 (*) 1	4.4.10.10.00.4
6035	6032		ICICI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		Wrongly filed	11/8/2021
0035			SHARDA MA ENTERPRISES PRIVATE			PETITION IB (IBC)/1113(ND)2		here	
	6033		VOLKSWAGEN		IBC under Sec 7	COMPANY		Vakalatnama Not	11/8/2021
	0033	1	FINANCIAL PVT. LTD. Vs.		lbo dilder dec /	PETITION IB		filed properly	11/0/2021
6036		•	KHULLAR HOSPITALITY			(IBC)/332(ND)20		a. property	
			PRIVATE LIMITED			19			
	6034	0710102011862020/2	MASCOT BUILDWELL		Sec 252 (1)	COMPANY		True Copy sign	24/09/2020
			PRIVATE LIMITED Vs.			APPEAL(COMP		missing in Page	
6037			REGISTRAR OF			ANIES		Nos 6 to 49	
550,			COMPANIES OF NCT OF			ACT)/157(ND)20		according to	
			DELHI & HARYANA			20		PDF, Page No 40	
	6025	074040204450202474	DEEDAK KUMAD CAUTAN		Con CO(E)	INTERLOCUES		according to PDF	20/07/2024
6038	6035	0710102014522021/1	DEEPAK KUMAR GAUTAM		Sec 60(5)	INTERLOCUTO RY		Reply filed twice, Vakalatnama Not	20/0//2021
0036			Vs. ESTATE OFFICER UP AVAS-VIKAS PARISHAD			APPLICATION		filed properly	
	<u> </u>		AVAS-VINAS PARISHAD		I	AFFLICATION	ļ	Inten broberty	

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			RAJNISH JHA Vs. VINEET	D	Sec 60(5)	INTERLOCUTO	G	True Copy sign	11/8/2021
6039	0030		AGGARWAL		Sec 60(5)	RY		missing in each	11/0/2021
0000			AGGARWAL			APPLICATION		pages	
	6037	0710102015472021/1	VIJAYENDRA PRATAP		Rule 11 of NCLT,	INTERLOCUTO		True Copy sign	11/8/2021
6040	0001		SINGH Vs. JBK		2016,Sec 60(5)	RY		missing in each	11/0/2021
			DEVELOPERS PVT. LTD.		2010,000 00(0)	APPLICATION		pages	
	6038		MANISH AGARWAL Vs.		Application under	INTERLOCUTO		True Copy sign	11/8/2021
6041	0000		AWSUM PROTEINS		any other	RY		missing in Page	1170/2021
			LIMITED		provisions - IBC	APPLICATION		Nos 3 to 6	
	6039		SCINDIA POTTERIES		Sec 60(5)	INTERLOCUTO		Stamp paper	11/8/2021
			SERVICES PRIVATE			RY		wrongly filed;it	
6042			LIMITED Vs. MANISH			APPLICATION		should be of Rs	
			AGARWAL RESOLUTION			(I.B.C)/2437(PB)		100	
			PROFESSIONAL			2021			
	6040		IDBI BANK LIMITED Vs.		Rule 11 of NCLT,	INTERLOCUTO		True Copy sign	2/8/2021
			JAYPEE INFRATECH		2016	RY		missing in Page	
6043			LIMITED			APPLICATION		Nos 4 to 7	
						(I.B.C)/2593(PB)		according to	
						2021		PDF, Affidavit of	
	6041	0710102017622020/3	SERIOUS FRAUD		Sec. 241(1)	COMPANY		•	11/8/2021
			INVESTIGATION OFFICE		, ,	PETITION		223 according to	
			Vs. SUNAIR HOTELS			(COMPANIES		PDF in Vol 2 Not	
			LIMITED			ACT)/74(ND)202		Clear, Page Nos	
						1 ` ` `		237 to 240,265 to	
								271 according to	
								PDF in Vol 3 Not	
								Clear, Page 385	
6044								according to PDF	
								in Vol 2 wrongly	
								filed in	
								Hindi;should be	
								translated to	
								English, Page	
								Nos 529 to 541	
								and 546	
	6042	0710102017622020/4	SERIOUS FRAUD		Sec. 241(1)	COMPANY		True Copy sign	11/8/2021
			INVESTIGATION OFFICE			PETITION		missing in Page	
6045			Vs. SUNAIR HOTELS			(COMPANIES		Nos 12 to 16	
			LIMITED			ACT)/74(ND)202		according to	
	6043		AMBIENCE COMMERCIAL		IBC Under Sec 9	, (,		Documents not	09/04/2021
6046			DEVELOPERS PVT. LTD.					available, please	
			Vs. JOT IMPEX PVT. LTD.					refile	
	6044		SM WEB SOLUTIONS		Sec 252 (3)			Matter Disposed	19/01/2020
6047			PRIVATE LIMITED Vs. SH.		(•)				
			KAMAL HARJANI(ROC						
	6045	1	INDIAN DUROBUILD PVT		Sub-section (I) of			Matter Disposed	18/09/2019
	0040				ioup-section in or				110/03/2013

	Α	В	C	D E	F	G H	I
049	6046	710102008532019	ECONOMIC BUILDTECH PRIVATE LIMITED Vs.	Sec 252 (3)		Matter Disposed	23/02/2021
+9			REGISTRAR OF				
	6047	710102008532019	ECONOMIC BUILDTECH	Sec 252 (3)		Matter Disposed	06/01/2021
50			PRIVATE LIMITED Vs. REGISTRAR OF				
	6048	710102010432019	POWERTEC SUPPLIES	Sec. 230-232 -		Matter Disposed	14/10/2019
)51	0040	7 10 1020 104020 13	(INDIA) PRIVATE LIMITED	Second Motion		matter Disposed	14/10/2013
)52	6049	710102010432019	POWERTEC SUPPLIES	Sec. 230-232 -		Matter Disposed	27/05/2019
			(INDIA) PRIVATE LIMITED	Second Motion			
053	6050	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES	IBC Under Sec 9		Matter Disposed	25/11/2019
054	6051	710102013872018	RAJ VIJ. Vs. MARKETING	IBC Under Sec 9		Matter Disposed	07/07/2021
			TIMES AUTOMOBILES				
055	6052	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD	Sub-section (I) of section 230		Matter Disposed	10/10/2019
056	6053	710102014522018	BROOK WEALTH	Sub-section (I) of		Matter Disposed	10/11/2018
			MANAGEMENT PVT LTD	section 230			
057	6054	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.	Sec. 230-232, Sec 234		Matter Disposed	05/11/2019
058	6055	710102017082019	AIRCITY FOOTCARE PVT.	Sec. 230-232, Sec		Matter Disposed	23/10/2019
			LTD. Vs.	234			
059	6056	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.	Sec. 230-232, Sec 234		Matter Disposed	07/11/2019
	6057	710102020422021	SAMSUNG SDS INDIA	Sec. 230-232, Sec		Matter Disposed	23/07/2021
060			PRIVATE LIMITED Vs.	234			
			SAMSUNG DATA				
	C0.F0	74040000000000	SYSTEMS INDIA PVT	Sec. 252 (4)		De sumante mat	40/00/0004
061	6058	710102020922021	TARU PROJECTS PRIVATE LIMITED Vs.	Sec 252 (1)		Documents not available please	10/08/2021
.001			REGISTRAR OF			refile	
062	6059	710102027872021	SAMSUNG SDS INDIA	Sec. 230-232 -		Matter Disposed	23/07/2021
002			PRIVATE LIMITED Vs.	Second Motion		·	
	6060	710102033042020	TRANS GULF FROZEN	Application under		Documents not	11/08/2021
063			FOOD CONTAINERS	any other		available, please	
	6064	740402022642024	PRIVATE LIMITED Vs.	provisions - IBC		refile	24/05/2024
	6061	710102033612021	THISTLE EQUITY CONSULTANT LIMITED	Sec. 230-232 - Second Motion		Documents not	31/05/2021
064			Vs. METRO	Second Wotton		available, please refile	
			TECHNOBUILD PRIVATE			reme	
	6062	710102061892019	NAMAN BROKING	Sec. 230-232, Sec		Matter Disposed	02/12/2019
065	-		SOLUTIONS PRIVATE	234		шанет этересси	
			LIMITED Vs.				
066	6063	710102062232019	UJJWAL REALTORS PVT	Sub-section (I) of		Matter Disposed	14/10/2019
			LTD Vs.	section 230			
067	6064	710102062232019	UJJWAL REALTORS PVT	Sub-section (I) of		Matter Disposed	24/09/2019
			LTD Vs.	section 230			4.5.00.0000
8008	6065	710102064542020	ARVIV LIFESCIENCES	Sec. 230-232 -		Matter Disposed	15/02/2021
			PRIVATE LIMITED Vs.	Second Motion			

	Α	В	С	D	E	F	G	Н	1
	6066	710102064542020	ARVIV LIFESCIENCES	<u> </u>	Sec. 230-232 -	'	<u> </u>	Matter Disposed	15/02/2021
6069	0000	7 10 10 2004 34 20 20	PRIVATE LIMITED Vs.		Second Motion			iwatter Disposed	15/02/2021
	6067	710102074452019	FAST TRACK		Sub-section (I) of			Matter Disposed	16/01/2020
6070	0007	7 10 102074452019	DIAGNOSTICS ASIA		section 230			watter Disposed	16/01/2020
	6068	710102074452019	FAST TRACK		Sub-section (I) of			Matter Disposed	16/01/2020
6071	0000	7 10 102074452019	DIAGNOSTICS ASIA		section 230			watter Disposed	16/01/2020
	6069	710102076692019	TANMAY STEEL &		Sec 252 (1)			Matter Disposed	07/11/2019
	0009	7 10 10 20 7 60 9 20 1 9	ALLOYS PRIVATE		Sec 252 (1)			iwatter Disposed	07/11/2019
6072			LIMITED Vs. REGISTRAR						
			OF COMPANIES NCT OF						
	6070	710102076692019	TANMAY STEEL &		Sec 252 (1)			Matter Disposed	08/11/2019
	0070	7 10 10 20 7 60 9 20 1 9	ALLOYS PRIVATE		Sec 252 (1)			iwatter Disposed	00/11/2019
6073			LIMITED Vs. REGISTRAR						
			OF COMPANIES NCT OF						
	6071	710102079072019	AB PACKERS AND		Sec 252 (3)			Matter Disposed	14/10/2019
6074	0071	7 10 10 20 7 90 7 20 19	MOVERS PVT. LTD. Vs.		Sec 252 (3)			watter Disposed	14/10/2019
0074			REGISTRAR OF						
	6072	710102079072019	AB PACKERS AND		Sec 252 (3)			Matter Disposed	05/11/2019
6075	0072	7 10 10 20 7 90 7 20 19	MOVERS PVT. LTD. Vs.		3ec 252 (3)			iwatter Disposed	03/11/2019
0075			REGISTRAR OF						
	6073	710102080662019	UMESH		Application under			Wrong e-filing,	13/08/2019
	0073	7 10 102000002019	GARG(RESOLUTION		any other			application need	13/00/2019
6076			PROFESSION) Vs.		provisions			to file in IA	
			WORLD CONSULTING &		provisions			to me m iA	
	6074	710102080662019	UMESH		Application under			Wrong e-filing,	14/08/2019
	0074	7 10 10 20 60 60 20 19	GARG(RESOLUTION		any other			application need	14/00/2019
6077			PROFESSION) Vs.		provisions			to file in IA	
			WORLD CONSULTING &		provisions			to me m iA	
	6075	710102081142019	APS PORTFOLIO		Sec. 230-232 -			No Pagination	10/10/2019
6078	0070	7 10 10 200 11 420 13	SERVICES PRIVATE		Second Motion			140 i agination	10/10/2013
	6076	710102081142019	APS PORTFOLIO		Sec. 230-232 -			No Pagination	07/08/2019
6079	0070	7 10 10 200 11 420 10	SERVICES PRIVATE		Second Motion			ito i ugination	0770072010
	6077	710102082042019	RITU TANDON Vs. M/S		IBC Under Sec 9			Wrong Document	10/01/2021
6080		1 10 10 200 20 120 10	RAIN AUTOMOTIVE INDIA		in the second second			(Progress report	10/01/2021
			PVT. LTD.					filed), need to file	
	6078	710102082042019	RITU TANDON Vs. M/S		IBC Under Sec 9			Wrong Document	25/04/2021
6081		110102002012010	RAIN AUTOMOTIVE INDIA		in the second second			(Progress report	
			PVT. LTD.					filed), need to file	
	6079	710102082042019	RITU TANDON Vs. M/S		IBC Under Sec 9			Wrong Document	
6082			RAIN AUTOMOTIVE INDIA					(Progress report	
			PVT. LTD.					filed), need to file	
	6080	710102088072019	ASHISH BANKAR Vs. NU		IBC under Sec 7			No Index, no	04/04/2021
6083			TEK INDIA LIMITED					pagination	
	6081	710102088072019	ASHISH BANKAR Vs. NU		IBC under Sec 7			No Index, no	15/07/2021
6084			TEK INDIA LIMITED					pagination	
	6082	710102088852020	HAPTIK INFOTECH		Sec. 230-232 -			Matter Disposed	24/02/2021
6085			PRIVATE LIMITED Vs.		Second Motion				
			FRIVAIE LIMITED VS.	<u> </u>	Second Motion				

	۸	В	С	D	Е	F	G	Н	1
	6083	710102089332019	AUTONIX LIGHTING	D	IBC Under Sec 9	Г	G		14/04/2021
	6063	710102009332019			IBC Under Sec 9			Wrong e-filing,	14/04/2021
6086			INDUSTRIES PVT LTD Vs.					need to file in IA	
			MOSERBAER						
			ELECTRONICS LTD						
	6084	710102089332019	AUTONIX LIGHTING		IBC Under Sec 9			Wrong e-filing,	19/11/2020
6087			INDUSTRIES PVT LTD Vs.					need to file in IA	
			MOSERBAER						
			ELECTRONICS LTD						
	6085	710102089332019	AUTONIX LIGHTING		IBC Under Sec 9			Wrong e-filing,	13/07/2021
6088			INDUSTRIES PVT LTD Vs.					need to file in IA	
0000			MOSERBAER						
			ELECTRONICS LTD						
	6086	710102089332019	AUTONIX LIGHTING		IBC Under Sec 9			Wrong e-filing,	19/11/2020
			INDUSTRIES PVT LTD Vs.					need to file in IA	
6089			MOSERBAER						
			ELECTRONICS LTD						
	6087	710102095282019	SYNDICATE BANK Vs.		IBC under Sec 7			Documents not	09/07/2021
6090	0007	7 10 10 20 3 3 2 0 2 0 1 3	M/S INCOM WIRES &		ibo under sec /			available please	09/01/2021
0030			CABLES PVT. LTD.					refile	
	6088	710102096462019	ESTER INDUSTRIES LTD		IBC Under Sec 9			Documents not	15/07/2021
6091	0000	710102096462019			IBC Under Sec 9				15/07/2021
0091			Vs. KANIK ELECTRONICS					available, please	
			PRIVATE LIMITED					refile	
	6089	710102096462019	ESTER INDUSTRIES LTD		IBC Under Sec 9			Wrong e-filing,	14/07/2021
6092			Vs. KANIK ELECTRONICS					need to file in IA,	
			PRIVATE LIMITED					Index missing	
	6090	710102096462019	ESTER INDUSTRIES LTD		IBC Under Sec 9			Wrong e-filing,	14/07/2021
6093			Vs. KANIK ELECTRONICS					need to file in IA,	
			PRIVATE LIMITED					Index missing	
	6091	0710102098152019/5	CANARA BANK Vs. M/S		IBC under Sec 7	COMPANY		Proof of service	12/8/2021
			GOPALSONS STEELS			PETITION IB		missing, E-stamp	
6094			PVT. LTD.			(IBC)/1789(ND)2		missing, True	
						019		copy sign	
								missing in pages	
	6092	0710102060472020/2	ENDLESS SERVICES		IBC under Sec 7	COMPANY		True Copy sign	12/8/2021
6095			PRIVATE LIMITED Vs.			PETITION IB		missing in Page	
			ELLY REALCON PRIVATE			(IBC)/84(ND)202		Nos 4 to 7	
	6093	0710102061232019/1	MRS. MADHU VERMA Vs.		Sec. 241(1)	COMPANY		Vakalatnama Not	12/8/2021
6096			MAJESTIC HOLDINGS		333. 2 (.)	PETITION		filed properly	.2,0,202.
			PRIVATE LIMITED			(COMPANIES		mod property	
	6094		RAM NIWAS & SONS Vs.		IBC Under Sec 9	COMPANY		Appointment	12/8/2021
	3034		PALM DEVELOPERS		IDO Officer Sec 9	PETITION IB		document filed	12/0/2021
6097		4							
			PRIVATE LTD.			(IBC)/894(ND)20		twice, Index	
	2225	0740000400770040	DECICEDAD OF		A 1: (: :	19		msising, Page	401010004
	6095	0710200408572018/7			Application under	COMPANY		APPLICATION	12/8/2021
6098			COMPANIES Vs. M/S.		any other	PETITION		NOT CONSIDER	
			GKS INFRASTRUCTURE		provisions	(COMPANIES		IN ADITIONAL	

	Α	В	С	D	Е	F	G	Н	I
6099	6096		COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/282(ND)20		CONTACT TO COURT OFFICER	12/8/2021
6100	6097	0710102150172019/3	GUARANTORS INFRASTRUCTURE PVT. LTD. Vs. IREO PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3303(ND)2		True Copy sign missing in Page Nos 16 to 25	12/8/2021
6101	6098	3	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)20 17		Index filed wrongly in Last Page;it should be in 1st page, True Copy sign missing in Pages 20 to 104	12/8/2021
6102	6099	0710102010432021/2	LAXMI STEEL CORPORATION Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/98(ND)202		Welfare Fee stamp and Court fee stamp	1/7/2021
6103	6100		M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		Proof of service missing	12/8/2021
6104	6101	710102002712021	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA		Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)20	Pankaj Bhagat	Main case Wrong , section wrong ,	13/01/2021
6105	6102	710102040022021	DEEPAK GUPTA VS EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1348(ND)2 019	Pratap Shanker	stamp paper NOT NOTARY PLEASE MERGE PDF delete extra file	10/6/2021
6106	6103	710102056052021	RAJ KUMAR GUPTA VS TARUN KEMANI &		Application under any other	COMPANY PETITION IB	Raj	marge into one pdf	10/8/2021
6107	6104	710102056602021	RAM NIWAS & SONS VS PALM DEVELOPERS PRIVATE LTD.		22(3)(b)	COMPANY PETITION IB (IBC)/894(ND)20	Krit Narayan Mishra	index missing	11/8/2021
6108	6105	710102032612021	ATISHAY JEWELLERS PRIVATE LIMITED VS BHUSHAN AVIATION LIMITED	and Amalgamatio n(Companies	Sec. 230-232 - Second Motion,Sec. 230- 232 - Second Motion		SUMIT KUMAR	Wrong case type select, link 2nd motion with 1st motion, Master index missed, Kindly file condonation delay application, vakaltnama missed, kindly	26/04/2021

	Α	В	С	D	E	F	G	Н	I
6109	6106	710102033032021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		Ichchha Kalash	Wrong case type select,no sign in every pages of petition,E stamps missed with supporting affidavit,pages not clear 160 to 163,kindly serve	29/04/2021
6110	6107	0710102024002021/2	NITIN GUPTA Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTO RY APPLICATION		Subject Name filed wrong	6/8/2021
6111	6108	0710102030792018/2	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES -ORBIT INTERIORS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY		Pages 5,6,9,11,12 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 13	
6112	6109	0710102035932021/1	RIICO Vs. M/S. J.L. KNIT INDIA LTD.		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION (I.B.C)/2569(ND)		True Copy sign missing in Page Nos 25 to 106 according to	12/8/2021
6113	6110	0710102044462021/1	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION (I.B.C)/3000(PB) 2021		Case Number and Index missing in all the documents, True Copy sign	13/08/2021
6114	6111	0710102060562020/3	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)20 21		Page 3 and 5 according to PDF Not clear, True COpy sign missing in Pages	13/08/2021
6115	6112	0710102078572019/1 7	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)20		Vakalatnama Not filed properly	13/08/2021
6116	6113	0710102083222019/4	AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Vakalatnama Not Filed properly	13/08/2021
6117	6114	0710102103172020/7	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/479(ND)20 20		Page 21 according to PDF Not clear, Page 20 according to PDF wrongly filed in Hindi;should	
6118	6115	0710102111872020/1	INTERARCH BUILDING PRODUCTS PVT LTD Vs. SLMG BEVERAGES PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/213(ND)20		Stamp paper missing	16/08/2021

	-	_		-	_	_	_		
	A	B	C Modern Credit PVT.	D	E IBC under See 7	F	G	H Affidavit nat	16/08/2021
3119	6116		MODERN CREDIT PVI. LTD. Vs. KPG		IBC under Sec 7	COMPANY PETITION IB		Affidavit not	10/08/2027
119		U	INTERNATIONAL PRIVATE			_		notarized	
	6117	0710200400542007/2			Application under	(IBC)/2083(ND)2 COMPANY		NO Index, No	12/7/2021
120	6117		M/S. DILAWRI MOTORS		any other	PETITION		Pagination, rs 25	12///2021
120			PVT. LTD.		provisions	(COMPANIES		welfare missing	
	6118		PENTA TRAVELS (INDIA)		Sec 60(5)	INTERLOCUTO		STAMP PAPER	13/08/2021
3121	0110		PVT. LTD. Vs. AJIT		Sec 60(5)	RY		MISSING	13/00/2021
,,,,,,			GYANCHAND JAIN			APPLICATION		MISSING	
	6119		GAC SHIPPING (INDIA)		IBC Under Sec 9	COMPANY		STAMP PAPER	13/08/2021
	0113	071010211124201074	PRIVATE LIMITED Vs.		ibo onaci occ s	PETITION IB		MISSING	10/00/2021
3122			CLASSIC BOTTLE CAPS			(IBC)/2144(ND)2		iiiiooiii o	
			PRIVATE LIMITED			019			
	6120		PCR BUILTECH PRIVATE		IBC Under Sec 9	COMPANY		NOTARY	1/2/2021
5123	0.20		LIMITED Vs. ELEGANT		les onder out	PETITION IB		MISSING	,
			INFRACON PRIVATE			(IBC)/3132(ND)2			
	6121	0710102040862021/1	CAPITAL TRADE LINKS		IBC under Sec 7	COMPANY		stamp paper	6/8/2021
			LIMITED Vs. RUDRA			PETITION IB		miising	
124			BUILDWELL			(IBC)/347(ND)20		. 3	
			CONSTRUCTIONS			21			
			PRIVATE LIMITED						
	6122	0710102045252021/2	MULTIPLEX LIMITED Vs.		IBC under Sec 7	COMPANY		stamp paper	16/08/2021
125			CORPORATE			PETITION IB		missng	
			INTERNATIONAL			(IBC)/390(PB)20			
	6123	0710102142072019/3	RAJNEESH KUMAR Vs.		IBC Under Sec 9	COMPANY		Vakalatnama Not	13/08/2021
3126			KLV NEW TECH			PETITION IB		Filed properly	
			CONSTRUCTIONS PVT.			(IBC)/2995(ND)2			
	6124	710102056422021	GEOCONSULT INDIA	Company	IBC Under Sec 9		MANU YADAV	page:28-41, 42-	11/8/2021
127			PRIVATE LIMITED VS	Petition IB				44, 61-69, 86-88,	
			DANS ENERGY PRIVATE	(IBC)				90-91, not clear	
	6125	710102056912021	BANK OF BARODA VS	Company	Section 95(1)		ARUN	100rs stamp for	12/8/2021
128			AJAY KUMAR BISHNOI	Petition IB			AGGARWAL	supporitng	
0				(IBC)				affidavit, true	
								copy not allowed,	
	6126		SUNBEAM BUILDTECH		Rule 11 of NCLT	COMPANY	RAKESH KUMAR	Roc service	8/4/2021
3129			PVT. LTD. VS MR. S N	Application(C		APPEAL(COMP		missed	
			MODAK	ompanies		ANIES			
				Act)		ACT)/597(ND)20			
	6127		TARUN BATRA VS POOJA		Application under		SP Singh	wrong file please	19/04/2021
3130				Application(C	1	PETITION		file as a	
-			PRIVATE LTD	_	provisions	(COMPANIES		additional	
				Act)		ACT)/84(ND)202		document	
	6128	710102125442019	NOBLE CO-OPERATIVE		IBC under Sec 7			NO Index	25/06/2021
3131			BANK LIMITED Vs.						
	0.4.0.0		JARVIS INFRATECH		IDA 1 5 -				101001005
	6129		NOBLE CO-OPERATIVE		IBC under Sec 7			NO Index	16/02/2021
3132			BANK LIMITED Vs.						
			JARVIS INFRATECH					<u> </u>	

	Α	В		D E	F C		
	6130	710102125442019	NOBLE CO-OPERATIVE	IBC under Sec 7		Wrong e-filing,	12/07/2021
133			BANK LIMITED Vs.			need to file in IA,	
			JARVIS INFRATECH			Index missing	
	6131	710102125442019	NOBLE CO-OPERATIVE	IBC under Sec 7		Wrong e-filing,	16/02/2021
134			BANK LIMITED Vs.			need to file in IA,	
			JARVIS INFRATECH			Index missing	
135	6132	710102126352019	BHAVYAM FABTRADING	Sec. 230-232, Sec		Matter Disposed	10/12/2019
			LIMITED Vs.	234			
136	6133	710102126892019	SPECTRA PRODUCTS	Sub-section (I) of		Matter Disposed	13/01/2020
			PRIVATE LIMITED Vs.	section 230			10/01/0000
137	6134	710102126892019	SPECTRA PRODUCTS	Sub-section (I) of		Matter Disposed	13/01/2020
		740400400700040	PRIVATE LIMITED Vs.	section 230			40/40/0040
	6135	710102128562019	THE AUTOMOBILE	Sec 252 (3)		Matter Disposed	10/12/2019
138			TRADERS ASSOCIATION				
			DELHI Vs. REGISTRAR				
	C42C	740400404000040	OF COMPANIES NCT OF	Co. 252 (4)		Matter Diamond	45/04/2020
3139	6136	710102131982019	HYATT	Sec 252 (1)		Matter Disposed	15/01/2020
139			PETROCHEMICALS PVT				
	6137	740400404000040	LTD Vs. REGISTRAR OF	Co. 252 (4)		Matter Diamond	45/04/2020
6140	6137	710102131982019	HYATT PETROCHEMICALS PVT	Sec 252 (1)		Matter Disposed	15/01/2020
140			LTD Vs. REGISTRAR OF				
	6138	710102131982019	HYATT	Sec 252 (1)		Matter Disposed	15/01/2020
3141	0130	7 10 102 13 19020 19	PETROCHEMICALS PVT	Sec 252 (1)		Matter Disposed	15/01/2020
) 4			LTD Vs. REGISTRAR OF				
	6139	710102131982019	HYATT	Sec 252 (1)		Matter Disposed	28/01/2020
3142	0139	7 10 102 13 19020 19	PETROCHEMICALS PVT	Sec 252 (1)		Matter Disposed	20/01/2020
7172			LTD Vs. REGISTRAR OF				
	6140	710102132592019	ISHAN VIDYA PREP	Sec 252 (1)		Matter Disposed	27/11/2019
	0140	7 10 102 1323320 13	PRIVATE LIMITED Vs.	Gec 232 (1)		matter Disposed	2771172013
3143			REGISTRAR OF				
			COMPANIES DELHI &				
	6141	710102132592019	ISHAN VIDYA PREP	Sec 252 (1)		Matter Disposed	27/11/2019
	0.4.	7 10 102 102032013	PRIVATE LIMITED Vs.	000 202 (1)		matter Disposed	2771172013
6144			REGISTRAR OF				
			COMPANIES DELHI &				
	6142	710102134582019	MR. ASHOK TRIPATHI Vs.	IBC under Sec 7		Court fees and	10/08/2021
3145		7 10 102 10 40020 13	ANSAL PROPERTIES AND	ibo under oce /		welfare fees	10/00/2021
			INFRASTRUCTURE LTD.			missing on	
	6143	710102134582019	MR. ASHOK TRIPATHI Vs.	IBC under Sec 7		Court fees and	10/08/2021
3146			ANSAL PROPERTIES AND	in an		welfare fees	,
			INFRASTRUCTURE LTD.			missing on	
	6144	710102140432019	THREE STAR TOUR AND	Sec 252 (3)		Documents not	09/08/2021
			TRAVELS PVT. LTD. Vs.	(0,		available, please	
147			REGISTRAR OF			refile	
			COMPANIES NCT OF				
	6145	710102140462019	YASH INFRATECH Vs.	Sec 252 (3)		Matter Disposed	17/01/2020
148		1010_010	REGISTRAR OF				
			COMPANIES DELHI &				

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	6146	710102140462019	YASH INFRATECH Vs.		Sec 252 (3)			Matter Disposed	17/01/2020
3149			REGISTRAR OF					•	
			COMPANIES DELHI &						
	6147	710102140632019	ELITE CERTIFICATIONS		Sec 252 (3)			Matter Disposed	27/01/2020
2450			PRIVATE LIMITED Vs.					-	
3150			REGISTRAR OF						
			COMPANIES NCT OF						
	6148	710102140632019	ELITE CERTIFICATIONS		Sec 252 (3)			Matter Disposed	27/01/2020
24.54			PRIVATE LIMITED Vs.		, ,			•	
3151			REGISTRAR OF						
			COMPANIES NCT OF						
	6149	710102150672019	WINGS TO FLY PRIVATE		Sec 252 (1)			Matter Disposed	24/02/2020
450			LIMITED Vs. REGISTRAR		()			•	
3152			OF COMPANIES NCT OF						
			DELHI AND HARYANA						
	6150	710102155432019	DHANOLTI RESORTS		Sec 252 (1)			Documents not	30/06/2021
3153			PRIVATE LIMITED Vs.		(.,			available, please	
			REGISTRAR OF					refile	
	6151	710102159082019	GARHWAL AIRCON		Sec 252 (3)			Matter Disposed	28/01/2020
			SERVICES PRIVATE		(-,				
154			LIMITED Vs. REGISTRAR						
			OF COMPANIES						
	6152	710102173252019	VIVEK PORTFOLIOS		Sec. 230-232 -			Matter Disposed	21/08/2019
			PRIVATE LIMITED Vs.		Second Motion				
3155			THE REGISTRAR OF						
			COMPANIES DELHI						
	6153	710102407112018	M/S S.G.A. SECURITIES		IBC under Sec 7			Matter Disposed	22/08/2019
			PRIVATE LIMITED Vs. M/S						
3156			KAVERI FARMS PRIVATE						
			LIMITED						
	6154	710102426702018	MRS. RENU KUMAR Vs.		IBC Under Sec 9			Matter Disposed	09/01/2020
157			SOLUTIONS BUSINESS						
			CENTE PVT. LTD.						
	6155	710102426702018	MRS. RENU KUMAR Vs.		IBC Under Sec 9			Matter Disposed	11/02/2020
158			SOLUTIONS BUSINESS					а.тог эторооса	
			CENTE PVT. LTD.						
	6156	710102427572018	ORIENTAL BANK OF		IBC under Sec 7			Documents not	26/07/2021
159			COMMERCE Vs. LOTUS					available, please	
			AUTO ENGINEERING LTD.					refile	
	6157	710120001492018	DISH TV INDIA LIMITED		IBC Under Sec 9			Wrong e-filing,	12/01/2021
160	0.0.		Vs. MACRO COMMERCE		120 011401 000 0			need to file in IA	12/01/2021
			PRIVATE LIMITED						
	6158	710120004062018	IDBI BANK LIMITED Vs.		IBC under Sec 7			Wrong e-filing,	12/07/2021
161	3.30		M/S SANTOSH OVERSEAS					need to file in IA	
			LIMITED						
	6159	710120004062018	IDBI BANK LIMITED Vs.		IBC under Sec 7			Wrong e-filing,	27/09/2019
	0109	7 10 120004002010	M/S SANTOSH OVERSEAS		ibo under dec /			need to file in IA	2110312013
162									

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63	6160	710120004892018	NARAYAN COMMODITY		Sub-section (I) of			Matter Disposed	10/10/2019
			BROKERS PVT LTD. Vs.		section 230				
	6161	710200000062017	IMPEX SERVICES INDIA		Application under			Documents not	14/07/2021
64			PRIVATE LIMITED Vs.		any other			available, please	
			SSMP INDUSTRIES		provisions			refile	
	6162	710200410172018	M/S. PLATINA BULKERS		IBC Under Sec 9			Documents not	10/02/2020
65			PVT. LTD. Vs. M/S. STAR					available, please	
			MINERAL RESOURCES					refile	
			PVT. LTD.						
	6163	710200410172018	M/S. PLATINA BULKERS		IBC Under Sec 9			Documents not	10/02/2020
66			PVT. LTD. Vs. M/S. STAR					available, please	
			MINERAL RESOURCES					refile	
			PVT. LTD.						
	6164	710200411102017	M/S. BIMLA MARU		IBC Under Sec 10			Wrong e-filing ,	24/02/2020
67			FASHIONS PVT. LTD. Vs.					need to file in IA	
			SANJAY MAHESHWARI						
	6165	710200411492017	STATE BANK OF INDIA Vs.		IBC under Sec 7			Wrong e-filing,	15/01/2021
68			M/S NAMDHARI FOOD					Need to file in IA	
00			INTERNATIONAL PRIVATE						
			LIMITED						
	6166	710200411492017	STATE BANK OF INDIA Vs.		IBC under Sec 7			Wrong e-filing,	15/04/2021
60			M/S NAMDHARI FOOD					Need to file in IA	
5169			INTERNATIONAL PRIVATE						
			LIMITED						
	6167	710200411492017	STATE BANK OF INDIA Vs.		IBC under Sec 7			Wrong e-filing,	15/07/2021
70			M/S NAMDHARI FOOD					Need to file in IA	
70			INTERNATIONAL PRIVATE						
			LIMITED						
	6168	710200412522017	P K SALES COMPANY		IBC Under Sec 10			Wrong e-filing,	30/06/2020
71			PVT. LTD. Vs.					need to file in IA	
			KARNATAKA BANK LTD.						
	6169	710200412522017	P K SALES COMPANY		IBC Under Sec 10			Wrong e-filing,	30/09/2020
72			PVT. LTD. Vs.					need to file in IA	
			KARNATAKA BANK LTD.						
	6170	710200412522017	P K SALES COMPANY		IBC Under Sec 10			Wrong e-filing,	15/01/2021
73			PVT. LTD. Vs.					need to file in IA	
			KARNATAKA BANK LTD.						
	6171	710200412522017	P K SALES COMPANY		IBC Under Sec 10			Wrong e-filing,	10/10/2018
74			PVT. LTD. Vs.					need to file in IA	
			KARNATAKA BANK LTD.						
	6172	710200412522017	P K SALES COMPANY		IBC Under Sec 10			Documents not	31/03/2021
75	-		PVT. LTD. Vs.					available, please	
			KARNATAKA BANK LTD.					refile	
	6173	710200412652017	VINAYAK ADVERTISING		IBC Under Sec 9			Wrong e-filing,	15/01/2021
76	J	02004 .20020 17	Vs. RAJESH GEMS AND		0.1.001 000 0			need to file in IA	. 5,0 ,, 202
			JEWELS PVT LTD					Incoa to me m IA	
				leste el e esste ess	Coo CC(4)	COMPANY	Sanyam Saxena	pg-35 to 44,66	13/08/2020
	6174	710102078512020	ICHANDRA PRAKASH VS	Interioritory					
77	6174	710102078512020	CHANDRA PRAKASH VS GAURAV ISSAR	Interlocutory Application	Sec 66(1)	PETITION IB	Saliyalli Saxella	not clear	13/06/2020

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178	6175	710102078572020	CHANDRA PRAKASH VS DR. LORI ISSAR	Application	Sec 66(1)	COMPANY PETITION IB	Sanyam Saxena	pg-36- 45,67,68,198, not	13/08/2020
	6176	710102078432020	CHANDRA PRAKASH VS	(I.B.C) Interlocutory	Sec 66(1)	(IBC)/1248(PB)2 COMPANY	Sanyam Saxena	clear volume-1, pg-35-44 not	9/8/2020
179	0170	710102076432020	SAURABH VINAYAK	Application (I.B.C)	Sec 60(1)	PETITION IB (IBC)/1248(PB)2	Sanyani Saxena	clear	3/0/2020
	6177	710102078942020	CHANDRA PRAKASH VS		Sec 66(1)	COMPANY	Sanyam Saxena	pg-35,41 not	13/08/2020
180			SAVITA YADAV	Application (I.B.C)	,	PETITION IB (IBC)/1248(PB)2 018		clearpg-35,41 not clear wrong section due	
	6178	710102050222021	LOOKS SALON PRIVATE	Company	Application under	COMPANY	vishal gohri	affidavit back	20/07/2021
181			LIMITED VS LOOKS	Application(C		PETITION (COMPANIES ACT)/77(PB)202	3	dated and sign missing Pg- 2, 4, cut e-stamp not	
	6179	710102053502021	RAYS POWER INFRA PRIVATE LIMITED VS RGS	Company	IBC Under Sec 9	, , , ,	Susshil Daga	page pdf merge	30/07/2021
182			SOLAR POWER PRIVATE	(IBC)				with index(200page	
183	6180	0710102065222020/4	S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS.		Sec 25(j)	INTERLOCUTO RY APPLICATION			13/08/2021
184	6181		VANI ADVERTISING Vs. SANTASHA REAL ESTATE		IBC Under Sec 9	COMPANY PETITION IB		Index missing, E- stamp missing,	17/08/2021
	6182	0710102044462021/2	PRIVATE LIMITED		Application under	(IBC)/757(ND)20		Proof of service Case Number	17/08/2021
185	6182	0710102044462021/2	SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions-IBC	INTERLOCUTO RY APPLICATION (I.B.C)/3000(PB)		missing, Index missing, True COpy sign	17/08/2021
186	6183	0710102087472020/5			Sec 252 (1)	COMPANY APPEAL(COMP ANIES		Wrong e-filing, need to file in IA	17/08/2021
187	6184	0710102087492020/4			Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/21(ND)202		Wrong e-filing, need to file in IA	17/08/2021
188	6185		AGERSON TELECOMMUNICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/3(ND)2021		No Index, No Pagination	17/08/2021
	6186		SH AMIT KUMAR MALIK		IBC under Sec 7	COMPANY		Court Fee Stamp	16/08/2021
189		6	Vs. M/S KINDLE DEVELOPERS PRIVATE			PETITION IB (IBC)/470(ND)20		and Welfare Fee Stamp missing in	
190	6187	710102051252021	DEEPAK GUPTA VS NISUS FINANCE AND	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1348(ND)2	Pratap Shanker		23/07/2021
191	6188	710102055742021	USHA DEVI VS ALOK KAUSHIK	Miscellaneou	Application under any other		Deepak	case type wrong and stamp paper	9/8/2021
					provisions - IBC	(IBC)/486(PB)20		notary missing	

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6192	6189	710102057262021	RUPAK GUPTA VS BANARAS HOUSE PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/112(ND)20	Ritu Bhalla	Fees Not Paid	14/08/2021
6193	6190	710102048972021	BHAVANA MAHIPAL VS PRADEEP MAHIPAL	Company Petition (Companies Act)	Sec. 241(1)		SATYA PRAKASH SHARAN	Fees Not Paid	15/07/2021
6194	6191	710102057422021	MRS. BABITA SINGH VS ADAAB HOTELS LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Palzer Moktan	pages cut 404, page not clear 650,kindly removed rule 32	14/08/2021
6195	6192	0710102079022020/4	TRANSLITE SCAFFOLDING LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Index missing	17/08/2021
6196	6193	0710102087612019/7	SYNDICATE BANK Vs. JSSI HYDRAULICS PVT.		IBC under Sec 7	COMPANY PETITION IB		Wrongly filed here	17/08/2021
6197	6194	0710102111892020/3	SACHIN UPADHAYA Vs. M/S PINE & PEAK DEVELOPERS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Documents not available in DMS, please refile	18/08/2021
6198	6195	0710102117242020/2	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2		Notary missing in E-stamp	18/08/2021
6199	6196	0710102133212019/1 7	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2		Index Not properly filed;Page nos	18/08/2021
6200	6197	0710102138362019/7	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2 019		Wrongly filed here	18/08/2021
6201	6198	0710102145502019/5	UTSAV SECURITIES PRIVATE LIMITED Vs. SKPJ INVESTMENT AND FINANCE PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2906(ND)2 019		Short form of True Copy sign not applicable in Pages 6 to 30	18/08/2021
6202	6199	0710102152492019/7	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)20 20		Page Nos are msising in whole document, True Copy sign msising in each pages after	18/08/2021
6203	6200	0710102167162019/2	VIKRAM KUMAR Vs. SUMANAGLAM TRAEXIM PVT .LTD & OTHERS		. , . , . ,	COMPANY PETITION IB (IBC)/2837(PB)2		PLEASE FILE I.A.	18/08/2021
6204	6201	0710120005482018/3 8	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)20 18		Stamp paper wrongly filed;it should be of Rs 100, Index missing, Page Nos are msising,	18/08/2021

6205 6202 0710102087542020/1 HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA DESHRAJ GUPTA Under any other (COMPANY DESHRAJ GUPTA Under any other (COMPANIES IBC Under Sec 9 COMPANY DESTITION (COMPANIES IBC Under Sec 9 COMPANY DESTITION IBC Under Sec 7 COMPANY DESTITION IBC Under Sec 9 COMPANY DESTITION IBC Under Sec 7 COMPANY DESTITION	No Index, mer documents in single pdf Wrong e-filing application not to file in IA separately Wrong e-filing application not to file in IA separately Wrong e-filing application not be filed as	18/08/2021 rge 17/08/2021 18/08/2021 18/08/2021 18/08/2021 18/08/2021
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6208 6205 0710102018162020/1 SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND HYDROCARBONS AND HYDROCARBONS AND HYDROCARBONS AND Application under any other provisions COMPANY PETITION COMPANY PETITION COMPANIES ACT)/282(ND)20 COMPANIES COMPANIES COMPANIES COMPANIES COMPANIES COMPANIES COMPANIES ACT)/282(ND)20 COMPANIES COM	application not to file in IA separately Wrong e-filing application not to file in IA separately Wrong e-filing Petition shoul not be filed as additional	18/08/2021 g, 18/08/2021 g, 18/08/2021
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6210 0710200416152018/6 REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED Application under any other provisions (COMPANIES ACT)/282(ND)20 COMPANIES ACT)/282(ND)20 6211 0710204000182016/1 3 MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS. Sec 272 of the Companies Act PETITION (COMPANIES ACT)/3(ND)2016 COMPANY PETITION (COMPANIES ACT)/3(ND)2016 6212 0710102004932021/1 M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD. IBC Under Sec 9 (IBC)/83(ND)202 COMPANY PETITION IB (IBC)/83(ND)202	Wrong e-filing Petition shoul not be filed as additional	d S
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6208 0710204000182016/1 MS. PUNITA KHATTER Sec 272 of the COMPANY PETITION (COMPANIES ACT)/3(ND)2016 COMPANIES COMPANIES ACT)/3(ND)2016 COMPANIES COMPANIES ACT)/3(ND)2016 COMPANIES ACT)/3(ND)2018 COMPANIES ACT)/3(additional	
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6211 0710102090122020/4 NITESH BHARDWAJ Vs. Sec. 241(1) COMPANY ZURASSIC APARTMENTS Sec. 241(1) PETITION	Welfare Fee	18/08/2021
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6212 0710102093492019/8 ELITE STEELS PRIVATE IBC under Sec 7 COMPANY	No Pagination	18/08/2021
6215 LIMITED Vs. IBC under Sec 7 COMPANY PETITION IB	court fees	, 10/00/2021
GROWTHWAYS TRADING (IBC)/1443(ND)2		
6213 0710102101042019/2 SHILPA MALIK Vs. Sec. 241(1),Sec. COMPANY	Wrong e-filing	18/08/2021
6216 UNISHOP Sec. 241(1), Sec. COMPANY 242(4) PETITION	application ne	
TECHNOLOGIES PVT LTD 242(4) (COMPANIES		
6214 0710102156062019/8 PUNJAB NATIONAL BANK IBC under Sec 7 COMPANY	ITO THE SENARAT	18/08/2021
6217 Vs. QUTAB MERCANTILE PETITION IB	to file separat	10,00,2021
PRIVATE LIMITED (IBC)/3208(ND)2	wrong file	1

	Α	В	С	D	Е	F	G	Н	1
6218	6215	710102066212020	INDIAN OVERSEAS BANK VS PIXION MEDIA PRIVATE LIMITED	U	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/438(PB)20 18	CA ANIL KUMAR	e-stamp paper not notarized Pg- 288,289, need to break volume mention volume index volume not	25/06/2020
6219	6216	710102083552020	SHREE GANESH CRUSHER UDYOG VS S LORD SHIVA CONSTRUCTION CO		Application under any other provisions - IBC		MOHIT	main case not link main case not linked	29/08/2020
6220	6217	710102009882021	SATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1016(PB)2 020	August Attorneys LLP	section wrong in pdf please check in everywhere. section wrong mentioned in pdf please check in everywhere.	4/2/2021
6221	6218	710102023042021	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.		Sec 60(5)		NANDADEVI DEKA	index not clear pg-16 to 34, not clear mention typed copy pg-16 to 34, not clear pg-16 to 34, not clear	22/03/2021
6222	6219	710102030232021	M/S LUXMI ELECTRICALS & ENGINEERING WORKS VS M/S VARDHMAN ESTATES & DEVELOPERS PVT. LTD. & ORS.		Application under any other provisions - IBC		A.K ASSOCIATES law offices	main case not link	15/04/2021
6223	6220	710102045412021	KAPIL CHAHAL VS ARENA SUPERSTRUCTURES PVT LTD		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/875(PB)20 20	Kartavya Batra	sign and true copy missing and stamp paper notary missing.	6/7/2021
6224	6221	710102050382021	VIKRAM PURI VS UNIVERSAL BUILDWELL PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)20	ASHISH	E-stamp paper not notarized pg- 48 not clearpg-48	20/07/2021
6225	6222	710102056892021	SYNDICATE BANK VS JSSI HYDRAULICS PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1360(ND)2 019		stamp paper missing and case type wrong stamp paper missing and true	12/8/2021
6226	6223	710102057812021	NILESH SHARMA VS SRI SURAPANENI RAMESH		Application under any other	COMPANY PETITION IB	NILESH	Prayer missing	17/08/2021

	Α	В	С	D	E	F	G	Н	ı
6227		710102058532021	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)20 21	J SAGAR ASSOCIATES DELHI	section wrong please any other provision	18/08/2021
6228	6225	710102058542021	LEIGHTON INDIA CONTRACTORS PVT. LTD VS VIPUL LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/984(ND)20	Manish Kumar Srivastava	stamp paper missing	18/08/2021
6229	6226		ANUPAM BUILDMART PRIVATE LIMITED VS REGISTRAR OF COMPANIES		Sec 252 (3)		VISHAL AGARWAL	MoA & amp; amp; amp; AoA missed of Anupam Buildmart Pvt Itd kindly annex itMoA & amp; amp; amp;	25/06/2021
6230	6227	0710102109622020/1	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTO RY APPLICATION (I.B.C)/38(ND)20 21		Pages 81 to 86 and 146 to 214 according to PDF Not clear, Stamp paper filed wrongly;it should be of Rs 100,Pages 144 and 145	18/08/2021
6231	6228	0710102144312019/2	AKITA EXIM PRIVATE LIMITED Vs. IREO PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Notary missing in E-stamp	19/08/2021
6232	6229	0710102173872019/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. SAMMI ELECTRONICS INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/173(ND)20 20		True copy sign missing on every page	19/08/2021
6233	6230	5	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)20		Wrong e-filing, need to file in IA	19/08/2021
6234	6231		SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/462(ND)20 20		Stamp paper missing	19/08/2021
6235			NARENDRA SINGH Vs. ONE 97 COMMUNICATIONS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/29(ND)202		Same document filed twice	19/08/2021
6236			GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED		Application under any other provisions ,Sec.	CP(AA) MERGER AND AMALGAMATIO		Page Nos are missing in Two Pages after	19/08/2021
6237	6234	0710102155382019/5	1.VKSS HOUSING CORPORATION PVT. LTD. Vs. M/S. AADINATH PROBUILD (INDIA) PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3167(ND)2 019		True Copy sign missing in Pages 29 to 39 according to PDF	19/08/2021

	Α	В	С	D	E	F	G	Н	l
	6235	0710120011422018/1	STATE BANK OF INDIA Vs.		IBC under Sec 7	COMPANY		Document filed	19/08/2021
6238		3	VEEKAY POLYCOATS			PETITION IB		twice	
			LIMITED			(IBC)/1291(PB)2			
	6236	0710200411212018/5	RELAN BUILDING		IBC under Sec 7	COMPANY		W.S Filed twice,	19/08/2021
6239		3	PRIVATE LIMITED Vs.			PETITION IB		Notary msising in	
0239			KALIBER ASSOCIATES			(IBC)/228(PB)20		E-stamp	
			PRIVATE LIMITED			18		-	
	6237	0710102101042019/4	SHILPA MALIK Vs.		Sec. 241(1),Sec.	COMPANY		Index missing,	19/08/2021
6240			UNISHOP		242(4)	PETITION		Welfare Fee	
0240			TECHNOLOGIES PVT LTD			(COMPANIES		stamp and COurt	
						ACT)/105(PB)20		stamp missing in	
	6238	0710102142072019/4	RAJNEESH KUMAR Vs.		IBC Under Sec 9	COMPANY		No Index, No	19/08/2021
3241			KLV NEW TECH			PETITION IB		Pagination	
			CONSTRUCTIONS PVT.			(IBC)/2995(ND)2			
	6239	0710102004622019/1	DHIRENDER NATH Vs. JC		IBC under Sec 7	COMPANY		Back date	9/8/2021
5242		2	WORLD HOSPITALITY			PETITION IB		affidavit	
			PRIVATE LIMITED			(IBC)/256(ND)20			
	6240	0710102053422021/2	INGRAM MICRO INDIA		19(2)	INTERLOCUTO		Wrong e-filing,	19/08/2021
243			PRIVATE LIMITED Vs.			RY		need to file in IA	
			HERO MOTOCORP			APPLICATION			
	6241	0710102001902020/4	M/S EASTERN INTERIORS		IBC Under Sec 9	COMPANY		Rejoinder	19/08/2021
044			AND FURNISHERS Vs.			PETITION IB		document filed	
3244			RIPPLES ENGINEERING			(IBC)/289(ND)20		twice	
			PVT. LTD.			20			
	6242	0710102075662019/1	COMPLIANCE		IBC Under Sec 9	COMPANY		No Pagination	19/08/2021
		7	CONSTRUCTION			PETITION IB			
245			CONTRACTS PVT LTD Vs.			(IBC)/913(ND)20			
			RISHABH BUILDWELL			19			
			PVT LTD						
	6243	0710102149542019/5	JAILAXMI ENTERPRISES		IBC Under Sec 9	COMPANY		Wrong e-filing,	19/08/2021
246			PVT LTD Vs. OFB TECH			PETITION IB		application need	
			PVT LTD			(IBC)/3026(ND)2		to file in IA	
	6244	0710120007812018/1	M/S. STRESSED ASSETS		IBC under Sec 7	COMPANY		No index, No	19/08/2021
3247		3	STABILIZATION FUND Vs.			PETITION IB		Pagination, Court	
			M/S. J.L. KNIT INDIA LTD.			(IBC)/1075(ND)2		fees and welfare	
	6245	0710102156062019/7	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		wrong filing	23/08/2021
248			Vs. QUTAB MERCANTILE			PETITION IB			
			PRIVATE LIMITED			(IBC)/3208(ND)2			
	6246	0710102002622019/2	ARGENTIUM		IBC Under Sec 9	COMPANY		Wrong e-filing,	23/08/2021
249		0	INTERNATIONAL PVT LTD			PETITION IB		need to file in IA	
			Vs. UTM ENGINEERING			(IBC)/248(ND)20			
	6247	0710102006782019/2	UNIMAX INTERATIONAL		IBC Under Sec 9	COMPANY		Stamp paper	23/08/2021
250		6	Vs. SOHO			PETITION IB		missing,	
			INFRASTRUCTURE PVT.			(IBC)/415(PB)20			

	Α	В	С	D	E	F	G	Н	I
6251	6248	710102052102021	OPBK CONSTRUCTIONS PRIVATE LIMITE VS THREE C SHELTERS PRIVATE LIMITED	Company Application(C ompanies Act)	Application under any other provisions		Lex	main case not link and marge into one pdf main case not link and marge into one pdf please delete	26/07/2021
6252	6249		M/S SHINRYO SUVIDHA ENGINEERS INDIA PVT. LTD. VS M/S THREE C UNIVERSAL DEVELOPERS PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2582(ND)2 019	Tishwarya Tyagi	Fees Not Paid	12/8/2021
6253	6250	710102057752021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS IDBI BANK (LEAD MEMBER)	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1935(PB)2 019	Sajeve Bhushan Deora	page numbering double after page 305 455-456 605- 619,1120,1114 not clear page and index	16/08/2021
6254	6251		INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/176(ND)20 21	J SAGAR ASSOCIATES DELHI	section wrong	18/08/2021
6255	6252		M/S EDU SMART SERVICES PVT. LTD. VS ASSISTANT COMMISSIONER OF		Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/102(PB)20 17	Shlokchandra	section wrong	18/08/2021
6256	6253		GOYAL INDUSTRIES VS OLIVER EIGNIEERING PVT. LTD.	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/319(ND)20	Rishabh S. Khemuka	case type wrong contact to registry	20/08/2021
6257	6254		CHITRA SARKAR VS SUKHDEV MADANI	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/461(PB)20	SAMANT	Case Type Wrong	23/08/2021
6258	6255		M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1117(ND)2 020		Case Number msising	23/08/2021
6259	6256	0710102025612021/1 1	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		Wrong e-filing, need to file in IA	23/08/2021
6260	6257		MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)20		No Index, No Pagination, Court fees missing on vakalatnama	23/08/2021
6261	6258		BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)20 21		Merge documents in single pdf	17/08/2021

	Α	В	С	D	Е	F	G	Н	l I
	6259		SKILLSTECH SERVICES	В	IBC Under Sec 9	COMPANY	9	No Index, No	23/08/2021
	0233	07 10 102 1 130 12020/2	PRIVATE LIMITED Vs.		ibc dilder Sec 3	PETITION IB		Pagination, Court	
6262			MANPOWERGROUP			(IBC)/27(PB)202		fees and welfare	
0202			SERVICES INDIA PRIVATE			1		missing	
			LIMITED			•		IIIIOOIIIG	
	6260	0710102027262018/1	JAGAT PAL PALIWAL AND		IBC under Sec 7	COMPANY		STAMP PAPER	23/08/2021
6263		1	ANR Vs. JASSUM			PETITION IB		MISSING	
			PROPCON PROJECTS			(IBC)/1756(PB)2			
0004	6261	0710102073922019/5	RAVINDER AGGARWAL		IBC under Sec 7	COMPANY		NEED TO IA FILE	23/08/2021
6264			Vs. MSA DEVELOPERS			PETITION IB			
	6262	0710102119782020/4	LAKSHYA FACILITY		Sec 252 (1)	COMPANY		PETITION NOT	18/08/2021
6265			MANAGEMENT PRIVATE		, ,	APPEAL(COMP		CONSIDER IN	
0200			LIMITED Vs. REGISTRAR			ANIES		ADDITIONAL	
			OF COMPANIES			ACT)/5(ND)2021			
	6263	0710102022902021/2	CENTRAL BANK OF INDIA		Section 95(1)	COMPANY		Stamp paper	23/08/2021
6266			THROUGH NITIN NARANG			PETITION IB		missed with	
0200			Vs. SHRI JITENDER			(IBC)/278(PB)20		power of attorney	
			KUMAR YADAV			21			
	6264	0710102022922021/2	CENTRAL BANK OF INDIA		Section 95(1)	COMPANY		pg-60,63-68	23/08/2021
6267			THROUGH NITIN NARANG			PETITION IB		translate and	
			Vs. SHRI SANJAY KUMAR			(IBC)/329(PB)20		page cut form	
	6265	0710102033852018/1			Sec. 59	COMPANY		Upload all the	23/08/2021
6268		6	SECURITTIES TRUST PVT.			APPEAL(COMP		document	
			LTD Vs. EICHER MOTORS			ANIES			
			LIMITED		2 24440 2	ACT)/112(ND)20			20/20/2024
	6266		VINOD SHANKER SHRINGI		Sec. 241(1),Sec.	COMPANY		Need to file as IA	23/08/2021
6269		1	Vs. MCONVERGE		242(4),Sec. 244(1)	PETITION			
	6067	07404004445000404	SERVICES PRIVATE		IDC under Coo 7	(COMPANIES			00/00/0004
6270	6267	0710102414592018/1 5			IBC under Sec 7	COMPANY PETITION IB		ndex missed,welfare	23/08/2021
0270			SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS			(IBC)/245(PB)20		missed, wellare	
	6268	0710200410952018/3			IBC Under Sec 9	COMPANY		stamp paper	23/08/2021
6271	0200	6	PRODUCTS PVT. LTD. Vs.		ibc officer Sec 3	PETITION IB		wrong arrange	23/00/2021
02			ABIR INFRASTRUCTURE			(IBC)/893(ND)20		before index	
	6269	0710102000332021/3	CHANDER KISHORE		Sec. 58(3),Sec. 59	COMPANY		true copy sign	23/08/2021
			MADAN Vs. M/S ROINET			PETITION		and stamp	
6272			SOLUTIONS PVT LTD			(COMPANIES		missed,court fee	
						ACT)/21(ND)202		and welfare	
	6270	0710102001712021/2	AMIT PALIWAL AND ORS.		Sec 60(5)	INTÉRLOCUTO		sign missed in	23/08/2021
6070			Vs. SUPERTECH LIMITED		. ,	RY		reply,court fee	
6273						APPLICATION		and welfare	
						(I.B.C)/521(ND)2		missed in	
	6271	0710102021792021/2	NISHANT JOSHI &		IBC under Sec 7	COMPANY		INCOMPLETE	23/08/2021
6274			OTHERS Vs.			PETITION IB		DOC UPLOAD	
			DWARKADHIS PROJECTS			(IBC)/317(ND)20			
	6272	0710102021792021/3			IBC under Sec 7	COMPANY		DOCUMENT	23/08/2021
6275			OTHERS Vs.			PETITION IB		MERGE IN 1 PDF	
			DWARKADHIS PROJECTS			(IBC)/317(ND)20			

	A	В	C	D E	F	G	H	
276	6273	0710102024932018/8	M/S RIYAL PACKERS Vs.	IBC Under Sec 9	COMPANY		E STAMP	23/08/2021
	0074	0740400000700000	BELON INDIA LIMITED		PETITION IB		MISSED	00/00/0004
277	6274	0710102029872020/3		IBC Under Sec 9	COMPANY		BACK DATE	23/08/2021
	0075		MITTAL PIGMENTS	IDO 04: 50	PETITION IB		AFFIDAVIT	00/00/0004
	6275	0/101020426/2021/1	MANNIL PROPERTY AND	IBC Section 59	COMPANY		INDEX MISSED	23/08/2021
78			DEVELOPMENT		PETITION IB			
270			CORPORATION LIMITED		(IBC)/298(ND)20			
			Vs. IREO VICTORY VALLEY PRIVATE LIMITED		21			
	6276	0740402067822020/4	CHANDRA PRAKASH Vs.	Sec 66(1)	INTERLOCUTO		Document Not	23/08/2021
279	0276		PRABHAKAR	Sec 66(1)	RY		Upload	23/00/2021
., 0			BHARADWAJ		APPLICATION		Opioau	
	6277	0710102093582020/2		Sec. 140(5)	COMPANY		stamp paper	23/08/2021
280	0211	07 10 10203330202072	THROUGH SFIO Vs.	Sec. 140(3)	PETITION		missing	23/00/2021
-00			PEEYUSH AGGARWAL		(COMPANIES		iiiissiiig	
	6278		VARDAN ASSOCIATES	Rule 11 of NCLT	COMPANY		wrong file need	23/08/2021
81	3270	0. 10102100012020/2	PRIVATE LIMITED Vs.	Truis II OI NOLI	APPLICATION(to ia	20/00/2021
- 1			REGISTRAR OF		COMPANIES		lo lu	
	6279		MIDWEST BIOFUEL INDIA	Sec 252 (3)	COMPANY		12-19 not clear	23/08/2021
	0273		PRIVATE LIMITED Vs.	360 232 (3)	APPEAL(COMP		page	25/00/2021
282			REGISTRAR OF		ANIES		pago	
			COMPANIES NCT OF		ACT)/479(ND)20			
	6280		DALMIA FAMILY OFFICE	IBC under Sec 7	COMPANY		document	26/03/2021
	0200	0.10102100102020,2	TRUST Vs. ANAND	120 411401 000 1	PETITION IB		missing	20,00,202
283			DIVINE DEVELOPERS		(IBC)/1077(PB)2		9	
			PRIVATE LIMITED		020			
	6281	0710102041312021/2		Sec. 59	COMPANY		Index msising	24/08/2021
			MAKHNI Vs. DIWAKAR	000.00	PETITION		g	
284			COMMERCIALS PRIVATE		(COMPANIES			
			LIMITED		ACT)/103(ND)20			
	6282	0710102062012019/3	BABITA GUPTA & ORS.	IBC under Sec 7	COMPANY		Wrong e-filing,	24/08/2021
85			Vs. RAJESH PROJECT		PETITION IB		progress report	
			(INDIA) PRIVATE LIMITED		(IBC)/710(PB)20		need to file in IA	
	6283	0710102070882020/1		IBC under Sec	COMPANY		Stamp paper	24/08/2021
		0	DISTRIBUTORS PVT LTD	7,Rule 11 of NCLT,	PETITION IB		missing, Page	
286			Vs. ARENA	2016	(IBC)/875(PB)20		no. 9 - 38 true	
			SUPERSTRUCTURES PVT		20		copy sign	
	6284	0710102092072020/4	POOJA BAHRY Vs. NTL	Sec. 45 (1),Sec	INTERLOCUTO		No index, no	26/03/2021
287			ELECTRONICS INDIA		RY		pagination,	
			LIMITED	(1),Sec 66(1)	APPLICATION		Documents not	
	6285	0710102141322019/3	SUNIL KUMAR Vs. NESA	IBC Under Sec 9	COMPANY		No index, no	24/08/2021
88			INDIA PRODUCER		PETITION IB		pagination	
			COMPANY LIMITED		(IBC)/2863(ND)2			
	6286	0710102141322019/4	SUNIL KUMAR Vs. NESA		COMPANY		no index, no	24/08/2021
289			INDIA PRODUCER		PETITION IB		pagination	
	<u></u>		COMPANY LIMITED		(IBC)/2863(ND)2			
	6287	0710102141322019/5	SUNIL KUMAR Vs. NESA	IBC Under Sec 9	COMPANY		No Index, No	24/08/2021
90			INDIA PRODUCER		PETITION IB		Pagination	
			COMPANY LIMITED		(IBC)/2863(ND)2			1

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	6288	0710102141322019/6	SUNIL KUMAR Vs. NESA		IBC Under Sec 9	COMPANY		No Index, No	24/08/2021
6291			INDIA PRODUCER			PETITION IB		Pagination	
			COMPANY LIMITED			(IBC)/2863(ND)2			
	6289	0710200420362018/8	PALLAVI JOSHI BAKHRU		IBC under Sec 7	COMPANY		Wrong e-filing,	24/08/2021
		8	CREDITOR Vs.			PETITION IB		Appeal should be	
6292			UNIVERSAL BUILDWELL			(IBC)/456(ND)20		filed separately,	
			PVT. LTD.			18		true copy sign	
								missing on every	
	6290	0710102001722021/2	K.C PANTH AND ORS. Vs.		Sec 60(5)	INTERLOCUTO		True copy sign	24/08/2021
			SUPERTECH LIMITED			RY		missing on every	
6293						APPLICATION		pages, court fees	
						(I.B.C)/414(ND)2		and welfare	
	6291	0710102033852018/1	IND FINANCE AND		Sec. 59	COMPANY		Upload all the	23/08/2021
			SECURITTIES TRUST PVT.			APPEAL(COMP		document	
6294			LTD Vs. EICHER MOTORS			ANIES		separately	
			LIMITED			ACT)/112(ND)20			
	6292		KRISHAN VRIND JAIN Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		stamp paper	24/08/2021
			MAHESH KUMAR SINGH		44 (1)	RY		missed,sign	
6295					, ,	APPLICATION		missed on	
						(I.B.C)/774(ND)2		reply,true copy	
	6293	0710102115612020/4	KRISHAN VRIND JAIN Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		Only index	24/08/2021
6296			MAHESH KUMAR SINGH		44 (1)	RY		uploaded	
					' ' ' '	APPLICATION			
	6294	710102107662020	MORGAN BEVERAGES	Company	IBC Under Sec 9		DHIREN R DAVE	counsel detail	12/11/2020
			PRIVATE LIMITED VS	Petition IB				and sign missed	
6297			KANOE IMPEX INDIA	(IBC)				on index	
			PRIVATE LIMITED	,					
	6295	710102058752021	EUROBEARINGS S.R.L VS	Company	Sec. 241(1),Sec.		RISHI	No sign in every	19/08/2021
6000			EUROBEARINGS INDIA	Petition	242(4)			pages of	
6298			PRIVATE LIMITED	(Companies				petition,serve the	
				Act)				petition to all	
	6296	0710120003722018/1	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		NEED TO IA IFILE	25/08/2021
6299		2	COMMERCE Vs. SIKKA			PETITION IB			
			PAPERS LTD.			(IBC)/939(PB)20			
	6297	0710102050132021/1	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		E-stamp missing,	24/08/2021
6300			DINESH BAHADUR SINGH			PETITION IB		Vakalatnama	
						(IBC)/371(PB)20		msising, Affidavit	
	6298	0710102051052021/1	UNILEVER INDUSTRIES		Sec 60(5)	INTERLOCUTO		Vakalatnama	24/08/2021
			PRIVATE LIMITED Vs.			RY		missing	
6301			SHAILENDRA AJMERA			APPLICATION			
			LIQUIDATOR OF KWALITY			(I.B.C)/3190(ND)			
			LIMITED			2021			
	6299	0710102062012019/4	BABITA GUPTA & ORS.		IBC under Sec 7	COMPANY		Stamp paper filed	24/08/2021
6302			Vs. RAJESH PROJECT			PETITION IB		wrongly;it should	
			(INDIA) PRIVATE LIMITED			(IBC)/710(PB)20		be of Rs 100	

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	6300	0710102062912020/3		ט	IBC Section 59	COMPANY	<u> </u>	Case number,	24/08/2021
	6300	07 10 1020629 12020/3	MARKETING PRIVATE		IBC Section 59	PETITION IB		•	24/00/2021
6303			LIMITED Vs. EARTHCON			_		Index msising, Case name	
0000			UNIVERSAL INFRATECH			(IBC)/855(ND)20 20		missing	
			PRIVATE LIMITED			20		iiiissiiig	
	6301	0710102070012020/1			Rule 11 of NCLT	COMPANY		Wrongly filed	24/08/2021
6304	0301	07 10 10207 00 12020/1	VF SHARWA VS. NA		Kule II OI NCLI	APPLICATION(here	24/00/2021
0004						COMPANIES		liele	
	6302	0710102090972019/1	BULWARK FACILITIES		IBC Under Sec 9	COMPANY		Index missing	24/08/2021
	0002		MANAGEMENT PRIVATE		Bo officer occ 5	PETITION IB		mack missing	24/00/2021
6305		<u>'</u>	LIMITED Vs. GENESIS			(IBC)/1356(ND)2			
			FACILITIES			019			
			MANAGEMENT PRIVATE						
	6303		CANARA BANK Vs. M/S		IBC under Sec 7	COMPANY		Proof of service	24/08/2021
6306			GOPALSONS STEELS			PETITION IB		msising	
			PVT. LTD.			(IBC)/1789(ND)2			
	6304	0710102099502019/5			Sec. 241(1)	COMPANY		Sign Not in	25/08/2021
6307			TECHNOLOGIES PVT.		` `	PETITION		Documents	
			LTD. Vs. SHILPA MALIK			(COMPANIES			
	6305	0710102099502019/7	UNISHOP		Sec. 241(1)	COMPANY		Document Not	25/08/2021
6308			TECHNOLOGIES PVT.			PETITION		Upload	
			LTD. Vs. SHILPA MALIK			(COMPANIES			
	6306	0710102111652019/7	ELITE WOODS Vs. APACE		IBC Under Sec 9	COMPANY		Wrongly filed	25/08/2021
6309			BUILDERS AND			PETITION IB		here	
			CONSTRUCTIONS PVT.			(IBC)/2134(ND)2			
	6307	0710102149632019/7	LUXMI ELECTRICALS &		IBC Under Sec 9	COMPANY		ONLY UPLOAD	25/08/2021
6310			ENGINEERING WORKS			PETITION IB		PROOF OF	
0010			Vs. M/S SNG TECHNO			(IBC)/370(ND)20		SERVICE	
			BUILD PRIVATE LIMITED			20			
	6308	0710102150302019/8	TOPNOTCH TRADING		IBC Under Sec 9	COMPANY		NEED TO SIGN	25/08/2021
			CORPORATION PRIVATE			PETITION IB		ALL PAGES	
6311			LIMITED Vs. LOTUS			(IBC)/3258(ND)2			
			WOODTECH PRIVATE			019			
			LIMITED						
	6309	0710102153152019/5			IBC Under Sec 9	COMPANY		NEED TO ALL	25/08/2021
6312			LOTUS WOODTECH			PETITION IB		PAGES SIGN	
	0040		PRIVATE LIMITED		IDO Umde - O O	(IBC)/3106(ND)2		No Index No	04/00/0004
6313	6310	0710102154162019/2			IBC Under Sec 9	COMPANY		No Index, No	24/08/2021
0010			INDUSTRIES PVT. LTD.			PETITION IB		Pagination	
	6311	0740402460062040/2	Vs. I-RETAILERS PVT. LIC HOUSING FINANCE		IBC under Sec 7	(IBC)/3191(ND)2 COMPANY		128-134 161 171-	25/09/2024
	0311	7	PRIVATE LIMITED Vs. K V		ibo unuer sec /	PETITION IB		174 179-195 NOT	23/00/2021
6314		'	DEVELOPERS PRIVATE			(IBC)/236(ND)20		CLEAR	
			LIMITED			20		OLLAN	
	6312	0710200000242017/3			IBC Under Sec 9	COMPANY		File documents	25/08/2021
	3012	0.10200000272017/3	INFRASTRUCTURE PVT.		DO Officer Dec 9	PETITION IB		separately, court	
6315			LTD Vs. LDS ENGINEERS			(IBC)/77(ND)201		fees and welfare	
			PVT LTD			7		missing on	
		1			Į	1.	L	imaama on	ļ

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	6313	0710200411282017/2	SH AMIT KUMAR MALIK		IBC under Sec 7	COMPANY		Page no. 65 - 70	25/08/2021
316		7	Vs. M/S KINDLE			PETITION IB		pages not clear,	
			DEVELOPERS PRIVATE			(IBC)/470(ND)20			
147	6314	0710200412522017/3	P K SALES COMPANY		IBC Under Sec 10	COMPANY		No Pagination	25/08/2021
317		0	PVT. LTD. Vs.			PETITION IB			
	6315	0710102013842020/6	JASODA GULLIYA Vs. I-		IBC under Sec 7	COMPANY		Wrong e-filing,	24/08/2021
318			DZIRE HOSPITALITY			PETITION IB		application need	
			PRIVATE LIMITED			(IBC)/445(ND)20		to file in IA	
	6316		MAHENDER KUMAR Vs.		IBC Under Sec 9	COMPANY		Wrong e-filing,	24/08/2021
319			WELD METALS INDIA PVT.			PETITION IB		need to file in IA	
			LTD.			(IBC)/509(ND)20			
	6317	0710102019322020/4	M/S SALASAR BUILDERS		IBC Under Sec 9	COMPANY		Wrong e-filing,	24/08/2021
320			Vs. M/S NORTH			PETITION IB		application	
			RAJASTHAN BUILDWELL			(IBC)/512(ND)20		should be filed in	
	6318		M/S WELLDONE ESTATES		IBC Under Sec 9	COMPANY		True copy sign	24/08/2021
		3. 10.102.170402010/4	PROJECTS PRIVATE			PETITION IB		missing on every	
321			LIMITED Vs. M/S REIN			(IBC)/2836(ND)2		page	
·-·			CONSTRUCTIONS			019		pago	
			PRIVATE LIMITED						
	6319		SUNIL KUMAR Vs. NESA		IBC Under Sec 9	COMPANY		Page no. 1 - 9	24/08/2021
	0010		INDIA PRODUCER		ibo olidei dec 3	PETITION IB		sign miss, True	24/00/2021
			COMPANY LIMITED			(IBC)/2863(ND)2		copy sign	
22			CONFANT ENVITED			019		missing on every	
						013		page of	
								annexure, court	
	6320	0740402474022040/2	M/S RT CONSTRUCTION		IBC Under Sec 9	COMPANY		No Index, No	25/08/2021
323	6320	07 10 102 17 19320 1972	COMPANY Vs. EIE		IBC Ulider Sec 9	PETITION IB		Pagination ,	25/06/2021
) Z J			ENGINEERING INDIA P L			_		Court fees	
	6321	0740402474022040/2	M/S RT CONSTRUCTION		IBC Under Sec 9	(IBC)/351(ND)20 COMPANY			25/08/2021
324	6321	0710102171932019/3	COMPANY Vs. EIE		IBC Under Sec 9			No Index, No	25/06/2021
)24						PETITION IB		Pagination ,	
	6222	0740400004400040/4	ENGINEERING INDIA P L		IDC Under Coc O	(IBC)/351(ND)20		Court fees	05/00/0004
	6322	_	DISH TV INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Page no. 46 - 88,	25/08/2021
325		2	Vs. MACRO COMMERCE			_		97 - 186, 193 -	
			PRIVATE LIMITED			(IBC)/398(PB)20 17		199, 203 - 205	
	0000	074040000400404040	14/0 EDELVACIOO 100ET		100 1 0 -	ļ L		true copy sign	0.510010004
	6323		M/S. EDELWEISS ASSET		IBC under Sec 7	COMPANY		Wrong e-filing,	25/08/2021
326		4	RECONSTRUCTION			PETITION IB		application need	
			COMPANY LTD. Vs. M/S.			(IBC)/1083(PB)2		to file in IA	
			ADEL LANDMARKS			018			
	6324		STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Page no. 1 - 18	25/08/2021
		2	Vs. M/S. SHREE AMBICA			PETITION IB		sign missing,	
327			INTERNATIONAL FOOD			(IBC)/1342(ND)2		wrong pagination	
			COMPANY PVT. LTD.			018		after page no. 18	
								, Page no. 25 - 27,	
								31 Hindi	
	6325	0710102000392021/1			IBC under Sec 7	COMPANY		No Index, No	25/08/2021
328			MAHINDRA FINANCIAL			PETITION IB		Pagination	
-20			SERVICES LIMITED Vs.			(IBC)/52(PB)202			
			STAN AUTOS PRIVATE			1			

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	6326	0710102005362021/2	MOHD NAZIM KHAN Vs.		Sec 60(5)	INTERLOCUTO		wrong docs	25/08/2021
329			HDFC BANK LIMITED AND			RY			
			OTHERS			APPLICATION			
	6327	0710102010712021/5	SURESH CHANDRA		Application under	REVIEW		No Pagination,	25/08/2021
			AGARWAL Vs. RAMPHAL		any other	APPLICATION		true copy sign	
330			BHARADWAJ		provisions - IBC	(IBC)/1(PB)2021		missing on every	
			RESOLUTION		•	, , ,		page	
	6328	0710102131202019/8	VIKRAM JHUNJHUNWALA		IBC under Sec 7	COMPANY		Index missing in	25/08/2021
331			Vs. XECUTE HR			PETITION IB		First Report	
			SOLUTIONS PRIVATE			(IBC)/2460(ND)2		document	
	6329	0710200420782018/4	M+R LOGISTICS (INDIA)		IBC Under Sec 9	COMPANY		Only receipt	24/08/2021
332			PVT. LTD. Vs. M/S THE			PETITION IB		uploaded	• • · · · · · · ·
			INDURE PVT. LTD.			(IBC)/898(ND)20		apioadod	
	6330	0710102000062021/4			Application under	COMPANY		Index	24/08/2021
333	0000	07 10 10 20 00 00 20 2174	SUHAGNAGAR BUILDCON		any other	PETITION		missed,welfare	24/00/2021
500			PRIVATE LIMITED		provisions ,Sec.	(COMPANIES		and court fee	
	6331		GOYAL INDUSTRIES Vs.		IBC Under Sec 9	COMPANY		Index	24/08/2021
334	0331	07 10 102003302020/1	OLIVER EIGNIEERING		ibe officer Sec 3	PETITION IB		missed,page	24/00/2021
JJ-			PVT. LTD.			(IBC)/319(ND)20		numbering	
	6332				Con CO(E)	INTERLOCUTO		Need to file as IA	23/08/2021
	6332		ASHU GUPTA (RP) Vs.		Sec 60(5)			Need to life as IA	23/06/2021
335			M/S SIEMENS FINANCIAL			RY			
			SERVICES LTD (SOLE			APPLICATION			
			COC MEMBER)			(I.B.C)/1571(ND)			
	6333	0710102025032021/1			Rule 11 of NCLT	COMPANY		Wrongly filed	25/08/2021
336			ACROPOLYMERS			APPLICATION(here	
			PRIVATE LIMITED			COMPANIES			
	6334	0710102025432020/1	WS ELECTRO MECH		Sec 252 (3)	COMPANY		Case Number	25/08/2021
337			PROJECTS PRIVATE			APPEAL(COMP		missing, Index	
			LIMITED Vs. REGISTRAR			ANIES		msising, Case	
			OF COMPANIES			ACT)/108(ND)20		name msising,	
	6335	0710102041982021/5			IBC Under Sec 9	COMPANY		No Index, No	25/08/2021
338			PRIATE LIMITED Vs.			PETITION IB		Pagination	
			SANDWOODS INFRATECH			(IBC)/292(ND)20			
			PROJECTS PRIVATE			21			
	6336	0710102045052021/7	INDIAN OIL		Sec 60(5)	INTERLOCUTO		No Index, no	25/08/2021
339			CORPORATION LIMITED			RY		Pagination	
			Vs. PUNJ LLOYD LIMITED			APPLICATION			
	6337	0710102046572021/1	H S OBEROI BUILDTECH		Sec 60(5)	INTERLOCUTO		Stamp paper	25/08/2021
340			PVT LTD Vs. REGISTRAR			RY		missing	
			OF COMPANIES			APPLICATION			
	6338	0710102049622021/1	H S OBEROI BUILDTECH		Sec 60(5)	INTERLOCUTO		Stamp paper	25/08/2021
341			PVT LTD Vs. REGISTRAR		, ,	RY		missing	
			OF COMPANIES DELHI			APPLICATION		_	
	6339		H S OBEROI BUILDTECH		Sec 60(5)	INTERLOCUTO		Stamp paper	25/08/2021
342			PVT LTD Vs. REGISTRAR		, ,	RY		missing	
			OF COMPANIES DELHI			APPLICATION			
	6340	0710102055112021/1	PANKAJ KHAITAN Vs.		Sec 60(5)	INTERLOCUTO		Notary date	25/08/2021
343	-		UCO BANK			RY		missing	
343									

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6344	6341	0710102086462020/3	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED	D	Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/367(ND)2	G	Page no. 1 - 9 sign missing, Court fees and welfare missing	25/08/2021
345	6342	0710102002732020/1 4	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)20 20		Wrong e-filing, need to file in IA	25/08/2021
346	6343		TORQUS SYSTEMS PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		More than 200 pages in 2nd volume, true copy sign	25/08/2021
347	6344	0710102008152019/1 4	MERCKENS KARTON- UND-PAPPENFABRIK GMBH Vs. FRANCO		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)20		pg-1 and 2 wrong arrange	25/08/2021
6348		0710102008152019/1 5	MERCKENS KARTON- UND-PAPPENFABRIK GMBH Vs. FRANCO		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)20		pg-1 and 2 wrong arrange	25/08/2021
6349	6346		HOMES NOIDA PRIVATE LIMITED	Company Petition IB (IBC)	Sec 60(5)		Vaibhav Singh	Wrong section	24/04/2020
3350	6347	710102112432020	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SAIKRISHNA ASSOCIATES	page 84B , 1901, 1919, 115 , 195 , 207, 282, 308,465, 472, 690, hindi, page 132-135 , 147, 164-164, 272- 275, 284, 353, 383-386, 699-700, 731-743, 746-747, 750-761, 800-803, 914, 916, 931-943, 977-979, 1003- 1011-1012, 1043, 1093, 1108, 1075, 1079, 1092, 1095, 1206, 1282, 1287- 12890, 1310, 1323, 1357, 1373- 1375, 1409, 1494, 1499, 1584, 1601, 1606-1613, 1652, 1690, 1691, 1711, 1735, 1736, 1739-	
6351	6348		STATE BANK OF INDIA VS SRI SURAPANENI	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Mithun Shashank	Wrong section choose in index	30/06/2021

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6352	6349	710102050112021	LTD VS SRI SURAPANENI	•	Application under any other provisions ,Rule16(d),NCLT		Akshay Agrawal	Brief Synopsis and List Dated and Events	20/07/2021
6353	6350	710102048802021	PADIA TIMER COMPANY PVT. LTD VS BANK OF	Intervention Petition (IBC)	Sec 60(5)		Pankaj Bhagat	Need to file IA	15/07/2021
6354	6351	710102055072021			Application under any other provisions-IBC		Vimal Bhat	wrong section	5/8/2021
6355	6352	710102058472021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS	Company Petition IB (IBC)	IBC Under Sec 9		Assistant Commissioner	Need to file IA	18/08/2021
6356	6353	710102047352021	NISHANT GAURAV GUPTA VS	_	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/625(PB)20 18	vikas jadon	section wrong and double wrong section wrong please check pdf and	13/07/2021
6357	6354	710102056192021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1742(ND)2	Bikram Singh Gusain	55-66,106,109-111 not clear page	10/8/2021
6358	6355	710102058242021	PATHAK RESOLUTION		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/138(ND)20 20	Abhishek	34-35 not clear page 64-65 translate page	17/08/2021
6359	6356	710102059552021		-	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/227(ND)20	ASHISH	pagination not done in index	22/08/2021
6360	6357	710102060242021	VEBHAV YARNS PVT LTD VS VINIT KNITTINGS PVT LTD	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT		Sanyam	main case not link with application and section wrong	25/08/2021
6361	6358	710102059262021	YES BANK LIMITED VS PRESIDIUM EDUCATIONAL INSTITUTION PVT. LTD	Company Petition IB (IBC)	IBC under Sec 7		Sanjay Bhatt	brief of synopsis missed, double page numbering on annexure	20/08/2021
6362	6359	710102060202021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2 018	Nishant	33,45-46,173- 176,202,205,244,2 76 not clear page and index	25/08/2021
6363	6360	710102060562021	PARSVNATH DEVELOPERS LIMITED VS A S CHOUDHARY		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/660(ND)20	Prashant Jain	case type wrong	25/08/2021
6364	6361	710102060492021		_	Regulation 44(2), Liquidation process	COMPANY PETITION IB (IBC)/1293(ND)2	Vikas Kumar	section wrong	25/08/2021

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6365	6362	710102060582021	MR. VINAY BHADAURIA VS REGISTRAR OF COMPANIES	Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/560(PB)20	RAKESH KUMAR	stamp paper missing in application	25/08/2021
6366	6363	710102023322020	HIND POCKET BOOKS PRIVATE LIMITED VS	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Ankit Parhar	Wrong case type selected, link second motion with first motion, file condonation	20/02/2020
6367	6364	710102043422021	EDIFICE FACILITY MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Comp anies Act)	Sec 252 (3)		Akshay Joshi	STK 07 to long kindly make it short,pages not clear 409,410,412,415,4 97 to 500,511,525 to 529,532,813 page cut	26/06/2021
6368	6365	710102059152021	ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS VPS ROCKLAND LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	pdf merge into one volume. 15 rs welfare missed, page:42-44, not clear and wrong	20/08/2021
6369	6366	710102059382021	ATUL CRYOGENIC GASES VS GALAXY AUTOMOBILES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GAGAN CHHABRA	petition every pages not sign, pdf mere 200 page per volume with index, 46-47, 76, 77, 87, 102, 104, 107, 108, 121, 125-126, 139- 140, 187-188, 217- 218, 245-246, 249- 250, 268-269, 286-	
6370	6367	710102060162021	SREI MULTIPLE ASSET INVESTMENT TRUST VS SRIGOPAL CHOUDHARY & ORS	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Bhavya Sethi	document incomplete vol 2 missing, memo of parties missed, brief of synopsis missed, list of dates and	24/08/2021
6371	6368	710102060022021	BABITA SINGH VS WAVE MEGACITY CENTRE PVT. LTD	Intervention Petition (IBC)	Application under any other provisions - IBC		Sudeepta Kumar	Wrong section/Memo of party/Brief of synopsis/List dates	24/08/2021

	A 6369	В 710102060102021	C MADHU BALA VS MSA	D Intervention	E Sec 60(5)	F	G Akul Mehandru	H Main case not	24/08/2021
72	6369	710102060102021		Petition (IBC)	Sec 60(3)		Akui Menandid	link/Brief of synopsis/List dates	24/06/2021
								&	
	0070	07404000044000444	DW AUTOMOTIVE		0 074 070	0045457		Events/Advocate	00/00/0004
373	6370	0710102023112021/1	TECHNOLOGIES PRIVATE		Sec. 271-273	COMPANY PETITION		Case Number	20/08/2021
0010			LIMITED Vs.			(COMPANIES		missing in the Index page	
	6371	0710102030502021/3			Sec 60(5)	INTERLOCUTO		No Index, No	20/08/2021
374	007 1	07 10 10 20 00 00 20 2 170	CORPORATION LIMITED		000 00(0)	RY		Pagination	20/00/2021
			Vs. PUNJ LLOYD LIMITED			APPLICATION		agmation	
	6372	0710102007642021/3	SHRI HARJIKA		IBC Under Sec 9	COMPANY		Stamp paper	21/08/2021
			ENTERPRISES Vs. TRN			PETITION IB		missing, notary	
3375			ENERGY PRIVATE			(IBC)/76(ND)202		missing,, court	
			LIMITED			ì , , , , , , , , , , , , , , , , , , ,		fees and welfare	
	6373	0710102009972021/2	SUN CONTROL SYSTEMS		Sec 60(5)	INTERLOCUTO		No Index, no	21/08/2021
376			(PARTNERSHIP FIRM) Vs.			RY		pagination	
			DEEPAK KUMAR			APPLICATION			
	6374	0710200427362018/6	AHMEDABAD VADODARA		Application under	COMPANY		Stamp paper and	22/08/2021
377			EXPRESSWAY COMPANY		any other	PETITION		notary missing	
			LTD. Vs. ROC		provisions	(COMPANIES			
	6375	0710102015012021/1	M/S M+R LOGISTICS		Rule 11 of NCLT,	INTERLOCUTO		INDEX MISSING	23/08/2021
378			INDIA PRIVATE LIMITED		2016	RY			
,010			Vs. M/S THE INDURE			APPLICATION			
			PRIVATE LIMITED			(I.B.C)/1170(ND)			
	6376	0710102028192020/3	MR. ISHAN SURENAER		IBC Under Sec 9	COMPANY		NEED TO IA FILE	23/08/2021
379			BHANDULA Vs. LEX			PETITION IB			
			INNOVA DIGITAL			(IBC)/751(ND)20			
2000	6377	0710102118132019/1	SUN CONTROL SYSTEMS		IBC Under Sec 9	COMPANY		Index missing	23/08/2021
380		1	Vs. AARCITY			PETITION IB			
	6378	0740400400740040/2	INFRASTRUCTURE PVT.		IDC Under Co. O	(IBC)/2185(ND)2		Musica of Silings	22/00/2024
381	63/8	0/10102123/12019/3	ANURAG RAJPAL Vs.		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing , application need	23/08/2021
)30 I			THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.			(IBC)/2516(ND)2		to file in IA	
	6379	0740402443602040/8	A S CONSTRUCTION Vs.		IBC Under Sec 9	COMPANY		Wrong e-filing,	23/08/2021
	03/9	07 10 102 143 602 0 19/6	AEGIS VALUE HOMES		IBC Ulider Sec 9	PETITION IB		application	23/06/2021
382			LIMITED			(IBC)/2953(ND)2		should be file in	
2002						019		IA, rejoider and	
								appliction should	
	6380	0710102155912019/7	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Wrong e-filing,	23/08/2021
383			Vs. WORLDWIDE			PETITION IB		need to file in IA	
			METALS PRIVATE			(IBC)/3185(ND)2		The second second	
	6381	0710102155982019/6	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Wrong e-filing,	23/08/2021
384			Vs. GURMOHAN			PETITION IB		need to file in IA	
			GARMENTS PRIVATE			(IBC)/3232(ND)2			
	6382	0710102156022019/5	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Wrong e-filing,	23/08/2021
385			Vs. RAKHEJA FASHIONS			PETITION IB		application need	
			PRIVATE LIMITED			(IBC)/3197(ND)2		to file in IA	

	А	В	С	D	Е	F	G	Н	1
	6383	_	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Wrong e-filing,	23/08/2021
	0000	07 10 102 1000 420 1070	Vs. NAMO GANPATI		ibo undor oco r	PETITION IB		application need	20/00/2021
6386			GARMENTS PRIVATE			(IBC)/3219(ND)2		to file in IA	
			LIMITED			019		lo mo m na	
	6384	0710102412152017/7	PACIFIC MAINTENANCE		IBC Under Sec 9	COMPANY		Court fees and	23/08/2021
6387	0304		PRIVATE LIMTIED Vs.		ibo onder dec 3	PETITION IB		welfare missing	23/00/2021
0001			JDS APPARELS PRIVATE			(IBC)/49(PB)201		on vakalatnama	
	6385	0710102112472019/1			IBC Under Sec 9	COMPANY		True Copy and	24/08/2021
	0303	3	GOPALAKRISHANA		ibo onder dec 3	PETITION IB		Sign missing on	24/00/2021
6388		_	NAYAK PROP OF M/S			(IBC)/2013(ND)2		many pages.	
0000			VINAYAKA ENTERPRISES			019		many pages.	
			Vs. SOLO METALS			019			
	6386	0710102112472019/1			IBC Under Sec 9	COMPANY		True Copy and	24/08/2021
	0300	4	GOPALAKRISHANA		IBC Ulluel Sec 9	PETITION IB		Sign missing	24/00/2021
6389		*	NAYAK PROP OF M/S					Sign inissing	
0309			VINAYAKA ENTERPRISES			(IBC)/2013(ND)2 019			
						019			
	6387	0710102112472019/1	VS. SOLO METALS		IBC Under Sec 9	COMPANY		True Copy and	24/08/2021
	0307	5	GOPALAKRISHANA		IBC Ulluer Sec 9	PETITION IB		Sign missing,	24/00/2021
6390		-	NAYAK PROP OF M/S			(IBC)/2013(ND)2		Court fee and	
0390			VINAYAKA ENTERPRISES			019		welfare on	
			Vs. SOLO METALS			019		vakalatnama	
	6388	0740400440070040/0	HT MEDIA LIMITED Vs.		IDC under Coo 7	COMPANY			05/00/0004
6391	6388	0/101021162/2019/6			IBC under Sec 7	COMPANY		only service	25/08/2021
0391			IMPERIA STRUCTURES			PETITION IB		upload	
	6389	0740400000000004/2	LIMITED DURGA PACKAGING Vs.		C CO(F)	(IBC)/2228(PB)2		Notom, missing in	00/00/0004
	6389	0/10102038532021/3			Sec 60(5)	INTERLOCUTO		Notary missing in	26/08/2021
6392			LIQUIDATOR OF TRISTAR GLOBAL			RY		E-stamp	
			~ - ~			APPLICATION			
	6390	0710102074492020/2	INFRASTRUCTURE PVT		Rule 11 of NCLT	(I.B.C)/2480(ND) COMPANY		Doggo no 4 20	26/08/2021
	6390	0710102074492020/2	DONATELLE WACZIARG		Rule 11 OF NCL			Page no. 1 - 39	26/06/2021
6393						APPLICATION(sign missing,	
			EP ENGEL Vs.			COMPANIES		Supporting	
	6204	074040200705004070	NEEMRANA HOTEL PVT		Coo	ACT)/424(ND)20		affidavit missing	26/09/2024
	6391	0710102097052019/3	RELIGARE ENTERPRISES		Sec. 59	COMPANY		Court fees and	26/08/2021
6394			LIMITED Vs. MALVINDER			APPEAL(COMP		welfare missing on vakalatnama,	
			MOHAN SINGH & ORS			ANIES		,	
	6200	074040200045204044	MEDOVENIC MARTON		IBC Under Co. 2	ACT)/656(PB)20		true copy sign	26/09/2024
6395	6392		MERCKENS KARTON-		IBC Under Sec 9	COMPANY		true copy sign	26/08/2021
0393		6	UND-PAPPENFABRIK			PETITION IB		and stamp	
	6202	074040204050200474	GMBH Vs. FRANCO		Coo 42	(IBC)/307(ND)20		missed	26/09/2024
6396	6393	0710102016582021/4			Sec 42	COMPANY		true copy sign	26/08/2021
0390			ELECTRICALS LIMITED			APPEAL		and stamp	
	6064	07404000040004010	Vs. MOHAN LAL JAIN		IDO Undo: Or - O	(IBC)/10(ND)202		missed,page not	00/00/0004
6397	6394		M/S RIYAL PACKERS Vs.		IBC Under Sec 9	COMPANY		page numbering	26/08/2021
	0007		BELON INDIA LIMITED		IDO In C. T.	PETITION IB		missed in index	00/00/0004
6398	6395		TWENTY FIRST CENTURY		IBC under Sec 7	COMPANY		True copy sign	26/08/2021
		6	WIRE RODS LIMITED Vs.			PETITION IB		missing on pages	

_							_	1	
	Α	В	C	D	E	F	G	Н	
	6396	710102037262021	PRIDHVI ASSETS	-	Rule16(d),NCLT	COMPANY	KUNAL TANDON	case type wrong	31/08/2021
399			RECONSTRUCTION AND	• •	Rules,2016 IBC	PETITION IB		please check	
			SECURITIZATION AND	(I.B.C)		(IBC)/260(ND)20		proper your file	
			CO. LTD. VS PRADEEP			21		application or	
400	6397	710102052572021	PAVITRA SINGH VS	Company	Sec 42	COMPANY	GEETESH	Payment Not	1/9/2021
			KAMAL AGGARWAL	Appeal (IBC)		PETITION IB		Done	
	6398	710102053102021	MRS HARJEET KAUR &	Company	Section 340	COMPANY	ABHISHEK	Payment Not	1/9/2021
401				Application(C		PETITION		Done	
			HOSPITALITY PRIVATE	ompanies		(COMPANIES			
			LIMITED	Act)		ACT)/117(ND)20	_		
	6399	710102041172021	GUJARAT URJA VIKAS	Company	IBC Under Sec 9		SHUBHAM ARYA	Payment Not	15/06/2021
402			NIGAM LIMITED VS M/S	Petition IB				Done	
			RGE SURAT PRIVATE	(IBC)					
	6400		MERLIN SNACKS	CP(AA)	Sec. 230-232 -		Neeraj Arora	Kindly file	1/7/2021
				Merger and	Second Motion			condonation	
403			RGE SURAT PRIVATE	Amalgamatio				delay application	
			LIMITED	n(Companies				in second	
				Act)				motion, file only	
	6401	710102048252021	NEXGEN	Contempt	Sec 425		Taranjeet Singh	Kindly mentioned	14/07/2021
404			FLUOROPOLYMERS	Petition(Com			Sawhney	memo of parties	
			PRIVATE LIMITED VS	panies Act)				in index,Brief	
	6402	710102059942021	STATE BANK OF INDIA VS	Company	Section 95(1)		Arjun Narang	double page	24/08/2021
405			ASHUTOSH MAHINDRU	Petition IB				numbering on	
+00				(IBC)				annexures, 25rs	
								advocate welfare	
	6403	710102060212021	STATE BANK OF INDIA	Company	Section 95(1)		Arjun Narang	double page	25/08/2021
406			STRESSED ASSET	Petition IB				numbering on	
400			MANAGEMENT BRANCH I	(IBC)				annexures, 25rs	
			VS ATUL MAHINDRU					advocate welfare	
	6404	710102060552021	STATE BANK OF INDIA	Company	Section 95(1)		Arjun Narang	double page	25/08/2021
407			STRESSED ASSET	Petition IB				numbering on	
407			MANAGEMENT BRANCH I	(IBC)				annexures, 25rs	
			VS ASHISH MAHINDRU					advocate welfare	
	6405	710102061272021	NIVESHAK VIKAS SANGH	Company	IBC under Sec 7		Ashu Kansal	Advocate welfare	27/08/2021
408			VS ALCHEMIST INFRA	Petition IB				court fees miss	
			REALTY LIMITED	(IBC)					
	6406	0710102029212020/4	TRANS GLOBE TEXTILES		IBC Under Sec 9	COMPANY		INDEX MISSING	31/08/2021
409			LIMITED Vs.			PETITION IB		& not court fee	
			DESTINATION TEXOFAB			(IBC)/711(ND)20		and welfare on	
	6407	0710102029222021/3	SANJIB KUMAR DEY Vs.		IBC under Sec 7	COMPANY		need to sign all	31/08/2021
410			CONCEPT CAPITAL INFRA			PETITION IB		pages	
			PROJECTS PVT. LTD.			(IBC)/266(PB)20		. •	
	6408	0710102031952021/2			IBC Section 59	COMPANY		Document Filed	23/08/2021
411			HOUSEHOLD			PETITION IB		twice	
			APPLIANCES PRIVATE			(IBC)/430(ND)20			
	6409	0710102035852021/3	VIVEK KHANNA & ORS.		IBC under Sec 7	COMPANY		200 PAGES LIMIT	31/08/2021
				I	1		ĺ		
412			Vs. SPAZE TOWERS			PETITION IB		IN ONE PDF	

	Α	В	С	D	Е	F	G	Н	l
	6410	0710102002622019/2	ARGENTIUM		IBC Under Sec 9	COMPANY		Wrong e-filing,	1/9/2021
6413		1	INTERNATIONAL PVT LTD			PETITION IB		application need	
			Vs. UTM ENGINEERING			(IBC)/248(ND)20		to file in IA	
	6411	0710102010542021/3	KUNWER SACHDEV Vs.		Sec 60(5)	INTERLOCUTO		Volume wise	21/06/2021
			SU KAM POWER SYSTEM		, ,	RY		index missing,	
			LIMITED			APPLICATION		Page no. 83 - 343	
6414						(I.B.C)/672(PB)2		true copy sign	
						021		missing, write	
								truecopy instead	
								of TC, Page no.	
	6412	0710102014562020/2	JATIN MADAN Vs		19(2)	COMPANY		Stamp paper	1/9/2021
415	0412	07 10 1020 1400202072	GAURAV MEHRA		10(2)	APPLICATION(I		missing, court	17072021
			SASION INC.			BC)/985(PB)202		fees and welfare	
	6413	07101020183/2021/2	M/S. HYTHRO POWER		Sec 12(2)	INTERLOCUTO		Affidavit not	14/07/2021
	0413	07 10 1020 1034202 1/2	CORPORATION LTD. Vs.		Sec 12(2)	RY		notarized	14/01/2021
6416			M/S. GRID INFRATECH			APPLICATION		110tarizeu	
			PVT. LTD.			(I.B.C)/1216(PB)			
	6414	0710102050652021/1			Application under	INTERLOCUTO		No, Index, No	1/9/2021
417	0414	07 10 1020 300 320 2 1/1	SHYATTO RAHA		any other	RY		Pagination	1/9/2021
717			SHIAITO KAHA		provisions - IBC	APPLICATION		ragiliation	
	6415	0710102050652021/2	ASHOK KIIMAB Va		Application under	INTERLOCUTO		No Index , no	1/9/2021
418	0413	07 10 1020 300 320 2 1/2	SHYATTO RAHA		any other	RY		Pagination	1/9/2021
710			SHIAITO KAHA		_	APPLICATION		ragiliation	
	6416	0710102051122021/1	ASHOK KIIMAD Ve		provisions - IBC Application under	INTERLOCUTO		No Index no	1/9/2021
419	0410	07 10 102051122021/1	SHYATTO RAHA		any other	RY		No Index , no Pagination	1/9/2021
419			SHIAITO RAHA			APPLICATION		Paymation	
	6417	0710102051122021/2	ACHOK KUMAD Ve		provisions - IBC			No Index no	1/9/2021
6420	0417	0710102051122021/2			Application under	INTERLOCUTO RY		No Index , no	1/9/2021
420			SHYATTO RAHA		any other			Pagination	
	0440	074040005000004/4	ACHOK KUMAD V		provisions - IBC	APPLICATION		NO leaders No	4/0/0004
	6418	0710102052032021/1			Application under	INTERLOCUTO		NO Index, No	1/9/2021
3421			RAJEEV VARMA		any other	RY		Pagination	
	0440	07404000700004/0	AQUOK KUMAD V		provisions - IBC	APPLICATION		N N.	41010004
	6419	0710102052032021/2			Application under	INTERLOCUTO		No Index, No	1/9/2021
3422			RAJEEV VARMA		any other	RY		Pagination	
					provisions - IBC	APPLICATION			
	6420	0710102008102020/4			IBC Under Sec 9	COMPANY		Wrong e-filing,	31/08/2021
423			INFRAENGINEERS			PETITION IB		application need	
			LIMITED Vs. M/S LG			(IBC)/358(ND)20		to file in IA	
			ELECTRONICS INDIA PVT.		_	20			
	6421		MAYA GUPTA Vs. GIRISH		Sec. 45 (1),Sec	INTERLOCUTO		true copy and	1/9/2021
6424			BHATIA		50(1),Sec 66(1)	RY		sign missed	
						APPLICATION			
	6422	0710102065952020/1	DEEPAK KHERA Vs. M/S		Sec. 241(1),Sec.	COMPANY		No Index, No	1/9/2021
3425		9	SWIFT LUBRICANTS PVT.		242(4)	PETITION		Pagination	
			LTD.			(COMPANIES			

	Α	В	С	D	E	F	G	Н	I
	6423	0710102078112020/1	YOGITA PRASAD Vs.		Sec 60(5),Rule 11	INTERLOCUTO		File documents	15/09/2020
			TODAY HOMES NOIDA		of NCLT, 2016	RY		separately, no	
6426			PVT LTD			APPLICATION		index, no	
						(I.B.C)/3272(PB)		pagination, court	
						2020		fees and welfare	
	6424	0710102086642020/1	PARVINDER SINGH Vs.		Sec 60(5)	INTERLOCUTO		No Index,	12/3/2021
			RABINDRA MINTRI			RY		Pagination not	
6427						APPLICATION		clear, stamp	
						(I.B.C)/3819(PB)		paper missing,	
	6425	0710102097742020/3	VANYA EDIBLE OILS &		Sec. 131(1)	COMPANY		Wrong e-filing,	1/9/2021
6428			REFINERIES PRIVATE			PETITION		application need	
			LIMITED Vs.			(COMPANIES		to file in IA	
	6426	0710102109442020/6	PARINDA BUILDCON		Sec 252 (3)	COMPANY		Page no. 39 - 48,	16/08/2021
			PRIVATE LIMITED Vs.		(0)	APPEAL(COMP		page no. 77 - 100,	
			REGISTRAR OF			ANIES		115 - 147, 206 -	
6429			COMPANIES NCT OF			ACT)/509(ND)20		208, 233 - 244,	
			DELHI & HARYANA			20		273, 475 - 515,	
								550 - 552, 557,	
	6427	0710102118132020/2	UNITED (INDIA)		Sec 252 (3)	COMPANY		No Pagination	1/9/2021
			PROJECTS & BUILDERS		(0)	APPEAL(COMP			
6430			PRIVATE LIMITED Vs.			ANIES			
			REGISTRAR OF			ACT)/4(ND)2021			
	6428		CREATIVE INFRAHEIGHTS		IBC Under Sec 9	COMPANY		No Index, No	1/9/2021
6431	· ·		PVT. LTD. Vs. JBK			PETITION IB		Pagination	
			DEVELOPERS PVT. LTD.			(IBC)/2552(ND)2			
	6429		IDBI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		Stamp paper	1/9/2021
6432			ACIL LIMITED			PETITION IB		missing	
	6430	0710102422882018/1	SUNIL HANDA AND ORS		IBC under Sec 7	COMPANY		Court fees and	1/9/2021
		8	Vs. TODAY HOMES			PETITION IB		welfare missing	
6433			NOIDA PVT LTD			(IBC)/923(PB)20		on vakalatnama,	
						18		Stamp paper	
								missing, Merge	
	6431	0710200408352018/1	M/S. TCI EXPRESS LTD.		IBC Under Sec 9	COMPANY		No Index, No	1/9/2021
6434			Vs. M/S. KULDEEP IMPEX			PETITION IB		Pagination, Court	
			PVT. LTD.			(IBC)/365(ND)20		fees and welfare	
	6432		POWER2SME PVT. LTD.		IBC Under Sec 9	COMPANY		No Index, No	1/9/2021
6435		0	Vs. J.V. STRIPS LTD.			PETITION		Pagination	
						(COMPANIES			
	6433	0710200422432018/5	SONY PICTURES		IBC Under Sec 9	COMPANY		Wrong e-filing,	1/9/2021
6436			NETWORKS INDIA PVT.			PETITION IB		application need	
			LTD. Vs. ORTEL			(IBC)/761(ND)20		to file in IA	
	6434	0710200422432018/5			IBC Under Sec 9	COMPANY		Wrong e-filing,	1/9/2021
6437			NETWORKS INDIA PVT.			PETITION IB		status report	
			LTD. Vs. ORTEL			(IBC)/761(ND)20		should be file in	
	6435	0710200422432018/5			IBC Under Sec 9	COMPANY		Wrong e-filing,	1/9/2021
6438			NETWORKS INDIA PVT.			PETITION IB		status report	
			LTD. Vs. ORTEL			(IBC)/761(ND)20		should be file in	

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	6436	0710200422432018/5	SONY PICTURES		IBC Under Sec 9	COMPANY	-	Wrong e-filing,	1/9/2021
6439		8	NETWORKS INDIA PVT.			PETITION IB		Application	
			LTD. Vs. ORTEL			(IBC)/761(ND)20		should be file in	
	6437		BEZEL STOCLBROKERS		IBC Under Sec 10	COMPANY		Stamp paper	1/9/2021
			PRIVATE LTD Vs.			PETITION IB		missing	
6440			INSOLVENCY AND			(IBC)/251(ND)20			
			BANKRUPTCY BOARD OF			21			
			INDIA						
	6438	0710102028572020/1	PANKAJ CHAWLA PROP.		IBC Under Sec 9	COMPANY		Wrong e-filing,	1/9/2021
			OF CHAWLA PRINTERS			PETITION IB		Application need	
6441			Vs. SUDARSHAN DHOOP			(IBC)/705(ND)20		to file in IA	
			PRIVATE LIMITED			20			
	6439	0710102028792021/2	NALINI PIC AND PAC		Sec 252 (3)	COMPANY		Index msising	1/9/2021
6442			PRIVATE LIMITED Vs.		, ,	APPEAL(COMP			
			REGISTRAR OF			ANIES			
	6440	0710102096802019/9			IBC under Sec 7	COMPANY		No Index, No	1/9/2021
0440			(RETD.) Vs. ORIOR			PETITION IB		Pagination	
6443			DEVELOPERS AND			(IBC)/1529(ND)2			
			INFRASTRUCTURE			019			
	6441	0710102097002020/1	PANKAJ KUMAR SINGHAL		19(2)	INTERLOCUTO		No Index, No	1/9/2021
6444			Vs. MANOJ KUMAR			RY		Pagination	
			CHAUDHARY & ORS			APPLICATION			
6445	6442	0710102407892018/6	IDBI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		Stamp Paper	1/9/2021
0443			ACIL LIMITED			PETITION IB		missing	
	6443	0710102018142020/5	QUIPPO		IBC Under Sec 9	COMPANY		Index should be	23/08/2021
6446			INFRASTRUCTURE			PETITION IB		placed on top of	
0440			LIMITED Vs. SKA			(IBC)/530(ND)20		the document	
			INFRASTRUCTURE			20		and stamp paper	
	6444	0710102077772020/6	KNL DRIVELINE PARTS		IBC Under Sec 9	COMPANY		no welfare fee in	1/9/2021
6447			PRIVATE LIMITED Vs.			PETITION IB		vakalatnama	
0447			SPM AUTOMOTIVE			(IBC)/892(ND)20			
			COMPONENTS PVT LTD			20			
	6445	0710200430842018/4	M/S ACRON AND		IBC Under Sec 9	COMPANY		Somer Prints are	1/9/2021
6448			ASSOCIATES Vs.			PETITION IB		not cleared and	
00			AHLUWALIA CONTRACTS			(IBC)/651(ND)20		signs require on	
			INDIA LIMITED			18		all pages.	
	6446		NIPPON INDIA MUTUAL		IBC under Sec 7	COMPANY		Court fees and	1/9/2021
			FUND (NIMF) Vs.			PETITION IB		welfare missing	
6449			AVANTHA HOLDING			(IBC)/536(PB)20		on vakalatnama,	
-			LIMITED			20		merge	
								documents in	
								single pdf, more	
	6447	0710200410952018/4			IBC Under Sec 9	COMPANY		No e-stamp paper	1/9/2021
6450		4	PRODUCTS PVT. LTD. Vs.			PETITION IB			
			ABIR INFRASTRUCTURE			(IBC)/893(ND)20			
	6448	0710102143602019/9	A S CONSTRUCTION Vs.		IBC Under Sec 9	COMPANY		Wrong e-filing,	26/08/2021
6451			AEGIS VALUE HOMES			PETITION IB		application need	
			LIMITED			(IBC)/2953(ND)2		to file in IA	

	А	В	С	D	Е	F	G	Н	
	6449	0710102169962019/3	LIC HOUSING FINANCE		IBC under Sec 7	COMPANY	-	Wrong e-filing,	26/08/2021
	0.1.0	0	PRIVATE LIMITED Vs. K V			PETITION IB		need to file in IA	
6452		-	DEVELOPERS PRIVATE			(IBC)/236(ND)20			
			LIMITED			20			
	6450	0710120003722018/1	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		Wrong e-filing,	26/08/2021
6453	0400		COMMERCE Vs. SIKKA		ibo andor oco r	PETITION IB		need to file in IA	20/00/2021
			PAPERS LTD.			(IBC)/939(PB)20			
	6451		SWASTIK INTERCHEM		IBC Under Sec 9	COMPANY		Sign missing,	26/08/2021
6454	0.0.		PVT. LTD. Vs. A M VINYT		120 011401 000 0	PETITION IB		stamp paper	
			PVT. LTD.			(IBC)/1005(ND)2		missing	
	6452		GYANESHWAR SAHAI Vs.		Sec 60(5)	COMPANY		sign required on	27/08/2021
	0.02	01.10.102007.1120207.1	COMMITTEE OF		000 00(0)	APPLICATION(I		all pages	
6455			CREDITORS OF THE			BC)/642(ND)202		un pugoo	
			CORPORATE DEBTOR			0			
			M/S. SATKAR TERMINALS						
	6453	0710102010042021/2			IBC under Sec 7	COMPANY		Sign require on	27/08/2021
	0400		PRIVATE LIMITED Vs.		ibo undor oco r	PETITION IB		all pages	21700/2021
6456			MIMO TECHNOLOGIES			(IBC)/91(ND)202		an pagee	
			PRIVATE LIMITED			1			
	6454		SHIV DAYAL SHARMA Vs.		IBC under Sec 7	COMPANY		paging and sign	27/08/2021
6457	0.0.	9	THREE C PROJECTS PVT			PETITION IB		requirement on	
			LTD			(IBC)/1718(PB)2		all pages	
	6455	0710102047372021/2	ANIL KAUSHAL & ORS.		IBC under Sec 7	COMPANY		NO Index , no	27/08/2021
6458	0.00		Vs. LOGIX CITY			PETITION IB		pagination	
			DEVELOPERS PRIVATE			(IBC)/440(ND)20		pagmanon	
	6456	0710102057702021/1	RAJ KUMAR GUPTA Vs.		Sec. 12A	INTERLOCUTO		Wrong e-filing,	27/08/2021
6459	0.00		VIVEK TYAGI		0001 1271	RY		need to file in IA	
						APPLICATION			
	6457	0710102084482020/2	L & T INFRASTRUCTURE		Section 95(1)	COMPANY		Court fees and	27/08/2021
6460			FINANCE COMPANY LTD			PETITION IB		welfare missing	
			Vs. ATUL PUNJ			(IBC)/938(ND)20		on vakalatnama	
	6458	0710102089652019/1	VEBHAV YARNS PRIVATE		IBC Under Sec 9	COMPANY		Wrong e-filing,	27/08/2021
6461		4	LIMITED Vs. VINIT			PETITION IB		application need	
			KNITTINGS PRIVATE			(IBC)/1367(ND)2		to file in IA	
	6459	0710102095082019/1			IBC Under Sec 9	COMPANY		Court fees and	27/08/2021
6462			PRIVATE LIMITED Vs. M K			PETITION IB		welfare missing	
			S OIL PRIVATE LIMITED			(IBC)/1587(ND)2		on vakalatnama	
	6460	0710102142722019/1	AMREX MARKETING		Sec.	COMPANY		File both	27/08/2021
			PRIVATE LIMITED Vs.			PETITION		documents	
0400			UNIVERSAL CONVEYOR		under any other	(COMPANIES		separately	
6463			BELTINGS LIIMTED		provisions	ACT)/879(ND)20		'	
					Application under				
					any other				
	6461	0710102155612019/1	SAHAL FOOD PRODUCTS		Sec. 241(1)	COMPANY		NO Index, No	27/08/2021
0404		8	PRIVATE LIMITED Vs.		` '	PETITION		pagination, true	
6464			RANCY CONSTRUCTION			(COMPANIES		copy sign	
			PRIVATE LIMITED			ACT)/170(ND)20		missing, file	

	Α	В	С	D	E	F	G	Н	I
6465	6462		INDIAN COMPRESSORS LIMITED Vs. ASHKIT PROPERTIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		No Index, No Pagination	27/08/2021
6466	6463				IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)20		File documents separately	27/08/2021
6467	6464	0710200400862013/3	M/S MANAB CHAKRABORTY Vs. DR RAHUL KUMAR		Application under any other provisions	COMPANY PETITION (COMPANIES		Stamp paper missing on affidavit	27/08/2021
6468	6465		DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		E-stamp missing, Proof of service missing	27/08/2021
6469	6466	0710102014702021/4	HINDUSTAN COCA-COLA HOLDINGS PRIVATE LIMITED Vs.		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES		Both the Volumes are exceeding more	27/08/2021
6470	6467	0710102107382019/3	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1825(PB)2 019		Merge all pdf into one and index and pagination are missing	27/08/2021
6471	6468		HEM EMBROIDERIES PRIVATE LIMITED VS REGISTRAR OF	Company Petition IB (IBC)	IBC Section 59		Mr. Amit Goel	page:17, not clear,	1/9/2021
6472	6469	710102056922021	MEGHNA MALIK VS	Restoration Application	Application under any other provisions - IBC		Adit Singh	main case not linked main case not linked	12/8/2021
6473	6470		PANKAJ BANGLA AND SWATI BAGLA VS M/S TODAY HOMES AND INFRASTRUCTURE PRIVATE LIMITED	Miscellaneou s Application(C ompanies Act)	Application under any other provisions		Harshit Kedawat	stamp paper missing and section and case type wrong main case not link	26/08/2021
6474	6471			Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1587(ND)2	Astha Nigam	52-54 cut page	27/08/2021
6475	6472		EBRO TILDA PRIVATE LIMITED VS. ASHOKA BUILDCITY PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/71(ND)202 1		Page no. 22 - 23, 232,442, 650, 866 , 1085, 1387, pages not clear, Remove blank pages from the documents, True	2/9/2021
6476	6473		XECUTE HR SOLUTIONS PRIVATE LIMITED Vs. OPTUM GLOBAL SOLUTIONS INDIA PVT.		Application under any other provisions-IBC	INTERLOCUTO RY APPLICATION (I.B.C)/2746(ND)		Back date Affidavit	17/08/2021
6477	6474	0710102071812020/9	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. ESSLINE ENGINEERS AND CONSULTANTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/932(ND)20 20		True copy sign missing on every page	1/9/2021

	Α	В	С	D	E	F	G	Н	l
	6475	0710102077772020/5	KNL DRIVELINE PARTS		IBC Under Sec 9	COMPANY		No Index, No	1/9/2021
478			PRIVATE LIMITED Vs.			PETITION IB		Pagination	
			SPM AUTOMOTIVE			(IBC)/892(ND)20			
			COMPONENTS PVT LTD			20			
	6476	0710102084992020/4	CHETAN KAPOOR AND		Sec 60(5)	INTERLOCUTO		Page no. 1 - 12	1/9/2021
179			OTHERS Vs. SUPERTECH			RY		sign missing	
			LIMITED			APPLICATION			
	6477	0710102086462020/4	SHITESH SACHAN AND		Sec 60(5)	INTERLOCUTO		Page no. 1 - 12	1/9/2021
480			OTHERS Vs. SUPERTECH			RY		sign missing	
			LIMITED			APPLICATION			
	6478	0710102013932021/1	SHIVAM AGRIOILS		IBC under Sec 7	COMPANY		Index missing	2/9/2021
		4	PRIVATE LIMITED Vs.			PETITION IB			
481			SHREE KRISHNA			(IBC)/127(ND)20			
			VANASPATI INDUSTRIES			21			
			PRIVATE LIMITED						
	6479	0710102041122021/1	JAMBUDWIP EXPORTS		IBC under Sec 7	COMPANY		Wrongly filed	2/9/2021
			AND IMPORTS LIMITED			PETITION IB		here	
482			Vs. U P BONE MILLS			(IBC)/447(ND)20			
			PRIVATE LIMITED			21			
	6480	0710102118692020/2			IBC under Sec 7	COMPANY		Index missing	2/9/2021
483	0.00	0.10102110002020	RAWAT & ORS. Vs. M/S		in a contract contrac	PETITION IB		maox moonig	
			ELEGANT INFRACON PVT.			(IBC)/69(ND)202			
	6481	0710102000022016/2	PR. COMMISSIONER OF		Sec 252 (1) - By	COMPANY		Wrongly filed	2/9/2021
	0-101	07 10 102000022010/2	INCOME TAX Vs.		Government Body			here	2/0/2021
484			REGISTRAR OF		Government Body	ANIES		iici c	
			COMPANIES M/S			ACT)/1074(ND)2			
	6482	0710102006312020/3	GAURAV JAIN (SOLE		IBC Under Sec 9	COMPANY		Index missing,	2/9/2021
	0-102	07 10 1020000 1202070	PROPRIETOR OF SD		IBO GIIGGI GGG G	PETITION IB		Welfare Fee	2/0/2021
485			PRECISE BIOSCIENCE)			(IBC)/284(ND)20		stamp and Court	
			Vs. RESEARCH			20		Fee stamp	
			MEDICINE PRIVATE			20		missing in	
	6483	0710102009182019/9			Sec. 59	COMPANY		Court Fee stamp	2/9/2021
	0400	07 10 10 2003 10 20 13/3	EICHER MOTORS LTD.		000.00	PETITION		and Welfare Fee	2/3/2021
486			LIGHER MOTORO ETD.			(COMPANIES		stamp misisng in	
						ACT)/257(ND)20		Vakalatnama in	
	6484	0710102028192020/4	MR. ISHAN SURENAER		IBC Under Sec 9	COMPANY		Index missing,	2/9/2021
	0404	07 10 10202013202074	BHANDULA Vs. LEX		ibo onder dec 3	PETITION IB		Welfare Fee	2/3/2021
487			INNOVA DIGITAL			(IBC)/751(ND)20		stamp and Court	
			PAYMENTS PVT.LTD			20		Fee stamp	
	6485	0710102031292020/2	i		Sec 66(1)	INTERLOCUTO		NEED TO IA FILE	2/9/2021
488	0400	01 10 10203 1232020/2	JAISHREE		366 00(1)	RY		INCED TO IA FILE	ZI JI ZUZ I
700			JAISHREE			APPLICATION			
	6486	0710102061222020/7	PRIYANKA UPPAL Vs.		Sec. 241(1),Sec.	COMPANY		Signs required	2/9/2021
489	0400	01 10 10200 1222020//	SUBSTRATAL		242(4),Sec. 59	PETITION		on all pages.	ZI JI ZUZ I
703					242(4),38C. 33			on an pages.	
	6407	0740402467072040/0	SOLUTIONS PVT LTD		IBC Under See C	(COMPANIES		NEED TO IA EU E	2/0/2024
	6487	0/1010216/8/2019/6	DEBABRATA RAY Vs.		IBC Under Sec 9	COMPANY		NEED TO IA FILE	2/9/2021
490			THE STATE TRADING			PETITION IB			
			CORPORATION OF INDIA			(IBC)/242(PB)20			
			LIMITED			20			

	Α	В	С	D	E	F	G	Н	I
	6488	0710200426982018/6	M/S RANDSTAD INDIA		IBC Under Sec 9	COMPANY		NEED TO IA FILE	2/9/2021
491			PVT. LTD Vs. BASHAR			PETITION IB			
			TECHNOLOGIES PVT. LTD			(IBC)/20(ND)201			
	6489	0710102114592020/6	M/S KUNDAN MAL ROOP		IBC Under Sec 9	COMPANY		No Index, No	2/9/2021
100			CHAND JEWELLERS P			PETITION IB		Pagination	
192			LIMITED Vs. DELHI			(IBC)/1117(ND)2			
			DIAMONDS PRIVATE			020			
	6490	0710102117972020/1	SUSPENDED BOARD OF		Rule 11 of NCLT,	INTERLOCUTO		Page no. 25 - 131	2/9/2021
			DIRECTORS OF M/S. DEV		2016	RY		true copy sign	
193			DENSO POWER LTD. Vs.			APPLICATION		missing	
			DEV DENSO POWER			(I.B.C)/384(PB)2			
	6491		VIKRAM JHUNJHUNWALA		IBC under Sec 7	COMPANY		Wrong e-filing,	2/9/2021
94		0	Vs. XECUTE HR			PETITION IB		need to file in IA	
			SOLUTIONS PRIVATE			(IBC)/2460(ND)2			
	6492	0710102131202019/7	VIKRAM JHUNJHUNWALA		IBC under Sec 7	COMPANY		Wrong e-filing,	2/9/2021
495	0402	07 10 102 10 12020 1071	Vs. XECUTE HR		ibo andor oco r	PETITION IB		need to file in IA	2/0/2021
			SOLUTIONS PRIVATE			(IBC)/2460(ND)2		nood to mo m iz	
	6493	0710102131202019/9	VIKRAM JHUNJHUNWALA		IBC under Sec 7	COMPANY		Wrong e-filing,	2/9/2021
196	0493	07 10 102 13 12 02 0 13/3	Vs. XECUTE HR		ibe under sec i	PETITION IB		need to file in IA	2/3/2021
100			SOLUTIONS PRIVATE			(IBC)/2460(ND)2		nieed to me in iA	
	6494	0710102160552010//	HEMANT KUMAR Vs.		IBC Under Sec 9	COMPANY		Page no. 15	2/9/2021
197	0494	07 10 102 1095520 19/4	EDUCOMP-RAFFLES		ibc officer Sec 9	PETITION IB		_	2/3/2021
101								stamp paper	
	C40F		HIGHER EDUCATION MRS. RENU KUMAR Vs.		IDC Hades Coc 0	(IBC)/35(PB)202 COMPANY		missing	2/0/2024
498	6495	0/10102426/02018/1	SOLUTIONS BUSINESS		IBC Under Sec 9	PETITION IB		Wrong e-filing, need to file in IA	2/9/2021
+90		'						need to life in IA	
	C 4 O C	07404020007020004	CENTE PVT. LTD.		IDC under Coo 7	(IBC)/475(ND)20		NEED TO CICALIN	2/0/2024
199	6496	0710102089762020/4	COSMIC INFRASOLUTION		IBC under Sec 7	COMPANY		NEED TO SIGN IN	2/9/2021
199			PVT. LTD Vs.			PETITION IB		ALL PAGES	
	0.407	07404004070700000	PRUDENTIAL HOTELS		0 044(4) 0	(IBC)/969(ND)20		NEED TO GION	0/0/0004
-00	6497	0/1010210/0/2020/3	MR. RP SINGHAL Vs. RP		Sec. 241(1),Sec.	COMPANY		NEED TO SIGN	2/9/2021
500			SINGHAL BUILDERS		242(4)	PETITION		ALL PAGES	
	0.400		PRIVATE LIMITED		10011 1 0 0	(COMPANIES		01	0/0/0004
	6498		SWASTIK INTERCHEM		IBC Under Sec 9	COMPANY		Stamp paper	2/9/2021
501			PVT. LTD. Vs. A M VINYT			PETITION IB		missing	
			PVT. LTD.			(IBC)/1005(ND)2			
	6499	0710200400812016/9	ESQUIRE ELECTRONICS		Application under	COMPANY		Wrong e-filing,	2/9/2021
502			INC Vs. NETHERLANDS		any other	PETITION		application need	
			INDIA COMMUNICATIONS		provisions	(COMPANIES		to file in IA	
			ENTERPRISES LTD			ACT)/108(PB)20			
	6500	0710102037412021/3			IBC Under Sec 9	COMPANY		Index missing,	2/9/2021
503			SOLUTIONS PRIVATE			PETITION IB			
			LIMITED. Vs. VENTO			(IBC)/372(ND)20			
			POWER AND ENERGY			21			
	6501	0710102047802021/1	GULSHAN KUMAR GUPTA		Rule 11 of NCLT,	CONTEMPT		Index missing,	2/9/2021
504			Vs. KARUN SHARMA		2016	PETITION		stamp paper	
						(IBC)/12(ND)202		missing, No	
	6502	0710102088692020/3	AMARPAL Vs. ANSAL		Rule 11 of NCLT,	INTERLOCUTO		Page no. 3 - 5	2/9/2021
05			PROPERTIES AND		2016	RY		true copy sign	
			INFRASTRUCTURE LTD.			APPLICATION		missing	

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	A	B	C C	D	E Date 44 - CNOLT	F	G	H	0/0/0004
	6503	0/101021014/2020/1	JSB INFRATECH LIMITED Vs. REGISTRAR OF		Rule 11 of NCLT	COMPANY		Page no. 5 - 34	2/9/2021
6506						APPLICATION(true copy sign	
			COMPANIES			COMPANIES		missing, Page	
	0504	074040040450004044	MR. ASHOK TRIPATHI Vs.		IDO	ACT)/770(ND)20 COMPANY		no. 31 - 34	2/9/2021
6507	6504	0/10102134582019/1	ANSAL PROPERTIES AND		IBC under Sec 7	PETITION IB		Page no. 3 - 5	2/9/2021
0307		1						true copy sign	
	6505	0710102052992021/1	INFRASTRUCTURE LTD.		Rule 11 of NCLT	(IBC)/2584(ND)2 COMPANY		missing Same document	2/9/2021
6508	6505	0710102052992021/1	SYSCOM ORGAINC		Rule 11 OI NCL1			filed twice	2/9/2021
0300						APPLICATION(COMPANIES		illed twice	
	6506	0740402070222020/2	WORLD PRIVATE LIMITED		Dulo46(d) NCLT	TRANSFER		Wrongly filed	2/0/2024
6509	6506	6	TECHNO ELECTRIC &		Rule16(d),NCLT	PETITION		Wrongly filed	2/9/2021
0309		О	ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL		Rules,2016 IBC			here	
	6507	0740402007662020/2	EASYPOLICY INSURANCE		Sec.	(IBC)/38(PB)202 COMPANY		E stemp missing	2/9/2021
	6507	07 10 102007 662020/3	WEB AGGREGATORS		59,Application	PETITION		E-stamp missing	2/9/2021
6510			PVT. LTD. Vs. NATIONAL		under any other	(COMPANIES			
0010			SECURITIES		provisions	ACT)/143(PB)20			
			DEPOSITORY LTD.		provisions	20			
	6508	0710102153162019/2			Sec. 230-232, Sec	CA(A) MERGER		Pages 118 to 128	2/9/2021
	0000	07 10 102 100 1020 1072	PRIVATE LIMITED Vs. M/S		234	AND		according to PDF	2/3/2021
6511			SHANVI ESTATE		204	AMALGAMATIO		Not clear	
			MANAGEMENT SERVICES			N(COMPANIES		Not oloui	
	6509	0710102107382019/4	SMALL INDUSTRIES		IBC under Sec 7	COMPANY		Master index	2/9/2021
			DEVELOPMENT BANK OF			PETITION IB		missing	
6512			INDIA Vs. RADHEY SHAM			(IBC)/1825(PB)2		9	
			TANDON MFG. PVT. LTD.			019			
	6510	0710102006872020/1	RAJKUMAR VINOD		Application under	COMPANY		NEED TO	2/9/2021
6513			VACHHER Vs.		any other	APPLICATION(I		SAPERATE	
					provisions - IBC	BC)/655(ND)202		FILLING	
	6511	0710102016582021/6	BHARAT HEAVY		Sec 42	COMPANY		ONLY PROOF OF	2/9/2021
6514			ELECTRICALS LIMITED			APPEAL		SERVICE	
			Vs. MOHAN LAL JAIN			(IBC)/10(ND)202		UPLOAD	
	6512	0710102030582020/3	SWASTIK PIPE LIMITED		IBC Under Sec 9	COMPANY		NEED TO IA FILE	26/08/2021
6515			Vs. RDC STEELS AND			PETITION IB			
			ALLIED SERVICE PVT.			(IBC)/779(ND)20			
6516	6513	0710102047462021/4	MANISH KUMAR Vs.		IBC under Sec 7	COMPANY		AFFIDAVIT	2/9/2021
			DRISHTI INDIA LIMITED			PETITION IB		MISSING	
	6514		SARANEQUIPMENTS&		IBC Under Sec 9	COMPANY		LETTER NOT	2/9/2021
6517			ENGINEERS (P) LTD. Vs.			PETITION IB		CONSIDER IN	
			PIONEER FABRICATORS			(IBC)/847(ND)20		ADDTIONAL	
			PRIVATE LTD			19		DOCUMENT	
	6515	0710102139442019/4			IBC Under Sec 9	COMPANY		Stamp paper	2/9/2021
6518			HEALTHCARE PRIVATE			PETITION IB		missing	
			LIMITED Vs. M/S FORTIS			(IBC)/2838(ND)2			
			HOSPITALS LIMITED			019			
	6516		NARMADA CEREALS PVT.		IBC Under Sec 10	COMPANY		NO index, No	2/9/2021
6519			LTD. Vs. ORIENTAL BANK			PETITION IB		Pagination	
			OF COMMERCE			(IBC)/138(ND)20			

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520	6517	0710120007302018/7 5	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2 018		Page no. 214 - 227 pages not clear	2/9/2021
521	6518	5	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)20		AFFIDAVIT MISSING	3/9/2021
522	6519	0710102014592019/1 6	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES		17 19 21 23 TRANSLATION	3/9/2021
523	6520	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/197(ND)20		PAGE-10-13 TRANSLATION	17/08/2021
524	6521		NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)2		Page no. 10 - 15 true copy sign missing	3/9/2021
525	6522		MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES		Stamp paper missing	3/9/2021
526	6523	0710200412572017/1 3	POWER 2 SIM PVT. LTD Vs. J.V. STRIP LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Court fees and welfare missing	3/9/2021
527	6524	0710102047802021/2	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)202		Wrong e-filing, application should be file	3/9/2021
528	6525	8	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)20 20		Document not clear	3/9/2021
529	6526		DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB		Document not clear	3/9/2021
530	6527	0710102062772021/1	MANISH GUPTA RESOLUTION PROFESSIONAL Vs. VINEET AGGARWAL		Sec 12(2)	INTERLOCUTO RY APPLICATION (I.B.C)/3857(ND)		It has no e-stamp paper and welfare fee is not sufficient.	
531	6528	0710102132672019/2 1	S.P. BUILDERS Vs. ADORE REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2731(ND)2		Page no. 20 page cut, page no. 73 - 77 pages not	3/9/2021
532	6529	0710102031632021/1	M/S VINTAGE FOOTWEAR PRIVATE LTD. Vs. I WORLD BUSINESS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/355(ND)20 21		Wrong Pagination in index	3/9/2021
533	6530	710102017522020	IFCI VS HI POINT INVESTMENT	Application(IB	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/478(ND)20	APOORV AGARWAL	case type wrong please merge your pdf please	7/2/2020

	Α	В	С	D	Е	F	G	Н	I
6534	6531	710102031802020	HARI SINGH PALI VS ADEL LANDMARKS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2 018	piyush pathak	affidavit back dated e-stamp paper not notarized Pg- 10,21,30,31 not clear pg- 22,24 not mention type copy true copy sign missed please upload proper file and	12/3/2020
6535	6532	710102045352021	SURINDER KERAM VS M/S GRANITE GATE PROPERTIES PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1248(PB)2	BRIJESH KUMAR SINGH	case type wrong notarized date not clear pg-	6/7/2021
6536	6533	710102047352021	NISHANT GAURAV GUPTA VS JBK DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process	COMPANY PETITION IB (IBC)/625(PB)20	vikas jadon	section wrong	13/07/2021
6537	6534	710102046512021	PUNJAB NATIONAL BANK VS NAVEEN KUMAR JAIN	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/702(ND)20	SARAN SURI	E-stamp paper not notarized	9/7/2021
6538	6535	710102061902021	TODAY HOMES NOIDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2 018	Shubhangi Tiwari	STAMP PAPER MISSED , SIGN MISSED AND SECTION NOT	30/08/2021
6539	6536	710102061922021	CHANDER VERMA VS CONTINENTAL CONSTRUCTION LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT		Omar Hoda	SUPPORTING AFFIDAVIT MISSING WITH 10 RUPEE NON JUDICIAL STAMP	30/08/2021
6540	6537	710102061292021	ROHIT SEHGAL VS CHARANJEET SINGH	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1525(ND)2	ROHIT SEHGAL	38-40 not clear page	27/08/2021
6541	6538	710102003262021	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Transfer	Rule16(d),NCLT Rules,2016 IBC		SAIKRISHNA ASSOCIATES	Please mention main IB no. on	14/01/2021
6542	6539	710102031272021	STERLING MOTOR CO. VS SUNIL PRAKASH	Company Petition IB (IBC)	Sec 42		RANJANA ROY GAWAI	brief of synopsis missed, list of dated & amp; amp; amp; events missed,	16/04/2021
6543	6540	710102031232021		Company Petition IB (IBC)	Sec 42		RANJANA ROY GAWAI	brief of synopsis missed, list of dated & events missed,	16/04/2021
6544	6541	710102062972021	HITACHI VANTARA INDIA PRIVATE LIMITED VS NATH MOTORS PVT LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		VIKAS GERA	Wrong case type select, link 2nd motion with 1st motion,	2/9/2021

	Α	В	С	D	E	F	G	Н	I
6545	6542	710102063432021	PARSVNATH DEVELOPERS LTD. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		Prashant Jain	Wrong Section select, fees missed,pages not clear 98,Petitioner company master data missed, Roc advances service missed, wrong income tax advance service,kindly	3/9/2021
6546	6543	710102055422021	ACTION CONSTRUCTION EQUIPMENT LIMITED VS K V DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)20 20	Gaurav	section not mention in soft copy need to sign on application E- stamp paper missed E-stamp	6/8/2021
6547	6544	710102058972021	KAPISH GUPTA VS DREAM PROCON PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)2	Himanshu Nailwal	Main Case Not Link Properly case year wrong	20/08/2021
6548	6545	710102062292021	DR.VICHITRA NARAYAN PATHAK LIQUIDATOR OF LAXMIPATI BALAJI INFRA PVT. LTD. VS PARAS SUBASHCHAND JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2 019	Abhishek	wrong Document	1/9/2021
6549	6546	710102062302021	YUG INTERNATIONAL PRIVATE LIMITED VS INDO LAMINATES	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/2874(ND)2	NILESH RANJAN	Wrong case type,wrong document	1/9/2021
6550	6547	710102062622021	SUNIL GUPTA VS CHANDRA PRAKASH RP OF GRANITE GATE		Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2	RISHI KUMAR SINGHAL	pg-43,44,46 not clear,true copy stamp missed	1/9/2021
6551	6548	710102062252021	CHANDRA PRAKASH VS SANDEEP MENDIRATTA		Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2	Sanju Kumar	wrong filing need to additional	31/08/2021
6552	6549	710102062632021	ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/144(PB)20 17	Nikhil Jain	Main case number wrong link,councel signature missed in index and in pg-B,stamp paper missed,pg- 26-28,41,42,43, in	1/9/2021

	Α	В	С	D	Е	F	G	Н	I
	6550	710102062322021	POTENS TRANSMISSION	Interlocutory	Sec 60(5)	COMPANY	Aditi Sharma	Wrong main case	
			& POWER PRIVATE	Application		PETITION IB		number in file,pg-	
			LIMITED VS GYAN CHAND	(I.B.C)		(IBC)/706(PB)20		106,126,129 in	
6553			NARANG			18		hindi,volume not	
0000								more than 200	
								pages,pg-239	
								vakalatnama	
								heading missed	
l	6551		ICICI BANK LIMITED Vs. C		IBC under Sec 7	COMPANY		1,70	6/9/2021
6554		9	&C CONSTRUCTION			PETITION IB		missing on every	
			LIMITED			(IBC)/1367(PB)2		page of the	
l	6552	0710102014732021/2	IIFL FINANCE LTD. Vs.		IBC under Sec 7	COMPANY		File both reply	3/9/2021
6555			JAIPURIA BUILDCON PVT			PETITION IB		separately	
	0==0	0740400047070004	LTD			(IBC)/173(PB)20			01010004
l	6553	0710102015952020/1			IBC Under Sec 9	COMPANY		,	6/9/2021
6556			ELEGANT INFRACON PRIVATE LIMITED			PETITION IB		Pagination, court	
	6554	0740402046402024/2	RAKESH KUMAR JAIN Vs.		19(2)	(IBC)/736(ND)20 INTERLOCUTO		fees missing on Page no. 1 - 9	6/9/2021
6557	0004	01 10 1020 10 102021/2	SN JEE BUILD WELL PVT.		13(4)	RY		sign missing,	UI 31 ZUZ I
0007			LTD.			APPLICATION		back date	
	6555	0710102026002021/1	EARTH COPIA OWNERS		Sec 60(5)	INTERLOCUTO			6/9/2021
			SOCIETY Vs. SURINDER			RY		sign missing,	0,0,202.
			JUNEJA			APPLICATION		Page no. 35	
6558						(I.B.C)/1713(ND)		stamp paper	
						2021		should be put	
								before affidavit,	
								Page no. 184	
	6556	0710102027782020/1	GRID INFRATECH PVT		Sec 12(2)	INTERLOCUTO		Wrong e-filing,	12/3/2021
6559			LTD Vs. HYTHRO			RY		application need	
			POWER CORPORATION			APPLICATION		to file in IA	
	6557	0710102033262021/5	BIBHUTI BHUSHAN		IBC under Sec 7	COMPANY		Court fees and	6/9/2021
6560			BISWAS & ORS Vs. M/S			PETITION IB		welfare missing	
			ANSAL PROPERTIES AND			(IBC)/330(ND)20		on vakalatnama	
			INFRASTRUCTURE			21			
	6558	0710102054232021/1	JITENDR KALRA Vs.		Application under	INTERLOCUTO		Wrong e-filing,	2/9/2021
6561			RAJESH PROJECT		any other	RY		application need	
	0550	07404004040000004	NEEDA LACCADIMALA M		provisions - IBC	APPLICATION		to file in IA	C/0/2024
	6559		NEERAJ AGGARWALA Vs.		Sec. 241(1)	COMPANY		J 0,	6/9/2021
6562		3	EASYPOLICY INSURANCE WEB AGGREGATORS			PETITION (COMPANIES		application need to file in IA	
			PVT. LTD.			ACT)/180(PB)20		to life iii IA	
	6560	0710102105092019/3	MR. LAXMI ELECTRICALS		IBC Under Sec 9	COMPANY		Wrong e-filing,	6/9/2021
	3300	01 10 102 1030320 13/3	& ENGINEERING Vs. M/S		Do onder Sec 9	PETITION IB		application need	UI JI ZUZ I
6563			VARDHMAN ESTATES			(IBC)/1735(ND)2		to file in IA	
			AND DEVELOPERS			019			
	6561	0710102113682019/5	ORIENT BELL LIMITED Vs.		IBC Under Sec 9	COMPANY		Stamp paper	17/03/2021
6564			ANSAL HOUSING AND			PETITION IB		missing	
			CONSTRUCTION LIMITED			(IBC)/1992(PB)2			
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	А	В	С	D	Е	F	G	Н	ı
	6562		RAVI NANDAN SAHAYA	ט	Sec. 58(3),Sec.	COMPANY	G	⊓ Wrong e-filing,	25/08/2021
6565	0302	07 10 102 1 10 1020 19/9	Vs. BHARAT NIDHI		59,Sec.	APPEAL(COMP		application need	23/00/2021
0000			LIMITED		213,Application	ANIES		to file in IA	
	6563	0710102165052019/7	BALWANT SINGH Vs. M/S		IBC under Sec 7	COMPANY		Court fee is	6/9/2021
6566	0303	07 10 102 1030320 19/1	AMB INFRABUILD		ibo under sec /	PETITION IB		deficient	0/3/2021
0000			PRIVATE LIMITED			(IBC)/190(ND)20		dencient	
	6564	0710102168642019/5			IBC Under Sec 9	COMPANY		Index missing, no	6/9/2021
6567	0304	07 10 102 1000420 19/3	PRIVATE LIMITED Vs.		ibo officer Sec 3	PETITION IB		pagination, court	0/3/2021
0001			PUNJ LLYOD AVIATION			(IBC)/112(ND)20		fees and welfare	
	6565	0710120003842018/2	INDIAN OVERSEAS BANK		IBC under Sec 7	COMPANY		Page no. 1 - 16	6/9/2021
	0303	9	Vs. M/S. RATHI TMT		ibo under dec /	PETITION IB		sign missing,	0/3/2021
			SARIA PVT. LTD.			(IBC)/938(PB)20		stamp paper	
6568			SANA FVI. LID.			18		missing, Page	
						10		no. 21 - 46 true	
								copy sign	
	6566	0710120007562019/1	M/S. MODI DISTILLERY		IBC Under Sec 9	COMPANY		Signs required	6/9/2021
6569	3330		LTD. Vs. M/S. GAGAN		DO Officer Sec 9	PETITION IB		on every page	5/5/202 I
0000			DISTILLERS &			(IBC)/1061(ND)2		on every page	
	6567		M/S. MODI DISTILLERY		IBC Under Sec 9	COMPANY		Welfare is not	6/9/2021
6570	0307		LTD. Vs. M/S. GAGAN		ibo onder sec s	PETITION IB		suficient	0/3/2021
00.0			DISTILLERS &			(IBC)/1061(ND)2		Sundiciti	
	6568	0710102000982019/7	ANITA GARG AND ORS.		IBC under Sec 7	COMPANY		Court fees	6/9/2021
6571		07 10 102000020 1071	Vs. JAIPURIA BUILDCON		Bo andor oco r	PETITION IB		missing	0/0/2021
			PRIVATE LIMITED			(IBC)/115(PB)20			
	6569		RAM DEV PVT LTD Vs.		Rule 11 of NCLT,	INTERLOCUTO		Wrong e-filing,	6/9/2021
6572					2016	RY		application need	0,0,2021
						APPLICATION		to file in IA	
	6570	0710102013872018/2	RAJ VIJ. Vs. MARKETING		IBC Under Sec 9	COMPANY		No Index, No	6/9/2021
6573		1	TIMES AUTOMOBILES			PETITION IB		Pagination	0.0.2021
	6571	0710102052932021/1			Sec 60(5)	INTERLOCUTO		Stamp paper	6/9/2021
6574			INTERNATIONAL PVT LTD			RY		missing	
			Vs. UTM ENGINEERING			APPLICATION		J9	
	6572	0710102059532021/1	VIKAS GARG Vs.		Sec. 45 (1)	INTERLOCUTO		Court fees and	6/9/2021
6575			CHANDERSH JAJOO		,	RY		welfare missing	
						APPLICATION			
	6573	0710102044462021/6	AXYKNO CAPITAL		Application under	INTERLOCUTO		paging required	6/9/2021
6576			SERVICES PRIVATE		any other	RY		on every pages	
			LIMITED Vs. JAYANT		provisions - IBC	APPLICATION			
	6574	0710102044462021/7			Application under			Paging	6/9/2021
6577			SERVICES PRIVATE		any other	RY		requirement	
	<u> </u>		LIMITED Vs. JAYANT		provisions - IBC	APPLICATION			
	6575	0710102068642020/2	DATA WORLD		Sec. 131(1)	COMPANY		No Index, No	6/9/2021
6578			INFORMATION SYSTEMS			PETITION		Pagination	
0070			PRIVATE LIMITED Vs.			(COMPANIES			
	<u> </u>		ULTRASCEND			ACT)/34(ND)202			
	6576	0710102105602020/6	PANKAJ SABHARWAL &		Sec. 213	COMPANY		Stamp paper	6/9/2021
6579			ORS. Vs. SUPERTECH			PETITION		missing, Page	
			LIMITED & ORS.			(COMPANIES		no. 32 - 33 pages	

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	A 6577	B	C RAJ KAPOOR GUPTA Vs.	D	IBC Under Sec 9	F	G	H No Desiration	6/0/2024
6580	6577	0/10102128/62019/2			IBC Under Sec 9	COMPANY		No Pagination,	6/9/2021
0000			AMARTECH			PETITION IB		welfare missing,	
	6578		DBS BANK LTD. VS DBS	Interlocutory	Rule 11 of NCLT,	(IBC)/3279(ND)2 COMPANY	RITU	Pagination Not	13/07/2021
3581	03/0		BANK LTD.	,	2016	PETITION IB	KIIU	Done Properly	13/0//2021
1001			BANK LID.	(I.B.C)	2016	(IBC)/102(PB)20		and Plz Correct	
	6579	710102052252021	DEEPAK DHIR VS HARISH		Sec 60(5)	(100)/102(F0)20	Bhawani G Mann	main case not	27/07/2021
5582	03/3		MANCHANDA	Application	Sec 60(5)		Bilawaili G Mailii	link	21/01/2021
2002			MANONANDA	(I.B.C)				IIIIK	
	6580	710102052262021	KAMLESH BASSI VS	Interlocutory	Sec 60(5)	COMPANY	Bhawani G Mann	pagination not	27/07/2021
5583			HARISH MANCHANDA	Application		PETITION IB		complete in pdf	
				(I.B.C)		(IBC)/16(PB)201			
	6581	710102062852021	SPJ CARGO PVT LTD VS	Interlocutory	Sec 60(5)	COMPANY	Shiv	Plz Mention	2/9/2021
5584			AI - OUA FOOD	Application	(1)	PETITION IB		Correct main	
			PROCESSING PRIVATE	(I.B.C)		(IBC)/453(ND)20		case number IN	
	6582				Rule 11 of NCLT,	COMPANY	LCA Legal	section wrong	2/9/2021
585			STATE BANK OF INDIA	-	2016	PETITION IB			
				(I.B.C)		(IBC)/3042(ND)2			
	6583	710102063212021	SHINING INFRABUILDCON	Interlocutory	Sec 60(5)		Neeraj	pg-71 not clear	3/9/2021
586			LLP VS NOIDA	Application		PETITION IB	-	and in hindi,pg-	
300				(I.B.C)		(IBC)/74(ND)201		79,85,90,103,104,	
						8		106,107,109,110	
	6584	710102063852021	DEPARTMENT OF	Miscellaneou	Sec. 230-232 -		Kamal	Wrong	6/9/2021
			TELECOMMUNICATIONS	s	Second Motion			documents	
5587			VS TATA TELESERVICES	Application(C				uploaded	
			LIMITED	ompanies					
				Act)					
	6585			Company	Sec 433(e)/433(f)		DEEPAK	Wrong	1/8/2021
588			ENERGY PRIVATE	Appeal(Comp	of CA 1956			documents	
			LIMITED	anies Act)	-			upload	
	6586	710102063842021	DEPARTMENT OF	CP(AA)	Sec. 230-232 -		Kamal	wrong	6/9/2021
			TELECOMMUNICATIONS	Merger and	Second Motion			documents	
5589			VS TATA TELESERVICES	Amalgamatio				upload	
			(MAHARASHTRA) LIMITED	•					
	0=0=	7 404000000004		Act)	0 000 000		14		0/0/0004
	6587	710102063862021	DEPARTMENT OF	CP(AA)	Sec. 230-232 -		Kamal	wrong document	6/9/2021
590			TELECOMMUNICATIONS	Merger and	Second Motion			uploded	
5590				Amalgamatio					
			LIMITED	n(Companies					
	6588	710102064062021	SUNLITE CORPORATE	Act) Transfer	Pulo16(d) NCLT		HITESH SACHAR	wrong occo ture	7/9/2021
	0000				Rule16(d),NCLT Rules,2016 IBC		HILESH SACHAR	wrong case type, memo of partied,	11312021
591			PCT. LTD. VS VERMA	redition (IBC)	Nuies,2010 IBC			brief of synopsis	
			REALTORS AND TRADING					and list of dates	
			PVT. LTD					&	
	6589	0710102168642019/6			IBC Under Sec 9	COMPANY		Court fee is not	7/9/2021
592	5555		PRIVATE LIMITED Vs.		is sinder sec 3	PETITION IB		sufficient	1,3,2021
			PUNJ LLYOD AVIATION			(IBC)/112(ND)20			
		1	I DIA LE LOD AVIATION	1	l .	1(150), 1 12(140)20	I	L	1

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	6590		MRS. PALLAVI GUPTA &		IBC under Sec 7	COMPANY		There is no court	7/9/2021
93			MR. PADAM THAKUR Vs.			PETITION IB		fee	
90			JAIPURIA BUILDCON PVT.			(IBC)/48(PB)202			
			LTD			0			
	6591	0710120012082018/6	SHINOJ KOSHY Vs. M/S		IBC under Sec 7	COMPANY		Court fee is not	3/9/2021
94		0	GRANITE GATE			PETITION IB		sufficient	
			PROPERTIES PVT LTD			(IBC)/1248(PB)2			
	6592		ANIL KHETERPAL Vs.		Application under	INTÉRLOCUTO		Index missing	7/9/2021
95			INNOVARI		any other	RY			
			TECHNOLOGIES PRIVATE		provisions - IBC	APPLICATION			
	6593	0710102033512020/5	ANIL KHETERPAL Vs.		Application under	INTERLOCUTO		Index missing	7/9/2021
596			INNOVARI		any other	RY		mack micomig	77072021
			TECHNOLOGIES PRIVATE		provisions - IBC	APPLICATION			
	6594	0740402022702020/2	AMBER SHEETS & BOXES		IBC Under Sec 9	COMPANY		Pg. no.14 is	7/9/2021
	0094	01 10 1020221 02020/2	Vs. FIROZABAD		IDO UNIUEL SEC 9	PETITION IB			11312021
597			CERAMICS PRIVATE			_		missing, pages are not clear	
ופנ			=			(IBC)/720(ND)20			
			LIMITED			20		Pages 37 to 43	
						00117		according to PDF	
	6595	0710102027582021/6			Sec. 241(1),Sec.	COMPANY		True copy sign	7/9/2021
598			INVESTMENTS S.à R.L.		242(4),Section	PETITION		missing on every	
			Vs. RATTANINDIA		339,Sec. 244(1)	(COMPANIES		page	
	6596	0710102027582021/7	LSF10 ROSE		Sec. 241(1),Sec.	COMPANY		True copy sign	7/9/2021
599			INVESTMENTS S.à R.L.		242(4),Section	PETITION		missing on every	
			Vs. RATTANINDIA		339,Sec. 244(1)	(COMPANIES		page	
	6597	0710102027902020/4	SHIKHA GARG Vs.		IBC Under Sec 9	COMPANY		No Index, No	7/9/2021
600			MICROMAX INFORMATICS			PETITION IB		Pagination	
			LIMITED			(IBC)/709(ND)20			
	6598	0710102028022020/6	AVANI MINING PRIVATE		IBC Section 59	COMPANY		Stamp paper	7/9/2021
601			LIMITED Vs.			PETITION IB		missing	
	6599	0710102029742018/3	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		Wrong	7/9/2021
		011010202011201070	WAR 19 Vs. REGISTRAR		Government Body			pagination, true	
602			OF COMPANIES M/S		Government Body	ANIES		copy sign	
			YOGYA INFOTECH			ACT)/1203(ND)2		missing on every	
	6600	0710102027562021/2	M/S THE HAMLIN TRUST		Sec. 241(1),Sec.	COMPANY		True copy sign	7/9/2021
603	3000	01 10 102031 302021/2	Vs. RATTANINDIA		242(4),Sec. 244(1)	PETITION		missing on every	11312021
003			FINANCE PRIVATE		242(4),3ec. 244(1)			_	
	0004					(COMPANIES		page	7/0/0004
	6601		SUNIL KUMAR KABRA			INTERLOCUTO		No Index, no	7/9/2021
			RESOLUTION			RY		Pagination	
			PROFESSIONAL IN THE			APPLICATION			
604			MATTER OF IIRP OF MRS.			(I.B.C)/3893(ND)			
			ASHA MITTAL Vs. ICICI			2021			
			BANK LIMITED [THROUGH						
			ITS MANAGER]						
	6602	0710102071642020/1	ANNIES APPAREL		Sec 66(1)	INTERLOCUTO		Court fees and	7/9/2021
605			PRIVATE LIMITED Vs.			RY		welfare missing	
	<u> </u>		ANNIES APPAREL			APPLICATION		on vakalatnama	
	6603	0710102094282020/5			Sec. 213	COMPANY		Wrong e-filing,	7/9/2021
606			RAJDHANI NURSURIES		-	PETITION		application need	
			LIMITED			(COMPANIES		to file in IA	1

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	6604	0710102105502020/5			IBC Under Sec 9	COMPANY		Wrong	7/9/2021
6607			THERAPEUTICS LLP Vs.			PETITION IB		pagination, Page	
0007			MEDEOR HOSPITAL			(IBC)/1072(ND)2		no. 1 - 17 sign	
			LIMITED			020		missing, Page	
	CCOF	0740400400200040/4	DDAND EVOKE CYCTEMO		IDC Under Co. O	COMPANY		no. 1 - 87 true	7/0/0004
	6605		BRAND EVOKE SYSTEMS AND CREATIVE		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing	7/9/2021
6608		0	SOLUTIONS PRIVATE					(petition)	
			LIMITED Vs. VLCC			(IBC)/2018(ND)2 019			
	6606		BRAND EVOKE SYSTEMS		IBC Under Sec 9	COMPANY		Wrong o filing	7/9/2021
	0000	2	AND CREATIVE		IBC Ulider Sec 9	PETITION IB		Wrong e-filing (petition)	11912021
6609		2	SOLUTIONS PRIVATE			(IBC)/2018(ND)2		(petition)	
			LIMITED Vs. VLCC			019			
	6607	0710102119522020/2			IBC under Sec 7	COMPANY		Court fees and	7/9/2021
	0007	07 10 102 1 1932202072	FINANCE FUND LIMITED		ibe under Sec 7	PETITION IB		welfare missing	11912021
6610			Vs. M/S WORLDS			(IBC)/78(ND)202		on vakalatnama,	
3010			WINDOW TRADING			1		stamp paper	
			PRIVATE LIMITED			•		missing, wrong	
	6608		ANKUR ENTERPRISES Vs.		Application under	INTERLOCUTO		Page no. 1 - 4	7/9/2021
6611			PANTEL TECHNOLOGIES		any other	RY		sign missing,	
			PRIVATE LIMITED		provisions - IBC	APPLICATION		Page no. 8	
2212	6609	0710102029022020/3	L & T FINANCE LIMITED		Section 95(1)	COMPANY		Page no. 1 - 3	7/9/2021
6612			Vs. NEERAJ SINGHAL		,	PETITION IB		sign missing	
	6610	0710102077422020/4	GULLIVERS TRAVEL		IBC Under Sec 9	COMPANY		Same Reply	7/9/2021
0040			ASSOCIATES Vs. FORE			PETITION IB		document filed	
6613			REPRESENTATIONS &			(IBC)/922(ND)20		twice, Notary	
			TRAVEL PVT. LTD.			20		missing in E-	
	6611	0710102119522020/3	LH ASIAN TRADE		IBC under Sec 7	COMPANY		No Index, No	7/9/2021
6614			FINANCE FUND LIMITED			PETITION IB		Pagination, court	
0017			Vs. M/S WORLDS			(IBC)/78(ND)202		fees and welfare	
			WINDOW TRADING			1		missing on	
	6612	0710102120122019/8	SURINDER KUMAR		Sec. 58(3),Sec.	COMPANY		Wrong e-filing,	7/9/2021
6615			SINGAL Vs. M/S AAR KAY		241(1),Sec. 242(4)	PETITION		application	
			INFRAMATRIX LIMITED			(COMPANIES		should be filed in	
	6613	0710102142522019/3	PAWAN KUMAR SHARMA		IBC under Sec 7	COMPANY		Notary missing in	7/9/2021
6616			Vs. SUNCITY HI-TECH			PETITION IB		E-stamp	
			INFRASTRUCTURE PVT.			(IBC)/2839(ND)2			
6617	6614		BV COTTON PVT. LTD. Vs.		IBC Under Sec 9	COMPANY		Wrongly Filed	8/9/2021
			INNOVATIVE TEXTILES		2 22/5	PETITION IB		here	0/0/0004
	6615	0/10102010242021/1	ASHMEET SINGH BHATIA		Sec 60(5)	INTERLOCUTO		W.S Index Page	8/9/2021
6618			Vs. THREE C UNIVERSAL			RY		Not filed properly	
			DEVELOPERS PRIVATE			APPLICATION		and also its	
	6646	074040204004202470	LIMITED D M FOODS PRIVATE		Cub costion (I) of	(I.B.C)/934(ND)2		Content is	0/0/2024
6619	6616	07 10102010812021/2			Sub-section (I) of section 230	CA(A) MERGER		W.S Index Page	8/9/2021
0019			LIMITED Vs. REGISTRAR		Section 230	AND AMALGAMATIO		Not filed properly	
	6617		OF COMPANIES ANIL KOHLI Vs. G P		Soc 60(5)	COMPANY		and also its	9/0/2024
6620	0017		GLOBAL ENERGY PVT		Sec 60(5)	APPLICATION(I		Pages 59,63,75 to 79 Not Clear and	0/3/2021
0020			LIMITED			BC)/1090(PB)20		Readable	
		1	LIIVII I ED	<u> </u>	l	DC// 1030(PD)20		reauable	ļ

	Α	В	С	D	Е	F	G	Н	ı
			M+R LOGISTICS (INDIA)		Rule 11 of NCLT,	COMPANY	-	Signs required	25/08/2021
6621	00.0		PRIVATE LIMITED Vs.		2016	APPLICATION(I		on all pages.	20/00/2021
			THE INDURE PRIVATE		2010	BC)/1678(ND)20		on an pages.	
	6619	0710102151002019/7	ATUL KUMAR SINGHAL		IBC Under Sec 9	COMPANY		Court fee is not	8/9/2021
6622	0013	07 10 102 10 10020 13/1	Vs. FIITJEE LIMITED		ibo onaci occ s	PETITION IB		sufficient	0/3/2021
	6620	0710102015482020/3	SHERWIN WILLIAMS		IBC Under Sec 9	COMPANY		E-stamp Date and	8/9/2021
	0020	07 10 10 20 10 40 20 20 70	COATINGS INDIA PVT LTD		IBO Onaci occ s	PETITION IB		Affidavit Date are	0/3/2021
6623			Vs. HARSH SPECIALITY			(IBC)/462(ND)20		not matching	
			COATING PRIVATE			20		not matering	
	6621		DRIP CAPITAL INC Vs. AL		IBC under Sec 7	COMPANY		E-stamp Date and	8/9/2021
6624	0021	07 10 10 20 2 10 0 2 0 2 0 7 1	SAQIB EXPORTS PRIVATE		ibo andor oco r	PETITION IB		Affidavit Date are	0/0/2021
			LTD			(IBC)/745(PB)20		not matching	
	6622	0710102153152019/6			IBC Under Sec 9	COMPANY		Not showing e-	8/9/2021
6625	0022	07 10 102 100 1020 1070	LOTUS WOODTECH		IBO Chach Coo C	PETITION IB		stamp paper	0/0/2021
			PRIVATE LIMITED			(IBC)/3106(ND)2		otamp paper	
	6623	0710102015402021/1	M/S FORTIS HOSPITAL		Application under	INTERLOCUTO		Stamp paper	8/9/2021
	0020	07 10 10 20 10 40 20 217 1	LIMITED Vs. M/S		any other	RY		missing	0/0/2021
6626			MEDSOURCE		provisions - IBC	APPLICATION			
			HEALTHCARE PRIVATE		proviolene ize	(I.B.C)/3093(ND)			
	6624	0710102407902018/6	INDIABULLS HOUSING		IBC under Sec 7	COMPANY		Wrong e-filing,	18/08/2021
6627			FINANCE LTD. Vs. BHA		les andor soo .	PETITION IB		need to file in IA	10/00/2021
			ASSOCIATES PVT. LTD.			(IBC)/854(PB)20			
	6625	0710102017822021/3	TRANS CONSTRUCTION		Sec 252 (3)	(Documents not	24/08/2021
6628			CONSULTANCY PVT LTD		(0)			available please	
		(Vs. REGISTRAR OF					refile the	
	6626	0710102027652021/1	MANOJ PROPERTIES		Sec. 230-232 -			Documents not	20/08/2021
6629			PRIVATE LIMITED Vs.		Second Motion			available please	
		,						refile the	
	6627	0710102033582021/2	PURVI CREDIT AND		Sec. 230-232 -			Documents not	6/9/2021
6630		(No.of Docs - 1)	HOLDINGS PRIVATE		Second Motion			available please	
		, ,	LIMITE Vs.					refile the	
	6628	0710102039032021/5	COMPAREX INDIA		Sec. 230-232 -			Documents not	6/9/2021
6631		(No.of Docs - 1)	PRIVATE LIMITED Vs.		Second Motion			available please	
								refile the	
	6629	0710102060492021/1	MARKETING TIMES		Regulation 44(2),			Documents not	3/9/2021
6632		(No.of Docs - 1)	AUTOMOBILES Vs. RAJ		Liquidation			available please	
			VIJ.		process			refile the	
	6630	0710102077032020/1	PRIORITY VENDOR		Sec. 230-232 -			Documents not	2/9/2021
6633		4(No.of Docs - 1)	TECHNOLOGIES PRIVATE		Second Motion			available , please	
		, ,	LIMITED Vs.					refile	
	6631	0710102089332019/1			IBC Under Sec 9			Wrong e-filing,	13/07/2021
6634			INDUSTRIES PVT LTD Vs.					need to file in IA	
0034		,	MOSERBAER						
			ELECTRONICS LTD						
	6632		MUKESH KUMAR GUPTA		Sec 252 (3)			Documents not	24/08/2021
6635		(No.of Docs - 1)	Vs. REGISTRAR OF					available , please	
		,	COMPANIES DELHI &					refile	

636	6633	10740409406699040/9					
36			SUNRISE CEMENT PVT	Sec 252 (1) - By		No Index, No	25/09/2019
		(No.of Docs - 1)	LTD Vs. DIGITAL	Government		Pagintaion	
			ENTERPRISE	Body,Sec 252 (3) -			
	6634	0710102113292020/2	M/S A.V. COMPUTERS	Sec. 230-232 -		Documents not	23/08/2021
37		(No.of Docs - 4)	PRIVATE LIMITED Vs. M/S	Second Motion		available please	
31			MERCURY FABRICS			refile the	
			PRIVATE LIMITED			documents	
	6635	0710102113292020/2	M/S A.V. COMPUTERS	Sec. 230-232 -		Documents not	30/08/2021
		(No.of Docs - 4)	PRIVATE LIMITED Vs. M/S	Second Motion		available please	
538			MERCURY FABRICS			refile the	
			PRIVATE LIMITED			documents	
	6636		M/S A.V. COMPUTERS	Sec. 230-232 -		Documents not	31/08/2021
			PRIVATE LIMITED Vs. M/S	Second Motion		available please	0 1700/2021
639		,	MERCURY FABRICS	occona monon		refile the	
			PRIVATE LIMITED			documents	
\dashv	6637		M/S A.V. COMPUTERS	Sec. 230-232 -		Documents not	7/9/2021
	JUJ1		PRIVATE LIMITED Vs. M/S	Second Motion		available please	11912021
640		,		Second Motion			
			MERCURY FABRICS			refile the	
	0000		PRIVATE LIMITED GATEWAY IMPEX PVT.	0.0.050 (4)		documents	27/08/2021
	6638			Sec 252 (1)		Documents not	27/08/2021
641		•	LTD. (SHAREHOLDER OF			available please	
			OLIVIA EQUIPMENTS PVT.			refile the	
			LTD.) Vs. REGISTRAR OF			documents	
	6639	0710102141062019/1		Sec. 230-232 -		Documents not	17/08/2021
642		` ,	SOLUTIONS INDIA PVT	Second Motion		uploded, please	
			LTD Vs.			refile	
	6640		DBS BANK LTD. Vs. M/S	IBC under Sec 7		Documents not	18/08/2021
643		(No.of Docs - 2)	EDU SMART SERVICES			available please	
			PVT. LTD.			refile the	
	6641	0710102412272017/5	DBS BANK LTD. Vs. M/S	IBC under Sec 7		Documents not	27/08/2021
644		(No.of Docs - 2)	EDU SMART SERVICES			available please	
			PVT. LTD.			refile the	
	6642	0710120001492018/1	DISH TV INDIA LIMITED	IBC Under Sec 9		Wrong e-filing,	18/01/2020
645		4(No.of Docs - 1)	Vs. MACRO COMMERCE			need to file in IA	
		,	PRIVATE LIMITED				
	6643	0710120001492018/1	DISH TV INDIA LIMITED	IBC Under Sec 9		Wrong e-filing,	25/10/2019
646		4(No.of Docs - 1)	Vs. MACRO COMMERCE			need to file in IA	
		, ,	PRIVATE LIMITED				
	6644		M/S DYNOMAX SALES	Application under		Documents not	7/9/2021
647			PVT LTD. Vs. REGISTRAR	any other		available please	
		,	OF COMPANIES	provisions		refile the	
	6645		Rajinder Prasad Arora	1		Court fees	2/9/2021
648	55.0					missing on	
-	6646	710000062992021	Rajinder Prasad Arora			Court fees	2/9/2021
649	3070		rajinaor i lasaa Alola			missing on	_, 0, _ 0 _ 1
\dashv	6647	710000060942021	Nimitaya Infotech Pvt Ltd	- 		Form 3c missing	26/08/2021
650	JU41	1 10000000342021	miniaya iniolecii Fvi Llu			, page no. 10 not	20/00/2021
+	6649	74000000000000	Nimitovo promotoro				26/00/2024
651	6648		Nimitaya promotors private limited			Form 3c missing	26/08/2021

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6652	6649	710000060922021	Bluebird software pvt ltd.				-	Form 3c missing	26/08/2021
6653	6650	710000060272021	AXIS TRUSTEE SERVICES					Court fees and	25/08/2021
0000			LIMITED					welfare missing	
6654	6651	710000060342021	AXIS TRUSTEE SERVICES					Court fees and	25/08/2021
0004			LIMITED					welfare missing	
6655	6652	710000060332021	AXIS TRUSTEE SERVICES					Court fees and	25/08/2021
0000			LIMITED					welfare missing	
	6653	710102009922021	MEDSOURCE	Company	IBC Under Sec 9		lkgiri	jurisdiction	4/2/2021
6656			HEALTHCARE PVT. LTD.	Petition IB				Punjab	
			VS FORTIS HEALTHCRE	(IBC)					
	6654	710102063822021	IRONBELL INFRA	Company	Sec 252 (3)		ANUJ GUPTA	0 71	6/9/2021
			PRIVATE LIMITED VS	Petition				select,Master	
			REGISTRAR OF	(Companies				index missed,	
			COMPANIES DELHI	Act)				Memo of	
								parties/synopsis/l	
								ist of dates	
								&	
6657								events missed,	
								Supporting affidavit and e	
								stamp not	
								notraize,MoA	
								&	
								AoA missed, Stk	
								07 missed,	
								company master	
	6655	710102063812021	SH. OM PRAKASH GUPTA	Company	Section 94(1)		Om Pal	iurisdiction WB	6/9/2021
6658	0000	110102000012021	VS STATE BANK OF INDIA		00011011 04(1)		Om r ui	janoalotion WD	0/0/2021
				(IBC)					
	6656	710102030462021	M/S PADIA TIMBER	,	Sec 60(5)	COMPANY	Pankaj Bhagat	need to separate	15/04/2021
6659			COMPANY PVT. LTD. VS		, ,	PETITION IB	, ,	file both report	
			VGA DEVELOPERS PVT.			(IBC)/559(PB)20		and application	
	6657	710102030472021	M/S REGAL METAL &		Rule 11 of NCLT,	COMPANY	Pankaj Bhagat	main case year	15/04/2021
6660			FERRO ALLOYS VS M/S		2016	PETITION IB		wrong in pdf	
			SANDEEP AXLES PVT			(IBC)/420(ND)20		section wrong	
6661	6658	710102054732021	ANURAG GOEL VS ABW		Sec	COMPANY	ANURAG	fees due other	4/8/2021
			INFRASTRUCTURE		12(2),Application	PETITION IB		section 25	
	6659	710102055012021	PAWAN KUMAR AND ANR		Rule 11 of NCLT		Manisha	13-18 translate	5/8/2021
			VS RAHEJA MALL					page and sign	
			MANAGEMENT LTD. &					missing in	
			ORS.					application 13-18	
6662								translate page	
								and sign missing	
								in application	
								main case not	
	0000	740400050440004	CTATE DANK OF INDIA VO		Co. CO(E)	COMPANY	A - 4b -	link stamp paper	44/0/2024
6663	6660	710102056412021	STATE BANK OF INDIA VS		Sec 60(5)	COMPANY	Astha	main case year	11/8/2021
0003			CENTURY COMMUNICATIONS			PETITION IB		wrong please	
	l		COMMUNICATIONS			(IBC)/263(PB)20		check	

	Α	В	С	D	E	F	G	Н	I
6664	6661	710102057662021	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. VS ADEL LANDMARKS LTD		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/300(PB)20 20	Ajit Gyanchand Jain	Supporting Affidavit Missing	16/08/2021
6665	6662	710102063932021	DHIRENDRA PRATAP SINGH VS DOOK CONSULTING SERVICES		Application under any other provisions - IBC		Rakesh Kumar	main case not link,wrong case type	7/9/2021
6666	6663	710102064032021	RPS INFRASTRUCTURE LTD. VS KST INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2 018	apoorva bhumesh	due payment of other section,back date affidavit,proof of	7/9/2021
6667	6664	710102063882021	L & T FINANCE LIMITED VS NEERAJ SINGHAL		Rule 11 of NCLT, 2016	COMPANY PETITION IB	RANJANA ROY GAWAI	true copy missing in	6/9/2021
6668	6665	710102149522019	DEEPESH VS ARM TECH (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DEEPESH	bank statement edit, compliance affidavit merge, 6A in index, old	15/11/2019
6669	6666	710102093542020	HEM SINGH BHARANA VS SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1140(ND)2	APOORV AGARWAL	main case bench wrong stamp paper missed Pg-	29/09/2020
6670	6667	710102043832021	HEM SINGH VS DARSHAN SINGH ANAND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/71(ND)201 9	Vaibhav Manu Srivastava	Pg-20 to 26 in hindi Pg- 86,92,93,98,100 to 108, not clear please mention	29/06/2021
6671	6668	710102058082021	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/571(ND)20 20	DEBAMITRA ADHIKARI	& amp; amp; quot; wrong section please check your section technically and in	17/08/2021
6672	6669	710102058202021	SURAJ MAL & ORS VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)20 18	SINHA SHREY	section wrong mention pages 7,10section wrong mention pages 7,10index and sign missing or affidavit and stamp paper	17/08/2021
6673	6670	710102058062021	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/571(ND)20 20	DEBAMITRA ADHIKARI	wrong section please check your section technically and in	17/08/2021

	Α	В	С	D	E	F	G	Н	I
6674	6671		SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS LIQUIDATOR SH. NAVEEN KUMAR JAIN (REGN. NO. IBBI/IPA- 001/IP-P00650/2017 - 18/11097) M/S XALTA FOOD AND BEVERAGES	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Ankit Jain	section wrong and case type wrong main case not link with application	7/9/2021
6675	6672	710102064082021	THE ASSISTANT COMMISSIONER VS RAKESH SINGALA RP FOR AD VICTORIAM VENTURES (P) LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2380(ND)2 019	SAMIKSHA	Pg-36 cut Pg- 54,68,82,in hindi Pg-94 not clear please mention properly typed	7/9/2021
6676	6673			Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/421(ND)20	PHOENIX LAW FIRM	pg-7,8 missed	8/9/2021
6677	6674	710102064352021	ARVIND GARG VS SHADAB KHAN	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/138(ND)20	Arvind Garg	section wrong	7/9/2021
6678	6675	710102064482021	PRATIMA KHANNA VS SHADAB KHAN	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)20 18	Kanika Jain	true copy sign and stamp missed,worng case type,court fee and welfare	7/9/2021
6679	6676	710102064512021		Miscellaneou s Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/41(ND)202 0	MOHIT GONDI	Wrong section(index section not match with file section),wrong	7/9/2021
6680	6677	0710102030302020/2	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)20 20		Notary missing in E-stamp, Welfare Fee stamp and COurt Fee stamp missing in	8/9/2021
6681	6678		OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)20 21		Welfare Fee stamp msising in Vakalatnama	8/9/2021
6682	6679		STATE BANK OF INDIA Vs. RAJ KUMAR RATHI		Section 95(1)	COMPANY PETITION IB		Index missing	8/9/2021
6683	6680		STATE BANK OF INDIA Vs. SAURABH RATHI		Section 95(1)	COMPANY PETITION IB		Index missing	8/9/2021
6684	6681		RAJESH SABHARWAL Vs. DESEIN PRIVATE LIMITED			COMPANY PETITION IB		Court Fee stamp missing in	8/9/2021

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		0710102101032019/4	·		IBC Under Sec 9	COMPANY	<u> </u>	There is no e-	8/9/2021
	0002	07 10 102 10 10 320 13/4	SERVICES THROUGH		ibo onder dec 3	PETITION IB		stamp paper &	0/3/2021
6685			PROPRIETOR MRS.			(IBC)/1718(ND)2		Wrongly filed	
0000			MEENA SAKARIA Vs. HI			019		here	
			RISE INFRATECH			013			
	6683	0710102102572020/5	SURESH KUMAR BANSAL		Application under	INTERLOCUTO		Affidavit is not	8/9/2021
	0000	07 10 102 10207202070	LIQUIDATOR OF GAGAN		any other	RY		showing cleared	0/3/2021
			DISTILLERS AND		provisions-	APPLICATION		and also cheque,	
6686			BEVERAGES PVT. LTD.		IBC,Application	(I.B.C)/5228(ND)		need to be	
""			Vs. MR. GAGAN DODA		under any other	2020		welfare fee on	
			AND OTHERS		provisions-			vakalatnama	
			SUSPENDED DIRECTOR		IBC,Sec 43(1) r/w			· anaiamama	
	6684	0710102000722021/1	TRANSERVE		IBC Under Sec 9	COMPANY		e-stamp paper	9/9/2021
			TECHNOLOGIES PRIVATE		in the second second	PETITION IB		should be with	0.0.2021
6687			LIMITED Vs. TECHNOFAB			(IBC)/159(ND)20		affidavit.	
			ENGINEERING LIMITED			21			
	6685		ASHMEET SINGH BHATIA		Sec 60(5)	INTERLOCUTO		Pages 10 to 39	9/9/2021
			Vs. THREE C UNIVERSAL		` '	RY		& 109	
6688			DEVELOPERS PRIVATE			APPLICATION		to 119 according	
			LIMITED			(I.B.C)/934(ND)2		to PDF Not Clear	
0000	6686	0710102021712021/2	SURINDER KAUR & ORS		IBC under Sec 7	COMPANY		No signs from	9/9/2021
6689			Vs. SUPERTECH LIMITED			PETITION IB		pg.35 to pg.678	
	6687	0710102079532020/1	CHANDRA PRAKASH Vs.		Sec 66(1)	INTERLOCUTO		More than 200	9/9/2021
			ANKIT AGGARWAL		. ,	RY		pages in single	
						APPLICATION		volume, Page no.	
						(I.B.C)/3325(PB)		1 - 64 sign	
6600						2020		missing, Stamp	
6690								paper missing,	
								notary missing,	
								Page no. 67 - 372	
								True copy sign	
								missing, Page	
	6688	0710102115602020/8	ARM DIGITAL MEDIA		IBC Under Sec 9	COMPANY		No Index, No	9/9/2021
6691			PRIVATE LIMITED Vs.			PETITION IB		Pagination	
0091			ICRI CORPORATE			(IBC)/1123(ND)2			
			SERVICES PRIVATE			020			
	6689	0710102171932019/5	M/S RT CONSTRUCTION		IBC Under Sec 9	COMPANY		No Index, No	9/9/2021
6692			COMPANY Vs. EIE			PETITION IB		Pagination	
			ENGINEERING INDIA P L			(IBC)/351(ND)20			
1	6690	0710102050362021/1	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		No Index, no	9/9/2021
6693			JAYA SINGH			PETITION IB		pagination,	
						(IBC)/411(ND)20		merge	
	6691	0710102062682021/1	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		No Index, no	9/9/2021
6694			JAYA SINGH			PETITION IB		pagination,	
					_	(IBC)/509(PB)20		merge	
	6692	0710102171932019/6	M/S RT CONSTRUCTION		IBC Under Sec 9	COMPANY		No index, no	9/9/2021
6695			COMPANY Vs. EIE			PETITION IB		pagination	
			ENGINEERING INDIA P L			(IBC)/351(ND)20			

	Α	В	С	D	E	F	G	Н	I
	6693	0710102056182021/2	M/S TEESTA VELLEY		Sec 60(5)	INTERLOCUTO		Should be e-	8/9/2021
			POWER TRANSMISSION		, ,	RY		stamp paper	
396			LTD. Vs. ABIR			APPLICATION			
			INFRASTRUCTURE PVT.			(I.B.C)/3534(ND)			
	6694	0710102056662021/3	SHRI RADHEY MINES PVT		Sec 252 (1)	COMPANY		Document Not	8/9/2021
697	0034		LTD Vs. ROC		Sec 252 (1)				0/9/2021
ופנ		2	LID VS. ROC			APPEAL(COMP		Upload	
						ANIES			
	6695	0710102010812021/3	D M FOODS PRIVATE		Sub-section (I) of	CA(A) MERGER		NO Index, No	9/9/2021
398			LIMITED Vs. REGISTRAR		section 230	AND		Welfare, No	
			OF COMPANIES			AMALGAMATIO		Pagination	
	6696	0710102112402019/8	M/S. SATKAR LOGISTICS		IBC Under Sec 9	COMPANY		no court fee on	9/9/2021
			PRIVATE LIMITED Vs.			PETITION IB		vakalatnama	
699			M/S. AMBASSADOR			(IBC)/1924(ND)2			
			LOGISTICS PRIVATE			019			
	6697	0710102116652020/4	NARMADA BUILDCON		Sec 252 (1)	COMPANY		Back date	9/9/2021
700	0031	07 10 102 1 10032020/4	PRIVATE LIMITED Vs.		360 232 (1)	APPEAL(COMP		affidavit	9/9/2021
700								aiiiuavit	
			REGISTRAR OF			ANIES			
	6698		NARMADA BUILDCON		Sec 252 (1)	COMPANY		No Index, No	9/9/2021
701			PRIVATE LIMITED Vs.			APPEAL(COMP		Pagination	
			REGISTRAR OF			ANIES			
	6699	0710200000932015/5	MUKESH KUMAR		Application under	COMPANY		Wrong e-fling,	9/9/2021
702			SHARMA Vs. M/S		any other	PETITION		application need	
			INTERADS ADVERTISING		provisions	(COMPANIES		to file in IA	
	6700	0710102120172019/9	HI-TECH RESOURCE		IBC under Sec 7	COMPANY		No Index, No	10/9/2021
	0.00	07 10 102 120 17 20 1070	MANAGEMENT LIMITED		ibo anaor oco r	PETITION IB		Pagination, Court	
703			Vs. OVERNITE EXPRESS			_		fees and welfare	
						(IBC)/2240(ND)2			
			LIMITED			019		missing	
	6701	0710102010812021/4	D M FOODS PRIVATE		Sub-section (I) of	CA(A) MERGER		Welfare missing	10/9/2021
704			LIMITED Vs. REGISTRAR		section 230	AND		on vakalatnama,	
			OF COMPANIES			AMALGAMATIO		file both	
	6702	0710102012762020/1	SHRI Vs. M/S VINAYAK		Sec 60(5)	COMPANY		File both	10/9/2021
705			WIRE PRODUCTS			APPLICATION(I		documents	
			PRIVATE LIMITED			BC)/957(ND)202		separately with	
	6703	0710102017482021/2			Rule 11 of NCLT,	INTERLOCUTO		Stamp paper	9/9/2021
706	0,00	07 10 1020 17 40202 172	DREAM PROCON PVT.		2016	RY		missing,	5/5/2021
, 00					2010			iiiissiiig,	
	0704	074040000400040	LTD.		D 1 44 (NOLT	APPLICATION		0 11	40/0/0004
	6704	0710102020492021/2	AMAR PAL SINGH ANAND		Rule 11 of NCLT	COMPANY		Court fees and	10/9/2021
707			Vs. SUNIL JAJORIA			APPLICATION(notary date	
						COMPANIES		missing	
	6705	0710102029212020/5	TRANS GLOBE TEXTILES		IBC Under Sec 9	COMPANY		Court fees and	10/9/2021
708			LIMITED Vs.			PETITION IB		welfare missing	
			DESTINATION TEXOFAB			(IBC)/711(ND)20			
	6706		VIJAY KUMAR GUPTA Vs.		19(2)	INTERLOCUTO		Page no. 1- 5	10/9/2021
709	3.30		SHRI M.K. DHIR		(-)	RY		sign missing,	. 3.0.2021
						APPLICATION		Page no. 9 - 54	
	6767	07404000500000110	CTATE DANK OF INDIAN		On ation 05(4)				40/0/2024
710	6707		STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		File both	10/9/2021
			RAJ KUMAR RATHI			PETITION IB		documents	

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	6708	0710102059822021/1	OMKARA ASSETS		Sec 60(5)	INTERLOCUTO	-	Court fees and	10/9/2021
			RECONSTRUCTION			RY		welfare missing,	
6711			PRIVATE LIMITED Vs.			APPLICATION		Page no. 80	
			SARVOTTAM REALCON			(I.B.C)/3766(ND)		translation	
			PRIVATE LIMITED			2021		missing	
	6709	0710102111302020/4	MR. PARDEEP KUMAR		Sec 60(5)	INTERLOCUTO		No Index, No	10/9/2021
	0703	07 10 102 11 100202074	LAKHANI RESOLUTION		000 00(0)	RY		Pagination	10/3/2021
			PROFESSIONAL OF M/S.			APPLICATION		agiliation	
6712			DION GLOBAL			(I.B.C)/5364(ND)			
			SOLUTIONS LTD Vs. P J			2020			
			NETWORKS PVT LTD			2020			
	6710	0740402002422020/5	ARM DIGITAL MEDIA		IBC Under Sec 9	COMPANY		Affidavit is	10/9/2021
	6/10	0710102003122020/5			IBC Under Sec 9				10/9/2021
6713			PRIVATE LIMITED Vs.			PETITION IB		missing	
			BOLTT SPORTS			(IBC)/213(ND)20			
			TECHNOLOGIES PRIVATE			20			10/0/0004
	6711		NORTHERN POWER		IBC Under Sec 9	COMPANY		Back date	10/9/2021
6714		3	ERECTORS LIMITED Vs.			PETITION IB		affidavit	
			BHARAT HEAVY			(IBC)/3428(ND)2			
			ELECTRICALS LIMITED			019			
	6712		NORTHERN POWER		IBC Under Sec 9	COMPANY		Page no. 20 - 21	10/9/2021
6715		4	ERECTORS LIMITED Vs.			PETITION IB		translation	
			BHARAT HEAVY			(IBC)/3428(ND)2		missing	
			ELECTRICALS LIMITED			019			
ı	6713	0710102155852019/5	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Wrong e-filing,	26/08/2021
6716			Vs. OLYMPUS METAL			PETITION IB		application need	
			PRIVATE LIMITED			(IBC)/3192(ND)2		to be file in IA	
	6714	0710102172872019/7	YASIR IQBAL Vs.		IBC Under Sec 9	COMPANY		Wrong e-filing,	10/9/2021
			SAKSHAM SIGNS PVT.			PETITION IB		application	
6717			LTD			(IBC)/250(ND)20		should be file in	
						20		IA, All documents	
								should be filed	
	6715	0710102410382017/4	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Notary date	20/10/2020
6718		4	Vs. SU KAM POWER			PETITION IB		missing and	
			SYSTEM LTD.			(IBC)/540(PB)20		stamp missing	
	6716	710102081292020	CHLORITECH		IBC Under Sec 9		AMIT GUPTA	25rs advocate	21/08/2020
			INDUSTRIES VS M/S HIL					welfare and 3rs	
			INDIA LIMITED					court fee missed,	
								pdf merge 200	
6719								per page with	
								volume wise	
								index, estamp	
								paper missed	
								with affidavit,	
	6717	710102064622021	LUXMI ELECTRICAL AND		Application under		A.K ASSOCIATES	main case not	8/9/2021
			ENGEERING WORKS VS		any other		law offices	link, back date	
6720			VARDHAMAN ESTATE		provisions			affidavit case	
			AND DEVELOPERS PVT.					type wrong	
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	6718	710102065062021	EDELWEISS ASSET		Application under	COMPANY	Anurag Bhatt	108-	9/9/2021
	3, 10		RECONSTRUCTION		any other	PETITION IB	Andrag Bliatt	181,183,185,186	O'O'EOE I
6721			COMPANY LIMITED VS		provisions - IBC	(IBC)/197(PB)20		not clear page	
			TECPRO SYSTEM			17			
	6719	710102057122021	PUNJAB STATE POWER		Rule16(d),NCLT	COMPANY	Rajanish	case type wrong	13/08/2021
6722			CORPORATION LIMITED		Rules,2016	PETITION		or section wrong	
			VS EMTA COAL MINES		,	(COMPANIES		case type wrong	
	6720	710102058272021	WUERTH INDIA PRIVATE		Sec 60(5)	COMPANY	Rajanish		18/08/2021
6723			LIMITED VS MARKETING			PETITION IB		CLEAR PAGE	
			TIMES AUTOMOBILES			(IBC)/1293(ND)2		mains case	
	6721	710102065272021	DAMANI ENTERPRISES	Interlocutory	Sec 60(5)	COMPANY	KIRISH	stamp paper	10/9/2021
6724			VS SOLO METALS	Application		PETITION IB		missing in	
			PRIVATE LIMITED	(I.B.C)		(IBC)/2013(ND)2		application	
	6722	710102065372021	ADI LIM BILIMORIA VS	Company	Rule 11 of NCLT	COMPANY	Varun	61-68,71-73 not	10/9/2021
6725			PANASONIC AVC	Application(C		PETITION		clear page	
5.25			NETWORKS INDIA	ompanies		(COMPANIES			
			COMPANY LIMITED	Act)		ACT)/158(ND)20			
1	6723		KDP BUILDWELL	•	Sec 60(5)	COMPANY	Akhil	section wrong	10/9/2021
6726				Application		PETITION IB			
				(I.B.C)		(IBC)/120(ND)20			
	6724	710102065322021	SHIP YARD CO VS		Sec 60(5)	COMPANY	Atul Sharma	10-12 not clear	10/9/2021
6727			G.R.S.ISPAT COMPANY	Application		PETITION IB		page	
				(I.B.C)		(IBC)/2590(ND)2			
	6725	710102065432021	ALTICO CAPITAL INDIA	Interlocutory	Rule 11 of NCLT,		Nidhi Saini	wrong filing	10/9/2021
6728			LTD. VS VATIKA LTD.	Application	2016	PETITION IB			
				(I.B.C)		(IBC)/102(PB)20			
1	6726				Application under		RITU	please check	31/05/2021
6729					any other	PETITION IB		your bench in Pdf	
				(I.B.C)	provisions - IBC	(IBC)/102(PB)20		BPPB	20/20/2024
	6727	710102061882021	DEVENDRA UMRAO VS		19(2)	COMPANY	Devendra Umrao	MAIN CASE	30/08/2021
6730				Application		PETITION IB		WRONG IN SOFT	
	0700	74040000400004		(I.B.C)	IDO Harda Co. C	(IBC)/2240(ND)2	A I I	PLEASE CHECH	0/0/0004
	6728	710102064902021	AJAY RANA VS JAIN	Company	IBC Under Sec 9		Ankur kumar		9/9/2021
			HYDRAULICS PVT	Petition IB				26/Please type	
6704			LIMITED	(IBC)				rtue copy not	
6731								TC/Incomplete	
								documents/page miss-31 to	
								35/Advocate	
	6720	740402062492024	DIMAN SINCH NECLYS	Intoniontics	Dulo 44 of NOLT		Phoy Arers		1/9/2021
	6729		DIWAN SINGH NEGI VS DIWAN SINGH NEGI		Rule 11 of NCLT		Bhav Arora	wrong section select,memo of	1/3/2021
				Petition(Com				•	
6732				panies Act)				parties	
								& synopsis, list of	
								dates	
	6730	0710102015852020/2	KDH TRAVELS PRIVATE		IBC Under Sec 9	COMPANY		Same Report	13/09/2021
6733	3730	0. 10 1020 13032020/3	LIMITED Vs. INDIA		Do onder Sec 3	PETITION IB		document filed	10/03/2021
5.00			SPORTS FLASHES			(IBC)/460(ND)20		twice	
		<u> </u>	OI OILIO I LAGIILO	l	1	1(100)/700(ND)20		LWICE	

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	6731	0710102025512021/3	LARSEN & TOUBRO LIMITED CONSTRUCTION		\ <i>'</i>	INTERLOCUTO RY		E-stamp missing, Proof of service	10/9/2021
704			DIVISION Vs. ABIR			APPLICATION		missing, Same	
734			INFRASTRUCTURE PVT.			(I.B.C)/2041(ND)		Affidavit	
			LTD. THROUGH			2021		document filed	
			RESOLUTION					twice	
	6732	0710102053802021/1	SADBHAVNA REALTECH		Sec 252 (3)	COMPANY		Same Reply	13/09/2021
735			PRIVATE LIMITED Vs.			APPEAL(COMP		document filed	
35			REGISTRAR OF			ANIES		twice	
			COMPANIES NCT OF			ACT)/110(ND)20			
	6733	0710102056972021/2	FUTURE POWER		Sec 12(2)	INTERLOCUTO		Wrong e-filing,	13/09/2021
			TECHNOLOGIES PRIVATE			RY		need to file in IA	
'36			LIMITED Vs. SMR			APPLICATION			
			ENTERTAINMENT			(I.B.C)/3605(ND)			
			PRIVATE LIMITED			2021			
	6734	0710102113602020/3	CLEMENTIA MINING			COMPANY		Back date	24/08/2021
737			PRIVATE LIMITED			PETITION IB		affidavit	
			THROUGH SOUGAT			(IBC)/1133(ND)2			
	6735	0710102077182019/2				COMPANY		No Index, No	13/09/2021
738			SYSTEMS PVT LTD Vs.			APPLICATION(I		Pagination	
			BHARAT SHARMA			BC)/1017(PB)20		g	
	6736	0710102012762020/2	SHRI Vs. M/S VINAYAK			COMPANY		File documents	13/09/2021
739			WIRE PRODUCTS			APPLICATION(I		separately	
			PRIVATE LIMITED			BC)/957(ND)202			
	6737		DHARAMPAL SATYPAL			CP(AA)		No Index, No	13/09/2021
			SONS PRIVATE LIMITED			MERGER AND		Pagination	
740			Vs. DHARAMPAL			AMALGAMATIO			
			SATYPAL SONS PRIVATE			N(COMPANIES			
	6738	0710102017422021/5	DHARAMPAL SATYPAL			CP(AA)		No Index, No	13/09/2021
			SONS PRIVATE LIMITED			MERGER AND		Pagination, True	
'41			Vs. DHARAMPAL			AMALGAMATIO		copy sign	
			SATYPAL SONS PRIVATE			N(COMPANIES		missing on every	
	6739	0710102020992020/6	RAMA TENT HOUSE Vs.			COMPANY		No Index, No	13/09/2021
742			UNISONS HOTELS			PETITION IB		Pagination	10.00.2021
			PRIVATE LIMITED			(IBC)/596(ND)20			
	6740		DR. HARI NARAYAN			TRANSFER		Wrong e-filing	13/09/2021
			GANGWAL Vs. NCR		` ''	PETITION(COM		(Petition)	. 5,00,202
			HEALTHWAYS PRIVATE		·	PANIES		(
743			LIMITED; PRESENTLY			ACT)/20(PB)202			
. •			KNOWN AS DAL CHAND			1			
			SOLANKI SUPER			-			
			SPECIALITY HOSPITAL						
	6741	0710102091032020/1	i :		Rule 11 of NCLT,	INTERLOCUTO		file both	13/09/2021
744	3,41		SAKSHAM SIGNS PVT.		,	RY		documents	10/03/2021
			LTD			APPLICATION		separately with	
	6742	0710102169242019/5				COMPANY		Wrong	4/8/2021
	3142	07 10 102 1032420 13/3	INFRASTRUCTURE PVT.		NCLT,Sec. 271-273			pagination in	7/0/2021
7 45			LTD. Vs. AGRANTE		•	(COMPANIES		Index, page no.	
						•			
			DEVELOPERS PRIVATE			ACT)/12(ND)202		27 - 32	

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6746	6743	0710102172872019/8	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)20		Wrong e-filing, application need to file in IA	13/09/2021
6747	6744	0710102012732021/3	ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/129(ND)20		No verified date on affidavit	13/09/2021
6748	6745	0710102020282021/2	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED Vs. SHILENDRA PRATAP SHARMA SINGH & ORS.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/38(ND)202		Wrong e-filing, application need to file in IA	13/09/2021
6749	6746	0710102130992019/1 0	NANAK CONSULTANTS PRIVATE LIMITED Vs. JPM INDUSTRIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		Wrong e-filing, application need to file in IA	13/09/2021
6750	6747	0710102171342019/6	AHLUWALIA MARBLES PRIVATE LIMITED Vs. M S DECORATORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)20 20		Wrong e-filing , Application need to file in IA	13/09/2021
6751	6748		JPC INFO SYSTEM PVT. LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL(COMP ANIES ACT)/760(ND)20		No index, No pagination, Court fee and welfare missing, page	
6752	6749	0710120006562018/1 2	M/S RACHNA SAREES Vs. CHARMING APPARELS PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/348(ND)20		Stamp paper missing	13/09/2021
6753	6750	0710102106382019/1 3	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2 019		order copy is missing	14/09/2021
6754	6751	0710102114822020/1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE		Sec 30	INTERLOCUTO RY APPLICATION (I.B.C)/5462(PB) 2020		No Index, No Pagination	14/09/2021
6755	6752		INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD Vs. TAXUS INFRASTRUCTURE AND POWER PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/360(ND)20 21		Stamp paper missing	14/09/2021
6756	6753	0710102047342021/1	MOHAN LAL JAIN Vs.		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		Wrong e-filing, need to file in IA	14/09/2021
6757	6754	0710102073342020/2	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE		Sec 52 (5)	INTERLOCUTO RY APPLICATION (I.B.C)/2975(PB) 2020		True copy sign missing on every page	14/09/2021

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6758	6755		ADBRIDGE COMMUNICATIONS INDIA PVT. LTD. Vs. AUTO MOBILES STERLING (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2 019		Court fees missing on vakalatnama	14/09/2021
6759	6756	710102074882020	SANTOSH KUMARI W/O RAM LAL KHURANA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep	Brief synopsis/list of dates &	29/07/2020
6760	6757	710102066172021	BAHL PAPER MILLS LTD. VS MANILA RESORTS PVT. LTD.	Contempt Petition(Com panies Act)	Sec 425		RAKESH KUMAR		14/09/2021
761	6758		INCOME TAX OFFICER 19(3) VS PAL INFRASTRUCTURE PVT.	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body,Sec 252 (3) -		Zoheb	no sign in every pages of petition	13/09/2021
6762	6759		DEXTSOFT SOLUTIONS PRIVATE LIMITED VS NEELAM SHARMA	CA(A) Merger	Rule16(d),NCLT Rules,2016		Praveen Mahajan	Wrong case type select, main case no. missed on cover page,	6/8/2021
3763	6760	710102065792021	RAKESH KUMAR SINGALA VS HDFC BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)20 19	ANAND	page numbering missing in application page and page number	13/09/2021
764	6761	710102066372021	PARVINDER KAUR AHLUWALIA VS M/S. SUNTIME ENERGY LTD.	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/40(ND)201	Kuldeep Kumar	DD incorrect	14/09/2021
765	6762		ALOK KAUSHIK VS M/S UNNATI FORTUNE HOLDING LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/486(PB)20 18	ALOK KAUSHIK	section wrong you can choose Application under any other	24/08/2021
766	6763		KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS M/S UNNATI FORTUNE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/418(ND)20 18	KULDEEP		27/08/2021
767	6764	710102064472021	SWARAN TALWAR VS VIPUL LIMITED	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)20	Kanika Jain	case type wrong	7/9/2021
6768	6765		RAJ KUMAR GUPTA VS DAKSHIN HARYANA BIJLI VITRAN NIGAM	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/258(ND)20 20	Raj	wrong page number in index stamp paper missing and	14/09/2021

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	6766		STRAIGHT EDGE		Sec 60(5)	COMPANY	Vidur Kamra	Notary Missing	14/09/2021
	0.00		CONTRACTS PVT. LTD.	Application	000 00(0)	PETITION IB	Vida italiia	&E Stamp Paper	
3769			VS THREE C SHELTERS	(I.B.C)		(IBC)/2721(ND)2		Missing	
			PVT. LTD.	(2.0)		019		9	
	6767		L & T FINANCE LIMITED	Interlocutory	Rule 11 of NCLT,	COMPANY	RANJANA ROY	Fees Not Paid	1/7/2021
770			VS NEERAJ SINGAL	•	2016	PETITION IB	GAWAI		
				(I.B.C)		(IBC)/1014(ND)2	0, 11, 11		
	6768	710102059582021	G.C. YADAV & ORS. VS		Application under	COMPANY	RANJANA ROY	Fees Not Paid	22/08/2021
771			ORRIS INFRASTRUCTURE	_	any other	PETITION IB	GAWAI		
			PRIVATE LIMITED	(I.B.C)	provisions - IBC	(IBC)/529(PB)20			
	6769		JAGDISH SINGH NAIN Vs.	,	19(2)	INTERLOCUTO		Court fee is not	14/09/2021
770			BANK OF INDIA			RY		sufficient and	
772			THROUGH ITS CHIEF			APPLICATION		welfare fee also	
			MANAGER			(I.B.C)/3854(ND)		require, e-stamp	
	6770	0710102090872019/6	ASHOKSING L RAJAPUT		IBC under Sec 7	COMPANY		E-stamp and	14/09/2021
773			& OTHERS Vs. HBN			PETITION IB		Affidavit date are	
			FOODS LIMITED			(IBC)/1359(ND)2		not matching,	
	6771	0710102106162020/6	BRILLIANT INSTITUTE OF		Sec 252 (3)	COMPANY		Petition	14/09/2021
			PRIMARY EDUCATION		, ,	APPEAL(COMP		document	
774			PRIVATE LIMITED Vs.			ANIES		wrongly filed	
			REGISTRAR OF			ACT)/526(ND)20		here, E-stamp	
			COMPANIES DELHI			20		msising in A.O.S	
	6772	0710102005302019/7	RITA MALHOTRA Vs.		IBC under Sec 7	COMPANY		Same document	15/09/2021
775			ORRIS INFRASTRUCTURE			PETITION IB		filed twice, True	
775			PRIVATE LIMITED			(IBC)/234(PB)20		Copy sign	
						19		missing in Pages	
	6773	0710102007852021/4	SHALU KHANNA		Sec 60(5)	INTERLOCUTO		The date of the	15/09/2021
			RESOLUTION			RY		affidavit should	
776			PROFESSIONAL OF			APPLICATION		be after the date	
110			INTERNATIONAL COIL			(I.B.C)/979(ND)2		of e-stamp paper.	
			LIMITED Vs. MEDEOR			021			
			HOSPITAL LIMITED						
	6774	0710102016862020/6	G.C. YADAV & ORS. Vs.		IBC under Sec 7	COMPANY		Same document	15/09/2021
777			ORRIS INFRASTRUCTURE			PETITION IB		Filed twice	
			PRIVATE LIMITED			(IBC)/529(PB)20			
	6775	0710102020952021/1	AJIT SHRIVASTAVA &		Rule 11 of NCLT,	INTERLOCUTO		Wrongly filed	15/09/2021
778			ORS. Vs. GAYATRI		2016	RY		here	
			HOSPITALITY AND			APPLICATION			
	6776	0710102025952021/3			Sec. 73(4)	COMPANY			15/09/2021
779			OTHS. Vs. PEERS ALLIED			PETITION		and Welfare Fee	
			COTPORATION LTD			(COMPANIES		stamp missing in	
	6777		M/S NUPUR FINVEST PVT.		IBC under Sec 7	COMPANY		Court fees and	15/09/2021
780			LTD. Vs. M/S IVR PRIME			PETITION IB		welfare missing	
			IT. SEZ PVT. LTD.			(IBC)/450(PB)20			
	6778	0710200431992018/2			• •	COMPANY		Wrong e-filing,	15/09/2021
781			PRIVATE LIMITED Vs.		any other	APPEAL(COMP		(Appeal)	
			THE REGISTRAR OF		provisions	ANIES			

	Α	В	С	D	Е	F	G	Н	I
	6779	0710200431992018/3	FUTURE SYSTEM		Application under	COMPANY		No index, No	15/09/2021
6782			PRIVATE LIMITED Vs.		any other	APPEAL(COMP		pagination	
			THE REGISTRAR OF		provisions	ANIES			
	6780	0710102051652021/2	VISHNU DAYAL		Sec 60(5)	INTERLOCUTO		Court fee is not	8/9/2021
0700			AGARWAL AND KAPIL			RY		sufficient	
6783			AGARWAL Vs. VIVEK			APPLICATION			
			PARTI (RESOLUTION			(I.B.C)/3169(ND)			
	6781	0710102052642021/1	VITERRA INDIA PVT. LTD.		IBC Under Sec 9	COMPANY		The date of the	15/09/2021
0704			Vs. BUDDHA GLOBAL			PETITION IB		affidavit should	
6784			PVT. LTD.			(IBC)/436(ND)20		not be earlier	
						21		than the date of	
6785	6782	0710102145872019/9	TARUN KHANNA Vs.		IBC Under Sec 9	COMPANY		Page no. 1 - 14	15/09/2021
6785			DELTRONIX INDIA			PETITION IB		sign missing,	
	6783	0710102034272021/2	DRIVE INDIA ENTERPRISE		IBC Under Sec 9	COMPANY		Page no. 422 ,	15/09/2021
6706			SOLUTIONS LIMITED Vs.			PETITION IB		423, 453, 464,	
6786			MAK MOBILITY PRIVATE			(IBC)/366(ND)20		475, 487, 489 not	
			LIMITED			21		clear,	
	6784	0710102038882021/1	ORRIS INFRASTRUCTURE		Sec 60(5)	INTERLOCUTO		Page no. 104,	15/09/2021
6787			PVT. LTD Vs. THREE C			RY		174, 176	
			SHELTERS PVT. LTD.			APPLICATION		translation copy	
	6785	0710102038892021/1	ORRIS INFRASTRUCTURE		Sec 60(5)	INTERLOCUTO		Page no. 45 , 49	15/09/2021
6788			PVT. LTD Vs. THREE C			RY		translation copy	
			SHELTERS PVT. LTD.			APPLICATION		missing,	
	6786	0710102038932021/1	OASIS SUPPLIERS		Rule 11 of NCLT,	INTERLOCUTO		Page no. 13 - 33	15/09/2021
6789			PRIVATE LIMITED Vs.		2016	RY		true copy sign	
			CHANDER PRAKASH			APPLICATION		missing	
6790	6787	0710102047462021/3	MANISH KUMAR Vs.		IBC under Sec 7	COMPANY		No index, No	15/09/2021
			DRISHTI INDIA LIMITED			PETITION IB		pagination	
	6788	710102066262021	YASIR IQBAL VS	Company	IBC Under Sec 9		Dinesh Kumar	pdf merge 1	14/09/2021
6791			SAKSHAM SIGNS PVT.	Petition IB			Sabharwal	volume. with	
			LTD	(IBC)				master index,	
	6789	710102066412021	CRAFT INFRASTRUCTURE	Interlocutory	Rule 11 of NCLT,	INSOLVENCY &	HARSHAL KUMAR	31,36,38,76,77,13	14/09/2021
6792			PRIVATE LIMITED VS SKY	Application	2016	BANKRUPTCY		1,147-	
0132			SCRAPER	(I.B.C)		(PRE-		148,150,156,158,1	
			INFRAPROJECTS			PACKAGED)/1(61,163 translate	
	6790	710102066792021	ANIL KUMAR MITTAL VS	Interlocutory	Sec 60(5)	COMPANY	ASHOK	32,33 NOT	15/09/2021
6793			COMMISSIONER STATE	Application		PETITION IB		CLEAR PAGE	
			TAX (DGST) NEW DELHI &	(I.B.C)		(IBC)/2417(ND)2			
	6791	0710102093582020/3			Sec. 140(5)	COMPANY		Welfare fee is	15/09/2021
6794			THROUGH SFIO Vs.			PETITION		Insufficient in	
0,0,			PEEYUSH AGGARWAL			(COMPANIES		vakalatnama and	
			AND COMP.			ACT)/33(ND)202		e-stamp paper is	
	6792	0710102000722021/2			IBC Under Sec 9	COMPANY		Case Number	16/09/2021
6795			TECHNOLOGIES PRIVATE			PETITION IB		and Index	
0.00			LIMITED Vs. TECHNOFAB			(IBC)/159(ND)20		missing	
			ENGINEERING LIMITED			21			

	Α	В	С	D	Е	F	G	Н	I
	6793		KAMLESH SHARMA Vs. DRG WELLNESS PVT LTD ?S		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Pages 113 & amp; amp; 116 according to PDF	16/09/2021
796						ACT)/67(ND)202 1		in Vol 1 Not Clear, Pages 231 to 234,236 to 238,247,316 to	
797	6794	0710102003852020/3	HIND TRADEX LTD Vs. AGL TELEVENTURES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/218(ND)20		Case Number, Case Name & Index	16/09/2021
798	6795	0710102120122019/9	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED		Sec. 58(3),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		No Index, No PAgination, court fees missing	16/09/2021
799	6796		TEKSTAR DISTRIBUTION PRIVATE LIMITED Vs. BEOWORLD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/200(ND)20 20		Wrong pagination in index, Sign missing on every	16/09/2021
800	6797		DRIP CAPITAL INC Vs. AL SAQIB EXPORTS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/745(PB)20		Rejoinder Not filed properly;Pages	8/9/2021
801	6798	710102065552021	B.G. STEELS PVT. LTD. VS ASSOCIATED APPLIANCES LIMITED	Company Petition IB (IBC)	Sec 42		MOHD FARIS	Main case not link/Memo of party/Brief of synopsis/Advocat e welfare & mp;amp;amp;court fees	11/9/2021
802	6799		WEN PARKER LOGISTICS INDIA PRIVATE LIMITED VS ORIENT CRAFT	Company Petition IB (IBC)	IBC Under Sec 9		Sanjana Saddy	jurisdiction gurugram	15/09/2021
803	6800	710102062222021	SWARUP AUTO PRIVATE LIMITED VS MICA INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Section 59		PURTI KATYAL	page:50, 53, 57,not clear(hand written not allowed) 2nd	31/08/2021
804	6801	710102067012021	POWER2SME PVT LTD VS M/S ALLIED STRIPS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/46(PB)201	Pankaj Bhagat	111-131 not clear page and index missing in vol-1	16/09/2021
805	6802		DEVENDRA SINGH VS MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/717(ND)20	DEVENDRA	break volume after 200page	16/09/2021
806	6803		UMESH PALI VS ADEL LANDMARKS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2 018	SAMEER	main case not linked Pg-53 in hindi Pg-59 to 69 , 71 not clear need to typed copy main case not linked Pg-53	18/08/2021

	Α	В	С	D	E	F	G	Н	I
	6804	0710102070162020/2	ATUL KUMAR KANSAL Vs.		Sec 60(5)	INTERLOCUTO		Page no. 12 - 32	16/09/2021
			MIS AMOLIK RESIDENCY			RY		translation copy	
07			LLP			APPLICATION		missing, page no.	
						(I.B.C)/2738(ND)		31 missing , Page	
						2020		no. 25 page cut,	
	6805	0710102080012020/5	ASHOK KUMAR Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		No Index, No	16/09/2021
808			VIKRAM SINGH		44 (1)	RY		Pagination	
					. ,	APPLICATION			
	6806	0710102080012020/6	ASHOK KUMAR Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		No Index, No	16/09/2021
809			VIKRAM SINGH		44 (1)	RY		Pagination	
					()	APPLICATION			
	6807	0710102080012020/7	ASHOK KUMAR Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		No Index, No	16/09/2021
810			VIKRAM SINGH		44 (1)	RY		Pagination	
					()	APPLICATION			
	6808	0710102096282020/5	ASHOK KUMAR Vs.		Application under	INTERLOCUTO		No Index, No	16/09/2021
811		0.10102002020.0	NAVNEET RAGHUVANSHI		any other	RY		Pagination	10/00/2021
					provisions - IBC	APPLICATION			
	6809	0710200412022017/1	S.E. INVESTMENTS LTD.		IBC under Sec 7	COMPANY		All the	17/09/2021
812		6	Vs. M/S SONI REALTORS		ibo anaoi oco i	PETITION IB		Documents	1770072021
0.2			PVT. LTD.			(IBC)/609(ND)20		wrongly filed	
	6810	0710102068942020/7			Sec. 213,Sec.	COMPANY		Wrong e-filing,	17/09/2021
813	0010		PUERTO LIFE SCIENCES		241(1),Sec. 242(4)	PETITION		need to file in IA	17/09/2021
013					241(1),5ec. 242(4)	(COMPANIES		need to me m iA	
	6811		PRIVATE LIMITED THREE C PROJECTS PVT		IBC under Sec 7	COMPANY		True convenien	2/9/2021
	0011	07 10 102074542020/4			ibc under Sec i			True copy sign	2/9/2021
814			LTD Vs. M/S THREE C			PETITION IB		missing on every	
			FACILITY MANAGEMENT PVT LTD			(IBC)/71(ND)202		page	
	6812					COMPANY		Managa a filina	47/00/0004
815	6812	0710102094732020/2				COMPANY		Wrong e-filing,	17/09/2021
010			AGENCIES PRIVATE			PETITION IB		application need	
	0040	0740400000000000000	LIMITED Vs.		IDO d O 7	(IBC)/1039(ND)2		to be file in IA	40/00/0004
	6813	0/10102098852019/2	INDIABULLS CONSUMER		IBC under Sec 7	COMPANY		Wrong e-filing,	16/09/2021
816			FINANCE LIMITED Vs.			PETITION IB		application need	
			WHITE FEATHER			(IBC)/1571(ND)2		to file in IA	
			HOSPITALITY PRIVATE			019			
	6814	0710102105712019/5			IBC under Sec 7	COMPANY		No Index, No	17/09/2021
817			PRIVATE LIMITED Vs.			PETITION IB		Pagination,	
			NEELANCHAL HOLDINGS			(IBC)/1905(ND)2			
			PRIVATE LTD			019			
	6815	0710102105712019/6			IBC under Sec 7	COMPANY		Index missing,	17/09/2021
818			PRIVATE LIMITED Vs.			PETITION IB		true copy sign	
			NEELANCHAL HOLDINGS			(IBC)/1905(ND)2		missing on every	
			PRIVATE LTD			019		page	
	6816		PRIME HIRING INDIA		Sub-Section (1) 0f	COMPANY		No Index, No	17/09/2021
819			PRIVATE LIMITED Vs.		Section 66.	PETITION		Pagination	
515			PRIME HIRING INDIA			(COMPANIES			
			PRIVATE LIMITED			ACT)/23(ND)202			
	6817	0710102143292019/4	HEM SINGH BHARANA Vs.		Sec 60(5)	COMPANY		Wrong e-filing,	8/9/2020
820			ERA INFRA ENGINEERING			APPLICATION(I		application need	
			LTD			BC)/2448(PB)20		to file in IA	

	Α	В	С	D	Е	F	G	Н	1
	6818	0710102406312018/1	M/S BIPIN INDUSTRIES		IBC under Sec 7	COMPANY		volume 1 missing	17/09/2021
6821		6	PVT LTD Vs. M/S ABW			PETITION IB			
			INFRASTRUCTURE LTD			(IBC)/375(PB)20			
	6819	0710102010522020/2	TCI INTERNATIONAL		IBC Under Sec 9	COMPANY		Document Filed	17/09/2021
6000			LOGISTICS GMBH Vs.			PETITION IB		twice	
6822			LOGISTICS LINKAGE			(IBC)/353(ND)20			
			INDIA PRIVATE LIMITED			20			
	6820	0710102032892021/2	SUCCESSFUL		Sec 60(5)	INTERLOCUTO		Notary date	17/09/2021
6823			RESOLUTION APPLICANT			RY		missing on	
			Vs. PUNJAB NATIONAL			APPLICATION		affidavit	
	6821	0710102044942021/1	M/S GLOBAL SERVICE		IBC Under Sec 9	COMPANY		No Index, No	15/09/2021
6824			Vs. ARABTEC			PETITION IB		Pagination	
			CONSTRUCTIONS (INDIA)			(IBC)/499(ND)20			
	6822	0710102046902021/5	SANDEEP GUPTA Vs.		Sec. 242(4),Sec.	COMPANY		No Index, No	17/09/2021
6825			ASIAN HOTELS WEST		241(1)	PETITION		Pagination	
			LIMITED			(COMPANIES			
6826	6823	0710102050932021/3	PNB HOUSING FINANCE		Section 95(1)	COMPANY		Page no. 4 - 13	17/09/2021
0020			LTD. Vs. NITIN KUMAR			PETITION IB		true copy sign	
	6824	0710102116792019/3	ARUN KUMAR GOEL Vs.		IBC Under Sec 9	COMPANY		Pg. 1 to 9 sign	25/03/2021
6827			ANKUR ROLLER FLOUR			PETITION IB		missing,	
			MILLS PRIVATE LIMITED			(IBC)/2161(ND)2			
	6825	0710102116822019/1	ARUN KUMAR GOEL Vs.		IBC Under Sec 9	COMPANY			9/12/2020
6828		1	HI TECH GRAIN			PETITION IB		sign missing, E-	
0020			PROCESSING PRIVATE			(IBC)/2158(ND)2		stamp paper	
			LIMITED			019		missing, pg.11 to	
	6826	0710102116822019/1	ARUN KUMAR GOEL Vs.		IBC Under Sec 9	COMPANY		Volume wise	
		2	HI TECH GRAIN			PETITION IB		index missing,	
			PROCESSING PRIVATE			(IBC)/2158(ND)2		Pg. no.1 to 49	
			LIMITED			019		sign missing, e-	
6829								stamp paper	
								missing, pg.62 to	
								364 truecopy sign	
								missing, pg.160	
								to 189 translation	
								copy missing,	
	6827		HYGIE PROFILE (INDIA)	Company	Sec 252 (3)		MANISH KUMAR	•	2/6/2020
6830			PRIVATE LIMITED VS	Appeal(Comp			SINGH	index missed,	
				anies Act)			_		
	6828	710102067682021		Company	Application under		SAMIR SAGAR	main case not	18/09/2021
6831			BANK OF INDIA	Petition	any other			link and case	
				(Companies	provisions			type section	
				Act)				wrong	
6832	6829		SHALU KHANNA VS	Sec 60(5)	Interlocutory	COMPANY	Khurana	Volume break	18/09/2021
			INDIAN OVERSEAS BANK		Application (I.B.C)		 	after 200 pages	
6833	6830	710102067662021	TRACK COMPONENTS VS	Sec 60(5)	Interlocutory	COMPANY	AMIT	Wrong case	18/09/2021
			RAMSAROOP & SONS		Application (I.B.C)			type,pg-12-20 not	
	6831	710102049162021		Sec 60(5)	Interlocutory	COMPANY	Ashok Kumar	· · · · · ·	16/07/2021
6834			VS SUMIT KUMAR		Application (I.B.C)	PETITION IB	Juneja	in main case no	
			KHANNA			(IBC)/128(PB)20		in pdf case year	

	Α	В	С	D	E	F	G	Н	1
	6832		L & T FINANCE LTD Vs.	IBC under	_	COMPANY		Pages 23	20/09/2021
		3	ZILLION INFRAPROJECTS			PETITION IB		& 24,	
		-	PVT LTD			(IBC)/694(PB)20		62 to 64	
						18		according to PDF	
								Not clear, Page	
								67 according to	
								PDF wrongly filed	
6835								in Hindi;it should	
								be translated in	
								English, Pages	
								79,81,83,85,88,93,	
								95,97,99,102,104,	
								106,108,110,113,1	
								15,117 according	
	6833	0710102010522020/3	TCI INTERNATIONAL	IBC Under		COMPANY		Documents not	20/09/2021
			LOGISTICS GMBH Vs.	Sec 9		PETITION IB		upload	
6836			LOGISTICS LINKAGE			(IBC)/353(ND)20		•	
			INDIA PRIVATE LIMITED			20			
	6834	0710102020992020/7	RAMA TENT HOUSE Vs.	IBC Under		COMPANY		Index msising	20/09/2021
6837			UNISONS HOTELS	Sec 9		PETITION IB			
			PRIVATE LIMITED			(IBC)/596(ND)20			
	6835	0710102028372021/2	LSF10 ROSE	Rule 11 of		COMPANY		Pages 84 to 86,	17/09/2021
6838			INVESTMENTS S.à R.L.	NCLT		APPLICATION(179 to	
0030			Vs. RATTANINDIA			COMPANIES		208,210,212	
			FINANCE PRIVATE			ACT)/187(ND)20		& 215	
	6836	0710102003452021/1	PEEYUSH BOHRA Vs.	Sec 60(5)		INTERLOCUTO		No welfare fee	13/04/2021
6839			AKASH SINGHAL			RY			
						APPLICATION			
	6837	0710200412992017/8	M/S INDUS CONTAINER	IBC under		COMPANY		No stamp paper	20/09/2021
6840			_	Sec 7		PETITION IB			
			Vs. M/S GEO EXPRESS			(IBC)/625(ND)20			
	6838	0710102018862018/6	SH MUNEESH BAJAJ Vs.		Sec 460 of the	COMPANY		Wrongly filed	20/09/2021
6841			M/S DIVINE INFRACON		Companies Act,	PETITION		here	
			PTV LTD		2013	(COMPANIES			
6842	6839	0710102045882021/2	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		Wrongly filed	20/09/2021
			VIKAS AGGARWAL			PETITION IB		here	
	6840		P & R INFRAPROJECTS		IBC Under Sec 9	COMPANY		Index missing	20/09/2021
6843			LIMITED Vs. OFB TECH			PETITION IB			
			PRIVATE LIMITED			(IBC)/387(ND)20			
	6841	0710102051032021/3	P & R INFRAPROJECTS		IBC Under Sec 9	COMPANY		Index missing	20/09/2021
6844			LIMITED Vs. OFB TECH			PETITION IB			
	00.45		PRIVATE LIMITED		0 070 111	(IBC)/387(ND)20			00/00/005
	6842	0710102095712020/1			Sec 272 of the	COMPANY		E-stamp and	20/09/2021
6845			ENTERTAINMENT INDIA		Companies Act,	PETITION		Affidavit date are	
	00.40		PRIVATE LIMITED Vs.		2013	(COMPANIES		not matching	04/00/0004
	6843		YUG INTERNATIONAL		IBC Under Sec 9	COMPANY		E-stamp missing	21/09/2021
6846			PRIVATE LIMITED Vs.			PETITION IB			
			INDO LAMINATES			(IBC)/2874(ND)2]	

	-	_		ľ	_	_			
-	A	B	C ACCET CADE AND	D	IBC under Sec 7	F	G	H E atama missing	24/00/2024
	6844	0710102002732020/1 6	ASSET CARE AND RECONSTRUCTION		IBC under Sec 7	COMPANY PETITION IB		E-stamp missing	21/09/2021
6847		O	ENTERPRISES LTD Vs.						
			SARE GURUGRAM PVT			(IBC)/300(PB)20 20			
	6845	0710102026052024/2	STATE BANK OF INDIA		Section 95(1)	COMPANY		Pages 179 to 208,	21/09/2021
	3043	01 10 102020032021/2	THROUGH ITS		0ection 39(1)	PETITION IB		210 to 212	Z 1/U3/ZUZ I
6848			AUTHORIZED PERSON			(IBC)/352(ND)20		according to PDF	
0040			MR. S. V. SARAVANAN Vs.			21		Not clear	
			MR. NARESH MITTAL			21		Not clear	
	6846	0710102060922020/7	SURAJ KUMAR KAUSHAL		IBC under Sec 7	COMPANY		no court fee and	20/09/2021
6849		0.1010200022020	& OTHERS Vs.		in the second second	PETITION IB		welfare fee on	
			SARVOTTAM REALCON			(IBC)/901(ND)20		vakalatnama	
	6847	0710102002622019/2			IBC Under Sec 9	COMPANY			21/09/2021
6850		4	INTERNATIONAL PVT LTD			PETITION IB		illegible, no court	
			Vs. UTM ENGINEERING			(IBC)/248(ND)20		fee and welfare	
	6848	0710102009722020/1	VMS BATHWARE PRIVATE		IBC Under Sec 9	COMPANY			21/09/2021
			LIMITED Vs. FERROUS			PETITION IB		Annexure 10,11	
6851			INFRASTRUCTURE			(IBC)/344(ND)20			
			PRIVATE LIMITED			20			
	6849	0710102009942021/2	SATYA NARAIN GARG Vs.		IBC under Sec 7	COMPANY		Please mention	21/09/2021
			FERROUS TOWNSHIP			PETITION IB		hindi translation	
			PRIVATE LIMITED			(IBC)/180(ND)20		Annexure 24 to	
						21		29 number on	
								english	
								translation also	
								true copy should	
								be every pages,	
6852								pg. 60 to 62 not	
								readable, not	
								english	
								translation copy	
								of pg. no.74, pg.	
								no. 122 Annexure	
								R/9 not mention	
								on translation	
								copy, english	
	6850	0710102037082021/1	RAJIV CHAKRABORTY Vs.	-	Sec 60(5)	INTERLOCUTO		,	21/09/2021
6853			COMMISSIONER OF			RY		missing, page no.	
			CUSTOMS (IMPORTS)			APPLICATION		12 double pages,	
						(I.B.C)/3469(PB)		no pagination	
	6851	0710102093552019/2			IBC under Sec 7	COMPANY			21/09/2021
			FERROUS			PETITION IB		no true copy in	
6854			INFRASTRUCTURE			(IBC)/1433(ND)2		annexure 17 also	
			PRIVATE LIMITED			019		print not clear,	
								no true copy in	
	6852		M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		order copy not	21/09/2021
6855		0	KUMAR VERMA Vs. M/S			PETITION IB		mention in all	
			AIR INDIA LTD.			(IBC)/298(ND)20		volume	

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	6853	0710102000722018/1	RAVINDER PAL SINGH			COMPANY		Documents	21/09/2021
56		5	LAMBA Vs. SATKAR AIR	any o	ther P	PETITION IB		wrong uploaded	
			CARGO SERVICES	provi	sions (I	IBC)/361(PB)20			
			PRIVATE LIMITED			8			
	6854	0710102061832021/1	GAMMON ENGINEERS &	Sec 6	i0(5)	NTERLOCUTO		Page 239 Stamp	21/09/2021
57			CONTRACTORS PVT. LTD.		R	RY		paper according	
57			Vs. M/S INTELLICITY		A	APPLICATION		to PDF Not Clear	
			BUSINESS PARK PVT.		(1	I.B.C)/3954(PB)		At all in Vol 2	
	6855	0710102055252021/1	BRAHM DATT VERMA Vs.	Appli	cation under IN	NTERLOCUTO		Index missing,	23/09/2021
58			NEHA JAIN	any o	ther R	RY		Welfare Fee	
				provi	sions - IBC A	APPLICATION		stamp and COurt	
	6856	0710102082812020/6	AMIT GEONKA Vs.	Rule	11 of NCLT, IN	NTERLOCUTO		Vakalatnama Not	23/09/2021
359				2016	R	RY		clear	
					A	APPLICATION			
\neg	6857	0710102092782020/5	CANARA BANK Vs. N S P	IBC u		COMPANY		Page 4	23/09/2021
ļ			ASSOCIATES (INDIA) PVT			PETITION IB		& 5	
360			LTD		la	IBC)/1082(ND)2		according to PDF	
					,	20		wrongly filed in	
,								Hindi;it should be	
	6858	0710102101242020/1	BHARAT JATROPHA	Rule	11 of NCLT C	COMPANY		True Copy sign	23/09/2021
			GARDEN ESTATES	i tuio	-	APPLICATION(missing in Pages	20,00,202.
361			PRIVATE LIMITED Vs.			COMPANIES		3 to 8 according	
			REGISTRAR OF			ACT)/649(ND)20		to PDF	
			COMPANIES NCT OF		2				
	6859		BVG INDIA LIMITED Vs.	IBC U		COMPANY		E-stamp missing	23/09/2021
			THREE C FACILITY			PETITION IB			
362			MANAGEMENT PRIVATE			IBC)/1114(ND)2			
			LIMITED		-	20			
	6860		TRANS ASIAN SHIPPING	IBC U	Inder Sec 9 C	COMPANY		Proof of service	23/09/2021
			SERVICES PRIVATE			PETITION IB		missing	
363			LIMITED Vs. BLUE BIRD			IBC)/1126(ND)2		g	
			LOGISTICS PRIVATE		-	20			
	6861	0710102113742019/1	KESRI ALLOYS PRIVATE	IBC U	Inder Sec 9 C	COMPANY		Wrongly filed	23/09/2021
864			LIMITED Vs. HINDON			PETITION IB		here	
			FORGE PRIVATE LIMITED			IBC)/1997(ND)2			
	6862	0710102004532021/4	VINEET AGGARWAL Vs.	Appli		NTERLOCUTO		The date of the	23/09/2021
			PRINCIPAL CHIEF	any o		RY		affidavit should	
865			COMMISSIONER OF			APPLICATION		not be earlier	
			INCOME TAX DELHI	•		I.B.C)/392(ND)2		than the date of	
	6863	0710102112472019/1		IBC U		COMPANY		Court fees and	23/09/2021
	-	6	GOPALAKRISHANA			PETITION IB		welfare missing	
			NAYAK PROP OF M/S			IBC)/2013(ND)2		on vakalatnama	
366			VINAYAKA ENTERPRISES			119			
366					ľ	-			
866			Vs. SOLO METALS						
	6864		Vs. SOLO METALS YOGESH	IBC U	Inder Sec 9 C	COMPANY		Notary date	23/09/2021
866	6864	0710102112472019/1 7	YOGESH	IBC U		COMPANY PETITION IB		Notary date	23/09/2021
	6864	0710102112472019/1 7	YOGESH GOPALAKRISHANA	IBC U	P	PETITION IB		missing on	23/09/2021
	6864	0710102112472019/1 7	YOGESH	IBC U	P (I				23/09/2021

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	6865	0710102112472019/1	YOGESH		IBC Under Sec 9	COMPANY		Court fees and	23/09/2021
		8	GOPALAKRISHANA			PETITION IB		welfare is	
6868			NAYAK PROP OF M/S			(IBC)/2013(ND)2		missing on	
			VINAYAKA ENTERPRISES			019		vakalatnama	
			Vs. SOLO METALS						
	6866	0710102112472019/1	YOGESH		IBC Under Sec 9	COMPANY		Page no. 47 - 48	23/09/2021
		9	GOPALAKRISHANA			PETITION IB		pages not clear	
6869			NAYAK PROP OF M/S			(IBC)/2013(ND)2		need true type	
			VINAYAKA ENTERPRISES			019		copy,	
			Vs. SOLO METALS						
6870	6867	0710102152502019/8	ROHIT KUMAR Vs.		IBC Under Sec 9	COMPANY		No Index, No	23/09/2021
			GENEXIS INDIA PRIVATE			PETITION IB		Pagination	
	6868	0710102041982021/6	BALAJI DUROBUILD		IBC Under Sec 9	COMPANY		Merge	23/09/2021
6871			PRIATE LIMITED Vs.			PETITION IB		documents in the	
0071			SANDWOODS INFRATECH			(IBC)/292(ND)20		single pdf, align	
			PROJECTS PRIVATE			21		document	
	6869	0710102040922021/4	THE MODI OIL &		IBC Under Sec 9	COMPANY		E-stamp missing	23/09/2021
6872			GENERAL MILLS Vs.			PETITION IB			
			TIRUPATI COATINGS PVT			(IBC)/302(ND)20			
	6870	0710102011212021/5	ANIL KUMAR Vs. PUNJAB		Sec 60(5)	INTERLOCUTO			23/09/2021
6873			NATIONAL BANK AND			RY		missing in	
			ORS.			APPLICATION		Vakalatnama	
	6871	0710102011772021/4	ULTRATECH CEMENT LTD		IBC Under Sec 9	COMPANY		Court fee nd	23/09/2021
6874			Vs. UNIVERSAL			PETITION IB		welfare fee is not	
			JOURNEYS INDIA PVT			(IBC)/170(ND)20		available	
	6872		MONTAGE GLOBAL PVT.		IBC Under Sec 9	COMPANY		Wrongly filed	23/09/2021
6875			LTD. Vs. HIMALAYA			PETITION IB		here	
			FOOD INTERNATIONAL			(IBC)/491(ND)20			
	6873	0710102019322020/6	M/S SALASAR BUILDERS		IBC Under Sec 9	COMPANY		Index missing,	23/09/2021
6876			Vs. M/S NORTH			PETITION IB		Document filed	
			RAJASTHAN BUILDWELL			(IBC)/512(ND)20		twice	
6877	6874	0710102019632020/2	VAIBHAV TIMBERS Vs.		IBC Under Sec 9	COMPANY		_	23/09/2021
	0075	074040045700045	SOHO FOUNDATION		IDO Harda O C	PETITION IB		in Page 1	00/00/0004
6878	6875	0710102157222019/6			IBC Under Sec 9	COMPANY		No Index, No	23/09/2021
	0070	074040040050004010	FIITJEE LIMITED		IDO Umde - O O	PETITION IB		Pagination	22/00/2024
6879	6876	0710102160562019/3	ADITYA AHALAWAT Vs.		IBC Under Sec 9	COMPANY		No Index, No	23/09/2021
	6077	07404020042200427	FIITJEE LIMITED		IDC Under Co. C	PETITION IB		Pagination	22/00/2024
	6877	0710102004322019/8	ENGINEERS Vs.		IBC Under Sec 9	COMPANY PETITION IB		Page no. 1 - 7	23/09/2021
6880								sign missing,	
			CHANDRALEKHA			(IBC)/285(ND)20			
	6070	0740402000000004044	CONSTRUCTIONS PVT.		40/2)	19		Wrong o filling	22/00/2024
	6878	0710102009932019/1	CA ANIL MATTA Vs. PURI		19(2)	COMPANY		Wrong e-filling,	23/09/2021
6881			CONSTRUCTION PVT.			APPLICATION(I		application and	
			LTD.			BC)/237(ND)201		report need to file	
						9		in IA, file	

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	6879	0710102021042021/5	PANKAJ NARANG Vs.		` '	INTERLOCUTO			23/09/2021
			HIMANSHU AGARWAL &		44 (1)	RY		true copy sign	
6882			OTHERS			APPLICATION		missing, Page	
						(I.B.C)/1917(ND)		no. 124 - 195	
						2021		remove dim	
	6880	0710102040922021/5			IBC Under Sec 9	COMPANY		E-stamp and	23/09/2021
6883			GENERAL MILLS Vs.			PETITION IB		Affidavit date are	
			TIRUPATI COATINGS PVT			(IBC)/302(ND)20		not matching	
	6881	0710102041032021/4	R S SURGICALS PRIVATE		IBC Under Sec 9	COMPANY		E-stamp and	23/09/2021
6884			LIMITED Vs. FOCUS			PETITION IB		Affidavit date are	
			IMAGING AND RESEARCH			(IBC)/313(ND)20		not matching	
			CENTRE PRIVATE			21			
	6882	0710102032952021/1	STATE TAX OFFICER - 3		Sec 60(5)	INTERLOCUTO		Pages 39 to 47	21/09/2021
6885			Vs. ALOK KUMAR			RY		according to PDF	
			AGARWAL			APPLICATION		Not filed properly	
	6883	0710102036682021/2	GRS PROPERTIES		Sec 252 (3)	COMPANY		Case Number,	22/09/2021
			PRIVATE LIMITED Vs.			APPEAL(COMP		Case Name and	
6886			THE REGISTRAR OF			ANIES		Index All are	
			COMPANIES NCT OF			ACT)/98(ND)202		msising	
			DELHI AND HARYANA			1			
	6884	0710102055192021/1	MECAMIDI S.A. Vs.		Sec. 241(1),Sec.	COMPANY		Index msising	22/09/2021
6887			MECAMIDI HPP INDIA		242(4),Sec.	PETITION			
			PRIVATE LTD.		244(1),Section 246	(COMPANIES			
	6885	0710102012932021/1	DURHA VITRAK PRIVATE		Application under			No true copy on	22/09/2021
6888			LIMITED UNDER CIRP Vs.		any other	RY		Annexure	
			SANDEEP MEHNDIRATTA		provisions - IBC	APPLICATION			
	6886	0710102012932021/2	DURHA VITRAK PRIVATE		• •	INTERLOCUTO		No true copy in	22/09/2021
6889			LIMITED UNDER CIRP Vs.		any other	RY		Annexure	
			SANDEEP MEHNDIRATTA		provisions - IBC	APPLICATION			
	6887	0710102022652018/2	MR. MOHAN AGARWAL		IBC under Sec 7	COMPANY		Court fee is	22/09/2021
6890		4	Vs. M/S. CROWN			PETITION IB		insufficient	
			REALTECH PRIVATE			(IBC)/1565(PB)2			
	6888	0710102029922020/6	ANURUTAN TEXTILES		IBC Under Sec 9	COMPANY		same extra	22/09/2021
6891			PRIVATE LIMITED Vs.			PETITION IB		document delete	
0001			METAPHOR EXIM			(IBC)/760(ND)20			
			PRIVATE LIMITED			20			
	6889	0710102031692021/1	RAJESH KUMAR GUPTA		Sec 60(5)	INTERLOCUTO		FILE IN ONE PDF	22/09/2021
6892			Vs. RABINDRA KUMAR			RY			
			MINTRI			APPLICATION			
	6890	0710102031962020/5			Application under	INTERLOCUTO		Pg. no.290 not	22/09/2021
			INVESTMENT MANAGERS		any other	RY		Court fee and	
6893			LLP Vs. M/S. EARTHCON		provisions - IBC	APPLICATION		welfare fee on	
			INFRACON PVT. LTD.			(I.B.C)/1957(ND)		vakalatnama, Not	
						2020		Welfare fee	
	6891	0710102048122021/2	YOGANDRA KUMAR		Sec. 241(1)	COMPANY		Case Number	22/09/2021
6894			CHAUDHARI Vs. M/S ASIA			PETITION		and Index	
3007			PACIFIC BLACK ROCKS			(COMPANIES		misisng	
			(INDIA) PRIVATE LIMITED			ACT)/117(ND)20			

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	6892	0710102048122021/3			Sec. 241(1)	COMPANY		Index missing	22/09/2021
395			CHAUDHARI Vs. M/S ASIA			PETITION			
,,,,			PACIFIC BLACK ROCKS			(COMPANIES			
			(INDIA) PRIVATE LIMITED			ACT)/117(ND)20			
	6893	0710102056332021/1	RAJESH SHARMA Vs.		Sec 60(5)	INTERLOCUTO		PLEASE FILE IN	22/09/2021
96			RESOLUTION			RY		ONE PDF	
90			PROFESSIONAL OF			APPLICATION			
			TODAY HOMES NOIDA			(I.B.C)/3538(PB)			
	6894	0710102422882018/2	SUNIL HANDA AND ORS		IBC under Sec 7	COMPANY		FILE IN ONE PDF	22/09/2021
97		5	Vs. TODAY HOMES			PETITION IB			
			NOIDA PVT LTD			(IBC)/923(PB)20			
	6895		RAVINDER PAL SINGH		Application under			E-stamp msising	21/09/2021
		6	LAMBA Vs. SATKAR AIR		any other	PETITION IB		& P.O.S	
98			CARGO SERVICES		provisions	(IBC)/361(PB)20		Not clear	
			PRIVATE LIMITED		proviolono	18		itot oloui	
	6896		RAVINDER PAL SINGH		Application under	COMPANY		E-stamp msising	21/09/2021
	3030	7	LAMBA Vs. SATKAR AIR		any other	PETITION IB		& P.O.S	
399		'	CARGO SERVICES		provisions	(IBC)/361(PB)20		Not clear	
			PRIVATE LIMITED		provisions	18		NOT Clear	
	6897		JAGAT PAL PALIWAL AND		IBC under Sec 7	COMPANY		E atama missing	21/09/2021
900	0091	1	ANR Vs. JASSUM		ibc under Sec /	PETITION IB		E-stamp missing	21/09/2021
,00		-	PROPCON PROJECTS						
	C000				IBC under Sec 7	(IBC)/1756(PB)2		Dama 20 to 40	04/00/0004
901	6898	0/10102036202020//	ICICI BANK LIMITED Vs.		IBC under Sec /	COMPANY		Page 38 to 40	21/09/2021
	0000	074040004400004/4	ESSAR POWER M.P		IDO Harden Ores O	PETITION IB		according to PDF	00/00/0004
	6899	0/10102041032021/4	R S SURGICALS PRIVATE		IBC Under Sec 9	COMPANY		Sub-title is	22/09/2021
			LIMITED Vs. FOCUS			PETITION IB		missing in Page 2	
902			IMAGING AND RESEARCH			(IBC)/313(ND)20		according to	
			CENTRE PRIVATE			21		PDF, E-stamp	
			LIMITED					missing, Welfare	
	6900	710102065482021	RANJIT KAPOOR VS	_	Sec 60(5)	COMPANY	LexCounsel	Fees Not Paid	10/9/2021
903			WHITE METALS LIMITED	Application		PETITION IB			
				(I.B.C)		(IBC)/160(PB)20			
	6901	710102067322021	RATYAL	-	Application under	COMPANY	Samarendra	Fees Not Paid	17/09/2021
904			CONSTRUCTIONS		any other	PETITION IB	Kumar		
			PRIVATE LIMITED VS T R	(I.B.C)	provisions - IBC	(IBC)/138(ND)20			
			SAWHNEY AUTOMOBILES			21			
	6902	710102068142021	STATE TAX OFFICER	Interlocutory	Sec 60(5)		Assistant	main case not	20/09/2021
			AMAINDAKARAI	Application			Commissioner	link with	
			ASSESSMENT CIRCLE VS	(I.B.C)				application	
005			GLOBAL INFONET						
905			DISTRIBUTION PVT LTD						
			REPRESENTED BY ITS						
			IRP SHRI YOGENDAR PAL						
			SINGHAL						
	6903		MANSIJ ARYA VS	Interlocutory	Sec. 12A	COMPANY	MANSIJ ARYA	pg-42 and 43	20/09/2021
	3000		GLOBAL INFONET	Application		PETITION IB		missed	
906									
				(5.0)					
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6906			DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL	(I.B.C)		(IBC)/915(ND)20 20			

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6907	6904	710102068352021	SANJEEV NAKRA VS M/S	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2	Swanit Chaudhry	case type wrong	21/09/2021
6908	6905		M/S. CROWN REALTECH	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2 018	Vaibhav Verma	index missing and section wrong and case type wrong and welfare court	21/09/2021
6909	6906			Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2	Siddharth Bhatli	Pg-62,68 to 73 ,76,78,82,90 to 94,	19/07/2021
6910	6907	710102053552021	RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body		Pranav	stamp paper notary missing and case type wrong	30/07/2021
6911	6908		FIITJEE LIMITED VS NEHIT BANTHIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3266(ND)2 019	Manisha	46,53,62,77,105,1 11,118,127,142,14 9,164,190,195,197 ,223,227,232,233, 235,243,253,291,2 99-300,314,318- 321,334-335 not clear page 89-90 cut page and volume2 contains	22/09/2021
6912	6909		MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD.	Restoration Application (Companies Act)	Sec 424 (3)		Sujit	main case not link and wrong case type	22/09/2021
6913	6910	710102055392021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)20	RAJA	affidavit back date Pg-29,30,31 not clear	6/8/2021
6914	6911	710102059142021	SHIV KUMAR GOEL	Interlocutory Application (I.B.C)	Sec 66(1)		Manohar Lal Vij		20/08/2021

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6915	6912	710102084752020	AADHAAR GROUP LIMITED VS REGISTRAR OF COMPANIES	Company	Sec 252 (1) - By Government Body	·	deepti grover khanna	Two different petition uploaded, upload only correct	2/9/2020
6916	6913	710102067352021	INTEC CAPITAL LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		INTEC CAPITAL LIMITED	page not clear- 113,116/Board Resolution	17/09/2021
6917	6914	710102067742021	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Intervention Petition(Com panies Act)	Rule 11 of NCLT		Vipul	Memo of parties /list of dates & events / synopsis	18/09/2021
6918	6915	710102068392021	VNPV REAL TV LLP VS RADIUS INFRATEL PVT	Contempt Petition (IBC)	Sec 60(5)		Krishan Kumar	Main case not link/wrong	21/09/2021
6919		710102068412021	MARKETING PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		sfioncit	Pages not clear 115,125 to 130,135,214,216,2 95A,298A,311A,3 18A,325A,331A,3 52A,355A,360A,3 61A,375A,pages in hindi 343,344,2nd volume index missed,no welfare and court fees in vakaltnama,and PoA missed with nclt form 12, MoA	
6920	6917	710102051522021	GYAN PRAKASH AGRAWAL VS SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 140 (4)		GYAN PRAKASH AGRAWAL	Mentiond synopsis & amp; amp; amp; memo of parties & amp; amp; amp; list of dates	24/07/2021
6921	6918	710102059712021	HEM SINGH BHARANA VS HI-POINT INVESTMENT AND FINANCE PVT. LTD. THROUGH ITS RESOLUTION PROFESSIONAL	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vaibhav Manu Srivastava	" page not clear- 347- 355,333,339,340,3 44,345,347,348- 355/Wrong section/Main case not link/ Brief of synopsis/List dates Events/page not clear-87-	23/08/2021

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6922	6919	710102004532021	VINEET AGGARWAL Vs. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI		Application under any other provisions - IBC			Documents not available , please refile	9/9/2021
6923	6920	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
6924	6921	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	10/7/2021
6925	6922	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
6926	6923	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
6927	6924	710102042662021	MKG INDUSTRIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile the	17/09/2021
6928	6925	710102056662021	SHRI RADHEY MINES PVT LTD Vs. ROC		Sec 252 (1)			Documents not available, please	15/09/2021
6929	6926	710102077242019	BHARAT CHUGH Vs.		IBC under Sec 7			Documents not available, please refile the	15/04/2021
6930	6927	710102096552020	ASHOK LAMBA Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)			Documents not available, please refile the	15/09/2021
6931	6928	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents no available, please refile the	17/09/2021
6932	6929	710200411452018	M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT.		IBC Under Sec 9			Wrong e-filing, need to file in IA	16/09/2021
6933	6930	710000066992021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					Form 3c missing	16/09/2021
6934	6931	710000065532021	Majestic Auto Limited					Form 3c missing, court fees and	11/9/2021
	6932	710102068212021	ASR Market Ventures Pvt					Form 3c missing	20/09/2021
	6933	710102068202021	ASR Market Ventures Pvt					Form 3c missing	20/09/2021
6937	6934	710102068192021	ASR Market Ventures Pvt					Form 3c missing	20/09/2021
	6935	710102069552021	ROMA KAPUR VS	Interlocutory	Rule 11 of NCLT,	COMPANY	Aayush	stamp paper	24/09/2021
6938			ASSOTECH MOONSHINE	Application	2016	PETITION IB		missed and page	
			URBAN DEVELOPERS	(I.B.C)		(IBC)/63(ND)202		-4 not clear Rul-	
	<u> </u>		PVT. LTD.			0		11 not mention	

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	6936	710102118742020	GOPAL LAL BARER VS	Interlocutory	Sec 60(5)	COMPANY	Gopal Lal Baser	Page not clear-17	24/12/2020
			ASSISTANT	Application	, ,	PETITION IB	•	("	
			COMMISSIONER OF	(I.B.C)		(IBC)/271(PB)20		"	
			INCOME TAX			17		"	
6939								"	
								document not	
								present here	
								please upload	
								again	
	6937	710102014092021	MAJOR GAURAV SHARMA	Interlocutory	Sec 60(5)	COMPANY	ANASUYA	E-stamp paper	17/02/2021
6940			& ORS. VS VGA	Application	. ,	PETITION IB	CHOUDHURY	missed for one	
			DEVELOPERS PVT. LTD.	(I.B.C)		(IBC)/2690(ND)2		affidavit	
	6938	710102068952021	JM MANPOWER AND	Interlocutory	Sec 60(5)	COMPANY	ANANNYA	as per your	23/09/2021
6941			SECURITY LTD. VS	Application		PETITION IB		request from	
0941			PANKAJ KHAITAN -	(I.B.C)		(IBC)/718(ND)20		telephonic	
			LIQUIDATOR	,		19		communication	
	6939	710102068962021	ANIL SYAL VS PANKAJ	Interlocutory	Application under	COMPANY	ANVEESH	need to	23/09/2021
6942			KHAITAN - LIQUIDATOR	Application	any other	PETITION IB		additional	
				(I.B.C)	provisions - IBC	(IBC)/589(PB)20		document	
	6940	710102068882021	AYYAGARI VISWANADHA	Interlocutory	Application under	COMPANY	Swarnendu	due payment for	23/09/2021
6943			SARMA VS DEEP	Application	any other	PETITION IB		section 49 and 66	
0943			ACCOUSTICS PRIVATE	(I.B.C)	provisions-	(IBC)/875(PB)20		True copy sign	
			LIMITED		IBC,Application	20		missed please	
	6941	710102069242021	AKASH SHINGHAL VS	Interlocutory	Application under	COMPANY	AKASH	81-82,196-207 not	23/09/2021
6944			VINEET AGGARWAL	Application	any other	PETITION IB		clear page	
				(I.B.C)	provisions - IBC	(IBC)/2122(ND)2			
	6942	710102069302021	GAIL INDIA LIMITED VS	Interlocutory	Application under	COMPANY	Tishampati Sen	e-stamp paper	24/09/2021
6945			PUNJ LLYOD LIMITED	Application	any other	PETITION IB		notarized missed	
				(I.B.C)	provisions - IBC	(IBC)/731(PB)20		sign missed on	
	6943	710102069132021	RISHABH CHAND LODHA		Application under		Rishabh Chand	section wrong	23/09/2021
6946			VS ANAND SONBHADRA	Application	any other	PETITION IB	Lodha		
				(I.B.C)	provisions - IBC	(IBC)/651(ND)20			
	6944	710102069652021	HNS PROJECTS PRIVATE	Company	Sec 252 (3)		Sheetal	Jurdiction is	24/09/2021
6947			LIMITED VS ROC DELHI	Petition				Harayana	
				(Companies				according to	
				Act)				master index	
	6945	710102070342021	MESTECH SERVICES	` '	Sec. 230-232, Sec		ANOOP DAWAR	Pages not clear	28/09/2021
			PRIVATE LIMITED VS		234			134,137,138,162,1	
			ANDHRA BANK	Amalgamatio				63,164,343,344,pa	
6948				n(Companies				ges cut	
				Act)				212,213,215,216,2	
								17,219 to	
								223,241,242,248,2	
	22.65				2 222 423			50, welfare and	
	6946	710102078102020	ROSE INDIA NEWSDESK	Company	Sec 252 (3)		deepti grover		11/8/2020
6949			MEDIA PRIVATE LIMITED	Petition			khanna	select, true copy	
			VS REGISTRAR OF	(Companies				sign in MoA	
			COMPANIES	Act)				&	

	Α	В	С	D	E	F	G	Н	I
6950	6947	710102068872021	VIMAL PARAKH VS THE REGISTRAR OF COMPANIES AND INCOME	Company Petition IB (IBC)	IBC Section 59		Ahsan Ahmad	28-30, 92-95, 155- 157, 166-167, not clear	23/09/2021
6951	6948	0710102023572021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION		P.O.S msising, Document Filed twice	23/09/2021
6952	6949	0710102024322021/8	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/1565(ND)		Short form of True Copy sign not applicable in Pages 28 to 66	23/09/2021
6953	6950	0710102028662020/2	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)20		Document Filed thrice	21/09/2021
6954			AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 66(1)	INTERLOCUTO RY APPLICATION		Wrong Title in Index	8/9/2021
6955		0710102035172020/1	MR. MANOJ GARG (RP FOR SUNAR JEWELS PRIVATE LIMITED) Vs. SONI INFRATECH PVT. LTD THROUGH IRP		Sec 30	INTERLOCUTO RY APPLICATION (I.B.C)/2433(PB) 2020		Index msising	23/09/2021
6956	6953	0710102035742020/7	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK		IBC Under Sec 9	COMPANY PETITION IB (IBC)/822(ND)20 20		Welfare Fee stamp missing in Vakalatnama	23/09/2021
6957	6954	0710102036462021/2	ASHISH CHHAWCHHARIA Vs. U.P JAL VIDYUT NIGAM LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/2308(PB) 2021		Page 18 according to PDF in Vol 1 is in Hindi;it should be in English, Page 38 & DF according to PDF in Vol 1 Not Clear, Notary	
								msising in E- stamp in Vol 2, Page 218	

	Α	В	С	D	Е	F	G	Н	I
6958	A 6955		C BIKRAM SINGH GUSAIN Vs. TODAY HOMES NOIDA PVT LTD	D	E 19(2)	F INTERLOCUTO RY APPLICATION (I.B.C)/3236(ND) 2021	G	H Short Form of True Copy sign not applicable in Pages 12 to 18 according to PDF in Reply Respondent 1 document, Short Form of True Copy sign not applicable in Pages 19 to 84 according to PDF	24/09/2021
6959	6956	0710102050042021/3	THREE C PROJECTS		Sec 60(5)	INTERLOCUTO RY		in Reply Respondent E-stamp missing, P.O.S misisng	24/09/2021
6960	6957	0710102030982018/1 5	PRIVATE LIMITED PVM INNVENSYS PRIVATE LIMITED Vs. C- TEL INFOSYSTEMS PRIVATE LIMITED		IBC Under Sec 9	APPLICATION COMPANY PETITION IB (IBC)/295(ND)20 19		Stamp paper missing, True copy sign missing on every	23/09/2021
6961	6958	0710200430842018/5	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)20 18		Page no. 1 - 19 sign miss, Page no. 24, 34, 38 - 40, 42 - 46, 49 - 51, 65 - 66, 74, 75 page cut, Page	24/09/2021
6962	6959	0710102063262021/1	MS/ THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. CONSTANT EFINE INFOSOFTECH PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/157(ND)20 21		Case Number and Index misisng	24/09/2021
6963	6960	0710102070882020/1 1	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)20 20		Not Filed properly	24/09/2021
6964	6961	0710102095502019/5	MEKASTER FINLASE PRIVATE LIMITED Vs. SAHA BUILDESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1482(ND)2 019		E-stamp missing	24/09/2021
6965	6962	0710102038002021/1	AKHIL AHUJA Vs. DAIKI AXIS INDIA PRIVATE LIMITED		Application under any other provisions-	INTERLOCUTO RY APPLICATION		E-stamp missing	24/09/2021

	Α	В	С	D	Е	F	G	Н	I
6966	6963		SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S FOX PETROLEUM LIMITED &		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/4091(ND) 2021		Notary missing in E-stamp, Page 9&10 according to PDF Not clear	24/09/2021
6967	6964	0710102080012020/8	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION		Wrongly filed	24/09/2021
6968	6965	0710102080012020/9	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION		Wrongly filed	24/09/2021
6969	6966	6	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1504(PB)2 019		Page 23 & Department 25 according to PDF are Blank, Pages 37 to 41	24/09/2021
6970	6967	0710102096282020/6	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		Wrongly filed	24/09/2021
6971	6968	0710102027102021/2	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS PVT.		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/3372(ND)		Wrong pagination in documents after pager no. 5	24/09/2021
6972	6969		ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)20 20		File documents separately	24/09/2021
6973	6970	0710102034662021/3	MANIMUDRA VINCOM PRIVATE LIMITED Vs. CLARITY ROADLINK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/275(ND)20 21		No Index, No Pagination	24/09/2021
6974	6971		OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)20 21		Page no. 27 - 221 true copy sign missing,	24/09/2021
6975	6972		M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)20 21		No Pagination	24/09/2021
6976	6973	0710102043512021/2	M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)20 21		No Pagination	24/09/2021
6977	6974	0710102047802021/3	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)202		Wrong e-filing, application needs to be file in IA	24/09/2021
6978	6975		GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION		Notary missing on affidavit	24/09/2021

	Α	В	С	D	E	F	G	Н	I
6979	6976	0710102053822021/1	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)20		No Index, No Pagination	24/09/2021
980	6977	0710102064532021/1	EMPLOYEES PROVIDENT FUND ORGANISATION Vs. KHULLAR HOSPITALITY PVT. LTD.		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/4018(ND)		Page no. 4 - 66 true copy sign missing on every page	24/09/2021
981	6978	0710200430842018/5	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)20 18		Pages 24,29,30,34,39,40, 42 to 46, 49 to 51, 55,56,65,66,74,75 according to PDF Not Filed	24/09/2021
982	6979	0710102414592018/1 7	DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS		IBC under Sec 7	COMPANY PETITION IB (IBC)/245(PB)20		No Index, No Pagination	27/09/2021
983	6980	0710200401102016/2	MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		Page no. 18 - 157 true copy sign missing	27/09/2021
984	6981	0710102003632020/4	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)20 20		No Index, No Pagination	27/09/2021
985	6982	0710102007572019/1 2	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)20		No Pagination in index	27/09/2021
986	6983	0710200000622018/5	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2		Put stamp paper after index, page no. 9 - 13 not	27/09/2021
987	6984	0710102003632020/2	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)20 20		No stamp paper, No true copy on Annexure, Welfare fee is not	27/09/2021
988	6985	0710102016262021/1	SHAILA SINGH Vs. ALPHA CORP DEVELOPMENT PVT LTD		Sec 60(5)	INTERLOCUTO RY APPLICATION		No true copy on Pg.15 to Pg.19 in Annexure-1,	27/09/2021
989	6986	710102070072021	STEEL & METAL TUBES (INDIA) PRIVATE LIMITED VS WAVE MEGACITY CENTRE PRIVATE LTD.	Intervention Petition (IBC)	Sec 60(5)		Dhruv	page:38 not clear, 3 rs court fee missed in every	26/09/2021
990	6987	710102068542021	NON VOILENCE PROJECT FOUNDTAION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		VIDEH VAISH	petition uncompleted	22/09/2021

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6991	6988		MS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Com panies Act)	Sec 425			Synopsis/list of dates & Description of the synopsis of the sy	23/09/2021
6992	6989		MAT CONSULTANTS/ TS NALWA VS M/S ABW INFRASTRUCTURE LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)20 18	SUBRAMANIAN	Pg-1 section mention is 60(5) and in index it is mention rule 11,affidavit is of	26/09/2021
6993	6990	710102061522021	LALIT MOHAN VS TODAY HOMES NOIDA PVT LTD		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3105(ND)2 019		due payment of other section(two section mention in index),Main case number in file not correct(it start with CP not	28/08/2021
6994	6991	0710102056762021/1	KONCEPT SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/120(ND)20 21		No Pagination in index and document	27/09/2021
6995	6992		ADI LIM BILIMORIA VS. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/421(ND)20		Court fees missing	27/09/2021
6996	6993		KDP BUILDWELL PRIVATE LIMITED Vs. CAPITAL TRADE LINKS		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION		Index missing	27/09/2021
3997	6994	0710102025642020/1 1	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)20 20		need to be paging, No true copy on Annexure and title of the documents that	27/09/2021
6998	6995		ANAND SONBHADRA Vs. GREATER NOIDA AUTHORITY		Sec 60(5),19(2)	INTERLOCUTO RY APPLICATION (I.B.C)/2523(ND) 2021		Pg.8 no available, no stamp paper, no verified date on affidavit and no some document	28/09/2021
6999	6996	0710102021672020/3	SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/1349(ND)20 20		Wrong e-filing, Application need to file in IA	27/09/2021

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	A 6997		ALLAHABAD BANK Vs.	D	IBC under Sec 7	COMPANY	G	No Index , No	27/09/2021
7000	0997	07 10 102024672020/3	M/S MAHAMAYA		ibc under Sec /	PETITION IB		Pagination	21/09/2021
000			EXPORTS PRIVATE			(IBC)/687(PB)20		Pagillation	
	6998	0710102024672020/4	ALLAHABAD BANK Vs.		IBC under Sec 7	COMPANY		No index, No	27/09/2021
7001	0330	07 10 10202407202074	M/S MAHAMAYA		ibo dildei oec i	PETITION IB		Pagination	21703/2021
001			EXPORTS PRIVATE			(IBC)/687(PB)20		agiliation	
	6999	0710102065512020/2	SONIKA THUKRAL Vs.		Sec 60(5)	INTERLOCUTO		Short Form of	24/09/2020
	0999	07 10 1020033 1202072	UNNATI FORTUNE		Sec 60(3)	RY		True COpy sign	24/09/2020
002			HOLDINGS LIMITED			APPLICATION		not applicable in	
			TIGEBINGG EIIIIITEB			(I.B.C)/2616(PB)		Pages 13 to 18	
	7000	0710102066782020/1	SERIOUS ERAUD		Sec 241 (2)	COMPANY		E-stamp missing	28/09/2021
	7 000	0	INVESTIGATION OFFICE		060 241 (2)	PETITION		L-stamp imssing	20/03/2021
003			Vs. CENTURY			(COMPANIES			
			COMMUNICATION LTD &			ACT)/99(ND)202			
	7001	0710102082552020/4			IBC Under Sec 9	COMPANY		Index msising	28/09/2021
004	7001	07 10 10 2002 33 20 20 74	LIMITED Vs. SPML INFRA		IDO Officer Dec 3	PETITION IB		index moising	20/03/2021
	7002	0710102087232020/1	SMT. ASHA BALI Vs. M/S.		Sec. 241(1)	COMPANY		Index &	29/09/2021
005	7002	3	BALI & CO. PVT. LTD.		000. 241(1)	PETITION		E-stamp msising	25/05/2021
000			DALI G GG. I VI. EID.			(COMPANIES		L-stamp maising	
	7003	0710102142072019/5	RAJNEESH KUMAR Vs.		IBC Under Sec 9	COMPANY		Index missing	29/09/2021
006	7 000	07 10 102 14207 20 1070	KLV NEW TECH		ibo onaci occ s	PETITION IB		mack missing	23/03/2021
			CONSTRUCTIONS PVT.			(IBC)/2995(ND)2			
	7004	0710102052642021/3	VITERRA INDIA PVT. LTD.		IBC Under Sec 9	COMPANY		No Index, No	16/09/2021
007			Vs. BUDDHA GLOBAL			PETITION IB		Pagination	
	7005	0710102054742021/1	SITA RAM THAPAR Vs.		Sec 60(5)	INTERLOCUTO		Page no. 1	28/09/2021
			ANAND SONBHADRA			RY		missing, stamp	
800			(RESOLUTION			APPLICATION		paper missing,	
			PROFESSIONAL)			(I.B.C)/3772(ND)		affidavit not	
	7006	0710102059662021/1	RANJEET KUMAR VERMA		Sec. 12A	INTERLOCUTO		True copy sign	28/09/2021
009			Vs. SUKHDEV MADANI			RY		missing on every	
						APPLICATION		page	
	7007	0710102073822020/2	BLACKIE & SONS		Application under	COMPANY		Wrong e-filing,	17/09/2021
010			CALCUTTA & ORS Vs.		any other	APPLICATION(application need	
			BLACKIE & SON		provisions	COMPANIES		to file in IA	
	7008	0710102073822020/3	BLACKIE & SONS		Application under	COMPANY		Wrong e-filing,	28/09/2021
011			CALCUTTA & ORS Vs.		any other	APPLICATION(application needs	
			BLACKIE & SON		provisions	COMPANIES		to file in IA	
	7009	0710102077542020/7	ARUMANI TRADERS Vs.		IBC Under Sec 9	COMPANY		Supporting	28/09/2021
012			SARU INTERNATIONAL			PETITION IB		affidavit missing,	
012			PRIVATE LIMITED			(IBC)/100(ND)20		True copy sign	
						21		missing on every	
	7010	0710102077542020/8	ARUMANI TRADERS Vs.		IBC Under Sec 9	COMPANY		No Index, Wrong	28/09/2021
013			SARU INTERNATIONAL			PETITION IB		pagination	
			PRIVATE LIMITED			(IBC)/100(ND)20			
	7011	0710102082032020/2	BAS INFRASTRUCTURE		Rule 11 of NCLT	COMPANY		True copy sign	28/09/2021
014			SOLUTIONS PVT. LTD Vs.			APPLICATION(missing on every	
J 14			REGISTRAR OF			COMPANIES		page	
			COMPANIES NCT			ACT)/612(ND)20			

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7015			BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/612(ND)20		True copy sign missing on every page	28/09/2021
7016	7013		M/S S.S. ENTERPRISES Vs. HOMES CONNECT DEVELOPERS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1094(ND)2		True copy sign missing on every page	28/09/2021
7017	7014	0710102083932019/2 0	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2 019		Wrong e-filing, application need to file in IA	28/09/2021
7018	7015	0710102087232020/1 4	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		No Index, No Pagination, Court fees and welfare	28/09/2021
7019	7016		GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE UMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		Wrong e-filing, application need to file in IA	28/09/2021
7020	7017	0710102097002020/2	PANKAJ KUMAR SINGHAL Vs. MANOJ KUMAR CHAUDHARY & ORS		19(2)	INTERLOCUTO RY APPLICATION		File all documents separately	28/09/2021
7021	7018		PRIYANSHI ARORA Vs. DREAM PROCON PVT.		IBC under Sec 7	COMPANY PETITION IB		No Index, No Pagination	28/09/2021
7022	7019		M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2		Index missing, pagination missing, court	28/09/2021
7023	7020	0710102081822019/7	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2		Stamp paper missing, Page no. 1 - 21 sign	14/09/2021
7024		0710102081822019/9	ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2 019		Index missing, no pagination , true copy sign missing on every	14/09/2021
7025	7022	0710102031292018/1 1	PRIYANSHI ARORA Vs. DREAM PROCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1771(ND)2 018		No index, true copy sign missing on every page, supporting affidavit missing,	29/09/2021
7026	7023		DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED Vs. OVRVIEW TECHNOLOGIES PRIVATE LIMITED (FORMERLY KNOWN AS M/S 8 MINUTES FUTURE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3463(ND)2 019		P.O.S missing	29/09/2021

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	A 7024	B	C C	D	E IDCdon Coo 7	F	G	H	00/00/0004
	7024	0710120006832018/1 9	SERVICES PVT LTD Vs.		IBC under Sec 7	COMPANY		Pages 93 to 123	29/09/2021
7027		~				PETITION IB		& 171	
7027			GOLDEN GLOW ESTATES			(IBC)/1038(PB)2 018		to 184 according to PDF Not Clear	
			PRIVATE LIMITED			018			
	7005	0740000004000040/0	MULICIU TUADE LA VI-		Amaliantian wadan	COMPANY		at all, P.O.S	20/00/2024
7000	7025	0710200001902016/2	MUKESH THAREJA Vs.		Application under	COMPANY		Wrongly filed	29/09/2021
7028			THAREJA METALS		any other	PETITION		here	
-	7000		PRIVATE LIMITED		provisions	(COMPANIES		Museum of filings	20/00/2024
7029	7026	0710200400792013/1	MR S.K. HINDLESS Vs.		Application under	COMPANY		Wrong e-filing ,	29/09/2021
1029			M/S ROYAL HUNTING		any other provisions	PETITION (COMPANIES		(Petition)	
	7027	0710102017622020/9	HOTELS PVT LTD		Sec. 241(1)	COMPANY		More than 200	29/09/2021
	1021	07 10 1020 17 622020/9	INVESTIGATION OFFICE		Sec. 241(1)	PETITION			29/09/2021
								pages in single	
			Vs. SUNAIR HOTELS LIMITED			(COMPANIES		volume, True	
			LIMITED			ACT)/74(ND)202		copy sign	
						1		missing on every page, Page no.	
								204 - 208, 251 -	
								267, 313-327, 342	
								- 344, 582 - 586,	
								686 - 701, 704,	
7030								723, 739, 740,	
7030								742, 749-762, 767-	
								770, 777-779, 786-	
								790 , 792-795 ,	
								819 ,1222-1225,	
								1233, 1240-1249,	
								1299-1314, 1918-	
								1922, 2008-2224,	
								2045-2046, 2094,	
								2110, 2124-2146,	
								2226 not clear,	
	7029	074040245424204074	EMAAR HOLDING II Va		Soc 244(4)	COMPANY		· · · · · · · · · · · · · · · · · · ·	20/00/2024
7031	7028		EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		Sub-Title missing	Z3/U3/ZUZ1
1001		1	EMAAR MGF LAND			PETITION (COMPANIES		in Page 1	
	7029	074040245424204044	LIMITED EMAAR HOLDING II Vs.		Soc 241(4)	COMPANY		according to PDF Sub-Title missing	20/00/2024
7032	1029	4	EMAAR MGF LAND		Sec. 241(1)	PETITION		in Page 1	23/U3/2U2 I
1002		•	LIMITED			(COMPANIES		according to PDF	
	7020	074040245424204044	EMAAR HOLDING II Vs.		Soc 241(4)	-			20/00/2024
7033	7030		EMAAR MGF LAND		Sec. 241(1)	COMPANY PETITION		Sub-Title missing	23/U3/2U2 I
1000		3	LIMITED			(COMPANIES		in Page 1	
	7024	074040245424204044	i		Soc 241(4)	+ 1		according to PDF Sub-Title missing	
7034	7031	9	EMAAR HOLDING II Vs. EMAAR MGF LAND		Sec. 241(1)	COMPANY			29/09/2021
1034		9				PETITION		in Page 1	
	7032	074040245424204075	LIMITED EMAAR HOLDING II Vs.		Soc 241/4)	(COMPANIES		according to PDF Sub-Title missing	
7035	1032				Sec. 241(1)	COMPANY PETITION			29/09/2021
1000		0	EMAAR MGF LAND					in Page 1	
			LIMITED			(COMPANIES		according to PDF	

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7000	7033		WAVE MEGACITY		IBC Under Sec 10	COMPANY		Page no. 13 - 485	29/09/2021
7036		8	CENTRE PRIVATE LTD.			PETITION IB		true copy sign	
			Vs. T3HOLIDAYS PVT LTD			(IBC)/197(PB)20		missing on every	
	7034	710000043242021	99 ALGORITHMS PVT LTD.					Stamp paper	29/09/2021
7037								Missing, court	
								fees and welfare	
	7035	0710200400542011/3	M/S MMTC LTD Vs. M/S		Application under	COMPANY		Wrongly filed	29/09/2021
7038			INDIAN COMMODITY		any other	PETITION		here	
			EXCHANGE LTD		provisions	(COMPANIES		11010	
	7036		M/S SYNERGY PROPERTY		IBC Under Sec 9	COMPANY		Petition	29/09/2021
	7030	3	DEVLOPMENT SERVICES		ibe officer sec 9	PETITION IB		&	29/09/2021
		_							
			PVT. LTD. Vs. PRIDE			(IBC)/271(ND)20		Application	
			HOTEL LTD.			18		wrongly filed	
								here, Index	
7039								msising in	
1039								Judgement	
								document;Invoic	
								es document;In	
								both W.S	
								documents, True	
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								COpy sign	
	7037	0710200424232018/1	M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY			30/09/2021
		1	KUMAR VERMA Vs. M/S			PETITION IB		msising in Pages	
			AIR INDIA LTD.			(IBC)/298(ND)20		20 to 150	
						18		according to PDF	
								in Reply	
								document, Our	
7040								Office name	
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1	7038	0710200424232018/1	M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		Index msising	29/09/2021
7041		2	KUMAR VERMA Vs. M/S			PETITION IB			
			AIR INDIA LTD.			(IBC)/298(ND)20			
	7039	0710102033362018/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Case Number	30/09/2021
7042		2	Vs. TRISTAL GLOBAL			PETITION IB		and Index	
' "			INFRASTRUCUTRE PVT					missing	
	7040				C CO(E)	(IBC)/429(ND)20			20/00/2024
	7040		SHUBHKAMNA FLAT		Sec 60(5)	INTERLOCUTO		E-stamp msising,	30/09/2021
7043			BUYERS WELFARE			RY		Document Filed	
			ASSOCIATION Vs. ANAND			APPLICATION		twice	
			SONBHADRA			(I.B.C)/2563(ND)			
	7041	0710102037972021/2	SHUBHKAMNA FLAT		Sec 60(5)	INTERLOCUTO		Document Filed	30/09/2021
			BUYERS WELFARE			RY		twice, P.O.S	
7044			ASSOCIATION Vs. ANAND			APPLICATION		missing	
			SONBHADRA			(I.B.C)/2563(ND)		9	
	I		SUNDHADNA		l	(I.D.C)/2003(ND)		l	

	7042	B	COL SANJEEV DALAL	D	E IBC under Sec 7	F COMPANY	G	H	30/09/2021
	7042		RETD Vs. M/S		ibc under Sec /	PETITION IB		, ,	30/09/2021
045						_		255, 322, 323 is	
			INTERNATIONAL AND			(IBC)/297(PB)20		illegible.	
	70.42		RECREATION AND		IDCdov Coo 7	COMPANY		No count for and	20/00/2024
7046	7043	0/10102415/22018/4	DINESH CHAND JAIN &		IBC under Sec 7				30/09/2021
7046		1	ORS. Vs. FANTASTIC			PETITION IB		welfare fee is not	
			BUILDCON PVT. LTD. &			(IBC)/37(PB)201		available	
	7044		MR S.K. HINDLESS Vs.		Application under	COMPANY			29/09/2021
			M/S ROYAL HUNTING		any other	PETITION		Page no. 93, No	
'047			HOTELS PVT LTD		provisions	(COMPANIES		pagination after	
						ACT)/142(ND)20		page no. 102 ,	
						13		True copy sign	
	7045		MR S.K. HINDLESS Vs.		Application under	COMPANY			29/09/2021
048			M/S ROYAL HUNTING		any other	PETITION		Pagination	
			HOTELS PVT LTD		provisions	(COMPANIES			
	7046	0710102001552021/2	SACHIN KUMAR SINGHAL		Sec. 241(1),Sec.	COMPANY		_	29/09/2021
7049			Vs. JANKI JEWELLERS		242(4)	PETITION		index and	
2.0			PRIVAT LIMITED			(COMPANIES		documents,	
						ACT)/37(ND)202		Supporting	
	7047	0710102025372020/2	MS. SAHNI		IBC Under Sec 9	COMPANY		0 0,	30/09/2021
7050			INTERNATIONAL Vs. LRM			PETITION IB		application need	
			SPICES PRIVATE LIMITED			(IBC)/686(ND)20		to file in IA	
	7048	0710102025512020/1	CLEAR MEDIA INDIA		IBC Under Sec	COMPANY		No index, no	30/09/2021
7051			PRIVATE LIMITED Vs.		9,Application	PETITION IB		pagination	
031			ENTERTAINMENT CITY		under any other	(IBC)/640(PB)20			
			LIMITED		provisions - IBC	20			
	7049	0710102031592018/4	SADHNA BUILDCON		IBC Under Sec 9	COMPANY		No Index, No	30/09/2021
7052			PRIVATE LIMITED Vs.			PETITION IB		Pagination,	
052			ENTERTAINMENT CITY			(IBC)/410(PB)20			
			LIMITED			19			
	7050	0710102031952021/4	TEFAL INDIA		IBC Section 59	COMPANY		index missing ,	14/09/2021
7053			HOUSEHOLD			PETITION IB		back date	
			APPLIANCES PRIVATE			(IBC)/430(ND)20		affidavit	
	7051	0710102151312019/4	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY			29/09/2021
OF 4		7	EMAAR MGF LAND		• •	PETITION		& 10	
7054			LIMITED			(COMPANIES		according to PDF	
						ACT)/173(PB)20		are in Hindi;it	
	7052	0710102151312019/5	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		Sub-Title missing	29/09/2021
7055			EMAAR MGF LAND		()	PETITION		in Page 1	
			LIMITED			(COMPANIES		according to PDF	
	7053		EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		Sub-Title missing	29/09/2021
056		2	EMAAR MGF LAND		- \ \- /	PETITION		in Page 1	
			LIMITED			(COMPANIES		according to PDF	
	7054	0710102025372020/3			IBC Under Sec 9	COMPANY			30/09/2021
057			INTERNATIONAL Vs. LRM		> 0 000 0	PETITION IB		every page,	
			SPICES PRIVATE LIMITED			(IBC)/686(ND)20		stamp paper	
	7055	0710102105182020/2			Rule 11 of NCLT,	INTERLOCUTO			29/09/2021
058	330		BULLAND BUILDTECH		2016,Rule 11 of	RY		incomplete	
	1		PRIVATE LIMITED		NCLT, 2016	APPLICATION			

	Α	В	С	D	Е	F	G	Н	I
	7056	0710102008782020/2	SHRAVAN KUMAR		Sec 12(2)	COMPANY		No index, no sign	1/10/2021
7059			VISHNOI Vs. ARIEN			APPLICATION(I		on every page,	
			GLOBAL LIFESTYLE			BC)/1316(PB)20		No true copy on	
	7057	0710102008782020/3	SHRAVAN KUMAR		Sec 12(2)	COMPANY		No index, pages	1/10/2021
			VISHNOI Vs. ARIEN		, ,	APPLICATION(I		not clear, No true	
7060			GLOBAL LIFESTYLE			BC)/1316(PB)20		copy on	
			PRIVATE LIMITED			20		annexures, no	
								translation copy	
	7058	0710102008782020/4	CHDAVAN KUMAD		Sec 12(2)	COMPANY		No index, no true	1/10/2021
	7030	07 10 1020007 02020/4	VISHNOI Vs. ARIEN		Sec 12(2)	APPLICATION(I		copy on	1/10/2021
7061			GLOBAL LIFESTYLE			,			
7001						BC)/1316(PB)20		annexures, no	
			PRIVATE LIMITED			20		english translate	
								copy of hindi	
7062	7059		RAJ VIJ. Vs. MARKETING		IBC Under Sec 9	COMPANY		No index no	1/10/2021
		3	TIMES AUTOMOBILES			PETITION IB		pagination	
7063	7060	0710102013872018/2	RAJ VIJ. Vs. MARKETING		IBC Under Sec 9	COMPANY		No index and no	1/10/2021
7000		4	TIMES AUTOMOBILES			PETITION IB		pagination	
	7061	0710102022852020/1	ZEBRONICS INDIA		IBC Under Sec 9	COMPANY		No true copy in	24/09/2021
7004			PRIVATE LIMITED Vs.			PETITION IB		annexures, Proof	
7064			TIMES INTERNET LIMITED			(IBC)/658(ND)20		of service is not	
						20		available, No	
	7062	0710102031712021/1	LOTUS HERBALS PVT.		Sec 42	COMPANY		No true copy in	1/10/2021
7065			LTD. Vs. M/S		333	APPEAL		annexures	
			SPECTACULAR MEDIA			(IBC)/23(ND)202		umoxuroo	
	7063		DEVENDRA KUMAR		Application under	INTERLOCUTO		No documents	13/09/2021
	7003		SHARMA Vs. JBB-		any other	RY		available	13/03/2021
7066					provisions - IBC	APPLICATION		available	
			EVEREST BUILDTECH		provisions- IBC				
	7004		PRIVATE LIMITED		10011 1 0 0	(I.B.C)/3603(ND)			4 = (0.0 (0.0 0.4
7067	7064	0710102052642021/2	VITERRA INDIA PVT. LTD.		IBC Under Sec 9	COMPANY		Index is not	15/09/2021
			Vs. BUDDHA GLOBAL			PETITION IB		available	
7068	7065	0710102052642021/5	VITERRA INDIA PVT. LTD.		IBC Under Sec 9	COMPANY		Index is not	15/09/2021
			Vs. BUDDHA GLOBAL			PETITION IB		available	
7069	7066		PATRICK B. D'SOUZA. Vs.		Sec 424 (3)	EXECUTION		No Index, No	1/10/2021
7000			UNITECH LTD.			PETITION/1(ND)		Pagination	
7070	7067	0710102144282019/1	SHREEDHAR		Sec 424 (3)	EXECUTION		No Index, No	1/10/2021
1010			NARAYANAN IYER Vs.			PETITION/199(N		Pagination	
7074	7068	0710102144302019/1	RAM NATH TANDON Vs.		Sec 424 (3)	EXECUTION		No Index, No	1/10/2021
7071			UNITECH. LTD		, ,	PETITION/198(N		Pagination	
	7069		RUGMANI NARAYANAN		Sec 424 (3)	EXECUTION		No Index, No	1/10/2021
7072			IYER Vs. UNITECH. LTD		(0)	PETITION/197(N		Pagination	
	7070		JAWAHAR GHADIOK HUF		Sec 424 (3)	EXECUTION		No Index, No	1/10/2021
7073	7070	0. 10 102 1-100020 19/1	Vs. UNITECH LTD		330 727 (0)	PETITION/204(N		Pagination	.,
	7074	07101021465720404	NIRMALA TALWAR Vs.		Sec 424 (3)	EXECUTION			1/10/2024
7074	7071	01 10 102 1403 120 19/1			360 424 (3)			No Index, No	1/10/2021
		074040044070045	UNITECH LTD		0 404 (2)	PETITION/202(N		Pagination	4/40/0004
7075	7072		VAIBHAV GHADIOK Vs.		Sec 424 (3)	EXECUTION		No Index, No	1/10/2021
			UNITECH LTD		_	PETITION/203(N		Pagination	
	7073	0710102151442019/1	PARAMJIT GANDHI Vs.		Sec 60(5)	INTERLOCATO		Wrong e-filing,	1/10/2021
7076			AMIT KUMAR MALIK			RY		application needs	
						APPLICATION		to file in IA	

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	7074	0710102027762021/3	D R INTERNATIONAL		IBC Under Sec 9	COMPANY		No Index, No	1/10/2021
7077			PRIVATE LIMITED Vs. UM			PETITION IB		Pagination	
1011			AUTOCOMP PRIVATE			(IBC)/282(ND)20			
			LIMITED			21			
	7075	0710102169962019/3	LIC HOUSING FINANCE		IBC under Sec 7	COMPANY		No Index, No	1/10/2021
7070		2	PRIVATE LIMITED Vs. K V			PETITION IB		Pagination	
7078			DEVELOPERS PRIVATE			(IBC)/236(ND)20			
			LIMITED			20			
	7076	0710102171262019/4	SUDERSHAN GOEL Vs.		IBC under Sec 7	COMPANY		Stamp paper	19/04/2021
7079			ASSOTECH MOONSHINE			PETITION IB		missing, true	
1019			URBAN DEVELOPERS			(IBC)/63(ND)202		copy sign	
			PVT. LTD.			0		missing on every	
	7077	710102068432021	RELIGARE FINVEST	Interlocutory	Sec 60(5)		JASVIN DHAMA	main case not	21/09/2021
7080			LIMITED VS SHEKHAR	Application				link	
			RESORTS LIMITED	(I.B.C)					
7081	7078	710102065772021	HARPAL SINGH VS BBI		Sec. 242(4),Sec.		ABHINAV BHATIA	Apostille missed	30/09/2021
7001			FITNESS SERVICES PVT		241(1)		AND ASSOCIATES	with supporting	
7082	7079	710102070272021	RANJIT KUMAR VERMA		Sec 425		August Attorneys		30/09/2021
7002			IRP VS CENTRAL BANK				LLP	with main case	
	7080	710102070912021	FARIDABAD STAMPINGS		Application under		ROHAN KHANNA	Wrong section	30/09/2021
7083			PVT. LTD VS CENTRAL		any other				
			BANK OF INDIA		provisions - IBC				
	7081	710102067552021	IDBI BANK LTD VS KAPIL		Section 95(1)		HARSH GARG	page:198, not	1/10/2021
7084			KUMAR JAIN					clear, index page	
7004								numbering	
								wrong, volume	
	7082	710102067572021	IDBI BANK LTD VS RAHUL		Section 95(1)		HARSH GARG	page:198, not	1/10/2021
7085			JAIN					clear, index page	
7000								numbering	
								wrong, volume	
	7083	710102067592021	IDBI BANK LTD VS		Section 95(1)		HARSH GARG	page:198, not	1/10/2021
7086			VIKRAM JAIN					clear, index page	
								numbering	
								wrong, volume	
	7084	0710200421162018/1	M/S DILAWRI MOTORS		Application under	COMPANY		Welfare fund is	1/10/2021
7087			PVT. LTD. Vs. ROC		any other	APPEAL(COMP		insufficient, one	
					provisions	ANIES		page is upside	
	7085		FANTASTIC BUILDCON		Application under			No stamp paper,	1/10/2021
7088			PVT LTD Vs. DINESH		any other	APPLICATION(I		welfare fee not	
			CHAND JAIN		provisions - IBC	BC)/569(PB)202		available and	
	7086		COL. AJAY AHLAWAT Vs.		Application under	COMPANY		Wrong e-filing,	4/10/2021
7089			M/S ROYAL HUNTING		any other	PETITION		(Petition)	
			HOTELS PVT LTD		provisions	(COMPANIES			
	7087		COL. AJAY AHLAWAT Vs.		Application under	COMPANY		File both	4/10/2021
			M/S ROYAL HUNTING		any other	PETITION		documents	
7090			HOTELS PVT LTD		provisions	(COMPANIES		separately, page	
						ACT)/63(ND)201		no. 2, 72 missing,	
				1		5		Stamp paper	

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	A 7088	0710102002932020/1		U	E Sec 424 (3)	EXECUTION	G	No Index, No	1/10/2021
7091	1000	07 10 102002932020/1	CHATURVEDI Vs.		Sec 424 (3)	PETITION/2(ND)		Pagination	1/10/2021
7001			UNITECH LTD.			2020		agiliation	
	7089	0710102006012021/1	M/S SWIFT SECURITAS		IBC Under Sec 9	COMPANY		No Index, NO	4/10/2021
			PVT LTD Vs. M/S			PETITION IB		Pagination	
7092			ENTERTAINMENT CITY			(IBC)/62(PB)202		.	
			LIMITED			1			
	7090	0710102013492020/4	NAVAIR INTERNATIONAL		IBC Under Sec 9	COMPANY		No Index, No	4/10/2021
7093			PRIVATE LIMITED Vs.			PETITION IB		Pagination	
7093			ENTERTAINMENT CITY			(IBC)/490(PB)20			
			LIMITED			20			
7094	7091	0710102016652020/1	APOORV SHRIVASTAVA		Sec 424 (3)	EXECUTION		No Index, No	4/10/2021
7001			Vs. UNITECH LTD.			PETITION/4(ND)		Pagination	
7095	7092	0710102016662020/1	USHA VINOD KUMAR Vs.		Sec 424 (3)	EXECUTION		No Index, No	4/10/2021
			UNITECH LTD.			PETITION/3(ND)		Pagination	
	7093		REDHEX IT SOLUTIONS		IBC Under Sec 9	COMPANY		No Index, No	4/10/2021
7096			PRIVATE LIMITED Vs.			PETITION IB		Pagination	
			ZENEITH AUTOMATIVE			(IBC)/577(ND)20			
	7094		PRIVATE LIMITED		IDOd O 7	20 COMPANY		Nie Indiana Nie	4/10/2021
	7094	0/101020/3922019/6	RAVINDER AGGARWAL Vs. MSA DEVELOPERS		IBC under Sec 7	PETITION IB		No Index, No Pagination , Rs	4/10/2021
7097			VS. WISA DEVELOPERS			(IBC)/806(PB)20		25 welfare fees	
						19		missing, Rs 3	
	7095	0710102076552020/4	DALHOUSIE HOLDINGS		Sec. 58(3),Sec.	COMPANY		Page no. 95, 97,	4/10/2021
	7000	071010207000202074	LIMITED Vs. SNOWTEMP		59,Rule 11 of	PETITION		99, 101, 103, 105,	7/10/2021
7098			ENGINEERING COMPANY		NCLT,Rule 11 of	(COMPANIES		107, 109, 111,	
			LIMITED		NCLT	ACT)/43(ND)202		113, 115, 117,	
	7096	0710102082872020/6	SIMRAN KAUR Vs.		IBC under Sec 7	COMPANY		No index, no	4/10/2021
7099			ENTERTAINMENT CITY			PETITION IB		pagination	
			LIMITED			(IBC)/965(PB)20			
	7097	0710102158122019/3	ASSISTANT		Sec 252 (1) - By	COMPANY		No true copy on	4/10/2021
			COMMSSIONER OF		Government	PETITION		annexures	
7100			INCOME TAX Vs.		Body,Sec 252 (3) -				
			REGISTRAR OF		By Government	ACT)/947(ND)20			
			COMPANIES		Body	19			
			&OTHERS(M/S.		0 00(4)	2015 4107			44404004
7101	7098	0/10102159562019/2	AKHILESH KUMAR GUPTA		Sec 66(1)	COMPANY		No stamp paper	4/10/2021
7 101			Vs. GOPAL KALRA			APPLICATION(I			
	7099	0710200419612019/4	PROPERTREE REAL		IBC under Sec 7	BC)/1625(ND)20 COMPANY		No true conv	4/10/2021
	1033	07 10200410012010/4	ESTATE SOLUTIONS PVT		ibo unuer sec /	PETITION IB		No true copy pg.11 to 21, pg.24	
7102			LTD Vs. UNIBERA			(IBC)/868(ND)20		to 29 in	
			DEVELOPERS PVT LTD			18		annexures	
	7100		PROPERTREE REAL		IBC under Sec 7	COMPANY		No true copy	4/10/2021
			ESTATE SOLUTIONS PVT			PETITION IB		pg.14 to 22 in	
7103			LTD Vs. UNIBERA			(IBC)/868(ND)20		Annexures,	
			DEVELOPERS PVT LTD			18		welfare fee is	
			_					insufficient, No	

	Α	В	С	D	Е	F	G	Н	I
	7101	0710102007082021/7	FANKAAR INTERIORS		IBC Under Sec 9	COMPANY		Wrong index,	1/10/2021
7104			PVT. LTD. Vs.			PETITION IB		true copy sign	
			MAHAMAYA			(IBC)/77(ND)202		missing on every	
	7102	0710102008852020/1	BV COTTON PVT. LTD. Vs.		IBC Under Sec 9	COMPANY		Wrong e-filing,	1/10/2021
7105			INNOVATIVE TEXTILES			PETITION IB		application need	
			LTD.			(IBC)/371(ND)20		to file in IA	
	7103	0710102011422021/4	S C JAIN CONSTRUCTION		IBC Under Sec 9	COMPANY		True copy sign	1/10/2021
	1 100	071010201142202174	PRIVATE LIMITED Vs.		IBG Glider Goo's	PETITION IB		missing on every	171072021
7106			WELSPUN INFRAFACILITY			(IBC)/167(ND)20		page, merge	
			PRIVATE LIMITED			21		documents in	
	7104	0710102012822021/2	ADITYA KUMAR Vs. LKB		IBC Under Sec 9	COMPANY		Page no. 1 - 7	1/10/2021
	7 104	07 10 1020 1202202 172	ENGINEERING PRIVATE		ibo onder dec 3	PETITION IB		sign missing,	1710/2021
			LIMITED			(IBC)/130(ND)20		stamp paper	
7107						21		missing, Page	
' 10'						21		no. 11 - 13 pages	
								not clear, welfare	
								missing on	
	7105	074040200222222472	ACUTE DAILY MEDIA		IBC under Sec 7	COMPANY		Page no. 1 - 6	4/10/2021
	7 105		PRIVATE LIMITED Vs.		ibc under sec /	PETITION IB		sign missing,	4/10/2021
7108			SHARP EYE			(IBC)/50(PB)202			
1100			ADVERTISING PRIVATE			(IBC)/30(PB)202		stamp paper	
			LIMITED			1		missing, Court	
	7106	0740400440070040/0			IDO Hadan Caa O	COMPANY		fees and welfare	4/40/0004
7109	7106	0/101021420/2019/6	RAJNEESH KUMAR Vs.		IBC Under Sec 9	COMPANY PETITION IB		Case Number,	4/10/2021
7 109			KLV NEW TECH					Case Name and	
	7107	0740400452020040/4	CONSTRUCTIONS PVT.		Amaliantina umdan	(IBC)/2995(ND)2		Index All these	4/40/0004
7110	7107	0/10102153632019/1	MR. DEVINDER P. KALRA		Application under			Wrongly filed	4/10/2021
1110			Vs. M/S PANTHERA		any other	APPLICATION(COMPANIES		here	
	7108		DEVELOPERS PVT. LTD. L & T INFRASTRUCTURE		provisions	COMPANY		otomo nonor not	4/10/2021
	7100	0710102004462020/3			Section 95(1)			stamp paper not	4/10/2021
7111			FINANCE COMPANY LTD			PETITION IB		mention in index,	
′ ' ' '			Vs. ATUL PUNJ			(IBC)/938(ND)20		no pagination on	
						20		stamp paper,	
	7400	074040200070204044	DAAM EATABLES LTD 1/-		IBC under Sec 7	COMPANY		court fees and	4/40/2024
7112	7109	07 10102000782019/4	PAAM EATABLES LTD. Vs.		ibo under Sec /	COMPANY		No index, no	4/10/2021
' ' '			RUDRA BUILDWELL			PETITION IB		pagination	
	7440		CONSTRUCTIONS PVT.		IBC Under See C	(IBC)/1200(ND)2		otomp pers	4/40/2024
7113	7110		M/S M.M. METACRAFT		IBC Under Sec 9	COMPANY		stamp paper	4/10/2021
1113			PVT. LTD. Vs. M/S R.M.			PETITION IB		missing,	
	7111		CONTROLS PVT. LTD.		Soc 60(E) Soc	(IBC)/86(ND)202		Wrong o filing	4/40/2024
7114	7111	07 10102090512020/1	ROSHITA ANEJA Vs.		Sec 60(5),Sec	INTERLOCUTO RY		Wrong e-filing,	4/10/2021
′ ' ' ' '			LORDS CREATIVE INFRA		60(5)			application need	
	7440	07404020020204070	SOLUTION PVT. LTD		IBC Under Coo C	APPLICATION		to file in IA	4/40/2024
	7112		SARVESH SHARMA SOLE		IBC Under Sec 9	COMPANY		No Index, No	4/10/2021
7115			PROPRIETOR OF M/S			PETITION IB		Pagination	
/ / 115			SREE BALAJI INTERIORS			(IBC)/1423(PB)2			
			Vs. ENTERTAINMENT			019			
			CITY LIMITED			<u> </u>			

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	7113	0710102093232020/1	RAJGARHIA LEASING		Sec. 230-232, Sec	CA(A) MERGER		Wrong e-filing,	4/10/2021
16			AND FINANCIAL		234	AND		(petition)	
10			SERVICES PRIVATE			AMALGAMATIO			
			LIMITED Vs. MR. RAJESH			N(COMPANIES			
	7114	0710102094652019/2	MRS AARTI MALHOTRA		IBC Under Sec 9	COMPANY		No Index, No	4/10/2021
17			Vs. M/S ENTERTAINMENT			PETITION IB		Pagination	
			CITY LTD.			(IBC)/1848(PB)2			
	7115	0710102095712020/2	TFM FASHION AND		Sec 272 of the	COMPANY		Backdate	4/10/2021
118			ENTERTAINMENT INDIA		Companies Act,	PETITION		affidavit,	
			PRIVATE LIMITED Vs.		2013	(COMPANIES			
	7116	0710102096972019/7	AMRITVANI EXIM PRIVATE		IBC under Sec 7	COMPANY		Wrong e-filing ,	4/10/2021
			LIMITED Vs. AJANTA			PETITION IB		application need	
119			OFFSET AND PACKAGING			(IBC)/1526(ND)2		to file in IA	
			LIMITED			019			
	7117	0710102096972019/8	AMRITVANI EXIM PRIVATE		IBC under Sec 7	COMPANY		No Index, no	4/10/2021
			LIMITED Vs. AJANTA			PETITION IB		pagination	
120			OFFSET AND PACKAGING			(IBC)/1526(ND)2		1. 29	
			LIMITED			019			
	7118	0710102099232020/3	MAHESH BANSAL Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		Stamp paper	4/10/2021
			SUBHASH CHAND		44 (1)	RY		missing, Page	
121					(.)	APPLICATION		no. 19 - 21	
						(I.B.C)/5401(ND)		translation copy	
						2020		missing, Page	
	7119	0710102031292018/1	PRIYANSHI ARORA Vs.		IBC under Sec 7	COMPANY		No court fee	4/10/2021
122	7 1 13	3	DREAM PROCON PVT.		IBO unaci occ i	PETITION IB		No court icc	4/10/2021
	7120	0710102118132019/1	SUN CONTROL SYSTEMS		IBC Under Sec 9	COMPANY		No court fee and	1/9/2021
123	7 120	2	Vs. AARCITY		IDO Offact Occ 3	PETITION IB		no welfare fee	17372021
0			INFRASTRUCTURE PVT.			(IBC)/2185(ND)2		no wonaro roo	
	7121	0710200424232018/1	M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		Wrong e-filing,	4/10/2021
124	/ 12 1	3	KUMAR VERMA Vs. M/S		IDO Offact Occ 3	PETITION IB		(petition)	4/10/2021
			AIR INDIA LTD.			(IBC)/298(ND)20		(petition)	
	7122	0710200424232018/1	M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		Wrong e-filing,	4/10/2021
125	, , , , ,	4	KUMAR VERMA Vs. M/S		IDO Offact Occ 3	PETITION IB		(petition)	4/10/2021
			AIR INDIA LTD.			(IBC)/298(ND)20		(pourion)	
	7123	0710200424232018/1	M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		Stamp paper	4/10/2021
126	7 123	5	KUMAR VERMA Vs. M/S		ibo olidei dec 3	PETITION IB		missing	7/10/2021
0			AIR INDIA LTD.			(IBC)/298(ND)20		iiiissiiig	
	7124	0710200424232018/1	M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		no Pagination on	4/10/2021
127	7 124	6	KUMAR VERMA Vs. M/S		ibo olidei sec s	PETITION IB		-	4/10/2021
1			AIR INDIA LTD.			(IBC)/298(ND)20		stamp paper, stamp paper not	
	7125	0710200424232019/4	M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		NO Pagination	4/10/2021
128	1 123	7	KUMAR VERMA Vs. M/S		ibo olidel sec 3	PETITION IB		140 Fayillation	7/ 10/2021
.20		'	AIR INDIA LTD.			(IBC)/298(ND)20			
	7126	07402004242220494	M/S CAPTAIN SUBODH		IBC Under Sec 9			Wrong e-filing,	4/10/2021
129	1 120	8	KUMAR VERMA Vs. M/S		IDC Ulider Sec 9	COMPANY PETITION IB		application need	-1 IU/2U2 I
129		O							
	7407	074020040402004044	AIR INDIA LTD.		IDC Under Co. C	(IBC)/298(ND)20		to file in IA	4/40/2024
	7127		M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		Wrong e-filing,	4/10/2021
130		9	KUMAR VERMA Vs. M/S			PETITION IB		application need	
			AIR INDIA LTD.			(IBC)/298(ND)20		to file in IA	<u> </u>

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7131	7128	1	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S		IBC Under Sec 9	COMPANY PETITION IB		True copy sign missing on every	4/10/2021
7132	7129		AIR INDIA LTD. M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20		True copy sign missing on every page	4/10/2021
7133	7130	4	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)20			4/10/2021
7134	7131			,	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1794(ND)2	Aishvary Vikram	ib not mention in main case soft copy	30/09/2021
7135	7132	710102070832021	CONSORTIUM OF DGRC AND STPL VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1665(PB)2 018	Manish kumar	section wrong Page- 11 cut index missing and page number	30/09/2021
7136	7133			Interlocutory Application (I.B.C)	Sec 60(5)		NIBRUTI SAMAL	need to additional file	1/10/2021
7137	7134	710102007282021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/202(PB)20	Yash	Back dated affidavit	27/01/2021
7138	7135	710102038462021		_	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1935(PB)2	Sajeve Bhushan Deora	\\\\due payment for 2nd section Pg-80,135, Pg-98	4/6/2021
7139	7136		VICHITRA NARAYAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)20 20	SANGEETA BOHRA		27/08/2021
7140	7137	710102071922021	SATISH KUMAR KAURA VS SHRI DINESH KUMAR BASAI	Company Petition IB (IBC)	Section 94(1)		Aditi Sharma	proof of service missed, volume 1 repeated, list of dates and events missed, page:92, 95, 183-184, 211 not clear, 2nd	2/10/2021

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7141	7138	710102070172021	MAIDEN HEIGHTS APARTMENTS OWNERS WELFARE ASSOCIATION VS RAJAPURA HOMES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shivam	estam paper missed with affidavit, page:33, 45, 53, 60, 115, 121, 123, 147, 255, page cut, page 318,319 eng translation, 25rs advocate welfare and 3 rs court fee missed, true copy sign on every page of annexures. Demand notice	27/09/2021
7142	7139	710102072152021	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP VS M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vriti	wrong section (need to filed IA)	4/10/2021
7143	7140	0710102153642019/1	MR. DEVINDER P. KALRA Vs. M/S PANTHERA DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES		Wrongly filed here	4/10/2021
7144	7141	0710102410732018/5	UNION BANK OF INDIA Vs. M/S. IP CONSTRUCTION PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/593(PB)20		Welfare Fee stamp and COurt Fee stamp	4/10/2021
7145	7142	0710102722332018/1 7	i		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2 018			4/10/2021
7146	7143	0710120012212018/2	RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2 018		The word Master Index is missing in the Index page after the Letter page	20/09/2021
7147			HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)20		msising	4/10/2021
7148	7145	0710102052642021/7	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL		IBC Under Sec 9	COMPANY PETITION IB		E-stamp msising	4/10/2021

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7149	7146	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/284(PB)20 21		Page 48 & Department of the Pa	
7150	7147	0710102111362019/9	M/S. AGGARWAL & RAMPAL Vs. REGIONAL DIRECTOR NORTHERN		Sec. 140 (4)	COMPANY PETITION (COMPANIES		E-stamp and P.O.S misisng	5/10/2021
7151	7148	0710102112322020/2	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES		Sec 60(5)	INTERLOCUTO RY APPLICATION		Wrongly filed here	25/08/2021
7152	7149	0710102134652019/2	LALITA KAUL Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/185(N		Index misisng	5/10/2021
7153	7150	0710102141102019/1	VIMLA TANDON Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/201(N		No Index, No Pagination	5/10/2021
7154	7151	0710102142222019/1	NARAYANAN A IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/200(N		No Index, No pagination	5/10/2021
7155	7152	0710102143912019/1	SHANTI DEVI Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/205(N		No Index, No Pagination	5/10/2021
7156	7153	0710102144272019/1	BASAV LAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/194(N		No Index, no Pagination	5/10/2021
7157	7154	0	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2 019		court fees missing,	5/10/2021
7158	7155	0710102158502019/3	NIDHI SINGH Vs. UNITECH LIMITED		Application under any other	EXECUTION PETITION/144(N		No Index, No Pagination	5/10/2021
7159	7156	0710102159902019/2	SATISH KUMAR MISHRA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/5(ND)		No Index, No Pagination	5/10/2021
7160	7157	0710102162572019/1	UMESH RAJ KHOSLA Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/192(N		No Index, No Pagination	5/10/2021
7161	7158	0710102167572019/1	B.CHITRA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/207(N		No Index, No Pagination	5/10/2021
1	7159	0710102167582019/1			Sec 424 (3)	EXECUTION PETITION/206(N		No Index, No pagination	5/10/2021
7163	7160		S.BALASUBRAMANIYAM Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/208(N		No Index, No Pagination	5/10/2021
7164	7161	0710200117292019/1 1			IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)20			5/10/2021
7165	7162		FOCUS ENERGY LIMITED Vs. REEBOK INDIA COMPANY AND ORS.		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrong e-filing, (petition)	5/10/2021

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7166	7163	0710200400782015/4	FOCUS ENERGY LIMITED Vs. REEBOK INDIA COMPANY AND ORS.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/126(ND)20 15		Page no. 1 - 73 sign missing, stamp paper missing, Page no. 76 - 373 true copy sign	5/10/2021
7167	7164	7	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		Documents not available , please refile the	5/10/2021
7168	7165		DECATHLON SPORTS INDIA PVT LTD Vs. MUKESH GUPTA & ORS.		Sec 60(5)	INTERLOCUTO RY APPLICATION		Page no. 253 - 254 translation copy missing,	5/10/2021
7169	7166		STATE BANK OF INDIA Vs. KAPIL GUPTA		Section 95(1)	COMPANY PETITION IB		No stamp paper	5/10/2021
7170	7167		MANISH AGARWAL Vs. NOIDA SPECIAL ECONOMIC ZONE		Application under any other provisions -	INTERLOCUTO RY APPLICATION		No Stamp paper, No true copy on annexures	5/10/2021
7171	7168	0710102073632019/4 0	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)20			5/10/2021
7172	7169	4	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)20 18		Page no. 12 - 207 true copy sign missing, Page no. 20, 23 - 24, 44, 62 - 65 not clear, Page no. 67 translation copy	
7173	7170	0710102030272020/5	TARUN KUMAR Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB		No stamp paper	4/10/2021
7174	7171	0710102035732021/3	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTO RY APPLICATION (I.B.C)/2256(ND) 2021		Page no. 1 - 16 sign missing, Page no. 19 - 83 true copy sign missing, Rs 25	5/10/2021
7175	7172	0710102035732021/4	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTO RY APPLICATION (I.B.C)/2256(ND) 2021		Page no. 1 - 16 sign missing, Page no. 18 - 82 true copy sign missing, Rs 25	5/10/2021
7176	7173	0710102035732021/5	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTO RY APPLICATION (I.B.C)/2256(ND) 2021		Page no. 1 - 4 sign missing, Page no. 7 - 15 true copy sign missing, Rs 25	5/10/2021
7177	7174		SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTO RY APPLICATION (I.B.C)/2256(ND) 2021		Page no. 1 - 4 sign missing, Page no. 7 - 15 true copy sign missing, Rs 25	5/10/2021

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	Α	В	C	D	E	F	G	H	
	7175	0710102035732021/7	SHASHI KANT NEMANI Vs.		19(2)	INTERLOCUTO		Page no. 1 - 5	5/10/2021
			AMIT ARORA			RY		sign missing,	
7178						APPLICATION		Page no. 8 - 46	
						(I.B.C)/2256(ND)		true copy sign	
						2021		missing, Rs 25	
	7176	0710102117242020/8	KALIBER ASSOCIATES		IBC under Sec 7	COMPANY		Wrong e-filing,	5/10/2021
7179			PVT. LTD Vs. J. R. MODI			PETITION IB		application need	
			ASSOCIATES LTD.			(IBC)/1122(ND)2		to file in IA	
	7177	0710102000722018/1	RAVINDER PAL SINGH		Application under	COMPANY		P.O.S Not clear	5/10/2021
		8	LAMBA Vs. SATKAR AIR		any other	PETITION IB			
7180			CARGO SERVICES		provisions	(IBC)/361(PB)20			
			PRIVATE LIMITED		p. 6	18			
	7178	710102071642021	ALFA FAÇADE SYSTEMS	Interlocutory	Sec 60(5)	COMPANY	Pritha Srikumar	71-	1/10/2021
	7170		PVT. LTD. VS ALUPAN	Application	3ec 60(3)	PETITION IB		72,88,95,109,179	1/10/2021
							lyer		
7181			COMPOSITE PANELS	(I.B.C)		(IBC)/3196(ND)2		180,196-197,210-	
			PRIVATE LIMITED			019		211,226-	
								227,233,242,248,2	
								50,264,270-271	
7182	7179	0710102135252019/1			Sec 424 (3)	EXECUTION		Index misisng	5/10/2021
			RATHORE Vs. UNITECH			PETITION/193(N			
7183	7180	0710102135272019/2	NIRMALA TRIVEDI Vs.		Sec 424 (3)	EXECUTION		Index misisng	5/10/2021
7 100			UNITECH LIMITED			PETITION/183(N			
7184	7181	0710102135282019/2	TILOTTAMA		Sec 424 (3)	EXECUTION		Index misisng	5/10/2021
/ 104			CHAKRAVARTY Vs.			PETITION/184(N			
7185	7182	0710102135292019/2	KRISHAN SANGHI Vs.		Sec 424 (3)	EXECUTION		Index misisng	5/10/2021
/185			UNITECH LIMITED			PETITION/182(N			
	7183	0710102135302019/2			Sec 424 (3)	EXECUTION		Index misisng	5/10/2021
7186			UNITECH LIMITED		(0)	PETITION/186(N		g	
	7184	0710102137322019/1	SHAKARAPPA BELLIHAL		Sec 424 (3)	EXECUTION		Index misisng	5/10/2021
7187			Vs. UNITECH LTD.		300 121 (0)	PETITION/196(N		muox moiong	0,10,2021
	7185	0710102137362019/1	SANTOSH BANSAL Vs.		Sec 424 (3)	EXECUTION		Index misisng	5/10/2021
7188	7 100	07 10 102 137 3020 13/1	UNITECH LTD.		060 424 (3)	PETITION/195(N		illuex illisising	3/10/2021
	7186	0740402046492040/2	OM LOGISTICS LIMITED		IBC Under Sec 9	COMPANY		A.O.S Filed twice	5/10/2021
7189	7100	0710102016162019/2			ibc onder sec 9	_		A.O.5 Filed twice	5/10/2021
/ 109			Vs. PERIWINKLE			PETITION IB			
			HERBALS PVT LTD			(IBC)/561(ND)20			
	7187		SREI INFRASTRUCTURE		IBC under Sec 7	COMPANY		Index missing,	18/08/2021
7190		3	FINANCE LTD. Vs.			PETITION IB		Alignment Not	
			GUJARAT			(IBC)/571(ND)20		done properly in	
			HYDROCARBONS AND			20		Case No page	
	7188	0710102030182021/2	INTEC CAPITAL LIMITED		Sec 60(5)	INTERLOCUTO		E-stamp missing	18/08/2021
7191			Vs. M/S JAGTAR SINGH &			RY			
			SONS HYDRAULICS PVT			APPLICATION			
	7189	0710102041982021/7	BALAJI DUROBUILD		IBC Under Sec 9	COMPANY		E-stamp missing,	23/09/2021
			PRIATE LIMITED Vs.			PETITION IB		Affidavit missing	
7192			SANDWOODS INFRATECH			(IBC)/292(ND)20			
			PROJECTS PRIVATE			21			
		1	I ROULDIS FRIVATE		1	41	l .	1	

	Α	В	С	D	E	F	G	Н	I
	7190	0710102109372019/1	CORPORATION BANK Vs.		IBC under Sec 7	COMPANY		E-stamp missing,	6/10/2021
93		1	M/S SHARMA KALYPSO			PETITION IB		P.O.S missing	
93			PVT. LTD. FORMELY			(IBC)/1887(ND)2			
			RAUS INFRAS LTD			019			
	7191	0710102406312018/1	M/S BIPIN INDUSTRIES		IBC under Sec 7	COMPANY		Wrongly filed	6/10/2021
94		8	PVT LTD Vs. M/S ABW			PETITION IB		here	
			INFRASTRUCTURE LTD			(IBC)/375(PB)20			
	7192	0710102416142018/1	SH. ANIL KHEATERPAL		IBC Under Sec 9	COMPANY		Reply to IA 4650	6/10/2021
95		2	Vs. M/S INNOVARI			PETITION IB		Wrongly filed	
			TECHNOLOGIES PVT.			(IBC)/569(ND)20		here	
	7193	0710200418612018/3	PROPERTREE REAL		IBC under Sec 7	COMPANY		Wrongly filed	6/10/2021
		0.10200110012010/0	ESTATE SOLUTIONS PVT		in a contract contrac	PETITION IB		here	0, 10, 202 1
96			LTD Vs. UNIBERA			(IBC)/868(ND)20			
			DEVELOPERS PVT LTD			18			
	7194	0710102001992020/5			IBC Under Sec 9	COMPANY		No True copy on	15/03/2021
	7 134	07 10 10 200 13 3 2 0 2 0 7 0	INTERNATIONALNPRIVAT		IBO Ollaci Occ 3	PETITION IB		pg.13 to 24, pg.77	10/00/2021
197			E LIMITED Vs. AVR			(IBC)/348(ND)20		to 82, pg.84 to 98,	
101			OVERSEAS PRIVATE			20		Pg.76 is missing,	
			LIMITED			20		Please all	
\rightarrow	7405	0740402005042020/4			IBC Under Sec 9	COMPANY		Excess court fee,	C/4.0/0.004
198	7195		BALAJI THOTADRI Vs.		IBC Under Sec 9	COMPANY PETITION IB		Welfare fee is	6/10/2021
90		3	SLKILLAR ENTERPRISE					insufficient	
	7400	07404000050400004	INDIA PVT LTD		IDO Hardan Orac O	(IBC)/294(ND)20			0/40/0004
	7196		BALAJI THOTADRI Vs.		IBC Under Sec 9	COMPANY		Excess Court fee	6/10/2021
199		4	SLKILLAR ENTERPRISE			PETITION IB		and welfare fee is	
			INDIA PVT LTD			(IBC)/294(ND)20		insufficient	
	7197		BALAJI THOTADRI Vs.		IBC Under Sec 9	COMPANY		Excess court fee,	6/10/2021
200		5	SLKILLAR ENTERPRISE			PETITION IB		Welfare fee is	
			INDIA PVT LTD			(IBC)/294(ND)20		insufficient	
	7198	0710102009162020/4	MITHU CHOWDHURY Vs.		IBC under Sec 7	COMPANY		• • • •	6/10/2021
201			INVEST CARE REAL			PETITION IB		No true copy on	
			ESTATE OPPORTUNITY			(IBC)/373(ND)20		pg.14 to Pg.37	
	7199	0710102062842021/2	AAR AAR TECHNOPLAST		Sec 60(5)	INTERLOCUTO			30/09/2021
202			PVT LTD Vs. RAJEEV			RY		Welfare fee	
			SHARMA			APPLICATION			
	7200	0710102021672020/4	SUPERNOVA TECH		Application under	COMPANY		Wrongly filed	5/10/2021
			CRAFT ENGINEERING		any other	APPLICATION(I		here	
203			OVERSEAS LIMITED Vs.		provisions - IBC	BC)/1349(ND)20			
			VALTRON TECNOLOGIES			20			
			PRIVATE LIMITED						
$\neg \neg$	7201	0710102072282020/5	CA MAHESH BANSAL Vs.		Sec 66(1)	INTERLOCUTO		Welfare fee is	5/10/2021
			SUBHASH CHAND GOEL		, ,	RY		insufficient	
						APPLICATION			
			AND OTHERS			+		<u> </u>	
204	7202	0710102000722018/1	AND OTHERS RAVINDER PAL SINGH		Application under	COMPANY		P.O.S Not clear	5/10/2021
204	7202	0710102000722018/1 9	RAVINDER PAL SINGH		Application under any other	COMPANY PETITION IB		P.O.S Not clear	5/10/2021
204	7202		RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR		any other	PETITION IB		P.O.S Not clear	5/10/2021
204	7202		RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES			PETITION IB (IBC)/361(PB)20		P.O.S Not clear	5/10/2021
204 205		9	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		any other provisions	PETITION IB (IBC)/361(PB)20 18			
204	7202	9	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES		any other	PETITION IB (IBC)/361(PB)20		P.O.S Not clear Technical error, Kindly refile	5/10/2021

	Α	В	С	D	Е	F	G	Н	1
	7204	+	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		Technical error,	6/10/2021
7207		0.10102001002020	ATUL PUNJ			PETITION IB		Kindly refile	0,10,2021
			71.021.01.0			(IBC)/941(ND)20		documents not	
	7205	0710102084532020/3	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		Technical error,	6/10/2021
7208	7200	07 10 10200-00202070	ATUL PUNJ			PETITION IB		Kindly refile	0/10/2021
1200			ATOL TONS			(IBC)/941(ND)20		documents not	
	7206	0710102017622020/1	SEDIOUS EDAUD		Sec. 241(1)	COMPANY		P.O.S missing for	6/10/2021
7209	7200	071010201702202071	INVESTIGATION OFFICE		Sec. 241(1)	PETITION		all the three	0/10/2021
7200		U	Vs. SUNAIR HOTELS			(COMPANIES		Reply documents	
	7207	0740402049352020/5	M/S SHEETAL IMPEX PVT.		IBC under Sec 7	COMPANY		Welfare Fee	6/10/2021
	1201	07 10 1020 10332020/3	LTD. Vs. SHREE		ibo under sec /	PETITION IB		stamp missing in	0/10/2021
7210			SWASTIC SALES			(IBC)/544(ND)20		Vakalatnama	
			CORPORATION PRIVATE			20		Vanaiailiailia	
	7208	0710102063482021/1			Application under	INTERLOCUTO		Wrong o filing	6/10/2021
7211	1200	0710102063462021/1	RAJEEV KUMAR RAIZADA Vs. SARASH EXPORTS			RY		Wrong e-filing,	6/10/2021
1211					any other			Application need	
	7000	0740402004270000/4	SERVICES PRIVATE		provisions - IBC	APPLICATION		to file in IA	C/4.0/0.004
	7209	0710102094372020/1			Application under	INTERLOCUTO RY		E-stamp misisng,	6/10/2021
7212		1	PARAMJEET SINGH		any other			Welfare Fee	
			SEHRA & ORS		provisions - IBC	APPLICATION		stamp and Court	
	7040	074040000077004040			100 1 0 7	(I.B.C)/4244(ND)		Fee stamp	0/40/0004
	7210	0710102093552019/3			IBC under Sec 7	COMPANY		No stamp paper	6/10/2021
7213			FERROUS			PETITION IB			
			INFRASTRUCTURE			(IBC)/1433(ND)2			
			PRIVATE LIMITED			019			
	7211	0710200401302016/2	PEACOCK GROUP INC		Application under	COMPANY		Wrongly filed	7/10/2021
7214			Vs. DIRECT RESOURCE I		any other	PETITION		here	
			PRIVATE LIMITED		provisions	(COMPANIES			
7215	7212	0710102050882021/3	PNB HOUSING FINANCE		Section 95(1)	COMPANY		Court fees and	7/10/2021
			LTD. Vs. PUNIT RAI			PETITION IB		welfare missing	
7216	7213	0710102050902021/2	PNB HOUSING FINANCE		Section 95(1)	COMPANY		Court fees and	7/10/2021
			LTD. Vs. RAGHUNATH			PETITION IB		welfare missing	
	7214	0710102058662021/1	KAASHVI PARASHER Vs.		Sec. 58(3)	COMPANY		No Index, No	7/10/2021
7217			SHANIVI CONSTRUCTION			PETITION		pagination	
			PVT LTD			(COMPANIES			
	7215	0710102063142021/1			Sec 60(5)	INTERLOCUTO		Page no. 5 - 11	7/10/2021
			PRIVATE LIMITED Vs.			RY		true copy sign	
7218			RAJASTHAN STATE			APPLICATION		missing	
			INDUSTRIAL			(I.B.C)/4327(ND)			
			DEVELOPMENT &			2021			
			INVESTMENT						
	7216	0710102074472019/8	M/S ASHWANI INFOCOM		IBC Under Sec 9	COMPANY		Court fees	7/10/2021
7219			PVT LTD Vs. M/S			PETITION IB		missing	
			SPECTACULAR MEDIA			(IBC)/868(ND)20			
	7217	0710102075092020/1	THREE C UNIVERSAL		IBC under Sec 7	COMPANY		Page no. 197 -	7/10/2021
7220		0	DEVELOPERS PRIVATE			PETITION IB		212 true copy	
			LIMITED Vs. GULSHAN			(IBC)/890(ND)20		sign missing	
			HOMZ PRIVATE LIMITED			20			

	Α	В	С	D	Е	F	G	Н	I
	7218	0710102081392019/5	RAJAN PURI Vs.		IBC under Sec 7	COMPANY		Wrongly filed	7/10/2021
7221			VARDHMAN ESTATES			PETITION IB		here	
			AND DEVELOPERS			(IBC)/1044(PB)2			
	7219	0710102117612019/2	SHALINI CHOUDHARY Vs.		IBC under Sec 7	COMPANY		True copy sign	8/7/2021
7222		9	MOTHERS PRIDE DAIRY			PETITION IB		missing on every	
			INDIA PRIVATE LIMITED			(IBC)/2122(ND)2		page	
	7220	0710102137252019/9			IBC Under Sec 9	COMPANY		Wrong e-filing,	7/10/2021
			PRIVATE LIMITED Vs.			PETITION IB		need to file in IA	
7223			HARSH SPECIALITY			(IBC)/3105(ND)2			
			COATING PRIVATE			019			
	7221	0710102157362019/6	SAMIR PRASAD CHETTRI		IBC Under Sec 9	COMPANY		No index, no	7/10/2021
7224			Vs. ISCHOLAR			PETITION IB		pagination	
			EDUCATION SERVICES			(IBC)/3285(ND)2			
	7222	0710120001442018/2			IBC Under Sec 9	COMPANY		Wrong e-filing,	7/10/2021
7225		7	LIMITED Vs. SHILPI			PETITION IB		application need	
			CABLE TECHNOLOGIES			(IBC)/64(PB)201		to file in IA	
	7223	0710120011432018/2			IBC under Sec 7	COMPANY		No index, no	7/10/2021
7226			VARDHMAN ESTATES			PETITION IB		pagination	
			AND DEVELOPERS P LTD.			(IBC)/1214(PB)2			
	7224	0710200411352018/3	M/S BARU MAL VINOD		IBC Under Sec 9	COMPANY		Page no. 16 not	14/07/2021
7227		8	KUMAR Vs. M/S AMIRA			PETITION IB		clear, court fees	
			PURE FOODS PVT LTD			(IBC)/846(ND)20		and welfare	
	7225	0710102002622019/2			IBC Under Sec 9	COMPANY		No Index, No	7/10/2021
7228		5	INTERNATIONAL PVT LTD			PETITION IB		Pagination	
			Vs. UTM ENGINEERING			(IBC)/248(ND)20			
	7226	0710102104712019/1	OPTUS LAMINATES PVT		IBC Under Sec 9	COMPANY		Wrongly filing	9/9/2021
7229		2	LTD Vs. SANTOSHA			PETITION IB			
			DECOR PVT LTD			(IBC)/1752(ND)2			
	7227	0710102112472019/2	YOGESH		IBC Under Sec 9	COMPANY		Welfare fee is	7/10/2021
		0	GOPALAKRISHANA			PETITION IB		deficient	
7230			NAYAK PROP OF M/S			(IBC)/2013(ND)2			
			VINAYAKA ENTERPRISES			019			
			Vs. SOLO METALS						
	7228	0710102112472019/2	YOGESH		IBC Under Sec 9	COMPANY		Welfare fee is	7/10/2021
		1	GOPALAKRISHANA			PETITION IB		deficient	
7231			NAYAK PROP OF M/S			(IBC)/2013(ND)2			
			VINAYAKA ENTERPRISES			019			
			Vs. SOLO METALS						
	7229	0710102117872019/1	DMI FINANCE PRIVATE		IBC under Sec 7	COMPANY		No index and	7/10/2021
7232		5	LIMITED Vs. ABLOOM			PETITION IB		pagination	
			INFOTECH PRIVATE			(IBC)/2115(ND)2			
	7230	0710102130352019/4	MAYA		Sec 60(5)	COMPANY		No true copy	7/10/2021
7233			GUPTA(LIQUIDATOR) Vs.			APPLICATION(I		from pg.10 to	
			M/S BHAVYA CROCKERY			BC)/1289(ND)20		pg.19	
	7231	0710102149002019/6	ASIAN GRANITO INDIA		IBC Under Sec 9	COMPANY		No true copy on	7/10/2021
7234			LIMITED Vs. CITY PRIDE			PETITION IB		annexures	
			BUILDCON PRIVATE			(IBC)/3001(ND)2			

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	7232	0710102061392019/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Wrongly filed	7/10/2021
7235		0	Vs. DHIR GLOBAL			PETITION IB		here	
			INDUSTRIA PVT. LTD.			(IBC)/699(ND)20		1.0.0	
	7233	0710102061392019/9	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Alignment Not	7/10/2021
7236			Vs. DHIR GLOBAL			PETITION IB		done properly,	
			INDUSTRIA PVT. LTD.			(IBC)/699(ND)20		Notary missing in	
	7234	0710102066122020/2	SANDEEP KR BHATT Vs.		Sec 60(5)	INTERLOCUTO			7/10/2021
7237	1204		PROACTIVE PLAST PVT		000 00(0)	RY		separately	771072021
			LTD			APPLICATION		Separatery	
	7235	0710102066122020/2	SANDEEP KR BHATT Vs.		Sec 60(5)	INTERLOCUTO		File documents	7/10/2021
7238	1200		PROACTIVE PLAST PVT		000 00(0)	RY		separately	771072021
			LTD			APPLICATION		Copulatory	
	7236	0710200412592017/6	DEEPAK KHANNA Vs.		IBC under Sec 7	COMPANY		Memo of parties	6/10/2021
7239	7230		EARTH		ibo under sec 7	PETITION IB		Filed twice	0/10/2021
- 200		٦	INFRFASTRUCTURES			(IBC)/401(ND)20		I HEU LWICE	
	7237	0710102018282021/1	ASHMEET SINGH BHATIA		Sec 60(5)	INTERLOCUTO		Page no. 163,	7/10/2021
	1231	07 10 1020 10202021/1	Vs. THREE C UNIVERSAL		060 00(3)	RY		164, 170 - 177,	111012021
7240			DEVELOPERS PRIVATE			APPLICATION		183 - 185, 189 -	
			LIMITED			(I.B.C)/1195(ND)		191 pages not	
	7238	0710102036862020/3			IBC Under Sec 10	COMPANY		Wrongly filed	6/10/2021
	1230	0710102030002020/3	SERVICES PRIVATE		IBC Under Sec 10	PETITION IB			6/10/2021
7241						_		here	
			LIMITED Vs. OMAR			(IBC)/1085(PB)2 020			
	7020	0740400000040004/0	INTERNATIONAL PRIVATE		0 050 (4)			Dama 0	C/4.0/0.004
	7239	0/10102038812021/2	HEADLINES247 MEDIA		Sec 252 (1)	COMPANY		Page 8	6/10/2021
7242			NETWORK PRIVATE			APPEAL(COMP		Advertisement	
			LIMITED Vs. THE			ANIES		Clip according to	
	70.40	0740400040040040	REGISTRAR OF		100 1 0 7	ACT)/118(ND)20		PDF wrongly filed	
	7240		PNB HOUSING FINANCE		IBC under Sec 7	COMPANY			6/10/2021
7243			LTD. Vs. PINNACLE			PETITION IB		stamp and Court	
\vdash	- 0.4.1		HOUSING PRIVATE		100 1 0 5	(IBC)/407(ND)20		Fee stamp	7/40/0004
	7241	0710102056372021/1	BURLINGTON FINANCE		IBC under Sec 7	COMPANY		U ,	7/10/2021
7244			LIMITED Vs. ASIAN			PETITION IB		application need	
			HOTELS (NORTH)			(IBC)/553(ND)20		to file in IA	
	7242	0710102056532021/1	FLORA DISTRIBUTORS		Sec. 230-232 -	CP(AA)		True copy sign	7/10/2021
7245			PRIVATE LIMITED Vs.		Second Motion	MERGER AND		missing on every	
			PRECIOUS TRADEWAYS			AMALGAMATIO		page	
			PRIVATE LIMITED		2	N(COMPANIES			
		0710102057722021/1	ASHOK KUMAR MALIK Vs.		Sec 60(5)	INTERLOCUTO		- 3 - 3,	7/10/2021
7246			JBK DEVELOPERS PVT.			RY		application need	
			LTD.			APPLICATION		to file in IA	
	7244	0710102065052021/2			Rule 11 of NCLT,	INTERLOCUTO			29/09/2021
7247			INTERNATIONAL PVT LTD		2016	RY		55 not clear,	
			Vs. UTM ENGINEERING			APPLICATION		Page no. 33, 60 ,	
			PVT LTD			(I.B.C)/4081(ND)		61, 62 page cut,	
	7245	0710102065052021/4			Rule 11 of NCLT,	INTERLOCUTO		· ·	7/10/2021
7248			INTERNATIONAL PVT LTD		2016	RY		need to file in IA	
			Vs. UTM ENGINEERING			APPLICATION			

	Α	В	С	D	E	F	G	Н	ı
		_	RAKESH KUMAR Vs.	1	Sec 60(5)	INTERLOCUTO		Wrong	7/10/2021
7249	7240	07 10 10 20 00 47 20 2 17 1	OLIVER ENGINEERING		Jec 00(3)	RY		pagination in	771072021
7245			PRIVATE LIMITED			APPLICATION		document	
	7247		K N TRADERS PRIVATE		Con 252 (2)	COMPANY			7/10/2021
	1241	0710102010302021/1	LIMITED Vs. REGISTRAR		Sec 252 (3)			E-stamp missing	7710/2021
7250						APPEAL(COMP			
			OF COMPANIES NCT OF			ANIES			
			DELHI & HARYANA			ACT)/71(ND)202			
	7248		CAPITAL FINANCE AND		IBC under Sec 7	COMPANY		E-stamp missing	7/10/2021
7251			INVESTMENTS LLP Vs.			PETITION IB			
1.20			SHRI KRISHNA			(IBC)/227(ND)20			
			PRASADAM LIMITED			21			
	7249	0710102023692021/2	PRADEEP KUMAR		Sec 60(5)	INTERLOCUTO		Court Fee stamp	7/10/2021
7252			LAKHANI Vs. CHUNILAL			RY		missing in	
			T. MEHTA			APPLICATION		Vakalatnama	
	7250	0710102037412021/4	SUNRAYS POWER		IBC Under Sec 9	COMPANY		No index and	7/10/2021
			SOLUTIONS PRIVATE			PETITION IB		paging	
7253			LIMITED. Vs. VENTO			(IBC)/372(ND)20			
			POWER AND ENERGY			21			
	7251	0710102037432021/3			IBC Under Sec 9	COMPANY		No index and	7/10/2021
	, 20.	07 10 10 2001 40 20 2 170	SOLUTIONS PRIVATE		IBO GIIGGI GGG G	PETITION IB		paging	771072021
7254			LIMITED. Vs. ESSEL			(IBC)/373(ND)20		paging	
			GREEN ENERGY PRIVATE			21			
	7252	0740402056492024/5			Con CO(E)	INTERLOCUTO		No index and no	7/10/2021
	1252	0710102056162021/5	M/S TEESTA VELLEY		Sec 60(5)				7710/2021
7255			POWER TRANSMISSION			RY		paging	
			LTD. Vs. ABIR			APPLICATION			
			INFRASTRUCTURE PVT.			(I.B.C)/3534(ND)			
	7253		DEWAN HOUSING		IBC under Sec 7	COMPANY		Wrongly file	7/10/2021
			FINANCE CORPORATION			PETITION IB			
7256			LIMITED Vs. NAYATI			(IBC)/472(ND)20			
			HEALTHCARE &			21			
			RESEARCH NCR PRIVATE						
	7254	0710102080062020/2	SURENDER KUMAR		Sec. 241(1),Sec.	COMPANY		True copy and	7/10/2021
7257		3	GUPTA Vs. J.M. HOUSING		242(4)	PETITION		sign should be	
1231			LTD.			(COMPANIES		on every page	
						ACT)/133(ND)20		and one volume	
	7255	0710102090512020/2	ROSHITA ANEJA Vs.		Sec 60(5),Sec	INTERLOCUTO		Wrongly file	7/10/2021
7258	-		LORDS CREATIVE INFRA		60(5)	RY			
			SOLUTION PVT. LTD			APPLICATION			
	7256	0710102034432021/2	GENTECH DIAGNOSTIC		Sec 252 (1)	COMPANY		No index , No	7/10/2021
			PRIVATE LIMITED Vs.			APPEAL(COMP		pagination, proof	
7259			REGISTRAR OF			ANIES		of service	
			COMPANIES NEW DELHI			ACT)/94(ND)202		missing	
	7257				Soc 60(5)			Wrong e-filing,	20/00/2024
	1251	0710102073992020/2			Sec 60(5)	INTERLOCUTO		• •	29/09/2021
7260			PRAVESH TALWAR			RY		application need	
						APPLICATION		to file in IA, File	
Ь					<u> </u>	(I.B.C)/3010(ND)		documents	

	Α	В	С	D	E	F	G	Т	1
	7258		S.A. CONSULTANTS &	_	IBC Under Sec 9	COMPANY	-	Page no. 31 not	7/10/2021
	00	4	FORWARDERS PRIVATE		120 011401 000 0	PETITION IB		clear, Court fees	.,,
7261		•	LIMITED Vs. CARGO			(IBC)/867(PB)20		and welfare	
			PLANNERS LIMITED			19		missing	
	7259	0740402077772020/4	KNL DRIVELINE PARTS		IBC Under Sec 9	COMPANY		Affidavit not	7/10/2021
	1239		PRIVATE LIMITED Vs.		ibc officer sec 9	PETITION IB		notarized, Page	771072021
7262			SPM AUTOMOTIVE			_		no. 6,7 page dim,	
1202						(IBC)/892(ND)20		Rs 25 welfare and	
			COMPONENTS PVT LTD			20		Rs 3 court fees	
	7000	074040200750204044	AMEDICAN EXPRESS		IBC under Sec 7	COMPANY			7/40/0004
	7260		AMERICAN EXPRESS		IBC under Sec /	COMPANY		Kindly Refile Due	7/10/2021
7263		2	BANKING CORP Vs.			PETITION IB		to Some	
			FOURTH DIMENSION			(IBC)/1232(ND)2		Technical Issue	
			SOLUTIONS LIMITED			019		Documents are	
	7261	0710102107412020/1	JINDAL STEEL IMPEX Vs.		Sec 60(5)	INTERLOCUTO		Wrong e-filing,	7/10/2021
7264			ALLIANCE INTEGRATED			RY		application need	
			METALIKS LIMITED			APPLICATION		to file in IA	
	7262	0710102107412020/2	JINDAL STEEL IMPEX Vs.		Sec 60(5)	INTERLOCUTO		Wrong e-filing,	7/10/2021
7265			ALLIANCE INTEGRATED			RY		application need	
			METALIKS LIMITED			APPLICATION		to file in IA	
	7263	0710102109622020/3	MUKESH GUPTA Vs.		Sec 66(1)	INTERLOCUTO		More than 200	7/10/2021
			PARESH RASTOGI			RY		pages in single	
						APPLICATION		volume, Affidavit	
7266						(I.B.C)/38(ND)20		not notarized,	
						21		Page 29 , 30, 32,	
								59, 60, 143 - 150,	
								164 Pages not	
	7264	0710102113952019/9	SURESH YADAV Vs. S P		IBC Under Sec 9	COMPANY		Page no. 32 - 50,	7/10/2021
7267			CONTRACTS PVT. LTD.			PETITION IB		60 - 72 , 75 - 101	
						(IBC)/2004(ND)2		not clear, Proof	
	7265	0710102013512019/6	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		E-stamp msising,	7/10/2021
7000			COMMERCE Vs.			PETITION IB		Court Fee stamp	
7268			SIDHARTHA BUILDHOME			(IBC)/717(ND)20		missing in	
			PRIVATE LIMITED			19 ′ ` ′		Vakalatnama	
	7266	0710102025642020/9			IBC under Sec 7	COMPANY		E-stamp and	7/10/2021
			PRIVATE LIMITED Vs.			PETITION IB		Affidavit date are	
7269			FLYWHEEL LOGISTICS			(IBC)/651(ND)20		not matching,	
			SOLUTIONS PVT LTD			20		Page 24	
	7267	0710102027432021/4	AMIT KUMAR SINHA AND		IBC under Sec 7	COMPANY		True copy should	7/10/2021
7270			ORS Vs. IREO PRIVATE			PETITION IB		be on every page	
			LIMITED			(IBC)/239(ND)20		be on every page	
	7268	0710102033512020/6	ANIL KHETERPAL Vs.		Application under	INTERLOCUTO		No index	7/10/2021
7271	. 200		INNOVARI		any other	RY		ito ilidox	
			TECHNOLOGIES PRIVATE		provisions - IBC	APPLICATION			
	7260	071010202014202012			•	COMPANY		No documento	7/10/2021
7272	7269		SUPERTECH ESTATE		IBC Under Sec 9			No documents	7/10/2021
1212			PVT. LTD. Vs. ARC			PETITION IB		available, please	
			OUTDOOR MEDIA LTD.	<u> </u>		(IBC)/539(ND)20		refile the	

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7273			INCOME TAX OFFICER, WARD Vs. M/S CRATIVE FINCON PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMP ANIES ACT)/683(ND)20		Page 6 Newspaper clip according to PDF is in Hindi;it	7/10/2021
7274	7271	710102070672021	PAWAN SETHI & ORS VS SATISH KUMAR SRTHI & ORS.	Transfer Petition(Com panies Act)	Rule16(d),NCLT Rules,2016		Chandhiok&mahaj an	Main case no. missed on cover page, proof of servic not matched	30/09/2021
7275	7272			Company Petition IB (IBC)	IBC Under Sec 9		SAMANT	supporting affidavit missed with 10rs non judicial estamp paper	14/09/2021
7276	7273		BRAHM DATT VERMA VS METENERE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1520(ND)2	BRAHM	wrong section (need to file IA)	2/10/2021
7277	7274	710102072162021	JKR TECHNO ENGINEERING PVT.LTD. VS JKR TECHNO	Miscellaneou s Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2722(ND)2	ANUJ KUMAR SINHA	18,20,21,23,25 cut page and case type wrong	4/10/2021
7278	7275	710102072252021	VIKAS GARG VS SURESH KALRA		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/900(ND)20	Vishal	due payment for section 43	4/10/2021
7279	7276		LIMITED VS M/S LOGIX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/899(ND)20	Shashank Agarwal	stamp paper missing	4/10/2021
7280	7277		NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED VS DEWAN HOUSING FINANCE CORPORATION LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/472(ND)20 21	Simarpal Singh Sawhney	stamp paper missing and date notary missing in affidavit	5/10/2021
7281	7278		ATCO FLEXDUCT PRIVATE LIMITED VS FERROUS INFRASTRUCTURE PVT.LTD.	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)20 21	Anant	document not show technical error kindly refile	5/10/2021
7282	7279	710102072582021	SUNIL KUMAR VS ANIL TAYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/654(PB)20	Akul Mehandru	9-11 ,15-21 not clear page	5/10/2021
7283	7280		SOMESH ARORA VS SOMESH ARORA	Interlocutory	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/609(ND)20	Atul Kumar	service upload application	6/10/2021
7284	7281		RAJIV KAPUR VS SOMESH ARORA	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/788(ND)20	ANGAD MEHTA	Wrong section(index section not mtach with the	6/10/2021
7285	7282		CA KEDARRAM R LADDHA VS OMEGA BRIGHT STEELS PRIVATE	Application	Rule 11 of NCLT, 2016			section wrong main case not linked	12/6/2021

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7286	7283	710102073102021	LEX INNOVA DIGITAL PAYMENTS PVT.LTD VS	Interlocutory	Application under		Divyakant Lahoti	wrong main case	7/10/2021
1200			MR. FAIHZAN KHAN	Application (I.B.C)	any other provisions -	PETITION IB (IBC)/656(ND)20		number	
7287	7284	710102073212021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAIHZAN KHAN		Application under any other provisions - IBC	(1.50), 666(115)25	Rajneesh Singhvi	wrong section and case type wrong	7/10/2021
7288	7285	710102073202021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Rajneesh Singhvi	wrong section and case type wrong	7/10/2021
7289	7286	710102073252021	AND RESTAURANT	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/437(PB)20	Sameer Parekh	As per your request your is in under defect.	7/10/2021
7290	7287	710102056122021	GULSHAN GABA VS SUBHAS KUMAR KUNDRA		any other provisions - IBC	COMPANY PETITION IB (IBC)/622(ND)20 18	Gulshan Gaba	due payment 17 or you can write as read with E- stamp paper	10/8/2021
7291	7288	710102068892021	SMT. SHILPI JAIN VS CENTAX PUBLICATIONS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Application under		Vivek Sharma	Brief synopsis missed	23/09/2021
7292	7289		CJ INFRASTRUCTURE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		case type wrong	7/10/2021
7293	7290		ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Rule 11 of NCLT	INTERLOCATO RY APPLICATION(Wrongly filed here	7/10/2021
7294	7291		ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)20		Wrong e-filing, need to file in IA	8/10/2021
7295	7292		JINDAL STEEL CORPORATION HUF Vs. OLIVER ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1037(ND)2 020		Stamp paper missing, Page no. 17 - 33 true copy sign missing, court	8/10/2021
7296	7293	0710102113952019/1 0	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2			8/10/2021
7297	7294	0710102113952019/1 1	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2		Affidavit not notarized, Page no. 4 - 23 true	8/10/2021

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			KALIBER ASSOCIATES		IBC under Sec 7	COMPANY		Wrong e-filing,	8/10/2021
7298	. 200		PVT. LTD Vs. J. R. MODI			PETITION IB		application need	J. 10/2021
1.200			ASSOCIATES LTD.			(IBC)/1122(ND)2		to file in IA	
	7296	0710102028682021/4			Rule 11 of NCLT	COMPANY			7/10/2021
7299	1 200		PURETO LIFESCIENCE		Kulo II OI IIOLI	APPLICATION(Kindly refile	171072021
			PRIVATE LIMITED			COMPANIES		documents not	
	7297		A.B STAINLESS STEEL		IBC Under Sec 9	COMPANY		No sign from	7/10/2021
		7	Vs. INTERNATIONAL		120 011401 000 0	PETITION IB		pg.2 to 25, 29 to	
7300			COIL LIMITED			(IBC)/1700(ND)2		38, 40 to 50, No	
						018		stamp, Pg.52 is	
	7298	0710102007192021/4	ENERWON INVESTMENT		Sub-Section (1) 0f	COMPANY		Page no. 16	8/10/2021
			AND SERVICES PRIVATE		Section 66.	PETITION		translation copy	
7301			LIMITED Vs. REGISTRAR			(COMPANIES		missing, Page	
			OF COMPANIES NCT OF			ACT)/44(ND)202		no. 3 - 20 true	
			DELHI AND HARYANA			1 ' ' '		copy sign	
	7299	0710102071062021/1	AMANPREET SINGH		Section 340	COMPANY		Wrong e-filing,	8/10/2021
7200			BAWA Vs. SATKAR			APPLICATION(application need	
7302			LOGISTICS PRIVATE			COMPANIES		to file in IA, file	
			LIMITED			ACT)/461(ND)20		the documents	
	7300	0710200400532011/3	MR. B.N MEHTA Vs. M/S		Application under	COMPANY		Wrong e-filing,	8/10/2021
			P.G.T COMPONENTS		any other	PETITION		file the	
			LIMITED		provisions	(COMPANIES		documents with	
7303						ACT)/99(ND)201		order copy	
						1		issued by the	
								court for	
								uploading the	
7304	7301	0710102722542018/2	DENA BANK Vs. RATHI		IBC under Sec 7	COMPANY		Wrongly file	8/10/2021
1001		1	SUPER STEEL LIMITED			PETITION IB			
	7302		SH AMIT KUMAR MALIK		IBC under Sec 7	COMPANY		Wrongly Filed	8/10/2021
7305		8	Vs. M/S KINDLE			PETITION IB		here	
			DEVELOPERS PRIVATE			(IBC)/470(ND)20			
	7303		MR. GAUTAM MULLICK		IBC under Sec 7	COMPANY			8/10/2021
		3	Vs. M/S ROHTAS			PETITION IB		60, 90, 144 to 150	
			PROJECTS LTD.			(IBC)/1022(ND)2		according to PDF	
7306						018		Not Clear, Pages	
								126, 128,	
								130,132,134	
					 	001174		according to PDF	24424224
	7304	0710102002732020/1			IBC under Sec 7	COMPANY		Sub-Title in Page	8/10/2021
7307			RECONSTRUCTION			PETITION IB		1 according to	
			ENTERPRISES LTD Vs.			(IBC)/300(PB)20		PDF Not in Bold,	
	700-	0740400000400000	SARE GURUGRAM PVT		IDO 1	20		E-stamp msising,	
	7305	0/10102009162020/5	MITHU CHOWDHURY Vs.		IBC under Sec 7	COMPANY		_	8/10/2021
7200			INVEST CARE REAL			PETITION IB		& 27	
7308			ESTATE OPPORTUNITY			(IBC)/373(ND)20		and 29 to 32	
			LLP			20		according to PDF	
		<u> </u>						Not clear at all,	

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7309	7306		MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)20 20		Pages 16, 24, 26 & 27, 29 to 32 & 38 according to PDF Not clear at all, Court Fee stamp missing in Vakalatnama,	8/10/2021
7310	7307		SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION		Application under any other provisions - IBC	REVIEW APPLICATION (IBC)/1(PB)2021		Welfare fee stamp and COurt Fee stamp missing in	8/10/2021
7311	7308		ABHINAV MUKERJI Vs. PALM DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2197(ND)2		Wrong e-filing, application need to file in IA	8/10/2021
7312	7309		UMESH GARG Vs. BANK OF BARODA		Sec 60(5)	COMPANY APPLICATION(I BC)/2861(PB)20		No pagination on stamp paper, stamp paper not	
7313	7310	9	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		Wrong e-filing, application need to file in IA	8/10/2021
7314	7311	0	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20 17		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order	8/10/2021
7315	7312	1	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20 17		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order	8/10/2021
7316	7313	0710200412022017/2 2	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20 17		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order	8/10/2021
7317	7314	0710200702692018/4 1	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)20		P.O.S missing	8/10/2021
7318	7315	2	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)20		P.O.S missing	8/10/2021
7319	7316	8	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20		E-stamp missing, Application wrongly filed	8/10/2021

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	Α	В	С	D	E	F	G	H	
7000	7317	0710102022442021/1	AAR AAR TECHNOPLAST		Sec 60(5)	INTERLOCUTO		Wrongly filed	8/10/2021
7320			PVT LTD Vs.			RY			
						APPLICATION			
	7318	0710102016232020/5	MR. DALIP NARINDER Vs.		IBC Under Sec 9	COMPANY		Page Nos not	8/10/2021
			M/S M.K. PRINTECH			PETITION IB		Mentioned in the	
l			PRIVATE LIMITED			(IBC)/550(ND)20		Index, E-stamp	
7321						20		msisng, Page	
								Nos are not	
								there, Welfare	
					1700 11 70		1011/4 =	Fee stamp and	10/0/0004
7000	7319	710102065692021		Company	IBC Section 59		ISWAR	brief of synopsis	12/9/2021
7322				Petition IB				MISSED,	
				(IBC)					
	7320	710102073342021	PENGG USHA MARTIN	Company	IBC Under Sec 9		RAJARSHI	Volume wise	7/10/2021
			_	Petition IB			BANERJEE	index/Volume will	
				(IBC)				be divided after	
7323			INDUSTRIES LIMITED					200 page/page	
								not c lear-	
								100,102,104,109,1	
								13,115,118,124,13	
7324	7321	710102073962021	YES BANK LIMITED VS	Transfer	Application under		SUKANYA	Wrong section	9/10/2021
			1	` '	any other		BHAUMIK		
	7322	710102074042021	CASH MANAGEMENT	Company	Application under		PRAVEEN	case type wrong	9/10/2021
7325				Appeal(Comp	_		SEHRAWAT	and income tax	
				anies Act)	provisions		A	service missing	
7000	7323	710102073232021	STATE BANK OF INDIA VS		Application under	COMPANY	SK	7.	7/10/2021
7326			JABALPUR MSW PRIVATE			PETITION IB		and wrong file	
				(IBC)	provisions - IBC	(IBC)/417(ND)20			=//0/000/
	7324	710102073472021		Miscellaneou	Application under	COMPANY	RAGHAVENDRA	, ,,	7/10/2021
7007			HIMALAYA FOOD	S	any other	PETITION	MOHAN BAJAJ	please choose	
7327				Application(C	provisions	(COMPANIES		case type	
				ompanies		ACT)/31(ND)201		company	
<u> </u>	700-	740400070040004		Act)	A	DOMPANN/	MOUD NATES	application	0/40/0004
	7325	710102073642021	,	_	Application under	COMPANY	MOHD NAZIM	pg-1 and 2 not	8/10/2021
				Application	any other	PETITION IB	KHAN	mention in	
7328				(I.B.C)	provisions - IBC	(IBC)/34(ND)202		index,true copy	
/328			SANTOSH SHARMA			U		stamp missed	
			RESOLUTION PROFESSIONAL FOR					some pages	
-	7220	74040207270204	DELTRONIX INDIA LTD	Interior:	40/2)	COMBANY	Vame!	due neversus of	8/10/2021
	7326	710102073762021		Interlocutory Application	19(2)	COMPANY	Kamal	due payment of other section(2	0/ 10/2021
7329						PETITION IB		,	
				(I.B.C)		(IBC)/2722(ND)2 019		section mention	
<u> </u>	7227	740402072792024	ANII KUMAD ACADWAI	Intoriocutors	Application		DA IIV MALIIZ	in index),sign	9/40/2024
	7327	710102073782021		_	Application under	COMPANY	RAJIV MALIK	pg-31 stamp	8/10/2021
7330				Application	any other	PETITION IB		paper and	
				(I.B.C)	provisions - IBC	(IBC)/569(ND)20		affidavit not	
			LIMITED			19		notrized,true	

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	7328	710102073842021	-	Interlocutory	Application under	COMPANY	Ashu Kansal	true copy sign	8/10/2021
7331	7020	7 10 10 20 7 00 4 20 2 1		Application	any other	PETITION IB	Asiia Italisai	and stamp	0/10/2021
				(I.B.C)	provisions - IBC	(IBC)/160(PB)20		missed	
	7329	0710102153982019/3	BAS INFRASTRUCTURE	()	Sec 252 (3)	COMPANY		Document not	27/09/2021
			SOLUTIONS PVT. LTD Vs.		(0)	APPEAL(COMP		available, please	
7332			REGISTRAR OF			ANIES		refile	
			COMPANIES NCT			ACT)/133(ND)20			
	7330	0710102066122020/1	SANDEEP KR BHATT Vs.		Sec 60(5)	INTÉRLOCUTO		File both	2/10/2021
7333		9	PROACTIVE PLAST PVT			RY		documents	
			LTD			APPLICATION		separately	
	7331	0710102007452021/1	A.P. TRADING COMPANY		Rule 11 of NCLT,	CONTEMPT		Page no. 105 -	5/10/2021
7334			Vs. KANODIA		2016	PETITION		108 pages not	
			TECHNOPLAST LIMITED			(IBC)/1(ND)2021		clear from right	
	7332	0710102008842021/2	SARIKA SOMVANSHI Vs.		Sec 60(5)	INTERLOCUTO		Stamp paper	5/10/2021
7335			R S STONE			RY		missing,	
						APPLICATION			
	7333	0710102010102021/7	MR. VISHAL SWARA &		Sec. 241(1),Sec.	COMPANY		. 5	5/10/2021
			ANR Vs. SLV SECURITY		242(4)	PETITION		sign missing,	
			SERVICES PRIVATE			(COMPANIES		stamp paper	
7336			LIMITED			ACT)/62(ND)202		missing, Page no. 56 - 160 true	
						1		copy sign	
								missing , Page	
								no. 61, 62, 100,	
	7334	0710102010102021/8	MR. VISHAL SWARA &		Sec. 241(1),Sec.	COMPANY		Wrong e-filing,	5/10/2021
7337	7004	07 1010201010202170	ANR Vs. SLV SECURITY		242(4)	PETITION		application need	0/10/2021
			SERVICES PRIVATE		(. /	(COMPANIES		to file in IA	
	7335	0710102010102021/9	MR. VISHAL SWARA &		Sec. 241(1),Sec.	COMPANY			5/10/2021
7338			ANR Vs. SLV SECURITY		242(4)	PETITION		application need	
			SERVICES PRIVATE			(COMPANIES		to file in IA	
	7336	0710102011422021/5	S C JAIN CONSTRUCTION		IBC Under Sec 9	COMPANY		Wrong	5/10/2021
7339			PRIVATE LIMITED Vs.			PETITION IB		pagination in	
1 000			WELSPUN INFRAFACILITY			(IBC)/167(ND)20		document,	
			PRIVATE LIMITED			21			
	7337		INDIAN OVERSEAS BANK		IBC under Sec 7	COMPANY		. 5	9/10/2021
		0	Vs. M/S. RATHI TMT			PETITION IB		sign missing,	
7340			SARIA PVT. LTD.			(IBC)/938(PB)20		stamp paper	
						18		missing, Page	
								no. 18 - 46 true	
	7220	0740402000452040/4	CANARA BANK Vs. M/S		IBC undo: See 7	COMPANY		copy sign	47/09/2024
	7338	0/10102098152019/1	GOPALSONS STEELS		IBC under Sec 7	COMPANY PETITION IB		Page 18 & 19 Newspaper Clip	17/08/2021
7341			PVT. LTD.			(IBC)/1789(ND)2		according to PDF	
' ' '			VI. LID.			019		wrongly filed in	
						0.0		other language;it	
	7339	0710102025302020/3	UTTAM STRIPS Vs.		Section 74	INTERLOCUTO			4/10/2021
7342	. 555	J. 1010202020202010	JAIPUR VIDYUT VITRAM			RY		here	
			NIGAM LIMITED			APPLICATION			
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	7340	0710200410572018/1	M/S SYNERGY PROPERTY		IBC Under Sec 9	COMPANY		Index msising in	4/10/2021
		4	DEVLOPMENT SERVICES			PETITION IB		W.S by Corporate	
			PVT. LTD. Vs. PRIDE			(IBC)/271(ND)20		debtor & W.S by	
7343			HOTEL LTD.			18		applicant,	
								Application and	
								Petition wrongly	
								filed here, E-	
	7341	0710102004762019/1	POORAN CHAND GUPTA		Sec 424 (3)	COMPANY		Index and P.O.S	5/10/2021
7344			Vs. UNITECH LIMITED		(0)	PETITION		missing	
						(COMPANIES		9	
	7342	0710102016102021/3	RAKESH KUMAR JAIN Vs.		19(2)	INTERLOCUTO		P.O.S misisng	5/10/2021
7345			SN JEE BUILD WELL PVT.		10(-)	RY		1 1010	0.10.2021
			LTD.			APPLICATION			
	7343		M/S INDIAN DELCO PVT.		Application under	INTERLOCUTO		P.O.S misisng	5/10/2021
7346			LTD. Vs. SN JEE BUILD		any other	RY		1 1010	0.10.2021
			WELL PVT. LTD.		provisions - IBC	APPLICATION			
	7344	0710102018692021/3	MS. ANUPAMA CHAWLA		IBC Under Sec 9	COMPANY		Reply filed twice,	5/10/2021
7347			Vs. MEDEOR HOSPITAL			PETITION IB		E-stamp misisng	0.10.2021
	7345	0710102018692021/4	MS. ANUPAMA CHAWLA		IBC Under Sec 9	COMPANY		Vakalatnama	5/10/2021
7348			Vs. MEDEOR HOSPITAL			PETITION IB		Filed twice	0.10.2021
	7346	0710102035312020/1	M/S MULTITECH Vs. M/S		IBC Under Sec 9	COMPANY		Page 4 according	5/10/2021
7349			DCM LIMITED			PETITION IB		to PDF Not clear	
	7347	0710102061632021/1			19(2)	INTERLOCUTO		Vakalatnama	6/10/2021
			AGRAWAL Vs. S.C. GARG		10(-)	RY		Heading is not	0.10.2021
			& ASSOCIATES			APPLICATION		mentioned in the	
7350						(I.B.C)/3898(ND)		Page 12	
						2021		according to PDF	
								in Reply	
	7348	0710102045872021/3	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		Now it is Clear	8/10/2021
7351			ARCHANA AGGARWAL			PETITION IB		after Refilling	
	7349	710102073492021		Company	IBC under Sec 7		Chaitanyashil	petition every	7/10/2021
				Petition IB			onananyaon	page not sign,	.,,
			AND DEVELOPERS	(IBC)				claim amount	
			PRIVATE LIMITED	()				missed, irp	
7352								certificate	
								missed, 45-74,	
								124-130, 162-163,	
								172-185 not clear,	
	7350	710102064492021	WAVE MEGACITY	Intervention	Sec 60(5)		Divyanshu	FEES MISSING IN	7/9/2021
7353				Petition (IBC)			Sarswat	APPLICATION	
			VS MANJULA SINHA &						
	7351	710102074822021	STATE BANK OF INDIA VS	Interlocutory	Application under	COMPANY	Astha Nigam	27-28,30 not clear	12/10/2021
7354			M/S CENTURY	_	any other	PETITION IB		page	
				(I.B.C)	provisions - IBC	(IBC)/263(PB)20		9-	
	7352	710102074522021		Interlocutory	Sec 60(5)	COMPANY	Ashu Kansal	pg-	11/10/2021
7355	<u>-</u>		MAAN ALUMINIUM	Application		PETITION IB		83,85,95,114,117,	
				(I.B.C)		(IBC)/160(PB)20		not clear	
	1	1		15.5/	1	11.20, 100(1 0)20	ı	1	ı

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7356	7353	710102059052021	DEVELOPMENT INITIATIVE PVT LTD VS	Company Application(C ompanies Act)	Rule 11 of NCLT	ANIES ACT)/639(ND)20 19	Manoj Kumar Malik	income service missed	20/08/2021
7357			TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION (I.B.C)/3446(ND)		No Index, No pagination	18/10/2021
7358	7355		SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL Vs. IDBI BANK (LEAD MEMBER)		Sec 30	INTERLOCUTO RY APPLICATION (I.B.C)/3878(PB)		Court fees and rs 25 welfare missing on vakalatnama	18/10/2021
7359	7356	0710102060012021/2	DEEPAK CHAGANLAL CHOUDHARI Vs. ASSESSING OFFICER JOINT COMMISSIONER OF INCOME TAX (OSD) CIRCLE-1(1)(1) MUMBAI		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/3844(PB) 2021		Page no. 7 - 12 true copy sign missing, court fees and welfare missing on vakalatnama	18/10/2021
7360	7357		VADEHRA BUILDERS PRIVATE LIMITED AND VADEHRA ART GALLERY PRIVATE LIMITED Vs. ANIL TAYAL		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/102(PB)20		Merge documents in single pdf	18/10/2021
7361	7358		NILESH SHARMA Vs. PRAMOD GOEL		Sec 25(j)	INTERLOCUTO RY APPLICATION		Court fees and welfare missing on vakalatnama	18/10/2021
7362	7359		GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/639(ND)20 19		Wrong e-filing, application need to file in IA, More than 200 pages in single volume	18/10/2021
7363	7360	0710102169112019/1	UNITECH LIMITED Vs. SARLA RANI SETHI		Rule 11 of NCLT	EXECUTION PETITION/152(N		Remove extra file	18/10/2021
7364	7361		M/S AMIT SPINNING INDUSTRIES LIMITED Vs. JM FINANCIAL ASSET RECONSTRUCTION COMPANY PRIVATE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/131(PB)20 17		Page no. 7 - 12 true copy sign missing, court fees and welfare missing on	9/4/2019
7365	7362	0710102008782020/5			Sec 12(2)	COMPANY APPLICATION(I BC)/1316(PB)20		Wrong e-filing, need to file in IA	18/10/2021
7366	7363		DENA BANK Vs. ROYAL WOOD PVT LTD		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing, need to file in IA	18/10/2021
7367	7364		TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)20 21		Page no. 1- 2 sign missing, Page no. not mention on stamp paper,	18/10/2021

	Α	В	С	D	Е	F	G	Н	I
	7365	0710102030972020/2	GRAND ARCH RESIDENT		IBC Under Sec 9	COMPANY		No Index, No	18/10/2021
			WELFARE ASSOCIATION			PETITION IB		Pagination,	
7368			(GARWA) Vs. IREO			(IBC)/964(ND)20		Stamp paper	
			PRIVATE LIMITED			20		missing, affidavit	
	7366	0710102030992020/2	GRAND ARCH RESIDENT		IBC under Sec 7	COMPANY		No Index, No	18/10/2021
		0.10102000000000	WELFARE ASSOCIATION			PETITION IB		Pagination,	10/10/2021
7369			Vs. IREO PRIVATE			(IBC)/989(ND)20		Stamp paper	
			LIMITED			20		missing, affidavit	
	7367	0710102023102020/2	UTTAM STRIPS LTD. Vs.		Sec 60(5)	COMPANY		Wrong e-filing,	18/10/2021
7370	1.001	07 10 10202010202072	JAIPUR VIDYUT VITRAM		000 00(0)	APPLICATION(I		application need	10/10/2021
			NIGAM LIMITED			BC)/1438(ND)20		to file in IA	
	7368	0710102008782020/6			Sec 12(2)	COMPANY		Wrong e-filing,	18/10/2021
7371	7 000	07 10 1020007 0202070	VISHNOI Vs. ARIEN		000 12(2)	APPLICATION(I		need to file in IA	10/10/2021
			GLOBAL LIFESTYLE			BC)/1316(PB)20		need to me mix	
	7369	0710102033262021/6			IBC under Sec 7	COMPANY		Welfare Fee	20/10/2021
	7 003		BISWAS & ORS Vs. M/S		IBO unaci occ i	PETITION IB		stamp and Court	20/10/2021
7372			ANSAL PROPERTIES AND			(IBC)/330(ND)20		Fee stamp	
			INFRASTRUCTURE			21		missing in	
	7370		ANIL KAUSHAL & ORS.		IBC under Sec 7	COMPANY		Page no. 1 - 5	20/10/2021
7373	1010	0	Vs. LOGIX CITY		ibo anaci occ i	PETITION IB		sign missing,	20/10/2021
			DEVELOPERS PRIVATE			(IBC)/440(ND)20		Page no. 8 - 21	
	7371	0710200411352018/4	M/S BARU MAL VINOD		IBC Under Sec 9	COMPANY		No Index, No	20/10/2021
7374	7071	5	KUMAR Vs. M/S AMIRA		IBO GIIGGI GCC 3	PETITION IB		pagination	20/10/2021
		·	PURE FOODS PVT LTD			(IBC)/846(ND)20		pagmation	
	7372	0710102074092019/8			IBC Under Sec 9	COMPANY		P.O.S misisng	20/10/2021
	7072	07 10 10 20 7 40 3 20 13 70	COMPANY PVT.LTD. Vs.		IBO GIIGGI GCC 3	PETITION IB		i .o.o iiiisisiig	20/10/2021
7375			CAPITAL AUTO RUBBER			(IBC)/826(ND)20			
			PRODUCTS PVT. LTD.			19			
	7373	0710102077422020/1	GULLIVERS TRAVEL		IBC Under Sec 9	COMPANY		Index missing	20/10/2021
	1010	0	ASSOCIATES Vs. FORE		ibo ondor occ o	PETITION IB		mack missing	20/10/2021
7376			REPRESENTATIONS &			(IBC)/922(ND)20			
			TRAVEL PVT. LTD.			20			
	7374	0710102025582021/1	STATE BANK OF INDIA Vs.		IBC under Sec 7	COMPANY		E-stamp missing	20/10/2021
7377			JABALPUR MSW PRIVATE			PETITION IB		_ ctamp imcomg	-0/10/2021
			LIMITED			(IBC)/417(ND)20			
	7375	0710102034972020/5	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Wrong e-filing,	20/10/2021
l		0.1010200101202070	Vs. SSK TRADING PVT		la camaon coo n	PETITION IB		need to file in IA	-0/10/2021
	7376	0710102036202020/2	ICICI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		Sub-Title missing	20/10/2021
7379			ESSAR POWER M.P			PETITION IB		in Page 1	
	7377		SKILLSTECH SERVICES		IBC Under Sec 9	COMPANY		Notary missing in	20/10/2021
			PRIVATE LIMITED Vs.			PETITION IB		E-stamp	
7380			MANPOWERGROUP			(IBC)/27(PB)202			
			SERVICES INDIA PRIVATE			1			
			LIMITED			-			
	7378	0710102053822021/2			IBC Under Sec 9	COMPANY		No pagination,	18/10/2021
7381			PRIVATE LIMITED Vs.			PETITION IB		proof of service	· · • · - • - • ·
			KOTSONS PRIVATE			(IBC)/540(ND)20		miisng,	
	l	ļ.	NO TOTAL	<u> </u>	<u> </u>	11.20/1040(140/20	<u> </u>	iiiiiig,	

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7382	7379		M/S THE HAMLIN TRUST Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/92(ND)202 1		Challan & Date are Affidavit Date are not matching in Vol 2, Vol	20/10/2021
7383	7380	0710102060502021/1	P P ROLLING MILLS MFGING CO. PVT LTD Vs. JARVIS INFRATECH		Sub-Section (1) 0f Section 66.,Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		Wrong e-filing, application need to file in IA	20/10/2021
7384	7381		SHAARC PROJECTS LIMITED Vs. RESOLUTION PROFESSIONAL OF ESSAR POWER M.P LIMITED (UNDER CIRP)		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION (I.B.C)/2897(PB) 2021		True Copy sign missing in the Brief Note document, Alignment not done properly	20/10/2021
7385	7382		PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)20 18		Page no. 1 - 14 sign missing, Affidavit not notarized, Page no. 23,24, 35, 45,47, 49,55, 57 - 70 not clear,	18/10/2021
7386	7383		TATA TELESERVICES MAHARASHTRA LIMITED Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/126(PB)20 18		Master Index word is missing in the First page, Pages 23&24 according to PDF in Vol 1 Not Filed properly, Pages 257,258&am	20/10/2021
7387	7384		GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)20 21			20/10/2021
7388	7385	1	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		More than 200 pages in single volume, wrong e-	20/10/2021
7389			ARES INVESTMENTS LLC Vs. INTERNATIONAL PRINT O-PAC LTD		Sec. 241(1),Sec. 242(4),Section 246,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)20 21		Page no. 11 - 200 , 2550 - 2729 true copy sign missing, Page no. 633 - 643, 670 - 691, 706 - 708, 713, 730 - 733,	
7390	7387	0710102090112020/3 4	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/4371(ND)		True Copy sign missing in Judgment document,	14/10/2021

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	7388		SURESH KUMAR JAIN Vs.		Sec 60(5)	INTERLOCUTO	J	True Copy sign	14/10/2021
		5	YES BANK & ORS			RY		missing in	
7391			1 20 27 11 11 1 10 11 10			APPLICATION		Judgment	
						(I.B.C)/4371(ND)		document,	
	7389	0710102150112019/5	NITIN BHAYANA Vs.		IBC under Sec 7	COMPANY		Page no. 2	14/10/2021
7392	7000		CHINTELS INDIA LTD.		Bo andor oco r	PETITION IB		missing	14/10/2021
	7390		MMAN INFRA PROJECTS		IBC Under Sec 9	COMPANY		Wrong e-filing,	14/10/2021
		0	AND ENGINEERING Vs.			PETITION IB		application need	
7393			SPML INFRA LIMITED			(IBC)/347(ND)20		to file in IA, file	
						20		documents	
	7391	0710102400532013/5	RODEMADAN HOLDINGS		Application under	COMPANY		Affidavit not	14/09/2021
			LTD. Vs. M/S.		any other	PETITION		notarized, court	
7394			INTERNATIONAL TRADE		provisions	(COMPANIES		fee and welfare	
			EXPOCENTRE LTD		p. 6	ACT)/66(PB)201		missing on	
	7392	0710120005072018/1			IBC Under Sec 9	COMPANY		Wrong e-filing,	14/10/2021
7395		9	ENTERPRISES Vs.		120 011401 000 0	PETITION IB		need to file in IA	
			AASTHA SURGIMED			(IBC)/991(ND)20			
	7393	0710120012212018/9			IBC under Sec 7	COMPANY		Documents not	14/10/2021
			RECONSTRUCTION			PETITION IB		available, please	
7396			COMPANY LTD. Vs.			(IBC)/1243(ND)2		refile the	
			MEDIRAD TECH INDIA			018		documents	
			LIMITED						
	7394	0710200400612014/8	LAGHUNA HOLDING PVT.		Application under	COMPANY		Wrong e-filing,	14/10/2021
7397			LTD. Vs. EDENPARK		any other	PETITION		application need	
			HOTEL LTD.		provisions	(COMPANIES		to file in IA	
	7395	0710200400612014/9	LAGHUNA HOLDING PVT.		Application under	COMPANY		Wrong e-filing,	14/10/2021
7398			LTD. Vs. EDENPARK		any other	PETITION		application need	
			HOTEL LTD.		provisions	(COMPANIES		to file in IA	
	7396	0710102007852021/5	SHALU KHANNA		Sec 60(5)	INTERLOCUTO		File Documents	14/10/2021
			RESOLUTION			RY		separately	
7399			PROFESSIONAL OF			APPLICATION			
7399			INTERNATIONAL COIL			(I.B.C)/979(ND)2			
			LIMITED Vs. MEDEOR			021			
			HOSPITAL LIMITED						
	7397	0710102023402020/1	SHRI BHAGWAN		IBC Under Sec 9	COMPANY		E-stamp misisng	14/10/2021
7400			PROJECTS PVT. LTD. Vs.			PETITION IB			
			IREO PRIVATE LIMITED			(IBC)/320(ND)20			
	7398	0710102090112020/3	SURESH KUMAR JAIN Vs.		Sec 60(5)	INTERLOCUTO		File Documents	14/10/2021
7401		6	YES BANK & ORS			RY		separately	
						APPLICATION			
	7399	0710102090112020/3	SURESH KUMAR JAIN Vs.		Sec 60(5)	INTERLOCUTO		File Documents	14/10/2021
7402		7	YES BANK & ORS			RY		separately	
						APPLICATION			
	7400	0710102061122021/1			Sec 60(5)	INTERLOCUTO		Pages	13/10/2021
			ESSAR POWER M.P			RY		22,23,25,26	
7403			LIMITED			APPLICATION		Newspaper Clip	
						(I.B.C)/3869(PB)		according to PDF	
						2021		filed in Hindi;it	

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	7401	0710102061132021/1	SK CONSTRUCTION Vs.		Sec 60(5)	INTERLOCUTO		Pages	13/10/2021
			ESSAR POWER M.P		. ,	RY		22,23,25,26	
7404			LIMITED			APPLICATION		Newspaper Clip	
						(I.B.C)/3862(PB)		according to PDF	
						2021		filed in Hindi;it	
7405	7402	0710102150112019/4	NITIN BHAYANA Vs.		IBC under Sec 7	COMPANY		Index missing,	14/10/2021
7405			CHINTELS INDIA LTD.			PETITION IB		merge document	
	7403	0710102090112020/3	SURESH KUMAR JAIN Vs.		Sec 60(5)	INTERLOCUTO		File Document	14/10/2021
7406		8	YES BANK & ORS			RY		separately	
						APPLICATION		•	
	7404	0710102076232020/1	ICICI BANK LIMITED Vs.		Sec 60(5)	INTERLOCUTO		E-stamp and	13/10/2021
		3	MR. SANJAY GUPTA		, ,	RY		Affidavit date are	
7.407			RESOLUTION			APPLICATION		not matching	
7407			PROFESSIONAL OF			(I.B.C)/3131(PB)			
			UNNATI FORTUNE			2020			
			HOLDINGS LIMITED						
	7405	0710102108912020/3	PRAVEEN CHOPRA Vs.		Sec. 241(1),Sec.	COMPANY		No Index, No	13/10/2021
7408			WINGROW GRAVURES		242(4)	PETITION		Pagination	
			PRIVATE LIMITED		(- /	(COMPANIES		.	
	7406	0710102115682020/4			IBC Under Sec 9	COMPANY		E-stamp and	13/10/2021
			PRIVATE LIMITED Vs.			PETITION IB		Affidavit date are	
			LOGIX INFRASTRUCTURE			(IBC)/1134(ND)2		not matching,	
7409			PRIVATE LIMITED			020		Pages 20,21,37	
						020		according to PDF	
								Not Clear at all,	
								True Copy sign	
	7407	0710120007452018/1	M/S. GRID INFRATECH		IBC under Sec 7	COMPANY		Pages 23,30,33	13/10/2021
	7407		PVT. LTD. Vs. M/S.		IBO under occ 7	PETITION IB		according to PDF	10/10/2021
7410			HYTHRO POWER			(IBC)/1064(PB)2		Not clear,	
			CORPORATION LTD.			018		Vakalatnama	
			CORT ORATION LTD.			010		Heading missing	
	7408	710102074832021	ROHIT SEHGAL VS SHIV	Interlocutory	Application under	COMPANY	ROHIT SEHGAL	Incomplete	12/10/2021
7411	7400	7 10 10 20 7 40 3 2 0 2 1	KUMAR JATIA	Application	any other	PETITION IB	KOHII SEHGAL	Affidavit Contact	12/10/2021
, -, 1 1			ROWAR SATIA	(I.B.C)	provisions - IBC	(IBC)/1525(ND)2		No 24361890	
	7409	710102074932021	ROHIT SEHGAL VS M/S	Interlocutory	Application under	COMPANY	ROHIT SEHGAL		12/10/2021
7412	7409	7 10 10 20 7 4 9 3 2 0 2 1		_	• •		KOHII SEHGAL		12/10/2021
1412			ADVANCE NAVOTPAD	Application	any other	PETITION IB		main case soft	
	7440	710102074522021	SURFACTANTS LIMITED	(I.B.C)	provisions - IBC	(IBC)/786(PB)20 COMPANY	Ashu Kanasi	сору	11/10/2021
7413	7410		HEMANT SHARMA VS	Interlocutory Application	Sec 60(5)	PETITION IB	Ashu Kansal	pg- 83,85,95,114,117,	11/10/2021
1413			MAAN ALUMINIUM	(I.B.C)					
	7444		LIMITED		Dule 44 of NOLT	(IBC)/160(PB)20	T N Duras Drass-	not clear	40/40/2024
	7411		CITY UNION BANK VS		Rule 11 of NCLT,	COMPANY	T.N.Durga Prasad	page numbering	12/10/2021
7414			MASS METALS PRIVATE		2016	PETITION IB		missed in	
			LIMITED	(I.B.C)		(IBC)/2029(ND)2		index,true copy	
					2 22(5)	019	A. I. I. A1. 25	sign and stamp	4044000
	7412	710102029062021	AMARJIT SINGH VS ATUL	Interlocutory	Sec 60(5)	COMPANY	Siddharth Bhatli	need to separate	12/4/2021
7415			KANSAL (RESOLUTION	Application		PETITION IB		file both	
			PROFESSIONAL)	(I.B.C)		(IBC)/1565(PB)2		application	

	Α	В	С	D	Е	F	G	Н	ı
7416	7413	710102068822021	RAJESH VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Akul Mehandru	main case not link pag- 29 not clear please	23/09/2021
7417	7414	710102064012021	ANURAG NIRBHAYA VS COMMITTEE OF CREDITORS OF AGILE INTERNATIONAL LOGISTICS AND SUPPLY	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Aishwarya	main case not link	7/9/2021
7418	7415	710102074332021		Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1520(ND)2	BRAHM	ib not mention in main case soft copy and section	11/10/2021
7419	7416	710102075352021	INDIA SPORTS FLASHES PRIVATE LIMITED VS MANOJ SRIVASTAVA MEDIA CORPS		Sec 60(5)		Depaish	Wrong section	14/10/2021
7420	7417	710102070612021	SHANKAR FININVEST PVT. LTD. VS TDI INFRASTRUCTURE		IBC under Sec 7		AKSHIT SACHDEVA	DD NOT RECEIVED	20/10/2021
7421	7418	710102076582021	ASSOCIATED CONTAINER TERMINALS LIMITED VS TDI INFRASTRUCTURE LIMITED		Sec. 230-232 - Second Motion		Ananya	Wrong case type select, link 2nd motion with 1st motion,page no 02 missed, synopsis/list of dates & amp; amp; events missed, wrong	20/10/2021
7422	7419	710102064282021	UNION OF INDIA VS SH. SUMAN CHADHA		Sec 241 (2)		sfionelt	True copy missed in every pages of annexuress, proof of service	14/10/2021
7423	7420	710102074562021	VINAYAKASUBRAMANIAN VS SMC GLOBAL SECURITIES	Company Petition (Companies Act)	Application under any other provisions		Vinayakasubrama nian	Wrong documents uploaded	12/10/2021
7424	7421	710102076032021		Contempt Petition (IBC)	Rule 11 of NCLT, 2016		RISHABH CHAND LODHA	wrong section and case type wrong(need to	14/10/2021
7425	7422	710102119182020		Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar		28/12/2020

	Α	В	С	D	E	F	G	Н	1
7426	7423	710102119052020	CONNECT		IBC Under Sec 9		Maneesh Kumar	Volume wise index/pages not clear-31,35,41,42,44-49,55-59,61-64,68-70,78-81,94,97,103-107,140-146,150,156-163,172,173,185,188,189,192,195/page miss-32,33,34/master data of corporate debtor/E stamp paper Affidavit	26/12/2020
7427	7424	710102015822021	MEHER MADON VS UNITECH LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Meher Madon	Welfare missed in vakaltnama and upload only final petition	23/02/2021
7428	7425	710102077712021	UNION BANK OF INDIA LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	Page not clear- 125- 127,131,140/IRP Certificate miss & mp; amp; amp; form 2/Every Power of attorney file with 50 E stamp paper/Advocate welfare & mp; amp; amp;	21/10/2021
7429	7426	710102050462021			Sec 60(5),Application under any other provisions-IBC		Divyanshu Sarswat	page no-12 Wrong section/Page not clear-27-30/cut	21/07/2021
7430	7427	710102060232021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET CHAUDHARY	Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	wrong case type please separate file 4/5 please call	
7431	7428	710102075032021	COMMERCE VS SHEKHAR	_	Sec 60(5)	COMPANY PETITION IB (IBC)/22(ND)201	Shivali Singh	section wrong	13/10/2021
7432	7429	710102075172021	ATCO FLEXDUCT PRIVATE LIMITED VS M/S SHAH PUBLICATION PVT. LTD	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)20	Anant	index missing and stamp affidavit missing and cp not	13/10/2021

	Α	В	С	D	E	F	G	Н	I
	7430	710102075332021	BIBHUTI BHUSHAN	Interlocutory	Sec 60(5)	COMPANY	Aman	(27-29.192-201	13/10/2021
			BISWAS & ORS VS ANSAL	Application		PETITION IB		not clear page)	
133			PROPERTIES AND	(I.B.C)		(IBC)/330(ND)20		and (volume	
			INFRASTRUCTURE			21		break after 200	
			LIMITED					page)	
	7431	710102075862021	ENKAY INDIA RUBBER CO	_	Application under	COMPANY	RAJIV MALIK	E stamp and	14/10/2021
134			PVT LTD VS SUMERU	Application	any other	PETITION IB		affidavit not	
			PROCESSORS PVT LTD	(I.B.C)	provisions - IBC	(IBC)/1493(PB)2		notraize	
	7432	710102075942021	MR. MOHIT CHAWLA VS	Interlocutory	Application under	COMPANY	Mohit Chawla		14/10/2021
435			SUMERU PROCESSORS	Application	any other	PETITION IB		hindi	
			PVT LTD	(I.B.C)	provisions - IBC	(IBC)/404(ND)20			
	7433	710102075802021	SUNIL PRAKASH SHARMA		Application under	COMPANY	Sunil Prakash	20-23 not clear	14/10/2021
436			VS SUMERU	Application	any other	PETITION IB	Sharma	page	
			PROCESSORS PVT LTD	(I.B.C)	provisions - IBC	(IBC)/546(PB)20			
	7434	710102076072021	SMT. PAVAN KAPOOR VS	Interlocutory	Sec 60(5)	COMPANY	RANJANA ROY	80-84,86-	14/10/2021
437			IIFL HOME FINANCE LTD	Application		PETITION IB	GAWAI	87,297,299,300,30	
				(I.B.C)		(IBC)/25(ND)202		3 not clear page	
	7435	710102076842021	STERLING MOTOR	Interlocutory	Sec 60(5)	COMPANY	RANJANA ROY		16/10/2021
			COMPANY VS PANKAJ	Application		PETITION IB	GAWAI	Advocate welfare	
438			KUMAR SINGAL	(I.B.C)		(IBC)/1329(ND)2		&	
						019		court fees miss	
								"	
	7436	710102076972021	KANTI MOHAN RUSTAGI	Interlocutory	Application under		Kanti	main case not	18/10/2021
439			VS WORLD CONSULTING	Application	any other			link,	
700			& RESEARCH	(I.B.C)	provisions - IBC				
			CORPORATION PVT. LTD.						
	7437	710102077042021	AFFLE (INDIA) LIMITED VS	Interlocutory	Sec 33(1) (b) (i) to	COMPANY	ANAND	document not	18/10/2021
' 440			AD VICTORIAM	Application	(iii) r/w Sec 33(3)	PETITION IB		upload properly	
			VENTURES PRIVATE	(I.B.C)		(IBC)/2380(ND)2			
	7438	710102064992021	ATUL KUMAR SINGHAL	Interlocutory	Rule 11 of NCLT,	COMPANY	Mukesh Mohan	PAGE NO 16	9/9/2021
7441			VS FIITJEE LIMITED	Application	2016	PETITION IB	Goyal	REPEAT	
				(I.B.C)		(IBC)/3340(ND)2			
	7439	710102075532021	HARI BABU THOTA VS	Interlocutory	Application under	COMPANY	HARI BABU	1,3,4 cut page	13/10/2021
442			SALUJA CONSTRUCTION	Application	any other	PETITION IB	THOTA		
			COMPANY LIMITED	(I.B.C)	provisions - IBC	(IBC)/89(ND)201			
	7440	710102075442021	BHOOPESH GUPTA VS	Interlocutory	Application under	COMPANY	BHOOPESH	16-17 blur page	13/10/2021
7443			SALUJA CONSTRUCTION	Application	any other	PETITION IB	GUPTA		
			COMPANY LIMITED	(I.B.C)	provisions - IBC	(IBC)/179(ND)20			
	7441	710102076822021	ASSISTANT PROVIDENT	Interlocutory	Sec 60(5)	COMPANY	Manish Dhir	Fill up the blank	16/10/2021
7444			FUND COMMISSIONER VS	Application		PETITION IB		at page number	
			ASHOK KUMAR DEWAN	(I.B.C)		(IBC)/3196(ND)2		3.	
	7442	710102077032021	ANJOO AMAR & ORS VS	Interlocutory	Sec 60(5)	COMPANY	Nithin	document not	18/10/2021
445			WAVE MEGACITY	Application		PETITION IB		upload properly	
			CENTRE PRIVATE LTD.	(I.B.C)		(IBC)/197(PB)20			
	7443	710102076702021	SATYENDRA PRASAD	Interlocutory	Application under		Ankit Jain	main case not	16/10/2021
			KHORANIA LIQUIDATOR	Application	any other			link, pdf merge in	
' 446			OF METAPHOR EXPORTS		provisions - IBC			1 volume, etc	
			PVT. LTD. VS WAVE		=				
	1		MEGACITY CENTRE			1			

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	7444	710102053742021	DEPARTMENT OF SALES	Interlocutory	Section 42 -		Amar S. Mishra	main case not	31/07/2021
			TAX THROUGH THE	Application	Submitted by			link with	
			DEPUTY COMMISSIONER	(I.B.C)	Government Body			application	
7447			OF SALES TAX VS NCML					section wrong	
			INDUSTRIES LIMITED					case type wrong	
								main case not	
								link with	
	7445	710102008222020	WORLD CONSULTING &	Interlocutory	Application under	COMPANY	Kanti	Pg-31,32 not	17/01/2020
7448			RESEARCH	Application	any other	PETITION IB		clear REMINDER	
70			CORPORATION PRIVATE	(I.B.C)	provisions - IBC	(IBC)/1081(PB)2		3/5	
			LIMITED VS NCML			016			
	7446	710102058072021	GAURAV KATIYAR VS	Interlocutory	Application under	COMPANY	RISHABH JAIN	case type you	17/08/2021
			EARTHCON	Application	any other	PETITION IB		filed execution	
7449			CONSTRUCTIONS	(I.B.C)	provisions - IBC	(IBC)/1348(ND)2		petition please	
			PRIVATE LIMITED			019		choose case type	
								in execution	
	7447	710102069282021	NAYAN N RAHEJA VS		Application under		R N Karanjawala	Pg-	24/09/2021
			RIYASAT TOWERS	s Application	any other	PETITION IB		,438,448,466,612,	
7450			PRIVATE LIMITED	(IBC)	provisions - IBC	(IBC)/1392(ND)2		899 not clear	
						019		page volume 2	
								index missed	
	7448	710102062672021	ASSISTANT	Interlocutory	Sec 60(5)		Assistant	main case not	1/9/2021
7451			COMMISSIONER	Application			Commissioner	link and Pg-27,28,	
7-51			AMAINDAKARAI	(I.B.C)					
			ASSESSMENT CIRCLE VS						
	7449	0710102024782020/7	ZOOM COOMUNICATIONS		IBC Under Sec 9	COMPANY		Index missing	22/10/2021
7452			LTD. Vs. M/S PAR			PETITION IB			
7 102			EXCELLENCE REAL			(IBC)/616(ND)20			
			ESTATE PRIVATE LIMITED			20			
	7450		NCLT (COURT-2 NEW		Rule 11 of NCLT,	CONTEMPT		Page no. 47 - 120	22/10/2021
7453			DELHI) THROUGH		2016	PETITION		true copy sign	
			REGISTRAR Vs. MR.			(IBC)/11(ND)202		missing, pages	
			MANOJ KUMAR SINGH			1		cut from below	
	7451		DEVENDRA KUMAR		IBC under Sec 7	COMPANY		Page 1 - 15 sign	22/10/2021
		6	SHARMA Vs. JBB-			PETITION IB		missing, Court	
7454			EVEREST BUILDTECH			(IBC)/1006(ND)2		fees and welfare	
			PRIVATE LIMITED			019		missing on	
								vakalatnama,	
	7452	0710102081822019/1				COMPANY		Page no. 1 - 12	22/10/2021
7455			ENTERPRISES Vs. REAL			PETITION IB		sign missing,	
			ELEVATORS LIMITED		-	(IBC)/1150(ND)2			
	7453		HITESH BHARDWAJ Vs.		Sec. 59	COMPANY		No Index, No	22/10/2021
7456			DELHI APARTMENTS PVT.			PETITION		Pagination	
			LTD.			(COMPANIES			
	7454	0710120009092018/1	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Wrong	30/09/2021
7457		3	Vs. M/S. SHREE AMBICA			PETITION IB		pagination in	
			INTERNATIONAL FOOD			(IBC)/1342(ND)2		Index, Page no. 1	
			COMPANY PVT. LTD.			018		- 29 sign missing,	

	Α	В	С	D E	F	G H	I
	7455	0710102010102021/1	MR. VISHAL SWARA &	Sec. 241(1),Sec.	COMPANY	Page no. 1 - 53	22/10/2021
		0	ANR Vs. SLV SECURITY	242(4)	PETITION	sign missing,	
			SERVICES PRIVATE		(COMPANIES	stamp paper	
158			LIMITED		ACT)/62(ND)202	missing, Affidavit	
					1	not notarized,	
						Page no. 61 - 62,	
						98, 100, 132,144,	
	7456	0710102039202021/1	MAJOR BRANDS (INDIA)	IBC Under Sec 9	COMPANY	True copy sign	22/10/2021
459			PRIVATE LIMITED Vs.		PETITION IB	missing on every	
+59			GAURIK FASHIONS		(IBC)/287(ND)20	page	
			PRIVATE LIMITED		21		
	7457	0710102076942019/6	SAHIL GARG Vs. WAVE	IBC Under Sec 9	COMPANY	Rs 25 welfare	22/10/2021
160			GLOBAL EDUCATIONAL		PETITION IB	missing on	
			SERVICES PRIVATE		(IBC)/946(ND)20	vakalatnama	
	7458	0710102100092019/9	UTSAV SECURITIES	IBC under Sec 7	COMPANY	Page no. 1 - 14	22/10/2021
104			PRIVATE LIMITED Vs.		PETITION IB	sign missing,	
461			VOGUE CLOTHIERS		(IBC)/1593(ND)2	Page no. 17 - 35	
			PRIVATE LIMITED		019	true copy sign	
	7459	0710102002702021/6	VIJENDER SHARMA Vs.	Application	INTERLOCUTO	Wrong	22/10/2021
462			CONARES METAL	under any other	RY	pagination after	
			SUPPLY LTD	provisions - IBC	APPLICATION	page no. 6	
	7460	0710102073712020/1	DAVENDRA KUMAR Vs.	Sec. 213,Sec.	COMPANY	File all	8/10/2021
163			DELTOS INFRA PRIVATE	241(1),Sec. 242(4)	PETITION	documents	
			LIMITED	(), = = = ()	(COMPANIES	separately	
	7461	0710102139052019/2	TRUE SALES Vs. JINDAL	IBC Under Sec 9	COMPANY	Wrong e-filing,	22/10/2021
464			GREEN CROP	125 611461 666 6	PETITION IB	need to file in IA	
			INTERNATIONAL		(IBC)/659(ND)20	1100 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	
	7462	0710102016922019/1	RAJESH VASUDEVA Vs.	Application under	COMPANY	Wrongly Filed	22/10/2021
465			SPML INFRA LIMITED	any other	APPLICATION(here	
				provisions	COMPANIES	11111	
	7463	0710102016122021/3	TARANNOM SHARGH	IBC Under Sec 9	COMPANY	P.O.S missing	20/10/2021
			INTERNATIONAL	125 611461 666 6	PETITION IB		
466			TRANSPORTATION		(IBC)/139(ND)20		
			COMPANY Vs. LARK		21		
			LOGISTICS PRIVATE				
	7464	0710102053142021/3		IBC under Sec 7	COMPANY	True Copy sign	21/10/2021
			RECONSTRUCTION		PETITION IB	missing in the	
467			COMPANY (INDIA)		(IBC)/393(ND)20	Judgement	
			LIMITED Vs. UDAY		21	document	
	7465		SAHAJ BHARTI TRAVELS	IBC Under Sec 9	COMPANY	No index, No	22/10/2021
468		5	Vs. HCL TECHNOLOGIES		PETITION IB	Pagination	
			LIMITED		(IBC)/2087(ND)2	, ag.iia.io.i	
	7466	0710102138062019/1	i	IBC Under Sec 9	COMPANY	Page no. 62, 66	22/10/2021
			CONTRACTS PVT. LTD.		PETITION IB	translation copy	
469		•	Vs. THREE C SHELTERS		(IBC)/2721(ND)2	missing, Page	
			PVT. LTD.		019	no. 371 not clear	
	7467	0710102149292019/8		IBC under Sec 7	COMPANY	Page no. 1 - 15	6/9/2021
	01		, , ,	ibo under dec /		_	5, 5, E 0 E 1
470			PRIVATE LIMITED Vs.		PETITION IB	sign missing,	

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	A	В	C	D	E	F	G	H	
7474	7468	0710102149292019/9	` ,		IBC under Sec 7	COMPANY			20/10/2021
7471			PRIVATE LIMITED Vs.			PETITION IB		sign missing,	
			FLPL LOGISTICS PRIVATE		0 00/5	(IBC)/2976(ND)2		144 6111	
1	7469	0710102158352019/3	PNB HOUSING FINANCE		Sec 60(5)	COMPANY		· ·	22/10/2021
7472			LIMITED Vs. M/S ALPINE			APPLICATION(I		application need	
			REALTECH PVT LTD			BC)/14(ND)2020		to file in IA	
	7470	0710120010512018/6	HARI PAVAN VELLANKI		Sec. 241(1),Sec.	COMPANY			22/10/2021
7473			Vs. ISCHOLAR		242(4),Application	PETITION		available, please	
			EDUCATION SERVICES		under any other	(COMPANIES		put the order	
			PVT LTD		provisions	ACT)/354(ND)20		copy before the	
	7471	0710120012082018/6	SHINOJ KOSHY Vs. M/S		IBC under Sec 7	COMPANY		, ,	21/10/2021
		1	GRANITE GATE			PETITION IB		70 not clear,	
7474			PROPERTIES PVT LTD			(IBC)/1248(PB)2		merge	
						018		documents in	
								single pdf, page	
1	7472	0710120012082018/6	SHINOJ KOSHY Vs. M/S		IBC under Sec 7	COMPANY		Documents not	21/10/2021
7475		2	GRANITE GATE			PETITION IB		available, please	
			PROPERTIES PVT LTD			(IBC)/1248(PB)2		refile the	
	7473	0710102079912019/1	JMS STEEL & POWER		IBC Under Sec 9	COMPANY		Written	22/10/2021
7476		4	CORPORATION Vs. S.T.			PETITION IB		Submission Filed	
			CONSTRUCTIONS PVT			(IBC)/1049(ND)2		twice	
	7474	710102076902021	VS METALLIC PRIVATE	Company	IBC Under Sec 9		MANOJ KUMAR	document not	18/10/2021
7477			LIMITED VS ENERSHELL	Petition IB				uploaded	
1411			ALLOYS & STEEL	(IBC)				properly, pdf	
			PRIVATE LIMITED					merge into 1	
	7475	710102078272021	JMD CRANES VS THE	Company	IBC Under Sec 9		RAKESH KUMAR	PAGE:79-80 cut,	22/10/2021
			INDURE PRIVATE LIMITED	Petition IB				235-236 not clear,	
7470				(IBC)				239, 242, 245,	
7478				,				247-248, 251, 254,	
								257, 258, 261,	
								264, 267, 269-274,	
	7476	710102076142021	PUNEET KAUR THROUGH	Interlocutory	Sec 60(5)	COMPANY	Legalics Law	20-21 not clear	14/10/2021
7479			HER ATTORNEY AMRIT	Application		PETITION IB	Offices	page and merge	
			PAL SINGH VS PANKAJ	(I.B.C)		(IBC)/236(ND)20		into one pdf	
	7477	710102076392021	ANIL KOHLI VS SMT GINNI		Application under	COMPANY	ABHISHEK	welfare courtfees	15/10/2021
			DEVI	Application	any other	PETITION IB	-	missing and	
7480				(I.B.C)	provisions - IBC	(IBC)/218(PB)20		notary missing in	
				()		21		affidavit and	
								stamp paper AND	
	7478	710102076512021	SHARMA KALYPSO	Interlocutory	Application under	COMPANY	Navjit	document not	15/10/2021
7481	•		PRIVATE LIMITED VS SMT		any other	PETITION IB		upload properly	· · · · · · · · · · · · ·
				(I.B.C)	provisions - IBC	(IBC)/1887(ND)2		Thione bioboil	
	7479	710102076562021	J V RESTAURANT	Interlocutory	Application under	(Omprakash	main case not	15/10/2021
7482	. 4.0			Application	any other		Sharma	link and welfare	
			GINNI DEVI	(I.B.C)	provisions - IBC		Jaiiia	and court fee	
	7480	710102076612021	ARGENTIUM	Interlocutory	Sec 60(5)	COMPANY	Kanti	page:149-151 not	15/10/2021
7483	. 400		INTERNATIONAL PVT LTD	_	330 00(0)	PETITION IB	- MIIII	clear,	10/10/2021
' '				(I.B.C)		(IBC)/248(ND)20		ordar,	
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	Α	В	С	D	E	F	G	Н	ı
7484	7481	710102077212021	YUG INTERNATIONAL PRIVATE LIMITED VS PAHWA PLASTICS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2879(ND)2	NILESH RANJAN	Wrong section select	19/10/2021
7485	7482	710102077092021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF M/S SPM AUTOMOTIVE COMPONENTS PRIVATE LIMITED VS PAHWA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/892(ND)20 20	JEET MALA	proof of service missed,	19/10/2021
7486	7483	710102077152021		Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/455(PB)20	Sajeve Bhushan Deora	Pg 65H hindi to 68	19/10/2021
7487	7484	710102078332021	CENTRAL BANK OF INDIA VS RANJIT KUMAR VERMA	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)2	Anish Jaipuriar	STAMP PAPER MISSING	22/10/2021
7488	7485	710102076272021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1520(ND)2 018	BRAHM	main case wrong soft copy and notary missing in affidavit and	14/10/2021
7489	7486	710102077342021		Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/398(PB)20 17	aditya gauri	Wrong section select,no welfare and court fees in vakaltnama	19/10/2021
7490	7487		NUTAN JAISWAL VS MR MUKESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2 018	TRIVENDRA	123-127,145- 147,261-265,272- 277,282-288 translate page 128-138 not clear page and index missing in vol 2 123-127,145- 147,261-265,272- 277,282-288	5/7/2021
7491	7488		M/S MADHU BHASKAR Vs. M/S ISHWAR INDUSTRIES LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/43(ND)200 8		Index First page Not Clear at all, E-stamp misisng, Page 204 according to PDF	7/10/2021
7492	7489		CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)20 20		Index missing in both the documents, Court Fee	8/10/2021
7493	7490		MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)20		Page no. 1 - 16 sign missing, Page no. 139, 140	8/10/2021

	Α	В	С	D	E	F	G	Н	l l
	7491	0710102170882019/1	GP GLOBAL ASPHALT Vs.		IBC Under Sec 9	COMPANY		Welfare Fee	8/10/2021
7494			SONI COMMERCIAL			PETITION IB		stamp and Court	
			ENTERPRISES PVT LTD			(IBC)/46(ND)202		Fee stamp	
	7492	0710200400732013/4	SANTOSH KUMAR Vs.		Application under	COMPANY		Wrongly Filed	8/10/2021
7495			M/S ANGHAILA HOUSING		any other	PETITION		here	
			PVT LTD		provisions	(COMPANIES			
	7493		CAPITAL TRADE LINKS		IBC under Sec 7	COMPANY		Stamp paper	11/10/2021
7496	1 400	0110102004242020/4	LTD Vs. SONI E VEHICLE		IDG andor Goo i	PETITION IB		missing, Page	1171072021
. 100			PRIVATE LIMITED			(IBC)/240(ND)20		no. 3 - 12 true	
	7494	0710102007852021/6	i		Sec 60(5)	INTERLOCUTO		Page no. 24 - 102,	44/40/2024
	1434		RESOLUTION		Sec 60(5)	RY			11/10/2021
								page 117 page	
7497			PROFESSIONAL OF			APPLICATION		cut	
			INTERNATIONAL COIL			(I.B.C)/979(ND)2			
			LIMITED Vs. MEDEOR			021			
			HOSPITAL LIMITED						
	7495	0710102015442019/1	ATUL KUMAR KANSAL Vs.		Sec 60(5)	COMPANY		Affidavit not	11/10/2021
			SAMYAK PROJECT PVT			PETITION IB		notarized, Page	
			LTD			(IBC)/439(ND)20		no. 49,50, 126,	
						19		127 need type	
								copy , Page no.	
7498								136, 169, 170,	
								171, 172, 173,175,	
								176, 192, 196,	
								216, 217, 218,	
	- 400	0740400040700440	14D 04N HI 14H 14D V		0 00(4) (1) (1) (INITEDI COLITO		219, 220, 221,	05/40/0004
7.400	7496		MR. SANJU KUMAR Vs.		Sec 33(1) (b) (i) to	INTERLOCUTO		Wrongly Filed	25/10/2021
7499			XECUTE HR SOLUTIONS		(iii) r/w Sec 33(3)	RY			
			PVT.LTD			APPLICATION			
7500	7497	0710102033502020/2	BURLINGTON FINANCE		IBC under Sec 7	COMPANY		E-stamp missing	24/03/2021
			Vs. VIPUL LIMITED			PETITION IB			
	7498	0710102035162021/1	BHARAT ANAND Vs.		Sec. 441	COMPANY		Index missing	25/10/2021
7501			REGISTRAR OF			PETITION			
7 30 1			COMPANIES NCT OF			(COMPANIES			
			DELHI AND HARYANA			ACT)/172(ND)20			
	7499	0710102060632021/1	SAROJ KUMAR PODDAR		IBC under Sec 7	COMPANY		No Index, No	25/10/2021
7502		4	Vs. GROWTH TECHNO			PETITION IB		Pagination,	
		=	PROJECTS LIMITED			(IBC)/558(PB)20		3	
	7500		SAROJ KUMAR PODDAR		IBC under Sec 7	COMPANY		No Index, No	25/10/2021
7503			Vs. GROWTH TECHNO			PETITION IB		Pagination, Rs 25	
			PROJECTS LIMITED			(IBC)/558(PB)20		welfare missing	
	7501		RAJESH RAMNANI Vs.		Sec 60(5)	INTERLOCUTO		Wrong e-filing,	25/10/2021
7504	7 30 1				3ec 60(3)				23/10/2021
JU4			BIT BLITS DIGITAL			RY		application need	
			WORKSTATION		B I 44 (110) E	APPLICATION		to file in IA	05/40/0004
	7502	0710102065052021/5			Rule 11 of NCLT,	INTERLOCUTO		Wrong e-filing,	25/10/2021
7505			INTERNATIONAL PVT LTD		2016	RY		need to file in IA	
			Vs. UTM ENGINEERING			APPLICATION			
	7503	0710102071032021/1	BANK OF BARODA		Section 95(1)	COMPANY		Wrong e-filing,	25/10/2021
7506			THROUGH RESHMA			PETITION IB		application need	
			•		i	i I		to file in IA	i e

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	7504	0710102155852019/6	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		No Index, No	25/10/2021
507			Vs. OLYMPUS METAL			PETITION IB		Pagination	
			PRIVATE LIMITED			(IBC)/3192(ND)2			
	7505	0710102155912019/8	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		No Index, No	25/10/2021
808			Vs. WORLDWIDE			PETITION IB		Pagination	
			METALS PRIVATE			(IBC)/3185(ND)2			
	7506		PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		No Index, No	25/10/2021
509		01 10 102 1000020 10/1	Vs. GURMOHAN		Be under eee 7	PETITION IB		Pagination	20/10/2021
,00			GARMENTS PRIVATE			(IBC)/3232(ND)2		agination	
	7507	0710102156022019/6	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		No Index, No	25/10/2021
510	1 301	07 10 102 1300220 13/0	Vs. RAKHEJA FASHIONS		ibo under dec /	PETITION IB		Pagination	23/10/2021
,10			PRIVATE LIMITED			(IBC)/3197(ND)2		ragiliation	
	7500				IDC under Coo 7			No Indox No	05/40/0004
	7508		PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		No Index, No	25/10/2021
511		0	Vs. NAMO GANPATI			PETITION IB		Pagination	
			GARMENTS PRIVATE			(IBC)/3219(ND)2			
			LIMITED			019			
	7509	0710102156062019/9	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		No Index, No	25/10/2021
12			Vs. QUTAB MERCANTILE			PETITION IB		Pagination	
			PRIVATE LIMITED			(IBC)/3208(ND)2			
	7510	0710102168432019/5	GRID INFRA Vs. HYTHRO		19(2)	COMPANY		Stamp paper	25/10/2021
513						APPLICATION(I		missing, Page	
						BC)/2881(PB)20		no. 24 , 25, 27, 35,	
	7511	0710102416142018/1	SH. ANIL KHEATERPAL		IBC Under Sec 9	COMPANY		Page no. 1 - 10	25/10/2021
514		4	Vs. M/S INNOVARI			PETITION IB		sign missing,	
		•	TECHNOLOGIES PVT.			(IBC)/569(ND)20		J. J	
	7512	0710120009092018/1	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		Page no. 3 - 18	12/3/2021
	7512	4	Vs. M/S. SHREE AMBICA		ibo under sec /	PETITION IB		sign missing,	12/3/2021
515		1				_		Court fees and	
) 10			INTERNATIONAL FOOD			(IBC)/1342(ND)2			
			COMPANY PVT. LTD.			018		welfare missing	
								on vakalatnama,	
	7513	0710102006232021/4	RAVI BANSAL Vs. SH.		Sec 30	INTERLOCUTO		Wrong e-filing,	25/10/2021
516			RAKESH SINGALA			RY		application need	
						APPLICATION		to file in IA	
	7514	0710102006382021/2	ASHUTOSH GUPTA Vs.		Sec. 59,Sec.	COMPANY		No Index, No	25/10/2021
517			MODERN PLANNERS		213,Sec.	PETITION		Pagination	
			PRIVATE LIMITED		241(1),Sec.	(COMPANIES			
	7515	0710102007852021/7	SHALU KHANNA		Sec 60(5)	INTERLOCUTO		Page no. 6 - 7 not	25/10/2021
			RESOLUTION		, ,	RY		clear,	
			PROFESSIONAL OF			APPLICATION		,	
518			INTERNATIONAL COIL			(I.B.C)/979(ND)2			
			LIMITED Vs. MEDEOR			021			
			HOSPITAL LIMITED			V2 I			
	7540	0740402040402020			IDC Under Co. C	COMPANY		Ctomp posses	25/40/2024
	7516	0710102010492020/2			IBC Under Sec 9	COMPANY		Stamp paper	25/10/2021
			ENGINEERS &			PETITION IB		missing, affidavit	
519					1	1/1BC\/472/ND\20		not notarized	I
			CONSULTANTS PRIVATE			(IBC)/473(ND)20			
519			LIMITED Vs. B L			20			
519	7517	0710102021042021/4			Sec 43(1) r/w Sec	1		Page no. missing	23/09/2021
19	7517		LIMITED Vs. B L		Sec 43(1) r/w Sec 44 (1)	20			23/09/2021

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	7518		ABDULHADI ALMAILEM	5	IBC Under Sec 9	COMPANY		Page 60	23/09/2021
	7510	07 10 102 1 107 2202072	TRADING COMPANY		ibo onder dec 3	PETITION IB		according to PDF	25/05/2021
7521			W.L.L Vs. JAY ACE			(IBC)/1140(ND)2		is Blank	
			TECHNOLOGIES LIMITED			020		is Dialik	
	7519	0740402440252040/2			Soc 60/5)	COMPANY		True Convision	25/10/2021
7522	7519	0710102146352019/2	RANVIR SINGHS/O UDAY RAM Vs. M/S		Sec 60(5)			True Copy sign	25/10/2021
1322						APPLICATION(I		missing in Pages	
	7500	074040000000004/0	VARDHMAN BUILDTECH		000(5)	BC)/2706(PB)20		4 to 19 according	04/00/0004
	7520	0710102036092021/3	SURANGI SERVICES		Sec 60(5)	INTERLOCUTO		One document	24/09/2021
			LIMITED Vs. SRIGOPAL			RY		Affidavit wrongly	
7523			CHOUDHARY			APPLICATION		filed	
			RESOLUTION			(I.B.C)/2422(ND)			
			PROFESSIONAL OF			2021			
			ORTEL						
	7521	0710102067762021/2	MR. NAVNEET KUMAR		Sec 30	INTERLOCUTO		Wrongly Filed	25/10/2021
7524			GUPTA Vs. IL & FS			RY		here	
			FINANCIAL SERVICES			APPLICATION			
			LIMITED			(I.B.C)/4262(ND)			
	7522	710102067142021	MAHENDRA KUMAR SHAH		Sec. 58(3)		ankur gupta	wrong case type	17/09/2021
			VS EITCHER MOTORS	Appeal(Comp				select, company	
525			LIMITED	anies Act)				master data	
525								missed, correct	
								respondent	
								name, serve the	
	7523	710102077682021	BIJENDER SINGH LATHER	Interlocutory	Sec 60(5)	COMPANY	Neeraj	13-16,27,35,36	20/10/2021
7526			VS ABHISHEK ANAND	Application		PETITION IB		not clear page	
				(I.B.C)		(IBC)/477(PB)20			
	7524	710102078232021	PICCADILY HOTELS		Rule 11 of NCLT,	COMPANY	Navin	Wrong case	22/10/2021
				s Application		PETITION IB		select,	
7527				(IBC)		(IBC)/527(ND)20		,	
			PRIVATE LIMITED	(.20)		17			
	7525	710102077912021	ASHISH KUMAR VS	Interlocutory	Sec 60(5)	COMPANY	Gaurav Srivastava	Fill the blanks on	21/10/2021
7528	7020	110102077312021	THREE C SHELTERS	Application	000 00(0)	PETITION IB		page 8.	21/10/2021
020				(I.B.C)		(IBC)/2721(ND)2		page o.	
	7526	710102077982021	ABHISHEK SAMUEL VS		Sec 60(5)	COMPANY	ABHISHEK	case type wrong	21/10/2021
7529	7 320	1 10 102011 302021	SIDHARTHA BUILDHOME	Application	060 00(3)	PETITION IB		and stamp paper	Z 1/ 10/2021
023				(I.B.C)					
	7527		PRIVATE LIMITED WOOLWAYS INDIA		Annlinetian under	(IBC)/717(ND)20 COMPANY		missing page blank 39,	21/10/2021
	1521			_	Application under		•	. •	
7530					any other	PETITION IB		page:130-131 not	
				(I.B.C)	provisions - IBC	(IBC)/29(ND)201		clear,after 323	
			CHARTERED BANK			8		wrong page	
	7528		ATCO FLEXDUCT		Rule 11 of NCLT			fees missed of	22/10/2021
7531			PRIVATE LIMITED VS	Application(C		PETITION		section 66,	
•			SAMTEL COLOR LIMITED	ompanies		(COMPANIES		service missed	
				Act)		ACT)/138(ND)20			
	7529	0710102061612021/1	DEEPIKA MADAN Vs.		Sec 60(5)	INTERLOCUTO		blank page,	12/10/2021
7532			TODAY HOMES NOIDA			RY		please file the	
			PVT LTD			APPLICATION		correct dicuent	

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	7530	0710102061982020/3	-		IBC Under Sec 9	COMPANY		File Both	12/10/2021
7533	7 330	07 10 10200 1902020/3	PRODUCT Vs. KOTSONS		IDC Under Sec 9	PETITION IB		documents	12/10/2021
. 000			PRIVATE LIMITED			(IBC)/811(ND)20		separately,	
	7531		RATAN SINGH Vs. THEME		IBC Under Sec 9	COMPANY		Page no. 1 - 31	13/10/2021
	7 33 1		EXPORT PVT LTD		ibc officer Sec 3	PETITION IB		sign missing,	13/10/2021
			EXI ORT I VI EID			(IBC)/323(ND)20		stamp paper	
534						19		missing, affidavit	
						13		not notarized,	
								Page no. 34 - 100	
	7532	0710102010002021/3	CELESTIAL FINHOLD		Sec. 230-232 -	CP(AA)		Wrong	13/10/2021
535	7002	07 10 1020 1000202 170	PRIVATE LIMITED Vs.		Second Motion	MERGER AND		pagination in	10/10/2021
			THE LIMITED VO.		Goodiia iliotioii	AMALGAMATIO		index and	
	7533	0710102011102021/1	VINOD KHATTAR Vs.		Sec 60(5)	INTERLOCUTO		Page no. 22 - 23	13/10/2021
536	7 333	07 10 10 20 11 10 20 2 17 1	NARENDER KUMAR		Sec 60(3)	RY		true copy sign	13/10/2021
			SHARMA			APPLICATION		missing	
	7534	0710102012762020/5	SHRI Vs. M/S VINAYAK		Sec 60(5)	COMPANY		No Index, No	13/10/2021
537	. 004	J. 10102012102070	WIRE PRODUCTS		250 00(0)	APPLICATION(I		Pagination	
'			PRIVATE LIMITED			BC)/957(ND)202		. agmanon	
	7535	0710102022452020/7			Sec. 230-232 -	CP(AA)		Page no. 5 , 7, 16	13/10/2021
	7 333	07 10 10202243202077	SOFTWARE PRIVATE		Second Motion	MERGER AND		page lines cut,	13/10/2021
538			LIMITED Vs. GILLIS		Second Motion	AMALGAMATIO		page inles cut,	
			LOCKWOOD HELLER			N(COMPANIES			
	7536	0710102025512021/4	LARSEN & TOUBRO		Sec 60(5)	INTERLOCUTO		No Index, No	13/10/2021
	7000	07 10 1020200 1202 174	LIMITED CONSTRUCTION		000 00(0)	RY		Pagination	10/10/2021
			DIVISION Vs. ABIR			APPLICATION		. agmanon	
539			INFRASTRUCTURE PVT.			(I.B.C)/2041(ND)			
			LTD. THROUGH			2021			
			RESOLUTION						
	7537	0710102034632021/3	SHIVANI GUPTA Vs. H L		IBC under Sec 7	COMPANY		Page no. 2 not	13/10/2021
540			BUILDWELL PRIVATE			PETITION IB		clear	
			LIMITED			(IBC)/321(ND)20			
	7538	0710102035162021/2			Sec. 441	COMPANY		No Index, No	13/10/2021
			REGISTRAR OF			PETITION		Pagination	
541			COMPANIES NCT OF			(COMPANIES			
			DELHI AND HARYANA			ACT)/172(ND)20			
	7539	0710102035882021/2			Rule 11 of NCLT	COMPANY		Stamp paper	13/10/2021
			PURETO LIFESCIENCE			APPLICATION(missing, affidavit	
- 40			PRIVATE LIMITED			COMPANIES		not notarized,	
542						ACT)/230(ND)20		Page no. 96 - 105,	
						21		147, 152-169	
								pages dim,	
	7540	0710102037572021/2	SHAILESH DAYAL Vs.		Sec 60(5)	INTERLOCUTO		Page no. 6 - 7	13/10/2021
543			BHARTI MITTAL			RY		translation copy	
U H U						APPLICATION		missing, , Page	
						(I.B.C)/2678(ND)		no. 72, 73, 83-97,	
	7541	0710102052802021/3	PANKAJ KHAITAN Vs.		Application under	INTERLOCUTO		Page no. 167 -	26/10/2021
544			MR. AJAY GOYAL		any other	RY		177, 190 , 211 -	
					provisions - IBC	APPLICATION		219, pages not	

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7545	7542	710102071982021	RAGHVENDRA PRATAP SINGH VS CLARION TOWNSHIPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/638(ND)20 20	TRIVENDRA	18-20,36-38 not clear page 23 cut page 40,42 translate page	
7546	7543	710102078792021	FINANCE LIMITED		Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/499(ND)20	Mukund Rawat	case type wrong and vakaltnama missing	25/10/2021
547	7544	710102068632021	UJALA AQUATECH INDIA PVT LTD VS UJALA PUMPS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/43(ND)201	Kewal Krishan Saini	12 page not clear and due payment other section	
548	7545	710102080602021	STUDIOF&B FOOD SERVICES PRIVATE LIMITED VS REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PRIVATE LIMITED	Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3368(ND)2 019	rit arora	Stamp paper missed affidavit not notarized	1/11/2021
549	7546	710102078732021	SALEEM VS INDIRAPURAM HABITAT CENTRE PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2	ATEENDRA	Pg 41 cut	29/10/2021
550	7547	710102078772021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS ARGL LIMITED	Company Application(C ompanies Act)	Sec 224 (5)	COMPANY PETITION (COMPANIES ACT)/148(ND)20	DR. RAJ SINGH	due payment for other section 8-9 not clear page	1/11/2021
551	7548	710102076302021	NARENDRA KUMAR VS CMYK PRINTECH LTD	Intervention Petition (IBC)	Sec 60(5)		VIKAS	main case not link, memo of parties, list dates of events and brief of synopsis, petition every pages, true copy sign missed on every pages of annexure,	29/10/2021
552	7549	710102080132021	TIMES CITY LIMITED VS PALKIT IMPEX PRIVATE LIMITED	CA(A) Merger and Amalgamatio n(Companies Act)	Sec. 230-232, Sec 234		abhishek seth	No valuation report	29/10/2021
553	7550	710102073502021	DR. MOHAMMAD TARIQUEZZAMAN VS OCEAN CLUB PRIVATE LIMITED	Company Petition	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)		SUHAIL	SECTION 213 FEES MISSING	8/10/2021
554	7551	710102079512021		Company	Sec 433(e)/433(f) of CA 1956		DEEPAK	wrong documents uploaded	27/10/2021

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7555	7552	710102079872021	SAI GR IMPEX PRIVATE LIMITED VS CUSHMAN AND WAKEFIELD PROPERTYMANAGEMENT SERVICES INDIA PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9	٢	ABHISHEK KUMAR	page:111 not clear, 25rs advocate welfare and 3rs court fee missed, etc	29/10/2021
7556	7553	710102079902021	PUNJAB STATE POWER	Transfer Petition(Com panies Act)	Rule16(d),NCLT Rules,2016		Rajanish	Main case no. missed on cover page,	29/10/2021
7557	7554	710102080292021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.		Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/740(PB)20 18	SANJEEV KUMAR	need to additional	30/10/2021
7558	7555	710102080332021	LTD VS UMANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1564(PB)2 018	Amandeep Singh	22,24,115,117,120 ,129,132,133,134, 136,139,141,147,1 49-150,164- 182,194-208,210- 226,237,250,252,2 60,262- 264,266,268- 269,272,275,277,2 79,281,283,285,28	30/10/2021
7559	7556	710102080392021	RAKESH KUMAR GUPTA VS GIRISH CHANDER JOSHI	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2582(ND)2	ABHISHEK	29-34,57 not clear page	30/10/2021
7560	7557	710102080372021	VINODKUMAR S SHAH VS PUNJAB NATIONAL BANK	•	Sec 12(2)	COMPANY PETITION IB (IBC)/455(ND)20	ASHISH BATRA	notary missing in stamp paper	30/10/2021
7561	7558	710102069562021	AVR OVERSEAS PRIVATE LIMITED VS ADINATH INTERNATIONALNPRIVAT E LIMITED	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/348(ND)20 20	Pradeep Rana	sign missed on application,true copy sign and stamp missed,upload	24/09/2021
7562	7559	710102070782021	SHREE YASH STAINLESS PRIVATE LIMITED VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Sec 60(5)		Harshavardhan Bhende	72-79 not clear page main case not link section wrong please	30/09/2021
7563	7560	710102080402021	MUKESH KUMAR JAIN VS MR. JAWAHAR LAL MAHENDER KUMAR LALWANI		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/411(ND)20 20	SOURABH LEEKHA	section wrong	30/10/2021
7564	7561	710102071252021	H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE	Company Application(C ompanies Act)	Application under any other provisions		Dushyant	main case not link	30/09/2021

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<u> </u>	Α	В	C	D	E	F	G	Н	
	7562	710102078062021		Miscellaneou	Rule 11 of NCLT,	COMPANY	Vidhan	case type wrong	22/10/2021
			DEPARTMENT	s Application	2016	PETITION IB			
7565			GOVERNMENT OF	(IBC)		(IBC)/441(PB)20			
			RAJASTHAN VS GLOW			18			
			IRRIGATION PVT LTD						
	7563	710102078092021	SAHIL HOLDINGS	Interlocutory	Rule 11 of NCLT,		Pranshu Goel	main case not	22/10/2021
				Application	2016		Tunona Goor	link	
7566				(I.B.C)	2010				
				(I.B.C)					
		740400700004	COMPANY LIMITED		D 14: 44(0)	001104111/		6.1.	00/40/0004
7507	7564	710102078932021	PRAVEEN BANSAL VS	Interlocutory	Regulation 44(2),	COMPANY	Shashwat Anand	wrong filing	26/10/2021
7567				Application	Liquidation	PETITION IB			
			i e	(I.B.C)	process	(IBC)/712(PB)20			
	7565	710102078922021	PINGLE BUILDERS	Interlocutory	Application under	COMPANY	RANJANA ROY	wrong file	26/10/2021
7568			PVT.LTD. VS SALUJA	Application	any other	PETITION IB	GAWAI		
			CONSTRUCTION	(I.B.C)	provisions - IBC	(IBC)/712(PB)20			
	7566	710102053182021		Interlocutory	Sec 42,Sec 42	COMPANY	Vidhan	case type	29/07/2021
				Application	,	PETITION IB		wrong()company	
7569				(I.B.C)		(IBC)/712(PB)20		appeal in IBC ,	
				(2.0)		19		and wrong	
	7567	710102079502021	KASHI VISWANATHAN	Interlocutory	Application under	COMPANY	Prateek	payment not	27/10/2021
	1301				• •				2771072021
7570				Application	any other	PETITION IB	Kushwaha	done	
7570				(I.B.C)	provisions - IBC	(IBC)/564(ND)20			
			INDUSTRIES PVT. LTD. VS			19			
			AKL IMPEX PVT. LTD.						
	7568	710102055432021	COMMERCIAL TAXES	Interlocutory	Rule 11 of NCLT,	COMPANY	Vidhan	9-11,14 not clear	7/8/2021
7571			DEPARTMENT VS RAJ	Application	2016	PETITION IB		page affidavit not	
			KUMAR RALHAN	(I.B.C)		(IBC)/540(PB)20		notarized stamp	
	7569	710102079572021	CHANNEL INFOMATIC VS	Miscellaneou	Sec 60(5)	COMPANY	Jasmeet Singh	page 4 cut and	27/10/2021
			NITIN CHHABRA	s Application	, ,	PETITION IB	•	case type and	
7572				(IBC)		(IBC)/359(ND)20		section wrong	
				()		20		and date not	
	7570	710102079742021	BLUEBIRD SOFTWARE	Interlocutory	Sec 60(5)	COMPANY	Kumar Anurag	AFFIDAVIT	28/10/2021
	1310			•	060 00(3)		Numai Amuray	MISSING	20/10/2021
7573			PRIVATE LIMITED VS AXIS			PETITION IB		INIISSIING	
				(I.B.C)		(IBC)/491(ND)20			
			LIMITED			21			
	7571	710102079832021		Interlocutory	Application under	COMPANY	SANJEEV KUMAR		28/10/2021
7574				Application	any other	PETITION IB		additional	
			CELEBRATION CITY	(I.B.C)	provisions - IBC	(IBC)/740(PB)20			
			PROJECTS PVT. LTD.			18			
	7572	0710102021042021/1	PANKAJ NARANG Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		Pages 70,71	2/11/2021
7575		4	HIMANSHU AGARWAL &		44 (1)	RY		& 98	
			OTHERS		` ′	APPLICATION		according to PDF	
	7573		PANKAJ NARANG Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		Pages 76,77	11/10/2021
7576			HIMANSHU AGARWAL &		44 (1)	RY		& 104	
			OTHERS			APPLICATION		according to PDF	
	7574	0710102021042024/7	PANKAJ NARANG Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		Pages 76,77	11/10/2021
7577	, 5, 4		HIMANSHU AGARWAL &		44 (1)	RY		& 104	1 1/ 10/2021
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	<u> </u>		OTHERS			APPLICATION		according to PDF	

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<u> </u>			PANKAJ NARANG Vs.	U	Sec 43(1) r/w Sec	INTERLOCUTO		Pages 76,77	11/10/2021
7578	1313	07 10 10202 104202 176	HIMANSHU AGARWAL &		44 (1)	RY		& 104	11/10/2021
1010			OTHERS		44 (1)	APPLICATION		according to PDF	
	7576	0710102021042021/9	PANKAJ NARANG Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		Pages 72,73	11/10/2021
7579	1310	07 10 10 20 2 10 4 20 2 17 3	HIMANSHU AGARWAL &		44 (1)	RY		& 100	11/10/2021
			OTHERS		77 (1)	APPLICATION		according to PDF	
	7577	0710102023092021/1	MOHINDER PAL KAMBOJ		IBC Under Sec 9	COMPANY		Index missing	3/11/2021
7580	' ' ' '	07 10 10202020207 17 1	Vs. FIITJEE LTD.		IBO Chach Coo C	PETITION IB		mack micomig	0/11/2021
	7578	0710102030982021/2	SHIRDI INDUSTRIES		IBC Under Sec 9	COMPANY		E-stamp missing	3/11/2021
			LIMITED Vs. M/S UNITED			PETITION IB			
7581			CONCEPTS AND			(IBC)/307(ND)20			
			SOLUTIONS PRIVATE			21			
	7579	0710102054452021/2	TENNANT CLEANING		IBC Section 59	COMPANY		Page	3/11/2021
7500			SYSTEM INDIA PRIVATE			PETITION IB		24&27	
7582			LIMITED Vs. REGISTRAR			(IBC)/420(PB)20		according to PDF	
			OF COMPANIES			21		Not Visible at all	
	7580	0710102055862021/1	NIKHIL JAIN Vs.		Application under	INTERLOCATO		Pages 25 to 41	3/11/2021
7583			RAJDHANI NURSURIES		any other	RY		according to PDF	
7 303			LIMITED		provisions	APPLICATION(is in Hindi;it	
						COMPANIES		should be in	
	7581	0710102062242021/1	NAVEEN GAUTAM Vs.		Sec. 244(1),Sec.	COMPANY		E-stamp missing,	
			KISHAN DUTT GAUTAM		241(1),Sec. 242(4)	PETITION		Pages 48 to 52,76	
						(COMPANIES		to 79,81 to	
7584						ACT)/147(ND)20		83,92,129,163,164	
''						21		according to PDF	
								are in Hindi;it	
								should be in	
								English, Page 84	
	7582	0710102067332021/2	MANJIT KAUR & ANR Vs.		Sec. 241(1),Sec.	COMPANY		•	3/11/2021
7585			M/S HIGH TENSILE		213,Sec.	PETITION		missing in	
			PRODUCTS PVT LTD		242(4),Sec. 59	(COMPANIES		Vakalatnama	
	7583	0710102067332021/3	MANJIT KAUR & ANR Vs.		Sec. 241(1),Sec.	COMPANY		Wrongly Filed	3/11/2021
7586			M/S HIGH TENSILE		213,Sec.	PETITION			
			PRODUCTS PVT LTD		242(4),Sec. 59	(COMPANIES			
	7584	0710102073392021/1	SANDEEP KUMAR BHATT		Sec 60(5)	INTERLOCUTO		Index missing,	3/11/2021
7587			Vs. INDRAPRASTHA GAS			RY		Court Fee stamp	
			LIMITED			APPLICATION		and Welfare Fee	
	7505	074040004505000410	VOCECH BUANDARI V		IDO Umala :: O C	(I.B.C)/4609(ND)		stamp misisng in	0/0/0004
7588	7585	0710102045652021/2	YOGESH BHANDARI Vs.		IBC Under Sec 9	COMPANY		• •	2/9/2021
1,288			DR. KHANNAS PATHCARE			PETITION IB		from bottom, Rs	
	7500	074040204002000470	PRIVATE LIMITED		Con 252 (2)	(IBC)/334(ND)20		3 court fees	2/44/2024
7589	7586	07 10102049632021/3	BALAJEE DEVELOPWELL PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY		Page no. missing	3/17/2027
1309						APPEAL(COMP		in document	
	7587	0710102065952021/1	REGISTRAR OF		Sec 60(5)	ANIES INTERLOCUTO		Documents not	3/11/2021
	7 307	07 10 102000302021/1	SM PILFER PROOF CAPS PRIVATE LIMITED Vs.		3ec 60(3)	RY		available, please	J/ 1 1/202 1
7590			M/S DYNAMIC STAR			APPLICATION		refile the	
			SECURITY AND ALLIED					documents	
			SECURITI AND ALLIED		1	(I.B.C)/4445(ND)	l	uocuments	

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	7588	0710102068622021/2	MR. SHYAM ARORA Vs.		Sec 60(5)	INTERLOCUTO		Documents not	3/11/2021
591			C-TEL INFOSYSTEMS			RY		available, please	
			PRIVATE LIMITED			APPLICATION		refile the	
	7589	0710102072432021/1	CAPRI GLOBAL CAPITAL		Sec 60(5)	INTERLOCUTO		Documents not	3/11/2021
			LIMITED Vs. ADVANCE			RY		available, please	
92			HOME & PERSONAL CATE			APPLICATION		refile the	
			LIMITED THROUGH MR.			(I.B.C)/4560(ND)		documents	
			VIVEK BHARTI			2021			
	7590	0710102072872020/5	M/S FURNACE			COMPANY		Documents not	3/11/2021
93			METTALIKS Vs. RATHI			PETITION IB		available, please	
			STEEL AND POWER LTD			(IBC)/906(ND)20		refile the	
	7591	0710102096462019/1	ESTER INDUSTRIES LTD		IBC Under Sec 9	COMPANY		Wrong e-filing,	3/11/2021
94		3	Vs. KANIK ELECTRONICS			PETITION IB		need to file in IA	
			PRIVATE LIMITED			(IBC)/1510(ND)2			
	7592	0710102105712019/7			IBC under Sec 7	COMPANY		Wrong e-filing ,	3/11/2021
			PRIVATE LIMITED Vs.			PETITION IB		need to file in IA	
595			NEELANCHAL HOLDINGS			(IBC)/1905(ND)2			
			PRIVATE LTD			019			
	7593		DEBADUTTA MISHRA Vs.		IBC under Sec 7	COMPANY		No Pagination in	3/11/2021
			M/S ANSAL HOUSING			PETITION IB		index and	
			LIMITED			(IBC)/45(PB)202		document, sign	
96						1		missing on every	
								page, supporting	
								affidavit and	
	7594	0710102136252019/4	SANJAY KUMAR		IBC Under Sec 9	COMPANY		No Index, No	3/11/2021
	1004	07 10 102 1002020 1074	CHETWANI Vs.		Bo onder occ o	PETITION IB		pagination	071172021
597			MEDINNBELLE			(IBC)/2681(ND)2		pagmation	
			HERBALCARE PRIVATE			019			
	7595	0710102412082017/9			IBC under Sec 7	COMPANY		Wrong e-fling,	3/11/2021
598	1.000		COMMERCE Vs.		ibo anaoi oco i	PETITION IB		need to file in IA	071172021
			SONEAR INDUSTRIES			(IBC)/597(PB)20		neca to me m iA	
	7596	0710102413072017/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Wrong e-filing,	3/11/2021
599	7 330	1	Vs. SAMTEL COLOR		lbo under dec 7	PETITION IB		need to file in IA	3/11/2021
	7597	0710102003112020/4	SHUBHAM CHEMICAL &		IBC Under Sec 9	COMPANY		Page no. 25 - 31	11/10/2021
600	1331	07 10 10 2003 1 12020/4	SOLVENT LTD Vs. INDO		IDC Officer Sec 9	PETITION IB		pages not clear	11/10/2021
500			LAMINATES PRIVATE LTD			(IBC)/341(ND)20		pages not clear	
	7598	0740402004282049/7	SPA AGENCIES [INDIA]		Sec. 241(1)	COMPANY		Wrong e-filing	3/11/2021
301	1330		PRIVATE LIMITED Vs.		Sec. 241(1)	PETITION			3/11/2021
JO 1			SPA LIFESTYLE PRIVATE			(COMPANIES		(petition)	
	7599		MR. SHYAM ARORA Vs.		Sec 60(5)	INTERLOCUTO		BACK DATE	3/11/2021
602	1 222				3ec 60(3)	RY		AFFIDAVIT	3/ 1 1/202 1
<i>,</i> 02			C-TEL INFOSYSTEMS PRIVATE LIMITED			APPLICATION		ACCIDAVII	
	7600				Section 95(1)			STAMP PAPER	2/44/2024
03	7600	0710102070882021/2			3ecuon 95(1)	COMPANY			3/11/2021
JUS			THROUGH RESHMA			PETITION IB		&	
	7004		MITTAL Vs. DEEPIKA		C CO(E)	(IBC)/590(ND)20		AFFIDAVIT	2/44/2024
	7601	0710102075022021/1	SANJEEV KRISHAN		Sec 60(5)	INTERLOCUTO		PROOF OF	3/11/2021
04			SHARMA Vs. UNION OF			RY		SERVICE	
			INDIA THROUGH			APPLICATION		MISSED	
			REGIONAL			(I.B.C)/4692(PB)		1	

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	Α	В	С	D	Е	F	G	Н	I
	7602	0710102078972019/6	SKILLAR ENTERPRISE		IBC under Sec 7	COMPANY		PROOF OF	3/11/2021
7605			INDIA PVT. LTD. Vs.			PETITION IB		SERVICE	
			KNOWLEDGE PODIUM			(IBC)/1030(PB)2		MISSED	
			SYSTEMS PRIVATE			019			
	7603	0710102088942019/2	NISUS FINANCE &		IBC under Sec 7	COMPANY		STAMP PAPER	3/11/2021
			INVESTMENT MANAGERS			PETITION IB		MISSED	
606			LLP Vs. EARTHCON			(IBC)/1348(ND)2			
			UNIVERSAL INFRATECH			019			
			PRIVATE LIMITED						
	7604	0710102150122019/2	HARI RAM Vs. SHILPA		Rule 11 of NCLT	COMPANY		FILE AS A FRESH	3/11/2021
607			GARMENTS PVT. LTD			PETITION		APPLICATION	
						(COMPANIES			
	7605	0710102002772020/9	BHARAT BHUSHAN		Sec. 58(3)	COMPANY		STAMP PAPER	3/11/2021
608			AGARWAL Vs. BHARAT			PETITION		AND AFFIDAVIT,	
			NIDHI LIMITED			(COMPANIES		PROOF OF	
	7606	0710102010982021/1	M/S SUPER MEDICAL AID		IBC Under Sec 9	COMPANY		STAMP PAPER	3/11/2021
			Vs. MEDEOR HOSPITAL			PETITION IB		MISSED	
609			LIMITED (FORMELY			(IBC)/102(ND)20			
			KNOWN AS ROCKLAND			21			
			HOSPITAL LIMITED)						
	7607	0710102012642019/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Please File in IA	3/11/2021
		6	Vs. M/S SHIVANSH			PETITION IB		as application	
610			DIAMOND PVT. LTD.			(IBC)/455(ND)20		Progress report	
						19		is the part of	
								application so	
	7608	0710102014592019/1	HARI RAM Vs. SHILPA		Sec 424 (3)	COMPANY		Page 18 Not clear	3/11/2021
611		9	GARMENTS PVT. LTD			PETITION			
						(COMPANIES			
	7609	0710102024542021/3	P L THOMAS Vs.		IBC Under Sec 9	COMPANY		Kerla stamp	3/11/2021
612			AMAKAN OVERSEAS (P)			PETITION IB		paper need	
0.2			LTD			(IBC)/294(ND)20		minimum 50	
						21		rupees need,	
	7610	0710102045702021/1	RAJIV KR. CHAUDHRY		Sec 60(5)	INTERLOCUTO		Notary stamp not	3/11/2021
613			Vs. KULDEEP VERMA			RY		on stamp paper	
						APPLICATION		please Notary	
						(I.B.C)/2945(PB)		seal on stamp.	
	7611	0710102050312021/2			IBC Under Sec 9	COMPANY		Notary back date	3/11/2021
614			GURGAON LIMITED Vs.			PETITION IB		, True copy sign	
•			ICONS PROJECTS INDIA			(IBC)/370(ND)20		missed	
			PRIVATE LIMITED			21			
	7612	0710102038002021/2	AKHIL AHUJA Vs. DAIKI		Application under	INTERLOCUTO		index missing	11/10/2021
615			AXIS INDIA PRIVATE		any other	RY			
			LIMITED		provisions-	APPLICATION			
7616	7613	0710102038202021/3	IFCI LTD Vs. SANGITA		Section 95(1)	COMPANY		AFFIDAVIT	3/11/2021
			ARORA			PETITION IB		MISSING	
	7614	0710102042412021/1	EARTH WATER LIMITED		Application under	INTERLOCUTO		INDEX MISSING	11/10/2021
617			Vs. M/S BHATIA &		any other	RY			
			BHATIA		provisions - IBC	APPLICATION			

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	7615	<u> </u>	AKHIL AHUJA Vs. GEOK	5	Application under	INTERLOCUTO		INDEX MISSING	11/10/2021
7618	70.0	07 10 10 20 40 00 20 217 1	LAN TAY		any other	RY		INDEX IIIIOOINO	11/10/2021
7010			LAN IAI		provisions - IBC	APPLICATION			
	7616	0710102046192021/1	AKHIL AHUJA Vs. YES		Application under	INTERLOCUTO		INDEX MISSING	11/10/2021
7619	7010	07 10 10 20 40 19 20 2 17 1	BANK LIMITED		any other	RY		INDEX MISSING	11/10/2021
7010			BANK LIWITED		provisions - IBC	APPLICATION			
	7617	0740402047502024/2	AKHIL AHUJA Vs. SUNIL		Sec 43(1) r/w Sec	INTERLOCUTO		INDEX MISSING	11/10/2021
7620	7617	07 10 102047 59202 172	GHORAWAT			RY		INDEX MISSING	11/10/2021
7020			GHORAWAI		44 (1)	APPLICATION			
	7618	0740402040722024/4	MERIDIAN VENEERS		Sec 252 (3)	COMPANY		WRONG INDEX	25/10/2021
	7010	07 10 10 20 49 7 2 2 0 2 17 1	PRIVATE LIMITED Vs.		Sec 252 (3)	APPEAL(COMP		WKONG INDEX	25/10/2021
			REGISTRAR OF			•			
7621						ANIES			
			COMPANIES NATIONAL			ACT)/123(ND)20			
			CAPITAL TERRITORY OF			21			
	7040	0740400050050004/4	DELHI AND HARYANA		A I! 4!	INITEDI COUTO		OLON MICOING IN	0/44/0004
	7619	0710102050652021/4			Application under	INTERLOCUTO		SIGN MISSING IN	3/11/2021
7622			SHYATTO RAHA		any other	RY		ALL PAGES	
					provisions - IBC	APPLICATION			10/0/0004
	7620	0710102050712021/2	INGRAM MICRO INDIA		IBC Under Sec 9	COMPANY		WRONG	10/9/2021
7623			PRIVATE LIMITED Vs.			PETITION IB		COUNTING	
			EDIQUE SOLUTIONS			(IBC)/422(ND)20			
			PRIVATE LIMITED			21			
	7621	0710102003962020/6	MEC METAL EXCHANGE		IBC Under Sec 9	COMPANY		Council sign	3/11/2021
7624			INTERNATIONAL GMBH			PETITION IB		missed in index	
			Vs. DWARKESH ALLOYS			(IBC)/228(ND)20			
			PRIVATE LTD.			20			
	7622	0710102005172021/3	SANTOSH SHARMA Vs.		Sec 66(1)	INTERLOCUTO		E stamp missed	3/11/2021
7625			KEWAL KRISHAN KUMAR			RY		with affidavit	
						APPLICATION			
7626	7623		M/S PK INDUSTRIES PVT		IBC Under Sec 10	COMPANY		need to file as a	5/11/2021
		4	LTD Vs.			PETITION IB		application	
7627	7624		P K SALES COMPANY		IBC Under Sec 10	COMPANY		need to file as a	5/11/2021
		8	PVT. LTD. Vs.			PETITION IB		application	
7628	7625	0710102005032019/2	STATE BANK OF INDIA Vs.		IBC under Sec 7	COMPANY		upload properly	22/04/2019
			SHRI LAL MAHAL LIMITED			PETITION IB			
	7626	0710102013312019/9	INDIA FACTORING &		IBC under Sec 7	COMPANY		file as a fresh	5/11/2021
7629			FINANCE SOLUTIONS PVT]		PETITION IB		application	
7020			LTD. Vs. GLOBALITE			(IBC)/564(ND)20			
			INDUSTRIES PVT. LTD.			19			
	7627	0710102005032021/5	M/S OMAX AUTOS		IBC Under Sec 9	COMPANY		Page no. 35 - 131	
7630			LIMITED Vs. M/S HEMA			PETITION IB		need type copy of	
			AUTOMOTIVE PRIVATE			(IBC)/123(ND)20		hand written	
	7628	0710102006312020/6	GAURAV JAIN (SOLE		IBC Under Sec 9	COMPANY		No Index, No	3/11/2021
			PROPRIETOR OF SD			PETITION IB		Pagination	
7631			PRECISE BIOSCIENCE)			(IBC)/284(ND)20			
			Vs. RESEARCH			20			
			MEDICINE PRIVATE						

	Α	В	С	D	Е	F	G	Н	I
	7629	0710102008022021/3	EVERGREEN VENEERS		Sec. 230-232, Sec	CA(A) MERGER	-	Page no. 9, 10, 13	3/11/2021
7632			PRIVATE LIMITED Vs.		234	AND		pages not clear	
						AMALGAMATIO			
	7630	0710102018292020/2	SPRINT CONSYS PRIVATE		IBC Under Sec 9	COMPANY		No index, no	3/11/2021
7000			LIMITED Vs. AKONA			PETITION IB		pagination, Rs 25	
7633			ENGINEERING PRIVATE			(IBC)/1065(ND)2		welfare missing	
			LIMITED			020		on vakalatnama	
	7631	0710102018462021/4	GODDONE		IBC Under Sec 9	COMPANY		Wrong e-filing,	3/11/2021
7634			INFRASTRUCTURES			PETITION IB		application need	
7034			PRIVATE LIMITED Vs.			(IBC)/233(ND)20		to file in IA	
			SUPERTECH LIMITED			21			
	7632	0710102031812020/2	SUNIL KUMAR GUPTA Vs.		Application under	INTERLOCUTO		Blank document,	3/11/2021
7635					any other	RY		please refile the	
					provisions - IBC	APPLICATION		document	
	7633	0710102032432021/5	DAIMLER FINANCIAL		IBC under Sec 7	COMPANY		Stamp paper,	3/11/2021
7636			SERVICES INDIA PVT.			PETITION IB		Page no. 8 - 20	
7030			LTD. Vs. CORONATION			(IBC)/241(ND)20		true copy sign	
			INFRASTRUCTURE PVT.			21		missing, page no.	
	7634	0710102033532021/1	BHS-SONTHOFEN INDIA		IBC Under Sec 9	COMPANY		No Index, No	3/11/2021
7637			PRIVATE LIMITED Vs.			PETITION IB		Pagination, Rs 25	
1001			AKONA ENGINEERING			(IBC)/364(ND)20		welfare missing	
			PRIVATE LIMITED			21		on vakalatnama	
	7635	0710102041312021/4	MR RAJBIR SINGH		Sec. 59	COMPANY		Merge	3/11/2021
7638			MAKHNI Vs. DIWAKAR			PETITION		documents in	
7000			COMMERCIALS PRIVATE			(COMPANIES		single pdf	
			LIMITED			ACT)/103(ND)20			
	7636	0710102053822021/3	USHA FASTENERS		IBC Under Sec 9	COMPANY		No pagination,	3/11/2021
7639			PRIVATE LIMITED Vs.			PETITION IB		page no. 3, 4	
			KOTSONS PRIVATE			(IBC)/540(ND)20		missing	
	7637	0710102055862021/2			Application under	INTERLOCATO		Page no. 1 - 7	3/11/2021
			RAJDHANI NURSURIES		any other	RY		sign missing,	
7640			LIMITED		provisions	APPLICATION(Page no. 11 - 63	
						COMPANIES		true copy sign	
						ACT)/26(ND)202		missing, Page	
						1		no. 21 - 54	
7641	7638	0710102057532021/1	INTEC CAPITAL LIMITED		Section 95(1)	COMPANY		Page no. 1 - 12	3/11/2021
			Vs. CHITRESH LATHER			PETITION IB		sign missing,	
	7639		CAPITAL TRADE LINKS		IBC under Sec 7	COMPANY		Page no. 40, 41,	3/11/2021
			LIMITED Vs. KDP			PETITION IB		43 - 53 pages	
7040			BUILDWELL PRIVATE			(IBC)/120(ND)20		blur, Page no.	
7642			LIMITED			21		109 - 116	
								translation copy	
								missing, Page	
	TO 15	0740400050440005			0 0 0 0 (3)	0040455		no. 117 court	E/44/0004
	7640		SHANKAR POLYPACKS		Sec 252 (3)	COMPANY		No Index,	5/11/2021
7643			PRIVATE LIMITED Vs.			APPEAL(COMP			
			REGISTRAR OF			ANIES			
			COMPANIES NCT OF			ACT)/121(ND)20			

	Α	В	С	D	E	F	G	Н	
	7641	0710102063112021/1	NAVNEET KUMAR GUPTA		Sec 60(5),Sec	INTERLOCUTO	-	Page no. 5 - 25	5/11/2021
7644			Vs. BCRE INDIA PVT.		25(j),Sec 43(1) r/w	RY		true copy sign	0.12021
			LTD.& ORS.		Sec 44 (1),Sec	APPLICATION		missing, Page	
	7642	0710102005312021/5	GAV DEVELOPERS PVT		Sec 425,Sec 425	CONTEMPT		No index, no	5/11/2021
7645			LTD Vs. SHUBH ADVISOR			PETITION(COM		pagination, Rs 3	
			PRIVATE LIMITED			PANIES		court fees and Rs	
	7643	0710102016192021/3	KUNJ BIHARI POLYMERS		Sec 252 (3)	COMPANY		file properly with	
7646			PRIVATE LIMITED Vs.		(0)	APPEAL(COMP		all documents	0.12021
			REGISTRAR OF			ANIES			
	7644	0710102026032021/2	STATE BANK OF INDIA		Section 95(1)	COMPANY		Page no. 63 - 67 ,	5/11/2021
			THROUGH ITS		,	PETITION IB		72 - 92, 107 - 194	
7647			AUTHORIZED PERSON			(IBC)/353(ND)20		pages not clear,	
			MR. S. V. SARAVANAN Vs.			21			
			MRS. ASHA MITTAL						
	7645	0710102028412021/1			Sec.	COMPANY		No pagination in	5/11/2021
7648			CHATTOPADHYAY Vs.		241(1),Application	PETITION		index, stamp	
			PRAVEEN KUMAR GUPTA		under any other	(COMPANIES		paper missing,	
	7646	0710102028662020/3	LALIT GROVER Vs. M/S		IBC Under Sec 9	COMPANY		Page no. 3	5/11/2021
7649			CVC OPTICALS (OPC)			PETITION IB		missing	
			PRIVATE LIMITED			(IBC)/122(ND)20			
	7647	0710102033732021/4	DHANKALASH		Sec 60(5)	INTERLOCUTO		Page no. 1-19	5/11/2021
7050			DISTRIBUTORS PVT LTD			RY		sign missing,	
7650			Vs. ARENA			APPLICATION			
			SUPERSTRUCTURES PVT			(I.B.C)/2116(PB)			
	7648	0710102052572021/1	PAVITRA SINGH Vs.		Sec 42	COMPANY		Page no. 17	5/11/2021
7651			KAMAL AGGARWAL			APPEAL		missing, Page	
			(LIQUIDATOR)			(IBC)/34(ND)202		no. 128 - 132	
	7649	0710102060292020/3	CAPITAL TRADE LINKS		IBC under Sec 7	COMPANY		Wrong	5/11/2021
7652			LIMITED Vs. KDP			PETITION IB		pagination in	
1032			BUILDWELL PRIVATE			(IBC)/120(ND)20		document	
			LIMITED			21			
	7650	0710102060432021/1	DYNACON PROJECTS		Sec 60(5)	INTERLOCUTO		Documents not	5/11/2021
7653			PVT. LTD. Vs. TODAY			RY		available, please	
1000			HOMES AND			APPLICATION		refile the	
			INFRASTRUCTURE PVT.			(I.B.C)/4171(ND)		document	
	7651	0710102113702019/4	CA ANIL MATTA Vs.		Sec 43(1) r/w Sec	COMPANY		wrong efile	5/11/2021
7654			PRIMROSE INFRATECH		44 (1)	APPLICATION(I			
			PRIVATE LIMITED			BC)/1083(ND)20			
	7652	0710102115612020/6	KRISHAN VRIND JAIN Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		court order	5/11/2021
7655			MAHESH KUMAR SINGH		44 (1)	RY		missed and sign	
						APPLICATION		mised with true	
	7653	0710102118552020/4	SAKSHI FINCAP PVT.LTD		Rule 11 of NCLT,	INTERLOCUTO		sign missed with	5/11/2021
7656			Vs. CELEBRATION CITY		2016	RY		true copy	
			PROJECTS PVT. LTD.			APPLICATION			
	7654	0710200117292019/1	R. TARKESHWAR		IBC under Sec 7	COMPANY		stamp missed	5/11/2021
7657		3	NARAYAN Vs. HORIZON			PETITION IB			
			BUILDCON PRIVATE			(IBC)/266(ND)20			

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7658	7655	0710200400512009/2	NEELAMBER AGARWAL Vs. M/S NEEL PADAM BUILDERS PVT LTD &	ט	Application under any other provisions	COMPANY PETITION (COMPANIES	G	* * * * * * * * * * * * * * * * * * * *	5/11/2021
7659		0710102082552020/5	EAST INDIA UDYOG LIMITED Vs. SPML INFRA		IBC Under Sec 9	COMPANY PETITION IB		NEED TO TRANSLATE	4/10/2021
7660	7657		SHOTFORMAT DIGITAL PRODUCTIONS PRIVATELIMITED VS ONE 97 COMMUNICATIONS	Company Petition IB (IBC)	IBC Under Sec 9		Rhythm Buaria	25rs advocate 3rs court fee missed,	31/10/2021
7661	7658		PRESIDENCY DEALERS PRIVATE LIMITED VS VIPUL LIMITED	Company Petition IB (IBC)	IBC under Sec 7		saurav jain	pdf split after 200 pages and volume wise index missed, 125, 129, 162-167,	3/11/2021
7662	7659		SURYANSH BUILDWELL PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Comp anies Act)	Sec 252 (3)		Jugal	No sign in every pages of petition,pag no 21,47 missed, and e stamp missed with supporting affidavit & amp; amp; notary	6/11/2021
7663	7660		SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		Atul Sharma	Wrong case type select,main case no. missed, application not	23/11/2020
7664	7661		M/S. KARAN DISTRIBUTORS (A PARTNERSHIP FIRM REPRESENTED THROUGH ITS PARTNER MR. ANSHUL GUPTA) VS AISH ADVENTURES	Company Petition IB (IBC)	IBC Under Sec 9		MILAN	brief of synopsis and list of dates and events missed,	31/10/2021
7665	7662		M/S. ANKSHUL DISTRIBUTORS (A PARTNERSHIP FIRM REPRESENTED THROUGH ITS PARTNER MR. ANSHUL GUPTA) VS AISH ADVENTURES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MILAN	brief of synopsis and list of dates and events missed,	31/10/2021
7666	7663		VIKAS KUMAR VS VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANJIT	Page miss in index- 1,2/Vakalatnama miss/9(3)b	20/10/2021

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	Α	В	С	D	Е	F	G	Н	I
7667	7664	710102080322021	SANJEEV KAPOOR VS MECAMIDI HPP INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT,Section 246		Saket	Section 246 fees missed,	30/10/2021
7668	7665	710102080272021	LINK LEGAL VS MECAMIDI HPP INDIA	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Harshit Khare	wrong section (need to file IA)	30/10/2021
7669	7666	710102053392021	BANK OF INDIA VS SITA DEVI	Company Petition IB (IBC)	Application under any other provisions - IBC		Brijesh Kumar Tamber	wrong section &a mp;amp;amp;am p;amp;amp;amp; amp;amp;a	30/07/2021
7670	7667	710102069452021	IL&FS FINANCIAL SERVICES LIMI,(ED VS BEIGH CONSTRUCTION COMPANY PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Atul Sharma	jurisdiction not in delhi	24/09/2021
7671	7668	710102080542021	GOYAL INDUSTRIES VS OLIVER EIGNIEERING PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/319(ND)20 21	Rishabh S. Khemuka	14-16 not clear , page 15 need translate . on vakalatnama	31/10/2021
7672	7669	710102080622021	GAUTAM KHANNA VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1083(PB)2 018	MUKUND GUPTA	wrong section , stamp paper missing, amount not clear	1/11/2021
7673	7670	710102080912021	GRAND REALITY PRIVATE LIMITED VS ESSEL GREEN ENERGY PRIVATE LIMITED	Application(C	Rule 11 of NCLT		ARVIND KUMAR SRIVASTAVA	main case not link	2/11/2021
7674	7671	710102080982021	JBF INDUSTRIES LIMITED VS DRJ CHEMICALS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/747(ND)20	SANDEEP BISHT	stamp paper missing	2/11/2021
7675	7672	710102081042021	EDU SMART SERVICES PRIVATE LIMITED VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)20 17	RITU	section wrong	2/11/2021
7676	7673	710102044652021	SAJEVE BHUSHAN DEORA RESOLUTION	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1935(PB)2 019	Sajeve Bhushan Deora	Pg- 387,389,391,393 missed please check your pdf some pages not	2/7/2021
7677	7674	710102047572021	IIHT SYSTEMS LIMITED VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/276(ND)20	Ashutosh	e-stamp paper not notarized	13/07/2021

	Α	В	С	D	Е	F	G	Н	I
7678	7675		KUMAR JAIN	Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/702(ND)20 18	SHIVAM SHARMA17	brief of synopsis missed, estamp paper missed with affidavit and notarized on same date, delay application file by separately, POA not clear,	
7679	7676	710102079462021	SUPERTECH LIMITED VS RAJEEV RANJAN	_	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/240(ND)20 21	RISHI	CASE TYPE WRONG PLEASE FILE IN TRANSFER PETITION IN IBC , PLEASE	27/10/2021
7680	7677		ASSISTANT PROVIDENT FUND COMMISSIONER VS NAVEEN KUMAR JAIN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/702(ND)20	Manish Dhir	appeal every pages sign,	28/10/2021
7681	7678	710102079912021	CORPORATION LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/101(ND)20	Rajanish	56-69 not clear page Maximum page limit 200	29/10/2021
7682	7679	0710102074152021/1	IIFL FINANCE LIMITED Vs. AVJ DEVELOPERS INDIA PRIVATE LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION		INDEX MISSING	8/11/2021
7683	7680		INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2 020		STAMP PAPER MISSING	8/11/2021
7684	7681	0710200412092018/2	THE REGISTRAR OF THE COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
7685	7682	0710200412132018/3	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
7686	7683	0710200412132018/4	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA		Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
7687	7684	0710200412212018/1			Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021
7688	7685	0710200412242018/3			Application under any other provisions	•		file as a fresh application	9/11/2021
7689	7686	0710200412542018/4			Application under any other provisions	COMPANY PETITION (COMPANIES		file as a fresh application	9/11/2021

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	7687	0710200416952018/3	THE REGISTRAR OF THE		Application under	COMPANY	-	file as a fresh	9/11/2021
7000			COMPANIES Vs. M/S		any other	PETITION		application	
7690			TWINKLE MERCANTILE		provisions	(COMPANIES		' '	
			AND CREDITS PVT LTD		•	ACT)/289(ND)20			
	7688	0710200416972018/4	THE REGISTRAR OF THE		Application under	COMPANY		file as a fresh	9/11/2021
			COMPANIES Vs. M/S		any other	PETITION		application	
691			LOVELY SECURITIES PVT		provisions	(COMPANIES			
			LTD			ACT)/292(ND)20			
	7689	0710200426512018/4			Application under	COMPANY		14,15,16,76-	9/11/2021
		0.1020012010.1	COMPANIES Vs. M/S		any other	PETITION		82,113-114,78-	0, 1 1, 202 1
692			ZENITH AUTOMOTIVE		provisions	(COMPANIES		80pge not clear -	
			PRIVATE LIMITED		proviolono	ACT)/285(ND)20		90 page cut	
	7690	0710200439482018/2			Application under	COMPANY		Wrong filing	9/11/2021
	7 030	07 10200433402010/2	COMPANIES Vs. M/S		any other	PETITION		please file as a IA	3/11/2021
693			DHANGURU FINANCIAL		provisions	(COMPANIES		piease file as a iA	
			SOLUTIONS PRIVATE		provisions	ACT)/299(ND)20			
	7691	0710102001622020/5	M/S. STERLING PEST		IBC Under Sec 9	COMPANY		Stamp Paper	9/11/2021
	1031	07 10 10200 1022020/3	CONTROL SERVICES PVT.		ibo diluei sec s	PETITION IB		missing	3/11/2021
694			LTD. Vs. M/S. CBRE			(IBC)/432(ND)20		iiiissiiig	
			SOUTH ASIA PVT. LTD.			20			
	7692	0710102090872019/7	ASHOKSING L RAJAPUT		IBC under Sec 7	COMPANY		www.p.p.p.	9/11/2021
695	1092	07 10 1020900720 19/7	& OTHERS Vs. HBN		IBC under Sec 7	PETITION IB		wrong Docs	9/11/2021
090			FOODS LIMITED			_			
	7000	0740402000272000/4			Dula 44 of NOLT	(IBC)/1359(ND)2		10 11 12 13 NOT	0/44/0004
696	7693	0710102086372020/1	UDAYAN GARG (HUF) Vs.		Rule 11 of NCLT,	INTERLOCUTO			8/11/2021
090			ALM INFOTECH CITY PVT		2016	RY		CLEAR	
	7004	07404020702202007	ICICI BANK LIMITED Vs.		C CO(F)	APPLICATION		hath daarmanta	4.440/0004
	7694		MR. SANJAY GUPTA		Sec 60(5)	INTERLOCUTO RY		both documents	14/10/2021
			RESOLUTION			APPLICATION		file seprately	
697									
			PROFESSIONAL OF			(I.B.C)/3131(PB)			
			UNNATI FORTUNE			2020			
	7005	074040000500000/4	HOLDINGS LIMITED		IDOI O 7	COMPANY		0 N	40/40/0004
698	7695	0710102035202020/4	MR. RAMESH AGGARWAL		IBC under Sec 7	COMPANY		Case Number	16/10/2021
090			Vs. M/S. RG RESIDENCY			PETITION IB		and Index	
			PRIVATE LTD.		0 00/5\0	(IBC)/999(PB)20		missing, True	404404004
000	7696	0710102063362021/2	NAVNEET KUMAR GUPTA		Sec 60(5),Sec	INTERLOCUTO		Court Fee stamp	16/10/2021
699			Vs. MANAVEA		25(j),Sec 66(1)	RY		missing in	
			TECHNOLOGIES PVT.			APPLICATION		Vakalatnama	404404004
	7697		S.A. CONSULTANTS &		IBC Under Sec 9	COMPANY		Wrongly Filed	16/10/2021
700		5	FORWARDERS PRIVATE			PETITION IB			
			LIMITED Vs. CARGO			(IBC)/867(PB)20			
			PLANNERS LIMITED		2 42/4) : 2	19			4.04.04.05.5.5
	7698	0/10102101362019/2	RITU RASTOGI Vs. SUNIL		Sec 43(1) r/w Sec	COMPANY		Pages 6 to 10	16/10/2021
701			SHARMA & ORS		44 (1)	APPLICATION(I		according to PDF	
	ļ				_	BC)/888(ND)201		are Blank	
	7699	0710102410482017/7	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Wrongly Filed	16/10/2021
702			Vs. HARIDWAR IRON &			PETITION IB			
			ISPAT ROLLNG LTD.			(IBC)/532(PB)20			

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	7700	0710102105692020/4	-	D	•	COMPANY	G	PAGE NUMBER	21/10/2021
7703	7700	07 10 102 105692020/4	SANJEEV JAIN VS.		Sec. 241(1),Sec.	PETITION			21/10/2021
1103			SANJEEV JAIN		242(4)			NOT MENTION	
	7701	0710102105692020/5	CAN IEEV JAIN V.		Co. 044/4\ Co.	(COMPANIES		PAGE NUMBER	21/10/2021
	7701	0/10102105692020/5			Sec. 241(1),Sec.	COMPANY			21/10/2021
7704			SANJEEV JAIN		242(4)	PETITION		NOT MENTION	
						(COMPANIES			
	7702		MS. PRIYANSHI ARORA		IBC under Sec 7	COMPANY		AFFIDAVIT	22/10/2021
7705		2	Vs. M/S VARDHMAN			PETITION IB		MISSING	
			BUILDTECH PRIVATE		1700 41 70	(IBC)/1383(PB)2			22//2/22/4
	7703	0710102031952021/1			IBC Section 59	COMPANY		NEED TO	22/10/2021
7706			HOUSEHOLD			PETITION IB		FILLING	
			APPLIANCES PRIVATE			(IBC)/430(ND)20		SAPERATELY	
7707	7704	0710102062012021/2	SACHIN DHIMAN Vs.		IBC under Sec 7	COMPANY		NEED TO IA FILE	22/10/2021
			AJNARA REALTECH LTD			PETITION IB			
7708	7705	0710102064302020/8	CONCEPT GROUP Vs.		IBC Under Sec 9	COMPANY		PG 9- 69 NOT	22/10/2021
			CNS FASHIONS RETAIL		_	PETITION IB		CLEAR	
	7706		SHINOJ KOSHY Vs. M/S		IBC under Sec 7	COMPANY		PAGE NUMBER	23/10/2021
7709		4	GRANITE GATE			PETITION IB		NOT MENTION	
			PROPERTIES PVT LTD			(IBC)/1248(PB)2			
	7707	0710102005312021/4	GAV DEVELOPERS PVT		Sec 425,Sec 425	CONTEMPT		index missed and	25/10/2021
7710			LTD Vs. SHUBH ADVISOR			PETITION(COM		file properly	
			PRIVATE LIMITED			PANIES			
	7708	0710102007022021/6	RAKESH KUMAR JAIN		Sec 252 (1)	COMPANY		properly write	25/10/2021
7711			LIQUIDATOR Vs.			APPEAL(COMP		ture copy sing	
7711			PRIYANAV WELLNESS			ANIES			
			PRIVATE LIMITED			ACT)/41(ND)202			
	7709	0710102007222021/3	PRADEEP KALRA Vs.		IBC Under Sec 9	COMPANY		stamp paper	25/10/2021
7712			KAAMA BREWERIES PVT.			PETITION IB		missed	
			LTD.			(IBC)/87(ND)202			
	7710	0710102012732021/4	ADITYA KUMAR Vs.		IBC Under Sec 9	COMPANY		merge in one pdf	25/10/2021
7713			PERFECT BUILDWELL			PETITION IB			
			PRIVATE LIMITED			(IBC)/129(ND)20			
	7711	0710102016792021/1	KARISHMA SINGH Vs.		Rule 154, NCLT	COMPANY		stamp paper	25/10/2021
7714			THE DRAWING ROOM		2016	APPLICATION(& proof	
			PVT. LTD.			COMPANIES		of service missed	
	7712	0710102017642021/5			IBC Section 59	COMPANY		file again	25/10/2021
			RESEARCH INSTITUTE			PETITION IB		properly	
7715			PRIVATE LIMITED Vs.			(IBC)/150(ND)20		'	
			REGISTRAR OF			21			
			COMPANIES NCT OF						
	7713	0710102025332020/4	RAVI IRON LIMITED Vs.		IBC Under Sec 9	COMPANY		incomplete	25/10/2021
7716			JIA LAL KISHORI LAL P.L.			PETITION IB		document	
	7714	0710102058662021/2	KAASHVI PARASHER Vs.		Sec. 58(3)	COMPANY		true copy sing	25/10/2021
7717			SHANIVI CONSTRUCTION			PETITION		missed on	
			PVT LTD			(COMPANIES		annexure	
	7715	0710102066792021/5	ANIL KUMAR MITTAL Vs.		Sec 60(5)	INTERLOCUTO		NEED TO IA FILE	25/10/2021
7718		J. 10 1020001 3202 1/3	COMMISSIONER STATE		000 00(0)	RY		INCLES TO IXTILL	20/10/2021
			TAX (DGST) NEW DELHI &			APPLICATION			
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	7716	0710102073832019/7		D	IBC under Sec 7	COMPANY		NEED TO IA FILE	25/10/2021
7719	7710		VARMA Vs. TGB REALITY		ibe under Sec 1	PETITION IB		NLLD TO IATTLE	23/10/2021
	7717		INDIAN OVERSEAS BANK		IBC under Sec 7	COMPANY		SUPPORTING	29/10/2021
	// //		Vs. M/S. RATHI TMT		ibc under sec i	PETITION IB		AFIDAVIT	29/10/2021
			SARIA PVT. LTD.			_		MISSING AND	
7720			SARIA PVI. LID.			(IBC)/938(PB)20 18		PAGE-22 23 25 27	
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	7740	074040000000004/4	DALA II IMPORTO		0 000 000 0	OA/A) MEDOED		CLEAR PAGE 40	4/44/0004
7721	7718	0710102025002021/1			Sec. 230-232, Sec	CA(A) MERGER		INDEX MISSING	1/11/2021
1121			PRIVATE LIMITED Vs.		234	AND			
	7740		CYBER MEDIA (INDIA)		IDO II I 0 40	AMALGAMATIO		DDOOF OF	0/44/0004
7722	7719		WORLDVIEW TOURS PVT.		IBC Under Sec 10	COMPANY		PROOF OF	8/11/2021
			LTD. Vs.			PETITION IB		SERVICE	0////000/
	7720		CHIRAAG SHARMA Vs. E-		IBC Under Sec 9	COMPANY			8/11/2021
7723			MEDITEK INSURANCE			PETITION IB		AND TRUE COPY	
			LIMITED			(IBC)/2752(ND)2		MISSING	
	7721				• •			wrong main case	12/10/2021
7724			PRASAD LIQUIDATOR		any other	PETITION IB		link , Reminder	
				(I.B.C)	provisions - IBC	(IBC)/1510(ND)2		3/5	
			PRIVATE LIMITED VS			019			
	7722		CITY UNION BANK VS	_	Rule 11 of NCLT,	COMPANY	_		12/10/2021
7725			MASS METALS PRIVATE		2016	PETITION IB		missed in index	
			LIMITED	(I.B.C)		(IBC)/2029(ND)2		Reminder 3/5	
	7723		RAJ KUMAR RALHAN	Interlocutory	Sec 60(5)			E stamp missed	14/10/2021
7726			LIQUIDATOR OF SU-KAM	Application		PETITION IB		and affidavit not	
			POWER SYSTEMS	(I.B.C)		(IBC)/540(PB)20		notarize	
			LIMITED VS SHIV NANDAN			17		document not	
	7724		SUBHASH KUNDRA VS		Application under			technical error	6/11/2021
7727			SHIV NANDAN SHARMA		any other	PETITION IB		please refile	
					provisions - IBC	(IBC)/528(PB)20			
	7725				Sec 60(5)		HEMANT SHARMA	section wrong	8/11/2021
7728			NARENDER KUMAR	Application		PETITION IB			
				(I.B.C)		(IBC)/1265(ND)2			
	7726			_	Rule 11 of NCLT,	COMPANY		case year wrong	8/11/2021
7729			LTD VS NARENDER		2016	PETITION IB		in pdf	
			KUMAR SHARMA	(I.B.C)		(IBC)/204(ND)20			
	7727				Sec 60(5)	COMPANY		DD NOT	8/11/2021
7730			AGL TELEVENTURES	Application		PETITION IB		RECEIVED	
				(I.B.C)		(IBC)/1136(ND)2			
	7728				Sec 60(5)		•	SECTION	9/11/2021
7731			VIVEK SHUKLA	Application			Oberoi	WRONG	
				(I.B.C)		(IBC)/1373(ND)2			
	7729	710102082052021	R.S. JAMWAL VS MANISH	Interlocutory	Sec 60(5)	COMPANY	Prachi Johri	affidavit not	10/11/2021
7732			GUPTA	Application		PETITION IB		notarized	
				(I.B.C)		(IBC)/256(ND)20		Reminder 2/5	
	7730	710102081102021	CHARANJEET BATRA VS	Interlocutory	Application under		MAHENDER PAL	main case not	3/11/2021
7733			EARTH	Application	any other		ARORA	link and case	
			INFRASTRUCTURES	(I.B.C)	provisions - IBC			type wrong	

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7734	7731	710102075462021	ARVIND GARG VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/272(PB)20	Arvind Garg	Pg-83,not clear page reminder 3/5	13/10/2021
7735	7732	710102074072021	CHOUDHARY VS STAR INDIA PVT. LTD	Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/761(ND)20	SKR & ASSOCIATES	done all pages	9/10/2021
7736	7733	710102080872021		Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SUKANYA BHAUMIK	Hand written not accepted, kindly tuped it [annexures true copy sign	2/11/2021
7737	7734	710102070842021	PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	CA(A) Merger and Amalgamatio n(Companies Act)	Sub-section (I) of section 230		ASHOK	Page no 89 missed	30/09/2021
7738	7735	710102066322021	MAJESTIC HOLDINGS	Contempt Petition(Com panies Act)	Sec 425		Adv	No link with main case no., synopsis/list of date & events	14/09/2021
7739	7736	710102071742021	EICHER MOTORS LIMITED	Company Petition (Companies Act)	Application under any other provisions ,Application under any other provisions		CA Nitin maheshkumar Pathak	volume wise index missed 57- 203 pages missed, annexures true copy missed,	2/10/2021
7740	7737	710102081652021	TOPLINE BULID	Company Petition IB (IBC)	IBC under Sec 7		RANJANA ROY GAWAI		8/11/2021
7741	7738	710102081722021	LIMITED VS ASIA	Company Petition IB (IBC)	IBC Under Sec 9		Radhika Kumari Rai	Advocate welfare & amp; amp; court fees need	9/11/2021
7742	7739	710102081912021	LIMITED VS ATS HOUSING	Company Petition IB (IBC)	Application under any other provisions - IBC		GAURAV DUA	wrong section &a mp;amp;amp;am p; case type	9/11/2021
7743	7740	710102080012021	PRIVATE LIMITED VS	Company Petition IB (IBC)	IBC Under Sec 9		SHIKHIL	page:74, 149, not clear, 80-81, 155- 156, translation, 192 missed, etc	29/10/2021
7744	7741	710102075412021	HURRYKRISHNA VENTURE PRIVATE	Company Petition IB (IBC)	IBC Section 59			DD NOT RECEIVED	13/10/2021

	Α	В	С	D	Е	F	G	Н	l
7745	7742	710102073482021	SHRI ASTHAVINAYAK NIRMAAN ENGINEERS	Company Petition IB (IBC)	IBC Under Sec 9	·	Gursat	+	8/10/2021
7746	7743		BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Indresh	51,52,71,80,89,95, 128,133,143,148,1 53-158,215,218- 224,234,239,266,2 75,357- 362,372,385,414,4 16,433,439,454- 456,461-464,468- 474,482,483- 486,491-509,519- 522,527,553,568,5 73,578,597,611,63 5,637,676,685,694 ,701,733,738,748, 753,758- 762,812,821,822- 825,830,840,845,8	27/10/2021
7747	7744	710102060992021	BANK OF BARODA VS MAGNUM VENTURES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Asiya Khan	volume -3. double page numbering not allowed/Page not clear- 39,82,226,237/Pa ges miss after page no-230-	26/08/2021
7748	7745		K B H AUTO PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Comp anies Act)	Sec 252 (3)		AMIT	No sign in every pages of petition, true copy sign missed in	6/9/2021
7749	7746		EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		supporting affidavit missing	6/10/2021
7750			STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)20		CONTACT TO ASSISATANT REGISTRAR	15/09/2020
7751		8	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)20 18		NEED TO IA FILE	
7752	7749	1	M/S VISHAL FABRICS & ORS. Vs. AVJ DEVELOPERS (INDIA)		IBC under Sec 7	COMPANY PETITION IB (IBC)/654(PB)20		NEED TO IA FILE	10/11/2021

	Α	В	С	D	E	F	G	Н	I
		0710102021042021/1	PANKAJ NARANG Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		SUPPORTING	10/11/2021
7753		6	HIMANSHU AGARWAL &		44 (1)	RY		AFFIDAVIT	
			OTHERS			APPLICATION		MISSING	
	7751	0710102073402021/1	RALHAN INDIA PRIVATE		Sec 60(5)	INTERLOCUTO		WRONG	10/11/2021
			LIMITED Vs. AVJ			RY		DOCUMENT	
7754			DEVELOPERS (INDIA)			APPLICATION		UPLOAD	
			PRIVATE LIMITED			(I.B.C)/4594(PB)			
	7752	0710102109942020/4	TRANS ASIAN SHIPPING		IBC Under Sec 9	COMPANY		INDEX MISSING	10/11/2021
			SERVICES PRIVATE			PETITION IB			
7755			LIMITED Vs. LOOM			(IBC)/1089(ND)2			
			CRAFTS FURNITURE			020			
			(INDIA) PRIVATE LIMITED						
	7753	0710102113702019/3	•		Sec 43(1) r/w Sec	COMPANY		page no missing	9/11/2021
7756			PRIMROSE INFRATECH		44 (1)	APPLICATION(I			
			PRIVATE LIMITED			BC)/1083(ND)20			
	7754	0710102113702019/5			Sec 43(1) r/w Sec	COMPANY		true copy sing	9/11/2021
7757			PRIMROSE INFRATECH		44 (1)	APPLICATION(I		missed	-
			PRIVATE LIMITED			BC)/1083(ND)20			
7750	7755	0710102060092020/8	CITRON STRAEGIES PVT		IBC under Sec 7	COMPANY		NEED TO IA FILE	10/11/2021
7758			LTD Vs. LEADING			PETITION IB			
	7756	0710102105712019/8	BEST HEALTHCARE		IBC under Sec 7	COMPANY		Rule 11	10/11/2021
7750			PRIVATE LIMITED Vs.			PETITION IB		application ,	
7759			NEELANCHAL HOLDINGS			(IBC)/1905(ND)2		please file as a IA	
			PRIVATE LTD			019		with application	
	7757	0710102103302020/4	ADITYA AGARWAL Vs.		Application under	INTERLOCUTO		Page no-70-73	9/11/2021
			SHREE BHOMIKA		any other	RY		Amount not clear	
7760			INTERNATIONAL LIMITED		provisions - IBC	APPLICATION		pls submit with	
						(I.B.C)/4955(ND)		type copy, page	
						2020		44-47 and 64-65	
	7758	0710102133632019/9	M/S. NUEVOSOL ENERGY		IBC Under Sec 9	COMPANY		file as a fresh	9/11/2021
7761			PRIVATE LIMITED Vs.			PETITION IB		application with	
'''			M/S ARKUN SOLAR			(IBC)/3240(ND)2		documents	
			PRIVATE LIMITED			019			
	7759	0710102076942019/8	SAHIL GARG Vs. WAVE		IBC Under Sec 9	COMPANY		file properly	9/11/2021
7762			GLOBAL EDUCATIONAL			PETITION IB			
			SERVICES PRIVATE			(IBC)/946(ND)20			
	7760		GHANSHYAM SHARMA		IBC Under Sec 9	COMPANY		,	9/11/2021
7763		0	Vs. SH. ANURAG SINHA			PETITION IB		missed and page	
						(IBC)/2218(ND)2		no 9 missed , 10-	
						019		11 not readable	
	7761	0710102161032019/5	VIKAS MITTAL Vs. M/S		IBC Under Sec 9	COMPANY			10/11/2021
			ODEON BUILDERS PVT.			PETITION IB		please file as a IA	
7764			LTD. (THROUGH ITS			(IBC)/162(ND)20			
			DIRECTOR MR. RAM			20			
			NIWAS BANSAL) & ORS.		_			_	
			MR. VISHAL SWARA &		Sec. 241(1),Sec.	COMPANY		NEED TO ALL	10/11/2021
7765		2	ANR Vs. SLV SECURITY		242(4)	PETITION		PAGES SIGN	
			SERVICES PRIVATE			(COMPANIES			

	Α	В	С	D	Е	F	G	Н	I
7766	7763	0710102035432021/2	ANIL TAYAL Vs. 1.HI- TECH RESOURCE MANAGEMENT LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION		PAGE-38 - 42 43 NOT CLEAR	25/10/2021
7767	7764	0710102051292021/1	MR. VISHAL SWARA Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		PAGE 61 62 100 NOT CLEAR	10/11/2021
7768	7765	0710102120172019/8	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2 019		Date mismatch of Notary , Double pagination	8/9/2021
7769	7766	0710102018862018/6	SH MUNEESH BAJAJ Vs. M/S DIVINE INFRACON PTV LTD		Sec 460 of the Companies Act , 2013	COMPANY PETITION (COMPANIES		Wrongly filed here	20/09/2021
7770	7767	0710102045882021/2	STATE BANK OF INDIA Vs. VIKAS AGGARWAL		Section 95(1)	COMPANY PETITION IB		Wrongly filed here	20/09/2021
7771	7768	0710102051032021/2	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)20		Index missing	20/09/2021
7772	7769	0710102051032021/3	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)20		Index missing	20/09/2021
7773	7770	0710102095712020/1			Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES		E-stamp and Affidavit date are not matching	20/09/2021
7774	7771	0710102140242019/7	YUG INTERNATIONAL PRIVATE LIMITED Vs. INDO LAMINATES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2874(ND)2		E-stamp missing	21/09/2021
7775	7772	0710102002732020/1 6	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)20 20		E-stamp missing	21/09/2021
7776	7773	0710102060922020/7	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON		IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)20		no court fee and welfare fee on vakalatnama	20/09/2021
7777	7774	0710102002622019/2 4	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)20		Pg.51 document illegible, no court fee and welfare	21/09/2021
7778	7775	0710102009722020/1	VMS BATHWARE PRIVATE LIMITED Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/344(ND)20 20		No true copy in Annexure 10,11	21/09/2021

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	7776	1	SATYA NARAIN GARG Vs.		IBC under Sec 7	COMPANY	-	Please mention	21/09/2021
	0	07 10 1020000 4202 172	FERROUS TOWNSHIP		ibo andor oco r	PETITION IB		hindi translation	21/00/2021
			PRIVATE LIMITED			(IBC)/180(ND)20		Annexure 24 to	
			I KIVATE EIMITED			21		29 number on	
						21		english	
								translation also	
								true copy should	
								be every pages,	
7779								pg. 60 to 62 not	
								readable, not	
								english	
								translation copy	
								of pg. no.74, pg.	
								no. 122 Annexure	
								R/9 not mention	
								on translation	
								copy, english	
	7777	0710102037082021/1	RAJIV CHAKRABORTY Vs.		Sec 60(5)	INTERLOCUTO		Page no. 10 , 11	21/09/2021
7780			COMMISSIONER OF			RY		missing, page no.	
' ' ' ' '			CUSTOMS (IMPORTS)			APPLICATION		12 double pages,	
						(I.B.C)/3469(PB)		no pagination	
	7778	0710102093552019/2	RAGHAV MALIK Vs.		IBC under Sec 7	COMPANY		No stamp paper,	21/09/2021
			FERROUS			PETITION IB		no true copy in	
7781			INFRASTRUCTURE			(IBC)/1433(ND)2		annexure 17 also	
			PRIVATE LIMITED			019		print not clear,	
								no true copy in	
	7779	0710200424232018/1	M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		order copy not	21/09/2021
7782		0	KUMAR VERMA Vs. M/S			PETITION IB		mention in all	
			AIR INDIA LTD.			(IBC)/298(ND)20		volume	
	7780	0710102000722018/1	RAVINDER PAL SINGH		Application under	COMPANY		Documents	21/09/2021
		5	LAMBA Vs. SATKAR AIR		any other	PETITION IB		wrong uploaded	
7783			CARGO SERVICES		provisions	(IBC)/361(PB)20		3.1	
			PRIVATE LIMITED			18			
	7781	+	GAMMON ENGINEERS &		Sec 60(5)	INTERLOCUTO		Page 239 Stamp	21/09/2021
			CONTRACTORS PVT. LTD.			RY		paper according	
7784			Vs. M/S INTELLICITY			APPLICATION		to PDF Not Clear	
			BUSINESS PARK PVT.			(I.B.C)/3954(PB)		At all in Vol 2	
	7782	0710102055252021/1	BRAHM DATT VERMA Vs.		Application under	INTERLOCUTO		Index missing,	23/09/2021
7785			NEHA JAIN		any other	RY		Welfare Fee	
					provisions - IBC	APPLICATION		stamp and COurt	
	7783	0710102082812020/6	AMIT GEONKA Vs.		Rule 11 of NCLT,	INTERLOCUTO		Vakalatnama Not	23/09/2021
7786	55	J. 10102052012020/0	7 323		2016	RY		clear	
						APPLICATION			
	7784	0710102092782020/5	CANARA BANK Vs. N S P		IBC under Sec 7	COMPANY		Page 4	23/09/2021
	,,,,,	0. 10 1020321 02020/3	ASSOCIATES (INDIA) PVT		ibo under dec /	PETITION IB		& 5	20/03/202 I
7787			LTD			(IBC)/1082(ND)2		according to PDF	
' ' ' '						020		wrongly filed in	
						020			
						1		Hindi;it should be	

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	7785	0710102101242020/1	BHARAT JATROPHA GARDEN ESTATES		Rule 11 of NCLT	COMPANY APPLICATION(True Copy sign missing in Pages	23/09/2021
7788			PRIVATE LIMITED Vs.			COMPANIES		3 to 8 according	
			REGISTRAR OF			ACT)/649(ND)20		to PDF	
			COMPANIES NCT OF			20		10.12.	
	7786	0710102106552020/3	BVG INDIA LIMITED Vs.		IBC Under Sec 9	COMPANY		E-stamp missing	23/09/2021
			THREE C FACILITY			PETITION IB			
7789			MANAGEMENT PRIVATE			(IBC)/1114(ND)2			
			LIMITED			020			
	7787	0710102110482020/7	TRANS ASIAN SHIPPING		IBC Under Sec 9	COMPANY		Proof of service	23/09/2021
7700			SERVICES PRIVATE			PETITION IB		missing	
7790			LIMITED Vs. BLUE BIRD			(IBC)/1126(ND)2			
			LOGISTICS PRIVATE			020			
	7788	0710102113742019/1	KESRI ALLOYS PRIVATE		IBC Under Sec 9	COMPANY		Wrongly filed	23/09/2021
7791			LIMITED Vs. HINDON			PETITION IB		here	
			FORGE PRIVATE LIMITED			(IBC)/1997(ND)2			
	7789	0710102004532021/4	VINEET AGGARWAL Vs.		Application under	INTERLOCUTO		The date of the	23/09/2021
7792			PRINCIPAL CHIEF		any other	RY		affidavit should	
1192			COMMISSIONER OF		provisions - IBC	APPLICATION		not be earlier	
			INCOME TAX DELHI			(I.B.C)/392(ND)2		than the date of	
	7790	0710102112472019/1	YOGESH		IBC Under Sec 9	COMPANY		Court fees and	23/09/2021
		6	GOPALAKRISHANA			PETITION IB		welfare missing	
7793			NAYAK PROP OF M/S			(IBC)/2013(ND)2		on vakalatnama	
			VINAYAKA ENTERPRISES			019			
			Vs. SOLO METALS						
	7791	0710102112472019/1	YOGESH		IBC Under Sec 9	COMPANY		Notary date	23/09/2021
		7	GOPALAKRISHANA			PETITION IB		missing on	
7794			NAYAK PROP OF M/S			(IBC)/2013(ND)2		affidavit, court	
			VINAYAKA ENTERPRISES			019		fees and welfare	
			Vs. SOLO METALS					missing on	
	7792	0710102112472019/1	YOGESH		IBC Under Sec 9	COMPANY		Court fees and	23/09/2021
		8	GOPALAKRISHANA			PETITION IB		welfare is	
7795			NAYAK PROP OF M/S			(IBC)/2013(ND)2		missing on	
			VINAYAKA ENTERPRISES			019		vakalatnama	
			Vs. SOLO METALS						
	7793	0710102112472019/1	YOGESH		IBC Under Sec 9	COMPANY			23/09/2021
		9	GOPALAKRISHANA			PETITION IB		pages not clear	
7796			NAYAK PROP OF M/S			(IBC)/2013(ND)2		need true type	
			VINAYAKA ENTERPRISES			019		сору,	
			Vs. SOLO METALS						
7797	7794	0710102152502019/8			IBC Under Sec 9	COMPANY		No Index, No	23/09/2021
			GENEXIS INDIA PRIVATE			PETITION IB		Pagination	
	7795	0710102041982021/6	BALAJI DUROBUILD		IBC Under Sec 9	COMPANY		Merge	23/09/2021
7798			PRIATE LIMITED Vs.			PETITION IB		documents in the	
			SANDWOODS INFRATECH			(IBC)/292(ND)20		single pdf, align	
			PROJECTS PRIVATE			21		document	
7766	7796	0710102040922021/4			IBC Under Sec 9	COMPANY		E-stamp missing	23/09/2021
7799			GENERAL MILLS Vs.			PETITION IB			
			TIRUPATI COATINGS PVT			(IBC)/302(ND)20			

	Α	В	С	D E	F	G H	I
	7797	0710102011212021/5	ANIL KUMAR Vs. PUNJAB	Sec 60(5)	INTERLOCUTO	Court Fee stamp	23/09/2021
800			NATIONAL BANK AND		RY	missing in	
			ORS.		APPLICATION	Vakalatnama	
	7798	0710102011772021/4	ULTRATECH CEMENT LTD	IBC Under Sec 9	COMPANY	Court fee nd	23/09/2021
301			Vs. UNIVERSAL		PETITION IB	welfare fee is not	
			JOURNEYS INDIA PVT		(IBC)/170(ND)20	available	
	7799	0710102017572020/3	MONTAGE GLOBAL PVT.	IBC Under Sec 9	COMPANY	Wrongly filed	23/09/2021
302			LTD. Vs. HIMALAYA		PETITION IB	here	
			FOOD INTERNATIONAL		(IBC)/491(ND)20		
	7800	0710102019322020/6	M/S SALASAR BUILDERS	IBC Under Sec 9	COMPANY	Index missing,	23/09/2021
303			Vs. M/S NORTH		PETITION IB	Document filed	
			RAJASTHAN BUILDWELL		(IBC)/512(ND)20	twice	
304	7801	0710102019632020/2	VAIBHAV TIMBERS Vs.	IBC Under Sec 9	COMPANY	Sub-title missing	23/09/2021
04			SOHO FOUNDATION		PETITION IB	in Page 1	
	7802	0710102157222019/6	NEHIT BANTHIA Vs.	IBC Under Sec 9	COMPANY	No Index, No	23/09/2021
05			FIITJEE LIMITED		PETITION IB	Pagination	
.00	7803		ADITYA AHALAWAT Vs.		COMPANY	No Index, No	23/09/2021
806			FIITJEE LIMITED		PETITION IB	Pagination	
	7804	0710102004322019/8			COMPANY	Page no. 1 - 7	23/09/2021
		0.10102001022010.0	ENGINEERS Vs.		PETITION IB	sign missing,	
07			CHANDRALEKHA		(IBC)/285(ND)20	-ig.:g,	
			CONSTRUCTIONS PVT.		19		
	7805		CA ANIL MATTA Vs. PURI		COMPANY	Wrong e-filling,	23/09/2021
			CONSTRUCTION PVT.	` '	APPLICATION(I	application and	
80			LTD.		BC)/237(ND)201	report need to file	
					9	in IA, file	
	7806	0710102021042021/5	PANKAJ NARANG Vs.	Sec 43(1) r/w Sec	INTERLOCUTO	Page no. 18 - 201	23/09/2021
		0.1010202101202170	HIMANSHU AGARWAL &	` '	RY	true copy sign	
09			OTHERS		APPLICATION	missing, Page	
					(I.B.C)/1917(ND)	no. 124 - 195	
					2021	remove dim	
	7807	0710102040922021/5	THE MODI OII &		COMPANY	E-stamp and	23/09/2021
310	1001	07 10 1020 4032202 170	GENERAL MILLS Vs.		PETITION IB	Affidavit date are	20/03/2021
			TIRUPATI COATINGS PVT		(IBC)/302(ND)20	not matching	
	7808	0710102041032024/4	R S SURGICALS PRIVATE	 	COMPANY	E-stamp and	23/09/2021
	, 000	0. 10102041032021/4	LIMITED Vs. FOCUS		PETITION IB	Affidavit date are	20/03/2021
11			IMAGING AND RESEARCH		(IBC)/313(ND)20	not matching	
			CENTRE PRIVATE		21	not matering	
	7809		STATE TAX OFFICER - 3		INTERLOCUTO	Pages 39 to 47	21/09/2021
312	1009	01 10 102032332021/1	Vs. ALOK KUMAR	* *	RY	according to PDF	
. 12			AGARWAL		APPLICATION	Not filed properly	
	7810	0710102036682021/2			COMPANY	Case Number,	22/09/2021
	1010		PRIVATE LIMITED Vs.			Case Number, Case Name and	ZZ/U3/ZUZ I
13			THE REGISTRAR OF		APPEAL(COMP ANIES		
113						Index All are	
			COMPANIES NCT OF		ACT)/98(ND)202	msising	
	7044		DELHI AND HARYANA		1 COMPANY		20/00/2024
	7811	0710102055192021/1		` ''	COMPANY	Index msising	22/09/2021
14			MECAMIDI HPP INDIA	. ,,	PETITION		
	1		PRIVATE LTD.	244(1),Section 246	(COMPANIES		Ì

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	7812	0710102012932021/1	DURHA VITRAK PRIVATE		Application under	INTERLOCUTO		No true copy on	22/09/2021
7815			LIMITED UNDER CIRP Vs.		any other	RY		Annexure	
			SANDEEP MEHNDIRATTA		provisions - IBC	APPLICATION			
	7813	0710102012932021/2	DURHA VITRAK PRIVATE		Application under	INTERLOCUTO		No true copy in	22/09/2021
7816			LIMITED UNDER CIRP Vs.		any other	RY		Annexure	
			SANDEEP MEHNDIRATTA		provisions - IBC	APPLICATION			
	7814	0710102022652018/2	MR. MOHAN AGARWAL		IBC under Sec 7	COMPANY		Court fee is	22/09/2021
7817		4	Vs. M/S. CROWN			PETITION IB		insufficient	
			REALTECH PRIVATE			(IBC)/1565(PB)2			
	7815	0710102029922020/6	ANURUTAN TEXTILES		IBC Under Sec 9	COMPANY		same extra	22/09/2021
7818			PRIVATE LIMITED Vs.			PETITION IB		document delete	
7010			METAPHOR EXIM			(IBC)/760(ND)20			
			PRIVATE LIMITED			20			
	7816	0710102031692021/1	RAJESH KUMAR GUPTA		Sec 60(5)	INTERLOCUTO		FILE IN ONE PDF	22/09/2021
7819			Vs. RABINDRA KUMAR		. ,	RY			
			MINTRI			APPLICATION			
	7817	0710102031962020/5	NISUS FINANCE &		Application under	INTERLOCUTO		Pg. no.290 not	22/09/2021
			INVESTMENT MANAGERS		any other	RY		Court fee and	
7820			LLP Vs. M/S. EARTHCON		provisions - IBC	APPLICATION		welfare fee on	
			INFRACON PVT. LTD.			(I.B.C)/1957(ND)		vakalatnama, Not	
						2020		Welfare fee	
	7818	0710102048122021/2	YOGANDRA KUMAR		Sec. 241(1)	COMPANY		Case Number	22/09/2021
7004			CHAUDHARI Vs. M/S ASIA		, ,	PETITION		and Index	
7821			PACIFIC BLACK ROCKS			(COMPANIES		misisng	
			(INDIA) PRIVATE LIMITED			ACT)/117(ND)20			
	7819	0710102048122021/3	YOGANDRA KUMAR		Sec. 241(1)	COMPANY		Index missing	22/09/2021
7000			CHAUDHARI Vs. M/S ASIA		, ,	PETITION			
7822			PACIFIC BLACK ROCKS			(COMPANIES			
			(INDIA) PRIVATE LIMITED			ACT)/117(ND)20			
	7820	0710102056332021/1	RAJESH SHARMA Vs.		Sec 60(5)	INTERLOCUTO		PLEASE FILE IN	22/09/2021
7000			RESOLUTION			RY		ONE PDF	
7823			PROFESSIONAL OF			APPLICATION			
			TODAY HOMES NOIDA			(I.B.C)/3538(PB)			
	7821	0710102422882018/2	SUNIL HANDA AND ORS		IBC under Sec 7	COMPANY		FILE IN ONE PDF	22/09/2021
7824		5	Vs. TODAY HOMES			PETITION IB			
			NOIDA PVT LTD			(IBC)/923(PB)20			
	7822	0710102000722018/1	RAVINDER PAL SINGH		Application under	COMPANY		E-stamp msising	21/09/2021
7005		6	LAMBA Vs. SATKAR AIR		any other	PETITION IB		& P.O.S	
7825			CARGO SERVICES		provisions	(IBC)/361(PB)20		Not clear	
			PRIVATE LIMITED		•	18			
	7823		RAVINDER PAL SINGH		Application under	COMPANY		E-stamp msising	21/09/2021
		7	LAMBA Vs. SATKAR AIR		any other	PETITION IB		& P.O.S	
7826			CARGO SERVICES		provisions	(IBC)/361(PB)20		Not clear	
			PRIVATE LIMITED		•	18			
	7824		JAGAT PAL PALIWAL AND		IBC under Sec 7	COMPANY		E-stamp missing	21/09/2021
7827		1	ANR Vs. JASSUM			PETITION IB			
			PROPCON PROJECTS			(IBC)/1756(PB)2			
7000	7825		ICICI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		Page 38 to 40	21/09/2021
7828			ESSAR POWER M.P			PETITION IB		according to PDF	

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7829	7826	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)20 21		Sub-title is missing in Page 2 according to PDF, E-stamp missing, Welfare	22/09/2021
7830	7827	710102065482021	RANJIT KAPOOR VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)20	LexCounsel	Fees Not Paid	10/9/2021
7831	7828	710102067322021	RATYAL CONSTRUCTIONS PRIVATE LIMITED VS T R SAWHNEY AUTOMOBILES	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/138(ND)20 21	Samarendra Kumar	Fees Not Paid	17/09/2021
7832	7829	710102068142021	STATE TAX OFFICER AMAINDAKARAI ASSESSMENT CIRCLE VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL SINGHAL	Application	Sec 60(5)		Assistant Commissioner	main case not link with application	20/09/2021
7833	7830	710102068242021	MANSIJ ARYA VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/915(ND)20 20	MANSIJ ARYA	pg-42 and 43 missed	20/09/2021
7834	7831	710102068352021	SANJEEV NAKRA VS M/S PEARL VISION PVT. LTD.	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2	Swanit Chaudhry	case type wrong	21/09/2021
7835	7832	710102068362021		Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2 018	Vaibhav Verma	index missing and section wrong and case type wrong and welfare court	21/09/2021
7836	7833	710102049742021	MR MOHAN AGARWAL VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2	Siddharth Bhatli	Pg-62,68 to 73 ,76,78,82,90 to 94,	19/07/2021
7837	7834	710102053552021	RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body		Pranav	stamp paper notary missing and case type wrong	30/07/2021

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7838	7835	710102068572021	FIITJEE LIMITED VS NEHIT BANTHIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Manisha	46,53,62,77,105,1 11,118,127,142,14 9,164,190,195,197 ,223,227,232,233, 235,243,253,291,2 99-300,314,318- 321,334-335 not clear page 89-90 cut page and volume2 contains	
7839	7836	710102068722021	MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD.	Restoration Application (Companies Act)	Sec 424 (3)		Sujit	main case not link and wrong case type	22/09/2021
7840	7837	710102055392021	BETA INFRTECH P LTD VS PNB	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)20	RAJA	affidavit back date Pg-29,30,31 not clear	6/8/2021
7841	7838	710102059142021	MANOHAR LAL VIJ VS SHIV KUMAR GOEL	Interlocutory Application (I.B.C)	Sec 66(1)		Manohar Lal Vij	due payment for section 43 section wrong for 66 please choose for any other option Pg-293 to 307 ,314,317,3019,320 ,not clear please upload clear and properly upload (" " " Please delete previous	20/08/2021
7842	7839	710102084752020	AADHAAR GROUP LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Two different petition uploaded, upload only correct	2/9/2020
7843	7840	710102067352021		Company Petition IB (IBC)	IBC under Sec 7		INTEC CAPITAL LIMITED		17/09/2021
7844	7841	710102067742021	FLOVEL HYDRO TECHNOLOGIES PRIVATE	Intervention Petition(Com panies Act)	Rule 11 of NCLT		Vipul	Memo of parties /list of dates & events / synopsis	18/09/2021
7845	7842	710102068392021	VNPV REAL TV LLP VS RADIUS INFRATEL PVT	Contempt Petition (IBC)	Sec 60(5)		Krishan Kumar	Main case not link/wrong	21/09/2021

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7846	7843	710102068412021	UNION OF INDIA THROUGH SFIO VS AARTI MARKETING PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		sfioncit	Pages not clear 115,125 to 130,135,214,216,2 95A,298A,311A,3 18A,325A,331A,3 52A,355A,360A,3 61A,375A,pages in hindi 343,344,2nd volume index missed,no welfare and court fees in vakaltnama,and PoA missed with nclt form 12, MoA	21/09/2021
7847	7844	710102051522021	GYAN PRAKASH AGRAWAL VS SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 140 (4)		GYAN PRAKASH AGRAWAL	Mentiond synopsis & Description of Seamp; amp; amp; amp; amp; amp; amp; list of dates	24/07/2021
7848	7845	710102059712021	HEM SINGH BHARANA VS HI-POINT INVESTMENT AND FINANCE PVT. LTD. THROUGH ITS RESOLUTION PROFESSIONAL	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vaibhav Manu Srivastava		23/08/2021
7849	7846	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
7850	7847	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	10/7/2021
7851	7848	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
7852	7849	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
7853	7850	710102042662021	MKG INDUSTRIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile the	17/09/2021
7854	7851	710102056662021	SHRI RADHEY MINES PVT LTD Vs. ROC		Sec 252 (1)			Documents not available, please	15/09/2021

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7855	7852	710102077242019	BHARAT CHUGH Vs.	5	IBC under Sec 7	,	3	Documents not available, please refile the	15/04/2021
7856	7853	710102096552020	ASHOK LAMBA Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)			Documents not available, please refile the	15/09/2021
7857	7854	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents no available, please refile the	17/09/2021
7858	7855	710200411452018	M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT.		IBC Under Sec 9			Wrong e-filing, need to file in IA	16/09/2021
7859	7856	710000067512021	Mitsui Chemicals India Private Limited					Form 3c missing	17/09/2021
	7857	710102068212021	ASR Market Ventures Pvt					Form 3c missing	20/09/2021
	7858	710102068202021	ASR Market Ventures Pvt						20/09/2021
	7859	710102068192021	ASR Market Ventures Pvt					Form 3c missing	20/09/2021
7863	7860	710102069552021	ROMA KAPUR VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/63(ND)202	Aayush	stamp paper missed and page -4 not clear Rul- 11 not mention	24/09/2021
7864	7861	710102118742020	GOPAL LAL BARER VS ASSISTANT COMMISSIONER OF INCOME TAX	Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)20 17	Gopal Lal Baser	Page not clear-17 (" " " document not present here please upload again	
7865	7862	710102014092021	MAJOR GAURAV SHARMA & ORS. VS VGA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2690(ND)2	ANASUYA CHOUDHURY	E-stamp paper missed for one affidavit	17/02/2021
7866	7863	710102068952021	JM MANPOWER AND SECURITY LTD. VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/718(ND)20 19	ANANNYA	as per your request from telephonic communication	23/09/2021
7867	7864	710102068962021		Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/589(PB)20	ANVEESH	need to additional document	23/09/2021
7868	7865	710102068882021	SARMA VS DEEP	Application (I.B.C)	Application under any other provisions-IBC,Application	COMPANY PETITION IB (IBC)/875(PB)20 20	Swarnendu	due payment for section 49 and 66 True copy sign missed please	23/09/2021
7869	7866	710102069242021	AKASH SHINGHAL VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2122(ND)2	AKASH	81-82,196-207 not clear page	23/09/2021

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'870	7867	710102069302021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/731(PB)20	Tishampati Sen	e-stamp paper notarized missed sign missed on	24/09/2021
871	7868	710102069132021	RISHABH CHAND LODHA VS ANAND SONBHADRA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/651(ND)20	Rishabh Chand Lodha	section wrong	23/09/2021
872	7869	710102069652021	HNS PROJECTS PRIVATE LIMITED VS ROC DELHI	Company Petition (Companies Act)	Sec 252 (3)		Sheetal	Jurdiction is Harayana according to master index	24/09/2021
873	7870		MESTECH SERVICES PRIVATE LIMITED VS ANDHRA BANK		Sec. 230-232, Sec 234		ANOOP DAWAR	Pages not clear 134,137,138,162,1 63,164,343,344,pa ges cut 212,213,215,216,2 17,219 to 223,241,242,248,2 50, welfare and	28/09/2021
874	7871		ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	Wrong case type select, true copy sign in MoA &	11/8/2020
875	7872	710102068872021	VIMAL PARAKH VS THE REGISTRAR OF COMPANIES AND INCOME	Company Petition IB (IBC)	IBC Section 59		Ahsan Ahmad	28-30, 92-95, 155- 157, 166-167, not clear	23/09/2021
876	7873	0710102023572021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION		document not upload	23/09/2021
877	7874	0710102024322021/8	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTO RY APPLICATION		document not upload	23/09/2021
878	7875		LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)20		document not upload	21/09/2021
879	7876	0710102032062020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 66(1)	INTERLOCUTO RY APPLICATION		document not upload	8/9/2021
880	7877		MR. MANOJ GARG (RP FOR SUNAR JEWELS PRIVATE LIMITED) Vs. SONI INFRATECH PVT. LTD THROUGH IRP		Sec 30	INTERLOCUTO RY APPLICATION (I.B.C)/2433(PB) 2020		document not upload	23/09/2021
881	7878	0710102035742020/7			IBC Under Sec 9	COMPANY PETITION IB (IBC)/822(ND)20 20		document not upload	23/09/2021
'882	7879		ASHISH CHHAWCHHARIA Vs. U.P JAL VIDYUT NIGAM LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION		document not upload	24/09/2021

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	7880	0710102045122021/1	BIKRAM SINGH GUSAIN		19(2)	INTERLOCUTO		document not	24/09/2021
7883			Vs. TODAY HOMES			RY		upload	
			NOIDA PVT LTD			APPLICATION		-	
	7881	0710102050042021/3	JATIN BACHANI Vs.		Sec 60(5)	INTERLOCUTO		document not	24/09/2021
7884			THREE C PROJECTS			RY		upload	
			PRIVATE LIMITED			APPLICATION			
	7882	0710102030982018/1	PVM INNVENSYS		IBC Under Sec 9	COMPANY		document not	23/09/2021
7885		5	PRIVATE LIMITED Vs. C-			PETITION IB		upload	
1,000			TEL INFOSYSTEMS			(IBC)/295(ND)20			
			PRIVATE LIMITED			19			
	7883	0710102063262021/1	MS/ THREE C UNIVERSAL		Sec. 97(1)	COMPANY		document not	24/09/2021
			DEVELOPERS PRIVATE			PETITION		upload	
7886			LIMITED Vs. CONSTANT			(COMPANIES			
			EFINE INFOSOFTECH			ACT)/157(ND)20			
			PRIVATE LIMITED			21			
	7884	0710102070882020/1			IBC under Sec	COMPANY		document not	24/09/2021
7887		1	DISTRIBUTORS PVT LTD		7,Rule 11 of NCLT,			upload	
			Vs. ARENA		2016	(IBC)/875(PB)20			
			SUPERSTRUCTURES PVT			20			
	7885	0710102095502019/5	MEKASTER FINLASE		IBC under Sec 7	COMPANY		document not	24/09/2021
7888			PRIVATE LIMITED Vs.			PETITION IB		upload	
			SAHA BUILDESTATES			(IBC)/1482(ND)2			
			PRIVATE LIMITED			019			
	7886	0710102080012020/8			Sec 43(1) r/w Sec	INTERLOCUTO		document not	24/09/2021
7889			VIKRAM SINGH		44 (1)	RY		upload	
					0 (0(1))	APPLICATION			0.4/0.0/0.04
7000	7887	0710102080012020/9			Sec 43(1) r/w Sec	INTERLOCUTO		document not	24/09/2021
7890			VIKRAM SINGH		44 (1)	RY		upload	
	7888	0740402004092040/4	CORPORATION BANK Vs.		IBC under Sec 7	APPLICATION COMPANY		decument not	24/09/2021
7891	7000		M/S PATNA HIGHWAY		ibc under Sec /	PETITION IB		document not upload	24/09/2021
7031			PROJECTS LIMITED			(IBC)/1504(PB)2		upioau	
	7889	0710102096282020/6			Application under	INTERLOCUTO		document not	24/09/2021
7892	1009	07 10 10209020202070	NAVNEET RAGHUVANSHI		any other	RY		upload	24/09/2021
7002			NAVIVEET NAGITOVANOTII		provisions - IBC	APPLICATION		иріови	
	7890	0710102027102021/2	DEVI INDUSTRIAI		•	INTERLOCUTO		document not	24/09/2021
		J. 10102021 102021/2	ENGINEERS Vs.		250 00(0)	RY		upload	_ */********
7893			CHANDRALEKHA			APPLICATION		apiouu	
			CONSTRUCTIONS PVT.			(I.B.C)/3372(ND)			
	7891		ANURUTAN TEXTILES		IBC Under Sec 9	COMPANY		document not	24/09/2021
			PRIVATE LIMITED Vs.			PETITION IB		upload	
7894			METAPHOR EXIM			(IBC)/760(ND)20			
			PRIVATE LIMITED			20			
	7892		MANIMUDRA VINCOM		IBC under Sec 7	COMPANY		document not	24/09/2021
7005			PRIVATE LIMITED Vs.			PETITION IB		upload	
7895			CLARITY ROADLINK			(IBC)/275(ND)20			
			PRIVATE LIMITED			21			

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	7893	_	OMANSH ENTERPRISES	U	IBC under Sec 7	COMPANY	9	document not	24/09/2021
7896			LIMITED Vs. KAYEM FOOD INDUSTRIES			PETITION IB (IBC)/291(ND)20		upload	
7897	7894		PRIVATE LIMITED M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)20 21		document not upload	24/09/2021
7898	7895	0710102043512021/2			IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)20 21		document not upload	24/09/2021
7899	7896	0710102047802021/3	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION		document not upload	24/09/2021
7900	7897	0710102047802021/4	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION		document not upload	24/09/2021
7901	7898		USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)20		document not upload	24/09/2021
7902	7899	0710102064532021/1	EMPLOYEES PROVIDENT FUND ORGANISATION Vs. KHULLAR HOSPITALITY PVT. LTD.		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/4018(ND)		document not upload	24/09/2021
7903	7900	0710102414592018/1 7	DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS		IBC under Sec 7	COMPANY PETITION IB (IBC)/245(PB)20		DOCUMENT NOT UPLOAD	27/09/2021
7904	7901		MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	27/09/2021
7905	7902		NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)20 20		document not upload	27/09/2021
7906	7903	2	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)20		document not upload	27/09/2021
7907	7904		RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2		DOCUMENT NOT UPLOAD	27/09/2021
7908	7905	0710102003632020/2	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)20 20		document not upload	27/09/2021
7909	7906	0710102016262021/1	SHAILA SINGH Vs. ALPHA CORP DEVELOPMENT PVT LTD		Sec 60(5)	INTERLOCUTO RY APPLICATION		document not upload	27/09/2021

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7910	7907	710102070072021	VS WAVE MEGACITY CENTRE PRIVATE LTD.	Intervention Petition (IBC)	Sec 60(5)		Dhruv	page:38 not clear, 3 rs court fee missed in every	26/09/2021
7911	7908	710102068542021	NON VOILENCE PROJECT FOUNDTAION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		VIDEH VAISH	petition uncompleted	22/09/2021
7912	7909	710102069032021	MS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Com panies Act)	Sec 425		Adv	Synopsis/list of dates & mp; amp; amp; events missed, Pages not clear, 51,52,56,57,58,va	23/09/2021
7913	7910	710102070022021	MAT CONSULTANTS/ TS NALWA VS M/S ABW INFRASTRUCTURE LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)20 18	NAGARAJ SUBRAMANIAN	Pg-1 section mention is 60(5) and in index it is mention rule 11,affidavit is of	26/09/2021
7914	7911	710102061522021	LALIT MOHAN VS TODAY HOMES NOIDA PVT LTD		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3105(ND)2 019	CA. Reshma Mittal	due payment of other section(two section mention in index),Main case number in file not correct(it start with CP not	28/08/2021
7915	7912	0710102056762021/1	KONCEPT SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/120(ND)20 21		document not upload	27/09/2021
7916	7913	0710102065372021/1	ADI LIM BILIMORIA Vs. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/421(ND)20		document not upload	27/09/2021
7917	7914	0710102065472021/1	KDP BUILDWELL PRIVATE LIMITED Vs. CAPITAL TRADE LINKS		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION		document not upload	27/09/2021
7918		0710102025642020/1 1	PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD			COMPANY PETITION IB (IBC)/651(ND)20 20		upload	27/09/2021
7919	7916	0710102032122021/3	ANAND SONBHADRA Vs. GREATER NOIDA AUTHORITY		Sec 60(5),19(2)	INTERLOCUTO RY APPLICATION		document not upload	28/09/2021

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	7917	0710102021672020/3	SUPERNOVA TECH		Application under	COMPANY		document not	27/09/2021
			CRAFT ENGINEERING		any other	APPLICATION(I		upload	
7920			OVERSEAS LIMITED Vs.		provisions - IBC	BC)/1349(ND)20		•	
			VALTRON TECNOLOGIES			20			
			PRIVATE LIMITED						
	7918	0710102024672020/3	ALLAHABAD BANK Vs.		IBC under Sec 7	COMPANY		document not	27/09/2021
7921			M/S MAHAMAYA			PETITION IB		upload	
			EXPORTS PRIVATE			(IBC)/687(PB)20			
	7919	0710102024672020/4	ALLAHABAD BANK Vs.		IBC under Sec 7	COMPANY		document not	27/09/2021
7922			M/S MAHAMAYA			PETITION IB		upload	
			EXPORTS PRIVATE			(IBC)/687(PB)20			
	7920	0710102065512020/2	SONIKA THUKRAL Vs.		Sec 60(5)	INTERLOCUTO		document not	24/09/2020
7923			UNNATI FORTUNE			RY		upload	
			HOLDINGS LIMITED			APPLICATION			
	7921	0710102066782020/1	SERIOUS FRAUD		Sec 241 (2)	COMPANY		document not	28/09/2021
7924		0	INVESTIGATION OFFICE			PETITION		upload	
7027			Vs. CENTURY			(COMPANIES			
			COMMUNICATION LTD &			ACT)/99(ND)202			
7925	7922	0710102082552020/4	EAST INDIA UDYOG		IBC Under Sec 9	COMPANY		document not	28/09/2021
			LIMITED Vs. SPML INFRA			PETITION IB		upload	
	7923	0710102087232020/1	SMT. ASHA BALI Vs. M/S.		Sec. 241(1)	COMPANY		document not	29/09/2021
7926		3	BALI & CO. PVT. LTD.			PETITION		upload	
						(COMPANIES			
	7924	0710102142072019/5	RAJNEESH KUMAR Vs.		IBC Under Sec 9	COMPANY		DOCUMENT NOT	29/09/2021
7927			KLV NEW TECH			PETITION IB		UPLOAD	
			CONSTRUCTIONS PVT.			(IBC)/2995(ND)2			
7928	7925	0710102052642021/3	VITERRA INDIA PVT. LTD.		IBC Under Sec 9	COMPANY		document not	16/09/2021
			Vs. BUDDHA GLOBAL		-	PETITION IB		upload	
	7926	0710102054742021/1	SITA RAM THAPAR Vs.		Sec 60(5)	INTERLOCUTO		document not	28/09/2021
7929			ANAND SONBHADRA			RY		upload	
			(RESOLUTION			APPLICATION			
			PROFESSIONAL)			(I.B.C)/3772(ND)			
	7927	0710102059662021/1	RANJEET KUMAR VERMA		Sec. 12A	INTERLOCUTO		document not	28/09/2021
7930			Vs. SUKHDEV MADANI			RY		upload	
	7000	07404000700000000	DI ACIZIE O CONO		Ammlianting or over of	APPLICATION		d = == = :- 4 4	47/00/0004
7931	7928	0710102073822020/2			Application under	COMPANY		document not	17/09/2021
1931			CALCUTTA & ORS Vs.		any other	APPLICATION(upload	
	7000		BLACKIE & SON		provisions	COMPANIES		1	00/00/0004
	7929	0710102073822020/3			Application under			document not	28/09/2021
7932			CALCUTTA & ORS Vs.		any other	APPLICATION(upload	
	7930		BLACKIE & SON ARUMANI TRADERS Vs.		provisions	COMPANY		document not	20/00/2024
7933	1930	07 10 10207754202077	SARU INTERNATIONAL		IBC Under Sec 9	PETITION IB		document not	28/09/2021
1 933			PRIVATE LIMITED					upload	
	7931		ARUMANI TRADERS Vs.		IBC Under Sec 9	(IBC)/100(ND)20 COMPANY		document not	28/09/2021
7934	1901	01 10 1020/ / 542020/8	SARU INTERNATIONAL		ibo oliuer sec 9	PETITION IB			20/03/2021
1934			PRIVATE LIMITED			(IBC)/100(ND)20		upload	
		1	LUIANE FIMILIED					I	

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	A 7932		BAS INFRASTRUCTURE	D	Rule 11 of NCLT	COMPANY	G	document not	28/09/2021
	1932	07 10 10200203202072	SOLUTIONS PVT. LTD Vs.		Rule II OI NCLI	APPLICATION(upload	20/09/2021
7935			REGISTRAR OF			COMPANIES		иріоац	
			COMPANIES NCT						
	7022	074040000000000000			Dula 44 of NOLT	ACT)/612(ND)20		de economit met	20/00/2024
	7933	0710102082032020/3	BAS INFRASTRUCTURE		Rule 11 of NCLT	COMPANY		document not	28/09/2021
7936			SOLUTIONS PVT. LTD Vs.			APPLICATION(upload	
			REGISTRAR OF			COMPANIES			
	7004	074040000040040	COMPANIES NCT		IDO Io O 7	ACT)/612(ND)20		4	00/00/0004
7937	7934	0/10102082212019/6	M/S S.S. ENTERPRISES		IBC under Sec 7	COMPANY		document not	28/09/2021
1931			Vs. HOMES CONNECT			PETITION IB		upload	
		07404000000004040	DEVELOPERS PVT. LTD		10011 1 0 0	(IBC)/1094(ND)2			00/00/0004
	7935		M/S. ADVANCE CARGO		IBC Under Sec 9	COMPANY		document not	28/09/2021
7938		0	MOVERS (INDIA) PVT Vs.			PETITION IB		upload	
			SBS TRASPOLE			(IBC)/1373(ND)2			
			LOGISTICS PVT LTD			019			
	7936		SMT. ASHA BALI Vs. M/S.		Sec. 241(1)	COMPANY		document not	28/09/2021
7939		4	BALI & CO. PVT. LTD.			PETITION		upload	
						(COMPANIES			
	7937	0710102096652019/6	GURUANSH REALTECH		Sub-section (I) of	CA(A) MERGER		document not	28/09/2021
7940			PRIVATE LIMITED Vs. HOI		section 230	AND		upload	
			FOOD CONCEPTS			AMALGAMATIO			
			PRIVATE UMITED			N(COMPANIES			
	7938	0710102097002020/2	PANKAJ KUMAR SINGHAL		19(2)	INTERLOCUTO		document not	28/09/2021
7941			Vs. MANOJ KUMAR			RY		upload	
			CHAUDHARY & ORS			APPLICATION			
7942	7939	0710102031292018/1	PRIYANSHI ARORA Vs.		IBC under Sec 7	COMPANY		document not	28/09/2021
		0	DREAM PROCON PVT.			PETITION IB		upload	
	7940	0710102081822019/6			IBC Under Sec 9	COMPANY		document not	28/09/2021
7943			ENTERPRISES Vs. REAL			PETITION IB		upload	
			ELEVATORS LIMITED			(IBC)/1150(ND)2			
	7941	0710102081822019/7			IBC Under Sec 9	COMPANY		document not	14/09/2021
7944			ENTERPRISES Vs. REAL			PETITION IB		upload	
			ELEVATORS LIMITED			(IBC)/1150(ND)2			
	7942	0710102081822019/9			IBC Under Sec 9	COMPANY		document not	14/09/2021
7945			ENTERPRISES Vs. REAL			PETITION IB		upload	
			ELEVATORS LIMITED			(IBC)/1150(ND)2			
7946	7943	0710102031292018/1	PRIYANSHI ARORA Vs.		IBC under Sec 7	COMPANY		document not	29/09/2021
		1	DREAM PROCON PVT.			PETITION IB		upload	
	7944	0710102167852019/3	DK SOLAR PROJECTS &		IBC Under Sec 9	COMPANY		DOCUMENT NOT	29/09/2021
			VENTURES PRIVATE			PETITION IB		UPLOAD	
			LIMITED Vs. OVRVIEW			(IBC)/3463(ND)2			
7947			TECHNOLOGIES PRIVATE			019			
			LIMITED (FORMERLY						
			KNOWN AS M/S 8						
			MINUTES FUTURE						
	7945	0710120006832018/1	IL&FS FINANCIAL		IBC under Sec 7	COMPANY		DOCUMENT NOT	29/09/2021
7948		9	SERVICES PVT LTD Vs.			PETITION IB		UPLOAD	
			GOLDEN GLOW ESTATES			(IBC)/1038(PB)2			

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	7946	+	MUKESH THAREJA Vs.	В	Application under	COMPANY		DOCUMENT NOT	29/09/2021
949	1 340	07 1020000 19020 10/2	THAREJA METALS		any other	PETITION		UPLOAD	23/03/2021
0.0			PRIVATE LIMITED		provisions	(COMPANIES		OI LOAD	
	7947		MR S.K. HINDLESS Vs.		Application under	COMPANY		DOCUMENT NOT	29/09/2021
950	1341		M/S ROYAL HUNTING		any other	PETITION		UPLOAD	23/03/2021
000			HOTELS PVT LTD		provisions	(COMPANIES		UFLOAD	
	7948	0710102017622020/9			•	COMPANY		document not	29/09/2021
951	7940		INVESTIGATION OFFICE		Sec. 241(1)	PETITION			29/09/2021
901						(COMPANIES		upload	
	7040	0740402454242040/4	Vs. SUNAIR HOTELS EMAAR HOLDING II Vs.		Coo 244/4)	,		DOCUMENT NOT	20/00/2024
952	7949				Sec. 241(1)	COMPANY		DOCUMENT NOT	29/09/2021
952		1	EMAAR MGF LAND			PETITION		UPLOAD	
			LIMITED			(COMPANIES			
	7950		EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		DOCUMENT NOT	29/09/2021
953		4	EMAAR MGF LAND			PETITION		UPLOAD	
			LIMITED		_	(COMPANIES			
	7951		EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		DOCUMENT NOT	29/09/2021
954		5	EMAAR MGF LAND			PETITION		UPLOAD	
			LIMITED			(COMPANIES			
	7952	0710102151312019/4	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		DOCUMENT NOT	29/09/2021
955		9	EMAAR MGF LAND			PETITION		UPLOAD	
			LIMITED			(COMPANIES			
	7953	0710102151312019/5	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		DOCUMENT NOT	29/09/2021
956		0	EMAAR MGF LAND			PETITION		UPLOAD	
			LIMITED			(COMPANIES			
	7954	0710102024292021/1	WAVE MEGACITY		IBC Under Sec 10	COMPANY		document not	29/09/2021
957		8	CENTRE PRIVATE LTD.			PETITION IB		upload	
			Vs. T3HOLIDAYS PVT LTD			(IBC)/197(PB)20			
	7955	710000069052021	99 ALGORITHMS PVT LTD.					Plz Contact Help	29/09/2021
250								Desk Technical	
958								Issue 011-	
								24363846 e-	
	7956	710000068322021	Asian Hotels (East)					Plz Contact Help	29/09/2021
			Limited					Desk Technical	
959								Issue 011-	
								24363846 e-	
	7957	0710200400542011/3	M/S MMTC LTD Vs. M/S		Application under	COMPANY		DOCUMENT NOT	29/09/2021
960	7 3 3 7		INDIAN COMMODITY		any other	PETITION		UPLOAD	23/03/2021
000			EXCHANGE LTD		provisions	(COMPANIES		UFLOAD	
	7958	0740200440572049/4	M/S SYNERGY PROPERTY		IBC Under Sec 9	COMPANY		DOCUMENT NOT	20/00/2024
	1950		DEVLOPMENT SERVICES		IBC Ulluel Sec 9	PETITION IB		UPLOAD	29/09/2021
961								UPLUAD	
			PVT. LTD. Vs. PRIDE			(IBC)/271(ND)20			
	7050		HOTEL LTD.		IDO Harda O C	18		DOOUMENT NOT	00/00/0004
	7959		M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		DOCUMENT NOT	30/09/2021
962		1	KUMAR VERMA Vs. M/S			PETITION IB		UPLOAD	
			AIR INDIA LTD.			(IBC)/298(ND)20			
	7960		M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		DOCUMENT NOT	29/09/2021
963			KUMAR VERMA Vs. M/S			PETITION IB		UPLOAD	
			AIR INDIA LTD.			(IBC)/298(ND)20			

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	7961	0710102033362018/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		document not	30/09/2021
7964		2	Vs. TRISTAL GLOBAL			PETITION IB		upload	
			INFRASTRUCUTRE PVT			(IBC)/429(ND)20		•	
	7962	0710102037972021/1	SHUBHKAMNA FLAT		Sec 60(5)	INTERLOCUTO		document not	30/09/2021
7005			BUYERS WELFARE		. ,	RY		upload	
7965			ASSOCIATION Vs. ANAND			APPLICATION			
			SONBHADRA			(I.B.C)/2563(ND)			
	7963	0710102037972021/2	SHUBHKAMNA FLAT		Sec 60(5)	INTERLOCUTO		document not	30/09/2021
7966			BUYERS WELFARE		. ,	RY		upload	
7900			ASSOCIATION Vs. ANAND			APPLICATION			
			SONBHADRA			(I.B.C)/2563(ND)			
	7964	0710102407072018/3	COL SANJEEV DALAL		IBC under Sec 7	COMPANY		DOCUMENT NOT	30/09/2021
7007		3	RETD Vs. M/S			PETITION IB		UPLOAD	
7967			INTERNATIONAL			(IBC)/297(PB)20			
			RECREATION AND			18			
	7965	0710102415722018/4	DINESH CHAND JAIN &		IBC under Sec 7	COMPANY		DOCUMENT NOT	30/09/2021
7968		1	ORS. Vs. FANTASTIC			PETITION IB		UPLOAD	
			BUILDCON PVT. LTD. &			(IBC)/37(PB)201			
	7966	0710200400792013/2	MR S.K. HINDLESS Vs.		Application under	COMPANY		DOCUMENT NOT	29/09/2021
7969			M/S ROYAL HUNTING		any other	PETITION		UPLOAD	
			HOTELS PVT LTD		provisions	(COMPANIES			
	7967	0710200400792013/3	MR S.K. HINDLESS Vs.		Application under	COMPANY		DOCUMENT NOT	29/09/2021
7970			M/S ROYAL HUNTING		any other	PETITION		UPLOAD	
			HOTELS PVT LTD		provisions	(COMPANIES			
	7968	0710102001552021/2	SACHIN KUMAR SINGHAL		Sec. 241(1),Sec.	COMPANY		document not	29/09/2021
7971			Vs. JANKI JEWELLERS		242(4)	PETITION		upload	
			PRIVAT LIMITED			(COMPANIES		-	
	7969	0710102025372020/2	MS. SAHNI		IBC Under Sec 9	COMPANY		document not	30/09/2021
7972			INTERNATIONAL Vs. LRM			PETITION IB		upload	
			SPICES PRIVATE LIMITED			(IBC)/686(ND)20			
	7970	0710102025512020/1	CLEAR MEDIA INDIA		IBC Under Sec	COMPANY		document not	30/09/2021
7973			PRIVATE LIMITED Vs.		9,Application	PETITION IB		upload	
1913			ENTERTAINMENT CITY		under any other	(IBC)/640(PB)20			
			LIMITED		provisions - IBC	20			
	7971	0710102031592018/4	SADHNA BUILDCON		IBC Under Sec 9	COMPANY		document not	30/09/2021
7974			PRIVATE LIMITED Vs.			PETITION IB		upload	
1314			ENTERTAINMENT CITY			(IBC)/410(PB)20			
			LIMITED			19			
	7972	0710102031952021/4	TEFAL INDIA		IBC Section 59	COMPANY		document not	14/09/2021
7975			HOUSEHOLD			PETITION IB		upload	
			APPLIANCES PRIVATE			(IBC)/430(ND)20			
	7973	0710102151312019/4	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		DOCUMENT NOT	29/09/2021
7976		7	EMAAR MGF LAND			PETITION		UPLOAD	
			LIMITED			(COMPANIES			
	7974	0710102151312019/5	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		DOCUMENT NOT	29/09/2021
7977		1	EMAAR MGF LAND			PETITION		UPLOAD	
			LIMITED			(COMPANIES			

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	7975	0710102151312019/5	EMAAR HOLDING II Vs.		Sec. 241(1)	COMPANY		DOCUMENT NOT	29/09/2021
7978		2	EMAAR MGF LAND			PETITION		UPLOAD	
			LIMITED			(COMPANIES			
	7976	0710102025372020/3			IBC Under Sec 9	COMPANY		document not	30/09/2021
7979			INTERNATIONAL Vs. LRM			PETITION IB		upload	
			SPICES PRIVATE LIMITED			(IBC)/686(ND)20			
	7977	0710102105182020/2			Rule 11 of NCLT,	INTERLOCUTO		DOCUMENT NOT	29/09/2021
7980			BULLAND BUILDTECH		2016,Rule 11 of	RY		UPLOAD	
			PRIVATE LIMITED		NCLT, 2016	APPLICATION			
	7978		SHRAVAN KUMAR		Sec 12(2)	COMPANY		document not	1/10/2021
7981			VISHNOI Vs. ARIEN		, ,	APPLICATION(I		upload	
			GLOBAL LIFESTYLE			BC)/1316(PB)20			
	7979	0710102008782020/3			Sec 12(2)	COMPANY		document not	1/10/2021
7982			VISHNOI Vs. ARIEN		, ,	APPLICATION(I		upload	
			GLOBAL LIFESTYLE			BC)/1316(PB)20			
	7980	0710102008782020/4	SHRAVAN KUMAR		Sec 12(2)	COMPANY		document not	1/10/2021
7983			VISHNOI Vs. ARIEN		, ,	APPLICATION(I		upload	
			GLOBAL LIFESTYLE			BC)/1316(PB)20			
7004	7981	0710102013872018/2	RAJ VIJ. Vs. MARKETING		IBC Under Sec 9	COMPANY		document not	1/10/2021
7984		3	TIMES AUTOMOBILES			PETITION IB		upload	
7005	7982	0710102013872018/2	RAJ VIJ. Vs. MARKETING		IBC Under Sec 9	COMPANY		document not	1/10/2021
7985		4	TIMES AUTOMOBILES			PETITION IB		upload	
	7983	0710102031712021/1	LOTUS HERBALS PVT.		Sec 42	COMPANY		document not	1/10/2021
7986			LTD. Vs. M/S			APPEAL		upload	
			SPECTACULAR MEDIA			(IBC)/23(ND)202		-	
	7984	0710102043582021/1	DEVENDRA KUMAR		Application under	INTERLOCUTO		document not	13/09/2021
7007			SHARMA Vs. JBB-		any other	RY		upload	
7987			EVEREST BUILDTECH		provisions - IBC	APPLICATION			
			PRIVATE LIMITED			(I.B.C)/3603(ND)			
7988	7985	0710102052642021/2	VITERRA INDIA PVT. LTD.		IBC Under Sec 9	COMPANY		document not	15/09/2021
7900			Vs. BUDDHA GLOBAL			PETITION IB		upload	
7989	7986	0710102052642021/5	VITERRA INDIA PVT. LTD.		IBC Under Sec 9	COMPANY		document not	15/09/2021
7909			Vs. BUDDHA GLOBAL			PETITION IB		upload	
7990	7987	0710102004232020/1	PATRICK B. D'SOUZA. Vs.		Sec 424 (3)	EXECUTION		document not	1/10/2021
7990			UNITECH LTD.			PETITION/1(ND)		upload	
7991	7988	0710102144282019/1	SHREEDHAR		Sec 424 (3)	EXECUTION		DOCUMENT NOT	1/10/2021
			NARAYANAN IYER Vs.			PETITION/199(N		UPLOAD	
7002	7989	0710102144302019/1	RAM NATH TANDON Vs.		Sec 424 (3)	EXECUTION		DOCUMENT NOT	1/10/2021
1 332			UNITECH. LTD			PETITION/198(N		UPLOAD	
7993	7990	0710102144692019/1	RUGMANI NARAYANAN		Sec 424 (3)	EXECUTION		DOCUMENT NOT	1/10/2021
1993			IYER Vs. UNITECH. LTD			PETITION/197(N		UPLOAD	
7994	7991	0710102146562019/1	JAWAHAR GHADIOK HUF		Sec 424 (3)	EXECUTION		DOCUMENT NOT	1/10/2021
7 334			Vs. UNITECH LTD			PETITION/204(N		UPLOAD	
7005	7992	0710102146572019/1	NIRMALA TALWAR Vs.		Sec 424 (3)	EXECUTION		DOCUMENT NOT	1/10/2021
1990			UNITECH LTD			PETITION/202(N		UPLOAD	
7996	7993	0710102146582019/1	VAIBHAV GHADIOK Vs.		Sec 424 (3)	EXECUTION		DOCUMENT NOT	1/10/2021
1 990			UNITECH LTD			PETITION/203(N		UPLOAD	

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	A	B	C C CANDULY	D	E	F	G	H	4/40/0004
7007	7994	U/10102151442019/1	PARAMJIT GANDHI Vs.		Sec 60(5)	INTERLOCATO		DOCUMENT NOT	1/10/2021
7997			AMIT KUMAR MALIK			RY		UPLOAD	
	7005	0740402027762024/2	D R INTERNATIONAL		IBC Under See 0	APPLICATION COMPANY		decument not	4/40/2024
	7995	0/1010202//62021/3	PRIVATE LIMITED Vs. UM		IBC Under Sec 9	PETITION IB		document not upload	1/10/2021
7998			AUTOCOMP PRIVATE					upioau	
			LIMITED			(IBC)/282(ND)20 21			
	7996	0740402460062040/2	LIC HOUSING FINANCE		IBC under Sec 7	COMPANY		DOCUMENT NOT	1/10/2021
	1990		PRIVATE LIMITED Vs. K V		ibc under sec /	PETITION IB		UPLOAD	1/10/2021
7999			DEVELOPERS PRIVATE			(IBC)/236(ND)20		UPLUAD	
			LIMITED			20			
	7997	0740402474262040/4	SUDERSHAN GOEL Vs.		IBC under Sec 7	COMPANY		DOCUMENT NOT	10/04/2021
	1991	07 10 102 17 12020 19/4	ASSOTECH MOONSHINE		ibc under sec /	PETITION IB		UPLOAD	19/04/2021
8000			URBAN DEVELOPERS			(IBC)/63(ND)202		UFLOAD	
			PVT. LTD.			0			
	7998		RELIGARE FINVEST	Interlocutory	Sec 60(5)		JASVIN DHAMA	main case not	21/09/2021
8001	. 556		LIMITED VS SHEKHAR	Application	330 00(0)		CASTIN DITAMA	link	2 1/00/202 I
			RESORTS LIMITED	(I.B.C)					
	7999		FARIDABAD STAMPINGS	(210)	Application under		ROHAN KHANNA	Wrong section	30/09/2021
8002			PVT. LTD VS CENTRAL		any other				
			BANK OF INDIA		provisions - IBC				
	8000		M/S DILAWRI MOTORS		Application under	COMPANY		DOCUMENT NOT	1/10/2021
8003			PVT. LTD. Vs. ROC		any other	APPEAL(COMP		UPLOAD	
					provisions	ANIES			
	8001	0710102008082020/1	FANTASTIC BUILDCON		Application under	COMPANY		document not	1/10/2021
8004			PVT LTD Vs. DINESH		any other	APPLICATION(I		upload	
			CHAND JAIN		provisions - IBC	BC)/569(PB)202			
	8002	0710200400732015/1	COL. AJAY AHLAWAT Vs.		Application under	COMPANY		DOCUMENT NOT	4/10/2021
8005			M/S ROYAL HUNTING		any other	PETITION		UPLOAD	
			HOTELS PVT LTD		provisions	(COMPANIES			
	8003	0710200400732015/2	COL. AJAY AHLAWAT Vs.		Application under	COMPANY		DOCUMENT NOT	4/10/2021
8006			M/S ROYAL HUNTING		any other	PETITION		UPLOAD	
			HOTELS PVT LTD		provisions	(COMPANIES			
	8004	0710102002932020/1	NARENDRA NATH		Sec 424 (3)	EXECUTION		document not	1/10/2021
8007			CHATURVEDI Vs.			PETITION/2(ND)		upload	
			UNITECH LTD.			2020			
	8005		M/S SWIFT SECURITAS		IBC Under Sec 9	COMPANY		document not	4/10/2021
8008			PVT LTD Vs. M/S			PETITION IB		upload	
			ENTERTAINMENT CITY			(IBC)/62(PB)202			
			LIMITED			1			
	8006		NAVAIR INTERNATIONAL		IBC Under Sec 9	COMPANY			4/10/2021
8009			PRIVATE LIMITED Vs.			PETITION IB		upload	
			ENTERTAINMENT CITY			(IBC)/490(PB)20			
			LIMITED			20			
8010	8007		APOORV SHRIVASTAVA		Sec 424 (3)	EXECUTION		document not	4/10/2021
	222		Vs. UNITECH LTD.		2 424 (2)	PETITION/4(ND)		upload	4/40/0004
8011	8008	0710102016662020/1	USHA VINOD KUMAR Vs.		Sec 424 (3)	EXECUTION		document not	4/10/2021
			UNITECH LTD.			PETITION/3(ND)		upload	

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	8009	0710102022382020/4	REDHEX IT SOLUTIONS		IBC Under Sec 9	COMPANY		document not	4/10/2021
)12			PRIVATE LIMITED Vs.			PETITION IB		upload	
			ZENEITH AUTOMATIVE			(IBC)/577(ND)20			
			PRIVATE LIMITED			20			
13	8010	0710102073922019/6	RAVINDER AGGARWAL		IBC under Sec 7	COMPANY		document not	4/10/2021
713			Vs. MSA DEVELOPERS			PETITION IB		upload	
	8011	0710102076552020/4	DALHOUSIE HOLDINGS		Sec. 58(3),Sec.	COMPANY		document not	4/10/2021
)14			LIMITED Vs. SNOWTEMP		59,Rule 11 of	PETITION		upload	
, 1 4			ENGINEERING COMPANY		NCLT,Rule 11 of	(COMPANIES			
			LIMITED		NCLT	ACT)/43(ND)202			
	8012	0710102082872020/6	SIMRAN KAUR Vs.		IBC under Sec 7	COMPANY		document not	4/10/2021
)15			ENTERTAINMENT CITY			PETITION IB		upload	
			LIMITED			(IBC)/965(PB)20			
	8013	0710102158122019/3	ASSISTANT		Sec 252 (1) - By	COMPANY		DOCUMENT NOT	4/10/2021
			COMMSSIONER OF		Government	PETITION		UPLOAD	
			INCOME TAX Vs.		Body,Sec 252 (3) -	(COMPANIES			
)16			REGISTRAR OF		By Government	ACT)/947(ND)20			
			COMPANIES		Body	19			
			&OTHERS(M/S.		-				
	8014	0710102159562019/2	AKHILESH KUMAR GUPTA		Sec 66(1)	COMPANY		DOCUMENT NOT	4/10/2021
017			Vs. GOPAL KALRA		,	APPLICATION(I		UPLOAD	
						BC)/1625(ND)20			
	8015	0710200418612018/4	PROPERTREE REAL		IBC under Sec 7	COMPANY		DOCUMENT NOT	4/10/2021
			ESTATE SOLUTIONS PVT			PETITION IB		UPLOAD	
018			LTD Vs. UNIBERA			(IBC)/868(ND)20			
			DEVELOPERS PVT LTD			18			
	8016	0710200418612018/5			IBC under Sec 7	COMPANY		DOCUMENT NOT	4/10/2021
			ESTATE SOLUTIONS PVT			PETITION IB		UPLOAD	
)19			LTD Vs. UNIBERA			(IBC)/868(ND)20			
			DEVELOPERS PVT LTD			18			
	8017	0710102007082021/7	FANKAAR INTERIORS		IBC Under Sec 9	COMPANY		document not	1/10/2021
020			PVT. LTD. Vs.			PETITION IB		upload	
			MAHAMAYA			(IBC)/77(ND)202			
	8018	0710102008852020/1	BV COTTON PVT. LTD. Vs.		IBC Under Sec 9	COMPANY		document not	1/10/2021
021			INNOVATIVE TEXTILES			PETITION IB		upload	
	8019		S C JAIN CONSTRUCTION		IBC Under Sec 9	COMPANY		document not	1/10/2021
			PRIVATE LIMITED Vs.			PETITION IB		upload	
022			WELSPUN INFRAFACILITY			(IBC)/167(ND)20		- Inc	
			PRIVATE LIMITED			21			
	8020		ADITYA KUMAR Vs. LKB		IBC Under Sec 9	COMPANY		document not	1/10/2021
023			ENGINEERING PRIVATE			PETITION IB		upload	
			LIMITED			(IBC)/130(ND)20		- Inc	
	8021		ACUTE DAILY MEDIA		IBC under Sec 7	COMPANY		document not	4/10/2021
			PRIVATE LIMITED Vs.			PETITION IB		upload	
)24			SHARP EYE			(IBC)/50(PB)202		-1	
			ADVERTISING PRIVATE			1			
	8022	0710102142072019/6	RAJNEESH KUMAR Vs.		IBC Under Sec 9	COMPANY		DOCUMENT NOT	4/10/2021
	3022		KLV NEW TECH		iba diladi dec 3			UPLOAD	7, 10,2021
25			IKI V NEW IECH			PETITION IB		ΙΠΡΙ (ΙΔΙ)	

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	8023	0710102153632019/1	MR. DEVINDER P. KALRA		Application under	COMPANY		DOCUMENT NOT	4/10/2021
3026			Vs. M/S PANTHERA		any other	APPLICATION(UPLOAD	
			DEVELOPERS PVT. LTD.		provisions	COMPANIES			
	8024	0710102084482020/3	L & T INFRASTRUCTURE		Section 95(1)	COMPANY		document not	4/10/2021
027			FINANCE COMPANY LTD			PETITION IB		upload	
			Vs. ATUL PUNJ			(IBC)/938(ND)20			
	8025	0710102086782019/4	PAAM EATABLES LTD. Vs.		IBC under Sec 7	COMPANY		document not	4/10/2021
028			RUDRA BUILDWELL			PETITION IB		upload	
			CONSTRUCTIONS PVT.			(IBC)/1200(ND)2		'	
	8026	0710102089872020/5	M/S M.M. METACRAFT		IBC Under Sec 9	COMPANY		document not	4/10/2021
029			PVT. LTD. Vs. M/S R.M.			PETITION IB		upload	
			CONTROLS PVT. LTD.			(IBC)/86(ND)202		'	
	8027	0710102090512020/1	ROSHITA ANEJA Vs.		Sec 60(5),Sec	INTERLOCUTO		document not	4/10/2021
030		0.101020001202071	LORDS CREATIVE INFRA		60(5)	RY		upload	
			SOLUTION PVT. LTD			APPLICATION		apioaa	
	8028	0710102092632019/3	SARVESH SHARMA SOLE		IBC Under Sec 9	COMPANY		document not	4/10/2021
	3020	J. 10102002010/0	PROPRIETOR OF M/S		1.2.3 011401 000 0	PETITION IB		upload	
031			SREE BALAJI INTERIORS			(IBC)/1423(PB)2		apiouu	
			Vs. ENTERTAINMENT			019			
			CITY LIMITED			013			
	8029	0740402003232020/4	RAJGARHIA LEASING		Sec. 230-232, Sec	CA(A) MERGER		document not	4/10/2021
	0029	07 10 102093232020/1	AND FINANCIAL		234	AND		upload	4/10/2021
032			SERVICES PRIVATE		234	AMALGAMATIO		иріоац	
	8030	0740402004652040/2	MRS AARTI MALHOTRA		IBC Under Sec 9	N(COMPANIES COMPANY		document not	4/10/2021
033	0030	0710102094652019/2			IBC Under Sec 9	PETITION IB			4/10/2021
033			Vs. M/S ENTERTAINMENT			_		upload	
	0004	0740400005740000/0	CITY LTD.		0070-646-	(IBC)/1848(PB)2		.1	4/40/0004
034	8031	0710102095712020/2			Sec 272 of the	COMPANY		document not	4/10/2021
034			ENTERTAINMENT INDIA		Companies Act ,	PETITION		upload	
	0000	0740400000070040/7	PRIVATE LIMITED Vs.		2013	(COMPANIES		.1	4/40/0004
	8032	0/101020969/2019//	AMRITVANI EXIM PRIVATE		IBC under Sec 7	COMPANY		document not	4/10/2021
035			LIMITED Vs. AJANTA			PETITION IB		upload	
			OFFSET AND PACKAGING			(IBC)/1526(ND)2			
			LIMITED			019			
	8033	0710102096972019/8	AMRITVANI EXIM PRIVATE		IBC under Sec 7	COMPANY		document not	4/10/2021
036			LIMITED Vs. AJANTA			PETITION IB		upload	
			OFFSET AND PACKAGING			(IBC)/1526(ND)2			
			LIMITED			019			
	8034	0710102099232020/3	MAHESH BANSAL Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		document not	4/10/2021
037			SUBHASH CHAND		44 (1)	RY		upload	
						APPLICATION			
038	8035		PRIYANSHI ARORA Vs.		IBC under Sec 7	COMPANY		document not	4/10/2021
		3	DREAM PROCON PVT.			PETITION IB		upload	
	8036	0710102118132019/1	SUN CONTROL SYSTEMS		IBC Under Sec 9	COMPANY		DOCUMENT NOT	1/9/2021
039		2	Vs. AARCITY			PETITION IB		UPLOAD	
			INFRASTRUCTURE PVT.			(IBC)/2185(ND)2			
	8037	0710200424232018/1	M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		DOCUMENT NOT	4/10/2021
040		3	KUMAR VERMA Vs. M/S			PETITION IB		UPLOAD	
			AIR INDIA LTD.			(IBC)/298(ND)20			

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	A	B	C CARTAIN CURORU	D	IBC Under Sec 9	F	G	H DOCUMENT NOT	4/40/2024
8041	8038		M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY			4/10/2021
8041		4	KUMAR VERMA Vs. M/S			PETITION IB		UPLOAD	
	0000	07400004040200404	AIR INDIA LTD. M/S CAPTAIN SUBODH		IBC Under Sec 9	(IBC)/298(ND)20		DOCUMENT NOT	4/40/0004
8042	8039				IBC Under Sec 9	COMPANY		DOCUMENT NOT	4/10/2021
0042		5	KUMAR VERMA Vs. M/S			PETITION IB		UPLOAD	
	20.40	0740000404040004044	AIR INDIA LTD.		IDO II I O O	(IBC)/298(ND)20		DOGUMENT NOT	4/40/0004
	8040		M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		DOCUMENT NOT	4/10/2021
8043		6	KUMAR VERMA Vs. M/S			PETITION IB		UPLOAD	
	0044	0740000404040404	AIR INDIA LTD.		IDOU L O O	(IBC)/298(ND)20		DOCUMENT NOT	4/40/0004
	8041	0710200424232018/1	M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		DOCUMENT NOT	4/10/2021
8044		7	KUMAR VERMA Vs. M/S			PETITION IB		UPLOAD	
			AIR INDIA LTD.			(IBC)/298(ND)20			
	8042		M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		DOCUMENT NOT	4/10/2021
8045		8	KUMAR VERMA Vs. M/S			PETITION IB		UPLOAD	
			AIR INDIA LTD.			(IBC)/298(ND)20			
	8043		M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		DOCUMENT NOT	4/10/2021
8046		9	KUMAR VERMA Vs. M/S			PETITION IB		UPLOAD	
			AIR INDIA LTD.			(IBC)/298(ND)20			
	8044		M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		DOCUMENT NOT	4/10/2021
8047		1	KUMAR VERMA Vs. M/S			PETITION IB		UPLOAD	
			AIR INDIA LTD.			(IBC)/298(ND)20			
	8045		M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		DOCUMENT NOT	4/10/2021
8048		2	KUMAR VERMA Vs. M/S			PETITION IB		UPLOAD	
			AIR INDIA LTD.			(IBC)/298(ND)20			
	8046		M/S CAPTAIN SUBODH		IBC Under Sec 9	COMPANY		DOCUMENT NOT	4/10/2021
8049		4	KUMAR VERMA Vs. M/S			PETITION IB		UPLOAD	
			AIR INDIA LTD.			(IBC)/298(ND)20			
	8047	710102070812021	RAJESH SHARMA VS		Rule 11 of NCLT,	COMPANY	Aishvary Vikram	ib not mention in	30/09/2021
8050			ANIL GOEL		2016	PETITION IB		main case soft	
				(I.B.C)		(IBC)/1794(ND)2		сору	
	8048	710102070832021	CONSORTIUM OF DGRC	Interlocutory	Application under	COMPANY	Manish kumar	section wrong	30/09/2021
8051			AND STPL VS ROHIT	Application	any other	PETITION IB		Page- 11 cut	
			SEHGAL	(I.B.C)	provisions - IBC	(IBC)/1665(PB)2		index missing	
						018		and page number	
	8049		MY KIND VACATIONS		• •	COMPANY	nakul grover	Wrong Doc.(IBC	11/1/2021
			PVT. LTD. VS IYOGI		any other	PETITION IB		petition filed)	
			TECHNICAL SERVICES	(I.B.C)	provisions - IBC	(IBC)/351(PB)20		section wrong	
8052			PVT. LTD.			17		Pg-pages not	
								clear ,page	
								number cut, page	
								missed between	
	8050		MAHESH TANEJA VS		Sec 60(5)		NIBRUTI SAMAL	need to	1/10/2021
8053			DEVENDRA UMRAO	Application				additional file	
				(I.B.C)					
	8051		B R PRASAN VS	_	Sec 60(5)	COMPANY	Yash	Back dated	27/01/2021
8054			BHUSHAN POWER AND	Application		PETITION IB		affidavit	
			STEEL LIMITED	(I.B.C)		(IBC)/202(PB)20			

	Α	В	С	D	E	F	G	Н	I
8055	8052		SAJEVE BHUSHAN DEORA VS S N MODAK	Application		COMPANY PETITION IB (IBC)/1935(PB)2	Sajeve Bhushan Deora	\\\\due payment for 2nd section Pg-80,135, Pg-98	4/6/2021
8056	8053		MAIDEN HEIGHTS APARTMENTS OWNERS WELFARE ASSOCIATION VS RAJAPURA HOMES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shivam	estam paper missed with affidavit, page:33, 45, 53, 60, 115, 121, 123, 147, 255, page cut, page 318,319 eng translation, 25rs advocate welfare and 3 rs court fee missed, true copy sign on every page of annexures. Demand notice	27/09/2021
3057	8054		FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP VS M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vriti	wrong section (need to filed IA)	4/10/2021
3058	8055		MR. DEVINDER P. KALRA Vs. M/S PANTHERA DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES		DOCUMENT NOT UPLOAD	4/10/2021
3059	8056	0710102410732018/5	UNION BANK OF INDIA Vs. M/S. IP CONSTRUCTION PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/593(PB)20		DOCUMENT NOT UPLOAD	4/10/2021
3060	8057	0710102722332018/1 7			IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2 018		DOCUMENT NOT UPLOAD	4/10/2021
3061	8058		HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)20		DOCUMENT NOT UPLOAD	4/10/2021
3062	8059		VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL		IBC Under Sec 9	COMPANY PETITION IB		document not upload	4/10/2021
3063	8060		VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/284(PB)20		document not upload	5/10/2021
064	8061	0710102111362019/9	M/S. AGGARWAL & RAMPAL Vs. REGIONAL DIRECTOR NORTHERN		Sec. 140 (4)	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	5/10/2021
3065	8062	0710102134652019/2			Sec 424 (3)	EXECUTION PETITION/185(N		DOCUMENT NOT UPLOAD	5/10/2021

	Α	В	С	D	E	F	G	Н	l I
	8063	0710102141102019/1			Sec 424 (3)	EXECUTION		DOCUMENT NOT	5/10/2021
8066	0000		UNITECH. LTD		000 424 (0)	PETITION/201(N		UPLOAD	0/10/2021
	8064		NARAYANAN A IYER Vs.		Sec 424 (3)	EXECUTION		DOCUMENT NOT	5/10/2021
8067	0004	07 10 102 1422220 13/1	UNITECH. LTD		360 424 (3)	PETITION/200(N		UPLOAD	3/10/2021
	8065	0710102143912019/1			Sec 424 (3)	EXECUTION		DOCUMENT NOT	E/40/2024
8068	0000		UNITECH LTD.		360 424 (3)	PETITION/205(N		UPLOAD	5/10/2021
	8066		BASAV LAL Vs. UNITECH		Sec 424 (3)	EXECUTION		DOCUMENT NOT	E/40/2024
8069	8000		LTD.		360 424 (3)	PETITION/194(N		UPLOAD	5/10/2021
	8067		TUBEROSE PRODUCTS		IBC Under Sec 9	COMPANY		DOCUMENT NOT	E/40/2024
	0007	07 10 102 1546320 19/1	INDIA PRIVATE LIMITED		IBC Ulider Sec 9	PETITION IB		UPLOAD	5/10/2021
8070		U				_		UPLOAD	
			Vs. MAK MEDICALS			(IBC)/3154(ND)2			
	0000		PRIVATE LIMITED		A 11 41 1	019		DOCUMENT NOT	E/40/0004
8071	8068	0710102158502019/3			Application under	EXECUTION		DOCUMENT NOT	5/10/2021
			UNITECH LIMITED		any other	PETITION/144(N		UPLOAD	
8072	8069	0710102159902019/2	SATISH KUMAR MISHRA		Sec 424 (3)	EXECUTION		DOCUMENT NOT	5/10/2021
			Vs. UNITECH. LTD		0 404 (0)	PETITION/5(ND)		UPLOAD	
8073	8070		UMESH RAJ KHOSLA Vs.		Sec 424 (3)	EXECUTION		DOCUMENT NOT	5/10/2021
			UNITECH LTD.		2	PETITION/192(N		UPLOAD	
8074	8071	0710102167572019/1	B.CHITRA Vs. UNITECH.		Sec 424 (3)	EXECUTION		DOCUMENT NOT	5/10/2021
			LTD		2	PETITION/207(N		UPLOAD	
8075	8072	0710102167582019/1			Sec 424 (3)	EXECUTION		DOCUMENT NOT	5/10/2021
			UNITECH. LTD		2	PETITION/206(N		UPLOAD	
8076	8073	0710102167612019/1	S.BALASUBRAMANIYAM		Sec 424 (3)	EXECUTION		DOCUMENT NOT	5/10/2021
			Vs. UNITECH. LTD			PETITION/208(N		UPLOAD	
	8074	0710200117292019/1			IBC under Sec 7	COMPANY		DOCUMENT NOT	5/10/2021
8077			NARAYAN Vs. HORIZON			PETITION IB		UPLOAD	
			BUILDCON PRIVATE			(IBC)/266(ND)20			
	8075	0710200400782015/3	FOCUS ENERGY LIMITED		• •	COMPANY		DOCUMENT NOT	5/10/2021
8078			Vs. REEBOK INDIA		any other	PETITION		UPLOAD	
			COMPANY AND ORS.		provisions	(COMPANIES			
	8076	0710200400782015/4	FOCUS ENERGY LIMITED		Application under	COMPANY		DOCUMENT NOT	5/10/2021
8079			Vs. REEBOK INDIA		any other	PETITION		UPLOAD	
			COMPANY AND ORS.		provisions	(COMPANIES			
	8077		S.E. INVESTMENTS LTD.		IBC under Sec 7	COMPANY		DOCUMENT NOT	5/10/2021
8080		7	Vs. M/S SONI REALTORS			PETITION IB		UPLOAD	
			PVT. LTD.		-	(IBC)/609(ND)20			
	8078		DECATHLON SPORTS		Sec 60(5)	INTERLOCUTO		document not	5/10/2021
8081			INDIA PVT LTD Vs.			RY		upload	
			MUKESH GUPTA & ORS.			APPLICATION			
8082	8079		STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		document not	5/10/2021
		1	KAPIL GUPTA			PETITION IB		upload	
	8080		MANISH AGARWAL Vs.		Application under	INTERLOCUTO		document not	5/10/2021
8083			NOIDA SPECIAL		any other	RY		upload	
			ECONOMIC ZONE		provisions-	APPLICATION			
	8081		SONAL ANAND Vs. M/S		IBC Under Sec 9	COMPANY		document not	5/10/2021
8084		0	INTERNATIONAL			PETITION IB		upload	
			TRENCHING PVT LTD			(IBC)/889(ND)20			

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	A	B	C C	D	E IBC under Sec 7		G	H DOCUMENT NOT	E/40/2024
8085	8082		L & T FINANCE LTD Vs.		IBC under Sec 7	COMPANY PETITION IB		DOCUMENT NOT UPLOAD	5/10/2021
8085		4	ZILLION INFRAPROJECTS PVT LTD					UPLOAD	
	0002	0710102030272020/5			IBC Under Sec 9	(IBC)/694(PB)20 COMPANY		document not	4/10/2021
8086	8083		FIITJEE LTD.		IBC Under Sec 9	PETITION IB		upload	4/10/2021
	8084		SHASHI KANT NEMANI Vs.		19(2)	INTERLOCUTO		document not	5/10/2021
8087	0004	07 10 1020337 3202 1/3	AMIT ARORA		19(2)	RY		upload	5/10/2021
0007			ANONA			APPLICATION		иріоац	
	8085	0710102035732021/4	SHASHI KANT NEMANI Vs.		19(2)	INTERLOCUTO		document not	5/10/2021
8088	0003	07 10 1020337 3202 174	AMIT ARORA		13(2)	RY		upload	3/10/2021
						APPLICATION		артоца	
	8086	0710102035732021/5	SHASHI KANT NEMANI Vs.		19(2)	INTERLOCUTO		document not	5/10/2021
8089		01.10102001.0202170	AMIT ARORA			RY		upload	0,10,2021
						APPLICATION		apiouu	
	8087	0710102035732021/6	SHASHI KANT NEMANI Vs.		19(2)	INTERLOCUTO		document not	5/10/2021
8090			AMIT ARORA		1 ()	RY		upload	
						APPLICATION			
	8088	0710102035732021/7	SHASHI KANT NEMANI Vs.		19(2)	INTERLOCUTO		document not	5/10/2021
8091			AMIT ARORA			RY		upload	
						APPLICATION		'	
	8089	0710102117242020/8	KALIBER ASSOCIATES		IBC under Sec 7	COMPANY		DOCUMENT NOT	5/10/2021
8092			PVT. LTD Vs. J. R. MODI			PETITION IB		UPLOAD	
			ASSOCIATES LTD.			(IBC)/1122(ND)2			
	8090	0710102000722018/1	RAVINDER PAL SINGH		Application under	COMPANY		document not	5/10/2021
8093		8	LAMBA Vs. SATKAR AIR		any other	PETITION IB		upload	
0093			CARGO SERVICES		provisions	(IBC)/361(PB)20			
			PRIVATE LIMITED			18			
8094	8091	0710102135252019/1	SARDAR SINGH		Sec 424 (3)	EXECUTION		DOCUMENT NOT	5/10/2021
0034			RATHORE Vs. UNITECH			PETITION/193(N		UPLOAD	
8095	8092	0710102135272019/2	NIRMALA TRIVEDI Vs.		Sec 424 (3)	EXECUTION		DOCUMENT NOT	5/10/2021
			UNITECH LIMITED			PETITION/183(N		UPLOAD	
8096	8093	0710102135282019/2			Sec 424 (3)	EXECUTION		DOCUMENT NOT	5/10/2021
			CHAKRAVARTY Vs.		_	PETITION/184(N		UPLOAD	
8097	8094	0710102135292019/2	KRISHAN SANGHI Vs.		Sec 424 (3)	EXECUTION		DOCUMENT NOT	5/10/2021
			UNITECH LIMITED		2 424 (5)	PETITION/182(N		UPLOAD	
8098	8095	0710102135302019/2			Sec 424 (3)	EXECUTION		DOCUMENT NOT	5/10/2021
	0000	074040040700004074	UNITECH LIMITED		0 404 (0)	PETITION/186(N		UPLOAD	E/40/0004
8099	8096		SHAKARAPPA BELLIHAL		Sec 424 (3)	EXECUTION (196/N		DOCUMENT NOT UPLOAD	5/10/2021
			Vs. UNITECH LTD. SANTOSH BANSAL Vs.		Soc 424 (2)	PETITION/196(N EXECUTION		DOCUMENT NOT	E/40/2024
8100	8097	07 10102137362019/1			Sec 424 (3)				3/10/2021
	8098	074040204649204049	UNITECH LTD. OM LOGISTICS LIMITED		IBC Under See C	PETITION/195(N		UPLOAD	E/40/2024
8101	ისუგ	07 10102016182019/2			IBC Under Sec 9	COMPANY		document not	5/10/2021
0101			Vs. PERIWINKLE			PETITION IB		upload	
	8099	0710102018162020/1	HERBALS PVT LTD SREI INFRASTRUCTURE		IBC under Sec 7	(IBC)/561(ND)20 COMPANY		document not	18/08/2021
	0033				ibo under Sec /	PETITION IB			10/00/2021
8102			FINANCE LTD. Vs.					upload	
			GUJARAT			(IBC)/571(ND)20			
		1	HYDROCARBONS AND			20		l	

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	8100	0710102041982021/7			IBC Under Sec 9	COMPANY		document not	23/09/2021
03			PRIATE LIMITED Vs.			PETITION IB		upload	
•			SANDWOODS INFRATECH			(IBC)/292(ND)20			
			PROJECTS PRIVATE			21			
	8101	0710102109372019/1	CORPORATION BANK Vs.		IBC under Sec 7	COMPANY		DOCUMENT NOT	6/10/2021
104		1	M/S SHARMA KALYPSO			PETITION IB		UPLOAD	
104			PVT. LTD. FORMELY			(IBC)/1887(ND)2			
			RAUS INFRAS LTD			019			
	8102	0710102406312018/1	M/S BIPIN INDUSTRIES		IBC under Sec 7	COMPANY		DOCUMENT NOT	6/10/2021
105		8	PVT LTD Vs. M/S ABW			PETITION IB		UPLOAD	
			INFRASTRUCTURE LTD			(IBC)/375(PB)20			
	8103	0710102416142018/1	SH. ANIL KHEATERPAL		IBC Under Sec 9	COMPANY		DOCUMENT NOT	6/10/2021
106		2	Vs. M/S INNOVARI			PETITION IB		UPLOAD	
			TECHNOLOGIES PVT.			(IBC)/569(ND)20			
	8104	0710200418612018/3	PROPERTREE REAL		IBC under Sec 7	COMPANY		DOCUMENT NOT	6/10/2021
107			ESTATE SOLUTIONS PVT			PETITION IB		UPLOAD	
107			LTD Vs. UNIBERA			(IBC)/868(ND)20			
			DEVELOPERS PVT LTD			18			
	8105	0710102001992020/5	ADINATH		IBC Under Sec 9	COMPANY		document not	15/03/2021
108			INTERNATIONALNPRIVAT			PETITION IB		upload	
100			E LIMITED Vs. AVR			(IBC)/348(ND)20			
			OVERSEAS PRIVATE			20			
	8106	0710102005012020/1	BALAJI THOTADRI Vs.		IBC Under Sec 9	COMPANY		document not	6/10/2021
109		3	SLKILLAR ENTERPRISE			PETITION IB		upload	
			INDIA PVT LTD			(IBC)/294(ND)20			
	8107	0710102005012020/1	BALAJI THOTADRI Vs.		IBC Under Sec 9	COMPANY		document not	6/10/2021
110		4	SLKILLAR ENTERPRISE			PETITION IB		upload	
			INDIA PVT LTD			(IBC)/294(ND)20			
	8108	0710102005012020/1	BALAJI THOTADRI Vs.		IBC Under Sec 9	COMPANY		document not	6/10/2021
111		5	SLKILLAR ENTERPRISE			PETITION IB		upload	
			INDIA PVT LTD			(IBC)/294(ND)20			
	8109	0710102009162020/4	MITHU CHOWDHURY Vs.		IBC under Sec 7	COMPANY		document not	6/10/2021
112			INVEST CARE REAL			PETITION IB		upload	
			ESTATE OPPORTUNITY			(IBC)/373(ND)20			
	8110	0710102062842021/2	AAR AAR TECHNOPLAST		Sec 60(5)	INTERLOCUTO		document not	30/09/2021
113			PVT LTD Vs. RAJEEV		, ,	RY		upload	
			SHARMA			APPLICATION		-	
	8111	0710102021672020/4	SUPERNOVA TECH		Application under	COMPANY		document not	5/10/2021
			CRAFT ENGINEERING		any other	APPLICATION(I		upload	
114			OVERSEAS LIMITED Vs.		provisions - IBC	BC)/1349(ND)20		'	
			VALTRON TECNOLOGIES			20			
			PRIVATE LIMITED						
	8112	0710102072282020/5	CA MAHESH BANSAL Vs.		Sec 66(1)	INTERLOCUTO		document not	5/10/2021
115			SUBHASH CHAND GOEL			RY		upload	
			AND OTHERS			APPLICATION			
	8113	0710102000722018/1	RAVINDER PAL SINGH		Application under	COMPANY		document not	5/10/2021
		9	LAMBA Vs. SATKAR AIR		any other	PETITION IB		upload	
116			CARGO SERVICES		provisions	(IBC)/361(PB)20			
		1	PRIVATE LIMITED			18			

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	8114	0710102031512021/3	NAVNEET KUMAR GUPTA		Application under	INTERLOCUTO		document not	5/10/2021
8117			Vs. STATE BANK OF		any other	RY		upload	
			INDIA		provisions - IBC	APPLICATION			
8118	8115	0710102084532020/2	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		document not	6/10/2021
3118			ATUL PUNJ			PETITION IB		upload	
2440	8116	0710102084532020/3	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		document not	6/10/2021
3119			ATUL PUNJ		. ,	PETITION IB		upload	
	8117	0710102017622020/1	SERIOUS FRAUD		Sec. 241(1)	COMPANY		document not	6/10/2021
3120		0	INVESTIGATION OFFICE			PETITION		upload	
			Vs. SUNAIR HOTELS			(COMPANIES			
	8118	0710102018352020/5	M/S SHEETAL IMPEX PVT.		IBC under Sec 7	COMPANY		document not	6/10/2021
3121			LTD. Vs. SHREE			PETITION IB		upload	
,,,,,			SWASTIC SALES			(IBC)/544(ND)20			
			CORPORATION PRIVATE			20			
	8119	0710102063482021/1	RAJEEV KUMAR RAIZADA		Application under	INTERLOCUTO		document not	6/10/2021
8122			Vs. SARASH EXPORTS		any other	RY		upload	
			SERVICES PRIVATE		provisions - IBC	APPLICATION			
	8120	0710102094372020/1			Application under	INTERLOCUTO		document not	6/10/2021
3123		1	PARAMJEET SINGH		any other	RY		upload	
			SEHRA & ORS		provisions - IBC	APPLICATION			
	8121	0710102093552019/3			IBC under Sec 7	COMPANY		document not	6/10/2021
3124			FERROUS			PETITION IB		upload	
			INFRASTRUCTURE			(IBC)/1433(ND)2			
			PRIVATE LIMITED			019			
	8122	0710200401302016/2	PEACOCK GROUP INC		Application under	COMPANY		DOCUMENT NOT	7/10/2021
3125			Vs. DIRECT RESOURCE I		any other	PETITION		UPLOAD	
	0400		PRIVATE LIMITED		provisions	(COMPANIES		d	7/40/0004
3126	8123	0/10102050882021/3	PNB HOUSING FINANCE		Section 95(1)	COMPANY		document not	7/10/2021
	0404	0740402050002024/2	LTD. Vs. PUNIT RAI PNB HOUSING FINANCE		Coation OF(4)	PETITION IB COMPANY		upload	7/10/2021
3127	8124		LTD. Vs. RAGHUNATH		Section 95(1)	PETITION IB		document not upload	7/10/2021
	8125		KAASHVI PARASHER Vs.		Sec. 58(3)	COMPANY		document not	7/10/2021
3128	0123	07 10 102030002021/1	SHANIVI CONSTRUCTION		Sec. 56(5)	PETITION		upload	771072021
7120			PVT LTD			(COMPANIES		upioau	
	8126		J. P. ENGINEERS		Sec 60(5)	INTERLOCUTO		document not	7/10/2021
	0120	07 10 10 20 03 1 4 2 0 2 17 1	PRIVATE LIMITED Vs.		Jec 00(3)	RY		upload	1710/2021
			RAJASTHAN STATE			APPLICATION		иргоци	
3129			INDUSTRIAL			(I.B.C)/4327(ND)			
			DEVELOPMENT &			2021			
			INVESTMENT						
	8127	0710102074472019/8	M/S ASHWANI INFOCOM		IBC Under Sec 9	COMPANY		document not	7/10/2021
3130			PVT LTD Vs. M/S			PETITION IB		upload	
			SPECTACULAR MEDIA			(IBC)/868(ND)20		-	
	8128	0710102075092020/1	THREE C UNIVERSAL		IBC under Sec 7	COMPANY		document not	7/10/2021
		0	DEVELOPERS PRIVATE			PETITION IB		upload	
3131			LIMITED Vs. GULSHAN			(IBC)/890(ND)20		=	
			HOMZ PRIVATE LIMITED			20			

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	8129	0710102081392019/5	RAJAN PURI Vs.		IBC under Sec 7	COMPANY		document not	7/10/2021
8132			VARDHMAN ESTATES			PETITION IB		upload	
			AND DEVELOPERS			(IBC)/1044(PB)2		'	
	8130	0710102117612019/2	SHALINI CHOUDHARY Vs.		IBC under Sec 7	COMPANY		DOCUMENT NOT	8/7/2021
8133		9	MOTHERS PRIDE DAIRY			PETITION IB		UPLOAD	
			INDIA PRIVATE LIMITED			(IBC)/2122(ND)2			
	8131	0710102137252019/9	PPG ASIAN PAINTS		IBC Under Sec 9	COMPANY		DOCUMENT NOT	7/10/2021
			PRIVATE LIMITED Vs.			PETITION IB		UPLOAD	
8134			HARSH SPECIALITY			(IBC)/3105(ND)2			
			COATING PRIVATE			019			
	8132		SAMIR PRASAD CHETTRI		IBC Under Sec 9	COMPANY		DOCUMENT NOT	7/10/2021
8135			Vs. ISCHOLAR			PETITION IB		UPLOAD	
			EDUCATION SERVICES			(IBC)/3285(ND)2			
	8133	0710120001442018/2			IBC Under Sec 9	COMPANY		DOCUMENT NOT	7/10/2021
8136		7	LIMITED Vs. SHILPI			PETITION IB		UPLOAD	
			CABLE TECHNOLOGIES			(IBC)/64(PB)201			
	8134	0710120011432018/2			IBC under Sec 7	COMPANY		DOCUMENT NOT	7/10/2021
8137			VARDHMAN ESTATES			PETITION IB		UPLOAD	
			AND DEVELOPERS P LTD.			(IBC)/1214(PB)2			
	8135	0710200411352018/3	M/S BARU MAL VINOD		IBC Under Sec 9	COMPANY		DOCUMENT NOT	14/07/2021
8138			KUMAR Vs. M/S AMIRA			PETITION IB		UPLOAD	
			PURE FOODS PVT LTD			(IBC)/846(ND)20			
	8136	0710102002622019/2	ARGENTIUM		IBC Under Sec 9	COMPANY		document not	7/10/2021
8139		5	INTERNATIONAL PVT LTD			PETITION IB		upload	
			Vs. UTM ENGINEERING			(IBC)/248(ND)20		•	
	8137	0710102104712019/1	OPTUS LAMINATES PVT		IBC Under Sec 9	COMPANY		DOCUMENT NOT	9/9/2021
8140		2	LTD Vs. SANTOSHA			PETITION IB		UPLOAD	
			DECOR PVT LTD			(IBC)/1752(ND)2			
	8138	0710102112472019/2	YOGESH		IBC Under Sec 9	COMPANY		DOCUMENT NOT	7/10/2021
		0	GOPALAKRISHANA			PETITION IB		UPLOAD	
8141			NAYAK PROP OF M/S			(IBC)/2013(ND)2			
			VINAYAKA ENTERPRISES			019			
			Vs. SOLO METALS						
	8139	0710102112472019/2	YOGESH		IBC Under Sec 9	COMPANY		DOCUMENT NOT	7/10/2021
		1	GOPALAKRISHANA			PETITION IB		UPLOAD	
8142			NAYAK PROP OF M/S			(IBC)/2013(ND)2			
			VINAYAKA ENTERPRISES			019			
			Vs. SOLO METALS						
	8140	0710102117872019/1	DMI FINANCE PRIVATE		IBC under Sec 7	COMPANY		DOCUMENT NOT	7/10/2021
8143		5	LIMITED Vs. ABLOOM			PETITION IB		UPLOAD	
			INFOTECH PRIVATE			(IBC)/2115(ND)2			
	8141	0710102130352019/4	MAYA		Sec 60(5)	COMPANY		DOCUMENT NOT	7/10/2021
8144			GUPTA(LIQUIDATOR) Vs.			APPLICATION(I		UPLOAD	
			M/S BHAVYA CROCKERY			BC)/1289(ND)20			
	8142	0710102149002019/6	ASIAN GRANITO INDIA		IBC Under Sec 9	COMPANY		DOCUMENT NOT	7/10/2021
8145			LIMITED Vs. CITY PRIDE			PETITION IB		UPLOAD	
			BUILDCON PRIVATE			(IBC)/3001(ND)2			

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	8143	0710102061392019/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		document not	7/10/2021
146		0	Vs. DHIR GLOBAL			PETITION IB		upload	
			INDUSTRIA PVT. LTD.			(IBC)/699(ND)20			
	8144	0710102061392019/9	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		document not	7/10/2021
147			Vs. DHIR GLOBAL			PETITION IB		upload	
			INDUSTRIA PVT. LTD.			(IBC)/699(ND)20		'	
	8145	1	SANDEEP KR BHATT Vs.		Sec 60(5)	INTERLOCUTO		document not	7/10/2021
148	0.40	0	PROACTIVE PLAST PVT		000 00(0)	RY		upload	771072021
			LTD			APPLICATION		иргода	
	8146	0740402066422020/2	SANDEEP KR BHATT Vs.		Sec 60(5)	INTERLOCUTO		document not	7/10/2021
149	0140		PROACTIVE PLAST PVT		Sec 60(3)	RY		upload	771072021
149								upioau	
		_	LTD			APPLICATION			0//0/000/
	8147		DEEPAK KHANNA Vs.		IBC under Sec 7	COMPANY		DOCUMENT NOT	6/10/2021
150		0	EARTH			PETITION IB		UPLOAD	
			INFRFASTRUCTURES			(IBC)/401(ND)20			
	8148	0710102018282021/1	ASHMEET SINGH BHATIA		Sec 60(5)	INTERLOCUTO		document not	7/10/2021
151			Vs. THREE C UNIVERSAL			RY		upload	
101			DEVELOPERS PRIVATE			APPLICATION			
			LIMITED			(I.B.C)/1195(ND)			
	8149	0710102036862020/3	FDS MANAGEMENT		IBC Under Sec 10	COMPANY		document not	6/10/2021
			SERVICES PRIVATE			PETITION IB		upload	
152			LIMITED Vs. OMAR			(IBC)/1085(PB)2			
			INTERNATIONAL PRIVATE			020			
	8150		HEADLINES247 MEDIA		Sec 252 (1)	COMPANY		document not	6/10/2021
	0.00	07 10 10 20 000 120 2172	NETWORK PRIVATE		000 202 (1)	APPEAL(COMP		upload	0/10/2021
153			LIMITED Vs. THE			ANIES		upioau	
			REGISTRAR OF			ACT)/118(ND)20			
	8151	0740400040040004/0			IDCdor.Co.o.7			de evene ent met	C/4.0/0004
4-4	8151	0710102049842021/2	PNB HOUSING FINANCE		IBC under Sec 7	COMPANY		document not	6/10/2021
154			LTD. Vs. PINNACLE			PETITION IB		upload	
			HOUSING PRIVATE			(IBC)/407(ND)20			
	8152	0710102056372021/1	BURLINGTON FINANCE		IBC under Sec 7	COMPANY		document not	7/10/2021
155			LIMITED Vs. ASIAN			PETITION IB		upload	
			HOTELS (NORTH)			(IBC)/553(ND)20			
	8153	0710102056532021/1	FLORA DISTRIBUTORS		Sec. 230-232 -	CP(AA)		document not	7/10/2021
156			PRIVATE LIMITED Vs.		Second Motion	MERGER AND		upload	
100			PRECIOUS TRADEWAYS			AMALGAMATIO			
			PRIVATE LIMITED			N(COMPANIES			
	8154	0710102057722021/1	ASHOK KUMAR MALIK Vs.		Sec 60(5)	INTERLOCUTO		document not	7/10/2021
157			JBK DEVELOPERS PVT.		. ,	RY		upload	
			LTD.			APPLICATION			
	8155	0710102065052021/2			Rule 11 of NCLT,	INTERLOCUTO		document not	29/09/2021
158	3.30		INTERNATIONAL PVT LTD		2016	RY		upload	
			Vs. UTM ENGINEERING		2010	APPLICATION		apiouu	
	8156	0710102065052021/4			Rule 11 of NCLT,	INTERLOCUTO		document not	7/10/2021
159	0130				•	RY			111012021
109			INTERNATIONAL PVT LTD		2016			upload	
	045-	074040000047700	Vs. UTM ENGINEERING		0.00(=)	APPLICATION			= (4 0 (0 C C C
	8157	0710102068472021/1	RAKESH KUMAR Vs.		Sec 60(5)	INTERLOCUTO		document not	7/10/2021
160			OLIVER ENGINEERING			RY		upload	
	I		PRIVATE LIMITED			APPLICATION			

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	8158	0710102018362021/1	K N TRADERS PRIVATE		Sec 252 (3)	COMPANY		document not	7/10/2021
61			LIMITED Vs. REGISTRAR			APPEAL(COMP		upload	
			OF COMPANIES NCT OF			ANIES			
	0450	074040004044000444	DELHI & HARYANA		IDO	ACT)/71(ND)202			7/40/0004
	8159	0710102019442021/1	CAPITAL FINANCE AND INVESTMENTS LLP Vs.		IBC under Sec 7	COMPANY PETITION IB		document not	7/10/2021
62						_		upload	
			SHRI KRISHNA PRASADAM LIMITED			(IBC)/227(ND)20 21			
	8160	0710102023692021/2			Sec 60(5)	INTERLOCUTO		document not	7/10/2021
163	0100	07 10 10202369202172	LAKHANI Vs. CHUNILAL		Sec 60(5)	RY		upload	771072021
100			T. MEHTA			APPLICATION		upioau	
	8161	0710102037412021/4			IBC Under Sec 9	COMPANY		document not	7/10/2021
	0101	07 10 10 20 37 4 12 0 2 17 4	SOLUTIONS PRIVATE		ibc officer sec 9	PETITION IB		upload	771072021
164			LIMITED. Vs. VENTO			(IBC)/372(ND)20		upioau	
			POWER AND ENERGY			21			
	8162	0710102037432021/3	SUNRAYS POWER		IBC Under Sec 9	COMPANY		document not	7/10/2021
	0102	01 10 102031432021/3	SOLUTIONS PRIVATE		IDO UNIGER SEC 3	PETITION IB		upload	111012021
165			LIMITED. Vs. ESSEL			(IBC)/373(ND)20		apioau	
			GREEN ENERGY PRIVATE			21			
	8163	0710102056182021/5	M/S TEESTA VELLEY		Sec 60(5)	INTERLOCUTO		document not	7/10/2021
	0103	07 10 10 20 30 10 20 2 17 3	POWER TRANSMISSION		000 00(0)	RY		upload	171072021
166			LTD. Vs. ABIR			APPLICATION		иргоии	
			INFRASTRUCTURE PVT.			(I.B.C)/3534(ND)			
	8164	0710102060832021/1			IBC under Sec 7	COMPANY		document not	7/10/2021
	0104	07 10 10 20 00 00 20 2 17 1	FINANCE CORPORATION		ibo anaoi oco i	PETITION IB		upload	171072021
3167			LIMITED Vs. NAYATI			(IBC)/472(ND)20		apiouu	
			HEALTHCARE &			21			
			RESEARCH NCR PRIVATE						
	8165	0710102080062020/2			Sec. 241(1),Sec.	COMPANY		document not	7/10/2021
3168		3	GUPTA Vs. J.M. HOUSING		242(4)	PETITION		upload	
			LTD.		, ,	(COMPANIES		•	
	8166	0710102090512020/2	ROSHITA ANEJA Vs.		Sec 60(5),Sec	INTERLOCUTO		document not	7/10/2021
3169			LORDS CREATIVE INFRA		60(5)	RY		upload	
			SOLUTION PVT. LTD		, ,	APPLICATION		-	
	8167	0710102034432021/2	GENTECH DIAGNOSTIC		Sec 252 (1)	COMPANY		document not	7/10/2021
1470			PRIVATE LIMITED Vs.			APPEAL(COMP		upload	
3170			REGISTRAR OF			ANIES			
			COMPANIES NEW DELHI			ACT)/94(ND)202			
	8168	0710102073992020/2	MAYA GUPTA Vs.		Sec 60(5)	INTERLOCUTO		document not	29/09/2021
3171			PRAVESH TALWAR			RY		upload	
						APPLICATION			
	8169	0710102075182019/1	S.A. CONSULTANTS &		IBC Under Sec 9	COMPANY		document not	7/10/2021
3172		4	FORWARDERS PRIVATE			PETITION IB		upload	
, , , , _			LIMITED Vs. CARGO			(IBC)/867(PB)20			
			PLANNERS LIMITED			19			
	8170	0710102087562019/1	AMERICAN EXPRESS		IBC under Sec 7	COMPANY		document not	7/10/2021
3173		2	BANKING CORP Vs.			PETITION IB		upload	
,173			FOURTH DIMENSION			(IBC)/1232(ND)2			
			SOLUTIONS LIMITED			019			

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8174	8171	0710102107412020/1	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION		DOCUMENT NOT UPLOAD	7/10/2021
8175	8172	0710102107412020/2	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION		DOCUMENT NOT UPLOAD	7/10/2021
8176	8173	0710102109622020/3	PARESH RASTOGI		Sec 66(1)	INTERLOCUTO RY APPLICATION		DOCUMENT NOT UPLOAD	
8177	8174	0710102113952019/9	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB		DOCUMENT NOT UPLOAD	7/10/2021
8178	8175		ORIENTAL BANK OF COMMERCE Vs. SIDHARTHA BUILDHOME PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/717(ND)20 19		document not upload	7/10/2021
8179	8176	0710102025642020/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)20 20		document not upload	7/10/2021
8180	8177	0710102027432021/4	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)20		document not upload	7/10/2021
8181	8178	0710102033512020/6	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		document not upload	7/10/2021
8182	8179	0710102020142020/3	SUPERTECH ESTATE PVT. LTD. Vs. ARC OUTDOOR MEDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/539(ND)20		document not upload	7/10/2021
8183	8180		INCOME TAX OFFICER, WARD Vs. M/S CRATIVE FINCON PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMP ANIES		DOCUMENT NOT UPLOAD	7/10/2021
8184	8181	710102071992021	BRAHM DATT VERMA VS METENERE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1520(ND)2	BRAHM	wrong section (need to file IA)	2/10/2021
8185	8182	710102072162021	JKR TECHNO ENGINEERING PVT.LTD. VS JKR TECHNO		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2722(ND)2	ANUJ KUMAR SINHA	18,20,21,23,25 cut page and case type wrong	4/10/2021
8186	8183	710102072312021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/899(ND)20	Shashank Agarwal	stamp paper missing	4/10/2021
8187	8184	710102072412021	RESEARCH NCR PRIVATE	_	Sec 60(5)	COMPANY PETITION IB (IBC)/472(ND)20 21	Simarpal Singh Sawhney	stamp paper missing and date notary missing in affidavit	

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	8185	710102072562021	ATCO FLEXDUCT	Miscellaneou	Rule 11 of NCLT	COMPANY	Anant	document not	5/10/2021
			PRIVATE LIMITED VS	S		PETITION		show technical	
8188				Application(C		(COMPANIES		error kindly refile	
				ompanies		ACT)/138(ND)20			
				Act)		21			
	8186	710102072582021	SUNIL KUMAR VS ANIL	Interlocutory	Sec 60(5)	COMPANY	Akul Mehandru	9-11 ,15-21 not	5/10/2021
8189			TAYAL	Application		PETITION IB		clear page	
				(I.B.C)		(IBC)/654(PB)20			
	8187	710102072742021	SOMESH ARORA VS	Interlocutory	Application under	COMPANY	Atul Kumar	only proof	6/10/2021
8190			SOMESH ARORA	Application	any other	PETITION IB		service upload	
				(I.B.C)	provisions - IBC	(IBC)/609(ND)20		application	
	8188	710102072752021	RAJIV KAPUR VS	Company	Rule 11 of NCLT	COMPANY	ANGAD MEHTA	Wrong	6/10/2021
			SOMESH ARORA	Application(C		PETITION		section(index	
8191				ompanies		(COMPANIES		section not	
				Act)		ACT)/788(ND)20		mtach with the	
	8189	710102040252021		Interlocutory	Rule 11 of NCLT,		Digvi	section wrong	12/6/2021
8192				_	2016		9	main case not	
			BRIGHT STEELS PRIVATE					linked	
	8190	710102073102021			Application under	COMPANY	Divyakant Lahoti	wrong main case	7/10/2021
8193	0.00				any other	PETITION IB	Divyanani Lanoi	number	.,
				(I.B.C)	provisions-	(IBC)/656(ND)20		indinibo.	
	8191	710102073212021		Interlocutory	Application under	(IDO)/OOO(IVD)20	Rajneesh Singhvi	Plz Contact Help	7/10/2021
	0131	7 10 10 20 7 32 1202 1		Application	any other		Rajneesii Singilvi	Desk Technical	771072021
8194				(I.B.C)	provisions - IBC			Issue 011-	
0104			MR. RAJNEESH SINGHVI	(1.0.0)	provisions- ibc			24363846 e-	
			VS MR. FAIHZAN KHAN					filing@nclt.gov.in	
	8192	710102073202021		Interlocutory	Application under		Rajneesh Singhvi		7/10/2021
	0192	710102073202021		•	any other		Rajneesh Singhvi	Desk Technical	7/10/2021
8195					_				
0195				(I.B.C)	provisions - IBC			Issue 011-	
			MR. RAJNEESH SINGHVI					24363846 e-	
			VS MR. FAIHZAN KHAN			001174111/		filing@nclt.gov.in	
	8193	710102073252021		Company	Rule 11 of NCLT	COMPANY	Sameer Parekh	•	7/10/2021
8196				Application(C		PETITION		Desk Technical	
				ompanies		(COMPANIES		Issue 011-	
				Act)		ACT)/437(PB)20		24363846 e-	
	8194	710102056122021		_		COMPANY	Gulshan Gaba	•	10/8/2021
8197			SUBHAS KUMAR KUNDRA		any other	PETITION IB		Desk Technical	
,				(I.B.C)	provisions - IBC	(IBC)/622(ND)20		Issue 011-	
						18		24363846 e-	
	8195	710102068892021	SMT. SHILPI JAIN VS		Sec. 241(1),Sec.		Vivek Sharma	Plz Contact Help	23/09/2021
			CENTAX PUBLICATIONS		242(4),Sec.			Desk Technical	
8198			PRIVATE LIMITED		244(1),Application			Issue 011-	
0190					under any other			24363846 e-	
					provisions			filing@nclt.gov.in	
					,Application under				
	8196	0710102059732021/1	CJ INFRASTRUCTURE		• • •	CA(A) MERGER		document not	7/10/2021
8199			PRIVATE LIMITED Vs.		234	AND		upload	
					-	AMALGAMATIO		- I	
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	8197	0710102064892021/1	ABHISHEK JAIN Vs.		Rule 11 of NCLT	INTERLOCATO		document not	7/10/2021
200			PUERTO LIFE SCIENCES			RY		upload	
			PRIVATE LIMITED			APPLICATION(
	8198	0710102078242020/2	ORATOR MARKETING		IBC under Sec 7	COMPANY		document not	8/10/2021
01			PVT .LTD Vs. SAMTEX			PETITION IB		upload	
			DESINZ PVT LTD			(IBC)/908(ND)20			
	8199	0710102101692020/3	JINDAL STEEL		IBC Under Sec 9	COMPANY		DOCUMENT NOT	8/10/2021
			CORPORATION HUF Vs.			PETITION IB		UPLOAD	
202			OLIVER ENGINEERING			(IBC)/1037(ND)2			
			PRIVATE LIMITED			020			
	8200		SURESH YADAV Vs. S P		IBC Under Sec 9	COMPANY		DOCUMENT NOT	8/10/2021
203	0_00		CONTRACTS PVT. LTD.			PETITION IB		UPLOAD	0.10.2021
	8201		SURESH YADAV Vs. S P		IBC Under Sec 9	COMPANY		DOCUMENT NOT	8/10/2021
204	0201	1	CONTRACTS PVT. LTD.		IBO Chiaci Coo C	PETITION IB		UPLOAD	0/10/2021
	8202	0710102117242020/7	KALIBER ASSOCIATES		IBC under Sec 7	COMPANY		DOCUMENT NOT	8/10/2021
205	J_U_	J. 10102111272020/1	PVT. LTD Vs. J. R. MODI		3 4.1401 000 7	PETITION IB		UPLOAD	0, 10,2021
_00			ASSOCIATES LTD.			(IBC)/1122(ND)2		J. LOAD	
	8203	0710102028682021/4			Rule 11 of NCLT	COMPANY		document not	7/10/2021
206	0203		PURETO LIFESCIENCE		Nuie II OI NOLI	APPLICATION(upload	111012021
200			PRIVATE LIMITED			COMPANIES		upioau	
	8204		A.B STAINLESS STEEL		IBC Under Sec 9	COMPANY		document not	7/10/2021
207	8204	0/10102028982018/2			IBC Under Sec 9	_			7/10/2021
207		<i>'</i>	Vs. INTERNATIONAL			PETITION IB		upload	
			COIL LIMITED			(IBC)/1700(ND)2			011010001
	8205	0710102007192021/4	ENERWON INVESTMENT		Sub-Section (1) 0f			document not	8/10/2021
			AND SERVICES PRIVATE		Section 66.	PETITION		upload	
208			LIMITED Vs. REGISTRAR			(COMPANIES			
			OF COMPANIES NCT OF			ACT)/44(ND)202			
			DELHI AND HARYANA			1			
	8206	0710102071062021/1			Section 340	COMPANY		document not	8/10/2021
209			BAWA Vs. SATKAR			APPLICATION(upload	
			LOGISTICS PRIVATE			COMPANIES			
	8207		MR. B.N MEHTA Vs. M/S		• •	COMPANY		DOCUMENT NOT	8/10/2021
210			P.G.T COMPONENTS		any other	PETITION		UPLOAD	
		I .	LIMITED		provisions	(COMPANIES			
211	8208	0710102722542018/2	DENA BANK Vs. RATHI		IBC under Sec 7	COMPANY		DOCUMENT NOT	8/10/2021
		1	SUPER STEEL LIMITED			PETITION IB		UPLOAD	
	8209	0710200411282017/2	SH AMIT KUMAR MALIK		IBC under Sec 7	COMPANY		DOCUMENT NOT	8/10/2021
212		8	Vs. M/S KINDLE			PETITION IB		UPLOAD	
			DEVELOPERS PRIVATE			(IBC)/470(ND)20			
	8210	0710200431502018/1	MR. GAUTAM MULLICK		IBC under Sec 7	COMPANY		DOCUMENT NOT	8/10/2021
213		3	Vs. M/S ROHTAS			PETITION IB		UPLOAD	
			PROJECTS LTD.			(IBC)/1022(ND)2			
	8211	0710102002732020/1	i		IBC under Sec 7	COMPANY		document not	8/10/2021
		7	RECONSTRUCTION			PETITION IB		upload	
244			ENTERPRISES LTD Vs.			(IBC)/300(PB)20			
214		1				20			
214			SARE GURUGRAM PVT			20			
	8212	0710102009162020/5			IBC under Sec 7			document not	8/10/2021
	8212		MITHU CHOWDHURY Vs.		IBC under Sec 7	COMPANY PETITION IB		document not upload	8/10/2021

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	8213	0710102009162020/6	MITHU CHOWDHURY Vs.		IBC under Sec 7	COMPANY	-	document not	8/10/2021
8216	-		INVEST CARE REAL			PETITION IB		upload	
			ESTATE OPPORTUNITY			(IBC)/373(ND)20		'	
	8214	0710102010712021/8	SURESH CHANDRA		Application under	REVIEW		document not	8/10/2021
0047			AGARWAL Vs. RAMPHAL		any other	APPLICATION		upload	
8217			BHARADWAJ		provisions - IBC	(IBC)/1(PB)2021			
			RESOLUTION						
8218	8215	0710102118642019/8	ABHINAV MUKERJI Vs.		IBC under Sec 7	COMPANY		DOCUMENT NOT	8/10/2021
02 10			PALM DEVELOPERS PVT			PETITION IB		UPLOAD	
	8216	0710102166692019/5	UMESH GARG Vs. BANK		Sec 60(5)	COMPANY		DOCUMENT NOT	8/10/2021
8219			OF BARODA			APPLICATION(I		UPLOAD	
						BC)/2861(PB)20			
	8217	0710200412022017/1	S.E. INVESTMENTS LTD.		IBC under Sec 7	COMPANY		DOCUMENT NOT	8/10/2021
8220		9	Vs. M/S SONI REALTORS			PETITION IB		UPLOAD	
			PVT. LTD.			(IBC)/609(ND)20			
	8218		S.E. INVESTMENTS LTD.		IBC under Sec 7	COMPANY		DOCUMENT NOT	8/10/2021
8221		0	Vs. M/S SONI REALTORS			PETITION IB		UPLOAD	
			PVT. LTD.			(IBC)/609(ND)20			
	8219	0710200412022017/2	S.E. INVESTMENTS LTD.		IBC under Sec 7	COMPANY		DOCUMENT NOT	8/10/2021
8222		1	Vs. M/S SONI REALTORS			PETITION IB		UPLOAD	
			PVT. LTD.			(IBC)/609(ND)20			
	8220		S.E. INVESTMENTS LTD.		IBC under Sec 7	COMPANY		DOCUMENT NOT	8/10/2021
8223		2	Vs. M/S SONI REALTORS			PETITION IB		UPLOAD	
			PVT. LTD.		2 22(5)	(IBC)/609(ND)20			0//0/000/
	8221		RAJESH RAMNANI Vs.		Sec 60(5)	INTERLOCUTO		document not	8/10/2021
8224			BIT BLITS DIGITAL			RY		upload	
	0000	0740000440000047/4	WORKSTATION		IDO	APPLICATION		DOCUMENT NOT	0/40/0004
8225	8222		S.E. INVESTMENTS LTD.		IBC under Sec 7	COMPANY		DOCUMENT NOT	8/10/2021
0223		8	Vs. M/S SONI REALTORS PVT. LTD.			PETITION IB		UPLOAD	
	8223		AAR AAR TECHNOPLAST		Sec 60(5)	(IBC)/609(ND)20 INTERLOCUTO		document not	8/10/2021
8226	0223	0710102022442021/1	PVT LTD Vs.		Sec 60(5)	RY		upload	0/10/2021
0220			FVI LID VS.			APPLICATION		иріоац	
	8224	0710102016232020/5	MR. DALIP NARINDER Vs.		IBC Under Sec 9	COMPANY		document not	8/10/2021
8227	5224		M/S M.K. PRINTECH		ibo officer sec 9	PETITION IB		upload	J, 10/2021
			PRIVATE LIMITED			(IBC)/550(ND)20		apioud	
	8225		RAVI SHARMA VS M/S.	Company	IBC Section 59	(3),000(.13)20	ISWAR	Plz Contact Help	12/9/2021
			KARNAL AGRICULTURE	Petition IB				Desk Technical	
8228			INDUSTRIES LTD.	(IBC)				Issue 011-	
				,				24363846 e-	
	8226	710102073342021	PENGG USHA MARTIN	Company	IBC Under Sec 9		RAJARSHI	Plz Contact Help	7/10/2021
	-		WIRES PRIVATE LIMITED	Petition IB			BANERJEE	Desk Technical	
8229			VS EMKAY AUTOMOBILE	(IBC)				Issue 011-	
			INDUSTRIES LIMITED					24363846 e-	
	8227	710102073962021	YES BANK LIMITED VS	Transfer	Application under		SUKANYA	Plz Contact Help	9/10/2021
8230			TULIP STAR HOTELS	Petition (IBC)	any other		BHAUMIK	Desk Technical	
0230					provisions - IBC			Issue 011-	
	<u></u>							24363846 e-	

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231	8228	710102073232021	STATE BANK OF INDIA VS JABALPUR MSW PRIVATE LIMITED	s Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/417(ND)20	s ĸ	Plz Contact Help Desk Technical Issue 011-	7/10/2021
				,	-	21		24363846 e-	
232	8229	710102073472021	SUNIL GOYAL VS HIMALAYA FOOD INTERNATIONAL LTD.	s Application(C ompanies	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/31(ND)201	RAGHAVENDRA MOHAN BAJAJ	Desk Technical Issue 011- 24363846 e-	7/10/2021
				Act)		6		filing@nclt.gov.in	
233	8230	710102073762021	KAMALL AHUJA VS RAJA SERMAN	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2722(ND)2 019	Kamal	Plz Contact Help Desk Technical Issue 011- 24363846 e-	8/10/2021
234	8231	710102073782021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/569(ND)20 19	RAJIV MALIK	Plz Contact Help Desk Technical Issue 011- 24363846 e-	8/10/2021
235	8232		BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/133(ND)20		DOCUMENT NOT UPLOAD	27/09/2021
236	8233		SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTO RY APPLICATION		document not upload	2/10/2021
237	8234	0710102007452021/1	A.P. TRADING COMPANY Vs. KANODIA TECHNOPLAST LIMITED		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/1(ND)2021		document not upload	5/10/2021
238	8235		SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTO RY APPLICATION		document not upload	5/10/2021
239	8236		MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		document not upload	5/10/2021
240	8237	0710102010102021/8	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		document not upload	5/10/2021
241	8238		MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		document not upload	5/10/2021
242	8239		S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRAFACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)20 21		document not upload	5/10/2021
243	8240		INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)20		DOCUMENT NOT UPLOAD	9/10/2021
244	8241	0	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2		document not upload	17/08/2021

	Α	В	С	D	E	F	G	Н	l I
8245	8242	0710102025302020/3	UTTAM STRIPS Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED	_	Section 74	INTERLOCUTO RY APPLICATION		document not upload	4/10/2021
8246	8243	0710200410572018/1 4	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)20 18		DOCUMENT NOT UPLOAD	4/10/2021
8247	8244	0710102004762019/1	POORAN CHAND GUPTA Vs. UNITECH LIMITED		Sec 424 (3)	COMPANY PETITION (COMPANIES		document not upload	5/10/2021
8248	8245	0710102016102021/3	RAKESH KUMAR JAIN Vs. SN JEE BUILD WELL PVT. LTD.		19(2)	INTERLOCUTO RY APPLICATION		document not upload	5/10/2021
8249	8246	0710102017882021/3	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		document not upload	5/10/2021
8250	8247	0710102018692021/3	MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL		IBC Under Sec 9	COMPANY PETITION IB		document not upload	5/10/2021
8251	8248	0710102018692021/4	MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL		IBC Under Sec 9	COMPANY PETITION IB		document not upload	5/10/2021
8232	8249	0710102035312020/1	M/S MULTITECH Vs. M/S DCM LIMITED		IBC Under Sec 9	COMPANY PETITION IB		document not upload	5/10/2021
8253	8250	0710102061632021/1	RP SUNIL KUMAR AGRAWAL Vs. S.C. GARG & ASSOCIATES		19(2)	INTERLOCUTO RY APPLICATION		document not upload	6/10/2021
8254	8251	0710102045872021/3	STATE BANK OF INDIA Vs. ARCHANA AGGARWAL		Section 95(1)	COMPANY PETITION IB		document not upload	8/10/2021
8255	8252	710102064492021	WAVE MEGACITY CENTRE PRIVATE LTD. VS MANJULA SINHA & OTHERS	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	Plz Contact Help Desk Technical Issue 011- 24363846 e-	7/9/2021
8256	8253	710102074822021	STATE BANK OF INDIA VS M/S CENTURY COMMUNICATION LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/263(PB)20 18	Astha Nigam	Plz Contact Help Desk Technical Issue 011- 24363846 e-	12/10/2021
8257	8254	710102074522021	HEMANT SHARMA VS MAAN ALUMINIUM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)20	Ashu Kansal	pg- 83,85,95,114,117, not clear	11/10/2021
8258	8255	0710102055022021/3	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION (I.B.C)/3446(ND)		document not upload	18/10/2021
8259	8256	0710102057752021/1	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL Vs. IDBI BANK (LEAD MEMBER)		Sec 30	INTERLOCUTO RY APPLICATION (I.B.C)/3878(PB)		document not upload	18/10/2021

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	8257	0710102060012021/2	DEEPAK CHAGANLAL		Sec 60(5)	INTERLOCUTO		document not	18/10/2021
			CHOUDHARI Vs.			RY		upload	
60			ASSESSING OFFICER			APPLICATION			
			JOINT COMMISSIONER			(I.B.C)/3844(PB)			
			OF INCOME TAX (OSD)			2021			
			CIRCLE-1(1)(1) MUMBAI						
	8258	0710102069162021/1	VADEHRA BUILDERS		Sec. 230-232, Sec	CA(A) MERGER		document not	18/10/2021
			PRIVATE LIMITED AND		234	AND		upload	
61			VADEHRA ART GALLERY			AMALGAMATIO			
			PRIVATE LIMITED Vs.			N(COMPANIES			
			ANIL TAYAL			ACT)/102(PB)20			
	8259	0710102104552020/1	NILESH SHARMA Vs.		Sec 25(j)	INTERLOCUTO		DOCUMENT NOT	18/10/2021
262			PRAMOD GOEL			RY		UPLOAD	
						APPLICATION			
	8260	0710102106292019/5	GRASSROOTS SKILL		Sec 252 (3)	COMPANY		DOCUMENT NOT	18/10/2021
			DEVELOPMENT			APPEAL(COMP		UPLOAD	
263			INITIATIVE PVT LTD Vs.			ANIES			
			REGISTRAR OF			ACT)/639(ND)20			
			COMPANIES NCT OF			19			
264	8261	0710102169112019/1	UNITECH LIMITED Vs.		Rule 11 of NCLT	EXECUTION		DOCUMENT NOT	18/10/2021
204			SARLA RANI SETHI			PETITION/152(N		UPLOAD	
	8262	0710120002342018/2	M/S AMIT SPINNING		IBC Under Sec 10	COMPANY		DOCUMENT NOT	9/4/2019
			INDUSTRIES LIMITED Vs.			PETITION IB		UPLOAD	
265			JM FINANCIAL ASSET			(IBC)/131(PB)20			
			RECONSTRUCTION			17			
			COMPANY PRIVATE						
	8263	0710102008782020/5	SHRAVAN KUMAR		Sec 12(2)	COMPANY		document not	18/10/2021
266			VISHNOI Vs. ARIEN			APPLICATION(I		upload	
			GLOBAL LIFESTYLE			BC)/1316(PB)20			
267	8264	0710102014172019/1	DENA BANK Vs. ROYAL		IBC under Sec 7	COMPANY		document not	18/10/2021
207		3	WOOD PVT LTD			PETITION IB		upload	
	8265	0710102016122021/4	TARANNOM SHARGH		IBC Under Sec 9	COMPANY		document not	18/10/2021
			INTERNATIONAL			PETITION IB		upload	
268			TRANSPORTATION			(IBC)/139(ND)20			
			COMPANY Vs. LARK			21			
			LOGISTICS PRIVATE						
	8266	0710102030972020/2	GRAND ARCH RESIDENT		IBC Under Sec 9	COMPANY		document not	18/10/2021
200			WELFARE ASSOCIATION			PETITION IB		upload	
269			(GARWA) Vs. IREO			(IBC)/964(ND)20			
			PRIVATE LIMITED			20			
	8267	0710102030992020/2	GRAND ARCH RESIDENT		IBC under Sec 7	COMPANY		document not	18/10/2021
270			WELFARE ASSOCIATION			PETITION IB		upload	
			Vs. IREO PRIVATE			(IBC)/989(ND)20		-	
	8268	0710102023102020/2	UTTAM STRIPS LTD. Vs.		Sec 60(5)	COMPANY		document not	18/10/2021
271			JAIPUR VIDYUT VITRAM		, ,	APPLICATION(I		upload	
			NIGAM LIMITED			BC)/1438(ND)20		-	
	8269	0710102008782020/6			Sec 12(2)	COMPANY		document not	18/10/2021
272			VISHNOI Vs. ARIEN		' ' '	APPLICATION(I		upload	
			GLOBAL LIFESTYLE			BC)/1316(PB)20			

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	8270	0710102033262021/6	BIBHUTI BHUSHAN		IBC under Sec 7	COMPANY		document not	20/10/2021
273			BISWAS & ORS Vs. M/S			PETITION IB		upload	
.75			ANSAL PROPERTIES AND			(IBC)/330(ND)20			
			INFRASTRUCTURE			21			
	8271	0710200411352018/4	M/S BARU MAL VINOD		IBC Under Sec 9	COMPANY		DOCUMENT NOT	20/10/2021
74		5	KUMAR Vs. M/S AMIRA			PETITION IB		UPLOAD	
			PURE FOODS PVT LTD			(IBC)/846(ND)20			
	8272	0710102074092019/8	BAJAJ RUBBER		IBC Under Sec 9	COMPANY		document not	20/10/2021
			COMPANY PVT.LTD. Vs.			PETITION IB		upload	
275			CAPITAL AUTO RUBBER			(IBC)/826(ND)20		•	
			PRODUCTS PVT. LTD.			19			
	8273	0710102077422020/1	GULLIVERS TRAVEL		IBC Under Sec 9	COMPANY		document not	20/10/2021
		0	ASSOCIATES Vs. FORE			PETITION IB		upload	
276			REPRESENTATIONS &			(IBC)/922(ND)20			
			TRAVEL PVT. LTD.			20			
	8274	0710102025582021/1	STATE BANK OF INDIA Vs.		IBC under Sec 7	COMPANY		document not	20/10/2021
277			JABALPUR MSW PRIVATE		5 4.1.40. 000 7	PETITION IB		upload	
			LIMITED			(IBC)/417(ND)20		apiouu	
	8275	0710102034972020/5	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		document not	20/10/2021
278	02.0	07 10 10 200 40 7 20 20 70	Vs. SSK TRADING PVT		ibo andor oco r	PETITION IB		upload	20/10/2021
	8276	0710102036202020/2	ICICI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		document not	20/10/2021
279	0270	2	ESSAR POWER M.P		ibo anaci occ i	PETITION IB		upload	20/10/2021
	8277	0710102113012020/3	SKILLSTECH SERVICES		IBC Under Sec 9	COMPANY		DOCUMENT NOT	20/10/2021
	02//	07 10 102 1 100 1202070	PRIVATE LIMITED Vs.		ibo onaci occ s	PETITION IB		UPLOAD	20/10/2021
280			MANPOWERGROUP			(IBC)/27(PB)202		OI LOAD	
_00			SERVICES INDIA PRIVATE			1			
			LIMITED			'			
	8278	0710102053822021/2	USHA FASTENERS		IBC Under Sec 9	COMPANY		document not	18/10/2021
281	02.0	07 10 10 20 00 0 2 2 0 2 17 2	PRIVATE LIMITED Vs.		ibo ondor occ c	PETITION IB		upload	10/10/2021
			KOTSONS PRIVATE			(IBC)/540(ND)20		иріоци	
	8279	0710102037562021/3	M/S THE HAMLIN TRUST		Sec. 241(1),Sec.	COMPANY		document not	20/10/2021
282	02/3	07 10 10 2007 00 20 2 170	Vs. RATTANINDIA		242(4),Sec. 244(1)	PETITION		upload	20/10/2021
			FINANCE PRIVATE		242(4),000. 244(1)	(COMPANIES		upiouu	
	8280	0710102060502021/1			Sub-Section (1) 0f			document not	20/10/2021
283	0200	07 10 10 20 00 00 20 2 17 1	MFGING CO. PVT LTD Vs.		Section 66.,Sec.	AND		upload	20/10/2021
_00			JARVIS INFRATECH		230-232, Sec 234	AMALGAMATIO		upiouu	
	8281	0710102044002021/6	SHAARC PROJECTS		Application under	INTERLOCUTO		document not	20/10/2021
	0201		LIMITED Vs.		any other	RY		upload	20/10/2021
284			RESOLUTION		provisions - IBC	APPLICATION		иріови	
204			PROFESSIONAL OF		provisions- ibo	(I.B.C)/2897(PB)			
						2021			
	8282	0740402702422049/2	ESSAR POWER M.P		Soc 230 222 Soc	CP(AA)		DOCUMENT NOT	20/10/2021
285	0202	0110102102132018/2	TATA TELESERVICES MAHARASHTRA LIMITED		Sec. 230-232, Sec	MERGER AND		UPLOAD	20/10/2021
200			_		234			UPLUAD	
	0202	07404020222222222	Vs.		IDC Under Coo C	AMALGAMATIO		de eu meerst is st	20/40/2024
	8283	0710102023802021/6			IBC Under Sec 9	COMPANY		document not	20/10/2021
202			FOUNDATION Vs.			PETITION IB		upload	
286			INNOVATIVE FINANCIAL			(IBC)/212(ND)20			
			ADVISORS PRIVATE			21			
			LIMITED (FIINOVATION)						

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	A 8284		SALEEM SOFI AND ANR.	D	Sec. 241(1),Sec.	COMPANY	G	DOCUMENT NOT	20/40/2024
8287	0204		Vs. SOFFIS INDIA		242(4)	PETITION		UPLOAD	20/10/2021
0201			COLLECTION PRIVATE		242(4)	(COMPANIES		UPLOAD	
	8285		ARES INVESTMENTS LLC		Sec. 241(1),Sec.	COMPANY		document not	14/10/2021
	0205		Vs. INTERNATIONAL		242(4),Section	PETITION		upload	14/10/2021
8288			PRINT O-PAC LTD		246,Application	(COMPANIES		иріоац	
			PRINT O-PAC LID		under any other	ACT)/145(ND)20			
	8286	0710102150112019/5	NITINI DHAVANA Vo		IBC under Sec 7	COMPANY		DOCUMENT NOT	14/40/2024
8289	0200		CHINTELS INDIA LTD.		ibc under sec /	PETITION IB		UPLOAD	14/10/2021
	8287		MMAN INFRA PROJECTS		IBC Under Sec 9	COMPANY		DOCUMENT NOT	14/40/2024
8290	0201		AND ENGINEERING Vs.		IBC Ulluer Sec 9	PETITION IB		UPLOAD	14/10/2021
0290		-	SPML INFRA LIMITED			_		UPLOAD	
	8288		RODEMADAN HOLDINGS		Application under	(IBC)/347(ND)20 COMPANY		DOCUMENT NOT	14/00/2024
	0200		LTD. Vs. M/S.		any other	PETITION		UPLOAD	14/09/2021
8291			INTERNATIONAL TRADE		provisions	(COMPANIES		UPLOAD	
			EXPOCENTRE LTD		provisions	`			
	8289	0710120005072018/1			IBC Under Sec 9	ACT)/66(PB)201 COMPANY		DOCUMENT NOT	14/40/2024
8292	0209		ENTERPRISES Vs.		IBC Ulluer Sec 9	PETITION IB		UPLOAD	14/10/2021
0292			AASTHA SURGIMED			(IBC)/991(ND)20		UPLOAD	
	8290	0710120012212018/9			IBC under Sec 7	COMPANY		DOCUMENT NOT	14/10/2021
	0230		RECONSTRUCTION		ibo under sec /	PETITION IB		UPLOAD	14/10/2021
8293			COMPANY LTD. Vs.			(IBC)/1243(ND)2		OI LOAD	
0200			MEDIRAD TECH INDIA			018			
			LIMITED			010			
	8291		LAGHUNA HOLDING PVT.		Application under	COMPANY		DOCUMENT NOT	14/10/2021
8294	0231		LTD. Vs. EDENPARK		any other	PETITION		UPLOAD	14/10/2021
020.			HOTEL LTD.		provisions	(COMPANIES		OI LOAD	
	8292		LAGHUNA HOLDING PVT.		Application under	COMPANY		DOCUMENT NOT	14/10/2021
8295	0202		LTD. Vs. EDENPARK		any other	PETITION		UPLOAD	14/10/2021
			HOTEL LTD.		provisions	(COMPANIES		O. LOAD	
	8293	0710102007852021/5			Sec 60(5)	INTERLOCUTO		document not	14/10/2021
	0200		RESOLUTION			RY		upload	
			PROFESSIONAL OF			APPLICATION		артоша	
8296			INTERNATIONAL COIL			(I.B.C)/979(ND)2			
			LIMITED Vs. MEDEOR			021			
			HOSPITAL LIMITED						
	8294		SHRI BHAGWAN		IBC Under Sec 9	COMPANY		document not	14/10/2021
8297			PROJECTS PVT. LTD. Vs.			PETITION IB		upload	
			IREO PRIVATE LIMITED			(IBC)/320(ND)20		'	
	8295		SURESH KUMAR JAIN Vs.		Sec 60(5)	INTERLOCUTO		document not	14/10/2021
8298		6	YES BANK & ORS			RY		upload	
						APPLICATION			
	8296	0710102090112020/3	SURESH KUMAR JAIN Vs.		Sec 60(5)	INTERLOCUTO		document not	14/10/2021
8299		7	YES BANK & ORS			RY		upload	
						APPLICATION			
	8297	0710102061122021/1	JB TRANSPORT Vs.		Sec 60(5)	INTERLOCUTO		document not	13/10/2021
8300			ESSAR POWER M.P			RY		upload	
			LIMITED			APPLICATION			

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8301	8298	0710102061132021/1	SK CONSTRUCTION Vs. ESSAR POWER M.P LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION		document not upload	13/10/2021
3302	8299	0710102150112019/4	NITIN BHAYANA Vs. CHINTELS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB		DOCUMENT NOT UPLOAD	14/10/2021
3303	8300	0710102090112020/3 8	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTO RY APPLICATION		document not upload	14/10/2021
3304	8301	3	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/3131(PB) 2020		document not upload	13/10/2021
305	8302		PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	13/10/2021
3306	8303	0710102115682020/4	i		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2 020		DOCUMENT NOT UPLOAD	13/10/2021
307	8304	1	M/S. GRID INFRATECH PVT. LTD. Vs. M/S. HYTHRO POWER		IBC under Sec 7	COMPANY PETITION IB (IBC)/1064(PB)2		DOCUMENT NOT UPLOAD	13/10/2021
3308	8305	710102074832021	ROHIT SEHGAL VS SHIV KUMAR JATIA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1525(ND)2 019	ROHIT SEHGAL	Plz Contact Help Desk Technical Issue 011- 24363846 e-	12/10/2021
3309	8306	710102074932021	ROHIT SEHGAL VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/786(PB)20 18	ROHIT SEHGAL	Plz Contact Help Desk Technical Issue 011- 24363846 e-	12/10/2021
310	8307		CITY UNION BANK VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2029(ND)2 019	T.N.Durga Prasad	Plz Contact Help Desk Technical Issue 011- 24363846 e-	12/10/2021
311	8308		AMARJIT SINGH VS ATUL KANSAL (RESOLUTION PROFESSIONAL)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2 018	Siddharth Bhatli	Plz Contact Help Desk Technical Issue 011- 24363846 e-	12/4/2021
312	8309		RAJESH VS SUPERTECH LIMITED		Rule 11 of NCLT, 2016		Akul Mehandru	Plz Contact Help Desk Technical Issue 011- 24363846 e-	23/09/2021
3313	8310		ANURAG NIRBHAYA VS COMMITTEE OF CREDITORS OF AGILE INTERNATIONAL LOGISTICS AND SUPPLY	Application	Application under any other provisions - IBC		Aishwarya	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	7/9/2021

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8314	8311	710102074332021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1520(ND)2 018	BRAHM	Plz Contact Help Desk Technical Issue 011- 24363846 e-	11/10/2021
8315	8312	710102075352021	INDIA SPORTS FLASHES PRIVATE LIMITED VS MANOJ SRIVASTAVA MEDIA CORPS		Sec 60(5)		Depaish	Plz Contact Help Desk Technical Issue 011- 24363846 e-	14/10/2021
8316	8313	710102070612021	SHANKAR FININVEST PVT. LTD. VS TDI INFRASTRUCTURE LIMITED		IBC under Sec 7		AKSHIT SACHDEVA	Plz Contact Help Desk Technical Issue 011- 24363846 e-	20/10/2021
8317	8314	710102076582021	ASSOCIATED CONTAINER TERMINALS LIMITED VS TDI INFRASTRUCTURE LIMITED		Sec. 230-232 - Second Motion		Ananya	Plz Contact Help Desk Technical Issue 011- 24363846 e-	20/10/2021
8318	8315	710102064282021	UNION OF INDIA VS SH. SUMAN CHADHA		Sec 241 (2)		sfioncit	Plz Contact Help Desk Technical Issue 011- 24363846 e-	14/10/2021
8319	8316	710102074562021	VINAYAKASUBRAMANIAN VS SMC GLOBAL SECURITIES	Company Petition (Companies Act)	Application under any other provisions		Vinayakasubrama nian	Plz Contact Help Desk Technical Issue 011- 24363846 e-	12/10/2021
8320	8317	710102076032021		Contempt Petition (IBC)	Rule 11 of NCLT, 2016		RISHABH CHAND LODHA	Plz Contact Help Desk Technical Issue 011- 24363846 e-	14/10/2021
8321	8318	710102119182020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	Plz Contact Help Desk Technical Issue 011- 24363846 e-	28/12/2020
8322	8319	710102119052020	CONNECT ARCHITECTURAL	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar		26/12/2020
8323	8320	710102015822021		Company Petition (Companies Act)	Sec. 73(4)		Meher Madon	Plz Contact Help Desk Technical Issue 011- 24363846 e-	23/02/2021
8324	8321	710102077712021	UNION BANK OF INDIA LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	Plz Contact Help Desk Technical Issue 011- 24363846 e-	21/10/2021
8325	8322	710102050462021	KARTIK CHADHA &		Sec 60(5),Application under any other provisions - IBC		Divyanshu Sarswat		21/07/2021

	Α	В	С	D	E	F	G	Н	I
8326	8323	710102060232021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET CHAUDHARY & OTHERS	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	Piz Contact Help Desk Technical Issue 011- 24363846 e-	25/08/2021
8327	8324	710102075032021	ORIENTAL BANK OF COMMERCE VS SHEKHAR RESORTS LTD. & ORS		Sec 60(5)	COMPANY PETITION IB (IBC)/22(ND)201 8	Shivali Singh	Plz Contact Help Desk Technical Issue 011- 24363846 e-	13/10/2021
8328	8325	710102075172021		Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)20	Anant	Plz Contact Help Desk Technical Issue 011- 24363846 e-	13/10/2021
8329	8326	710102075332021	BIBHUTI BHUSHAN BISWAS & ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/330(ND)20 21	Aman	Plz Contact Help Desk Technical Issue 011- 24363846 e-	13/10/2021
8330	8327	710102075862021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1493(PB)2 018	RAJIV MALIK	Plz Contact Help Desk Technical Issue 011- 24363846 e-	14/10/2021
8331	8328	710102076072021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/25(ND)202	RANJANA ROY GAWAI	80-84,86- 87,297,299,300,30 3 not clear page	14/10/2021
8332	8329	710102076842021	STERLING MOTOR COMPANY VS PANKAJ KUMAR SINGAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1329(ND)2	RANJANA ROY GAWAI	Pg-16 17 not clear	16/10/2021
8333	8330	710102064992021	ATUL KUMAR SINGHAL VS FIITJEE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3340(ND)2	Mukesh Mohan Goyal	PROOF OFSERVICE	9/9/2021
8334	8331	710102075532021	HARI BABU THOTA VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/89(ND)201	HARI BABU THOTA	1,3,4 cut page	13/10/2021
8335	8332	710102077032021	WAVE MEGACITY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)20	Nithin	document not upload properly	18/10/2021
8336	8333	710102076702021	SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS WAVE MEGACITY CENTRE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Ankit Jain	main case not link, pdf merge in 1 volume, etc	16/10/2021
8337	8334	710102053742021	TAX THROUGH THE		Section 42 - Submitted by Government Body		Amar S. Mishra	main case not link with application section wrong case type wrong main case not link with	31/07/2021

	Α	В	С	D	Е	F	G	Н	I
8338	8335		WORLD CONSULTING & RESEARCH CORPORATION PRIVATE LIMITED VS NCML	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1081(PB)2 016	Kanti	Pg-31,32 not clear REMINDER 3/5	17/01/2020
8339	8336		GAURAV KATIYAR VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1348(ND)2 019	RISHABH JAIN	case type you filed execution petition please choose case type in execution	17/08/2021
8340	8337		NAYAN N RAHEJA VS RIYASAT TOWERS PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1392(ND)2 019	R N Karanjawala	Pg- ,438,448,466,612, 899 not clear page volume 2 index missed	24/09/2021
8341	8338	710102062672021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	main case not link and Pg-27,28,	1/9/2021
8342	8339		NCLT (COURT-2 NEW DELHI) THROUGH REGISTRAR Vs. MR. MANOJ KUMAR SINGH		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/11(ND)202 1		document not upload	22/10/2021
8343	8340	0710102079172019/1 6	DEVENDRA KUMAR SHARMA Vs. JBB- EVEREST BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1006(ND)2 019		document not upload	22/10/2021
8344	8341	0710102081822019/1 1	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2		document not upload	22/10/2021
8345	8342	0710102086102020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 59	COMPANY PETITION (COMPANIES		document not upload	22/10/2021
8346	8343	3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2 018		DOCUMENT NOT UPLOAD	30/09/2021
8347	8344		MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		document not upload	22/10/2021
8348	8345		MAJOR BRANDS (INDIA) PRIVATE LIMITED Vs. GAURIK FASHIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/287(ND)20 21		document not upload	22/10/2021
8349	8346	0710102076942019/6	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)20		document not upload	22/10/2021

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	8347	0710102100092019/9	UTSAV SECURITIES		IBC under Sec 7	COMPANY		document not	22/10/2021
0050			PRIVATE LIMITED Vs.			PETITION IB		upload	
8350			VOGUE CLOTHIERS			(IBC)/1593(ND)2		•	
			PRIVATE LIMITED			019 ´ ` ´			
	8348	0710102002702021/6	VIJENDER SHARMA Vs.		Application	INTERLOCUTO		document not	22/10/2021
8351			CONARES METAL		under any other	RY		upload	
			SUPPLY LTD		provisions - IBC	APPLICATION			
	8349		DAVENDRA KUMAR Vs.		Sec. 213,Sec.	COMPANY		document not	8/10/2021
8352			DELTOS INFRA PRIVATE		241(1),Sec. 242(4)	PETITION		upload	
			LIMITED		_ : : (:), = := := (:)	(COMPANIES			
	8350	0710102139052019/2	TRUE SALES Vs. JINDAL		IBC Under Sec 9	COMPANY		DOCUMENT NOT	22/10/2021
8353			GREEN CROP			PETITION IB		UPLOAD	
			INTERNATIONAL			(IBC)/659(ND)20			
	8351		RAJESH VASUDEVA Vs.		Application under	COMPANY		document not	22/10/2021
8354			SPML INFRA LIMITED		any other	APPLICATION(upload	
					provisions	COMPANIES		aprodu.	
	8352	0710102016122021/3	TARANNOM SHARGH		IBC Under Sec 9	COMPANY		document not	20/10/2021
			INTERNATIONAL			PETITION IB		upload	
8355			TRANSPORTATION			(IBC)/139(ND)20			
			COMPANY Vs. LARK			21			
			LOGISTICS PRIVATE						
	8353	0710102053142021/3			IBC under Sec 7	COMPANY		document not	21/10/2021
			RECONSTRUCTION			PETITION IB		upload	
8356			COMPANY (INDIA)			(IBC)/393(ND)20			
			LIMITED Vs. UDAY			21			
	8354	0710102110322019/1	SAHAJ BHARTI TRAVELS		IBC Under Sec 9	COMPANY		DOCUMENT NOT	22/10/2021
8357		5	Vs. HCL TECHNOLOGIES			PETITION IB		UPLOAD	
			LIMITED			(IBC)/2087(ND)2			
	8355	0710102138062019/1	STRAIGHT EDGE		IBC Under Sec 9	COMPANY		DOCUMENT NOT	22/10/2021
0050		4	CONTRACTS PVT. LTD.			PETITION IB		UPLOAD	
8358			Vs. THREE C SHELTERS			(IBC)/2721(ND)2			
			PVT. LTD.			019 ´ ` ´			
	8356	0710102149292019/8	NUVISION (DELHI)		IBC under Sec 7	COMPANY		DOCUMENT NOT	6/9/2021
8359			PRIVATE LIMITED Vs.			PETITION IB		UPLOAD	
			FLPL LOGISTICS PRIVATE			(IBC)/2976(ND)2			
	8357	0710102149292019/9			IBC under Sec 7	COMPANY		DOCUMENT NOT	20/10/2021
8360			PRIVATE LIMITED Vs.			PETITION IB		UPLOAD	
			FLPL LOGISTICS PRIVATE			(IBC)/2976(ND)2			
	8358		HARI PAVAN VELLANKI		Sec. 241(1),Sec.	COMPANY		DOCUMENT NOT	22/10/2021
8361	-		Vs. ISCHOLAR		242(4),Application			UPLOAD	
			EDUCATION SERVICES		under any other	(COMPANIES			
	8359		SHINOJ KOSHY Vs. M/S		IBC under Sec 7	COMPANY		DOCUMENT NOT	21/10/2021
8362		1	GRANITE GATE			PETITION IB		UPLOAD	
			PROPERTIES PVT LTD			(IBC)/1248(PB)2			
	8360		SHINOJ KOSHY Vs. M/S		IBC under Sec 7	COMPANY		DOCUMENT NOT	21/10/2021
8363		2	GRANITE GATE			PETITION IB		UPLOAD	
			PROPERTIES PVT LTD			(IBC)/1248(PB)2			
		l .	I KOLEKTILO FVI LID	ļ		1(100)/ 1240(FD)2	!	1	!

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8364	8361	4	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2		document not upload	22/10/2021
8365	8362		LIMITED VS ENERSHELL	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	document not uploaded properly, pdf merge into 1	18/10/2021
8366	8363	710102078272021	JMD CRANES VS THE INDURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAKESH KUMAR	PAGE:79-80 cut, 235-236 not clear, 239, 242, 245, 247-248, 251, 254, 257, 258, 261, 264, 267, 269-274,	
8367	8364		PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Omprakash Sharma	main case not link Reminder 3/5	15/10/2021
8368	8365		PRIVATE LIMITED VS PAHWA PLASTICS	Application (I.B.C)		COMPANY PETITION IB (IBC)/2879(ND)2	NILESH RANJAN	Wrong section select	19/10/2021
8369	8366		LIMITED VS INDIABULLS	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/455(PB)20	Sajeve Bhushan Deora	Pg 65H hindi to 68	19/10/2021
8370	8367	710102078332021	VS RANJIT KUMAR	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)2	Anish Jaipuriar	STAMP PAPER MISSING	22/10/2021
8371	8368	710102076272021	METENERE LIMITED	_	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1520(ND)2	BRAHM	Case Type Wrong	14/10/2021
8372	8369		NUTAN JAISWAL VS MR MUKESH GUPTA			COMPANY PETITION IB (IBC)/1022(ND)2 018	TRIVENDRA	123-127,145- 147,261-265,272- 277,282-288 translate page 128-138 not clear page and index missing in vol 2 123-127,145- 147,261-265,272- 277,282-288	5/7/2021
8373	8370		M/S MADHU BHASKAR Vs. M/S ISHWAR INDUSTRIES LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		DOCUMENT NOT UPLOAD	7/10/2021
8374	8371	0710102004242020/3	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)20		document not upload	8/10/2021
8375	8372	0710102092372020/6	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)20		document not upload	8/10/2021

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	8373		GP GLOBAL ASPHALT Vs.		IBC Under Sec 9	COMPANY	-	DOCUMENT NOT	8/10/2021
8376		0.1010211000201071	SONI COMMERCIAL		in the state of th	PETITION IB		UPLOAD	0, 10,2021
			ENTERPRISES PVT LTD			(IBC)/46(ND)202		0.207.2	
	8374	0710200400732013/4	SANTOSH KUMAR Vs.		Application under	COMPANY		DOCUMENT NOT	8/10/2021
8377			M/S ANGHAILA HOUSING		any other	PETITION		UPLOAD	
			PVT LTD		provisions	(COMPANIES		0. 207.2	
	8375		CAPITAL TRADE LINKS		IBC under Sec 7	COMPANY		document not	11/10/2021
8378			LTD Vs. SONI E VEHICLE			PETITION IB		upload	
			PRIVATE LIMITED			(IBC)/240(ND)20		Присти	
	8376	0710102007852021/6	SHALU KHANNA		Sec 60(5)	INTERLOCUTO		document not	11/10/2021
			RESOLUTION			RY		upload	
			PROFESSIONAL OF			APPLICATION			
8379			INTERNATIONAL COIL			(I.B.C)/979(ND)2			
			LIMITED Vs. MEDEOR			021			
			HOSPITAL LIMITED						
0000	8377	0710102015442019/1	ATUL KUMAR KANSAL Vs.		Sec 60(5)	COMPANY		document not	11/10/2021
8380			SAMYAK PROJECT PVT			PETITION IB		upload	
	8378	0710102031072021/2	MR. SANJU KUMAR Vs.		Sec 33(1) (b) (i) to	INTERLOCUTO		document not	25/10/2021
8381			XECUTE HR SOLUTIONS		(iii) r/w Sec 33(3)	RY		upload	
			PVT.LTD		. ,	APPLICATION			
8382	8379	0710102033502020/2	BURLINGTON FINANCE		IBC under Sec 7	COMPANY		document not	24/03/2021
0302			Vs. VIPUL LIMITED			PETITION IB		upload	
	8380	0710102035162021/1	BHARAT ANAND Vs.		Sec. 441	COMPANY		document not	25/10/2021
8383			REGISTRAR OF			PETITION		upload	
0000			COMPANIES NCT OF			(COMPANIES			
			DELHI AND HARYANA			ACT)/172(ND)20			
	8381	0710102060632021/1	SAROJ KUMAR PODDAR		IBC under Sec 7	COMPANY		document not	25/10/2021
8384		4	Vs. GROWTH TECHNO			PETITION IB		upload	
			PROJECTS LIMITED			(IBC)/558(PB)20			
	8382	0710102060632021/1	SAROJ KUMAR PODDAR		IBC under Sec 7	COMPANY		document not	25/10/2021
8385		5	Vs. GROWTH TECHNO			PETITION IB		upload	
			PROJECTS LIMITED			(IBC)/558(PB)20			
I	8383	0710102063802021/7	RAJESH RAMNANI Vs.		Sec 60(5)	INTERLOCUTO		document not	25/10/2021
8386			BIT BLITS DIGITAL			RY		upload	
			WORKSTATION			APPLICATION			
	8384	0710102065052021/5			Rule 11 of NCLT,	INTERLOCUTO		document not	25/10/2021
8387			INTERNATIONAL PVT LTD		2016	RY		upload	
			Vs. UTM ENGINEERING		2 2	APPLICATION			
	8385	0710102071032021/1			Section 95(1)	COMPANY		document not	25/10/2021
8388			THROUGH RESHMA			PETITION IB		upload	
	0000		MITTAL Vs. UDHAM		IDOI. O. 5	(IBC)/593(ND)20		DOOLINE VE	05/40/0004
	8386	0/10102155852019/6	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		DOCUMENT NOT	25/10/2021
8389			Vs. OLYMPUS METAL			PETITION IB		UPLOAD	
	0007		PRIVATE LIMITED		IDO umdo:: Oc	(IBC)/3192(ND)2		DOCUMENT NOT	05/40/0004
	8387	0710102155912019/8	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		DOCUMENT NOT	∠5/10/2021
8390			Vs. WORLDWIDE			PETITION IB		UPLOAD	
]		METALS PRIVATE			(IBC)/3185(ND)2			

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3405	8402	0710102036092021/3	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/2422(ND) 2021		document not upload	24/09/2021
3406	8403		MR. NAVNEET KUMAR GUPTA Vs. IL & FS FINANCIAL SERVICES LIMITED		Sec 30	INTERLOCUTO RY APPLICATION (I.B.C)/4262(ND)		document not upload	25/10/2021
3407	8404	710102078232021		Miscellaneou s Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/527(ND)20 17	Navin	Wrong case select,	22/10/2021
3408	8405	710102077912021	ASHISH KUMAR VS THREE C SHELTERS PRIVATE LIMITIED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2	Gaurav Srivastava	Fill the blanks on page 8.	21/10/2021
3409	8406	710102077982021	ABHISHEK SAMUEL VS SIDHARTHA BUILDHOME PRIVATE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)20	ABHISHEK SAMUEL	case type wrong and stamp paper missing	21/10/2021
3410	8407	710102077952021	LIMITED IN LIQUIDATION	Application	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/29(ND)201 8	Sajeve Bhushan Deora	page blank 39, page:130-131 not clear,after 323 wrong page	21/10/2021
3411	8408	710102078082021	ATCO FLEXDUCT PRIVATE LIMITED VS SAMTEL COLOR LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)20	Anant	fees missed of section 66, service missed	22/10/2021
412	8409		DEEPIKA MADAN Vs. TODAY HOMES NOIDA PVT LTD		Sec 60(5)	INTERLOCUTO RY APPLICATION		document not upload	12/10/2021
413	8410	0710102061982020/3	M/S STAR WIRE PRODUCT Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/811(ND)20		document not upload	12/10/2021
414	8411	0710102006592019/1 0	RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB		document not upload	13/10/2021
415	8412		CELESTIAL FINHOLD PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		document not upload	13/10/2021
3416	8413		SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(I BC)/957(ND)202		document not upload	13/10/2021
3417	8414		BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs. GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES		document not upload	13/10/2021

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8418	8415	0710102025512021/4	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/2041(ND) 2021		document not upload	13/10/2021
8419	8416	0710102034632021/3	SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)20		document not upload	13/10/2021
8420	8417	0710102035162021/2	BHARAT ANAND Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/172(ND)20		document not upload	13/10/2021
8421	8418	0710102035882021/2	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		document not upload	13/10/2021
8422	8419	0710102037572021/2	SHAILESH DAYAL Vs. BHARTI MITTAL		Sec 60(5)	INTERLOCUTO RY APPLICATION		document not upload	13/10/2021
8423	8420	0710102052802021/3	PANKAJ KHAITAN Vs. MR. AJAY GOYAL		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		document not upload	26/10/2021
8424	8421	710102071982021	RAGHVENDRA PRATAP SINGH VS CLARION TOWNSHIPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/638(ND)20 20	TRIVENDRA	18-20,36-38 not clear page 23 cut page 40,42 translate page	2/10/2021
8425	8422	710102078792021	ARVIND DHAM VS L&T FINANCE LIMITED	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/499(ND)20	Mukund Rawat	case type wrong and vakaltnama missing	25/10/2021
8426	8423	710102068632021	UJALA AQUATECH INDIA PVT LTD VS UJALA PUMPS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/43(ND)201	Kewal Krishan Saini	12 page not clear and due payment other section	22/09/2021
8427	8424	710102080602021	STUDIOF&B FOOD SERVICES PRIVATE LIMITED VS REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3368(ND)2 019	rit arora	Stamp paper missed affidavit not notarized	1/11/2021
8428	8425	710102078732021	SALEEM VS INDIRAPURAM HABITAT CENTRE PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2	ATEENDRA	True copy and sign missed	29/10/2021

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8429	8426	710102078772021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS ARGL LIMITED	Company Application(C ompanies Act)	Sec 224 (5)	COMPANY PETITION (COMPANIES ACT)/148(ND)20 21	DR. RAJ SINGH	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear,	1/11/2021
8430	8427	710102078872021	HIRA ADVERTISING AGENCY PRIVATE LIMITED VS NAV GRIH DEVELOPERS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2374(ND)2 019	Sanchit Garga	Page-12 to 17 and 31 not clear	29/10/2021
8431	8428	710102076302021	NARENDRA KUMAR VS CMYK PRINTECH LTD	Intervention Petition (IBC)	Sec 60(5)		VIKAS	main case not link, memo of parties, list dates of events and brief of synopsis, petition every pages, true copy sign missed on every pages of annexure,	29/10/2021
8432	8429	710102079512021	DEEPAK BHOLA VS AYBI ENERGY PRIVATE LIMITED	Company Petition (Companies Act)	Sec 433(e)/433(f) of CA 1956		DEEPAK	wrong documents uploaded	27/10/2021
8433	8430	710102080292021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/740(PB)20 18	SANJEEV KUMAR	need to additional	30/10/2021
8434	8431	710102080332021	DEEPALI INFRATECH PVT LTD VS UMANG REALTECH PRIVATE LIMITED THROUGH RP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1564(PB)2 018	Amandeep Singh	22,24,115,117,120 ,129,132,133,134, 136,139,141,147,1 49-150,164- 182,194-208,210- 226,237,250,252,2 60,262- 264,266,268- 269,272,275,277,2 79,281,283,285,28	30/10/2021
8435	8432	710102069562021	AVR OVERSEAS PRIVATE LIMITED VS ADINATH INTERNATIONALNPRIVAT E LIMITED	Application	Sec 49(2)	COMPANY PETITION IB (IBC)/348(ND)20 20	Pradeep Rana		24/09/2021

	Α	В	С	D	E	F	G	Н	I
436	8433		PRIVATE LIMITED VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Sec 60(5)		Harshavardhan Bhende	72-79 not clear page main case not link section wrong please	30/09/2021
437	8434		H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE	Company Application(C ompanies Act)	Application under any other provisions		Dushyant	main case not link	30/09/2021
138	8435		SAHIL HOLDINGS PRIVATE LIMITED VS SALUJA CONSTRUCTION COMPANY LIMITED		Rule 11 of NCLT, 2016		Pranshu Goel	main case not link	22/10/2021
139	8436	710102078932021			Regulation 44(2), Liquidation process	COMPANY PETITION IB (IBC)/712(PB)20	Shashwat Anand	wrong filing	26/10/2021
440	8437	710102078922021	PINGLE BUILDERS PVT.LTD. VS SALUJA CONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/712(PB)20	RANJANA ROY GAWAI	wrong file	26/10/2021
441	8438	710102053182021	COMMERCIAL TAXES DEPARTMENT VS YOGENDER PAL SINGH	Interlocutory Application (I.B.C)	Sec 42,Sec 42	COMPANY PETITION IB (IBC)/712(PB)20 19	Vidhan	case type wrong()company appeal in IBC, and wrong	29/07/2021
442	8439		COMMERCIAL TAXES DEPARTMENT VS RAJ KUMAR RALHAN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/540(PB)20	Vidhan	9-11,14 not clear page affidavit not notarized stamp	7/8/2021
443	8440	710102079572021	CHANNEL INFOMATIC VS NITIN CHHABRA	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/359(ND)20 20	Jasmeet Singh	page 4 cut and case type and section wrong and date not	27/10/2021
144	8441		BLUEBIRD SOFTWARE PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	_	Sec 60(5)	COMPANY PETITION IB (IBC)/491(ND)20 21	Kumar Anurag	AFFIDAVIT MISSING	28/10/2021
145	8442	710102079832021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.	Application	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/740(PB)20 18	SANJEEV KUMAR	need to additional	28/10/2021
146	8443	4	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION		document not upload	2/11/2021
147	8444		PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION		document not upload	11/10/2021
448	8445	0710102021042021/7	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION		document not upload	11/10/2021
449	8446		PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION		document not upload	11/10/2021

	Α	В	С	D	E	F	G	Н	I
	8447		PANKAJ NARANG Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		document not	11/10/2021
8450			HIMANSHU AGARWAL &		44 (1)	RY		upload	
			OTHERS			APPLICATION			
8451	8448	0710102023092021/1	MOHINDER PAL KAMBOJ		IBC Under Sec 9	COMPANY		document not	3/11/2021
10+01			Vs. FIITJEE LTD.			PETITION IB		upload	
	8449	0710102030982021/2	SHIRDI INDUSTRIES		IBC Under Sec 9	COMPANY		document not	3/11/2021
3452			LIMITED Vs. M/S UNITED			PETITION IB		upload	
0402			CONCEPTS AND			(IBC)/307(ND)20			
			SOLUTIONS PRIVATE			21			
	8450	0710102054452021/2	TENNANT CLEANING		IBC Section 59	COMPANY		document not	3/11/2021
0450			SYSTEM INDIA PRIVATE			PETITION IB		upload	
8453			LIMITED Vs. REGISTRAR			(IBC)/420(PB)20			
			OF COMPANIES			21			
	8451	0710102055862021/1	NIKHIL JAIN Vs.		Application under	INTERLOCATO		document not	3/11/2021
8454			RAJDHANI NURSURIES		any other	RY		upload	
			LIMITED		provisions	APPLICATION('	
	8452	0710102062242021/1	NAVEEN GAUTAM Vs.		Sec. 244(1),Sec.	COMPANY		document not	3/11/2021
8455			KISHAN DUTT GAUTAM		241(1),Sec. 242(4)	PETITION		upload	
						(COMPANIES		'	
	8453	0710102067332021/2	MANJIT KAUR & ANR Vs.		Sec. 241(1),Sec.	COMPANY		document not	3/11/2021
3456			M/S HIGH TENSILE		213,Sec.	PETITION		upload	
			PRODUCTS PVT LTD		242(4),Sec. 59	(COMPANIES			
	8454	0710102067332021/3	MANJIT KAUR & ANR Vs.		Sec. 241(1),Sec.	COMPANY		document not	3/11/2021
8457			M/S HIGH TENSILE		213,Sec.	PETITION		upload	
			PRODUCTS PVT LTD		242(4),Sec. 59	(COMPANIES			
	8455		SANDEEP KUMAR BHATT		Sec 60(5)	INTERLOCUTO		document not	3/11/2021
3458			Vs. INDRAPRASTHA GAS			RY		upload	
			LIMITED			APPLICATION			
	8456	0710102045652021/2	YOGESH BHANDARI Vs.		IBC Under Sec 9	COMPANY		document not	2/9/2021
3459			DR. KHANNAS PATHCARE			PETITION IB		upload	
			PRIVATE LIMITED			(IBC)/334(ND)20			
	8457		BALAJEE DEVELOPWELL		Sec 252 (3)	COMPANY		document not	3/11/2021
8460			PRIVATE LIMITED Vs.		(-,	APPEAL(COMP		upload	
			REGISTRAR OF			ANIES			
	8458		SM PILFER PROOF CAPS		Sec 60(5)	INTERLOCUTO		document not	3/11/2021
			PRIVATE LIMITED Vs.		333 33(0)	RY		upload	5 / 1 2 5 2 1
3461			M/S DYNAMIC STAR			APPLICATION		apiouu	
			SECURITY AND ALLIED			(I.B.C)/4445(ND)			
	8459	0710102068622021/2	MR. SHYAM ARORA Vs.		Sec 60(5)	INTERLOCUTO		document not	3/11/2021
3462	l l		C-TEL INFOSYSTEMS			RY		upload	3
			PRIVATE LIMITED			APPLICATION		apiouu	
	8460		CAPRI GLOBAL CAPITAL		Sec 60(5)	INTERLOCUTO		document not	3/11/2021
	3.30		LIMITED Vs. ADVANCE			RY		upload	3
3463			HOME & PERSONAL CATE			APPLICATION		apiouu	
			LIMITED THROUGH MR.			(I.B.C)/4560(ND)			
			VIVEK BHARTI			2021			
	8461	0710102072872020/5	M/S FURNACE			COMPANY		document not	3/11/2021
			IIVIJO FURINACE	1		OUNTAINI		Juocument not	13/ 1 1/ 4U4 1
3464	0401		METTALIKS Vs. RATHI			PETITION IB		upload	

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	8462	0710102096462019/1	ESTER INDUSTRIES LTD		IBC Under Sec 9	COMPANY		document not	3/11/2021
8465		3	Vs. KANIK ELECTRONICS			PETITION IB		upload	
			PRIVATE LIMITED			(IBC)/1510(ND)2			
	8463	0710102105712019/7	BEST HEALTHCARE		IBC under Sec 7	COMPANY		DOCUMENT NOT	3/11/2021
8466			PRIVATE LIMITED Vs.			PETITION IB		UPLOAD	
8400			NEELANCHAL HOLDINGS			(IBC)/1905(ND)2			
			PRIVATE LTD			019			
	8464	0710102117262020/2	DEBADUTTA MISHRA Vs.		IBC under Sec 7	COMPANY		DOCUMENT NOT	3/11/2021
8467			M/S ANSAL HOUSING			PETITION IB		UPLOAD	
			LIMITED			(IBC)/45(PB)202			
	8465	0710102136252019/4	SANJAY KUMAR		IBC Under Sec 9	COMPANY		DOCUMENT NOT	3/11/2021
0400			CHETWANI Vs.			PETITION IB		UPLOAD	
8468			MEDINNBELLE			(IBC)/2681(ND)2			
			HERBALCARE PRIVATE			019			
	8466	0710102412082017/9	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		DOCUMENT NOT	3/11/2021
8469			COMMERCE Vs.			PETITION IB		UPLOAD	
			SONEAR INDUSTRIES			(IBC)/597(PB)20			
0.470	8467	0710102413072017/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		DOCUMENT NOT	3/11/2021
8470		1	Vs. SAMTEL COLOR			PETITION IB		UPLOAD	
	8468	0710102003112020/4	SHUBHAM CHEMICAL &		IBC Under Sec 9	COMPANY		document not	11/10/2021
8471			SOLVENT LTD Vs. INDO			PETITION IB		upload	
			LAMINATES PRIVATE LTD			(IBC)/341(ND)20			
	8469	0710102004282019/7	SPA AGENCIES [INDIA]		Sec. 241(1)	COMPANY		document not	3/11/2021
8472			PRIVATE LIMITED Vs.			PETITION		upload	
			SPA LIFESTYLE PRIVATE			(COMPANIES			
	8470	0710102068622021/3	MR. SHYAM ARORA Vs.		Sec 60(5)	INTERLOCUTO		document not	3/11/2021
8473			C-TEL INFOSYSTEMS			RY		upload	
			PRIVATE LIMITED			APPLICATION			
	8471	0710102070882021/2	BANK OF BARODA		Section 95(1)	COMPANY		document not	3/11/2021
8474			THROUGH RESHMA			PETITION IB		upload	
			MITTAL Vs. DEEPIKA			(IBC)/590(ND)20			
	8472	0710102075022021/1	SANJEEV KRISHAN		Sec 60(5)	INTERLOCUTO		document not	3/11/2021
8475			SHARMA Vs. UNION OF			RY		upload	
0473			INDIA THROUGH			APPLICATION			
			REGIONAL			(I.B.C)/4692(PB)			
	8473	0710102078972019/6	SKILLAR ENTERPRISE		IBC under Sec 7	COMPANY		document not	3/11/2021
8476			INDIA PVT. LTD. Vs.			PETITION IB		upload	
0470			KNOWLEDGE PODIUM			(IBC)/1030(PB)2			
			SYSTEMS PRIVATE			019			
	8474	0710102088942019/2	NISUS FINANCE &		IBC under Sec 7	COMPANY		document not	3/11/2021
		8	INVESTMENT MANAGERS			PETITION IB		upload	
8477			LLP Vs. EARTHCON			(IBC)/1348(ND)2			
			UNIVERSAL INFRATECH			019			
			PRIVATE LIMITED						
	8475	0710102150122019/2	HARI RAM Vs. SHILPA		Rule 11 of NCLT	COMPANY		DOCUMENT NOT	3/11/2021
8478			GARMENTS PVT. LTD			PETITION		UPLOAD	
						(COMPANIES			

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	8476	0710102002772020/9		D	Sec. 58(3)	COMPANY	G	document not	3/11/2021
8479	0470	07 10 1020027 7202079	AGARWAL Vs. BHARAT		Sec. 56(5)	PETITION		upload	3/11/2021
0110			NIDHI LIMITED			(COMPANIES		иріови	
	8477	0710102012642019/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		document not	3/11/2021
8480		6	Vs. M/S SHIVANSH			PETITION IB		upload	0.1.1.2021
			DIAMOND PVT. LTD.			(IBC)/455(ND)20			
	8478	0710102014592019/1	HARI RAM Vs. SHILPA		Sec 424 (3)	COMPANY		document not	3/11/2021
8481		9	GARMENTS PVT. LTD			PETITION		upload	
						(COMPANIES			
8482	8479	0710102024542021/3	P L THOMAS Vs.		IBC Under Sec 9	COMPANY		document not	3/11/2021
0402			AMAKAN OVERSEAS (P)			PETITION IB		upload	
	8480	0710102045702021/1	RAJIV KR. CHAUDHRY		Sec 60(5)	INTERLOCUTO		document not	3/11/2021
8483			Vs. KULDEEP VERMA			RY		upload	
						APPLICATION			
	8481	0710102050312021/2			IBC Under Sec 9	COMPANY		document not	3/11/2021
8484			GURGAON LIMITED Vs.			PETITION IB		upload	
			ICONS PROJECTS INDIA			(IBC)/370(ND)20			
			PRIVATE LIMITED			21			
	8482	0710102038002021/2	AKHIL AHUJA Vs. DAIKI		Application under	INTERLOCUTO		document not	11/10/2021
8485			AXIS INDIA PRIVATE		any other	RY		upload	
	0.400	0740400000000004/2	LIMITED VS. CANCITA		provisions -	APPLICATION		d = =	2/44/2024
8486	8483	0/10102038202021/3	IFCI LTD Vs. SANGITA		Section 95(1)	COMPANY		document not	3/11/2021
	8484	0710102042412021/1	ARORA EARTH WATER LIMITED		Application under	PETITION IB INTERLOCUTO		upload document not	11/10/2021
8487	0404	07 10 1020424 1202 1/1	Vs. M/S BHATIA &		any other	RY		upload	11/10/2021
0401			BHATIA		provisions - IBC	APPLICATION		upioau	
	8485	0710102045562021/1	AKHIL AHUJA Vs. GEOK		Application under	INTERLOCUTO		document not	11/10/2021
8488	0.00		LAN TAY		any other	RY		upload	
					provisions - IBC	APPLICATION			
	8486	0710102046192021/1	AKHIL AHUJA Vs. YES		Application under	INTERLOCUTO		document not	11/10/2021
8489			BANK LIMITED		any other	RY		upload	
					provisions - IBC	APPLICATION			
	8487	0710102047592021/2	AKHIL AHUJA Vs. SUNIL		Sec 43(1) r/w Sec	INTERLOCUTO		document not	11/10/2021
8490			GHORAWAT		44 (1)	RY		upload	
						APPLICATION			
	8488	0710102049722021/1	MERIDIAN VENEERS		Sec 252 (3)	COMPANY		document not	25/10/2021
			PRIVATE LIMITED Vs.			APPEAL(COMP		upload	
8491			REGISTRAR OF			ANIES			
			COMPANIES NATIONAL			ACT)/123(ND)20			
			CAPITAL TERRITORY OF			21			
	0.465	074040005005005	DELHI AND HARYANA		A 11 (1 ·	NITEDI COLLEC			0/44/0001
	8489	0710102050652021/4			Application under	INTERLOCUTO		document not	3/11/2021
8492			SHYATTO RAHA		any other	RY		upload	
	0.400	074040205074202470	INCRAM MICRO INDIA		provisions - IBC	APPLICATION		document not	10/0/2024
	8490	07 10 1020307 12021/2	INGRAM MICRO INDIA		IBC Under Sec 9	COMPANY PETITION IB		document not	10/9/2021
8493			PRIVATE LIMITED Vs. EDIQUE SOLUTIONS					upload	
			PRIVATE LIMITED			(IBC)/422(ND)20 21			
]		PRIVATE LIMITED			41		L	

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	A 8491		MEC METAL EXCHANGE		IBC Under Sec 9	COMPANY	G	document not	3/11/2021
	0 43 I	01 10 102003302020/0	INTERNATIONAL GMBH		Do Olluel Sec 3	PETITION IB		upload	J/ 1 1/202 1
8494			Vs. DWARKESH ALLOYS			(IBC)/228(ND)20		иріоац	
			PRIVATE LTD.			20			
	8492	0740402005472024/2	SANTOSH SHARMA Vs.		Coo 66(4)	INTERLOCUTO		document not	3/11/2021
8495	0492	0710102005172021/3	KEWAL KRISHAN KUMAR		Sec 66(1)	RY		upload	3/11/2021
0433			REWAL KRISHAN KUWAK			APPLICATION		иріоац	
	9402	0740200044252047/4	M/S PK INDUSTRIES PVT		IBC Under Sec 10	COMPANY		DOCUMENT NOT	E/11/2021
8496	8493		LTD Vs.		IBC Ulider Sec 10	PETITION IB		UPLOAD	5/11/2021
	0404		P K SALES COMPANY		IBC Under Sec 10	COMPANY		DOCUMENT NOT	E/44/2024
8497	8494				IBC Under Sec 10			UPLOAD	5/11/2021
	0405		PVT. LTD. Vs.		IDC under Coo 7	PETITION IB			22/04/2019
8498	8495	0/10102005032019/2	STATE BANK OF INDIA Vs.		IBC under Sec 7	COMPANY		document not	22/04/2019
	0.400	0740400040040040040	SHRI LAL MAHAL LIMITED		IDO	PETITION IB		upload	E/44/0004
	8496	0710102013312019/9			IBC under Sec 7	COMPANY		document not	5/11/2021
8499			FINANCE SOLUTIONS PVT			PETITION IB		upload	
			LTD. Vs. GLOBALITE			(IBC)/564(ND)20			
			INDUSTRIES PVT. LTD.			19			0////000/
	8497	0710102005032021/5			IBC Under Sec 9	COMPANY		document not	3/11/2021
8500			LIMITED Vs. M/S HEMA			PETITION IB		upload	
			AUTOMOTIVE PRIVATE			(IBC)/123(ND)20			
	8498		GAURAV JAIN (SOLE		IBC Under Sec 9	COMPANY		Document Not	3/11/2021
			PROPRIETOR OF SD			PETITION IB		Uplaod	
8501			PRECISE BIOSCIENCE)			(IBC)/284(ND)20			
			Vs. RESEARCH			20			
			MEDICINE PRIVATE						
	8499	0710102018292020/2	SPRINT CONSYS PRIVATE		IBC Under Sec 9	COMPANY		Document Not	3/11/2021
8502			LIMITED Vs. AKONA			PETITION IB		Uplaod	
			ENGINEERING PRIVATE			(IBC)/1065(ND)2			
			LIMITED			020			
	8500	0710102018462021/4			IBC Under Sec 9	COMPANY		Wrong e-filing,	3/11/2021
8503			INFRASTRUCTURES			PETITION IB		application need	
			PRIVATE LIMITED Vs.			(IBC)/233(ND)20		to file in IA	
			SUPERTECH LIMITED			21			
	8501	0710102031812020/2	SUNIL KUMAR GUPTA Vs.		Application under	INTERLOCUTO		Blank document,	3/11/2021
8504					any other	RY		please refile the	
					provisions - IBC	APPLICATION		document	
	8502	0710102032432021/5	DAIMLER FINANCIAL		IBC under Sec 7	COMPANY		Stamp paper,	3/11/2021
8505			SERVICES INDIA PVT.			PETITION IB		Page no. 8 - 20	
0000			LTD. Vs. CORONATION			(IBC)/241(ND)20		true copy sign	
			INFRASTRUCTURE PVT.			21		missing, page no.	
	8503	0710102033532021/1	BHS-SONTHOFEN INDIA		IBC Under Sec 9	COMPANY		No Index, No	3/11/2021
8506			PRIVATE LIMITED Vs.			PETITION IB		Pagination, Rs 25	
5550			AKONA ENGINEERING			(IBC)/364(ND)20		welfare missing	
			PRIVATE LIMITED			21		on vakalatnama	
	8504	0710102041312021/4	MR RAJBIR SINGH		Sec. 59	COMPANY		Merge	3/11/2021
8507			MAKHNI Vs. DIWAKAR			PETITION		documents in	
0007			COMMERCIALS PRIVATE			(COMPANIES		single pdf	
			LIMITED			ACT)/103(ND)20			

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	8505	0710102053822021/3	-		IBC Under Sec 9	COMPANY	9	No pagination,	3/11/2021
8508	3000	5. 10 10 L0 J0 J0 LL U L 1/J	PRIVATE LIMITED Vs.		155 Olider Occ 3	PETITION IB		page no. 3, 4	J. 11/2021
0000			KOTSONS PRIVATE			(IBC)/540(ND)20		missing	
	8506	0710102055862021/2			Application under	INTERLOCATO		Page no. 1 - 7	3/11/2021
			RAJDHANI NURSURIES		any other	RY		sign missing,	0,11,2021
			LIMITED		provisions	APPLICATION(Page no. 11 - 63	
8509					protione	COMPANIES		true copy sign	
						ACT)/26(ND)202		missing, Page	
						1		no. 21 - 54	
0540	8507	0710102057532021/1	INTEC CAPITAL LIMITED		Section 95(1)	COMPANY		Page no. 1 - 12	3/11/2021
8510			Vs. CHITRESH LATHER		, ,	PETITION IB		sign missing,	
	8508	0710102060292020/2	CAPITAL TRADE LINKS		IBC under Sec 7	COMPANY		Page no. 40, 41 ,	3/11/2021
			LIMITED Vs. KDP			PETITION IB		43 - 53 pages	
			BUILDWELL PRIVATE			(IBC)/120(ND)20		blur, Page no.	
8511			LIMITED			21		109 - 116	
								translation copy	
								missing, Page	
								no. 117 court	
	8509	0710102059442021/3	SHANKAR POLYPACKS		Sec 252 (3)	COMPANY		No Index,	5/11/2021
8512			PRIVATE LIMITED Vs.			APPEAL(COMP			
0012			REGISTRAR OF			ANIES			
			COMPANIES NCT OF			ACT)/121(ND)20			
	8510	0710102063112021/1	NAVNEET KUMAR GUPTA		Sec 60(5),Sec	INTERLOCUTO		Page no. 5 - 25	5/11/2021
8513			Vs. BCRE INDIA PVT.		25(j),Sec 43(1) r/w	RY		true copy sign	
			LTD.& ORS.		Sec 44 (1),Sec	APPLICATION		missing, Page	
	8511	0710102005312021/5	GAV DEVELOPERS PVT		Sec 425,Sec 425	CONTEMPT		No index, no	5/11/2021
8514			LTD Vs. SHUBH ADVISOR			PETITION(COM		pagination, Rs 3	
			PRIVATE LIMITED			PANIES		court fees and Rs	
	8512		KUNJ BIHARI POLYMERS		Sec 252 (3)	COMPANY		file properly with	3/11/2021
8515			PRIVATE LIMITED Vs.			APPEAL(COMP		all documents	
			REGISTRAR OF			ANIES			
	8513	0710102028412021/1	BIDYUT		Sec.	COMPANY			5/11/2021
8516			CHATTOPADHYAY Vs.		241(1),Application	PETITION		index, stamp	
			PRAVEEN KUMAR GUPTA		under any other	(COMPANIES		paper missing,	
	8514	0710102028662020/3	LALIT GROVER Vs. M/S		IBC Under Sec 9	COMPANY		Page no. 3	5/11/2021
8517			CVC OPTICALS (OPC)			PETITION IB		missing	
			PRIVATE LIMITED		2	(IBC)/122(ND)20			
	8515	0710102033732021/4			Sec 60(5)	INTERLOCUTO		Page no. 1-19	5/11/2021
8518			DISTRIBUTORS PVT LTD			RY		sign missing,	
			Vs. ARENA			APPLICATION			
	0540	0740400050555000	SUPERSTRUCTURES PVT		0 40	(I.B.C)/2116(PB)		D 47	E/44/0004
	8516	0710102052572021/1			Sec 42	COMPANY		Page no. 17	5/11/2021
8519			KAMAL AGGARWAL			APPEAL		missing, Page	
	0545	074040000000000000000	(LIQUIDATOR)		IDOI. O. 5	(IBC)/34(ND)202		no. 128 - 132	E/44/0004
	8517	0710102060292020/3	CAPITAL TRADE LINKS		IBC under Sec 7	COMPANY		Wrong	5/11/2021
8520			LIMITED Vs. KDP			PETITION IB		pagination in	
			BUILDWELL PRIVATE			(IBC)/120(ND)20		document	
			LIMITED			21			

	Α	В	С	l D	Е	F	G	Н	1
8521		0710102060432021/1	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT.		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/4171(ND)	G	+	5/11/2021
8522	8519				Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(I BC)/1083(ND)20			5/11/2021
8523		0710102115612020/6	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION		missed and sign mised with true	5/11/2021
8524			SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION		sign missed with true copy	5/11/2021
8525			NARAYAN Vs. HORIZON BUILDCON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)20			5/11/2021
8526			NEELAMBER AGARWAL Vs. M/S NEEL PADAM BUILDERS PVT LTD &		Application under any other provisions	COMPANY PETITION (COMPANIES		missed	5/11/2021
8527	8524	0710102082552020/5	EAST INDIA UDYOG LIMITED Vs. SPML INFRA		IBC Under Sec 9	COMPANY PETITION IB		NEED TO TRANSLATE	4/10/2021
8528	8525		SHOTFORMAT DIGITAL PRODUCTIONS PRIVATELIMITED VS ONE 97 COMMUNICATIONS	Company Petition IB (IBC)	IBC Under Sec 9		Rhythm Buaria	25rs advocate 3rs court fee missed,	31/10/2021
8529	8526		SURYANSH BUILDWELL PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI	Appeal(Comp anies Act)	Sec 252 (3)		Jugal	pages of petition,pag no 21,47 missed, and e stamp missed with supporting affidavit & notary	6/11/2021
8530	8527	710102109852020	SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		Atul Sharma	Wrong case type select,main case no. missed, application not	23/11/2020
8531	8528		M/S. KARAN DISTRIBUTORS (A PARTNERSHIP FIRM REPRESENTED THROUGH ITS PARTNER MR. ANSHUL GUPTA) VS AISH ADVENTURES	Company Petition IB (IBC)	IBC Under Sec 9		MILAN	brief of synopsis and list of dates and events missed,	31/10/2021

	Α	В	С	D	E	F	G	Н	ı
8532	8529	710102080472021	M/S. ANKSHUL DISTRIBUTORS (A PARTNERSHIP FIRM REPRESENTED THROUGH ITS PARTNER MR. ANSHUL GUPTA) VS AISH ADVENTURES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	1	MILAN	brief of synopsis and list of dates and events missed,	31/10/2021
8533	8530	710102077362021	VIKAS KUMAR VS VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANJIT	Page miss in index- 1,2/Vakalatnama miss/9(3)b	20/10/2021
8534	8531	710102080272021	LINK LEGAL VS MECAMIDI HPP INDIA	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Harshit Khare	wrong section (need to file IA)	30/10/2021
8535	8532	710102053392021	BANK OF INDIA VS SITA DEVI		Application under any other provisions - IBC		Brijesh Kumar Tamber	wrong section &a mp;amp;amp;am p;amp;amp;amp; amp;amp;a	30/07/2021
8536	8533	710102069452021	IL&FS FINANCIAL SERVICES LIMI,(ED VS BEIGH CONSTRUCTION COMPANY PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Atul Sharma	jurisdiction not in delhi	24/09/2021
8537	8534	710102080542021	GOYAL INDUSTRIES VS OLIVER EIGNIEERING PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/319(ND)20 21	Rishabh S. Khemuka	14-16 not clear , page 15 need translate . on vakalatnama	31/10/2021
8538	8535	710102080622021	GAUTAM KHANNA VS M/S. ADEL LANDMARKS LIMITED	Application	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1083(PB)2 018	MUKUND GUPTA	wrong section , stamp paper missing, amount not clear	1/11/2021
8539	8536	710102044652021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS ICICI BANK LIMITED		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1935(PB)2 019	Sajeve Bhushan Deora	Pg- 387,389,391,393 missed please check your pdf some pages not	2/7/2021
8540	8537	710102047572021	IIHT SYSTEMS LIMITED VS IIHT SYSTEMS LIMITED	• •	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/276(ND)20	Ashutosh	e-stamp paper not notarized	13/07/2021
8541	8538	710102073602021	INDIAN BANK VS NAVEEN KUMAR JAIN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/702(ND)20 18	SHIVAM SHARMA17	brief of synopsis missed, estamp paper missed with affidavit and notarized on same date, delay application file by separately, POA not clear,	8/10/2021

	Α	В	С	D	Е	F	G	Н	
	8539	710102079462021	SUPERTECH LIMITED VS	Interlocutory	Rule16(d),NCLT	COMPANY	RISHI	CASE TYPE	27/10/2021
			RAJEEV RANJAN		Rules,2016 IBC	PETITION IB		WRONG PLEASE	
				(I.B.C)	1.4.00,20101.20	(IBC)/240(ND)20		FILE IN	
8542				(1.2.0)		21		TRANSFER	
								PETITION IN IBC ,	
								PLEASE	
	8540	0710102074152021/1	IIFL FINANCE LIMITED Vs.		Sec 60(5)	INTERLOCUTO		INDEX MISSING	8/11/2021
8543	0340	07 10 10 20 7 4 13 20 2 17 1	AVJ DEVELOPERS INDIA		Sec 60(3)	RY		INDEX MISSING	0/11/2021
0040			PRIVATE LIMITED			APPLICATION			
	8541	0710102093492020/3	INABENSA BHARAT PVT.		IBC Under Sec 10	COMPANY		STAMP PAPER	8/11/2021
	0541	07 10 102033432020/3	LTD. Vs. JBB-EVEREST		IDC Under Sec 10	PETITION IB		MISSING	0/11/2021
8544			BUILDTECH PRIVATE			(IBC)/1041(ND)2		MISSING	
			LIMITED			020			
	0540	0740200442002049/2			Application under			file on a freeh	0/44/2024
8545	8542	07 10200412092018/2	THE REGISTRAR OF THE COMPANIES Vs. VIRGIN		Application under	COMPANY		file as a fresh	9/11/2021
0040			CAPITAL SERVICES PVT		any other provisions	PETITION (COMPANIES		application	
	0540	0740000440400040/0			•	COMPANIES		file as a fuests	0/44/2024
8546	8543	0710200412132018/3						file as a fresh	9/11/2021
0040			COMPANIES Vs.		any other provisions	PETITION		application	
	8544	0710200412132018/4	ALSTONE TEXTILES INDIA		U	(COMPANIES		file as a fuests	9/11/2021
8547	8544	0710200412132018/4			Application under	COMPANY		file as a fresh	9/11/2021
0047			COMPANIES Vs.		any other provisions	PETITION		application	
	0545	07400004400400404	ALSTONE TEXTILES INDIA THE REGISTRAR OF		p	(COMPANIES COMPANY		file as a fuests	9/11/2021
8548	8545	0710200412212018/1			Application under	_		file as a fresh	9/11/2021
0040			COMPANIES Vs. M/S		any other	PETITION		application	
	0546	0740000440040040/2	MEGA TOP PROMOTERS		provisions	(COMPANIES		file as a fuests	9/11/2021
8549	8546	0710200412242018/3			Application under	COMPANY PETITION		file as a fresh	9/11/2021
0049			COMPANIES Vs.		any other	(COMPANIES		application	
	8547	0710200412542018/4	VICTORY SOFTWARE PVT		provisions	COMPANY		file as a fresh	9/11/2021
8550	0547	0710200412542016/4	COMPANY Vs. M/S		• •	PETITION			9/11/2021
0000					any other provisions	(COMPANIES		application	
	8548	0740200446052049/2	SOLOMON HOLDING THE REGISTRAR OF THE		•	COMPANY		file as a fresh	9/11/2021
	0540	0710200416952018/3	COMPANIES Vs. M/S		Application under	PETITION			9/11/2021
8551			TWINKLE MERCANTILE		any other	_		application	
					provisions	(COMPANIES			
	0540	0740200446072049/4	AND CREDITS PVT LTD THE REGISTRAR OF THE		Application under	ACT)/289(ND)20		file on a freeh	0/44/2024
	8549	07 10200416972018/4			• •	COMPANY		file as a fresh	9/11/2021
8552			COMPANIES Vs. M/S LOVELY SECURITIES PVT		any other provisions	PETITION (COMPANIES		application	
					provisions	,			
	8550		LTD DECISTRAD OF		Application under	ACT)/292(ND)20		14 15 16 76	0/44/2024
	0000	0710200426512018/4			Application under	PETITION		14,15,16,76-	9/11/2021
8553			COMPANIES Vs. M/S		any other			82,113-114,78-	
			ZENITH AUTOMOTIVE		provisions	(COMPANIES		80pge not clear -	
	0EE4	074020042040204070	PRIVATE LIMITED		Application under	ACT)/285(ND)20		90 page cut	0/44/2024
	8551	0710200439482018/2			Application under	COMPANY		Wrong filing please file as a IA	9/11/2021
8554			COMPANIES Vs. M/S		any other	PETITION		piease ille as a IA	
			DHANGURU FINANCIAL		provisions	(COMPANIES			
	L	1	SOLUTIONS PRIVATE		1	ACT)/299(ND)20		1	

	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD. ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED	IBC Under Sec 9 IBC under Sec 7	COMPANY PETITION IB (IBC)/432(ND)20 20 COMPANY PETITION IB	Stamp Paper missing wrong Docs	9/11/2021
	LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD. ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED	IBC under Sec 7	(IBC)/432(ND)20 20 COMPANY		9/11/2021
	SOUTH ASIA PVT. LTD. ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED	IBC under Sec 7	20 COMPANY	wrong Docs	9/11/2021
	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED	IBC under Sec 7	COMPANY	wrong Docs	9/11/2021
	& OTHERS Vs. HBN FOODS LIMITED	IBC under Sec 7		wrong Docs	9/11/2021
554 0710102086372020/1	FOODS LIMITED		PETITION IB	=	
554 0710102086372020/1					
554 0710102086372020/1	LIDAVAN GADG (HITE) Vo		(IBC)/1359(ND)2		
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	ALM INFOTECH CITY PVT	2016	RY	CLEAR	
	LTD		APPLICATION		
555 0710102076232020/7	ICICI BANK LIMITED Vs.	Sec 60(5)	INTERLOCUTO	both documents	14/10/2021
	MR. SANJAY GUPTA	,	RY	file seprately	
	RESOLUTION		APPLICATION	copraising	
			2020		
556 0710102035202020/4		IBC under Sec 7	COMPANY	Case Number	16/10/2021
07 10 10200020202074		ibo ander dec /			13/10/2021
557 0710102063362021/2		Soc 60(5) Soc			16/10/2021
07 10 102063362021/2				<u> </u>	10/10/2021
		25(J),Sec 66(1)	1	_	
EE9 074040207E492040/4	'	IBC Under Sec 0			46/40/2024
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559 0710102101362019/2					16/10/2021
	SHARMA & ORS	44 (1)	•		
560 0710102410482017/7		IBC under Sec 7		Wrongly Filed	16/10/2021
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561 0710102105692020/4	SANJEEV JAIN Vs.			PAGE NUMBER	21/10/2021
	SANJEEV JAIN	242(4)	PETITION	NOT MENTION	
			(COMPANIES		
562 0710102105692020/5	SANJEEV JAIN Vs.	Sec. 241(1),Sec.	COMPANY	PAGE NUMBER	21/10/2021
	SANJEEV JAIN	242(4)	PETITION	NOT MENTION	
			(COMPANIES		
563 0710102015092018/1	MS. PRIYANSHI ARORA	IBC under Sec 7	COMPANY	AFFIDAVIT	22/10/2021
2	Vs. M/S VARDHMAN		PETITION IB	MISSING	
	BUILDTECH PRIVATE		(IBC)/1383(PB)2		
564 0710102031952021/1	 	IBC Section 59	COMPANY	NEED TO	22/10/2021
1	HOUSEHOLD		PETITION IB	FILLING	
			1	SAPERATELY	
			(IBC)/430(ND)20	JOAPERATELY	
565 0710102062012021/2	APPLIANCES PRIVATE	IBC under Sec 7	(IBC)/430(ND)20 COMPANY		22/10/2021
565 0710102062012021/2	APPLIANCES PRIVATE SACHIN DHIMAN Vs.	IBC under Sec 7	COMPANY	NEED TO IA FILE	22/10/2021
	APPLIANCES PRIVATE SACHIN DHIMAN Vs. AJNARA REALTECH LTD		COMPANY PETITION IB	NEED TO IA FILE	
	APPLIANCES PRIVATE SACHIN DHIMAN Vs.	IBC under Sec 7	COMPANY		22/10/2021
55 55 56	57 0710102063362021/2 58 0710102075182019/1 5 5 5 6 6 6 6 710102101362019/2 60 0710102410482017/7 61 0710102105692020/4 62 0710102105692020/5 63 0710102015092018/1	Vs. M/S. RG RESIDENCY PRIVATE LTD.	UNNATI FORTUNE HOLDINGS LIMITED MR. RAMESH AGGARWAL Vs. M/S. RG RESIDENCY PRIVATE LTD. O710102063362021/2 NAVNEET KUMAR GUPTA Vs. MANAVEA TECHNOLOGIES PVT. SA. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED O710102101362019/2 RITU RASTOGI Vs. SUNIL SHARMA & ORS O710102410482017/7 PUNJAB NATIONAL BANK Vs. HARIDWAR IRON & ISPAT ROLLNG LTD. O710102105692020/4 SANJEEV JAIN Vs. SANJEEV JAIN O710102105692020/5 SANJEEV JAIN Vs. SANJEEV JAIN O710102015092018/1 MS. PRIYANSHI ARORA Vs. M/S VARDHMAN IBC under Sec 7 Sec. 241(1),Sec. 242(4) IBC under Sec 7	UNNATI FORTUNE	UNNATI FORTUNE HOLDINGS LIMITED 2020

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	8567	=	GAV DEVELOPERS PVT		Sec 425,Sec 425	CONTEMPT	, ,	index missed and	25/10/2021
8570	0007	07 10 10 20 000 120 2174	LTD Vs. SHUBH ADVISOR		000 420,000 420	PETITION(COM		file properly	20/10/2021
00.0			PRIVATE LIMITED			PANIES		inc property	
	8568	0710102007022021/6	RAKESH KUMAR JAIN		Sec 252 (1)	COMPANY		properly write	25/10/2021
		07 10 102007 02202 170	LIQUIDATOR Vs.		000 202 (1)	APPEAL(COMP		ture copy sing	20/10/2021
8571			PRIYANAV WELLNESS			ANIES		ture copy omig	
			PRIVATE LIMITED			ACT)/41(ND)202			
	8569	0710102007222021/3	PRADEEP KALRA Vs.		IBC Under Sec 9	COMPANY		stamp paper	25/10/2021
8572	0003	07 10 10 2007 22202 170	KAAMA BREWERIES PVT.		ibo onaci occ s	PETITION IB		missed	20/10/2021
0012			LTD.			(IBC)/87(ND)202		iiii336u	
	8570	0710102012732021/4			IBC Under Sec 9	COMPANY		merge in one pdf	25/10/2021
8573	0370	07 10 10 20 127 3202 174	PERFECT BUILDWELL		ibo onder dec 3	PETITION IB		illerge ill olle pai	23/10/2021
0010			PRIVATE LIMITED			(IBC)/129(ND)20			
	8571	0740402046702024/4	KARISHMA SINGH Vs.		Rule 154, NCLT	COMPANY		stamp paper	25/10/2021
8574	0371	07 10 1020 107 9202 171	THE DRAWING ROOM		2016	APPLICATION(stamp paper & proof	
0014			PVT. LTD.		2010	COMPANIES		of service missed	
	8572	0710102017642021/5	i		IBC Section 59	COMPANY		file again	25/10/2021
	03/2	07 10 1020 17 64202 1/3	RESEARCH INSTITUTE		IBC Section 59	PETITION IB		properly	25/10/2021
8575			PRIVATE LIMITED Vs.			(IBC)/150(ND)20		property	
0070			REGISTRAR OF			21			
			COMPANIES NCT OF			21			
	8573	0710102025222020/4	RAVI IRON LIMITED Vs.		IBC Under Sec 9	COMPANY		incomplete	25/10/2021
8576	03/3	07 10 102025552020/4	JIA LAL KISHORI LAL P.L.		IBC Officer Sec 9	PETITION IB		document	25/10/2021
	8574	0710102059662021/2	KAASHVI PARASHER Vs.		Sec. 58(3)	COMPANY		true copy sing	25/10/2021
8577	03/4	07 10 1020 3000 202 172	SHANIVI CONSTRUCTION		Sec. 56(5)	PETITION		missed on	25/10/2021
0011			PVT LTD			(COMPANIES		annexure	
	8575	0710102066792021/5	ANIL KUMAR MITTAL Vs.		Sec 60(5)	INTERLOCUTO		NEED TO IA FILE	25/10/2021
8578	03/3	07 10 1020007 9202 1/3	COMMISSIONER STATE		Sec 60(5)	RY		NEED TO TAFILE	25/10/2021
0070			TAX (DGST) NEW DELHI &			APPLICATION			
	8576	0710102072822010/7	BRIGADIER RAJEEV		IBC under Sec 7	COMPANY		NEED TO IA FILE	25/40/2024
8579	03/0	07 10 10207 30320 19/7	VARMA Vs. TGB REALITY		ibc under Sec /	PETITION IB		NEED TO IA FILE	25/10/2021
	8577	0710120003842018/3	INDIAN OVERSEAS BANK		IBC under Sec 7	COMPANY		SUPPORTING	29/10/2021
	05//	3	Vs. M/S. RATHI TMT		ibc under Sec /	PETITION IB		AFIDAVIT	29/10/2021
		3	SARIA PVT. LTD.			(IBC)/938(PB)20		MISSING AND	
8580			SARIA PVI. LID.			18		PAGE-22 23 25 27	
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	0570	0710102025002021/1	DALA ILIMDODTO		500 220 222 500	CA/A) MEDGED			1/11/2021
8581	8578		PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	AND		INDEX MISSING	1/11/2021
0001			CYBER MEDIA (INDIA)		234	AMALGAMATIO			
	0.570	0740402069052020/2	` '		IDC Under Coc 40			DDOOF OF	0/44/2024
8582	8579	0710102068052020/3	WORLDVIEW TOURS PVT.		IBC Under Sec 10	COMPANY		PROOF OF SERVICE	8/11/2021
		074040244027204044	LTD. Vs.		IDC Under See 2	PETITION IB			0/44/2024
8583	8580	1 -	CHIRAAG SHARMA Vs. E-		IBC Under Sec 9	COMPANY		INDEX MISSING	8/11/2021
0000		1	MEDITEK INSURANCE			PETITION IB		AND TRUE COPY	
	0504	740402074722024	LIMITED CITY UNION BANK VS	Intoriocutor	Dulo 11 of NOI T	(IBC)/2752(ND)2	T N Durge Brees	MISSING	42/40/2024
8584	8581	710102074732021			Rule 11 of NCLT,	COMPANY	T.N.Durga Prasad	page numbering missed in index	12/10/2021
0004			MASS METALS PRIVATE	• •	2016	PETITION IB			
			LIMITED	(I.B.C)		(IBC)/2029(ND)2		Reminder 3/5	

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8585	8582	710102076192021	RAJ KUMAR RALHAN LIQUIDATOR OF SU-KAM POWER SYSTEMS LIMITED VS SHIV NANDAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/540(PB)20 17	MISHA	E stamp missed and affidavit not notarize document not	14/10/2021
8586	8583	710102081762021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2	Inder Paul Singh Oberoi	SECTION WRONG	9/11/2021
8587	8584	710102082052021	R.S. JAMWAL VS MANISH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/256(ND)20	Prachi Johri	affidavit not notarized Reminder 2/5	10/11/2021
8588	8585	710102066322021	MRS MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Com panies Act)	Sec 425		Adv	No link with main case no., synopsis/list of date & events	14/09/2021
8589	8586	710102081652021	PREETI BHARDWAJ VS TOPLINE BULID	Company Petition IB (IBC)	IBC under Sec 7		RANJANA ROY GAWAI	Index not uploaded	8/11/2021
8590	8587	710102079262021	BOP REALTY PRIVATE LIMITED VS PANCHSHEEL BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Indresh	Page not clear- 51,52,71,80,89,95, 128,133,143,148,1 53-158,215,218- 224,234,239,266,2 75,357- 362,372,385,414,4 16,433,439,454- 456,461-464,468- 474,482,483- 486,491-509,519- 522,527,553,568,5 73,578,597,611,63 5,637,676,685,694 ,701,733,738,748, 753,758- 762,812,821,822- 825,830,840,845,8	27/10/2021
8591		710102060992021	BANK OF BARODA VS MAGNUM VENTURES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Asiya Khan	volume -3. double page numbering not allowed/Page not clear- 39,82,226,237/Pa ges miss after page no-230-	26/08/2021
8592	8589	0710102151312019/3 3	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		supporting affidavit missing	6/10/2021

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8593	8590	0710102084532020/1	STATE BANK OF INDIA Vs. ATUL PUNJ	D	Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)20	g	CONTACT TO ASSISATANT REGISTRAR	15/09/2020
8594	8591	8	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)20		NEED TO IA FILE	10/11/2021
8595	8592	0710102015152019/1 1	M/S VISHAL FABRICS & ORS. Vs. AVJ DEVELOPERS (INDIA)		IBC under Sec 7	COMPANY PETITION IB (IBC)/654(PB)20		NEED TO IA FILE	10/11/2021
8596	8593	0710102021042021/1 6	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION		SUPPORTING AFFIDAVIT MISSING	10/11/2021
8597	8594		RALHAN INDIA PRIVATE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/4594(PB)		WRONG DOCUMENT UPLOAD	10/11/2021
8598	8595	0710102109942020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. LOOM CRAFTS FURNITURE (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1089(ND)2 020		INDEX MISSING	10/11/2021
8599	8596	0710102113702019/3	CA ANIL MATTA Vs. PRIMROSE INFRATECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(I BC)/1083(ND)20		page no missing	9/11/2021
8600	8597		CA ANIL MATTA Vs. PRIMROSE INFRATECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(I BC)/1083(ND)20		true copy sing missed	9/11/2021
8601	8598		CITRON STRAEGIES PVT LTD Vs. LEADING		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	10/11/2021
8602	8599	0710102105712019/8	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2 019		Rule 11 application , please file as a IA with application	10/11/2021
8603	8600	0710102103302020/4	ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL LIMITED		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION (I.B.C)/4955(ND) 2020		Page no-70-73 Amount not clear pls submit with type copy, page 44-47 and 64-65	9/11/2021
8604	8601		M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2 019		file as a fresh application with documents	9/11/2021
8605	8602		SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)20		file properly	9/11/2021

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	8603	0710102118802019/1	GHANSHYAM SHARMA		IBC Under Sec 9	COMPANY		Notary date	9/11/2021
06		0	Vs. SH. ANURAG SINHA			PETITION IB		missed and page	
00						(IBC)/2218(ND)2		no 9 missed , 10-	
						019		11 not readable	
	8604	0710102161032019/5	VIKAS MITTAL Vs. M/S		IBC Under Sec 9	COMPANY		Wrong filing	10/11/2021
			ODEON BUILDERS PVT.			PETITION IB		please file as a IA	
07			LTD. (THROUGH ITS			(IBC)/162(ND)20			
			DIRECTOR MR. RAM			20			
			NIWAS BANSAL) & ORS.						
	8605		MR. VISHAL SWARA &		Sec. 241(1),Sec.	COMPANY		NEED TO ALL	10/11/2021
80		2	ANR Vs. SLV SECURITY		242(4)	PETITION		PAGES SIGN	
			SERVICES PRIVATE		(-)	(COMPANIES			
	8606	0710102035432021/2	ANIL TAYAL Vs. 1.HI-		Sec 60(5)	INTERLOCUTO		PAGE-38 - 42 43	25/10/2021
609		0.10102000102021/2	TECH RESOURCE		000 00(0)	RY		NOT CLEAR	
			MANAGEMENT LIMITED			APPLICATION		NOT GEE/AIX	
	8607	0710102051292021/1	MR. VISHAL SWARA Vs.		Rule 11 of NCLT	COMPANY		PAGE 61 62 100	10/11/2021
10	3007	01 10 102031232021/1	SLV SECURITY SERVICES		INDIE II OI NOLI	APPLICATION(NOT CLEAR	10/11/2021
, 10			PRIVATE LIMITED			COMPANIES		NOI CLEAR	
	0000		HI-TECH RESOURCE		IDCde :: Ce e 7			Data miamatak af	0/0/0004
	8608	0/101021201/2019/8			IBC under Sec 7	COMPANY		Date mismatch of	8/9/2021
311			MANAGEMENT LIMITED			PETITION IB		Notary , Double	
			Vs. OVERNITE EXPRESS			(IBC)/2240(ND)2		pagination	
			LIMITED	_		019			
	8609			Company	IBC under Sec 7		saurav jain	Brief of synopsis	3/11/2021
				Petition IB				mention in	
			VIPUL LIMITED	(IBC)				index/Page not	
312								clear-	
								101,106,118,119,1	
								21,127-	
								131,159,170-	
	8610	710102081102021	CHARANJEET BATRA VS	Interlocutory	Application under		MAHENDER PAL	main case not	3/11/2021
			EARTH	Application	any other		ARORA	link and case	
313			INFRASTRUCTURES	(I.B.C)	provisions - IBC			type wrong	
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	8611	710102073842021	HEMANT SHARMA VS	Interlocutory	Application under	COMPANY	Ashu Kansal	Please delete	8/10/2021
314			EMAAR INDIA LIMITED	Application	any other	PETITION IB		extra document	
				(I.B.C)	provisions - IBC	(IBC)/160(PB)20			
	8612	0710102014752018/1	CAPTAIN OPERSET	(2.0)	IBC Under Sec	COMPANY		NEED TO IA FILE	11/11/2021
315			PRINTERS Vs. COMPACT		9,IBC Under Sec 9			NEED TO IATTEE	1 17 1 17 202 1
		17	LAMPS PVT LTD		S,IBO Officer Occ 3	(IBC)/1372(PB)2			
	8613	0710102014752018/1			IBC Under Sec	COMPANY		NEED TO IA FILE	11/11/2021
316	3013		PRINTERS Vs. COMPACT		9,IBC Under Sec 9			TALLE TO IATILE	1 1/ 1 1/2021
. 10		7			J,IDO UIIGEI SEC 9	(IBC)/1372(PB)2			
	0614	0740402024942020/2	LAMPS PVT LTD		IBC under See 7	·		INDEX MISSING	44/44/2024
	8614		FINANCIAL WORLD INDIA		IBC under Sec 7	COMPANY		INDEX MISSING	11/11/2021
317			PRIVATE LIMITED Vs.			PETITION IB			
			KHUSI BUILDING			(IBC)/568(ND)20			
			SOLUTION PRIVATE			20			
	8615		SHIV DAYAL SHARMA Vs.		IBC under Sec 7	COMPANY		INDEX MISSING	11/11/2021
318		2	THREE C PROJECTS PVT			PETITION IB		DOCUMENT	
	I		LTD		1	(IBC)/1718(PB)2		INCOMPLETE	

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	8616	0710102030792021/2	M/S. D. AGGARWAL &		Rule 11 of NCLT,	RESTORATION		STAMP PAPER	11/11/2021
19			ASSOCIATES Vs. THE 3		2016	APPLICATION		MISSING	
			ARROWS NIRMAN			(IBC)/22(ND)202			
			PRIVATE LIMITED			1			
	8617	0710102033942018/1	ORIENTAL BANK OF		IBC under Sec 7	COMPANY		NEED TO IA FILE	11/11/2021
620		5	COMMERCEOF Vs.			PETITION IB			
			VALLABH STEEL WEST			(IBC)/107(PB)20			
	8618	0710102004282019/8	SPA AGENCIES [INDIA]		Sec. 241(1)	COMPANY		NOTARY	11/11/2021
621			PRIVATE LIMITED Vs.		()	PETITION		MISSING	
			SPA LIFESTYLE PRIVATE			(COMPANIES			
	8619	0710102062242021/2	NAVEEN GAUTAM Vs.		Sec. 244(1),Sec.	COMPANY		ONLY PROOF OF	11/11/2021
3622	00.0		KISHAN DUTT GAUTAM		241(1),Sec. 242(4)	PETITION		SERVICE	
			MONAIT BOTT GASTAIN		241(1),000. 242(4)	(COMPANIES		UPLOAD	
	8620	0710102060692021/1	HYBRID ENGINEERING		Sub-section (I) of	CA(A) MERGER		INDEX MISSING	11/11/2021
	3020	01 10 102003002021/1	CONSULTANTS PRIVATE		section 230	AND		INDEX MISSING	11/11/2021
623	23				36611011 230				
			LIMITED Vs. P.P. SYNTEX			AMALGAMATIO			
	0004	074040046070045	PRIVATE LIMITED		IDO Harda O C	N(COMPANIES		INDEX MOONS	444410004
	8621	0/10102109562019/2	RUDRA MERCANTILE		IBC Under Sec 9	COMPANY		INDEX MISSING	11/11/2021
624			PRIVATE LIMITED Vs.			PETITION IB			
			SWASTIK METAFORGE			(IBC)/2559(ND)2			
		<u> </u>	PRIVATE LIMITED			019			
	8622	0710102136992019/6	MANOJ SRIVASTAVA		IBC Under Sec 9	COMPANY		AFFIDAVIT	11/11/2021
625			MEDIA CORPS PRIVATE			PETITION IB		MISSING	
020			LIMITED Vs. INDIA			(IBC)/2693(ND)2			
			SPORTS FLASHES			019			
	8623	0710200001942016/1	SALEEM SOFI AND ANR.		Sec. 241(1),Sec.	COMPANY		ORDER COPY	11/11/2021
		0	Vs. SOFFIS INDIA		242(4)	PETITION		MISSING AND	
626			COLLECTION PRIVATE			(COMPANIES		CONTACT TO	
			LIMITED AND ORS.			ACT)/131(ND)20		COURT OFFICER	
	8624	0710102002732020/1	ASSET CARE AND		IBC under Sec 7	COMPANY		NEED TO IA FILE	11/11/2021
		9	RECONSTRUCTION			PETITION IB			
627		-	ENTERPRISES LTD Vs.			(IBC)/300(PB)20			
			SARE GURUGRAM PVT			20			
	8625	0710102007642019/1			IBC Under Sec 9	COMPANY		NEED TO IA FILE	11/11/2021
	3023		DEVELOPERS PRIVATE		DO Under Oct 3	PETITION IB		TALLE TO TATTLE	11/11/2021
3628		 	LIMITED Vs. PARIVARTAN						
						(IBC)/299(ND)20 19			
	9636		BUILDTECH PVT. LTD		Soc 424 (2)	-		NEED TO E" E	44/44/2024
3629	8626		HARI RAM Vs. SHILPA		Sec 424 (3)	COMPANY		NEED TO FILE	11/11/2021
0029		7	GARMENTS PVT. LTD			PETITION		EXECUTION	
	0007	07404000400000117	DD DA IEEV KURAS		0 044/4) 0	(COMPANIES		PETITION	44/44/0004
	8627	0/10102019992021/2	DR. RAJEEV KUMAR		Sec. 241(1),Sec.	COMPANY		NEED TO SIGN	11/11/2021
630			SHARMA Vs. NAYATI		242(4)	PETITION		EVERY PAGES	
			HEALTHCARE &			(COMPANIES		AND PLS	
			RESEARCH NCR PVT.			ACT)/65(ND)202		SAPERATE WITH	
	8628	0710102003002021/2	AKHILESH KUMAR GUPTA		Sec 60(5)	INTERLOCUTO		12-22 Page Not	11/11/2021
			LIQUIDATOR OF M/S JOT			RY		Clear	
631			IMPEX PRIVATE LIMITED			APPLICATION			
			Vs. M/S DLF UTILITIES			(I.B.C)/356(ND)2			
			LIMITED & ORS			021			

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8632	8629	0	AF CONSULT INDIA PVT LTD Vs. SIKKIM HYDRO POWER VENTURES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1635(ND)2		STAMP PAPER MISSING	11/11/2021
8633	8630	0710102043412021/1	RP SUNIL KUMAR AGRAWAL Vs. SANDEEP MEHTA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION		NOTARY DATE MISSING	11/11/2021
8634	8631		PNB HOUSING FINANCE LIMITED Vs. ARENA SUPERSTRUCTURES PVT LTD		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/4546(PB)		NEED TO ALL PAGES SIGN	11/11/2021
8635	8632		KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)20 20		COURT FEE AND WELFARE MISSING	7/10/2021
8636	8633	1	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/923(ND)20		NOTARY MISSING	11/11/2021
8637	8634		STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MRS. ASHA MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/353(ND)20 21		63-69,72,154- 155,184-186,193- 194 Page Not Clear	5/11/2021
8638	8635		STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MR. NARESH MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/352(ND)20 21		63- 68,80,138,151,157 ,179,187,197,198, 200-202,210,215 Page Not Clear 184,186 Page Cut	21/09/2021
8639	8636		LIMITED VS ATS HOUSING	Company Petition IB (IBC)	Application under any other provisions - IBC		GAURAV DUA	wrong section &a mp;amp;amp;am p;amp;amp;amp; amp;amp;amp;a mp;amp;amp;am	9/11/2021
8640	8637		VS VARDHMAN ESTATES	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	1	7/10/2021

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	8638	710102059942021		Company	Section 95(1)		Irfan Ahmed	hand writting not	24/08/2021
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			ASHOTOSH WAHINDRO						
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								1555,2802,2803,2	
								804,2824,2826,28	
								38,2840,2842-	
								2846,2858-	
								2870,3387/page	
	8639	710102060212021	STATE BANK OF INDIA	Company	Section 95(1)		Irfan Ahmed	hand writting not	25/08/2021
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			MANAGEMENT BRANCH I	(IBC)				no-93/Cut page-	
			VS ATUL MAHINDRU					123,127,129,130,1	
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								38,2840,2842-	
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								2870,3387/page	
	8640	710102060552021	STATE BANK OF INDIA	Company	Section 95(1)		Irfan Ahmed	page:665, 669,	25/08/2021
				Petition IB				671, 673, 678,	
			MANAGEMENT BRANCH I	(IBC)				707, 708, 734-741,	
8643			VS ASHISH MAHINDRU					882, 883-884,	
								1539-1555, 2348,	
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	8641	710102081602021	CENTRAL BANK OF INDIA	Miscellaneou	Sec 60(5)	COMPANY	Anish Jaipuriar	need to file	8/11/2021
8644	3071			s Application	250 00(0)	PETITION IB	, anon Jaipanai	additional	J
55,77				(IBC)		(IBC)/1018(ND)2		Reminder 2/5	
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	8642	•	M/S SERVSYSTEM PVT	_	Application under	COMPANY		PAGE NO	12/11/2021
			LTD Vs. M/S ROSE		any other	PETITION		11,28,35,82 NOT	
8645			SERVICED APARTMENTS		provisions	(COMPANIES		CLEAR DOUBLE	
			INDIA PVT LTD			ACT)/1(ND)2014		NUMBERING OF	
	8643		HARI RAM Vs. NAVEEN		Sec 425	COMPANY			11/11/2021
8646	00.0		KUMAR SINGH		000 .20	APPLICATION(PETITION FILE	
						COMPANIES			
	8644	0710102073822020/2	BLACKIE & SONS		Application under	COMPANY		FRESH AND	29/09/2021
8647			CALCUTTA & ORS Vs.		any other	APPLICATION(ADDESTIONAL	
			BLACKIE & SON		provisions	COMPANIES		FILE SEPRATELY	
	8645		DMI FINANCE PRIVATE		Sec 60(5)	INTERLOCUTO		NEED TO	12/11/2021
8648	0040	07 10 10 2007 0 12 02 07 0	LIMITED Vs. VEKAS		000 00(0)	RY		UPLOAD AGAIN	12/11/2021
00.0			KUMAR GARG			APPLICATION		OI LOAD AGAIN	
	8646	0710120012082018/6	SHINOJ KOSHY Vs. M/S		IBC under Sec 7	COMPANY		NEED TO	12/11/2021
8649	0040		GRANITE GATE		ibo under sec /	PETITION IB		UPLOAD AGAIN	12/11/2021
0040			PROPERTIES PVT LTD			(IBC)/1248(PB)2		OF LOAD AGAIN	
	8647		INTEC CAPITAL LIMITED		Sec 60(5)	INTERLOCUTO		NEED TO	11/11/2021
8650	0047	07 10 1020025720 19/5	Vs. NIKHIL TANEJA		Sec 60(5)	RY		SAPERATE	11/11/2021
0000			VS. NIKHIL TANESA			APPLICATION		FILLING	
	8648	0740402002572040/2	RAKESH KUMAR SAHNI		IBC under Sec 7	COMPANY		NEED TO	11/11/2021
8651	0040	0710102062572019/3	Vs. AIMS SANYA		ibc under Sec /	PETITION IB		SAPERATE	11/11/2021
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	0040	0740400444200040/0	DEVELOPERS.PVT.LTD		IDC Under Coc O	(IBC)/1166(ND)2		FILLING	44/44/2024
8652	8649	0710102114302019/6			IBC Under Sec 9	COMPANY		PETITION NOT	11/11/2021
8002			LORDS CREATIVE INFRA			PETITION IB		CONSIDER	
	0050	0740400407070704044	SOLUTION PVT. LTD		10011 1 0 0	(IBC)/2079(ND)2		AFFIDANIT	444440004
	8650	0710102127952019/1			IBC Under Sec 9	COMPANY		AFFIDAVIT	11/11/2021
8653			GROVER Vs.			PETITION IB		MISSING NEED	
			PARAMOUNT COACHING			(IBC)/2399(ND)2		TO SIGN EVERY	1011110001
	8651		M/S D. LIGHT ENERGY		IBC Under Sec 9	COMPANY		FILE PROPERLY	12/11/2021
8654			PRIVATE LIMITED Vs. M/S			PETITION IB			
			BENCHMARK SUPPLY			(IBC)/223(ND)20			
			CHAIN SOLUTION			20			
	8652	0710102005942019/7			IBC Under Sec 9	COMPANY		STAMP PAPER	12/11/2021
8655			PRIVATE LIMITED Vs.			PETITION IB		AND AFFIDAVIT	
			SHRI VARDHMAN RICE			(IBC)/241(ND)20		TRUE COPY	
			MILLS PRIVATE LIMITED			19		SING MISSED	
	8653		SATYADEVI ALAMURI Vs.		Sec 60(5)	INTERLOCUTO		FILE AS FRESH	12/11/2021
8656			AJAY KUMAR BISHNOI			RY		APPLICATION	
						APPLICATION			
	8654		M/S SWARN KLA JEWELS		IBC Under Sec 9	COMPANY		STAMP PAPER	12/11/2021
8657			PVT. LTD. Vs. M/S IREO			PETITION IB		MISSING	
0001			HOSPITALITY COMPANY			(IBC)/848(ND)20			
			PVT. LTD.			20			
	8655	0710102047372021/1	ANIL KAUSHAL & ORS.		IBC under Sec 7	COMPANY		29,38,48,51-52,60-	20/10/2021
8658		0	Vs. LOGIX CITY			PETITION IB		70,74-76,80,89-90	
			DEVELOPERS PRIVATE			(IBC)/440(ND)20		Page Not Clear	

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	8656		RAVI KANT SHARMA Vs.		Sec. 241(1),Sec.	COMPANY	ļ Š	Wrong filing, pls	12/11/2021
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8659			PVT LTD		(b)	(COMPANIES		and which type	
0000			1 1 2 1 2 1 2		(6)	ACT)/164(ND)20		of document you	
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	8657	0740402022022024/3	CENTRAL BANK OF INDIA		Section 95(1)	COMPANY		16,19-47 Page not	12/11/2021
8660	0037	07 10 102022322021/3	THROUGH NITIN NARANG		Section 93(1)	PETITION IB		Clear	12/11/2021
0000			Vs. SHRI SANJAY KUMAR			(IBC)/329(PB)20		Oleai	
	8658	0740402002502040/7	AJIT SHRIVASTAVA &		IBC under Sec 7	COMPANY		Notary Missing	11/11/2021
8661	0030	07 10 1020025020 19/7	ORS. Vs. GAYATRI		ibc under sec /	PETITION IB		On E-Stamp	11/11/2021
0001			HOSPITALITY AND			(IBC)/288(PB)20		Paper	
	8659	0710102059362021/1	SHALU KHANNA		Sec 60(5)	INTERLOCUTO		9-11 Page Not	27/09/2021
	0033	07 10 102059502021/1	RESOLUTION		Sec 60(5)	RY		Clear	2110912021
			PROFESSIONAL OF			APPLICATION		Cieai	
8662			INTERNATIONAL COIL			(I.B.C)/4091(ND)			
			LIMITED Vs. M/S FOX			2021			
			PETROLEUM LIMITED &			2021			
	8660	0710102059362021/2			See CO/E)	INTERLOCUTO		True Conv Sing	12/11/2021
	0000	0710102059362021/2			Sec 60(5)	RY		True Copy Sing	12/11/2021
			RESOLUTION PROFESSIONAL OF			APPLICATION		Missing On 9-15	
8663			INTERNATIONAL COIL						
			LIMITED Vs. M/S FOX			(I.B.C)/4091(ND) 2021			
			PETROLEUM LIMITED &			2021			
	8661		BLUE BIRD LOGISTICS		IBC Under Sec 9	COMPANY		Index Missing	12/11/2021
8664	0001				IBC Ulluer Sec 9	PETITION IB		index wissing	12/11/2021
0004			PVT LTD Vs. SARKUN						
	8662	0740402064202020/0	SOLAR PRIVATE LIMITED		IBC Under Sec 9	(IBC)/1832(ND)2 COMPANY		00 222 Dags not	42/44/2024
8665	0002	0710102064302020/6	CONCEPT GROUP Vs.		IBC Under Sec 9	PETITION IB		09-233 Page not Clear	12/11/2021
0000			CNS FASHIONS RETAIL PVT LTD						
	0000		RADHE CONSTRUCTION		IBC Under Sec 9	(IBC)/1024(ND)2 COMPANY		Page 239-241 175-180 NEED TO	40/44/0004
8666	8663	0710102077662020/3			IBC Under Sec 9	PETITION IB		TRANSLATE	12/11/2021
	8664	0740402000022020/6	Vs. SPML INFRA LIMITED SUDHIR GUPTA & ANR Vs.		Sec. 213	COMPANY			12/11/2021
	0004	0710102099922020/6			Sec. 213	PETITION		petition not	12/11/2021
8667			EDWARD KEVENTER			(COMPANIES		consider in addtional	
			(SUCCESSORS) PRIVATE LIMITED			•		auutioriai	
	8665	074040200002202020	SUDHIR GUPTA & ANR Vs.		Sec. 213	ACT)/167(ND)20 COMPANY		petition not	12/11/2021
	0000	01 10 102033322020/3	EDWARD KEVENTER		3ec. 213	PETITION		consider in	12/11/2021
8668								addtional	
			(SUCCESSORS) PRIVATE LIMITED			(COMPANIES ACT)/167(ND)20		auulioiiai	
	8666				Soc 60/5)			NEED TO IA FILE	E/40/2024
8669	0000		DEEPAK KHANNA Vs.		Sec 60(5)	INTERLOCUTO RY		NEED TO IA FILE	ə/ 10/202°I
0009			EARTH						
	0667	074040040040040/0	INFRFASTRUCTURES		IDC Under Co. C	APPLICATION		INDEX MISSING	40/44/2024
	8667	0710102128122019/9	TEK TRAVELS PRIVATE		IBC Under Sec 9	COMPANY		INDEX MISSING	12/11/2021
8670			LIMITED Vs. TED TRAVEL			PETITION IB			
			& EXPERIENCES PRIVATE			(IBC)/2417(ND)2			
			LIMITED		ļ	019			

	Α	В	С	D	Е	F	G	Н	I
	8668	0710102136252019/5			IBC Under Sec 9	COMPANY		DOCUMENT	12/11/2021
671			CHETWANI Vs.			PETITION IB		INCOMPLETE	
			MEDINNBELLE			(IBC)/2681(ND)2			
			HERBALCARE PRIVATE			019			
	8669	0710102166272019/1	JONES LANG LASELLE		IBC Under Sec 9	COMPANY		proof of service	12/11/2021
		0	BUILDING OPERATIONS			PETITION IB		missing	
372			PRIVATE LIMITED Vs.			(IBC)/3507(ND)2			
			SARE FACILITIES			019			
			GURGAON SERVICES						
	8670	0710102166272019/1	JONES LANG LASELLE		IBC Under Sec 9	COMPANY		proof of service	12/11/2021
		1	BUILDING OPERATIONS			PETITION IB		missing	
373			PRIVATE LIMITED Vs.			(IBC)/3507(ND)2			
			SARE FACILITIES			019			
			GURGAON SERVICES						
	8671	0710200000622018/6	RAKESH KUMAR		IBC Under Sec 9	COMPANY		stamp paper	12/11/2021
674			PARDEEP KUMAR Vs.			PETITION IB		missing	
			DASH EXPORT PVT LTD			(IBC)/1388(ND)2		3	
	8672	0710200418612018/6	PROPERTREE REAL		IBC under Sec 7	COMPANY		NEED TO SIGN	20/10/2021
	-		ESTATE SOLUTIONS PVT			PETITION IB		EVERY PAGES	
375			LTD Vs. UNIBERA			(IBC)/868(ND)20			
			DEVELOPERS PVT LTD			18			
	8673	0710102005012020/1	BALAJI THOTADRI Vs.		IBC Under Sec 9	COMPANY		NEED TO SIGN	12/11/2021
376	00.0	6	SLKILLAR ENTERPRISE		in the second second	PETITION IB		EVERY PAGES	,.,
			INDIA PVT LTD			(IBC)/294(ND)20			
	8674	0710102023592021/5			Sec 43(1) r/w Sec	INTERLOCUTO		Council Sing	12/11/2021
	0074	07 10 10 20 20 20 20 2170	AGARWAL Vs. ALOK		44 (1)	RY		Missing	12/11/2021
			KUMAR JAIN		(')	APPLICATION		10,14-69 true	
377			TOMAK OAN			(I.B.C)/1482(ND)		Copy Sing	
						2021		Missing	
						2021		15,27-35 Page	
	8675	0710102154292019/1	PARMOD KUMAR ANAND		IBC Under Sec 9	COMPANY		Wrong filing pls	12/11/2021
378	0073	07 10 102 1342 320 13/1	Vs. MBL		ibc officer Sec 9	PETITION IB		file as a	12/11/2021
,,,		0	INFRASTRUCTURES			(IBC)/3144(ND)2		application	
	8676	0710102093652019/2	KBR LIMITED Vs. ROC		Sec 252 (1)	COMPANY		Wrongly Filed	13/12/2019
679	0070	07 10 10 20 9 30 3 20 19/2	DELHI		Sec 232 (1)	APPEAL(COMP		Wrongly I lieu	13/12/2019
0.0			DEEIII			ANIES			
	8677	0710102017622020/1	SERIOUS ERAUD		Sec. 241(1)	COMPANY		file separately	6/10/2021
680	0011		INVESTIGATION OFFICE		Sec. 241(1)	PETITION		•	0/10/2021
500		U	Vs. SUNAIR HOTELS			(COMPANIES		every respodent	
	8678	0710200001032018/4			Application under	COMPANY		Wrongly Filed	15/11/2021
681	3076	07 10200001032010/4	COMPANIES Vs.		any other	PETITION		TVIOLIGIY FILEU	13/11/2021
001			CONFAMILO VS.		provisions - IBC	(COMPANIES			
	8679	0710200412242018/4	DECISTRAD OF		Application under	COMPANY		Wrongly Filed	15/11/2021
382	0019	07 10200412242018/4	COMPANIES Vs.		any other	PETITION		wrongly riled	13/11/2021
JUZ						(COMPANIES			
	0000	074020044005004044	VICTORY SOFTWARE PVT		provisions			Diego file ee e	42/44/2004
	8680	0710200416952018/4	THE REGISTRAR OF THE		Application under	COMPANY		Please file as a	13/11/2021
883			COMPANIES Vs. M/S		any other	PETITION		application	
			TWINKLE MERCANTILE		provisions	(COMPANIES			
			AND CREDITS PVT LTD			ACT)/289(ND)20			

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	8681	0710200426542018/6	REGISTRAR OF		Application under	COMPANY		Need to file IA	13/11/2021
8684			COMPANIES Vs. EAGLE		any other	PETITION			
0004			RENEWABLE POWER		provisions	(COMPANIES			
			SOLUTION PRIVATE			ACT)/291(ND)20			
	8682	0710200426542018/7	REGISTRAR OF		Application under	COMPANY		need to file as a	13/11/2021
0005			COMPANIES Vs. EAGLE		any other	PETITION		IA	
8685			RENEWABLE POWER		provisions	(COMPANIES			
			SOLUTION PRIVATE			ACT)/291(ND)20			
	8683	0710200439482018/3	REGISTRAR OF		Application under	COMPANY		need to file IA	13/11/2021
0000			COMPANIES Vs. M/S		any other	PETITION			
8686			DHANGURU FINANCIAL		provisions	(COMPANIES			
			SOLUTIONS PRIVATE		•	ACT)/299(ND)20			
	8684	0710102014752018/1			IBC Under Sec	COMPANY		Stamp Paper	13/11/2021
8687			PRINTERS Vs. COMPACT			PETITION IB		missing	
			LAMPS PVT LTD			(IBC)/1372(PB)2			
	8685	0710102019322020/7	M/S SALASAR BUILDERS		IBC Under Sec 9	COMPANY		Index Missing	13/11/2021
8688			Vs. M/S NORTH			PETITION IB			
			RAJASTHAN BUILDWELL			(IBC)/512(ND)20			
	8686	0710102019322020/8	M/S SALASAR BUILDERS		IBC Under Sec 9	COMPANY		Index Missing	13/11/2021
8689			Vs. M/S NORTH			PETITION IB		g	
			RAJASTHAN BUILDWELL			(IBC)/512(ND)20			
	8687	0710102033462021/6	VIKAS GARG Vs. AJAY		Application under	INTERLOCUTO		Please attached	13/11/2021
8690		00.0000.00000	KUMAR		any other	RY		index and case	
					provisions - IBC	APPLICATION		no	
	8688	0710102035952021/2	LUMINOR LIZINGS SIA Vs.		IBC Under Sec 9	COMPANY		E-stamp missing,	15/11/2021
8691			M J CASTING LIMITED			PETITION IB		Page 38	
						(IBC)/426(ND)20		according to PDF	
	8689	0710102038202021/4	IFCI LTD Vs. SANGITA		Section 95(1)	COMPANY			13/11/2021
8692			ARORA		,	PETITION IB		vakaltnama	
	8690	0710102038632021/4	SICAL MULTIMODAL AND		IBC Under Sec 9	COMPANY		72-90 not clear	13/11/2021
			RAIL TRANSPORT LTD.			PETITION IB		page and stamp	
			Vs. MAPLE LOGISTICS			(IBC)/327(ND)20		paper missing	
8693			PRIVATE LIMITED			21		and main case	
								no. mot mention	
								in soft copy and	
								98-116 not clear	
	8691	0710102044042021/1	SANJU KUMAR Vs.		Application under	INTERLOCUTO		welfare court	27/10/2021
			BHASKAR SWAIN		any other	RY		fees missing and	
					provisions-	APPLICATION		page number	
					IBC,Application	(I.B.C)/3578(ND)		missing after 354	
8694					under any other	2021		and page number	
					provisions - IBC			double after 131	
								page and sign	
								true copy	
								missing in reply	
	8692	0710102045762021/1	UNION BANK OF INDIA		Section 95(1)	COMPANY		separate file	13/11/2021
			Vs. SANJAY LAMBA			PETITION IB		vkalatnama	
8695			VS. GANJAT LAWIDA						
8695 8696	8693		RAJEEV RANJAN Vs.		IBC under Sec 7	COMPANY		Stamp paper	13/11/2021

	Α	В	С	D	E	F	G	Н	I
	8694	0710200412522017/3	P K SALES COMPANY		IBC Under Sec 10	COMPANY		Support Affidavit	15/11/2021
8697			PVT. LTD. Vs.			PETITION IB		Missing	
	8695		PANKAJ KUMAR SINGHAL		Sec 60(5)	INTERLOCUTO		Page No. 63,64,65	15/11/2021
8698			Vs. MR. VINEET			RY		Page Not	
			AGGARWAL			APPLICATION		Mansion In Index	
	8696	0710102000532020/3	SURESH KUMAR JAIN Vs.		Sec 60(5)	COMPANY		E-Stamp Paper	15/11/2021
8699		01.10.10.200000000000000000000000000000	OVERSEAS PRIVATE		000 00(0)	APPLICATION(I		Missing	10/11/2021
			LIMITED			BC)/185(ND)202		linioonig	
	8697	0710102000532020/4	SURESH KUMAR JAIN Vs.		Sec 60(5)	COMPANY		1,19-23 Page Not	15/11/2021
8700			OVERSEAS PRIVATE		000 00(0)	APPLICATION(I		clear	10/11/2021
			LIMITED			BC)/185(ND)202		olou.	
	8698	0710102129122019/1	JAKSON ENGINEERS		IBC Under Sec 9	COMPANY		E-Stamp Paper	28/10/2021
8701	0000	0	LIMITED Vs. UM GREEN		IBO Chach Coo C	PETITION IB		Affidavit Missing	20/10/2021
			LIGHTING PRIVATE			(IBC)/2581(ND)2		, and a vic imboning	
	8699	0710200426512018/6			Application under			Petition wrongly	15/11/2021
		07 10200 4200 120 1070	COMPANIES Vs. M/S		any other	PETITION		filed here,	10/11/2021
8702			ZENITH AUTOMOTIVE		provisions	(COMPANIES		Vakalatnama	
			PRIVATE LIMITED		providence	ACT)/285(ND)20		missing in Reply	
	8700		SHARMA KALYPSO PVT		Application under	INTERLOCUTO		NEED TO IA FILE	15/11/2021
8703	0.00		LTD Vs. M/S. NOVEX		any other	RY		NEED TO IATTEE	10/11/2021
			PVT. LTD.		provisions - IBC	APPLICATION			
	8701		ANURAG NIRBHAYA Vs.		19(2)	INTERLOCUTO		PAGE 3 CUT	15/11/2021
8704			NARENDRA KUMAR		(-)	RY			
			RATHI			APPLICATION			
	8702	0710102052592019/8			IBC under Sec 7	COMPANY		NEED TO FILE	15/11/2021
			REKHA GUPTA Vs.			PETITION IB		SAPERATE	
8705			REALTECH			(IBC)/643(ND)20			
			DEVELOPMENTS &			19			
			INFRASTRUCTURE (INDIA)						
	8703	0710102114562020/1	ATUL KANSAL Vs.		Sec 60(5),Sec. 45	INTERLOCUTO		AFFIDAVIT	15/11/2021
8706			SURENDER VASUDEVA		(1)	RY		MISSING	
					,	APPLICATION			
	8704	0710102114562020/2	ATUL KANSAL Vs.		Sec 60(5),Sec. 45	INTERLOCUTO		AFFIDAVIT	15/11/2021
8707			SURENDER VASUDEVA		(1)	RY		MISSING	
						APPLICATION			
	8705	0710102011162021/7	M/S KALIBER		IBC under Sec 7	COMPANY		True Copy sign	15/11/2021
			ASSOCIATES PVT. LTD.			PETITION IB		missing in the	
8708			THROUGH ITS			(IBC)/230(PB)20		Judgement	
0700			LIQUIDATOR MOHAN LAL			21		document	
			JAIN Vs. HPT						
			CONSTRUCTIONS						
	8706	0710102022312021/3	AKHIL AHUJA Vs. SANDIP		• •	INTERLOCUTO		INDEX MISSING	15/11/2021
8709			GHOSH		any other	RY			
					provisions - IBC	APPLICATION			
	8707	0710102417132018/3	THE REGISTRAR OF		Application under	COMPANY		Wrongly Filed	15/11/2021
8710			COMPANIES Vs. UGS		any other	PETITION			
			FINANCE PVT. LTD.		provisions	(COMPANIES			

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	A	B	C DECISTRAD OF	D	E Application under	F	G	H	45/44/2024
	8708	0710102421442018/1			• •	COMPANY PETITION		Petition document	15/11/2021
8711			COMPANIES, NCT OF		any other	_			
			DELHI & HARYANA Vs.		provisions	(COMPANIES		wrongly filed	
	8709		M/S AVAIL FINANCIAL		Amuliantinu wales	ACT)/135(ND)20		here,	15/11/2021
8712	8709	0710200001032018/5			1	COMPANY PETITION		Wrongly Filed	15/11/2021
0112			COMPANIES Vs.		any other provisions - IBC	(COMPANIES			
	8710	0740200442002049/4	THE REGISTRAR OF THE			COMPANY		Wrongly Filed	15/11/2021
8713	8/10	0710200412092018/4			Application under			Wrongly Filed	15/11/2021
5/13			COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT		any other	PETITION			
	8711				provisions	(COMPANIES COMPANY		Wrongly Filed	15/11/2021
3714	0/11	0710200412132018/6			Application under			Wrongly Filed	15/11/2021
37 14			COMPANIES Vs. ALSTONE TEXTILES INDIA		any other provisions	PETITION (COMPANIES			
	8712	0740200442242049/2			•	1.		Wrongly Filed	45/44/2024
8715	8/12	0710200412212018/3			Application under	COMPANY PETITION		Wrongly Filed	15/11/2021
37 13			COMPANIES Vs. M/S		any other				
	8713	0710200412242018/5	MEGA TOP PROMOTERS		provisions	(COMPANIES COMPANY		Wrongly Filed	15/11/2021
3716	0/13	0710200412242016/5	COMPANIES Vs.		Application under	PETITION		Wrongly Filed	15/11/2021
37 10					any other				
	8714	0740000440050040/5	VICTORY SOFTWARE PVT		provisions	(COMPANIES		Manager Cited	45/44/0004
	8/14	0710200416952018/5	THE REGISTRAR OF THE		Application under	COMPANY PETITION		Wrongly Filed	15/11/2021
3717			COMPANIES Vs. M/S TWINKLE MERCANTILE		any other provisions	(COMPANIES			
			AND CREDITS PVT LTD		provisions	-			
	8715	0740200446072049/6	THE REGISTRAR OF THE		Application under	ACT)/289(ND)20 COMPANY		Wrongly Filed	15/11/2021
	0/15	0710200416972016/6	COMPANIES Vs. M/S		Application under any other	PETITION		Wrongly Filed	15/11/2021
8718			LOVELY SECURITIES PVT		provisions	(COMPANIES			
			LTD		provisions	ACT)/292(ND)20			
	8716	0710200426512018/7			Application under	COMPANY		Wrongly Filed	15/11/2021
	0710	07 10200420312010/7	COMPANIES Vs. M/S		any other	PETITION		Wrongly I lieu	13/11/2021
3719			ZENITH AUTOMOTIVE		provisions	(COMPANIES			
			PRIVATE LIMITED		provisions	ACT)/285(ND)20			
	8717	0710200426542018/8			Application under	COMPANY		Petition	15/11/2021
	07 17	07 10200420042010/0	COMPANIES Vs. EAGLE		any other	PETITION		document	10/11/2021
3720			RENEWABLE POWER		provisions	(COMPANIES		wrongly filed,	
			SOLUTION PRIVATE		providiono	ACT)/291(ND)20		True Copy sign	
			LIMITED			18		msising in Pages	
	8718	0710200426542018/9			Application under	COMPANY		Petition Petition	15/11/2021
	- · · •		COMPANIES Vs. EAGLE		any other	PETITION		document	
3721			RENEWABLE POWER		provisions	(COMPANIES		wrongly filed,	
			SOLUTION PRIVATE			ACT)/291(ND)20		Vakalatnama	
	8719	0710200439482018/4			Application under	COMPANY		Wrongly Filed	15/11/2021
	_		COMPANIES Vs. M/S		any other	PETITION		3,7	
3722			DHANGURU FINANCIAL		provisions	(COMPANIES			
			SOLUTIONS PRIVATE			ACT)/299(ND)20			
	8720	0710102062022021/1	JAI MATA DI MERCHANTS		IBC Under Sec 9	COMPANY		INDEX MISSING	15/11/2021
			PRIVATE LIMITED Vs.			PETITION IB			
3723			ARYAN ISPAT & POWER			(IBC)/642(ND)20			
			PRIVATE LIMITED			21			

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8724	8721		M/S SUPER MEDICAL AID Vs. MEDEOR HOSPITAL LIMITED (FORMELY KNOWN AS ROCKLAND HOSPITAL LIMITED)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/102(ND)20 21		E-stamp and Affidavit date are not matching	3/11/2021
8725	8722	0710102111092019/2	SP SAFE CONTROL SYSTEMS PRIVATE LIMITED Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/270(ND)201 9		Wrongly Filed	15/11/2021
8726	8723		MARTINET ENGINEERS PRIVATE LIMITED Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY APPLICATION(I BC)/268(ND)201 9		Wrongly Filed	15/11/2021
8727	8724		NEW INDIA SANITARY ENGINEERS Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED		Application under any other provisions - IBC	INTERLOCATO RY APPLICATION (IBC)/269(ND)20 19		Wrongly Filed	15/11/2021
8728	8725		CONSULTANT COMBUSTION ENGINEERS Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE		Application under any other provisions - IBC	INTERLOCATO RY APPLICATION (IBC)/271(ND)20 19		Wrongly Filed	15/11/2021
8729	8726	0710102147232019/6	OKAYA POWER PVT LTD Vs. BHARAT SANCHAR NIGAM LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3226(ND)2		E-stamp missing	15/11/2021
8730	8727	0710200401272016/8	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. NAMDHARI FOOD INTERNATIONAL PVT.		Sec. 74(2)	COMPANY PETITION (COMPANIES ACT)/109(ND)20		STAMP PAPER MISSING	15/11/2021
8731	8728		MUKESH GUPTA Vs. PARESH RASTOGI		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		AFFIDAVIT STAMP PAPER MISSING	15/11/2021

	Α	В	С	D E	F	G H	1
3732	A 8729	0710102109442020/6	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	D E Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/509(ND)20 20	Master Index word missing in Case Number page, Page 162 according to PDF in Vol 2 Not Clear, Page 439 according to PDF in Vol 3 Not Clear, Pages 495,496, 498 to 501, 503 to 506 according to PDF in Vol 4 Not Filed properly, Pages	
	0720	074040045050040/2	DND HOUGING FINANCE	Coo (0/5)	COMPANY	903 to 925, 972 to 974,980 to 989 according to PDF	
3733	8730		PNB HOUSING FINANCE LIMITED Vs. M/S ALPINE REALTECH PVT LTD	Sec 60(5)	COMPANY APPLICATION(I BC)/14(ND)2020	Wrongly Filed	16/11/2021
3734	8731		MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED	IBC Under Se	C 9 COMPANY PETITION IB (IBC)/131(ND)20 20	Need To IA File	13/11/2021
3735	8732		SRIGOPAL CHAUDHARY Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED	Rule 11 of NC 2016	RY APPLICATION (I.B.C)/2521(ND)	NOTARY DATE NOT MENTION	16/11/2021
736	8733	0710102028192021/2	R S INFRA Vs. R P INFRAVENTURE PVT. LTD.	IBC Under Se	c 9 COMPANY PETITION IB	AFFIDVIT AND STAMP PAPER	16/11/2021
737	8734	0710102030182021/2	INTEC CAPITAL LIMITED Vs. M/S JAGTAR SINGH & SONS HYDRAULICS PVT	Sec 60(5)	INTERLOCUTO RY APPLICATION	AFFIDVIT AND STAMP PAPER MISSING	6/10/2021
738	8735		ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	COMPANY APPEAL(COMP ANIES ACT)/245(ND)20	INDEX MISSING	16/11/2021
739	8736	0710102038002021/3	AKHIL AHUJA Vs. DAIKI AXIS INDIA PRIVATE LIMITED	Application un any other provisions-	nder INTERLOCUTO RY APPLICATION	INDEX MISSING	16/11/2021
3740	8737	0710102044372021/1	VIJAY KUMAR JAIN Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMP ANIES	AFFIDAVIT STAMP PAPER MISSING	16/11/2021
3741	8738	0710102047652021/2	AKHIL AHUJA Vs. SUNIL GHORAWAT	Application unany other provisions - IE	nder INTERLOCUTO RY	WELFARE AND COURT FEE MISSING	16/11/2021

	Α	В	С	D	Е	F	G	Н	I
	8739	0710102063122021/1	NAVNEET KUMAR GUPTA		• •	INTERLOCUTO		TRUE COPY	16/11/2021
			Vs. PIONEER CLIENT		any other	RY		SIGN MISSING	
742			ASSOCIATES PVT.LTD&		provisions-	APPLICATION			
			ORS.		IBC,Application	(I.B.C)/4334(ND)			
					under any other	2021			
	8740	0710102063202021/1	NAVNEET KUMAR GUPTA		Sec 60(5),Sec	INTERLOCUTO		TRUE COPY	16/11/2021
743			Vs. SPARK BUILDCON		25(j),Sec 43(1) r/w	RY		SIGN MISSING	
			PVT. LTD & ORS.		Sec 44 (1),Sec	APPLICATION			
	8741	0710102077802021/1	FACEBOOK INDIA ONLINE		Sec 60(5)	INTERLOCUTO		AFFIDAVIT	16/11/2021
744			SERVICES PRIVATE			RY		MISSING	
			LIMITED Vs. NILESH			APPLICATION			
	8742	0710102116482020/5	AKHILESH KUMAR GUPTA		Sec 54(1)	INTERLOCUTO		STAMP PAPER	16/11/2021
745			Vs. EASYTECH GLOBAL		, ,	RY		MISSING	
			PRIVATE LIMITED			APPLICATION			
	8743		MESTECH SERVICES		Sec. 230-232, Sec	CA(A) MERGER		AFFIDAVIT	16/11/2021
	-		PRIVATE LIMITED Vs.		234	AND		STAMP PAPER	
746			INNOVATIVE FACILITY			AMALGAMATIO		MISSING	
			SOLUTIONS PRIVATE			N(COMPANIES			
			LIMITED			ACT)/105(ND)20			
	8744	0710102072962021/1			Sec 60(5)	INTERLOCUTO		wrong e file	16/11/2021
	0,144	07 10 10 20 7 20 0 20 2 17 1	GAYATRI TANDON PROP.		000 00(0)	RY		Wrong o mo	10/11/2021
747			OF M/S RENUKA SALES			APPLICATION			
			CORPORATION			(I.B.C)/4569(ND)			
	8745		SWASTIK PIPE LIMITED		IBC Under Sec 9	COMPANY		NEED TO IA FILE	16/11/2021
748	0740	4	Vs. EMKAY		IDO Onaci occ s	PETITION IB		INCLED TO IATTICE	10/11/2021
0]	AUTOMOBILES			(IBC)/3173(ND)2			
	8746	0710200400682013/1			Application under	COMPANY		document	16/11/2021
	0140	07 10200-100020 10/1	BENQUETS PVT. LTD. Vs.		any other	PETITION		incomplete	10/11/2021
749			M/S. VISTA HOSPITALITY		provisions	(COMPANIES		moompioto	
			PRIVATE LIMITED		provisions	ACT)/7(ND)2013			
	8747		ENERGY EFFICIENCY		IBC Under Sec 9	COMPANY		petition not	16/11/2021
750	0141		SERVICE LTD. Vs. A-ONE		ibo onder dec 3	PETITION IB		consider pls	10/11/2021
			REALTORS P LTD			(IBC)/367(ND)20		contact court	
	8748		MR. NAVNEET KUMAR		Sec 30	INTERLOCUTO		True Copy sign	16/11/2021
	J1 70	07 10 102007 70202 1/3	GUPTA Vs. IL & FS			RY		missing in the	13/11/2021
751			FINANCIAL SERVICES			APPLICATION		Written	
			LIMITED			(I.B.C)/4262(ND)		submission	
	8749		M/S LAGNAM SPINTEX		IBC Under Sec 9	COMPANY		E-stamp missing	16/11/2021
752	0143		LIMITED Vs. M/S		DO Olluel Sec 9	PETITION IB		L-stamp imasing	10/11/2021
, 52			INNOVATIVE TEXTILES			(IBC)/368(ND)20			
	8750	0710102406892018/3			Sub-section (I) of			sign true conv	16/11/2021
	07 30		ELECTRONICS INDIA		section 230	CP(AA) MERGER AND		sign true copy missing	10/11/2021
753			LIMITED Vs. VARDHMAN		3500011 230			iiiissiiiy	
JJ						AMALGAMATIO			
			ESTATE AND			N(COMPANIES			
	0754		DEVELOPERS PRIVATE	lasta al a contra	D. I. 44 . (1) C. T.	ACT)/57(PB)201	DITU		0/44/0004
	8751		EDU SMART SERVICES	,	Rule 11 of NCLT,	COMPANY	RITU	section wrong	2/11/2021
754					2016	PETITION IB		Pg-30 not clear	
			EDU SMART SERVICES	(I.B.C)		(IBC)/102(PB)20			
			PVT. LTD.			17			

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8755	8752	710102083052021	-	Interlocutory	19(2)	COMPANY PETITION IB (IBC)/1721(PB)2	Bhavana Duhoon	11-22 not clear page	13/11/2021
8756	8753	710102083312021	GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)	Miscellaneou s Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/212(ND)20 21	VIVEK SARIN	stamp paper missing and section case type wrong	15/11/2021
8757	8754	710102059052021		Company Application(C ompanies Act)	Rule 11 of NCLT		Manoj Kumar Malik	income Tax service missed Reminder 3/5 Please call us for service 011-	20/08/2021
8758	8755	710102070272021	RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA	Contempt Petition(Com panies Act)	Sec 425		August Attorneys LLP	Wrong case type select, wrong section select,Link the	27/09/2021
8759	8756	710102067682021	SM MILKOSE LIMITED VS BANK OF INDIA	Company Petition (Companies Act)	Application under any other provisions		SAMIR SAGAR	main case not link and case type section wrong (Documents not	18/09/2021
8760	8757	710102040272021		Company Petition IB (IBC)	IBC Under Sec 9		nabi hasan	Advocate welfare & amp; amp; amp; court fees miss/9 (3)b certificate	12/6/2021
8761	8758	710102082342021	NIVEDAN FIN-INVEST- LEASE LIMITED VS MR SANJAY KUMAR	Company Petition IB (IBC)	Section 95(1)		Pankaj	25rs advocate welfare and 3rs court fee missed, master data missed, order	11/11/2021
8762	8759	710102082362021	NIVEDAN FIN-INVEST- LEASE LIMITED VS SMT. KAVITA CHAUDHRY	Company Petition IB (IBC)	Section 95(1)		Pankaj	25rs advocate welfare and 3rs court fee missed, master data missed, order	11/11/2021
8763	8760	710102082372021		Company Petition IB (IBC)	Section 95(1)		Pankaj	petition sign on every pages, 25rs advocate welfare and 3rs court fee missed, master data missed,	11/11/2021
8764	8761	710102082472021	DHARMALIFE FOUNDATION VS REGISTRAR OF COMPANIES NCT OF	Company Petition (Companies Act)	Sec. 441		Alok		11/11/2021
8765	8762	0710102417132018/2	THE REGISTRAR OF COMPANIES Vs. UGS FINANCE PVT. LTD.	,	Application under any other provisions	COMPANY PETITION (COMPANIES		Wrongly Filed	26/10/2021

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-	A	B	C	D	E	F	G	H	00/40/0004
	8763	0710102421442018/9			Application under	COMPANY PETITION		Wrongly Filed	26/10/2021
8766			COMPANIES, NCT OF		any other	_			
			DELHI & HARYANA Vs. M/S AVAIL FINANCIAL		provisions	(COMPANIES			
-	0764	0740000440000040/2			Amuliantian wadan	ACT)/135(ND)20		Was a select File of	00/40/0004
8767	8764	0710200412092018/3	THE REGISTRAR OF THE		Application under	COMPANY		Wrongly Filed	26/10/2021
8/0/			COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT		any other provisions	PETITION			
	0705				•	(COMPANIES		Was a sky Filed	00/40/0004
1	8765	0710200412132018/5			Application under	COMPANY		Wrongly Filed	26/10/2021
8768			COMPANIES Vs.		any other	PETITION			
	0700	0740000440040040/0	ALSTONE TEXTILES INDIA		provisions	(COMPANIES		Was a select File of	00/40/0004
8769	8766	0710200412212018/2	THE REGISTRAR OF		Application under	COMPANY		Wrongly Filed	26/10/2021
8769			COMPANIES Vs. M/S		any other	PETITION			
	0707	074000044074004047	MEGA TOP PROMOTERS		provisions	(COMPANIES			00/40/0004
	8767	0710200412542018/5			Application under	COMPANY		1,7	26/10/2021
			COMPANY Vs. M/S		any other	PETITION		msising in Pages	
			SOLOMON HOLDING		provisions	(COMPANIES		73 to 121	
			PRIVATE LIMITED			ACT)/178(ND)20		& 135	
						18		to 197 according	
								to PDF in	
0770								Rejoinder, Pages	
8770								89 to 107,121,131	
								to 134 according	
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								at all, Page 89	
								according to PDF	
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	8768	0710102073682019/5	MUKESH BANSAL Vs.		IBC Under Sec 9	COMPANY		Need to file IA as	28/10/2021
8771			RISE INDIA			PETITION IB		an Application	
			PADHOPADHAO PRIVATE			(IBC)/869(ND)20			20/10/2021
1	8769	0710102073882021/3	KRRISH REALTECH PVT.		Section 54C (1)	INSOLVENCY &		Need to file IA as	28/10/2021
8772			LTD. Vs. KRRISH			BANKRUPTCY		an application	
			REALTECH PVT. LTD.		2 22/2	(PRE-			
l	8770	0710102101112019/3			Sec 60(5)	COMPANY		•	28/10/2021
8773			RAKESH CHOPRA			APPLICATION(I		as an IA	
					_	BC)/914(ND)201			
			VENESSA METALS AND		IBC Under Sec 9	COMPANY		Index missing	28/10/2021
8774		0	ALLOYS PVT. LTD. Vs.			PETITION IB			
			TERRENCE ALLOYS			(IBC)/2262(ND)2			
			PRIVATE LIMITED			019			
1	8772	0710102130352019/3			Sec 60(5)	COMPANY		Need to file as an	28/10/2021
8775			GUPTA(LIQUIDATOR) Vs.			APPLICATION(I		application	
			M/S BHAVYA CROCKERY			BC)/1289(ND)20			
1	8773	0710102130352019/5			Sec 60(5)	COMPANY		Need to file as an	28/10/2021
8776			GUPTA(LIQUIDATOR) Vs.			APPLICATION(I		application	
			M/S BHAVYA CROCKERY			BC)/1289(ND)20			
	•	•	•		•	. , , , , ,	•	•	·

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	8774	0710102130382019/1	MAYA GUPTA (Sec 60(5)	COMPANY		Need to file as an	28/10/2021
8777			LIQUIDATOR) Vs. SRI SAI			APPLICATION(application	
			AGENCIES			COMPANIES		separately	
	8775	0710102130382019/2	MAYA GUPTA (Sec 60(5)	COMPANY		Need to file as an	28/10/2021
8778			LIQUIDATOR) Vs. SRI SAI			APPLICATION(application	
			AGENCIES			COMPANIES			
	8776	0710102407902018/7	INDIABULLS HOUSING		IBC under Sec 7	COMPANY		service missing	28/10/2021
8779			FINANCE LTD. Vs. BHA			PETITION IB			
			ASSOCIATES PVT. LTD.			(IBC)/854(PB)20			
	8777	0710102012752020/3	M/S CSII INDIA PVT. LTD.		IBC Under Sec 9	COMPANY		pagination	29/10/2021
			(FORMERLY KNOWN AS			PETITION IB		missing	
8780			CSDC INDIA PVT. LTD.)			(IBC)/411(ND)20			
0700			Vs. M/S TELEXCELL			20			
			INFORMATION SYSTEMS						
			LTD.						
	8778	0710102018532021/2	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		wrong file	29/10/2021
8781			MR. CHARANBIR SINGH			PETITION IB			
			SETHI			(IBC)/457(PB)20			
8782	8779	0710102019072021/1	STATE BANK OF INDIA		Section 95(1)	COMPANY		wrong file	29/10/2021
			Vs. MR. SANJAY GUPTA			PETITION IB			
	8780	0710102024812021/3	REMOTEBULLION &		IBC under Sec 7	COMPANY		Main petition	29/10/2021
8783			JEWELS PRIVATE			PETITION IB		case no missing	
0703			LIMITED Vs. MHG LAND			(IBC)/259(PB)20			
			STOCKIST PRIVATE			21			
8784	8781	0710102038192021/2			Section 95(1)	COMPANY		Proof of service	29/10/2021
0701			KISHOR ARORA			PETITION IB		missing	
	8782		AIR SHAGOON NETWORK		IBC Under Sec 9	COMPANY		INDEX MISSING	2/11/2021
8785		4	PVT. LTD. Vs.			PETITION IB			
			ASSOCIATED TRADE			(IBC)/183(ND)20			
	8783		INSYNERGY SUPPLY		IBC Under Sec 9	COMPANY		INDEX MISSING	2/11/2021
8786		6	CHAIN SOLUTIONS PVT.			PETITION IB			
0.00			LTD. Vs. EASYTECH			(IBC)/794(ND)20			
			GLOBAL PRIVATE			18			
8787	8784	0710102134622019/8	TAIPACK LTD Vs.		IBC Under Sec 10	COMPANY		Need to file as an	4/11/2021
						PETITION IB		application	
	8785	0710102024292021/2			IBC Under Sec 10	COMPANY		True Copy sign	17/11/2021
8788		1	CENTRE PRIVATE LTD.			PETITION IB		msising in Pages	
			Vs. T3HOLIDAYS PVT LTD			(IBC)/197(PB)20		32 to 56	
						21		& 59 to	
	8786	0710102035732021/2	SHASHI KANT NEMANI Vs.		19(2)	INTERLOCUTO		E-stamp and	27/10/2021
8789			AMIT ARORA			RY		Affidavit date are	
	<u> </u>					APPLICATION		not matching	

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8790	8787	0710102019992021/3	DR. RAJEEV KUMAR SHARMA VS. NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/65(ND)202 1		Pages 321 to 323,325,326,331,3 34,345,361 to 363 according to PDF Not Clear at all in Vol 2, Pages 620 to 622 according to PDF Not Clear in Vol 4, Pages 642,647 to 650,653,657,667,7 02,720 according to PDF in Vol 4 Not Filed Upload Sepreat	17/11/2021
8791	0700		THROUGH SERIOUS FRAUD INVESTIGATION OFFICE Vs. BHUSHAN		Sec 241 (2)	PETITION (COMPANIES ACT)/170(PB)20		Documents Proof Of Service Missing	
8792	8789		JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/694(PB)20 18	SIDHARTH	please merge in one pdf please upload proper pdf Reminder 3/5	22/09/2020
8793	8790		PUNEET KUMAR (SUSPENDED DIRECTOR) VS COMPUTER JUNCTION PRIVATE LIMITED & ANR.	Application	Sec 60(5)	COMPANY PETITION IB (IBC)/556(ND)20 20	MILAN	18,19 not c lear page	9/11/2021
8794	8791		PVT. LTD. VS SWASTIK	•	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/774(ND)20	Jitesh	DD NOT RECEIVED	16/09/2021
8795	8792	710102055512021	VINEET AGGARWAL VS SWASTIK PIPE LIMITED	Interlocutory	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1226(ND)2	VINEET AGGARWAL	back date affidavit reminder 3/5	7/8/2021
8796	8793	710102083322021	PRABHJIT SINGH SONI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2	Ashutosh	13,16- 33,52,72,78,80,10 3-108,110-	15/11/2021
8797	8794		MODERN SYNTEX (INDIA) LIMITED HAVING ITS	Interlocutory	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1248(PB)2 018		main case not link wrong file	15/11/2021
8798	8795	710102083302021		Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1010(ND)2	R K GUPTA	main case number wrong please check	15/11/2021

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8799	8796	710102083272021	CONARES METAL SUPPLY LTD VS VIJENDER SHARMA	_	Sec 60(5)	COMPANY PETITION IB (IBC)/195(ND)20	Swapnil Gupta	stamp paper missing	15/11/2021
8800	8797	710102083352021	IRP OF VIPUL LIMITED VS	Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/541(ND)20	Sanjay Bhatt	affidavit back date	15/11/2021
8801	8798	710102083342021			Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/2484(ND)2 019	ANIRUTH	page number missing after 8	15/11/2021
8802	8799	710102080852021	STATE BANK OF INDIA VS MRS BABITA NAYAR	Company Petition IB (IBC)	Section 95(1)		JUPITER LEGAL, ADVOCATES &	page:272-277 missed, 15rs advocate welfare and 3rs court fee missed, memo of parties wrong arrange, counsel sign and details	2/11/2021
8803	8800	710102076802021	AFM FOODS LIMITED VS KUMAR FOOD INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		CHANDRA	Page not clear- 139/Please type true copy not tc/index in formet/Advocate & mp; amp; amp;	16/10/2021
8804	8801	710102024862021	INDUSTRIAL CORPORATION LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Neeraj@1996	List of dates & amp; amp; events missed, pages not clear 69 to 75,94 to 102,105,106,109,1 16 to 123,145 to 148,151,152 to 159,160,161,164,1 66,170,171,183,19 4,226,255 to 260,271,389.390,3 92,393,396 to 405 divide volume after 200 pages and make separate index, pages missed 335 to 386, pages	
8805	8802	0710102052922021/1 2	ARES INVESTMENTS LLC Vs. INTERNATIONAL PRINT O-PAC LTD		Sec. 241(1),Sec. 242(4),Section 246,Application under any other	COMPANY PETITION (COMPANIES ACT)/145(ND)20		NEED TO ALL PAGES SIGN	28-10-2021

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	8803	0710102060642021/2	ATUL KUMAR KANSAL Vs.		Sec 60(5),Rule 11	INTERLOCUTO		AFFIDAVIT	28-10-2021
806			ICICI BANK LIMITED		of NCLT, 2016	RY		STAMP PAPER	
			[THROUGH ITS			APPLICATION		MISSING	
	8804	0710102073452021/1	HIMANSHU BHATIA Vs.		Sec. 241(1),Sec.	COMPANY		WELFARE	28-10-2021
307			MAHAVIR STONE		242(4),Sec. 244(1)	PETITION		MISSING	
			CRUSHING PVT. LTD			(COMPANIES			
	8805	0710102098702019/1	ROOFS AND CEILINGS (I)		IBC Under Sec 9	COMPANY		INDEX MISSING	28-10-2021
808		1	PVT. LTD Vs. DUGAL			PETITION IB			
			ASSOCIATES PVT. LTD			(IBC)/1581(ND)2			
	8806	0710102077062021/1	VASHISHT RAI SHARMA		Sec. 59,Sec.	COMPANY		WELFARE	29-10-2021
809			Vs. KUIPER BIO MATRIX		241(1),Sec. 244(1)	PETITION		MISSING	
		•	PRIVATE LIMITED & ORS.			(COMPANIES			
	8807	0710102077062021/2	VASHISHT RAI SHARMA		Sec. 59,Sec.	COMPANY		WELFARE	29-10-2021
8810			Vs. KUIPER BIO MATRIX		241(1),Sec. 244(1)	PETITION		MISSING	
			PRIVATE LIMITED & ORS.			(COMPANIES			
	8808	0710102077062021/3	VASHISHT RAI SHARMA		Sec. 59,Sec.	COMPANY		WELFARE	29-10-2021
3811			Vs. KUIPER BIO MATRIX		241(1),Sec. 244(1)	PETITION		MISSING	
			PRIVATE LIMITED & ORS.			(COMPANIES			
	8809	0710102102892019/1	RELIANCE COMMERCIAL		IBC under Sec 7	COMPANY		page-21 need to	29-10-2021
3812		0	FINANCE LIMITED Vs.			PETITION IB		translate	
0012			TWO BROTHERS			(IBC)/1748(PB)2			
			BEVERAGE PRIVATE			019			
	8810	0710102107022020/2	DEEPIKA BHUGRA		19(2)	INTERLOCUTO		stamp paper	29-10-2021
3813			PRASAD Vs. KAPIL			RY		missing	
			GUPTA & ORS.			APPLICATION		_	
	8811	0710102109372019/1	CORPORATION BANK Vs.		IBC under Sec 7	COMPANY		affidavit and	29-10-2021
2044		3	M/S SHARMA KALYPSO			PETITION IB		stamp paper	
3814			PVT. LTD. FORMELY			(IBC)/1887(ND)2		missing	
			RAUS INFRAS LTD			019			
	8812	0710102011212020/2	NORTH INDIA STEEL Vs.		IBC Under Sec 9	COMPANY		E-stamp Paper	1/11/2021
3815			HIMSKAF SYSTEMS			PETITION IB		Missing	
			PRIVATE LIMITED			(IBC)/670(ND)20			
	8813	0710102015522021/1	ALLIANCE LUMIERE		Sec 54(1)	INTERLOCUTO		Index Missing	1/11/2021
8816			LIMITED Vs. S.K.		. ,	RY		Page No. Not	
			MATHUR			APPLICATION		Mansion And	
	8814	0710102033262021/7	BIBHUTI BHUSHAN		IBC under Sec 7	COMPANY		NEED TO IA	6/11/2021
2047			BISWAS & ORS Vs. M/S			PETITION IB			
8817			ANSAL PROPERTIES AND			(IBC)/330(ND)20			
			INFRASTRUCTURE			21			
	8815		REKHA SHARMA Vs. RAJ		19(2)	INTERLOCUTO		Pages 38 to	9/11/2021
			KISHORE		. ,	RY		40,50,57,59 to	
8818						APPLICATION		61,63 to	
						(I.B.C)/1928(ND)		67,71,73,75	
	8816	0710102026242021/5	ANURAG NIRBHAYA Vs.		Application under	INTERLOCUTO		Need to IA	15-11-2021
3819			GHAZIABAD		any other	RY			
			DEVELOPMENT		provisions - IBC	APPLICATION			
	8817		SANJEEV AGGARWAL &		IBC under Sec 7	COMPANY		PAGE-71 73 75	22/10/2021
3820			ORS Vs. SUPERTECH			PETITION IB		362 365 367 NOT	
	1		TOWNSHIP PROJECT			(IBC)/835(ND)20		CLEAR	

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	A 8818		SATYA PRAKASH Vs. Y M	U	Sec 66(1)	INTERLOCUTO		NEED TO IA FILE	17/11/2021
8821	0010	0710102117342020/4	FOODWAYS PRIVATE		Sec 00(1)	RY		NEED TO ATTLE	17/11/2021
			LIMITED			APPLICATION			
	8819	0710200400802014/2	DALJIT SINGH BAWA Vs.		Application under	COMPANY		PLS FILE	29/10/2021
			M/S RISING STAR		any other	PETITION		PROPERLY	
8822			CONSTRUCTIONS CO.		provisions	(COMPANIES			
			PVT LTD			ACT)/67(ND)201			
	8820	0710200400802014/3	DALJIT SINGH BAWA Vs.		Application under	COMPANY		PLS FILE	29/10/2021
8823			M/S RISING STAR		any other	PETITION		PROPERLY	
0020			CONSTRUCTIONS CO.		provisions	(COMPANIES			
			PVT LTD			ACT)/67(ND)201			
	8821	0710200400812014/2	PARAMJIT SINGH BAWA		Application under	COMPANY		PLS FILE	29/10/2021
8824			Vs. BAWA PROMOTERS		any other	PETITION		PROPERLY	
			PVT LTD		provisions	(COMPANIES			
	8822	0710102007022021/8	RAKESH KUMAR JAIN		Sec 252 (1)	COMPANY		NEED TO SIGN	30/10/2021
8825			LIQUIDATOR Vs.			APPEAL(COMP		ALL PAGES	
			PRIYANAV WELLNESS			ANIES			
	0000		PRIVATE LIMITED		A	ACT)/41(ND)202		DO 50	00/40/0004
	8823	0710102050652021/5			Application under	INTERLOCUTO		PG 52	30/10/2021
8826			SHYATTO RAHA		any other provisions - IBC	RY APPLICATION		TRANSLATE 61- 67 NOT CLEAR	
					provisions- IBC	(I.B.C)/3294(ND)		AND NEED TO	
	8824	0710102052032021/4	VEHOK KIIMVB A		Application under	INTERLOCUTO		NEED TO FILE	30/10/2021
8827	0024	07 10 10203203202 1/4	RAJEEV VARMA		any other	RY		SAPERATLY	30/10/2021
0021			NACE VAINIA		provisions - IBC	APPLICATION		OAI LIVATET	
	8825	0710102061352020/1	RAJESH RAJPAL Vs.		Sec. 241(1),Sec.	COMPANY		MAIN CASE	30/10/2021
			RAJPAL POLYTEX		242(4)	PETITION		NUMBER NOT	
8828			PRIVATE LIMITED			(COMPANIES		MENTION AND	
						ACT)/159(PB)20		DOCUMENT NOT	
	8826	0710102067702021/2	M/S NAPIN IMPEX PVT.		Rule 11 of NCLT,	INTERLOCUTO		STAMP PAPER	30/10/2021
8829			LTD. Vs. M/S ANR		2016	RY		MISSING	
0029			INTERNATIONAL PVT.			APPLICATION			
			LTD. & OTHERS			(I.B.C)/4298(ND)			
	8827		VOLKSWAGEN FINANCE		IBC under Sec 7	COMPANY		128-131 Page Not	1/11/2021
8830		7	PRIVATE LIMITED Vs.			PETITION IB		Clear	
			UNJ IMPORT PRIVATE			(IBC)/659(ND)20			
	8828	0710102017712020/4				COMPANY		E-stamp Paper	1/11/2021
8831			COMPANY LIMITED Vs. V		any other	APPLICATION(I		And Notary	
	0000		S MATRIX PVT. LTD.		provisions - IBC	BC)/1142(ND)20		Missing	4/44/0004
8832	8829	0710102031552021/2	BANK OF INDIA Vs. M/S		Rule 11 of NCLT,	INTERLOCUTO RY		20 Rupees	1/11/2021
003Z			ADVANCE NAVOTPAD SURFACTANTS LIMITED		2016	APPLICATION		Welfare Missing Page No.2-3	
	8830	0710200000142016/3	KHANNA TRADERS & ORS		Sec. 241(1)	COMPANY		kindly sepreat file	1/11/2021
8833	0000	07 10200000142010/3	Vs. SCHOLAR		Jec. 241(1)	PETITION		Killaly Sepical lile	1/11/2021
			PUBLISHING HOUSE PVT.			(COMPANIES			
	8831	0710102072872020/8				COMPANY		E-stamp missing	9/11/2021
8834			METTALIKS Vs. RATHI			PETITION IB			
		1	STEEL AND POWER LTD			(IBC)/906(ND)20		1	1

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335	8832	0710102074792021/1	ATUL KUMAR KANSAL Vs. SHIV KUMAR JATIA		any other	INTERLOCUTO RY		Index missing	9/11/2021
					provisions - IBC	APPLICATION			
	8833	0710102076942019/7	SAHIL GARG Vs. WAVE		IBC Under Sec 9	COMPANY		Document should	9/11/2021
336			GLOBAL EDUCATIONAL			PETITION IB		be merged in	
			SERVICES PRIVATE			(IBC)/946(ND)20		one File	
	8834	0710102062242021/1	NAVEEN GAUTAM Vs.		Sec. 244(1),Sec.	COMPANY		49,87,95,158-	12/11/2021
			KISHAN DUTT GAUTAM		241(1),Sec. 242(4)	PETITION		159,161 Page Not	
						(COMPANIES		Clear	
						ACT)/147(ND)20		Page Cut	
37						21		138,149,151-153	
								48-52,77-79,81-	
								83,92,129,163-164	
								Please Page	
								Translate In	
	8835	0710200400962014/3	MR DEV MITTAR AHUJA		Application under	COMPANY		STAMP PAPER	18/11/2021
38		1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	Vs. M/S AHUJA RICE &		any other	PETITION		MISSING	
			GENERAL MILLS PVT LTD		provisions	(COMPANIES			
	8836	0710102063312020/3	SANJEEV AGGARWAL &		IBC under Sec 7	COMPANY		PAGE-71 73 75	22/10/2021
339	0000	07 10 1020000 1202070	ORS Vs. SUPERTECH		Be under coor	PETITION IB		362 365 367 NOT	22,10,2021
			TOWNSHIP PROJECT			(IBC)/835(ND)20		CLEAR	
	8837	0710102126052019/1	SHAPOORJI PALLONI		IBC Under Sec 9	COMPANY		NEED TO TRUE	22/10/2021
40	0001	8	AND CO. PVT LTD. Vs.		Bo onder occ s	PETITION IB		COPY SIGN	22/10/2021
			RATTAN INDIA PVT			(IBC)/2558(ND)2		001 1 01011	
	8838	0710102058852021/2	ANIL KUMAR MITTAL Vs.		19(2)	INTERLOCUTO		Index msising, E-	27/10/2021
341	0000	07 10 10203003202172	MR. JAWAHAR LAL		13(2)	RY		stamp msising	2771072021
			TUFCHI & ORS.			APPLICATION		Stamp moising	
	8839	0710102071552020/7			IBC Under Sec 9	COMPANY		Pages 30 to 33	27/10/2021
	0003	07 10 10 207 100 20 2077	CONTRACTORS PVT LTD		Do Glidel Gee 3	PETITION IB		according to PDF	
42			Vs. SHIPRA LEASING PVT			(IBC)/981(ND)20		Not Filed	
			LTD			20		properly in	
	8840	0710120007702018/4	STATE BANK OF INDIA		IBC under Sec 7	COMPANY		NEED TO IA FILE	27/10/2021
343	0040	3	Vs. M/S. SHREE		ibo under sec /	PETITION IB		NLLD TO TATTLE	2771072021
, 10		3	SHYAMJI AGRICO			(IBC)/1071(ND)2			
	8841	0710102012532020/1	THOMAS AND COMPANY		IBC Under Sec 9	COMPANY		ALL PAGES ARE	28/10/2021
344	0041	0	PVT LIMITED Vs. THAPAR		IDO Officer Sec 5	PETITION IB		DARK PLS	20/10/2021
,,,,		U	BUILDERS PVT LIMITED			(IBC)/494(ND)20		UPLOAD LIGHT	
	8842	0710102112392020/1			IBC Under Sec 9	COMPANY		E-Stamp Paper	31/10/2021
345	0042		BANSAL Vs. FASHION		ibo officer Sec 3	PETITION IB		Missing	31/10/2021
,-0			FLARE INTERNATIONAL			(IBC)/280(ND)20		Wiissing	
	8843	0740402424202040/4	VIKRAM JHUNJHUNWALA		IBC under Sec 7	COMPANY		Need To File IA	31/10/2021
346	0043	4	Vs. XECUTE HR		ibo unuer sec /	PETITION IB		Neeu 10 File IA	31/10/2021
, - TU		7	SOLUTIONS PRIVATE			(IBC)/2460(ND)2			
	0011	074040245245204044			IBC under Sec 7	 ` 		Need To IA File	31/10/2021
	8844	0710102153452019/1	SERVICES PRIVATE		ibo unuer sec /	COMPANY		Need TO IA FIIE	31/10/2021
						PETITION IB			
347			LIMITED Vs. REALTECH			(IBC)/3368(ND)2			
			DEVELOPMENTS &			019			
			INFRASTRUCTURE (INDIA)						
			PRIVATE LIMITED						

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348	8845		SATYA PRAKASH Vs. Y M FOODWAYS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTO RY APPLICATION		NEED TO IA FILE	16/11/2021
849	8846		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE Vs. BHUSHAN AVIATION LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/170(PB)20 21		94,97,116- 117,119- 121,164,170,173- 175-213,251- 263,268- 284,289,291,293- 297,329,331-340 Page Not Clear only 200 pages	17/11/2021
850	8847	0710102117942020/4	SATYA PRAKASH Vs. Y M FOODWAYS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTO RY APPLICATION		NEED TO IA FILE	17/11/2021
851	8848	4	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)20		wrong filing	17/11/2021
8852	8849		ROHIT PRASAD Vs. R R FINANCIAL CONSULTANTS LIMITED		Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other	COMPANY PETITION (COMPANIES ACT)/146(ND)20		Vol 2 exceeding more than 200 pages;it should be of 200 Pages Volume	18/11/2021
853	8850		ROHIT PRASAD Vs. R R FINANCIAL CONSULTANTS LIMITED		Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other	COMPANY PETITION (COMPANIES ACT)/146(ND)20 21		Vol 2 exceeding more than 200 pages;it should be of 200 Pages Volume	18/11/2021
854	8851	0710102097562020/3	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMP ANIES ACT)/453(ND)20 20		E-Stamp Paper And Affidavit Missing Proof Of Service Missing	20/10/2021
855	8852	0710102055452021/4	VIJAY KUMAR GUPTA Vs. SHRI M.K. DHIR		19(2)	INTERLOCUTO RY APPLICATION		19,21,23 Page Not Clear	27/10/2021
856	8853	0710200412542018/6	REGISTRAR OF COMPANY Vs. M/S SOLOMON HOLDING		Application under any other provisions			FILE AS A FRESH	22/11/2021
857	8854		HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)20 20		index missed	9/12/2020
858	8855	0710102097782019/5	UDAY SHANKAR & ORS. Vs. ANSAL PHALAK INFRASTUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1747(ND)2 019		file as a fresh and true copy sing missed	22/11/2021

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	8856	0710102112812019/6	M/S. SATKAR LOGISTICS		IBC Under Sec 9	COMPANY		Page Numbers	18/11/2021
859			PRIVATE LIMITED Vs.			PETITION IB		missing in Index	
			M/S. PJS OVERSEAS			(IBC)/2084(ND)2		for Bank	
	8857	0710102158912019/5	PREET ANAND Vs. CP		Sec. 241(1)	COMPANY		Vakalatnama Not	18/11/2021
360			WORLD LINES PVT. LTD.			PETITION		clear at all	
						(COMPANIES			
	8858	0710102172402019/1	MMAN INFRA PROJECTS		IBC Under Sec 9	COMPANY		Petition Wrongly	22/11/2021
361		1	AND ENGINEERING Vs.			PETITION IB		filed	
			SPML INFRA LIMITED			(IBC)/347(ND)20			
	8859	0710200000142016/1	KHANNA TRADERS & ORS		Sec. 241(1)	COMPANY		Wrongly Filed	22/11/2021
362		0	Vs. SCHOLAR		` ,	PETITION			
			PUBLISHING HOUSE PVT.			(COMPANIES			
	8860	0710200000142016/1	KHANNA TRADERS & ORS		Sec. 241(1)	COMPANY		Wrongly Filed	22/11/2021
363		1	Vs. SCHOLAR		(-/	PETITION		J	
			PUBLISHING HOUSE PVT.			(COMPANIES			
	8861	0710200000142016/1	KHANNA TRADERS & ORS		Sec. 241(1)	COMPANY		Wrongly Filed	22/11/2021
364		2	Vs. SCHOLAR		(• /	PETITION			
			PUBLISHING HOUSE PVT.			(COMPANIES			
	8862	0710200000142016/1	KHANNA TRADERS & ORS		Sec. 241(1)	COMPANY		Wrongly filed	22/11/2021
365	0002	3	Vs. SCHOLAR		000. = (.)	PETITION		Tirongly mou	
			PUBLISHING HOUSE PVT.			(COMPANIES			
	8863	0710200000142016/1	KHANNA TRADERS & ORS		Sec. 241(1)	COMPANY		Wrongly Filed	22/11/2021
366		4	Vs. SCHOLAR		000. = (.)	PETITION		in ongry i nou	
			PUBLISHING HOUSE PVT.			(COMPANIES			
	8864	0710200000142016/5	KHANNA TRADERS & ORS		Sec. 241(1)	COMPANY		E-stamp and	22/11/2021
367		0.1020000112010/0	Vs. SCHOLAR		000. = (.)	PETITION		Affidavit are	
			PUBLISHING HOUSE PVT.			(COMPANIES		missing	
	8865	0710200000142016/6	KHANNA TRADERS & ORS		Sec. 241(1)	COMPANY		Pages 30 to 50	22/11/2021
368		0.10200001.2010.0	Vs. SCHOLAR			PETITION		according to PDF	
			PUBLISHING HOUSE PVT.			(COMPANIES		Not Clear at all	
	8866	0710200000142016/8	KHANNA TRADERS & ORS		Sec. 241(1)	COMPANY		Wrongly Filed	22/11/2021
369	0000	07 102000001-42010/0	Vs. SCHOLAR		000. 241(1)	PETITION		Wildingly Fillou	22/11/2021
			PUBLISHING HOUSE PVT.			(COMPANIES			
	8867	0710102012822021/4	ADITYA KUMAR Vs. LKB		IBC Under Sec 9	COMPANY		Council Sing	18/11/2021
370	0001	07 10 10 20 120 220 2 174	ENGINEERING PRIVATE		ibo ondor occ o	PETITION IB		Missing 27-29	10/11/2021
			LIMITED			(IBC)/130(ND)20		Page Not Clear	
	8868	0710102031752021/5			Sec 66(1)	INTERLOCUTO		E-stamp misising	22/11/2021
371	0000	07 10 10 20 217 0 20 2 17 0	LAKHANI (RP) Vs.		000 00(1)	RY		L-stamp imisising	22/11/2021
			MALVINDER M SINGH			APPLICATION			
	8869		SH. RAMANDEEP SINGH		Application under			E-stamp missing	22/11/2021
372	3003	J. 10102-30002012/2	AHULWALIA Vs. M/S.		any other	PETITION		= stamp imasing	
			SUNTIME ENERGY LTD.		provisions	(COMPANIES			
	8870	0710102012222020/4	CG FINCO LIMITED Vs.		Application under			E-Stamp And	22/11/2021
373	3070	0. 10102012222020/1	NEXTGEN		any other	APPLICATION(I		Affidavit Missing	22/11/2021
,, 0			TELESOLUTIONS		provisions - IBC	BC)/900(ND)202		Ailluavit Wilsoilly	
	8871	0740402042022024/2	ADITYA KUMAR Vs. LKB					Notany missing in	11/11/2024
	00/1	01 10102012022021/3			IBC Under Sec 9	COMPANY		Notary missing in	
374			ENGINEERING PRIVATE			PETITION IB		E-stamp, E-stamp	
			LIMITED			(IBC)/130(ND)20		&	
						21		Affidavit date are	

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	8872	0710102013312019/1	INDIA FACTORING &		IBC under Sec 7	COMPANY		Affidavit Missing	6/10/2021
875		3	FINANCE SOLUTIONS PVT			PETITION IB		Page No 41 Cut	
313			LTD. Vs. GLOBALITE			(IBC)/564(ND)20			
			INDUSTRIES PVT. LTD.			19			
	8873	0710102038632021/5	SICAL MULTIMODAL AND		IBC Under Sec 9	COMPANY		Case Number	17/11/2021
			RAIL TRANSPORT LTD.			PETITION IB		missing in the	
876			Vs. MAPLE LOGISTICS			(IBC)/327(ND)20		Index page, Page	
			PRIVATE LIMITED			21		51 according to	
	8874	0710102103772020/5			Rule 11 of NCLT	COMPANY		wrong filing	22/11/2021
877	0074	07 10 102 1037 7 2020/3	GUARDING PVT LTD Vs.		Rule II OI NCLI			wrong ining	22/11/2021
311						APPLICATION(
			REGISTRAR OF			COMPANIES			
	8875	0710102137612019/3	HBN DAIRIES AND ALLIED		IBC under Sec 7	COMPANY		Proof Of Service	22/11/2021
			LIMITED Vs. VIRAMAN			PETITION IB		Missing	
878			BUILDCON AND			(IBC)/2661(ND)2		Page number Not	
			DEVELOPERS PRIVATE			019		Mansion In Index	
			LIMITED						
	8876	0710102103772020/6	M/S PEREGRINE		Rule 11 of NCLT	COMPANY		32-119,137-160	22/11/2021
879			GUARDING PVT LTD Vs.			APPLICATION(Page Not Clear	1,000
			REGISTRAR OF			COMPANIES		. 390	
	8877	0710102036092020/2			Sec 241 (2)	COMPANY		upload again	22/11/2021
880	0011				360 241 (2)	PETITION		upioau again	22/11/2021
000		6	DELHI GYMKHANA CLUB			_			
			LIMITED		2 24441	(COMPANIES			
	8878	0710200000142016/9	KHANNA TRADERS & ORS		Sec. 241(1)	COMPANY		Wrongly	22/11/2021
881			Vs. SCHOLAR			PETITION		Filed;Reply and	
			PUBLISHING HOUSE PVT.			(COMPANIES		Rejoinder to be	
	8879	0710102086372020/2	UDAYAN GARG (HUF) Vs.		Rule 11 of NCLT,	INTERLOCUTO		PLS ARRENGE	22/11/2021
3882			ALM INFOTECH CITY PVT		2016	RY		TYPE AS PER	
			LTD			APPLICATION		RULE	
	8880	0710102410362017/4	UNION BANK OF INDIA		IBC under Sec 7	COMPANY		The word Master	23/11/2021
		0	Vs. ERA INFRA			PETITION IB		Index missing in	
883			ENGINEERING LIMITED			(IBC)/190(PB)20		case Title page,	
						17		Page 100	
						''		according to PDF	
	8881	0710102410362017/4	UNION BANK OF INDIA		IBC under Sec 7	COMPANY		Page 27	23/11/2021
3884	0001	1	Vs. ERA INFRA		ibe under sec i	PETITION IB		according to PDF	23/11/2021
0004		1	=						
	0000	074040007000000000	ENGINEERING LIMITED		000(5)	(IBC)/190(PB)20		is in Hindi;it	00/40/0004
	8882	0710102073992020/3			Sec 60(5)	INTERLOCUTO		Application	28/10/2021
885			PRAVESH TALWAR			RY		Wrongly filed	
-						APPLICATION		here, Affidavit to	
						(I.B.C)/3010(ND)		be filed in	
	8883	0710102005312021/6	GAV DEVELOPERS PVT		Sec 425,Sec 425	CONTEMPT		Wrongly Filed	22/11/2021
886			LTD Vs. SHUBH ADVISOR			PETITION(COM		here, should file	
			PRIVATE LIMITED			PANIES		in Appellate	
	8884	0710102158352019/4	PNB HOUSING FINANCE		Sec 60(5)	COMPANY		wrong filieng	23/11/2021
887			LIMITED Vs. M/S ALPINE			APPLICATION(I			
			REALTECH PVT LTD			BC)/14(ND)2020			
	8885	0710102061472021/5			IBC Under Sec 9	COMPANY		Balance sheets	9/11/2021
888	0000	07 10 10200147 202 1/3	OMEGA ICEHILL PVT.		DO Officer Sec 3	PETITION IB		pages in Vol 1	J, 1 1/2021
500								. •	
			LTD.			(IBC)/529(ND)20		& Vol 2	

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8889	8886	0710102091132020/1	-		Rule 11 of NCLT, 2016	INTERLOCUTO RY APPLICATION	3	E-stamp missing	22/11/2021
8890	8887		SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE		NCLT,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)202		E-stamp and Affidavit are missing	23/11/2021
8891	8888		R VS ALAKNANDA BUILDTECH PVT. LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		Aishwarya	main case wrong, link with main case	24/09/2021
8892	8889	710102058022021	MR. ARUN SRIVASTAVA VS HITECH ERECTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59		Gagan Mathur	serve the petition to all respondent	17/08/2021
8893	8890		PRABHAU SINGH VS AKASH SHINGHAL RP OF EARTH INFRASTRUCTURES	Interlocutory Application (I.B.C)	2016	COMPANY PETITION IB (IBC)/401(ND)20 17	Mr. Amit Goel	Pg- after page 53 to 58 not clear and pagination not done Pg-	22/11/2021
8894	8891	710102083752021	RAVINDRA KUMAR GOYAL VS MR. CHANDRA PRAKASH	•		COMPANY PETITION IB (IBC)/2311(ND)2 019	ANIRUTH	104-105 not clear page and section wrong and page number missing	18/11/2021
8895	8892	710102075102021	NARESH SABHARWAL VS ANIL TAYAL	Interlocutory Application (I.B.C)	2016	COMPANY PETITION IB (IBC)/266(ND)20	Rajanish	wrong efiling	23/11/2021
8896	8893		INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	any other	COMPANY PETITION IB (IBC)/1781(ND)2	Anurag Bhatt	33-43 not clear page	22/11/2021
8897	8894		CS VEKAS KUMAR GARG VS CNX CORPORATION LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1117(ND)2	VEKAS	45 page not clear	18/11/2021
8898	8895	710102084252021	TARUN BAGGA VS PADMAKRITI CREATIONS PRIVATE LIMITED	Company Application(C ompanies Act)		COMPANY PETITION (COMPANIES ACT)/41(ND)202	ANSH SINGH LUTHRA	57-64 not clear page	23/11/2021
8899	8896		RAKESH KUMAR JAIN LIQUIDATOR VS PADMAKRITI CREATIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	. ,	PETITION IB (IBC)/997(ND)20 19	Rakesh Kumar Jain	section wrong	23/11/2021
8900	8897		CARS PVT LTD THROUGH	_	, ,	COMPANY PETITION IB (IBC)/846(ND)20 20	Hemant Gupta	wrong file	23/11/2021

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3901	8898	710102084242021	R R FINANCIAL CONSULTANTS LIMITED VS ROHIT PRASAD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/146(ND)20	NIRAJ PREET	66-67 not clear page	22/11/2021
3902	8899	710102084982021	M/ S KAPISTHAL ENTERPRISES PRIVATE LIMITED VS UNIVERSAL BUILDWELL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)20 18	Adit Singh	section wrong and due payment other section	23/11/2021
3903	8900	710102117812020	G.R.S ISPAT COMPANY PVT LTD VS MECAMIDI HPP INDIA PRIVATE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2590(ND)2 019	Navjit Singh	wrong efiling please file as additional document wrong efiling please file as additional document	22/11/2021
3904	8901	710102005812021	LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/189(PB)20 18	AJAY	Please septate file both application and stamp paper missed please Reminder 5/5	22/11/2021
3905	8902	710102072512021	ROOP SINGH VS R.R. SHEETGRAH PVT. LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/81(PB)201	RAKESH KUMAR	wrong file this new delhi NCLT	22/11/2021
3906	8903	710102077962021	BIKRAM SINGH GUSAIN VS DHANKALASH DISTRIBUTORS PVT LTD AND OTHERS	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/3507(ND)2 019	Bikram Singh Gusain	wrong e-file (file as a additional document) reminder 3/5	18/11/2021
3907	8904	710102082402021	MR. ASHWANI KUMAR VS MUKESH KUMAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/269(ND)20 20	Komal Aggarwal	due payment other section , sign missing in application page,	23/11/2021
3908	8905	710102077322021	NOSLAR INTERNATIONAL LIMITED VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1031(ND)2 018	Sajeve Bhushan Deora	Application should be associated with main case or the main case	23/11/2021
8909	8906	710102078952021	M/S OMNI MEDIA COMMUNICATION PVT LTD VS M/S JAY POLYCHEM INDIA	-	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/419(ND)20 17	KARMA LAW	DD NOT RECEIVED	22/11/2021
8910	8907	710102082812021	SUSANTA MANDAL VS AMB INFRABUILD PVT. LTD.	-	Application under any other provisions-IBC		CHAYAN SARKAR	missed for other affidavit reminder	18/11/2021
8911	8908	710102083082021	LEELAVATI YADAV VS AMB INFRABUILD PVT. LTD.	-	Application under any other provisions - IBC		CHAYAN SARKAR	main case not link stamp paper missing for other	18/11/2021

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	8909	710102079292021	TRACK COMPONENTS VS	Interlocutory	Sec 60(5)	COMPANY	AMIT	PAGE NO 69 NOT	18/11/2021
8912			RAMSAROOP & SONS	Application		PETITION IB		CLEAR	
				(I.B.C)		(IBC)/403(ND)20			
	8910	710102083482021	ARCHANA SINGHAL VS	Interlocutory		COMPANY	Archana Singhal	stamp paper	18/11/2021
8913			SHREE OM ENTERPRISES	Application		PETITION IB		missing	
			PVT. LTD.	(I.B.C)	provisions - IBC	(IBC)/2611(ND)2			
	8911	710102083582021	JUBILIANT MALLS PVT.			COMPANY	Nistha Gupta	stamp paper	18/11/2021
8914			LTD. VS RELIANCE HOME	• •		PETITION IB		missing and page	
			FINANCE LIMITED	(I.B.C)		(IBC)/478(ND)20		17 not clear	
	8912	0710102050132021/2	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		Vakalatnama	9/9/2021
8915			DINESH BAHADUR SINGH			PETITION IB		which is Filed is	
						(IBC)/371(PB)20		missing in the	
	8913	0710102128152019/3	MOHINI NANDA Vs. ATUL		Sec 60(5)	INTERLOCATO		Please Sepreat	24/11/2021
8916			KUMAR KANSAL			RY		File And Contact	
						APPLICATION		To Registry	
	8914	0710102139002019/2	JSSI HYDRAULICS PVT.		P.P. Commission of the commiss	COMPANY		Please Attached	24/11/2021
8917			LTD. Vs. AKASH		any other	APPLICATION(I		Order In Front	
			EQUIPMENT &		provisions - IBC	BC)/777(ND)201		Page In PDF	
	8915	0710102140962019/2	SANTOSH CHAWLA Vs.		Sec 60(5)	INTERLOCATO		Wrong Filing	24/11/2021
8918			ATUL KUMAR KANSAL			RY			
						APPLICATION			
	8916	0710120003682018/3	JPC INFO SYSTEM PVT.		Application under	COMPANY		E-Stamp Paper	24/11/2021
8919			LTD. Vs. REGISTRAR OF		any other	APPEAL(COMP		Missing	
			COMPANIES		provisions	ANIES		Page 5-6 not	
	8917	0710102120022020/3	PROMPT ENTERPRISES		IBC Under Sec 9	COMPANY		Notary Date	24/11/2021
8920			PVT. LTD. Vs. PRASAR			PETITION IB		missing , Pls	
0920			METAL ENGINEERING			(IBC)/53(ND)202		Merge in one PDF	
			PRIVATE LIMITED			1			
	8918	0710102169242019/6	SHYAM KRIPA		Rule 11 of	COMPANY		27-32 Hindi	24/11/2021
8921			INFRASTRUCTURE PVT.		NCLT,Sec. 271-273	PETITION		Translation	
0321			LTD. Vs. AGRANTE			(COMPANIES			
			DEVELOPERS PRIVATE			ACT)/12(ND)202			
	8919	0710102002532020/1	ESQUIRE ELECTRONICS			COMPANY		92-95,133,137	24/11/2021
8922			(INC) Vs. NETHERLANDS			APPLICATION(Page Not Clear	
0022			INDIA COMMUNICATIONS			COMPANIES		True Copy Sing	
			ENTERPRISES LIMITED			ACT)/62(PB)202		Missing All	
	8920	0710102100102019/9	TRANSRAIL LIGHTING		IBC under Sec 7	COMPANY		E-stamp missing	22/11/2021
8923			LIMITED Vs. ZAPDOR			PETITION IB			
0020			ENGINEERING PRIVATE			(IBC)/1619(ND)2			
			LIMITED			019			
	8921	0710102102492020/2	ESQUIRE ELECTRONICS			COMPANY		True Copy Sing	24/11/2021
8924			INC Vs. NETHERLAND			APPLICATION(Missing All	
30 2 -7			INDIA COMMUNICATION			COMPANIES		Annexure	
			ENTERPRISES LIMITED			ACT)/653(PB)20			
	8922	0710102102492020/3	ESQUIRE ELECTRONICS		Rule 32	COMPANY		True Copy Sing	24/11/2021
8925			INC Vs. NETHERLAND			APPLICATION(Missing All	
3020			INDIA COMMUNICATION			COMPANIES		Annexure	
			ENTERPRISES LIMITED			ACT)/653(PB)20		Vakalatnama Not	

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8926	8923		S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2		E-Stamp Paper Missing	23/11/2021
8927	8924		NOBLE BUILDCON PRIVATE LIMITED Vs. M/S SHANVI ESTATE MANAGEMENT SERVICES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		WRONG Documents	23/11/2021
8928	8925			Company Petition IB (IBC)	IBC under Sec 7		Sudhanshu Prakash	wrong e-file (file a additional document)	17/11/2021
8929	8926			Company Petition IB (IBC)	IBC Under Sec 9		RAKESH KUMAR	vakalatnama missed, proof of service missed	19/11/2021
8930	8927	710102084572021	UGRO CAPITAL LIMITED	Company Petition IB (IBC)	IBC under Sec 7		ARVIND KR JADON	25rs advocate welfare missed	19/11/2021
8931	8928			Company Petition IB (IBC)	IBC under Sec 7		ARVIND KR JADON	25rs advocate welfare missed	19/11/2021
8932	8929		YOGESH GUPTA SOLE PROPRIETOR RAPID CONSTRUCTIONS VS AADI BEST CONSORTIUM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ADHISH SRIVASTAVA	Page not clear-23	22/10/2021
3933	8930		SUNILA CHHABRA VS SHIB DASS METALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Areness	page:35 not clear, 3rs court fee missed, etc	20/11/2021
3934	8931			Company Petition IB (IBC)	IBC under Sec 7		Nilotpal Shyam	document not uploaded properly,	21/11/2021
8935	8932		AMERICAN ORIENT CAPITAL PARTNERS INDIA PRIVATE LIMITED IN VOLUNTARY		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/660(PB)20 21	HARRISH KHURANA	section wrong	18/11/2021
8936	8933		MUKESH KUMAR GOYAL VS M J ENGINEERING WORKS PRIVATE LIMITED		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/609(ND)20	SANDEEP BISHT	please merge file in single pdf Pg- 12,13 not clear	29/10/2021
5951	8934		RITESH AGARWAL VS RAKESH CHOPRA		Rule 11 of NCLT, 2016	COMPANY PETITION IB		due payment other section	20/11/2021
8938	8935		RITESH AGARWAL VS NEELKANTH CROKERY EMPORIUM		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/627(ND)20	ABHAY KAUSHIK	due payment other section	20/11/2021
3939	8936		VIKRAM KUMAR VS ANKUR JAIN		Sec 66(1)	COMPANY PETITION IB	ABHISHEK	72-74,135 not clear page and	24/11/2021

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	8937	710102085332021	LA RESIDENTIA		Sec 49(2)	COMPANY	RAVINDRA SINGH		23/11/2021
8940			DEVELOPERS PRIVATE			PETITION IB		stamp paper and	
			LIMITED VS SINGHAL			(IBC)/188(ND)20		page number	
	0000	7 4040000400004	PIPES PRIVATE LIMITED		D I 44 (NOLT	20	ADULAN KALIOLIIK	double after 17	00/44/0004
8941	8938	710102084692021	RITESH AGARWAL VS		Rule 11 of NCLT,	COMPANY	ABHAY KAUSHIK	payment not	20/11/2021
			PRAVESH TALWAR		2016	PETITION IB	2 16	done	40/00/000
	8939	710102019702020	SVS BUILDCON PRIVATE	Company	Rule 11 of NCLT,	COMPANY	Saumay Kapoor	Affidavit back	13/02/2020
8942			LIMITED VS	Application(IB	2016	PETITION IB		date	
			1.5 5.1.1.1.1	(C)		(IBC)/1869(ND)2			2011112221
	8940	710102087222021	ARUN BAJAJ VS	_	Rule 11 of NCLT,	COMPANY	Durgesh Singh	merge into one	29/11/2021
8943			MORPHEUS	Application	2016	PETITION IB		pdf	
	0044	7 4040000000000	DEVELOPERS PRIVATE	(I.B.C)	D I 44 (NOLT	(IBC)/2525(PB)2	D 1 101		40/40/0004
0044	8941	710102090272021	MR. PRASHANT GILL VS	Review	Rule 11 of NCLT,	COMPANY	Rahul Sharma	main case	10/12/2021
8944			ANSAL HI- TECH	Application	2016	PETITION IB		number wrong	
	00.40		TOWNSHIP LIMITED	(IBC)	2 22(5)	(IBC)/2944(PB)2			2011112221
	8942	710102087332021	P K SALES COMPANY		Sec 60(5)	COMPANY	SHITAL KHATRI	DD NOT	30/11/2021
8945			PVT. LTD. VS INGRAM	Application		PETITION IB		RECEIVED	
	00.40	74040000400004	MICRO INDIA PRIVATE	(I.B.C)	A 11 (1 1	(IBC)/417(ND)20	D'' 0' 1	6.1	40/44/0004
	8943	710102084602021	BIKRAM SINGH GUSAIN		Application under	COMPANY	Bikram Singh	wrong file your	19/11/2021
			VS BRAHMAPUTRA	Application	any other	PETITION IB	Gusain	index not match	
8946			INFRASTRUCTURE	(I.B.C)	provisions - IBC	(IBC)/3507(ND)2		to you	
			LIMITED			019		application	
								please check	
						20117 4107		page-index and	2/42/2224
	8944	710102089172021	MUKUL ANAND VS CHD		Rule 11 of NCLT,	COMPANY	Kanika Jain	notary missing in	6/12/2021
8947			DEVELOPERS LIMITED	Application	2016	PETITION IB		stamp paper	
	00.45	74040000740004	LABBERG AUTOMATION	(I.B.C)	000(5)	(IBC)/2412(PB)2	IZABANIA OINIOII	D 04	40/40/0004
8948	8945	710102090712021	LADDERS AUTOMATION		Sec 60(5)	COMPANY	KAMNA SINGH	Page-64 not clear	13/12/2021
0940			SOLUTIONS PRIVATE	Application		PETITION IB			
	8946	740402000002024	LIMITED VS SHALU	(I.B.C)	Coo CO(E)	(IBC)/1700(ND)2	Nithin	olan missina in	4.4.4.2.20.24
	8946	710102090982021	BALAJI GREAT LOTUS	_	Sec 60(5)	COMPANY	Nithin	sign missing in	14/12/2021
			GLORY VS RELIGARE FINVEST LTD.	Application		PETITION IB		application page	
			FINVEST LTD.	(I.B.C)		(IBC)/1628(PB)2		and true copy	
8949						019		missing in	
								annexure page	
								and index	
								missing in vo-1	
	9047	740402007052004	DIVDAM CINCUL CUCATE	Interior:	Application	COMPANY	Dikuana Cirarda	and vol-2 ,vol-3	4/42/2024
8950	8947	710102087852021	BIKRAM SINGH GUSAIN		Application under		Bikram Singh	wrong file need	1/12/2021
0930			VS RELIGARE FINVEST	Application	any other	PETITION IB	Gusain	to additional	
	9049	740402070692024	LTD.	(I.B.C)	provisions - IBC Rule 11 of NCLT,	(IBC)/1742(ND)2		30-35,70 not clear	20/00/2024
	8948	710102070682021	GAUTAM MULLICK VS	_		COMPANY	Karan Suneja	*	30/09/2027
			M/S. AMR INFRATRUCTURES	Application	2016	PETITION IB		page and section	
90E4				(I.B.C)		(IBC)/02(PB)201		wrong 30-35,70	
8951			LIMITED			'		not clear page	
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8952	8949	710102091012021	MANILA RESORTS PRIVATE LIMITED VS BAHL PAPER MILLS LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)201	MANOJ	20 page not clear section wrong	14/12/2021
3953	8950	710102089142021	GYANENDER SINGH VS ROHIT SEHGAL INSOLVENCY PROFESSIONAL &	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1499(PB)2 019	Nishant Shokeen	sign missing application page and 43-44 not clear page please	6/12/2021
954	8951	710102091352021	GAJENDRA AGARWAL VS M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)2 018	SUMIT MAMGAIN	documents not showing please upload again	15/12/2021
3955	8952	710102088522021	ASSISTANT COMMISSINER(STATE TAX) VS GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/712(PB)20 19		case type wrong please select company appeal	3/12/2021
956	8953	710102081562021	DECATHLON SPORTS INDIA PRIVATE LIMITED VS MUKESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2	Ritesh Khare	vakalatnama missed according your	8/11/2021
957	8954	710102088922021	KAPIL BATRA VS SANJIV KAPOOR	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/90(PB)202	S.jANANI	DD NOT RECEIVED	6/12/2021
958	8955	710102077972021	RP SUNIL KUMAR AGRAWAL VS AVP BUILDTECH PVT.LTD.	• •	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1443(ND)2	SUNIL KUMAR AGRAWAL	Main Case wrong link reminder 3/5	21/10/2021
959	8956	710102089362021	RAHUL MITTAL VS GENIUS PROPBUILD PRIVATE LIMITED	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1577(ND)2	Achal Gupta	DD NOT RECEIVED	7/12/2021
960	8957	710102036862021	NILESH SHARMA VS PRADEEP KUMAR LAKHANI	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2130(ND)2	Aditi Sharma	Stamp paper missed notary missed Pg-34 to	25/05/2021
961	8958	710102036942021	VIPRENDRA AGGARWAL & OTHERS VS SHREEJEE METPLAST PVT. LTD.	Company Application(C ompanies Act)	Application under any other provisions		Sudeepta Kumar	main case not link pagination double in pdf 3/5	26/05/2021
962	8959	710102087872021	RAJAT WIRES PVT LTD VS SUNFLAG IRON & STEEL CO LTD		Sec 60(5)	COMPANY PETITION IB (IBC)/622(ND)20	RAHUL MALHOTRA	18- page not clear	1/12/2021
963	8960	710102086252021	MEENAKSHI KUMAR VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2	PARMOD	affidavit back date	26/11/2021
964	8961	710102086112021	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS RITA MALHOTRA	Interlocutory Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/234(PB)20	RANJANA ROY GAWAI	stamp paper missing	25/11/2021

	8962	В 710102090002021	ANEESHA DUTT VS	D Miscellaneou	Rule 11 of NCLT	F	G Akshay	H Main case not	9/12/2021
3965			NORTHBRIDGE CONSULTING PVT. LTD.	s Application(C ompanies Act)			,	link, wrong section, case type wrong	
8966	8963	710102086272021	M/S SURYA PHARMACEUTICALS LTD. VS ESTATE OFFICER ESTATE OFFICE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/904(PB)20 18	Susshil Daga	section wrong	26/11/2021
3967	8964	710102090022021	ANEESHA DUTT VS DUTT CAPITAL ADVISORS PVT. LTD.	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT		Akshay	Main case not link, wrong section, case type wrong	9/12/2021
8968	8965	710102090012021	ANEESHA DUTT VS EXECUTIVE RECRUITERS INDIA PVT. LTD.	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT		Akshay	Miscellaneous Application Rule 11 of NCLT Not link	9/12/2021
8969	8966	710102090072021	ANEESHA DUTT VS CYCUS TECHNOLOGIES PVT. LTD.	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT		Akshay	Miscellaneous Application Rule 11 of NCLT Not link	9/12/2021
8970	8967	710102090082021	ANEESHA DUTT VS CELADON REAL ESTATE ADVISORS PVT. LTD.	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT		Akshay	Main case not link , Main case not link, wrong section, case type wrong	9/12/2021
8971	8968	710102090092021	ANEESHA DUTT VS ASHU DUTT NETWORK PVT. LTD.	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT		Akshay	MAIN CASE NOT LINK ,Main case not link, wrong section, case type wrong	9/12/2021
8972	8969	710102090112021	ANEESHA DUTT VS NORTHBRIDGE CAPITAL PVT. LTD.	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT		Akshay	Main case not link, wrong section, case type wrong	9/12/2021
8973	8970	710102086852021	SANJIV ARORA VS M/S C VIEW INNOVATIONS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Rahul	pg 14 not clear and main case not link	28/11/2021
8974	8971	710102086892021	SANJIV ARORA VS M/S C VIEW INNOVATIONS PVT LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Rahul	main case not link Pg-8 not clear	28/11/2021
8975	8972	710102056142021	BAHL VS SANJEEV KAPOOR	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)201	S.janani	DD NOT RECEIVED	10/8/2021

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8976	8973	710102059392021	ANUPRIYA AGNIHOTRI VS KST INFRASTRUCTURE		Sec 60(5)		Ranjeet yadav	Stamp paper not notarized and affidavit back	21/08/2021
8977	8974	710102087042021	DEVENDRA SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)20 19	Nikunj	46-49,53,57,65,69- 72,82-93,107- 121,123,126- 129,147-150 not clear page	29/11/2021
8978	8975	710102087102021	WIRE RODS LIMITED VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/737(PB)20 18	KINJAL	stamp paper missing and welfare and court fee missing sign true copy	29/11/2021
8979	8976	710102088862021	INNOVATIVE FINANCIAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/420(ND)20 17	SRISHTI	20-23 not clear page and stamp paper missing	5/12/2021
8980	8977	710102087292021		Intervention Petition (IBC)	Sec 60(5)		Trideep Singh	Main case not link/Merge into one PDF/index not	30/11/2021
8981	8978	710102088882021	ENTERTAINMENT LIMITED VS REGISTRAR OF	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		GROWON SERVIC	E missed from Entertainment on cover page	6/12/2021
8982	8979	710102090812021	INDIA PRIVATE LIMITED VS R. S. STONES PRIVATE LIMITED	CA(A) Merger and Amalgamatio n(Companies Act)	Sec. 230-232, Sec 234		MRITUNJAY CHANDRA SHEKHAR	no proper pagination, no proper volume uploaded, kindly upload in sequence,Memo	13/12/2021
8983	8980	710102085092021	PRIVATE LIMITED VS	Company Petition IB (IBC)	IBC Under Sec 9				23/11/2021
8984	8981	710102001002021	PRIVATE LIMITED VS TULIP MULTISPECIALITY HOSPITAL	Company Petition (Companies Act)	Sec. 441			affidavit not nortrize,power of attorney not	7/1/2021
8985	8982	710102088772021	CORPORATION LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		_	wrong e-file case, Need to file IA,etc	4/12/2021

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8986	8983	710102022542021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS TECHMAN BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	Notary back date/Power of Attorney &a E stamp not	
8987	8984	710102089192021	ASIAN HOTELS (EAST) LIMITED & ORS. VS TSR DARASHAW CONSULTANTS PVT. LTD.		Sec 60(5),Rule 11 of NCLT, 2016		Mr. Suman Jyoti Khaitan	volume wise index missed, memo of parties, brief of synopsis and list of dates	6/12/2021
8988	8985	710102085792021	RAJENDER PRASAD & ORS VS SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	document uncompleted, document not	24/11/2021
8989	8986	710102085952021	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED VS MPOWER SOFTCOMM PRIVATE LIMITED (HEREINAFTER REFERRED TO AS	CP(AA) Merger and Amalgamatio n(Companies Act)	Rule 11 of NCLT		Namitha Mathews	case type and wrong section select,break volume after 200 pages	25/11/2021
8990	8987	710102089872021	GEOKNO INDIA PRIVATE LIMITED VS WAPCOS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Kumar Anurag	document uncompleted, proof of service missed, index	9/12/2021
8991	8988	710102090142021	STRIDE INFRACON PRIVATE LIMITED VS ARORA PROMOTERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Adv. Fakhruddin Jadaliwala	Synopsis missed, no sign in every pages of petition,pgs not clear 25 to 28,30 to 36,38,39,105 to 108,111,112,154,1 56 AoA missed of respondent, pg no 127,176 missed,no welfare	
8992	8989	710102090172021	_		Application under any other provisions - IBC		Ujjwal K. Jha	wrong section, case type wrong, wrong e-file etc	9/12/2021
8993	8990	710102086862021	UNILEC ENGINEERS LIMITED VS BGR ENERGY SYSTEMS LIMITED		IBC Under Sec 9		DEOKANT TRIPATHI	jurisdiction in Chennai	27/11/2021
8994	8991	710102086702021	SUN WIN-DOORS PROFILES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		TARUN SAINI & ASSOCIATES	Wrong section select,fess missed, page no 42 cut, page no 193 in hindi,	27/11/2021

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95	8992	710102086692021	SUN WIN-DOORS PROFILES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		TARUN SAINI & ASSOCIATES	Wrong section select,page 42 cut, page 193 hindi	27/11/2021
996	8993		MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Application(C	NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/154(PB)20 21	Ramni Taneja	undertaking not applicable stamp paper not notarized please delete extra	15/09/2021
997	8994		MUKESH JAIN CHAND-IRP VS BAHL PAPER MILLS LIMITED	Application	any other	COMPANY PETITION IB (IBC)/280(ND)20	Mukesh Chand Jain	section not mention in soft copy	15/12/2021
998	8995		DEBASHIS NANDA VS MOODS HOSPITALITY PVT. LTD.	Application(IB	• •	COMPANY PETITION IB (IBC)/372(ND)20	Debashis	Main case wrong link ,	14/01/2020
999	8996	0710102073632019/4 2	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD			COMPANY PETITION IB (IBC)/889(ND)20 19		PAGE-83 84 85 92 93 95 99-103 105- 112 NOT CLEAR NEED TO FILE	16/12/2021
000	8997	0710102076932021/1	PNB HOUSING FINANCE LIMITED Vs. LANDCRAFT PROJECTS			COMPANY PETITION IB (IBC)/729(PB)20		NEED TO FILE PETITION	16/12/2021
001	8998	0710102006532020/1 1	VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/418(ND)20		STAMP PAPER MISSING	16/12/2021
002	8999	0710102019632020/3	VAIBHAV TIMBERS Vs. SOHO FOUNDATION			COMPANY PETITION IB		Document Not Uplaod	16/12/2021
003	9000	0710102024422020/8	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. RCI INDUSTRIES AND TECHNOLOGIES LIMITED			COMPANY PETITION IB (IBC)/743(ND)20 20		petition not consider not in additional document	16/12/2021
004	9001		ROTO POWER PROJECTS PVT LTD Vs. SAHA INFRATECH PRIVATE LTD		234	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		SECOND MOTION NOT CONSIDER IN ADDITIONAL	16/12/2021
005	9002		KKALPANA INDUSTRIES (INDIA) LIMITED Vs. CMI LIMITED			COMPANY PETITION IB (IBC)/339(ND)20		ALL PAGES SIGN MISSING	3/12/2021
006	9003	0710102043072021/2	BROOKINGS INDIA Vs. REGISTRAR OF COMPANIES NCT OF		Sec. 441	COMPANY PETITION (COMPANIES		Need to File IA	9/12/2021
007	9004		TCL - UTM (JV) Vs. MR KANTI MOHAN RUSTAGI (LIQUIDATOR)		Sec 60(5)	INTERLOCUTO RY APPLICATION		200 PAGES ALLOWED IN ONE PDF	16/12/2021
800	9005	0710102086622021/1	STEELFABS CONSOLIDATED PVT.LTD. Vs. ATUL KANSAL RP OF CROWN REALTECH PVT		section 230	CA(A) MERGER AND AMALGAMATIO N(COMPANIES		upload again carefully	16/12/2021

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	9006	0710102086622021/2			Sub-section (I) of	CA(A) MERGER		upload again	16/12/2021
)9			CONSOLIDATED PVT.LTD.		section 230	AND		carefully	
			Vs. ATUL KANSAL RP OF			AMALGAMATIO			
			CROWN REALTECH PVT			N(COMPANIES			
	9007	0710102087542020/1	HANSRAJ GUPTA AND		Sec.	COMPANY		page 289-	16/12/2021
		2	CO. PVT LTD. Vs.		241(1),Application	PETITION		293,297-298,411-	
010			DESHRAJ GUPTA		under any other	(COMPANIES		413 hand written	
					provisions	ACT)/118(PB)20		not allow true	
	9008	0710102101482020/2	CONNAUGHT PLAZA		Sec. 441	COMPANY		index and page	9/12/2021
			RESTAURANTS PRIVATE			PETITION		number , true	
011			LIMITED Vs. REGISTRAR			(COMPANIES		copy sing missed	
			OF COMPANIES NCT OF			ACT)/155(ND)20		copy omig microu	
			DELHI AND HARYANA			20			
	9009	0710102102212010/8	NORTHERN ARC CAPITAL		IBC under Sec 7	COMPANY		incomplete	16/12/2021
012		07 10 102 1022 120 19/0	LIMITED Vs. FIVE CORE		ibo dildel occ /	PETITION IB		document	10/12/2021
J 12			ELECTRONICS LIMITED			_		uocument	
	0040	07404024402020204			IBC Under See 0	(IBC)/1671(ND)2		file on a freeh	23/09/2021
	9010	0710102119302020/1			IBC Under Sec 9	COMPANY		file as a fresh	23/09/2027
013			PRIVATE LIMITED Vs.			PETITION IB		application	
			CONTAINER			(IBC)/357(ND)20			
			CORPORATION OF INDIA			21			
	9011	0710102143062019/1			IBC Under Sec 9	COMPANY		index missed and	16/12/2021
014		1	PRIVATE LIMITED Vs.			PETITION IB		uplaod carefully	
•			KAGAZ PRINT-N-PACK			(IBC)/2916(ND)2			
			INDIA PRIVATE LIMITED			019			
	9012	0710102405982018/2	NARESH GUPTA S/O LATE		Sec. 241(1)	COMPANY		stamp paper	16/12/2021
015			SH. R.L. GUPTA Vs.			PETITION		missed	
013			ANUPAM MAHAJAN S/O			(COMPANIES			
			SHRI CHAMAN LAL			ACT)/145(ND)20			
	9013	0710102405982018/3	NARESH GUPTA S/O LATE		Sec. 241(1)	COMPANY		stamp paper	16/12/2021
040			SH. R.L. GUPTA Vs.		, ,	PETITION		missed	
016			ANUPAM MAHAJAN S/O			(COMPANIES			
			SHRI CHAMAN LAL			ACT)/145(ND)20			
	9014	0710102043082021/1	BROOKINGS INDIA Vs.		Sec. 441	COMPANY		Case Number,	16/12/2021
017			REGISTRAR OF			PETITION		Case Name and	
			COMPANIES NCT OF			(COMPANIES		Index All three	
	9015	0710102053842021/2	BANK OF BARODA Vs.		Application under	INTERLOCUTO		page numbering	16/12/2021
018	3013	J. 10102000072021/2	HARSH SPECIALITY		any other	RY		not mention	. 5/ 12/2021
2.0			COATING PRIVATE		provisions - IBC	APPLICATION		ot montion	
	9016		RUPAK GUPTA Vs. U.P.		Rule 11 of NCLT	COMPANY		INDEX MISSING	16/12/2021
019		07 10 102037292027/2	HOTELS LIMITED		Rule II OI NCLI				10/12/2021
019			HOTELS LIMITED			APPLICATION(AFFIDAVIT AND	
	0047	074040005050000110	NO DDE AMOON DVE 1		0 00(5)	COMPANIES		STAMP PAPER	40/40/0004
	9017	0/10102058502021/2	NS DREAMCON PVT. LTD.		Sec 60(5)	INTERLOCUTO		BLANK PAPER	16/12/2021
020			Vs. RESOLUTION			RY		SHOW	
			PROFESSIONAL MSA			APPLICATION			
			DEVELOPERS PVT. LTD.			(I.B.C)/3789(PB)			
	9018	0710102071322021/8	PATSYS CONSULTING		Sec. 230-232, Sec	CA(A) MERGER		SECOND	16/12/2021
021			PVT LTD Vs. INDIABULLS		234	AND		MOTION NOT	
J_ 1			HOUSING FINANCE			AMALGAMATIO		CONSIDER IN	
			LIMITED			N(COMPANIES		ADDITIONAL	

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9022			YASIR IQBAL Vs. SAKSHAM SIGNS PVT.	D	IBC Under Sec 9	COMPANY PETITION IB	<u> </u>	Wrongly Filed	16/12/2021
9023	9020	0710102015952020/4	SEEMA GOEL Vs. ELEGANT INFRACON		IBC Under Sec 9	COMPANY PETITION IB		need to sign all pages	15/12/2021
9024	9021	4	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)20			16/12/2021
9025	9022		FAST CARE INDIA PEST CONTROL PRIVATELIMITED VS ROC	Company Appeal(Comp anies Act)	Sec 252 (1)		AMAN	Pgs not clear 34,40,50 pgs cut 35,36,39,43,44,48, 49,115, all supporting affidavti dates mismatched from e stamp,wrong income tax	15/12/2021
9026	9023	710102078962021	KAPIL BATRA VS MANILA RESORTS PVT. LTD.	Contempt Petition(Com panies Act)	Sec 425		Rajat	main case not link and , synopsis/list of dates &	26/10/2021
9027	9024		MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Company Application(C ompanies Act)	Application under any other provisions ,Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/154(PB)20 21	Ramni Taneja	Please delete extra document and upload single pdf Stamp paper not notarized main	14/09/2021
9028	9025	710102091542021	UNION OF INDIA (SERIOUS FRAUD INVESTIGATION OFFICE)	Company Appeal (IBC)	Sec 60(5)		RAJEEV	main case not link reminder please write	15/12/2021
9029	9026		PRIVATE LIMITED VS	•	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/200(ND)20 21	KIRIT	pg 13 not clear and sign missing in application page	15/12/2021
9030	9027	710102091592021	PRIVATE LIMITED VS	Interlocutory Application (I.B.C)	Sec 60(5)		R K GUPTA	main case not link and 159,161- 162 not clear page and numbering missing in index	15/12/2021
9031	9028	0	MADRAS STEEL TUBES THROUGH NARENDRA SAKARIYA Vs. SET SANAYI ELEKTRIK- TESISAT TAAHHUT VE TICARET INDIA PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2640(ND)2 019			30/11/2021

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9032	9029		STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2 019		page 127-133 ,222,229,230- 235,297- 329,375,437,,446- 464,466- 472,516,519- 520,581-583,589- 600,601-743- 798,800- 803,841,859,890,9 00-916,918- 967,971,1003- 1012,1081,1083,1 086,1162- 1170,1219-	15/12/2021
9033	9030		NOBLE CO-OPERATIVE BANK LTD. Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/720(ND)2		Index missing	16/12/2021
9034	9031	0710102019632020/5	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB		E-stamp misisng	16/12/2021
9035	9032		HOUSING DEVELOPMENT FINANCE CORPORATION Vs. ESSEL REALTY DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/363(PB)20 21		STAMP PAPER MISSED ON ANNEXURE TRUE COPY	16/12/2021
9036	9033	0710102050582021/3	VINEET AGGARWAL Vs. BHARAT SANCHAR NIGAM LIMITED		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		WELFARE MISSED	16/12/2021
9037	9034	0710102050582021/4	VINEET AGGARWAL Vs. BHARAT SANCHAR NIGAM LIMITED		Application under any other provisions - IBC			PAGE 82A,83A,NOT CLEAR 87 MISSED,96,97,97 A,-99A PAGES CUT,,102102A,- 103A,,108- 111A,120,121 ,121A- 122A,131,133.134 ,- 136,137,141,144,1	16/12/2021
9038	9035		STATE BANK OF INDIA Vs. ASHUTOSH MAHINDRU		Section 95(1)	COMPANY PETITION IB		WELFARE NEED MORE THAN	16/12/2021
9039	9036	0710102060212021/3	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ATUL MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/715(PB)20 21		WELFARE NEED MORE THAN RS10	16/12/2021

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040	9037	0710102060552021/3	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I		Section 95(1)	COMPANY PETITION IB (IBC)/716(PB)20		WELFARE NEED MORE THAN RS10	16/12/2021
041	9038		VS. ASHISH MAHINDRU CONVONIX SYSTEMS PRIVATE LIMITED Vs. GO AIRLINES (INDIA) LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/563(ND)20		FILE AS A FRESH APPLICATION	16/12/2021
042	9039	0710102087052021/1			Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		only one volume upload	16/12/2021
043	9040		FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1013(ND)2 020		INDEX MISSED	16/12/2021
044	9041	0710102101792020/2	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS		Sec. 12A	INTERLOCUTO RY APPLICATION		DOCUMENT WRONG	16/12/2021
045	9042		BRIJ MOHAN AGARWAL Vs. CHD DEVELOPERS LTD		Sec. 73(4)	COMPANY PETITION (COMPANIES		FILE PROPER DOCUMENT	16/12/2021
046	9043		MADRAS STEEL TUBES THROUGH NARENDRA SAKARIYA Vs. SET SANAYI ELEKTRIK- TESISAT TAAHHUT VE TICARET INDIA PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2640(ND)2 019		INDEX MISSED AND FILE AS A FRESH	16/12/2021
047	9044	0710102021892021/3	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)20 21		Pages 496 & Description & PDF in Vol 3 are in	11/12/2021
048	9045	3	PUNJAB NATIONAL BANK Vs. TRISTAL GLOBAL INFRASTRUCUTRE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/429(ND)20 19		PAGE 50TO 68 TURE COPY SIGN MISSED 69- 113 TRUE COPY MISSED, 123-154 TURE COPY SIGN MISSED	17/12/2021
								157-161 TRUE COPY MISSED ,163-168 TRUE COPY MISSED	
049	9046		NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)20 20		ON ANNEXURE TRUE COPY SIGN MISSED	16/12/2021
050	9047	0710102057192021/1	GOEL SPONGE PVT LTD Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		UPLOAD AGAIN	15/12/2021

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9051	9048	0710102142502019/2	ISPARK DATACONNECT PRIVATE LIMITED Vs. NEXTRA TELESERVICES PRIVATE LIMITED	U	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3040(ND)2 019	G	E-stamp msising	9/12/2021
9052	9049		MOHAMMAD ABBAS Vs. SUNCITY PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3328(ND)2		SEPRATLY UPLOAD AGAIN	17/12/2021
9053	9050		M/S. AMBIENCE IMPEX LIMITED VS M/S. NOIDA PRIME CONTRACTORS INDIA LIMITED	Restoration Application (IBC)	Sec 60(5)		Deepanshu Singla	main case not link and stamp paper missing and section wrong affidavit	20/11/2021
9054	9051	710102084992021	CHANDER VERMA VS CONTINENTAL CONSTRUCTION LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT		Omar Hoda	main case not link reminder 3/5	22/11/2021
9055	9052		ALPHA CORP		Application under any other provisions - IBC		MAHENDER PAL ARORA	main case not link service missed reminder 3/5	2/12/2021
9056	9053	710102091952021	AMIT SHARMA VS CAPT AMARJEET SINGH SETHI	Company Application(C ompanies Act)	Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/408(ND)20	Shrey	wrong file	16/12/2021
9057	9054			CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	Petition missed	15/12/2021
9058	9055	710102091742021	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED	Company	IBC under Sec 7		Smriti	page:40, 42, typed copy not mention, page:44-47 not clear,131 not clear, exemption & mp;amp;amp;	16/12/2021
9059	9056	0710102019632020/6	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB		E-stamp missing	20/12/2021
9060	9057		RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)20 21		True Copy sign missing in Pages 46 to 198 according to PDF in Vol 1, then Pages 199 to 203 and Pages 235 to 387 according to	20/12/2021

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	9058	0/10102024342020/4	GEOKNO INDIA PVT LTD		IBC Under Sec 9	COMPANY		True Copy sign	20/12/2021
0004			Vs. WAPCOS LTD			PETITION IB		misisng in Pages	
9061						(IBC)/636(ND)20		3 to 22 according	
						20		to PDF and also	
								Pages 37 to 67	
	9059		GEOKNO INDIA LTD Vs.		IBC Under Sec 9	COMPANY		1,7	20/12/2021
			WAPCOS LTD			PETITION IB		misisng in Pages	
9062						(IBC)/605(ND)20		3 to 22 according	
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-						0011741174		Pages 37 to 67	
	9060	0710102024402020/4	GEOKNO INDIA PVT LTD		IBC Under Sec 9	COMPANY			20/12/2021
0000			Vs. WAPCOS LTD			PETITION IB		misisng in Pages	
9063						(IBC)/604(ND)20		3 to 22 according	
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-	0064	074040202047000475	CUMU KUMAD IAIN DD		Dule 44 of NOLT	INTERLOCUES		Pages 37 to 67	20/42/2024
9064	9061	07 10102030172021/5	SUNIL KUMAR JAIN RP Vs. SANDEEP SHARMA		Rule 11 of NCLT, 2016	INTERLOCUTO RY		Proof of Service misseed	20/12/2021
9004			VS. SANDEEP SHARWA		2016			misseed	
	9062	074040202270202474	PRAGATI IMPEX INDIA		IBC under Sec 7	APPLICATION COMPANY		Stamp paper	20/12/2021
	3002		PRIVATE LIMITED Vs.		ibo unuer sec /	PETITION IB		Stamp paper missing	ZU: 12/2U2
9065			VISTAR CONSTRUCTIONS			(IBC)/662(ND)20		lilissilig	
			PRIVATE LIMITED			21			
	9063		BALAJI DUROBUILD		IBC Under Sec 9	COMPANY		Need to IA	20/12/2021
	3000		PRIATE LIMITED Vs.		IDO GIIGGI OCC 3	PETITION IB		Noca to IA	20/12/2021
9066		•	SANDWOODS INFRATECH			(IBC)/292(ND)20			
			PROJECTS PRIVATE			21			
	9064	0710102041982021/1			IBC Under Sec 9	COMPANY		Need to file as a	20/12/2021
			PRIATE LIMITED Vs.			PETITION IB		IA	
9067			SANDWOODS INFRATECH			(IBC)/292(ND)20			
			PROJECTS PRIVATE			21			
	9065	0710102059972021/1	AKARSH KASHYAP Vs.		Sec	INTERLOCUTO		Notary missing in	20/12/2021
			DEPUTY DIRECTOR		60(5),Application	RY		E-stamp, True	
					under any other	APPLICATION		Copy sign	
					provisions - IBC	(I.B.C)/3979(ND)		missing in Pages	
9068						2021		44 to 216	
								according to PDF	
								in Vol 1, True	
								Copy sign	
								missing in Pages	
	9066	0710102066052021/3	SHALDOR INDIA LLP Vs.		IBC Section 59	COMPANY		Need to file IA	20/12/2021
9069			REGISTRAR OF			PETITION IB			
			COMPANIES NCT OF			(IBC)/543(ND)20			
	9067	0710102071742021/1			Application under	COMPANY		Merge in one PDF	16/12/2021
			EICHER MOTORS LIMITED		any other	PETITION			
9070					provisions	(COMPANIES			
					,Application under				
					any other	21			
					provisions				

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	9068	=	SWATI SYNTHETICS Vs.		IBC Under Sec 9	COMPANY	, ,	merge pdf in one	17/12/2021
9071	3000	07 10 10 20 30 3 3 2 0 2 1/3	SUNSHINEIMPEX LACE		ibo onder dec 3	PETITION IB		volume	1771272021
0071			AND FABRICS PRIVATE			(IBC)/338(ND)20		Volume	
	9069	0710102088942019/1			IBC under Sec 7	COMPANY		Pages 22 to 26	17/12/2021
	3003	1	INVESTMENT MANAGERS		ibc under sec i	PETITION IB		according to PDF	
9072		'	LLP Vs. EARTHCON			(IBC)/1348(ND)2		Not Clearly filed,	
3012			UNIVERSAL INFRATECH			019		COurt Fee stamp	
			PRIVATE LIMITED			019		missing in	
	0070	074040000004004044			IDO da O 7	COMPANY			47/40/0004
	9070	0710102088942019/1	NISUS FINANCE &		IBC under Sec 7	COMPANY			17/12/2021
0070		2	INVESTMENT MANAGERS			PETITION IB		missing in	
9073			LLP Vs. EARTHCON			(IBC)/1348(ND)2		Vakalatnama	
			UNIVERSAL INFRATECH			019			
			PRIVATE LIMITED						
	9071	0710102088942019/1			IBC under Sec 7	COMPANY			17/12/2021
		3	INVESTMENT MANAGERS			PETITION IB		missing in	
9074			LLP Vs. EARTHCON			(IBC)/1348(ND)2		Vakalatnama	
			UNIVERSAL INFRATECH			019			
			PRIVATE LIMITED						
	9072	0710102088942019/1			IBC under Sec 7	COMPANY			17/12/2021
		4	INVESTMENT MANAGERS			PETITION IB		missing in	
9075			LLP Vs. EARTHCON			(IBC)/1348(ND)2		Vakalatnama	
			UNIVERSAL INFRATECH			019			
			PRIVATE LIMITED						
	9073	0710102102212019/1	NORTHERN ARC CAPITAL		IBC under Sec 7	COMPANY		Wrongly Filed	17/12/2021
9076		0	LIMITED Vs. FIVE CORE			PETITION IB			
			ELECTRONICS LIMITED			(IBC)/1671(ND)2			
	9074	710102093102021	HEMANT SHARMA VS		Sec 60(5)	COMPANY	Ashu Kansal	section wrong	21/12/2021
9077				Application		PETITION IB			
				(I.B.C)		(IBC)/160(PB)20			
	9075	710102075012021	EDIQUE SOLUTIONS	Interlocutory	Rule 11 of NCLT,	COMPANY	Rishi Ashok	case type wrong	13/10/2021
			PRIVATE LIMITED VS	Application	2016	PETITION IB		in soft copy	
			INGRAM MICRO INDIA	(I.B.C)		(IBC)/422(ND)20		section not	
9078			PRIVATE LIMITED			21		mention in pdf	
								affidavit notary	
								verify date	
								overwrite not	
	9076	710102093132021	ATS REALTY PRIVATE	Miscellaneou	Rule 11 of NCLT,	COMPANY	Prashant Jain	Case type wrong	21/12/2021
			LIMITED VS INESTADVISE			PETITION IB		please choose IA	
9079				(IBC)		(IBC)/401(ND)20		, and Proof of	
			LIMITED	` ,		21 ' ` '		service missing	
	9077	710102093162021	AXIS TRUSTEE SERVICES	Interlocutory	Sec 60(5)	COMPANY	Kumar Anurag	section wrong	21/12/2021
9080			LIMITED VS NIMITAYA	Application		PETITION IB		reminder 3/5	
				(I.B.C)		(IBC)/508(ND)20			
	9078	710102093222021	GREATER NOIDA	Interlocutory	Sec 60(5)	COMPANY	laxman	DD NOT	21/12/2021
			INDUSTRIAL	Application		PETITION IB		RECEIVED	
9081			DEVELOPMENT	(I.B.C)		(IBC)/236(ND)20			
			AUTHORITY VS MR.	(20			
	<u> </u>	L	,	l .	1	1-4	1	ı	ı

	Α	В	С	D	E	F	G	Н	I
082	9079	710102093372021	VS GRAND VENEZIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/646(PB)20 21	Eshna Kumar	service missing	21/12/2021
083	9080	710102087482021		Interlocutory Application (I.B.C)	22(3)(b)		Vaibhav Kumar	case type wrong and main case not link and stamp paper missing and sign true copy missing in	30/11/2021
084	9081	710102093512021	MR. SAREEF AHMED VS MANISH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)2 018	Bhanu	24,29-38 not clear page and stamp paper missing and page number missing after 39	
085	9082	710102093652021	M/S. INTERNATIONAL TRADE EXPOCENTRE LTD VS RODEMADAN HOLDINGS LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/66(PB)201	DEEPAK KUMAR VIJAY	sign missing in application page and stamp paper missing	22/12/2021
086	9083	710102070112021	MM METACRAFT PVT. LTD. VS R.M. CONTROLS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/86(ND)202 1	Raj Karan Sharma	section not mention in application please mention	27/09/2021
087	9084	710102076222021	BCC FUBA INDIA LTD VS MANOJ KUMAR YADAV	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Ashish Verma	wrong file	14/10/2021
088	9085	710102092142021	ASHISH SAHAI AND AMRITA SAHAI VS INDIRAPURAM HABITAT CENTRE PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/1397(PB)2 019	Sandeep Singh	36-41,53 not clear page section wrong	17/12/2021
089	9086	710102092162021	JNC GREENWOOD SOCIAL WELFARE SOCIETY VS JNC CONSTRUCTION PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/272(PB)20 19	Rahul	due payment other section and page number missing in index	17/12/2021
9090	9087	710102086122021	HOUSING FINANCE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2 018	NEHA GUPTA	court fee welfare missed index missed in volume 2 volume wise	25/11/2021
9091	9088	710102092222021	MARS BUILDMART PRIVATE LIMITED	Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/251(ND)20	BHIM SAIN GOYAL	Stamp Paper and Affidavit Missing	
9092	9089	710102092692021	VS KOTAK MAHINDRA BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/672(ND)20	RISHI	main case number wrong	19/12/2021
9093	9090	710102086682021	RESOLUTION		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/923(ND)20 19	PAWAN KUMAR RAY	section wrong and written submission file reminder 3/5	27/11/2021

	Α	В	С	D	E	F	G	Н	I
9094	9091	710102055002021	NILESH VASANTRAO BHORKAR VS THE INDURE PRIVATE LIMITED	,	Rule 11 of NCLT, 2016	PETITION IB (IBC)/342(PB)20 21	Sanjay	wrong file location wise only file here for nclt location your file location	5/8/2021
9095	9092	710102092832021	PUNIT KAPOOR VS MR. AJIT GYANCHAND JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/300(PB)20	Anjaneya	23-35 not clear page	20/12/2021
9096	9093	710102092982021	MAHENDER KUMAR KHANDELWAL VS INNOVATIVE FINANCIAL ADVISORS PVT. LTD. (FIINOVATION)	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/101(PB)20 17	Harshit Khare	101-104,110,129- 144 not clear page	21/12/2021
9097	9094	710102093302021	MOD MEDICARE SYSTEMS PRIVATE LIMITED VS SANYOG HEALTHCARE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Rakesh Kumar	wrong section and case typed wrong, and efile case, contact to	21/12/2021
9098	9095	710102093542021	UNION BANK OF INDIA VS ERA INFRA ENGINEERING LIMITED		Application under any other provisions - IBC		Sushil	wrong section and case typed wrong, and efile	22/12/2021
9099	9096	710102075312021	BALWANT SINGH VS AJANTA OFFSET AND PACKAGING LIMITED	Intervention Petition (IBC)	Sec 60(5)		MANOJ MITTAL	case type wrong delete extra pdf please merge pdf need to separately both	13/10/2021
9100	9097	710102093962021	SURYA CARGO FORWARDERS PRIVATE LIMITED VS PHOENIX EXPRESS PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		achint kumar	200 page per volume with index,	23/12/2021
9101	9098	710102002882021	VIJI KUMARAVEL VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	e-stamp paper missed with supporting affidavit missed	13/01/2021
9102	9099	710102089532021	TREVANI INTERNATIONAL PVT. LTD VS SHREE AMBIKA IMPEX LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VISHAL CHAUDHARY	brief of synopsis and list of dates and events	8/12/2021
9103	9100	710102092602021	JAIDEEP DHINGRA VS	Intervention Petition (IBC)	Application under any other provisions - IBC		RAJIV RANJAN DWIVEDI	main case not link, wrong section and case	18/12/2021
9104	9101	710102092822021	SWEDISH PORTFOLIO PRIVATE LIMITED VS NATMA SECURITIES PRIVATE LIMITED	Company Petition IB (IBC)	Application under any other provisions - IBC		Ujjwal K. Jha	wrong section and case type wrong	20/12/2021

	Α	В	С	D	E	F	G	Н	
	9102	710102092912021	JSS PROPERTIES PRIVATE LIMITED VS MR.	and	Sec. 230-232 - Second Motion			Wrong case type select, file	20/12/2021
105			SANTOSH KUMAR AGARWAL EXECUTIVE DIRECTOR AND CFO:	Amalgamatio n(Companies Act)				condonation delay application in 2nd motion,	
			ALPHA CORP DEVELOPMENT PRIVATE	Acti				link with 1st	
106	9103	710102093362021	MOHAN LAL JAIN VS SUMIT KISHOREMAL MEHTA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/869(ND)20	Inder Paul Singh Oberoi	Please Mentioned total section in PDF	21/12/2021
107	9104	710102093772021	KAMAL AGARWAL VS ORRIS INFRASTRUCTURE PVT LTD	Interlocutory	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/332(ND)20	KAMAL	technical error please refile	23/12/2021
108	9105	710102076502021	TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED VS	Interlocutory	Application under any other provisions-IBC	(150)/002(115)/20		main case not link, Reminder 5/5	15/10/2021
109	9106	710102076522021	SHARMA KALYPSO PRIVATE LIMITED VS VIKRAM BAJAJ	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1887(ND)2	Navjit	wrong file reminder 3/5	15/10/2021
110	9107	710102091042021	AASRA PROJECT PVT LTD VS NARENDRA KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2	_	Pg-330,331 not clear page need to clear copy	14/12/2021
111	9108	710102094142021	M/S ASIAN HOTELS NORTH LTD. VS M/S SANDHYA HYDRO POWER PROJECTS		Sec 60(5)	COMPANY PETITION IB (IBC)/885(ND)20 20	HARSHAL KUMAR		24/12/2021
112	9109	710102088892021	RISHABH INTERIORS PVT. LTD. VS DEVENDRA SINGH	Interlocutory Application (I.B.C)	Sec 60(5)			Pg-51,55,57- 67,96,121- 128,142-150- 160,169-172,176-	6/12/2021
13	9110	710102094562021	GREENOPOLIS WELFARE ASSOCIATION VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2 019		sign missing in application page and true copy missing page number double	27/12/2021
114	9111	710102091702021	C &C CONSTRUCTION LIMITED VS DEPUTY COMMISSIONER OF INCOME TAX-TDS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1367(PB)2 018		true copy missing in annexure page	16/12/2021
115	9112	710102094762021	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. VS M/S ASIAN HOTELS	s Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/885(ND)20 20		File Merge in one PDF	28/12/2021
116	9113	710102094792021	RJ PACKWELLS PVT. LTD. VS KARN LAMINATORS PVT. LTD.	Miscellaneou s Application (IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/433(ND)20	Pritha Srikumar Iyer	case type wrong	28/12/2021
117	9114	710102091412021	AJIT GYANCHAND JAIN VS MR.BHUPESH TOKAS	Interlocutory Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/300(PB)20		due payment for section 66 reminder 3/5	15/12/2021

	Α	В	С	D	E	F	G	Н	I
9118	9115	710102091912021	HEM SINGH BHARANA VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2 018	Vaibhav Manu Srivastava	30-42,44-52 not clear page need to true type copy please mention true type copy	16/12/2021
9119	9116	710102095112021	ANIL TAYAL VS M/S GENIUS EXPORTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/3042(ND)2	ABHISHEK	1 TRUE COPY SIGN MISSING IN ANNUXURE .	29/12/2021
9120	9117	710102089902021	BANK OF BARODA VS RAJ KUMAR RATHI	Interlocutory Application (I.B.C)	Rule 154 (1)	COMPANY PETITION IB (IBC)/483(ND)20	Nikunj	" affidavit back date reminder	9/12/2021
9121	9118	710102093172021	PURESOFTWARE PRIVATE LIMITED VS STABILIG ROAD SOLUTIONS PRIVATE LIMITED	CA(A) Merger and Amalgamatio n(Companies Act)	Sec. 230-232, Sec 234		ANUBHAV RASTOGI	pgs missed 172 to 175	21/12/2021
9122	9119	710102090522021	PURUSHOTTAM DAS NIRANJAN LAL VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHAILENDER KUMAR	master index missed, volume- 3, sign missed,	11/12/2021
9123	9120	710102093782021	MAN MOHAN VARMA & SON (HUF) VS MARS MERCANTILES PRIVATE LIMITED	Transfer Petition(Com panies Act)	Rule16(d),NCLT Rules,2016		Soumya Dutta	Due to technical erro file is not open (kindly upload again)	23/12/2021
9124	9121	710102093982021	ROHIT GUPTA VS MAGIC IT SOLUTIONS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213		Vivek	Company master data missed, MoA & AoA missed of	
9125	9122	710102091142021	BANK OF BARODA VS AMUL GABRANI	Company Petition IB (IBC)	Section 95(1)		RAJIV MALIK	case type wrong pls choose company petition with fees	14/12/2021
9126	9123	710102003392021	A.V. RAMACHANDRAN VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	estamp paper missed with current dated affidavit, page:14-72 not clear, 86-132 not clear, true copy	14/01/2021

	Α	В	С	D	E	F	G	Н	ı
9127	9124	710102094242021	PNB HOUSING FINANCE LIMITED VS ASHOK KUMAR GUPTA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	volume wise index missed, page:40-46, 75- 78, 120, 140-141, 146, 156, 158, 162, 193, 199, 212, 216, 238, 240, 241, 243, 250, 269-270, 276- 287, 291-318, 319-	
9128	9125	710102094252021	PNB HOUSING FINANCE LIMITED VS VINOD KUMAR GUPTA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:42-45, 59, 69-69, 74-77, 139- 140, not clear, volume wise index missed, 259-261, 264, 267, 274-286, 287-313, 317-327, not	24/12/2021
9129	9126	710102077732021	SHIPRA INFRATECH PRIVATE LIMITED VS VEDANTA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Preetika	Jurisdiction not in delhi/Index in formet/ Translated page- 139,143/Advocate welfare &a mp;amp;amp;am	21/10/2021
9130	9127	710102094362021		Company Petition IB (IBC)	IBC Under Sec 9		MISHA	page:59-72, 123, not clear, 25rs advocate welfare and 3rs court fee missed, compliance affidavit or reply	24/12/2021
9131	9128	710102094342021	PRIVATE LIMITED VS EMCO TECH EQUIPMENTS PRIVATE	CA(A) Merger and Amalgamatio n(Companies Act)	Sub-section (I) of section 230		NARESH KUMAR	15 rs welfare missed in vakaltnama	24/12/2021
9132	9129	710102094322021	LIMITED VS SEQUEL BUILDCON PRIVATE LIMITED	Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:231cc, 247- 252, 264, 276-277, 96-97, supporting affidavit	
9133	9130	710102094522021	RAJNISH GUPTA		Sec. 230-232, Sec 234		Rahul	Wrong document file	27/12/2021

	Α	В	С	D	Е	F	G	Н	I
9134	9131	710102094222021	PNB HOUSING FINANCE LIMITED VS PRAMOD KUMAR GUPTA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	volume wise index missed, page: 75-78, 140- 141, 268, 275-282, 290-292, 318-324, not clear, page, 256-262 cut, and	
9135	9132	710102094832021	AMPS GLOBAL PRIVATE LIMITED VS PRAMOD KUMAR GUPTA	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		MUKESH SUKHIJA	Wrong case type select, link 2nd motion with 1st motion, Break volume after 200 pages, 15 rs	28/12/2021
9136	9133	710102089532021	TREVANI INTERNATIONAL PVT. LTD VS SHREE AMBIKA IMPEX LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VISHAL CHAUDHARY		8/12/2021
9137	9134	710102040272021	ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED VS PRAMPARA BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RISHI	25rs advocate welfare 3rs court fee missed on vakalatnama, petition every	12/6/2021
9138	9135	710102094182021	PNB HOUSING FINANCE LIMITED VS LOTUS GREENS CONSTRUCTIONS	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:28-31, 47- 48, 85, 114-132, not clear,	24/12/2021
9139	9136	710102094002021	PRIME ASSET RECONSTRUCTION COMPANYLIMITED VS ARISE COMMERCIAL PRIVATE LIMITED		Sec. 230-232, Sec 234		Swapnil Gupta	pgs not clear 214,413, Company master data missed	23/12/2021
9140	9137	710102082562021	BANK OF MAHARASHTRA VS ANU GUPTA		Section 95(1)		Nishant	Fees Due.	11/11/2021
9141	9138	710102095452021	RELIGARE COMTRADE LIMITED VS ANU GUPTA		Sec. 230-232 - Second Motion		Abhishek Nahta	pages missed 292,293, synopsis missed, pgs not clear 207 to 211,226 to 230,238,240,241,2	30/12/2021
9142	9139	710102000232022	DEEPAK KUMAR GARG VS PANOPTES INDIA PRIVATE LIMITED		19(2)	COMPANY PETITION IB (IBC)/448(ND)20	DEEPAK KUMAR GARG	25 page not clear	
9143	9140	710102090632021	SANJAY CHOPRA IRP OF INDIA OFFSET PRIVATE LIMITED VS NARENDER KUMAR SHARMA		Sec. 12A	COMPANY PETITION IB (IBC)/98(ND)202 0	AABHAS SINGH	Pagination wrong in pdf reminder 2/5	12/12/2021

	Α	В	С	D	Е	F	G	Н	
	9141	710102000482022	MR. PIYUSH MOONA IRP		Sec. 12A	COMPANY	AABHAS SINGH	page numbering	3/1/2022
	•		EXCEL COMPUTERISED		3001 1271	PETITION IB	7	missing in index	0, 1,2022
9144			EMBROIDERY PRIVATE			(IBC)/142(ND)20		and sign missing	
			LIMITED VS NARENDER			21		in application	
			KUMAR SHARMA					page	
	9142	710102000552022	MANOHAR LAL VIJ VS		Rule 154 (1)	COMPANY	ABHISHEK	page 8 missing	3/1/2022
9145	•		NARENDER KUMAR		(1)	PETITION IB	DEVGAN	puge ee	0=0==
	9143	710102093792021	SATISH KUMAR VS		Rule 11 of NCLT,	COMPANY	Arun Singh	need to separate	23/12/2021
9146			VIKRAM BAJAJ		2016	PETITION IB		file both file	
	9144	710102092372021	OMKARA ASSETS		Application under	COMPANY	ABHISHEK	Pg-283 not clear	17/12/2021
0447			RECONSTRUCTION		any other	PETITION IB		reminder 3/5	
9147			PRIVATE LIMITED		provisions - IBC	(IBC)/651(ND)20			
			THROUGH VIKRAM BAJAJ		•	21			
	9145	710102000132022	UMESH GARG VS M/S		Application under	COMPANY	MUKESH	pg-15-17 not	1/1/2022
			ODEON BUILDERS PVT.		any other	PETITION IB		clear page and	
9148			LTD. (THROUGH ITS		provisions - IBC	(IBC)/449(PB)20		affidavit missing	
			DIRECTOR MR. RAM			19			
			NIWAS BANSAL) & ORS.						
	9146	710102005902020	JINDAL INDIA THERMAL	Interlocatory	Application under	COMPANY	Mirza Aslam Beg	Claim amount	14/01/2020
			POWER LIMITED VS	Application	any other	PETITION IB		less than 1	
9149			JINDAL INDIA THERMAL	(IBC)	provisions - IBC	(IBC)/158(ND)20		Cr./Jurisdiction	
			POWER LIMITED			19		in Gurgaon	
								HR/Advocate	
	9147	710102006092020	DEBASHIS NANDA VS			COMPANY	Debashis	case type wrong	14/01/2020
9150			JINDAL INDIA THERMAL	Application(IB	any other	PETITION IB		main case not in	
			POWER LIMITED		provisions - IBC	(IBC)/590(PB)20		pdf	
	9148	710102018442020	ACTION CONSTRUCTION		Application under		dhiraj kumar	sign missing in	16/02/2019
			EQUIPMENT LIMITED VS	Application(IB				application page	
9151			V.K. AGGRAWAL	C)	provisions - IBC			and main case	
			&COMPANY (P) LTD					not link with	
							-	application and	
	9149	710102003032022	UDAYRAJ PATWARDHAN	_	Sec 43(1) r/w Sec	COMPANY	Sanjay Bhatt	SECTION	12/1/2022
9152			RP FOR RATIONAL		44 (1)	PETITION IB		WRONG AND	
			BUILDCON PVT. LTD. VS	(I.B.C)		(IBC)/1040(PB)2		125-140,195-	
			PRAVINDRA KUMAR &			018	_	208,217-226 NOT	
	9150	710102003112022	NARESH KUMAR SOOD	_	Application under	COMPANY	NARESH	36-38 NOT	12/1/2022
			VS AMIT AGRAWAL		any other	PETITION IB		CLEAR PAGE	
9153			RESLOUTION	(I.B.C)	provisions - IBC	(IBC)/239(PB)20			
			PROFESSIONAL OF			17			
			BOULEVARD PROJECT						
			PVT. LTD.			0017			101110005
	9151	710102003102022	M/S COLUMBIA PETRO		• •	COMPANY	JANENDER	stamp paper	12/1/2022
9154			CHEM PVT LTD VS M/S		any other	PETITION IB		missing	
	0.450		PETROLUBE INDIA LTD.		provisions - IBC	(IBC)/343(ND)20		0.00 = 5.50	201011005
	9152	710102007662022	FIITJEE LTD. VS		Rule 11 of NCLT,	COMPANY	Mukesh Mohan	CASE TYPE	26/01/2022
9155			MOHINDER PAL KAMBOJ	s Application	2016	PETITION IB	Goyal	WRONG	
				(IBC)		(IBC)/453(ND)20			

	А	В	С	D	Е	F	G	Н	I
	9153	710102007682022	BHAGWATI AIR EXPRESS	Interlocutory	Application under	COMPANY	Richa	16-18 NOT	27/01/2022
9156			PVT. LTD VS DHARMRAJ	Application	any other	PETITION IB	1 110114	CLEAR PAGE	
			LOGISTICS INDIA PVT LTD		provisions - IBC	(IBC)/54(ND)202		AND 83-85	
	9154	710102005742022	AEKEVI INDUSTRIES	Interlocutory	Application under	COMPANY	MUKESH		19/01/2022
			PRIVATE LIMITED VS	Application	any other	PETITION IB		affidavit missing	
9157			UNIQUE KITCHEN AIDS	(I.B.C)	provisions - IBC	(IBC)/2826(ND)2			
			PRIVATE LIMITED	()	protione in	019			
	9155	710102005842022	DEVENDRA SINGH VS	Interlocutory	Application under	COMPANY	DEVENDRA	index missing	19/01/2022
9158			UNIQUE KITCHEN AIDS	Application	any other	PETITION IB		vol-2 vol-3	10/01/2022
			PRIVATE LIMITED	(I.B.C)	provisions - IBC	(IBC)/717(ND)20		10.210.0	
	9156	710102003372022	S K MATHUR LIQUIDATOR	Interlocutory	Application under	(120)1111(112)20	SATISH KUMAR	main case not	12/1/2022
9159			VS VIKRAM	Application	any other		MATHUR	link and sign	12/1/2022
			JHUNJHUNWALA	(I.B.C)	provisions - IBC			missing	
	9157	710102003502022		` '	Application under		SATISH KUMAR	main case not	13/01/2022
9160	3107	7 10102000002022	VS M/S SUNGIL INDIA	Application	any other		MATHUR	link	10/01/2022
0.00			PRIVATE LIMITED	(I.B.C)	provisions - IBC		MATTION		
	9158	710102007922022	AEKEVI INDUSTRIES	Interlocutory		COMPANY	MUKESH	Page NUMBER	27/01/2022
	3100	7 10102001322022	PRIVATE LIMITED VS	Application		PETITION IB	MORLOTT	NOT CLEAR	2770172022
9161			UNIQUE KITCHEN AIDS		provisions - IBC	(IBC)/2826(ND)2		NOT GEEAR	
			PRIVATE LIMITED	(1.2.0)	providione ibe	019			
	9159	710102003842022	PAADM INTERNATIONAL	Interlocutory	Sec 60(5)	COMPANY	SRISHTI KAPOOR	41-43 49-55 75-79	14/01/2022
	3103	7 10102000042022	HOTEL PVT. LTD. VS ANIL	Application	000 00(0)	PETITION IB	ORIGITITINAL COR	not clear page	14/01/2022
9162			KOHLI RP OF TIRUPATI	(I.B.C)		(IBC)/104(PB)20		not cicai page	
			INFRAPROJECTS PVT.	(1.5.0)		17			
	9160	710102001152022	M/S. BHAGWATI AIR	Miscellaneou	Rule 11 of NCLT	COMPANY	Adarsh	wrong case type	5/1/2022
	3100	7 10102001102022	EXPRESS PVT LTD VS	e	Ruic II of NoE1	PETITION	Addisii	wrong case type	0/1/2022
9163			M/S. DHARMRAJ	Application(C		(COMPANIES			
0.00			LOGISTICS INDIA PVT LTD			ACT)/54(ND)202			
			EGGIGIIGG INDIA I VI EID	Act)		0			
	9161	710102003912022	M/S PADIA TIMBER	,	Sec 60(5)	COMPANY	Pankaj Bhagat	pagination	14/01/2022
	3101	7 10102000312022	COMPANY PVT. LTD. VS	Application	000 00(0)	PETITION IB	l ankaj Briagat	missing and page	
9164			ENGINEERING PROJECTS			(IBC)/559(PB)20		number missing	
			(INDIA) LTD.	(1.5.0)		17		in index	
	9162	710102001372022	SHAKUN SOCKET	Interlocutory	Rule 11 of NCLT,	COMPANY	Dhruv		6/1/2022
9165	3.32		INDUSTRIES PVT. LTD. VS		2016	PETITION IB	S.ii u v	page	V. 1/2022
0.00			INTEC CAPITAL LIMITED	(I.B.C)	2010	(IBC)/216(ND)20		pago	
	9163	710102094492021	UDAYRAJ PATWARDHAN	Interlocutory	Sec 43(1) r/w Sec	1.20,12.10(112)20	Sanjay Bhatt	main case not	27/12/2021
			RP OF SACHET	_	44 (1)		Janjay Briatt	link section	E.EVE
9166				(I.B.C)	77 (1)			wrong reminder	
			LTD. VS KAPIL KUMAR &	(1.5.0)				2/5	
	9164	710102094482021	UDAYRAJ PATWARDHAN	Interlocutory	Sec 43(1) r/w Sec		Sanjay Bhatt	main case not	27/12/2021
			RP OF SAMEEKSSH		44 (1)		Janjay Briatt	link section	E.EVE
9167			ESTATE PVT. LTD VS	(I.B.C)	(')			wrong pdf not	
			YOGESH KUMAR	()				clear	
	9165	710102004072022	SATYA PRAKASH GUPTA	Interlocutory	Rule 11 of NCLT,	COMPANY	Satya Prakash	stamp paper	14/01/2022
9168	3.33		VS PIYUSH IT SOLUTIONS		2016	PETITION IB	Gupta	missing and sign	1-701/2022
			PRIVATE LIMITED	(I.B.C)		(IBC)/375(PB)20	Jupiu	missing in	
	l		I MANIE FIMILED	(ט.ט.ט)	ļ	(100)/3/3(FB)20	ļ	imaamy m	

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	9166	710102006702022	GOPAL LAL BASER VS	Interlocutory	Sec 60(5)	COMPANY	Umesh	main case not	21/01/2022
169			PIYUSH IT SOLUTIONS	Application		PETITION IB		link	
			PRIVATE LIMITED	(I.B.C)		(IBC)/271(PB)20			
	9167	710102001382022	P.K INDUSTRIES PVT LTD	Interlocutory	Sec 60(5)	COMPANY	SHITAL KHATRI	Pg-4,6,1 3,17, 19	6/1/2022
170			VS PIYUSH IT SOLUTIONS	Application		PETITION IB		affidavit missed	
			PRIVATE LIMITED	(I.B.C)		(IBC)/435(ND)20		reminder 3/5	
	9168	710102004212022	NUVOCO VISTAS	Interlocutory	Application under	COMPANY	Ashish Verma	case type wrong	14/01/2022
			CORPORATION LIMITED	Application	any other	PETITION IB			
171			VS WIG BROTHERS	(I.B.C)	provisions - IBC	(IBC)/614(ND)20			
			CONSTRUCTION PRIVATE			17			
			LIMITED						
	9169	710102001402022	NARENDRA SINGH VS	Interlocutory	Rule 11 of NCLT,	COMPANY	CS.K. Gaurav	please file in	6/1/2022
172			ONE 97	Application	2016	PETITION IB	Kumar	format with nclt	
			COMMUNICATIONS	(I.B.C)		(IBC)/29(ND)202		main case	
	9170	710102001632022	NOBLE CO-OPERATIVE	Interlocutory	Section 95(1)	COMPANY	GOVIND	section wrong	7/1/2022
173			BANK LTD. VS VIVEK	Application		PETITION IB		please check	
			PRAKASH	(I.B.C)		(IBC)/2354(ND)2		your section	
	9171	710102094682021	UDAYRAJ PATWARDHAN	Interlocutory	Sec 43(1) r/w Sec	COMPANY	Sanjay Bhatt	section wrong	27/12/2021
474			RP OF JAMVANT ESTATE	Application	44 (1)	PETITION IB		pdf not clear	
174			PVT. LTD. VS MR. AMIT	(I.B.C)		(IBC)/170(PB)20		reminder 2/5	
			BHARANA & ORS.			19			
	9172	710102007032022	BANK OF MAHARASHTRA	Interlocutory	Rule 11 of NCLT,	COMPANY	Nishant	DD NOT	24/01/2022
175			VS GRID INDIA POWER		2016	PETITION IB		RECEIVED	
			CABLE	(I.B.C)		(IBC)/158(ND)20			
	9173	710102004542022	RELIANCE HOME	Interlocutory	Application under	COMPANY	Pawan	affidavit notary	17/01/2022
170			FINANCE LIMITED VS	Application	any other	PETITION IB		date not mention	
176			AARCITY	(I.B.C)	provisions - IBC	(IBC)/3423(ND)2			
			INFRASTRUCTURE			019			
	9174	710102004602022	BMS IT INSTITUTE	Company	Rule 11 of NCLT		ANAND PRAKASH	main case not	17/01/2022
177			PRIVATE LTD VS BMS IT	Application(C				link and section	
177			INSTITUTE PRIVATE LTD	ompanies				wrong	
				Act)					
	9175	710102002642022	ENKAY BRAND	Interlocutory	Sec 60(5)	COMPANY	G K JAIN	section wrong	11/1/2022
178			DISTRIBUTION PRIVATE	Application		PETITION IB			
170			LIMITED VS NIKE INDIA	(I.B.C)		(IBC)/1138(ND)2			
			PRIVATE LIMITED			020			
	9176	710102002682022	DEVENDRA SINGH VS	Interlocutory	Application under	COMPANY	DEVENDRA	127 cut page	11/1/2022
170			ASSETS CARE &	Application	any other	PETITION IB			
179			RECONSTRUCTION		provisions - IBC	(IBC)/1082(PB)2			
			ENTERPRISE LIMITED		-	018			
	9177	710102003532022	SANDEEP GOEL VS	Interlocutory	Application under	COMPANY	SANDEEP	true copy	13/01/2022
180			ASSETS CARE &		any other	PETITION IB		missing	
			RECONSTRUCTION	(I.B.C)	provisions - IBC	(IBC)/1343(PB)2			
	9178	710102005102022				COMPANY	Nainshree	page number	18/01/2022
181			METRO MANAGEMENT		any other	PETITION IB		missing	
			SERVICES PRIVATE	(I.B.C)	provisions - IBC	(IBC)/486(ND)20			
	9179	710102006282022			Application under	COMPANY	Sunil Prakash	22-23,54-65,85-90	20/01/2022
182			IRP JAI SAI RAM STEEL	_	any other	PETITION IB		not clear page	-
	ĺ				provisions - IBC	(IBC)/3390(ND)2	l	1 1 5	1

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9183	9180	710102005292022	LIFESTAR PHARMA PRIVATE LIMITED VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE	Company Application(C ompanies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATIO N(COMPANIES ACT)/63(ND)202	ANUBHAV RASTOGI	33-34 translate page	18/01/2022
9184	9181	710102001942022	LIMITED VS SIEMENS VAI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)20	JASVIN DHAMA	50-52 not clear page and index missing in vol2	8/1/2022
9185	9182	710102002032022	LIMITED VS RAJASTHAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)20 17	JASVIN DHAMA	360,368,376,392,4 00 hindi page and index missing vol wise vo2 and vol3 415-416 not clear page	8/1/2022
9186	9183	710102079962021	INTELLICITY BUSINESS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/17(ND)201	Gautam		29/10/2021
9187	9184	710102006472022	PUNJAB NATIONAL BANK	Company Petition IB (IBC)	Section 94(1)		SOHAIB	estamp paper missed with supporting affidavit,page:37 - 40, not clear and 25rs advocate	21/01/2022
9188	9185	710102002742022	MONIKA GARG	Company Petition IB (IBC)	Section 95(1)		Aasheesh	form c incompleted, some pages is	11/1/2022
9189	9186	710102007492022	BHUMIESTATES PRIVATE	Company Appeal(Comp anies Act)	Sec 252 (3)		Parinay Gupta	Wrong case type/wrong section select	25/01/2022
9190	9187	710102007532022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED VS INCOME TAX DEPARTMENT	CA(A) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		Gursat	wrong case type select,link 2nd motion with 1st motion,2nd volume index missed, pg no 130 repeated,pgs not clear 157,189,	25/01/2022
9191	9188	710102003232022	IDBI BANK LIMITED VS KGP AUTO LIMITED & ORS	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Omkar Kelkar	wrong section, wrong section and case type	12/1/2022

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9192	9189	710102000722022	SATISH KUMAR VS VIKRAM BAJAJ	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Arun Singh	wrong section (intervention 60(5)), main case not link, page:65- 77, 80, 83, 85-88, 90, 93, 103-105, 108-112 not clear, 25rs advocate welfare and 3rs court fee missed, memo of parties, brief of synopsis and list of dates	4/1/2022
9193	9190	710102000772022	PHARMA CHEMIE PRIVATE LIMITED VS HORIZON GLOBAL	Company Petition IB (IBC)	IBC Section 59		Aditya Nayyar	document uncompleted,etc	4/1/2022
9194	9191	710102005982022	NUKKAD PALTAN PRIVATE LIMITED VS HORIZON GLOBAL LIMITED		Sec 272 of the Companies Act , 2013		MUKESH SHARMA	Synopsis/list of dates & amp; amp; amp; events missed,	20/01/2022
9195	9192	710102000962022	PNB HOUSING FINANCE LIMITED VS HARKARAN SINGH UPPAL	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:86-87, 98, 137, not clear, etc	4/1/2022
9196	9193	710102000952022	JAGAN NATH INDIA PRIVATE LIMITED VS REGISTRAR OF	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	page:81-89, 98- 105, 109-120, 190- 191, 193-195, 214-	
9197	9194	710102084232021	GOLDEN LEAF PLANTATION AND RESORTS LIMITED VS REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (3)		Rashmi	STK 07 missed	18/11/2021
9198	9195	710102091362021	RAJENDER PRASAD & ORS. VS SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	homebuyer threshold limit not mention in	15/12/2021
9199	9196	710102006432022	SNAPDEAL LIMITED VS NARENDRA SINGH	Company Petition (Companies Act)	Caveat Application		KARAN MALHOTRA	Wrong case type select, welfare and court fees missed in	21/01/2022
9200	9197	710102001102022	RELIGARE COMTRADE LIMITED VS M/S SUNTIME ENERGY LTD. & ORS	\ <i>\</i>	Sec. 230-232 - Second Motion		Abhishek Nahta	Condonation delay application file	5/1/2022
9201	9198	710102024482021	SUMIT KUMAR VS ROOTS DWELLER PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Gursat	mentioned type pg no. on typed copy	26/03/2021

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9202	9199	710102094372021	VS RAUSHAN PRAKASH	Company Petition IB (IBC)	Section 95(1)		VK GUPTA	151, not clear, 10rs advocate welfare missed, 65b certificate missed, index	24/12/2021
9203	9200	710102094292021	VS ALOK VATS	Company Petition IB (IBC)	Section 95(1)		VK GUPTA	page:54-57, 150- 151, not clear, 65b certificate missed, index	24/12/2021
9204	9201	710102091622021	(INDIA) LIMITED VS BRISK	Company Petition IB (IBC)	IBC Under Sec 9		Rajesh Kumar	volume wise index missed	15/12/2021
9205	9202	710102006762022	THERMOPLASTICS PRIVATE LIMITED VS M/S ALCHEMIST TOWNSHIP	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		TILAK RAJ	Link 2nd motion with 1st motion,E stamp not notrize,	22/01/2022
9206	9203	710102004232022	RESOLUTION		Sec. 98(1)		PK	Wrong documents upload	16/01/2022
9207	9204	710102000352022	PRIVATE LIMITED VS	Company Petition IB (IBC)	IBC Under Sec 9		Ravi Verma	jurisdiction not in delhi (Gujarat)	3/1/2022
9208	9205	710102004272022	(INDIA) LIMITED VS	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		NIRAJ PREET	Roc advance service missed	16/01/2022
9209	9206	710102003802022	INDUSTRIES VS WINDSOR	Company Petition IB (IBC)	IBC Under Sec 9		Akash Ojha	jurisdiction mumbai	13/01/2022
9210		710102001582022	SERVICES	Company Petition IB (IBC)	IBC Under Sec 9		Ishani Singh	multiple document uploaded, pdf merge into 200 page per volume with volume wise index, page:42-	6/1/2022

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9211	9208	710102094802021	SOUGATA BHATTACHARYA VS SASWATA BHATTACHARYA	(Companies Act)	Sec. 241(1),Sec. 244(1),Sec. 245,Application under any other provisions ,Application under any other provisions ,Application under any other provisions		Sougata	Fees missed of sections 12,96,99,166,168, 251,340,397,447,4 48, master index missed, memo of parties/synopsis missed, no pagination in annexuress, company master	28/12/2021
9212	9209	710102007062022	SNAPDEAL LIMITED VS ZEBRONICS INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Caveat Application		(ARAN MALHOTRA	Wrong case type select, e stamp no notraize	24/01/2022
9213	9210	710102004742022	TAURUS THERMOPLASTICS PRIVATE LIMITED VS VRP BUILDTECH PRIVATE	Company Petition (Companies Act)	Sec. 230-232 - Second Motion	T	TLAK RAJ	Wrong case type select,pgs not clear 18,35,link 2nd motion with	17/01/2022
9214	9211	710102007152022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ADARSH BUILDESTATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016	s	fioncIt	Wrong case type select,main case no missed in cover page,pgs not clear	24/01/2022
9215	9212	710102095712021	PRADEEP KUMAR JAIN VS INDIAN BANK LTD	Company Petition IB (IBC)	Section 94(1)	E	BHARAT	petition every pages sign missed, page: 35, 57, 61, 67, 106, 135-136, vakalatnama, proof of service	31/12/2021
9216	9213	710102000202022	WG CDR JAGANNATH BHANDARI VS ANJALI BUILDCON PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Avneesh Arputham	document uncompleted, petition not	1/1/2022
9217	9214	710102005352022	POONAM JAIN VS INDIAN BANK	Company Petition IB (IBC)	Section 94(1)	E	BHARAT	petition every pages sign, page:21, 23, 25- 142 not clear,	18/01/2022
9218	9215	710102000322022	POWER PROJECTS PRIVATE LIMITED		Sec. 230-232 - Second Motion		MANISH KUMAR BINGH	Master index missed,scheme missed,e stamp missed & no notraize,order missed,accountin g treatment certificate	3/1/2022

	Α	В	С	D	E	F	G	Н	I
219	9216	710102006422022		Company Petition IB (IBC)	IBC under Sec 7			wrong section and case type wrong, contact to registry	20/01/2022
220	9217	710102088962021	SONA VS M/S ALPHA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)20 17	ABHINAV MISHRA		6/12/2021
221	9218	710102007872020	ROHIT SEHGAL VS SARE GURUGRAM PVT LTD	Application(IB	1.1.	COMPANY PETITION IB (IBC)/948(PB)20 18		33-37,39-41,43- 46,51-54,61,66- 67,73-76,78,80 not clear page 79	16/01/2020
222	9219	710102008972022		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)20		114-116 not clear page and index missing vol2	31/01/2022
9223	9220	710102008962022	TECPRO SYSTEM LIMITED VS ULTRATECH CEMENTS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)20		83-84 not clear page and welfare court fee missing	31/01/2022
9224	9221	710102005832022		Company Petition IB (IBC)	IBC Under Sec 9		ASHOK PANIGRAHI	jaipur	19/01/2022
9225	9222	710102006692022	JAMMU AND KASHMIR BANK LIMITED VS GAGAR METALS PRIVATE		IBC under Sec 7			page:497, 615- 621, 751-752, not clear,	21/01/2022

	Α	В	С	D	Е	F	G	Н	I
	9223	710102094692021	COL. SUNIL KUMAR & OTHERS VS IREO	Company Petition IB	IBC under Sec 7			estamp paper missed with	27/12/2021
			RESIDENCES COMPANY PRIVATE LIMITED	(IBC)				every power of attorney, true copy sign missed on every pages of	
								annexures, page:152-158 not clear,page:178-	
9226								180 not clear, and double numbering on annexures,	
								page:444, 458, 468, 522-600, 628- 630, 697, 717-718, 722, 724, 726-728, 884, 888-958, 1073, 1383, 1440, 1442, 1444, 1446, 1454, 1456, 1458,	
9227	9224	710102095502021	COL. SUNIL KUMAR & ANJOO KUMAR VS COMMANDER REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			estamp paper missed and poa notarized missed page no 86, 91-96 ,103-116, and (threshold limit on homebuyers not mention in	31/12/2021
	9225	710102095742021	DIVINE INFRACON PRIVATE LIMITED VS SMT. BINA SHARMA	Company Petition (Companies Act)	Sec. 131(1)			List of dates &a mp;amp;amp;am p; events/synopsis	31/12/2021
9228								missed, no sign in every page of petition, pg no 24 missed, pgs not clear 26,28 to 50,	
9229	9226	710102009242022	FANTASTIC BUILDCON PVT LTD VS LATA JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/37(PB)201		written Submission not file in IA	1/2/2022
9230	9227	710102009392022	BETA INFRATECH P LTD VS M/S BETA INFRATECH PRIVATE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)20	RAJA	Stamp Paper Missing ,	1/2/2022
9231	9228	710102009112022		Interlocutory Application	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)20	Chaitanyashil	18-92 HINDI PAGES BUT TRANSLATE	1/2/2022

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	9229	710102007022022	SHRI MAHALAXMI			COMPANY	Abhinav	†	24/01/2022
9232	9229	710102007022022			Application under		Abhinav	case type wrong	24/01/2022
9232			TRANSPORT CO VS ATS		any other	PETITION IB		and section	
-					provisions - IBC	(IBC)/819(ND)20	- A1/ A11 1/11/14	wrong reminder	40/40/00/40
	9230	710102169882019	RAHUL JAIN VS RAVE	Company	Sec 60(5)	COMPANY	RAKESH KUMAR	case type wrong	19/12/2019
9233			SCANS PVT. LTD.	Application(IB		PETITION IB			
				C)		(IBC)/01(PB)201			
1	9231	710102009872022	BANK OF BARODA VS	•	Sec 60(5)	COMPANY	ARUN	section wrong	3/2/2022
9234			AJAY KUMAR BISHNOI	Application		PETITION IB	AGGARWAL		
				(I.B.C)		(IBC)/506(ND)20			
	9232	710102005072022	VIKRAM PURI VS	Interlocutory	Sec 60(5)	COMPANY	ASHISH	section wrong	18/01/2022
9235			UNIVERSAL BUILDWELL	Application		PETITION IB		reminder 3/5	
			PVT. LTD.	(I.B.C)		(IBC)/456(ND)20			
	9233	710102010382022	RAJASTHAN ANTIBIOTICS	Company	Sec. 230-232 -		VARSHA	main case not	5/2/2022
0000			LIMITED VS DRISHTI	Application(C	Second Motion		BANERJEE	link and welfare	
9236			INDIA LIMITED	ompanies				and court fee	
				Act)				missing	
	9234	710102003052022	SWEDISH PORTFOLIO		Sec. 45QA RBI Act		Ujjwal K. Jha	Wrong section	12/1/2022
			PRIVATE LIMITED VS	Petition	0001 10431 1121 7101		ojjivai ra ona	mentione in	, .,
			NATMA SECURITIES	(Companies				petition 46Q in	
			PRIVATE LIMITED	Act)				page no 07,pgs	
9237			I KIVATE EIMITED	Acti				not clear 28,	
9231								welfare not clear	
								&	
								3rs court fees	
				_				missed in	
	9235	710102007852022	PURENCE		IBC Under Sec 9		VAKATI	page:50-61 not	27/01/2022
9238			INTERNATIONAL PRIVATE					clear, affidavit	
			LIMITED VS MOVERS	(IBC)				not verified, etc	
			INTERNATIONAL PRIVATE						
	9236	710102006592022	AKASH ELECTROTEK		IBC Under Sec 9		KALPANA	page:79 not	21/01/2022
			ENGINEERS	Petition IB				clear,irp	
			PRIVATELIMITED VS NCC	(IBC)				registration	
0000			LIMITED					certificate	
9239								missed, estamp	
								paper missed of	
								current date with	
								supporting	
	9237	710102008572022	VIKRAMADITYA EXPORTS	Company	Sec. 271-273		Wamika Trehan	Memo of	30/01/2022
	320,			Petition	550. Er i 270		Training Hollan	parties/synopsis/l	
			VINAY BHADAURIA	(Companies				ist of dates	
			THAT DIADAONIA	Act)				&	
				700				events missed,no	
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9240								sign in every	
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	Α	В	С	D	E	F	G	Н	I
9241	9238	710102095302021	COL. SUNIL KUMAR & ANJOO KUMAR VS HARD CORE REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	Pg- 165,166,361,780,8 70,884,894,898, ,900,901,902,904, 906,908 to 926,930,1059,117 1,1271,1369,1424, 1426,1467,1470,1 470, Pg- 428,430,431,436,4 38,440,442,444,46 1,511,513,514 to 597,614 to 617,759,763, 1028,1428,1430,1 432,143 ,1438,1440,144, 1446,14481450 to 1466,cut Pg-,681 to 723 small fount all pages small fount, not	30/12/2021
9242	9239	710102005132022	KAY KAY TRADING CO (ACTING THROUGH ITS PARTNER MR. MANOJ KHAITAN) VS JAIPRAKASH	Company Petition IB (IBC)	IBC Under Sec 9		PRERAK CHOUDHARY	jurisdiction up contact to registry	18/01/2022
9243	9240	710102086582021	UNILEC ENGINEERS LIMITED VS BHARAT HEAVY ELECTRICALS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DEOKANT TRIPATHI	estamp missed with all affidavit, page:39,82-86, 88-92, 184, 205, 206, 211, 238,	27/11/2021
9244	9241	710102061602021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS BEST BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	power of attorney notarized missed,	28/08/2021
9245	9242	710102007482022	SATYA PRAKASH VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/412(ND)20 20	SATYA	page 8 not clear reminder 3/5 document not open please	25/01/2022
9246	9243	710102007642022	SONU TRADING	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/29(ND)201	Sajeve Bhushan Deora	main case wrong link please check your pdf	
9247	9244	710102007982022	NAVEEN KUMAR JAIN VS ENGINEERING PROJECTS (INDIA) LTD.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/702(ND)20 18	Naveen	12 PAGE NOT CLEAR document not open please upload again	27/01/2022

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248	9245	710102094472021	UDAYRAJ PATWARDHAN RP OF MEHAK REALTECH PVT LTD. VS KAPIL KUMAR & ORS.		Sec 25(j)	COMPANY PETITION IB (IBC)/168(PB)20 19	Sanjay Bhatt	Pg-3 2,38,39 ,43,44,46,49 ,50,51,5 2,54,11 3,114,115 to 122	27/12/2021
249	9246	710102083092021	VIKAS MITTAL VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/162(ND)20 20	BHARAT	Prayer missed reminder 2/5	14/11/2021
250	9247	710102094462021	UDAYRAJ PATWARDHAN RP OF SUPERLATIVE INFRASTRUCTURE PVT. LTD. VS YOGESH KUMAR AGGARWAL & ORS.	Interlocutory Application (I.B.C)	Sec 25(j)	COMPANY PETITION IB (IBC)/193(PB)20 19	Sanjay Bhatt	Pg- 27,33,34,38,38,41 to 49,111,to 116, not clear reminder 2/5	27/12/2021
251	9248	710102011082022	LUV BHARADWAJ VS FLPL LOGISTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2976(ND)2	Somit	Stamp paper missing ,	9/2/2022
252	9249	710102010972022	ANU SINGH VS AVP BUILDTECH PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/355(PB)20	ADITYA	112-125,149- 165,192,202-207 not clear page	8/2/2022
253	9250	710102008302022	MALTI BHARGAVA VS CAXTON PRESS PVT. LTD	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/123(ND)20 16	Shefali Jain	main case wrong REMINDER 2/5	28/01/2022
254	9251	710102008012022	MANOJ MITTAL VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
255	9252	710102008022022	LALIT MAHESHWARI VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
256	9253	710102008042022	NARESH MOHAN MITTAL VS PARSVNATH LANDMARK DEVELOPERS	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
257	9254	710102008032022	ANURADHA MODI VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
258	9255	710102001042022	B.P.PACKAGINGS PRIVATE LIMITED VS KRISPYLICIOUS FOODS	Company Petition IB (IBC)	IBC Under Sec 9		VAKATI	page:27-31, 55- 121 (clear copy or typed copy)	5/1/2022
259	9256	710102009762022	B.P.PACKAGINGS PRIVATE LIMITED VS KRISPYLICIOUS FOODS PRIVATE LIMITED	Company Appeal(Comp anies Act)	Sec 252 (1)		Aayush	50rs e stamp missed of power of attorney with NCLT form 12, upload only final	3/2/2022

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F		9257	710102095332021	COL. SUNIL KUMAR &		IBC under Sec 7		Zeba Khair		30/12/2021
		3231	7 10 102033332021			ibe under sec i				30/12/2021
					Petition IB				Pg-	
				STAR BUILDERS PRIVATE	(IBC)				165,166,222,340,3	
				LIMITED					42,352,356,	
									361,428,430,432,4	
									36,438,440,442,	
									444,450,454.461,5	
									06 to 561,563 to	
									586,595,597,614	
									to	
									617,683,699.702,7	
									03,708,710,711,71	
	9260								2 to 716,717	
									ot721,1703,1517,1	
									369,1422,1424,	
									1426,1428,1430,1	
									432,1434,1436,	
									1438,1440,1442,1	
									444,1446,1448,14	
									50,1452,1454,145	
									6,1458,1460,1462,	
									1464,1466,1467,1	
									470,1484,&a	
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									1271,1028,1059,1	
L									133,1171,870,874,	
		9258	710102095462021	COL. SUNIL KUMAR &	Company	IBC under Sec 7		Zeba Khair	(pg60-67,160-	31/12/2021
				ANJOO KUMAR VS	Petition IB				161,217,501 -	
				REGAL GREEN LANDS	(IBC)				591,609-611,703-	
				PRIVATE LIMITED	,				705,865-867,871-	
									939,1054,1113,11	
									47,1161-	
									1162,1166,1181,1	
									185,1187-	
	9261								1190,1462,1465	
									not clear page)	
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									104,108,439,698,1	
									437,1441,1443144	
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									1457,1459-1460	
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9262	9259		COL. SUNIL KUMAR & ANJOO KUMAR VS BULLS	Company	E IBC under Sec 7		G Zeba Khair	missed with affidavit, page numbering missed on petition and proof of service missed, index page numbering missed, true copy sign missed on annexures, double page numbering on annexures, etc pages not clear,etc page 166,167,506,507 to 587,597 to 599,615 to 517,686,687 to 695 not clear 704	
9263	9260			Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	cut 705,709,711,713 to Pg- 166,167,223,362,4 29,431,433,435,43 7,439,441,443,445 ,447,449,451,453, 455,461,507 to 561,564 to 565,568 to 587, 596,615 to 617,662, to 722,722,781,871,8 81,885,887,895,90 1,902,903,905,907 ,911,913,915,915, 917,919,921,923,9 24,926,937,945,11 72,1272,1423,142 5,1427,1429,1457, 14591461,1462,14	30/12/2021

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9264	9261	710102095272021	COL. SUNIL KUMAR & ANJOO KUMAR VS ASPIRANT BUILDERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	page:166, 431,437,445,509 - 587, 616,704, 705, 709, 711, 714-715, 877, 879, 879, 881, 883, 885, 887, 889, 891, 895, 899, 901-903, 905, 907, 909, 911, 913, 915, 917, 918, 921, 924, 926, 927, 929, 931, 933, 935, 937, 943, 945, 1060, 1172, 1272, 1429, 1433, 1441, 1443, 1445, 1447, 1449, 1451, 1453, 1455, 1457, 1459, 1461, 1462,	30/12/2021
9265	9262	710102095512021	COL. SUNIL KUMAR & ANJOO KUMAR VS FIVERIVERS TOWNSHIP PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	estamp paper missed with affidavit, page numbering missed on petition and proof of service missed, index page numbering missed, true copy sign missed on annexures, double page numbering on annexures, etc pages not clear,etc page 162,163,503,504 to 583,590,611 to613,678,690,700,701,705,897,898, 899,901,905,907,9	

	Α	В	С	D	Е	F	G	Н	ı
9266	9263	710102095612021	COL. SUNIL KUMAR & ANJOO KUMAR VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	page:192, 457, 471, 481, 537-613, 642, 643, 710, 730, 731, 735, 737, 739, 741, 895-897, 901, 903, 905, 907, 909, 911, 913, 914-915, 917, 921, 923, 925, 927-929, 931, 933, 935, 937, 939, 941, 943, 945, 947, 949, 950-952, 953, 957, 959, 961, 963, 969, 971, 1396, 1553-1555, 1557, 1559, 1467, 1469, 1471, 1473, 1475, 1477, 1479, 1481, 1483-1485, 1487- 1489, 1491,1497,	
9267	9264	710102011782022	NAGENDRA PRASAD SINGH VS MUKESH GUPTA	Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2	KUSHAGRA DIKSHIT	welfare missing in vakaltanama and stamp paper	11/2/2022
9268	9265	710102012172022	ABHISHEK JAIN VS PRAMOD KUMAR SHARMA	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/86(ND)202 0	Vishal	1)Main case wrong link, matter is not confirmed but linked with compan act in soft copy IB	12/2/2022
9269	9266	710102010362022	CANARA BANK VS VAYAM TECHNOLOGIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ichchha Kalash	brief of synopsis missed, page:75- 116 not clear, 123-125, 128-130, 149, 197-200,380- 383, not clear page 255-300	

	Α	В	С	D	Е	F	G	Н	I
	9267	710102095252021	COL. SUNIL KUMAR &	Company	IBC under Sec 7		Zeba Khair	Pg-	30/12/2021
9270	9267		COL. SUNIL KUMAR & OTHERS VS ADSON SOFTWARE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7				30/12/2021
								affidavit, page numbering	
9271	9268	710102011652022	FUTURE UNIVERSAL PETROCHEM PRIVATELIMITED VS M/S KAPASI INFRACON LLP	Company Petition IB (IBC)	IBC Under Sec 9		DEEPALI	jurisdiction not in delhi	10/2/2022
9272	9269	710102011672022	FUTURE UNIVERSAL PETROCHEM PRIVATELIMITED VS GANNON DUNKERLEY AND COMPANY LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			jurisdiction Mumbai	10/2/2022
9273	9270	710102003152022	SHILPI JAIN VS CENTAX PUBLICATIONS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Fees missed of section 246, synopsis missed	12/1/2022
9274	9271	710102011702022	ROYAL PRESSING AND COMPONENTS PRIVATELIMITED VS MM INDUSTRIES (THROUGH AMIT MITTAL)	Company Petition IB (IBC)	Sec 60(5)		Himanshu Nailwal	wrong sec (need to file IA)	11/2/2022
9275	9272	710102090832021	M/S SRI RAM GASES VS MIDEAST INTEGRATED STEELS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		KHA	page:96-99, 114- 118, 148, compliance affidavit notarized missed,	13/12/2021

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	9273	710102024662021	SHAKTI BHUSHAN VS	Company	Application under		Alok Verma	Wrong section	26/03/2021
			TSR DARASHAW		any other			select, section 56	
			CONSULTANTS PVT. LTD.		provisions			fees missed,pgs	
				Act)	•			not clear 15,16,18	
				,				to 26,3rs court	
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9276	i							AoA and	
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	9274	710102024762021	SHAKTI BHUSHAN VS	Company	Application under		Alok Verma	Wrong section	27/03/2021
					any other			select,section 56	
			CO. LTD.		provisions			fees missed,pgs	
				Act)				not clear 28,29 to	
				,				41,3rs court fees	
								missed in	
								vakaltnama,MoA	
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9277								AoA and	
								company master	
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								petitioner and	
	9275	710102076332021	AROUSE MARKETING PVT	Company	Sec 252 (3)		VISHAL GUPTA	Pages not clear	14/10/2021
1			LTD VS REGISTRAR OF	Appeal(Comp				41,42,48,52,60 to	
1			COMPANIES NCT OF	anies Act)				63,68,73,80,81,82,	
9278	. [DELHI AND HARYANA	-				85,86,93,94,97,98,	
92/8	` [99,102,104,110,11	
1								4,119,123,124,127	
								,128,129,146,147,	
								148,150,160,172,1	
	9276	710102010962022	DECORBRIX INFRA	Company	IBC Under Sec 9		RAJENDRA SAHU	volume wise	8/2/2022
1			SOLUTIONS	Petition IB				index missed,	
1			PRIVATELIMITED VS	(IBC)				petition not sign	
9279	. [BPTP LIMITED					on every pages,	
92/8	` 							supporting	
1								affidavit missed,	
1								page 34 not clear,	
								jurisdiction not in	

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	9277	710102011162022	MARUTI BITUMEN	Company	IBC Under Sec 9		ANIL	notarial not	9/2/2022
				Petition IB			AGARWALLA	approved,	
9280			ARORA ENGINEERS	(IBC)				estamp paper	
			CONTRACTORS	()				missed with	
	9278	710102007152022	UNION OF INDIA	Company	Rule16(d),NCLT		sfionclt		24/01/2022
			THROUGH SERIOUS		Rules,2016			select,council	
			FRAUD INVESTIGATION	(Companies	1.0.00,2010			sign missed in	
			OFFICE VS ADARSH	Act)				index,pgs not	
			BUILDESTATE LIMITED	7.55,				clear 180 to 193,	
9281								no serial no after	
								pg no 279	
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	9279	710102012332022	GYANESHWAR SAHAI VS	Interlocutory		COMPANY	Gyaneshwar	case type wrong	13/02/2022
9282			SACH TELECOM PRIVATE	_		PETITION IB	Sahai	and document	
			LIMITED	(I.B.C)		(IBC)/597(ND)20		incomplete	
	9280	710102012102022	VIJENDER SHARMA VS	Interlocutory		COMPANY		party name	12/2/2022
9283			MR.ANIL TAYAL	Application		PETITION IB	_	wrong	
				(I.B.C)		(IBC)/654(PB)20			
	9281	710102012032022	VIJENDER SHARMA VS	Interlocutory		COMPANY	Vijender Sharma	case type wrong	12/2/2022
9284			MR.ANIL TAYAL	Application		PETITION IB			
				(I.B.C)		(IBC)/654(PB)20			
	9282	710102012272022	GYANESHWAR SAHAI VS	Interlocutory		COMPANY	Gyaneshwar	welfare 25rs. and	13/02/2022
9285			MR.ANIL TAYAL	Application		PETITION IB	Sahai	court fee 3rs.	
				(I.B.C)		(IBC)/597(ND)20		missing in	
	9283	710102090792021	MADHAVKRISHNA	Miscellaneou		COMPANY	Suneet Nagpal	index missing ,	13/12/2021
9286			TEXTILE MILLS PRIVATE	s Application		PETITION IB			
			LIMITED VS LAJ	(IBC)		(IBC)/409(ND)20			
	9284	710102001972022	TECPRO SYSTEM	Interlocutory		COMPANY	JASVIN DHAMA	documents are	8/1/2022
9287			LIMITED VS RASHTRIYA	Application		PETITION IB		not proper plz	
			ISPAT NIGAM LTD.	(I.B.C)		(IBC)/197(PB)20		refile it again	
	9285	710102009082022	MANISH KUMAR VS	Interlocutory		COMPANY	Priyanka Chouhan	54,72 hindi page	1/2/2022
9288			DRISHTI INDIA LIMITED	Application		PETITION IB			
				(I.B.C)		(IBC)/354(PB)20	_		
	9286	710102001332022	TECPRO SYSTEM	Interlocutory		COMPANY	JASVIN DHAMA	75 not clear page	6/1/2022
9289			LIMITED VS KANTI BIJLEE			PETITION IB		reminder 2/5	
			UTPADAN NIGAM LTD.	(I.B.C)		(IBC)/197(PB)20			
	9287	710102009782022		Interlocutory				83,101,109 not	3/2/2022
			LIMITED VS ELECON	Application		PETITION IB	_	clear page and	
9290				(I.B.C)		(IBC)/197(PB)20		index missing	
			LIMITED			17		vol2 Technically	
								issue , document	
	9288	740402042722022	S. S. REALTECH & ANR.	Intoriogutor:				not open properly main case not	
9291	3200	710102012722022		Interlocutory					15/02/2022
329 I			VS ELECON ENGINEERING COMPANY	Application				link worng case	
	L	<u> </u>	ENGINEERING COMPANY	(I.D.C)	Į	<u> </u>		type	

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9292	9289	710102009902022	TECPRO SYSTEM LIMITED VS SHREE CEMENT LIMITED	Interlocutory Application (I.B.C)	_	COMPANY PETITION IB (IBC)/197(PB)20 17	AVS Subramanyam	Technically issue , document not open properly please upload	
9293	9290	710102012992022	M/S. MAGPPIE INTERNATIONAL LTD VS KAILASH JAIN & ORS	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2924(ND)2 019	Ichchha Kalash	Section wrong pls choose section any other provision, and page no 77 need type copy	16/02/2022
9294	9291	710102008882022	TECPRO SYSTEM LIMITED VS DALMIA CEMENT (BHARATH)	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)20	JASVIN DHAMA	documents are not proper plz refile it again	31/01/2022
9295	9292	710102008792022	TECPRO SYSTEM LIMITED VS ROSA POWER SUPPLY	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)20	JASVIN DHAMA	Documents not proper uploaded. File again.	31/01/2022
9296	9293	710102009032022		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2548(ND)2 019	RAJAT KATYAL	1,6-7 not clear page and section wrong and section over	1/2/2022
9297	9294	710102010412022	RP SUNIL KUMAR AGARWAL VS INDURE PRIVATE LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2083(ND)2	SUNIL KUMAR AGRAWAL	Docs not open for scrutiny please refile,	5/2/2022
9298	9295	710102011512022	PVT. LTD. VS JBK	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2552(ND)2	Chandni	DD MISMATCH	10/2/2022
9299	9296	710102013172020	SKYVILLE RESIDENTS WELFARE ASSOCIATION VS ADEL LANDMARKS LIMITED	Company Application(IB C)		COMPANY PETITION IB (IBC)/1083(PB)2 018	alok kumar	case type wrong and 45-67,85- 99,102-103,108- 114,117,125,127,1	29/01/2020
9300	9297	710102013432022		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/571(PB)20	HASHMAT NABI	section wrong	17/02/2022
9301	9298	710102014102022	TECHNOLOGY DEVELOPMENT BOARD VS SIBA KUMAR MOHAPTRA	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1243(ND)2 018	Shagun	270-271,275-277 not clear page and index missing vol and vol2 court fee	18/02/2022
9302	9299	710102013992022	COMMERCIAL TAX DEPARTMENT GOVERNMENT OF RAJASTHAN VS POOJA BAHRY RESOLUTION PROFESSIONAL OF FOURTH DIMENSTION SOLUTIONS LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1232(ND)2 019	Vidhan	page numbering missing in index	18/02/2022

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9303	9300	710102014172022	ANDIV IMPEX PRIVATE LIMITED VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	E	F	G NITIN MITTAL	H main case not link and sign missing section wrong	19/02/2022
9304	9301	710102013322022	KARMIC ENERGY PRIVATE LIMITED VS KARMIC ENERGY	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/200(ND)20	KIRIT	service missing	16/02/2022
9305	9302	710102083122021	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED VS RUDRA BUILDWELL DEVELOPERS PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7		Vinay	Page not clear- 43-45,88, (typed copy required) /IRP Certificate miss/Address of corporate debtor miss in form- 1/Incomplete	14/11/2021
9306	9303	710102012232022		CA(A) Merger and Amalgamatio n(Companies Act)	Sub-section (I) of section 230		MANISH GUPTA	Pgs not clear 133,134,274,311,	12/2/2022
9307	9304	710102012092022		Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Stk 07 missed,	12/2/2022
9308	9305	710102013602022	SHAPOORJI PALLONJI AND COMPANY PRIVATELIMITED VS ASF INSIGNIA SEZ PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AAKANKSHA KAUL	volume wise index missed, estamp paper missed with all affidavits of current dates, page:427-454, 611-623, 626, 630, 1049-1054, 1331, 1334, 1336-not	17/02/2022
9309	9306	710102013812022	INDU KUMAR AND ORS VS BR BIOMEDICAL PRIVATE LTD	Contempt Petition (IBC)	Sec 60(5)		Richa	wrong section and need to file IA, etc	18/02/2022
9310	9307	710102084612021	PVT. LTD. VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Petition (IBC)	Rule 11 of NCLT, 2016		Gaurav	for intervention case type 60(5) and index in volume 2, only	19/11/2021
9311	9308	710102011062022	A K M SYSTEMS PRIVATE LIMITED VS MG HOUSING PRIVATE LIMITED		IBC under Sec 7		Prashant Jain	irp details not fill in page 14, vakalatnama missed, proof of	8/2/2022

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9312	9309	710102010222022	VIJAY KUMAR SINGH VS SANDEEP KUMAR BHATT	panies Act)	Rule 11 of NCLT,Sec 425		Prakash Legal Advisers	Mentioned correct case no.on cover page CP/IB, pgs not clear 40 to 42, vakaltnama missed, synopsis/list of dates	5/2/2022
9313	9310	710102015542022	PNB HOUSING FINANCE LIMITED VS HARKARAN SINGH UPPAL	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/6(ND)2022	Muskan Ahuja	main case wrong	28/02/2022
9314	9311	710102009412022	RAJ KUMAR GUPTA VS GOLD WINES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Raj	please upload single pdf upload merge pdf upload clear pdf all pages not clear affidavit ,stamp paper missed	
9315	9312	710102015652022	M/S LAGNAM SPINTEX LIMITED VS M/S INNOVATIVE TEXTILES	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/368(ND)20	Siddhesh	section not mention in soft copy	2/3/2022
9316	9313	710102015662022	PNB HOUSING FINANCE LIMITED VS HARKARAN SINGH UPPAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/6(ND)2022	Muskan Ahuja	main case wrong	2/3/2022
9317	9314	710102016662022	R.R. DISTRIBUTERS PVT. LTD VS M/S KANODIA TECHNOPLAST LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9		Ashwani Kumar Gupta	section wrong	2/3/2022
9318	9315	710102016412022	MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED VS LAJ EXPORTS LIMITED	Miscellaneou s Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/409(ND)20 20	Ricky	case type wrong and sign missing number missing in index and welfare court fee	2/3/2022
9319	9316	710102014552022	ISHAN SINGH VS SPAZE TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	PETITION IB (IBC)/284(PB)20 21	Ayush Shrivastava	Pg-19 to 41,45,47,50,52 to 191,193,201 to 203,251 to 254,	28/02/2022
9320		710102015312022	GIAN CHAND NARANG VS RAYAN LABORATORY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/706(PB)20	ABHISHEK	court fees missing in vkaltnama	25/02/2022
9321	9318	710102019252021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS NIMITAYA HOTEL AND RESORTS LIMITED		Rule 11 of NCLT, 2016	COMPANY	REEMA KHORANA	Section Not Mention in Soft Copy But Technically Rule 11 Select Plz Write in Soft Copy Also please mention typed	28/02/2022

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9322	9319	710102004102022	M/S KESHAV ENTERPRISES VS ALUPAN COMPOSITE	_	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3196(ND)2	Ashish Verma	IB NOT MENTION IN SOFT COPY	24/02/2022
9323	9320	710102015832022	ARUN RATHI VS AJIT KUMAR RP OF RATHI TMT	,	Sec 60(5)	COMPANY PETITION IB (IBC)/938(PB)20	KARAN GANDHI	76-107 not clear page and index missing in	2/3/2022
9324	9321	710102016122022	UMESH GARG VS PUSHPA DEVI	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/449(PB)20	ABHISHEK	48,53,79 not clear page 49-52,69-72 ,75-78,85 hindi	2/3/2022
9325	9322	710102008412022	ABW VERONA HILLS FLAT BUYERS ASSOCIATION VS SATYA	Interlocutory Application (I.B.C)	Sec 60(5)		Mushtaq Salim	main case not link vakalatnama not clear	23/02/2022
9326	9323	710102014642022		Company Application(C ompanies Act)	Rule16(d),NCLT Rules,2016	COMPANY PETITION IB (IBC)/300(PB)20 20	Omkar Kelkar	case type wrong	28/02/2022
9327	9324	710102015262022	YADAV VS M/S GRANITE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2	Sanchit Garga	application missing please refile document	28/02/2022
9328	9325	710102012802022	FBONLINE TRADING PRIVATE LIMITED VS INGRAM MICRO INDIA PRIVATE LIMITED	Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of	COMPANY PETITION IB (IBC)/517(ND)20 21	AABHAS SINGH	need to sapratity both application reminder 2/5	2/3/2022
9329	9326	710102013952022	RITU TANDON VS M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1095(ND)2	NAKUL MOHTA	case type wrong main case not link reminder 2/5	28/02/2022
9330	9327	710102014342022	AMAN CHHABRA & ANR VS MASCOT SAHO HOMES PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/919(ND)20	Sibo	stamp paper missing	24/02/2022
9331	9328	710102090252021	ASHISH KUMAR VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/806(PB)20	Akash	Pg- 37,39,77,79,89,no t clear page	2/3/2022
9332	9329	710102015422022	PNB HOUSING FINANCE LIMITED VS NIRMAL SINGH	_	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/7(ND)2022	Anurag	wrong file	25/02/2022
9333	9330	710102015432022	LIMITED VS NIRMAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/7(ND)2022	Anurag	main case wrong	28/02/2022
9334	9331	710102066592021	THE CLIMATE MAKERS SALES VS NBCC INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Amit Gupta	page:41, 45-46, 50, 55-61, 68-69, 71, 74-76, not clear and true copy sign missed on every pages of annexures. (multiple document uploaded delete old document	2/3/2022

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9335	9332	710102009002021	CHAKIAT AGENCIES VS	Company Petition IB (IBC)	IBC Under Sec 9		Ashutosh	jurisdiction not in Delhi	2/3/2022
9336	9333	710102018522021	BLUEBERRY NETWORK PVT LTD VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Comp anies Act)	Sec 252 (1)		Manish	Stk 07 missed, Memo of parties/brief synopsis/list of dates & events missed, index missed,Supportin g affidavit missed, Vakaltnama	2/3/2022
9337	9334	710102014672022		Company Petition IB (IBC)	IBC Under Sec 9		Agam	uncompleted document contact to registry	28/02/2022
9338	9335	710102014682022	ASHISH KUMAR VS AMIKA GLOBAL ENERGY PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Narender	Petition not in format	28/02/2022
9339	9336	710102094392021	SATWANT SINGH VS CJ INTERNATIONAL HOTELS LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Anshul	Section 242 fees missed, no sign in every page of petition, pgs not clear 236,262,571,577,5 79,584,586 to 588,600,614,615,6 78,679,747,748,91	28/02/2022
9340	9337	710102015382022	AMODA IRON AND STEEL LIMITED VS SHAKTI INTERNATIONAL PRIVATE LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Shivendra Singh	wrong efile	28/02/2022
9341	9338	710102010372022	HOLDINGS LLP VS KSK	Company Petition IB (IBC)	IBC under Sec 7		R N Karanjawala	jurisdiction Hyderabad	25/02/2022
9342	9339	710102013402022	ASHOK KRIPLANI VS NIBULA PRINT AND PACK PVT LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		SHAILENDRA SINGH	25rs advocate welfare and 3rs court fee missed,	2/3/2022
9343	9340	710102006442022		Company Application(C ompanies Act)	Rule16(d),NCLT Rules,2016	COMPANY PETITION IB (IBC)/1913(ND)2 019	Omkar Kelkar	wrong efiling and main case not link reminder 2/5	21/01/2022

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9344	9341	710102008392022	SUNIL KUMAR JAIN VS	Interlocutory Application (I.B.C)	Rule 154 (1)	COMPANY PETITION IB (IBC)/1638(ND)2	SUNIL	main case wrong please check your pdf and	29/01/2022
9345	9342	710102016302022	ASHOK AGARWAL VS AMITEX POLYMERS PRIVATE LIMITED	_	Rule 11 of NCLT, 2016	PETITION IB (IBC)/1895(ND)2	Pankaj Bhagat	SERVICE MISSING	28/02/2022
9346	9343	710102025772020	JAIN IRRIGATION SYSTEMS LIMITED VS PRAGYAWAN TECHNOLOGIES PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		Mukund Rawat	synopsis , list of date and events missed page 64 to 105 ,107,133 to	27/02/2020
9347	9344	710102041292021	MITHLESH VARSHNEY VS UNITECH LTD	Company Petition (Companies Act)	Sec. 73(4)		MITHLESH VARSHNEY	Master index missed, memo of parties missed/synopsis/ list of dates & amp; amp; amp; events missed, NCLT form 11 missed, supporting affidavit missed, vakaltnama	16/06/2021
9348	9345	710102095492021	FIVERIVERS BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	441, 503-593, 611-613, 680, 700, 705, 709-712, 865-941, 1056, 1168, 1268, 1366, 1464, 1467, 1616, 1419, 1421, 1423, 1425, 1427, 1429, 1431, 1433, 1445, 1447, 1449, 1451, 1453, 1455, 1457, 1459, 1461, 1463, 1467, 1481, not clear, and 3rs court fee missed on vakalatnama, 50rs estamp papge missed with every power	
9349	9346	710102017732020		Company Application(C ompanies Act)	Rule16(d),NCLT Rules,2016		RANJANA ROY GAWAI	wrong filing	7/2/2020

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9350	9347	710102017602022	RICHA FASHION PVT LTD VS ATUL KANSAL		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1565(PB)2 018	Prashant Katara	sign missing in application page and notary missing in stamp	4/3/2022
9351	9348	710102017652022	RAVI KHANNA VS NAVNEET KUMAR		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1466(ND)2	Rahul Narayan	17-24 not clear page and section wrong	4/3/2022
9352	9349	710102015922022	MRS. NEETA SINGH VS MR GAURAV KATIYAR		Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2 019	SACHIN	main case not link index missed Pg-41-48, 58- 62,74- 75,94,98,106-110 not clear page and welfare court	26/02/2022
9353	9350	710102017292022	ROCKSAND MINERALS PVT LTD VS J KARTHIGA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION (COMPANIES	Aditi Sharma	wrong file	3/3/2022
9354	9351	710102017302022	ROCKSAND MINERALS PVT LTD VS J KARTHIGA	Miscellaneou s Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/449(PB)20	Aditi Sharma	wrong file please file in chennai nclt	3/3/2022
9355	9352	710102017462022	M/S SHEETAL IMPEX PVT. LTD. VS RAM LAL KAMAL RAJ JEWELLERS PRIVATE LIMITED	Application	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/537(ND)20 20	Nitin Sharma	section not mention in index	3/3/2022
9356	9353	710102095372021	MAHAVIR ASSOCIATES PRIVATE LIMITED VS THEME EXPORT PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/323(ND)20 19	Shashi Bala (D/56/2018&# 41;	section 42 not allowed for application stamp paper not	30/12/2021
9357	9354	710102017472022	DHEERAJ NAKRA VS ATUL KUMAR KANSAL		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1565(PB)2 018	honey Khanna	main case number not mention in soft copy and section wrong and sign missing and stamp paper missing and notary missing in affidavit and page	3/3/2022
9358	9355	710102016392022	STRONG VINTRADE PRIVATE LIMITED VS REGISTRAR	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		Aman	25rs and 3rs welfare and court fees not clear	28/02/2022
9359	9356	710102017492022	SPLENDOR BUILDWELL PRIVATE LIMITED VS M/S. CONCEPT INTERNATIONAL INDIA		IBC Under Sec 9		Siddharth Bhatli	incomplete document	3/3/2022

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360	9357	710102007892021	WINSOME KNIT GARMENTS VS M/S.NAYAK AVIATION SERVICES PVT. LTD	Company Petition (Companies Act)	Application under any other provisions	Ana	inda Gomathy	Document incomplete	28/01/2021
361	9358	710102017482022	JAMMU AND KASHMIR BANK LIMITED VS DINESH BASIA	Company	Section 95(1)	Ash	utosh	page 1 & memo of parties,affidavit missed, 27,28,63 to 69,77,82, not	3/3/2022
62	9359	710102017452022		Company Petition IB (IBC)	IBC Under Sec 9	Sid	dharth Bhatli	DOCUMENT UNCOMPLETE	3/3/2022
63	9360	710102017752022	JAMMU AND KASHMIR BANK LIMITED VS RAJEEV GUPTA	Company Petition IB (IBC)	Section 95(1)	Ash	utosh	page:78, 143-236, 244-262, 408, 431, not clear	
364	9361	710102012782022		Company Petition IB (IBC)	IBC Under Sec 9	VIJ	AY	page: 43,44A 102,119,120,133,1 39,174A, 3rs court fee on vakalatnama, true copy sign missed	15/02/2022
365	9362	710102019562022	TODAY HOMES AND	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2130(ND)201	RAV	/INDER SINGH	notary missing in stamp paper and page 30 not clear and 1 rs. court	11/3/2022
666	9363	710102019592022	BALRAM DATWANI VS TODAY HOMES AND INFRASTRUCTURE PVT.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2130(ND)201	RA	/INDER SINGH	notary missing in stamp paper	11/3/2022
867	9364	710102019912022	DEEPIKA MEHTA VS M/S	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/667(ND)2019	Om	ar Hoda	page number double after 19 page	12/3/2022
68	9365	710102018632022	PRIVATE LIMITED VS	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2826(ND)201 9	MU	KESH	sign and true copy missing	8/3/2022
369	9366	710102015482022	M/S SUNPACK INDIA VS M/S KANODIA TECHNOPLAST LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1007(ND)202	FAN	NISH K. JAIN	13-70,112-113 not clear page reminder 2/5	24/02/2022
370	9367	710102019972022	M/S JAYH BUILDTECH PVT LTD. VS M/S RED TOPAZ REAL ESTATE PVT	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/667(ND)2019		ar Hoda	double page number after 20 page	12/3/2022
371	9368	710102019932022	TEJASVIN PASSI VS M/S RED TOPAZ REAL	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/667(ND)2019	Om	ar Hoda	double page number after 19 page	12/3/2022
372	9369	710102018372022	PRIVATE LIMITED VS DOR	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/712(ND)2020	RA	JAT ANEJA	section wrong	7/3/2022

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373	9370	710102009122022	GHP BUILDCON PVT. LTD. VS MUKESH GUPTA	• •	COMPANY PETITION IB		Kartik	31,47-48,50,51- 53,57-115 not	1/2/2022
					(IBC)/1022(ND)201			clear page	
	9371	710102018492022	SWEDISH PORTFOLIO	Company	COMPANY		Suresh	wrong file	7/3/2022
74			PRIVATE LIMITED VS	Application(C	PETITION				
14			NATMA SECURITIES	ompanies	(COMPANIES				
			PRIVATE LIMITED	Act)	ACT)/21(PB)2022				
	9372	710102006332022	VIKAS KHANDELWAL VS	Interlocutory	COMPANY		ROHIT RATHI	Pg- 18 extra or	20/01/2022
75			PAWAN KUMAR GOYAL	Application	PETITION IB			not clear please	
				(I.B.C)	(IBC)/684(ND)2020			extra documents	
	9373	710102001992022	TECPRO SYSTEM		COMPANY		JASVIN DHAMA	volume wise	8/1/2022
			LIMITED VS ANDHRA	_	PETITION IB			index missed	
376			PRADESH POWER		(IBC)/197(PB)2017			reminder 2/5	
			DEVELOPMENT	(,	()::::(:-)-:::				
	9374	710102018462022		Interlocutory	COMPANY		Nivedita R. Sarda	stamp paper	7/3/2022
377	0014	7 10 1020 10402022	LTD. VS HEMA	_	PETITION IB		mrouna m. oaraa	missing	77072022
			ENGINEERING	(I.B.C)	(IBC)/900(ND)2020			Imoonig	
	9375	710102018472022	M/S JANUS VALUEFOLIO	Company	COMPANY		Suresh	wrong file	7/3/2022
	3373	7 10 1020 1047 2022	PVT. LTD. VS SAPNA	Application(C			Ouresii	wrong me	113/2022
378					(COMPANIES				
			CANS PRIVATE LIMITED	Act)	ACT)/203(ND)2021				
	9376	710102020032022	WAVE MEGACITY		COMPANY		RAGHAV CHADHA	otoma nonov	14/03/2022
379	9376	710102020032022	CENTRE PRIVATE LTD.		PETITION IB		RAGNAV CHADNA	missed need to	14/03/2022
319				• •					
			VS SAPNA CANS PRIVATE		(IBC)/197(PB)2021			sign every pages	101110001
	9377	710102029392021	YES BANK LIMITED VS	Interlocutory	COMPANY		RAJEEV	sign missed on	12/4/2021
			TULIP STAR HOTELS	• •	PETITION IB			application need	
			PRIVATE LIMITED	(I.B.C)	(IBC)/3256(ND)201			to sign every	
380					9			pages, stamp	
								paper missing	
								Pg-14-409 not	
								clear page 411-	
	9378	710102012462022		,	COMPANY		ANOOP	Pg-18+19 not	14/02/2022
381			M. K. OVERSEAS EXPORT	Application	PETITION IB			allowed reminder	
			PVT. LTD.	(I.B.C)	(IBC)/1731(ND)201			2/5	
	9379	710102019372022	ALAKHA DALMIA VS MAN	Company	COMPANY		Ayush Shrivastava	wrong file	11/3/2022
382			SINGH THAKUR	Application(C	PETITION				
302			DIRECTOR MANILACE	ompanies	(COMPANIES				
			PRIVATE LIMITED	Act)	ACT)/239(ND)2017				
	9380	710102016232022	VIKAS GARG VS CAS	Interlocutory	COMPANY		Vishal	due payment for	28/02/2022
383			HEMA PRIVATE LIMITED	Application	PETITION IB			section sec-49	
				(I.B.C)	(IBC)/900(ND)2020			page on 3,	
	9381	710102019342020	M/S WESTWAY	Company	COMPANY		Adv		12/2/2020
			ELECTRONICS LIMITED	Application(IB				,, , , ,	-
384			VS PLUSS DIGITAL	C)	(IBC)/2325(ND)201				
			VENTURES PRIVATE	'	9				
	9382	710102015752022	SANDEEP GOEL VS	Interlocutory	COMPANY		Anoop Kumar	court fee Rs.5	25/02/2022
			PLUSS DIGITAL		PETITION IB		Sharma	and welfare Rs 25	
385			VENTURES PRIVATE	• •	(IBC)/1343(PB)201		- iidiiiid	need for	
			LIMITED	()	8			vakalatnama	
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9386	9383	710102011452022	NAVJIT SINGH RP VS PLUSS DIGITAL VENTURES PRIVATE LIMITED	Application (I.B.C)	COMPANY PETITION IB (IBC)/556(ND)2020		Sumit Sinha	other section 25(2)(e) sir please check objection in file after that	
9387	9384	710102002892022	EARTH INFRFASTRUCTURES LTD.	Application (I.B.C)	COMPANY PETITION IB (IBC)/401(ND)2017		MAHENDER PAL ARORA	section wrong, according your pdf reminder please choose	11/1/2022
9388	9385	710102001292022	LIMITED VS JINDAL INDIA	,	COMPANY PETITION IB (IBC)/197(PB)2017		JASVIN DHAMA	Pg-74 to 81,94,149 not clear reminder	5/1/2022
9389	9386	710102019472022	MR. RAJESH KUMAR MITTAL VS MR. ANIL KUMAR MALHOTRA &	_	COMPANY PETITION IB (IBC)/52(PB)2021		Rashmi K Patil	83,110 not clear page and section not mention in	11/3/2022
9390	9387	710102018642022	QUIPPO INFRASTRUCTURE LIMITED VS HARIDWAR INFRASTRUCTURE		Application under any other provisions - IBC		Harshit Khare	wrong section and wrong e-file, (need to file IA) and contact to	8/3/2022
9391	9388	710102019162022	ANCA MARIA NEACSU VS REGISTRAR OF COMPANIES`	Company Petition (Companies Act)	Application under any other provisions		Vikram Kalra	Wrong section select, e stamp missed with supporting affidavit, 25rs welfare and 3rs court fees missed,company master data missed, merge in	10/3/2022
9392	9389	710102016382022	STRONG VINTRADE PRIVATE LIMITED VS REGISTRAR OF COMPANIES`	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Aman	Wrong section select, repeated documents	28/02/2022
9393	9390	710102016552022	NIMITAYA PROMOTERS PRIVATE LIMITED VS KIDS CLINIC INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Kumar Anurag	incomplete document jurisdiction Bengaluru	28/02/2022
9394	9391	710102087522021	1	Intervention Petition (IBC)	Sec 60(5)		Kripa Shankar Prasad	case type wrong 22-23 not clear page reminder	30/11/2021
9395	9392	710102019182022	INTERNATIONAL PRINT-O- PAC VS ARES INVESTMENTS LLC	Appeal(Comp	Any other provision - Govt body		AJAY CHUGH	Wrong document uploaded	10/3/2022
9396	9393	710102018402022	PRADEEP JAIN VS NAVNEET KUMAR GUPTA	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Satyam	3rs court fee missed, brief of synopsis and list of dates and	7/3/2022

	Α	В	С	D	Е	F	G	Н	I
397	9394	710102094042021	ROHIT GUPTA VS FIRST STEP PROPERTIES PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213		Vivek	pages not clear 28,AoA and MoA, Company master data missed of	23/12/2021
9398	9395	710102080262021	SANJEEV SRIVASTVA VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		Jatin Gupta	main petitioner name missed in cover page and memo of parties, MoA &; AoA and	30/10/2021
399	9396	710102089132021	ICICI BANK LIMITED VS ESSAR POWER JHARKHAND LTD.	Intervention Petition(Com panies Act)	Intervention Application		Sudesh Kumar Verma	wrong case type & mp; amp; amp; wrong section select, link with	6/12/2021
400	9397	710102013632022	SIDHANT SHARMA VS AKASH KHILWANI	Company Petition (Companies Act)	Rule 11 of NCLT,Sec. 271-273		YOGESH KUMAR JAGIA	section wrong ,271-273 reminder 3/5	17/02/2022
401	9398	710102015842022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS SGS CONSTRUCTION & DEVELOPERS PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7		Prashant Kumar	page 91not clear ,93,95,142,144,in hindi 156 ,not clear 158,court fees welfare missed, volume	25/02/2022
402	9399	710102019812022	PARUL SHUTTERING HOUSE VS MIST DIRECT SALES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	page 61 to 154,158 to 186,202 ,204,206,208,211, 213,218,220,222,2 23,225,227,248,24	12/3/2022
403	9400	710102018892022	JOVIAL ENTERPRISES THROUGH PROPRIETOR ANIL JOSHI VS VIVAAN MANUFACTURING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AVTAAR	page 26,97 to 101 not clear	9/3/2022
404	9401	710102013692022	RAKESH KUMAR TYAGI VS WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/271(PB)20 17	Kripa Shankar Prasad	Pg- 18,22,23,24,25,26, 27,28,29,30,32,33, 35,36,37 not clear	17/02/2022
405	9402	710102020482022	UM AUTOCOMP PRIVATE LIMITED VS D R INTERNATIONAL PRIVATE LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/282(ND)20 21	RAJIV SINGH	double page numbering after 16 page and 32 page not clear and section not	15/03/2022
406	9403	710102015742022	VIJAY TANDON VS CHANDRA PRAKASH	Interlocutory Application (I.B.C)	\ /	COMPANY PETITION IB (IBC)/2721(ND)2	Shivam	18-27,48-55 not clear page stamp paper missing	25/02/2022

	Α	В	С	D	Е	F	G	Н	I
9407	9404	710102020772022	ANSAL PROPERTIES AND INFRASTRUCTURE LTD. VS ARCHIGROUP ARCHITECTS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/225(ND)20 20		E stamp & amp; amp; amp; supporting affidavit missed, 3rs court fees missed in vakaltnama, no	16/03/2022
9408	9405	710102021532022	MR. SHAILESH VERMA RP OF CORPORATE DEBTOR VS EDELWEISS ASSET RECONSTRUCTION PVT. LTD.	_	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1140(ND)2 018	Sanjay Bhatt	section not mention in pdf	21/03/2022
9409	9406	710102016492022	VIPUL KANT UPADHYAY VS INTEC CAPITAL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/81(ND)202 2	·	54-80,85,87- 92,94-97,99- 106,108-113,115- 120,122-126,136- 144 not clear page please	28/02/2022
9410	9407	710102020902022	BANK OF BARODA VS TIRUPATI BUILDING & OFFICES PVT LTD	Restoration Application (IBC)	Rule 11 of NCLT, 2016			main case not link with application and 25 page not clear welfare 25 rs. and court 3rs.	17/03/2022
9411	9408	710102020832022	PARDEEP KUMAR SETHI VS TWENTY FIRST CENTURY WIRE ROOS		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1088(PB)2	Dheeraj	case type wrong	16/03/2022
9412	9409	710102020842022		Company Appeal (IBC)	Sec 42	(main case not link	16/03/2022
9413	9410	710102020892022	SM MILKOSE LIMITED & ANR VS GREATER NOIDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/334(ND)20 17	SAMIR SAGAR	double page numbering after 30 page	17/03/2022
9414	9411	710102021722022	MRS TARA CHOPRA VS GREATER NOIDA INDUSTRIAL DEVELOPMENT	Miscellaneou s Application(C ompanies Act)	Sec. 59			main case not link case type wrong please delete extra document section wrong	22/03/2022
9415	9412	710102020822022	VS MOSER BAER INDIA	Interlocutory Application (I.B.C)	Sec 60(5)		Arun Kumar Singh		16/03/2022
9416	9413	710102020302022	ELECTRONICSLG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/613(ND)20			15/03/2022

	Α	В	С	D	Е	F	G	Н	ı
	9414	710102002022022	INDU KUMAR AND ORS		Application under	COMPANY	Richa	42,44-56 not clear	8/4/2022
	3414	7 10 10 200 20 22 02 2		Interlocutory	1	_	Riciia	l '	0/1/2022
			VS SAHA INFRATECH	Application	any other	PETITION IB		page and court	
9417			PRIVATE LTD	(I.B.C)	provisions - IBC	(IBC)/1781(ND)2		fee and welfare	
						018		missed in	
								vakalatnama	
								please contact to	
	9415	710102089492021	ARMOUR SECURITY INDIA		Rule 11 of NCLT,	COMPANY	OCEAN LAW FIRM	DD EXPIRE	8/12/2021
9418			PRIVATE LIMITED VS	Application	2016	PETITION IB			
00			AMBIENCE TOWER	(I.B.C)		(IBC)/124(ND)20			
			PRIVATE LIMITED			20			
	9416	710102009822022	INDU KUMAR AND ORS	Interlocutory	Application under	COMPANY	Richa	143-151 not clear	3/2/2022
9419			VS SAHA INFRATECH	Application	any other	PETITION IB		page please	
			PRIVATE LTD	(I.B.C)	provisions - IBC	(IBC)/1781(ND)2		upload clear copy	
	9417	710102020322022	PRADEEP JAIN VS	Interlocutory	Application under	COMPANY	Diwan	section not	15/03/2022
			NAVNEET KUMAR GUPTA	Application	any other	PETITION IB		mention in index	
9420				(I.B.C)	provisions - IBC	(IBC)/1466(ND)2			
			INDIA PVT LTD	(,		019			
	9418	710102077022021	KOTAK MAHINDRA PRIME	Interlocutory	Application under	COMPANY	JANENDER	section wrong	18/10/2021
9421			LTD. VS MR. PAWAN	Application	any other	PETITION IB		need to separate	10/10/2021
			KAPOOR		provisions - IBC	(IBC)/551(ND)20		both application	
	9419	710102021322022	ZEXUS AIR SERVICES		Rule 11 of NCLT,	COMPANY		23-58 not clear	17/03/2022
9422	3413	7 10 10 20 2 10 2 20 2 2	PVT LTD VS CAPT.	Application	2016	PETITION IB	-	page and section	1770072022
O ILL			SAMUAL TARIG OMER	(I.B.C)	2010	(IBC)/421(ND)20	WIGHT	wrong	
	9420	710102020362022		Interlocutory	Application under	COMPANY	Manoj Kumar	section not	15/03/2022
	9420	7 10 102020302022		•	• •	PETITION IB	Malik	mention in index	15/03/2022
9423			NAVNEET KUMAR GUPTA		any other	_	Walik	mention in index	
				(I.B.C)	provisions - IBC	(IBC)/1466(ND)2			
	0.404	74040000740000	INDIA PVT LTD		A (1	019	N: (1 O (61 1	40/00/0000
	9421	710102020742022	INTERNATIONAL LAND	Miscellaneou		COMPANY	Nistha Gupta	wrong file and	16/03/2022
9424				• •	provision - Govt	PETITION IB		need to addtional	
			LIMITED VS 360	(IBC)	body	(IBC)/758(ND)20		document	
			REALTORS LLP	_	_	20			
	9422	710102021162022	NESTLE INDIA LIMITED VS		Sec 252 (3)		Narender	Petition missed	17/03/2022
9425			DOOSAN POWER	Appeal(Comp					
			SYSTEMS INDIA	anies Act)					
	9423	710102021352022	TENOR ENTERPRISES		Sec. 230-232, Sec		Minal	Pgs not clear	17/03/2022
			PRIVATE LIMITED VS THE	and	234			112, pg no 192	
9426			SIXTH ELEMENT SPORTS	Amalgamatio				missed	
			&ENTERTAINMENTS	n(Companies					
			PRIVATE LIMITED	Act)					
	9424	710102021062022	HARINDER SINGH RANA	Company	Sec 252 (1) - By		PUNEET RAI	pgs not clear	17/03/2022
9427			VS RAJEEV KUMAR	Appeal(Comp	Government Body			15,16, stk 07	
			GUPTA	anies Act)				missed	
	9425	710102021052022	HARINDER SINGH RANA	Company	Sec 252 (1) - By			pgs not clear	17/03/2022
9428			VS RAJEEV KUMAR		Government Body			18,19	
			GUPTA	anies Act)				, -	
	9426	710102073722021	POWER2SME PVT LTD VS		Section 95(1)		Pankaj Bhagat	Fees details	8/10/2021
9429				Petition IB	30(.)			upload.	
				(IBC)				apiouu.	
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	9427	710102021132022	ICICI BANK LIMITED VS	Contempt	Sec 60(5)		Sudesh Kumar	main case link	17/03/2022
			ESSAR POWER	Petition (IBC)	, ,		Verma	section wrong	
9430			JHARKHAND LTD.					,synopsis , list of	
								date and events	
								missed,	
	9428	710102020802022	VIPUL MITTAL VS LIT	Company	IBC Under Sec 9		Himanshu	document upload	16/03/2022
9431			(INDIA) PRIVATE LIMITED	Petition IB			Dhawan	properly	
				(IBC)					
	9429	0710102066142021/1	LEO TIMBER PRIVATE	COMPANY	IBC Under Sec 10			Case Title, Case	28-01-2022
9432			LIMITED Vs. NA	PETITION IB				Number, Case	
3432				(IBC)/681(ND)				Name and Index	
				2021				All four are	
	9430	0710102075702019/1	SUDHIR SALES &	COMPANY	IBC Under Sec 9			Affidavit	28-01-2022
9433		0	SERVICES LTD Vs.	PETITION IB				document	
5-100			VALAYA CLOTHING PVT	(IBC)/905(ND)				incomplete Filed	
			LTD	2019					
	9431	0710102103732020/1		INTERLOCUT	Sec 60(5)			Welfare Fee	29-01-2022
			CHAUHAN Vs. MUKUL	ORY				stamp and Court	
9434			KUMAR	APPLICATION				Fee stamp	
0.0.				(I.B.C)/5373(P				missing in	
				B)2020				Vakalatnama	
					-				
	9432	0710102104652020/1		INTERLOCUT	Sec 60(5)			Welfare Fee	29-01-2022
			MILLS Vs. MUKUL	ORY				stamp and Court	
9435			KUMAR	APPLICATION				Fee stamp	
				(I.B.C)/5368(P				missing in	
				B)2020				Vakalatnama	
	9433	0710102005562022/1	RATAN KUMAR Vs. SARE	INTERLOCUT	Sec 60(5)			Welfare Fee	30-01-2022
	0400	01101020000202271	GURUGRAM PVT LTD	ORY	000 00(0)			stamp and Court	00 01 2022
				APPLICATION				Fee stamp	
9436				(I.B.C)/365				missing in	
				(PB)2022				Vakalatnama	
				(/					
	9434	0710102065072021/1	MANISH SAINI Vs. M/S	COMPANY	Sec. 241(1),Sec.			Case Title, Case	30-01-2022
			EKRASA HOSPITALITY		242(4)			Number, Case	
9437			PRIVATE LIMITED	(COMPANIES				Name and Index	
				ACT)/177(ND)				All four are	
				2021				missing	
	9435	0710102077082021/1	STATE BANK OF INDIA Vs.	COMPANY	Section 95(1)			E-stamp missing	30-01-2022
9438			VIVEK SACHDEV	PETITION IB					
J-100				(IBC)/754(ND)					
				2021					
	9436	0710102086982019/1	, ,		IBC Under Sec 9			Need to File in IA	30-01-2022
9439		7		PETITION IB					
2.00			TECHNOCRAFT PVT. LTD.						
				(ND)2019					

		Г Б			F	-		1 11	
9440	9437	4	C PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	PETITION IB	Application under any other provisions	F	G	Need to File in IA	30-01-2022
9441	9438	0710120006752018/2 0	PUNJAB NATIONAL (INTERNATIONAL) BANK		IBC under Sec 7			Judgement document incomplete Filed	30-01-2022
9442	9439		JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7			Index msising in Vol 2 to Vol 5 in Judgement documents, Proof of service missing, Written Submission document to be	31-01-2022
9443	9440		CRIL FINCAP PRIVATE LTD & ANR Vs.	MERGÉR	Sec. 230-232 - Second Motion,Rule 11 of NCLT			Welfare Fee stamp msising in Vakalatnama	31-01-2022
9444	9441		CRIL FINCAP PRIVATE LTD & ANR Vs.		Sec. 230-232 - Second Motion,Rule 11 of NCLT			Welfare Fee stamp msising in Vakalatnama	31-01-2022
9445	9442	1		COMPANY PETITION IB (IBC)/1053 (PB)2020	IBC under Sec 7			Need to File in IA	31-01-2022
9446	9443		CONTRACTS PVT. LTD. Vs. THREE C SHELTERS	· · ·	IBC Under Sec 9			Index msising	31-01-2022
9447	9444	0710102046032021/1 2	ORRIS INFRASTRUCTURE PRIVATE LIMITED Vs. THREE C SHELTERS PRIVATE LIMITED	INTERLOCUT	of NCLT, 2016			Pages 21 and 22 according to PDF are in Hindi;it should be in English	1/2/2022

	Α	В	С	D	Е	F	G	Н	ı
	9445		ANIL KASHYAP Vs. DELHI		Sec. 241(1),Sec.	1	9	Sub-Title msising	1/2/2022
	3443	07 10 1020 300 320 20/1	GOLF HOUSE INDIA		242(4)			in Page 1	1/2/2022
			PRIVATE LIMITED	(COMPANIES	242(4)			according to	
			PRIVATE LIMITED	ACT)/162(PB)				PDF, E-stamp	
				2020				missing, Pages	
								76 to 78	
								according to PDF	
								in Annexure 5 are	
9448								in Hindi;it should	
								be in English,	
								Pages	
								105,131,136	
								according to PDF	
								in Annexure 6	
								document are	
								Not CLear at all,	
								Page 249	
								according to PDF	
	9446			COMPANY	Sec. 140(5)			E-stamp missing	1/2/2022
			PVT. LTD Vs. M/S	PETITION					
9449			TANDON & MAHENDRA	(COMPANIES					
				ACT)/168(ND)					
				2019					
	9447	0710120012392018/2			IBC Under Sec 9			E-stamp missing,	1/2/2022
0.456		'	SECURITY AND ALLIED	PETITION IB				Welfare Fee	
9450			SERVICES Vs. M/S	(IBC)/1251				stamp and Court	
			NEWGEN SPECIALTY	(ND)2018				Fee stamp	
			PLASTICS LIMITED					missing in	
	9448		M/S BARU MAL VINOD		IBC Under Sec 9			Welfare Fee	1/2/2022
9451		6	KUMAR Vs. M/S AMIRA	PETITION IB				stamp missing in	
			PURE FOODS PVT LTD	(IBC)/846(ND)				Vakalatnama	
				2018					
9452	9449	0710102014692020/5			IBC Under Sec 9	COMPANY		need to translate	12/11/2021
-	0.450	0740400004000047	SHARMA Vs. RANGARAJ		10011 1 0 0	PETITION IB		hindi pages	00/04/0000
	9450	0710102001902020/5	M/S EASTERN INTERIORS		IBC Under Sec 9	COMPANY		NEED TO FILE	26/01/2022
9453			AND FURNISHERS Vs.			PETITION IB		AGAIN	
			RIPPLES ENGINEERING			(IBC)/289(ND)20			
<u> </u>	0.454		PVT. LTD.		0 00(5)	20		NEED TO E" E	00/04/0000
0.45	9451	0710102066342020/1			Sec 60(5)	INTERLOCUTO		NEED TO FILE	26/01/2022
9454			SAPPHIRE BUILDWELL			RY		AGAIN	
-	2.455		PVT. LTD.		2 22(5)	APPLICATION			00/04/0005
	9452	0710102066372020/1	UMESH GARG Vs. M/S		Sec 60(5)	INTERLOCUTO		need to upload	26/01/2022
9455			ENDEMIC BUILDCON			RY		again	
	2.455		INDIA PVT. LTD.		 	APPLICATION			0.4/0.4/0.005
	9453		NORTHERN ARC CAPITAL		IBC under Sec 7	COMPANY		NEED TO IA FILE	31/01/2022
9456			LIMITED Vs. FIVE CORE			PETITION IB			
			ELECTRONICS LIMITED			(IBC)/1671(ND)2			

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	9454	0710102102732019/5	ORIENTAL BANK OF		IBC under Sec	COMPANY		NEED TO	31/01/2022
157			COMMERCE Vs. AMAN		7,IBC under Sec 7	PETITION IB		FILLING	
			HOSPITALITY PRIVATE			(IBC)/2494(PB)2		separately	
			LIMITED			019			
	9455	0710102102732019/8	ORIENTAL BANK OF		IBC under Sec	COMPANY		NEED TO FILE	31/01/2022
58			COMMERCE Vs. AMAN		7,IBC under Sec 7	PETITION IB		SAPERATLY	
.00			HOSPITALITY PRIVATE			(IBC)/2494(PB)2			
			LIMITED			019			
	9456	0710102131842019/6	M/S BLUE BIRD CARGO		Sec 252 (3)	COMPANY		NEED TO SIGN	31/01/2022
150			PRIVATE LIMITED Vs. M/S			APPEAL(COMP		ALL PAGES	
59			BLUE SEA FREIGHTS			ANIES			
			PRIVATE LIMITED			ACT)/767(ND)20			
	9457	0710102006382021/5	ASHUTOSH GUPTA Vs.		Sec. 59,Sec.	COMPANY		INDEX MISSING	1/2/2022
60			MODERN PLANNERS		213,Sec.	PETITION			
			PRIVATE LIMITED		241(1),Sec.	(COMPANIES			
	9458		IIFL FINANCE LTD. Vs.		IBC under Sec 7	COMPANY		welfare missing	1/2/2022
61			JAIPURIA BUILDCON PVT			PETITION IB			
			LTD			(IBC)/173(PB)20			
	9459	0710102015852021/1			Sec 60(5)	INTERLOCUTO		welfare missing	1/2/2022
462			KRISHNA REALTECH PVT		000 00(0)	RY		in on the online	
			LTD			APPLICATION			
	9460	0710200411352018/4	M/S BARU MAL VINOD		IBC Under Sec 9	COMPANY		Documents did	2/2/2022
63	0400	6	KUMAR Vs. M/S AMIRA		IBO GIIGGI GGG G	PETITION IB		not open at all	2,2,2022
		-	PURE FOODS PVT LTD			(IBC)/846(ND)20		not opon at an	
	9461		ORRIS INFRASTRUCTURE		Sec 60(5),Rule 11	INTERLOCUTO		Pages 21 and 22	4/2/2022
	0401		PRIVATE LIMITED Vs.		of NCLT, 2016	RY		according to PDF	77272022
164			THREE C SHELTERS		01 14021, 2010	APPLICATION		are in	
			PRIVATE LIMITED			(I.B.C)/2902(ND)		Hindi;should be	
						2021		filed in English,	
	9462	0710102047652021/3	AKHIL AHUJA Vs. SUNIL		Application under	INTERLOCUTO		Index msising	4/2/2022
165	3402	07 10 10 20 47 00 20 2 170	GHORAWAT		any other	RY		index moising	7/2/2022
			GHORAWAI		provisions - IBC	APPLICATION			
	9463	0710102115582019/1	GOKUL EXIM PRIVATE		IBC Under Sec 9	COMPANY		True Copy sign	4/2/2022
	3403	5	LIMITED Vs. GRID INDIA		ibe diluer sec s	PETITION IB		msising in Pages	4/2/2022
466		-	POWER CABLE PRIVATE			(IBC)/2065(ND)2		4 to 40 and 51 to	
			LIMITED			019		113 according to	
	9464	0710102110472020/4	IMAGE ESTATS PRIVATE		Sec 252 (3)	COMPANY		Proof of service	4/2/2022
	3404		LIMITED Vs. REGISTRAR		366 232 (3)			msising	71212022
167			OF COMPANIES NCT OF			APPEAL(COMP ANIES		maiamy	
			DELHI & HARYANA			ACT)/9(ND)2021			
	9465	0710102011872021/8			IBC under Sec 7	COMPANY		True Convision	5/2/2022
	3405		LIMITED Vs. ANSAL		ibo unuer sec /	PETITION IB		True Copy sign msising in Pages	31212022
168			PROPERTIES AND					7 to 187	
						(IBC)/111(ND)20			
	0.400	<u> </u>	INFRASTRUCTURE		One CO(E) Distr 44	21		according to PDF	E/0/0000
	9466		ORRIS INFRASTRUCTURE		Sec 60(5),Rule 11	INTERLOCUTO		Pages 21 and 22	
100		4	PRIVATE LIMITED Vs.		of NCLT, 2016	RY		according to PDF	
169			THREE C SHELTERS			APPLICATION		are in	
			PRIVATE LIMITED			(I.B.C)/2902(ND)		Hindi;should be	
	1					2021		filed in English,	

	Α	В	С	D	E	F	G	Н	I
	9467	0710102046032021/1	ORRIS INFRASTRUCTURE		Sec 60(5),Rule 11	INTERLOCUTO		Pages 21 and 22	5/2/2022
		5	PRIVATE LIMITED Vs.		of NCLT, 2016	RY		according to PDF	
470			THREE C SHELTERS			APPLICATION		are in	
			PRIVATE LIMITED			(I.B.C)/2902(ND)		Hindi;should be	
						2021		filed in English,	
	9468	0710102046032021/1	ORRIS INFRASTRUCTURE		Sec 60(5),Rule 11	INTERLOCUTO		Pages 21 and 22	5/2/2022
		6	PRIVATE LIMITED Vs.		of NCLT, 2016	RY		according to PDF	
471			THREE C SHELTERS			APPLICATION		are in	
			PRIVATE LIMITED			(I.B.C)/2902(ND)		Hindi;should be	
	9469	0710102070302021/2	1		Sec 60(5)	INTERLOCUTO		E-stamp misisng,	5/2/2022
			RESOLUTION			RY		Court Fee stamp	
			PROFESSIONAL OF M/S			APPLICATION		msising in	
472			INTERNATIONAL COIL			(I.B.C)/4733(ND)		Vakalatnama	
			LIMITED Vs. M/S WATER			2021			
			FOODS PVT LTD & ORS						
	9470	0710102081622021/2	SUNILA CHHABRA Vs.		Sec 60(5)	INTERLOCUTO		Notary msising in	5/2/2022
9473	34.0	J. 10102001022021/2	AGL TELEVENTURES		330 00(0)	RY		E-stamp, Affidavit	
			PRIVATE LIMITED			APPLICATION		Back date	
	9471	0710102086002021/4	QUALITEST INFOTECH		Sub-section (I) of	CA(A) MERGER		Need to File in IA	5/2/2022
9474	3471	07 10 10 20 00 00 20 2 17 4	PRIVATE LIMITED Vs.		section 230	AND		Neced to The III IA	OILILULL
			MUKESH KUMAR JAIN		Section 230	AMALGAMATIO			
	9472	0740402024022024/2	MR ASHISH KUMAR AND		IBC under Sec 7	COMPANY		Judgements to	6/2/2022
	3412	07 10 10202 192202 172	ORS. Vs. AADHAR		ibc under sec i	PETITION IB		be filed in	0/2/2022
475			INFRAHOLDING LIMITED			(IBC)/391(ND)20		Separate	
			& ORS			21		Miscellaneous	
	0.470	0710102027352021/3			Continu 05(4)	COMPANY			0/0/0000
476	9473	0710102027352021/3			Section 95(1)			E-stamp msising,	6/2/2022
1470			THROUGH ANIL KOHLI Vs.			PETITION IB		Welfare Fee	
	0474	0740400007050004/4	SHRI PRADEEP GEOL		Continu OF(4)	(IBC)/220(PB)20		stamp msising in	C/0/0000
477	9474	0710102027352021/4			Section 95(1)	COMPANY		Index msising,	6/2/2022
477			THROUGH ANIL KOHLI Vs.			PETITION IB		Welfare Fee	
			SHRI PRADEEP GEOL		0 (1 0=(4)	(IBC)/220(PB)20		stamp msising in	0/0/000
	9475	0710102027352021/5			Section 95(1)	COMPANY		E-stamp missing	6/2/2022
9478			THROUGH ANIL KOHLI Vs.			PETITION IB			
			SHRI PRADEEP GEOL			(IBC)/220(PB)20			
	9476	0710102027372021/2			Section 95(1)	COMPANY		E-stamp missing	6/2/2022
9479			THROUGH ANIL KOHLI			PETITION IB			
			Vs. SHRI JAI SINGH			(IBC)/221(PB)20			
	9477	0710102027372021/3			Section 95(1)	COMPANY		Index msising,	6/2/2022
9480			THROUGH ANIL KOHLI			PETITION IB		Welfare Fee	
			Vs. SHRI JAI SINGH			(IBC)/221(PB)20		stamp msising in	
	9478	0710102027372021/4			Section 95(1)	COMPANY		E-stamp missing	6/2/2022
481			THROUGH ANIL KOHLI			PETITION IB			
			Vs. SHRI JAI SINGH			(IBC)/221(PB)20			
	9479	0710102027392021/3	BANK OF INDIA		Section 95(1)	COMPANY		E-stamp missing	6/2/2022
482			THROUGH ANIL KOHLI Vs.			PETITION IB			
			SMT GINNI DEVI			(IBC)/218(PB)20			
	9480	0710102027392021/4			Section 95(1)	COMPANY		Index msising,	6/2/2022
9483			THROUGH ANIL KOHLI Vs.		` ′	PETITION IB		Welfare Fee	
]		SMT GINNI DEVI			(IBC)/218(PB)20		stamp msising in	

	Α	В	С	D	Е	F	G	Н	
	9481	0710102027392021/5	-		Section 95(1)	COMPANY	<u> </u>	E-stamp missing	6/2/2022
9484	3401	07 10 102027 03202 170	THROUGH ANIL KOHLI Vs.		00011011 30(1)	PETITION IB		L-stamp imssing	O/Z/ZOZZ
			SMT GINNI DEVI			(IBC)/218(PB)20			
	9482	0710102086262021/2	AMAR PAL SINGH Vs.		Sec. 169(4)	COMPANY		Welfare Fee	6/2/2022
9485	0402	01 10 102000202021/2	JAY ESS ASSOCIATES		000. 100(4)	PETITION		stamp and Court	0/2/2022
			PVT LTD			(COMPANIES		Fee stamp	
	9483	0710102087092020/8	HONEST MACHINERY PVT		IBC Under Sec 9	COMPANY		Index msising	6/2/2022
	0400	07 10 102007 00202070	LTD Vs. VSM VENTURE		IDO GIIGOI GOO G	PETITION IB		muck molening	0,2,2022
9486			CONTROL SYSTEMS			(IBC)/939(ND)20			
			PRIVATE LIMITED			20			
	9484	0710102107662020/2	MORGAN BEVERAGES		IBC Under Sec 9	COMPANY		E-stamp and	6/2/2022
			PRIVATE LIMITED Vs.			PETITION IB		Affidavit Both are	
9487			KANOE IMPEX INDIA			(IBC)/464(ND)20		missing	
			PRIVATE LIMITED			21			
	9485	0710102080852021/3	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		Documents not	3/2/2022
9488			MRS BABITA NAYAR			PETITION IB		opening in DMS,	
						(IBC)/696(ND)20		some Technical	
	9486	0710102083592021/3	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		Documents not	3/2/2022
9489			RAKESH NAYAR		, ,	PETITION IB		opening in DMS,	
						(IBC)/699(ND)20		some Technical	
	9487	0710102090852020/1	ANIL KASHYAP Vs. DELHI		Sec. 241(1),Sec.	COMPANY		Sub-Title msising	7/2/2022
			GOLF HOUSE INDIA		242(4)	PETITION		in Page 1	
			PRIVATE LIMITED			(COMPANIES		according to	
						ACT)/162(PB)20		PDF, E-stamp	
						20		missing, Page	
9490								44,129,133 to	
								135,137 to 144	
								according to PDF	
								Not CLear at all,	
								Pages 216 and	
								217 according to	
9491	9488	0710102059412021/1	NIKHIL PRATAPRAI		Rule16(d),NCLT	TRANSFER		Notary msising in	8/2/2022
			GANDHI Vs. STATE BANK		Rules,2016 IBC	PETITION		E-stamp	
	9489	0710102059472021/1	SKIL INFRASTRUCTURE		Rule16(d),NCLT	TRANSFER		Notary msising in	8/2/2022
9492			LIMITED Vs. STATE BANK		Rules,2016 IBC	PETITION		E-stamp	
			OF INDIA			(IBC)/66(PB)202			
	9490	0710102030442020/4	DEEPIKA SURANA Vs.		IBC Under Sec 9	COMPANY		Need to File in IA	9/2/2022
9493			V.K.AGGARWAL &			PETITION IB			
			COMPANY PRIVATE			(IBC)/781(ND)20			
	9491	0710102081392019/6			IBC under Sec 7	COMPANY		Wrongly Filed	9/2/2022
9494			VARDHMAN ESTATES			PETITION IB		here	
	0.400	024040000000000000000000000000000000000	AND DEVELOPERS		100 1 0 -	(IBC)/1044(PB)2			0/0/0000
	9492	0710102086832021/4	UTSAV SECURITIES		IBC under Sec 7	COMPANY		Wrongly Filed	9/2/2022
9495			PRIVATE LIMITED Vs.			PETITION IB		here	
	0.400	074040046070066	VA REALCON PRIVATE		0 00(5)	(IBC)/721(ND)20		W-16 F	0/0/0000
	9493	0710102103732020/1			Sec 60(5)	INTERLOCUTO		Welfare Fee	9/2/2022
9496			CHAUHAN Vs. MUKUL			RY		stamp and Court	
			KUMAR			APPLICATION		Fee stamp	

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	9494		M/S HIMANSHU DYEING	5	Sec 60(5)	INTERLOCUTO		Welfare Fee	9/2/2022
9497	3434	07 10 102 10 400202071	MILLS Vs. MUKUL		000 00(0)	RY		stamp and Court	JI LULL
0 101			KUMAR			APPLICATION		Fee stamp	
	9495	0710102155612019/2	SAHAL FOOD PRODUCTS		Sec. 241(1)	COMPANY		True Copy sign	9/2/2022
	3433		PRIVATE LIMITED Vs.		Sec. 241(1)	PETITION		msising in the	31212022
9498		3	RANCY CONSTRUCTION			(COMPANIES		Judgment	
						,		-	
	9496		PRIVATE LIMITED		IDC Under Coc 0	ACT)/170(ND)20 COMPANY		document	0/0/0000
	9496	0710102166272019/1	JONES LANG LASELLE		IBC Under Sec 9			Documents not	9/2/2022
9499			BUILDING OPERATIONS			PETITION IB		opening in DMS,	
9499			PRIVATE LIMITED Vs.			(IBC)/3507(ND)2		some Technical	
			SARE FACILITIES			019		error has	
			GURGAON SERVICES					happened	
	9497		JONES LANG LASELLE		IBC Under Sec 9	COMPANY		Documents not	9/2/2022
		8	BUILDING OPERATIONS			PETITION IB		opening in DMS,	
9500			PRIVATE LIMITED Vs.			(IBC)/3507(ND)2		some Technical	
			SARE FACILITIES			019		error has	
			GURGAON SERVICES					happened	
	9498	0710102166272019/1	JONES LANG LASELLE		IBC Under Sec 9	COMPANY		Documents not	9/2/2022
		9	BUILDING OPERATIONS			PETITION IB		opening in DMS,	
9501			PRIVATE LIMITED Vs.			(IBC)/3507(ND)2		some Technical	
			SARE FACILITIES			019		error has	
			GURGAON SERVICES					happened	
	9499	0710102424522018/3	SANJEEV MEMORIAL		IBC under Sec 7	COMPANY		Documents not	9/2/2022
9502		0	FOUNDATION Vs.			PETITION IB		opening in DMS,	
9302			KAMRUP HOUSING			(IBC)/936(PB)20		some Technical	
			PROJECTS PRIVATE			18		error has	
	9500	0710120009772018/1	HOLY-LAND MARKETING		IBC Under Sec 9	COMPANY		Affidavit Date	9/2/2022
9503		0	PVT LTD Vs. LAKSH			PETITION IB		msising	
			FOODS PVT LTD			(IBC)/1181(ND)2		_	
	9501	0710200410722018/2	REFFLES EDUCATION		Application under	COMPANY		True Copy sign	9/2/2022
			INVESTMENT INDIA PVT		any other	PETITION		msising in Pages	
			LTD. Vs. M/S. EDUCOMP-		provisions	(COMPANIES		21 to 160	
9504			RAFFLES HIGHER			ACT)/79(ND)201		according to PDF	
			EDUCATION LTD.			6		in Vol 1, True	
								Copy sign	
								missing in Pages	
	9502	0710200413982017/3	DEVARATA DASA @		Sec. 241(1),Sec.	COMPANY		Case Title, Case	9/2/2022
			DWIGHT GARY GIBBS Vs.		242(4)	PETITION		Number, Case	
9505			M/S GOPAL FABRICS PVT		, ,	(COMPANIES		Name and Index	
			LTD			ACT)/238(ND)20		All Four are	
	9503		PRAWIN CHARAN DWARY		Sec 33(1) (b) (i) to	INTERLOCUTO		Need to File in IA	10/2/2022
9506			Vs. JIA LAL KISHORI LAL		(iii) r/w Sec 33(3)	RY			
			P.L.		, 555 55(5)	APPLICATION			
	9504		PRAWIN CHARAN DWARY		Sec 33(1) (b) (i) to	INTERLOCUTO		Need to File in IA	10/2/2022
9507	3007	J. 10 102020022020/J	Vs. JIA LAL KISHORI LAL		(iii) r/w Sec 33(3)	RY		I I I I I I I I I I I I I I I I I I I	
,,,,,			P.L.		() 1/11 060 00(0)	APPLICATION			
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9508	9505	0710102027822021/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLIGY PRIVATE LIMITED & ORS.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/199(ND)20 21		Oppostile msising, Page 12 and 17 according to PDF Filed in another	10/2/2022
9509	9506		SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 10 to 17	10/2/2022
9510	9507		SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 11 to 18	10/2/2022
9511	9508	0710102069512021/3	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 10 to 17	10/2/2022
9512	9509	0710102069512021/4	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 10 to 17	10/2/2022
9513	9510		SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234			True Copy sign msising in Pages 11 to 18	10/2/2022
9514	9511	0710102069512021/6	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234			True Copy sign msising in Pages 13 to 25	10/2/2022
9515	9512	0710102069512021/7	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 10 to 17	10/2/2022
9516	9513		SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 11 to 18	10/2/2022
9517	9514	0710102069512021/9	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATIO		True Copy sign msising in Pages 17 to 56	10/2/2022
9518	9515	0710102072092021/2	SUMAN ARORA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTO RY APPLICATION		Welfare Fee stamp and Court Fee stamp	10/2/2022
9519	9516	0710102083382021/1	RITA GUPTA Vs. MR. INDER PAL SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY APPLICATION		Wrongly Filed here	10/2/2022
9520	9517		L&T FINANCE LIMITED Vs. COAST TOWN PLANNERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/777(ND)20		Affidavit Back date	10/2/2022
9521	9518		YES BANK LIMITED Vs. HINDUSTAN THERMALPROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/78(ND)202 2		True Copy sign msising in the Case Law document	10/2/2022

	Α	В	С	D	Е	F	G	Н	I
	9519	0710102094432021/1	RUDRA BUILDWELL		IBC Under Sec 9	COMPANY		Memorandum of	12/2/2022
			CONSTRUCTIONS			PETITION IB		appearance	
22			PRIVATELIMITED Vs. PSA			(IBC)/11(ND)202		should be filed in	
			IMPEX PRIVATE LIMITED			2		separate	
								miscellaneous	
23	9520	0710102107362020/1	SATVIR SINGH GULIA Vs.		IBC Under Sec 9	COMPANY		E-stamp msising	13-02-2022
			M/S EMAAR MGF LAND			PETITION IB			
	9521	0710200432722018/33	WORXPACE CONSULTING		IBC Under Sec 9	COMPANY		Vakalatnama	13-02-2022
			PVT. LTD. Vs. IREO			PETITION IB		Missing in the	
24			FIVERIVER PVT. LTD.			(IBC)/408(ND)20		Index, Welfare	
						18		Fee stamp and	
								COurt Fee stamp	
	9522	0710120005622018/46	SWASTIK INTERCHEM		IBC Under Sec 9	COMPANY		Wrong	13-02-2022
525			PVT. LTD. Vs. A M VINYT			PETITION IB		documents filed	
			PVT. LTD.			(IBC)/1005(ND)2			
	9523		UNION OF INDIA Vs. SH.		Sec 241 (2)	COMPANY		Wrongly Filed	14-02-2022
526		4	SUMAN CHADHA			PETITION		here	
						(COMPANIES			
	9524		ICONS PROJECTS INDIA		IBC under Sec 7	COMPANY		Welfare Fee	11/2/2022
527			PRIVATE LIMITED Vs.			PETITION IB		stamp and Court	
			SHIPRA ESTATES			(IBC)/434(ND)20		Fee stamp	
			LIMITED			21		msising in	
	9525	0710102053662021/2	INTERACTIVE		IBC under Sec 7	COMPANY		Welfare Fee	12/2/2022
528			COMMUNICATION			PETITION IB		stamp and Court	
0_0			SERVICE (INDIA) PRIVATE			(IBC)/418(ND)20		Fee stamp	
			LIMITED Vs. SHIPRA			21		msising in	
	9526		SANDEEP KR BHATT Vs.		Sec 60(5)	INTERLOCUTO		Welfare Fee	12/2/2022
		9	PROACTIVE PLAST PVT			RY		stamp and Court	
529			LTD			APPLICATION		Fee stamp	
						(I.B.C)/2782(ND)		msising in	
						2020		Vakalatnama,	
	9527		PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		English	11/2/2022
		5	Vs. RATHI ISPAT LIMITED			PETITION IB		Translation of	
						(IBC)/558(ND)20		Vakalatnama	
530						19		missing, Welfare	
								Fee stamp and	
								Court Fee stamp	
								msising in	
	9528	0710102000632022/1			Section 95(1)	COMPANY		Case Title, Case	15-02-2022
531			THROUGH DEEPAK			PETITION IB		Number, Case	
			MITTAL Vs. PREMJIT			(IBC)/87(ND)202		name, Index All	
			SINGH CHADHA			2		four are msising	
	9529		ANIL GHAI Vs. GHAI		Application under			Index missing	15-02-2022
532			HOUSING		any other	PETITION			
					provisions	(COMPANIES			
	9530	0710102086662021/1	SHRILL INVESTMENTS		IBC under Sec 7	COMPANY		Court Fee stamp	16-02-2022
533			LIMITED Vs. INDO			PETITION IB		missing in	
			INTERNATIONAL			(IBC)/720(ND)20		Vakalatnama,	
			TOBACCO LIMITED			21		Proof of service	

	Α	В	С	D	E	F	G	Н	ı
	9531	0710102009072022/1			Sec 60(5)	INTERLOCUTO		file as a fresh	22/02/2022
34			DRISHTI INDIA LIMITED			RY		application	
			_		_	APPLICATION			
	9532	0710102064902020/2			Sec 60(5)	INTERLOCUTO		file as a fresh	22/02/2022
35			PUNJABI ACCESSORIEZZ			RY		application	
			PRIVATE LIMITED			APPLICATION			
	9533	0710102010482022/1	SIEMENS FINANCIAL		Rule 11 of NCLT,	INTERLOCUTO		index and pages	22/02/2022
			SERVICES PVT. LTD Vs.		2016	RY		no missing ,	
			RAKESH SAXENA			APPLICATION		stamp paper	
36			(PERSONAL GUARANTOR			(I.B.C)/641(PB)2		affidavit missing	
			AND EX-DIRECTOR OF			022		if you file	
			DURHA VITRAK PRIVATE					annexure pls true	
			LIMITED)					copy and sign	
	9534	0710102012532020/1	THOMAS AND COMPANY		IBC Under Sec 9	COMPANY		wrong filing,	22/02/2022
527		1	PVT LIMITED Vs. THAPAR			PETITION IB		you filed petition	
537			BUILDERS PVT LIMITED			(IBC)/494(ND)20		in the document	
						20		please file with	
-00	9535	0710102081672021/1	KEYA SEN MITRA Vs.		IBC under Sec 7	COMPANY		need to file	12/1/2022
538			RISE PROJECTS PRIVATE			PETITION IB		saperate and	
	9536	0710102086662021/1	SHRILL INVESTMENTS		IBC under Sec 7	COMPANY		Court Fee stamp	16/02/2022
			LIMITED Vs. INDO			PETITION IB		msising in	
539			INTERNATIONAL			(IBC)/720(ND)20		Vakalatnama	
			TOBACCO LIMITED			21			
	9537	0710102087502021/1			Sec 60(5)	INTERLOCUTO		welfare missing	22/02/2022
540			DEVENDRA SINGH			RY			
						APPLICATION			
	9538	0710102071912021/1	SRC REALTORS PVT .LTD		Sec. 241(1),Sec.	COMPANY		true copy sign	22/02/2022
541			Vs. GANGA KABERI		242(4)	PETITION		missed on	
						(COMPANIES		annexures	
- 40	9539	0710102039022021/2	IFCI Vs. ACCIL		IBC under Sec 7	COMPANY		Stamp paper	22/02/2022
542			HOSPITALITY PRIVATE			PETITION IB		missing	
	9540	0710102057192021/2	GOEL SPONGE PVT LTD		Sec. 230-232, Sec	CA(A) MERGER		Page no missing	4/2/2022
543			Vs.		234	AND		on every pages	
						AMALGAMATIO			
	9541	0710102064282021/1	UNION OF INDIA Vs. SH.		Sec 241 (2)	COMPANY		stamp paper and	22/02/2022
544		5	SUMAN CHADHA		()	PETITION		afffidavit missing	
						(COMPANIES			
	9542	0710102064282021/1	UNION OF INDIA Vs. SH.		Sec 241 (2)	COMPANY		stamp paper and	22/02/2022
545		6	SUMAN CHADHA		()	PETITION		afffidavit missing	
						(COMPANIES			
	9543	0710102064282021/1	UNION OF INDIA Vs. SH.		Sec 241 (2)	COMPANY		stamp paper and	22/02/2022
546		7	SUMAN CHADHA		- '-'	PETITION		afffidavit missing	
						(COMPANIES			
	9544	0710102064892021/1	ABHISHEK JAIN Vs.		Rule 11 of NCLT	INTERLOCATO		wrong filing	22/02/2022
547			PUERTO LIFE SCIENCES			RY		please file as an	
			PRIVATE LIMITED			APPLICATION(application with	
	9545	0710102079902021/3	EMTA COAL LIMITED Vs.		Rule16(d),NCLT	TRANSFER		pls sign reply	22/02/2022
548	JU-10	J. 1010207000202170	PUNJAB STATE POWER		Rules,2016	PETITION(COM		pages and stamp	
					114103,2010	,		1. •	
			CORPORATION LIMITED			PANIES		paper missing	

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	9546		MUKESH GUPTA Vs.		Sec 66(1)	INTERLOCUTO		need to file in	10/1/2022
9549	3040	07 10 102 10302202070	PARESH RASTOGI		000 00(1)	RY		one pdf	10/1/2022
00.0			I AREON RADIOGI			APPLICATION		one par	
	9547	0710200401452016/2	SUBHASH CHANDER		Application under	COMPANY		need to file in	22/02/2022
	0041	9	MANOCHA Vs.		any other	PETITION		one pdf	
9550			COLUMBUS PREMIER		provisions	(COMPANIES		one par	
			SHOES PRIVATE LIMITED		providence	ACT)/86(ND)201			
	9548	0710200401462016/3	SUBHASH MANOCHA Vs.		Sec. 241(1),Sec.	COMPANY		need to file in	22/02/2022
9551	00.0	0	COLUMBUS MARKETING		242(4)	PETITION		one pdf	
			PRIVATE LIMITED		(· /	(COMPANIES		one par	
	9549	0710200401472016/3	SUBHASH MANOCHA Vs.		Sec. 241(1),Sec.	COMPANY		need to file in	22/02/2022
9552		1	GALAXY SPORTS SHOE		242(4)	PETITION		one pdf	
			CO. PRIVATE LIMITED		(-)	(COMPANIES			
	9550	0710200401472016/3	SUBHASH MANOCHA Vs.		Sec. 241(1),Sec.	COMPANY		need to file in	22/02/2022
9553		2	GALAXY SPORTS SHOE		242(4)	PETITION		one pdf	
			CO. PRIVATE LIMITED		(-)	(COMPANIES			
	9551	0710200401472016/3	SUBHASH MANOCHA Vs.		Sec. 241(1),Sec.	COMPANY		need to file in	22/02/2022
9554		3	GALAXY SPORTS SHOE		242(4)	PETITION		one pdf	
			CO. PRIVATE LIMITED			(COMPANIES			
	9552	0710200401482016/3	SUBHASH MANOCHA Vs.		Sec. 241(1),Sec.	COMPANY		need to file in	22/02/2022
9555		2	COLUMBUS		242(4)	PETITION		one pdf	
			INTERNATIONAL SHOES			(COMPANIES		•	
	9553	0710200401482016/3	SUBHASH MANOCHA Vs.		Sec. 241(1),Sec.	COMPANY		need to file in	22/02/2022
9556		3	COLUMBUS		242(4)	PETITION		one pdf	
			INTERNATIONAL SHOES			(COMPANIES			
	9554	0710102090852020/2	ANIL KASHYAP Vs. DELHI		Sec. 241(1),Sec.	COMPANY		Incomplete	22/02/2022
9557			GOLF HOUSE INDIA		242(4)	PETITION		documents Filed	
			PRIVATE LIMITED			(COMPANIES			
	9555	0710102082862021/1	RAHUL SHARMA Vs.		Sec 60(5)	INTERLOCUTO		upload again	22/02/2022
9558			RABINDRA KUMAR			RY			
			MINTRI			APPLICATION			
	9556	0710102089242021/2	ANITA ANEJA Vs. M/S		Sec 60(5)	INTERLOCUTO		blank page not	22/02/2022
9559			KINDLE INFRAHEIGHTS			RY		upload	
			PVT LTD			APPLICATION			
	9557		SOLITAIRE CAPITAL		Sec. 241(1)	COMPANY		page 10 to 13 not	22/02/2022
9560		0	INDIA AND ANOTHER Vs.			PETITION		clear	
			VIPUL SEZ DEVELOPERS			(COMPANIES			
			PVT LTD AND OTHERS			ACT)/94(ND)201			
	9558	0710102115612020/8	KRISHAN VRIND JAIN Vs.			INTERLOCUTO		True copy and	22/02/2022
9561			MAHESH KUMAR SINGH		44 (1)	RY		sign missing	
						APPLICATION			
	9559	0710102165882019/7	WOODPECKERS INDIA		IBC Under Sec 9	COMPANY		true copy sign	22/02/2022
9562			PRIVATE LIMITED Vs. MK			PETITION IB		missing	
			FURNCRAFT PRIVATE			(IBC)/3455(ND)2			
			LIMITED			019			00/00/000
	9560	0/10102004752022/1	ASHWANI KUMAR Vs.		Application under	INTERLOCUTO		index missing	22/02/2022
9563			MAHENDER KUMAR DHIR		any other	RY			
					provisions - IBC	APPLICATION			

	Α	В	С	D	Е	F	G	Н	I
564	9561	0710102004782022/1	ASHWANI KUMAR Vs. MAHENDER KUMAR DHIR		Application under any other	INTERLOCUTO RY		document incomplete	22/02/2022
					provisions - IBC	APPLICATION			
	9562	0710102034712021/3	DEVA SHREE		IBC under Sec 7	COMPANY		True Copy sign	22/02/2022
	0002	07 10 10 200 47 1202 170	DEVELOPERS PRIVATE		ibo undor oco r	PETITION IB		missing in Pages	22/02/2022
			LIMITED Vs. M/S ARAVALI			(IBC)/267(PB)20		21 to 37	
565			CYLINDERS PRIVATE			21		according to	
			LIMITED			21		PDF, Welfare Fee	
			LIMITED					stamp and Court	
	0562	0740402005262024/2	YES BANK LIMITED Vs.		Cootion OF(4)	COMPANY		•	22/02/2022
566	9563	0/10102095262021/3	MAHENDRA KUMAR		Section 95(1)	PETITION IB		stamp paper	22/02/2022
	0504	074040000500004044			IDO Hardan Orac O			affidavit missed	00/00/0000
-07	9564		SWASTIK INTERCHEM		IBC Under Sec 9	COMPANY		55 to	22/02/2022
567		5	PVT. LTD. Vs. A M VINYT			PETITION IB		57,89,117,131,	
			PVT. LTD.			(IBC)/1005(ND)2		not clear	
	9565	0710200432722018/3	WORXPACE CONSULTING		IBC Under Sec 9	COMPANY		Proof of service	22/02/2022
		4	PVT. LTD. Vs. IREO			PETITION IB		pdf not attached	
9568			FIVERIVER PVT. LTD.			(IBC)/408(ND)20		please proper	
						18		service with the	
								respondent and	
	9566	0710102002502019/9	AJIT SHRIVASTAVA &		IBC under Sec 7	COMPANY		True copy missed	22/02/2022
9569			ORS. Vs. GAYATRI			PETITION IB			
			HOSPITALITY AND			(IBC)/288(PB)20			
	9567	0710102007922021/1	PRADEEP KUMAR ARORA		Sec 60(5)	INTERLOCUTO		index , page no,	22/02/2022
9570			Vs. INCOME TAX		. ,	RY		stamp paper	
			DEPARTMENT			APPLICATION		missing	
	9568	0710102009442021/1	SHALINI KHURANA Vs.		Sec. 241(1),Sec.	COMPANY		stamp paper	22/02/2022
9571			JNR HOTELS PRIVATE		242(4),Rule 11 of	PETITION		missing and pls	
			LIMITED		NCLT	(COMPANIES		separate filing	
	9569	0710102091582021/2			Sec. 230-232 -	CP(AA)		Incomplete	22/02/2022
9572		0.10102001002021/2	CONSOLIDATED PVT.LTD.		Second Motion	MERGER AND		document filed	
			Vs. CHITRANJAN GUPTA		Goodiia iiiotioii	AMALGAMATIO			
	9570	0710102001992019/9	WACKER CHEMIE AG Vs.		IBC Under Sec 9	COMPANY		stamp paper	22/02/2022
9573	3370	07 10 10 200 13 3 20 13/3	MCCOY SILICONES LTD.		ibo onder dec 3	PETITION IB		missing	ZZIOZIZOZZ
	9571	0740200442022047/4	S.E. INVESTMENTS LTD.		IBC under Sec 7	COMPANY		application file as	24/04/2022
9574	3371	8	Vs. M/S SONI REALTORS		ibe under sec /	PETITION IB		fresh	21/01/2022
7574		0	PVT. LTD.			(IBC)/609(ND)20		liesii	
	9572	0740402054242024/2	HEWLETT PACKARD		IBC under Sec 7	COMPANY		page 10 not clear	22/02/2022
	9912	07 10 102051312021/2			ibc under sec /				22/02/2022
9575			FINANCIAL SERVICES			PETITION IB		stamp paper	
			(INDIA) PRIVATE LIMITED			(IBC)/404(ND)20		missed	
			Vs. VAYAM			21			22/22/22
	9573	0710102030892021/8	INDIABULLS HOUSING		IBC under Sec 7	COMPANY		please file with	22/02/2022
576			FINANCE LIMITED Vs.			PETITION IB		the format of	
			SHIPRA ESTATE LIMITED			(IBC)/247(ND)20		NCLT and index	
	9574	0710102089462021/1			Sec. 241(1),Sec.	COMPANY		117 to 140,not	22/02/2022
577			REALTECH		242(4)	PETITION		clear	
			MAINTENANCE SERVICES			(COMPANIES			
	9575	0710102089462021/2			Sec. 241(1),Sec.	COMPANY		court fees	22/02/2022
9578			REALTECH		242(4)	PETITION		welfare missed	
			MAINTENANCE SERVICES			(COMPANIES			

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9579	9576	0710102008852022/1	SUMAN VIJAY GUPTA Vs.		Rule16(d),NCLT	TRANSFER		DOCUMENT	22/02/2022
9319			STATE BANK OF INDIA		Rules,2016 IBC	PETITION		INCOMPLETE	
	9577	0710102026062020/6	RAJNI MITTAL Vs. JYOTI		Sec. 241(1),Sec.	COMPANY		10 12 NEED TO	22/02/2022
9580			SWARUP MITTAL		242(4)	PETITION		TRANSLATE	
3300			BUILDERS AND			(COMPANIES			
			CONTRACTORS PRIVATE			ACT)/145(ND)20			
	9578	0710102020112021/3	SUPERTECH FINANCIAL		IBC under Sec 7	COMPANY		Need to File in IA	22/02/2022
9581			SERVICES			PETITION IB			
9301			PRIVATELIMITED Vs.			(IBC)/189(PB)20			
			MHG LAND STOCKIST			21			
	9579	0710102020132021/3	SARASWATI SECURITIES		IBC under Sec 7	COMPANY		Need to File in IA	22/02/2022
9582			PRIVATE LIMITED Vs.			PETITION IB			
3302			MHG LAND STOCKIST			(IBC)/184(PB)20			
			PRIVATE LIMITED			21			
	9580	0710102020142021/3	STARLIGHT HOLDINGS		IBC under Sec 7	COMPANY		Need to File in IA	22/02/2022
9583			PRIVATE LIMITED Vs.			PETITION IB			
9000			MHG LAND STOCKIST			(IBC)/183(PB)20			
			PRIVATE LIMITED			21			
	9581	0710102020162021/4	SAFEGUARD FINANCE		IBC under Sec 7	COMPANY		Need to File in IA	22/02/2022
9584			LIMITED Vs. MHG LAND			PETITION IB			
			STOCKIST PRIVATE			(IBC)/182(PB)20			
9585	9582	0710102028192021/3	R S INFRA Vs. R P		IBC Under Sec 9	COMPANY		5,6 not clear	22/02/2022
9505			INFRAVENTURE PVT. LTD.			PETITION IB			
	9583	0710102090522021/1	PURUSHOTTAM DAS		IBC Under Sec 9	COMPANY		file as a fresh	22/02/2022
			NIRANJAN LAL Vs.			PETITION IB		application	
9586			KNITCRAFT APPARELS			(IBC)/39(ND)202			
			INTERNATIONAL PRIVATE			2			
			LIMITED						
	9584	0710102002312020/7	ASHTECH BUILDEPRO		IBC Under Sec 9	COMPANY		file as a fresh	22/02/2022
9587			INDIA PVT LTD Vs. SUN			PETITION IB		application	
9301			GANGA CONSTRUCTION			(IBC)/285(ND)20			
			CO. PVT LTD			20			
	9585	0710102047132021/1	PENTA TRAVELS (INDIA)		Sec 60(5)	INTERLOCUTO		Amount Not Clear	22/02/2022
9588			PVT. LTD. Vs. AJIT			RY		, all docs	
			GYANCHAND JAIN			APPLICATION			
	9586	0710102050712021/2	INGRAM MICRO INDIA		IBC Under Sec 9	COMPANY		pls merge with	9/2/2022
9589			PRIVATE LIMITED Vs.			PETITION IB		index in one	
3003			EDIQUE SOLUTIONS			(IBC)/422(ND)20		volume	
			PRIVATE LIMITED			21			
	9587	0710102036092020/3	UNION OF INDIA Vs.		Sec 241 (2)	COMPANY		INDEX MISSING	22/02/2022
9590		8	DELHI GYMKHANA CLUB			PETITION			
			LIMITED			(COMPANIES			
9591	9588	0710102036202020/2	ICICI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		NEED TO FILE IN	22/02/2022
1 600		7	ESSAR POWER M.P			PETITION IB		ONE PDF	
9592	9589	0710102036202020/2	ICICI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		NEED TO FILE IN	22/02/2022
		8	ESSAR POWER M.P			PETITION IB		ONE PDF	
2503	9590	0710102036202020/2	ICICI BANK LIMITED Vs.		IBC under Sec 7	COMPANY		NEED TO FILE IN	22/02/2022
5083		9	ESSAR POWER M.P			PETITION IB		ONE PDF	

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	9591	0710102039752021/2		ט	Section 95(1)	COMPANY	G	NEED TO FILE	22/02/2022
	3031	01 10 102039152021/2	RECONSTRUCTION PVT		360001 33(1)	PETITION IB		APPLICATION	2210212022
								APPLICATION	
0504			LTD Vs. BHARTI JAIN			(IBC)/449(PB)20			
9594			PERSONAL GUARANTOR			21			
			OF M/S NOIDA						
			SOFTWARE						
			TECHNOLOGY PARK LTD						
	9592	0710102039752021/3			Section 95(1)	COMPANY		NEED TO FILE	22/02/2022
			RECONSTRUCTION PVT			PETITION IB		APPLICATION	
			LTD Vs. BHARTI JAIN			(IBC)/449(PB)20			
9595			PERSONAL GUARANTOR			21			
			OF M/S NOIDA						
			SOFTWARE						
			TECHNOLOGY PARK LTD						
l	9593		PARAMJIT SINGH SAINI		IBC under Sec 7	COMPANY		E-stamp msising	22/02/2022
9596		25	Vs. PUMA REALTORS			PETITION IB			
			PRIVATE LIMITED			(IBC)/934(PB)20			
9597	9594	0710102003792019/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		upload proprly	22/02/2022
9591		6	Vs. RATHI ISPAT LIMITED			PETITION IB			
	9595	0710102005562020/2	GOYAL INDUSTRIES Vs.		IBC Under Sec 9	COMPANY		stamp paper	9/12/2021
0500			OLIVER EIGNIEERING			PETITION IB		missed notary	
9598			PVT. LTD.			(IBC)/319(ND)20		missed on	
						21		affidavit court	
	9596	0710102007572022/2	MS. SHRUTI SHARMA Vs.		Sec 60(5)	INTERLOCUTO		upload proprly	22/02/2022
9599			MR. PAWAN KUMAR			RY			
			GARG			APPLICATION			
	9597	0710102053652021/4	ICONS PROJECTS INDIA		IBC under Sec 7	COMPANY		pls file in the	22/02/2022
9600			PRIVATE LIMITED Vs.			PETITION IB		proper format of	
			SHIPRA ESTATES			(IBC)/434(ND)20		NCLT with Index	
	9598	0710102053662021/4			IBC under Sec 7	COMPANY		pls file in the	22/02/2022
			COMMUNICATION			PETITION IB		proper format of	
9601			SERVICE (INDIA) PRIVATE			(IBC)/418(ND)20		NCLT with Index	
			LIMITED Vs. SHIPRA			21		NOET WILLIAM	
	9599	0710102055102021/2	R.S. AJIT SINGH & CO.		Sec 252 (3)	COMPANY		welfare and court	22/02/2022
		J. 10 102000 10202 1/2	PRIVATE LIMITED Vs.		330 202 (0)	APPEAL(COMP		fees missed	
9602			REGISTRAR OF			ANIES		lices illissed	
			COMPANIES NCT OF			ACT)/131(ND)20			
	9600	0710102021792021/9			IBC under Sec 7	COMPANY		Case Number	22/02/2022
9603			OTHERS Vs.		ibo under sec /	PETITION IB		msising	2210212022
5505			DWARKADHIS PROJECTS			(IBC)/317(ND)20		maiamy	
	9601	0710102027582021/1			Sec. 241(1),Sec.	COMPANY		nagos	23/02/2022
9604	3001		INVESTMENTS S.à R.L.		242(4),Section	PETITION		pages 222.225.226.356.	23/02/2022
3004		'						, -, -,,	
	0602	0740402056652024/0	Vs. RATTANINDIA		339,Sec. 244(1)	(COMPANIES		not clear	22/02/2022
	9602	0710102056652021/2			Sec 252 (3)	COMPANY		stamp paper	23/02/2022
9605			HOLDINGS PRIVATE			APPEAL(COMP		missed	
9000			LIMITED Vs. REGISTRAR			ANIES			
			OF COMPANIES NCT OF			ACT)/137(ND)20			
	L	1	DELHI & HARYANA			21			

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	A		-		E	· · · · · · · · · · · · · · · · · · ·	G	•	00/00/0000
	9603	0710102056652021/3			(-)	COMPANY		stamp paper	23/02/2022
0000			HOLDINGS PRIVATE			APPEAL(COMP		missed	
9606			LIMITED Vs. REGISTRAR			ANIES			
			OF COMPANIES NCT OF			ACT)/137(ND)20			
			DELHI & HARYANA			21			
	9604	0710102071892021/4	THAKRAL COMPUTERS			COMPANY		stamp paper	23/02/2022
9607			PRIVATE LIMITED Vs.			PETITION IB		affidavit missed	
3001			PYTHHOS TECHNOLOGY			(IBC)/595(ND)20			
			PRIVATE LIMITED			21			
	9605	0710102077422020/1	GULLIVERS TRAVEL		IBC Under Sec 9	COMPANY		index missed	23/02/2022
0000		2	ASSOCIATES Vs. FORE			PETITION IB			
9608			REPRESENTATIONS &			(IBC)/922(ND)20			
			TRAVEL PVT. LTD.			20			
	9606	0710102082632021/2	UNOX SPA Vs. AMBRO			COMPANY		stamp paper	21/12/2021
9609		J. 10102002021/2	ASIA PRIVATE LIMITED			PETITION IB		missed	
	9607	0710102085822020/1				COMPANY		court fees	23/02/2022
	3001	07 10 102003022020/1	INFRASTRUCTURE		of NCLT,Rule 11 of			welfare missed	25/02/2022
9610			PRIVATE LIMITED Vs.		-	(COMPANIES		wellate Illisseu	
9010			_			`			
			MAGIC EYE DEVELOPERS			ACT)/175(PB)20			
			PRIVATE LIMITED			20			
	9608	0710102091582021/1				CP(AA)		upload properly	23/02/2022
9611			CONSOLIDATED PVT.LTD.			MERGER AND			
			Vs. CHITRANJAN GUPTA			AMALGAMATIO			
	9609	0710102118242019/1	M/S LOGICON			COMPANY		index missed	23/02/2022
9612		0	ENGINEERS PVT LTD Vs.			PETITION IB			
			M/S GOLD PLUS GLASS			(IBC)/2301(ND)2			
	9610	0710102013932021/1	SHIVAM AGRIOILS		IBC under Sec 7	COMPANY		please file in	23/02/2022
		5	PRIVATE LIMITED Vs.			PETITION IB		proper format of	
9613			SHREE KRISHNA			(IBC)/127(ND)20		NCLT with index	
			VANASPATI INDUSTRIES			21		and court fee	
			PRIVATE LIMITED					&	
	9611	0710102066122020/1	SANDEEP KR BHATT Vs.		Sec 60(5)	INTERLOCUTO		court fees	15/02/2022
9614		9	PROACTIVE PLAST PVT		` '	RY		missing	
			LTD			APPLICATION			
	9612	0710102066742020/6	KASHI VISWANATHAN			INTERLOCUTO		Notary back	11/2/2022
			SIVARAMAN Vs. PTC		` '	RY		dated from	
9615			ENGINEERING (INDIA)		` '	APPLICATION		Stamp Paper	
			PVT. LTD. & ORS.			(I.B.C)/3750(ND)		otamp r upor	
	9613	0710102070882020/1				COMPANY		Need to file every	15/12/2021
	0010	5	DISTRIBUTORS PVT LTD		7,Rule 11 of NCLT,			page	10, 12,2021
9616		ľ	Vs. ARENA		·	(IBC)/875(PB)20		h-a	
			SUPERSTRUCTURES PVT			20			
	0614	07404020000020204				INTERLOCUTO		nogoo 27 to 00	22/02/2022
	9614	0710102000982022/1	CHANDRA PRAKASH Vs.		• •			pages 37, to 99	23/02/2022
9617			NAVEEN CHAUDHARI		,	RY		not clear	
						APPLICATION			
	9615	0710102002082022/1	KAMLA BAI JAIN Vs.		` '	INTERLOCUTO		index missed	23/02/2022
9618			SARE GURUGRAM PVT			RY			
			LTD			APPLICATION			

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	9616	0710102003792019/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY	-	12,19,21,22,not	16/02/2022
9619	00.0	5	Vs. RATHI ISPAT LIMITED			PETITION IB		clear 27	10/02/2022
	9617	ļ*	HDFC BANK LTD. Vs.		Sec 60(5)	INTERLOCUTO		file properly	23/02/2022
9620			SHAILENDRA AJMERA		(0)	RY		p. opoy	
			LIQUIDATOR			APPLICATION			
	9618	0710102012242019/3	BIMLA MARU FASHIONS		Sec 60(5)	COMPANY		page 4to 7 not	23/02/2022
9621			PVT. LTD. Vs. YOGESH			APPLICATION(I		clear	
			MAHESHWARI			BC)/333(ND)201			
	9619		PRISTINE FACILITY &		IBC Under Sec 9	COMPANY		index missed	23/02/2022
			MANAGEMENT SERVICES			PETITION IB			
9622			PVT. LTD Vs. VENICE			(IBC)/397(ND)20			
			MAINTENANCE LLP			20			
	9620		GAYATRI STEELS Vs.		IBC Under Sec 9	COMPANY		page 21 missed	23/02/2022
9623			ASPG			PETITION IB		and not clear	
			INFRASTRUCTURES			(IBC)/795(ND)20			
	9621	0710102034992020/8	BRAJ MOHAN RATHORE		Sec. 58(3),Sec.	COMPANY		index missed	23/02/2022
9624			Vs. MAHESH EDIBLE OIL		59,Sec. 241(1),Sec.				
			INDUSTRIES LIMITED		242(4),Sec. 244(1)				
	9622		ROOFS AND CEILINGS (I)		IBC Under Sec 9	COMPANY		Notary msising in	23/02/2022
9625			PVT. LTD Vs. DUGAL			PETITION IB		E-stamp and	
			ASSOCIATES PVT. LTD			(IBC)/1581(ND)2		Affidavit Back	
	9623	0710102055902021/4	MOHD NAZIM KHAN (Sec 60(5)	INTERLOCUTO		stamp paper	23/02/2022
			APPL 60(5)(B) _ BRASSCO			RY		affidavit missed	
9626			ENG_INDIGLOBAL) Vs.			APPLICATION			
			BRASSCO ENGINEERING			(I.B.C)/3502(ND)			
			LIMITED AND OTHERS			2021			
	9624	0710102074812021/2	SUNSOFT		Sec 252 (3)	COMPANY		stamp paper	23/02/2022
0007			INFRASTRUCTURE		. ,	APPEAL(COMP		missed	
9627			PRIVATE LIMITED Vs.			ANIES			
			REGISTRAR OF			ACT)/133(ND)20			
	9625	0710102076572021/1	RASHTRIYA POLYMERS &		IBC Under Sec 9	COMPANY		1 to 11 page	23/02/2022
9628			SOLVENTS Vs. KANODIA			PETITION IB		numbering	
			TECHNOPLAST LIMITED			(IBC)/656(ND)20		missed	
	9626	0710102007522022/1	SHYAM ARORA Vs. M/S.		Sec 60(5)	INTERLOCUTO		Wrongly Filed	23/02/2022
9629			DATACORP TRAFFIC PVT.			RY		here	
			LTD.			APPLICATION			
	9627	0710102033952021/5	PREET SHUTTERING		IBC Under Sec 9	COMPANY		E-stamp msising	23/02/2022
9630			STORE Vs. MI			PETITION IB			
			BUILDTECH PRIVATE			(IBC)/300(ND)20			
· <u>-</u>	9628	0710102045282021/6	HEMA ENGINEERING		Sec. 45 (1)	INTERLOCUTO		True Copy sign	23/02/2022
9631			INDUSTRIES LIMITED Vs.			RY		missing in Pages	
<i>3</i> 03 I			APRAV SPACE			APPLICATION		21 to 31	
			SOLUTIONS LLP			(I.B.C)/3453(ND)		according to PDF	
	9629	0710102084422021/1	UTSAV SECURITIES		Application under	INTERLOCUTO		Welfare missing	23/02/2022
9632			PRIVATE LIMITED Vs.		any other	RY			
3032			S.K.P.J. INVESTMENT		provisions - IBC	APPLICATION			
			AND FINANCE PVT. LTD.			(I.B.C)/5434(ND)			

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	A 9630		VISHNOO MITTAL Vs.	U		COMPANY	G		23/02/2022
9633	9630	0710102005242019/1			Sec 60(5)			Stamp paper	23/02/2022
9033			NAVEEN KUMAR JAIN			APPLICATION(I		missing	
	0004	0740400000400004/4	TRANS OF ORE TEXTUES		A I! 4!	BC)/607A(ND)20		Malfana miaalaan	00/00/0000
9634	9631	0/10102086422021/1	TRANS GLOBE TEXTILES		Application under	INTERLOCUTO		Welfare missing	23/02/2022
9034			LIMITED Vs.		any other	RY			
			DESTINATION TEXOFAB		provisions - IBC	APPLICATION			
	9632	0710102400532010/2			Application under	COMPANY		some annexure	23/02/2022
9635			GUPTA & ANOTHER Vs.		any other	PETITION		pages are cut	
			SABINA WOOLEN MILLS		provisions	(COMPANIES		from left side	
			PVT. LTD.& ORS			ACT)/21(ND)201			
	9633		PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Pages 169, 171,	2/3/2022
		3	Vs. TRISTAL GLOBAL			PETITION IB		175, 176	
			INFRASTRUCUTRE PVT			(IBC)/429(ND)20		according to PDF	
9636			LTD			19		Not CLear, True	
								Copy sign	
								msising in Pages	
								206 to 217	
	9634	0710200419922018/4	SUNFLAG IRON & STEEL		IBC Under Sec 9	COMPANY		Application not	2/3/2022
9637			CO LTD Vs. RAJAT			PETITION IB		file in Docs	
			WIRES PVT LTD			(IBC)/622(ND)20			
	9635	0710102000422021/2	INDIABULLS HOUSING		Section 95(1)	COMPANY		welfare and court	2/3/2022
9638			FINANCE LIMITED Vs.			PETITION IB		fees missed	
			MOHIT SINGH			(IBC)/58(ND)202			
9639	9636	0710102002372021/2	UNION BANK OF INDIA Vs.		Section 95(1)	COMPANY		True copy sign	2/3/2022
9039			SUSHANT CHHABRA			PETITION IB		missing	
	9637	0710102029032021/1	M/S PRANKIT INDIA		Rule 11 of NCLT,	INTERLOCUTO		page no-/ 50-75	2/3/2022
9640			ENTERPRISES Vs. M/S		2016	RY		receipt not clear	
9040			KANODIA TECHNOPLAST			APPLICATION			
			LTD.			(I.B.C)/1931(ND)			
	9638	0710102065862021/2	ABHIMANYU MITTAL Vs.		IBC Under Sec 9	COMPANY		Stamp paper	2/3/2022
9641			HONEYWELL			PETITION IB		missing	
9041			INTERNATIONAL (INDIA)			(IBC)/535(PB)20		_	
			PRIVATE LIMITED			21			
	9639	0710102067392021/3	ROMA URBAN DREAM		Application under	INTERLOCUTO		Pls file as a	2/3/2022
			PROJECT PRIVATE		any other	RY		proper file with	
0040			LIMITED THROUGH		provisions - IBC	APPLICATION		index	
9642			SURESH GUPTA Vs.			(I.B.C)/4235(ND)			
			GREATER NOIDA			2021			
			INDUSTRIAL						
	9640		GAURANG MAHENDRU		Sec. 241(1),Sec.	COMPANY		Index missing	4/2/2022
9643		0	Vs. LALIT AIRWAYS PVT		242(4),Sec. 244(1)	PETITION			
			LTD		(,,=====(-)	(COMPANIES			
	9641		NIPUN JAIN Vs. GOEL		IBC Under Sec 9	COMPANY		pls attached	2/3/2022
9644			JEWELERY & MART			PETITION IB		welfare 25 rs	
			PRIVATE LIMITED			(IBC)/664(ND)20			
	9642	0710102105662020/2	PANKAJ SABHARWAL &		IBC under Sec 7	COMPANY		pls file proper	9/2/2022
9645			ORS Vs. SUPERTECH			PETITION IB		format	
		1	ONU VS. SUPERIEUR	l	1	I FILLON ID		Indilliat	

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			CREATIVE INFRAHEIGHTS		IBC Under Sec 9	COMPANY	G	Please file as an	2/3/2022
9646	3043		PVT. LTD. Vs. JBK		ibe officer sec 9	PETITION IB		application	2/3/2022
			DEVELOPERS PVT. LTD.			(IBC)/2552(ND)2		аррисаціон	
	9644		M/S. EDELWEISS ASSET		IBC under Sec 7	COMPANY		wrong file please	2/3/2022
		6	RECONSTRUCTION			PETITION IB		file as a IA	
9647			COMPANY LTD. Vs. M/S.			(IBC)/1083(PB)2			
			ADEL LANDMARKS			018			
	9645	0710200432722018/3	WORXPACE CONSULTING		IBC Under Sec 9	COMPANY		page -53 and	2/3/2022
9648		6	PVT. LTD. Vs. IREO			PETITION IB		many pages not	
			FIVERIVER PVT. LTD.			(IBC)/408(ND)20		clear please	
	9646	0710102003132019/1	CHOICE CLOTHING		Rule 11 of NCLT	COMPANY		wrong filing	2/3/2022
9649			COMPANY PVT LTD Vs.			APPLICATION(many application	
			REGISTRAR OF			COMPANIES		file in one	
	9647	0710102006722022/1	BRAHM DATT VERMA Vs.		Rule 11 of NCLT,	INTERLOCUTO		l.	2/3/2022
9650			TERRENCE ALLOYS		2016	RY		application with	
			PRIVATE LIMITED			APPLICATION		fees	
	9648	0710102011012022/1	DIPANJAN DUTTA Vs.		Sec 60(5)	INTERLOCUTO		please file as an	2/3/2022
9651			SARE GURUGRAM PVT			RY		application with	
			LTD			APPLICATION		fees	
	9649	0710102086212021/1	PANKAJ SARAN Vs. EMPI		Sec. 241(1),Sec.	COMPANY		E-stamp msising,	2/3/2022
9652			INNOVATION PARK		242(4)	PETITION		Court Fee stamp	
	0050		PRIVATE LIMITED		IDC under Coo 7	(COMPANIES COMPANY		msising in	28/02/2022
9653	9650	0/1010206/352021/3	INTEC CAPITAL LIMITED Vs. PRIME MOLD PLAST		IBC under Sec 7	PETITION IB		E-stamp and Affidavit both are	28/02/2022
3000			PRIVATE LIMITED			(IBC)/576(ND)20		msisisng	
	9651		RODEMADAN HOLDINGS		Application under	COMPANY		Pages 86, 144	2/3/2022
	3031	07 10 1024003320 13/0	LTD. Vs. M/S.		any other	PETITION		and 145	2/3/2022
9654			INTERNATIONAL TRADE		provisions	(COMPANIES		according to PDF	
			EXPOCENTRE LTD		promotone	ACT)/66(PB)201		Not Clear	
	9652	0710102021812021/1	PUNIT HANDA Vs. MM		Application under	INTERLOCUTO			2/3/2022
9655			AQUA TECHNOLOGIES		any other	RY		application	
			LIMITED		provisions - IBC	APPLICATION		' '	
	9653	0710102025122021/2	ABK CONSULTANTS PVT		Sec. 230-232, Sec	CA(A) MERGER		index misssing	2/3/2022
			LTD Vs. ORIOR		234	AND			
9656			DEVELOPERS AND			AMALGAMATIO			
			INFRASTRUCTURE			N(COMPANIES			
			PRIVATE LIMITED			ACT)/51(ND)202			
	9654	0710102027582021/1			Sec. 241(1),Sec.	COMPANY		page no -124	22/02/2022
9657		1	INVESTMENTS S.à R.L.		242(4),Section	PETITION		blank ,	
			Vs. RATTANINDIA		339,Sec. 244(1)	(COMPANIES			
	9655	0710102036092020/3			Sec 241 (2)	COMPANY		true copy sign	2/3/2022
9658		9	DELHI GYMKHANA CLUB			PETITION		missing	
			LIMITED		2 244 (5)	(COMPANIES			0/0/000
	9656	0710102036092020/4			Sec 241 (2)	COMPANY		true copy sign	2/3/2022
9659		0	DELHI GYMKHANA CLUB			PETITION		missing	
			LIMITED			(COMPANIES			

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9660	9657	0710102054832021/4	ROYAL ENGINEERING CONSULTANCY PRIVATE LIMITED Vs. NEELAM SHARMA		Sec. 241(1),Sec. 245	COMPANY PETITION (COMPANIES ACT)/168(ND)20		index missing	25/02/2022
9661	9658	0710102080852021/3	STATE BANK OF INDIA Vs. MRS BABITA NAYAR		Section 95(1)	COMPANY PETITION IB		please file as an IA	2/3/2022
9662	9659	0710102061502019/7	HARJEET SINGH Vs. ENTERTAINMENT CITY LIMITED.		IBC under Sec 7	COMPANY PETITION IB (IBC)/769(PB)20		Wrongly Filed here	2/3/2022
9663	9660	0710102086212021/1	PANKAJ SARAN Vs. EMPI INNOVATION PARK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		stamp paper cut	
9664	9661	0710102023552021/3	J V RESTAURANT PVT LTD Vs. GIRISH BHATIA & ORS.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTO RY APPLICATION		Need to File in IA	3/3/2022
9665	9662	0710102083592021/3	STATE BANK OF INDIA Vs. RAKESH NAYAR		Section 95(1)	COMPANY PETITION IB		Need to File in IA	3/3/2022
9666	9663	0710102012172020/1 5	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)20		Need to File in IA	3/3/2022
9667	9664	0710102032092020/1	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD		19(2)	INTERLOCUTO RY APPLICATION		Wrongly Filed here	4/2/2022
9668	9665	0710102108912020/5	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/5(PB)2021		Stamp paper missed and true copy missed and many pages not clear please	3/3/2022
9669	9666	0710102001052022/1	TIMES INTERNET LIMITED Vs. M/S SUNTIME ENERGY LTD. & ORS		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO		stamp paper missed	3/3/2022
9670	9667	0710102002372022/1	TORQUS SYSTEMS PRIVATE LIMITED Vs. RENUKA INFRATECH PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES		stamp paper missed	3/3/2022
9671	9668	0710102006232019/5	NASEEM VOHRA Vs. IIHT SYSTEMS LIMITED		IBC Under Sec 9	COMPANY PETITION IB		stamp paper missed	3/3/2022
9672	9669	0710102080852021/5	STATE BANK OF INDIA Vs. MRS BABITA NAYAR		Section 95(1)	COMPANY PETITION IB		index missing	3/3/2022
9673	9670	0710102083592021/5	STATE BANK OF INDIA Vs. RAKESH NAYAR		Section 95(1)	COMPANY PETITION IB		index missing	3/3/2022
9674	9671	0710102130862019/1 5	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2484(ND)2		stamp paper missed	3/3/2022

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	9672	0710102014262021/2	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTO RY		court fees missed and	3/3/2022
375			INFRATECH PRIVATE LIMITED Vs. OSS CONSTRUCTIONS			APPLICATION (I.B.C)/1056(ND) 2021		merge file in one PDF	
676	9673	0710102030382021/4	PRIVATE LIMITED BELGOTEX INDIA PVT. LTD. Vs. PUNEET INDIA		IBC Under Sec 9	COMPANY PETITION IB		index and page	3/3/2022
	9674	0710102061532021/1	GAURAV KATIYAR Vs.		Sec 43(1) r/w Sec	INTERLOCUTO		court fees	3/3/2022
677	3074		OSS CONSTRUCTIONS PRIVATE LIMITED		44 (1)	RY APPLICATION		missed and merge file in one	0/0/2022
678	9675		RISEROSE BUSINESS PRIVATE LIMITED Vs. SPML INFRA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)202		pls attached court order	3/3/2022
679	9676		SAFFRON PROPMART CONSULTANCY PRIVATELIMITED Vs. EUPHORIA SPORTS CITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)202 2		blank paper uploaded	3/3/2022
680	9677		GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY Vs. MR.		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/97(ND)20		blank paper uploaded	3/3/2022
681	9678	0710102003512022/2	SANDEEP GOEL Vs.		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		pls file as an application with fees	3/3/2022
682	9679	0710102018592021/3	SANYOG HEALTHCARE LTD. Vs. INFINITY HEALTH CARE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/545(ND)20		index welfare and court fees missed	3/3/2022
683	9680	0710102008572021/7			Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATIO N(COMPANIES ACT)/33(PB)202			3/3/2022
684	9681		RAJ SOLVENT PRIVATE LTD Vs. INDO LAMINATES PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/247(ND)20		true copy sign missing	3/3/2022
685	9682	0710102702932018/2	STATE BANK OF INDIA Vs. M/S SHAKTI BHOG FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/24(PB)201		Double pagination	3/3/2022
686	9683	0710200001942016/1 0	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		please attached court order	3/3/2022
687	9684	0710102001622020/8	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)20 20		pls attached court order	3/3/2022

	Α	В	С	D	Е	F	G	Н	
	9685		KALIBER ASSOCIATES		IBC under Sec 7	COMPANY	-	court fees 1	3/3/2022
	0000	07 10 10 20 000 12 02 27 2	PRIVATE LIMITED Vs.		ibo anaor oco r	PETITION IB		welfare 5 rs	0/0/2022
9688			ENERGY BUILDING			(IBC)/64(PB)202		misss	
5000			SOLUTIONS			100//04(FD)202		1111333	
			PRIVATELIMITED			2			
	9686	0710102010502021/1			IBC Under Sec 9	COMPANY		Need to file as an	2/2/2022
	9000	07 10 1020 10502021/1	=		IBC Ulider Sec 9	PETITION IB			3/3/2022
9689			INSURANCE					iA	
			CORPORATION(KSURE)			(IBC)/95(PB)202			
			Vs. INDO ALUSYS		0 00(7)	2			0.10.10.00
	9687	0710102078022021/3	BANK OF BARODA Vs.		Sec 60(5)	INTERLOCUTO		E-stamp msising	3/3/2022
9690			SH. ANUJ JAIN IRP OF			RY			
			JAYPEE INFRATECH		_	APPLICATION			
	9688	0710102006912022/2	VISHNOO MITTAL Vs.		Sec 60(5)	INTERLOCUTO		need seprate file	15/02/2022
9691			NAVEEN KUMAR JAIN			RY			
						APPLICATION			
	9689	0710102024772020/4	TARUN AHUJA& ORS Vs.		IBC under Sec 7	COMPANY		True copy sign	3/3/2022
9692			PURI CONSTRUCTION			PETITION IB		missing and vol-	
			PRIVATE LIMITED			(IBC)/755(PB)20		2 index missing	
	9690	0710102028642020/5	T&D HOSPITALITY INDIA		IBC Under Sec 9	COMPANY		Need to File in IA	28/02/2022
9693			LLP Vs. EXPLO MEDIA			PETITION IB			
			PRIVATE LIMITED			(IBC)/689(ND)20			
	9691	0710102036312021/3	ENDLESS SERVICES		IBC under Sec 7	COMPANY		Page 40	28/02/2022
			PRIVATE LIMITED Vs.			PETITION IB		according to PDF	
			KDP INFRASTRUCTURE			(IBC)/419(ND)20		Not Clear, Pages	
9694			PRIVATE LIMITED			21		60,62,64,66,67,70,	
								120 to 123 are in	
								Hindi;it should be	
								in English, True	
	9692	0710102040172021/3	INCOME TAX OFFICER		Sec 252 (1) - By	COMPANY		E-stamp msising,	28/02/2022
			WARD 18(3) Vs.		Government Body			Service to both	
9695			REGISTRAR OF		,	ANIES		the parties	
			COMPANIES			ACT)/105(ND)20		msising, Court	
			3 3 7 2			21		Fee stamp	
	9693	0710102055732021/1	RUDRA BUILDWELL		IBC Under Sec 9	COMPANY		Vakalatnama	28/02/2022
			CONSTRUCTION PVT LTD			PETITION IB		document to be	
9696			Vs. NIVAS PROMOTERS			(IBC)/700(PB)20		filed in separate	
			PVT LTD			21		miscellaneous	
	9694	0710102059942021/4	STATE BANK OF INDIA Vs.		Section 95(1)	COMPANY		Not Found	28/02/2022
9697	9694		ASHUTOSH MAHINDRU		Section 33(1)	PETITION IB		Not i ouila	ZOIOZIZOZZ
	9695		STATE BANK OF INDIA		Section 95(1)	COMPANY		Not Found	28/02/2022
	3033	07 10 1020002 1202 1/4	STRESSED ASSET		33(1)	PETITION IB		NOC I OUILU	2010212022
9698			MANAGEMENT BRANCH I						
			=			(IBC)/715(PB)20			
	0000	074040000055000414	Vs. ATUL MAHINDRU		Continu 05(4)	21		Notome well-size :	20/02/2022
	9696	0710102060552021/4	STATE BANK OF INDIA		Section 95(1)	COMPANY		Notary missing in	28/02/2022
9699			STRESSED ASSET			PETITION IB		E-stamp, Triple	
			MANAGEMENT BRANCH I			(IBC)/716(PB)20		date in Affidavit	
			Vs. ASHISH MAHINDRU			21		<u> </u>	

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700	9697		THAKRAL COMPUTERS PRIVATE LIMITED Vs. PYTHHOS TECHNOLOGY	IBC Under Sec 9	COMPANY PETITION IB (IBC)/595(ND)20		Need to File in IA	28/02/2022
			PRIVATE LIMITED		21			
	9698	0710102059942021/5	STATE BANK OF INDIA Vs.	Section 95(1)	COMPANY		True Copy sign	3/3/2022
			ASHUTOSH MAHINDRU		PETITION IB		msising in the	
701					(IBC)/714(PB)20		Note document,	
701					21		Judgment	
							document to be	
							filed in separate	
	9699	0710102060212021/5	STATE BANK OF INDIA	Section 95(1)	COMPANY		True Copy sign	3/3/2022
			STRESSED ASSET		PETITION IB		msising in the	
702			MANAGEMENT BRANCH I		(IBC)/715(PB)20		Note document,	
			Vs. ATUL MAHINDRU		21		Judgment	
							document to be	
							filed in separate	
	9700	0710102060552021/5	STATE BANK OF INDIA	Section 95(1)	COMPANY		True Copy sign	3/3/2022
			STRESSED ASSET		PETITION IB		msising in the	
9703			MANAGEMENT BRANCH I		(IBC)/716(PB)20		Note document,	
			Vs. ASHISH MAHINDRU		21		Judgment	
							document to be	
							filed in separate	
	9701		SHASHI BAGGA Vs. EAST	Application under			Page 2 according	4/3/2022
9704			BENGAL INVESTMENTS	any other	APPLICATION(to PDF Not	
			PRIVATE LIMITED	provisions	COMPANIES		properly filed	
	9702	0710102104542019/4	PIONEER FORMWORK	IBC Under Sec 9	COMPANY		Case Title, Case	4/3/2022
9705			PVT. LTD. Vs. B L		PETITION IB		Number, Case	
			KASHYAP & SONS LTD.		(IBC)/1770(ND)2		Name and Index	
					019		All these are	
	9703	0710102045522021/5	PHL FININVEST PRIVATE	IBC under Sec 7	COMPANY		Judgement	7/3/2022
9706			LIMITED Vs. EUROTHERM		PETITION IB		document to be	
			HEMA RADIATORS INDIA		(IBC)/335(ND)20		filed in separate	
			LIMITED		21		miscellaneous	
	9704	0710102001172020/8	SINGHAL PIPES PRIVATE	IBC Under Sec 9	COMPANY		True Copy sign	8/3/2022
9707			LIMITED Vs. LA		PETITION IB		mjssing in Pages	
			RESIDENTIA		(IBC)/188(ND)20		9 to 88 according	
	ļ		DEVELOPERS PRIVATE		20		to PDF / Now	
	9705	0710102001352022/2		Sec 60(5)	INTERLOCUTO		Pages 37 to 39,47	8/3/2022
			INFRASTRUCTURE PVT		RY		to 53,55 to 59	
9708			LTD Vs. NAVNEET		APPLICATION		according to PDF	
			KUMAR GUPTA RP OF		(I.B.C)/182(ND)2		Not Clear	
			EMERALD LANDS INDIA		022			0101005
	9706	0710102042042021/2	CENTRAL BANK OF INDIA	IBC under Sec 7	COMPANY		Pages 72 to 76	8/3/2022
9709			Vs. SEVEN SEAS		PETITION IB		according to PDF	
	0767		HOSPITALITY PRIVATE	0.05%	(IBC)/439(ND)20		Not CLear	0/0/0055
	9707		NILESH SHARMA Vs.	Sec 25(j)	INTERLOCUTO		Pages 79, 97	8/3/2022
710			PRAMOD GOEL		RY		according to PDF	
					APPLICATION		Not CLear, Page	
					(I.B.C)/285(ND)2		131 according to	

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711	9708	0710102114232020/1 8	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES		E-stamp msising, One rupee Court Fee stamp	8/3/2022
712	9709		VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)20 20		Wrong Filing here	8/3/2022
713	9710	0710102000692022/1	THERMOPLASTICS	Sec. 230-232 - Second Motion		CP(AA) MERGER AND AMALGAMATIO		Wrongly Filed	11/3/2022
714	9711	0710102027232021/1 1	UNION OF INDIA THROUGH SFIO Vs. AARTI MARKETING	Sec 241 (2)		COMPANY PETITION (COMPANIES		Wrongly Filed	11/3/2022
715	9712	0710102080522021/1	MR. PREM KUMAR GOEL Vs. MR. ANAND GUPTA	Sec. 241(1),Sec. 242(4)		COMPANY PETITION (COMPANIES ACT)/201(PB)20 21		Pages 54,60,61,63,75,21 2 according to PDF Not CLear, Pages 75,136,137,140 to 150 according to	11/3/2022
716	9713	0710102080872021/2		Rule16(d),NC LT Rules,2016 IBC		TRANSFER PETITION (IBC)/79(PB)202		Pages 27,33,34,37,58 to 67,69,70 according to PDF	11/3/2022
717	9714	0710102086422021/1	LIMITED Vs. DESTINATION TEXOFAB	Application under any other provisions- IBC		INTERLOCUTO RY APPLICATION (I.B.C)/5719(ND) 2021		welfare 25 rs need	23/02/2022
718	9715		ANNAY REALTORS PRIVATE LIMITED Vs. DREAM TOWERS	Sec. 241(1)		COMPANY PETITION (COMPANIES		court fees and welfare missed on vakalatnama	11/3/2022
719	9716	0710102102772020/4	INFO SKY TECHNOLOGIES PRIVATE LIMITED Vs. JAYPEE	Sec. 230-232, Sec 234		CA(A) MERGER AND AMALGAMATIO		index missing	11/3/2022
720	9717	2	M/S MAZAGON DOCK LIMITED Vs. M/S DREDGING CORPORATION OF INDIA	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2755(ND)2 019		Wrong file	11/3/2022
721	9718		STATE BANK OF INDIA Vs. M/S SURYA PHARMACEUTICALS LTD.	IBC under Sec 7		COMPANY PETITION IB (IBC)/904(PB)20		welfare fees and court fees missed and index	23/10/2019
722	9719		PRANAV SHARMA Vs. RAKESH KUMAR JAIN	Sec 60(5)		INTERLOCUTO RY APPLICATION		only memo of parties missing	11/3/2022
723	9720		MR. SANDEEP GUPTA Vs. SIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)		INTERLOCUTO RY APPLICATION		index missing	11/3/2022

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	9721	<u> </u>	ELKEM SOUTH ASIA	IBC Under	_	COMPANY		index missing	11/3/2022
	0.2.	0.1010202.112020.1	PRIVATE LIMITED Vs.	Sec 9		PETITION IB		mack imcomig	
9724			DCM ENGINEERING	0000		(IBC)/570(ND)20			
			PRODUCTS -UNIT OF DCM			21			
	9722	0710102065702021/1		Sec 60(5)		INTERLOCUTO		Agreement	11/3/2022
	3122		PATWARDHAN RP FOR	Sec 00(3)		RY		document Not	11/3/2022
9725			RATIONAL BUILDOON			APPLICATION		Clear at all	
0120			PVT. LTD. Vs. HDFC			(I.B.C)/841(PB)2		Olear at all	
			BANK LIMITED			022			
	9723			Sec 60(5)		INTERLOCUTO		please mentioned	11/2/2022
9726	3123	07 10 10 20 00 7 9 20 2 170	COMMISSIONER STATE	Sec 00(3)		RY		vakalatnama in	11/3/2022
0120			TAX (DGST) NEW DELHI &			APPLICATION		index	
	9724	0740402096632024/2		IBC Under		COMPANY		welfare missed	11/3/2022
9727	3124		PRIVATE LIMITED Vs.	Sec 9		PETITION IB		wenare misseu	11/3/2022
5121				3ec 3					
	9725	0710102089812021/4	KOTSON,S PRIVATE	Application		(IBC)/821(ND)20 INTERLOCUTO		pls attached	11/3/2022
	9125	0710102069612021/4	GOYAL Vs. OFFICE OF	Application		RY		court order	11/3/2022
				under any other		APPLICATION		court order	
9728				provisions-		(I.B.C)/763(ND)2 022			
9728			SECTION URAN RAIGAD.	IBC,Applicati		022			
				on under any					
				other					
				provisions-					
			0.000	IBC,Sec 60(5)					11101000
	9726		SHYAM ARORA Vs. M/S.	Sec 60(5)		INTERLOCUTO		Wrongly Filed	11/3/2022
9729			DATACORP TRAFFIC PVT.			RY		here	
			LTD.			APPLICATION			
	9727		STATE BANK OF INDIA Vs.			COMPANY		Vakalatnama	11/3/2022
		7	M/S ADVANCE	Sec 7		PETITION IB		missing in the	
9730			SURFACTANTS INDIA			(IBC)/922(PB)20		Reply document,	
			LIMITED			18		Vakalatnama	
								Page number	
	9728	0710102049702021/1	ANIL SHARMA Vs. ATUL	Sec 60(5)		INTERLOCUTO		INDEX MISSING	11/3/2022
9731			KUMAR KANSAL			RY			
						APPLICATION			
	9729	0710102065012021/2	APOORV SARVARIA Vs.	19(2)		INTERLOCUTO		NEED TO IA FILE	11/3/2022
9732			AJAY RAJ PUROHIT			RY			
						APPLICATION			
	9730	0710102074662021/4		IBC under		COMPANY		page 38 translate	11/3/2022
9733				Sec 7		PETITION IB			
			PRIVATE LIMITED			(IBC)/682(PB)20			
	9731	0710102405992018/1	VOLKSWAGEN FINANCE	IBC under		COMPANY		stamp paper	11/3/2022
9734		1	PVT LTD Vs. STERLING	Sec 7		PETITION IB		missing	
J, J4			VEHICLES & GENERAL			(IBC)/546(PB)20			
			SALES PVT LTD			18			
	9732	0710102074662021/4	NITIN BATRA & ORS Vs.	IBC under		COMPANY		26 27 not clear	11/3/2022
9735			ANAND INFOEDGE	Sec 7		PETITION IB			
			PRIVATE LIMITED			(IBC)/682(PB)20			

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	9733	<u> </u>	MRS. VINOD JAIN Vs.	Sec. 243(1)	Е	COMPANY	G	STAMP PAPER	11/3/2022
	9133	07 10 102002962022/1	ISHITVA	` '		PETITION		MISSING	11/3/2022
9736				(b),Sec.		_		MISSING	
9130			INFRASTRUCTURE	244(1),Sec.		(COMPANIES			
			PRIVATE LIMITED	241(1),Sec.		ACT)/2(ND)2022			
	9734	0740402002062022/2	MRS. VINOD JAIN Vs.	242(4)		COMPANY		NEED TO	11/3/2022
	9734	07 10 10200296202272	ISHITVA	Sec. 243(1) (b),Sec.		PETITION		SAPERATE	11/3/2022
9737			INFRASTRUCTURE	244(1),Sec.		(COMPANIES		FILLING	
9131			PRIVATE LIMITED	244(1),Sec. 241(1),Sec.		ACT)/2(ND)2022		FILLING	
			PRIVATE LIMITED	241(1),3ec. 242(4)		AC1)/2(ND)2022			
	9735	0710102003792019/1	PUNJAB NATIONAL BANK			COMPANY		INCOMPLETE	11/3/2022
9738	3733	6	Vs. RATHI ISPAT LIMITED			PETITION IB		DOCUMENT	11/3/2022
	9736	0710102013222022/1		IBC Under		COMPANY		INDEX MISSING	11/3/2022
9739	3700		PRIVATE LIMITED Vs.	Sec 9		PETITION IB		INDEX IIIIOOINO	11/0/2022
			PRIMATEL FIBCOM	0000		(IBC)/158(ND)20			
	9737		M/S SALASAR BUILDERS	IBC Under		COMPANY		STAMP PAPER	11/3/2022
9740	0.0.	2	Vs. M/S NORTH	Sec 9		PETITION IB		MISSING	
			RAJASTHAN BUILDWELL			(IBC)/512(ND)20			
	9738		I E TRADING COMPANY	IBC Under		COMPANY		True Copy sign	11/3/2022
			PRIVATE LIMITED IN	Sec 9		PETITION IB		msising in all the	
9741			LIQUIDATION Vs. D.B.			(IBC)/754(ND)20		Volumes of	
			ENGINEERING PRIVATE			20		Judgement	
			LIMITED					document	
	9739	0710102105812020/1	MR. FAIHZAN KHAN Vs.	Rule 11 of		INTERLOCUTO		Index msising	25/02/2022
9742			LEX INNOVA DIGITAL	NCLT, 2016		RY			
			PAYMENTS PVT. LTD.			APPLICATION			
	9740	0710102010502021/2	KOREA TRADE	IBC Under		COMPANY		Case Number	28/02/2022
9743			INSURANCE	Sec 9		PETITION IB		msising, Affidavit	
9143			CORPORATION(KSURE)			(IBC)/95(PB)202		Back date	
			Vs. INDO ALUSYS			2			
	9741	0710102084062021/2	IRONBELL INFRA	Sec 252 (3)		COMPANY		Case Title, Case	28/02/2022
9744			PRIVATE LIMITED Vs.			APPEAL(COMP		Number, Case	
0111			REGISTRAR OF			ANIES		Name and Index	
			COMPANIES DELHI &			ACT)/145(ND)20		All are msising	
	9742		SHUBHAM PROJECTS	IBC under		COMPANY		Pages 8 to 126	28/02/2022
			PRIVATE LIMITED Vs.	Sec 7		PETITION IB		according to PDF	
9745			MAHAVIR HANUMAN			(IBC)/26(ND)202		Not Clear	
			DEVELOPERS			2			
			PRIVATELIMITED						
	9743	0710102090152019/6		IBC Under		COMPANY		E-stamp msising,	28/02/2022
0740				Sec 9		PETITION IB		Sign msising in	
9746			PVT. LTD. Vs. AUTO			(IBC)/1329(ND)2		Pages 19 to 24	
			MOBILES STERLING			019		according to PDF	
	9744	0710120006562018/1	(INDIA) PRIVATE LIMITED	Application		COMPANY		Notem meioice:	20/02/2022
	9/44		M/S RACHNA SAREES Vs.			COMPANY		Notary msising in	
9747		4	CHARMING APPARELS	under any		PETITION IB		E-stamp, Affidavit	
			PVT. LTD.	other		(IBC)/348(ND)20		Back date	
	<u> </u>	1		provisions		17			

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	A 9745	0710120012212018/1		IBC under	E	COMPANY	G G	H Need to File in IA	20/02/2022
	9/45							Need to File in IA	28/02/2022
0740			RECONSTRUCTION	Sec 7		PETITION IB			
9748			COMPANY LTD. Vs.			(IBC)/1243(ND)2			
			MEDIRAD TECH INDIA			018			
			LIMITED						
	9746	0710102000762022/1		Rule 11 of		INTERLOCUTO		Sign missing in	1/3/2022
			PRIVATE LIMITED Vs.	NCLT, 2016		RY		Pages 1 to 4	
9749						APPLICATION		according to	
						(I.B.C)/36(ND)20		PDF, True Copy	
						22		sign missing in	
	9747	0710102000762022/2	INQUEST FINTECH	Rule 11 of		INTERLOCUTO		Sign missing in	1/3/2022
			PRIVATE LIMITED Vs.	NCLT, 2016		RY		Pages 1 to 3	
9750						APPLICATION		according to	
						(I.B.C)/36(ND)20		PDF, True Copy	
						22		sign missing in	
	9748	0710102000822022/1	INQUEST FINTECH	Rule 11 of		INTERLOCUTO		Sign missing in	1/3/2022
			PRIVATE LIMITED Vs.	NCLT, 2016		RY		Pages 1 to 3	
9751			HARKARAN SINGH UPPAL	,		APPLICATION		according to	
						(I.B.C)/57(ND)20		PDF, True Copy	
						22		sign missing in	
	9749	0710102014592019/1	HARI RAM Vs. SHILPA	Sec 424 (3)		COMPANY		Pages 6 to 19	1/3/2022
9752	0140	9	GARMENTS PVT. LTD	000 424 (0)		PETITION		according to PDF	
			GARAMEIRIO I VI. EIB			(COMPANIES		Not Clear	
	9750	0710102072322021/2	SUNIL KUMAR AGRAWAL	Application		INTERLOCUTO		Index missing	3/3/2022
	3130	07 10 10207232202172	Vs. RANDHIR SINGH	under any		RY		illuex illissing	3/3/2022
9753			TOMAR	other		APPLICATION			
31 33			IOWAK	provisions-		(I.B.C)/5170(ND)			
				IBC		2021			
	9751	0710102075422021/2	VADNATAVA DANIV			INTERVENTION		Index msising,	3/3/2022
9754	9/51	0710102075422021/2		Sec 60(5)					3/3/2022
9754			LIMITED AND UCO BANK			PETITION		Welfare Fee	
			Vs. SURANGI SERVICES	2 22		(IBC)/3(ND)2022		stamp msising in	
	9752		IDBI BANK LIMITED Vs.	Sec 30		INTERLOCUTO		Sign misisng in	7/3/2022
9755		5	JAYPEE INFRATECH			RY		Pages 1 to 29	
			LIMITED			APPLICATION		according to PDF	
						(I.B.C)/2836(PB)		and 68 to 70	
	9753	0710102074622021/2	DEBASHIS NANDA Vs.	Application		INTERLOCUTO		Page 3 according	10/3/2022
			ARUN KUMAR RATHI	under any		RY		to PDF Not Clear	
9756				other		APPLICATION			
				provisions-		(I.B.C)/4776(ND)			
				IBC		2021			
	9754	0710102027172021/4	ROHIT KUMAR GARG Vs.	Rule 11 of		COMPANY		E-stamp and	11/3/2022
9757			SURINDER KUMAR	NCLT		APPLICATION(Affidavit Both are	
			SINGAL			COMPANIES		msising	
	9755	0710102045052021/9	INDIAN OIL	Sec 60(5)		INTERLOCUTO		Sign msising in	11/3/2022
9758			CORPORATION LIMITED			RY		Pages 1 to 11	
			Vs. PUNJ LLOYD LIMITED			APPLICATION		according to PDF	

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	9756	0/101020594/2021/2		Rule16(d),NC		TRANSFER		Pages 8 to 14	11/3/2022
9759			LIMITED Vs. STATE BANK	· ·		PETITION		according to PDF	
			OF INDIA	IBC		(IBC)/66(PB)202		are in Hindi	
						1			
	9757	0710120002342018/4		IBC Under		COMPANY		Page 108	13/03/2022
			INDUSTRIES LIMITED Vs.	Sec 10		PETITION IB		according to PDF	
9760			JM FINANCIAL ASSET			(IBC)/131(PB)20		Not Clear	
			RECONSTRUCTION			17			
			COMPANY PRIVATE						
	9758	0710102126072019/1	SHAPOORJI PALLONI	IBC Under		COMPANY		True Copy sign	14/03/2022
0704		7	AND CO. PVT LTD Vs.	Sec 9		PETITION IB		msising in all the	
9761			SINNAR THERMAL			(IBC)/2561(ND)2		Three Volumes,	
			POWER LIMITED			019		Index missing in	
	9759		ICICI BANK LIMITED Vs.	Sec 60(5)		INTERLOCUTO		Sign msising in	15/03/2022
9762			M/S. GWALIOR BYPASS	(-)		RY		Pages 1 to 16	
			PROJECTS LIMITED			APPLICATION		according to PDF	
	9760		KASHI VISWANATHAN	Sec 43(1) r/w		INTERLOCUTO		Sign missing in	15/03/2022
	3700	07 10 10 20 00 7 42 0 20 7 0		Sec 44 (1)		RY		Pages 1 to 6	10/00/2022
9763			ENGINEERING (INDIA)	Jec ++ (1)		APPLICATION		according to PDF	
			PVT. LTD. & ORS.			(I.B.C)/3750(ND)		according to FDI	
	9761			IBC under		COMPANY		Sign missing in	15/03/2022
	3/01	07 10 10200099202 1/5	SERVICES LIMITED Vs.	Sec 7		PETITION IB			15/03/2022
9764				Sec /		_		Pages 1 to 5	
			SKY SCRAPER			(IBC)/580(ND)20		according to PDF	
	0700		INFRAPROJECTS	D 1 44 6		21		0	4 = 100 10000
	9762			Rule 11 of		INTERLOCUTO		Sign missing in	15/03/2022
0705			MANISH KUMAR	NCLT, 2016		RY		Pages 1 to 3	
9765						APPLICATION		according to	
						(I.B.C)/5830(ND)		PDF, True Copy	
						2021		sign msising in	
	9763	0710102086622021/3		Sub-section		CA(A) MERGER		•	15/03/2022
9766			CONSOLIDATED PVT.LTD.	, ,		AND		Fee stamp	
			Vs. ATUL KANSAL RP OF	230		AMALGAMATIO		msising in	
			CROWN REALTECH PVT			N(COMPANIES		Vakalatnama	
	9764	0710102095392021/1		Sec. 230-232 -		CP(AA)		E-stamp missing	15/03/2022
9767			ORNAMENTAL REALTORS			MERGER AND			
			PRIVATE LIMITED	Motion		AMALGAMATIO			
	9765	0710102120062019/9	LAXMI DIA JEWEL	IBC Under		COMPANY		Wrongly Filed	15/03/2022
9768			PRIVATE LIMITED Vs.	Sec 9		PETITION IB		here	
9700			SHREE ASHTVINAYAK			(IBC)/2165(ND)2			
			GEMS & STONES			019			
	9766	0710102120062019/1	LAXMI DIA JEWEL	IBC Under		COMPANY		Wrongly Filed	15/03/2022
0700		0	PRIVATE LIMITED Vs.	Sec 9		PETITION IB		here	
9769			SHREE ASHTVINAYAK			(IBC)/2165(ND)2			
			GEMS & STONES			019			
	9767	0710102120062019/1		IBC Under		COMPANY		Wrongly Filed	15/03/2022
		1		Sec 9		PETITION IB		here	
9770		-	SHREE ASHTVINAYAK			(IBC)/2165(ND)2			
			GEMS & STONES			019			
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9771	9768		MR. YOGESH SETHI Vs. PUNJAB NATIONAL BANK	Rule 11 of NCLT, 2016		INTERLOCUTO RY APPLICATION		Affidavit Back date	15/03/2022
9772	9769	0710200401642016/2	MR PRITAM KUMAR Vs. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions		COMPANY PETITION (COMPANIES ACT)/2(ND)2016		Order is uploaded pls check don\'t file as a additional	15/03/2022
9773	9770	0710200409872018/4	INDARPRASTHA BUILDTECH PVT. LTD. Vs. M/S ANJANI	IBC Under Sec 9		COMPANY PETITION IB (IBC)/561(ND)20		index missing	15/03/2022
9774	9771	8		IBC under Sec 7		COMPANY PETITION IB (IBC)/609(ND)20		PIs attached order first page of PDF	22/02/2022
9775	9772		VENKATA SIVAKUMAR Vs. REGISTRAR NCLT PRESIDENT	Rule16(d),NC LT Rules,2016 IBC		TRANSFER PETITION (IBC)/11(PB)202 2		wrong file pls file as an application	9/3/2022
9776	9773	0710102056912021/2	BANK OF BARODA Vs. AJAY KUMAR BISHNOI	Section 95(1)		COMPANY PETITION IB		Supporting Affidavit missed	15/03/2022
9777	9774	0710102091422021/1	AJIT GYANCHAND JAIN Vs. MR. SATISH SAHIJPAL	Application under any other provisions- IBC		INTERLOCUTO RY APPLICATION (I.B.C)/560(PB)2 022		True copy sign missing	15/03/2022
9778	9775		MOTI REALTEK AND PROPERTIES PRIVATELIMITED Vs. REGISTRAR OF	Sec 252 (1)		COMPANY APPEAL(COMP ANIES ACT)/9(ND)2022		Please file as an application	15/03/2022
9779	9776	0710102400522014/2	LUXMI DUTT GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Application under any other provisions		COMPANY PETITION (COMPANIES ACT)/179(PB)20		Pls Attached order	15/03/2022
9780	9777	0710102000272022/1	STRESSED ASSETS STABILISATION FUND Vs. SHREE BASANT SEN SHARMA	Section 95(1)		COMPANY PETITION IB (IBC)/184(ND)20 22		wrong file complete file not done	15/03/2022
9781	9778		YADUBIR SINGH SAJWAN Vs. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/67(ND)202		Affidavit of service document Not	9/3/2022
9782	9779	0710102005562020/4	GOYAL INDUSTRIES Vs.	IBC Under Sec 9		COMPANY PETITION IB (IBC)/319(ND)20		Need to File in IA	15/03/2022
9783	9780		ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT	IBC under Sec 7		COMPANY PETITION IB (IBC)/300(PB)20 20		One rupee Court Fee stamp msising in Vakalatnama	15/03/2022
9784	9781		PAWAN SETHI & ORS Vs.	Rule16(d),NC LT Rules,2016		TRANSFER PETITION(COM PANIES			15/03/2022

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	9782	0710102118242019/1		IBC Under		COMPANY		Page 2 according	15/03/2022
785		2		Sec 9		PETITION IB		to PDF is in Hindi	
			M/S GOLD PLUS GLASS			(IBC)/2301(ND)2			
	9783	0710102014202017/1	LEVCON VALVES	IBC Under		COMPANY		Notary msising in	9/3/2022
700		2	PRIVATE LIMITED Vs.	Sec 9		PETITION IB		E-stamp, Affidavit	
786			ENERGO ENGINEERING			(IBC)/160(PB)20		Back date	
			PROJECTS LIMITED			17			
	9784		STATE BANK OF INDIA Vs.	Section 95(1)		COMPANY		Wrongly Filed	15/03/2022
787	3104			Section 33(1)		PETITION IB		Wrongly i lieu	13/03/2022
	0=0=		MAHESH KUMAR GOYAL	0 (1 0=(4)				0 11 1	4 = (0.0 (0.000
	9785	0/10102062182021/2	STATE BANK OF INDIA Vs.	Section 95(1)		COMPANY		Case Number	15/03/2022
			NAVEEN AGGARWAL			PETITION IB		msising, True	
						(IBC)/134(ND)20		Copy sign	
						22		missing in Pages	
								45 to 80	
788								according to	
								PDF, Pages 206	
								to 212 according	
								to PDF are in	
								Hindi, Pages 213	
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789	9786		STATE BANK OF INDIA Vs.	Section 95(1)		COMPANY		Wrongly Filed	15/03/2022
			PIYOOSH GOYAL			PETITION IB			
	9787	0710102115602020/1	ARM DIGITAL MEDIA		IBC Under Sec 9	COMPANY		Sign msising in	21/03/2022
		2	PRIVATE LIMITED Vs.			PETITION IB		Pages 1 to 12	
790			ICRI CORPORATE			(IBC)/1123(ND)2		according to	
			SERVICES PRIVATE			020		PDF, Pages 100	
			LIMITED					to 102 according	
	9788	0710102117882020/4			IBC Under Sec 10	COMPANY		Pages 11 to	21/03/2022
	3700	07 10 102 117 002 02 07 4	INTERNATIONAL PRIVATE		IDO OHACI OCC 10	PETITION IB		13,22,23,25,26,42	21/00/2022
791			LIMITED Vs. KINDLE					according to PDF	
						(IBC)/92(ND)202			
			DEVELOPERS PRIVATE			1		Not CLear	
	9789	0710102120062019/1			IBC Under Sec 9	COMPANY		Need to File in IA	21/03/2022
792		2	PRIVATE LIMITED Vs.			PETITION IB			
			SHREE ASHTVINAYAK			(IBC)/2165(ND)2			
			GEMS & STONES			019			
	9790	0710102136162019/3	RELAN BUILDWELL PVT		Sec. 45 (1),Sec	COMPANY		Page 6 according	21/03/2022
793		6	LTD Vs. KALIBER		43(1) r/w Sec 44	APPLICATION(I		to PDF Not Clear	
			ASSOCIATES PVT. LTD.		(1),Sec 66(1)	BC)/1342(ND)20			
	9791	0710102136162019/3	RELAN BUILDWELL PVT		Sec. 45 (1),Sec	COMPANY		Page 7 according	21/03/2022
794	J. J.		LTD Vs. KALIBER		43(1) r/w Sec 44	APPLICATION(I		to PDF Not Clear	
			ASSOCIATES PVT. LTD.		(1),Sec 66(1)	BC)/1342(ND)20		to i Di Not Oleai	
	0700	0740400400400400						Dono Z o	04/02/0000
	9792		RELAN BUILDWELL PVT		Sec. 45 (1),Sec	COMPANY		Page 7 according	21/03/2022
795		8	LTD Vs. KALIBER		43(1) r/w Sec 44	APPLICATION(I		to PDF Not Clear	
			ASSOCIATES PVT. LTD.		(1),Sec 66(1)	BC)/1342(ND)20			
796	9793	0710102003792019/1	PUNJAB NATIONAL BANK		IBC under Sec 7	COMPANY		Only Proof of	11/3/2022
, 50		6	Vs. RATHI ISPAT LIMITED			PETITION IB		service uploaded	

	Α	В	С	D	Е	F	G	Н	I
	9794	0710102006292022/2	ASSETS CARE AND		Sec 60(5)	INTERLOCUTO	-	court fees and	21/03/2022
			RECONSTRUCTION			RY		welfare missed	
			ENTERPRISE LIMITED Vs.			APPLICATION			
0707			MR. VISWANADHA SARMA			(I.B.C)/593(ND)2			
9797			RESOLUTION			022			
			PROFESSIONAL FOR						
			PIYUSH IT SOLUTIONS						
			PRIVATE LIMITED						
	9795	0710102009792022/1	TECPRO SYSTEM		Sec 60(5)	INTERLOCUTO		Stamp Paper	21/03/2022
			LIMITED Vs. TAMILNADU			RY		Missing	
9798			GENERATION AND			APPLICATION			
			DISTRIBUTION			(I.B.C)/761(ND)2			
			CORPORATION LIMITED			022			
	9796	0710102009862022/1	TECPRO SYSTEM		Sec 60(5)	INTERLOCUTO		Stamp Paper	21/03/2022
9799			LIMITED Vs.			RY		Missing	
0700			MAHARASHTRA STATE			APPLICATION			
			POWER GENERATION			(I.B.C)/762(ND)2			
9800	9797	0710102011992022/2	ICICI BANK LTD. Vs. M/S		IBC under Sec 7	COMPANY			21/03/2022
			SHARP MINT LTD.			PETITION IB		missing	
	9798	0710102027762021/7	D R INTERNATIONAL		IBC Under Sec 9	COMPANY			21/03/2022
9801			PRIVATE LIMITED Vs. UM			PETITION IB		please file as an	
			AUTOCOMP PRIVATE			(IBC)/282(ND)20		application	
			LIMITED			21			
1	9799		T&D HOSPITALITY INDIA		IBC Under Sec 9	COMPANY		<u> </u>	21/03/2022
9802			LLP Vs. EXPLO MEDIA			PETITION IB		application	
			PRIVATE LIMITED			(IBC)/689(ND)20			
l	9800		M/S R. R. TRADERS Vs.		IBC Under Sec 9	COMPANY		service wrong pls	
9803			M/S BULLAND			PETITION IB		serve service and	
	9801		BUILDTECH PVT LTD. MADHU BALA Vs. MSA		See CO/E)	(IBC)/838(ND)20 INTERLOCUTO		upload full page	21/03/2022
9804	9801	0710102060102021/2			Sec 60(5)	RY		Wrong file	21/03/2022
9004			DEVELOPERS PRIVATE LIMITED			APPLICATION			
	9802	0710102063732024/5	ICICI BANK LTD. Vs. M/S		IBC under Sec 7	COMPANY		Wrong file	21/03/2022
9805	3002	01 10 1020031 3202 1/3	SUPERTECH TOWNSHIP		ibo unuer sec /	PETITION IB		please as an	£ 1/U3/£U££
			PROJECT LTD.			(IBC)/601(ND)20		application	
	9803		POONAM VERMA & ORS.		Sec 60(5)	INTERLOCUTO			21/03/2022
9806		0. 10 1020/0202021/1	Vs. RABINDRA KUMAR			RY		proof of service	
			MINTRI			APPLICATION		uploaded	
	9804		RITU TANDON Vs. M/S		IBC Under Sec 9	COMPANY			21/03/2022
9807		2	RAIN AUTOMOTIVE INDIA			PETITION IB		sign missing	
			PVT. LTD.			(IBC)/1095(ND)2		missing	
	9805		ANITA ANEJA Vs. M/S		Sec 60(5)	INTERLOCUTO			21/03/2022
9808			KINDLE INFRAHEIGHTS		` `	RY		proof of service	
			PVT LTD			APPLICATION		uploaded	
	9806	0710102092672021/1			Sec 43(1) r/w Sec	INTERLOCUTO			21/03/2022
0000			LIMITED Vs. EDELWEISS		44 (1)	RY		missing	
9809			ASSET			APPLICATION			
	<u> </u>		RECONSTRUCTION			(I.B.C)/239(ND)2			

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	9807	0710102106592019/7	ROHIT GUPTA & ORS. Vs.	_	Sec. 241(1),Sec.	COMPANY	-	wrong file	21/03/2022
9810		01.10.102.1000020.107.1	ANANT COLD STORAGE		242(4)	PETITION		ogo	- 1700/2022
			PVT.LTD. & ORS.		(. /	(COMPANIES			
	9808		RELAN BUILDWELL PVT		Sec. 45 (1),Sec	COMPANY		page 8,9,10 not	21/03/2022
9811			LTD Vs. KALIBER		43(1) r/w Sec 44	APPLICATION(I		clear	
			ASSOCIATES PVT. LTD.		(1),Sec 66(1)	BC)/1342(ND)20		J	
	9809	0710102136162019/4	RELAN BUILDWELL PVT		Sec. 45 (1),Sec	COMPANY		8-9 Not Clear	21/03/2022
9812			LTD Vs. KALIBER		43(1) r/w Sec 44	APPLICATION(I			
			ASSOCIATES PVT. LTD.		(1),Sec 66(1)	BC)/1342(ND)20			
	9810	0710102156832019/1	JMD OILS PVT. LTD. Vs.		Sec 25(j)	COMPANY		wrong file only	21/03/2022
9813			NARESH DHINGRA		, , , , , , , , , , , , , , , , , , ,	APPLICATION(I		proof of service	
						BC)/2703(PB)20		uploaded	
	9811	0710102065172020/2	SHAILESH VERMA Vs.		Sec 66(1)	INTERLOCUTO		True Copy sign	21/03/2022
			EDELWEISS ASSET		,	RY		msising in Pages	
9814			RECONSTRUCTION			APPLICATION		49 to 66	
			COMPANY LIMITED			(I.B.C)/2362(PB)		according to PDF	
	9812	0710102007372022/1			Sec. 242(4),Rule	INTERLOCATO		True Copy sign	17/03/2022
9815			INVESTMENTS S.à R.L.		11 of NCLT	RY		msising in Pages	
			Vs. RATTANINDIA			APPLICATION(3 to 8 according	
	9813	0710102147572019/2	DIPTI SHARMA Vs.		IBC under Sec 7	COMPANY		Sign msising in	21/03/2022
			TULSIANI			PETITION IB		Pages 1 to 26	
9816			CONSTRUCTION AND			(IBC)/2997(PB)2		according to PDF	
			DEVELOPERS PRIVATE			019			
	9814	0710102170362019/3	BHAGWATI AIR EXPRESS		IBC Under Sec 9	COMPANY		Vakalatnama	21/03/2022
9817			PVT. LTD Vs. DHARMRAJ			PETITION IB		document not	
			LOGISTICS INDIA PVT LTD			(IBC)/54(ND)202		Filed properly	
	9815	0710120009772018/1	HOLY-LAND MARKETING		IBC Under Sec 9	COMPANY		Index msising, E-	21/03/2022
9818		1	PVT LTD Vs. LAKSH			PETITION IB		stamp and	
			FOODS PVT LTD			(IBC)/1181(ND)2		Affidavit Both are	
	9816	0710200421162018/2	M/S DILAWRI MOTORS		Application under	COMPANY		One rupee COurt	8/3/2022
9819			PVT. LTD. Vs. ROC		any other	APPEAL(COMP		Fee stamp	
					provisions	ANIES		msising in	
	9817	0710102003392019/1	PRAMOD KUMAR		Sec 60(5)	COMPANY		Blank document	21/03/2022
9820			SHARMA Vs.			APPLICATION(I		filed	
						BC)/88(PB)2019			
	9818	0710120009482018/2	R J PACKWELLS PVT LTD		IBC Under Sec 9	COMPANY		Wrong file pls file	21/03/2022
9821		1	Vs. NIBULA PRINT AND			PETITION IB		with court order	
			PACK PVT LTD			(IBC)/1138(ND)2			
	9819	0710200000852015/1	MR. AJEET SINGH		Application under			True copy sign	21/03/2022
9822			BHANDARI Vs.		any other	PETITION		missing	
			BHANDARI BUILDERS		provisions	(COMPANIES			
	9820	0710102010922019/1	XAD INC. (GROUND		Sec. 241(1),Sec.	COMPANY		Wrong files	21/03/2022
9823		2	TRUTH) Vs. XAD		244(1)	PETITION			
			SOFTWARE PVT. LTD.			(COMPANIES			
	9821	0710102012172020/1	R.G. LUTHRA & CO. Vs.		IBC Under Sec 9	COMPANY		Index missing	21/03/2022
9824		7	ABAG HI-TECH			PETITION IB			
			EDUCATION LIMITED			(IBC)/413(ND)20			

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	9822	0710102014492020/7	NOBLE BUILDCON		Sec. 230-232 -	CP(AA)		wrong files	21/03/2022
325			PRIVATE LIMITED Vs.		Second Motion	MERGER AND			
			BENLON INDIA LIMITED			AMALGAMATIO			
	9823	0710102016262022/1	SUDHA RANI REDDY Vs.		Sec 60(5)	INTERLOCUTO		Index court fees	21/03/2022
826			H. S. OBEROI BUILDTECH			RY		and welfare	
			PRIVATE LTD			APPLICATION		missed	
	9824	0710102016272022/1	RAKESH DUGGAL Vs. H.		Sec 60(5)	INTERLOCUTO		Index court fees	21/03/2022
827			S. OBEROI BUILDTECH			RY		and welfare	
			PRIVATE LTD			APPLICATION		missed	
	9825	0710102018592021/3	SANYOG HEALTHCARE		IBC Under Sec 9	COMPANY		Index Missing	3/3/2022
828			LTD. Vs. INFINITY			PETITION IB			
			HEALTH CARE PRIVATE			(IBC)/545(ND)20			
	9826	0710102032092021/4	ATISHAY JEWELLERS		Sec. 230-232 -	CP(AA)		Index	21/03/2022
			PRIVATE LIMITED Vs.		Second Motion	MERGER AND			
9829			ASSISTANT			AMALGAMATIO			
			COMMISSIONER OF			N(COMPANIES			
			INCOME TAX CIRCLE			ACT)/59(PB)202			
	9827	0710102041172021/4	GUJARAT URJA VIKAS		IBC Under Sec 9	COMPANY		True copy sign	21/03/2022
9830	3021	J. 10102041112021/4	NIGAM LIMITED Vs. M/S		0 0.1.001 000 0	PETITION IB		missing	,
,000			RGE SURAT PRIVATE			(IBC)/561(ND)20		iiiissiiig	
	9828	0710102060902021/1	TATA CAPITAL FINANCIAL		Rule 11 of NCLT,	INTERLOCUTO		Some Pages in	21/03/2022
9831	9020	07 10 102000902021/1	SERVICES Vs. NATH		2016	RY		Hindi pls	21/03/2022
1001			MOTORS PVT LTD		2010	APPLICATION		-	
	9829	0710102003392019/2			Sec 60(5)	COMPANY		attached type Blank document	21/03/2022
9832	9029	07 10 1020033920 19/2			Sec 60(5)				21/03/2022
1032			SHARMA Vs.			APPLICATION(I		filed	
	0000	0740400405000040/0	WOODDEONEDO INDIA		IDO Harden Or - O	BC)/88(PB)2019		Nonda File in IA	04/00/0000
	9830	0/10102165882019/8	WOODPECKERS INDIA		IBC Under Sec 9	COMPANY		Need to File in IA	21/03/2022
9833			PRIVATE LIMITED Vs. MK			PETITION IB			
			FURNCRAFT PRIVATE			(IBC)/3455(ND)2			
	0004	07404000404000440	LIMITED		0 050 (0)	019		0 7:4 0	0/40/0004
	9831	0/10102012422021/3	NORR CONSULTANTS		Sec 252 (3)	COMPANY		Case Title, Case	8/12/2021
9834			(CYPRUS) LTD. Vs.			APPEAL(COMP		Number, Case	
			REGISTRAR OF			ANIES		Name and Index	
			COMPANIES			ACT)/62(ND)202		All these are	
	9832	0710102009252022/1	CANARA BANK Vs.		Sec 60(5)	INTERLOCUTO		Index missing	11/3/2022
9835			TOYOTA FINANCIAL			RY			
			SERVICES INDIA LIMITED		_	APPLICATION		-	
	9833	0710102089032021/1	M/S KHANNA BROTHERS		Sec 60(5)	INTERLOCUTO		Sub-Title missing	15/03/2022
9836			Vs. KANTI MOHAN			RY		in Page 1	
			RUSTAGI			APPLICATION		according to	
	9834	0710102116702020/1			Sec 60(5)	INTERLOCUTO		Pages 26 to 39,	16/03/2022
837			DEVELOPERS PRIVATE			RY		81,82,83 to 102	
			LIMITED Vs. M/S CHD			APPLICATION		according to PDF	
	9835	0710102009702022/1			IBC under Sec 7	COMPANY		One rupee Court	17/03/2022
838			SECURITIES PRIVATE			PETITION IB		Fee stamp	
			LIMITED Vs. QUTAB			(IBC)/161(PB)20		missing in	
	9836	0710102061352021/4	RUCHI SOYA INDUSTRIES		IBC Under Sec 9	COMPANY		Sign msising in	17/03/2022
839			LTD. Vs. B.N.AGRITECH			PETITION IB		Pages 1 to 8	
						(IBC)/548(ND)20		according to	

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	9837		UNOX SPA Vs. AMBRO		IBC Under Sec 9	COMPANY	 	Sign msising in	19/03/2022
	3007	5. 10 10 L00 L00 L02 1/1	ASIA PRIVATE LIMITED		is officer dec 3	PETITION IB		Pages 1 to 12	10,00,2022
			ASIAT RIVATE LIMITED			(IBC)/722(ND)20		according to	
						21		PDF, E-stamp	
9840						21			
								msising, Pages	
								17 to 31	
								according to PDF	
								Not Visible, True	
	9838	0710102032092021/4	ATISHAY JEWELLERS		Sec. 230-232 -	CP(AA)			21/03/2022
			PRIVATE LIMITED Vs.		Second Motion	MERGER AND		msising in Pages	
9841			ASSISTANT			AMALGAMATIO		9 to 16 according	
			COMMISSIONER OF			N(COMPANIES		to PDF	
			INCOME TAX CIRCLE			ACT)/59(PB)202			
	9839	0710102086782019/6	PAAM EATABLES LTD. Vs.		IBC under Sec 7	COMPANY		Index missing	22/03/2022
9842			RUDRA BUILDWELL			PETITION IB			
			CONSTRUCTIONS PVT.			(IBC)/1200(ND)2			
	9840	0710102024672020/6	ALLAHABAD BANK Vs.		IBC under Sec 7	COMPANY		Wrongly Filed	
9843			M/S MAHAMAYA			PETITION IB		here	
			EXPORTS PRIVATE			(IBC)/687(PB)20			
	9841	0710102024672020/7	ALLAHABAD BANK Vs.		IBC under Sec 7	COMPANY		Page 1 and 2	
			M/S MAHAMAYA			PETITION IB		according to PDF	
9844			EXPORTS PRIVATE			(IBC)/687(PB)20		are in Hindi, True	
			LIMITED			20		Copy sign	
	9842	0710102024672020/8	ALLAHABAD BANK Vs.		IBC under Sec 7	COMPANY		True Copy sign	
9845		01.10.10202.101.202070	M/S MAHAMAYA		.20 4.140. 000 .	PETITION IB		misisng in the	
			EXPORTS PRIVATE			(IBC)/687(PB)20		Judgement	
	9843	0710102027142020/2	ELKEM SOUTH ASIA		IBC Under Sec 9	COMPANY		Condonation	
	3040	07 10 10 20 27 14 20 20 72	PRIVATE LIMITED Vs.		ibo onaci occ s	PETITION IB		Application	
9846			DCM ENGINEERING			(IBC)/570(ND)20		wrongly filed	
			PRODUCTS -UNIT OF DCM			21		here	
	9844	0710102050272021/3	M3M CONSTRUCTION		Sec 60(5)	INTERLOCUTO		Blank document	
9847	3044	07 10 10203927202173	PVT. LTD. Vs. PRAMOD		Sec 60(3)	RY		Filed	
3047			KUMAR SHARMA			APPLICATION		i ileu	
	9845	0740402407222040/0	IDEMITSU LUBE INDIA		IBC Under Sec 9	COMPANY		Index maining	
9848	3045	07 10 102 107 2220 19/9	PVT. LTD Vs. NATH		IBC Officer Sec 9	PETITION IB		Index msising	
9040									
	9846		MOTORS PVT LTD DEBASHIS NANDA Vs.		Sec 30	(IBC)/1794(ND)2 INTERLOCUTO		True Convision	
	3040				366.30			True Copy sign	
			METRO MANAGEMENT SERVICES PRIVATE			RY APPLICATION		msising in Pages 13 to 198,199 to	
9849			LIMITED						
9049			LIMITED			(I.B.C)/324(ND)2		252,302 to 310	
						022		according to	
								PDF, Pages 278	
								to 282, 297 to 298	
	9847		ANIL GOEL Vs. GIRISH		Sec 66(1)	INTERLOCUTO		Sign msising in	
			BHATIA & ORS.			RY		Pages 1 to 4	
9850						APPLICATION		according to	
						(I.B.C)/1495(ND)		PDF, Pages 42 to	
						2021		50,61 to 63,65,69	

	Α	В	С	D	Е	F	G	Н	
9851	9848	0710102030442020/5	DEEPIKA SURANA Vs. V.K.AGGARWAL & COMPANY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/781(ND)20 20		Typed Copy not mentioned in Pages 20 to 22 according to PDF, One rupee Court Fee stamp	
9852	9849	0710102024542021/5	P L THOMAS Vs. AMAKAN OVERSEAS (P)		IBC Under Sec 9	COMPANY PETITION IB		sign missing	24/03/2022
9853	9850	0710102027852020/4	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/677(PB)20 20		Wrong Filing (Please contact to registry 011- 24361890)	24/03/2022
9854	9851	0710102032882021/5 2	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE Vs. BHUSHAN		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/170(PB)20		Index Missing	24/03/2022
9855	9852	0710102035972021/4	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		Sec 25(j)	INTERLOCUTO RY APPLICATION		Supporting affidavit missed	24/03/2022
9856	9853	0710102047462021/9	MANISH KUMAR Vs. DRISHTI INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/354(PB)20 21		Some pages not clear and type copy page no not mentioned and double	
9857	9854	0710102071892021/5	THAKRAL COMPUTERS PRIVATE LIMITED Vs. PYTHHOS TECHNOLOGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/595(ND)20 21		Wrong filing please file as an application	24/03/2022
9858	9855	0710102077712021/3	UNION BANK OF INDIA LIMITED Vs. ANGLE INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/704(ND)20 21		Volume -2 some pages blur and not clear and not readable pls	24/03/2022
9859	9856	0710102082692021/1	KAMANI REALTORS PRIVATE LIMITED Vs. COLLAGE ESTATES		IBC under Sec 7	COMPANY PETITION IB (IBC)/735(ND)20		071010208269202 1/1	24/03/2022
9860	9857	0710102085482021/4	VIKRAM KUMAR Vs. ANKUR JAIN		Application under any other provisions - IBC	INTERLOCUTO RY APPLICATION		Index missing	24/03/2022
9861	9858	0710102172522019/6	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)20 20		Wrong file	24/03/2022

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9862			NEWGEN SPECIALTY PLASTICS LIMITED Vs. DOR TECH DOORS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/712(ND)20 20		Pages 99 to 101,116,121 to 124,183 to 185,199 to 228,248 to 254,261,271,272,2 77 to 282,283,285,292 to 316,322,325,326	14/03/2022
9863			NAVNEET KUMAR GUPTA Vs. SPARK BUILDCON PVT. LTD & ORS.		Sec 60(5),Sec 25(j),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTO RY APPLICATION (I.B.C)/4339(ND) 2021		119,216,217,220,2 21,223,224,393,39 4,396,414 to 427, 433,450,562,619 to 627,726,817,833	24/03/2022
9864	9861	0710102016932022/1	PNB HOUSING FINANCE LIMITED Vs. MR. ASHOK KUMAR GUPTA		Section 95(1)	COMPANY PETITION IB (IBC)/221(ND)20		Pls file with supporting affidavit	24/03/2022
9865	9862		SPRINT CONSYS PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1065(ND)2 020		some pages not clear true copy sign missing	24/03/2022
9866	9863	0710102025582021/5	STATE BANK OF INDIA Vs. JABALPUR MSW PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/417(ND)20		Pagination not done and stamp paper missed	24/03/2022
9867	9864		VISHAL PRATAP SINGH & ORS. Vs. ECO GREEN BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/109(ND)20 22		Page no 32 missed	24/03/2022
9868	9865	0710102157822019/4	M/S. BAJRANG TRADERS Vs. MIDEAST INTEGRATED STEEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/6(PB)2020		Application Wrongly filed here	24/03/2022
9869	9866	0710120006752018/2 2	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2 018		True copy sign missing	24/03/2022
9870	9867		EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. PRAMOD KUMAR SHARMA RESOLUTION PROFESSIONAL FOR INTERNATIONAL RECREATION AND AMUSEMENT LTD.		Sec 60(5)	INTERLOCUTO RY APPLICATION (I.B.C)/4966(PB) 2020		Blank document Filed	25/03/2022

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	A 9868	B	DHARAMVEER YADAV Vs.	ט	Sec 60(5)	COMPANY	G	Blank document	25/03/2022
	9868	0/10102116992019/2	INTERNATIONAL		Sec 60(5)	_			25/03/2022
9871						APPLICATION(I		Filed	
			RECREATION AND			BC)/1829(PB)20			
			AMUSEMENT LIMITED		0 00/5	19		-	0.7/0.0/0.00
	9869		GAURAV SACHDEVA AND		Sec 60(5)	COMPANY		Blank document	25/03/2022
			SONS HUF Vs.			APPLICATION(I		Filed	
9872			INTERNATIONAL			BC)/1828(PB)20			
			RECREATION AND			19			
			AMUSEMENT LIMITED						
	9870	0710102117022019/2	GAURAV SACHDEVA AND		Sec 60(5)	COMPANY		Blank document	25/03/2022
2070			SONS HUF Vs.			APPLICATION(I		Filed	
9873			INTERNATIONAL			BC)/1828(PB)20			
			RECREATION AND			19			
			AMUSEMENT LIMITED						
	9871	0/10102123882019/1	GAURAV SACHDEVA AND		Sec 60(5)	COMPANY		Blank document	25/03/2022
2074			SONS HUF Vs.			APPLICATION(I		Filed	
9874			INTERNATIONAL			BC)/1830(PB)20			
			RECREATION AND			19			
			AMUSEMENT LIMITED			001174111/			
	9872	0/10102126912019/2	COL. SANJEEV DALAL Vs.		Application under	COMPANY		Blank document	25/03/2022
9875			INTERNATIONAL		any other	APPLICATION(I		Filed	
			RECREATIONAL		provisions - IBC	BC)/1937(PB)20			
	2072	07404004000004040	AMUSEMENT LIMITED		0.00(5)	19		D.	0.5.10.0.10.0.0
	9873	0/10102132282019/2	BANK OF BARODA Vs.		Sec 60(5)	COMPANY		Blank document	25/03/2022
9876			REGISTRAR OF			APPLICATION(I		Filed	
			COMPANIES(M/S. BHOOMI			BC)/2386(PB)20			
	0074		PROPMART INDIA LTD.)		0 00(5)	19		Disab de sous sut	05/00/0000
	9874	0/10102133/62019/2	CINEPOLIS INDIA PVT LTD		Sec 60(5)	COMPANY		Blank document	25/03/2022
9877			Vs. INTERNATIONAL			APPLICATION(I		Filed	
			RECREATION AND AMUSEMENT LTD			BC)/2087(PB)20 19			
	9875	0740400400000040/0			Annlinetian under	COMPANY		Diamir da assesant	05/00/0000
	9875	0710102136862019/3	COL. SANJEEV DALAL Vs.		Application under			Blank document	25/03/2022
9878			INTERNATIONAL RECREATIONAL		any other provisions - IBC	APPLICATION(I		Filed	
			=		provisions- IBC	BC)/2200(PB)20 19			
	0070	0740400455400040/4	AMUSEMENT LIMITED		Annlinetian under			Diamir da assesant	05/00/0000
9879	9876	0710102155482019/1	JATIN MADAN Vs.		Application under	COMPANY		Blank document	25/03/2022
9019			CHANDAN MUNJAL		any other	APPLICATION(I		Filed	
	9877	0710102157062040/4	COL. SANJEEV DALAL Vs.		provisions - IBC	BC)/2687(PB)20 COMPANY		Blank document	25/03/2022
	3011		INTERNATIONAL		Sec 60(5)	APPLICATION(I		Filed	23/03/2022
9880			RECREATIONAL			BC)/2764(PB)20		i ileu	
			AMUSEMENT LIMITED			19			
	9878	0710200404552046/2	VISHISHT KUMAR GOYAL		Application under	COMPANY		Index msising,	25/03/2022
9881	3010	07 10200401332016/2	Vs. MAHAMAYA EXPORT		any other	PETITION		One rupee Court	23/03/2022
			PVT LTD		provisions	(COMPANIES		Fee stamp	
	9879		MADHURI SINGH Vs. ANIL		Sec 60(5)	INTERLOCUTO		Amount cut right	25/03/2022
9882	5015	J. 10 10200 1002022/2	TAYAL		200 00(0)	RY		side all pages	20,00,2022
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9883	9880	0710102025372020/9	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)20 20		81,82,85,91 to 121 Not clear , 131, 190 to 195, Not clear pls attached	
9884	9881	0710102045282021/6	HEMA ENGINEERING INDUSTRIES LIMITED Vs. APRAV SPACE SOLUTIONS LLP		Sec. 45 (1)	INTERLOCUTO RY APPLICATION (I.B.C)/3453(ND)		True copy sign missing on annexure	25/03/2022
9885	9882	0710102060472020/8	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/84(ND)202		43,78, etc and some pages not clear please	25/03/2022
9886	9883	0710102062182021/2	STATE BANK OF INDIA Vs. NAVEEN AGGARWAL		Section 95(1)	COMPANY PETITION IB		Wrong file	25/03/2022
9887	9884	0710102062192021/2	STATE BANK OF INDIA Vs. PIYOOSH GOYAL		Section 95(1)	COMPANY PETITION IB		wrong file	25/03/2022
9888	9885	0710102013872022/1	DIAMOND TRAEXIM PRIVATE LIMITED Vs. AHR CITY PROJECT		IBC under Sec 7	COMPANY PETITION IB (IBC)/165(ND)20		Pages 329 to 330 according to PDF Not Clear	
9889	9886	0710102027832020/1	RAGHU NATH BANSAL Vs. VAYAM TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/683(ND)20 20		E-stamp msising, Sign misisng in Pages 1 to 11 according to PDF, One rupee COurt Fee stamp and Twenty	25/03/2022
9890	9887	0710102110722020/3	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED VS. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1101(PB)2 020			25/03/2022
9891	9888	710102165062019	VIZIO DIGITAL ELECTRONICS PVT LTD VS TV18 HOME SHOPPING NETWORK	Company Appeal (IBC)	IBC under Sec 7			wrong section and case type wrong	11/12/2019
9892	9889	710102021662022	ANIL KAUSHAL VS GAYATRI HOSPITALITY AND REALCON LIMITED	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/883(ND)20		426-427 case type wrong	21/03/2022
9893	9890	710102021212022	LG ELECTRONICS VS LG ELECTRONICSLG ELECTRONICS	Interlocutory	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/358(ND)20 20		page number 11- 22 not mention in index document incomplete only upload proof of service please	

	Α	В	С	D	Е	F	G	Н	I
	9891	710102014622022	UTTARAKHAND POWER	Company	Sec 60(5)			wrong section (22/02/2022
			CORPORATION LTD. VS	Appeal (IBC)				for companay	
9894			RAYAN LABORATORY					appleal ibc sec	
			PVT. LTD.					42) vakalatnama	
	9892	710102015732022	KRISHNA ELECTRONICS	Review	Application under	COMPANY		Wrong case type	25/02/2022
	JUJ2	110102010102022	VS DEBASHIS NANDA		any other	PETITION		select,pgs not	LOIGEILGEL
9895			VO DEBAGINO NANDA		provisions	(COMPANIES		clear 14,16,17,	
				Act)	•	ACT)/452(ND)20		10rs welfare	
	9893	710102018862022	M/S INTECO SPECIAL		Rule16(d),NCLT	COMPANY		List of dates	9/3/2022
	3033	7 10 1020 10002022				PETITION IB			9/3/2022
			MELTING TECHNOLOGIES		Rules,2016 IBC	_		missed,kindly	
			(INDIA) PVT. LTD. VS MS.	(IBC)		(IBC)/549(ND)20		mentioned rule	
0000			SANDHYA SETHI			20		16D in every page	
9896								of application,	
								kindly upload	
								only final petition	
								and remove extra	
								documents,	
	9894	710102022142022	SUPERTECH LIMITED VS	_	Rule 11 of NCLT,	COMPANY		sign missing in	22/03/2022
9897			NEETU CHAUDHARY	Application	2016	PETITION IB		application page	
				(I.B.C)		(IBC)/725(ND)20		and stamp paper	
	9895	710102022242022	PRADEEP KUMAR JAIN	Company	Application under	COMPANY		due payment	23/03/2022
0000			VS VIDYA PRAKASHAN	Application(C	any other	PETITION		other section	
9898			MANDIR PRIVATE	ompanies	provisions	(COMPANIES			
			LIMITED	Act)		ACT)/114(PB)20			
	9896	710102022842022	WORLDWIDE METALS	Interlocutory	Sec 60(5)	COMPANY		welfare 25 rs. and	24/03/2022
			PVT. LTD VS J. P.	Application		PETITION IB		court fees 3 rs.	
9899			ENGINEERS PRIVATE	(I.B.C)		(IBC)/1048(ND)2		missing in	
			LIMITED	()		019		vakaltanama and	
						0.0		true copy	
	9897	710102023322022	MR.VIJAY SINGH VS	Interlocutory	Application under	COMPANY		section not	26/03/2022
	3031	7 10 102023322022	NAVNEET KUMAR GUPTA	=	any other	PETITION IB		mention in index	20/03/2022
9900					provisions - IBC	(IBC)/1466(ND)2		mention in index	
				(1.6.0)	provisions- IBC	019			
	0000	74040000000000	INDIA PVT LTD	leste el e cuite en c	C CO(E)			75 70 mot along	26/03/2022
	9898	710102023202022	VNPV REALTY LLP VS	Interlocutory	Sec 60(5)	COMPANY		75-76 not clear	26/03/2022
0004			UNION BANK OF INDIA	Application		PETITION IB		page and sign	
9901				(I.B.C)		(IBC)/59(PB)201		missing in	
						8		application page	
					_			and court fees rs.	
	9899	710102023812022			Sec 60(5)	COMPANY		47-53 not clear	28/03/2022
			PROPRIETOR OF M/S	Application		PETITION IB		page	
9902			VENUS COMPONENTS VS	(I.B.C)		(IBC)/900(ND)20			
			HEMA ENGINEERING			20			
			INDUSTRIES LIMITED						
	9900	710102023992022	AJAY OVERSEAS	Company	Rule 11 of NCLT	COMPANY		wrong file please	29/03/2022
0000			PRIVATE LIMITED VS	Application(C		PETITION IB		choose location	
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9903			ARVIND SYNTEX PRIVATE	ompanies		(IBC)/517(ND)20		jaipur	

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9904	9901	710102023822022	P. JAGADEESAN VS OZONE URBANA INFRA DEVELOPERS PRIVATELIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1499(PB)2 019	-	wrong filing and please choose location bengaluru	28/03/2022
9905	9902	710102024082022	RAJESHWARI VS AGD PRIVATE LIMITED	s	Application under any other provisions			main case not link and case type wrong and section wrong	29/03/2022
9906	9903	710102024052022	N JAYAKUMAR VS AGD PRIVATE LIMITED	Miscellaneou s Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION IB (IBC)/595(ND)20 21		section wrong and case type wrong main case not link	29/03/2022
9907	9904	710102024112022	ALLUVION BUILDCON PVT. LTD. VS INDIRAPURAM HABITAT	Restoration Application (IBC)	Rule 11 of NCLT, 2016			main case not link and sign missing	29/03/2022
9908	9905	710102024142022	MAK ENTERPRISE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Sec 252 (3) - By Government Body			main case not link and section wrong and page number not mention in index and page number missing and sign missing in	
9909	9906	710102019802020	UNION OF INDIA THROUGH SFIO VS LOIL OVERSEAS FOODS LIMITED	Company Petition (Companies Act)	Sec. 271-273		sfioncIt	Pgs not clear 46,145,146,157,15 8,570,927,928, master data & MoA &	13/02/2020
9910	9907	710102026092020	HIND POCKET BOOKS PRIVATE LIMITED VS LOIL OVERSEAS FOODS LIMITED	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		Ankit Parhar		27/02/2020
9911	9908	710102019642022	HENDERSON EQUITY PARTNERS INDIA PRIVATELIMITED VS LOIL OVERSEAS FOODS LIMITED	Company Petition IB (IBC)	IBC Section 59		Narendra Singhania	page 72,73,75,76,175,1 82,187,223, not clear and file in one volume per volume pages is 200 affidavit file separately (delete old pdf and reupload	11/3/2022

	Α	В	С	D	E	F	G	Н	I
9912	9909	710102017162022	SH. SANJAY KUMAR MITTAL VS 1. M/S S.S.REALTECH PVT. LTD.	Contempt Petition(Com panies Act)	Sec 425		Kirtikar Sukul	Memo of parties/list of dates/synopsis missed, pgs not clear 17 to 19,23,26,31,34,52, 64,65,66,67 to 70,78 pgs in hindi	3/3/2022
9913	9910	710102007622022	RINAC INDIA LIMITED VS MOJOLAND INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Raghavendra P	page no 39,40,49,82- 83,139 Not Clear	26/01/2022
9914	9911	710102021652022	TENOR ENTERPRISES PRIVATE LIMITED VS THE SIXTH ELEMENT SPORTS &ENTERTAINMENTS PRIVATE LIMITED	CA(A) Merger and Amalgamatio n(Companies Act)	Sec. 230-232, Sec 234		Minal	pgs not clear 112,119,221	21/03/2022
9915	9912	710102021962022	RAMESH CHANDRA AGARWAL VS AKARSHAN DEVELOPERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Manoj Kumar Malik	According to master data wrong jurisdiction file	22/03/2022
9916	9913	710102011732022	NOVAL POWERTECH PRIVATE LIMITED VS HINDUSTAN SPIRITS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		HARSHAL KUMAR	after 30 page no missed,page numbering not continuity	11/2/2022
9917	9914	710102013552022	BHARTI MAHTTA VS M/S. IMPERIA SRUCTURES LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		Umesh Mishra	main case not link and case type wrong according your	17/02/2022
9918	9915	710102021232022	MAX PACIFIC CORPORATION LIMITED VS ORIENT CRAFT	Company Petition IB (IBC)	IBC Under Sec 9		Areness	jurisdiction wrong	17/03/2022
9919	9916	710102041432021	ALLIANCE TECHNOLOGIES VS SKN HEALTHCARE PRIVATE LIMITED (FORMERLY KNOWN AS PLEXUS HOSPITALS PVT. LTD.)	Company Petition IB (IBC)	IBC Under Sec 9		PARICHAY SAXENA	Incomplete documents/etc please contract to Registry/Please call this no-011-	16/06/2021
9920	9917	710102038402021	SREI INFRASTRUCTURE FINANCE LIMITED VS NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	Company Petition IB (IBC)	IBC Under Sec 9		PARISH KUMAR	Page: 61, 65,- 81,83-87 pages cut, Advocate welfare, court fees miss/Master data of corporate debtor/etc	3/6/2021

	Α	В	С	D	Е	F	G	Н	I
9921	9918	710102014242022	HARINDER SINGH RANA VS RAJEEV KUMAR GUPTA	Company Petition (Companies Act)	Application under any other provisions		Rakesh Kumar	section 166 fees missed,,pg no 56 to 66 cut, mentioned respondent no 2 on the top in every pages of	19/02/2022
9922	9919	710102022092022	IDBI BANK LIMITED VS ANJU JAIN	Company Appeal(Comp anies Act)	Sec 252 (1)		SAURABH KUMAR	Kindly annex Master index in top after that annex parties/synopsis/l ist of dates ,no pagination in annexuress,PoA and supporting affidavit no notraize, some pages not clear, Roc and Income	22/03/2022
9923	9920	710102073712021	POWER2SME PVT LTD VS SH. GAURAV AGGARWAL	Company Petition IB (IBC)	Section 95(1)		Pankaj Bhagat	sign missed in application, stamp paper missed, page 14 blank, proof of	8/10/2021
9924	9921	710102023122022	SOURYA ROLLING AND ENERGY PRIVATELIMITED VS THE REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Pg no 21 repeated	25/03/2022
9925	9922	710102022962022	LOCUS INFRASTRUCTURE PRIVATE LIMITED VS PREMEDIUM PHARMACEUTICALS		Sec 252 (1) - By Government Body		PUNEET RAI	Pgs not clear 14 to 20	25/03/2022
9926	9923	710102023112022	LOCUS INFRASTRUCTURE PRIVATE LIMITED VS PREMEDIUM PHARMACEUTICALS	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	PAGE NO 19 REPEATED	25/03/2022
9927	9924	710102023692022	VIPUL MITTAL VS LIT (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Himanshu Dhawan	true copy sign missed on annexures , court	28/03/2022

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9928	9925	710102024342022	M/S SHIV SHANKAR SERVICES FACILITIES VS PRO FACILITIES SERVICES PVT. LTD & ORS.	Company Petition IB (IBC)	IBC Under Sec 9		Chitwan Godara	page 81,82,83,87,88,95, 99 ,100,130,132,135, 139,143,149,203,2 12,213215 to 218,225,226,227,2 30,233,262,,not clear BR missed ,65B affidavit	29/03/2022
9929	9926	710102024792022	CLIX LOANS PRIVATE LIMITED VS SANJEEV KAPOOR	Company Petition IB (IBC)	IBC Section 59		Sandeep	page:94, not clear, master data missed, etc	30/03/2022
9930	9927	710102024392022	PANKAJ NARANG VS HIMANSHU AGARWAL	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/236(ND)20 20		due payment for other section main case wrong link or in pdf stamp paper missed court fee	30/03/2022
9931	9928	710102025112022	TECHNOCRAFT PVT. LTD.	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1198(ND)2		wrong file need to addtional	1/4/2022
9932	9929	710102025312022	M/S TECHMATE INDUSTRIES VS RETAIL KART SOLUTION PRIVATE	Application	Any other provision - Govt body	COMPANY PETITION IB (IBC)/1807(ND)2		need to addtional	1/4/2022
9933	9930	710102023722022	OUTBOX VENTURES PRIVATE LIMITED VS REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			pgs not clear 28,29, pgs missed 34	28/03/2022
9934	9931	710102023602022	TRIKOOT GOODS PRIVATE LIMITED. VS REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body			pg no 20 missed	27/03/2022
9935	9932	710102023632022	TRIKOOT GOODS PRIVATE LIMITED. VS REGISTRAR OF	Company	Sec 252 (1) - By Government Body			pgs not clear 13,14,15	27/03/2022
9936	9933	710102023652022	TRIKOOT GOODS PRIVATE LIMITED. VS REGISTRAR OF	Company	Sec 252 (1) - By Government Body			pgs not clear 14,15	28/03/2022
9937	9934	710102023682022	S H OVERSEAS PRIVATE	Company	Sec 252 (3) - By Government Body			Incomplete document uploaded	28/03/2022
9938	9935	710102023642022		Company	Sec 252 (1) - By Government Body			pgs not clear 14,15	28/03/2022
9939	9936	710102024612022	SPAN FASHIONS LIMITED VS REGISTRAR OF	Company	Sec 252 (1) - By Government Body			Serve the petition to all respondent	30/03/2022

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	9937	710102024252022	INTEC CAPITAL LIMITED	Company	Sec 252 (1) - By			Advance service	29/03/2022
9940	3307	7 10102024202022	VS HARDEEP SINGH		Government Body			missed of main	23/00/2022
0010			VO TIARDEEL SINGI	anies Act)	Government Body			respondent	
-	9938	710102024282022	LUSH TRADERS PRIVATE	Company	Sec 252 (1) - By			advance service	29/03/2022
9941	3330	7 10 102024202022	LIMITED VS HARDEEP		Government Body			missed of	29/03/2022
3341			SINGH	anies Act)	Government Body				
	9939	710102024402022			Coo 252 (4) By			respondent no Index cut before	30/03/2022
9942	9939	710102024402022		Company	Sec 252 (1) - By				30/03/2022
9942			LIMITED VS HARDEEP		Government Body			pg no 1, server	
-	0040	74040000400000	SINGH LUSH TRADERS PRIVATE	anies Act)	Can 050 (4) Dec			the petition to all	20/02/2022
9943	9940	710102024622022	LIMITED VS HARDEEP		Sec 252 (1) - By			Advance service missed of	30/03/2022
9943					Government Body				
	0044	- 40400004440000	SINGH	anies Act)	0 050 (4) D			respondent no	00/00/0000
0044	9941	710102024412022		Company	Sec 252 (1) - By			Serve the petition	30/03/2022
9944			LIMITED VS HARDEEP	Appeal(Comp	Government Body			to all respondent	
			SINGH	anies Act)				ļ <u>.</u> .	
	9942	710102024632022		Company	Sec 252 (1) - By				30/03/2022
9945			LIMITED VS HARDEEP		Government Body			missed of	
			SINGH	anies Act)	_			respondent no	
	9943	710102024602022		Company	Sec 252 (1) - By			Serve the petition	30/03/2022
9946					Government Body			to all respondent	
			SINGH	anies Act)					
	9944	710102025122022	PREFER COMMERCIAL	Company	IBC under Sec 7			double page	1/4/2022
9947			PRIVATE LIMITED VS	Petition IB				numbering on	
			KRRISH REALTECH	(IBC)				annexures, 25rs	
			PRIVATE LIMITED					advocate welfare	
	9945	710102087152021	ROHTAS PROJECTS		Sec 66(1)	COMPANY		section wrong	
			LIMITED VS SHWETA			PETITION IB		according pdf	
			AGARWAL	Miscellaneou		(IBC)/1022(ND)2		case type wrong	
9948				s Application		018	SHARAD	please merge pdf	29/11/2021
				(IBC)				in single pdf Pg-	
								155A to 155F	
								court fee welfare	
	9946	710102001222022	TECPRO SYSTEM	Interlocutory	Sec 60(5)	COMPANY		DD NOT MATCH	
9949			LIMITED VS INDURE	Application		PETITION IB	JASVIN DHAMA	WITH REGISTRY	5/1/2022
			PRIVATE LTD.	(I.B.C)		(IBC)/197(PB)20		DATA CONTACT	
	9947	710102024522022	D. R. POLYMERS PVT.	Interlocutory	Sec 60(5)	COMPANY	CIDDUARTU	affidavit back	
9950				Application		PETITION IB	SIDDHARTH	date section	30/03/2022
			(INDIA) PRIVATE LIMITED			(IBC)/798(ND)20	KAUSHIK	wrong	
	9948	710102025592022	GURMEET KAUR VS		Sec 60(5)	COMPANY		page number not	
			SPAZE TOWERS PRIVATE			PETITION IB		mention in index	
			LIMITED			(IBC)/284(PB)20		and page	
				Interlocutory		21		numbering	
9951				Application			Nithin		2/4/2022
				(I.B.C)				application page	
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9952	9949	710102025942022		Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		komal Mundhra	main case not link	4/4/2022
9953	9950	710102026082022	I IMITED VS NUVOCO	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/672(ND)20 21	HARSHAL KUMAR	application missing please re-upload file	5/4/2022
9954	9951	710102025792022	VS LOGIZ INEPATECH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/882(ND)20 20	Utkarsh mishra	incomplete file	4/4/2022
9955	9952	710102026142022	PVT. LTD VS ROYAL	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)20	Munish Mehta	incomplete file and section wrong index	5/4/2022
9956	9953	710102026362022	PVT LTD VS LATA JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/37(PB)201	Om Prakash Vijay	wrong file need to addtional	5/4/2022
9957	9954	710102026372022	PVT LTD VS DJ	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/37(PB)201	Om Prakash Vijay	wrong file need to addtional	5/4/2022
9958	9955	710102024962022	INDIA LLP VS LAVA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/851(ND)20	KUNAL KHANNA	Stamp paper missing	31/03/2022
9959	9956	710102026182022	PUMA REALTORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/934(PB)20 18	Sigma	page 58-59 cut page and sign true copy missing and 61,163-165,177	5/4/2022
9960	9957	710102026212022		Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/432(ND)20 20	komal Mundhra	due payment other section and section wrong	5/4/2022
9961	9958	710102026292022		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/37(PB)201	Om Prakash Vijay	wrong filing and need to addtional	5/4/2022
9962	9959	710102027032022	DEVELOPMENT BANK OF		Application under any other provisions - IBC	(IBC)/575(ND)20	Rahul	section wrong please contact to registry	8/4/2022
9963	9960	710102027132022	PRIVATE LIMITED VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/921(ND)20	Areness	need to sign every pages on application Pg-29	8/4/2022
9964	9961	710102026992022	AND CONSULTINGSERVICES	Company Application(C ompanies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATIO N(COMPANIES	ANUBHAV RASTOGI	section wrong welfare 5rs. missing	7/4/2022

	Α	В	С	D	E	F	G	Н	1
9965	9962	710102027202022	GRAPHISADS PRIVATE LIMITED VS ANSAL PROPERTIES & INFRASTRUCTURE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/563(ND)20 20	NITIN MITTAL	case type wrong	8/4/2022
9966	9963	710102027002022	MANINDER SINGH GREWAL VS MR. PARDEEP KUMAR	_	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2695(ND)2	Nikhil Swami	sign missing and stamp paper missing and true	7/4/2022
9967	9964	710102027112022	LIGARE AVIATION LTD. VS LIGARE AVIATION LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2(PB)2022	Rea Bhalla	23-24 not clear page	8/4/2022
9968	9965	710102027652022	NAVJIT SINGH RP VS VIVEK PARTI RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/556(ND)20 20	Sumit Sinha	due payment other section	10/4/2022
9969	9966	710102028422022	SUNITA GUPTA & ANR VS M/S. ATS ESTATES PVT. LTD.	Company Appeal (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/111(ND)20 19	Dhawesh Pahua	wrong efile case type and section wrong contact to registry and	13/04/2022
9970	9967	710102028032022	KAREVA MARKETING GMBH VS UNIVERSAL PERFORMANCE CHEMICALS PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3456(ND)2 019	Shohit Chaudhry	section not mention in index and stamp paper missing	12/4/2022
9971	9968	710102028332022	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED VS B L KASHYAP	Miscellaneou s Application (IBC)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/473(ND)20 20	Sujit	section not mention index	12/4/2022
9972	9969	710102028152022	SURINDER BABBAR VS ABIR INFRASTRUCTURE PVT. LTD.	Application	Any other provision - Govt body	COMPANY PETITION IB (IBC)/807(ND)20	Atul Bhatia	section wrong	12/4/2022
9973	9970	710102028622022	RAJIV BAJAJ VS M/S. ENERGO ENGINEERING PROJECTS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/230(PB)20	RAJIV	wrong filie need to addtional	13/04/2022
9974	9971	710102028602022	LIQUIDATOR OF M/S JAMBU KNITS PRIVATE LIMITED VS AMERICAN EXPRESS BANKING CORPORATION	Miscellaneou s Application(C ompanies Act)	Intervention Application		REETESH	main case not link case type \\\\ section wrong memo party missed in index	13/04/2022
9975	9972	710102028412022	ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/144(PB)20	Ashish Verma	30-68 missing page	13/04/2022
9976	9973	710102028612022	ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA	Interlocutory	•	COMPANY PETITION IB (IBC)/378(PB)20 17	Ashish Verma	true copy missing in annexure page	13/04/2022
9977	9974	710102028522022	VIJAY KUMAR GUPTA VS CLARITY ROADLINK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/420(ND)20 17	Kushal	page 29-32 not clear page and page missing after 53 page and	13/04/2022

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9978	9975	710102029412022	FLEXITUFF VENTRUES INDERNATIONAL LIMITED VS TREND FLORRING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1694(ND)2 018	Ashish Verma	PIz Contact Help Desk Technical Issue 011- 24363846 e-	14/04/2022
9979	9976	710102029102022	CENTRAL BANK OF INDIA VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/254(PB)20	Ashish Verma	True Copy sign Missing on annexures	14/04/2022
9980	9977	710102028912022	BHOOPESH GUPTA VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/179(ND)20	BHOOPESH GUPTA	page no -21 not clear	14/04/2022
9981	9978	710102029312022	VS NCML INDUSTRIES	Interlocutory Application (I.B.C)	Sec 60(5)		Pankaj Bhagat	main case not link with application and	14/04/2022
9982	9979	710102029112022	NAVJIT SINGH VS CENTRAL WAREHOUSING CORPORATION	_	Sec 60(5)	COMPANY PETITION IB (IBC)/943(PB)20	Reena Choudhary	section wrong according pdf pg- no-2 reminder 2/5	14/04/2022
9983	9980	710102029612022	NUVOCO VISTAS CORPORATION LIMITED VS WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/614(ND)20 17		67-77 not clear page page 82-,84 hindi page	15/04/2022
9984	9981	710102029372022		Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/706(PB)20 18	Ashish Verma	SIGN MISSING AND COURT FEES AND WELFARE MISSING , TRUE	14/04/2022
9985	9982	710102029912022	NILESH SHARMA VS METIS EDUVENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/531(ND)20	Aditi Sharma	section wrong	15/04/2022
9986	9983	710102029902022	NILESH SHARMA VS METIS EDUVENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/487(ND)20	Aditi Sharma	section wrong	15/04/2022
9987	9984	710102030122022	K.G. SOMANI LIQUIDATOR VS ASHOK MAHINDRU	Application (I.B.C)	any other provisions - IBC,Sec 60(5),Sec 66(1)	18	Prashant Kashyap	150-153,156,234- 296,315-316,331- 360 not clear page and volume wise index	16/04/2022
9988	9985	710102030182022			Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/361(ND)20	KAMAL AGARWAL	memo of parties compulsory application	16/04/2022
9989	9986	710102030392022	ANIRUDH SHARMA VS LOGIX INFRASTRUCTURE PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)		Kumar Anurag	link application with main case,5rs welfare	18/04/2022
9990	9987	710102030362022	SUNIL MOHAN WIG VS PARAMAJIT SINGH BHATIA	_	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/614(ND)20	Tushar	Ture copy sign missed in annexures	18/04/2022
9991	9988	710102030332022	SAJEVE BHUSHAN DEORA VS PARAMAJIT SINGH BHATIA		Application under any other provisions - IBC	COMPANY	Sajeve Bhushan Deora	108,111,211,212 not clear page and index	17/04/2022

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9992	9989	710102030382022	SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD VS LOGIX CITY DEVELOPERS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/883(ND)20 20	Dhruv	Memo of parties missed	18/04/2022
9993	9990	710102030482022	SUNDARAM MOHAN VS PAWAN KUMAR GOYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/684(ND)20	ROHIT RATHI	Pg no 35 not clear, 25rs welfare and 3rs	18/04/2022
9994	9991	710102031202022	FOURTH DIMENSION SOLUTION LIMITED VS POOJA BAHRY ERSTWHILE RP OF FOURTH DIMENSION	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1232(ND)2 019	Arjun	31-32 not clear page and page number missin application page and stamp paper	20/04/2022
9995	9992	710102031272022	SAJEVE BHUSHAN DEORA VS INDIA SPORTS FLASHES PRIVATE	_	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/455(PB)20	Sajeve Bhushan Deora	58,60,62,64- 90,98,101-178 not clear page	20/04/2022
9996	9993	710102031252022	SAJEVE BHUSHAN DEORA VS M/S MANILA RESORTS PRIVATE	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/29(ND)201	Sajeve Bhushan Deora	56-76,113- 125,134- 136,140,144,225,	20/04/2022
9997	9994	710102031842022	MANISH KUMAR GUPTA (RESOLUTION PROFESSIONAL OF THREE C PROJECTS PRIVATE LIMITED) VS VIDHUR BHARADWAJ	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1718(PB)2 018	MILAN	section wrong	22/04/2022
9998	9995	710102031962022	ANHUI TECHNOLIGIES IMP. & EXP. CO. LTD. VS GAGAN GULATI LIQUIDATOR OF PANTEL TECHNOLOGIES PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/923(ND)20 20	Nikhil	payment	22/04/2022
9999	9996	710102032112022	M/S PADIA TIMBER COMPANY PVT. LTD. VS SANDEEP KUMAR BHATT (LIQUIDATOR)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)20 17	Pankaj Bhagat	memo of parties compulsory	22/04/2022
10000	9997	710102032032022	SURABHI PANDEY VS ALPHA CORP DEVELOPMENT PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2	TABISH	case type wrong and 32-41,52-56 not clear page	22/04/2022
10001	9998	710102032062022		_	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/559(PB)20	Pankaj Bhagat	wrong file	22/04/2022
10002		710102032012022	TARUN BAGGA VS PADMAKRITI CREATIONS PRIVATE LIMITED	Application(C ompanies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/41(ND)202	ANSH SINGH LUTHRA	sign missing and main case wrong	22/04/2022
10003		710102032332022	THE INDURE PRIVATE LIMITED VS VIKAS NAIK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2664(PB)2	PRASHANT MEHTA	19,23 not clear page	23/04/2022

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10004	10001	710102018662022	ANAND SONBHADRA RESOLUTION PROFESSIONAL OF SHUBHKAMNA BUILDTECH PVT. LTD. VS ADDITIONAL DIRECTOR GENERAL	Contempt Petition (IBC)	Rule 11 of NCLT,		NIPUN GAUTAM	page:27-29, 31, 33, 35,37,39,41,43,47, 51,53,57,61,65,67, 69,73,75,79,80,81, 83,85-93,95-98 not clear	
10005	10002	710102016372022	PRIVATE LIMITED	CA(A) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		Aman	wrong case type select, link with 1st motion,welfare and court fees not clear (Documents not	28/02/2022
10006	10003	710102088132021	INVESTMENTS IIC	Company Petition (Companies Act)	Section 90(7)		Swapnil Gupta	MoA & amp; amp; amp; AoA and company master data missed of respondent, (Come to the registry with hard	2/12/2021
10007	10004	710102070602020	II OTTIC DEALCONTEED	Patition	Sec 272 of the Companies Act , 2013		Kamal	Wrong section mentioned in petition section 63 & amp; amp; amp; 64 in pg no 26, e stamp missed with supporting affidavit and notarize it,pgs not clear 63,67,88,90,102,1 08,109,209 to 211,215,216,220,2 30,235,264 to 269,271,272,438,5 05,506,515 to 517	

	Α	В	С	D	Е	F	G	Н	ı
	10005							E stamp missed	
10008		710102070712020	REGISTRAR OF COMPANIES VS M/S UTSAV SECURITIES PVT. LTD.	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Kamal	with supporting affidavit and notarize it,true copy sign missed in	15/07/2020
10009	10006	710102008342021	BLUEBEN BUILDERS & DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Comp anies Act)	Sec 252 (3)		TARUN SAINI & ASSOCIATES	2nd volume missed,E stamp missed with supporting affidavit and no	30/01/2021
10010	10007	710102081472021	SHAGUFTA YASMIN VS HERBALLIFE HEALTHCARE PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 242(4)		Zeba Khair	Section 244 fees missed, in pg no 1 you have mentioned 244 section, serial no repeated, mention ed section 241 in basic detail its missed, company master data	8/11/2021
10011	10008	710102029072021	BR INDUSTRIES LTD VS ACCORD ELECTROPOWER PVT.	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	chandigarh	12/4/2021
10012	10009	710102001472022	INTEC CAPITAL LIMITED VS SUNITA TANEJA	Company Petition IB (IBC)	Section 95(1)		INTEC CAPITAL LIMITED	affidavit not verified, page:50 not clear,page:73-80, 152, 161-163, 165- 166 not clear, etc(remidner 2-3 time	
10013	10010	710102086042021	ANAND DEV VS SHUBHKAMNA BUILDWELL & ESTATES PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ninad Dogra	Translated page- 147,148,179,283,3 00,341,445/Hand written not allowed on some pages/True copy sign miss on every Annexure/Volume wise index/notary back date- 112,208,233,473,4	25/11/2021

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10014	10011	710102020792022	MESTECH SERVICES PRIVATE LIMITED VS RUDRA BUILDWELL CITY PRIVATE LIMITED	_	Any other provision - Govt body		ANOOP DAWAR	wrong file need to additional	16/03/2022
10015	10012	710102011502022	MAHAMAYA FINANCIAL CONSULTANTS PRIVATELIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec 252 (3)		Soumya Dutta	Wrong case type select, list of dates repeated, stk 7 missed, income tax advance service missed (Contact	10/2/2022
10016	10013	710102023052022		Company Petition IB (IBC)	IBC under Sec 7		RAJEEV	Fees not paid.	25/03/2022
10017	10014	710102025272022	LTD. VS ENERGY INFRATECH PVT. LTD.	panies Act)	Rule 11 of NCLT		Tarun	Wrong case type select	1/4/2022
10018		710102025572022	PRUDENT ARC LTD. (PRUDENT TRUST - 5/17) VS BHUPESH STEEL PVT.	` '	IBC under Sec 7		PALLAV	page:257, 259, 402, 403, 474, not clear page 340	2/4/2022
10019	10016	710102026032022	AECOM INDIA PRIVATE LIMITED VS VKEC INFRATECH PRIVATE LIMITED	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		Abhishek Nahta	Case no missed in linking detail,Wrong file	4/4/2022
10020	10017	710102026022022	AECOM INDIA PRIVATE LIMITED VS VKEC INFRATECH PRIVATE LIMITED	Company Appeal(Comp anies Act)	Application under any other provisions		NIKHIL PARIKSHITH	wrong file need to addtional	4/4/2022
10021	10018	710102027322022	AIRSHUDDHI ENGINEERS VS W2W AGRIBIOTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAVI PATEL	memo of parties , list of date and events missed,stamp paper , demand notic, form 3,4 , missed court	8/4/2022
10022		710102027072022		Company Petition IB (IBC)	Section 95(1)		Ashutosh	page 3 to 6 ,section wrong mention in index synopsis and list of date and events missed,286,288,2	8/4/2022
10023	10020	710102026762022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS ANJU KHURANA	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Serve the petition to all respondent	7/4/2022

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		Ь	C	U	<u> </u>	<u> </u>	G		l l
10024	10021	710102027102022	JAMMU AND KASHMIR BANK LIMITED VS RAJ SINGH GEHLOT	Company Petition IB (IBC)	Section 95(1)		Ashutosh	section wrong mention on index ,page 2 to 5 missed,39 ,44,51,wrong arrange ,63,410	8/4/2022
10025	10022	710102026972022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS RAJ SINGH GEHLOT	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		ANUBHAV RASTOGI	5rs welfare missed in vakaltnama,acco unt treatment certificate missed	7/4/2022
10026	10023	710102026792022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS RAJ	AnneallComn	Sec 252 (1) - By Government Body		PUNEET RAI	Serve the petition to all respondent	7/4/2022
10027	10024	710102026822022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS RAJ		Sec 252 (1) - By Government Body		PUNEET RAI	Serve the petition to all respondent	7/4/2022
10028	10025	710102026742022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS RAJ		Sec 252 (1) - By Government Body		PUNEET RAI	Stk 07 missed, serve the petition to all respondent	7/4/2022
10029	10026	710102027092022	JAMMU AND KASHMIR BANK LIMITED VS ATUL PUNJ	Company Petition IB (IBC)	Section 95(1)		Ashutosh	section wrong mention in index , synopsis missed,70,71,79,9 1,95,wrong arrange	8/4/2022
10030	10027	710102027422022	SUJATA FABS PRIVATE LIMITED VS SINGHANIA EXIM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VAKATI	page 33 to 35 ture copy sign missed,39 to 89 ,104 to 110,not	9/4/2022
10031	10028	710102027772022	MR. BINOY JOSEPH VS STARCORE REFRIGERATION LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Avinash Bhati	pg no 69,527 missed,e stamp missed with supporting affidavit and notraize it,pgs not clear 139,144 to 147,166,283 to 285,25re welfare	11/4/2022
10032	10029	710102027412022	SUNTECH INFRA SOLUTIONS PRIVATE LIMITED VS SHIPRA LEASING PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		VAKATI	page 33 to 35 ture copy sign missed,39 to 89 ,104 to 110,not	9/4/2022

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10033	10030	710102027382022	CANARA BANK VS SAYA AUTOMOBILES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ichchha Kalash	87-93 ,134,137,143,145, 146,150,151,155,1 56,157,158,170 to 173,459,467,471 - 475,496 - 504,703,710,956,9 84,1055,1556,not clear ,1108 in hindi,1667,1677 to 1692,1703,not	9/4/2022
10034	10031	710102027602022	VIMAL PLAST (INDIA)	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		VIKAS GERA	Wrong case type select,link 2nd motion with 1st motion,	9/4/2022
10035	10032	710102028102022	IDBI BANK LIMITED VS RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL THREE C UNIVERSAL DEVELOPER PVT. LTD.	Transfer Petition(Com panies Act)	Rule16(d),NCLT Rules,2016		Omkar Kelkar	rule 16d mention on index , list of date and events ,vakalatnama , proof of service missed	12/4/2022
10036	10033	710102028452022	BANK OF MAHARASHTRA VS SANGEETA ARORA	Company Petition IB (IBC)	Section 95(1)		VK GUPTA	page 31,70,71,72,75,76, 80,not clear	13/04/2022
10037	10034	710102028512022	BANK OF MAHARASHTRA VS RAM KISHORE ARORA	Company Petition IB (IBC)	Section 95(1)		VK GUPTA	index serial no missed, page:31, 71, 75, not clear,	13/04/2022
10038	10035	710102028812022	JAMMU AND KASHMIR BANK LIMITED VS GAURAV RATHI	Company Petition IB (IBC)	Section 95(1)		Ashutosh	section wrong mention on index,90 to 102,	13/04/2022
10039	10036	710102030882022	SIEMENS LTD VS NTPC BHEL POWER PROJECTS PRIVATE LIMITED	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	pg no 21 missed,	19/04/2022
10040	10037	710102030922022	REGIONAL PROVIDENT FUND COMMISSIONER-II VS M/S ADVANCE NAVOTPAD	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	pg no 21 missed,	19/04/2022
10041	10038	710102030622022	MAHESH KUMAR RAJORA & BABLI RAJORA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Contempt Petition(Com panies Act)	Sec 425			wrong case type, wrong section, main section is contempt petition under rule 11 of nclt and for other section under	18/04/2022
10042	10039	710102031192022	MUNENDER KUMAR SINGH VS SANJAY KUMAR SINGH	Company Petition IB (IBC)	Sec 60(5)		Rupesh Kumar Tyagi	wrong efile, case type wrong and wrong section (20/04/2022

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10043	10040	710102030632022	LOGIX BLOSSOM COUNTY APARTMENT OWNER ASSOCIATION VS FEEDBACK INFRA	Intervention Petition(Com panies Act)	Intervention Application		Piyush Sanghi	Wrong section select, Main case not link,3rs court fees missed in	18/04/2022
10044	10041	710102032122022	SHRINATH ROTOPACK PRIVATE LIMITED VS SHELLZ INDIA PRIVATE LIMITED	Company Petition IB (IBC)	Sec 60(5)		ROHIT RATHI	wrong section, 1000rs court fee, counsel details missed in index, page:80, 88, 92, not clear, 25rs advocate welfare	22/04/2022
10045	10042	710102006412022	JAMMU AND KASHMIR BANK LIMITED VS L.D. CRYSTALS PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:151-194, not clear (typed copy required)	
10046	10043	710102018262022	SBL CONSTRUCTION PRIVATE LIMITED VS FUTEC SHELTERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		M.ANIL KUMAR	memo of party ,synopsis, list of date and event,master data ,BR , vakalatnama missed, page 16 to 31,43 to49,52not clear ,55 to 68,71 to 88 not clear , 89 to 95 in hindi ,96 to 101,108 to 114,after 114 page blank,115 to 122,not clear	7/3/2022
10047	10044	710102091292021	ASTRAL HOLIDAY TOURS PRIVATE LIMITED VS REGISTRAR OF	Company Appeal(Comp anies Act)	Sec 252 (3)		ASHISH	Article of association missed of	15/12/2021
10048	10045	710102006372022	JAMMU AND KASHMIR BANK LIMITED VS GUIDING FORCE DEVELOPERS PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:47, not clear (typed copy required)	20/01/2022
10049		710102013902022	SAVITABEN GORDHANBHAI THUMAR VS PREMRAJ RAMRATAN	Transfer Petition (IBC)	Sec 60(5)		SANGEETA BOHRA	case type wrong, (transfer application ibc),	18/02/2022
10050	10047	710102006672022	JAMMU AND KASHMIR BANK LIMITED VS METALROD PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:81-86, 340, 364, not clear, (typed copy	21/01/2022
10051	10048	710102013932022	RASIKBHAI GHUSABHAI THUMAR VS PREMRAJ RAMRATAN LADDHA	Transfer Petition (IBC)	Sec 60(5)		SANGEETA BOHRA	case type wrong, (transfer application ibc),	18/02/2022

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10052	10049	710102046112021	LID. VS RAJIV RATHI	Company Petition IB (IBC)	Section 95(1)		Ashutosh	Remove index after pg no 29A,pg no 37,235 wrong	8/7/2021
10053	10050	710102057022021	LIV INN HOTELS PRIVATE LIMITED VS RUDRA BUILDWELL CITY PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec.		Gulshan Kr.	SECTION 246 FEES MISSING	13/08/2021
10054	10051	710102006402022	JAMMU AND KASHMIR BANK LIMITED VS ACE MATRIX SOLUTIONS	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:329, not clear, (typed copy required)	20/01/2022
10055	10052	710102022792022	RAJKUMARI SHARMA VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Intervention Petition(Com panies Act)	Rule 11 of NCLT		Atit	29-32 not clear page and merge into one pdf case type wrong section wrong please merge	24/03/2022
10056	10053	710102024562022	NAO SPIRITS & BEVERAGES PRIVATE LIMITED VS NITIN GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Company Petition (Companies Act)	Sec. 131(1)		mital and mital advocates	Roc advance service missed	30/03/2022
10057	10054	710102025342022	SUNITA UPADHYAYA VS BEE K BEE PRINTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Durgesh Singh	page:28, 30, 32, 34, 36, 38, 40, 42, 44, 46, 48, 50, 52, 54, 56, 58, 60, 63, 65, 66-77, 79, 80, 81, 85, 87-123,	1/4/2022
10058	10055	710102025832022	MADHU SHARMA VS VKEC INFRATECH PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		SHUBHICA AGRAWAL	Section 242 fees missed,pgs not clear 40 to 59, 50rs e stamp no notarize with	4/4/2022
10059	10056	710102026112022	JAMMU AND KASHMIR BANK LIMITED VS HEM SINGH BHARANA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:71 not clear, only	5/4/2022
10060	10057	710102031942022			Sec 433(e)/433(f) of CA 1956		ATANU	select	22/04/2022
10061	10058	710102032522022	ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS MEDEOR HOSPITAL LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	page:26 verification dated missed, pdf merge in 1 pdf, page:63 not clear, 1rs court	25/04/2022

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<u> </u>	A	В	C	D	E	F	G	H	I
40000	10059	710102033162022	TRANSLUMINA	Company	Sec 252 (1) - By		DUNEET DAI	Pg no 13	00/04/0000
10062			THERAPEUTICS LLP VS		Government Body		PUNEET RAI	missed,25rs	26/04/2022
			MEDEOR HOSPITAL	anies Act)				welfare	
	10060	710102033182022	CAPITAL TRADE LINKS	Company	Sec 252 (1) - By			25rs welfare	
10063			LTD VS SONI E VEHICLE		Government Body		PUNEET RAI	&	26/04/2022
			PRIVATE LIMITED	anies Act)				3rs court fees	
	10061	710102033822022	M B DISTRIBUTORS		Sec. 230-232, Sec			Council detail	
			PRIVATE LIMITED VS		234			missed in	
			NEWAGE RANCH PVT.					index,true copy	
			LTD.	CA(A) Merger				sign missed in	
				and			PARVEEN	index,pg no	
10064				Amalgamatio			RASTOGI	337,855 to 859	29/04/2022
				n(Companies			TAG 1001	missed,double	
				Act)				serial no in some	
								pages of	
								annexuress,pg	
								no not clear	
	10062		AJIT SHRIVASTAVA &	Interlocutory	Rule 11 of NCLT,	COMPANY		memo part	
10065		710102022492022	ORS. VS GAYATRI	Annlication	2016	PETITION IB	Siddhant Sharma	missed in index	23/03/2022
			HOSPITALITY AND	(I.B.C)	2010	(IBC)/288(PB)20		and application	
	10063			Interlegations		COMPANY		sign missed on	
10066		740402072772024	SOMESH ARORA VS	Interlocutory	Sec 60(5)	PETITION IB	Atul Kumar	application,pg-	8/10/2021
10000		710102073772021	SOMESH ARORA	Application	Sec 60(5)	(IBC)/609(ND)20	Alui Kuillai	14-16,36-	0/10/2021
				(I.B.C)		17		38,44,46,,48,50,52	
	10064							stamp paper	
			OPBK CONSTRUCTIONS	Minaellamae.	Annlinetiandan	COMPANY		missed, case	
40067		74040004000000	PRIVATE LIMITED VS		Application under	PETITION IB	Law	type wrong	0/2/2002
10067		710102016992022	THREE C SHELTERS PVT.		any other provisions - IBC	(IBC)/2721(ND)2	Lex	memo party	2/3/2022
			LTD.	(IBC)	provisions- IBC	019		missed need to	
								sign every pages	
	10065		CALIDAY MICDA VC	Interlocutory	Application under	COMPANY			
10068		710102028202022	GAURAV MISRA VS HOTLINE CPT LTD	Application	any other	PETITION IB	Gaurav Misra	main case wrong reminder 2/5	12/4/2022
			HOTLINE CPT LTD	(I.B.C)	provisions - IBC	(IBC)/275(ND)20		reminder 2/5	
	10066		CALIDAY MISDA VS	Interlocutory	Application under	COMPANY		main age :	
10069		710102028212022	GAURAV MISRA VS	Application	any other	PETITION IB	Gaurav Misra	main case wrong	12/4/2022
			HOTLINE CPT LTD	(I.B.C)		(IBC)/275(ND)20		reminder 2/5	
	10067		STATE BANK OF INDIA VS	Interlocutory		COMPANY		PAGINATION	
10070		710102031512022	P.P. JEWELLERS	_		PETITION IB	ISHA ARORA	NOT DONE IN	21/04/2022
			PRIVATE LIMITED	(I.B.C)		(IBC)/670(ND)20		AFFIDAVIT	
	10068		AASTHA SURGIMED	Interlocutory		COMPANY		50 and me	
10071		710102032642022	LIMITED VS P. P.		1	PETITION IB	ALOK KAUSHIK	59 cut page	25/04/2022
			JEWELLERS PRIVATE	(I.B.C)		(IBC)/991(ND)20		reminder 2/5	
	10069			_				memo parties	
			THE INDUDE SONATE	lasta al a contra		COMPANY		missing in index	
40070		74040000000000	THE INDURE PRIVATE	Interlocutory		PETITION IB	PRASHANT	and application	00/04/0000
10072		710102032362022	LIMITED VS KISHORE		SOC BILLEY	(IBC)/2667(PB)2		and sign missing	23/04/2022
			KUMAR SINGH	(I.B.C)		019		in application	
								page and	
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10073	10070	710102032232022		_	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2465(ND)2	VK GUPTA	section not mention in index	23/04/2022
10074	10071	710102032802022	ICELEBRATION CITY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/652(PB)20 19	RAJIV K.GARG	index missing and stamp paper and affidavit missing and sign missing in	25/04/2022
10075	10072	710102032492022	DBS BANK INDIA LIMITED VS ABHISAR IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/91(PB)202	Saurobroto Dutta	notary missing in stamp paper and section wrong	24/04/2022
10076	10073	710102032652022		Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3314(ND)2 019	Kushal	11-14 not clear page	25/04/2022
10077	10074	710102032702022	MONTAGE ENTERPRISES PVT. LTD VS MG INDUSTRIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3394(ND)2 019	Sujit	page numbering missing in application page and section not mention in index and welfare rs.25	25/04/2022
10078	10075	710102032372022	LIMITED VS KAD		Any other provision - Govt body	COMPANY PETITION IB (IBC)/255(ND)20	RAKESH KUMAR	section wrong please conatct to registry reminder	23/04/2022
10079	10076	710102032382022	INDURE PVT. LTD. VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3444(PB)2	PRASHANT MEHTA	17,21 not clear page and memo of parties	23/04/2022
10080	10077	710102032842022	SHOMIT FINANCE LTD VS CHANDRA PRAKASH	Interlocutory	Sec 60(5)	COMPANY PETITION IB	Pankaj	sign missing and page numbering missing and index missing and stamp paper	26/04/2022
10081	10078	710102033082022	RUPINDER SINGH GILL VS RAKESH KUMAR GUPTA	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Vatsalya	main case not link and sign missing and 84- 85 not clear page page number missing after 393 page and true	26/04/2022
10082	10079	710102033552022	BETA INFRATECH P LTD VS ANKUR JAIN	_	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/117(PB)20	RAJA	ib not mention in main case and notary missing	28/04/2022
10083	10080	710102033842022	P C AGARWAL VS DEBASHIS NANDA	Interlocutory	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2	Shivam	88-93 not clear	29/04/2022
10084	10081	710102017502022	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS M/S SARKUN SOLAR PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3240(ND)2 019	K.V. Girish Chowdary	memo party missed in index and application its compulsory	3/3/2022

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10085	A 10082	В 710102073412021		Interlocutory Application (I.B.C)	E Rule 11 of NCLT, 2016	F COMPANY PETITION IB (IBC)/194(ND)20 21	ADVOCATE GAUTAM SINGHAL	H 854, 856 to 875, 908, 910 to 929, 765, 801, 851, 854, 856 to 875, 908, 910, 911, 913 to 929, 988, 990, 992 to 911, 1127, 1128, 1135, 1152, 1214, 1215, 1217, 1219 to 1238, 1327, 1334, 1356 to 1365, 1417, 1495 to 1513, 1520, 1577, 1581, 1583, 1585, 1588 to 1594, 1596, 1597, 1598, 1601 to 1625, 1850, 1853, 1854, 1858, Not Clear- page no. D-9, 40, 61, 69, 78, 79, 93, 94, 95, 97, 98, 99, 100, 101, TO 116, 206, 209, 211, 212 TO 222, 224 TO	7/10/2021
10086	10083	710102063042021	MAHESH TANEJA	Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2	Shivam		2/9/2021
10087	10084	710102022102022		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/560(PB)20	Manich	court fees missed	22/03/2022
10088	10085	710102025162022	SOHAN PAL SHARMA VS NISHA MALPANI		Sec 60(5)	COMPANY PETITION IB	Saurabh	memo party missed in index and application court fee missed in vakalatnama section wrong	1/4/2022
10089		710102027932022	PRIVATE LIMITED VS RAKESH KUMAR GUPTA	Miscellaneou s Application(C ompanies Act)	Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/100(ND)20 21	Sonam Sharma	Wrong case type select wrong section select reminder 2/5	11/4/2022
10090	10087	710102028092022		Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/33(ND)201	NAVEEN CHAWLA	memo party missed reminder 2/5	12/4/2022
10091	10088	710102028232022		Interlocutory Application (I.B.C)	Application under any other provisions-IBC		liaewant	main case not link	12/4/2022

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	A 10089	В 710102030792022	C VEKAS KUMAR GARG VS	Interlocutory	E Application under	COMPANY	G	Н 69,71 ,92, not	l
10092	10003	1 10 1020301 32022	M/S NINEX DEVELOPERS	_	any other provisions - IBC	PETITION IB (IBC)/281(PB)20	RAKESH KUMAR	clear page reminder 2/5	19/04/2022
10093		710102031402022	ITS MY NAME PRIVATE LIMITED VS P. P. JEWELLERS PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/52(PB)202	ISHA ARORA	memo party missed please chekc your pdf reminder 2/5	21/04/2022
10094	10091	710102032422022	MR WANG XINGCHUN VS M/S COSLIGHT INDIA TECHNOLOGY PRIVATE LIMITED		Rule 11 of NCLT,Sec 425	COMPANY PETITION (COMPANIES ACT)/158(ND)20 19	RAKESH	case type wrong Brief synopsis/list of dates events missed,appositill e missed, vakaltnama	23/04/2022
10095		710102033202022	ASHOK KUMAR DEWAN VS NITIN GARG	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/3196(ND)2	ABHISHEK	wrong section reminder 2/5	27/04/2022
10096	10093	710102033472022	EDELWESISS ASSET RECONSTRUCTION COMPANY LIMITED VS AADI BEST CONSORTIUM PRIVATE LIMITED	Company Appeal (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/708(ND)20 21	Jaitegan Singh	Memo Party, E- Stamp Paper Missing, 10-16, 18-19, 51-55 242- 251-252 Page Not Clear, 136-138,	28/04/2022
10097	10094	710102033882022	M/S PREM AUTO ENTERPRISES VS PALM DEVELOPERS PRIVATE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/894(ND)20 19	Kumar Mihir	Pg- 11,15 afiidavit missed for stamp paper Pg on 11,15, Pg-26 nor	
10098	10095	710102033772022	BRIGADIER PRADEEP KAPOOR VS DEBASIS NANDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1367(PB)2	SAMDARSHI SANJAY	memo of parties missing and proof of service	29/04/2022
10099		710102034252022	DINESH CHANDRA AGARWAL RP OF V.K. AGGARWAL AND COMPANY PRIVATE LIMITED VS PASCHIMANCHAL VIDYUT	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/781(ND)20 20	aditya gauri	Memo Party Missing	30/04/2022
10100		710102034062022	MOHAN LAL JAIN VS KALIBER ASSOCIATES PRIVATE LIMITED	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/228(PB)20	Mohan Lal	Page No. 126 Page not Clear	29/04/2022
10101	10098	710102034422022	M/S. STAN AUTO PVT. LTD. VS STAN AUTOS PRIVATE LIMITED	Interlocutory Application (I.B.C)	22(3)(b)	COMPANY PETITION IB (IBC)/52(PB)202	Mr. jitendra kumar		2/5/2022
10102		710102034842022	MEKASTER FINLASE PRIVATE LIMITED VS SAHA BUILDESTATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1482(ND)2 019	RAKTIM GOGOI	section wrong and memo parties missing and stamp paper	3/5/2022

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10103	10100	710102034562022	MR. GAUTAM MULLICK VS MR. GAUTAM MULLICK	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1022(ND)2 018	Vaibhav Manu Srivastava	SECTION WRONG AND SECTION NOT MENTION IN INDEX PDF FILE PAGE 19-24,26- 42 NOT CLEAR AND PAGE 75,77,79	2/5/2022
10104	10101	710102034832022	PRABHAKAR KUMAR VS DIRECTORATE GENERAL OF TOWN COUNTRY	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/364(ND)20	PRABHAKAR KUMAR	memo party missed in index and in aplication	3/5/2022
10105	10102	710102035172022	REGIONAL PF COMMISSIONER DELHI VS SHRI SUNIL AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	SHIVANATH MAHANTA	welfare rs. 15 missing and sign true copy missing and	4/5/2022
10106	10103	710102034992022	REGIONAL PF COMMISSIONER NOIDA VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2 018	SHIVANATH MAHANTA	43-46 not clear page and welfare rs.15 missing and stamp paper missing and sign	4/5/2022
10107	10104	710102035132022	CS VEKAS KUMAR GARG VS MR. SURAJ MAL YADAV	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)20	RAKESH KUMAR	stamp paper and affidavit missing	4/5/2022
10108	10105	710102035032022	IBD INDIA PVT.LTD VS KAAMA IMPEX PVT. LTD	Restoration Application (IBC)	Sec. 45 (1)		SANJEEV KUMAR	section wrong and sign missing and main case not link MEMO	4/5/2022
10109	10106	710102035002022	PR. COMMISSIONER OF INCOME TAX- 6 VS NEHA EXPORTS LTD	Restoration Application (Companies Act)	Rule 11 of NCLT		VIBHOOTI MALHOTRA	main case not link and memo of parties missing and 15 page not	4/5/2022
10110	10107	710102035412022	NIDHI MANGLIK AND ANR. VS RG RESIDENCY PRIVATE LIMITED	Miscellaneou s Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/817(PB)20 18	Vipin Singhh Raghav	case type wrong and section wrong and court fee rs.3 missing	5/5/2022
10111	10108	710102035142022	CS SATYADEVI ALAMURI VS GANGARAM AGARWAL - RP	_	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1721(PB)2	Bhavana Duhoon	sign missing in progress report	4/5/2022
10112		710102035772022	DR. SANDHYA VATSYAYANA VS MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/177(ND)20 19	Vikas Kumar	sign missing in application page and 18,21-22 ,176-188,189-192 not clear page and 25 welfare	6/5/2022
10113	10110	710102035562022	BAHL PAPER MILLS LTD. VS MANILA RESORTS PVT. LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)201	SUMEDHA	page 163,217,219,222,2 43-272 not clear page	5/5/2022

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10114	10111	710102036332022	RELIGARE ENTERPRISES LTD VS LIGARE AVIATION LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2(PB)2022	Rea Bhalla	MEMO PARTY MISSED IN INDEX AND IN APPLICATION	7/5/2022
10115	10112	710102035862022	SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PRIVATE LIMITED VS MR. SANJEVE BHUSHAN DEORA LIQUIDATOR FOR	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		Ankit Jain	main case not link and not notary missing in affidavit	6/5/2022
10116	10113	710102025492020	MRS.VANDANA PAL VS ALCHEMIST TOWNSHIP INDIA LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sridharraj	25rs advocate welfare and 3rs court fee missed, page:48 not clear, 112, 144,	26/02/2020
10117	10114	710102014692021	JAMMU & KASHMIR BANK LIMITED VS HEM SINGH BHARANA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:82-87, 92, 93, 100, 109-112, 117, 121, 122, 123, 124, 125, not	19/02/2021
10118	10115	710102027572022	VALECHA ENGINEERING LIMITED VS NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Ms. Tanu Priya Gupta	case type wrong, (case type is transfer application), page:173-177, 196-197, not clear contact to	10/4/2022
10119	10116	710102029322022	NATIONAL COMPANY	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		PARVEEN RASTOGI	Kindly add 182 to 205 in master index	14/04/2022
10120	10117	710102029042022	XENA FLUID SYSTEMS PRIVATE LIMITED VS NATIONAL COMPANY LAW TRIBUNAL MUMBAI	Company Appeal(Comp anies Act)	Sec 252 (3)		SACHIN GOEL	Wrong income tax advance service kindly serve to delhi	14/04/2022
10121	10118	710102033972022	ICICI BANK LIMITED VS MR. MAYANK SETHI	Company Petition IB (IBC)	Section 95(1)		Vidushi	Pgs not clear 29,37 to 40,55 to 73,75,76,78 to 88,91,96,97,100 to 103,158,178,188,3 15,317 to 328 small font 253 to	

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10122		710102034362022	SHIKHER SAXENA VS MR. MAYANK SETHI		Application under any other provisions - IBC		EKANSH AGARWAL	wrong section for intervention 60(5), memo of parties, brief of synopsis and list of dates and events missed, petition every pages sign missed, counsil sign missed on index, 25rs advocate welfare and 3rs court fee	2/5/2022
10123		710102034022022	UNION BANK OF INDIA VS SHRI. VINAY KUMAR SINGHAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	counsel sign missed on index, page:65-77, 348, 431, 25rs advocate wealfare and 3rs court all vakalatna missed	29/04/2022
10124		710102034032022	UNION BANK OF INDIA VS ANKUR AGGARWAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	volume wise index, with master index in volume 1, page: 429 not clear, 25rs advocate welfare and 3rs	29/04/2022
10125		710102033962022	ICICI BANK LIMITED VS MR. CHANDER MOHAN SETHI	Company Petition IB (IBC)	Section 95(1)		Vidushi	Pgs not clear 30,32,57 to 77,80 to 99,103 to 105,180,283 to 294,296 to 316,318 to 329	29/04/2022
10126		710102034102022	UNION BANK OF INDIA VS MANIK AGGARWAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	Not Clear Page NO. 64 to 76, 43, 44, 45 vol wise Index missing, 25 rs Welfare fee and 3 rs court fee missing,	

	Α	В	С	D	Е	F	G	Н	I
10127	10124	710102034052022	UNION BANK OF INDIA VS PUJA AGGARWAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	" page:63-76, 345, 421, not clear volume wise index missed, etc 25rs advocate welfare and 3rs court fee missed,	29/04/2022
10128	10125	710102034002022	UNION BANK OF INDIA VS SUMIT AGGARWAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	page:64-76, not clear, double page numbering, volume wise index missed, etc 25rs advocate welfare and 3rs	29/04/2022
10129	10126	710102033982022	ICICI BANK LIMITED VS MRS SEEMA SETHI	Company Petition IB (IBC)	Section 95(1)		Vidushi	pg no 27 & amp; amp; amp; 28 in one pgs,pgs not clear 30,32,35 to 49,57 to 78,80 to 99,102 to 105,127,128,161,1 81,261 to 269,298 to 331 pgs	29/04/2022
10130	10127	710102034502022	REAL ESTATE BANK INDIA PRIVATE LIMITED VS ASIAM STUDIO	Company Petition IB (IBC)	Sec 47 (1),Sec 12(2),Section 121(1)		РК	wrong efile	2/5/2022
10131	10128	710102034622022	UNION OF INDIA VS SUNIL JAIN & CO.	Company Petition (Companies Act)	Sec. 140(5)		sfionclt	Pgs not clear 79,81 to 85,265,266,446,M oA & AoA and company master	2/5/2022
10132	10129	710102035292022	SANJAY KARIWALA VS THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	Transfer Petition (IBC)	Rule 11 of NCLT, 2016,Rule16(d),NC LT Rules,2016 IBC		Ashish Choudhury	wrong caste type (transfer application) memo of parties, brief of synopsis and list of dates and events missed, petition every apges sign missed, page:35	5/5/2022

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10133	10130	710102035622022	INDUSIND BANK LTD. VS CLOUD 9 PROJECTS PRIVATE LIMITED	Company Appeal(Comp anies Act)	Sec 252 (3)		ROBIN SINGH SIROHI	respondent name in basic detail and memo of parties,pg no 22 to 23 missed,Stk	5/5/2022
10134	10131	710102035442022	CHANDER BHAN CHAUDHARY AND ANR VS JAINA SNACKS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59		NITIN JAIN	Council detail missed,memo of parties/synopsis/l ist of dates & amp;amp; events missed,wrong moa & amp;amp; aoa annex, pgs not clear 38 to 41,43A,49,54 to 57,60,65,66,82, true copy sign missed in	5/5/2022
10135		710102018252022	AMBRANE INDIA PVI LID	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/63(ND)202	aaryan sharma	main case year wrong section wrong according your pdf volume wis eindex	7/3/2022
10136		710102024102022	ALLUVION BUILDCON PVT. LTD. VS INDIRAPURAM HABITAT CENTER PVT. LTD.	Restoration Application (IBC)	Sec 60(5)		HIMANSHU KAUSHIK	section wrong according your pdf main case not link with application please contact to	29/03/2022
10137	10134	710102026532022		Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1022(ND)2 018	KUSHAGRA DIKSHIT	stamp paper missing and 70- 79 ,87-140,149- 170,173-211,247- 254,266-268,282- 289,295-296,334- 337,345-348,351- 391 not clear page and case type wrong please merge in single pdf please check your pdf some pages not	6/4/2022
10138	10135	710102028122022			Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1164(ND)2	Ravi	203-206 not clear reminder 2/5	12/4/2022

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10139	10136	710102033812022	LTD. VS THREE C UNIVERSAL DEVELOPERS PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	019		Section Wrong and Memo Party Missing need to sign vverry pages reminder 2/5	29/04/2022
10140	10137	710102033952022	BANSAL HIGH CARBON PRIVATE LIMITED VS EMPLOYEES, PROVIDENT FUND ORGANISATION	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/194(ND)20 17	Arjun Dutt Sharma	Pg-18-20,not clear page reminder 2/5	29/04/2022
10141	10138	710102033862022	PARAMJEET SINGH VS BULLAND BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2 019	PRANAV	sign missing in application page and court fees rs.3 missing	29/04/2022
10142	10139	710102033632022	RAKESH BHATIA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	Miscellaneou s Application (IBC)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/892(ND)20	rakesh	case type wrong \\\\reminder 2/5	28/04/2022
10143	10140	710102034682022	JSB ALUMINIUM PRIVATE LIMITED VS KIRAN UDYOG PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/400(ND)20 21	RISHI KUMAR SINGHAL	case type wrong according your pdf case type wrong according	3/5/2022
10144	10141	710102036662022	RAKESH KUMAR JAIN VS JBO GLOBEWORLD LLP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2161(ND)2		Pg-11 not clear page reminder 2/5	8/5/2022
10145	10142	710102036252022	GHAZIABAD ENGINEERING COMPANY LIMITED VS GHAZIABAD ENGINEERING COMPANY LIMITED	Company Application(C ompanies Act)	Sec 433(e)/433(f) of CA 1956	COMPANY PETITION (COMPANIES ACT)/1176(ND)2 016		section wrong and memo party missing and page 6 hindi and stamp paper missing and notary missing in affidavit and section not	7/5/2022
10146	10143	710102036422022	SH PINAKI SIRCAR LIQUIDATOR VS NIL	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/400(ND)20	Brijesh Kumar Tamber	wrong file please choose location jaipur nclt	7/5/2022
10147	10144	710102036502022	GOYAL	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/397(PB)20		17-33,36 not clear page	8/5/2022
10148		710102036132022		Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/84(ND)202 1	Sonam Sharma	page number not mention in index and page number missing application page and stamp paper missing and	7/5/2022
10149	10146	710102036612022		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/659(ND)20		32-34,47-49 not clear page	8/5/2022

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10150	10147	710102036722022	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BTM EXPORTS LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/933(ND)20	Pranaya	memo party missing and section wrong	9/5/2022
10151	10148	710102036382022	AKARSH KASHYAP VS BTM EXPORTS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1311(ND)2	AKARSH KASHYAP	memo party missing	7/5/2022
10152	10149	710102036942022	JAYANT PRAKASH< RESOLUTION PROFESSIONAL VS RMS POWER SOLUTIONS PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC		ADHISH SRIVASTAVA	main case not link and sign true copy missing	9/5/2022
10153	10150	710102036782022	KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1081(PB)2 016	Kanti	52-59 not clear page	9/5/2022
10154	10151	710102036992022	IBD INDIA PVT LTD VS KAAMA IMPEX PVT. LTD	Interlocutory Application (I.B.C)	, ,	COMPANY PETITION IB (IBC)/2082(ND)2	SANJEEV KUMAR	case type wrong and section wrong and sign	10/5/2022
10155	10152	710102037252022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS NEERAV BHATNAGAR	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/894(ND)20 19	MILAN	68,69,85,98- 99,102-107,109- 119,225, not clear page	10/5/2022
10156	10153	710102036862022			Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/343(ND)20	Henna George	service missing	9/5/2022
10157	10154	710102037332022	BILASHPUR MINING (INDIA) PRIVATE LIMITED VS MIDEAST INTEGRATED STEELS	Interlocutory Application (I.B.C)	any other provisions - IBC	COMPANY PETITION IB (IBC)/3066(PB)2 019	SHWETA THAKUR	section wrong	11/5/2022
10158	10155	710102037382022	ALOK KUMAR KUCHHAL VS MIDEAST INTEGRATED STEELS LIMITED	Interlocutory Application (I.B.C)	any other	COMPANY PETITION IB (IBC)/151(ND)20 21	Alok Kumar Kuchhal	main case number missing in soft copy and 15-16 ,32-33 not clear page and	11/5/2022
10159	10156	710102037452022	ATS INFRASTRUCTURE LIMITED VS VISHNU VAIBHAV INDUSTRIES PRIVATELIMITED	Interlocutory Application (I.B.C)	Any other provision - Govt body	COMPANY PETITION IB (IBC)/27(ND)202 2	Kartik Nayar	section wrong and page 20-22 not mention in index	11/5/2022
10160	10157	710102037632022	CANARA BANK VS M/S GOPALSONS STEELS PVT. LTD.	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1789(ND)2	KANTI MOHAN	master index missing	12/5/2022

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10161		B 710102007462022		Company Petition IB (IBC)	IBC under Sec 7		KARAN MALHOTRA	617, 620, 623, 634, 954, 1157, 1891, 2111, 2199, 2203, 2205, 2208, 2227, 2228, 2293, 2298, 2312, 2314, 2316, 2318, 2320, 2327, 2362, 2418, 2470, Page No. 1723 to 1737, 2070, Missed,	25/01/2022
10162	10159	710102016332022	R.J INDUSTRIES VS UNITED FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAHUL KUMAR SINGH	124-126, WRONG NUMBERING AFTER 146, PAGE: BLANK AFTER 185, ETC True Copy Sign Missing Page no. 30 to 39, 124 to	28/02/2022
10163	10160	710102009622022	THE BANK OF BARODA LIMITED VS AAA PAPER LIMITED	Company Petition IB (IBC)	IBC under Sec 7		AMIT MAHALIYAN	volume wise index missed, petition every pages sign missed, cin no wrong on page no 15, index wrong arrange, page:250-251 not clear,275-281,	2/2/2022
10164		710102012742022	PERPETUAL CAPITAL AND SERVICING PRIVATE LIMITED VS RELIGARE FINVEST LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		AADITYA A PANDE	rule 11 fee not paid or rule 11 under read/with in pdf etc	15/02/2022
10165		710102015372022	DELICIOUS COCO WATER PRIVATE LIMITED VS RAJNISH GUPTA		Sec. 230-232, Sec 234		Rahul	Wrong case type & wrong section select	24/02/2022

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0166	10163	710102022262022	GANESH P PAI VS TECHNOFAB ENGINEERING LIMITED	Company Petition IB (IBC)	IBC Section 59		Varalakshmi	page:27-30, 32, 142, 146, not clear, true copy sign missed on	23/03/2022
0167	10164	710102026602022	VIJYABEN RASIKBHAI THUMAR VS SHRI PREMRAJ RAMRATAN LADDHA (LIQUIDATOR)		Rule16(d),NCLT Rules,2016 IBC		SANGEETA BOHRA	3rs court fee missed, only	6/4/2022
0168	10165	710102031952022	REGIONAL PROVIDENT FUND COMMISSIONER-II VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body		PRABHAKAR KUMAR	Wrong section select,No continuation serial no on MoA & amp; amp; amp; AoA, pgs not clear 64,131, income tax advance service missed,PoA	22/04/2022
0169	10166	710102034082022	SONAL GUPTA VS BEST AGROLIFE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MOHIT NANDWANI	page:110-135 not clear, etc	29/04/2022
0170	10167	710102035382022	PRASNHUL GUPTA VS OFB TECH PRIVATE LIMITED	· · · · · ·	IBC Under Sec 9		Prakhyat Sharma	Not Clear Page No. 57, 59, 763, 810, 833, Page no. 516 to 519, Wrong arrange Page No. 246, 368, 371, 391, 550, 568, 584, 825, 836, 840, Missing	5/5/2022
0171	10168	710102035182022	SANJAY KARIWALA VS THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED		Rule 11 of NCLT, 2016,Rule16(d),NC LT Rules,2016 IBC		Ashish Choudhury	Page No. 18 to 36 Annexures Pages True Copy Sign Missed, Vakalatnama Welfare fee 25rs	
0172	10169	710102036052022	KRISHIV POLY PRODUCTS LLP VS WOKLITE FOOTWEAR	Company Petition IB (IBC)	IBC Under Sec 9		gaurav singhal	case name wrong / 25rs advocate welfare and 3rs	6/5/2022
0173		710102036022022	NAPIN IMPEX LIMITED VS WOKLITE FOOTWEAR LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		gaurav singhal	MATTER NAME NOT MATCH WITH TECHNICALLY AND SOFT PLZ CONTACT	6/5/2022

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10174	10171	710102035802022	REGIONAL PF COMMISSIONER DELHI VS TRADING ENGINEERS (INTERNATIONAL)LIMITED	Company Petition IB (IBC)	Sec 42		SHIVANATH MAHANTA	case type wrong, pdf merge into 1 volume, deleted extra volume, main case numberin not mention in pdf and case not link, estamp paper missed with supporting affidavit (same date with affidavit), petition every pages sign missed, page:74-75 not clear, page 33 numbering missed, true copy	6/5/2022
10175	10172	710102036572022	IDBI BANK LIMITED VS KUNWER SACHDEV	Company Petition IB (IBC)	Section 95(1)		RAJIV	All Vol Seprate wise in Master index Page No. 130, 174 to 177, 210 to 217, 237 to 241, 243, 246 to 253, 270 to 274, 295, 298, 300, 341 to 346, not Clear	
10176	10173	710102036242022	SHRI RAJ KAPOOR L.P GUPTA VS AMARTECH CONVERGENCE INDIA PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Uday Bedi	memo of parties missed, supporting affidavit missed with all affidavit of current dated, page:41, 51-54, 57, 97, 99, 117, 163, 173-176, not clear, page:102,	7/5/2022
10177	10174	710102036552022	L&T INFRASTRUCTURE FINANCE COMPANY LIMITED VS MR. GURJEET SINGH JOHAR	Company Petition IB (IBC)	Section 95(1)		Rajendra	pdf merge into volume wise with index (200 pages per volume)	8/5/2022
10178		710102036532022	CHARANBIR SINGH SETHI	Company Petition IB (IBC)	Section 95(1)	_	Rajendra	pdf merge into volume wise with index (200 pages per volume)	8/5/2022
10179	10176	710102036562022	_	Company Petition IB (IBC)	Section 95(1)		Rajendra	pdf merge into volume wise with index (200 pages	8/5/2022

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10180	A 10177	В 710102036932022	M/S SIS CORPORATION VS IRCON INTERNATIONAL LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	F	G vinam	volume wise index missed, page:28, 30-31, 33-34,98-99, 133-134, translation,	9/5/2022
10181	10178	710102036522022	L&T INFRASTRUCTURE FINANCE COMPANY LIMITED VS MR. AMRIT	Company Petition IB (IBC)	Section 95(1)		Rajendra	pdf merge into volume wise with index (200 pages	8/5/2022
10182	10179	710102036542022	L&T INFRASTRUCTURE FINANCE COMPANY LIMITED VS MR. RAJBIR	Company Petition IB (IBC)	Section 95(1)		Rajendra	pdf merge into volume wise with index (200 pages	8/5/2022
10183	10180	710102037262022	MUKESH SONI VS PIRAMAL FUND MANAGEMENT PRIVATE	Contempt Petition (IBC)	Application under any other provisions - IBC		Surabhi Sinha	wrong e-file, wrong section, contact to	11/5/2022
10184	10181	710102037032022	MOON LIGHT PROPBUILD PRIVATE LIMITED VS RAKESH KUMAR GUPTA	Transfer Petition(Com panies Act)	Rule16(d),NCLT Rules,2016		Sonam Sharma	Mentioned rule 16D in petition, council sign missed in index, double serial no in annexures, 2nd volume index	10/5/2022
10185	10182	710102016852022	MD. JALALLUDIN VS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Rajesh Kumar	main case not link reminder 3/5	1/3/2022
10186	10183	710102026132021	HARI BABU THOTA VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/89(ND)201 8	HARI BABU THOTA	Payment due for other section please see your application due payment for 35(1)n memo	1/4/2021
10187	10184	710102028902021	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/516(ND)20	Kirtikar Sukul	case type wrong prrof of service not clear	11/4/2021
10188	10185	710102015072022	MANHAR SABHARWAL VS SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Company Application(C ompanies Act)	Sec. 242(4),Application under any other provisions ,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)20 19	SAMIR SAGAR	section wrong according your pdf case type wrong according your pdf please	23/02/2022
10189	10186	710102010952022	SUNIL PRAKASH SHARMA RP-VALUE INFRAESTATE INDIA PRIVATE LIMITED VS SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1491(ND)2 019	Sunil Prakash Sharma	pg- 13 to 17 in hindi please mention true type copy from to where Pg- 28,30,31,58 need	8/2/2022

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10190	10187	710102002382022	CS HARI BABU THOTA VS SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/89(ND)201 8	HARI BABU THOTA	section wrong and section not mention in soft copy memo party missed in index please contact to registry please	10/1/2022
10191	10188	710102008232022	ANIL KASHYAP VS DIRECTOR OF COMPANY	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT		Joseph Koshy	main case not link memo party missed in index and in application section wrong	28/01/2022
10192	10189	710102027432022	KAVITA SINGH VS VIVEK PARTI RESOLUTION PROFESSIONAL CELESTIAL ESTATE PVT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1768(ND)2 018	SANDEEP BISHT	court fee missed reminder 2/5	9/4/2022
10193	10190	710102028592022	MANIMUDRA VINCOM PRIVATE LIMITED VS CLARITY ROADLINK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/275(ND)20 21	custos	memo party missed in index and application reminder 2/5	13/04/2022
10194	10191	710102030892022	GRAND ARCH RESIDENT WELFARE ASSOCIATION VS IREO PRIVATE	Interlocutory Application (I.B.C)	Rule 154 (1)	COMPANY PETITION IB (IBC)/989(ND)20	Asiya Khan	section wrong according your pdf reminder 2/5	19/04/2022
10195	10192	710102031032022	MITUJ MARKETING PVT LTD VS IREO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3090(ND)2	VIDEH VAISH	Pg- 8 not clear welfare missed fo 5 rupees in	19/04/2022
10196	10193	710102031082022	ANIL MEHRA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/456(ND)20	SUDHIR SOOD	sign missing need to sign every pages	19/04/2022
10197	10194	710102030572022	VIKAS MITTAL VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/162(ND)20 20	BHARAT	section wrong according your index reminder 2/5	18/04/2022
10198	10195	710102032252022	JASWANT SINGH VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/227(ND)20 21	jaswant	case type wrong please contact to registry regrading file reminder 2/5	23/04/2022
10199		710102032292022	GAURAV MISRA VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/275(ND)20 20	Gaurav Misra	case year wrong according your pdf double page number not allowed reminder	23/04/2022
10200		710102034242022	VIJAY PRATAP SINGH VS DEBASIS NANDA	Company Appeal (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2 019	Ashutosh Ranjan	Page No. 106- 121, 124-125 Page Not Clear company appeal	30/04/2022

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10201	10198	710102034202022		Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/569(ND)20	RAJIV MALIK	Page No. 8-30 Page Not Clear reminder 2/5	30/04/2022
10202	10199	710102034272022		Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/3370(ND)2	Vishal	26-27,29,47,49- 52,64-68 not clear page and 54-64	1/5/2022
10203	10200	710102034522022	GAJENDRA SINGH VS INTERPARTS MARKETING PRIVATE LIMITED	_	Sec 54(1)	COMPANY PETITION IB (IBC)/947(ND)20	GAJENDRA	memo parties missing MASTER INDEX MISSED	2/5/2022
10204	10201	710102034552022	LTD VS INTERPARTS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2027(ND)2 019	SWATI SALUJA	need to ture copy on every pages on annexure court fee and welfare missed in	2/5/2022
10205	10202	710102034402022	GAJENDRA SINGH VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/947(ND)20	GAJENDRA	volume wise index missed reminder 2/5	2/5/2022
10206	10203	710102035022022	UNION OF INDIA VS SUMAN CHADHA	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/183(ND)20 21	sfionclt	case type wrong and memo party missing and stamp paper missing and sign and true copy missing pagination wrong in index please	4/5/2022
10207	10204	710102035762022	BASUKINATH COMMODITIES PRIVATE LIMITED VS SAHA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2	VARSHA BANERJEE	section not mention in pdf	6/5/2022
10208	10205	710102035732022	M/S JNS INFRATECH PRIVATE LIMITED VS M/S SHREE SHYAM ENTERPRISES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/944(ND)20 18	SANTOSH KUMAR	year wrong sign missed in	6/5/2022
10209	10206	710102035932022	CHHARIA HOLDINGS PRIVATE LIMITED VS ANUP KUMAR	Interlocutory Application (I.B.C)	Application under any other provisions-	COMPANY PETITION IB (IBC)/525(ND)20	Prashant Kashyap	Due payment for section 36, Pg- 40 blank	6/5/2022
10210	10207	710102035882022			Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/670(ND)20		MEMO PARTIES MISSING reminder 2/5	6/5/2022
10211	10208	710102036142022	ARVIND MITTAL VS NALINESH KUMAR PAURUSH	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/637(PB)20	VINOD KUMAR CHAURASIA	section wrong reminder 2/5	7/5/2022
10212	10209	710102036452022	WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PVT LTD VS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB	Navjit	due payment for one section according your pdf memo party missed in index and application	7/5/2022

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10213	10210	710102036232022	RADHEY SHYAM YADAV VS AXIS TUTORIALS	Interlocutory Application	Sec 60(5)	COMPANY PETITION IB	Radhey Shyam	35-47,58-68,102- 106 not clear	7/5/2022
			PRIVATE LIMITED	(I.B.C)		(IBC)/946(ND)20	Yadav	page reminder	
10214	10211	710102036642022	MEENAKSHI ASSOCIATES PRIVATE LTD. VS VIKAS STAINLESS STEEL INDIA PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2527(ND)2 019	Dhruv Gupta	need to sepratly both file application and reply reminder	8/5/2022
10215	10212	710102037082022	DEEPA SHARMA VS TRANSASIA AUTO AND GENERAL FINANCE LTD	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/68(ND)202	ANUSHREE	wrong section	10/5/2022
10216	10213	710102037162022	INABENSA BHARAT PVT. LTD. VS TRANSASIA AUTO AND GENERAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1041(ND)2	Aniket	due payment other section service missed	10/5/2022
10217	10214	710102036692022	BLS POLYMERS LIMITED VS RMS POWER SOLUTIONS PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/340(ND)20	Chaitanyashil	memo party missing REMINDER 2/5	9/5/2022
10218	10215	710102037052022	ALOK KUMAR AGARWAL VS ALSTRONG ACP MANUFACTURING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/192(ND)20 21	Nainshree	wrong pagination in pdf	10/5/2022
10219		710102037212022	FIDUS FINANCE PVT LTD VS IIC LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/112(ND)20 21	Raddhika Khanna	Pg- 217,224,225,226,2 34,235,250,479,66 3,664,671,673,679 not clear	10/5/2022
10220	10217	710102036842022	SEQUEL BUILDCON PRIVATE LIMITED VS NEERAV BHATNAGAR	_	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/555(PB)20	ADVOCATE GAUTAM SINGHAL	volume-1 double not upload please chekc it	9/5/2022
10221	10218	710102037142022	PANKAJ KHAITAN VS NEERAV BHATNAGAR	Interlocutory	Regulation 44(2), Liquidation process	COMPANY PETITION IB (IBC)/718(ND)20	Pankaj Khaitan	memo party missing	10/5/2022
10222	10219	710102037572022	SHIVAM AGRIOILS PRIVATE LIMITED VS SHREE KRISHNA VANASPATI INDUSTRIES	Miscellaneou s Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/127(ND)20 21	AKASH	ib not mention main case and case type missing and sign	12/5/2022
10223	10220	710102037662022	M/S. MONETA AUTO PVT. LTD. VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMP ANIES ACT)/357(ND)20	Gursat	case type wrong income tax service missing Impugned-Order	12/5/2022
10224		710102037562022	GYANESHWAR SAHAI VS REGISTRAR OF COMPANIES		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/597(ND)20 18	Gyaneshwar Sahai	memo party missing AND STAMP PAPER MISSING AND VAKALATNAMA NOT CLEAR AND WELFARE RS. 25	12/5/2022

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	A 10222	В 710102037802022	C PASCHIMANCHAL VIDYUT	D	Rule 11 of NCLT	F	G	H main case not	I
	10222	7 10 102037 802022	VITRAN NIGAM VS RATHI	Miscellaneou	Rule II OI NOLI			link and case	
			STEEL	s				type wrong and	
10225			0.222	Application(C			PRADEEP MISRA	14,44-46 hindi	12/5/2022
				ompanies				page and 15-	
				Act)				19,24,30-31 not	
	10223	710102037672022	IBD INDIA PVT LTD VS	Interlocutory	Application under	COMPANY		case type wrong	
10226			KAAMA IMPEX PVT. LTD	Application	any other	PETITION IB	SANJEEV KUMAR	and memo party	12/5/2022
				(I.B.C)	provisions - IBC	(IBC)/2082(ND)2		missing	
	10224	710102037642022	M K BATRA VS TODAY		Sec 60(5)	COMPANY		notary missing	
			HOMES AND			PETITION IB		and date not	
			INFRASTRUCTURE PVT.	Interiorutem.		(IBC)/2130(ND)2		verified stamp	
10227			LTD.	Interlocutory		019	kalpana ahauhan	paper and	12/5/2022
10221				Application (I.B.C)			kalpana chauhan	affidavit and page	12/5/2022
				(1.6.0)				number double	
								after 137 page	
								106-111 137-159	
	10225	710102037442022	VISCOT BLENDS		Sec 60(5)			wrong section,	
			TRADING COMPANY VS					wrong section,	
			SAMTEX DESIGNZ PVT					memo of parties,	
10228			LTD	Company			RITWIK PARIKH	brief of synopsis	11/5/2022
				Appeal (IBC)				and list of dates	117072022
								and events	
								missed, petition	
								every pages sign	
	10226	710102037762022	MR. PARDEEP KUMAR	Interlocutory	Sec 60(5)	COMPANY		due payment	
10229			SETHI VS AXIS BANK	Application		PETITION IB	Khushboo Shah	other section	12/5/2022
			LIMITED	(I.B.C)		(IBC)/1088(PB)2		reminder 2/5	
10000	10227	710102037932022	AKARSH KASHYAP VS	Interlocutory	Application under	COMPANY	AKARSH	memo party	40/05/0000
10230			AXIS BANK LIMITED	Application	any other	PETITION IB	KASHYAP	missing reminder	13/05/2022
	40000	740400070000	EKRANT WELFARE	(I.B.C)	provisions - IBC	(IBC)/1311(ND)2		2/5	
10231	10228	710102037962022	EKDANT WELFARE	Interlocutory	Sec 60(5)	COMPANY	Dahul Chama	ib not mention in	42/05/2022
10231			SOCIETY VS MS. ANJU	Application		PETITION IB	Rahul Sharma	main case ,62-	13/05/2022
	40000	740400000000000	AGARWAL CURTA	(I.B.C)	Augliostion ander	(IBC)/1221(ND)2		72,94-190,196-208	
10232	10229	710102038502022	RAKESH KUMAR GUPTA	Interlocutory Application	Application under any other	COMPANY	VINOD KUMAR	nood to addtional	4 5 (0 5 / 20 22
10232			VS MS. ANJU AGARWAL	(I.B.C)		PETITION IB	CHAURASIA	need to addtional	15/05/2022
	10230	710102038202022	SUNIL KESHAV	(I.B.C)	provisions - IBC Rule 11 of NCLT,	(IBC)/750(PB)20 COMPANY		section wrong	
i	10230	7 10 102036202022	REVANKAR VS MADAN	Interlocutory	2016	PETITION IB		and page 29 not	
10233			MOHAN DHUPAR RP OF	Application	2010	(IBC)/862(ND)20	Archit Bohra	clear page and	13/05/2022
			SHOES ON LOOSE	(I.B.C)		20		welfare and court	
	10231	710102038602022	ROHITENDRA SHEEL VS	Interlocutory	Sec 60(5)	COMPANY			
10234	10231	1 10 102030002022	ALPHA CORP	Application	300 00(0)	PETITION IB	SHASHANK	page number	15/05/2022
.0204			DEVELOPMENT PVT LTD	(I.B.C)		(IBC)/401(ND)20	J. MOLIMIT	missing	
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10235	10232	710102038452022	KEYA SEN MITRA VS RISE PROJECTS PRIVATE LIMITED	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/772(ND)20 21	Abhijeet	case type wrong and ib not mention in main case soft copy and section wrong and 4 cut page and 16,18-	14/05/2022
10236	10233	710102038252022	RADHEY SHYAM YADAV VS CORSALITE EDUCATION SERVICES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/946(ND)20	Radhey Shyam Yadav	37-87 not clear page and 97-100 page number	14/05/2022
10237	10234	710102038282022	BINDAL PAPER MILLS LIMITED VS PEBBLES PROLEASE PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2849(ND)2	animesh Rastogi	41-73 not clear page	14/05/2022
10238	10235	710102038852022	ANUP SOOD VS PEBBLES PROLEASE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/397(PB)20	Anup	25-30 not clear page	16/05/2022
10239	10236	710102038882022	NORDMECCANICA S.P.A. VS KANODIA TECHNOPLAST LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/192(ND)20	Preet	ib not mention in main case	16/05/2022
10240	10237	710102038332022	MANOJ KULSHRESTHA VS FIVE CORE ELECTRONICS LIMITED	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1671(ND)2 019	AMAR NATH	106,124,149, not clear page and section wrong and master index	14/05/2022
10241	10238	710102038932022	ANIL KOHLI VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/547(PB)20	ABHISHEK	100-101,145,157- 159,167,181,197,2 09-262, not clear	17/05/2022
10242	10239	710102038382022	MANOJ KULSHRESTHA VS FIVE CORE ELECTRONICS LIMITED	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/1671(ND)2 019	AMAR NATH	64-68,86-90,115- 116,134,137- 143,147,225,231- 233,not clear page and volume	14/05/2022
10243	10240	710102038342022	SRA STEEL PVT. LTD. VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		Rakesh Kumar	main case not link and memo party missing	14/05/2022
10244	10241	710102038692022	AMARPAL VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2	Amarpal	memo party missing and section wrong	16/05/2022
10245		710102038412022	RESOLUTION PROFESSIONAL SARVOTTAM REALCON PRIVATE LIMITED VS VIKAS JAIN		Rule 11 of NCLT, 2016	COMPANY PETITION IB	SANJEEV PANDA	section wrong	14/05/2022
10246	10243	710102038872022	BANCO BPM S.P.A VS KANODIA TECHNOPLAST LIMITED	_	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/50(ND)202	Preet	ib not mention in main case	16/05/2022

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10247	10244	710102038472022	SURAJ KUMAR KAUSHAL & OTHERS VS SARVOTTAM REALCON PRIVATE LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/901(ND)20 20	Varun Mudgal	stamp paper missing and page number missing and sign and true	14/05/2022
10248		710102038742022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VS AKASH GOYAL &	Application		COMPANY PETITION IB (IBC)/2027(ND)2	SWATI SALUJA	section wrong	16/05/2022
10249	10246	710102038962022	PARTHA SARATHY SARKAR VS MAYANK MEHTA ASSISTANT GENERAL MANAGER §	Interlocutory Application (I.B.C)	2016	COMPANY PETITION IB (IBC)/569(ND)20 18	PARTHA	56-95 not clear page and due payment other section double	17/05/2022
10250	10247	710102038662022	VINEET AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2	Dhrubajit Saikia	17-31,34-39 not clear page	16/05/2022
10251	10248	710102038652022	ABDUL KHALEQUE VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	` ,	COMPANY PETITION IB (IBC)/2552(ND)2	Dhrubajit Saikia	10-12, not clear page and 5 rs.welfare	16/05/2022
10252	10249	710102038772022	VS VINEET AGGARWAL	Application	• •	COMPANY PETITION IB (IBC)/928(ND)20	Prabhat	main case wrong	16/05/2022
10253	10250	710102038632022	BHOOPESH GUPTA VS VINEET AGGARWAL		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/410(ND)20	ABHISHEK DEVGAN	memo party missing	16/05/2022
10254	10251	710102038792022		Interlocutory Application (I.B.C)	• •	COMPANY PETITION IB (IBC)/1748(PB)2	Ashish	memo party missing and 69- 70,72-73, not	16/05/2022
10255	10252	710102038672022	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS & BEWERAGES PVT LTD VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	. ,	COMPANY PETITION IB (IBC)/1061(ND)2 018	RISHI KUMAR SINGHAL	memo party missing	16/05/2022
10256	10253	710102038942022	RITU RASTOGI VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/102(PB)20	RITU	section wrong and 2,96-114, not clear page sign	17/05/2022
10257	10254	710102038892022	NORDMECCANICA S.P.A. VS KANODIA TECHNOPLAST LIMITED		Rule 11 of NCLT, 2016		Preet	main case not link and ib not mention in main	16/05/2022
10258		710102038512022	VS KANODIA	Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/745(PB)20	VINOD KUMAR CHAURASIA	need to addtional	15/05/2022
10259		710102038482022	RAKESH KUMAR GUPTA VS KANODIA TECHNOPLAST LIMITED	Application	• •	COMPANY PETITION IB (IBC)/744(PB)20	VINOD KUMAR CHAURASIA	need to addtional	14/05/2022
10260		710102039532022	BHARTI MITTAL VS SHAILESH DAYAL RP	Application		COMPANY PETITION IB (IBC)/480(ND)20	DILEEP K	DD NOT RECEIVED	18/05/2022

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10261	10258	710102039242022	STRATEGIC CREDIT CAPITAL PVT. LTD. VS SHAILESH DAYAL RP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1628(PB)2 019	Rashmi kumari	memo party missed in index and application section not mention in application	18/05/2022
10262	10259	710102039062022	PANKAJ KHITAN VS SHAILESH DAYAL RP	Interlocutory Application (I.B.C)	Rule 154 (1)	COMPANY PETITION IB (IBC)/1162(ND)2	Pankaj Khaitan	memo party missing	17/05/2022
10263	10260	710102039162022	BS BISHT VS DEVENDRA SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)20 19	Prashant Katara	16 hindi page and 17-31,33-38,41- 43,45-47,57- 59,61-63,65- 67,69-71,73- 76,78-83,85- 87,89-91,93- 95,97-99,101- 103,105- 119,121,123,125,1 27,129- 130,132,134,136- 138,140,141,143- 154,156,158,165- 167,174-187,189- 192,1+94-	17/05/2022
10264	10261	710102039392022	RAKESH PRASAD KHANDELWAL VS DEVENDRA SINGH	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/697(ND)20 18	ABHISHEK DEVGAN	memo party missing and due payment other section and 7-8	18/05/2022
10265	10262	710102039432022	M/S SKYTECH CONTRUCTION PVT. LTD. VS M/S SKYTECH CONTRUCTION PVT. LTD.	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/234(ND)20	Gaurav Kumar Singh	memo party missing	18/05/2022
10266	10263	710102037682022	PARVEEN KUMAR ADLAKHA VS M/S SKYTECH CONTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1625(ND)2	parveen kumar adlakha	memo party missing reminder 2/5	12/5/2022
10267	10264	710102039672022	MOHAN LAL JAIN VS MUKESH BANSAL	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/869(ND)20	Inder Paul Singh Oberoi	memo party missing	18/05/2022
10268	10265	710102039312022	LIQUIDATION PROCEEDINGS OF STERLING VEHICLES & GENERAL SALES PVT	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/546(PB)20 18	Sunil Prakash Sharma	21 page missing	18/05/2022

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10269	10266	710102039562022	BS BISHT VS DEVENDRA SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)20 19	Prashant Katara	23-hindi page and 24-35,62- 64,66-77,74- 76,78-80,90- 92,94-96,98- 100,102-104,115- 116,122-124,126- 128,134-136,138- 148,150-152,154- 156,158-160,164- 166,168-170,172- 173,175-177,179- 181,183-185,187- 189,205-214,216- 218,220-223,229- 231,233-235,237-	18/05/2022
10270		710102039462022	SHALU KHANNA VS PARAMJEET SINGH SEHRA	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/1700(ND)2 018	ADVOCATE GAUTAM SINGHAL	not clear page no. 220, 227, 228 to 233, 235, 237, 247, 517, 550, 667, 672, 679, Page no. 303, 416, missed, Page No. 514 to 515, 686, 687, cut	18/05/2022
10271	10268	710102039592022	SHYAM ARORA VS PARAMJEET SINGH SEHRA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2011(PB)2	SHYAM	memo of party missing sepreat file report	18/05/2022
10272		710102039732022	GAYATRI STEELS VS ASPG INFRASTRUCTURES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/795(ND)20	PRATEEK	7-12 not clear page	18/05/2022
10273		710102039612022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS MR. BHAVINDER SINGH KHURANA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/359(ND)20 22	ARGUS PARTNERS	main case not link and memo party missing and section not mention in index	18/05/2022
10274		710102039512022	REMOTEBULLION & JEWELS PRIVATE LIMITED VS MHG LAND STOCKIST PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/259(PB)20 21	Aishwarya	main case not mention soft copy and page number missing after 25 and page	18/05/2022
10275		710102037502022	JALESH KUMAR GROVER VS V K G ASSOCIATIES THROUGH JASWINDER SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/55(ND)201 8	ABHISHEK	111-132,not clear page	11/5/2022

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10276	10273	710102039372022	M/S VIPUL MOTORS PVT. LTD. VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/525(ND)20 17	Vidushi	Memo of parties missed, Page No. 1 to 16 missed, page no. 36, 38, 40, 42, type copy missed, Master Index missed, Page No. 52 to 55, 558, eng	18/05/2022
10277	10274	710102039092022	ROSE INDIA TECHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	Company Application(C ompanies Act)	Rule 153, NCLT 2016	COMPANY APPEAL(COMP ANIES ACT)/440(ND)20 20	Narender	Impugned-Order not open memo party missed in index in application	17/05/2022
10278	10275	710102040312022	ANIL AGARWAL VS KRIT NARAYAN MISHRA	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/894(ND)20 19	MANISH	case type wrong and welfare and court fee missing 120-121 page	20/05/2022
10279	10276	710102039142022	BSES RAJDHANI POWER LIMITED VS VIKRAM BAJAJ	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/323(ND)20	Rishab Raj Jain	case type wrong	17/05/2022
10280	10277	710102039112022	AMIT GUPTA VS SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/99(PB)201	VIPUL	section not mention in index and memo party missing and	17/05/2022
10281	10278	710102040002022	RAJESH MAINI VS MR. GOPAL LAL BASER	Application().	Application under any other provisions		Niteen kumar sinha	main case not link and and memo party missing and section not	19/05/2022
10282	10279	710102040232022	IDBI BANK VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/77(PB)201 7	Raddhika Khanna	Wrong Case type, Brief and Synopsis, Lists and Dates missesd, not clear Page no. 77,	20/05/2022
10283	10280	710102040012022	RAJESH MAINI VS MR. GOPAL LAL BASER	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)20	Niteen kumar sinha	memo party missing	19/05/2022
10284	10281	710102039862022	SUDHANSHU AGGARWAL VS M/S LUCKY GENERATORS PVT. LTD.	Interlocutory	Application under any other provisions - IBC		DEEPAK VUTTSYA	main case not link and memo party missing and section not	19/05/2022
10285	10282	710102040052022	ATHAR ZIA VS ANUP SOOD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/397(PB)20	RISHI	sign missing in application page and 80-81 not	19/05/2022

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10286	10283	710102039802022	NARENDRA YADAV & ORS VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)20 21	Krishan Kumar	section wrong and date not verified in affidavit and 112- 114 ,117- 119,121,126, cut page and 167, not	
10287	10284	710102040032022	AVON INFRACON PRIVATE LIMITED VS SARE GURUGRAM PVT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/751(PB)20	Shubham Jain	notary missing in stamp paper and double page	19/05/2022
10288	10285	710102040042022	MOHAN LAL JAIN IN THE CAPACITY OF LIQUIDATOR OF KALIBER ASSOCIATES PVT LTD VS KALIBER ASSOCIATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/228(PB)20 18	Anirban	section wrong	19/05/2022
10289	10286	710102039882022	PRAWINCHARAN P DWARY LIQUIDATOR OF ROYAL WOOD PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/510(PB)20 19	Sumit	43-53,68-113,122- 309 not clear page and welfare and court fee missing and volume wise	19/05/2022
10290		710102039792022	ASHISH KUMAR VS CHANDER PRAKASH RP OF THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2 019	SRISHTI KAPOOR	memo party missing	19/05/2022
10291	10288	710102040102022	AERENS BUILDWELL LIMITED VS NARENDER KUMAR SHARMA & ANR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2 019	Umesh	section wrong and section not mention in soft copy and 199-236	20/05/2022
10292	10289	710102039932022	M/S ELECTRONICONE PROPRIET MS. POONAM RANI SINGH VS MUKESH KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/411(ND)20 20	TUSHAR	11-15, not clear page	19/05/2022
10293	10290	710102040192022	RAJENDRA KUMAR SAHOO PROPRIETOR \$ KANAK TRANSPORT VS MIDEAST INTEGRATED STEELS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/979(PB)20 20	SHWETA THAKUR	section wrong	20/05/2022
10294		710102040362022	RITU AGARWAL THROUGH ANIL AGARWAL VS KRIT	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/894(ND)20	MANISH	case type wrong and welfare and court fee missing	20/05/2022
10295		710102040172022	NANDINI AGARWAL THROUGH ANIL AGARWAL VS DREAM PROCON PVT. LTD.	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)2 018	MANISH	case type wrong and 15-16 not clear page and welfare and court	20/05/2022

	Α	В	С	D	Е	F	G	Н	I
10296	10293	710102040482022	FOURTH DIMENSION SOLUTION LIMITED VS MR. AMALENDU MUKHERJEE	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1232(ND)2 019	Arjun	39-40,45-48,139- 147, not clear page and stamp paper missing and welfare and court fee missing	20/05/2022
10297	10294	710102040292022	ANJU VISHWAS DEOSKAR VS PIYUSH IT SOLUTIONS PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/876(ND)20	PRAMOD K SAH	merge into one pdf	20/05/2022
10298	10295	710102040472022	FOURTH DIMENSION SOLUTION LIMITED VS MR. AMALENDU MUKHERJEE	Interlocutory Application (I.B.C)	, ,	COMPANY PETITION IB (IBC)/1232(ND)2 019	Arjun	memo party missing and 31- 33,38-41,132- 136,146-176 not clear page and	20/05/2022
10299	10296	710102040372022	TSL WORKING EMPLOYEES ASSOCIATION VS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Manish	main case not link and 17 not clear page	20/05/2022
10300	10297	710102040402022	GOPAL LAL BASER VS TECPRO SYSTEMS LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/271(PB)20	Umesh	section wrong and section not mention in index	20/05/2022
10301		710102040272022	RAVINDER KUMAR GOEL VS TECPRO SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/292(ND)20	Ravinder Kumar Goel	section wrong	20/05/2022
10302	10299	710102040182022	DEEPAK MAINI VS TECPRO SYSTEMS LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/3(ND)2020	APOORV AGARWAL	application missing please re-upload	20/05/2022
10303	10300	710102040252022	RITU AGARWAL THROUGH ANIL AGARWAL VS NILESH	Miscellaneou s Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)2	MANISH	case type wrong and sign missing and welfare and	20/05/2022
10304	10301	710102040432022	FOURTH DIMENSION SOLUTION LIMITED VS MR. AMALENDU MUKHERJEE	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1232(ND)2 019	Arjun	stamp paper missing and 33- 35,38-52,66- 68,132, not clear page and welfare and court fee missing in vakalatnama and	20/05/2022
10305	10302	710102040262022	SATYA PRAKASH GUPTA VS MR. AMALENDU MUKHERJEE		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/375(PB)20	Satya Prakash Gupta	69-79 not clear page and page number double	20/05/2022
10306	10303	710102040452022	ATUL MITTAL VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under	COMPANY PETITION IB (IBC)/276(ND)20	Dhruv	section wrong	20/05/2022
10307	10304	710102038532022	RAKESH KUMAR GUPTA VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under	COMPANY PETITION IB (IBC)/746(PB)20	VINOD KUMAR CHAURASIA	need to addtional	15/05/2022
10308	10305	710102039262022	SANJAY GARG VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/174(ND)20	KARAN	20-21 not clear page	18/05/2022

	Α	В	С	D	E	F	G	Н	I
10309	10306	710102040302022	VIKAS GUPTA VS M/S VHV BEVERAGES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1680(ND)2	Vivek	need to ia	20/05/2022
10310	10307	710102039542022	ASSISTANT COMMISSIONER OF INCOME TAX VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/433(ND)20 17	Shlokchandra	stamp paper missing and 19 ,26,30,38,48,not clear page and sign and true copy missing and	18/05/2022
10311	10308	710102040962022	JABALPUR MSW PRIVATE LIMITED VS SKM CONTRACTOR AND SERVICES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/168(ND)20 22		memo party missing	23/05/2022
10312	10309	710102040442022	PRADEEP KUMAR RAY VS SKM CONTRACTOR AND SERVICES	Interlocutory Application (I.B.C)	22(3)a	COMPANY PETITION IB (IBC)/769(ND)20	IRAY	memo party missing and sign true copy	20/05/2022
10313	10310	710102040612022	MR. BHUVAN MADAN VS TRIMEX INDUSTRIES PRIVATE LIMITED & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/769(ND)20	Nainshree	main case not link case type wrong section	21/05/2022
10314	10311	710102040742022	GNEX PROJECTS PRIVATE LIMITED VS INDIABULLS HOUSING	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/242(ND)20		Memo of Parties missed,	21/05/2022
10315	10312	710102040522022	DEEPAK DHINGRA VS MANISH KUMAR GUPTA IRP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1564(PB)2		21-39,59-72 not clear page	21/05/2022
10316	10313	710102040562022	SHUBHAM PROJECTS PRIVATE LIMITED VS MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/26(ND)202 2		section not mention index soft copy and memo party missing and	21/05/2022
10317	10314	710102040662022	ARUNAV PANKAJ VS MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1367(PB)2 018	SAMDARSHI	Page No. 22 E- Stamp missing,	21/05/2022
10318	10315	710102040552022	IBD INDIA PVT LTD VS KAAMA IMPEX PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2082(ND)2	SANJEEV KUMAR	application missing please re-upload	21/05/2022
10319		710102040492022	MAHESH KUMAR DINKAR BANKAR VS MADAN MOHAN DHUPAR RESOLUTION PROFESSIONAL OF	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/862(ND)20 20	Archit Bohra	43-46,57-62,not clear page welfare and court fee missing and stamp paper	20/05/2022
10320		710102040682022	MR.VIJENDER SHARMA VS MADAN MOHAN DHUPAR RESOLUTION PROFESSIONAL OF SHOES ON LOOSE	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/433(ND)20 17	Wildnaar Sharma	Proof of Service missing,	21/05/2022

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10321	10318	710102040952022	SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/965(PB)20 20	Siddharth Batra	need to sign every pages Pg- 71,73,75,77,79,82 not clear	23/05/2022
10322	10319	710102040982022	APOORV SARVARIA VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2553(ND)2	APOORV SARVARIA	Double pagenation All annexure,	23/05/2022
10323	10320	710102040632022	MATTER OF IREO		Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/408(ND)20 18	APOORV SARVARIA	Memo of parties missed, All Annexure pages true copy sign missed,	21/05/2022
10324	10321	710102040602022	VINOD RADHAKRISHAN NAIR VS ENTERTAINMENT CITY	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/153(ND)20	ABHISHEK	Memo of Parties missed,	21/05/2022
10325	10322	710102040732022	SAKSHI PINCAP PVT. LTD. VS CELEBRATION CITY PROJECTS PVT. LTD.	_	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/740(PB)20	RANJANA ROY GAWAI	Vakalatnama 15rs Welfare fee missing, Section	21/05/2022
10326	10323	710102041062022	DINESH CHANDRA AGARWAL IRP OF M/S RAM LAL KAMAL RAJ JEWELLERS PVT. LTD. VS RAJESH KAMAL SAIGAL AND ORS.	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/537(ND)20 20	aditya gauri	DD NOT RECEIVED	23/05/2022
10327	10324	710102040672022	DIRECTOR (NORTHERN	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/62(PB)202 2	Ashish Aggarwal	Memo of Parties Wrong Arrange,	21/05/2022
10328	10325	710102040852022	PNB HOUSING FINANCE LIMITED VS LANDCRAFT PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	TRANSFER PETITION (IBC)/10(PB)202 2	NIRAJ PREET	" Main Case Wrong, Memo of Parties, E stamp missed, Affidavit Date missing, All Anexure True	22/05/2022
10329		710102040812022			Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/2380(ND)2 019	ANAND	& amp; amp; quot; All Anexure Pages True Copy and Sign missing, E stamp Missing, Affidavit Date Missing, Affidavit not mention in index,	

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10330	10327	710102040782022	SUNIL KUMAR JAIN & ORS. VS H.S. OBEROI BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1768(ND)2 018	mital and mital advocates	& amp; amp; quot; Page No. 385 to 387, missed, Page No. 479 to 497 Blank Pages, Vakalatnama 25rs welfare fee and 3rs court fee	21/05/2022
10331	10328	710102040972022	BHASIN INFOTECH AND INFRASTRUCTURE LIMITED VS COL GAUTAM MULLICK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/646(PB)20 21	NIRAJ PREET	" All Annexure Treu Copy and Sign missing,	23/05/2022
10332	10329	710102040912022	ARCELIA IT SERVICES PRIVATE LIMITED VS ARCELIA IT SERVICES PRIVATE LIMITED	e Anniication	Any other provision - Govt body		Paras Gada	Wrong File	23/05/2022
10333	10330	710102041182022	STATE BANK OF INDIA VS DINESH BAHADUR SINGH	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/371(PB)20 21	AMRENDRA	section wrong and 13-267 ,275- 276 not clear page and section wrong and sign	24/05/2022
10334	10331	710102041092022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE	Company Application(C ompanies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/62(PB)202 2	Ashish Aggarwal	memo party missing	23/05/2022
10335	10332	710102040022022	VIJAY KUMAR VS 1. CARNOUSTIE MANAGEMENT (I)	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/1748(PB)2	Ashish	memo party missing and page number 18-140	19/05/2022
10336	10333	710102039982022	JAI MATA DI MERCHANTS PRIVATE LIMITED VS	Interlocutory	Application under any other provisions - IBC		Kaushik Mandal	main case not link and affidavit missing and page number missing	19/05/2022
10337	10334	710102040122022	LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9		Paras Gada	main case not link and main case not mention in pdf and section wrong and section not mention in sof	20/05/2022
10338		710102040112022	PRESIDIUM EDUCATIONAL INSTITUTION PVT. LTD VS YES BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/559(ND)20 21	Rohit	memo party missing and notary missing in stamp paper and	20/05/2022
10339	10336	710102038492022	RAKESH KUMAR GUPTA VS YES BANK LIMITED	Application	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/747(PB)20	VINOD KUMAR CHAURASIA	need to addtional	15/05/2022

	Α	В	С	D	E	F	G	Н	I
10340	10337	710102041442022	PRABHAKAR KUMAR VS YES BANK LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1529(ND)2	PRABHAKAR KUMAR	due payment other section	24/05/2022
10341	10338	710102041452022	RAJ KUMAR TAYAL VS ANGLE PROMOTERS	Miscellaneou s Application(C ompanies Act)	Rule 11 of NCLT		ANUBHA GOEL	case type wrong and main case not link and memo party missing	24/05/2022
10342	10339	710102041802022	AMBASSADOR CONSTRUCTION PRIVATE LIMITED VS RIKHAB CHAND JAIN	Company Application(C ompanies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/129(PB)20	SOLVUS LAW PARTNERS	memo party missing and section wrong mention in soft	25/05/2022
10343	10340	710102041542022	EMPLOYEES PROVIDENT FUND ORGANISATION VS MR. MANOHAR LAL VIJ RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)		BRAJA BANDHU PRADHAN	main case not link and 23- 24,26,32-37,46, not clear page	24/05/2022
10344	10341	710102041252022	AMRIT KUMAR PATEL VS PHEONIX ARC PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/773(ND)20	Chandni	memo party missing and stamp paper	24/05/2022
10345	10342	710102041212022	AVBODH MEDICARELLP VS FELIX HEALTHCARE PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/403(ND)20	Anuradha Dutt	sepreat file amendment	24/05/2022
10346	10343	710102041422022	SURINDER PAL SINGH VS VARDHMAN ESTATE AND DEVELOPERS PVT LTD	Restoration Application (IBC)	Any other provision - Govt body	COMPANY PETITION IB (IBC)/1711(PB)2	YOGESH KUMAR JAGIA	memo party missing and section wrong	24/05/2022
10347	10344	710102041192022	NASCENT COMMUNICATION PVT. LTD. VS NASCENT COMMUNICATION PVT. LTD.	Miscellaneou s Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2454(ND)2 019	ABHAY K DAS	case type wrong and due payment other section and 28 not clear page and rs.20 welfare and court fee rs.1	24/05/2022
10348	10345	710102041972022	KANNAV BUIDERS PVT LTD THROUGH DIRECTOR SUNNY BANSAL VS AMBIENCE PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1600(ND)2 018	LOKESH MISHRA	20-46 not clear page and sign missing	25/05/2022
10349	10346	710102041552022	EMPLOYEE PROVIDENT FUND ORGANISATION VS MON MOHAN VIJ		Section 42 - Submitted by Government Body	COMPANY PETITION IB (IBC)/438(ND)20 20	Kaushik Kumar Dey	1-2,4,15-18-20,23- 27,31-34, not clear page and due payment other section and index missing	24/05/2022
10350		710102041752022	UNION OF INDIA VS DELHI GYMKHANA CLUB LIMITED	Company Application(C ompanies Act)	Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/71(PB)202	Madhavi Khanna	main case wrong	25/05/2022
10351	10348	710102041312022	ALOK KAUSHIK VS DELHI GYMKHANA CLUB LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/486(PB)20	RAKESH KUMAR	memo of parties	24/05/2022

	Α	В	С	D	Е	F	G	Н	
	10349	710102041202022		Interlocutory		COMPANY		15-252,256-	'
10352	10349	7 10 10204 1202022	JAYA SINGH	_	• •	PETITION IB	AMRENDRA	262,266-269,277-	24/05/2022
10332			JATA SINGH		•		AWINENDRA	278 not clear	24/03/2022
-	40050	- 4040004404000	MD ADVIND OUNTIADE	(I.B.C)	provisions - IBC	(IBC)/509(PB)20		276 HOL Clear	
	10350	710102041912022	MR. ARVIND SHIVHARE	Company	Rule 11 of NCLT	COMPANY			
10353			VS NEERAJ AGGARWALA	Application(C		PETITION		Memo Party	25/05/2022
				ompanies		(COMPANIES	lyer	Missing	
				Act)		ACT)/180(PB)20			
	10351	710102041232022	M/S ASTONEFIELD	Interlocutory	Application under	COMPANY		52-53,56-63 ,83-	
10354			SOLAR GUJARAT PVT	•	any other	PETITION IB	Chandhiok&mahaj	84,87-94,not clear	24/05/2022
10354			LTD VS GUJARAT URJA	Application	provisions - IBC	(IBC)/940(ND)20	an	page and sign	24/05/2022
			VIKAS NIGAM LIMITED	(I.B.C)		18		and true copy	
	10352	710102041302022	BHIM SAIN GOYAL VS	Interlocutory	Sec 60(5)	COMPANY			
10355	.0002		AYYAGARI	Application	, , ,	PETITION IB	PARMOD	due payment	24/05/2022
				(I.B.C)		(IBC)/875(PB)20	. ,	other section	
	10353	710102041812022	PUNEET TYAGI VS		Sec 49(2)	COMPANY			
10356	10353	7 10 10 204 10 12022		_	` ,	PETITION IB	AMIT SINHA	Memo Party	25/05/2022
10336			PUNEET TYAGI	Application		_	AWIT SINFA	Missing	25/05/2022
				(I.B.C)		(IBC)/267(ND)20			
	10354	710102041852022	BHAWNA SINHA VS	Interlocutory	Sec 60(5)			Main Case Not	
10357			PIYUSH II SOLUTIONS	Application				Link , E- Stamp	25/05/2022
			PVT. LTD.	(I.B.C)				Paper and 25 Rs.	
				(1.5.0)				Welfare Fund	
	10355	710102041172022	AVBODH MEDICARE LLP	Miscellaneou	Rule 11 of NCLT,			main case not	
10358			VS FELIX HEALTHCARE	s Application	2016		Anuradha Dutt	link and case	24/05/2022
			PRIVATE LIMITED	(IBC)				type wrong	
	10356	710102041682022		` '	Sec 66(1)	COMPANY		,,,	
10359			PAL RUHIL & ANR	Application	, , ,	PETITION IB	Shashwat Parihar	Section Wrong	25/05/2022
				(I.B.C)		(IBC)/72(ND)202			
	10357	710102041942022	UNILAZER	Company	1	COMPANY			
	10007	7 10 10 20 4 13 4 20 2 2	ALTERANATIVE VENTURE			PETITION		memo party	
10360			LTD. VS NEERAJ			(COMPANIES	iaanchai tikmani	missing	25/05/2022
				-	•	`		illissilig	
\vdash	40050	74040004470000	AGGARWALA	Act)		ACT)/180(PB)20		Dogo No. 00 04	
I I	10358	710102041722022				COMPANY		Page No. 22-24	05/05/0000
10361			NEERAJ AGGARWALA		,	PETITION IB	Vijender	Need to English	25/05/2022
				•	provisions - IBC	(IBC)/307(ND)20		Translate Copy	
I I	10359	710102041902022		Interlocutory	• •	COMPANY	_		
10362			NEERAJ AGGARWALA		•	PETITION IB	ABHISHEK	Section Wrong	25/05/2022
				(I.B.C)	provisions - IBC	(IBC)/1058(ND)2			
]	10360	710102041622022	PRABHAT JAIN VS ARUN	Interlocutory	Application under	COMPANY			
10363			KUMAR MITTAL	Application	any other	PETITION IB	ISWAR	Section Wrong	25/05/2022
						(IBC)/138(ND)20			
	10361	710102042002022	ANUP KUMAR VS ARUN			COMPANY		page numbering	
		,	KUMAR MITTAL	interlocutory		PETITION IB		missing after 15	
10364			The state of the s	Application	•	(IBC)/1005(ND)2		page and 1-12	25/05/2022
				1/1 B (3)	Regulation, 2016	018		page cut and	
	10262	740402044652022	DUDINDED CINCU			COMPANY		page out and	
10365	10362	710102041652022	RUPINDER SINGH	Interlocutory	` '		Om Bal	Application	25/05/2022
10300				Application		PETITION IB	Om Pal	Missing	25/05/2022
			LTD. & ORS.	(I.B.C)		(IBC)/114(ND)20			

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	A	B	C C	Destauation	E	F	G	H Marra Darty	I
40000	10363	710102041642022	QUANTUM PROJECT	Restoration	Rule 11 of NCLT,	COMPANY		Memo Party	
10366			INFRA PVT LTD VS AJIT	Application	2016	PETITION IB	Sanjiv Dagar	Missing and Main	25/05/2022
			JAIN	(IBC)		(IBC)/300(PB)20		Case Not Link	
	10364	710102041602022	RAKESH KUMAR GUPTA	Interlocutory	Application under	COMPANY	VINOD KUMAR		
10367			VS AJIT JAIN	Application	any other	PETITION IB	CHAURASIA	Notary Missing	25/05/2022
				(I.B.C)	provisions - IBC	(IBC)/750(PB)20	OTIAOTAOIA		
	10365	710102041952022	MR. DEEPAK GARG VS		Sec 60(5)	COMPANY		main case not	
			SARE GURUGRAM PVT.	Interlocutory		PETITION IB		mention soft	
10368			LTD.	Application		(IBC)/300(PB)20	lokesh kumar	copy and welfare	25/05/2022
				(I.B.C)		20		rs.25 court fee	
								rs.3 missing and	
	10366	710102041702022	MADAN MOHAN DHUPAR	Interlocutory	Rule 11 of NCLT,	COMPANY			
10369			VS SARE GURUGRAM	Application	2016	PETITION IB	ABHISHEK	Vol- 1 Wise Index	25/05/2022
			PVT. LTD.	(I.B.C)		(IBC)/862(ND)20	DEVGAN	Missing	
	10367	710102041762022		Interlocutory	Sec 60(5)	COMPANY			
10370	10007	7 10 10 20 4 17 0 20 2 2	PRIVATE LIMITED VS	Application	000 00(0)	PETITION IB	Deepak Kumar	Memo Party	25/05/2022
10070			SANYOG HEALTHCARE	(I.B.C)		(IBC)/545(ND)20	Gupta	Missing	25/05/2022
	10368	710102041962022	KANNAV BUIDERS PVT	(1.6.0)	Sec 60(5)	COMPANY			
	10300	7 10 10204 1962022		Interlocutory	Sec 60(5)	PETITION IB		20-46 not clear	
10371			LTD THROUGH DIRECTOR	Application			LOKESH MISHRA	page sign true	25/05/2022
			SUNNY BANSAL VS	(I.B.C)		(IBC)/1600(ND)2		copy missing	
			AMBIENCE PVT LTD	, ,		018		.,	
	10369	710102041372022	INNOVATIVE REALTECH	Interlocutory	Rule 11 of NCLT,	COMPANY			
10372			PRIVATE LIMITED VS	Application	2016	PETITION IB	Abhishek Nahta		24/05/2022
			SUNRISE PROPBUILD	(I.B.C)		(IBC)/122(PB)20	/ tornonon marita		
			PRIVATE LIMITED			22			
	10370	710102041222022		Interlocutory	Sec 60(5)	COMPANY		index missing	
10373			LTD. VS ARAVALI	Application		PETITION IB	Avdhesh Bairwa	and sign missing	24/05/2022
			MAINTENANCE SERVICES	(I.B.C)		(IBC)/177(ND)20		and stamp paper	
	10371	710102042132022	HEMANT GUPTA VS	Interlocutory	Sec 60(5)	COMPANY		document not	
10374			EMPLOYEE PROVIDENT	Application		PETITION IB	Hemant Gupta	uploaded	26/05/2022
			FUND ORGANISATION	(I.B.C)		(IBC)/846(ND)20		upioaueu	
	10372	710102042052022	M/S SKYTECH	Miscellaneou	Rule 11 of NCLT	COMPANY			
			CONTRUCTION PVT. LTD.	s		PETITION		case type wrong	
10375			VS M/S SKYTECH	Application(C		(COMPANIES	Gaurav Kumar	and memo party	26/05/2022
				ompanies		ACT)/234(ND)20	Singh	missing	
				Act)		17		3	
	10373	710102042222022	PRABHDIT SINGH BATRA	Company	Rule 11 of NCLT	COMPANY			
				Application(C	Talo II of Holl	PETITION	YOEGNDER	memo party	
10376				ompanies			KUMAR	missing	26/05/2022
			I MAIL LIMITED & ORS	Act)		ACT)/48(ND)202	. Sinai	331119	
	10374	740402042202022	NITISH KUMAR CHUGH VS	,	Dulo 11 of NCLT	COMPANY		section not	
10377	103/4	710102042282022		_			Aichwarvo	mention soft	26/05/2022
10377			M/S AMRIT GRAPHICS		2016	PETITION IB	Aishwarya		26/05/2022
	400==	7 4040004604005		(I.B.C)	0.00(5)	(IBC)/1765(ND)2		copy and section	
	10375	710102042312022	SHUBHLAKSHMI SINGH	Interlocutory	Sec 60(5)	COMPANY		00.40	
10378			VS VARDHMAN ESTATES	Application		PETITION IB	aditya gauri	26-43 not clear	26/05/2022
			AND DEVELOPERS	(I.B.C)		(IBC)/674(PB)20	.,	page	
			PRIVATELIMITED	(21			

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10379	10376	710102042252022	RENU SETHI VS VARDHMAN ESTATES AND DEVELOPERS	Interlocutory Application (I.B.C)	Application under any other provisions - IBC	COMPANY PETITION IB (IBC)/497(ND)20	APOORV AGARWAL	memo party missing and section wrong	26/05/2022
10380	10377	710102042122022	M/S SUDIKHSH COMPUTER & MANAGEMENT INSTITUTE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)20	Manish	sign missing and stamp paper missing and 19-	26/05/2022
10381	10378	710102042152022	RAJESH GEMS AND JEWELS PVT LTD VS MR. RAJESH KUMAR LUTHRA	Interlocutory Application (I.B.C)	any other provisions - IBC	COMPANY PETITION IB (IBC)/546(ND)20	-	memo party missing	26/05/2022
10382	10379	710102041982022	SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL VS MR. RAJESH KUMAR LUTHRA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/945(ND)20 18	Mani Gupta	notary missing stamp and affdavit and section wrong and page number missing and page	25/05/2022
10383	10380	710102042292022	WADPACK PRIVATE LIMITED VS ZEAL IMPRESSIONS PRIVATE	-	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1409(ND)2		memo party missing	26/05/2022
10384	10381	710102042172022	UNIVERSAL CONVEYOR BELTINGS LIIMTED VS AMREX MARKETING PRIVATE LIMITED	Company Application(C ompanies Act)		COMPANY PETITION (COMPANIES ACT)/879(ND)20		memo party missing and section wrong	26/05/2022
10385	10382	710102042072022	THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA VS PRABHDIT SINGH	Company Application(C ompanies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/48(ND)202	Ravinder	Section Wrong and Memo Party Missing	26/05/2022
10386	10383	710102020282022	PRISM JOHNSON LIMITED VS DOOSAN POWER SYSTEMS INDIA PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ADV KUNAL KANUNGO	504 TO 508, 527 TO 532, 538 TO 542, 586, not clear, (typed copy required, counsel details missed on every index, 25rs	24/05/2022
10387	10384	710102016712022	PAISALO DIGITAL LIMITED VS AMIPRABHU DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			advocate sign missed on letter of submission of filling, page:96- 120 not clear, 149-163 pages cut, 167-170, 222,	24/05/2022
10388	10385	710102016732022	PAISALO DIGITAL LIMITED VS SOLITAIRE REALINFRA PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARSHAL KUMAR	advocate sign missed on letter of submission of filling, page: 307, 311, 313, 315,	24/05/2022

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10389	10386	710102016722022	PAISALO DIGITAL LIMITED VS HPS IT SOLUTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARSHAL KUMAR	advocate sign missed, page 283,285,287,289,2 91,293,295,297,29 9,303,314,not clear (clear or	24/05/2022
10390	10387	710102016792022	PAISALO DIGITAL LIMITED VS SAHNI AQUATECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARSHAL KUMAR	advocate sign missed on letter of submission of filling, page not clear :89,91,330,332,33	24/05/2022
10391	10388	710102016802022	PAISALO DIGITAL LIMITED VS SOLITAIRIAN BUILDSPACE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARSHAL KUMAR	advocate sign missed on letter of submission of filling, ,296,298,300,302, 304,306,308,310,3	24/05/2022
10392	10389	710102074852020	JYOTI W/O PRADEEP KHURANA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep	Brief synopsis/I25rs welfare and 3rs court fees	27/05/2022
10393	10390	710102093062021	SUDH PRIYA PLASTICHEM PRIVATE LIMITED VS SV LEATHERS (INDIA)	Company Petition IB (IBC)	IBC Under Sec 9		MAREESH	master data missed, only	19/05/2022
10394	10391	710102014872022	JK TYRE & INDUSTRIES LTD. VS TRADING	Contempt Petition (IBC)	Sec 60(5)		Nakul Jain	wrong section (for contempt rule 11, brief of synopsis and list of dates and events missed,	24/05/2022
10395	10392	710102011002022	JAGPREET KAUR GULATI VS DENA BANK (MERGED WITH BANK OF BARODA)		Section 94(1)		SANGEETA BOHRA	double pages numbering, remove double page numbering,	24/05/2022
10396	10393	710102021522022	SM FINLEASE LIMITED VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Contempt Petition(Com panies Act)	Rule 11 of NCLT		SAMIR SAGAR	Pgs not clear 120,141, memo of partie/synopsi/ list of dates	25/05/2022
10397	10394	710102010592022	AIR TRANSPORT CORPORATION ASSAM PRIVATELTD VS TECHNOFAB ENGINEERING LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.		24/05/2022

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10398	10395	710102010432022	NIDHI SHARMA VS BANAS PAPERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213		Dinesh Kumar Sabharwal	Fees missed sections 447/448/449/450/4 52, (pls contact	26/05/2022
10399	10396	710102000142022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Avneesh Arputham	3rs court fee missed, irp registration	24/05/2022
10400	10397	710102021622022	ASHKIT POWER AND INFRASTRUCTURE LIMITED VS GARDENIA INDIA LIMITED		Sub-section (I) of section 230		Neeraj Arora	Pg no 94,588,589 not clear	26/05/2022
10401	10398	710102025182022	PRIVATE LIMITED	(IBC)	IBC under Sec 7		Prakhar Bhatnagar	page:144-152 not clear, (translation not mention)	24/05/2022
10402	10399	710102025972022		Company Petition IB (IBC)	IBC Under Sec 9		Prakhar Bhatnagar	master data missed of corporate debtor	20/05/2022
10403	10400	710102031092022	ASHOK CHAND	Company	IBC under Sec 7		Kartavya Batra	No sign in every pgs of petition,double serial no. in annexuress,vol 3rd,5th,6th index missed, pgs black from 879,880,885,887,8 91,893,895,898,90 0,902,905, IBBI certificate missed MASTER DATA MISSING Page No. 52,53, 57, 58, 61, 64, 81, 83, 84, 122 to 166, 193 to 196, 216, 218, 220 to 224, 249, 250, 276, 277, 278,	20/05/2022
10404	10401	710102030562022	PROPERTIES PRIVATE	Intervention Petition(Com panies Act)	Sec 424 (3)		Ashish	Wrong section select	26/05/2022
10405	10402	710102032052022	VASUDEVAN GOPU - LIQUIDATOR OF LASTLINE	Company Petition IB (IBC)	IBC Section 59		VASUDEVAN GOPU	memo of parties, and list of dated events missed,volume wise index	20/05/2022

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10406	10403	710102033832022	KAVINDRA KUMAR VS DESEIN PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		KUMAR DEEPRAJ		24/05/2022
10407	10404	710102033942022	AMARNATH ASHOK KUMAR PVT LTD VS DESEIN PRIVATE LIMITED	Company Petition (Companies Act)	Sec 252 (1)		SHIVANGI SINGH	Wrong case type select, pgs not clear 26,75,78,81 to 83,92,97, true copy sign missed in annexuress, wrong income tax advance	23/05/2022
10408	10405	710102034822022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS VISHNOO MITTAL AND ANR.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		aditya gauri	contempt peition under rule 11 of nclt for main section and read with for other	27/05/2022
10409	10406	710102034782022	STATE BANK OF INDIA VS L.R. BUILDERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		mital and mital advocates	page:16, 20, 29, blank, 162-173, 187-202, 218, not clear, double page no on 251, 481, 499,, page:280-297, 304-319, 321-322, 368-369, 469-470,	24/05/2022
10410	10407	710102035572022	AZURE ENTERTAINMENT PRIVATE LIMITED VS SUPER CASSETTES INDUSTRIES PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rizwan Siddiquee	" Page No. 35 Affidavit back date, Vakalatnama Missing, Page no.	20/05/2022
10411	10408	710102035012022	SH PRABHADIT SINGH BATRA VS M/S ARRENA OVERSEAS PVT LTD	Contempt Petition(Com panies Act)	Sec 425		YOEGNDER KUMAR	DD NOT SUBMIT	26/05/2022
10412		710102035482022	SH PRABHADIT SINGH BATRA VS M/S ARRENA OVERSEAS PVT LTD	Company Appeal(Comp anies Act)	Sec 252 (3)			last 2 pgs not mentioned in index kindly mentioned it, remove extra	26/05/2022
10413	10410	710102035662022	LIMITED VS M/S ARRENA OVERSEAS PVT LTD	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232, Sec 234		Alok	Again Wrong case type select, kindly file in CA(AAA)	25/05/2022
10414	10411	710102035202022	SANJAY KARIWALA VS KARIWALA SAREES PVT LTD	Transfer Petition(Com panies Act)	Rule 11 of NCLT,Rule16(d),N CLT Rules,2016		Ashish Choudhury	Wrong case type select	26/05/2022

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	10412		INDUSIND BANK LTD. VS	Company				page:205-206	
10415		710102035612022	HACIENDA PROJECTS	Petition IB	IBC under Sec 7		Sumesh	pages are dim,	27/05/2022
			PRIVATE LIMITED	(IBC)				etc	
	10413		TATA CAPITAL FINANCIAL	Company			ARGUS	volume wise	
10416		710102035122022	SERVICES LIMITED VS	Petition IB	Section 95(1)		PARTNERS	index missed, etc	20/05/2022
			SANJAY MEHRA	(IBC)			PARINERS	new volume 1 not	
	10414		SANJAY KARIWALA VS	Transfer	Rule 11 of		Ashish	Wrong coop time	
10417		710102035192022	KARIWALA FASHIONS	Petition(Com	NCLT,Rule16(d),N		Choudhury	Wrong case type select	26/05/2022
			PVT. LTD.	panies Act)	CLT Rules,2016		Choudhury	Select	
	10415							case type wrong	
				Company				maincase not link	
10418		710102035832022	LUDHIYANA BULDER VS	Petition IB	Sec 60(5),Sec		Rupender	section wrong	19/05/2022
10410		7 10 102033032022	IREO WATERFRONT PVT	(IBC)	60(5)		Sinhmar	according your	19/03/2022
				(IBC)				pdf affidavit back	
								date stmap paper	
	10416		NAVJIT SINGH VS STATE	Contempt	Rule 11 of NCLT,			main section in	
10419		710102036032022	BANK OF INDIA	Petition (IBC)			Sumit Sinha	rule 11 for	19/05/2022
			THROUGH ITS DGM	r etition (ibo)	2010			contempt or r.w	
	10417		UNION OF INDIA	Company				Volume 2	
10420		710102037072022	THROUGH SFIO VS WTC	Petition	Sec 241 (2)		sfionclt	&	25/05/2022
10420		7 10 10 20 37 07 20 22	NOIDA DEVELOPMENT	(Companies	Jec 241 (2)		SHOHOR	3 not proper	25/05/2022
			COMPANY	Act)				upload	
	10418							pdf merge into 1	
			KRISHAN LAL GOEL VS V	Company				volume, with	
10421		710102037202022	V EDUCARE PRIVATE	Petition IB	IBC Under Sec 9		Sourabh Gupta	volume wise	24/05/2022
		1010200120202	LIMITED	(IBC)	Be ender eee e		Courabii Capta	index, true copy	2-7/00/2022
				(.23)				sign missed on	
								every pages of	
	10419		SAN CONSORTIUM VS	Company				volume wise	
10422		710102036912022	GALAXY AUTOMOBILES	Petition IB	IBC Under Sec 9		Eeshan Pandey		24/05/2022
			PRIVATE LIMITED	(IBC)				counsel sign	
	10420			_				case type wrong	
			EMPLOYEE PROVIDENT	Company	Section 42 -		Kaushik Kumar	and section	
10423		710102036972022		Petition IB	Submitted by		Dey	3 (1	24/05/2022
			GIAN CHAND NARANG	(IBC)	Government Body			not upload)	
	40454		OLIAKUNTAL ASA					contact to	
	10421		SHAKUNTALAM					page:31-32, 69-	
40404		74040000770007		Company	041 0=(4)		IOMAD	70, not clear, true	40/05/0000
10424		710102037592022		Petition IB	Section 95(1)		ISWAR	copy sign missed	
			GUPTA VS PIYOOSH	(IBC)				on every pages of	
	40400		GOYAL BATRA	Camtagart				annexures, tc not	
	10422	74040000000000		Contempt	0 405		YOEGNDER	DD NOT	00/05/0000
10425		710102038082022		Petition(Com	Sec 425		KUMAR	RECEIVED	26/05/2022
	40400		PRIVATE LIMITED & ORS	panies Act)					
	10423		SBM BANK (INDIA)	Compa				volume 1 index	
10400		740402027440000	LIMITED VS MISSION	Company	IDC under Coo 7		C V Cincilii 0 C	missed, page	49/05/2022
10426		710102037412022	HOLDINGS PRIVATE	Petition IB	IBC under Sec 7		S. K. Singhi & Co.		10/03/2022
			LIMITED	(IBC)				arrange, page numbering on top	
								munibering on top	

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	10424	U		Company	<u> </u>	,	3	volume 1 index missed, page	1
10427		710102037432022		Petition IB (IBC)	IBC under Sec 7		S. K. Singhi & Co.	numbering wrong arrange, page numbering on top	
10428	10425	710102037532022	RELIANCE NATURAL RESOURCES LTD VS PIRAMAL CAPITAL AND HOUSING FINANCE LTD	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		RAJEEV	25rs advocate welfare and 3rs court fee missed on vakalatnama,	18/05/2022
10429	10426	710102037582022	II IIVII I EI) VS ENERGY	Company Petition IB (IBC)	IBC Under Sec 9		Sushant	incomplete documents contact to registry	18/05/2022
10430	10427	710102037832022	HIRALAL VAISHANAV VS B N G GLOBAL INDIA LIMITED	Company Petition (Companies Act)	Application under any other provisions		Krishan Kumar	Wrong section select, e stamp missed with supporting affidavit,company master data missed, 25rs welfare and 3rs court fees	18/05/2022
10431	10428	710102037982022	CANARA BANK VS SINNAR THERMAL POWER LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HITESH SACHAR	page no. 323, 344, 478, 715, 727, missing Double Pagenation page no. 1231, After Page No. 458 wrong pagenation, Not clear Page No. 363, 422, 747, 749, 750 to 754, 758 to 763, 776, 779 to 780, 784, 787, 788, 790,	20/05/2022
10432	10429	710102038702022	LT. COL RETD SPS AURORA & ORS VS SENIOR BUILDERS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Neha Sharma	" Not Clear Page no. 56, 116, 127, 147, 152, 196 to 198, 255, 669, 270, 436, 442,	27/05/2022
10433	10430	710102038972022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS EARTHCON CONSTRUCTIONS	Company Petition IB (IBC)	IBC under Sec 7		Prashant Kumar	page:124 hindi, 133 not clear,	18/05/2022

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10434	10431	710102038622022	SHRI BHAGWAN PROJECTS PRIVATE LIMITED VS SUPERTECH TOWNSHIP PROJECT	Company Petition IB (IBC)	IBC Under Sec 9		SURENDRA	page:116-325, not clear, type copy required, etc	18/05/2022
10435	10432	710102038302022	PRADEEP SINGAL VS AMARDHAN BUILTECH PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 242(4),Sec. 244(1),Section 246		Ashwani Kumar	Fees missed of sections 242,244,246	25/05/2022
10436	10433	710102038982022	PARDEEP KUMAR VS SAPTAGIRI RESTAURANT PRIVATE LIMITED	Contempt Petition(Com panies Act)	Sec 425		upmanyu kumar	Synopsis/list of dates & amp; amp; events missed,	25/05/2022
10437	10434	710102038162022	PANKAJ GULATI VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		PRINCE	Wrong case type select,2nd volume index missed,pgs not clear 27,39,41,43,45,47 pgs missed 40,64, 25rs	20/05/2022
10438	10435	710102038682022	PANKAJ GULATI VS REGISTRAR OF COMPANIES	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		Zoheb	No sign in every pages of petition, welfare not clear in vakaltama, serve	20/05/2022
10439	10436	710102039422022	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED VS REGISTRARS OF COMPANIES	Company Petition (Companies Act)	Sec. 441		NIKITA	Section 96 fees missed,memo of parties/synopsis/l ist of dates & amp;amp;amp; events missed,pgs not	20/05/2022
10440	10437	710102039472022	JPM INDUSTRIES LIMITED VS ORKUS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Kaushal	E- Stamp Noatary missing, Not Clear Page No. 58, After page no. 76, 142, blank paper, Vakalatnama 1rs Court Fee Missing, Page no. 571 Missing, Page No. 207 to	20/05/2022

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10441	10438	710102039132022	LANDBASE ESTATE MANAGEMENT SERVICESPRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		Sheetal	wrong case type select,index cut,list of dates & amp; amp; events missed, no sign in every pages of petition,pgs not clear 93, double	20/05/2022
10442	10439	710102039222022	MOON LIGHT PROPBUILD PRIVATE LIMITED VS RAKESH KUMAR GUPTA	Transfer Petition(Com panies Act)	Rule16(d),NCLT Rules,2016		Sonam Sharma	Wrong case type select,main case no missed on cover pgs,council sign missed in index,pgs missed 12,13,14,double serial no in annexure,true copy sign missed in annexures,	
10443	10440	710102039022022	PRIVATE LIMITED VS RAKESH KUMAR GUPTA	CP(AA) Merger and Amalgamatio n(Companies Act)	Sec. 230-232 - Second Motion		ASHOK	Main case no missed on cover pages, certified order copy missed	25/05/2022
10444	10441	710102039722022	JASPREET PAL SINGH BATRA VS JAY ESS ASSOCIATES PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		HITESH SACHAR	Section 244 fees missed, pgs not clear 139 to 150,183 to 185,246 to	25/05/2022
10445	10442	710102039362022	SURYA TRACTOR COMPANY VS CNH INDUSTRIAL (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		sumitra baban kajale	& amp; amp; quot; Page- D Missing, Page- B sign Missing, Page No. 56 miss ing, after page no. 152 Wrong pagenation, E- Stamp and Affidavit Missing, & amp; amp; quot; After Page No. 13 Double	24/05/2022

	Α	В	С	D	E	F	G	Н	I
10446	10443	710102039552022	KUNWAR SALVATIONS VS PRO FACILITIES SERVICES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Chitwan Godara	& amp; amp; quot; Vol 1 Index Missing, Index wrong, Not Clear Page No. 76, 77, 79, 80, 81, 84, 85, 118, 335 to 338, 353 to 355, Vakalatnama 3rs	24/05/2022
10447	10444	710102039212022	SHAPOORJI PALLONJI AND COMPANY PRIVATELIMITED VS ASF INSIGNIA SEZ PRIVATE	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		AAKANKSHA KAUL	case type wrong (transfer application)	24/05/2022
10448	10445	710102039012022	DEEPALI INFRATECH PRIVATE LIMITED VS UMANG REALTECH PRIVATE LIMITED.	Company Petition IB (IBC)	IBC Under Sec 9		mukesh	affidavit back dated, true copy sign missed on every pages, 1rs court fee missed,	24/05/2022
10449	10446	710102039712022	SUDHIR KUMAR JAINI VS DIVINE THERMAL WRAP PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 244(1),Sec. 241(1),Sec. 242(4)		HITESH SACHAR	Section 244 fees missed,pgs not clear 66, pg no 149 cut	25/05/2022
10450	10447	710102039202022	M/S HAR SWAROOP TRADERS VS DIVINE THERMAL WRAP PRIVATE LIMITED		Sec. 230-232, Sec 234		Richa	sign missed in every pages of petition	27/05/2022
10451	10448	710102040332022	CHIRAG JAIN & ORS. VS IMPERIA STRUCTURES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Nithin	document incomplete	23/05/2022
10452	10449	710102038762022	CHIRAG JAIN & ORS. VS IMPERIA STRUCTURES LIMITED	Company Appeal(Comp anies Act)	Sec 252 (1) - By Government Body,Sec 252 (3) -		Zoheb	15rs welfare missed in vakaltnama	20/05/2022
10453	10450	710102039922022	CHIRAG JAIN & ORS. VS IMPERIA STRUCTURES LIMITED	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		shailendera	No sign in every pgs of petition,	23/05/2022
10454	10451	710102039892022	IMPERIA STRUCTURES	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		shailendera	No sign in every pgs of petition,	23/05/2022
10455	10452	710102039842022	CHIRAG JAIN & ORS. VS IMPERIA STRUCTURES LIMITED	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		shailendera	No sign in every pgs of petition,	23/05/2022

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10456	10453	710102039942022	HANKUK CONSTRUCTION & TRADING PRIVATELIMITED VS CH COMPONENT PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Simran Goel	page- C Sign missing, Page No. 2 sign missing, E- Stamp Missing, All Anexure Pages True Copy and Sign missing, Page No. 31 Eng	24/05/2022
10457	10454	710102040322022	SIMMONS BEDDING & FURNITURE (INDIA)PRIVATE LIMITED VS CH COMPONENT	Company Petition IB (IBC)	IBC Section 59		Sanjna Dua	page:24, 94-95 not clear, jurisdiction Chandigarh	24/05/2022
10458	10455	710102039812022		Company Petition IB (IBC)	IBC Section 59		Rajan Das Gupta	& amp; amp; quot; Page no. 37 to 58, 61, 109 to 188, 189 to 210, 215 to 233, Volume One Index Missing True Copy	27/05/2022
10459	10456	710102039962022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED		IBC under Sec 7		Ashmi Mohan	volume wise index missed,	24/05/2022
10460	10457	710102040132022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		shailendera	No sign every pages of petition	25/05/2022
10461	10458	710102039822022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Anneal/Comp	Sec 252 (3) - By Government Body		shailendera	Sign missed in every pages of petition	25/05/2022
10462	10459	710102040082022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED		Sec 252 (3) - By Government Body		shailendera	No sign in every pages of petition	25/05/2022
10463	10460	710102039902022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		shailendera	Sign missed in every pages of petition	25/05/2022
10464	10461	710102039872022	SILVER BANK LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Company Appeal(Comp anies Act)	Sec 252 (3) - By Government Body		shailendera	Sign missed in every pages of petition	25/05/2022
10465	10462	710102040092022	SILVER BANK LIMITED VS MIDEAST INTEGRATED	Company	Sec 252 (3) - By Government Body		shailendera	No sign every pages of petition	25/05/2022
10466	10463	710102041052022	PIRAMAL CAPITAL & HOUSING	Company	IBC under Sec 7		BIHU SHARMA	Not Clear Page No. 242, 244, 245,	24/05/2022

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10467	10464	710102041032022	M/S KUBER	Company	IBC Under Sec 9	,	RAJNEESH CHOPRA	Index missing, Affidavit missing,	24/05/2022
10468	10465	710102041132022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS HYDRIC TOWN PLANNERS PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		BIHU SHARMA	page No. 79 to 81, missed,	24/05/2022
10469	10466	710102041072022		Company Petition IB (IBC)	Section 94(1)		SK SHARMA	" Page No. 51, 88, 89, missed, Not Clear Page no. 64, 102, 121, Vakalatnama	24/05/2022
10470	10467	710102040862022	M/S SHREE KRISHNA AUTOMOBILES THROUGH ITS PARTNER SH. RAJESH JINDAL VS NAVA HEALTHCARE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VINOD KUMAR CHAURASIA	Not Clear Page No. 88, 106, 107, 108,	24/05/2022
10471	10468	710102041082022	ANU GUPTA FILED THROUGH MANOJ KUMAR ANAND (RESOLUTION PROFESSIONAL) VS NAVA HEALTHCARE	Company Petition IB (IBC)	Section 94(1)		SK SHARMA	Page NO. 13, 37 to 40, 61 to 68, 72 to 75, missed, Not Clear Page No. 44, 84,	24/05/2022
10472	10469	710102041122022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS HYDRIC INFRASTRUCTURE	Company Petition IB (IBC)	IBC under Sec 7		BIHU SHARMA	After page no. 185 wrong pagenation,	24/05/2022
10473	10470	710102040752022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS HYDRIC INFRASTRUCTURE		Sec 252 (1),Sec 252 (3)		Sushil Aggarwal	Pgs in hindi 160 to 163, kindly mention type pg no on typed copy	25/05/2022
10474	10471	710102041112022		Company Appeal(Comp anies Act)	Sec 252 (3)		Narender	Whole petition missed	25/05/2022
10475	10472	710102040162022	MR. SHASHIKANT SHRAVAN DHAMNE VS HYDRIC INFRASTRUCTURE	Company Petition IB (IBC)	IBC Section 59		ISWAR	Not Clear Page no. 48,	24/05/2022

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10476	10473	710102041382022	ALOK KAUSHIK VS MANISH SINGH	Contempt Petition (IBC)	Application under any other provisions - IBC		Asiya Khan	Brief synopsis, List dates and Events missed, Affidavit Missed, Page No. 14 missed, All Annexure True Copy and Sign missed, Contempt	25/05/2022
10477	10474	710102041332022	ALOK KAUSHIK VS MANISH SINGH	Company Appeal(Comp anies Act)	Sec 252 (3)		PRABHAKAR KUMAR	pgs not clear 64, income tax advance service missed, serial no not clear in annexuress	25/05/2022
10478	10475	710102041362022	LH ASIAN TRADE FINANCE FUND LIMITED VS PIYOOSH GOYAL	Company Petition IB (IBC)	Section 95(1)		ANKUR SOOD	"I ndex Missing, Page No. 50 to 62 True Copy missed, Page No. 129 to 131, 135, 136, sign missed,	27/05/2022
10479	10476	710102041692022	M/S AYAAN TRADING VS KATYAYINI PAPER MILLS PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		AMIT GOEL	index not fill, form 5 not fill properly, etc	27/05/2022
10480	10477	710102041992022	SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL VS ABHISHEK RANJAN	Contempt Petition (IBC)	Sec 60(5)		Mani Gupta	index not fill, proof of service missed, counsel sign missed, page numbering missed, affidavit	27/05/2022
10481	10478	710102042022022	MANJIT SINGH CHOWHAN VS RAHEJA DEVELOPERS PRIVATE LIMITED	Contompt	Application under any other provisions - IBC		Vipul Shukla	need to file IA, wrong section and case type	27/05/2022

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10482	10479	710102041352022	MANJIT SINGH CHOWHAN VS RAHEJA DEVELOPERS PRIVATE LIMITED		Sec 252 (1)		AKSHAT GUPTA	sign in every pages of petition,e stamps missed with supporting affidavit,true copy sign missed	27/05/2022
10483	10480	710102041242022	PRIVATE LIMITED VS S A	Company Petition IB (IBC)	IBC under Sec 7		Palash Singhai	estamp paper missed with supporting affidavit, 25rs advocate welfare	27/05/2022
10484	10481	710102042162022		Company Petition IB (IBC)	Section 95(1)		Arjun Harkauli	Index page no. not mention , All annexure pages missing, E stamp and Affidavit	27/05/2022
10485	10482	710102042092022	KNAUF GYPSUM INDIA PRIVATE LIMITED VS B AND A LTD. ORS.	CA(A) Merger and Amalgamatio n(Companies Act)	Sec. 230-232, Sec 234		RAJEEV	Double pg no 174-175,176- 177,178-179, pgs not clear 278,303,304,315,3	27/05/2022
10486	10483	710102042262022	CONSTRUCTIONS PRIVATE LIMITED VS B	CA(A) Merger and Amalgamatio n(Companies Act)	Sub-Section (1) 0f Section 66.		NARESH	Wrong section select, pgs cut 149, volume 2 separate index missed	27/05/2022
10487	10484	710102042272022		Contempt Petition (IBC)	Application under any other		Surabhi Sinha	need to file IA	27/05/2022
10488	10485	710102042332022	ROHIT GUPTA & ORS. VS ANANT COLD STORAGE PVT.LTD. & ORS.	Contempt Petition(Com panies Act)	,		Nithin	Memo of parties/synopsis/l ist of dates & events missed,vakaltna	27/05/2022
10489	10486	710102042232022	VS ANANT COLD	Company Petition IB (IBC)	IBC Section 59		NAVEEN NARANG	25rs advocate welfare missed, on vakalatnama,	27/05/2022
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